BEFORE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A NO. 238 OF 2024

IN THE MATTER OF

News item titled "UP GIVES PERMISSION TO FELL 112000 TREES FOR ROAD ALONG UPPER GANGA CANAL" APPEARANING IN HINDUSTAN TIMES

NDOH 25.11.2024

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PLACE:NEW DELHI

THROUGH

DATED: 21.11.2024

Gigi C. George Advocate
STANDING COUNSLE (UOI)
NATIONAL GREE TRUBUNAL
CH NO. 457, L.B- I,
DELHI HIGH COURT
MOB NO. 9810625315

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPLE BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 238 OF 2024

NEWS ITEM TITLED "UP GIVES PERMISSION TO FELL 112000 TREES FOR ROAD ALONG UPPER GANGA CANAL" APPEARING IN HINDUSTAN TIMES

COMPLIANCE REPORT ON BEHALF OF SURVEY OF INDIA

1. That the present compliance report/reply is being filed by Duregsh Nandan Pathak S/o Sh. Jagdish Narayan Pathak aged 50 years working as Director, in UPGD Lucknow, Survey of India.

2. That I have gone through the records maintained in the office and competent to file the present reply on behalf of Survey of India.

3. That survey of India is National Mapping agency comes under the Ministry of science and technology and primarily does Establishment and maintenance of horizontal and vertical geodetic reference frame, Topographical mapping. All types of mapping of administrative boundaries of India, digital elevation model, large scale survey, toponomy, ortho rectified imagery etc.

4. That vide order dated 08.07.24 Hon'ble tribunal directed Survey of India to file satellite image of stretch under consideration showing extent of trees which have been cut on both sides of the canal. The copy of the order dt.08.07.24 is annexed as **Annexure-A**

5. That vide order dated 25.07.24 Hon'ble tribunal again directed Survey of India to file satellite image of stretch under consideration showing extent of trees which have been cut on both sides of the canal. The copy of the order dt.25.07.24 is annexed as **Annexure-B**

6. That the survey of India vide email dated 07.08.24 file the satellite image of the year 2018 available with this office of area under consideration and the said mail also mention that for the said purpose satellite imagery of different timeline is available with NRSC, Hyderabad.

7. That in compliances of the Hon'ble Tribunals order this office contacted NRSC, Hyderabad and demand latest satellite imagery of the area under consideration of the year 2024.NRSC,Hyderabad provide the login credential of Bhoonidhi portal from where latest satellite imagery can be downloaded, this office go through login credential and find that latest satellite imagery of year 2023 available on NRSC's portal, this office download the latest satellite imagery of year 2023 from Bhoonidhi portal of National Remote Sensing Centre, Hyderabad andcompared the satellite imagery of year 2018 and satellite imagery of year 2023, same is filed in additional compliance report filed on dt.02.10.2024.

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8. That in additional compliance report dt.02.10.2024 it was also submitted that on visual comparison of satellite imagery of the year 2018 &satellite imageryof the year 2023 , the extent of cutting of trees was not identifiable as both the imagery seems to be of the period prior to cutting of trees is not available on Bhoonidhi portal of NRSC, Hyderabad. This office also submit that Survey of India can take up aerial survey using UAV/Drone to generate Ortho rectified Images of the area to capture the present ground situation and to identify the extent of trees cut on both sides of canal by visually comparing the latest ortho rectified images with already downloaded from NRSC's portal of the year 2023.

9. That vide order dated 04.10.2024 Hon'ble tribunal directed Survey of India to conduct aerial survey using UAV/Drone to generate orthorectified images of the area to capture the present ground situation and to identify the extent of trees cut on both sides of the canal.The copy of the order dt.04.10.2024 is annexed as **Annexure-C**

10. That in compliance of the order dt.04.10.2024 this office did the aerial survey of the area under consideration in month October 2024 and generated orthorectified images and compliance report was filed before Hon'ble tribunal dated 29.10.2024.

11. That vide order dated 06.11.2024 Hon'ble Tribunals directed the Surveyor General, Survey of India, to trace out the satellite imagery of the stretches under consideration for the year 2024/ October 2024 and file a fresh report showing the comparative position of trees which were existing in 2023 and trees fell till October 2024 in the stretches under consideration, copy of the said order is annexed as **Annexure-D**

12. That in compliance of the order dt. 06.11.2024 this office contacted NRSC and letter was sent to Director NRSC, Hyderabad requesting supply of Satellite Imagery of Cartosat 3 with 28 cm resolution of the period July to October 2024, The letter is annexed as **Annexure-E.** In reply of the letter Group Head, DPOG, NRSC e-mailed the snap shot of the Cartosat-3 search over the Area of interest for the period July-October, and the search showed that 'no result available' means the desired Cartosat Imagery of resolution 28 cm for the period July to October 2024 is not available with NRSC. The reply is annexed as **Annexure-F.**

13. That vide order dated 06.11.2024 Hon'ble Tribunals said that a comparison of the satellite imagery of 2023 which is of 28 cm resolution with the drone image of about 5 cm resolution of October 2024 is difficult because of resolution difference two images. Therefore for comparing the two images in compliance of the order dt. 06.11.2024, this office resampled the 5 cm resolution orthorectified images of drone survey to that of the satellite imagery of 2023 i.e 28 cm resolution.

14. That this office has done the analysis of extent tree felling based on the content of the email received from PWD Meerut is annexed as **Annexure-G**. Due to non availability of Cartosat 3 satellite imagery of 28 cm resolution with the NRSC of the period July to October 2024 of the stretches under consideration, the comparison of resampled Orthoimagery(28 cm resolution)

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obtained from Drone Survey with satellite imagery of the year 2023 (28 cm resolution) was again performed .

15. Following methodology has been used for analysis

Step 1:-

Imagery of 28 cm resolution of year 2023 of Cartosat-3 satellite downloaded from Bhoonidhi portal of NRSC and Resampled Orthoimagery of 28 cm resolution of October 2024 obtained from drone survey has been taken as input for comparison

Step 2:-

Cartosat-3 imagery of year 2023 was Georeferenced with respect to resampled Drone Orthoimagery of October 2024 to make it overlap perfectly with Orthorectified Drone Imageries.

Step 3:-

The east edge of the Brick Road seen in resampled Ortho Imagery on the west side of the Canal was Digitized using Arc GIS Software. Now both the Imageries were opened in overlapping position in Arc GIS software and by swiping the Ortho imagery against the cartosat-3 Imagery the more evident stretches of felling of Tree have been identified by visual inspection. Total 17 stretch have been identified where tree cutting was more evident by visual inspection of overlapping images.

Step 4:-

In the stretches where felling of Tree have been identified after the comparison of two overlapping images in step 3, A line was drawn along each side of the brick road which is at the west bank of Canal. Now at distance of 27.5 meter an offset line has been drawn from this Digitized line. It covers 5 meter width of brick road and a 2.5 meter gap from brick road and another 20 Mt. from this line (Base line) to cover the width up to which the permission was granted to PWD as informed by the PWD authorities vide document send to this office vide their email dated 18.11.2024.

Step5:-

Now from base line (Which is 7.5 Mt. from the east edge of Brick road/2.5 Mt. from brick road west edge) by the visual inspection the width up to which Tree have been felled, measured at different stretches. The same has been tabulated and the corresponding plot of both the Images , clearly labelling the width of tree felling on satellite imagery of year 2023 and resampled Drone Images of October 2024 of these stretches have been plotted on Scale 1:884. Detailed comparison is annexed as **Annexure-H**

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SI. No.	WIDTH	LATITUDE	LONGITUDE	STRETCHS	LENGTH OF STRECTH	EXTENT OF STRECTCH			
						START POINT		END POINT	
	IN Meters				IN KM	LATITUDE	LONGITUDE	LATITUDE	LONGITUDE
1	15.8	28.810347	77.516013	Stretch_1	0.8	29.6424	77.872903	29.63546	77.873851
2	18.5	28.810941	77.516005						
3	12.7	28.8117	77.516023						
4	12.4	28.813262	77.51602						
5	7.1	28.818476	77.516052	Stretch_2	2.1	29.618	77.876817	29.59972	77.879845
6	9.5	28.819292	77.51599						
7	18.0	28.819952	77.515977						
8	11.2	28.820474	77.516009						
9	9.7	28.821499	77.516069						
10	17.5	28.822485	77.516125						
11	8.4	28.82298	77.51607						
12	17.9	28.824087	77.516108						
13	10.6	28.82792	77.516069						
14	9.3	28.826664	77.516083						
15	12.3	28.824854	77.516093						
16	11.2	28.829439	77.51611						
17	9.6	28.83016	77.516139						
18	16.3	28.831075	77.515942						
19	14.9	28.832377	77.515999						
20	14.7	28.833647	77.516019						
21	22.2	28.835655	77.516101						
22	24.4	28.837248	77.516292						
23	13.3	28.838704	77.516537						
24	16.4	28.839776	77.516668						
25	13.8	28.841134	77.516967						
26	8.7	28.842401	77.517265						
27	11.7	28.844131	77.517601						
28	8.5	28.845031	77.517809						
29	9.8	28.845863	77.517934						
30	12.2	28.850275	77.518965						
31	8.2	28.853409	77.519684						
32	9.5	28.855653	77.520219						
33	9.7	28.856732	77.520455						
34	9.0	28.858513	77.520845						

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35	9.3	28.861273	77.521489						
36	21.8	28.862419	77.521692						
37	20.0	28.863432	77.521938						
38	17.7	28.866754	77.52268						
39	11.8	28.869685	77.523322						
40	15.0	28.871639	77.523724						
41	16.0	28.872968	77.524085						
42	18.0	28.877495	77.525007						
43	8.1	28.891664	77.528327						
44	11.7	28.893516	77.528718						
45	10.2	28.894276	77.52885						
46	9.4	28.895454	77.529177						
47	11.8	28.896963	77.529484						
48	11.9	28.89951	77.530052						
49	13.4	28.903838	77.531041						
50	14.0	28.9049	77.531257						
51	21.4	28.93024	77.536804						
52	16.4	28.931408	77.537053						
53	22.2	28.934004	77.53762						
54	17.2	28.938282	77.538829						
55	17.3	28.93931	77.539142						
56	22.9	28.940618	77.539563						
57	24.8	28.942444	77.540238						
58	19.3	28.943501	77.540667	Stretch_3	3.3	29.5643	77.882232	29.53525	77.877677
59	18.5	28.944419	77.541076						
60	17.1	28.945277	77.541421						
61	15.1	28.946086	77.541769						
62	12.7	28.94848	77.542775						
63	28.1	28.949532	77.543186						
64	19.1	28.95026	77.543526						
65	13.7	28.951427	77.544046						
66	22.0	29.063817	77.591978						
67	15.6	29.065557	77.592546						
68	14.4	29.066826	77.593096						
69	17.9	29.06822	77.59372						
70	22.2	29.069723	77.594375	Stretch_4	0.7	29.5296	77.878592	29.52334	77.878155
71	11.6	29.070645	77.594868						
72	12.4	29.071803	77.595402						
73	15.5	29.072776	77.595825						

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74	14.8	29.07375	77.596245						
75	11.8	29.074245	77.596479						
76	13.6	29.076114	77.597291						
77	16.1	29.07704	77.597731						
78	16.3	29.078832	77.598498						
79	21.5	29.080424	77.599142						
80	14.6	29.083024	77.600283						
81	15.0	29.084671	77.60094						
82	18.2	29.087472	77.602063						
83	12.6	29.088115	77.602379						
84	13.8	29.089806	77.603115						
85	15.2	29.091485	77.603844						
86	23.9	29.09417	77.604985						
87	22.0	29.095218	77.605502						
88	14.4	29.095863	77.605815						
89	14.5	29.097884	77.606673						
90	10.2	29.099616	77.607434						
91	8.2	29.102664	77.60869						
92	11.6	29.105129	77.6098						
93	12.7	29.106849	77.610515						
94	9.2	29.108585	77.611468						
95	11.1	29.110213	77.612522						
96	18.7	29.116302	77.615744						
97	13.9	29.120964	77.61849						
98	16.6	29.122517	77.619375						
99	15.8	29.124561	77.620544						
100	17.3	29.126722	77.621813						
101	19.0	29.130521	77.624051						
102	22.4	29.13437	77.626196						
103	10.5	29.136127	77.627202						
104	14.7	29.136883	77.627706						
105	8.8	29.140782	77.629965						
106	10.4	29.142211	77.630791						
107	11.8	29.144156	77.631903						
108	9.5	29.145434	77.632664						
109	20.7	29.081475	77.59956						
110	11.2	29.147809	77.633955						
111	14.6	29.150181	77.635335	Stretch_5	1.2	29.5142	77.877319	29.50351	77.876283
112	11.9	29.152117	77.636555						

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113	16.0	29.154041	77.637695						
114	14.4	29.156405	77.639064						
115	13.2	29.157646	77.639765						
116	23.7	29.160275	77.641293						
117	16.1	29.162375	77.642544						
118	12.9	29.164623	77.643613						
119	14.8	29.167738	77.645423						
120	13.7	29.170226	77.64683						
121	12.0	29.172389	77.648082						
122	16.9	29.175193	77.649662						
123	27.3	29.176566	77.650582						
124	17.6	29.177881	77.651449						
125	15.7	29.179625	77.652396						
126	10.8	29.18104	77.653216						
127	16.5	29.182301	77.653922						
128	17.5	29.183858	77.654834						
129	12.8	29.185715	77.655925						
130	13.5	29.18746	77.656902	Stretch_6	3.8	29.3397	77.774199	29.31243	77.750133
131	13.9	29.18983	77.658187						
132	15.9	29.191632	77.659153						
133	10.8	29.192926	77.659971						
134	16.4	29.193984	77.660582						
135	21.8	29.19512	77.66121						
136	16.1	29.196382	77.661859						
137	11.8	29.19739	77.662486						
138	12.3	29.198691	77.663227						
139	13.1	29.200023	77.664044						
140	12.9	29.201489	77.665002						
141	10.0	29.203859	77.666328						
142	10.2	29.205146	77.66702						
143	10.3	29.206754	77.66803						
144	18.7	29.208457	77.668936						
145	21.4	29.210979	77.670452						
146	21.3	29.212187	77.67112						
147	20.1	29.216319	77.673467						
148	14.7	29.221452	77.674532						
149	13.7	29.223442	77.674309	Stretch_7	0.4	29.2992	77.73827	29.29599	77.735502
150	19.2	29.225365	77.675044						
151	11.5	29.227454	77.67659						

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152	14.8	29.229151	77.677554						
153	16.7	29.230272	77.678383						
154	17.1	29.232008	77.680865						
155	23.0	29.233064	77.68322						
156	16.9	29.233978	77.683787						
157	16.8	29.236298	77.685093						
158	16.5	29.238171	77.686206						
159	15.8	29.239533	77.686987						
160	17.4	29.240901	77.68777						
161	15.2	29.242073	77.688462						
162	18.3	29.24345	77.689227						
163	21.7	29.243875	77.689483						
164	17.4	29.246018	77.690966						
165	14.7	29.251318	77.695581						
166	23.5	29.251944	77.696092						
167	16.5	29.253724	77.697758						
168	17.5	29.254779	77.698677						
169	17.2	29.255624	77.699419						
170	17.2	29.257108	77.700734						
171	17.4	29.259604	77.702968						
172	16.0	29.261421	77.704505	Stretch_8	0.7	29.2953	77.734816	29.29052	77.730571
173	22.1	29.262961	77.705864						
174	18.0	29.264033	77.706829						
175	17.6	29.264839	77.707519						
176	17.3	29.26661	77.708991						
177	12.5	29.267257	77.709595						
178	18.1	29.260433	77.703684						
179	14.9	29.268978	77.711149						
180	13.2	29.272607	77.7144						
181	12.0	29.273684	77.715367						
182	15.7	29.275041	77.716622						
183	13.5	29.276392	77.717794	Stretch_9	2.6	29.2886	77.72876	29.26981	77.7122
184	12.6	29.281878	77.722707						
185	14.9	29.28333	77.723934						
186	14.6	29.287907	77.727925						
187	22.5	29.291156	77.730901						
188	29.8	29.291954	77.731483	Stretch_10	2.6	29.2695	77.711864	29.25107	77.695547
189	18.0	29.294244	77.733684						
190	17.0	29.296265	77.735508	Stretch_11	3.4	29.2464	77.691547	29.2211	77.674811

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191	16.9	29.314869	77.75211	Stretch_12	8.1	29.2184	77.67479	29.15328	77.637435
192	16.3	29.317064	77.753998						
193	16.1	29.316005	77.753074						
194	14.9	29.318525	77.755362						
195	17.9	29.319997	77.756628						
196	16.0	29.321358	77.757889						
197	15.5	29.324373	77.760562						
198	15.9	29.326097	77.762105						
199	10.3	29.327295	77.763204						
200	16.4	29.328269	77.764055						
201	14.4	29.329746	77.765324						
202	16.6	29.334294	77.76929						
203	13.3	29.335521	77.770408						
204	17.8	29.336369	77.77117						
205	16.6	29.337877	77.772523						
206	22.1	29.338576	77.773111						
207	16.9	29.505663	77.87638	Stretch_13	0.6	29.1525	77.636962	29.14772	77.634056
208	16.4	29.506509	77.876467						
209	11.2	29.507181	77.876546						
210	12.2	29.508357	77.876596						
211	14.2	29.509808	77.876769						
212	11.7	29.510537	77.876834						
213	14.0	29.512766	77.877063						
214	21.6	29.514029	77.877127						
215	15.0	29.523507	77.87802	Stretch_14	10.0	29.1455	77.632872	29.06287	77.591823
216	18.5	29.528791	77.878587						
217	17.9	29.535922	77.877689	Stretch_15	2.5	28.9517	77.544247	28.92997	77.536941
218	18.1	29.53726	77.878186						
219	22.1	29.539349	77.879546						
220	17.5	29.541489	77.88002						
221	17.1	29.543788	77.880271						
222	18.0	29.546119	77.880421						
223	20.0	29.549249	77.880704						
224	20.0	29.551198	77.880838						
225	20.0	29.553821	77.88109						
226	20.0	29.555286	77.881275						
227	18.3	29.557866	77.881587						
228	20.0	29.561069	77.881849						
229	15.5	29.564207	77.88207						

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
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230	17.0	29.600186	77.879619	Stretch_16	9.8	28.905	77.531435	28.81833	77.516003
231	23.2	29.60231	77.87923						
232	16.7	29.604804	77.878844						
233	17.1	29.607202	77.878444						
234	18.3	29.609909	77.878003						
235	21.9	29.611288	77.877757						
236	14.3	29.61339	77.877471						
237	14.5	29.615333	77.877166						
238	15.5	29.616698	77.876924						
239	21.6	29.617763	77.876689						
240	16.1	29.635496	77.873689	Stretch_17	0.4	28.8135	77.516158	28.81025	77.516169
241	16.4	29.636728	77.873497						
242	15.1	29.637947	77.873281						
243	17.0	29.639315	77.873129						
244	14.0	29.641138	77.872986						
245	14.3	29.642289	77.8727						

16. That the survey of India has been earnestly complying with all the directions of this Tribunal with all the seriousness. The Survey of India shall continue to comply with any further directions of this Hon'ble Tribunal.

For Survey of India

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
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Annexure-A

Item No. 16 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 238/2024
(IA No. 289/2024, IA No. 286/2024, IA No. 285/2024)

News item titled "UP gives permission to fell 112000 trees for road along Upper Ganga Canal" appearing in Hindustan Times dated 01.02.2024

Date of hearing: 08.07.2024

CORAM: **HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON**
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

Applicant: Mr. Akash Vashishtha, Adv. for Applicant in I.A No. 285-286/2024
Mr. Suhel Shah, Adv. for Applicant in I.A No. 289/2024

Respondent: Mr. K.M. Nataraj, ASG (Through VC) with Ms. Garima Prasad, Sr. Adv. (AAG) Dr. Vijendra Mahndiyan, Ms. Apurva Singh, Mr. Abhinav Rathi & Ms. Divyakshi, Advs. for R - 6
Mr. Bhanwar Pal Singh Jadon & Mr. Harsh Vardhan Singh Rajawat, Advs. for R - 1 to 4
Mr. Rajan Kumar Chourasia, Adv. for MoEF & CC
Ms. Anjali Rajput, Adv. for R - 7 to 10
Mr. Gigi. C. George, Adv. for Ministry of Roadways & Transport (Through VC)

ORDER

1. In this original application, registered *suo motu*, the Tribunal is examining the issue of felling of more than 1 lakh trees and shrubs in the protected forest area of three forest divisions – Ghaziabad, Meerut and Muzaffarnagar for construction of two lanes of 111 km Kawar Marg from Muradnagar to Purkaji near Uttarakhand border.

2. The Tribunal on 31.05.2024 had considered the report filed by the

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3. The reply on behalf of the Principal Secretary, Irrigation Department, State of Uttarakhand (page 851) has been filed wherein it is stated that:

> *"4. It is submitted that there is no ongoing project or any new proposed project for the construction of a Kawar Yatra Marg along ganga canal within the boundaries of the State of Uttarakhand*
>
> *5. That is also apprised to the Hon'ble Court that from the separation of state of Uttarakhand from the state of Uttar Pradesh the dispute regarding the assets and Liabilities. However, there is ongoing a pending settlement of land ownership upon the borders including Haridwar through which the river Ganga flows.*
>
> *6. It is also submitted by the answering respondent that the upper Ganga Canal track is within the control and ownership of the Irrigation department, Uttar Pradesh and not with the answering respondent.*
>
> *7. It is also submitted herein that no construction work pertaining to the track in question or any felling of trees were done nor by any permissions were sought from the answering department."*

4. Another report dated 07.07.2024 has been filed by the Principal Chief Conservator of Forest (HOFF), Uttarakhand, Dehradun.

5. Learned Counsel for the State of Uttarakhand referring to these reports have submitted that there is no proposal for construction of any connecting road to the road Kawar Marg constructed by the State of UP with Haridwar.

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constructed to bypass the norms which may be applicable to the road in two States crossing the boundaries of one State.

7. Having regard to the plea which has been taken by the State of Uttarakhand at this stage, we need not go into that issue.

8. The additional affidavit of Special Secretary, Public Works Department, State of Uttarakhand dated 21.06.2024 has been filed enclosing the material on the basis of which the stretch of road under consideration is specified as other district road. A lined diagram of the road in question has been filed on page 667 which indicates that a wide road already exists on the left side of the canal marked in green and now on the right side of the canal this proposed Kawar Marg is being constructed. The lined diagram indicates that the left side of the road is already connected to the right side through various bridges. We find that the Kawar Marg which is shown in red comes to an abrupt end without joining it with some other road. Though it is stated that a bridge will be constructed to connect it with the left side existing green road but the map does not indicate it, nor any such material has been placed on record. We also find that the left side green existing road is a wide road which on crossing the boundary of the State of UP becomes quite narrow. Hence, if the right-side Kawar Marg is joined through the bridge to the left side existing wide road at the end of the boundary of the State of UP then it would result into two wide roads leading to/joining one narrow road. No explanation for such a scheme has been placed on record.

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भारतीय सर्वेक्षण विभाग, लखनऊ
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to which indicates such a complaint was made by the local MLA to the District Magistrate and a Committee was constituted headed by the Additional Commissioner to ascertain the position on the spot and physical measurements of the width upto which the trees were cut was taken. The report of the said Committee is also required to be placed on record.

10. Learned ASG and AAG representing the State of UP have submitted that the original width of the proposed road was 20 metres which at some places has been reduced to 15 metres to minimise the felling of trees, but there is an allegation by the proposed interveners that the trees have been cut much beyond the said permission/decision.

11. To ascertain the correct position, we direct the Survey of India to file the satellite image of the stretch under consideration showing the extent of trees which have been cut on both sides of canal.

12. The proposed interveners have also raised the issue that on the right side of the canal a 5 metre *kacha* road was already existing and including that 5 metre wide *kacha* road, the road upto the width of 15/20 metres could have been constructed to minimise the felling of the trees but a separate 20 metres/15 metres width road is being constructed. This also needs to be explained.

13. The interveners have also pointed out that the illegal felling of tree in the garb of widening of the road is taking place and has referred to the

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application being IA Nos. 285/2024, 286/2024 and 289/2024 to Counsel for the respondents within three days.

14. It will be open to Counsel for the respondents to file response to these IAs within a period of ten days thereafter.

15. Let the further report keeping in view the observation made above be filed by the State of UP within a period of two weeks from today by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

16. List on 25.07.2024.

17. A copy of this order be forwarded to Survey of India by e-mail for compliance.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

July 08, 2024
Original Application No. 238/2024
(IA No. 289/2024, IA No. 286/2024, IA No. 285/2024)
DV

(डॉ०एन०पाठक/D.N. PATHAK)
निदेशक/Director
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Annexure-B

Item No. 13 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 238/2024
(IA No. 289/2024, IA No. 286/2024, IA No. 285/2024)

News item titled "UP gives permission to fell 112000 trees for road along Upper Ganga Canal" appearing in Hindustan Times dated 01.02.2024

Date of hearing: 25.07.2024

CORAM: **HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON**
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

Respondent: Mr. K.M. Nataraj, ASG (Through VC) with Ms. Garima Prasad, AAG, Dr. Vijendra Mahndiyan & Ms. Apurva Singh, Advs. for PWD, State of UP
Mr. Bhanwar Pal Singh Jadon, Adv. for R - 1, 3 to 5
Mr. Rajan Kumar Chourasia, Adv. for MoEF & CC
Ms. Anjali Rajput, Adv. for R - 7, 9 & 10
Mr. Gigi. C. George, Adv. for Ministry of Roadways & Transport (Through VC)
Mr. Suhel Shah, Mr. Shajahan & Mr. Imran, Advs. for Applicant in I.A No. 289/2024

ORDER

1. The Tribunal by order dated 08.07.2024 had directed the Survey of India to file the satellite image of the stretch under consideration showing the extent of trees which have been cut on both sides of the canal. A copy of the order was also forwarded to the Survey of India through e-mail for compliance. Let fresh communication be sent to the Survey of India alongwith a copy of the order dated 08.07.2024 for submitting the satellite image as directed.

2. List on 09.08.2024.

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भारतीय सर्वेक्षण विभाग, लखनऊ
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Prakash Shrivastava, CP

Annexure-C

Item No. 10 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 238/2024
(IA No 365/2024, IA No 289/2024, IA No 286/2024, IA No 285/2024)

News item titled "UP gives permission to fell 112000 trees for road along Upper Ganga Canal" appearing in Hindustan Times dated 01.02.2024

Date of hearing: 04.10.2024

CORAM: **HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON**
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

Respondents: Mr. K.M. Nataraj, ASG (Through VC) with Ms. Garima Prasad, Sr. Adv. (AAG) Dr. Vijendra Mahndiyan, Ms. Apurva Singh & Ms. Divyakshi Singh, Advs. for the State of UP
Mr. Bhanwar Pal Singh Jadon & Ms. Gargi Chaturvedi, Advs. for R - 1, 3 to 5 Ms. Anjali Rajput, Adv. for the State of Uttarakhand (Through VC)
Mr. Gigi. C. George, Adv. for Ministry of Roadways & Transport with Mr. Hitesh Mahhwana, Surveyor General, Forest Survey of India
Mr. Akash Vashishtha, Adv. for Applicant in I.A No. 285-286/2024
Mr. Suhail Shah, Advs. for Applicant in I.A No. 289/2024 (Through VC)

ORDER

1. In this proceeding, the Tribunal is examining the issue of alleged illegal felling of trees in the course of construction of 111 km Kawar Marg from Muradnagar to Purkaji near Uttarakhand border.

2. The Tribunal, to ascertain the correct position by order dated 08.07.2024 directed the Survey of India to file the satellite image of the stretches under consideration showing the extent of trees that have been cut on both sides of the canal. The matter was thereafter taken up on

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भारतीय सर्वेक्षण विभाग, लखनऊ
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up on 09.08.2024 and since no report from the Survey of India was received therefore on 09.08.2024 the Tribunal had impleaded Surveyor General of Survey of India as Respondent No. 13 and had directed issuance of notice to the said Respondent.

3. The Tribunal by order dated 09.08.2024 had also directed the Surveyor General of Survey of India to remain virtually present before the Tribunal on the next date of hearing i.e. on 20.09.2024. When the matter was taken up on 20.09.2024 neither the Surveyor General of Survey of India was virtually present nor report in terms of the earlier order was filed. Hence, the Tribunal had imposed the cost of 1 Rupee upon the Surveyor General of Survey of India for such conduct.

4. The Surveyor General of Survey of India is present today. The compliance report dated 25.09.2024 and one additional compliance report have also been by the Surveyor General of Survey of India. The Surveyor General of Survey of India has submitted that the order dated 08.07.2024 passed by the Tribunal was received on 16.07.2024 and thereafter communication through email was sent to the judicial-ngt@gov.in. The said communication has been placed on record on page 1033 which is in the nature of a personal letter, hence, it has not come on record. A further submission has been made by the Surveyor General of Survey of India that the order dated 09.08.2024 was not received by him therefore he had failed to remain present virtually on 20.09.2024. It has also been pointed out that the Surveyor General of Survey of India

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5. In the additional compliance report, the Surveyor General of Survey of India has taken a stand that satellite data of 2018 of the particular region was filed through email on 08.07.2024, 09.08.2024 and 19.09.2024 which has been filed along with compliance report dated 25.09.2024. It has further been stated that to show the extent of trees that have been cut on both sides of the canal the office of the Surveyor General of Survey of India has contacted the National Remote Sensing Centre (NRSC), Hyderabad to obtain latest satellite images of the year 2024. The plea of the Surveyor General of Survey of India in the additional report is as under:-

> *"6. That Survey of India has the Satellite data of 2018 of the particular region, which has already been filed by email dt 07.08.24, email dt 09.08.24 and Email dt 19.09.24 and compliance report dt. 25.09.24.*
>
> *7. Now in compliance to the Hon'ble Tribunals order to show the extent of trees which have been cut on both sides of the canal, this office contacted National Remote Sensing Centre (NRSC), Hyderabad for obtaining latest satellite imagery of the year 2024 of the area under consideration for comparing it with Satellite Imagery of Year 2018 available with this office.*
>
> *8. National Remote Sensing Centre, Hyderabad provided the login credential of Bhoonidhi portal from where latest satellite imagery can be downloaded, this office checked the availability of the satellite Imagery of Year 2024 after login to Bhoonidhi Portal. The satellite imagery of year 2024 was not available through Bhoonidhi Portal Annexed as Annexure-C.*
>
> *9. The latest Satellite imagery of year 2023 is available on NRSC's portal, this office download the latest satellite imagery of year 2023 from Bhoonidhi portal of National Remote Sensing Centre, Hyderabad and compared the satellite imagery of year 2018 and satellite imagery of year 2023 annexed as Annexure-D.*
>
> *10. On visual comparison of the satellite imagery of year 2018 and satellite imagery of year 2023, the extent of cutting of trees was not identifiable as both the imagery seems to be of the period prior to*

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2024. The Surveyor General of Survey of India has stated that Survey of India can conduct aerial survey using UAV/Drone to generate orthorectified images of the area to capture the present ground situation and to identify the extent of trees cut on both sides of the canal. He has submitted that this exercise can be completed within a period of 30 days and the report can be submitted before the Tribunal.

7. The compliance report and additional compliance report submitted by the Surveyor General of Survey of India are accepted and taken on record. The Surveyor General of Survey of India is directed to carry out the aerial survey as indicated in paragraph 11 of the additional compliance report and file further compliance report immediately on completion of 30 days period.

8. The Surveyor General of Survey of India in the report will give its findings relating to the extent of tree cover which has been lost within the last one year in the area concerned and if possible the number of trees which have been cut within this period.

9. Learned ASG has also submitted that a drone survey was done by the State Authorities. He is permitted to place on record the pen drive containing the images of the drone survey. He has stated that the State will abide by the statement made on 20.09.2024 that no felling of the trees will take place till the next date of hearing and has made a request to give a short date.

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Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

October 04, 2024
O.A. No. 238/2024
A..

(डी०एन०पाठक/D.N. PATHAK)
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Annexure - D

Item No. 08 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 238/2024
(IA No 365/2024, IA No 289/2024,
IA No 286/2024, IA No 285/2024)

News item titled "UP gives permission to fell 112000 trees for road along Upper Ganga Canal" appearing in Hindustan Times dated 01.02.2024

Date of hearing: 06.11.2024

CORAM: **HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON**
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

Respondents: Mr. K.M. Nataraj, ASG (Through VC) with Ms. Garima Prasad, Sr. Adv. (AAG), Dr. Vijendra Mahndiyan, Ms. Apurva Singh & Ms. Divyakshi Singh, Advs. for the State of UP
Mr. Bhanwar Pal Singh Jadon & Ms. Gargi Chaturvedi, Advs. for R - 1, 3 to 5
Mr. Gigi. C. George, Adv. for the Ministry of Roadways & Survey of India
Mr. Akash Vashishtha, Adv. for Applicant in I.A No. 285-286/2024
Mr. Suhail Shah, Adv. for Applicant in I.A No. 289/2024 (Through VC)

ORDER

1. In this Original Application, the Tribunal is examining the issue of extent of felling of trees in the course of construction of 111 KM Kawar Mark from Muradnagar to Purkaji near Uttarakhand border.

2. By the previous order dated 04.10.2024, when the Surveyor General of Survey of India had appeared, the Tribunal had recorded as under:

"6. The stand is that though the satellite imagery of 2018 and 2023 has been obtained from the NRSC the same are not available for the

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7. The compliance report and additional compliance report submitted by the Surveyor General of Survey of India are accepted and taken on record. The Surveyor General of Survey of India is directed to carry out the aerial survey as indicated in paragraph 11 of the additional compliance report and file further compliance report immediately on completion of 30 days period.

8. The Surveyor General of Survey of India in the report will give its findings relating to the extent of tree cover which has been lost within the last one year in the area concerned and if possible the number of trees which have been cut within this period."

3. The Compliance Report has been filed by the Survey of India on 29.10.2024 stating that the Survey of India had contacted NRSC Hyderabad and demanded the latest satellite imagery of the year 2024 for the area under consideration and NRSC Hyderabad had provided login credentials of Bhoonidhi Portal from where the latest satellite imagery could be downloaded but after login the satellite imagery of the area concerned for the year 2024 was not found and the satellite imagery of the year 2023 only was found. The report does not reflect what attempts were made by the Survey of India to find out the satellite imagery of area concern for the year 2024.

4. Along with the report, the images of drones surveyed conducted from 07.10.2024 to 12.10.24 in the linear stretch of around 110 KM on both sides of the canals have been filed, but a comparison of the satellite imagery of 2023 with the drone image of October 2024 is difficult as they are of different resolution. From the report submitted by the Survey of India, Learned Counsel representing the Survey of India could not point

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5. Learned Council for the Survey of India has submitted that a comparison of 2023 satellite imagery with the October 2024 drone image shows felling of trees.

6. In the order dated 16.11.2024, the statement of Surveyor General, Survey of India, was recorded that the drone survey can be done to identify the extent of trees cut on both sides of the canals but from the report submitted by the Survey of India that information cannot be gathered. Hence, we direct the Surveyor General, Survey of India, to trace out the satellite imagery of the stretches under consideration for the year 2024/October 2024 and file a fresh report showing the comparative position of trees which were existing in 2023 and trees fell till October 2024 in the stretches under consideration.

7. The Tribunal vide the order dated 09.08.2024 had also constituted a Joint Committee with a direction to the Committee to visit the site, ascertain the truthfulness of allegation in respect of illegal felling of trees and also ascertain if the figures relating to felling of trees till now as disclosed before the Tribunal were correct or the trees in excess of those have been cut and ascertain the width of the stretch which were cleared by cutting of the trees at different places at an interval of 5 Km and ascertain if the alternate route exist. The exercise which was required to be undertaken by the Joint Committee is clearly mentioned in the order of the Tribunal dated 09.08.2024 as under:

"10. Hence, we form a Joint Committee comprising of (i) the Director,

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Survey of India, Lucknow

places at an interval of 5 km. The Committee will ascertain if the alternate route exists and without unnecessary felling of trees some solution can be find out. The Committee will also ascertain the feasibility of this road especially in view of the stand of State of Uttarakhand before the Tribunal that no road connecting this road will be constructed in the State of Uttarakhand. The Committee will also ascertain if the construction of road or clearing of trees for the purpose of road has exceeded permissible width of 15/20 meters. The Committee will also ascertain the extent of environmental damage on account of construction of the road. It will be open to the Committee to interact with the local people to ascertain the correct position. Let this exercise be completed within a period of four weeks and a report be submitted before the Tribunal atleast one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

8. The Joint Committee has filed the report tabulating the information which has been supplied by the different departments as under:

"Points and information related to PWD (Information provided by Chief Engineer, PWD via letter - 4982 No./705 (NGT) Court case - M/s./2024, dated 19.09.2024) (Annexure-02):-

S. No.	*Points*	*Information submitted by PWD*
1.	*The Committee will visit the site, ascertain the allegation in respect of illegal felling of trees and will also ascertain if the figures relating to felling of trees till now as disclosed before the Tribunal are correct or the trees in excess of those have been cut.*	*The tree fellinghas been one with permission of MOEF&CC and in supervision of Forest authorities (Forest Corporation and Forest department of Uttar Pradesh) The Tree felling data report received from Divisional office of Forest Corporation is compiled as directed. The report comprises Mile wise data of the numbers of trees to be felled, Actual number of trees which has been felled, the number of trees which has been saved, Start and end date during which felling of trees has been done.*
2.	*The Committee will also ascertain the width of the stretch which has been*	*In response to the committee's instructions regarding point No. 2. It is submitted*

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

		perusal and review
3.	*The Committee will ascertain if the alternate route exists and without unnecessary felling of trees some solution can be find out.*	*In response to the committee's instructions regarding point number-03, it is most respectfully submitted to the committee members that PWD already submitted during application for forest clearance that no alternate is available. It is further submitted that a feasibility report was prepared by the Chief Engineer Public work department Meerut, for the purpose of exploring the options of either widening of the existing Left side Kanwad Nahar Patri or New construction on the right side of Kanwad Nahar Patri. A copy of the said report dated 05.11.2019 is attached as Annexure-2. The aforesaid report has been examined at the state level and it was decided and communicated by the state vide is letter no. 26.11.2019 that new road is to be constructed on the right side of the canal. The said report is attached as Annexure-3*
4.	*The Committee will also ascertain the feasibility of this road especially in view of the stand of State of Uttarakhand before the Tribunal that no road connecting this road will be constructed in the State of Uttarakhand.*	*In response to the committee's instructions regarding point number-04- It is respectfully submitted that in compliance of Hon'ble National Green Tribunal order dated 08.07.2024,additional affidavit of Public works department state of Uttar Pradesh has been filled on 24.07.2024 submitting in this behalf that the Traffic propels more in density after passing through district Muzaffarnagar in Uttar Pradesh as this is the first district on the route*

(डी०एन०पाठक/D.N. PATHAK)
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भारतीय सर्वेक्षण विभाग, लखनऊ
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		Haryana gets merged at Muzaffarnagar towards Delhi and there are two routes for Delhi from Muzaffarnagar, one is NH-58 and Ganga Canal road in question is another route. It may be gain saying ipso facto that the traffic flow from Delhi to Hardwar via Ganga canal gets thinner after passing through Muzaffarnagar district as the option to ride over National Highway at Purkazi becomes available to the commuters and the diverting routes towards Bijnor, Saharanpur, Shamli and even Haryana at Muzaffarnagar indicates in substantiation.
5.	*The Committee will also ascertain if the construction of road or clearing of trees for the purpose of road has exceeded permissible width of 15/20 meters.*	*In response to the committee's instructions regarding point number-05- It is submitted respectfully that drawing to be submitted in response to point no. 2 would incorporate the width of the stretch cleared for which the survey work from Total station is in progress and complete drawing will be submitted within the next 04 days for committee's kind perusal and review*
6.	*The Committee will also ascertain the extent of environmental damage on account of construction of the road.*	*In response to point 6 concerning the environmental damage on account of construction of the road, we acknowledge the instructions provided by the committee. Impact of Tree Cutting on Environment:* *Public Works Department will evaluate and provide a detailed report on the*

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
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भारतीय सर्वेक्षण विभाग, लखनऊ
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		construction project is construction of Other District Road, Environmental Clearance is not required for the project as per ETA notification 2006, and its subsequent amendments. Hence, Environmental Impact Assessment Report is not submitted to SEIAA. Forthwith after the instructions of the committee, Environment Impact Assessment has been conducted by a QC1 accredited Environmental Consultant for this project for recommendation of EMP and mitigation measures during implementation of Construction works, the same attached as Annexure-4. The Public *Works Department (PWD) is collaborating with environmental experts to prepare a carbon impact assessment report for the project. This report will analyze the project's overall carbon footprint and incorporate a report with Environmental impact assessment.* *Additional Information as per direction of Honble Committee Members is hereby attached* *1- Drone video of alignment* *2- KML file of Alignment*

In addition to the other points mentioned above, Public Works Department hasn't submitted physical verification report of the trees cut at every 100 meter interval, Contour map and schematic diagram of every 100 meter (soft and hard copy both) showing width of alignment where tree felling already done.

Detailed examination to be done by the committee members regarding

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
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भारतीय सर्वेक्षण विभाग, लखनऊ
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	allegation in respect of illegal felling of trees and will also ascertain if the figures relating to felling of trees till now as disclosed before the Tribunal are correct or the trees in excess of those have been cut.	*complete details of the trees felled in the alignment.* *Total 17607 trees have been felled in all three districts till date 09-08-2024*

Points and information related to Irrigation Department (Information provided by Chief Engineer. Irrigation via letter - 4982 No./705 (NGT) Court case - M/s./2024, dated 19.09.2024) (Annexure-04) :-

S. No.	***Points***	***Information submitted by Irrigation Department***
1.	*The Committee will ascertain if the alternate route exists and without unnecessary felling of trees some solution can be find out*	*.....it has been made clear that in the order of the No Objection Certificate issued earlier, the road should be constructed leaving the right service road of the Ganga Canal 7.50 m from the toe of the Daula. As Stated earlier land of Upper Ganga Canal from mile 0.00 to mile 181.00 were declared as protected forest under chapter IVth of Indian forest Act in October 15, 1954. After declaration the forest department afforested Upper Ganga Canal land width beyond the service road of Upper Ganga Canal. The alternative proposal is to be given by PWD Department."*

Points and information related to UPPCB (Information provided by RO, UPPCB, 592/G/OA-238/2024, Dated-12.09.2024) (Annexure-05):-

S. No.	*Points*	*Information submitted by RO UPPCB*
1.	*The Committee will also*	*.....Therefore in compliance*

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
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भारतीय सर्वेक्षण विभाग, लखनऊ

		Hon'ble NGT in the matter."

"

9. The report further states about the meeting of the Committee through video conferencing with the Public Works Department, Irrigation Department CPCP, SEIAA, etc. The report reflects that certain information is still awaited from the different Departments. Therefore, the Committee has submitted the interim report and has sought time to prepare and submit final report.

10. Considering the fact that the seriousness of the issue relating to a public project, the Joint Committee is expected to complete the exercise as directed expeditiously and submit final report without any delay.

11. The interim report, states that as per the information furnished by the Irrigation Department, 17607 trees have been cut in all three Districts till 09.08.2024.

12. It has been pointed out that the permission was granted to fell 1,12,722 trees, but now it has been decided to cut only 33,776 trees. The State of UP is directed to clarify if the number of trees to be cut has been calculated strictly in accordance with the provisions of The U.P. Protection of Trees Act, 1976.

13. The State will also clarify if the Plants, Trees, Bushes, etc. being cut in the construction of the road and not counted in 33766 trees, fall within the definition of tree under the UP Tree Protection Act. The State of

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
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भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

clearly stated if, beyond the width of 15/20 meters trees have been cut and, if yes, the person responsible for it.

14. Let this affidavit be filed by the ACS Environment State of U.P. within two weeks. It will also be open to the council for that applicant to file an objection to the interim report of the Joint Committee and the report of the survey of India within two weeks.

15. List on 25.11.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

November 06, 2024
O.A No. 238/2024
HB..

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
भारतीय सर्वेक्षण विभाग, लखनऊ
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Annexure-E

भारत सरकार
GOVT. OF INDIA

निदेशक का कार्यालय/Office of Director
भारतीय सर्वेक्षण विभाग/Survey of India
मानचित्र भवन/Manchitra Bhawan
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरीक्षेत्र)
Uttar Pradesh G.D (Northern Zone)
5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ0प्र0)
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

टेली-फैक्स/Tele-fax – 0522-2720634
दूरभाष/Telephone-0522-2720638
ई-मेल@E-mail: up.gdc.soi@gov.in (Tech)
upgdc-lko@up.nic.in (Admn)

Urgent Court Case

पत्र सं0 त- 5976 /39-C-ED (Court case) दिनांक: 12/11/2024

सेवा में,

निदेशक,
राष्ट्रीय सुदूर संवेदन केन्द्र,
हैदराबाद।

विषयः- **Felling of Trees for road along Upper Ganga Canal.**

संदर्भः- Item No. 8 OA No. 238/2024 dt. 06/11/2024

महोदय,

विषयांकित के संदर्भ में आपको अवगत कराना है कि दिनांक 06/11/2024 को हुयी सुनवाई में माननीय राष्ट्रीय हरित अधिकरण द्वारा जारी आदेश के अनुक्रम में भारतीय सर्वेक्षण विभाग को माह अक्टूबर 2024/वर्ष 2024 की सेटेलाइट इमेजरी प्राप्त कर रिपोर्ट जमा करने को कहा गया है। इसके पूर्व में कार्यालय द्वारा आपसे सम्पर्क किया गया था। जिसके अनुक्रम में हमें आपके द्वारा उपलब्ध करायी गयी सूचना के आधार पर हमने भू-निधि पोर्टल पर उपलब्ध वर्ष 2023 की 0.28 Resolution की Cartosat-III की सेटेलाइट इमेजरी को प्राप्त कर लिया गया था परन्तु जुलाई से अक्टूबर 2024 के अवधि की 0.28 Resolution की Cartosat-III सेटेलाइट इमेजरी भू-निधि पोर्टल पर उपलब्ध नहीं है।

अतएव आपसे अनुरोध है कि माह जुलाई से अक्टूबर, 2024 0.28 Resolution की Cartosat-III सेटेलाइट इमेजरी इस कार्यालय को उपलब्ध कराने का कष्ट करें।

12/11/24
(डी0एन0पाठक)
निदेशक

प्रतिलिपिः- अपर महासर्वेक्षक, उत्तरी क्षेत्र, दिल्ली को सूचनार्थ प्रेषित।

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

1520

Annexure - F

Re: Felling of Trees for road along Upper Ganga Canal.

KA kaveri_d@nrsc.gov.in
Wed, 13 Nov 2024 4:43:52 PM +0530

To "Director UPGD Lucknow" <up.gdc.soi@gov.in>

Cc "director" <director@nrsc.gov.in>, "muralikrishnan_s" <muralikrishnan_s@nrsc.gov.in>, "ramadevi_d" <ramadevi_d@nrsc.gov.in>, "Addl SG NZ" <zone.north.soi@gov.in>, "Durgesh Nandan Pathak" <dn.pathak.soi@gov.in>, "RAVINDRA MEENA" <ravindrameena.soi@gov.in>

Tags Not in Contacts

Dear Sir ,

Good evening. With reference to the email below , we have run a Cartosat-3 search over the two shape files (provided in the email dated 27Sep24) for the period Jul-Sep 2024 and the results are attached.

With regards
Kaveri
Group Head , DPOG, NRSC

From: "Director UPGD Lucknow" <up.gdc.soi@gov.in>
To: "Director" <director@nrsc.gov.in>
Cc: "Addl SG NZ" <zone.north.soi@gov.in>, "Durgesh Nandan Pathak" <dn.pathak.soi@gov.in>, "RAVINDRA MEENA" <ravindrameena.soi@gov.in>
Sent: Wednesday, November 13, 2024 12:04:11 PM
Subject: Felling of Trees for road along Upper Ganga Canal.

महोदय,
उपरोक्त विषयांकित पत्र सं. 5976 संलग्नक के साथ आपको आवश्यक कार्यवाही हेतु प्रस्तुत है।
सादर / *With Regards*
निदेशक का कार्यालय/ *Office of Director*
उत्तर प्रदेश भू-स्थानिक निदेशालय, लखनऊ/ *Uttar Pradesh Geospatial Directorate, Lucknow*
भारतीय सर्वेक्षण विभाग/ *Survey of India*
मानचित्र भवन, 5 -विभूतिखंड / *Manchitra Bhawan, 5-Vibhutikhand*
गोमतीनगर, लखनऊ, 226010 / *Gomtinagar, Lucknow 226010*
दूरभाष : (0522)2720638 / *Phone : (0522)2720638*

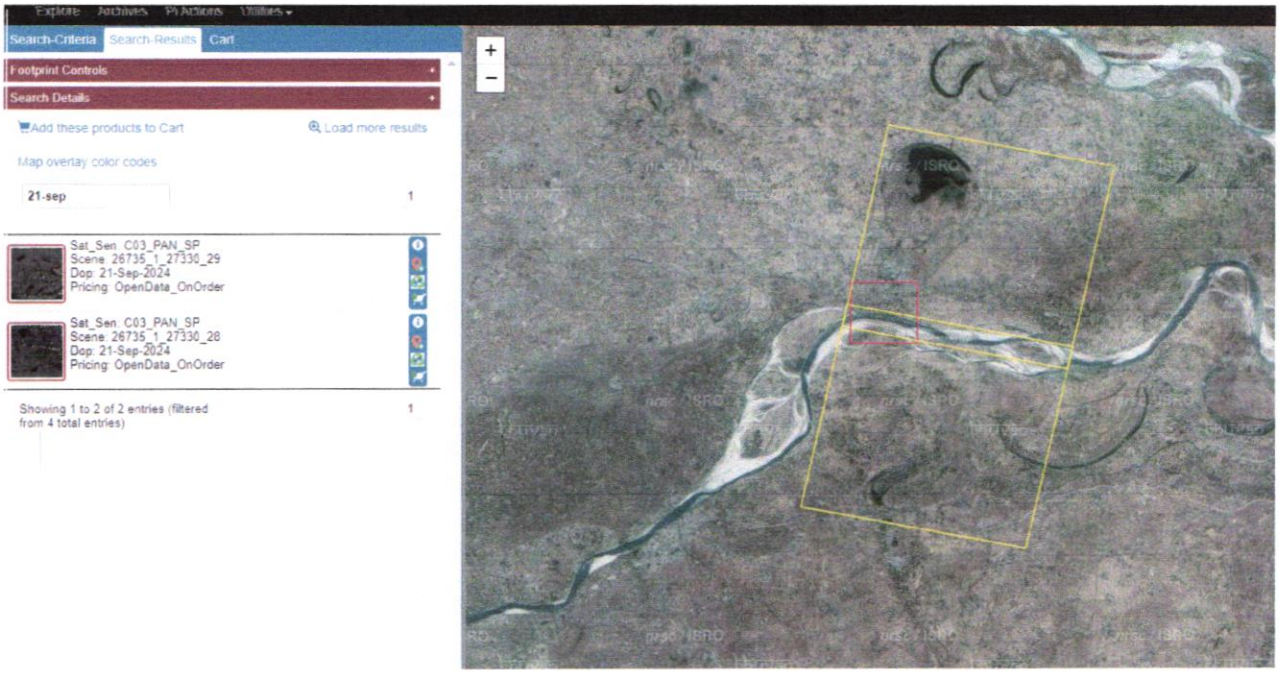
1 Attachment(s) • Download as Zip

Upper Ganga Canal.docx
2.4 MB

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

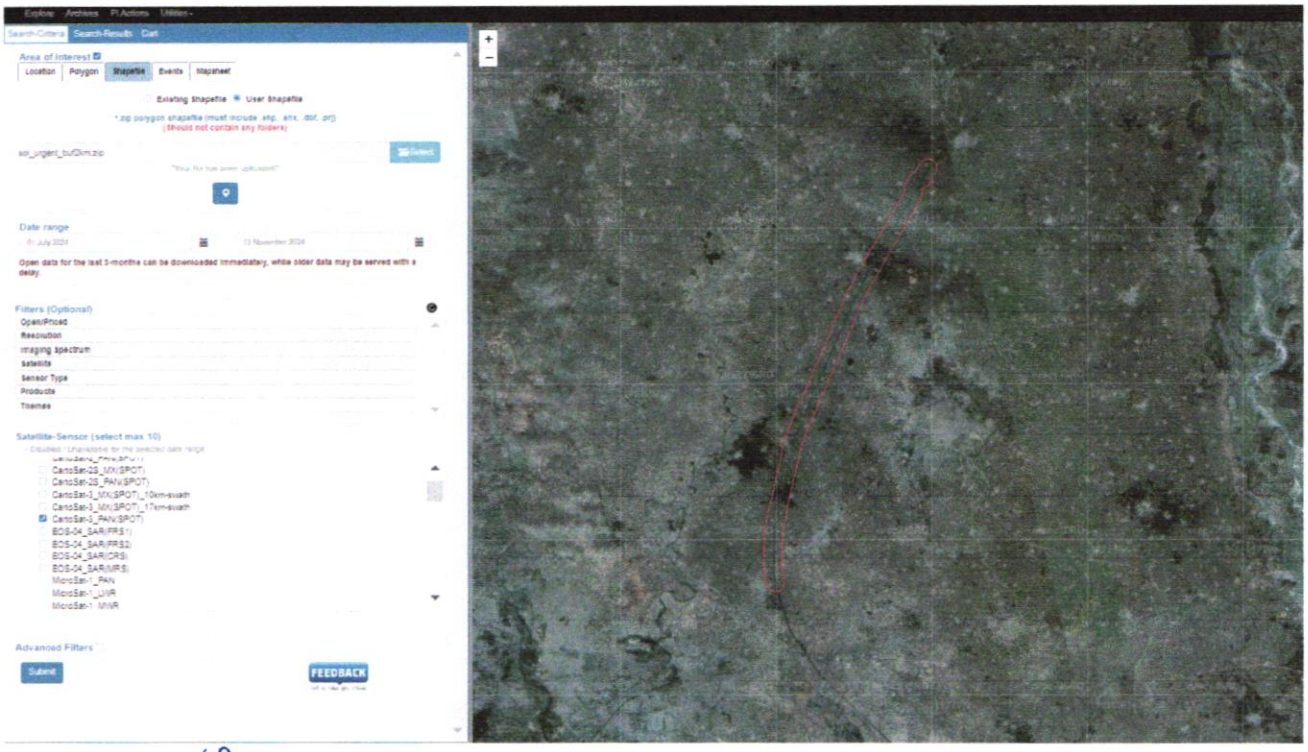
Nahar Patri- Point Shpfile (red box shown below is the Point with a 5km radius created for obtaining search results).

Only C3 PAN is available on 21Sep2024



Kawad Nahar -Line Shpfile (red linear shpfile shown below is the line with a 2km radius created for getting search results).

Cartosat-3, Jul - Oct 2024 - Data not available - Screen shots of the search parameters and 'No results available' are shown below.



(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
भारतीय सर्वेक्षण विभाग, लखनऊ
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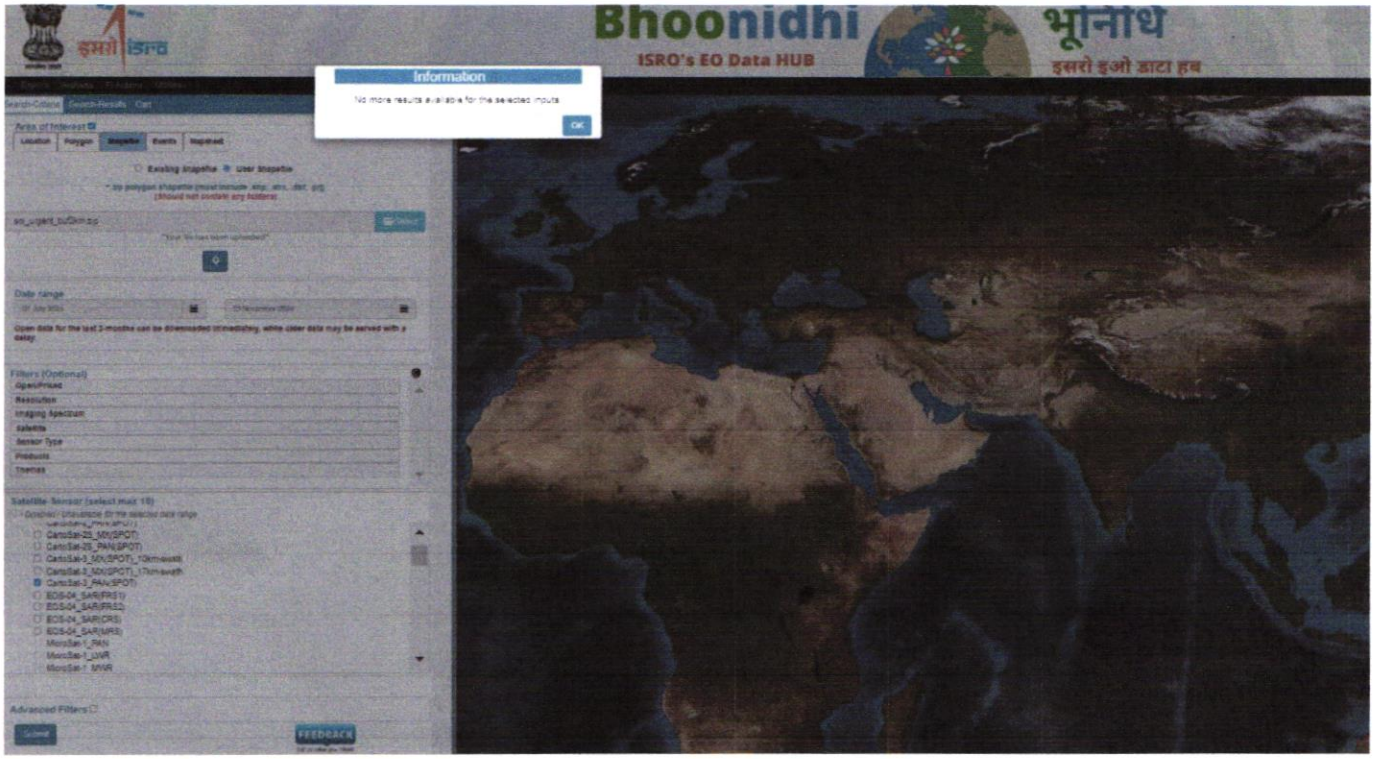

(डी०एन०पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
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Survey of India, Lucknow

Annexure - G

कार्यालय अधिशासी अभियन्ता

निर्माण खण्ड, लो0नि0वि0, मेरठ

E-mail- cdpwdmeerut@gmail.com

पत्रांकः– 1859/कांवड नहर पटरी (दांयी)/एन0जी0टी0 दिनांकः–16/11/2024

सेवा में,

निदेशक भारतीय सर्वेक्षण विभाग,
मानचित्र भवन, उ0प्र0 भू–स्थानिक निदेशालय (उत्तरी क्षेत्र0)
5, विभूतिखण्ड, गोमतीनगर, लखनऊ–226010
ई–मेलः–up.gdc.soi@gov.in

विषयः– चौधरी चरण सिंह कावड़ मार्ग दांयी पटरी निर्माण परियोजना के संबंधित माननीय राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या–238/2024 के सम्बन्ध में।

सन्दर्भः– आपका पत्र सं0–5995/39–C-ED (Court case) दिनांक 13.11.2024

महोदय,

कृपया उपरोक्त विषयक सन्दर्भित पत्र के द्वारा Felling of Trees की Limits स्वीकृति की प्रति आपके कार्यालय को उपलब्ध कराने हेतु अनुरोध किया गया है, जिसके क्रम में अवगत कराना है कि भारत सरकार पर्यावरण एवं जलवायु परिवर्तन मत्रांलय द्वारा पत्र संख्या–08वी0/यू0पी0/06/221 /2021/एफ0सी0/930 दिनांक 28.02.2023 द्वारा अपर गंग कैनाल की दांयी पटरी चैनेज 51.910 से चैनेज 163.400 तक कुल लम्बाई 111.490 कि0मी0 में 20 मी0 चौड़ाई अर्थात कुल 222.98 हेक्टेयर संरक्षित वन भूमि में वृक्षों/पौधों की सैद्धान्तिक स्वीकृति प्रदान की गयी है एवं मुख्य अभियन्ता (गंगा), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, मेरठ द्वारा पत्र सं0–नि0–312/मु0अ0गंगा/एन0ओ0सी0/कांवड़ मार्ग दिनांक 01.03.2021 द्वारा मार्ग निर्माण हेतु अनापत्ति प्रमाण पत्र निर्गत किया गया है, जिसके ***"बिन्दु सं0–8 पर अंकित लेपित मार्ग का निर्माण नहर के दांयी बैंक के डोले का स्लोप 1.5:1 रखते हुए, डोले की टो से 7.50 मी0 एवं न्यूनतम क्लीयर दूरी गंगा नहर के दांयी किनारे के डोले के टो से 10 मी0 छोड़ते हुए किया जाये तथा प्रस्तावित मार्ग का कैम्बर आउटर टो की तरफ रखा जाये"।***

उपरोक्त भारत सरकार एवं मुख्य अभियन्ता (गंगा) द्वारा निर्गत स्वीकृति एवं अनापत्ति प्रमाण पत्र के अनुसार लोक निर्माण विभाग द्वारा कार्य स्थल पर कार्य किया जा रहा है।

संलग्नः–उपरोक्तानुसार।

अधिशासी अभियन्ता
निर्माण खण्ड, लो0नि0वि0, मेरठ।

पत्रांकः– /कांवड नहर पटरी (दांयी)/एन0जी0टी0 दिनॉकः– / /2024

प्रतिलिपिः–अधीक्षण अभियन्ता, मेरठ वृत्त, लो0नि0वि0, मेरठ को सूचनार्थ प्रेषित।

अधिशासी अभियन्ता
निर्माण खण्ड, लो0नि0वि0, मेरठ।

117 | Sanjeev/kawad/right/Goletter

(डी0एन0पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

1524

मुख्य अभियन्ता (गंगा)
सिंचाई एंव जल संसाधन विभाग, उत्तर प्रदेश,
मेरठ।

प्रेषित,

अधीक्षण अभियन्ता, मेरठ वृत्त,
लोक निर्माण विभाग, मेरठ।

पत्रांक–नि–312/मु.अ.गंगा/एन0ओ0सी0/कांवड मार्ग दिनांक 01/03/2021

विषयः जनपद मुजफ्फरनगर, मेरठ एवं गाजियाबाद में चौधरी चरण सिंह कांवड मार्ग (गंग नहर की दायी पटरी) का नवनिर्माण कार्य हेतु अनापत्ति प्रमाण पत्र निर्गत करने के सम्बन्ध में।

संदर्भः आपका पत्रांक–128डब्लू/536डब्लू–मे0वृ0/21, दिनांक 07.01.2021

महोदय,

उपरोक्त विषयक अपने संदर्भित पत्र का अवलोकन करें, जिसके द्वारा इस कार्यालय के पत्रांक नि 2616/मु.अ.गं/कांवड सडक, दिनांक 21.12.2017 द्वारा गंग नहर की दांयी पटरी पर लोक निर्माण विभाग को मार्ग निर्मित किये जाने हेतु पूर्व में निर्गत अनापत्ति प्रमाण पत्र को शासन स्तर पर हुयी बैठक (उ0प्र0 शासन लोक निर्माण अनुभाग–11 का पत्र संख्या–1532ई0 /23–11–2019 लखनऊ, दिनांक 11.10.2019) में गंग नहर की दायी पटरी पर नव निर्माण हेतु डोला उपरान्त 7.00 मी0 पटरी/भूमि (कुल 9.00 मी0) छोडते हुए मार्ग निर्माण हेतु संशोधित अनापत्ति प्रमाण पत्र निर्गत किये जाने की अपेक्षा की गयी है।

इस सम्बन्ध में संगठन के अन्तर्गत अधीक्षण अभियन्ता, प्रथम मण्डल सिंचाई कार्य, मेरठ के पत्र संख्या–960/प्रथम/कांवड सेवा मार्ग, दिनांक 06.02.2021 द्वारा उपलब्ध करायी गयी आख्या/प्रस्ताव के कम में इस कार्यालय के पत्रांक–नि 1027/मु.अ.गंगा/एन0ओ0सी0, दिनांक 23.01.2021 एवं पत्रांक–1791/मु.अ.गंगा/एनओसी, दिनांक 09.02.2021 द्वारा प्रकरण मुख्य अभियन्ता(जल संसाधन) कार्यालय प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ को निर्धारित शर्तों एवं प्रतिबंधों के साथ अनापत्ति प्रमाण पत्र निर्गत किये जाने हेतु प्रेषित किया गया।

मुख्य अभियन्ता(जल संसाधन) कार्यालय प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ के पत्रांक–137/ अनिम–8/यूनिट–6, दिनांक 19.02.2020(छायाप्रति संलग्न) द्वारा निम्न शर्तों के अधीन गुण दोष के आधार पर जनपद मुजफ्फरनगर, मेरठ एवं गाजियाबाद में चौधरी चरण सिंह कांवड मार्ग (गंगा नहर की दायी पटरी) का नवनिर्माण कार्य हेतु अनापत्ति प्रमाण–पत्र निर्गत किये जाने की वांछना की गयी है :–

1– सम्बन्धित विभाग/संस्था द्वारा सिंचाई एवं जल संसाधन विभाग की भूमि पर निर्माण के उपरान्त भूमि का स्वामित्व सिंचाई विभाग का ही रहेगा।

2– प्रस्तावित कार्यों की ड्राइंग एवं ले–आउट प्लान कार्य से पूर्व सिंचाई एवं जल संसाधन विभाग द्वारा अनुमोदित कराया जाये तथा विभागीय अधिकारियों की देख–रेख में ले–आउट एवं प्रस्तावित कार्य का निष्पादन किया जाये।

3– भविष्य में यदि नहर का चौड़ीकरण अथवा नहर की किसी संरचना हेतु भूमि की आवश्यकता होती है तो लोक निर्माण विभाग को सड़क शिफ्ट का कार्य अपने संसाधनों से कराना होगा एवं निर्मित सड़क के अनुरक्षण का दायित्व कार्यदायी संस्था/लोक निर्माण विभाग का होगा।

4– सड़क निर्माण के दौरान नहरी संरचना को क्षति नही पहुँचायी जाये यदि नहरी संरचना को क्षति पहुँचती है तो क्षतिपूर्ति लोक निर्माण विभाग को करनी होगी।

5– मार्ग निर्माण कार्य के दौरान ऐसा कोई कार्य नहीं किया जायेगा जिससे नहर का वाटर वे प्रभावित/अवरूद्ध होता हो। साथ ही नहर में सड़क से गॉव का किसी भी प्रकार श्राव/Effluent पानी न डाला जाये।

6– प्रस्तावित संरचनाओं का निर्माण पुरानी संरचनाओं के बराबर में नव निर्माण के रूप में कराया जाना प्रस्तावित है। प्रस्तावित नव निर्मित संरचनाओं का निर्माण कार्य वर्तमान में स्वीकृत भार मानकों के अनुरूप कराया जायेगा।

7– सिंचाई विभाग की पक्की संरचनाओं यथा वी0आर0बी0, डी0आर0बी0, क्रॉस रेगूलेटर इत्यादि पर संरेखण के अनुसार डोले की टो से दूरी ली जायेगी।

8– लेपित मार्ग का निर्माण नहर के दांये बैंक के डोले का स्लोप 1.5:1 रखते हुऐ, डोले की टो से 7.50 मीटर एवं न्यूनतम क्लीयर दूरी गंगा नहर के दांये किनारे के डोले के टो से 10 मीटर छोड़ते हुऐ किया जाये तथा प्रस्तावित मार्ग का Camber Outer Toe की तरफ रखा जाये।

9– मार्ग के नव निर्माण कार्य के दौरान नहर के किसी भी किनारे/भाग से मिटटी नही उठायी जायेगी।

10– सड़क के अनुरक्षण का दायित्व कार्यदायी संस्था/लोक निर्माण विभाग का होगा अन्यथा की स्थिति में परियोजना की लागत का 30 प्रतिशत अनुरक्षण हेतु सिंचाई एंव जल संसाधन विभाग को उपलब्ध कराना होगा।

11– ऊपरी गंगा नहर की दांयी पटरी पर निर्माण किये जाने वाले मार्ग पर यदि भविष्य में टोल लगाया जाता है तो सिंचाई विभाग के कर्मचारियों के वाहनों को उनके परिचय पत्र के आधार पर टोल मुक्त रखा जायेगा।

कमशः पृष्ठ 02 पर.....

(डी0एन0पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U. P. G. D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

12– प्रस्तावित कार्यो की लागत सिंचाई एंव जल संसाधन विभाग की मुख्य अभियन्ता समिति द्वारा अनुमोदित लागत के आधार पर ही मान्य होगी अनुमोदित लागत लोक निर्माण विभाग द्वारा सिंचाई एंव जल संसाधन विभाग को डिपोजिट मद में उपलब्ध करायी जायेगी।

13– कार्यदायी संस्था द्वारा उपर्युक्त प्रतिबंधों के प्रति विचलन किये जाने की स्थिति में यह अनापत्ति स्वतः निरस्त समझी जायेगी तथा इससे उत्पन्न किसी भी विषम परिस्थिति/जटिलता के लिए कार्यदायी संस्था स्वंय पूर्णतः उत्तरदायी होगी।

अतः इस सम्बन्ध में मुख्य अभियन्ता(जल संसाधन) कार्यालय प्रमुख अभियन्ता, सिंचाई एवं जल संसाधन विभाग, उ0प्र0, लखनऊ के पत्रांक–137/ अनिम–8/ यूनिट–6, दिनांक 19.02.2020 द्वारा प्रमुख अभियन्ता एवं विभागाध्यक्ष के अनुमोदनोपरांत एंव प्रदान की गयी सहमति के अनुपालन में शासनादेश संख्या–1687/19–27–सि–4–50(डब्लू)/2019, दिनांक 22.05.2019 में निहित प्राविधानों में प्रवृत्त नियमों के आलोक में उपरोक्त शर्तों के अधीन इस कार्यालय के पत्र संख्या– नि 2616/ मु.अ.गं/कांवड सडक, दिनांक 21.12.2017 द्वारा पूर्व निर्गत अनापत्ति प्रमाण पत्र के कम में गंग नहर की दांयी पटरी पर डोला की टो से 7.50 मीटर छोडते हुए मार्ग निर्माण हेतु सशोधित अनापत्ति प्रमाण–पत्र निर्गत किया जाता हैं।

संलग्नकः– उपरोक्तानुसार

01/03/2021

मुख्य अभियन्ता(गंगा)
सिंचाई एवं जल संसाधन विभाग,
उ0प्र0, मेरठ
01/03/2021

पत्रांकः–नि-312 /मु.अ.गंगा/ तदिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :–

1. मुख्य अभियन्ता(पश्चिम), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, मेरठ।
2. मुख्य अभियन्ता(जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश, लखनऊ को उनके पत्र संख्या–137/अनिम–8/यू–6, दिनांक 19.02.2021 के संदर्भ।
3. मुख्य अभियन्ता, मेरठ क्षेत्र, लोक निर्माण विभाग, मेरठ।
4. अधीक्षण अभियन्ता, प्रथम मण्डल सिंचाई कार्य, मेरठ को उनके पत्र संख्या–960/प्रथम/कांवड सेवा मार्ग, दिनांक 06.02.2021 के संदर्भ में।
5. अधिशासी अभियन्ता, मेरठ खण्ड गंगा नहर, मेरठ/मुजफ्फरनगर खण्ड गंगा नहर, मु0नगर ।

स0 अ0 - चतुर्थ / श्री संजीव गुप्ता

मुख्य अभियन्ता(गंगा)
सिंचाई एवं जल संसाधन विभाग,
उ0प्र0, मेरठ

अधीक्षण अभियन्ता
मेरठ क्षेत्र लोकनिर्माण विभाग मेरठ

पृष्ठांकन सं0:- 8436/536 ब-मे0 ग0/2021 दि0 04/03/2021

→ प्रतिलिपि :- (1) EE CD (B), Pwd Meerut
(2) EE CD-2, Pwd Ghaziabad
(3) EE CD-1, Pwd Muzaffarnagar

को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

03/03/2021

(डी0एन0पाठक/D.N. PATHAK)
निदेशक/Director
उ.प्र. भू-स्था. निदेशालय/U.P.G.D.
भारतीय सर्वेक्षण विभाग, लखनऊ
Survey of India, Lucknow

भारत सरकार
पर्यावरण,वन एवं जलवायु परिवर्तन मंत्रालय
एकीकृत क्षेत्रीय कार्यालय, लखनऊ
Ministry of Environment, Forest & Climate Change
Integrated Regional Office, Lucknow
केन्द्रीय भवन, पंचम तल, सेक्टर-एच, अलीगंज, लखनऊ-226024
Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow-226024, Telefax-2326696
Email: rocz.lko-mef@gov.in, goimoefrolko@gmail.com

पत्र सं0 8बी/यू0पी0/06/221/2021/एफ0सी0/930 दिनॉक: 28.02.2023

सेवा में,
अति मुख्य सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,
उत्तर प्रदेश शासन, बापू भवन, लखनऊ।

Online Proposal No. FP/UP/Road/121197/2021

विषयः चौधरी चरण सिंह, कांवड़ सड़क मार्ग के निर्माण हेतु अपर गंगा कैनाल की दांयी पटरी किमी0 चैनेज 51.910 से 163.40 तक जनपद मुजफ्फरनगर वन प्रभाग में 113.68 हे0 संरक्षित वनभूमि, जनपद मेरठ वन प्रभाग में 84.6 हे0 संरक्षित वनभूमि एवं गाजियाबाद वन प्रभाग में 24.7 हे0 संरक्षित वनभूमि अर्थात् कुल 222.98 हे0 संरक्षित वनभूमि के गैरवानिकी प्रयोग एवं मुजफ्फरनगर वन प्रभाग में 16873 वृक्ष, मेरठ वन प्रभाग में 66685 वृक्ष/पौध एवं गाजियाबाद वन प्रभाग में 4164 वृक्ष एवं 25,000 पौधे अर्थात् कुल 1,12,722 वृक्षों/पौधों के पातन की अनुमति के संबंध में।

सन्दर्भः मुख्य वन संरक्षक एवं नोडल अधिकारी, उ0प्र0 का पत्रांक 2478/11–सी–FP/UP/Road/ 121197/2021 दिनांक 01.02.2023

महोदय,

कृपया उपरोक्त विषयक सचिव (वन), उ0प्र0 शासन के पत्रांक 1278/81–2–2021–800(123)/2021 दिनांक 17.08.2021 का आशय ग्रहण करने का कष्ट करें, जिसके द्वारा प्रकरण में वन (संरक्षण) अधिनियम, 1980 की धारा–2 के अंतर्गत भारत सरकार की स्वीकृति मांगी गई थी।

प्रकरण को दिनांक 20.02.2023 को आहूत क्षेत्रीय सशक्त समिति (REC) की द्वितीय बैठक के समक्ष (Agenda Item 2.3 U.P.) स्वीकृति हेतु प्रस्तुत किया गया था, क्षेत्रीय सशक्त समिति (REC) द्वारा प्रकरण में स्वीकृति प्रदान की गई है। अतः प्रकरण में विचारोपरान्त मुझे आपको यह सूचित करने का निर्देश हुआ है कि केन्द्र सरकार चौधरी चरण सिंह, कांवड़ सड़क मार्ग के निर्माण हेतु अपर गंगा कैनाल की दांयी पटरी किमी0 चैनेज 51.910 से 163.40 तक जनपद मुजफ्फरनगर वन प्रभाग में 113.68 हे0 संरक्षित वनभूमि, जनपद मेरठ वन प्रभाग में 84.6 हे0 संरक्षित वनभूमि एवं गाजियाबाद वन प्रभाग में 24.7 हे0 संरक्षित वनभूमि अर्थात् कुल 222.98 हे0 संरक्षित वनभूमि के गैरवानिकी प्रयोग एवं मुजफ्फरनगर वन प्रभाग में 16873 वृक्ष, मेरठ वन प्रभाग में 66685 वृक्ष/पौध एवं गाजियाबाद वन प्रभाग में 4164 वृक्ष एवं 25,000 पौधे अर्थात् कुल 1,12,722 वृक्षों/पौधों के पातन की सैद्धांतिक स्वीकृति निम्नलिखित शर्तों पर प्रदान करती है।:–

1. Legal status of the forest land shall remain unchanged.

2. Compensatory afforestation shall be taken up by the Forest Department over an area of 408.06 ha {**41.22 ha non-forest land** (16.00 ha of Gata No.251/4, Village Kapasi, Range & District Lalitpur, 13.30 ha of Gata No.15, 16 & 17, Village Baghaura, Range Baar, District Lalitpur, 6.71 ha of Gata No.228, Village Baghaura, Range Baar, District Lalitpur & 5.21 ha of Gata No. 739 & 740, Range Baar, District Lalitpur) and **366.84 ha degraded forest land** (66.50 ha of Daati Compartment No.1 (Suryavar), Range Vindhamphal, District Mirzapur, 40.00 ha of Babura Compartment No.1 (Mahugarhi), Range Dramandganj, District Mirzapur, 84.00 ha of Ghori Compartment No.2 (Jahdar), Range Patehara, District Mirzapur, 40.00 ha of Balabehat Forest Block, Range Gauna, District Lalitpur, 20.00 ha of Shahpur Forest Block, Range Talbehat, District Lalitpur, 26.84 ha of Pawa Forest Block, Range Talbehat, District Lalitpur, 18.00 ha of Compartment No.6, Patna Forest Block, Range Patna, District Sonbhadra, 20.00 ha of Compartment No.2, Roup Forest Block, Range Churk, District Sonbhadra, 20.00 ha of Compartment No.3, Roup Forest Block, Range Churk, District Sonbhadra, 20.00 ha of

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Compartment No.8, Machi Forest Block, Range Machi, District Sonbhadra & 20.00 ha of Compartment No.3, Devri Forest Block, Range Machi, District Sonbhadra)} at the cost of the user agency. As far as possible, a mixture of local indigenous species shall be planted and monoculture of any species may be avoided.

3. **The non-forest land which is unsuitable for plantation should be taken up for protection and assisted afforestation in the available space using necessary cultural operation technique.**

4. **Road side plantation/block plantation should be taken up in any of the three affected districts in the proposal to compensate for loss of tree cover.**

5. **The non-forest land of 223.00 ha in district Lalitpur proposed for CA shall be transferred and mutated in the name of Forest Department and notified as RF/PF prior to Stage-II approval.**

3. The cost of compensatory afforestation at the prevailing wage rates as per compensatory afforestation scheme and the cost of survey, demarcation and erection of permanent pillars if required on the CA land shall be deposited in advance with the Forest Department by the project authority. The CA plantation will be maintained for 10 years. The scheme may include appropriate provision for anticipated cost increase for works scheduled for subsequent years.

4. The State Government shall charge the Net Present Value (NPV) for the 222.98 ha forest area to be diverted under this proposal from the User Agency as per the orders of the Hon'ble Supreme Court of India dated 30/10/2002, 01/08/2003, 28/03/2008, 24/04/2008 and 09/05/2008 in IA No. 566 in WP (C) No. 202/1995 and as per the guidelines issued by the Ministry vide letters No. 5-1/1998-FC (Pt.II) dated 18/09/2003, as well as letter No. 5-2/2006-FC dated 03/10/2006 and 5-3/2007-FC dated 05/02/2009.
Revised amount of NPV as applicable as per orders dated 06-01-2022 and 19-01-2022 shall be deposited by User Agency in this regard.

5. Additional amount of the NPV of the diverted forest land, if any, becoming due after finalization of the same by the Hon'ble Supreme Court of India on receipt of the report from the Expert Committee, shall be charged by the State Government from the User Agency. The User Agency shall furnish an undertaking to this effect.

6. User agency shall restrict the felling of trees to 112722 trees/minimum numbers in the diverted forest land and the trees shall be felled under the strict supervision of the State Forest Department and the cost of felling of trees shall be deposited by the User Agency with the State Forest Department.

7. The complete compliance of the FRA, 2006 shall be ensured by way of prescribed certificate from the concerned District Collector.

8. Certificate of 'No violation' of FCA from concerned DFOs shall be provided.

9. Plantation shall be raised on both sides of the road and median by the State Forest Department at the cost of User Agency according to IRC guidelines and order passed by NGT in OA no. 27/2015 in the matter of Babulal Jaju v/s State of Rajasthan and others dated 16.11.2015. Scheme for roadside plantation shall be submitted.

10. Speed regulating signage will be erected along the road at regular intervals in the Protected Areas/ Forest Areas.

11. The user agency shall provide suitable under / over pass in Protected Area / Forest Area as per recommendations of CWLW / NBWL / FAC / REC.

12. User Agency shall obtain Environmental Clearance as per the provisions of the Environmental (Protection) Act, 1986, if applicable.

13. The layout plan of the proposal shall not be changed without prior approval of Central Government.

14. No labour camp shall be established on the forest land.

15. Sufficient firewood, preferably the alternate fuel, shall be provided by the User Agency to the labourer after purchasing the same from the State Forest Department or the Forest Development Corporation or any other legal source of alternate fuel.

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16. The boundary of the diverted forest land shall be suitably demarcated on ground at the project cost, as per the directions of the concerned Divisional Forest Officer.

17. No additional or new path will be constructed inside the forest area for transportation of construction materials for execution of the project work.

18. The period of diversion under this approval shall be co-terminus with the period of lease to be granted in favour of the user agency or the project life, whichever is less.

19. The forest land shall not be used for any purpose other than that specified in the project proposal.

20. The forest land proposed to be diverted shall under no circumstances be transferred to any other agencies, department or person without prior approval of Govt. of India.

21. The KML file of the area to be diverted, the CA areas, the proposed SMC work, the proposed Catchment Area Treatment area and the WLMP area shall be uploaded on the e-Green watch portal with all requisite details before commencement of works.

22. Any order of Temporary Work Permission in case of linear projects for tree cutting and commencement of work as per clause 11.2 of FCA Guidelines shall be passed under intimation to Nodal office and this office. Order of Temporary Work Permission have to be uploaded on PARIVESH Portal as well. Nodal Officer will strictly monitor and ensure that no further activity is carried out under such permission after the expiry of one year from the date of issue of such permission.

23. Violation of any of these conditions will amount to violation of Forest (Conservation) Act, 1980 and action would be taken as per the MoEF&CC Guideline F. No. 11-42/2017-FC dt 29/01/2018.

24. Any other condition that the Ministry of Environment, Forests & Climate Change may stipulate from time to time in the interest of conservation, protection and development of forests & wildlife.

25. All the funds received from the user agency under the project shall be transferred/ deposited to CAMPA fund only through *(https://parivesh.nic.in/)*.

26. The compliance report shall be uploaded on *e-portal (https://parivesh.nic.in/*

After receipt of compliance report on fulfillment of all of the above conditions from the State Government, proposal will be considered for final approval under Section-2 of the Forest (Conservation) Act, 1980, by this office.

The order for transfer of forest land to user agency shall not be issued by the State Government till final approval order for diversion of forest land is issued by Government of India.

भवदीया,

(डा0 प्राची गंगवार)
उप वन महानिरीक्षक {केन्द्रीय}

प्रतिलिपि (ईमेल द्वारा):

1. प्रमुख मुख्य वन संरक्षक (विभागाध्यक्ष), उ0प्र0 वन विभाग, 17, राणाप्रताप मार्ग, लखनऊ।
2. मुख्य वन संरक्षक(वन संरक्षण) एवं नोडल अधिकारी, 17, राणा प्रताप मार्ग, लखनऊ, उ0प्र0।
3. वन संरक्षक, सहारनपुर एवं मेरठ।
4. प्रभागीय वनाधिकारी/निदेशक, मुजफ्फरनगर, मेरठ एवं गाजियाबाद।
5. अधिशासी अभियन्ता, निर्माण खण्ड (बिल्डिंग), लोक निर्माण विभाग, मेरठ।
6. पर्यावरण, वन एंव जलवायु परिवर्तन मंत्रालय, लखनऊ को वेबसाइट पर अपलोडिंग हेतु/आदेश पत्रावली।

28.02.2023

(डा0 प्राची गंगवार)
उप वन महानिरीक्षक {केन्द्रीय}

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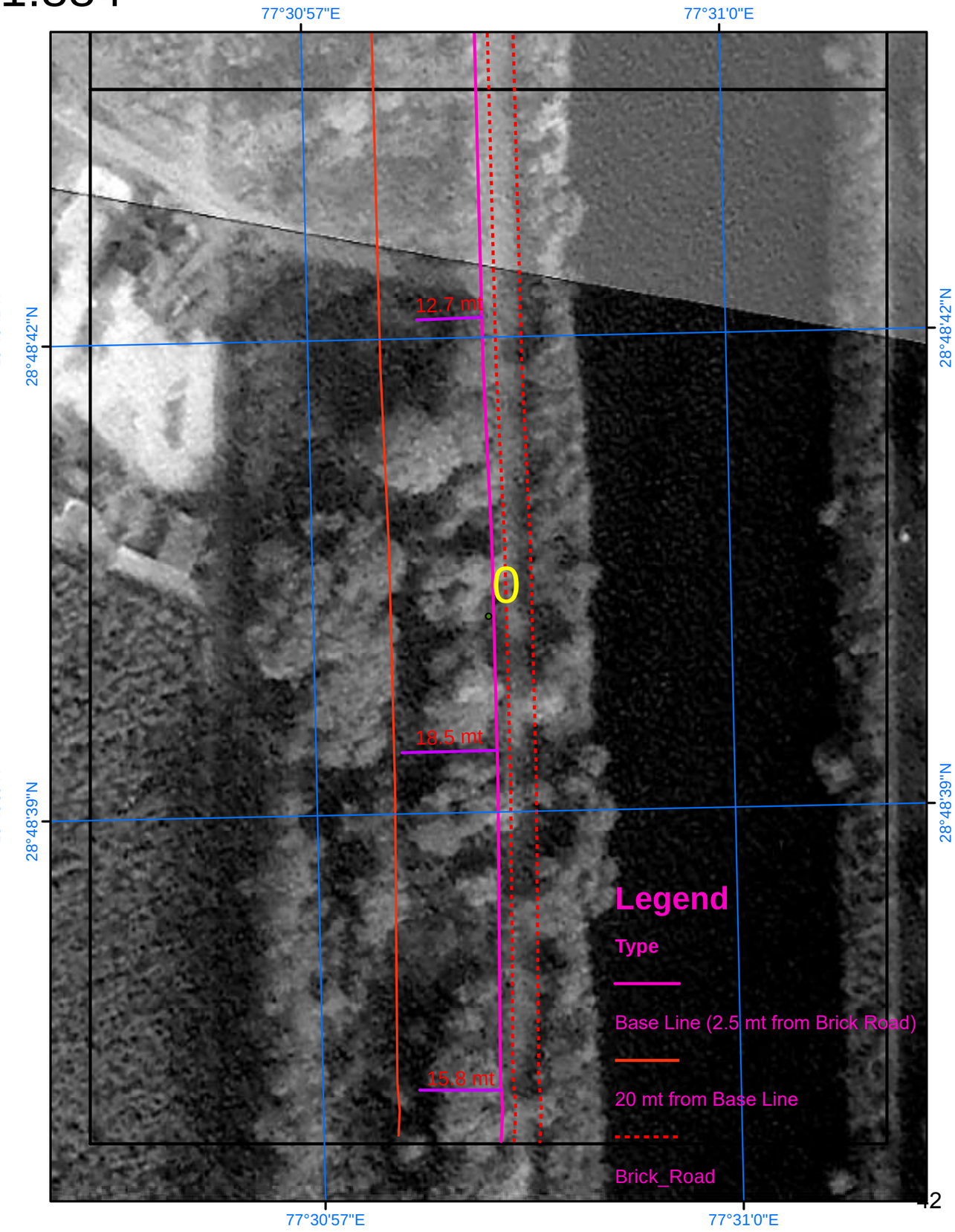

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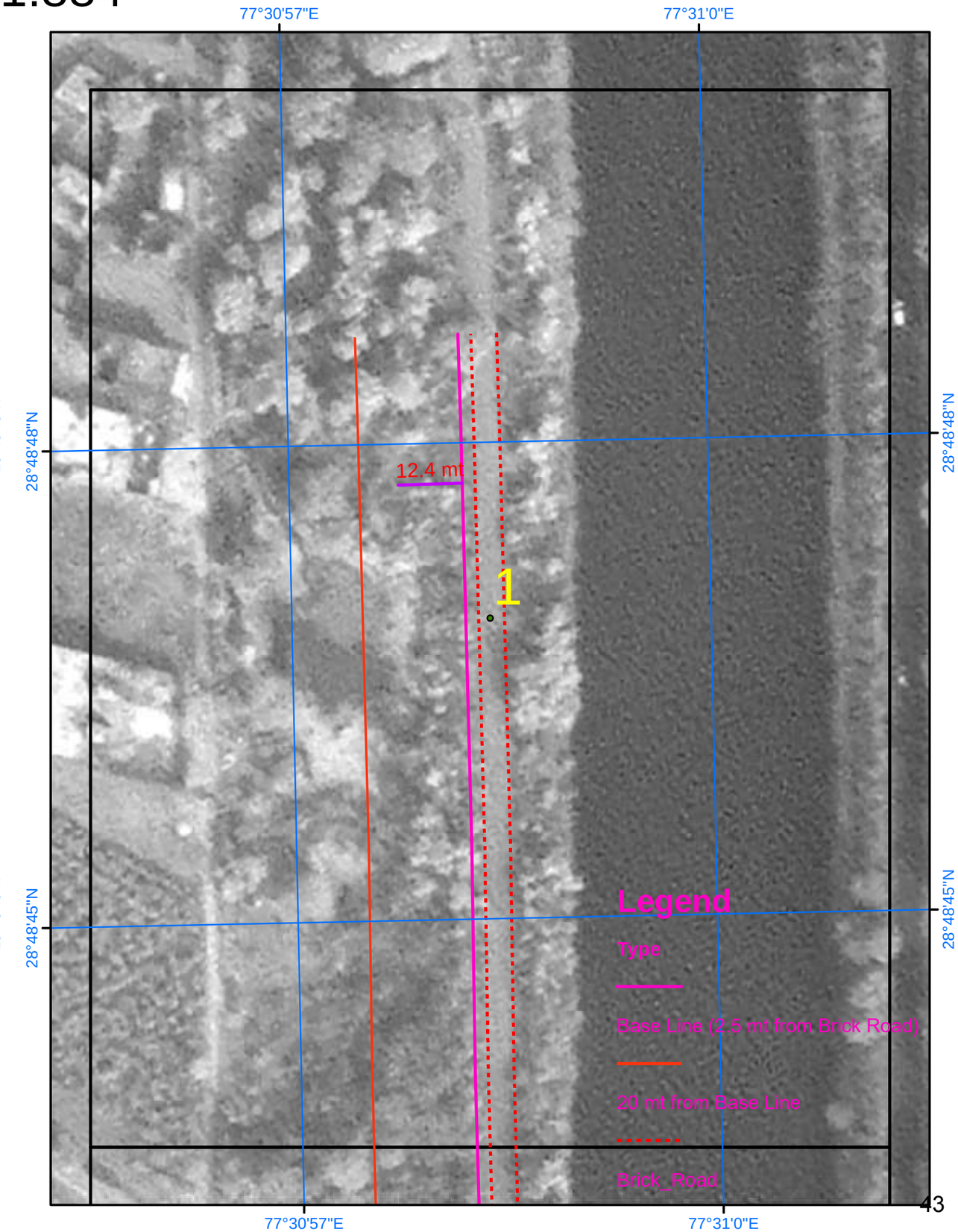

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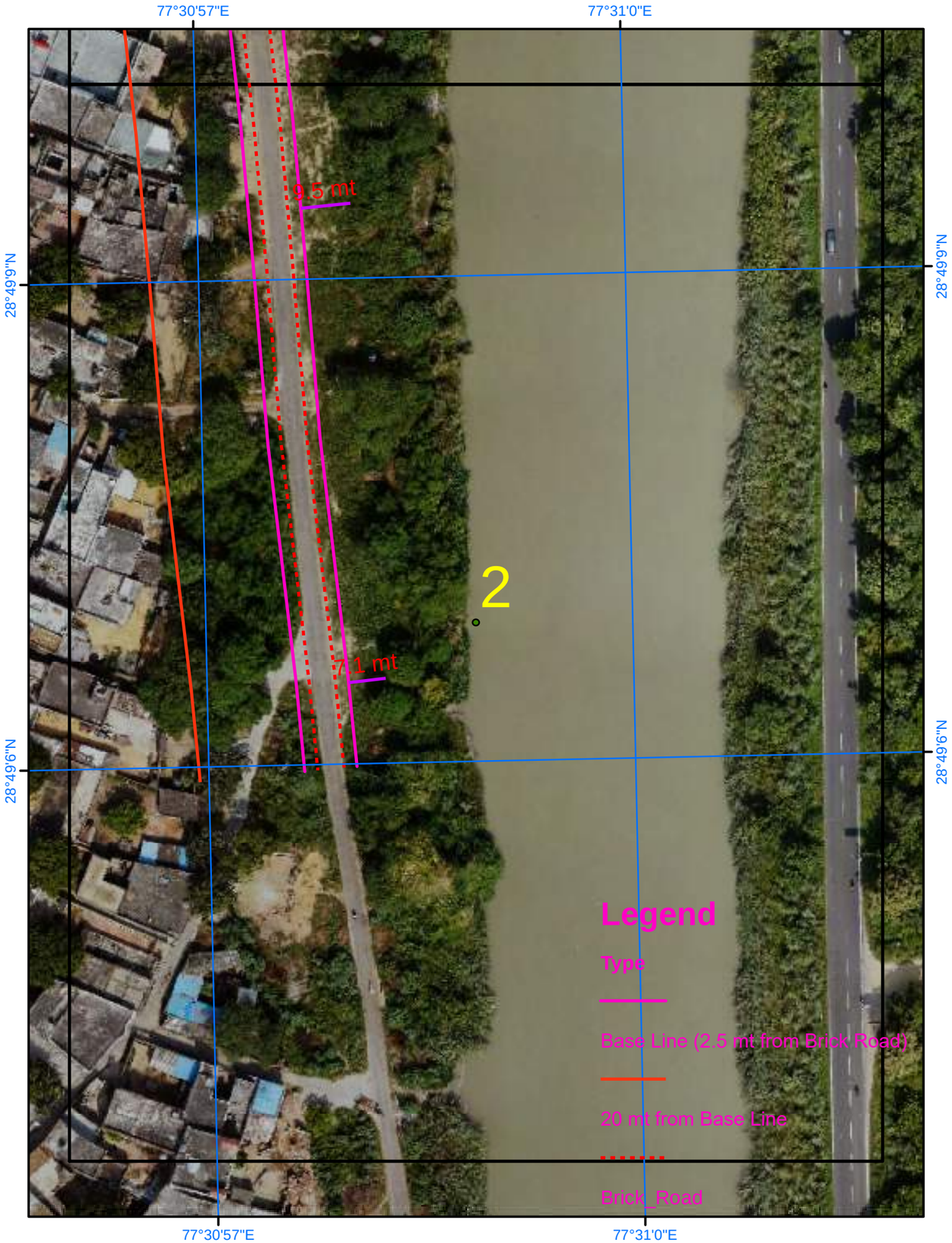

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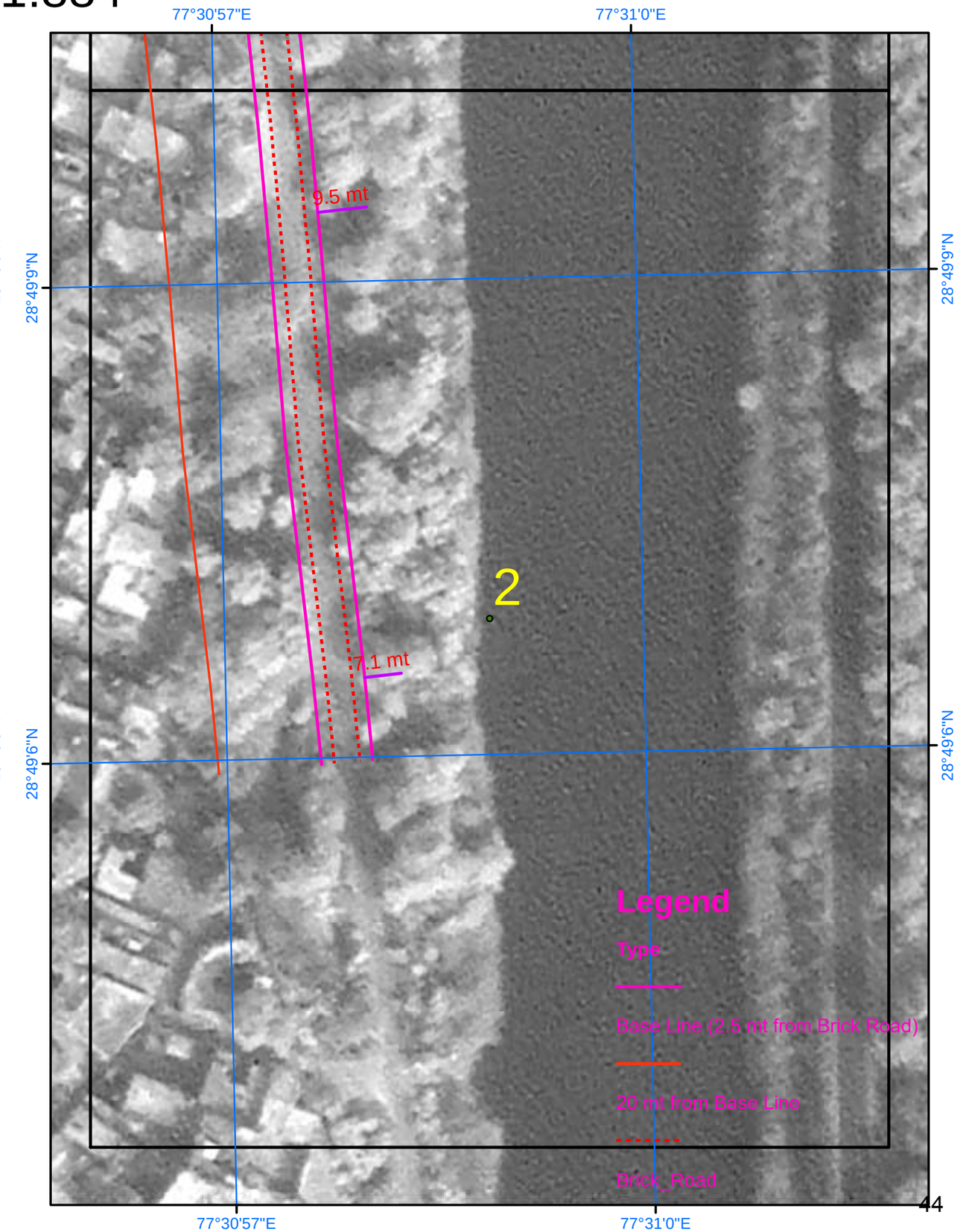

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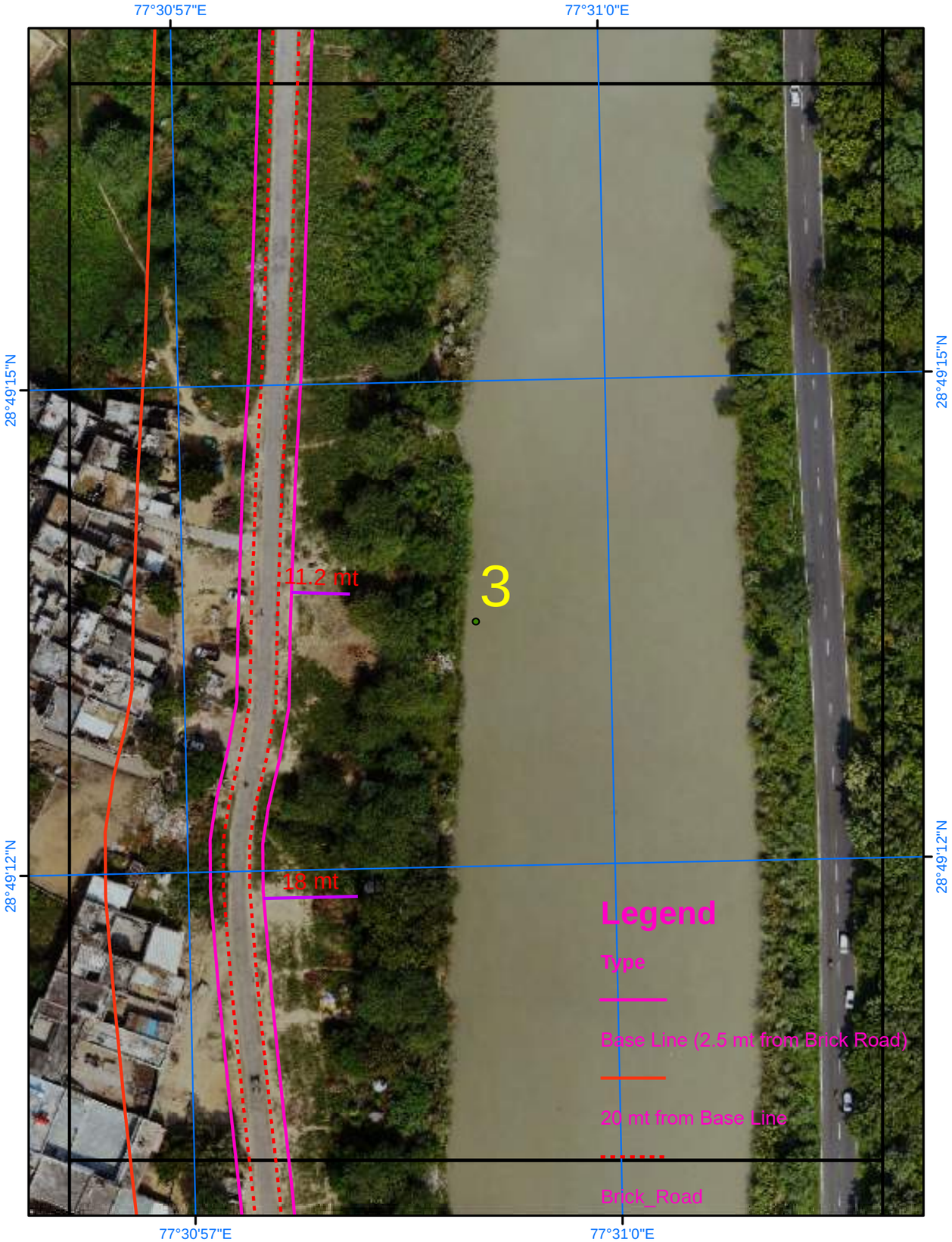

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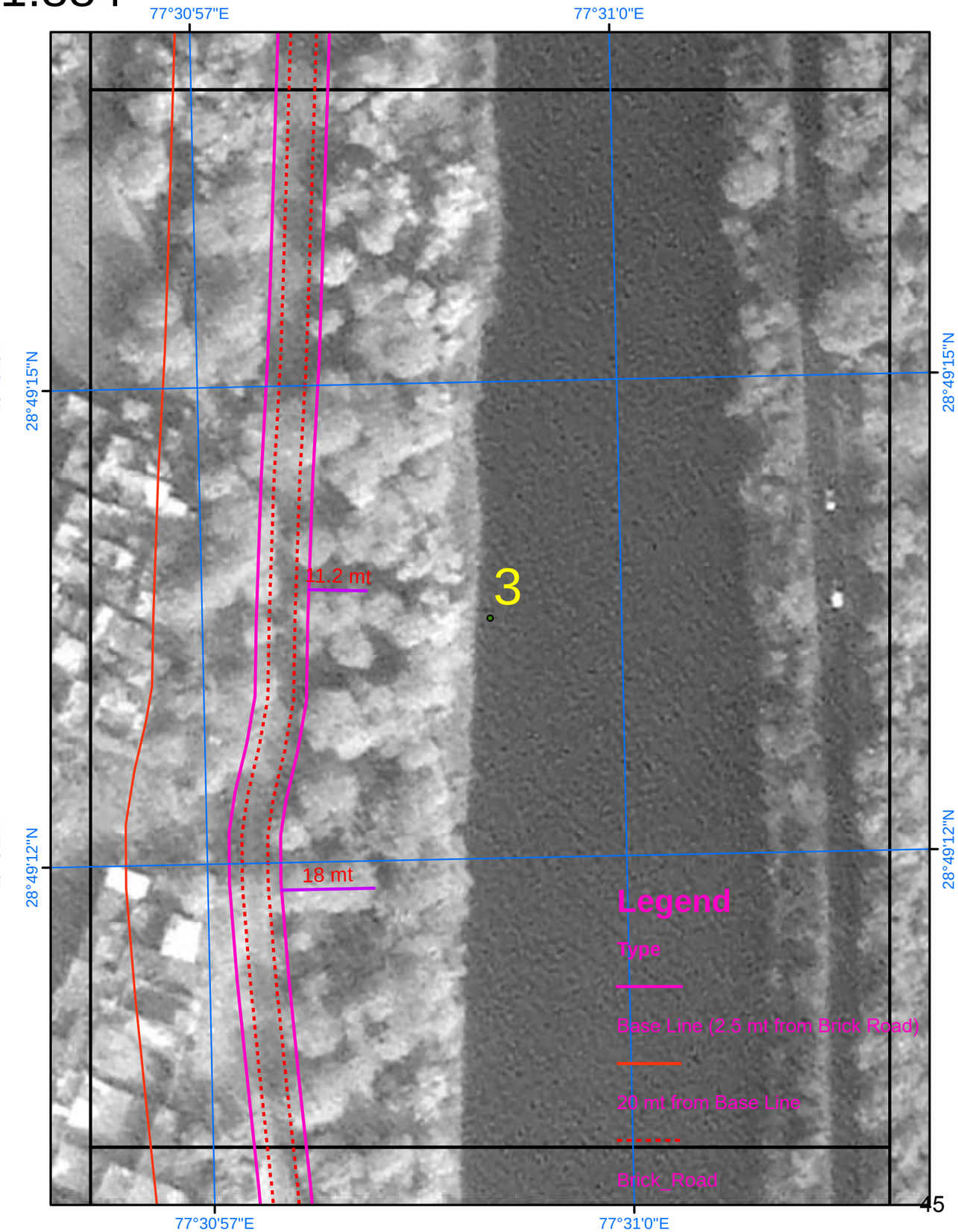

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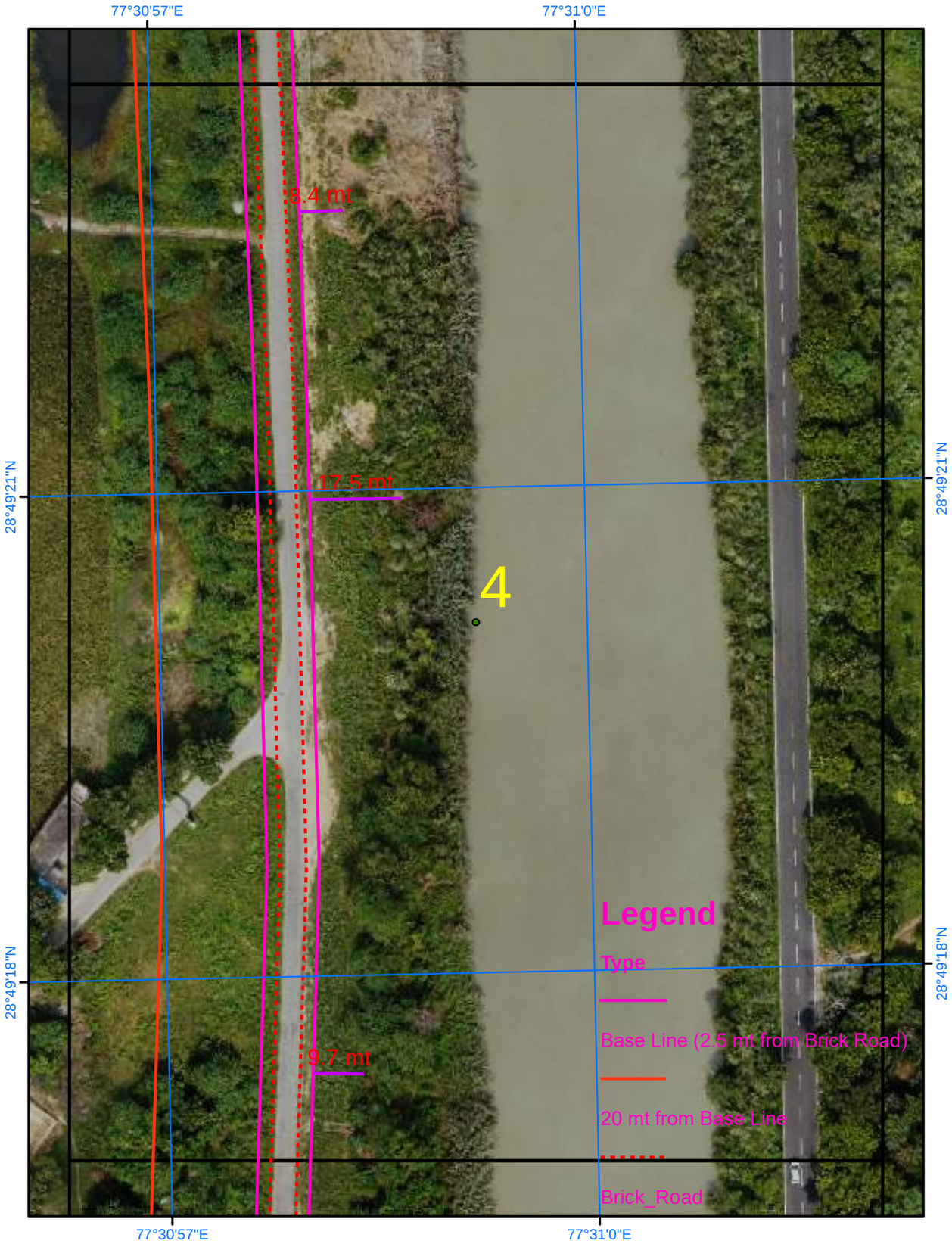

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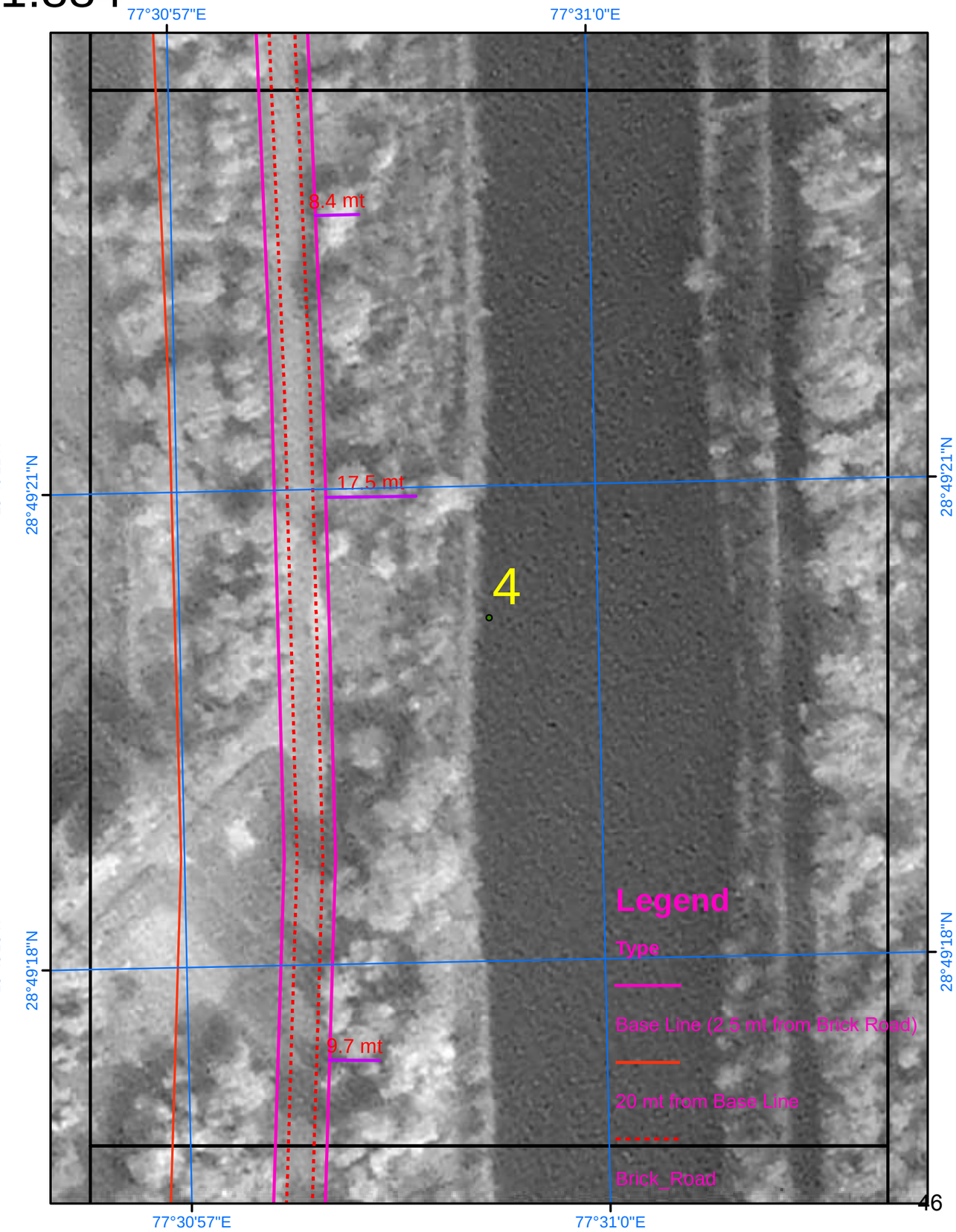

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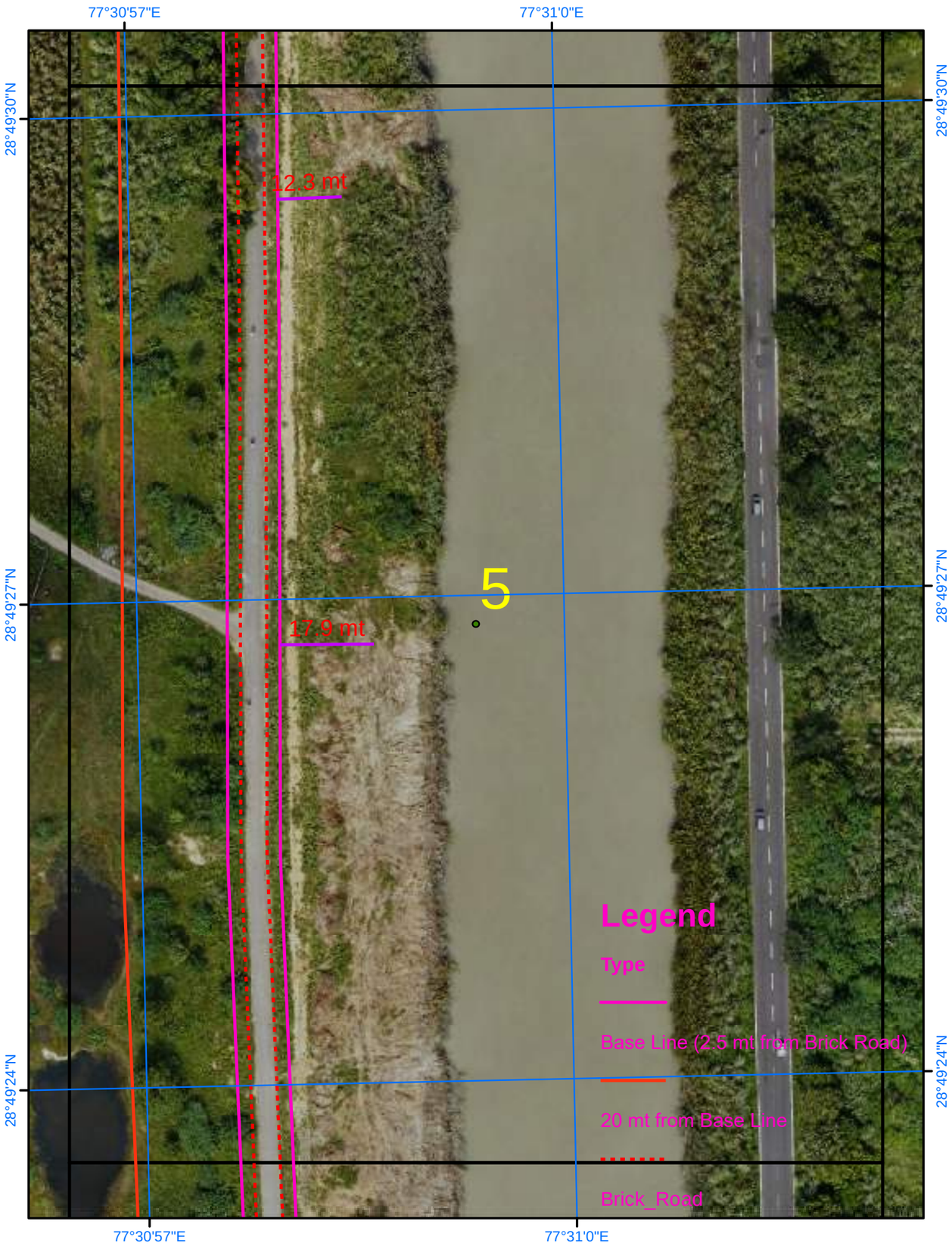

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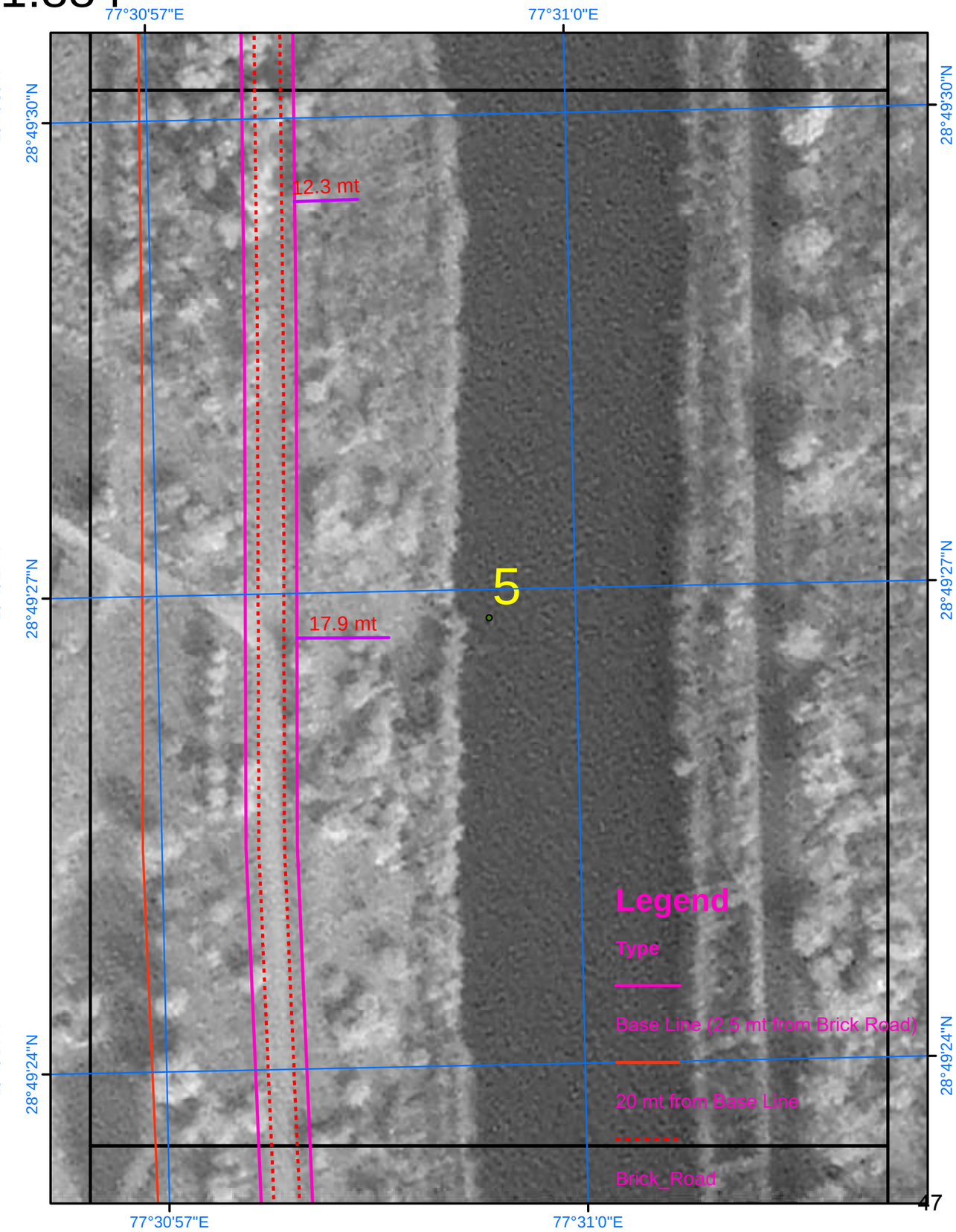

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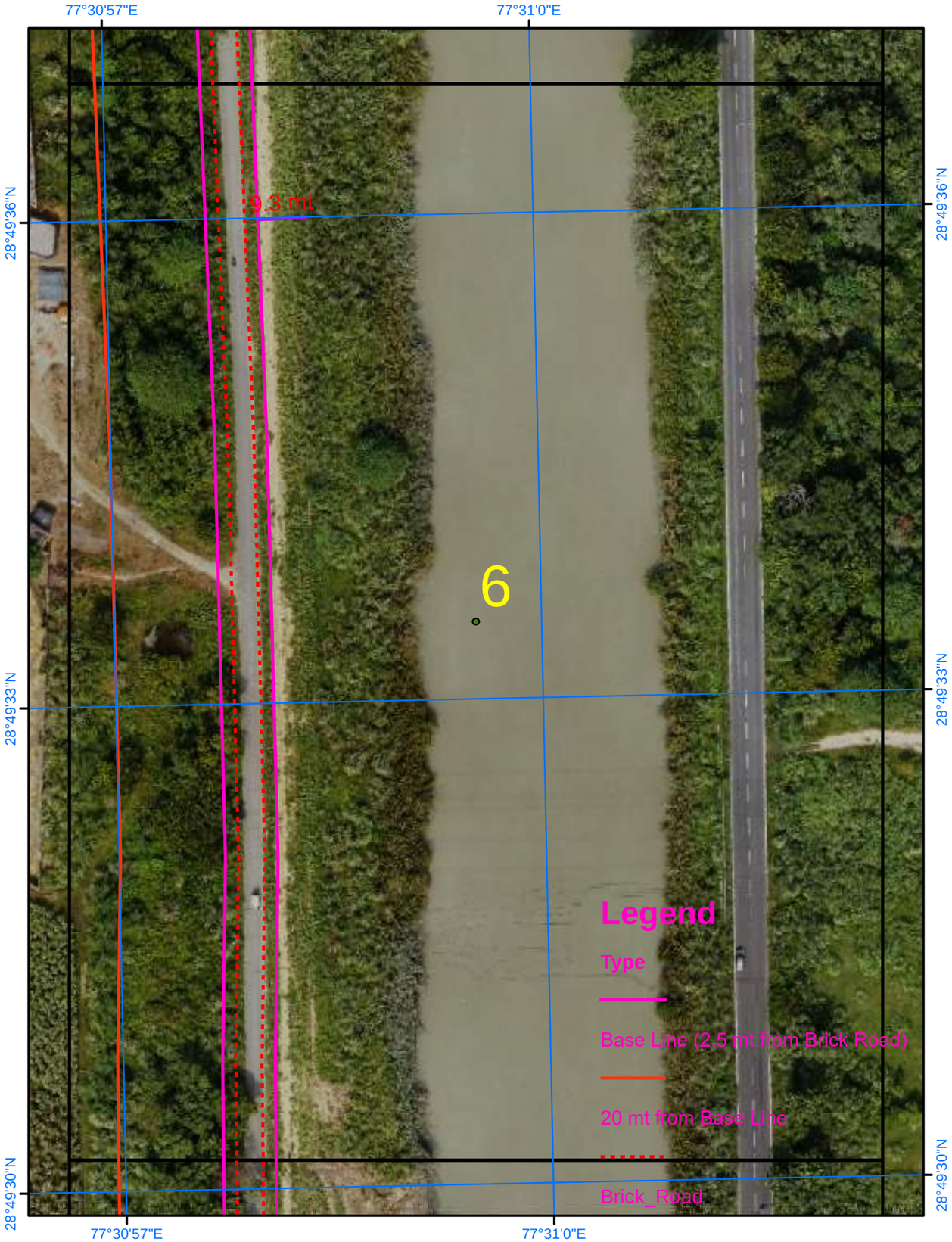

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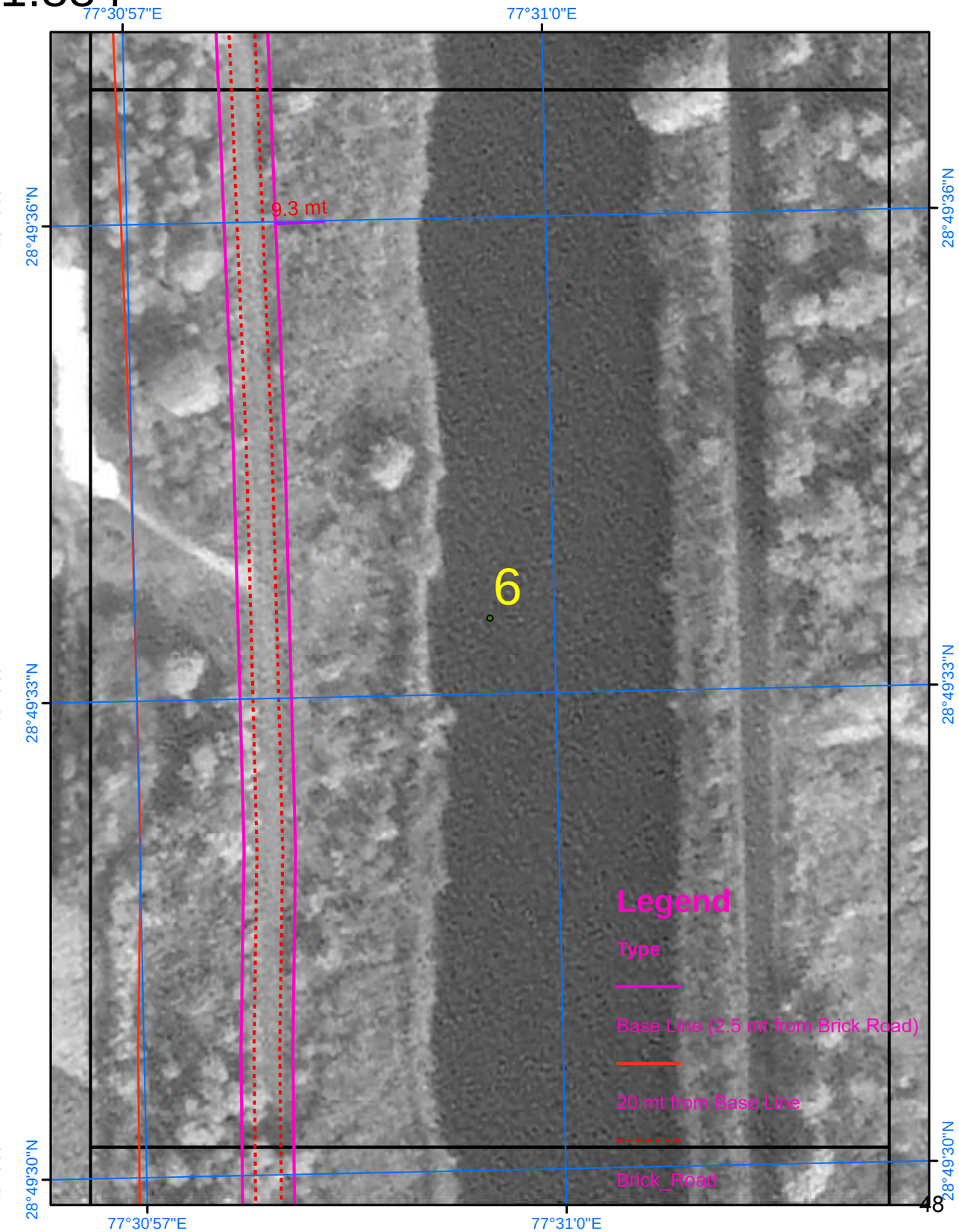

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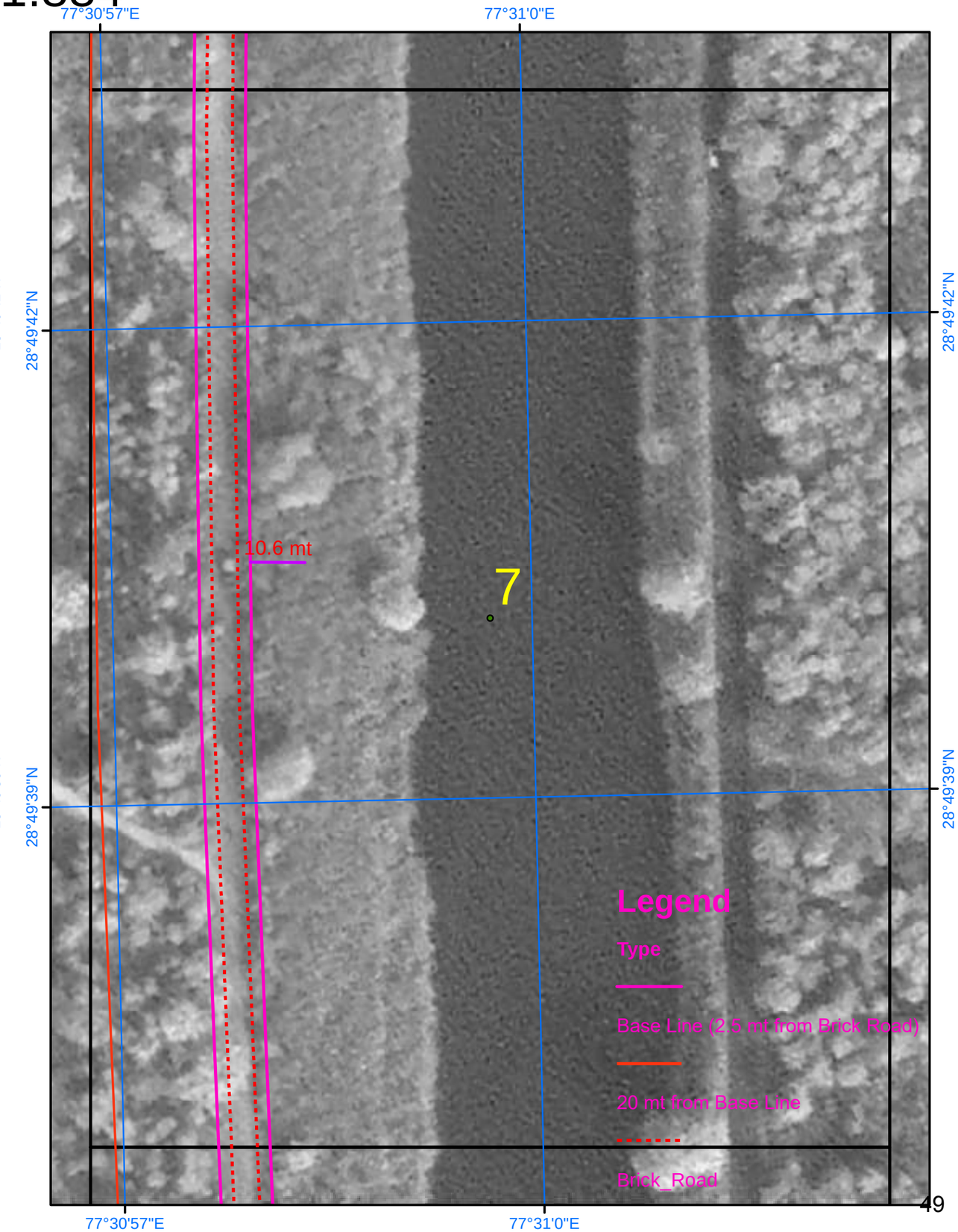

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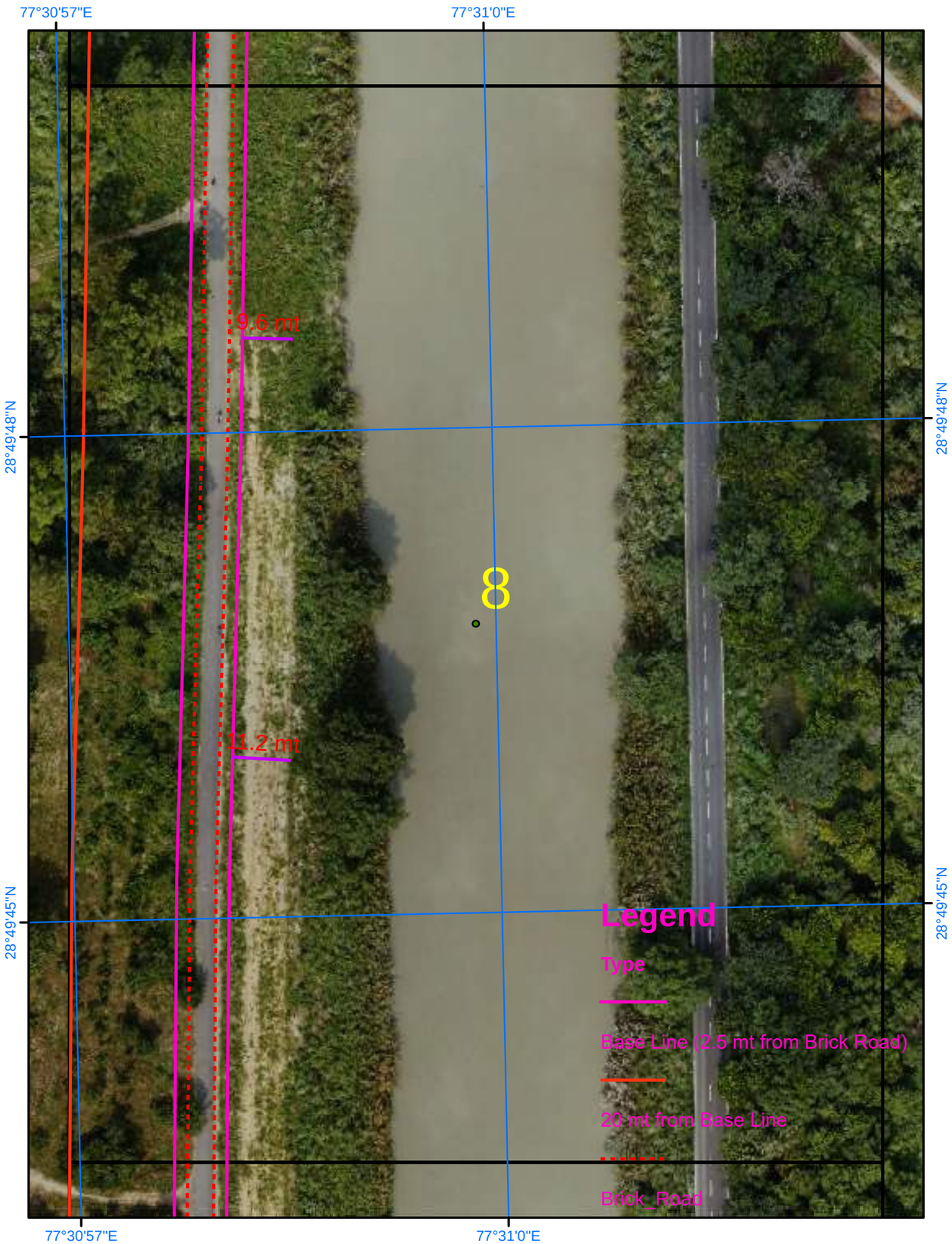

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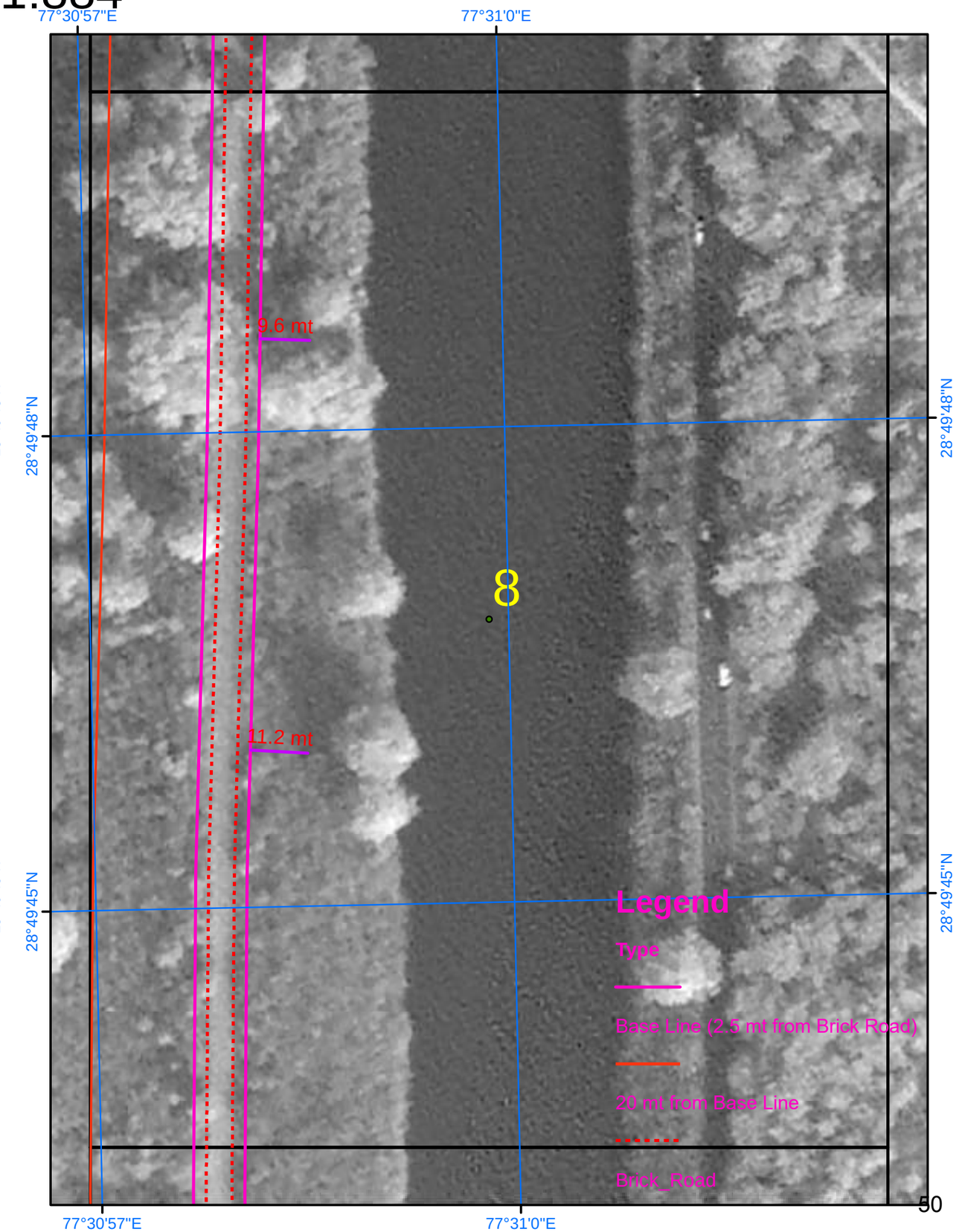

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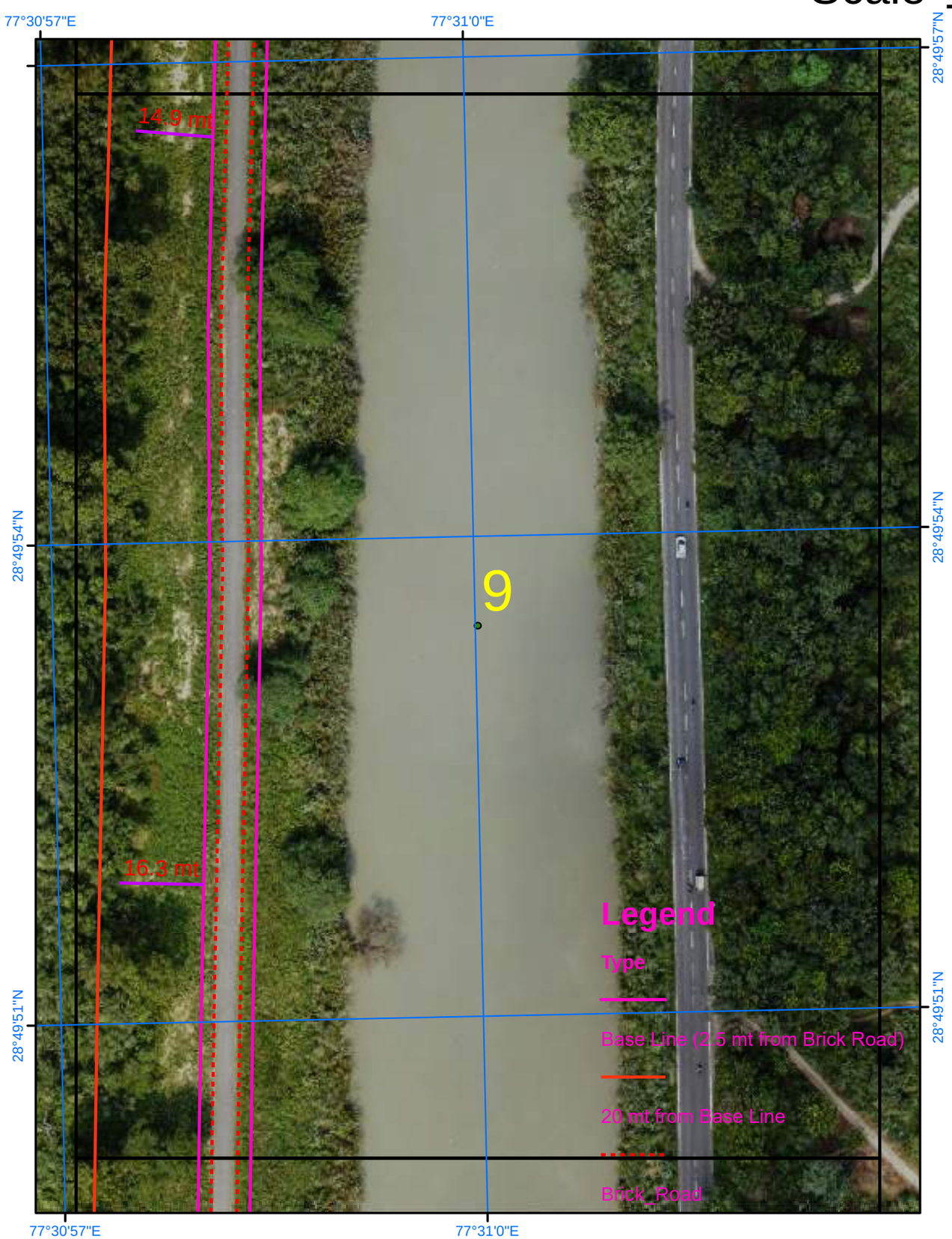

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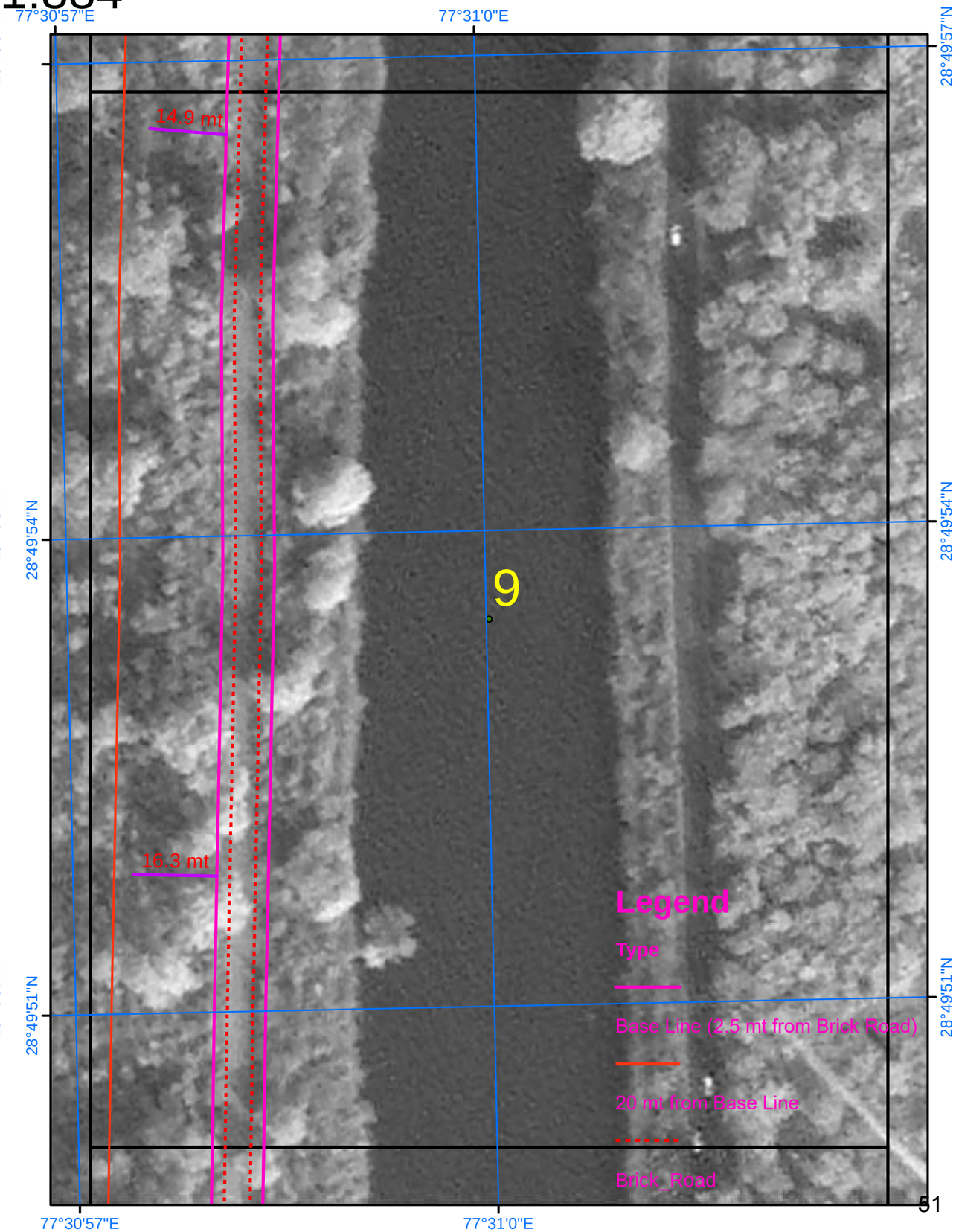

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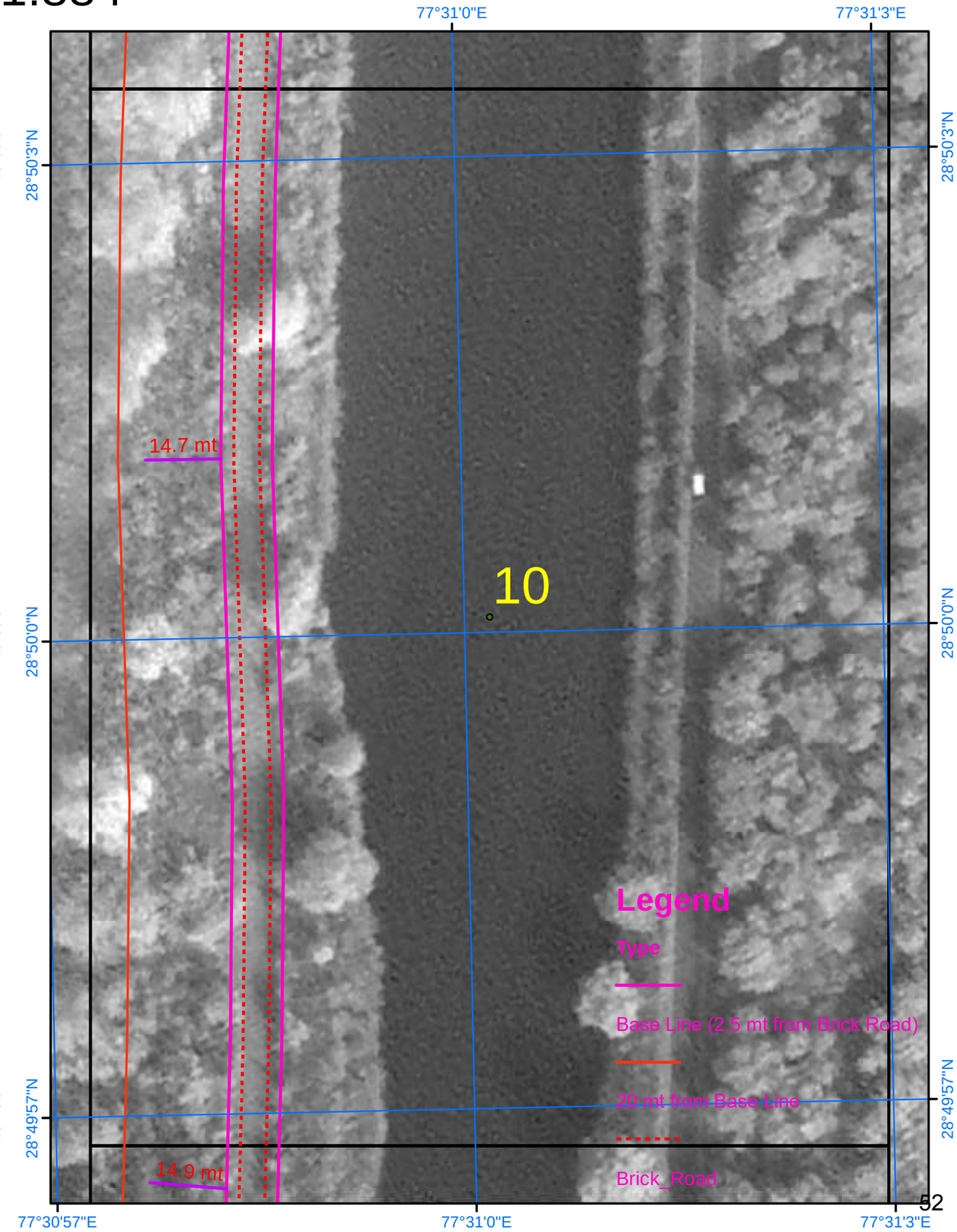

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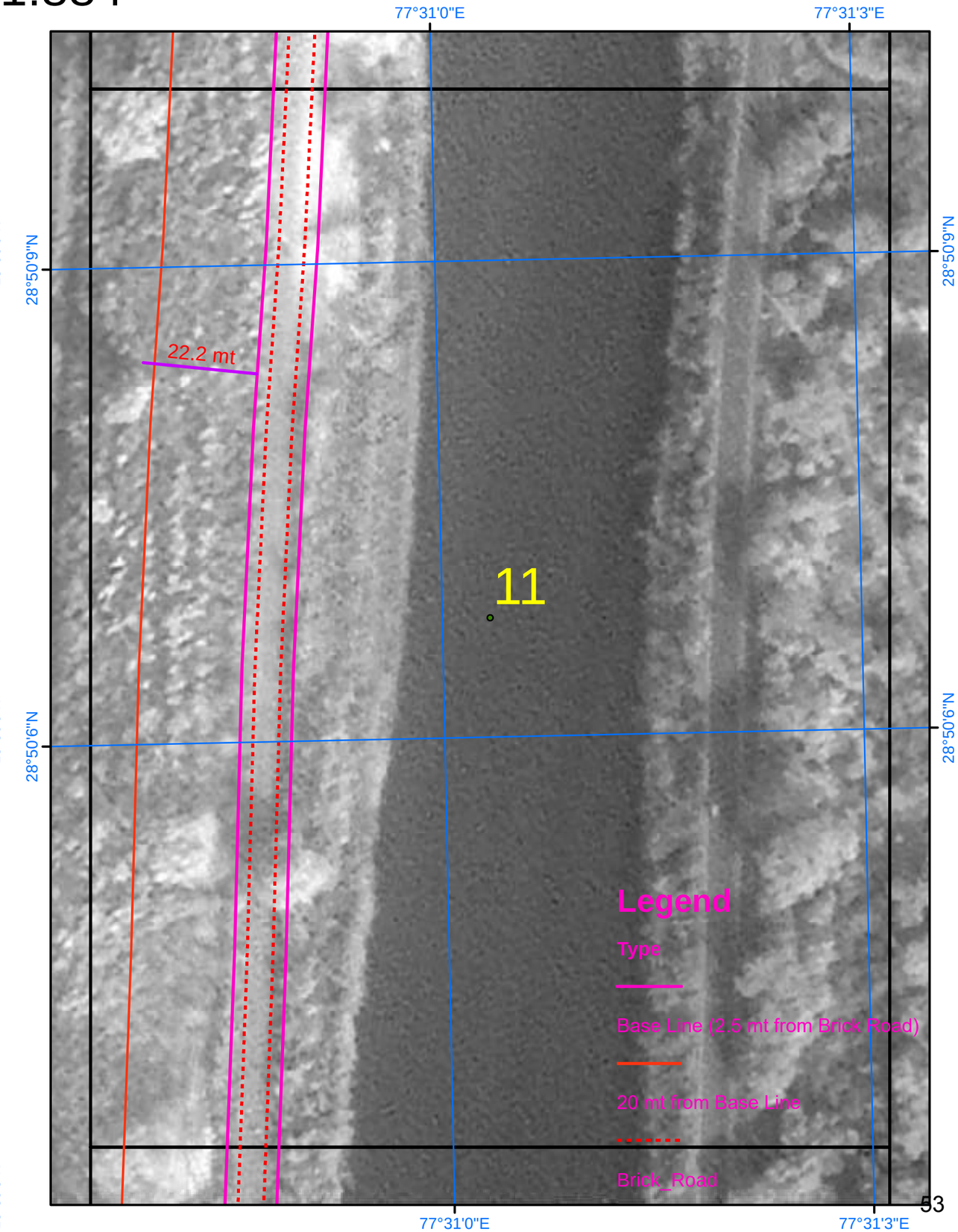

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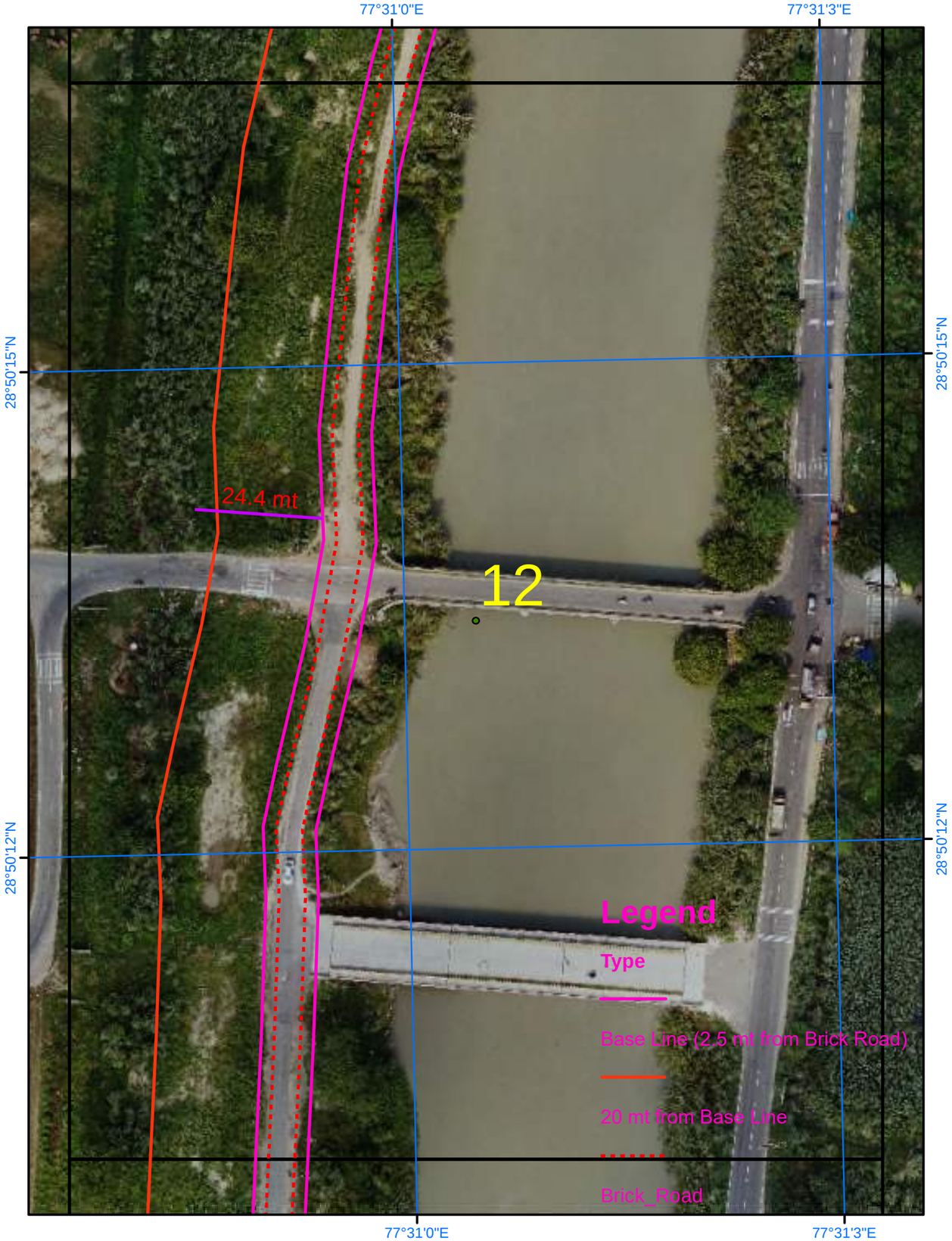

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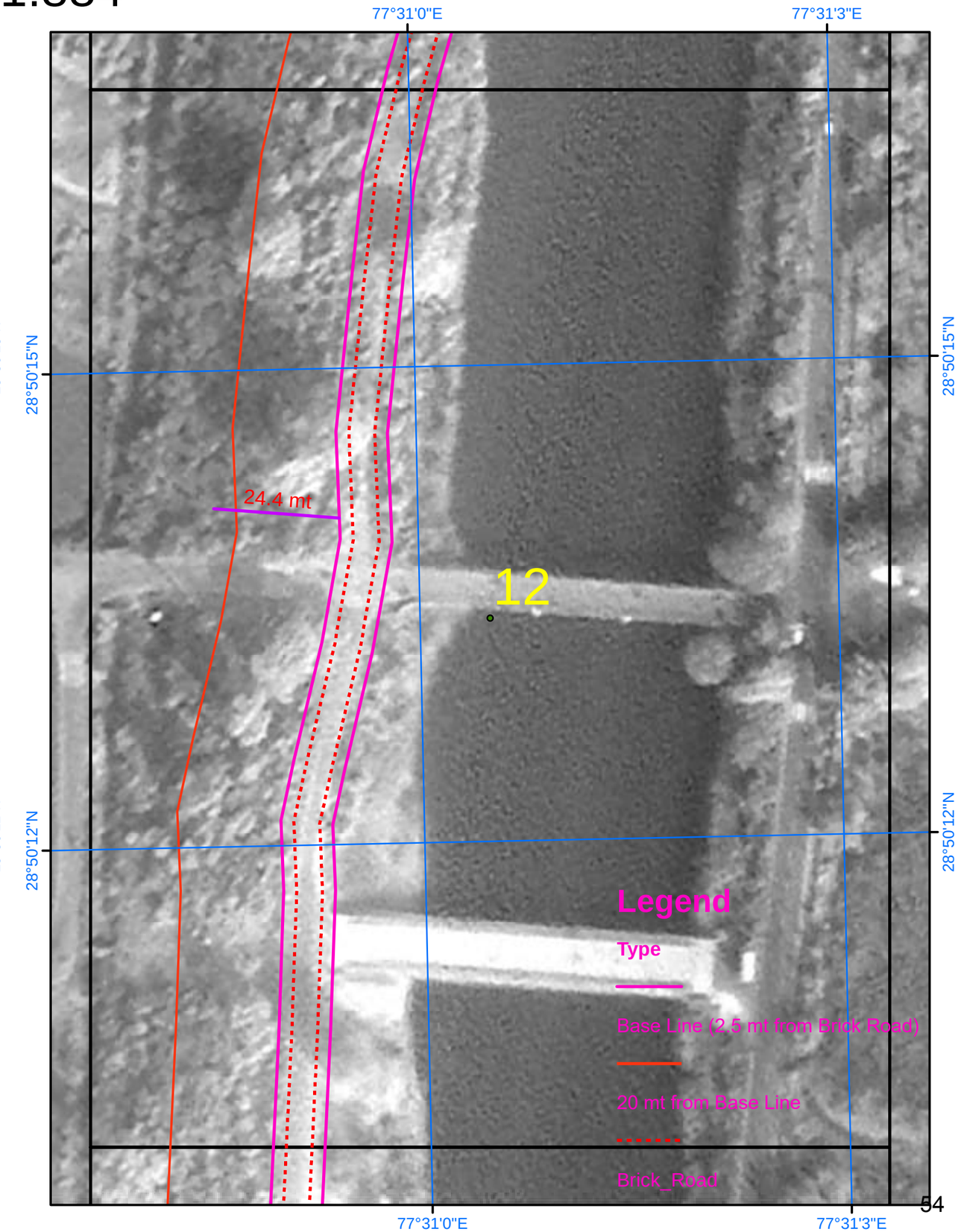

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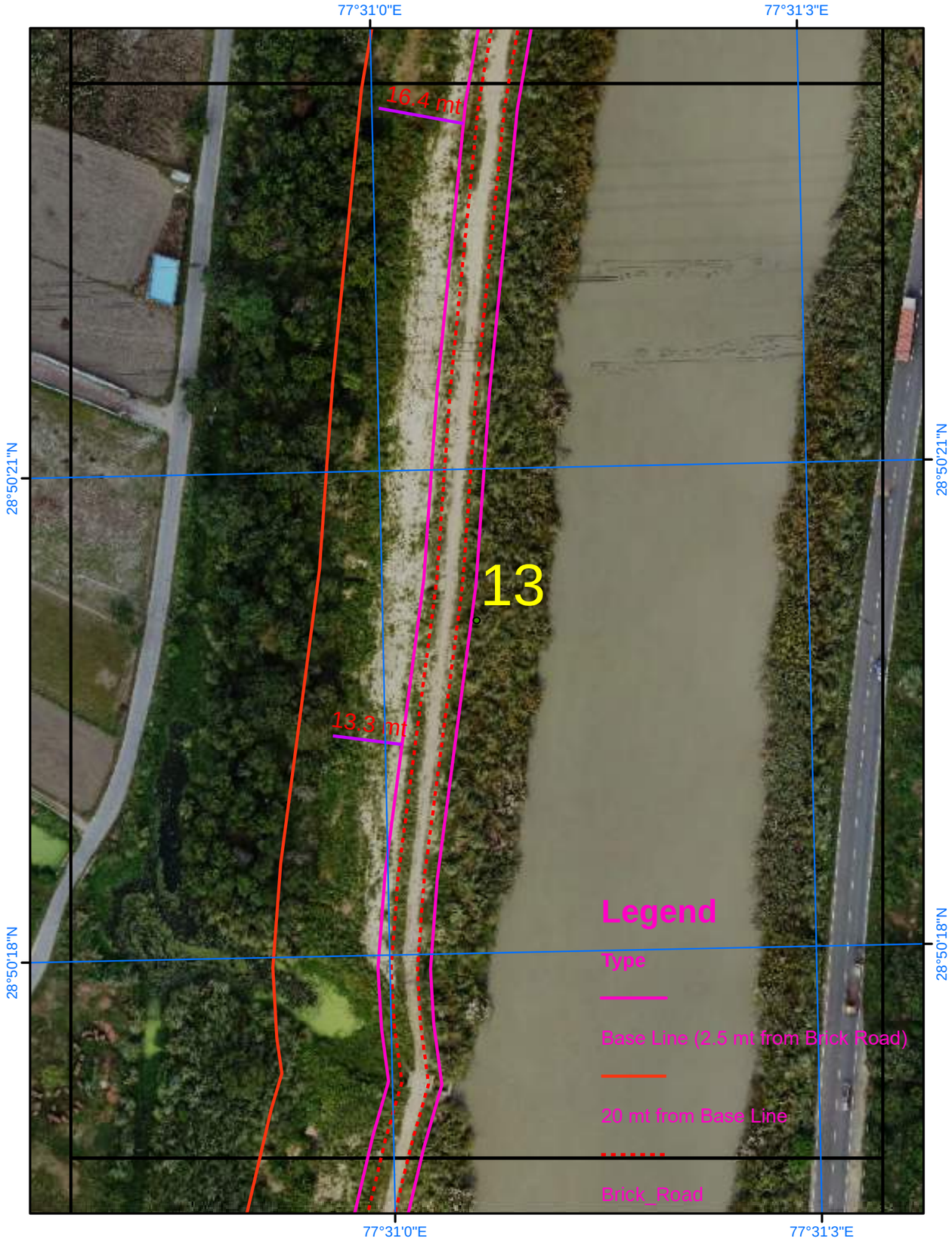

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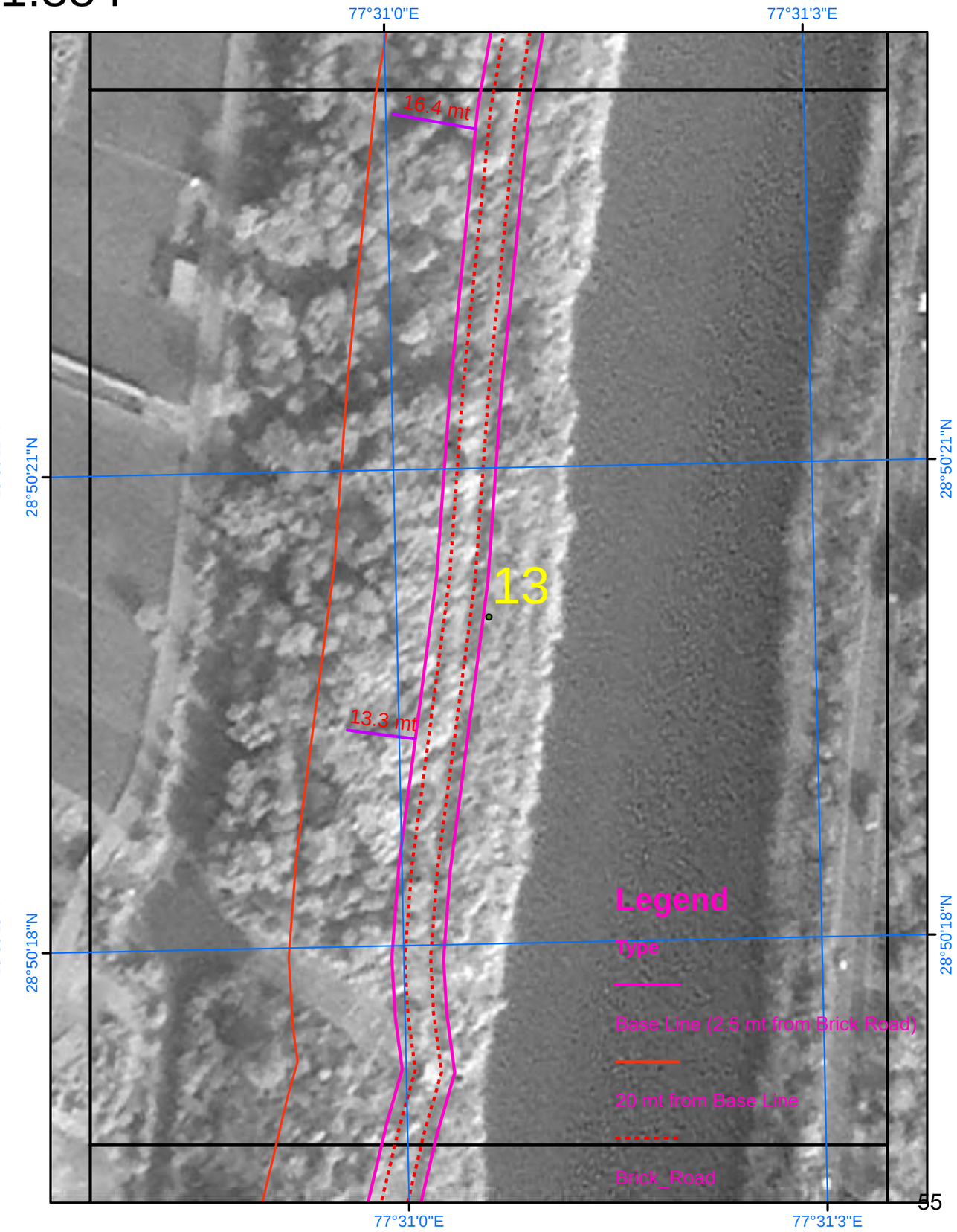

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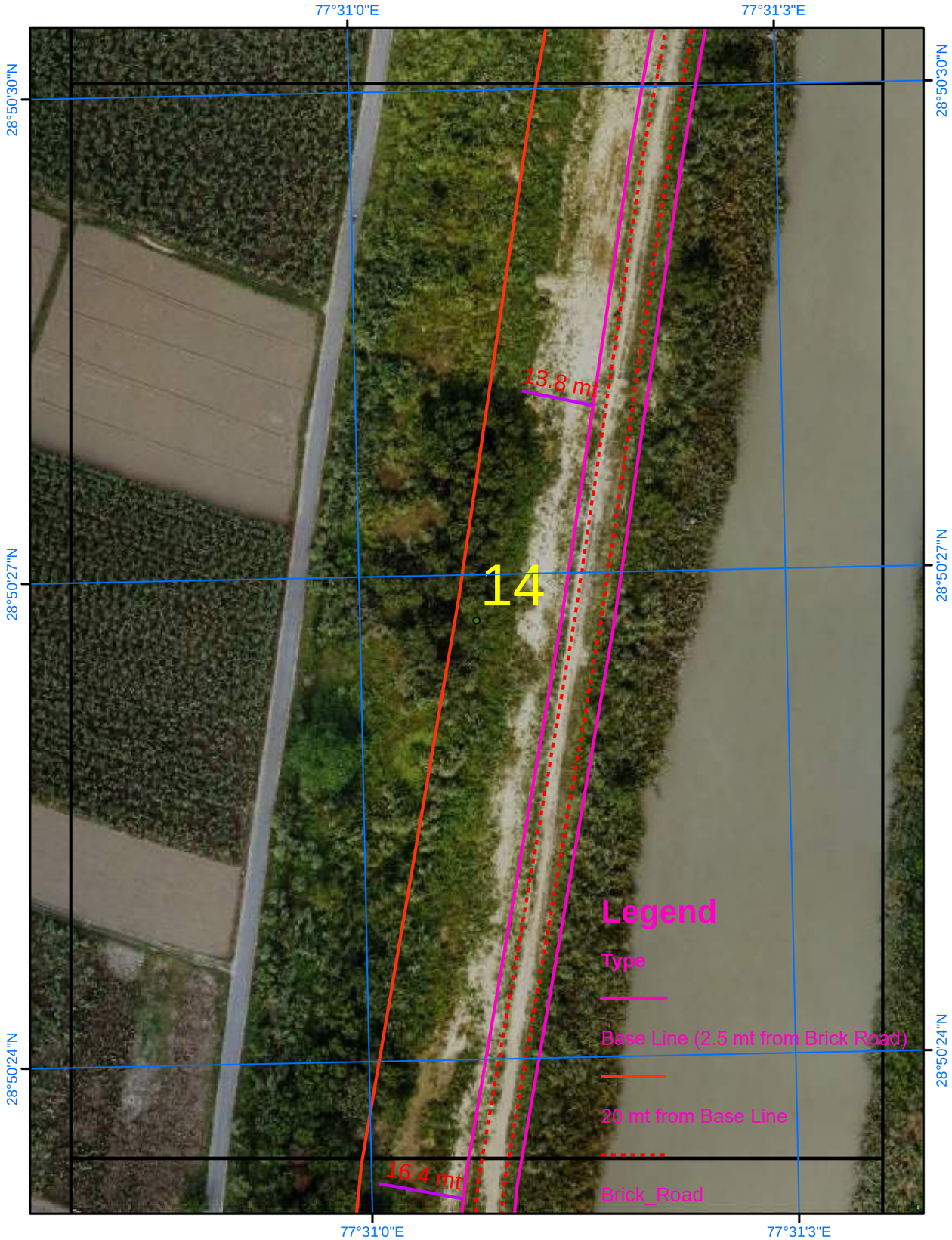

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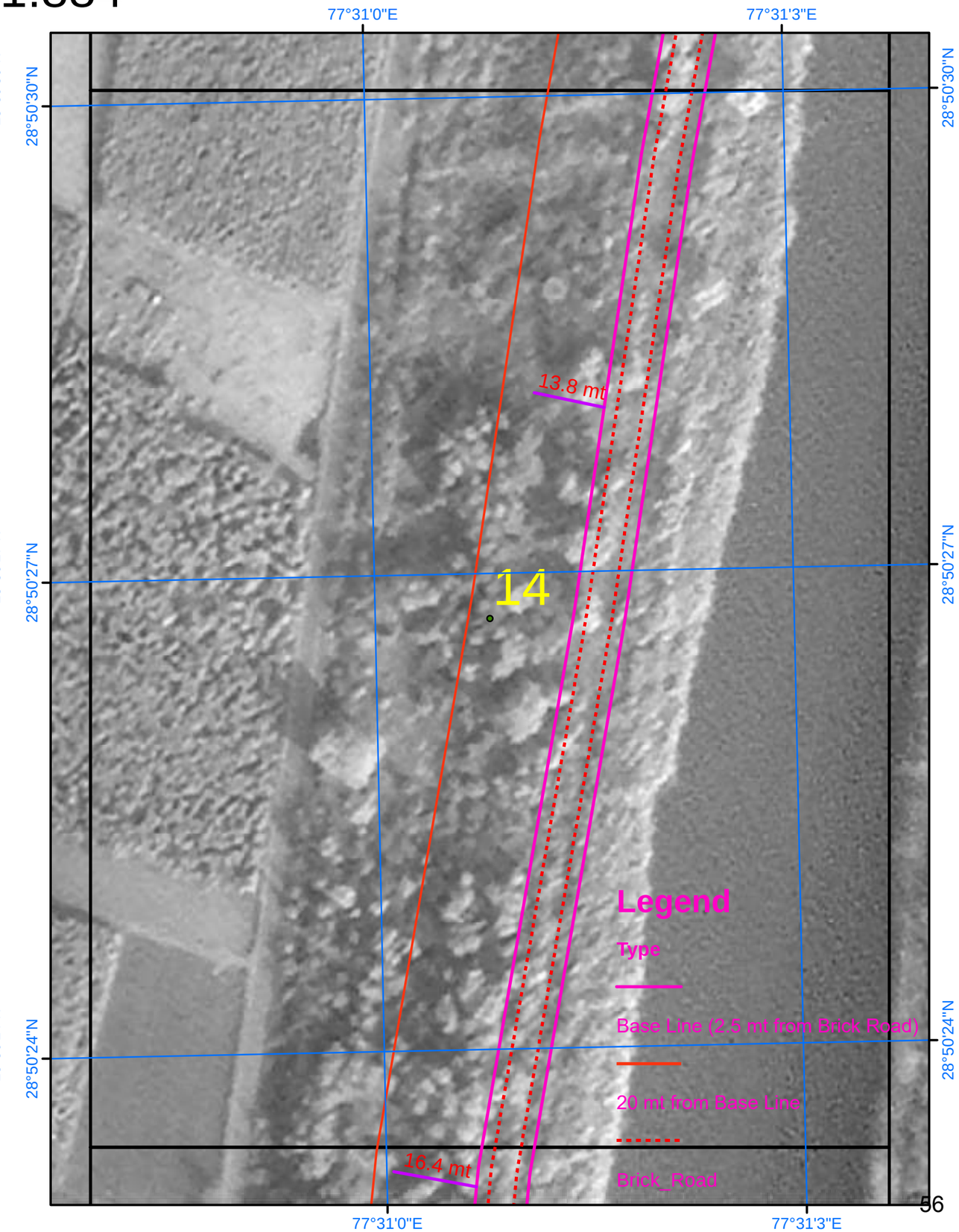

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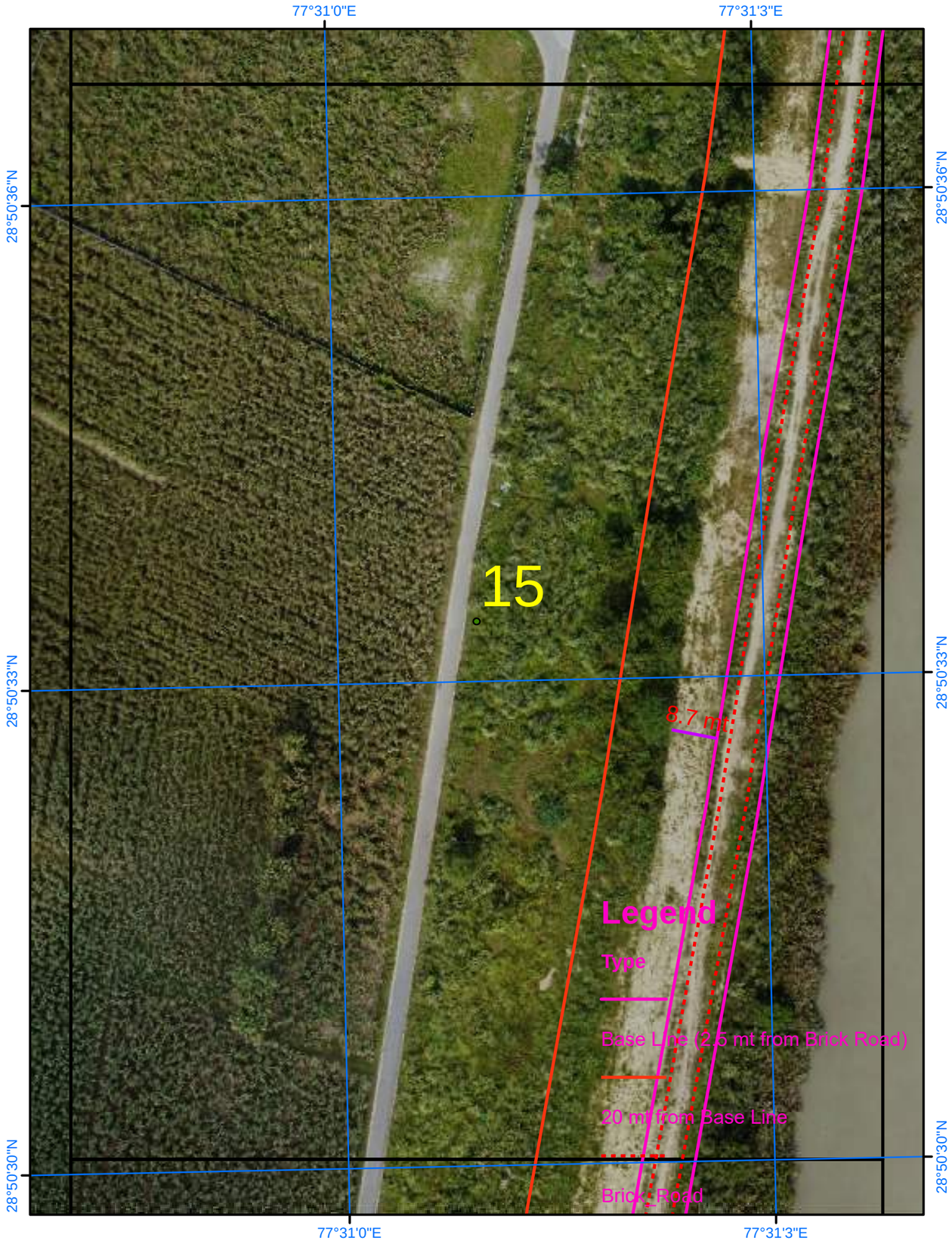
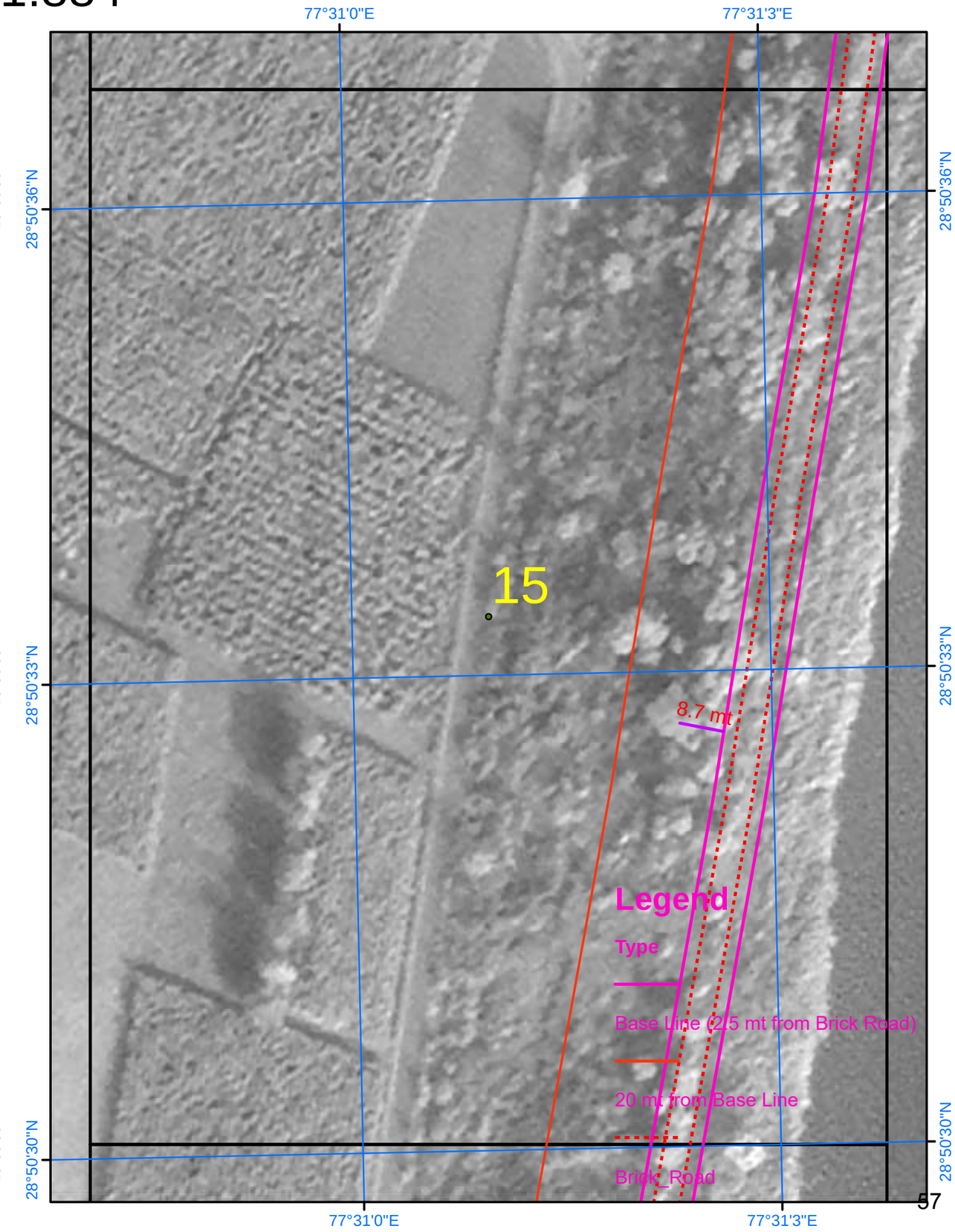


Satellite Images from NRSC of 2023

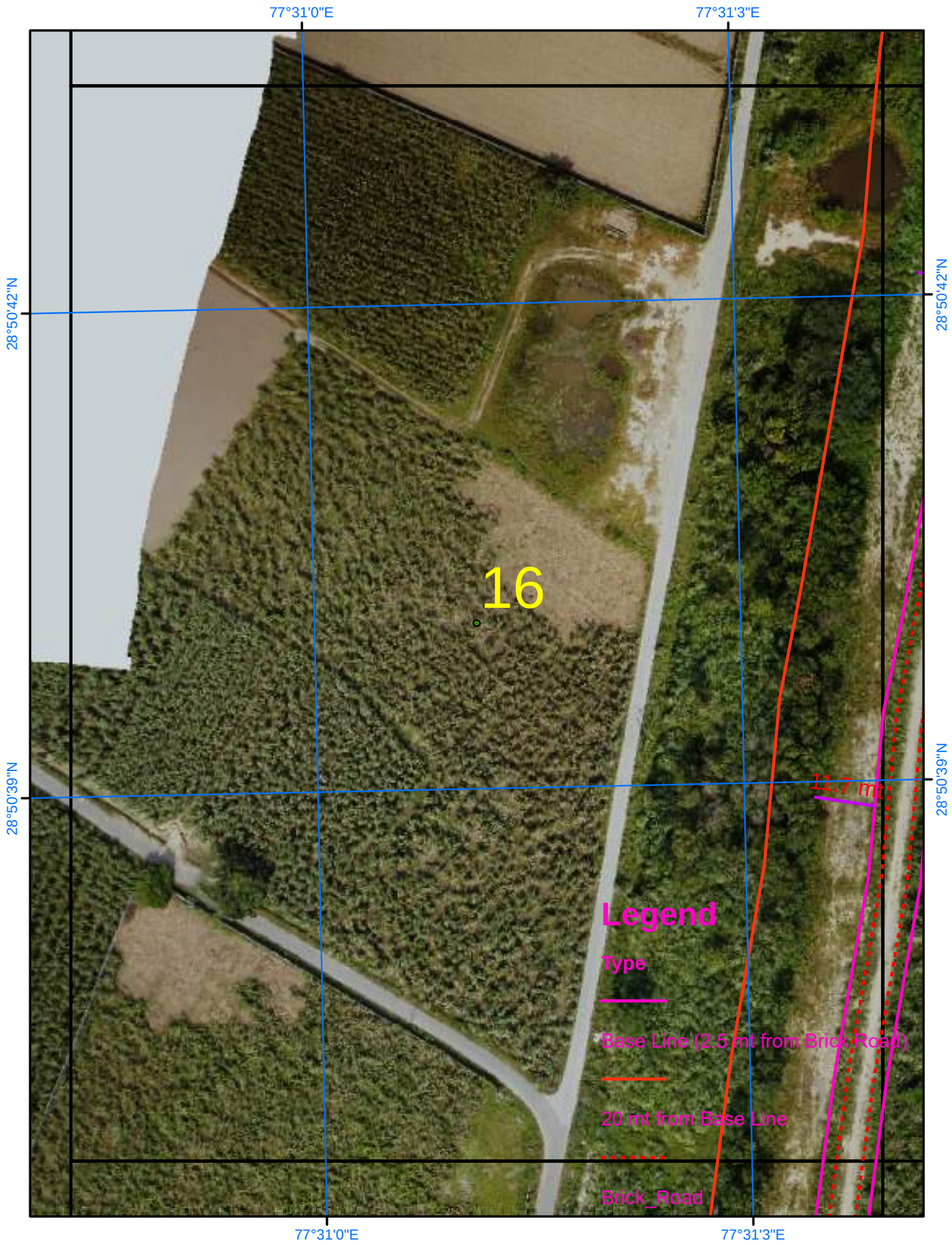


SURVEY OF INDIA

Scale 1:884

AREA_02_15

Drone Images Oct 2024



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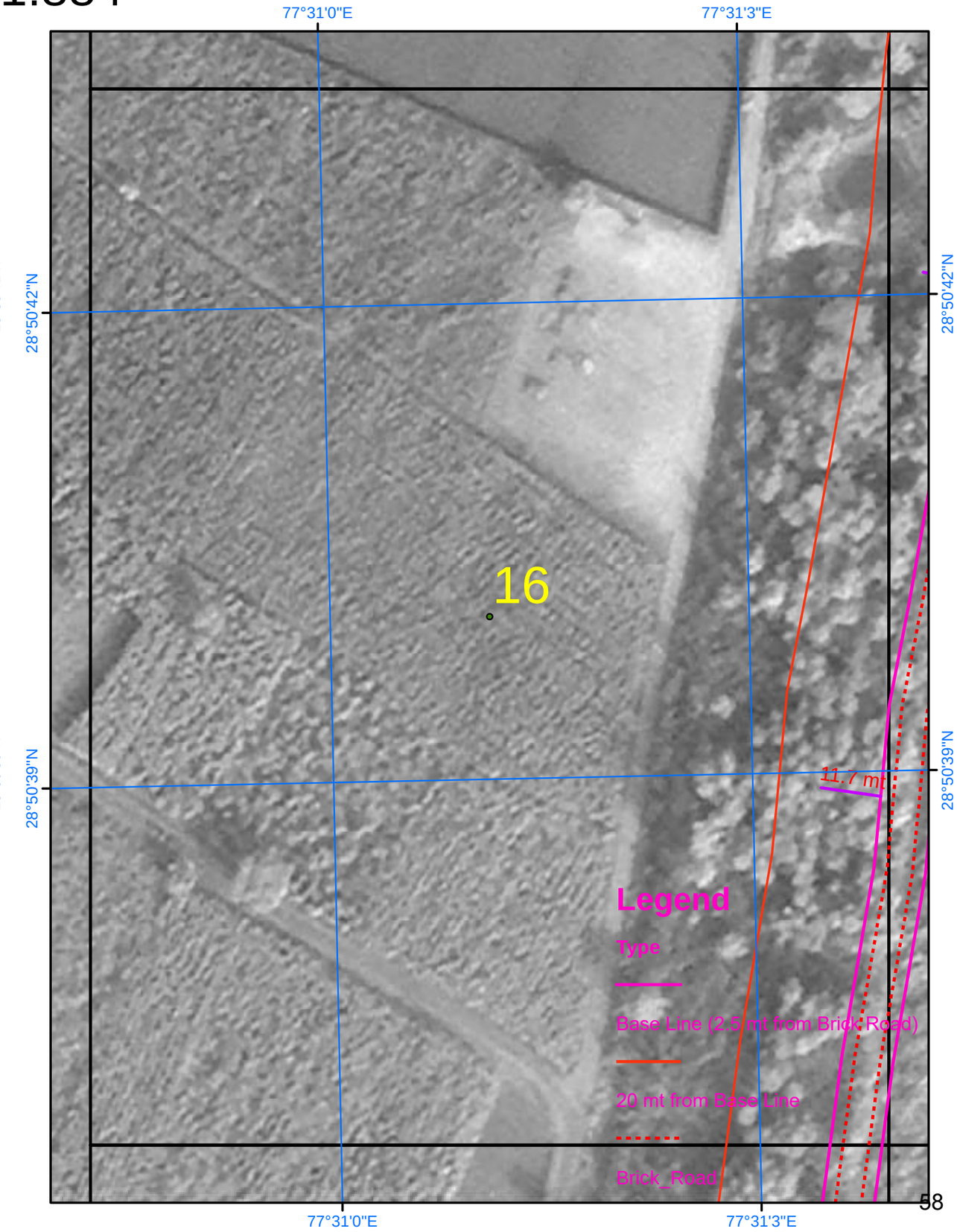


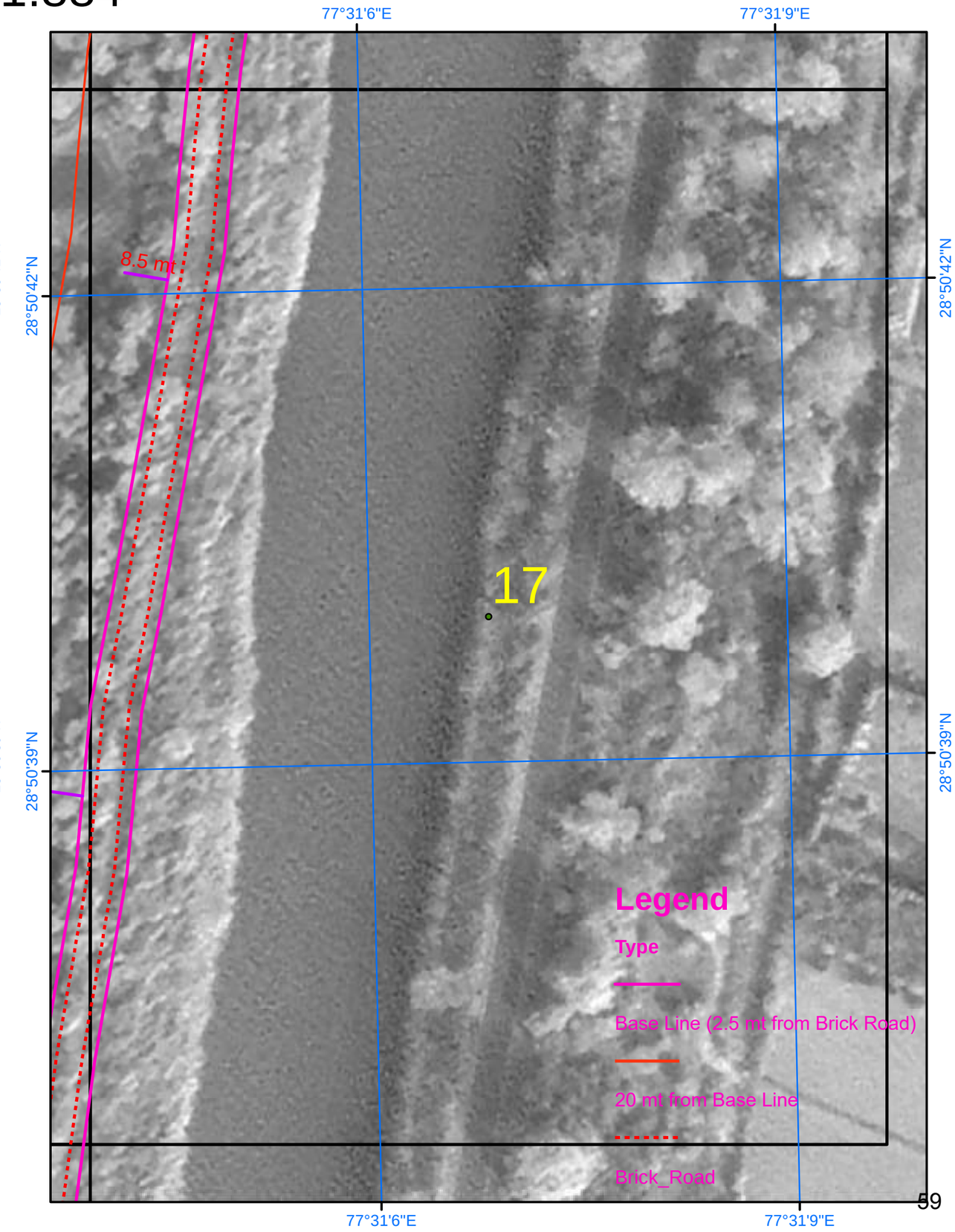
SURVEY OF INDIA

Scale 1:884

AREA_02_16

Drone Images Oct 2024

Satellite Images from NRSC of 2023

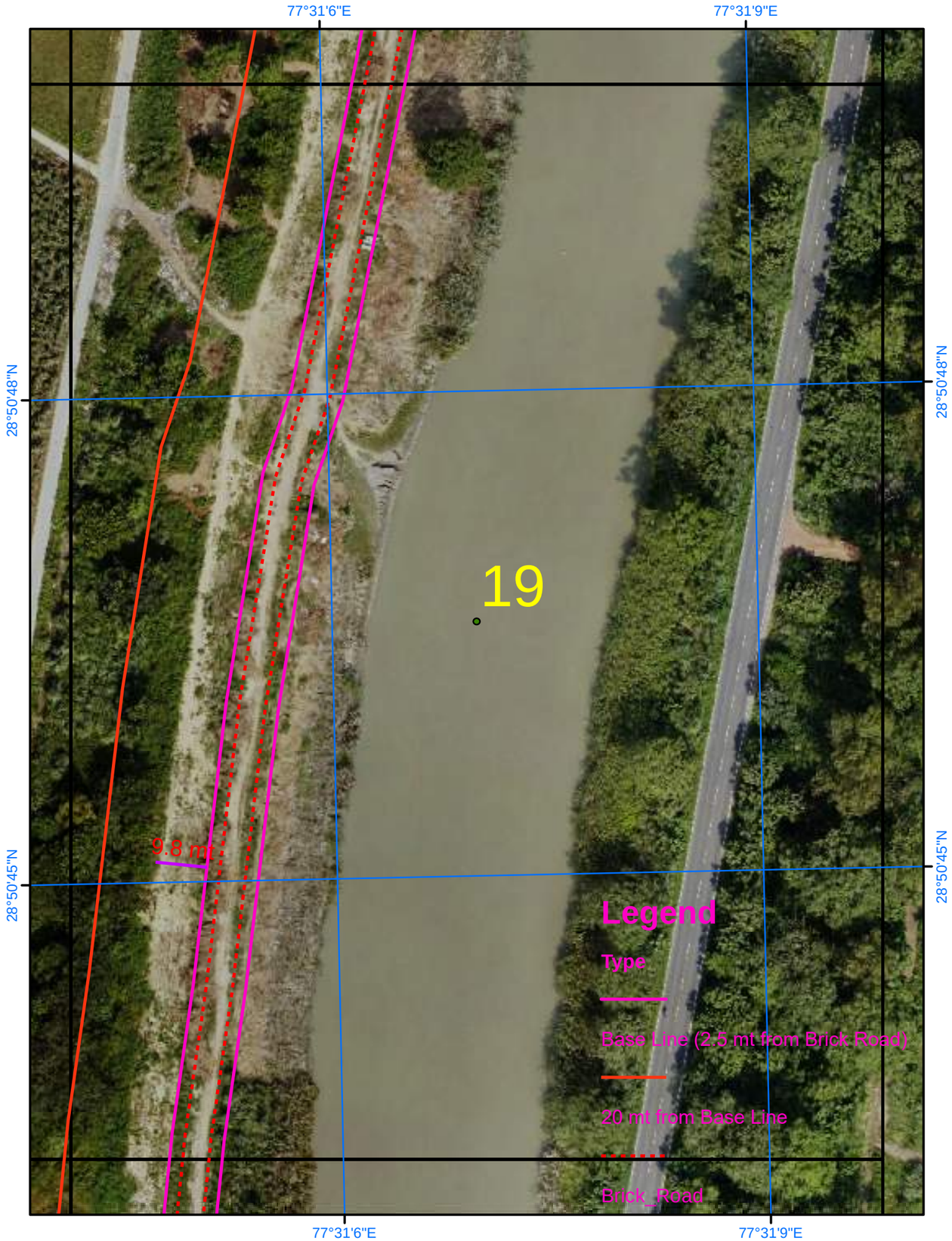


SURVEY OF INDIA

Scale 1:884

AREA_02_17

Drone Images Oct 2024



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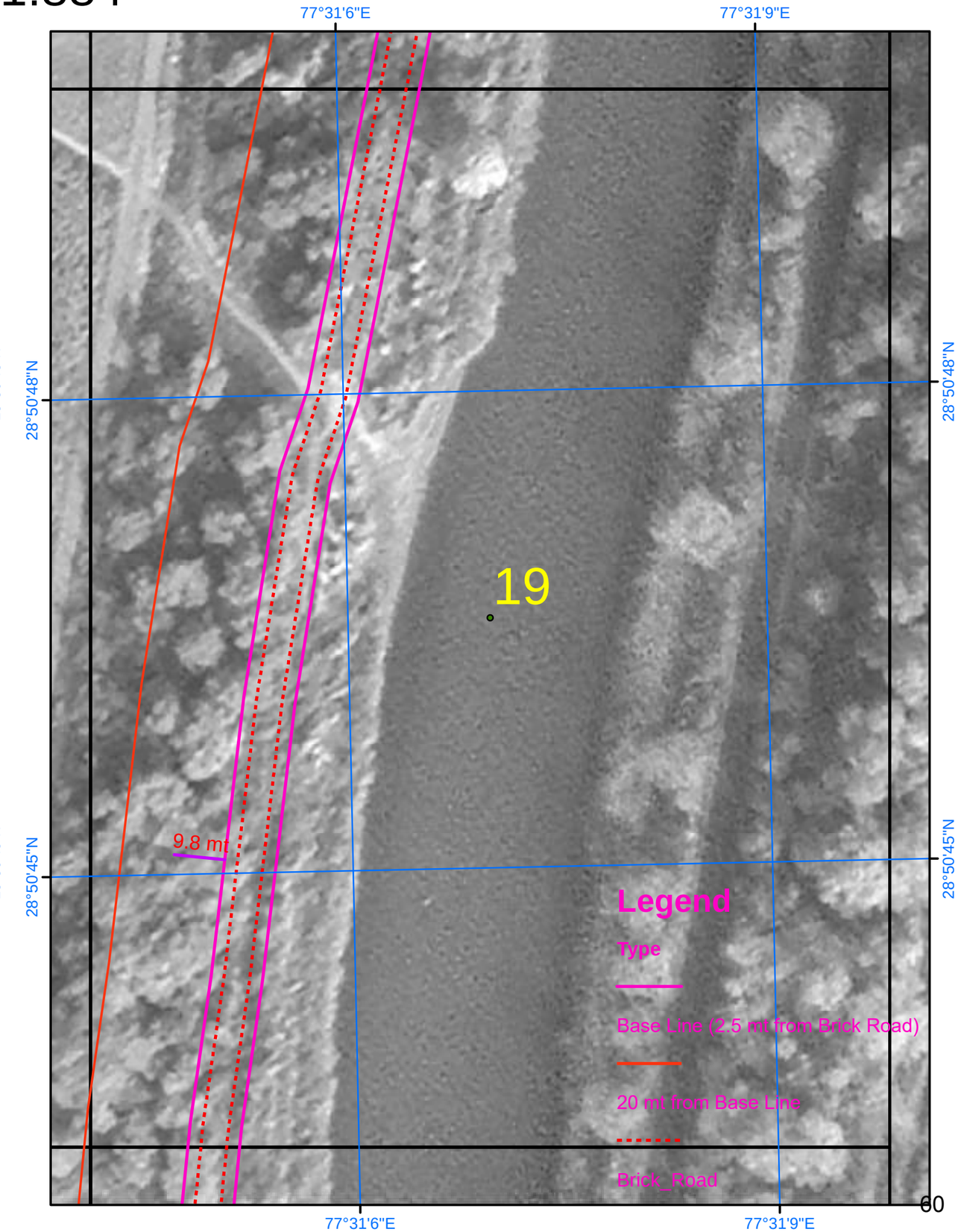
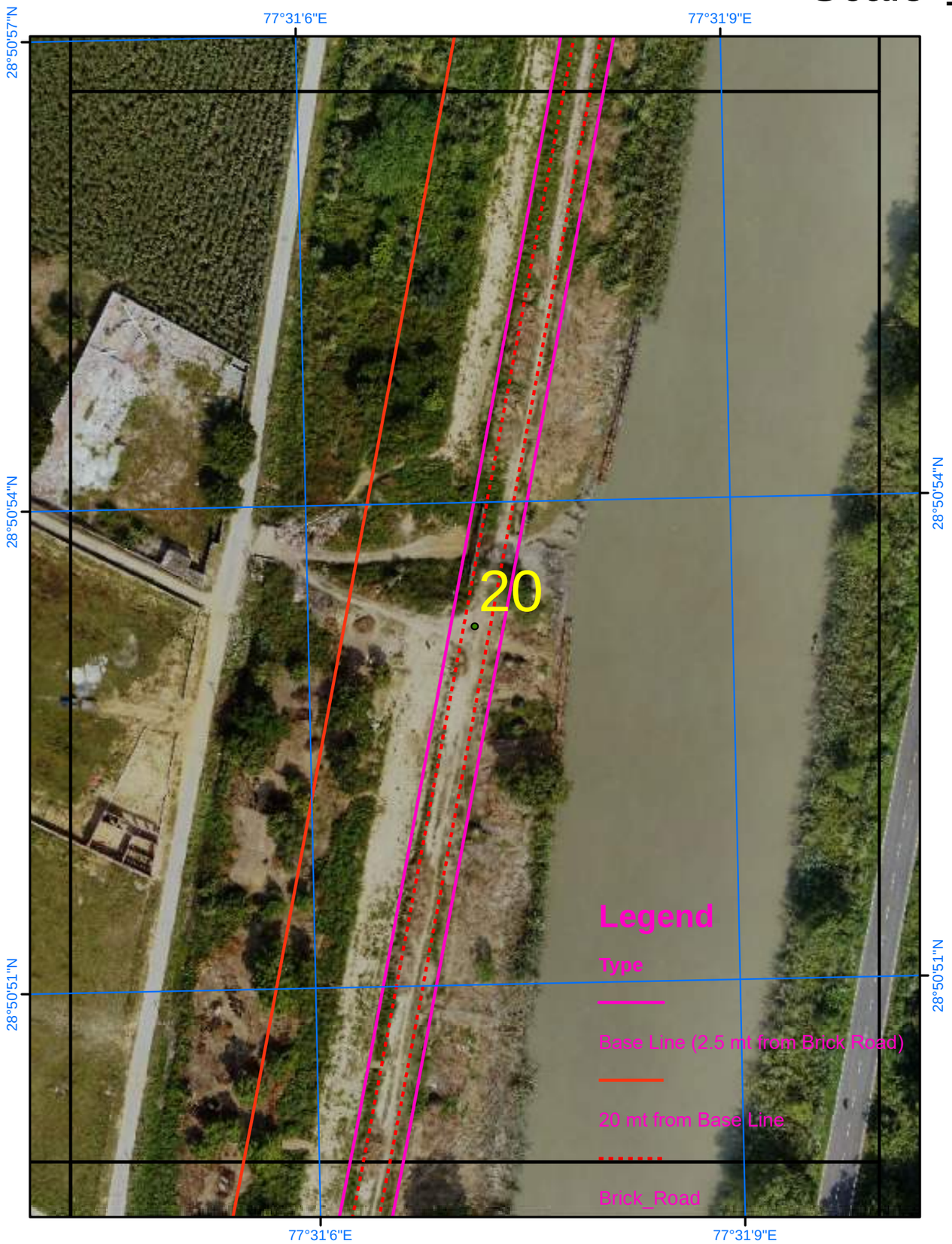


SURVEY OF INDIA

Scale 1:884

AREA_02_18

Drone Images Oct 2024



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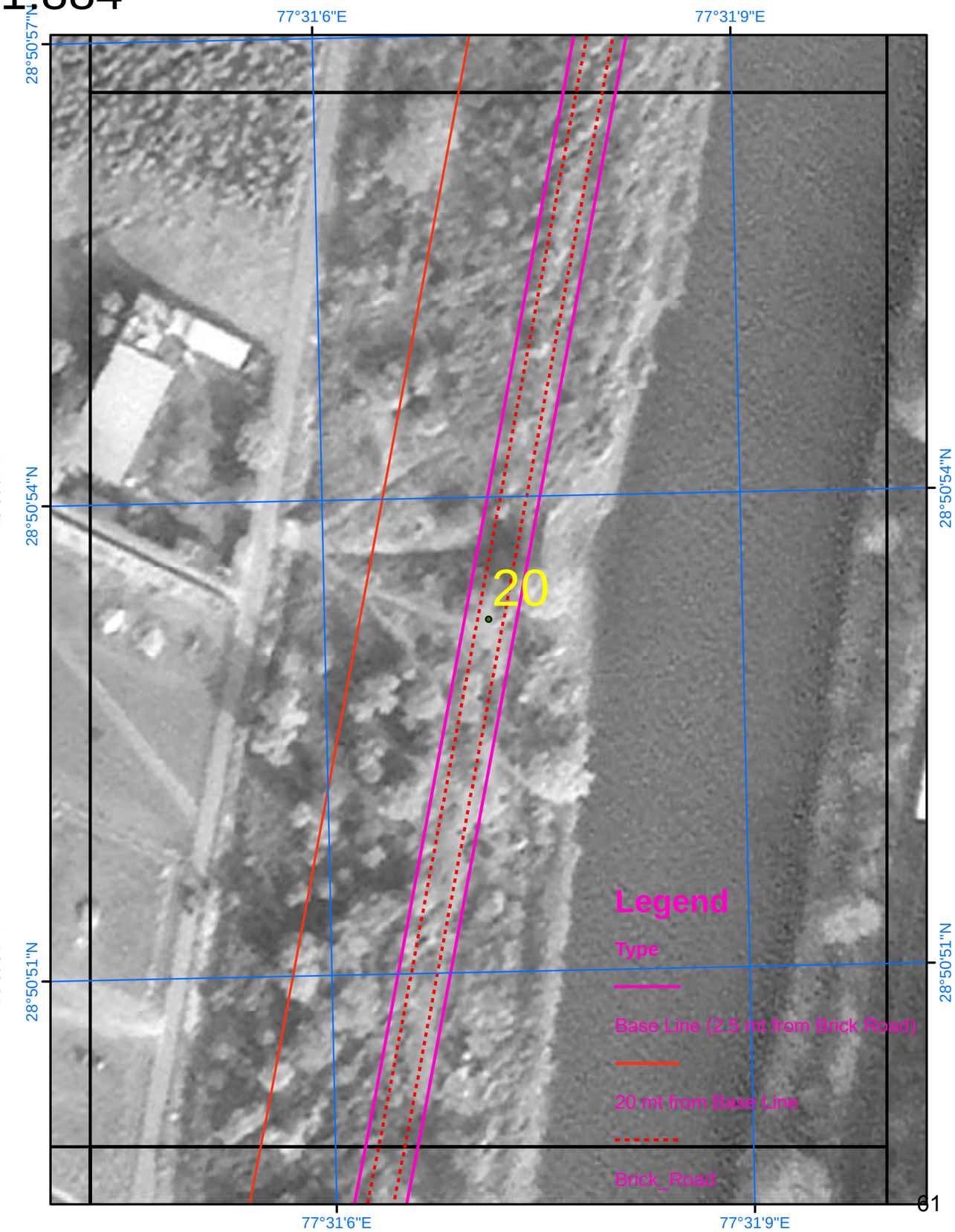

SURVEY OF INDIA

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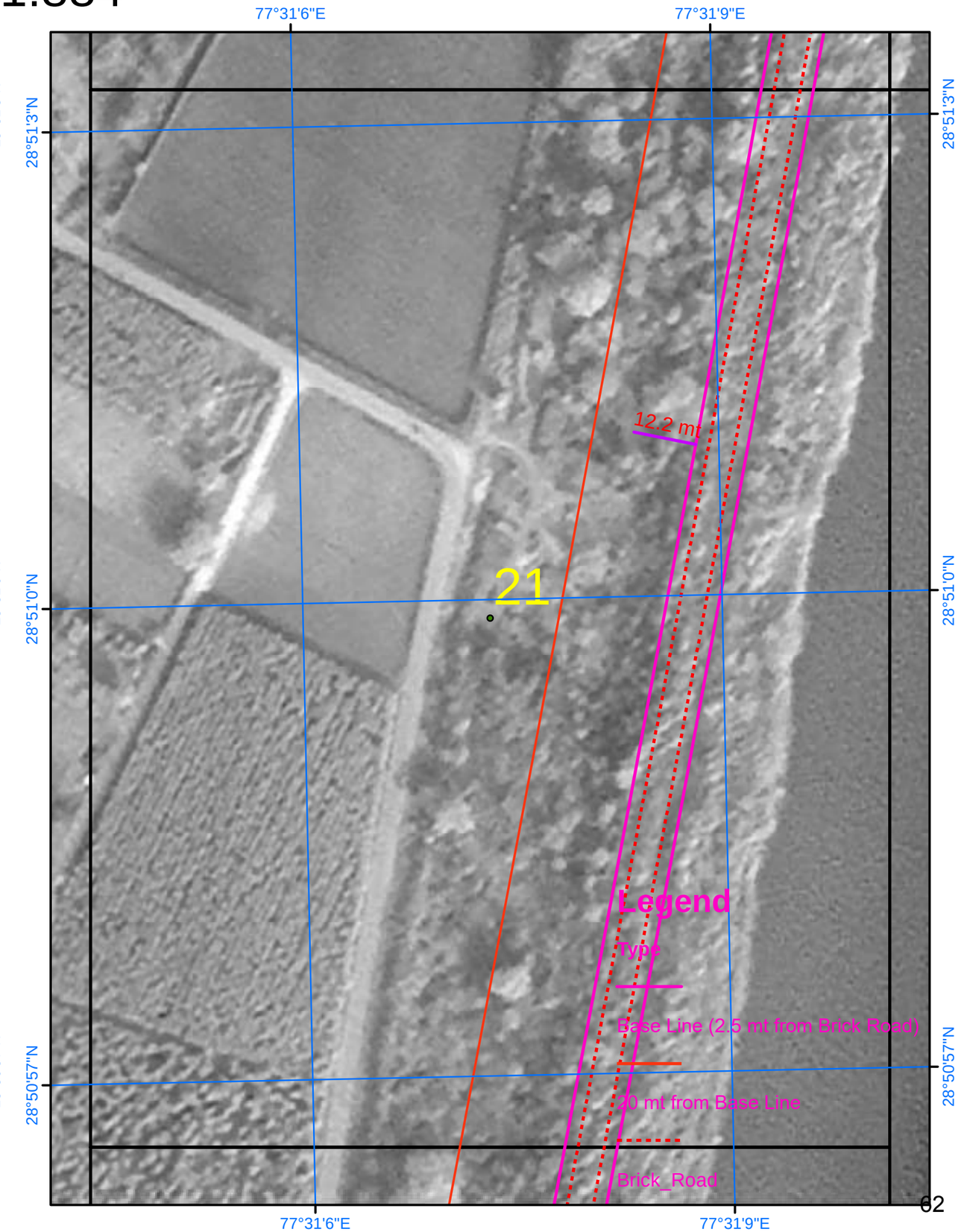
AREA_02_19

Drone Images Oct 2024

Satellite Images from NRSC of 2023

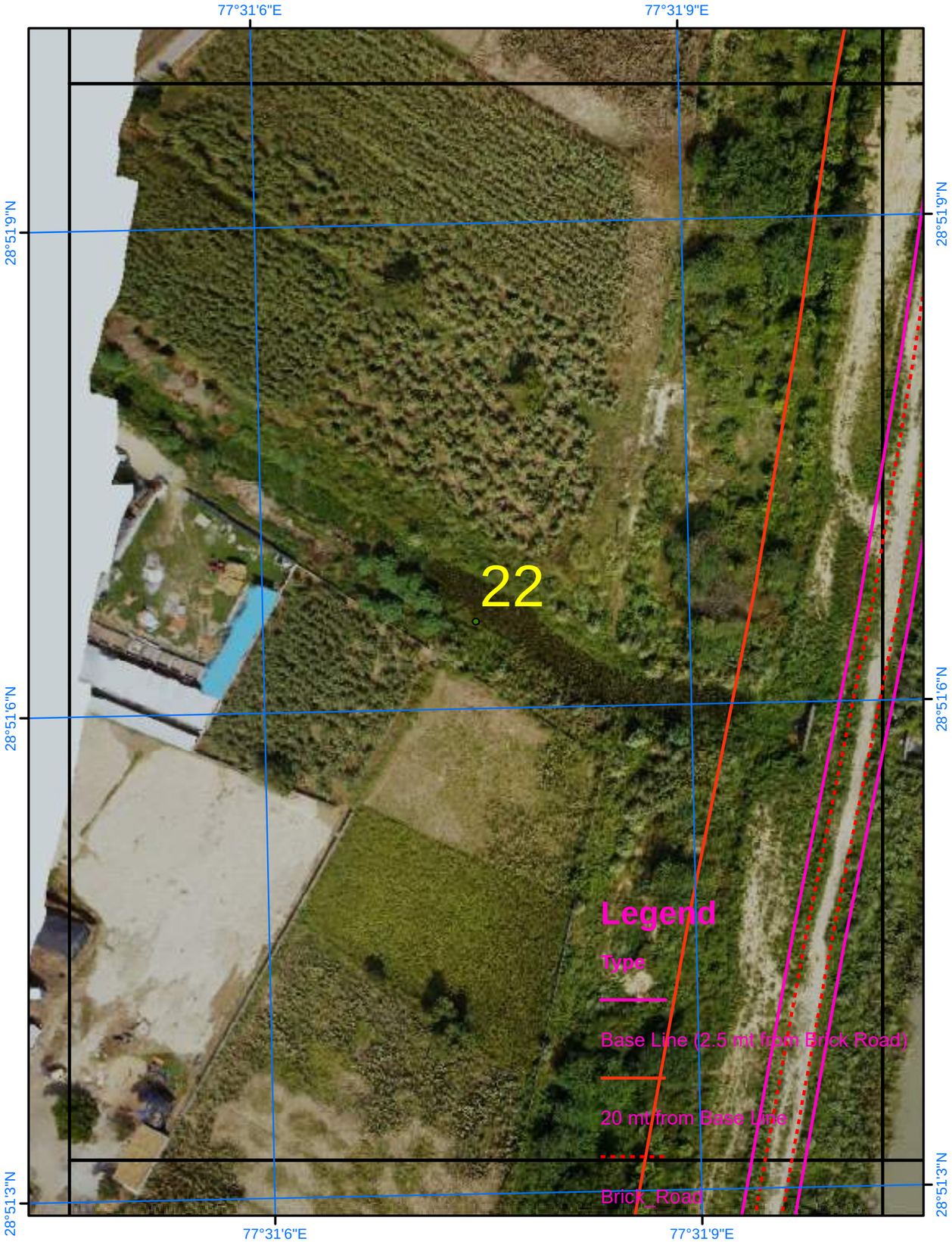


SURVEY OF INDIA

Scale 1:884

AREA_02_20

Drone Images Oct 2024



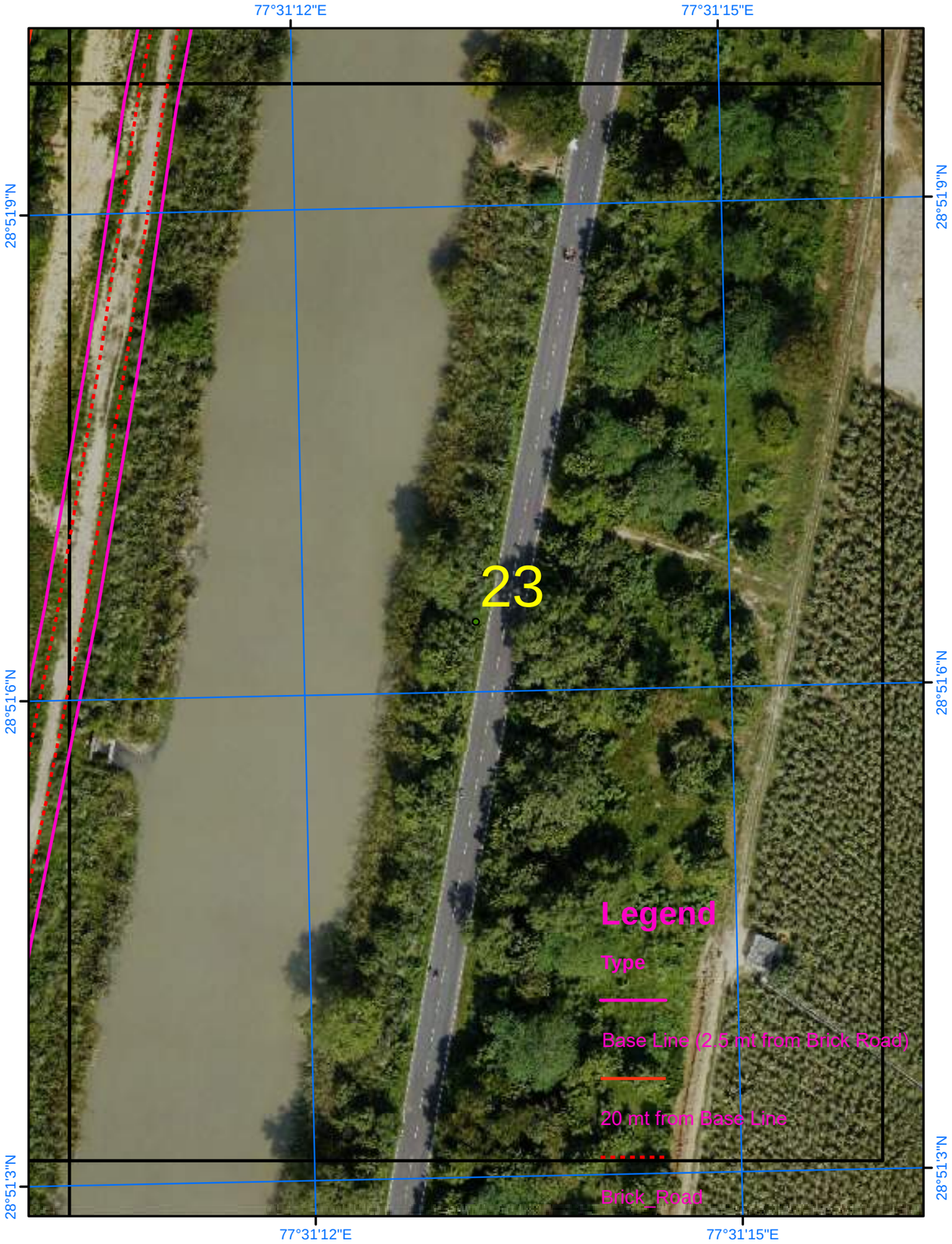
Satellite Images from NRSC of 2023

SURVEY OF INDIA

Scale 1:884

AREA_02_21

Drone Images Oct 2024



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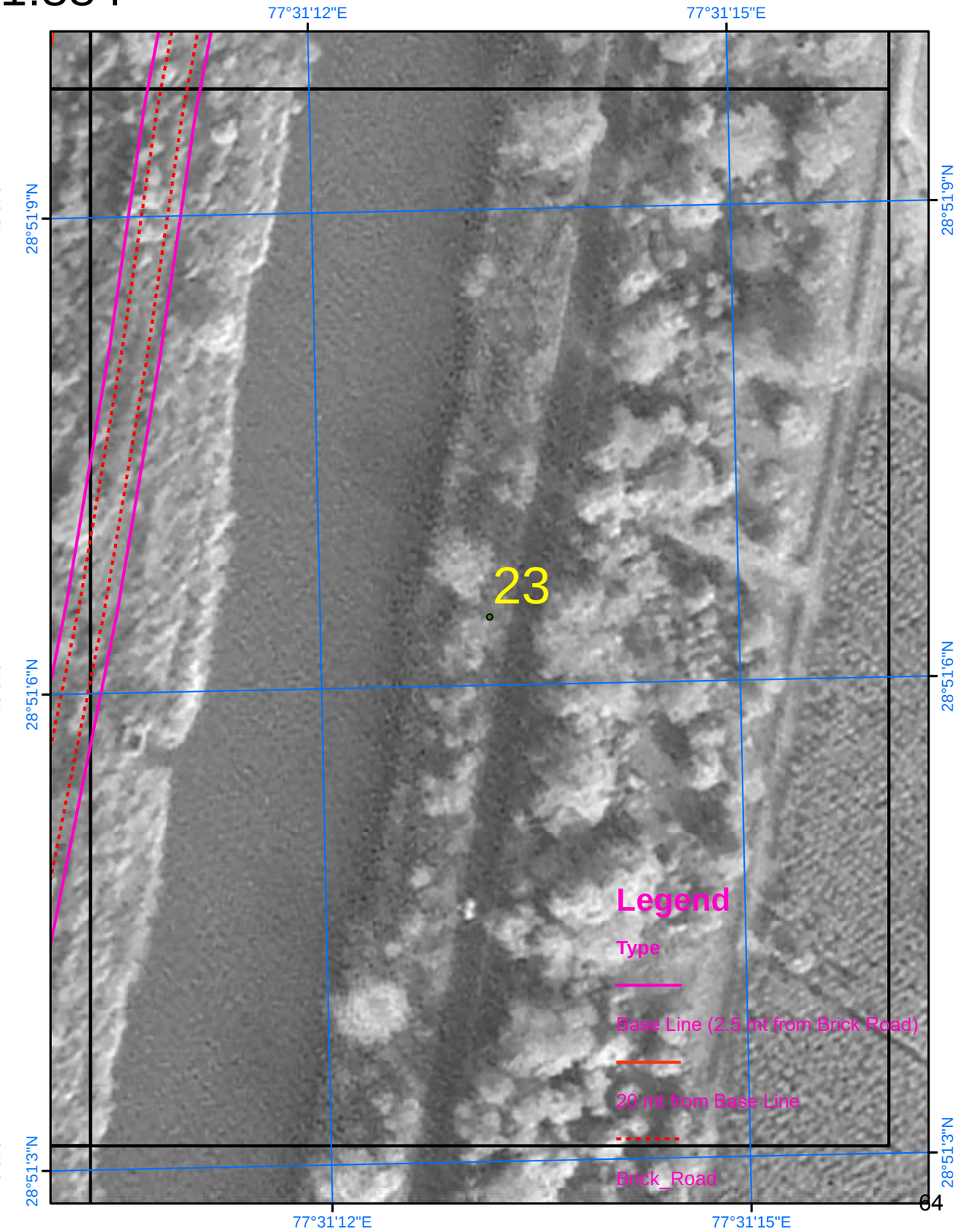

SURVEY OF INDIA

552

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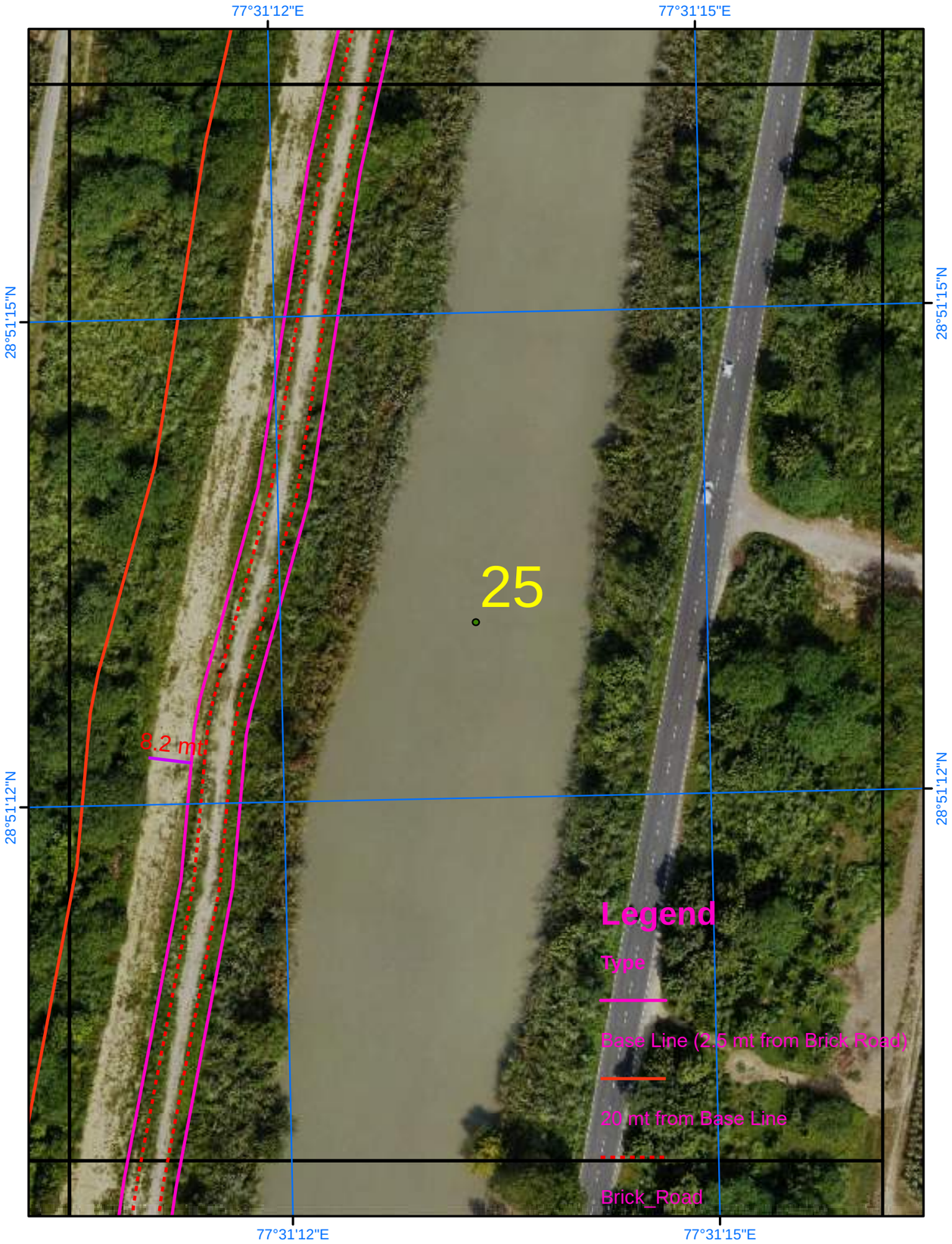
AREA_02_22

Drone Images Oct 2024



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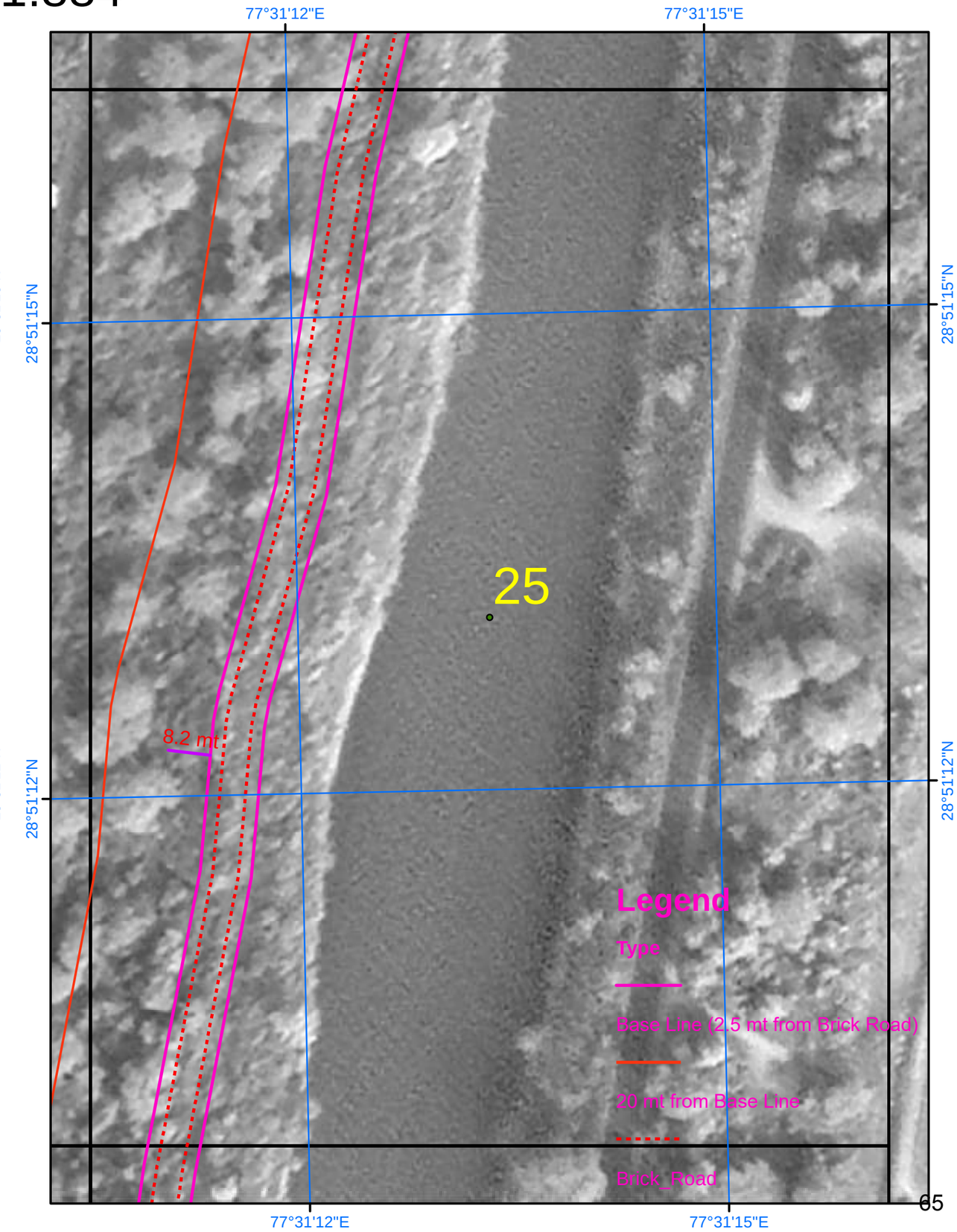

SURVEY OF INDIA

553

Scale 1:884

AREA_02_23

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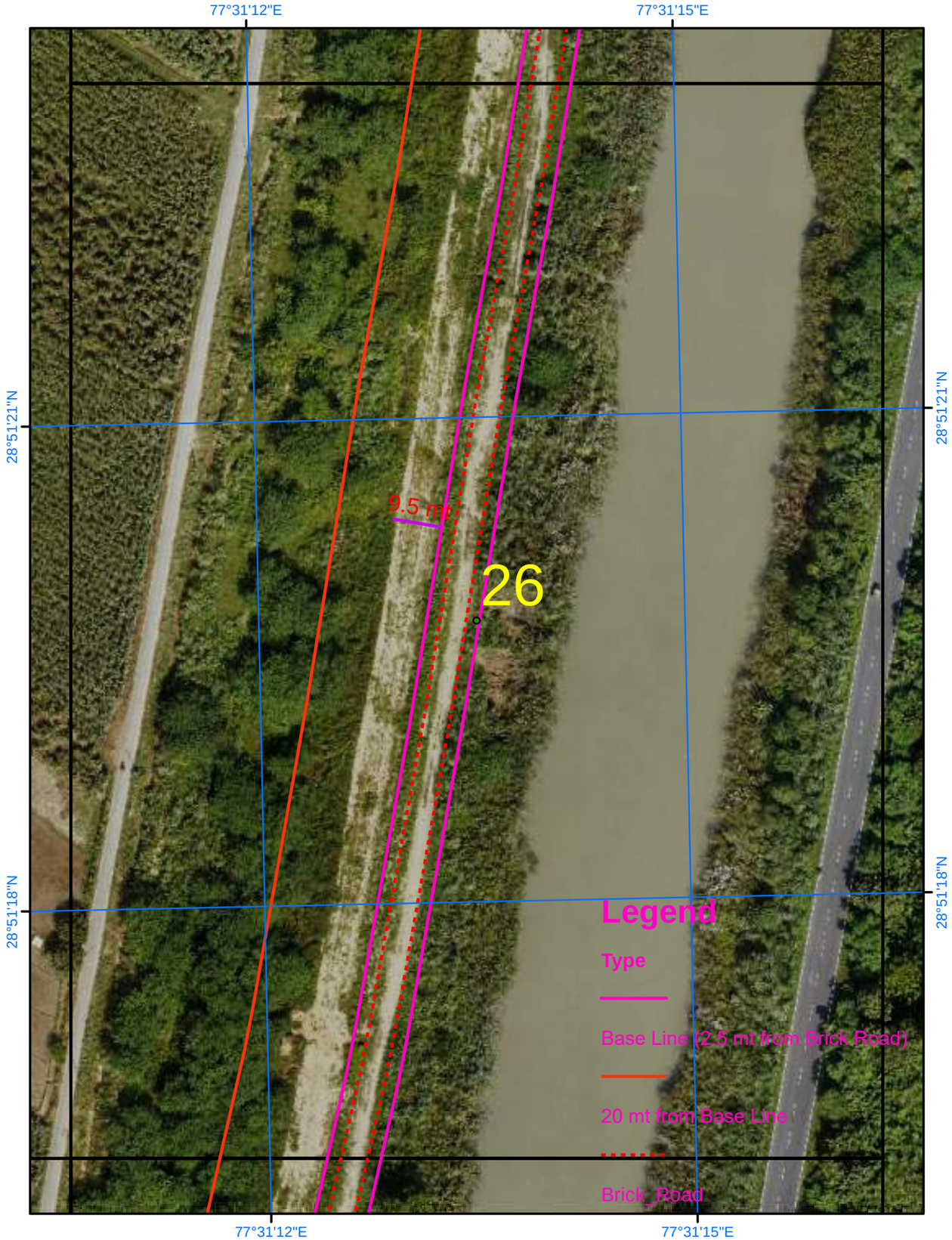
Drone Images Oct 2024



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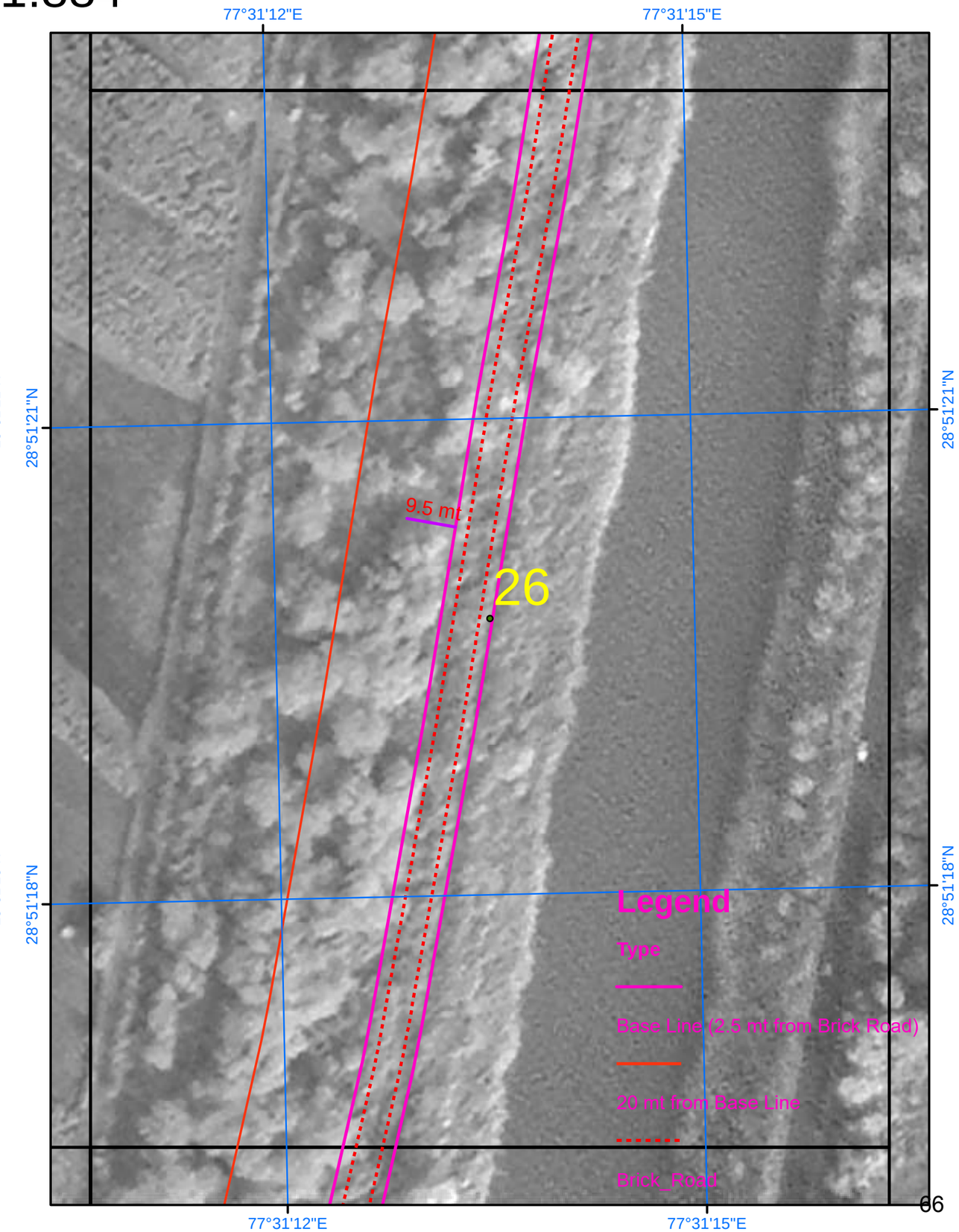

SURVEY OF INDIA

554

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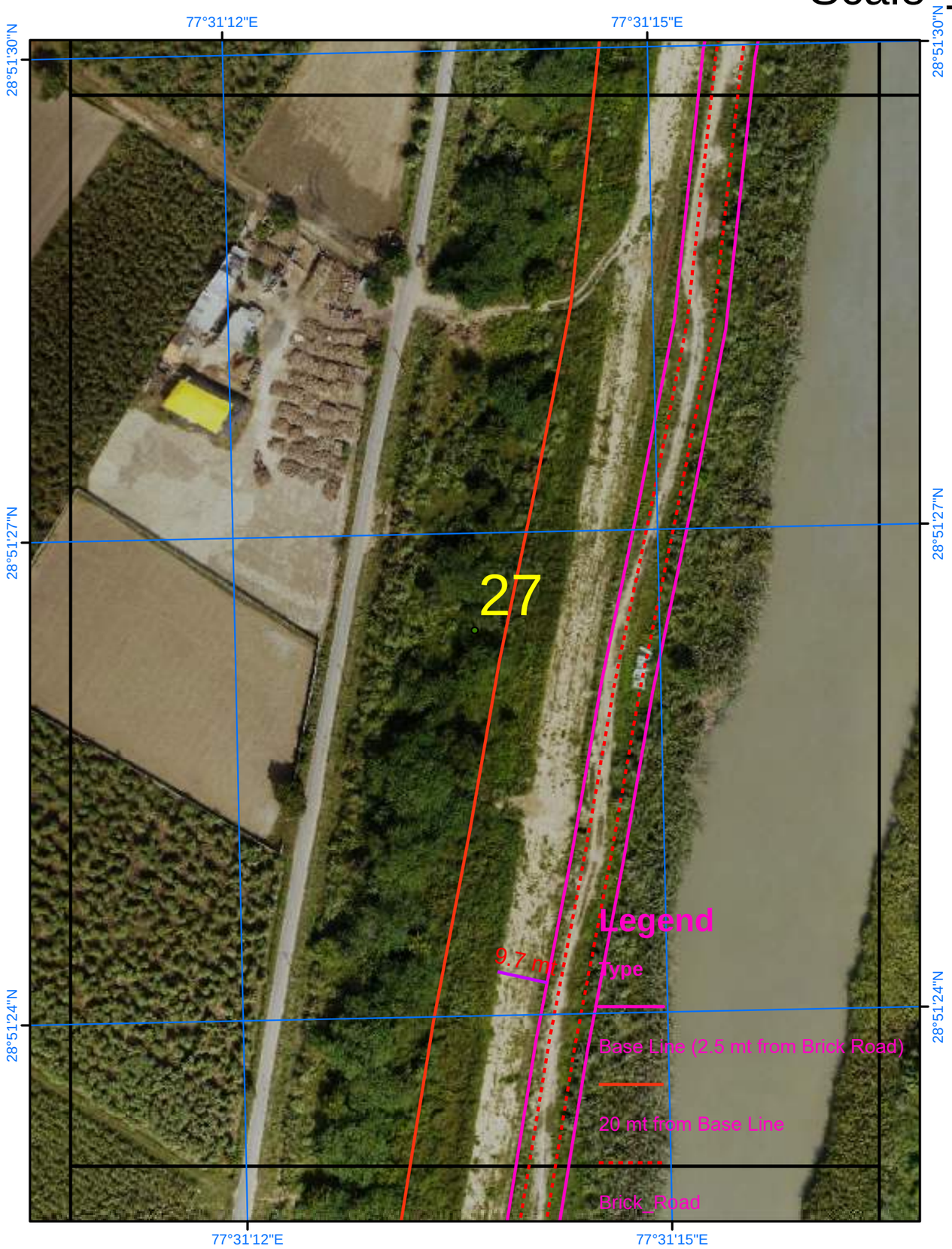
AREA_02_24

Drone Images Oct 2024



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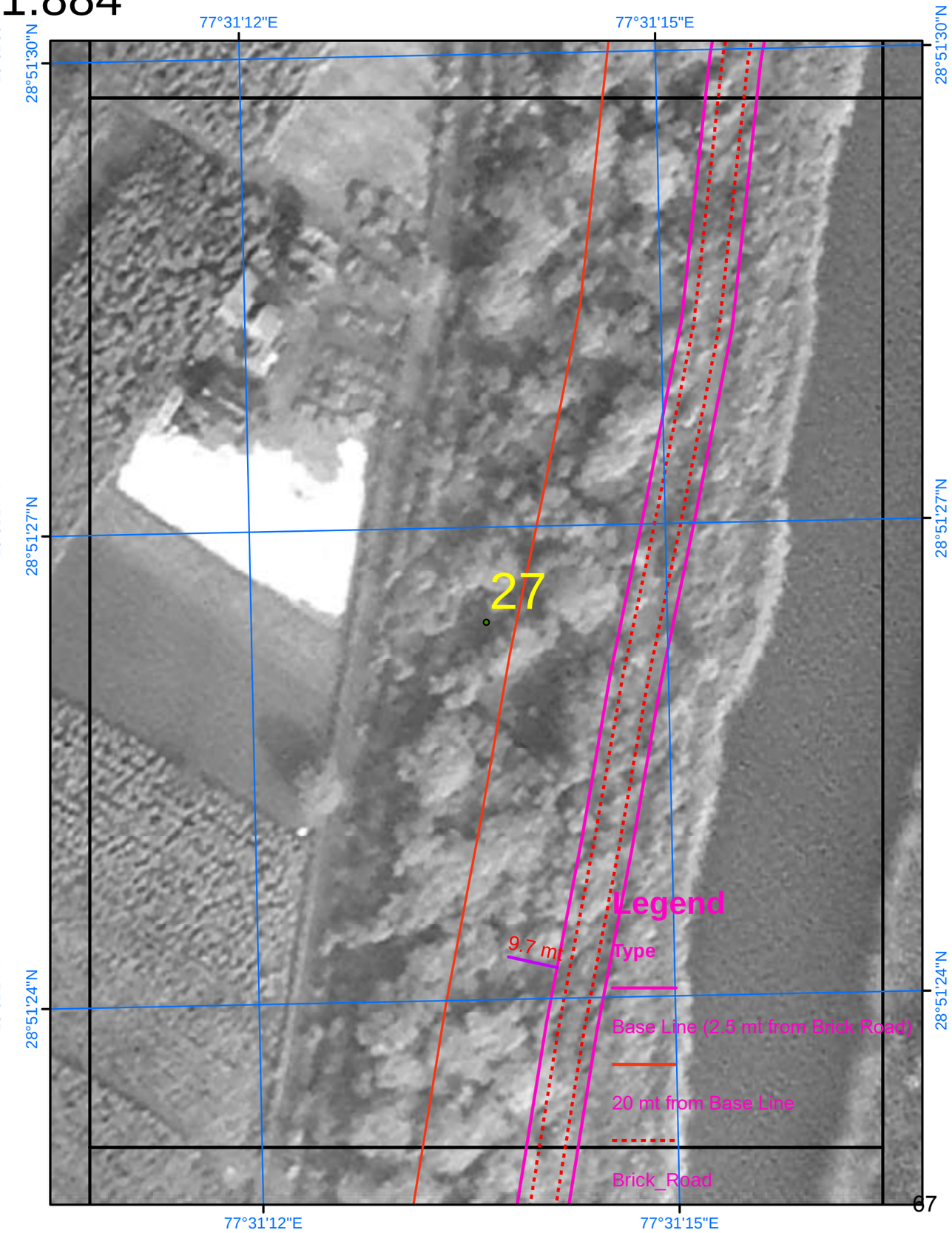

SURVEY OF INDIA

555

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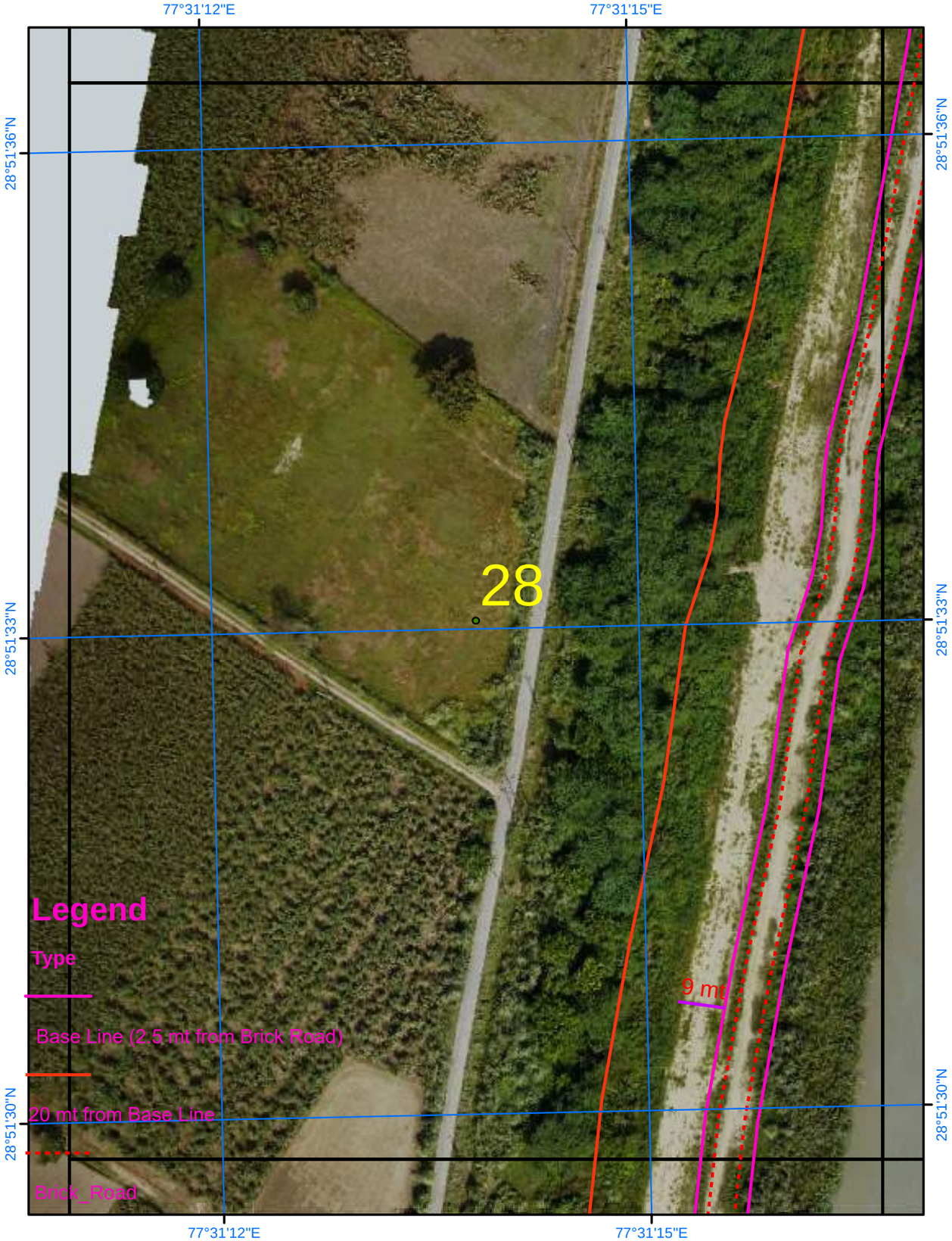
AREA_02_25

Drone Images Oct 2024



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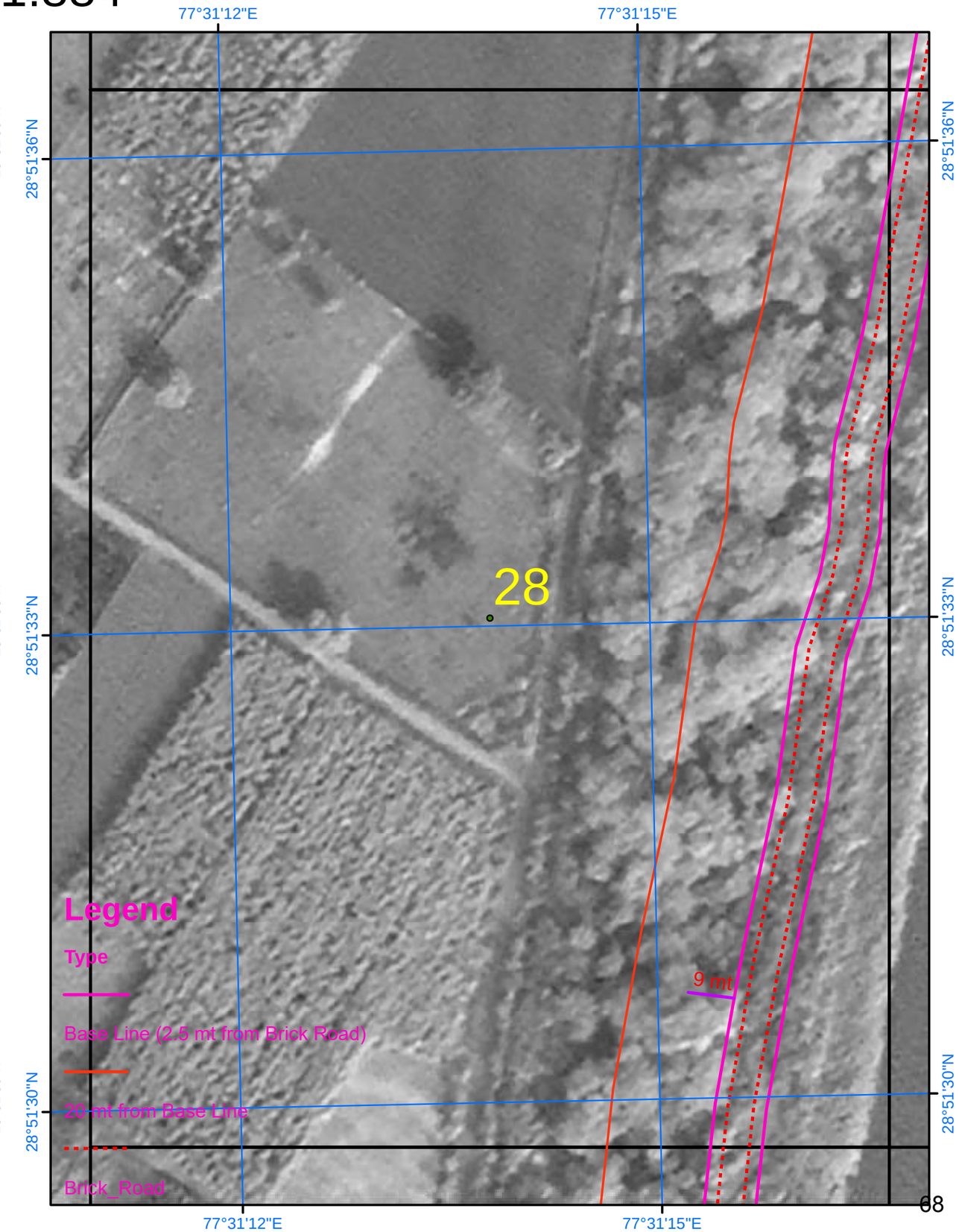

SURVEY OF INDIA

556

Scale 1:884

AREA_02_26

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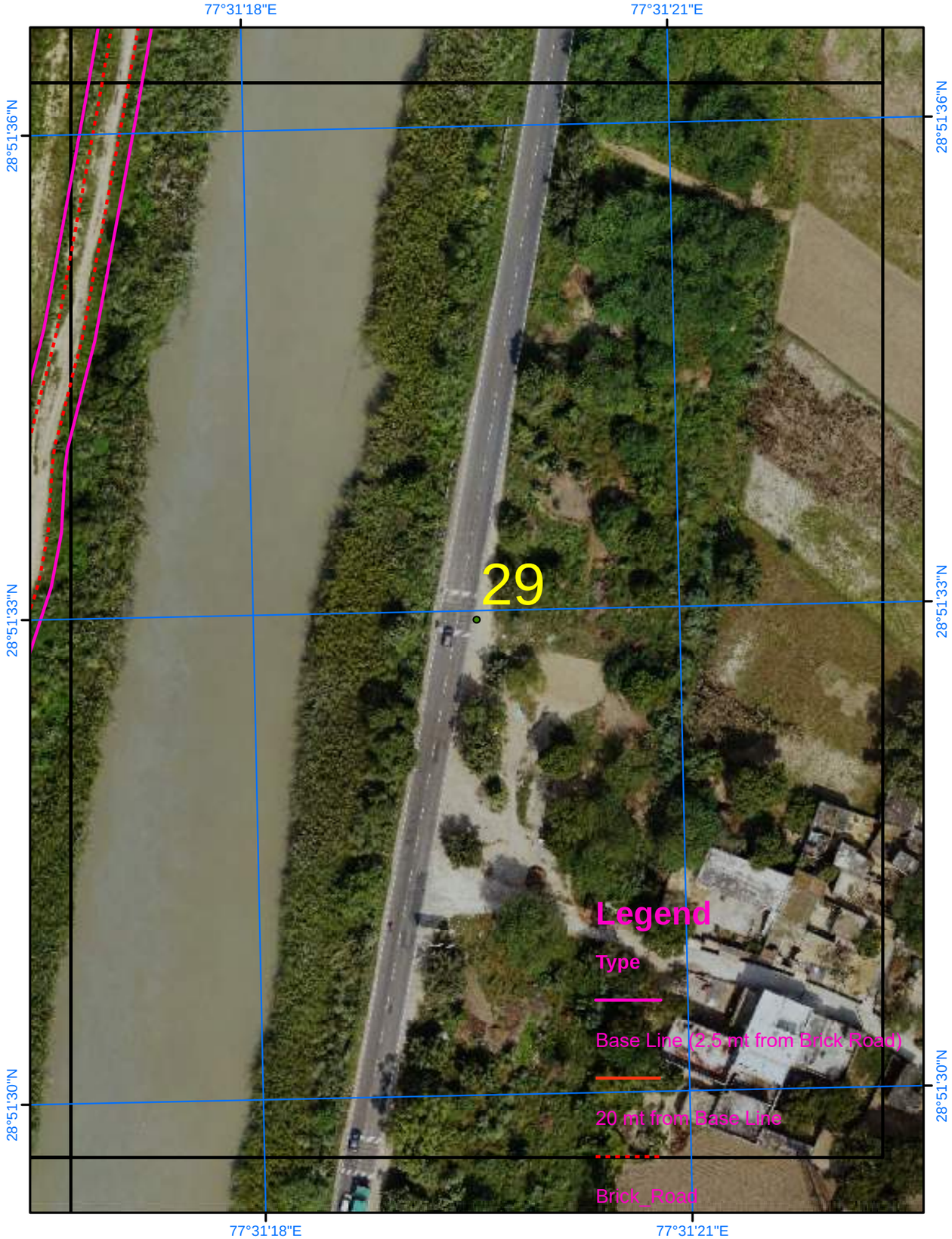

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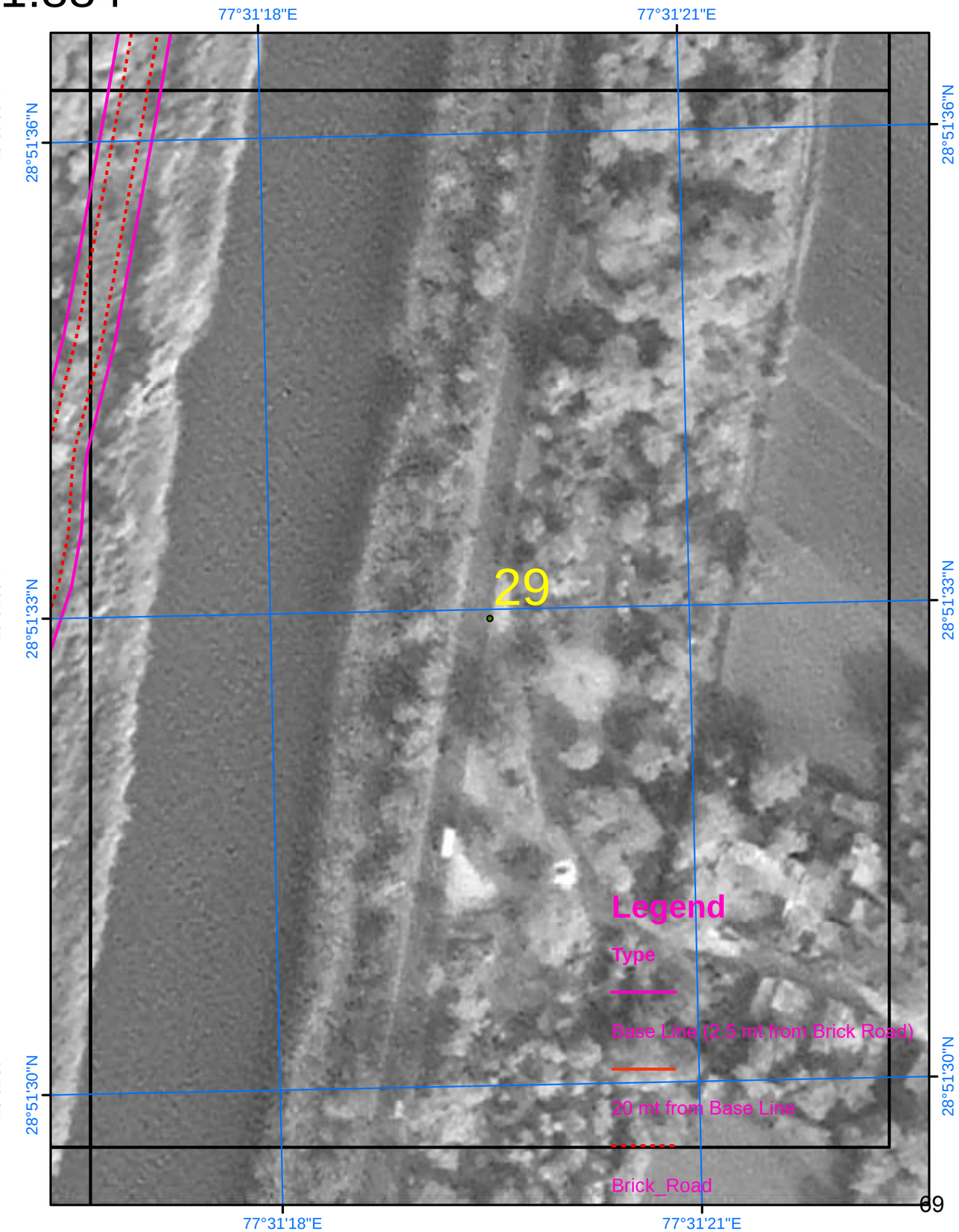

SURVEY OF INDIA

557

AREA_02_27

Scale 1:884

Drone Images Oct 2024

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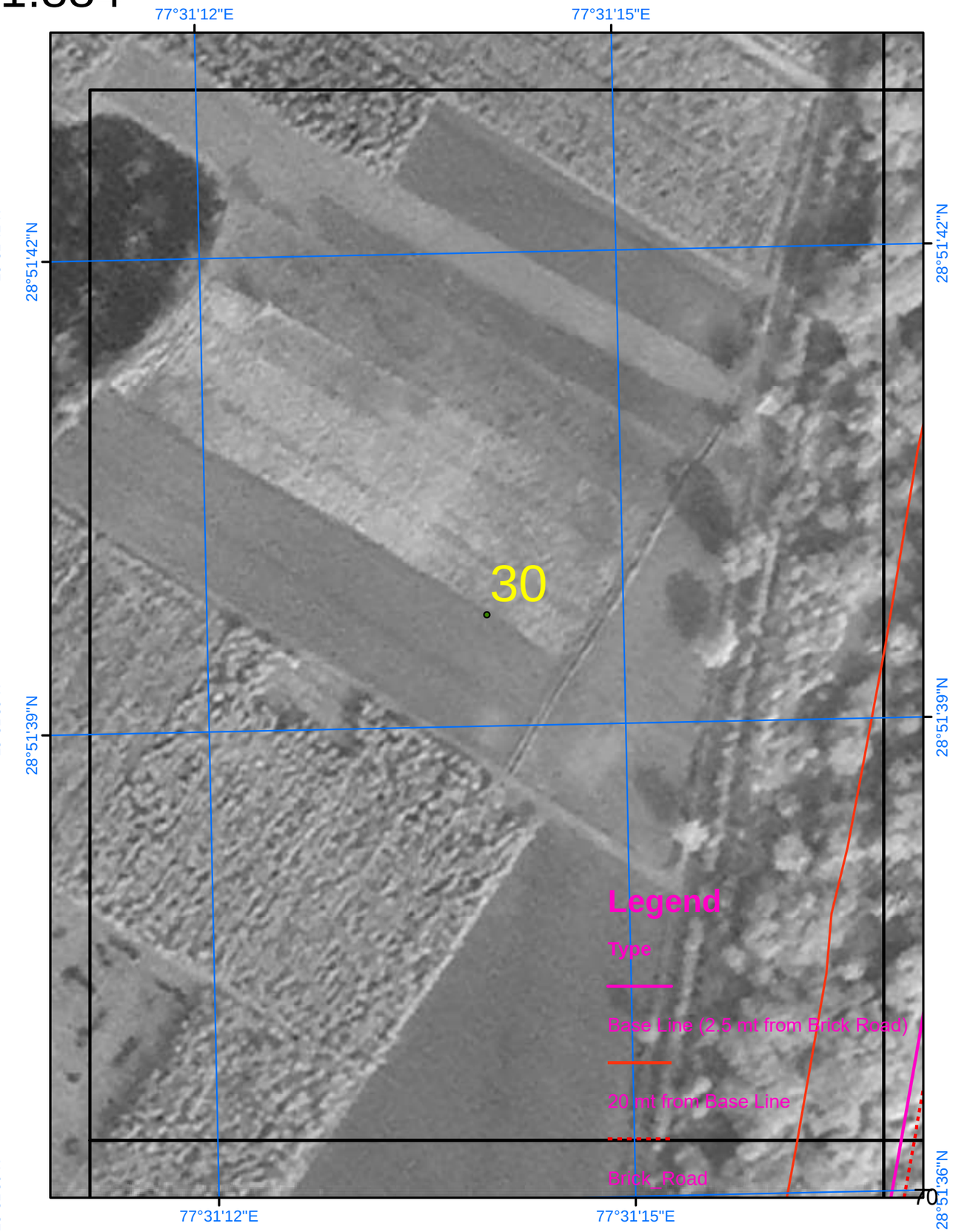


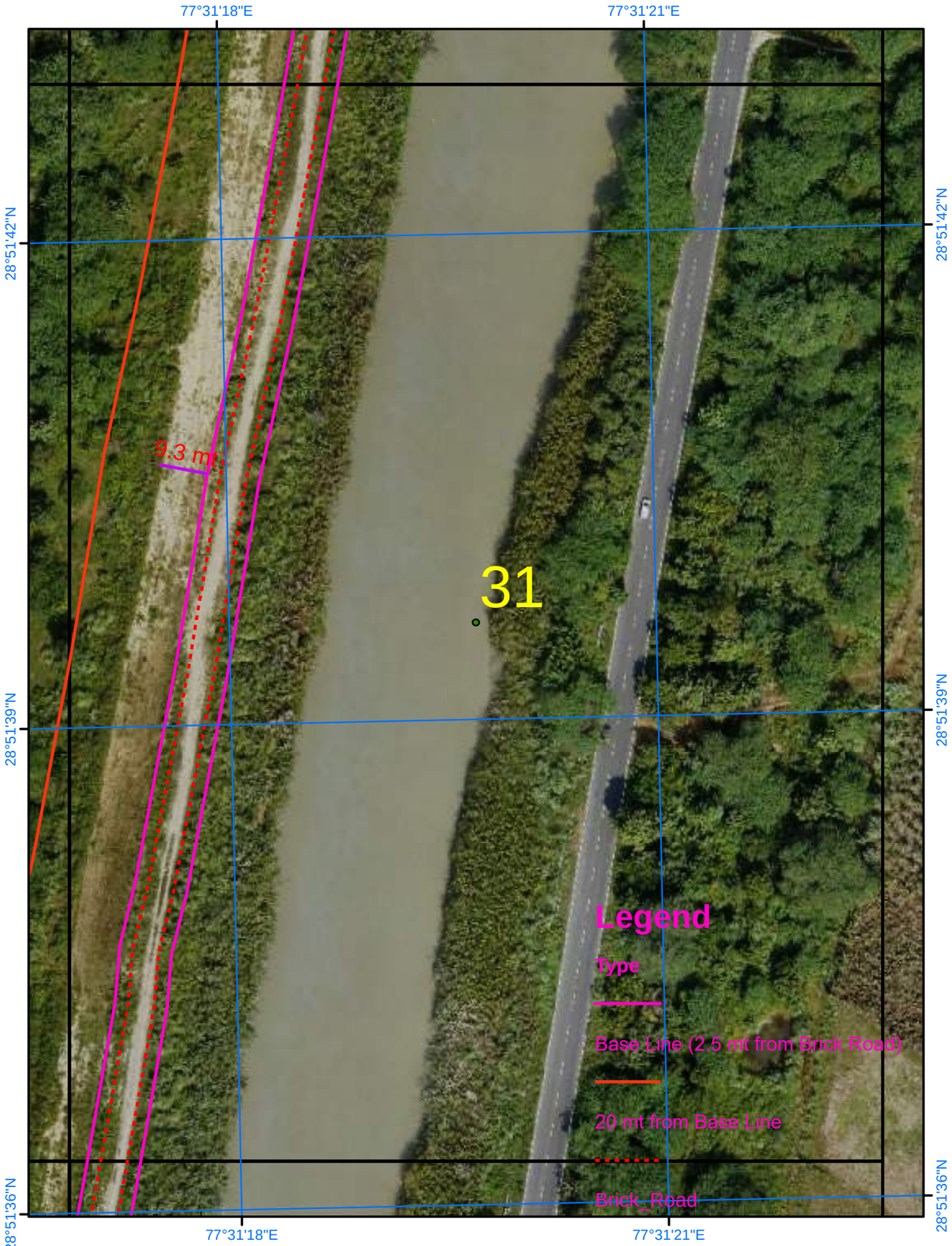
SURVEY OF INDIA

558

Scale 1:884

AREA_02_28

Drone Images Oct 2024



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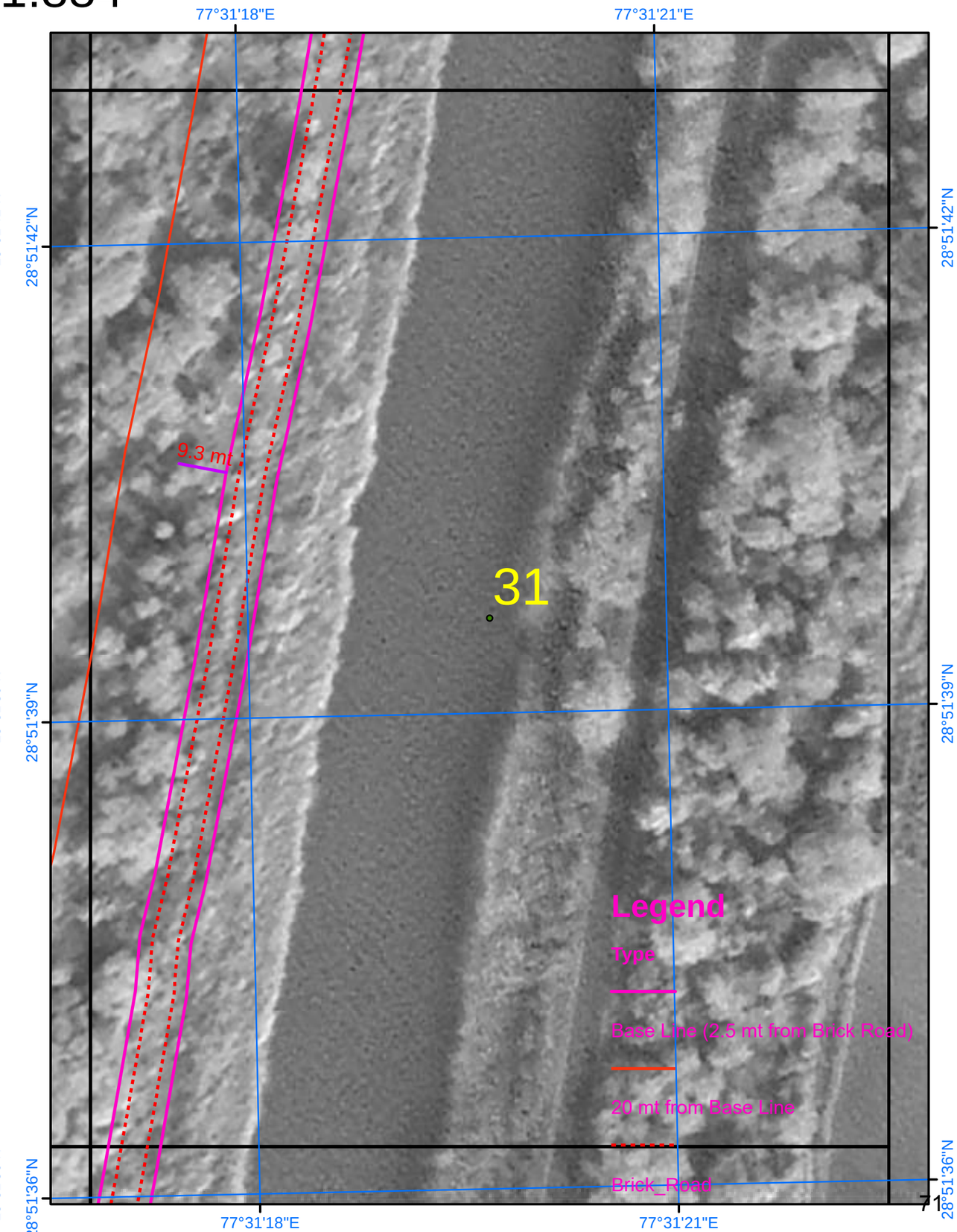


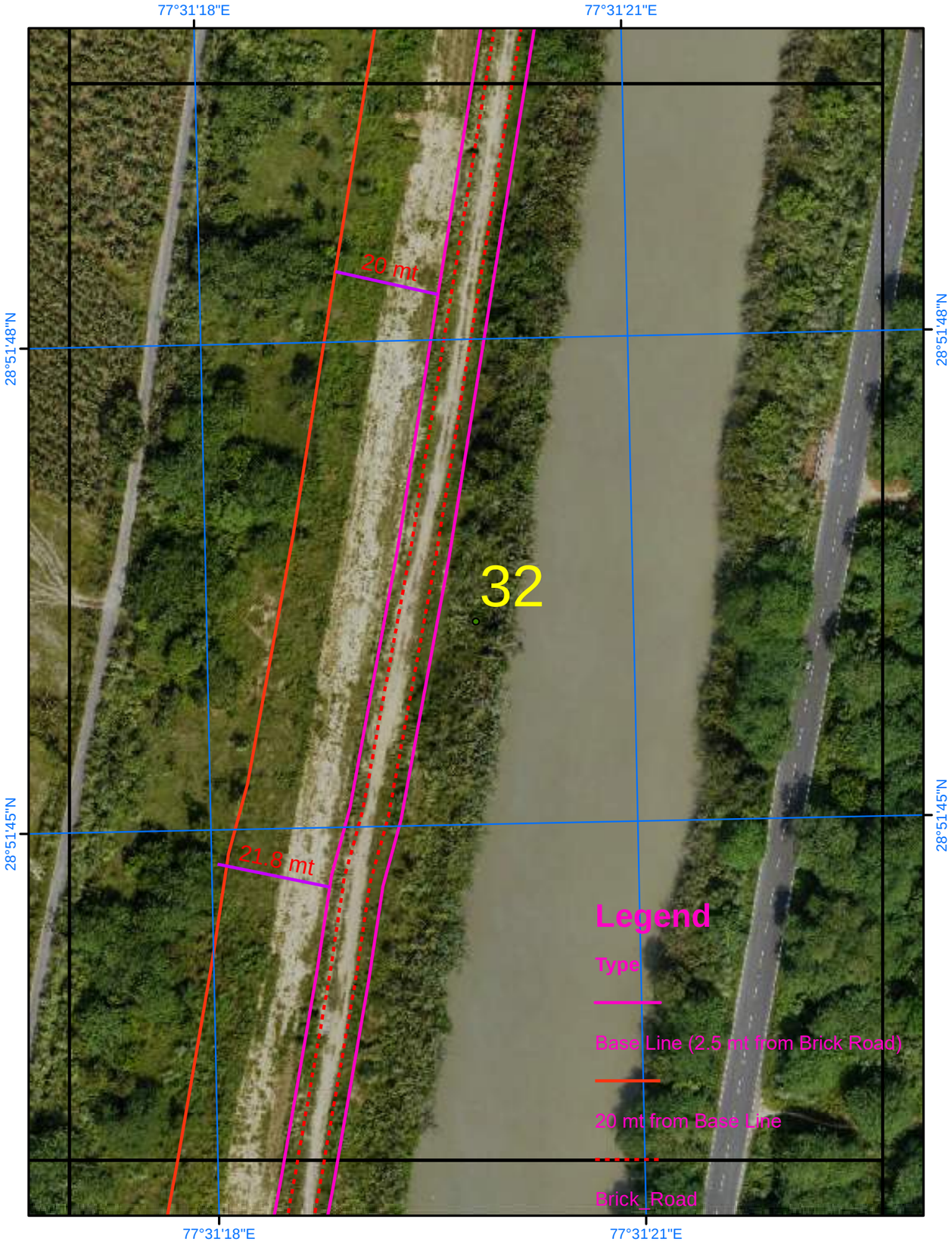
SURVEY OF INDIA

559

Scale 1:884

AREA_02_29

Drone Images Oct 2024



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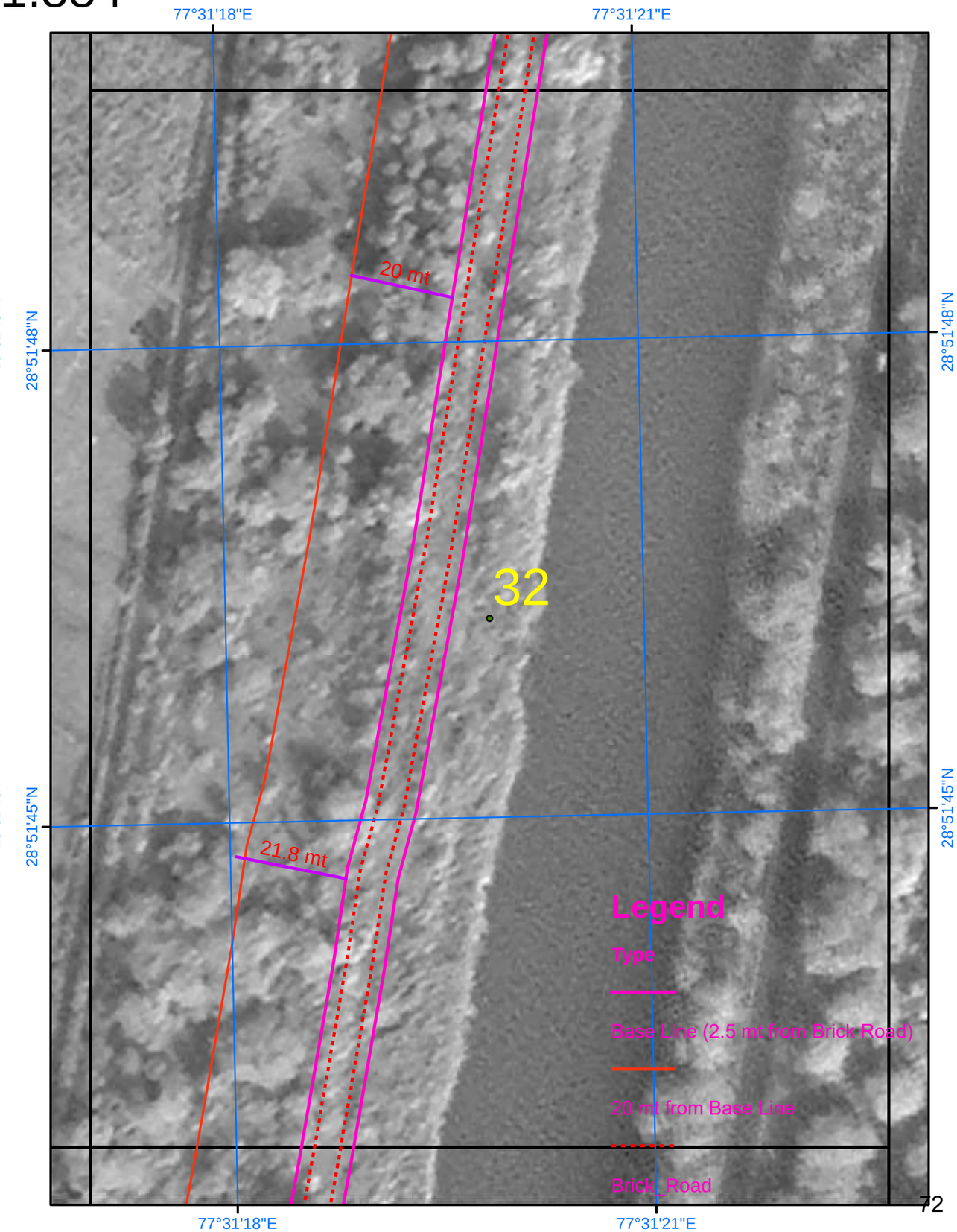
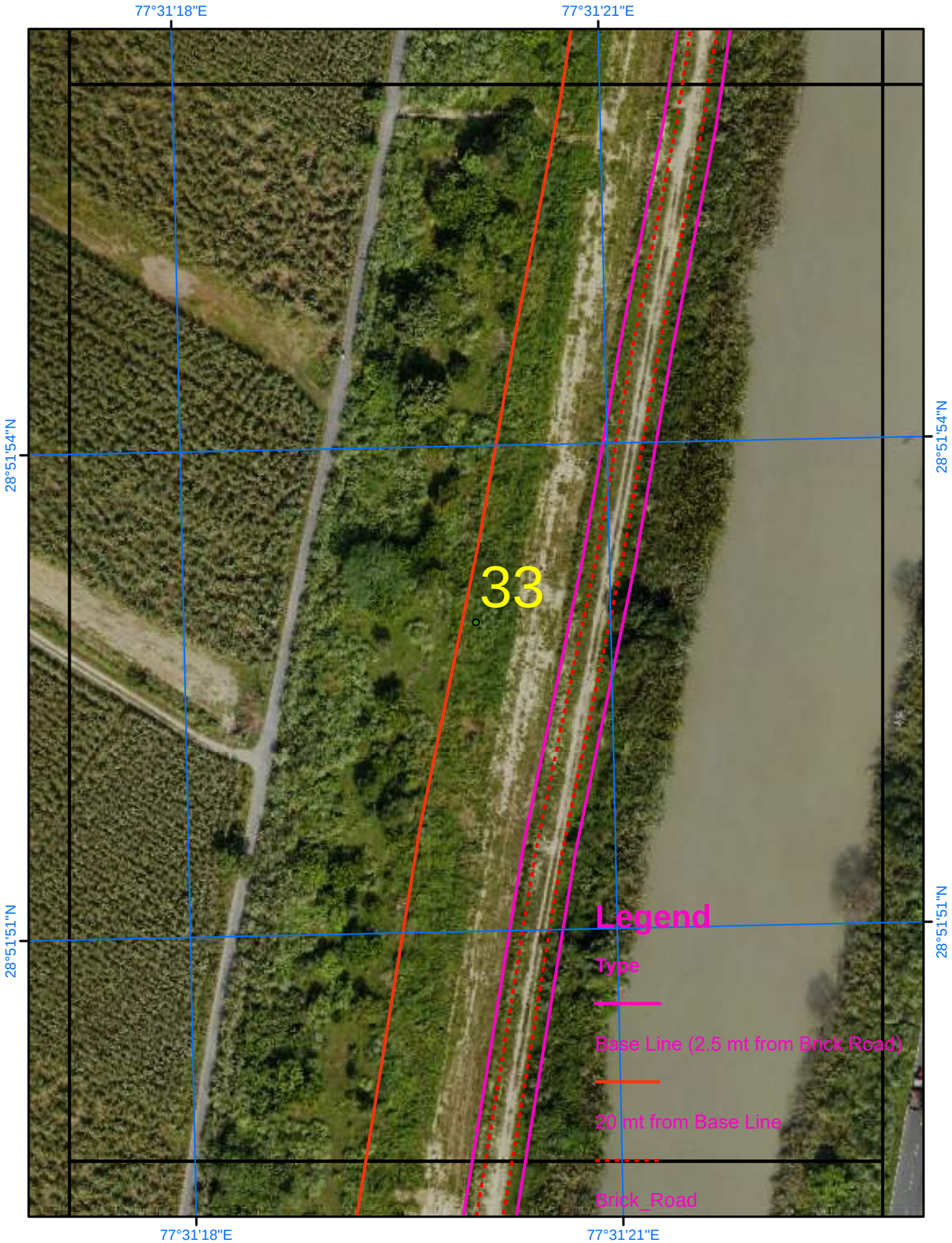


SURVEY OF INDIA

Scale 1:884

AREA_02_30

Drone Images Oct 2024



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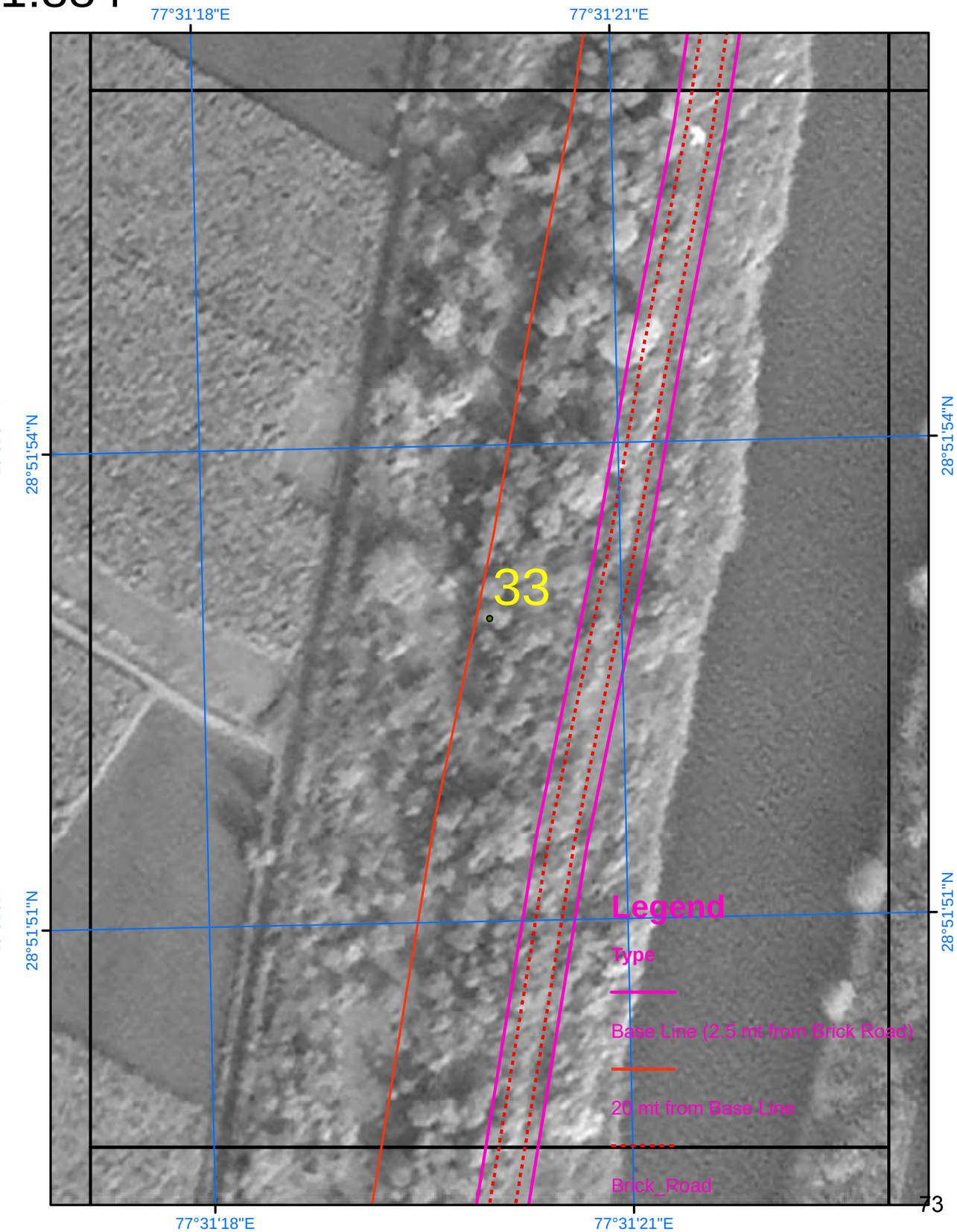


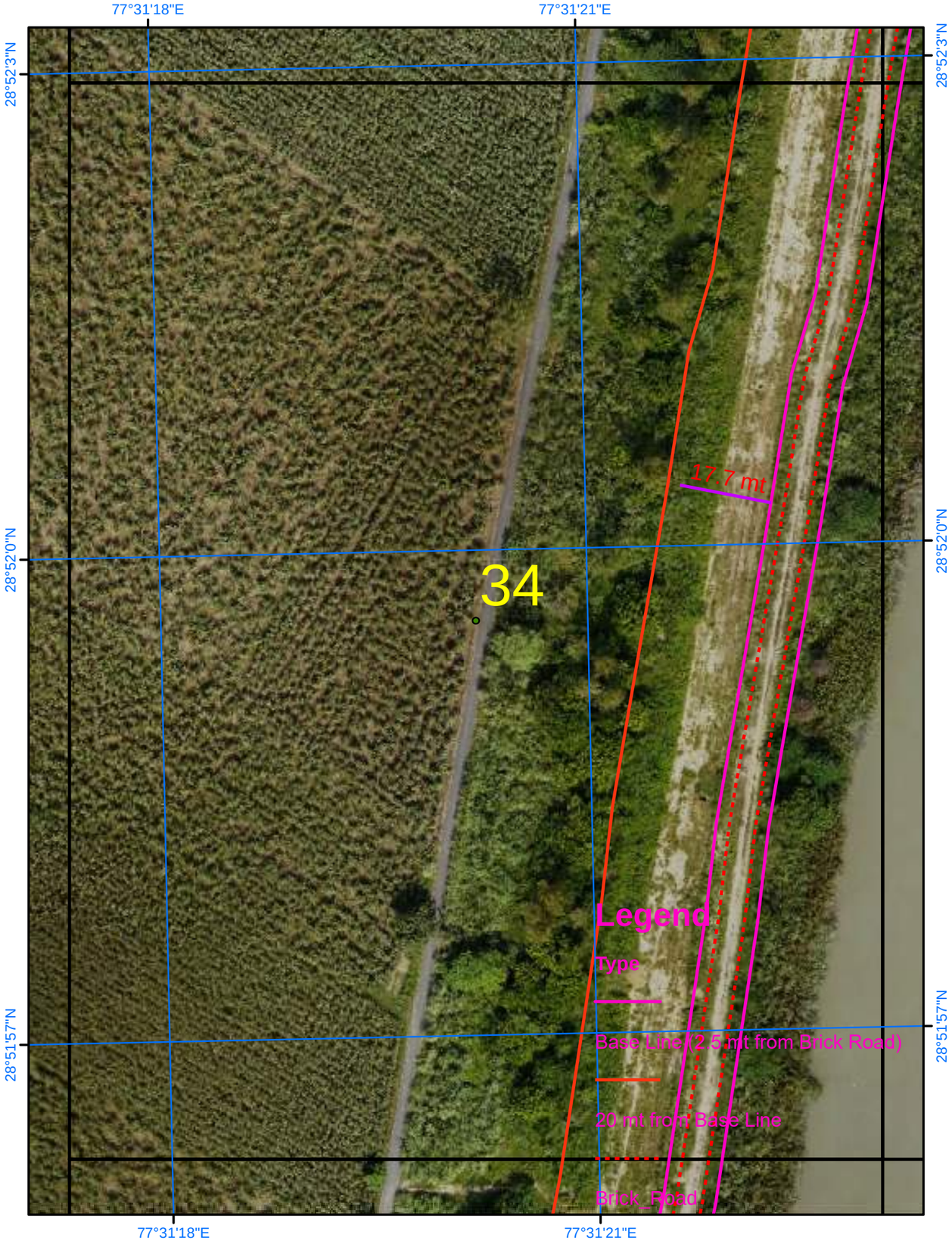
SURVEY OF INDIA

561

AREA_02_31

Scale 1:884

Drone Images Oct 2024



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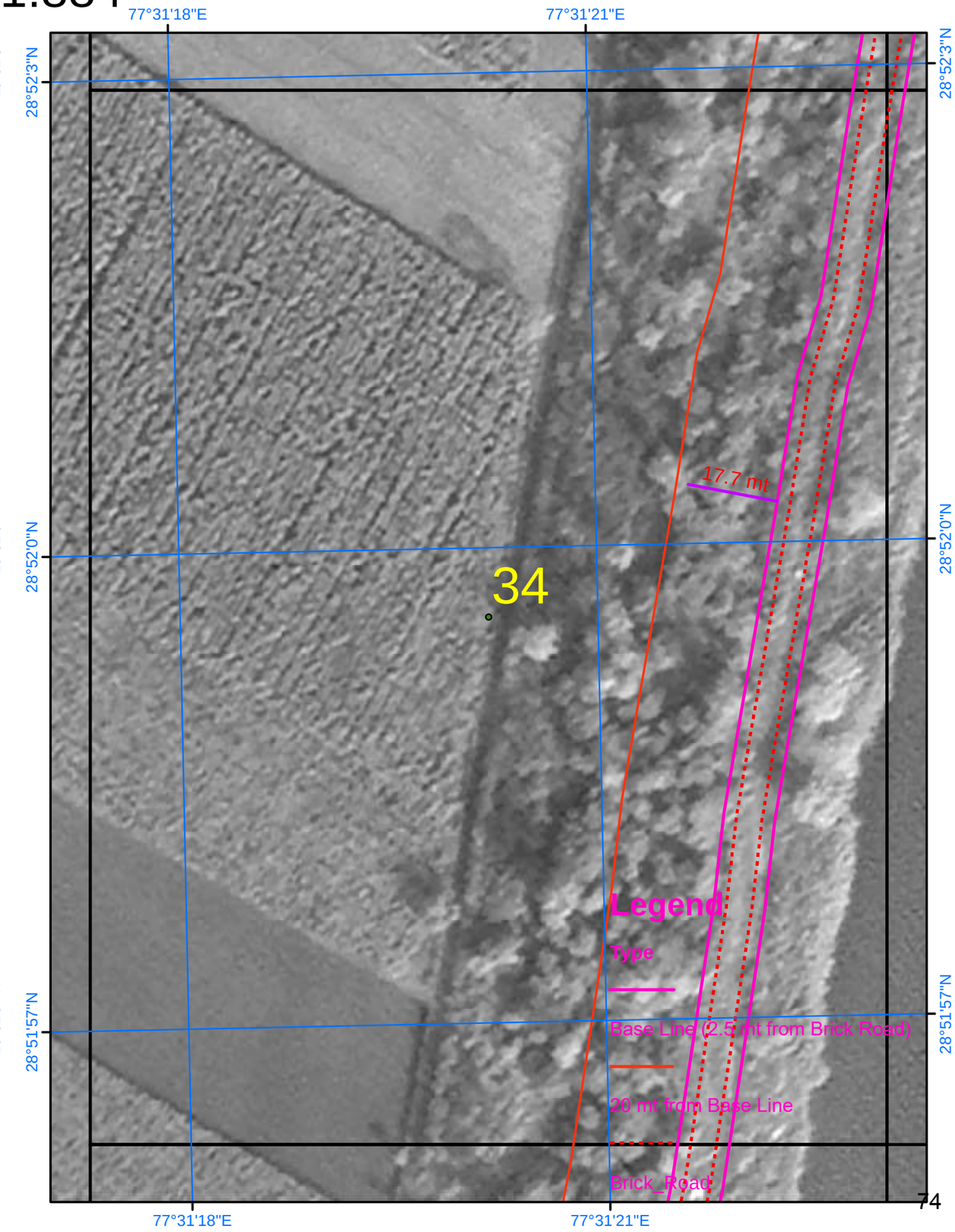
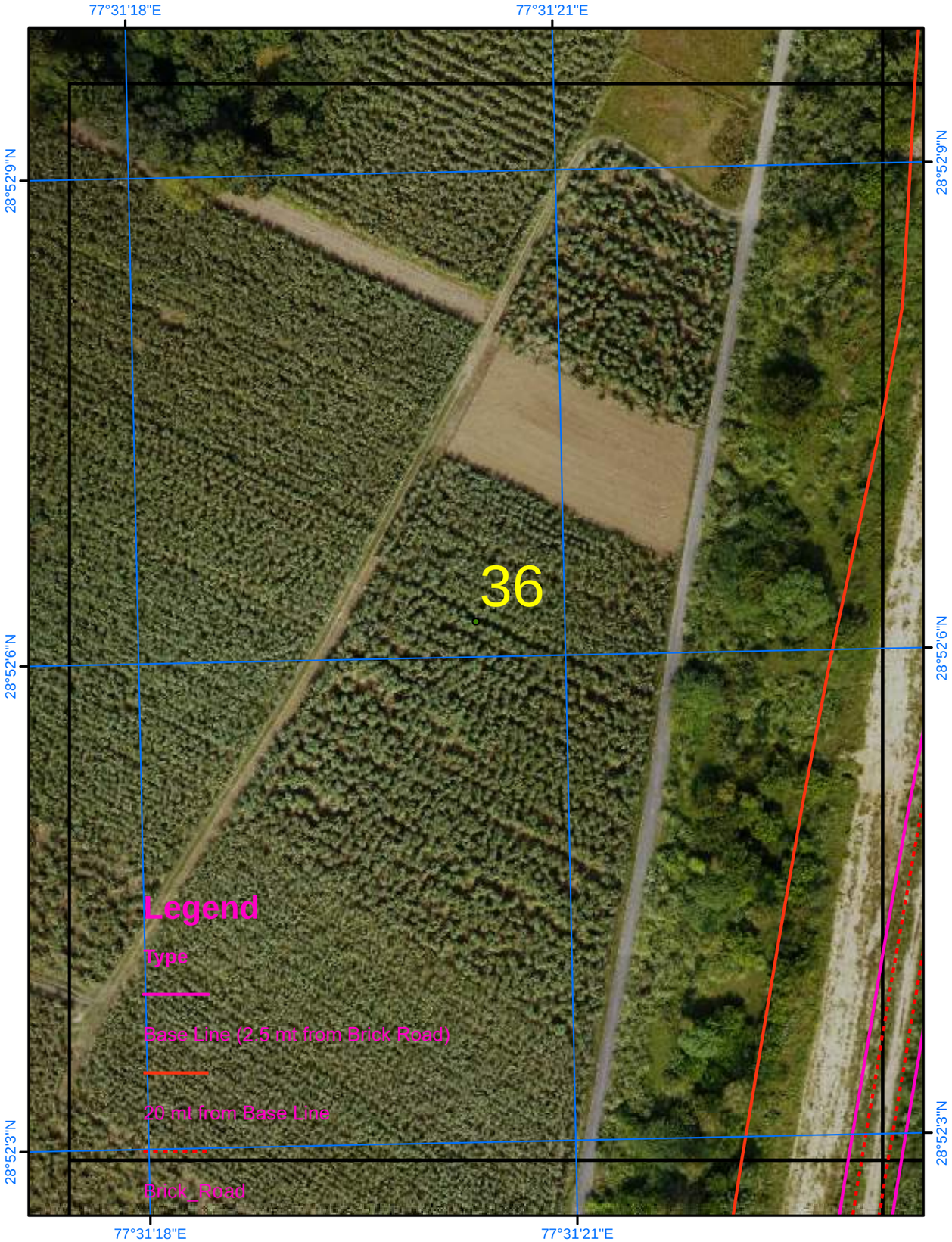


SURVEY OF INDIA

Scale 1:884

AREA_02_32

Drone Images Oct 2024



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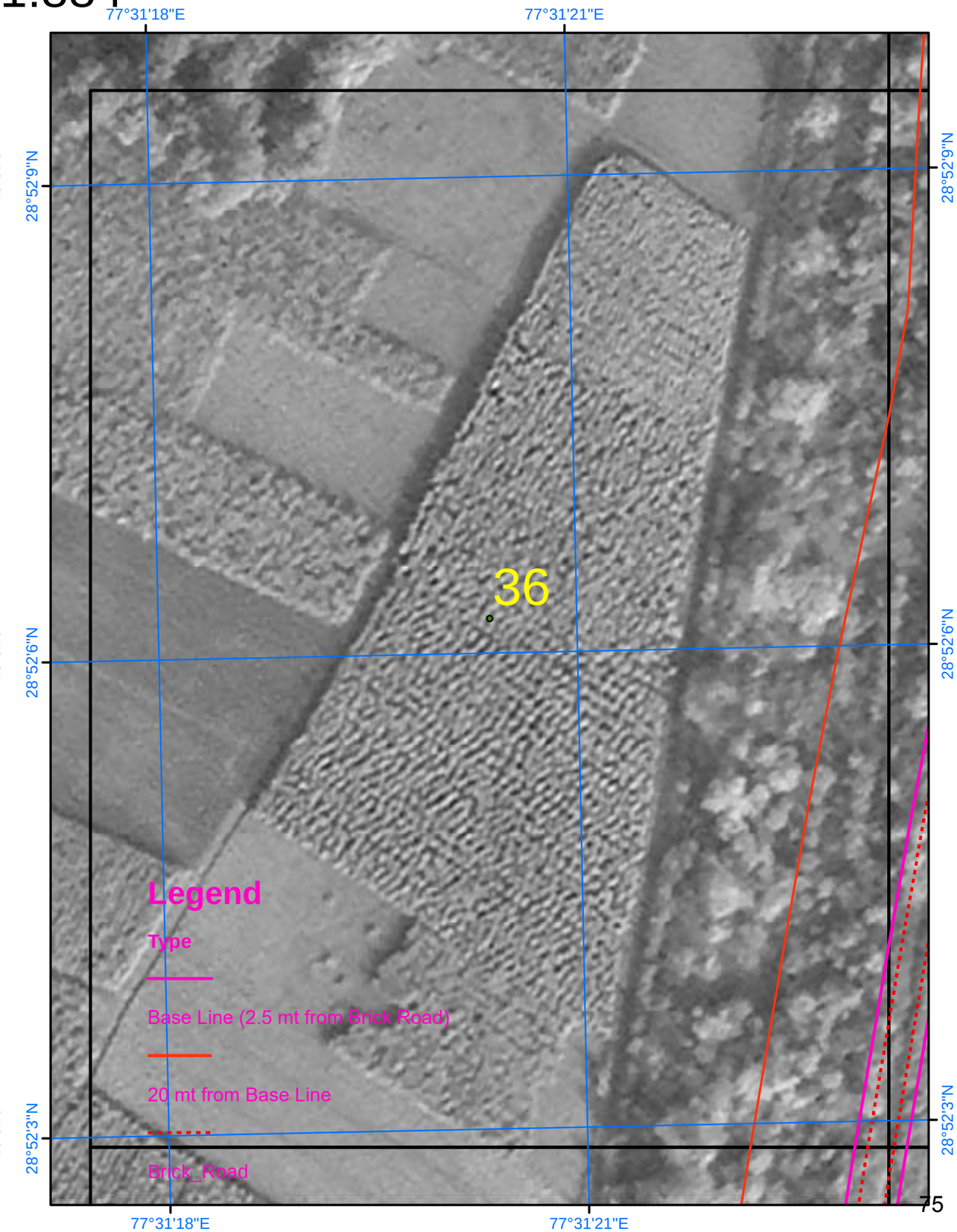


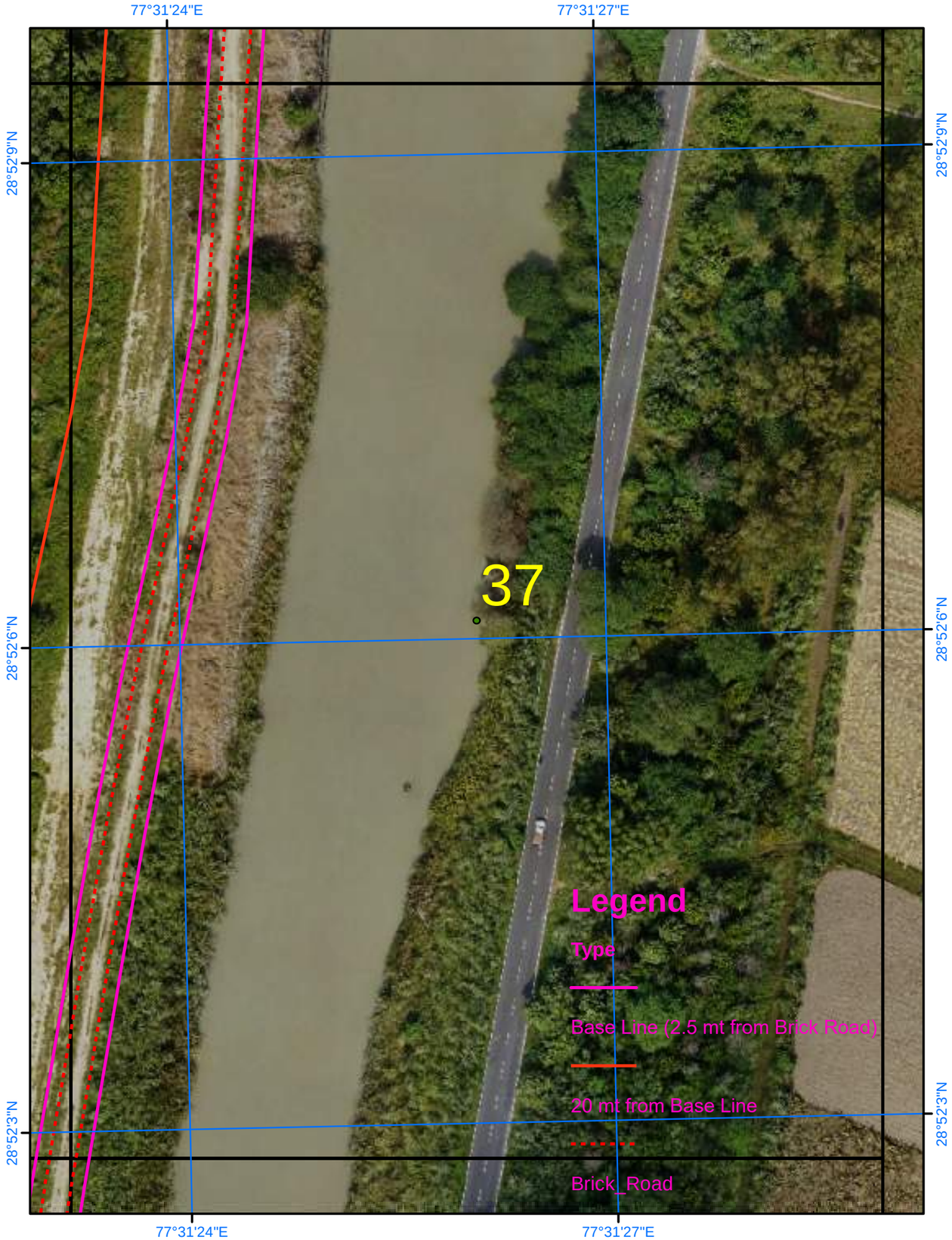
SURVEY OF INDIA

563

Scale 1:884

AREA_02_33

Drone Images Oct 2024



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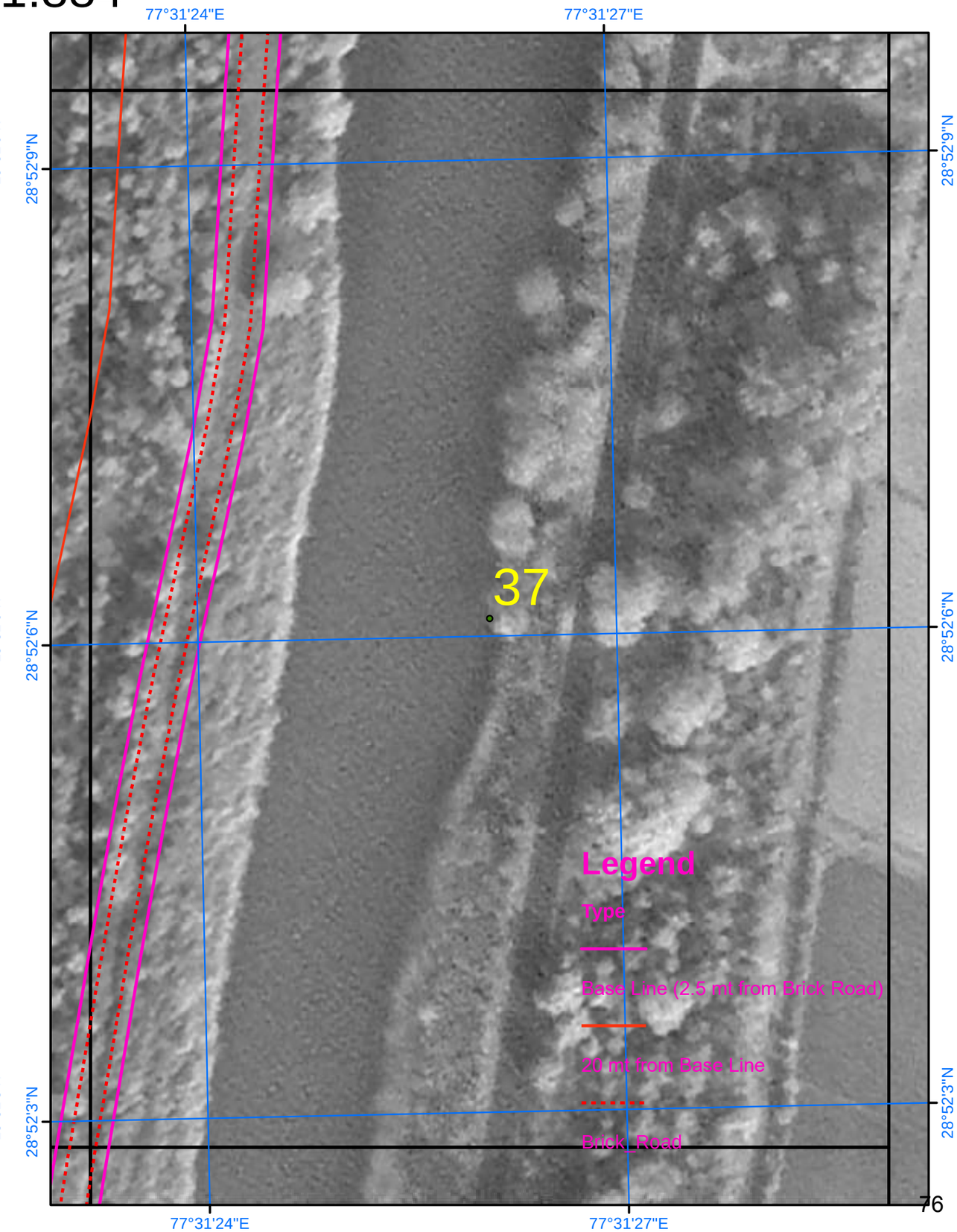
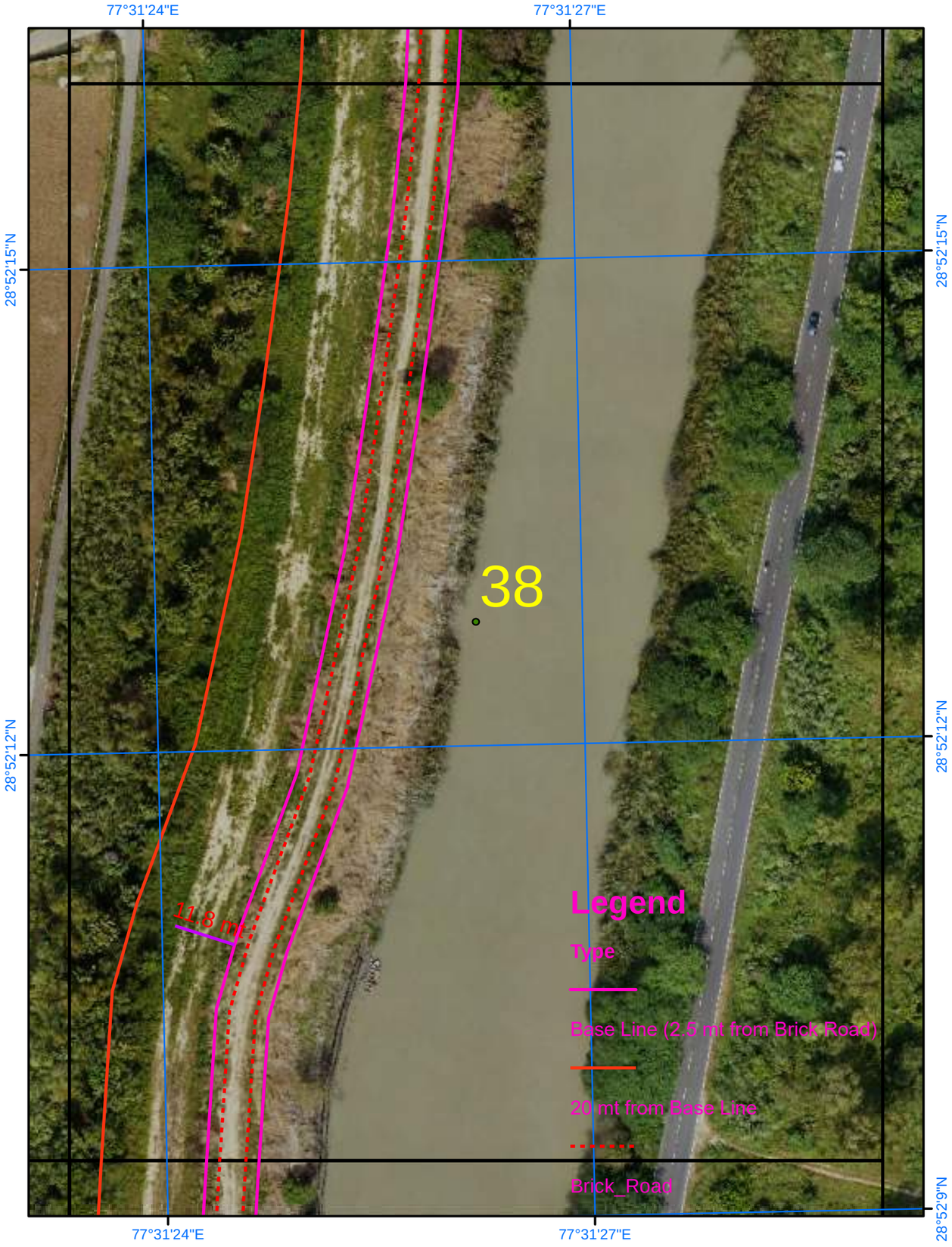


SURVEY OF INDIA

Scale 1:884

AREA_02_34

Drone Images Oct 2024



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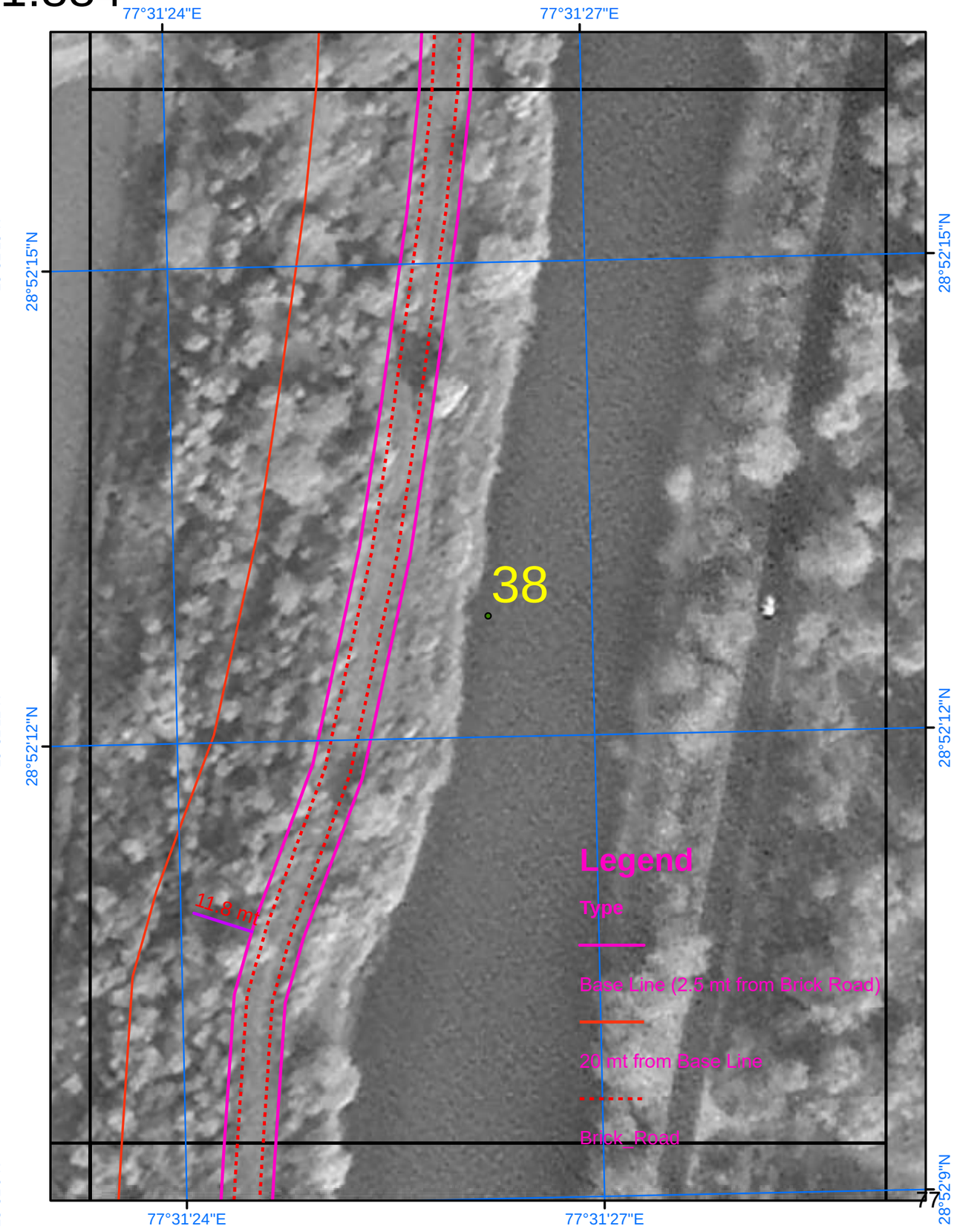


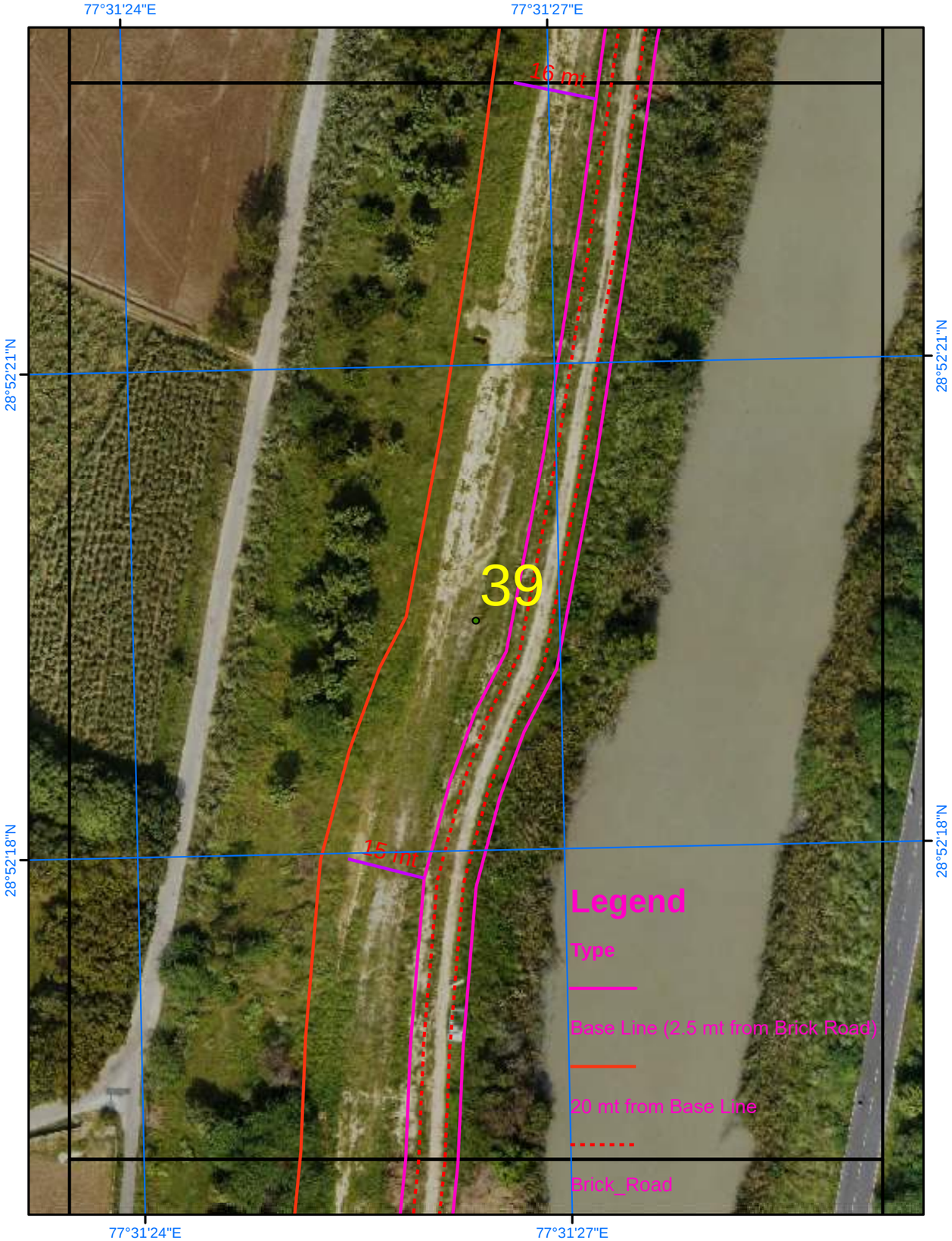
SURVEY OF INDIA

565

Scale 1:884

AREA_02_35

Drone Images Oct 2024



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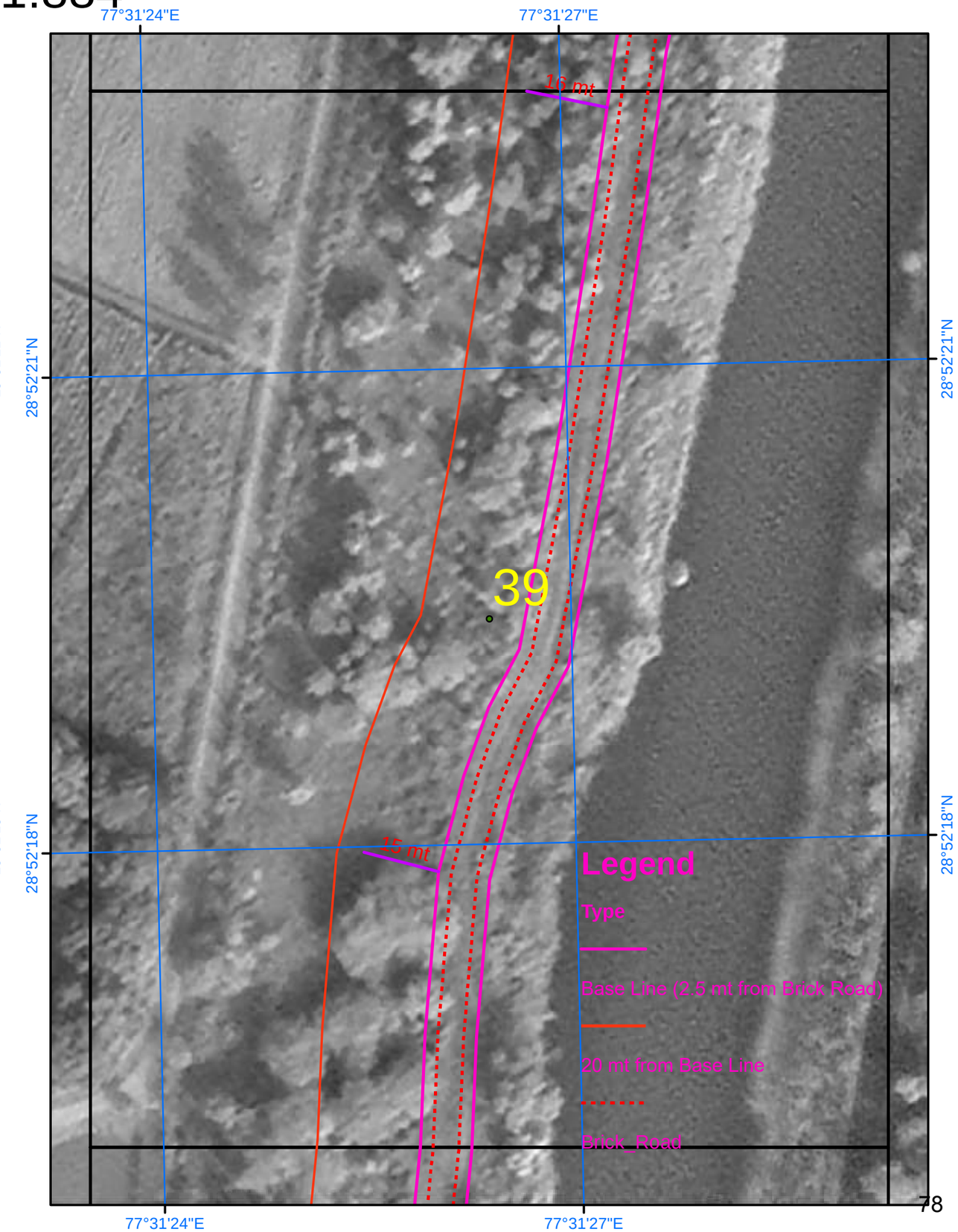
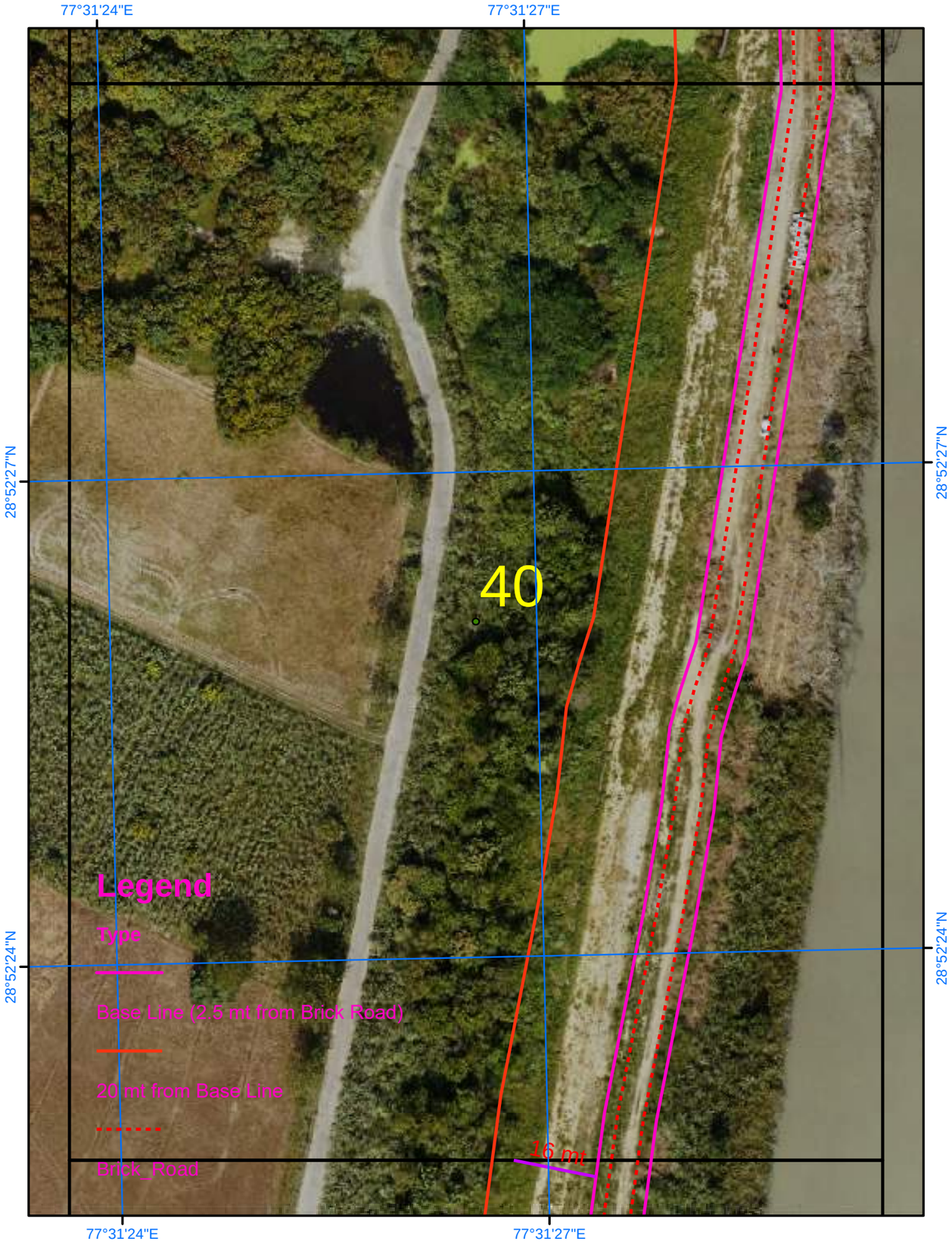


SURVEY OF INDIA

Scale 1:884

AREA_02_36

Drone Images Oct 2024



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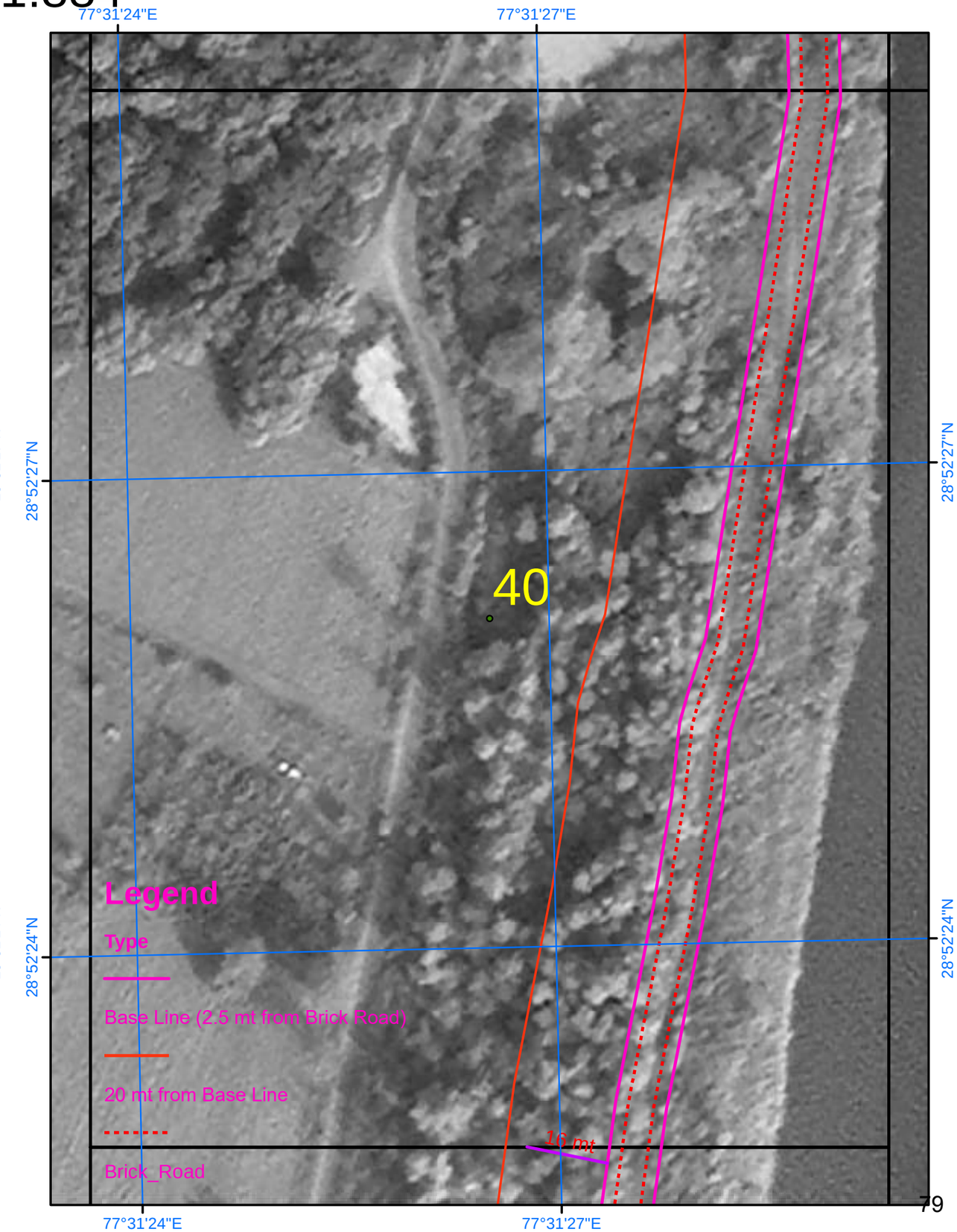

SURVEY OF INDIA

567

Scale 1:884

AREA_02_37

Drone Images Oct 2024

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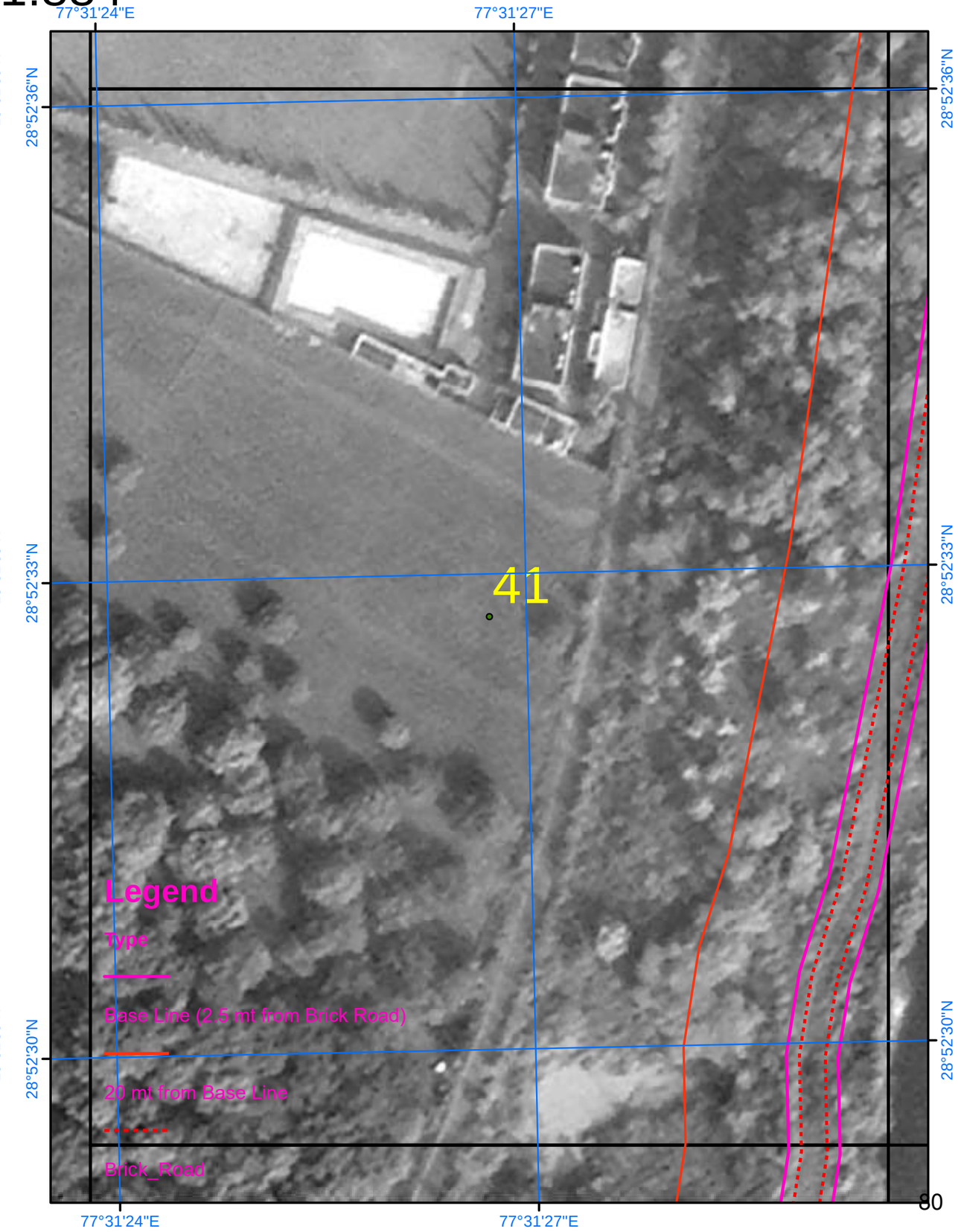


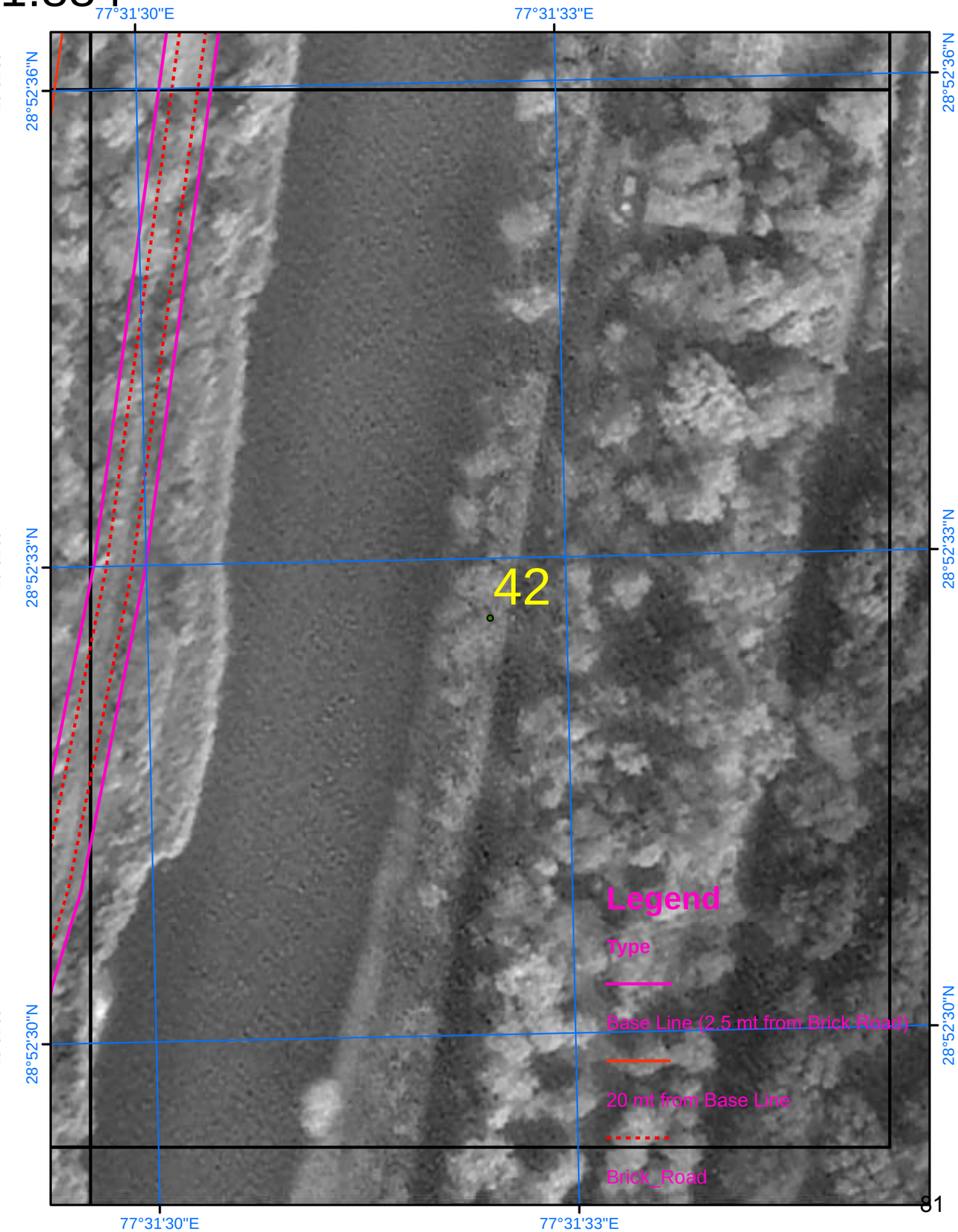
SURVEY OF INDIA

Scale 1:884

AREA_02_38

Drone Images Oct 2024

Satellite Images from NRSC of 2023

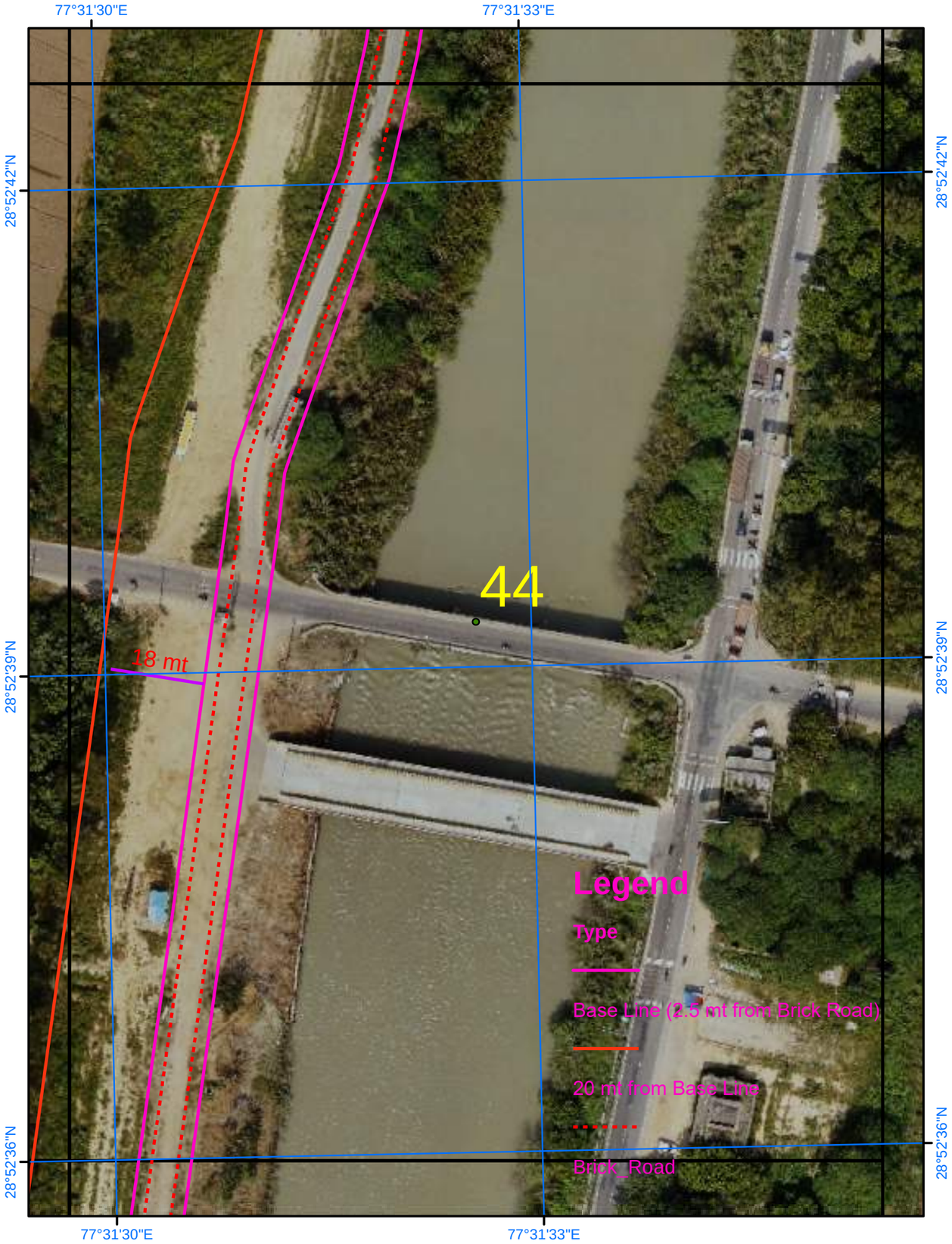


SURVEY OF INDIA

AREA_02_39

Scale 1:884

Drone Images Oct 2024



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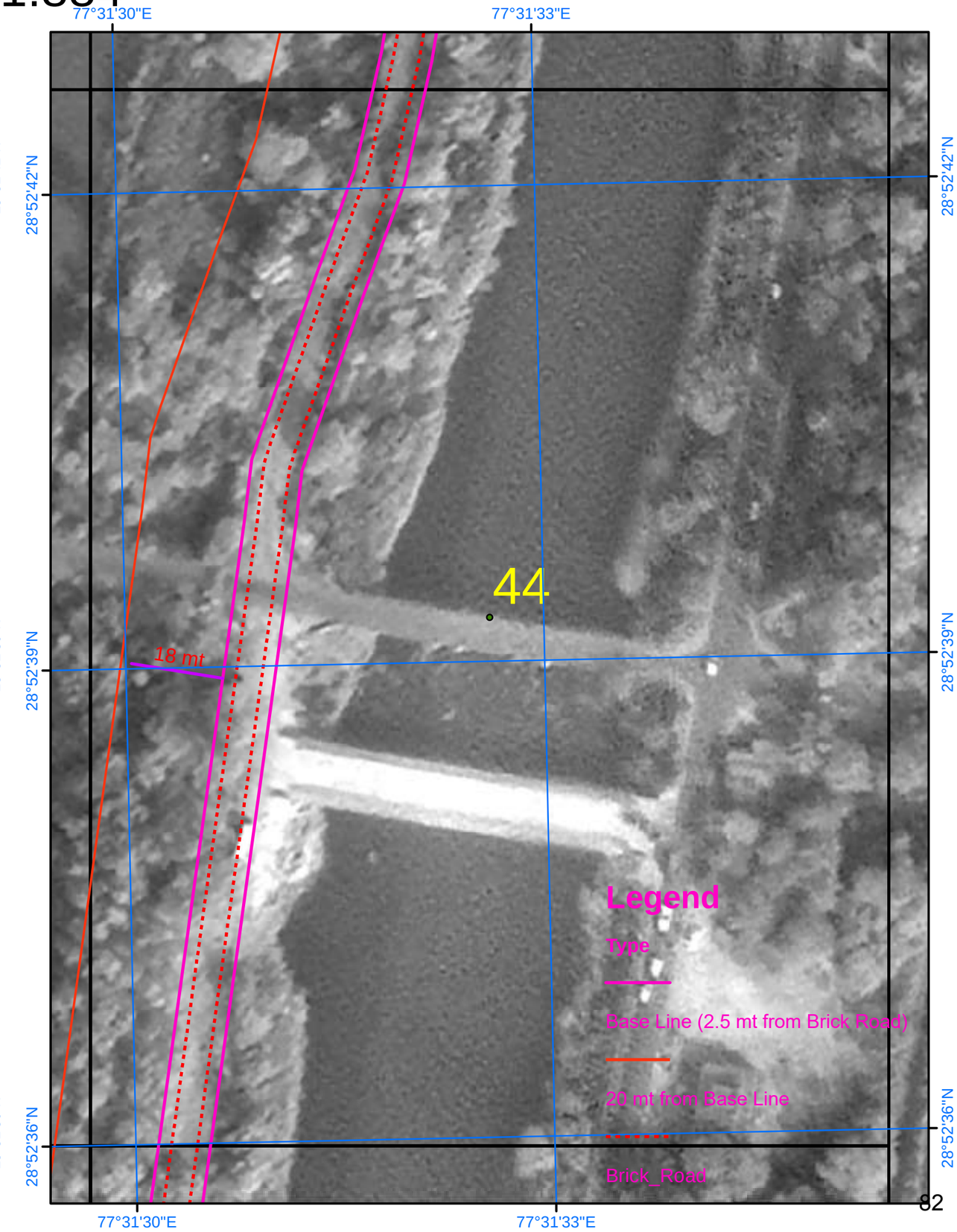
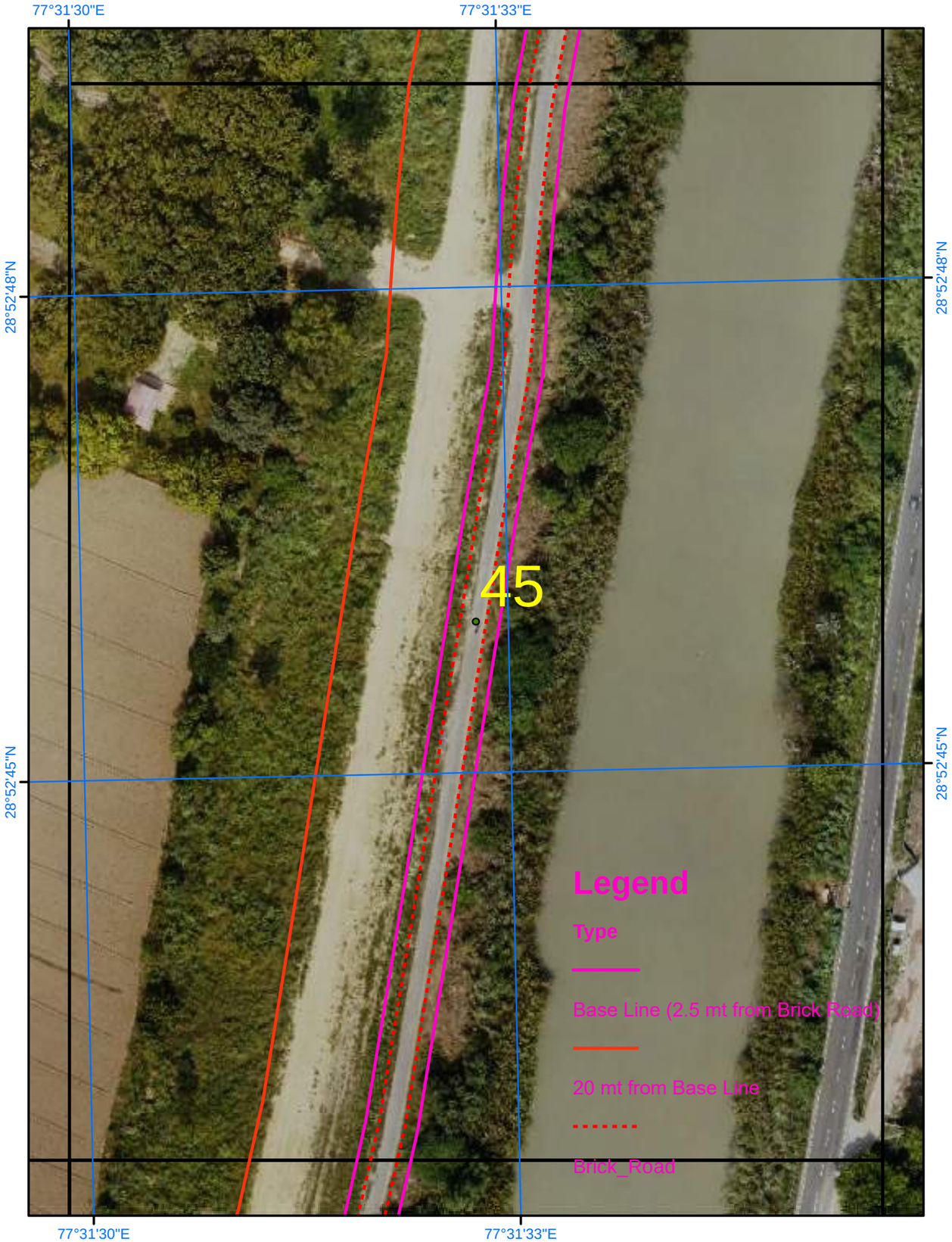


SURVEY OF INDIA

Scale 1:884

AREA_02_40

Drone Images Oct 2024



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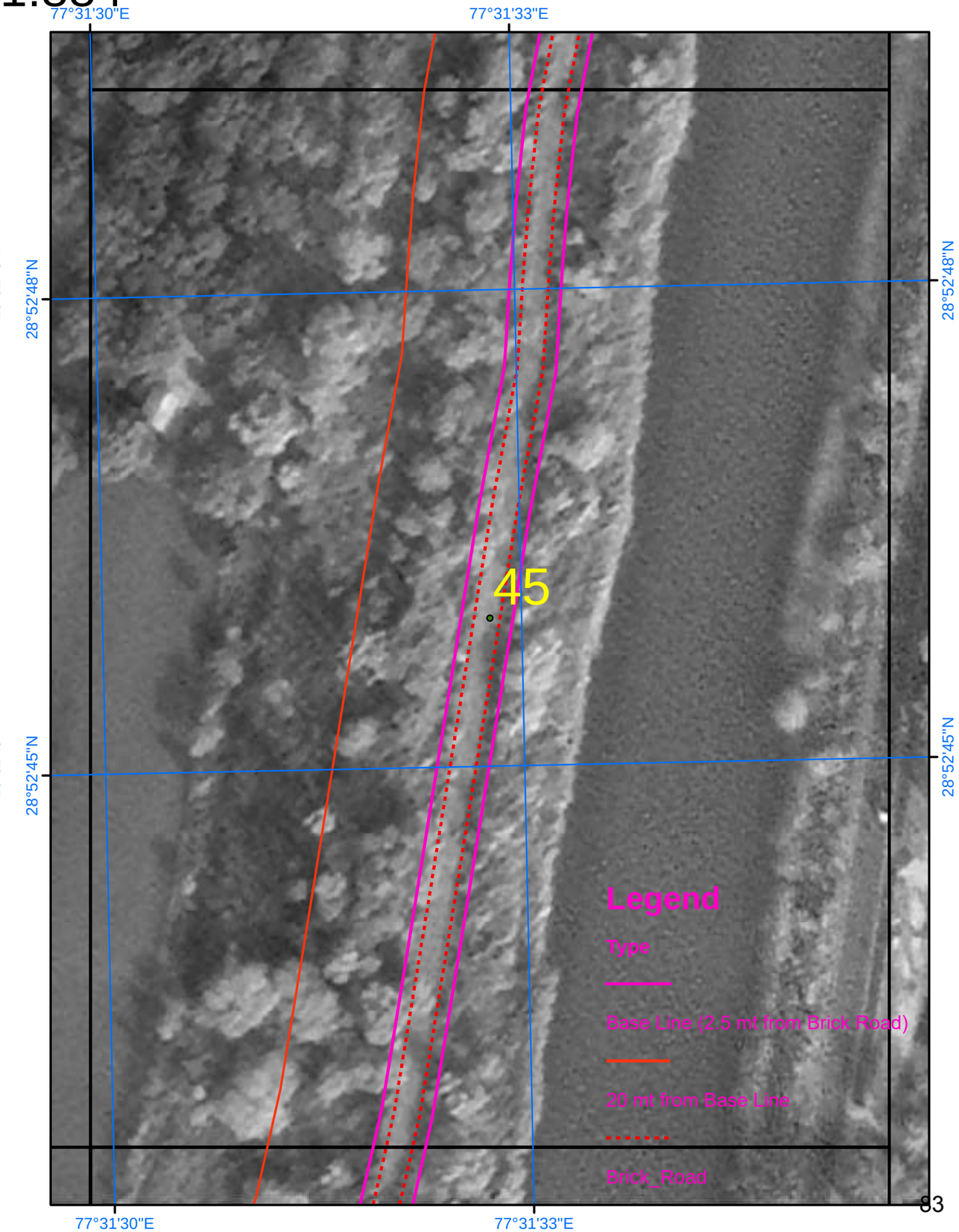
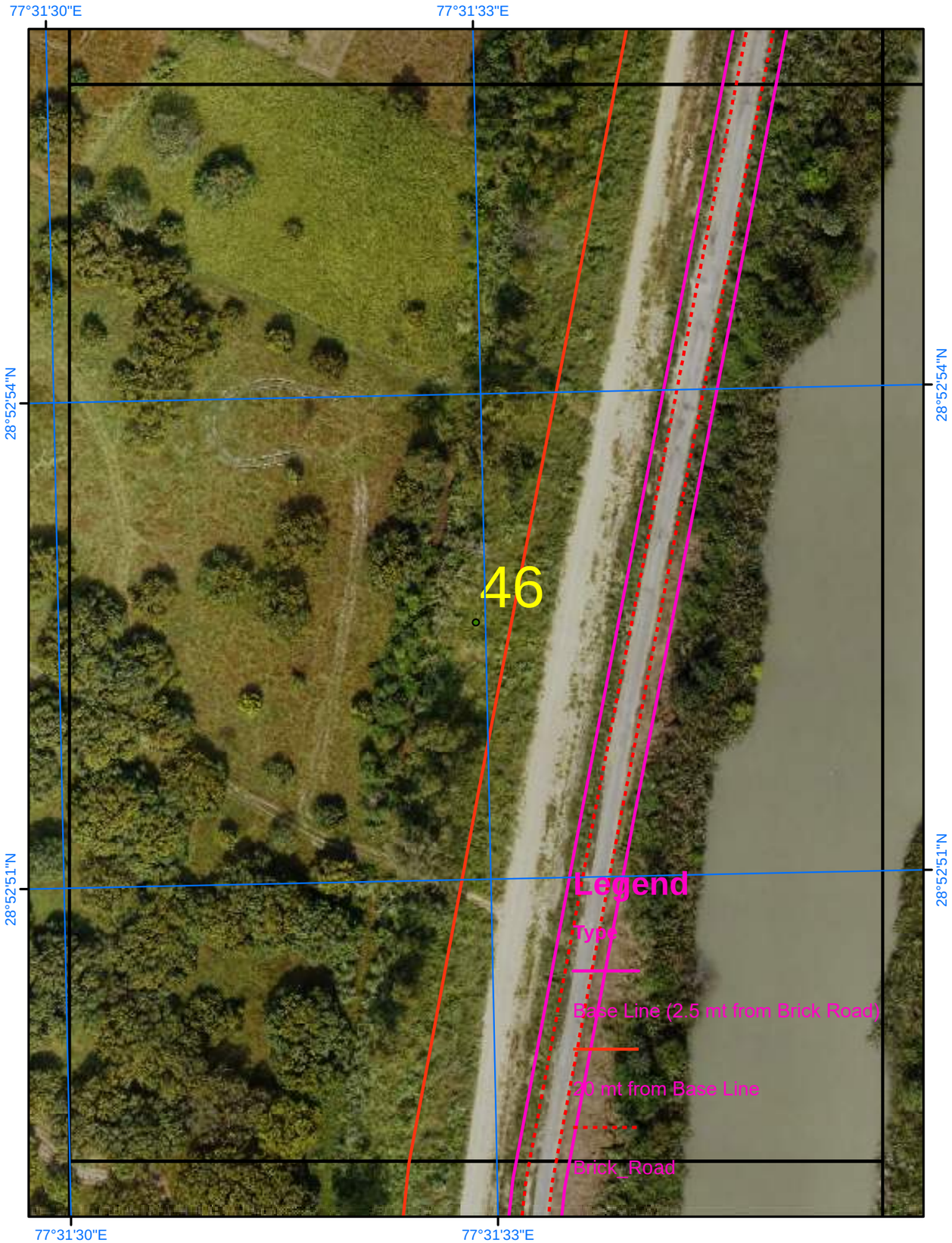


SURVEY OF INDIA

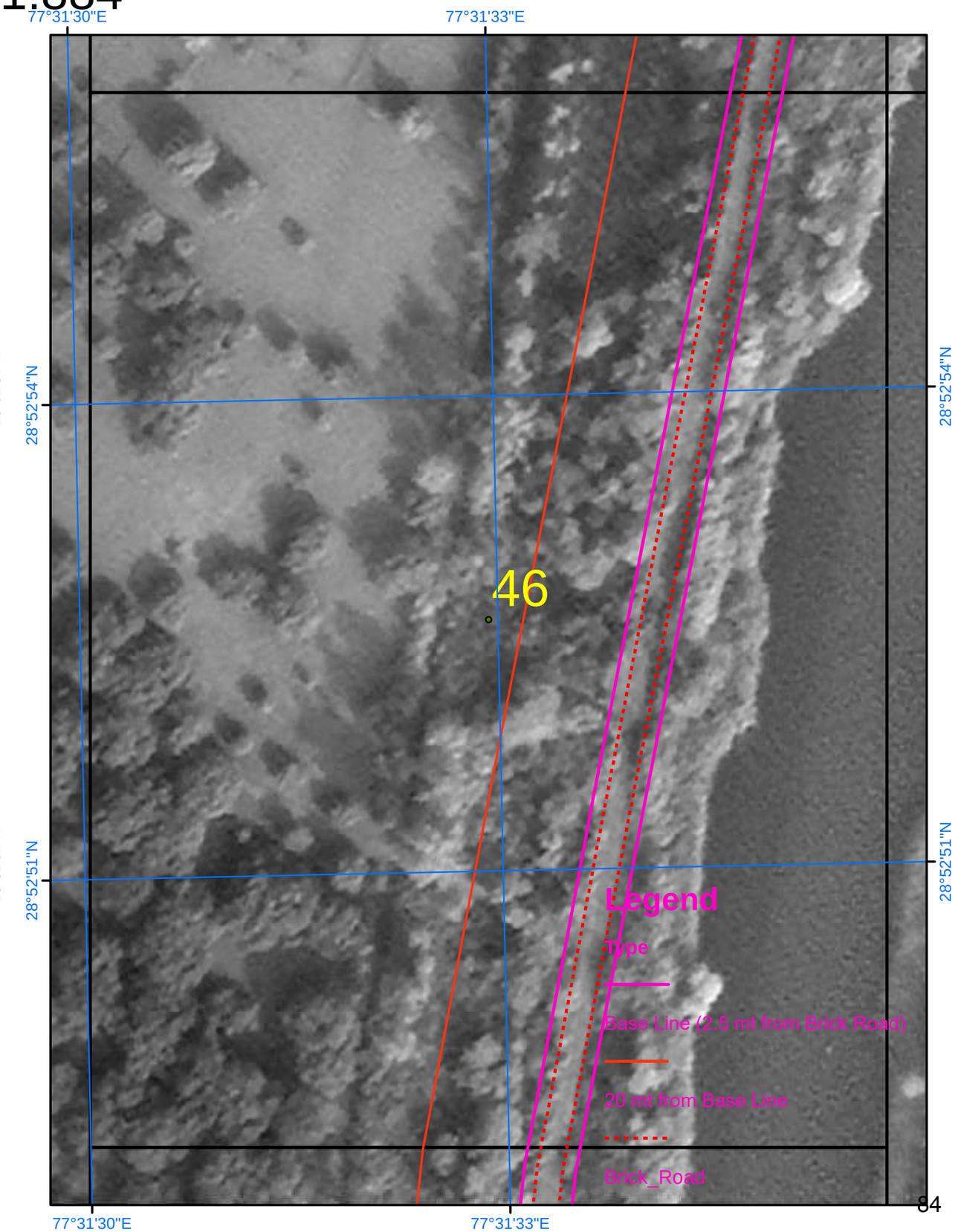
Scale 1:884

AREA_02_41

Drone Images Oct 2024



Satellite Images from NRSC of 2023

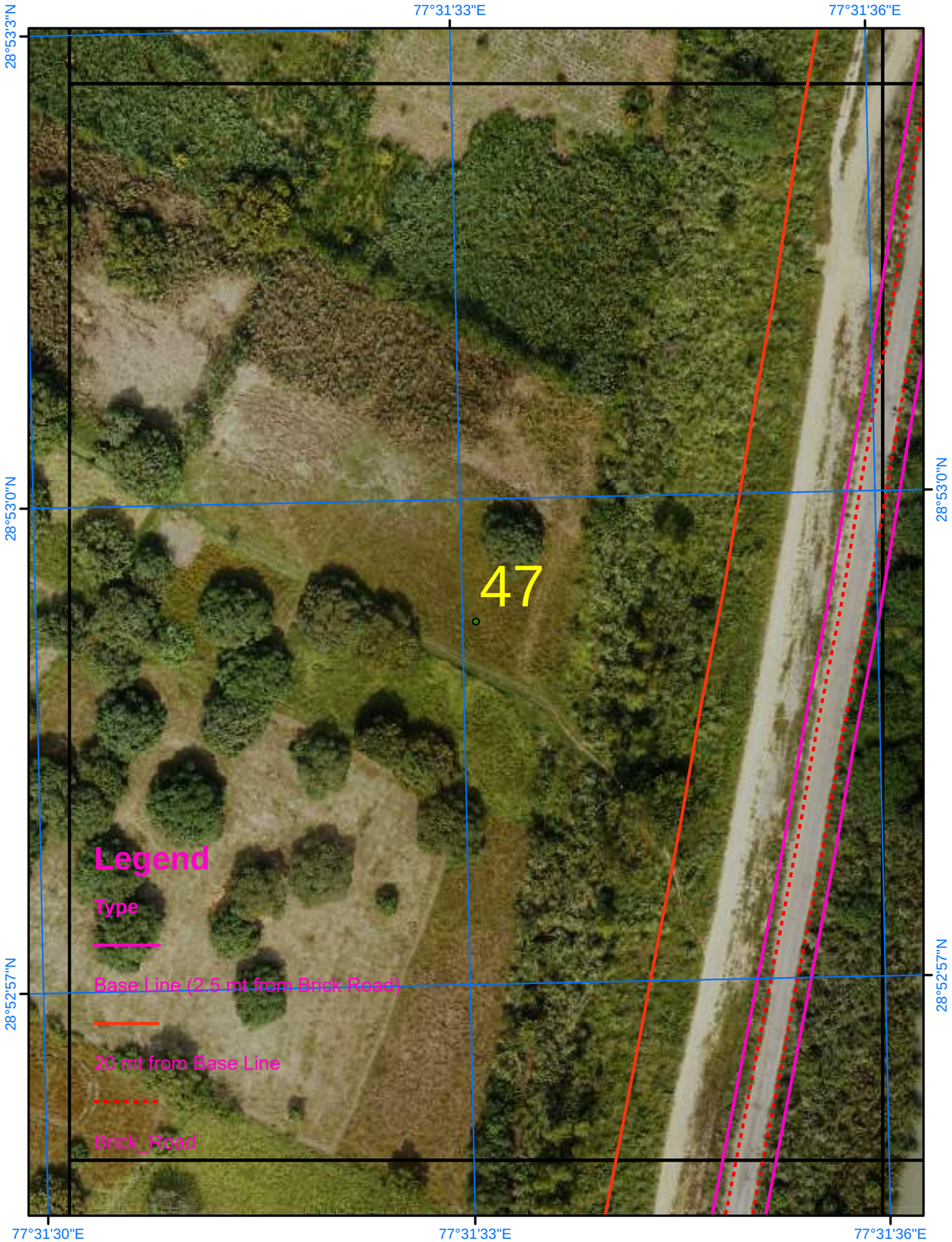


SURVEY OF INDIA

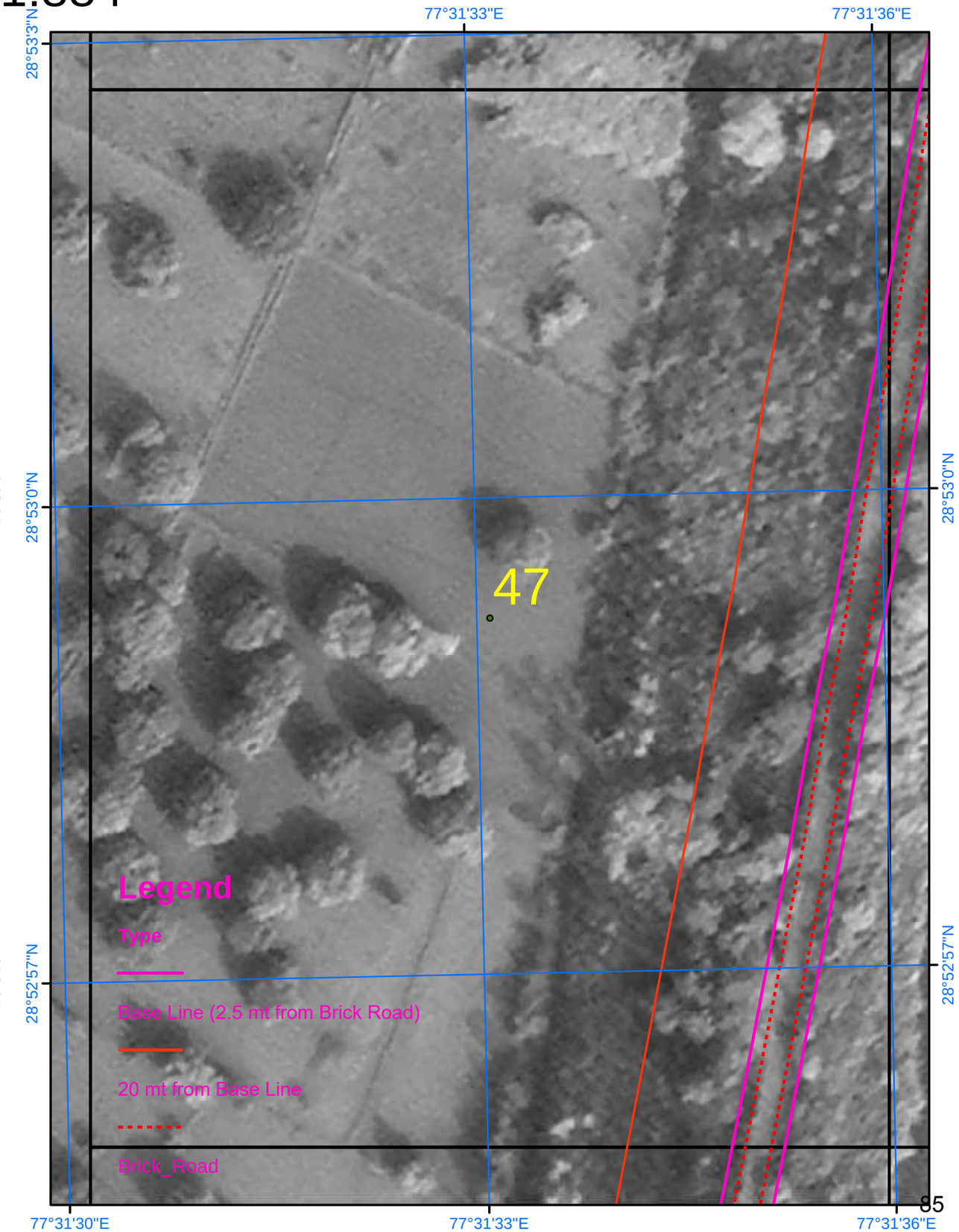
Scale 1:884

AREA_02_42

Drone Images Oct 2024



Satellite Images from NRSC of 2023

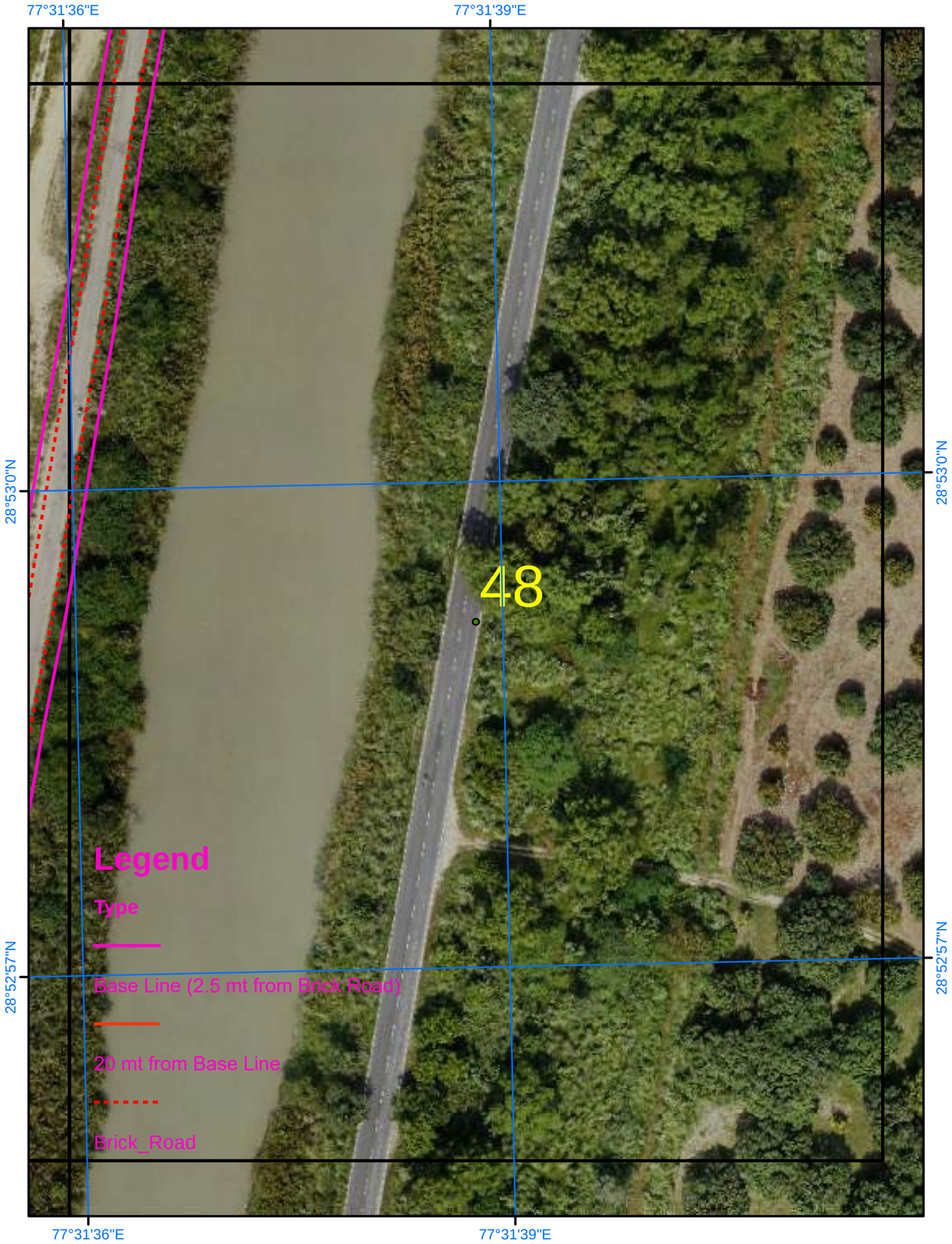


SURVEY OF INDIA

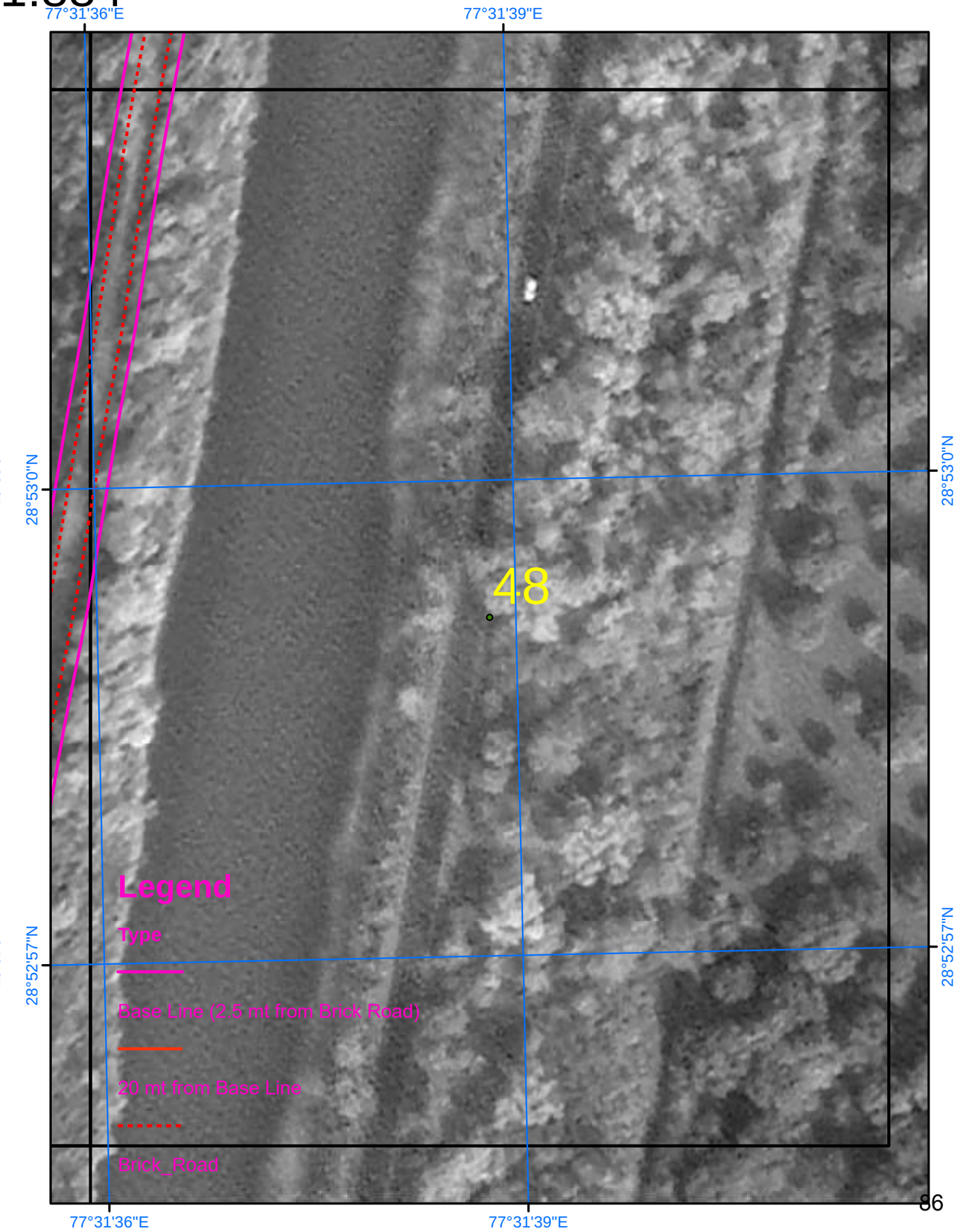
Scale 1:884

AREA_02_43

Drone Images Oct 2024



Satellite Images from NRSC of 2023

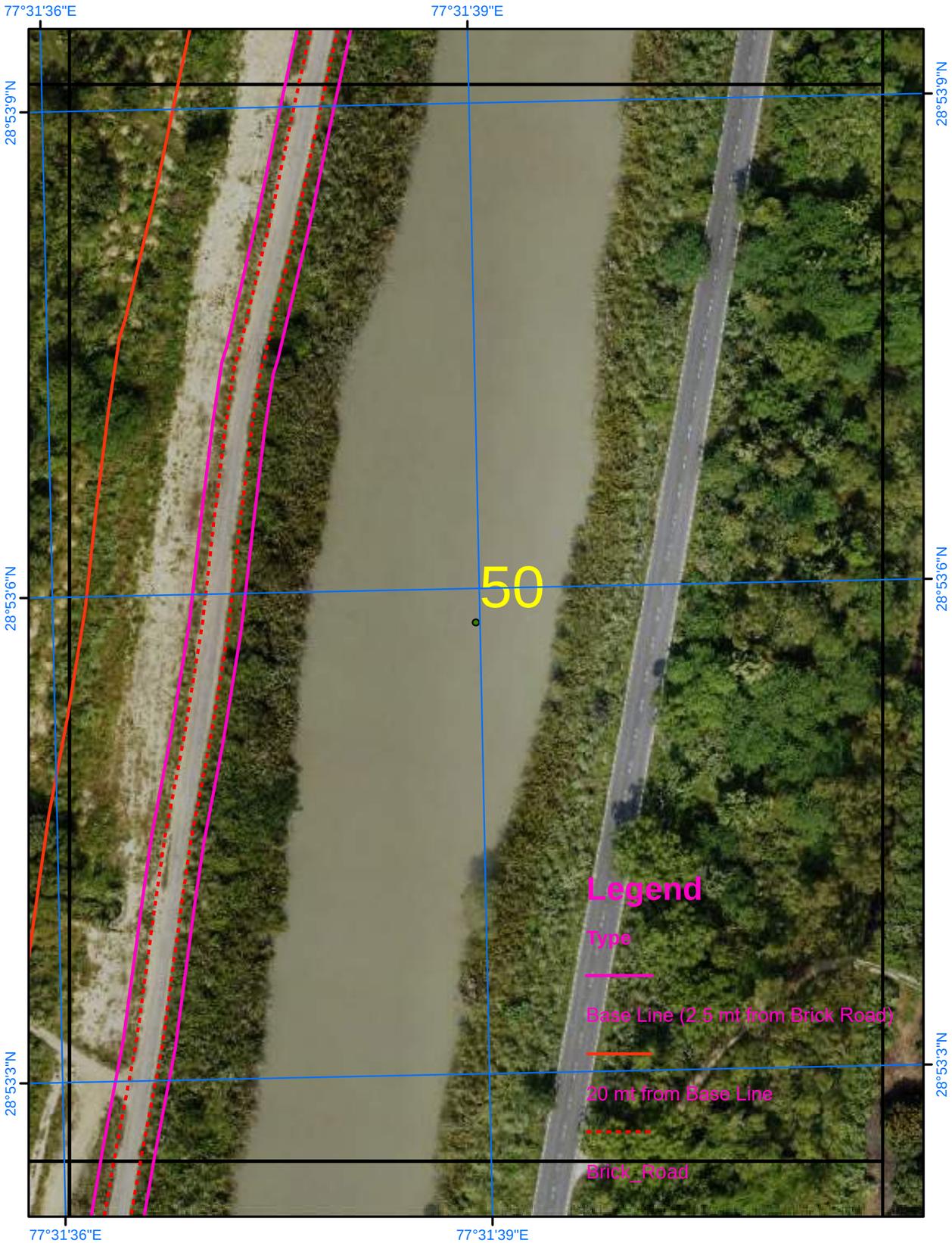


SURVEY OF INDIA

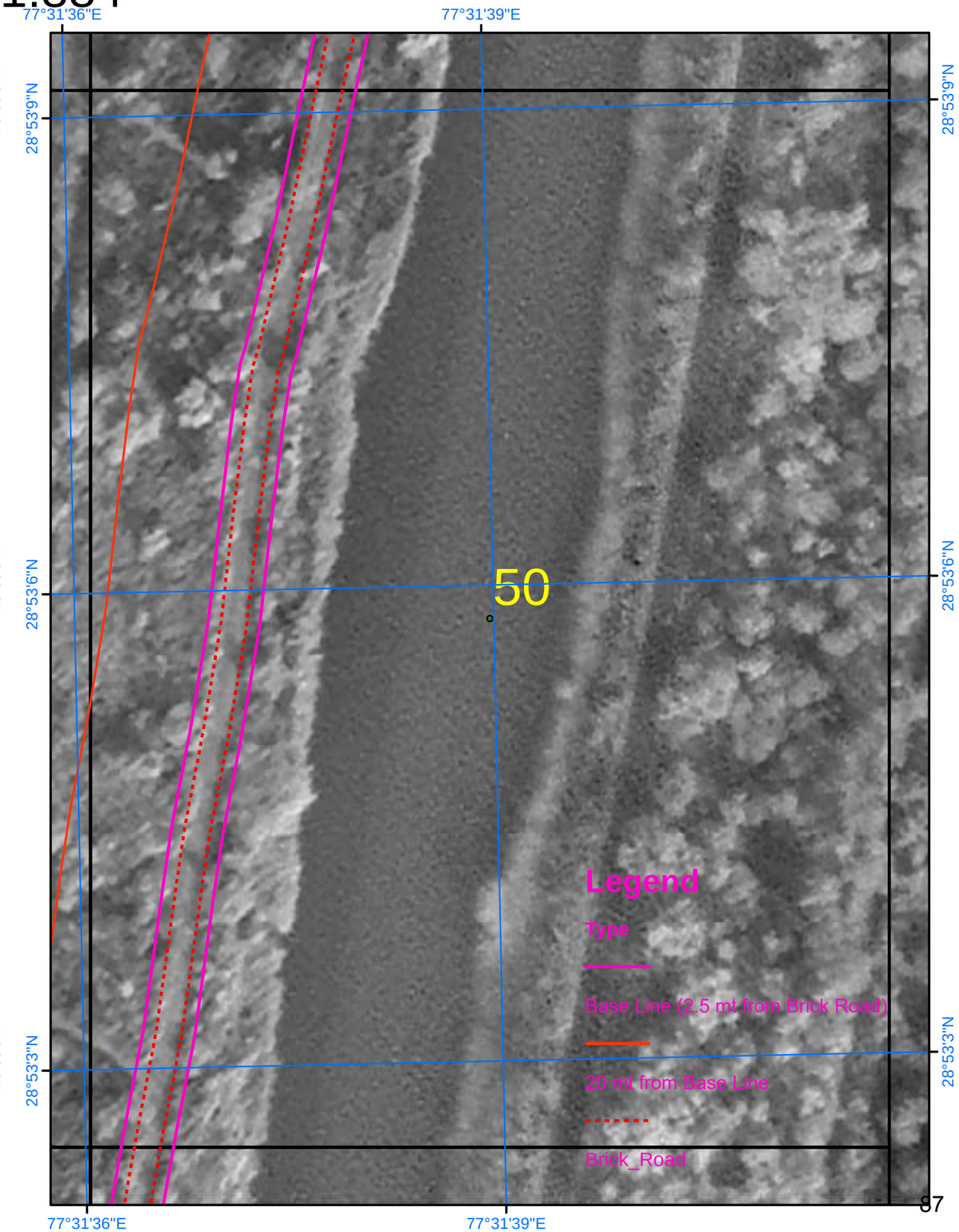
Scale 1:884

AREA_02_44

Drone Images Oct 2024



Satellite Images from NRSC of 2023



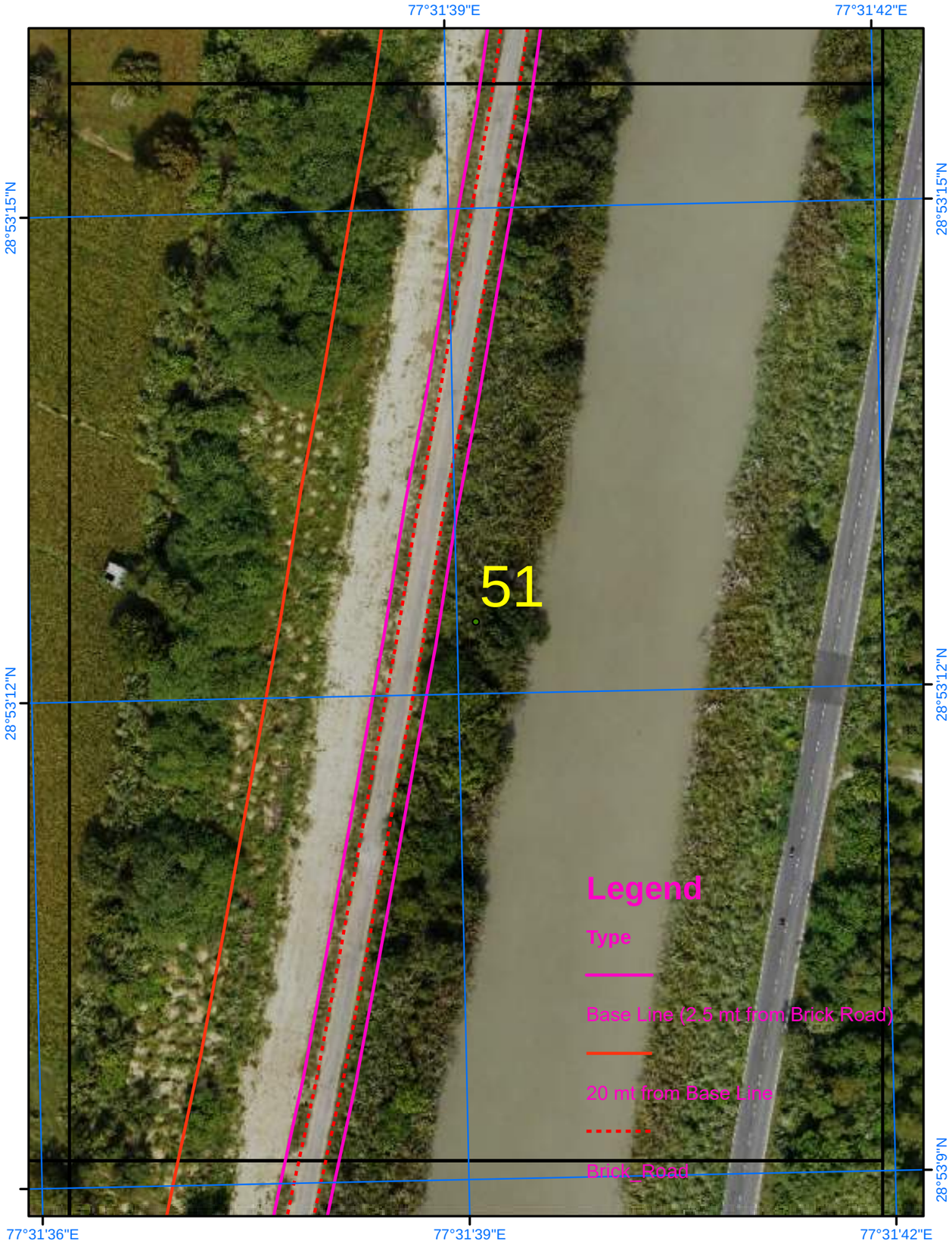
SURVEY OF INDIA

575

AREA_02_45

Scale 1:884

Drone Images Oct 2024



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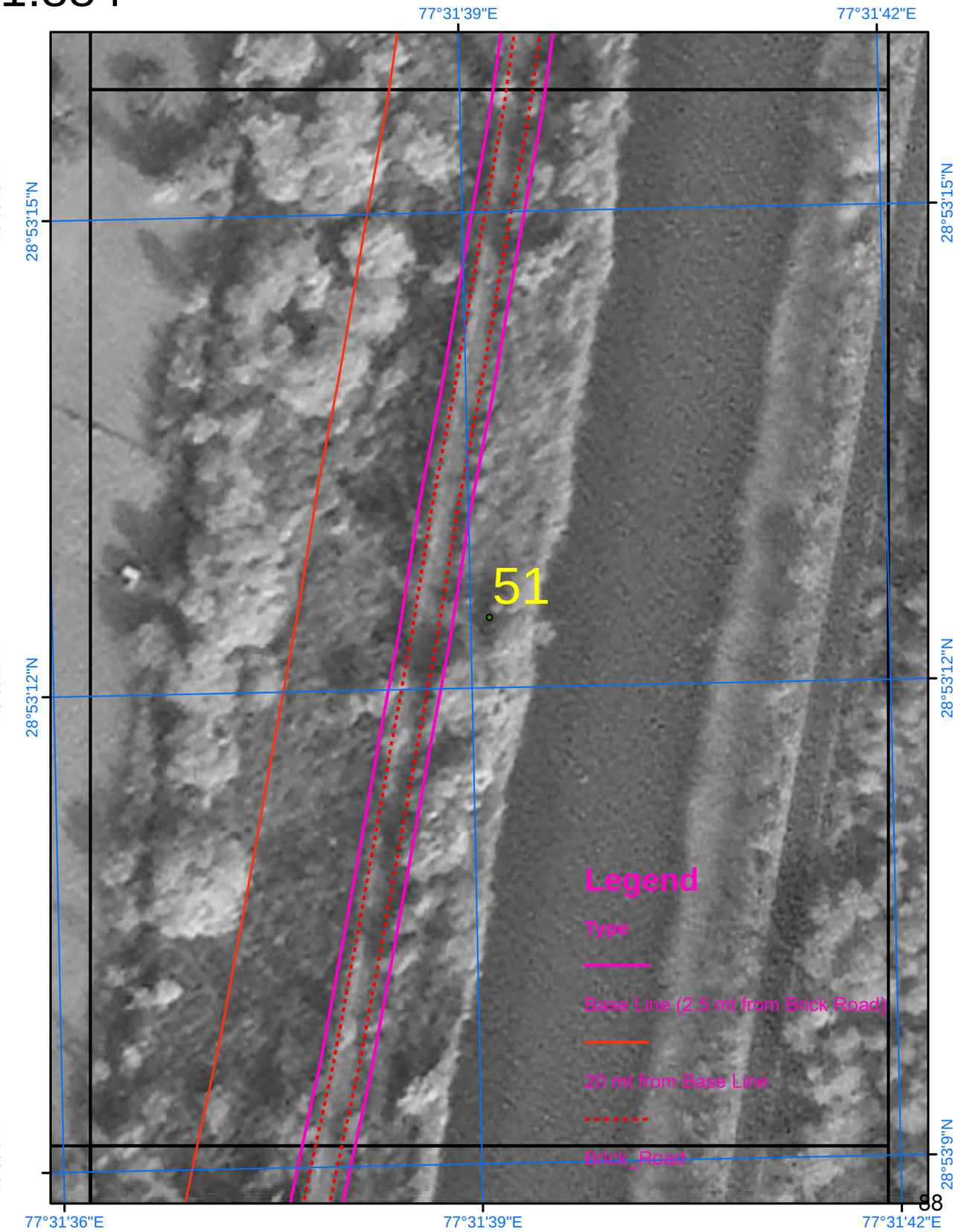
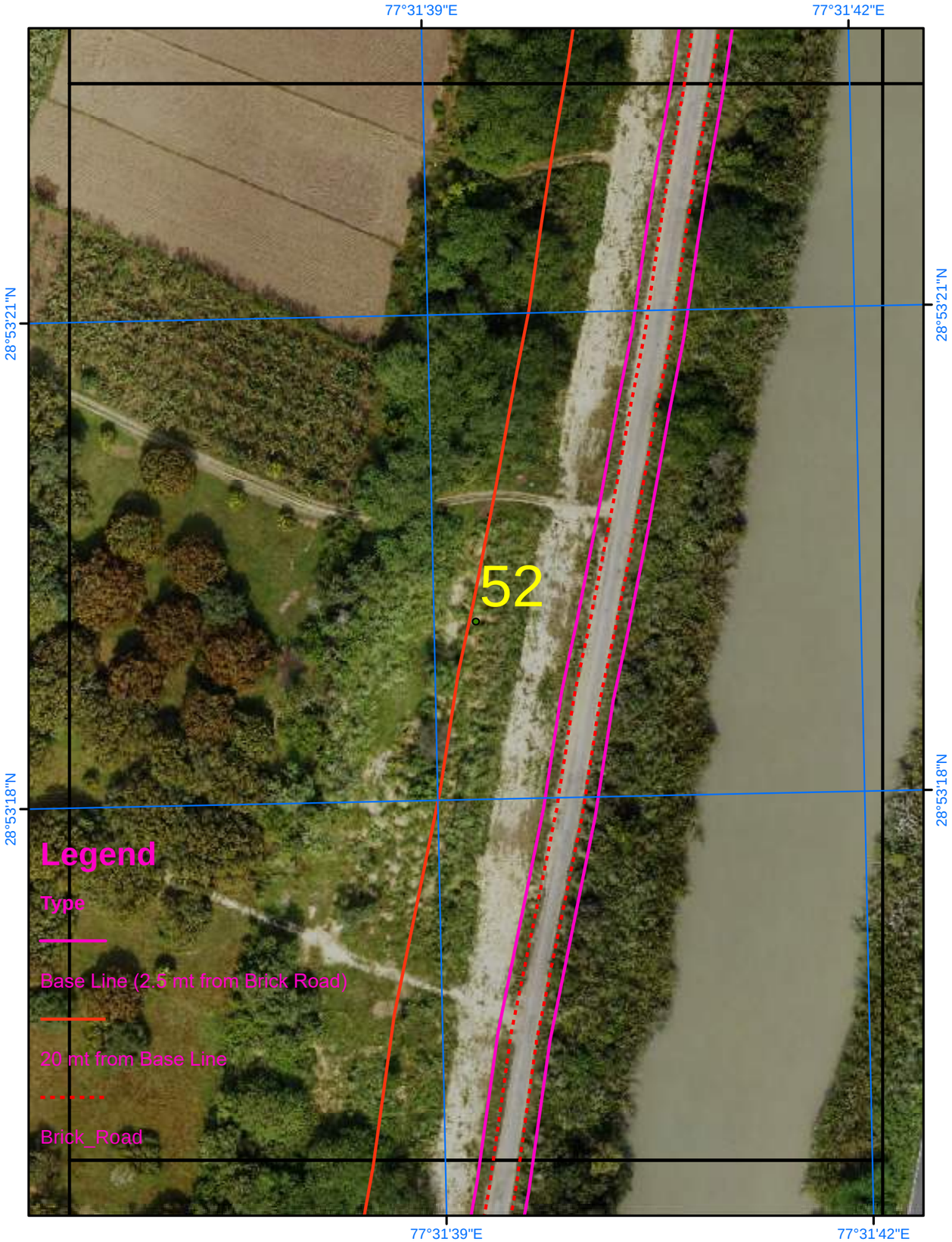


SURVEY OF INDIA

Scale 1:884

AREA_02_46

Drone Images Oct 2024



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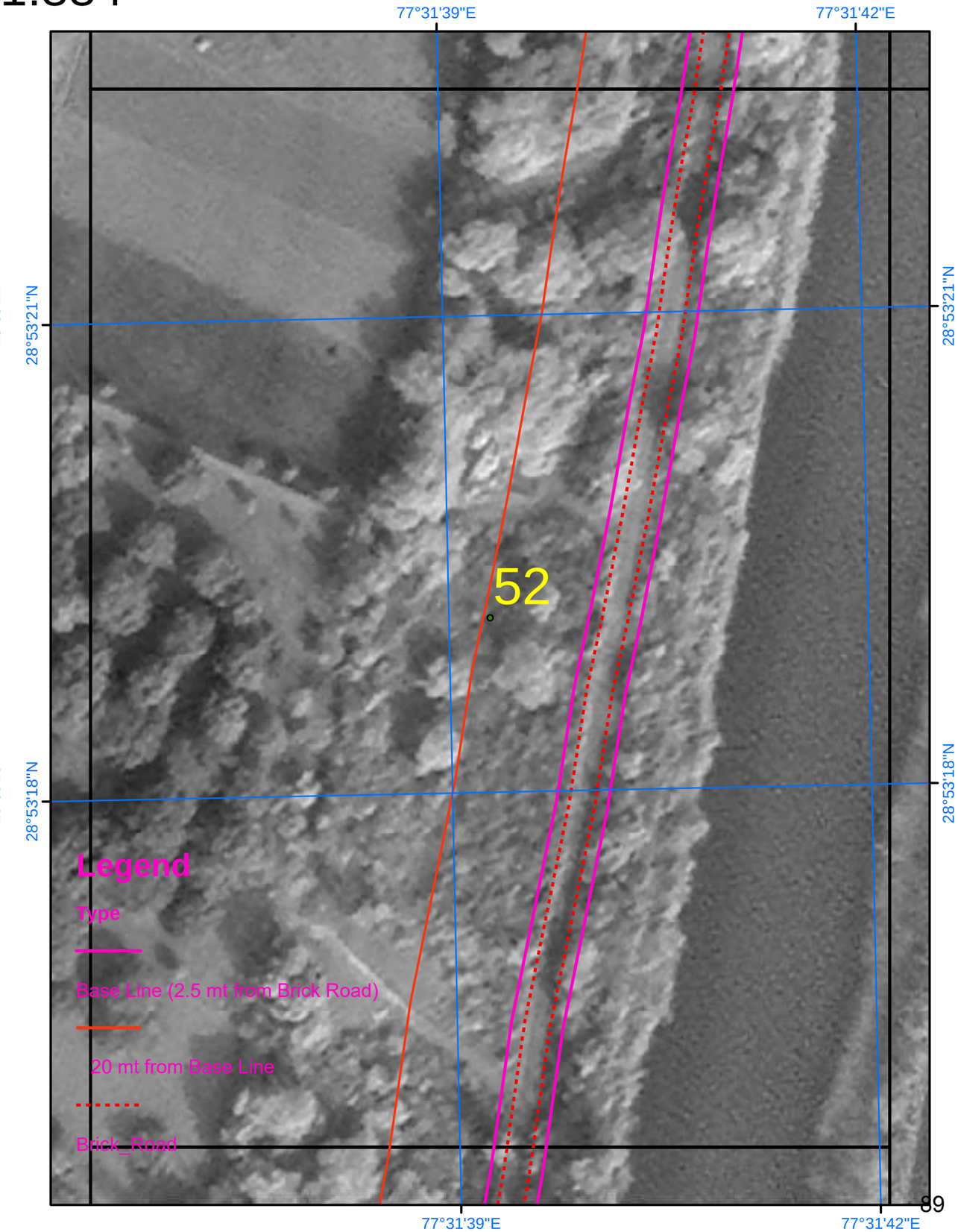
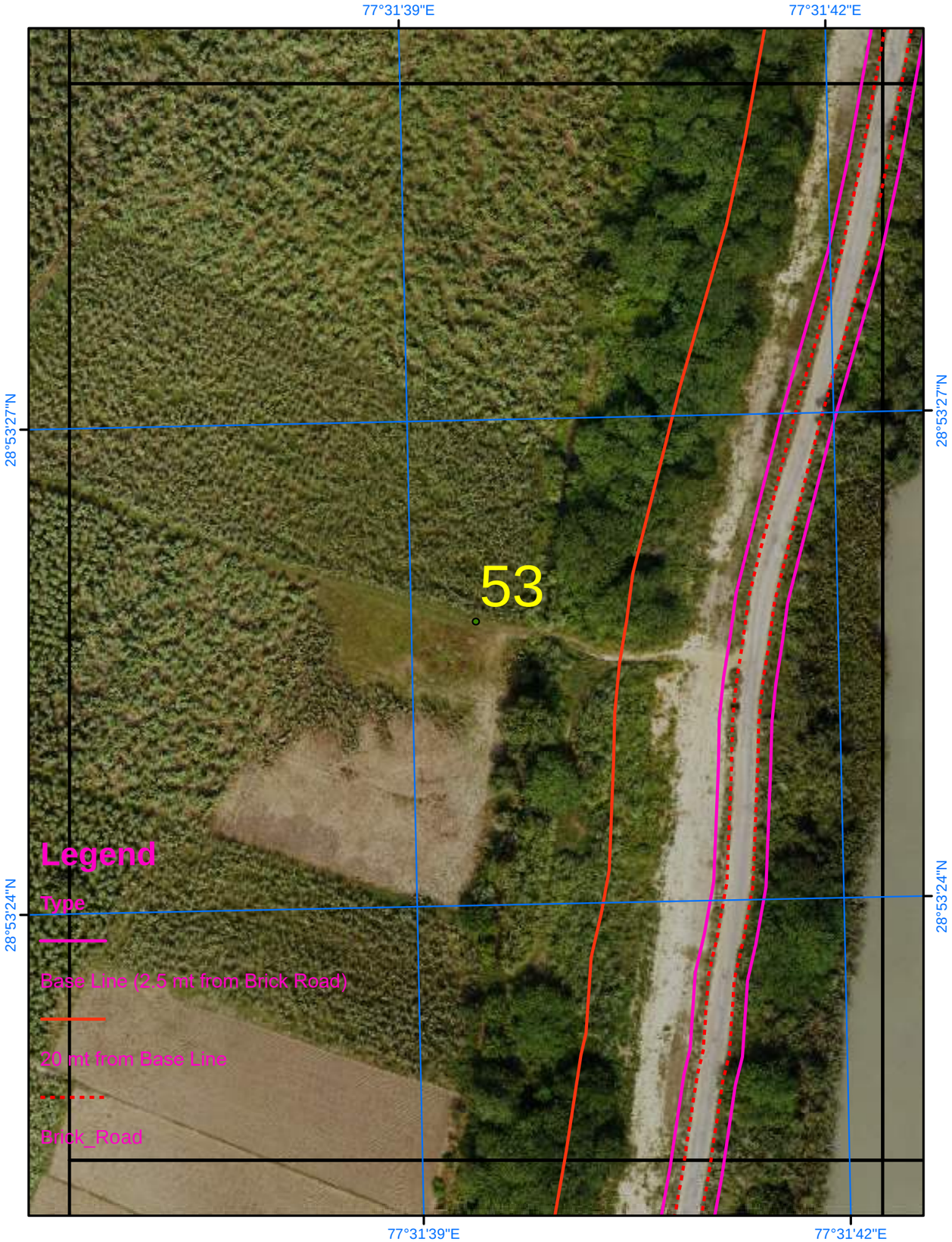


SURVEY OF INDIA

Scale 1:884

AREA_02_47

Drone Images Oct 2024



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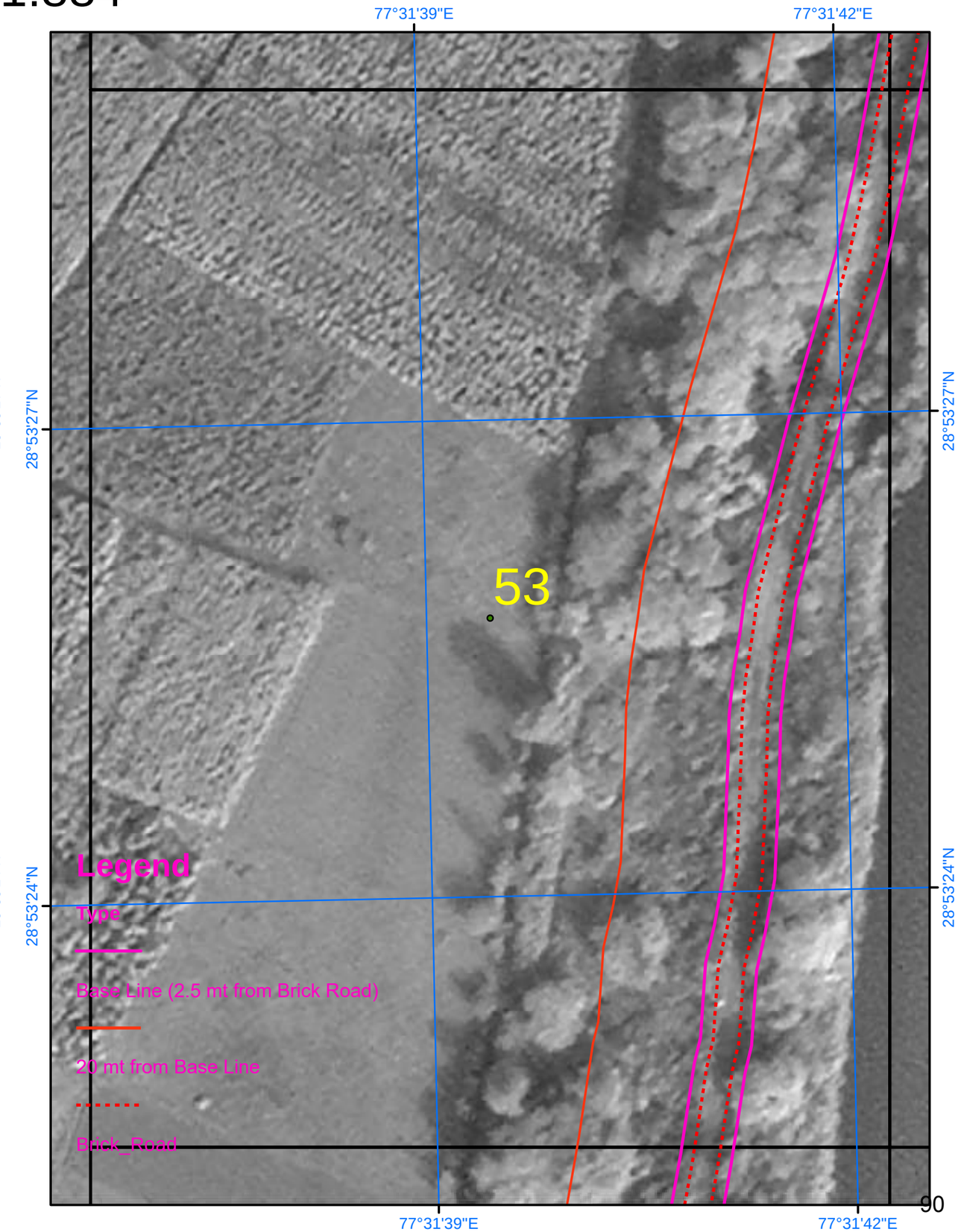
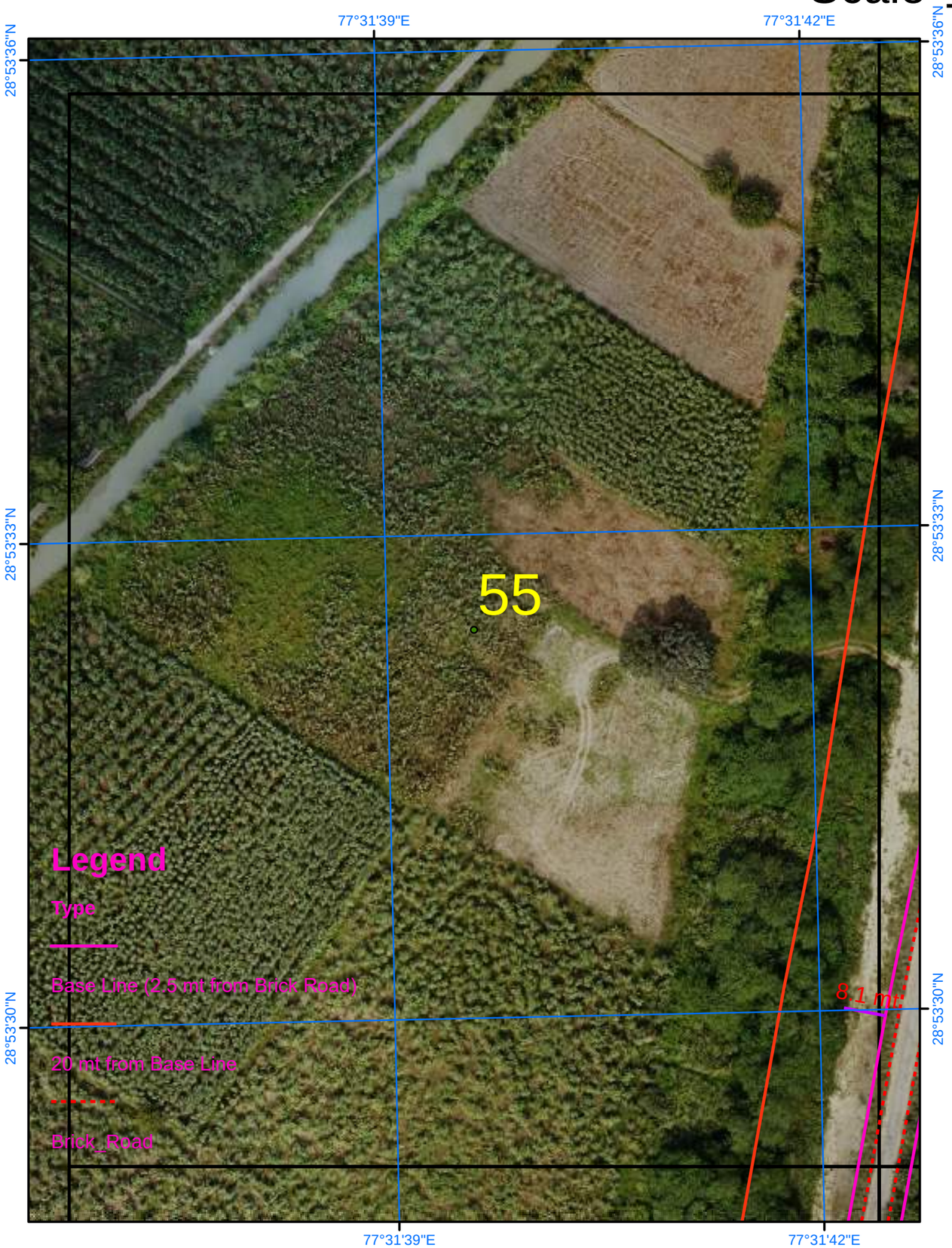


SURVEY OF INDIA

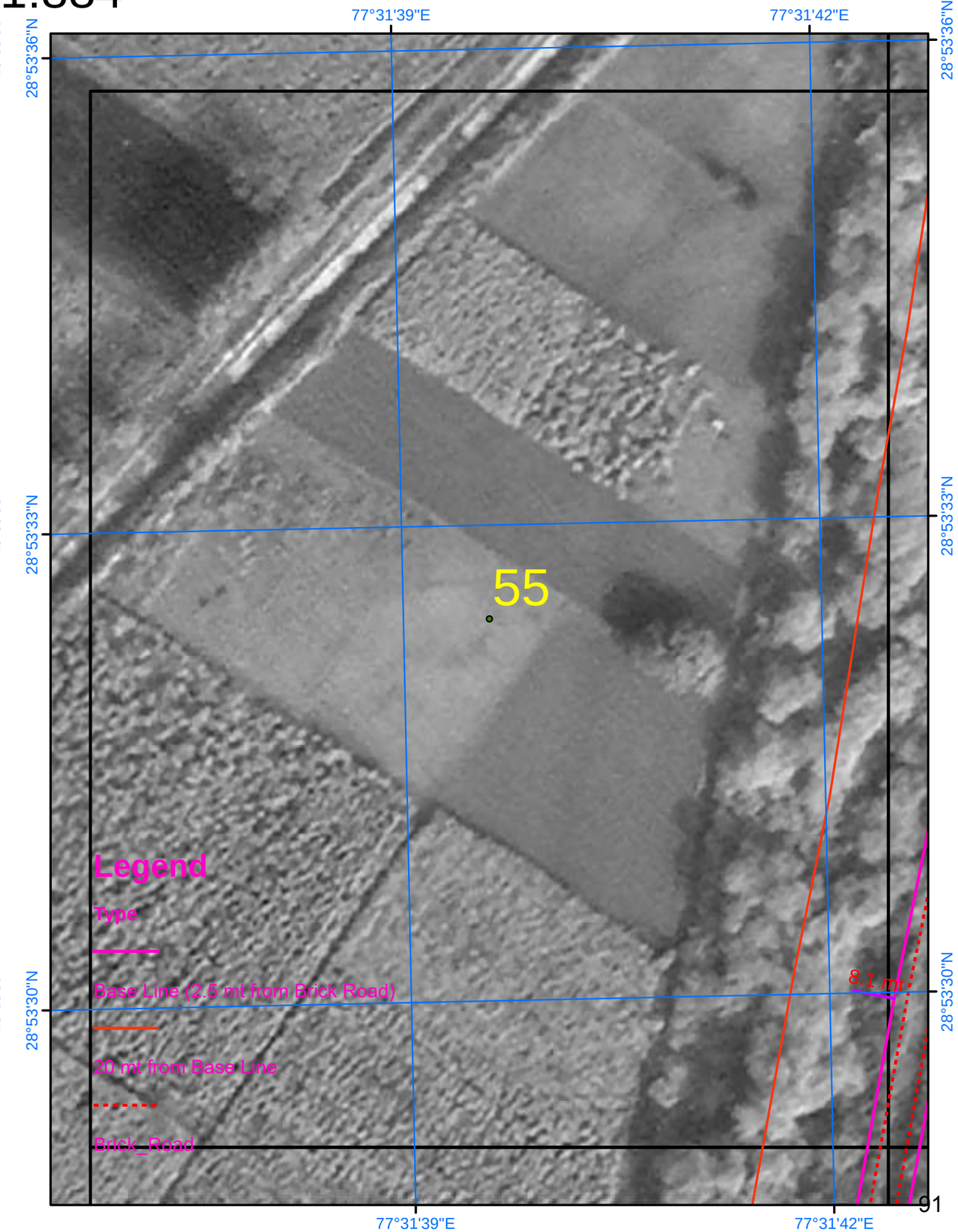
Scale 1:884

AREA_02_48

Drone Images Oct 2024



Satellite Images from NRSC of 2023

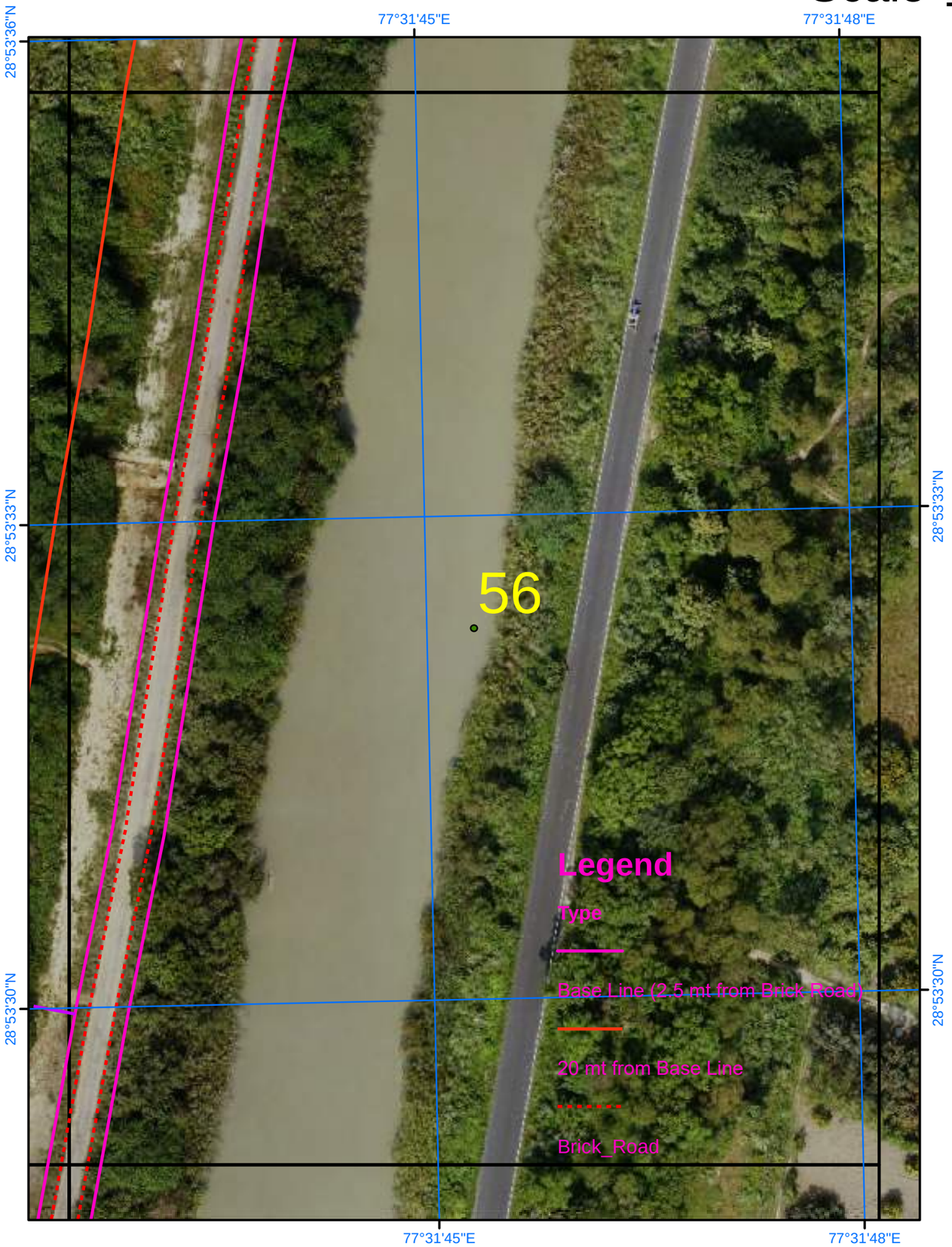


SURVEY OF INDIA

AREA_02_49

Scale 1:884

Drone Images Oct 2024



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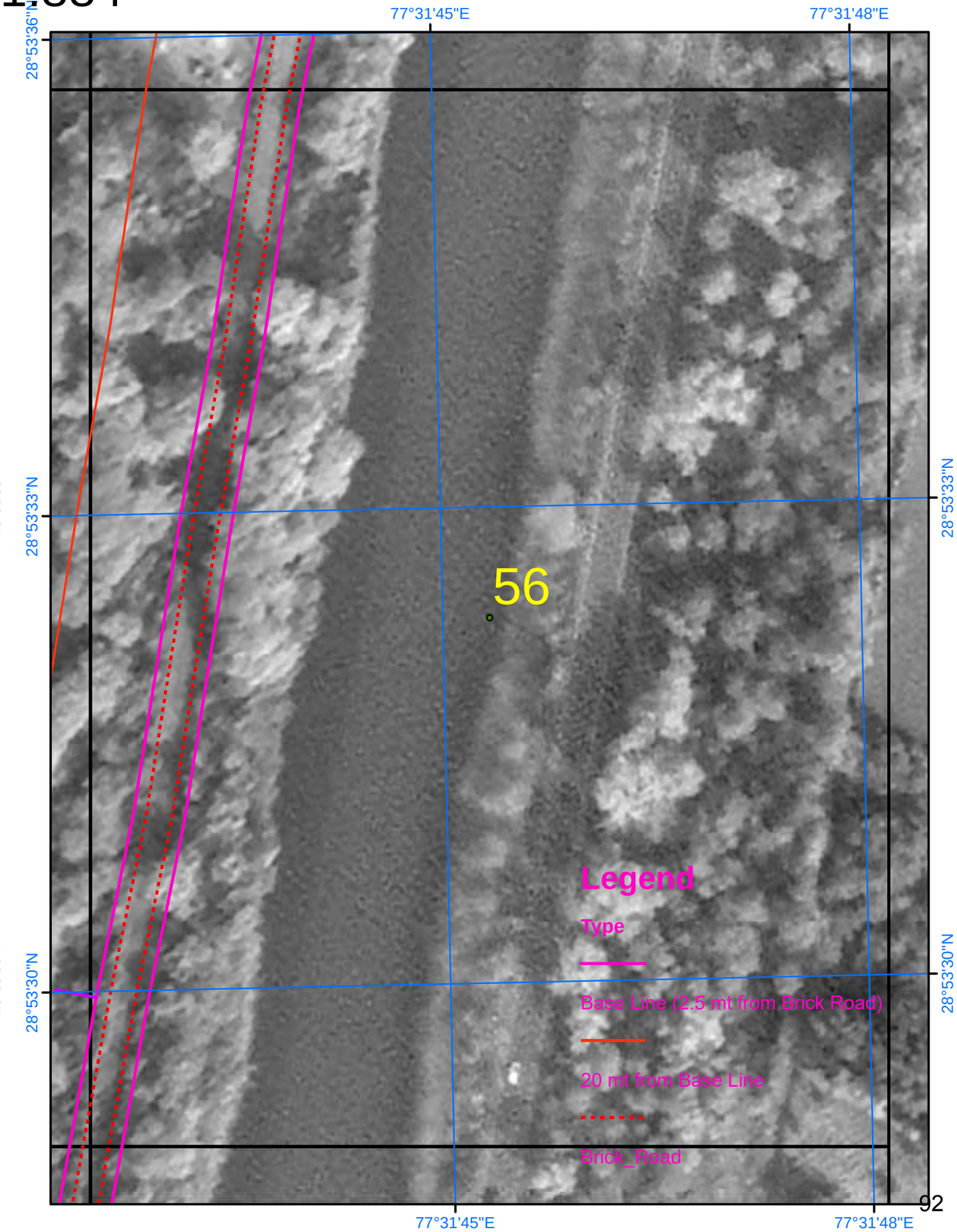


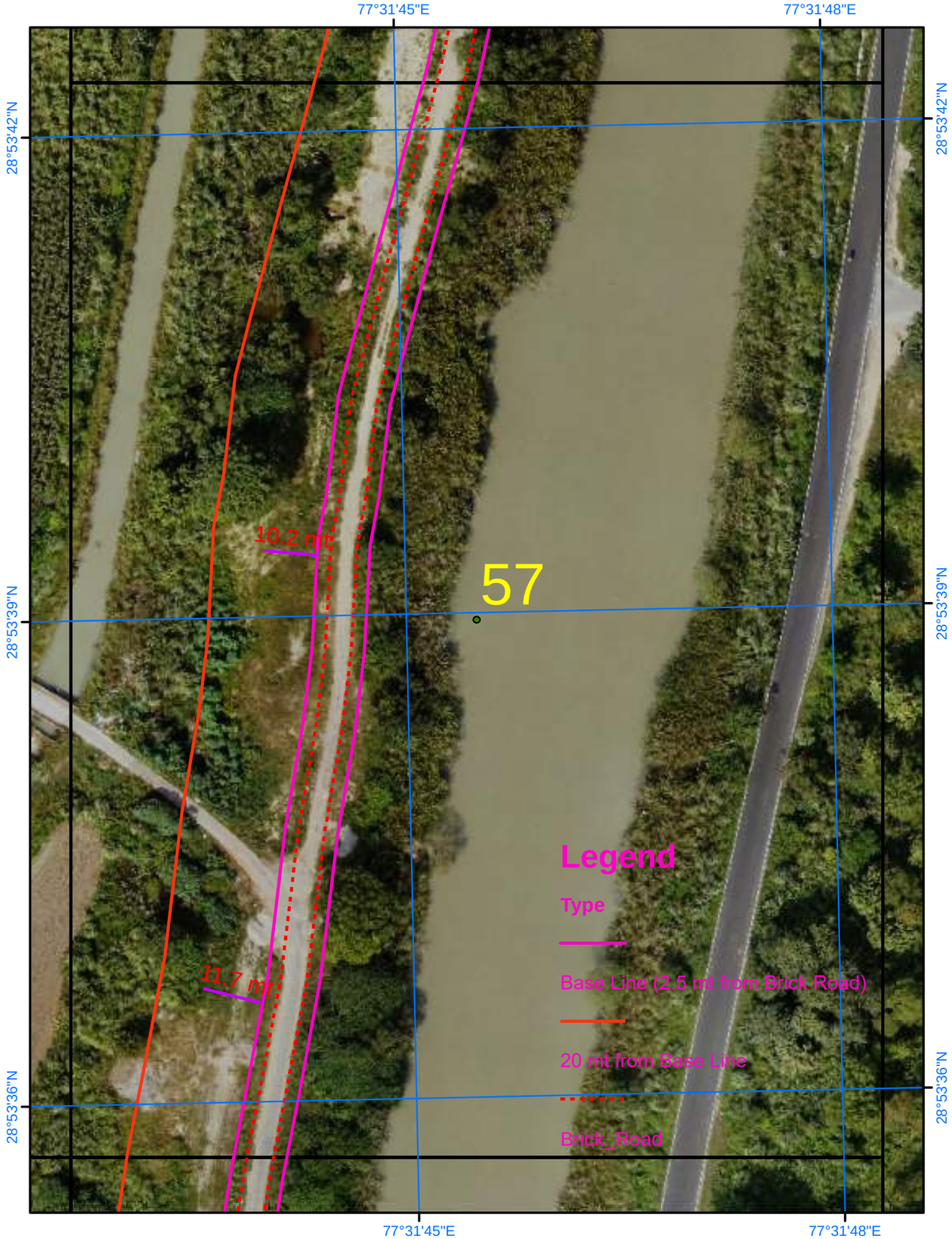
SURVEY OF INDIA

580

Scale 1:884

AREA_02_50

Drone Images Oct 2024



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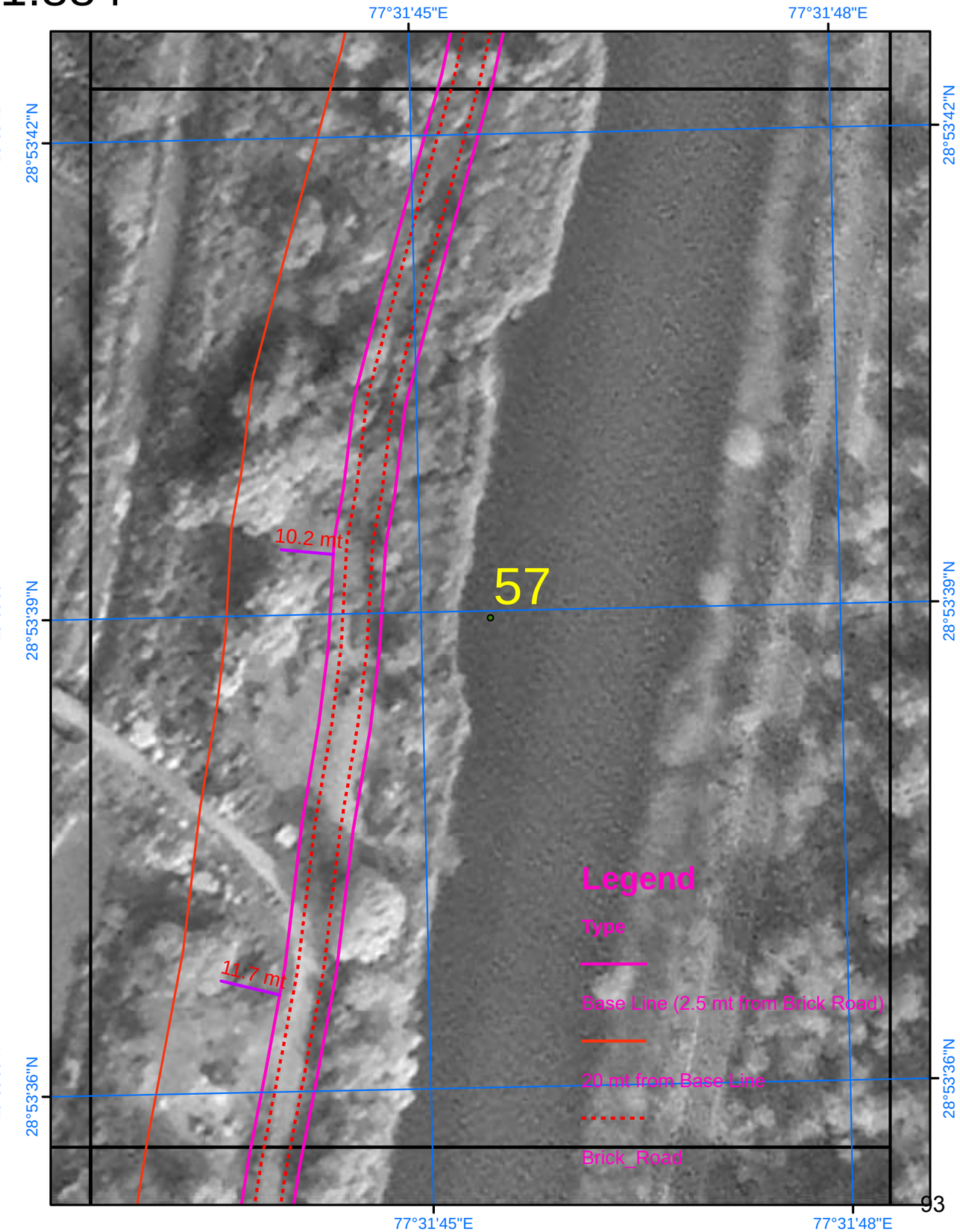


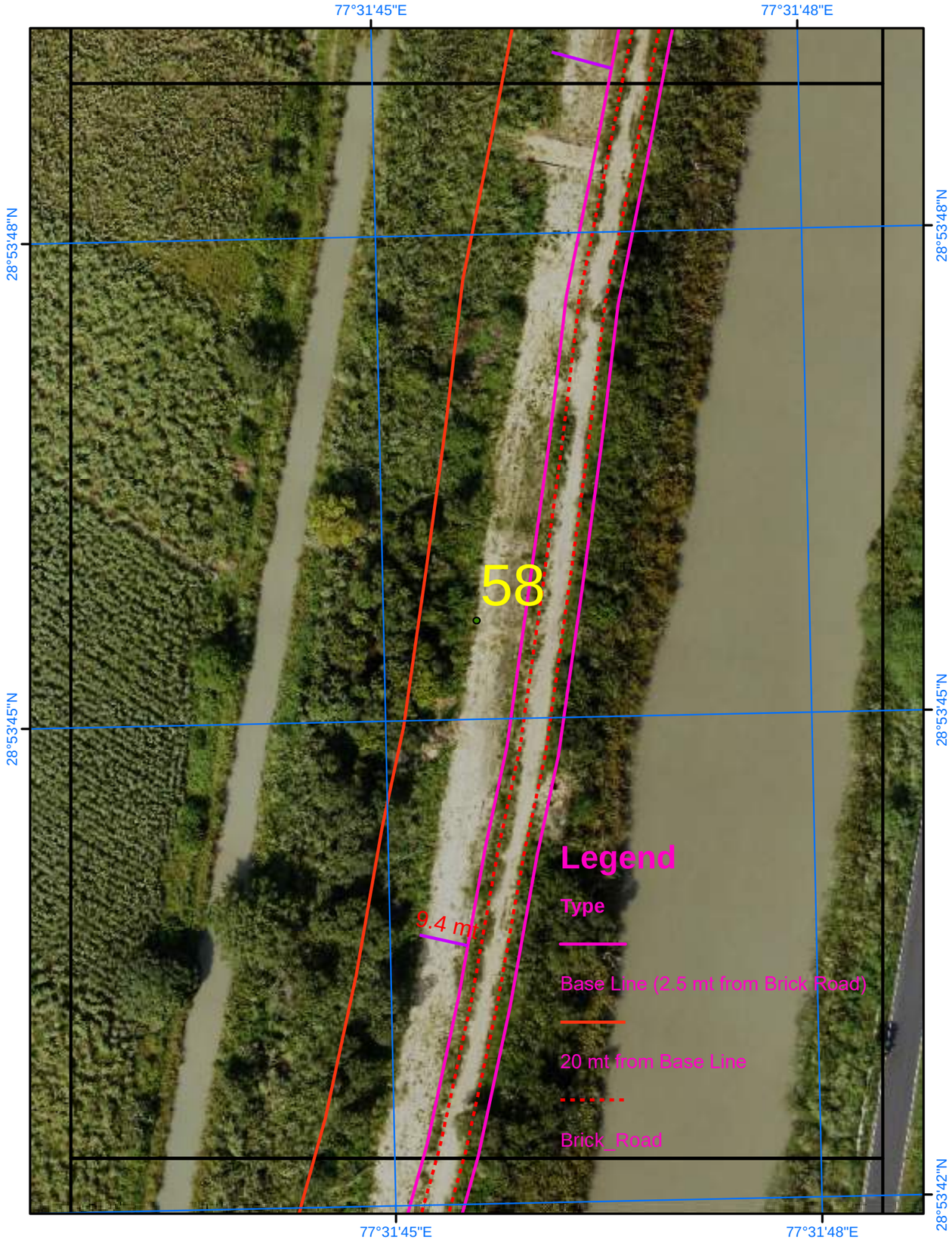
SURVEY OF INDIA

581

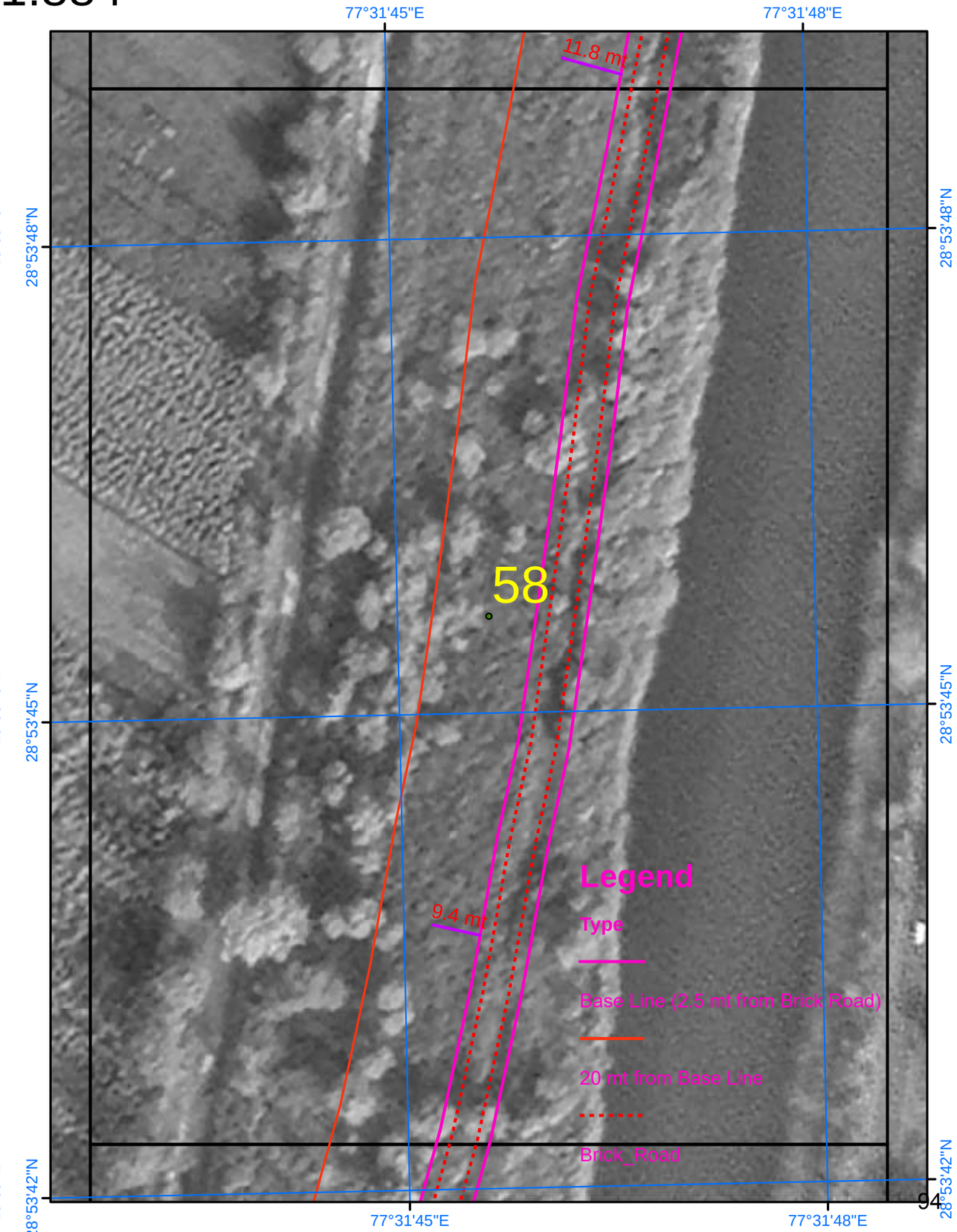
AREA_02_51

Scale 1:884

Drone Images Oct 2024



Satellite Images from NRSC of 2023



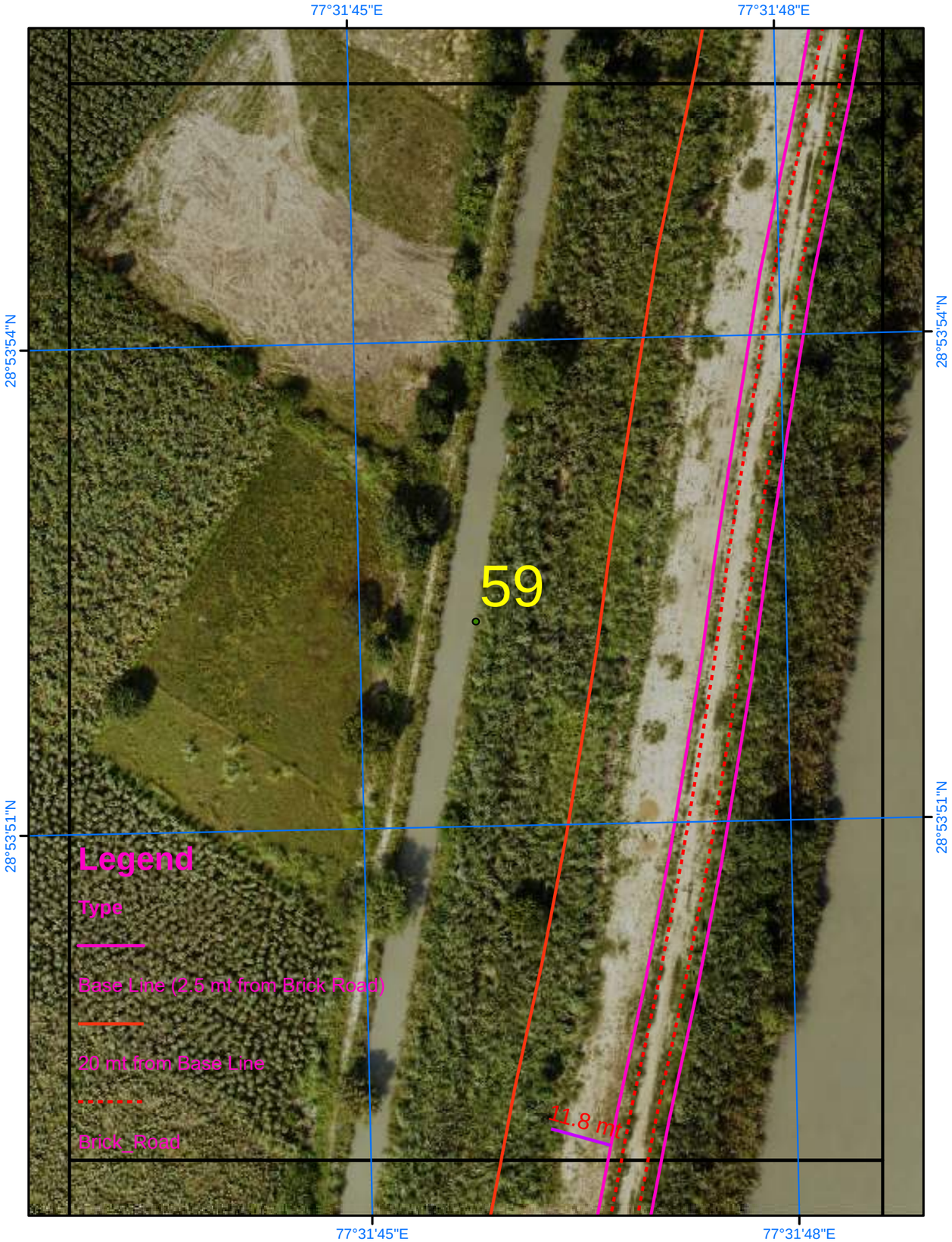
SURVEY OF INDIA

582

Scale 1:884

AREA_02_52

Drone Images Oct 2024



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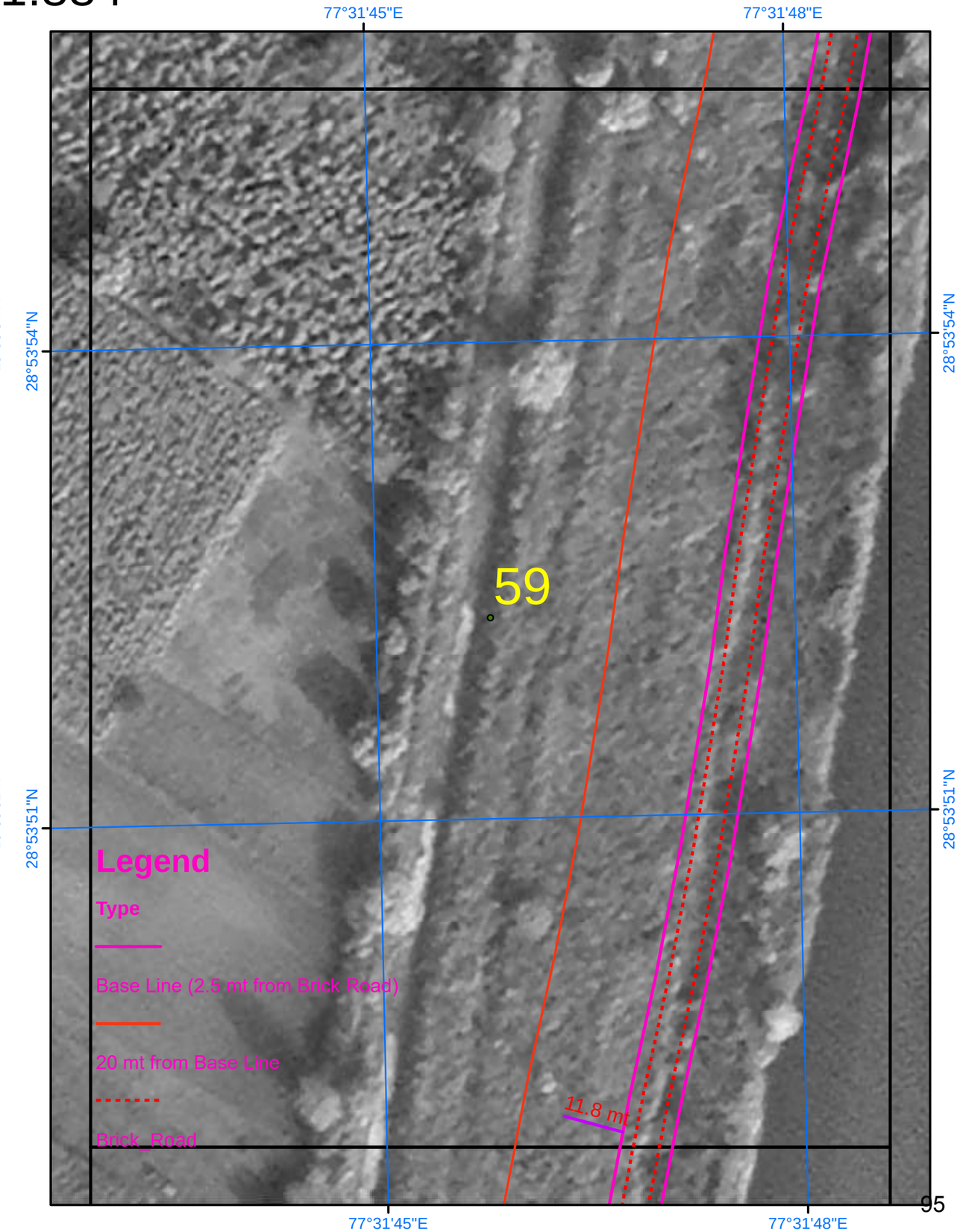


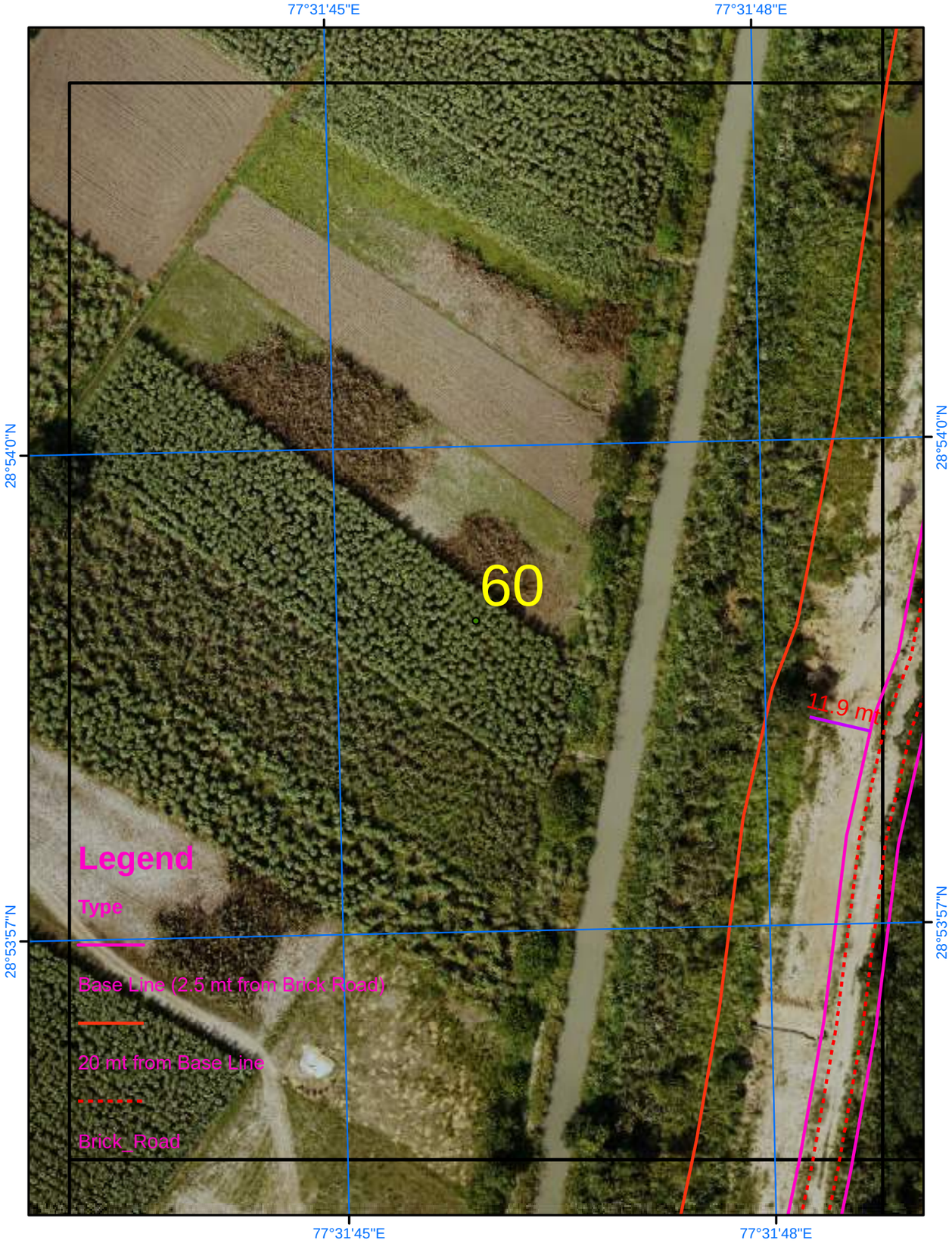
SURVEY OF INDIA

583

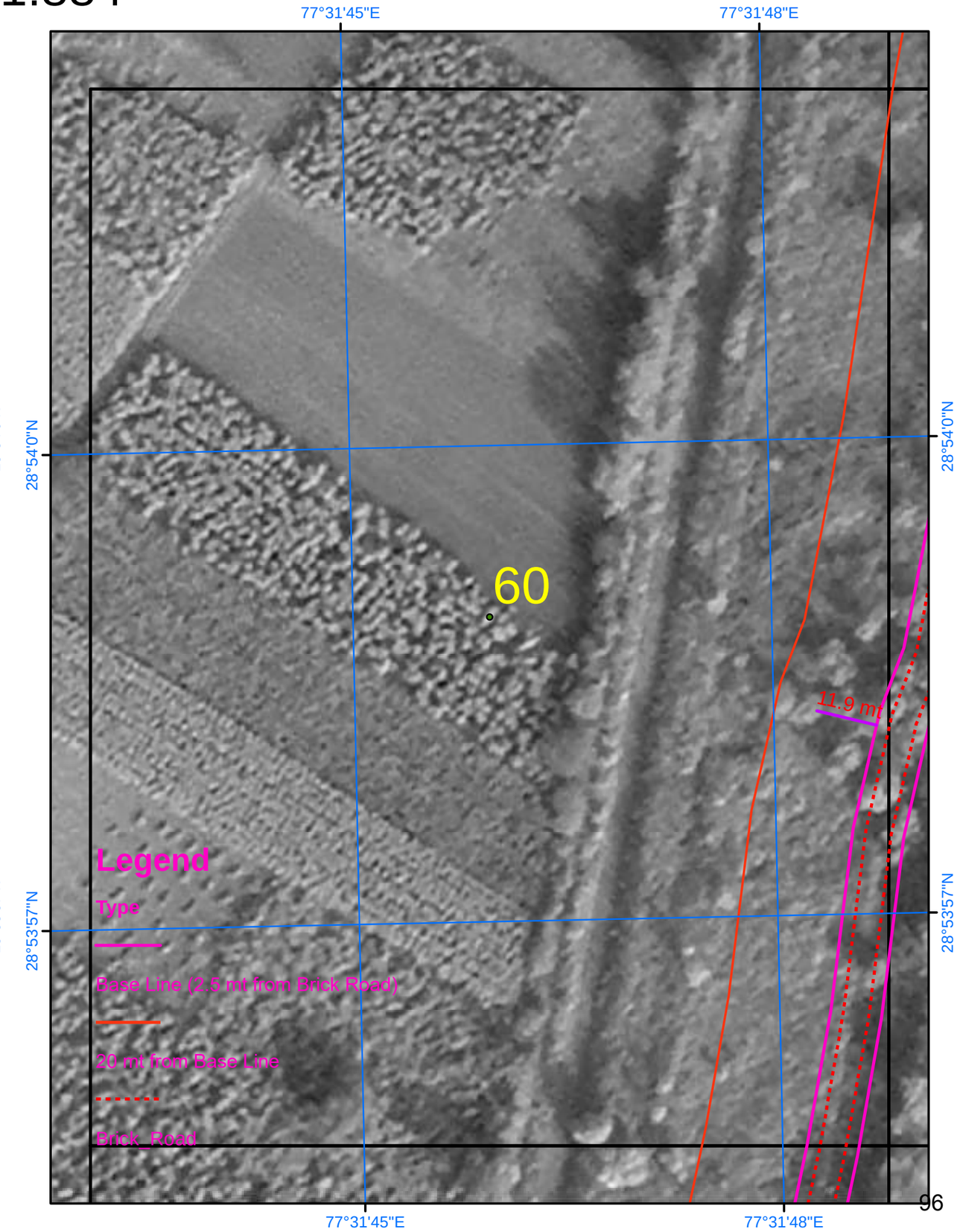
Scale 1:884

AREA_02_53

Drone Images Oct 2024



Satellite Images from NRSC of 2023



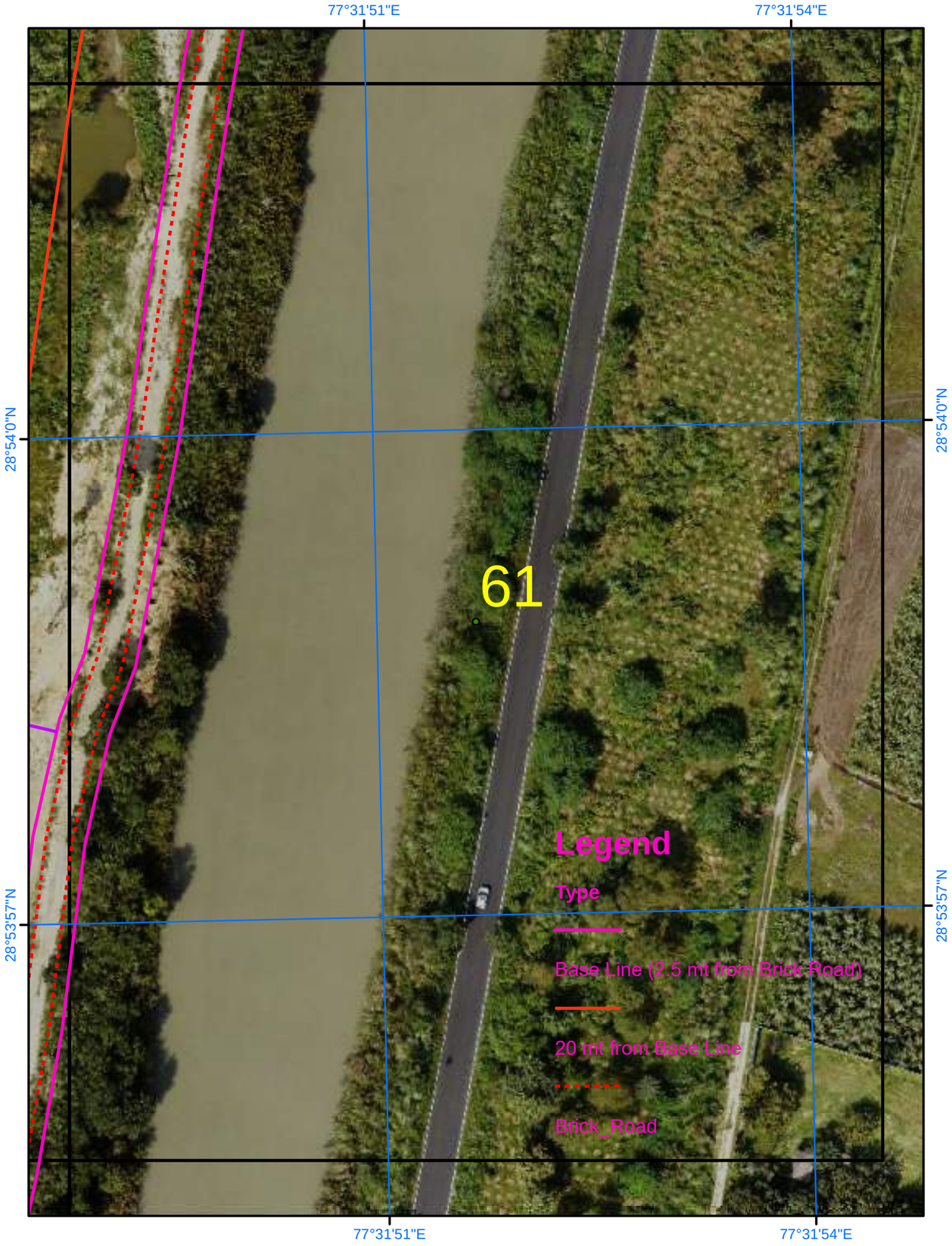
SURVEY OF INDIA

584

AREA_02_54

Scale 1:884

Drone Images Oct 2024



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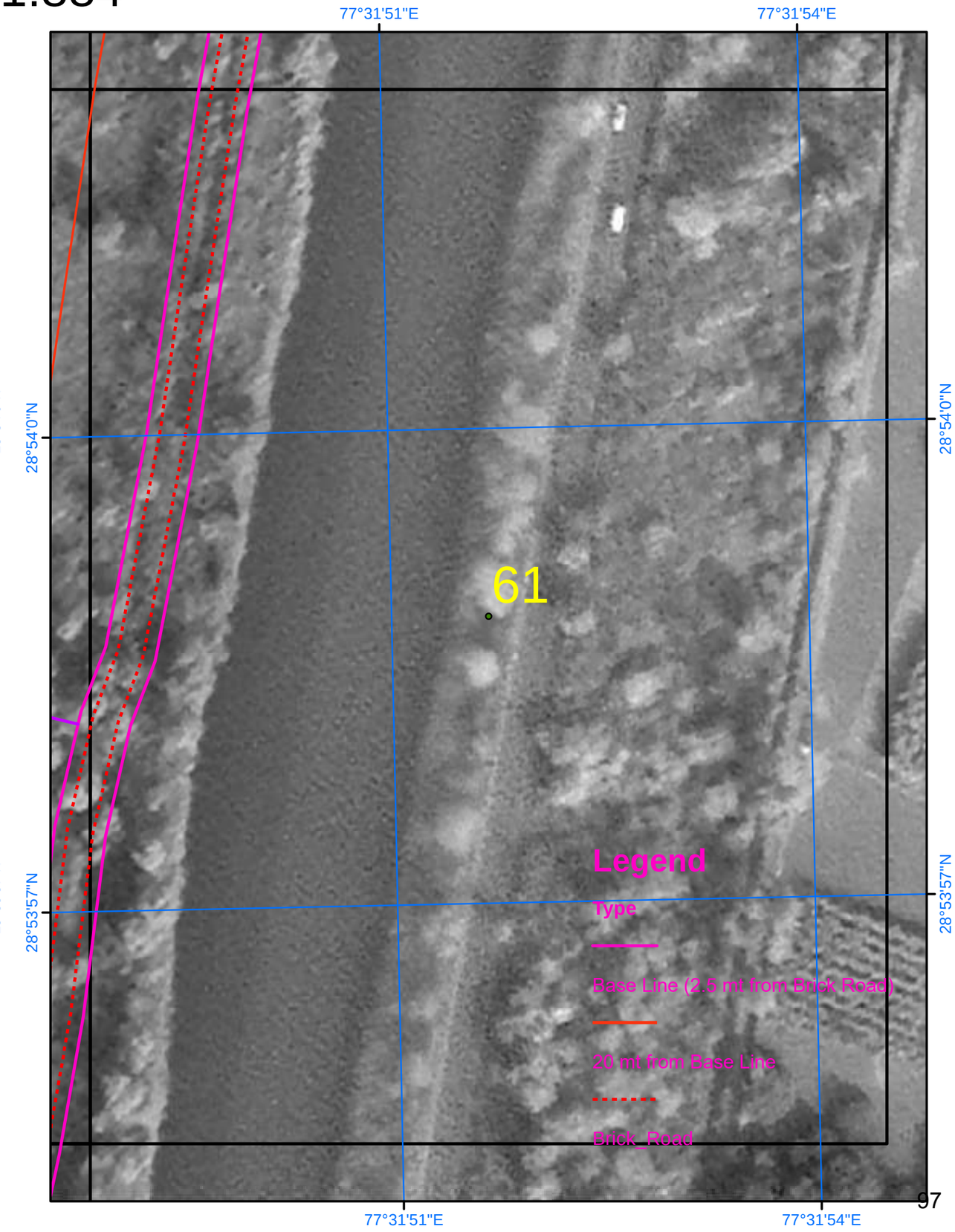


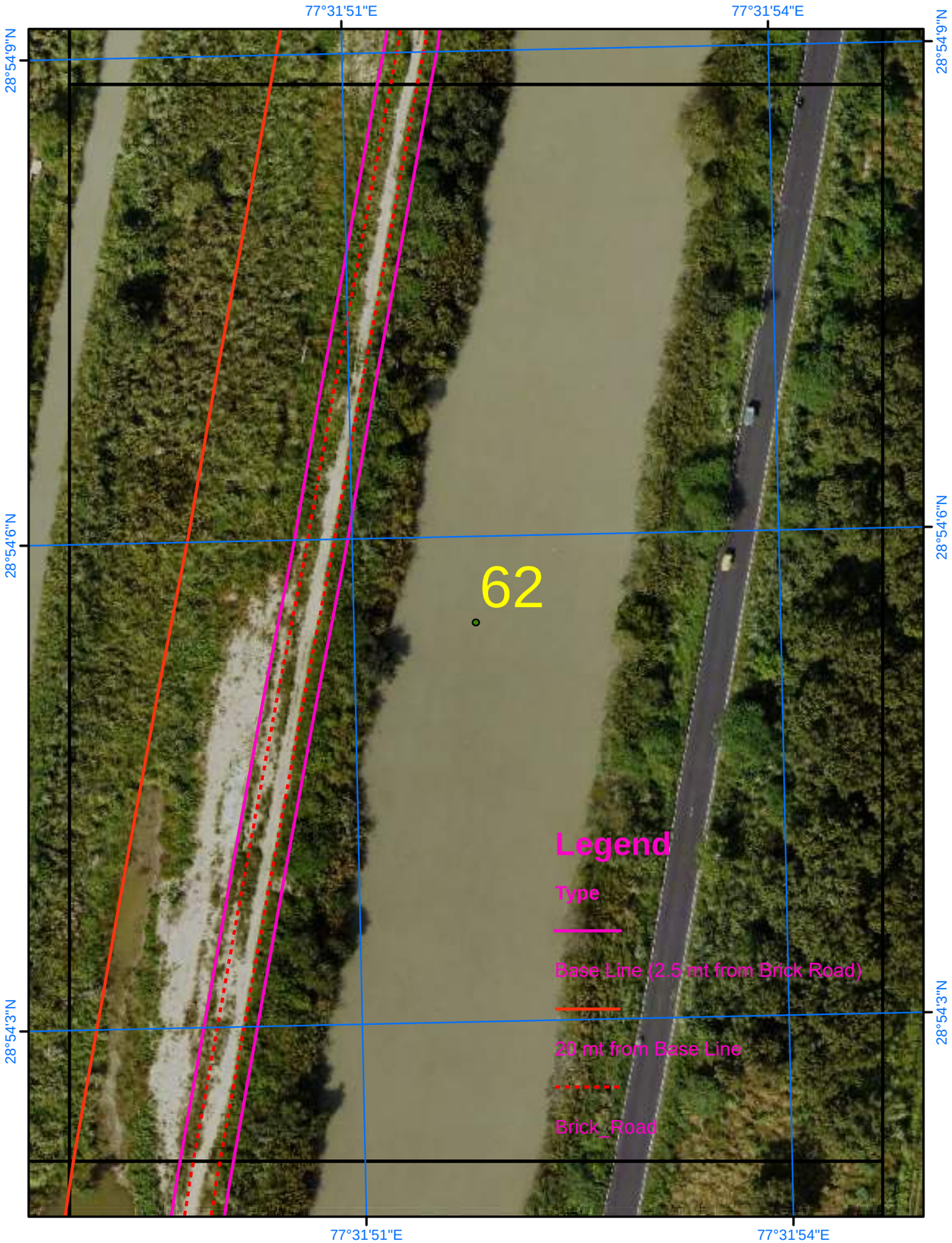
SURVEY OF INDIA

585

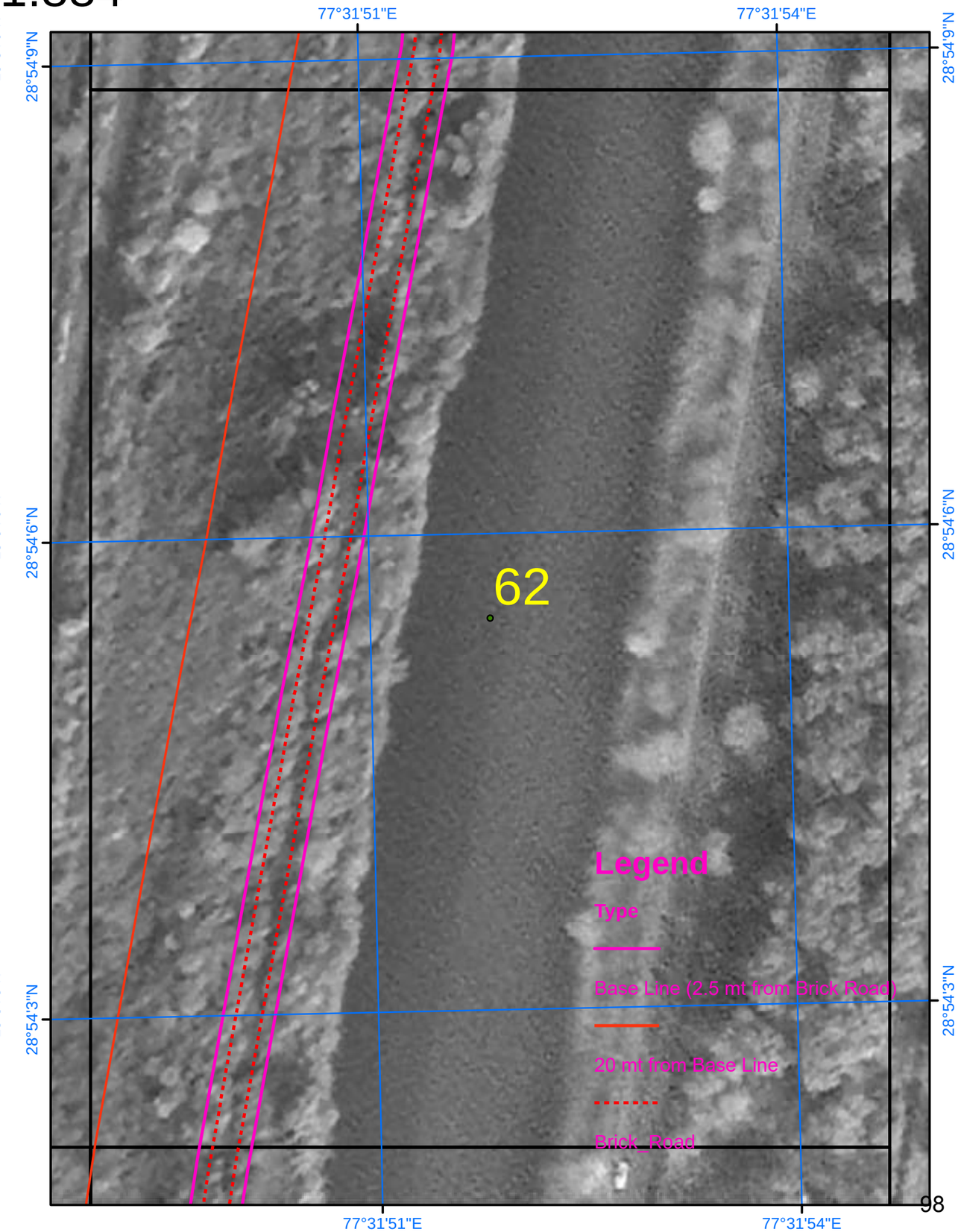
Scale 1:884

AREA_02_55

Drone Images Oct 2024



Satellite Images from NRSC of 2023

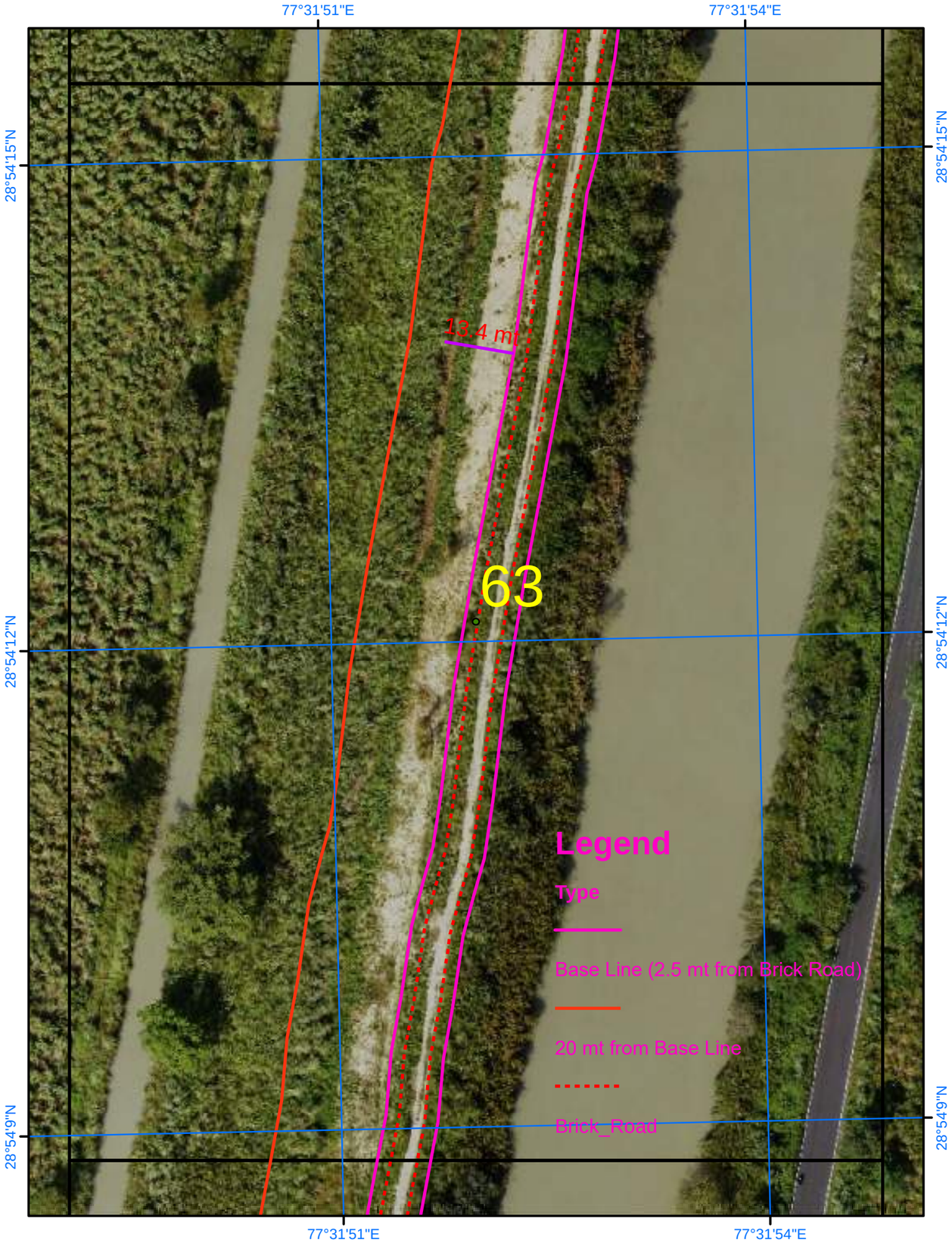


SURVEY OF INDIA

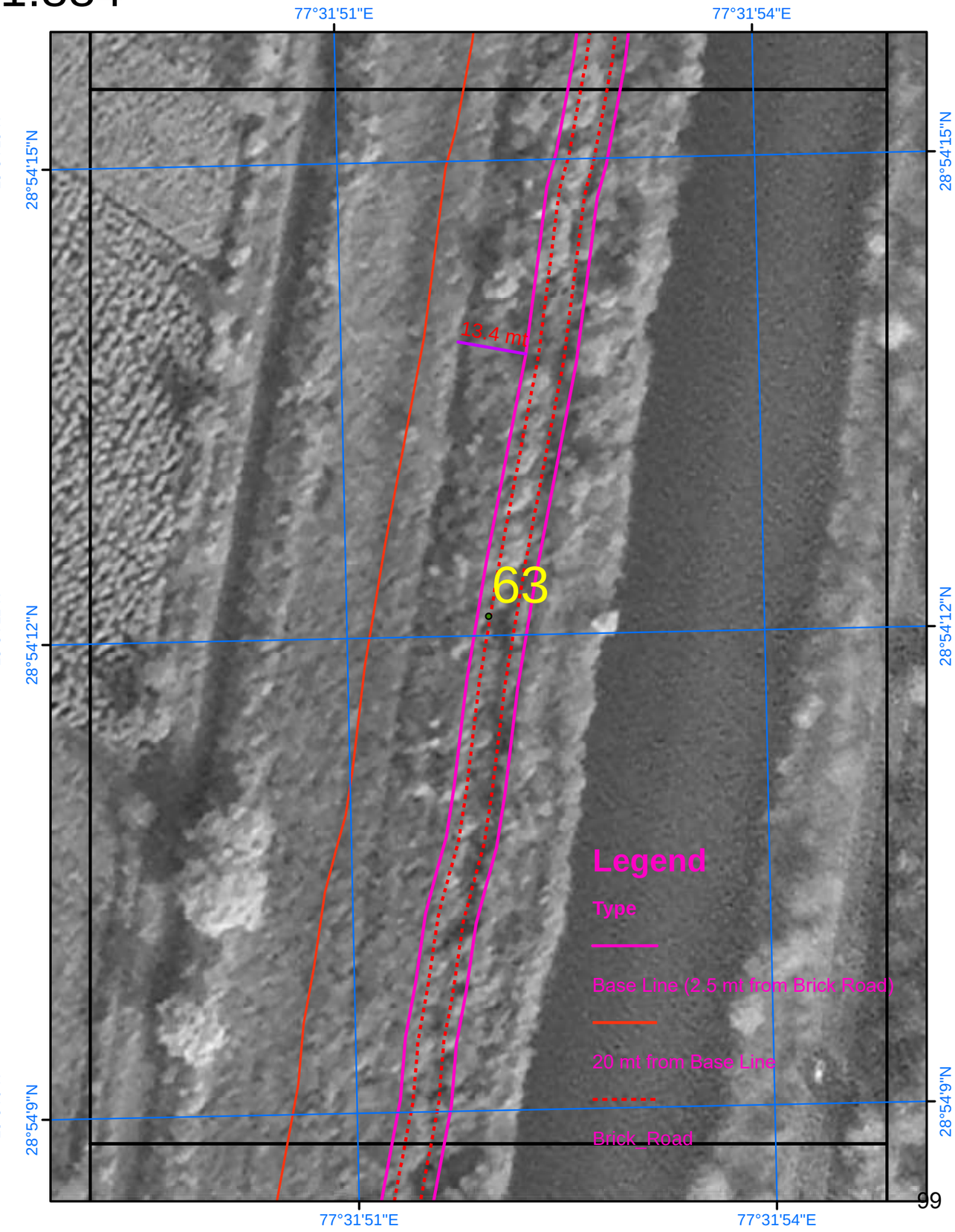
Scale 1:884

AREA_02_56

Drone Images Oct 2024



Satellite Images from NRSC of 2023

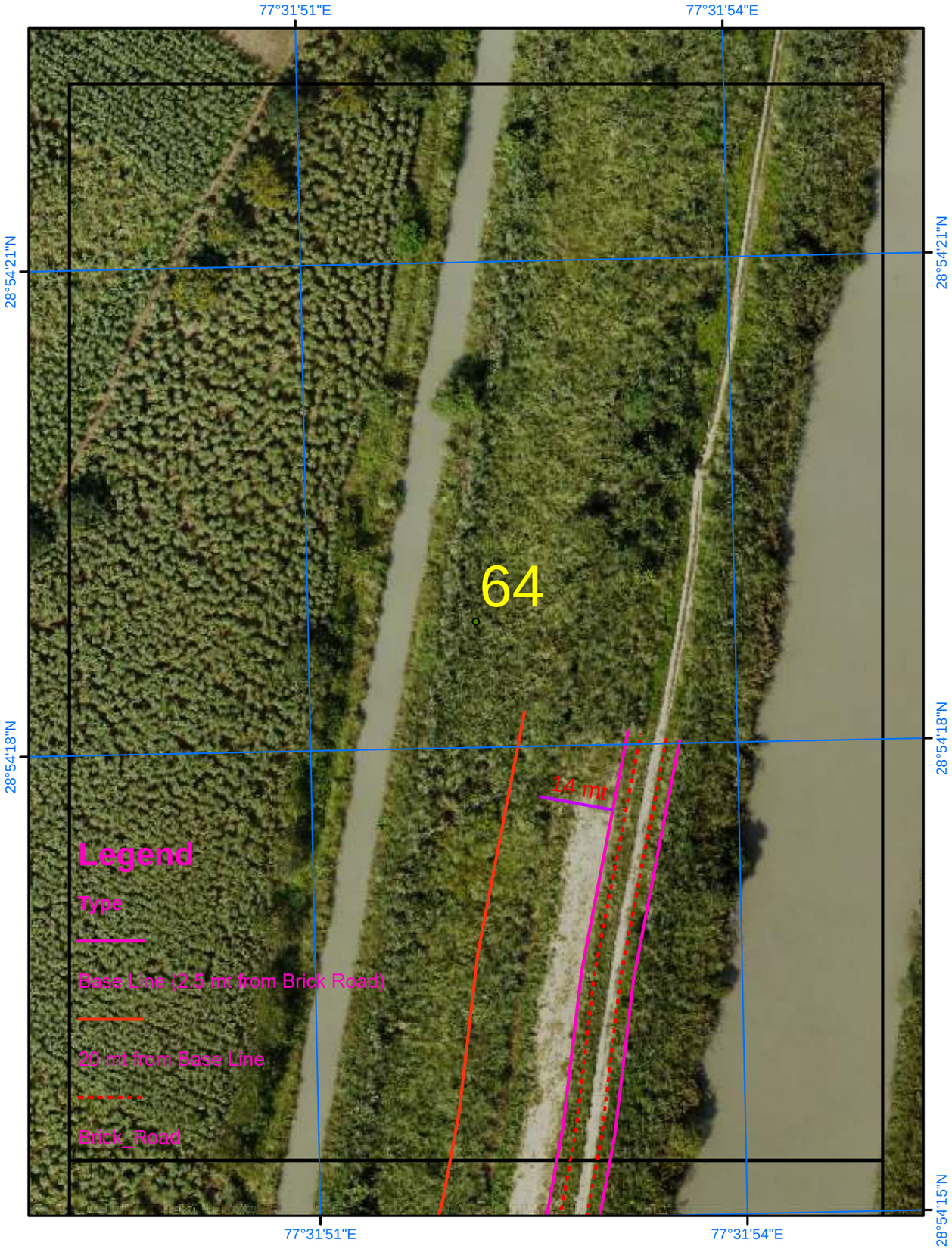


SURVEY OF INDIA

AREA_02_57

Scale 1:884

Drone Images Oct 2024



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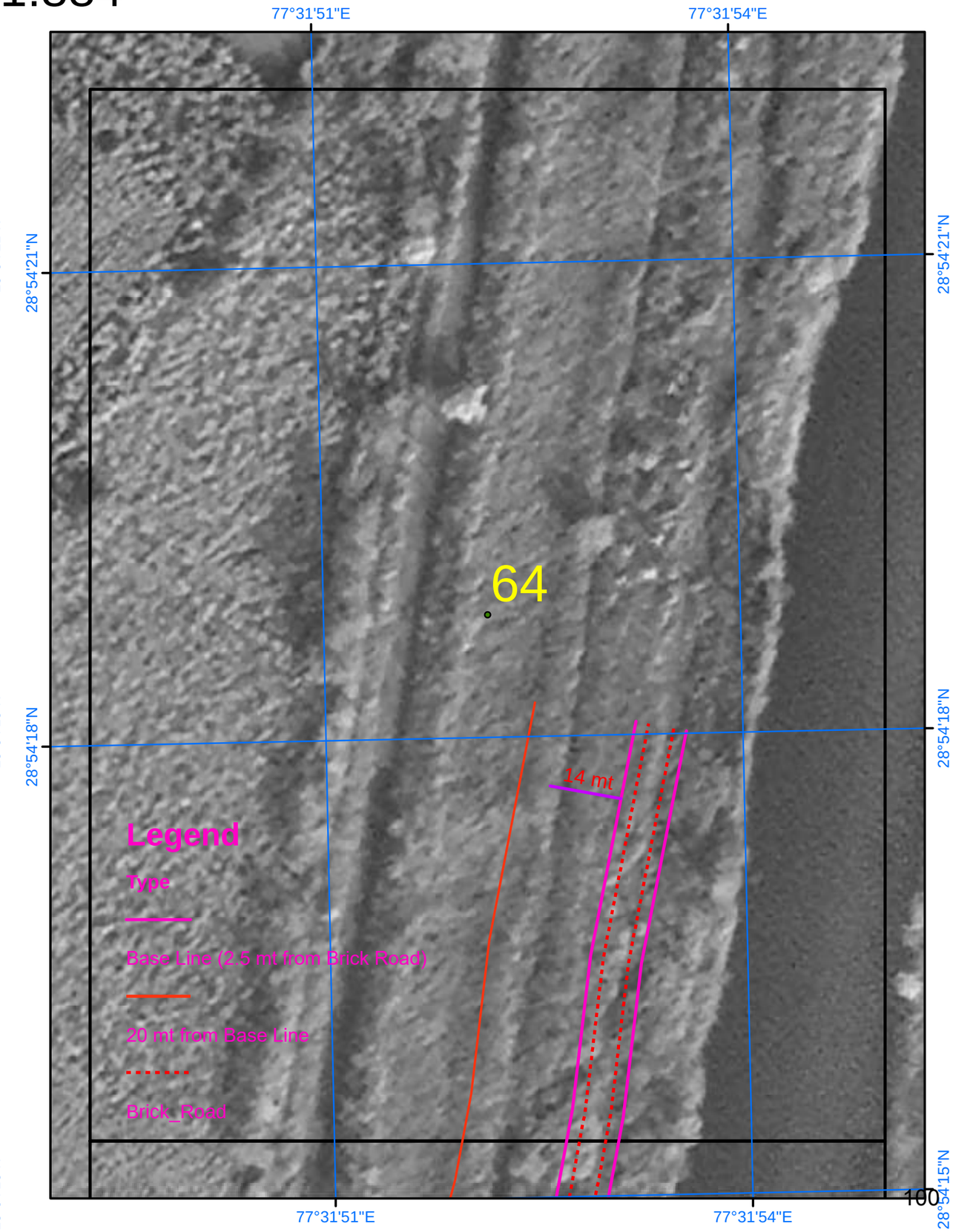
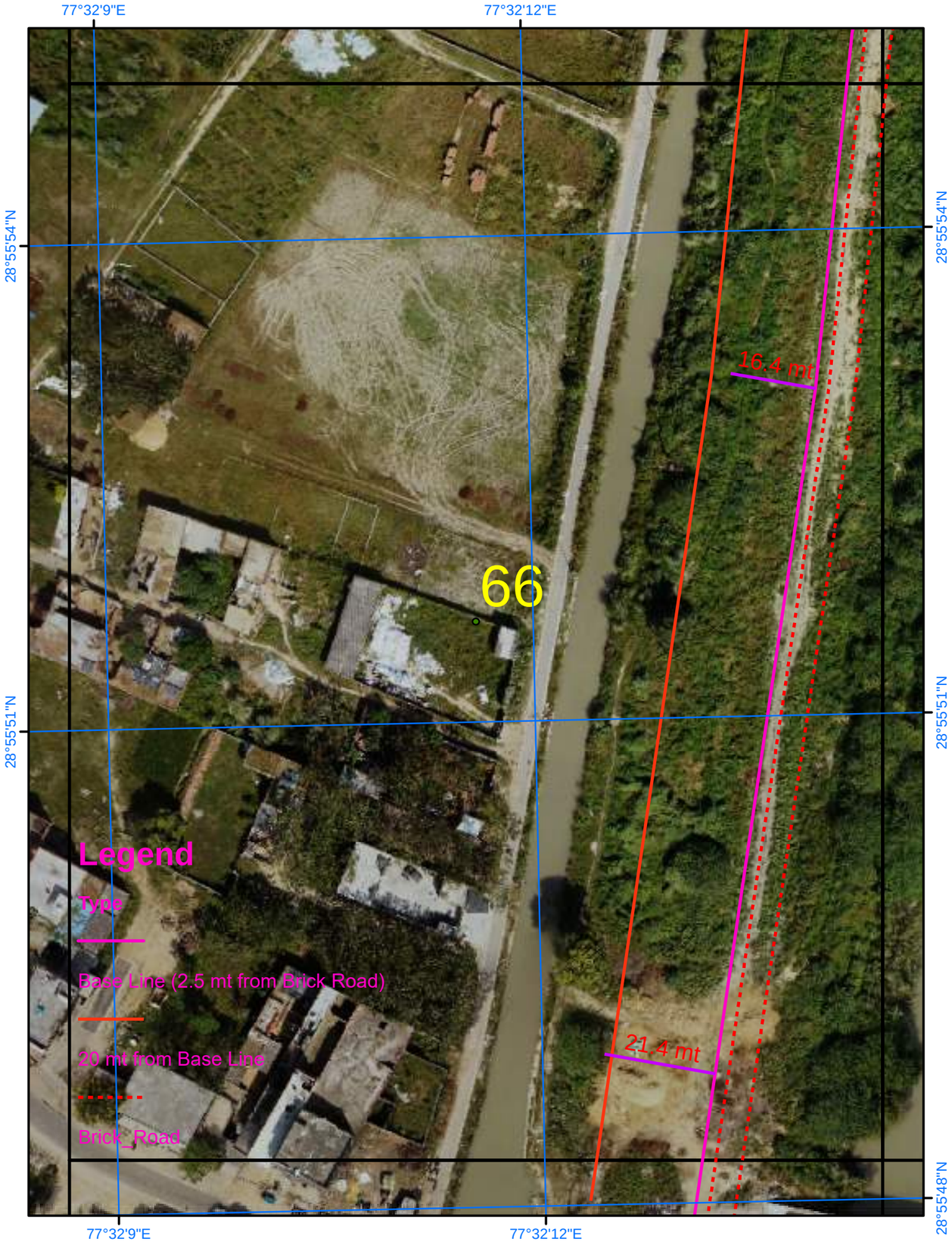


SURVEY OF INDIA

Scale 1:884

AREA_03_01

Drone Images Oct 2024



Satellite Images from NRSC of 2023

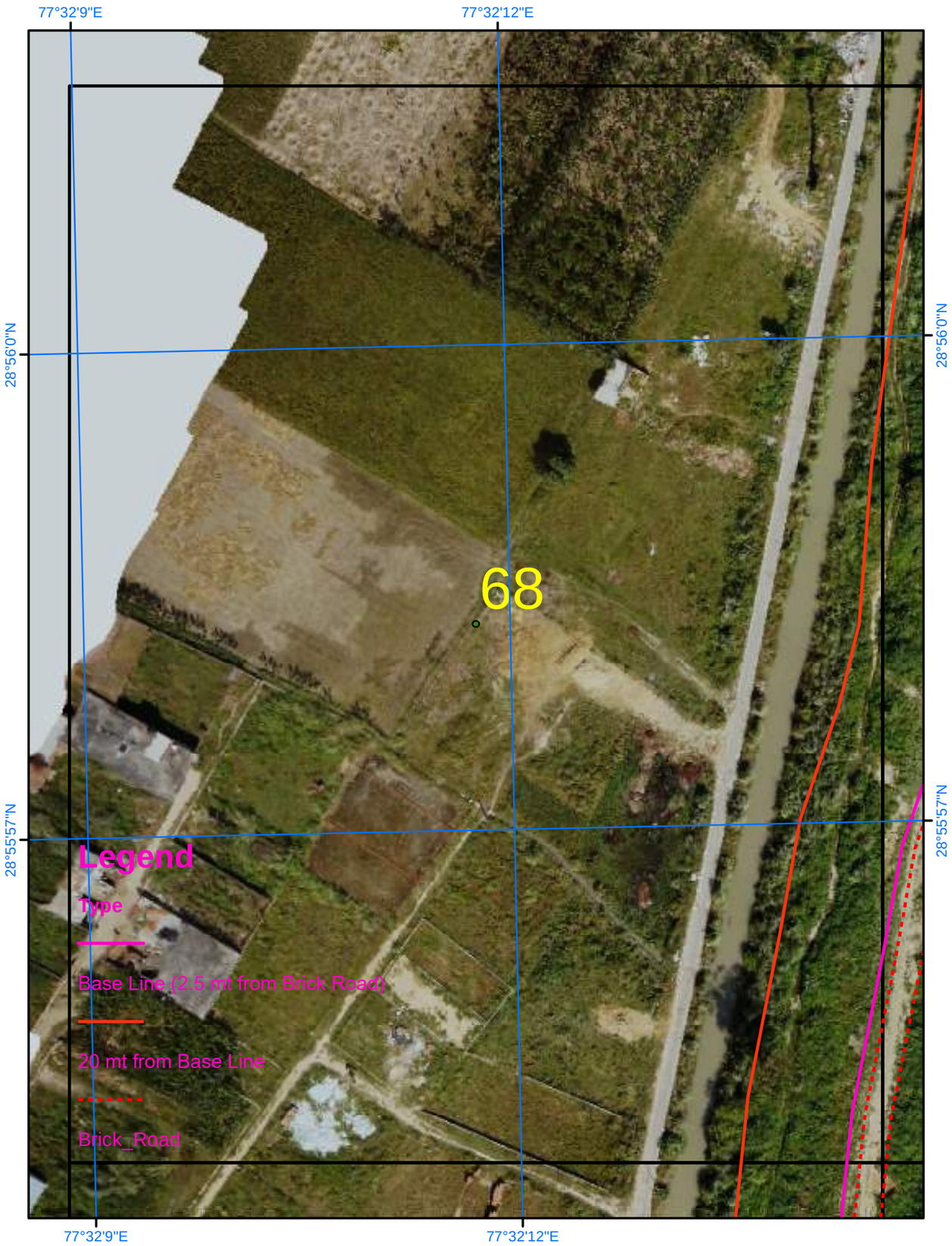
SURVEY OF INDIA

589

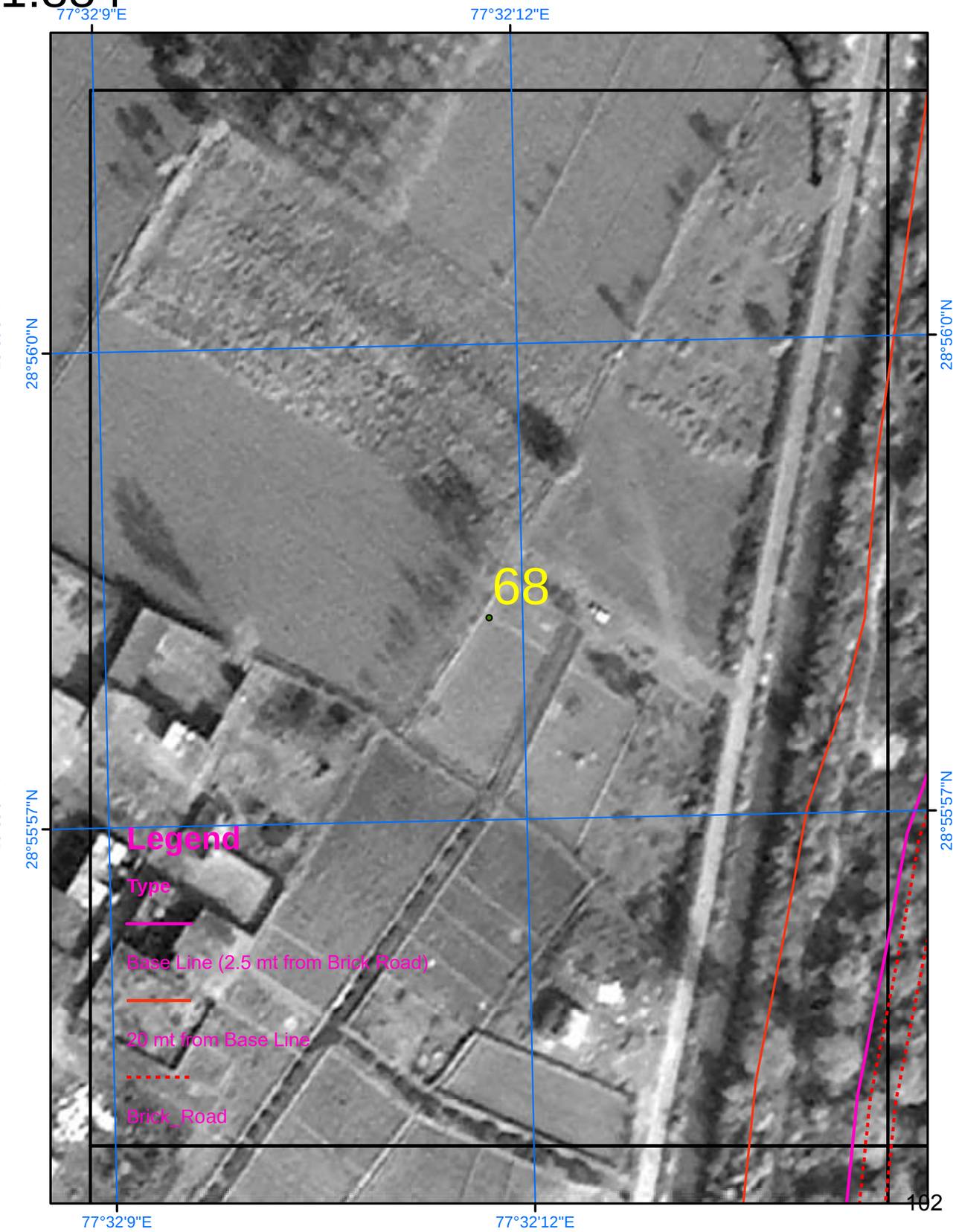
Scale 1:884

AREA_03_02

Drone Images Oct 2024



Satellite Images from NRSC of 2023

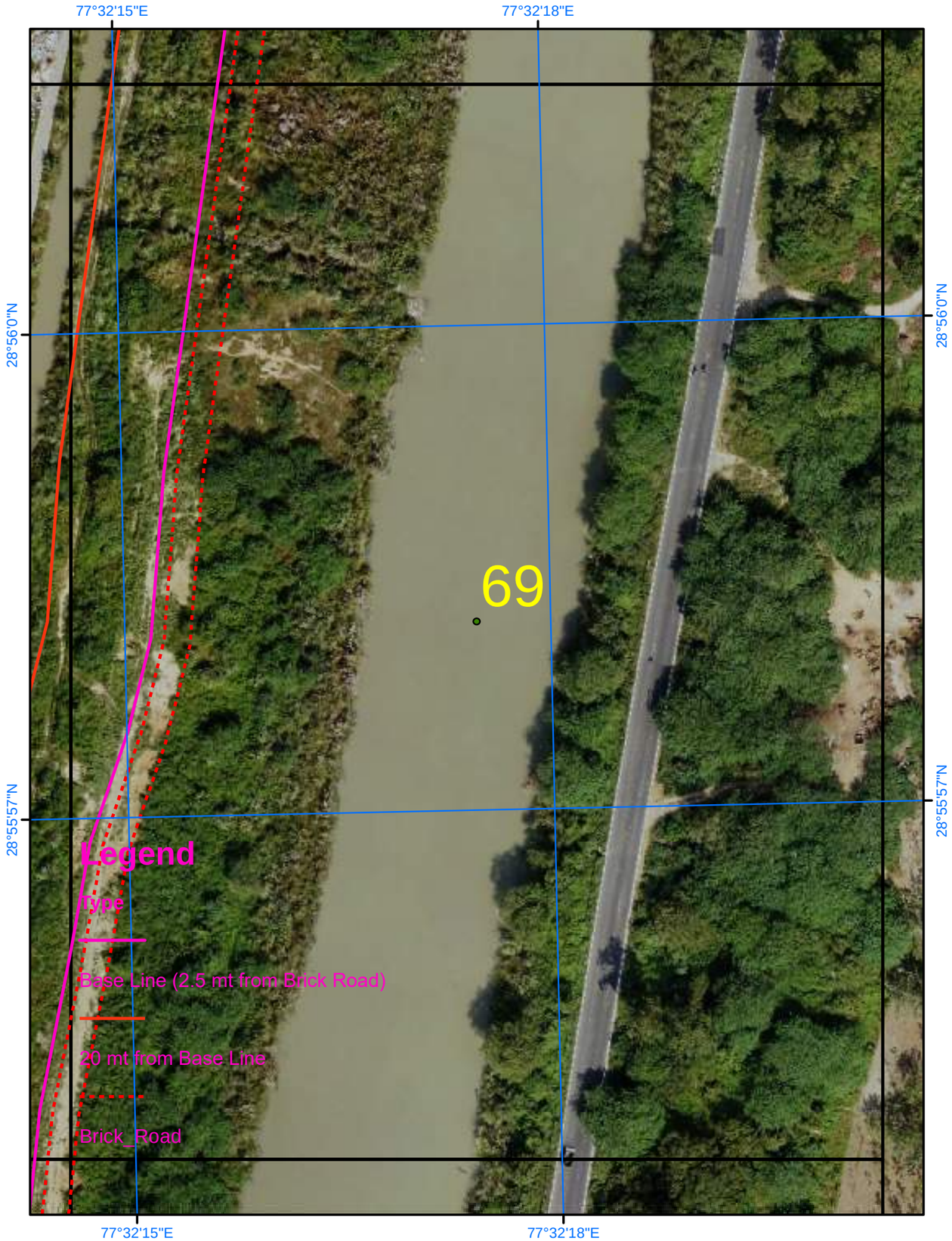


SURVEY OF INDIA

Scale 1:884

AREA_03_03

Drone Images Oct 2024



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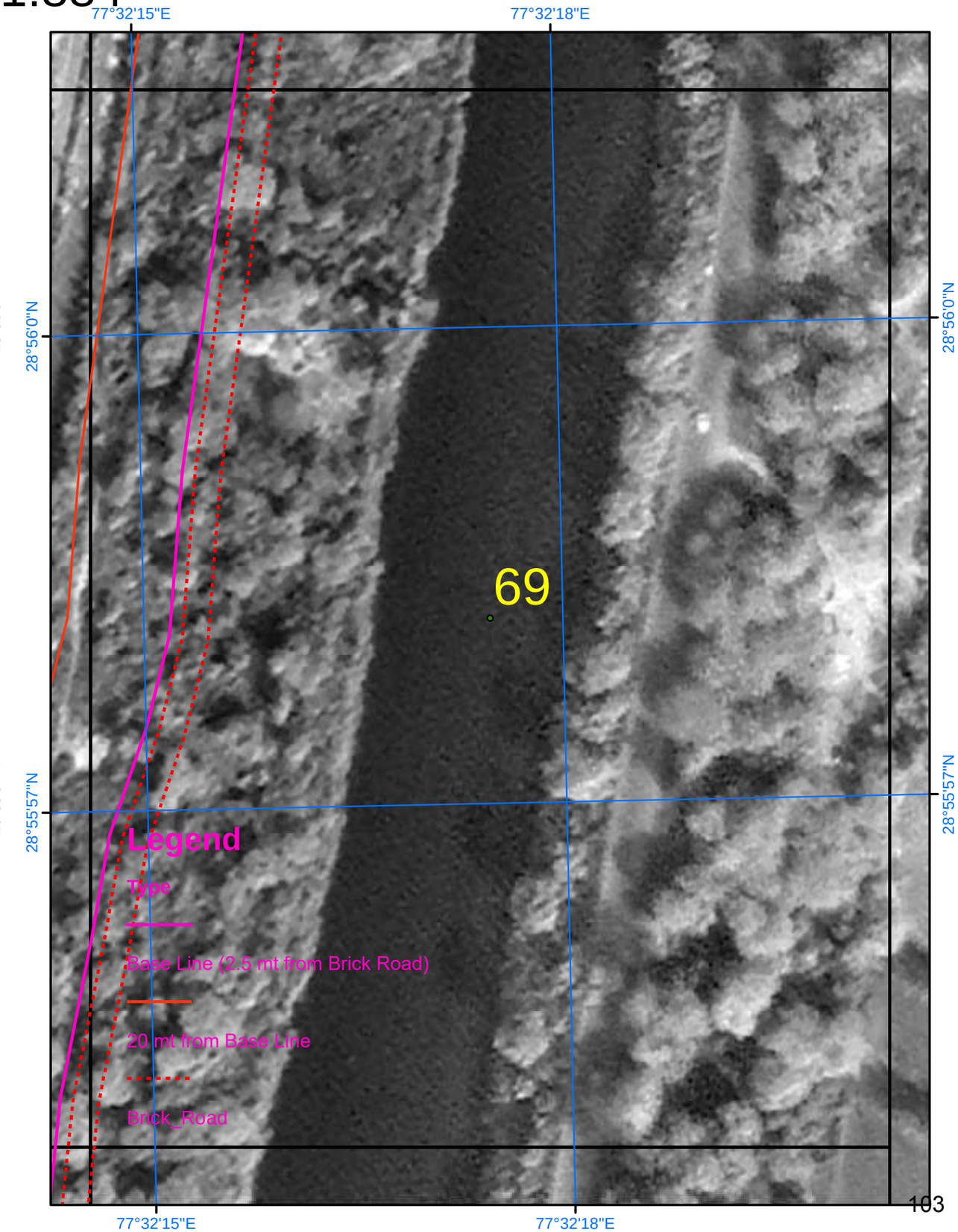
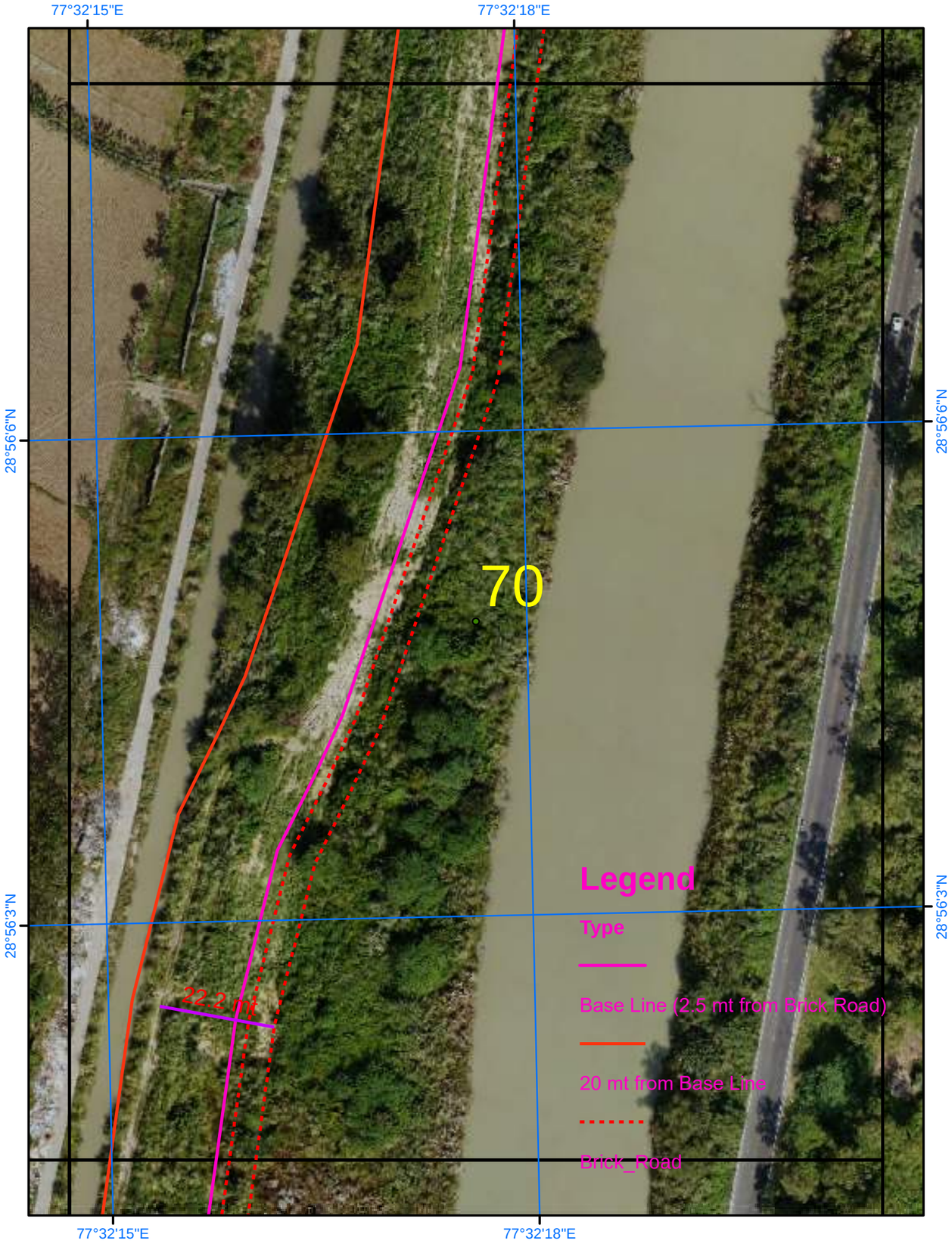


SURVEY OF INDIA

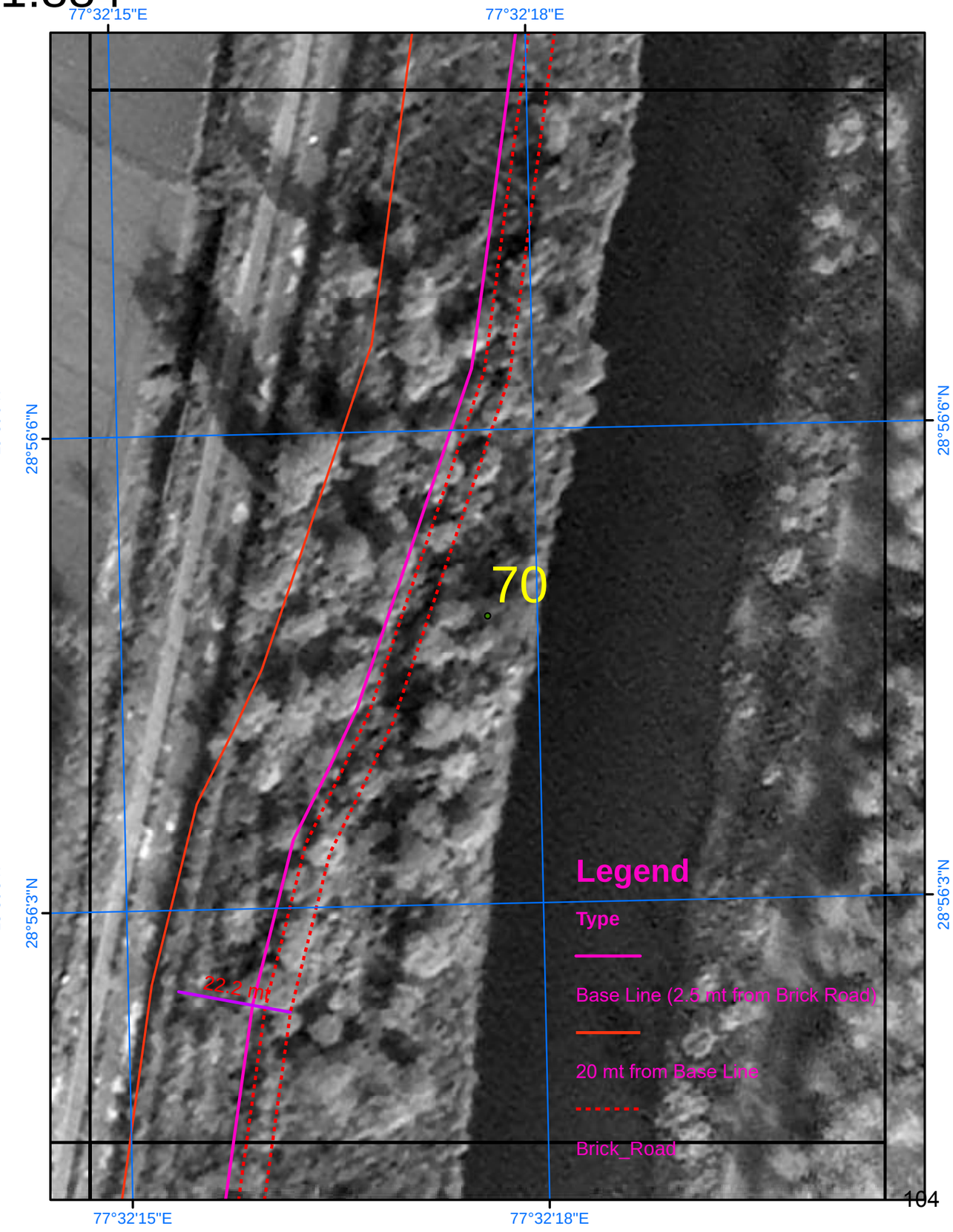
Scale 1:884

AREA_03_04

Drone Images Oct 2024



Satellite Images from NRSC of 2023

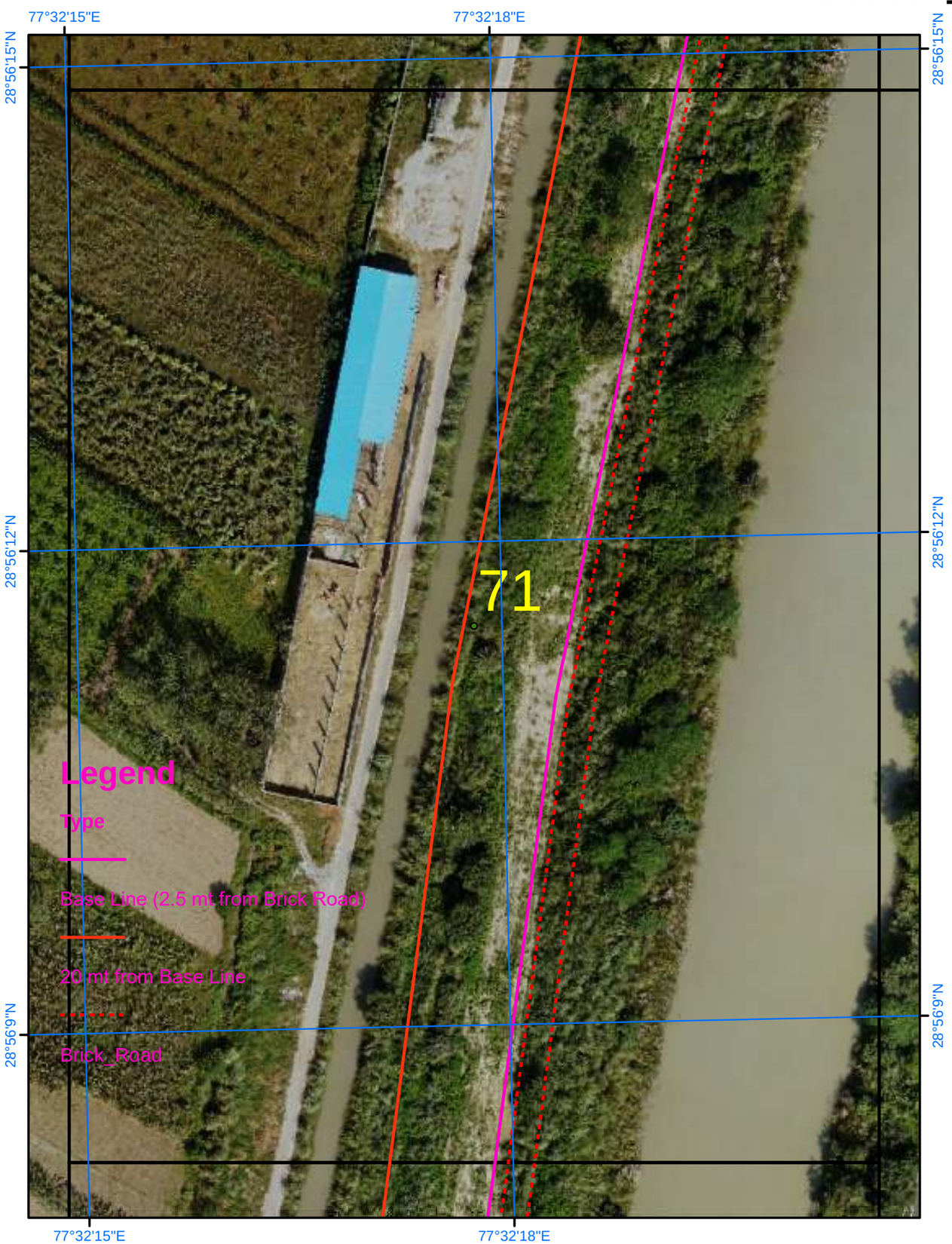


SURVEY OF INDIA

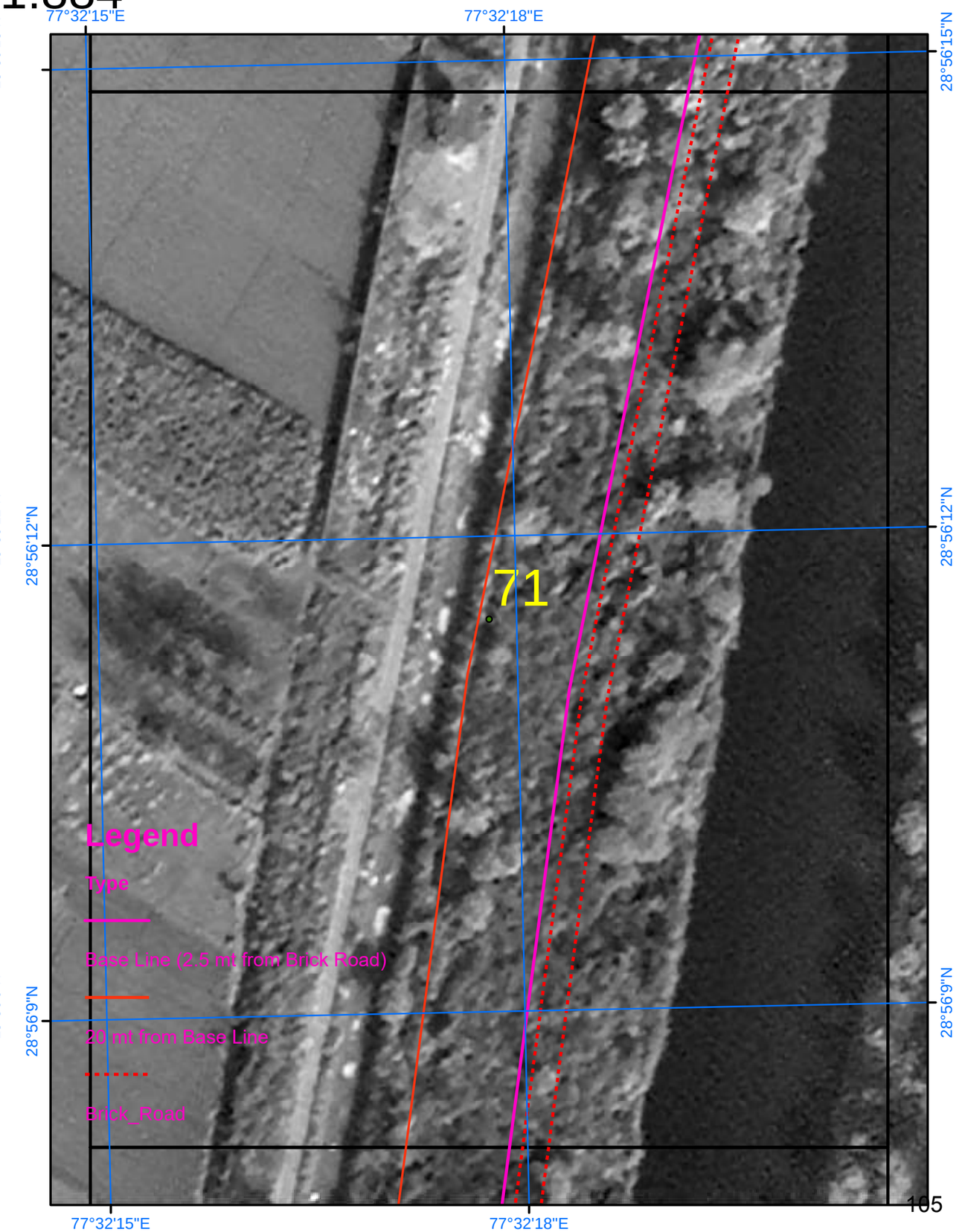
Scale 1:884

AREA_03_05

Drone Images Oct 2024



Satellite Images from NRSC of 2023

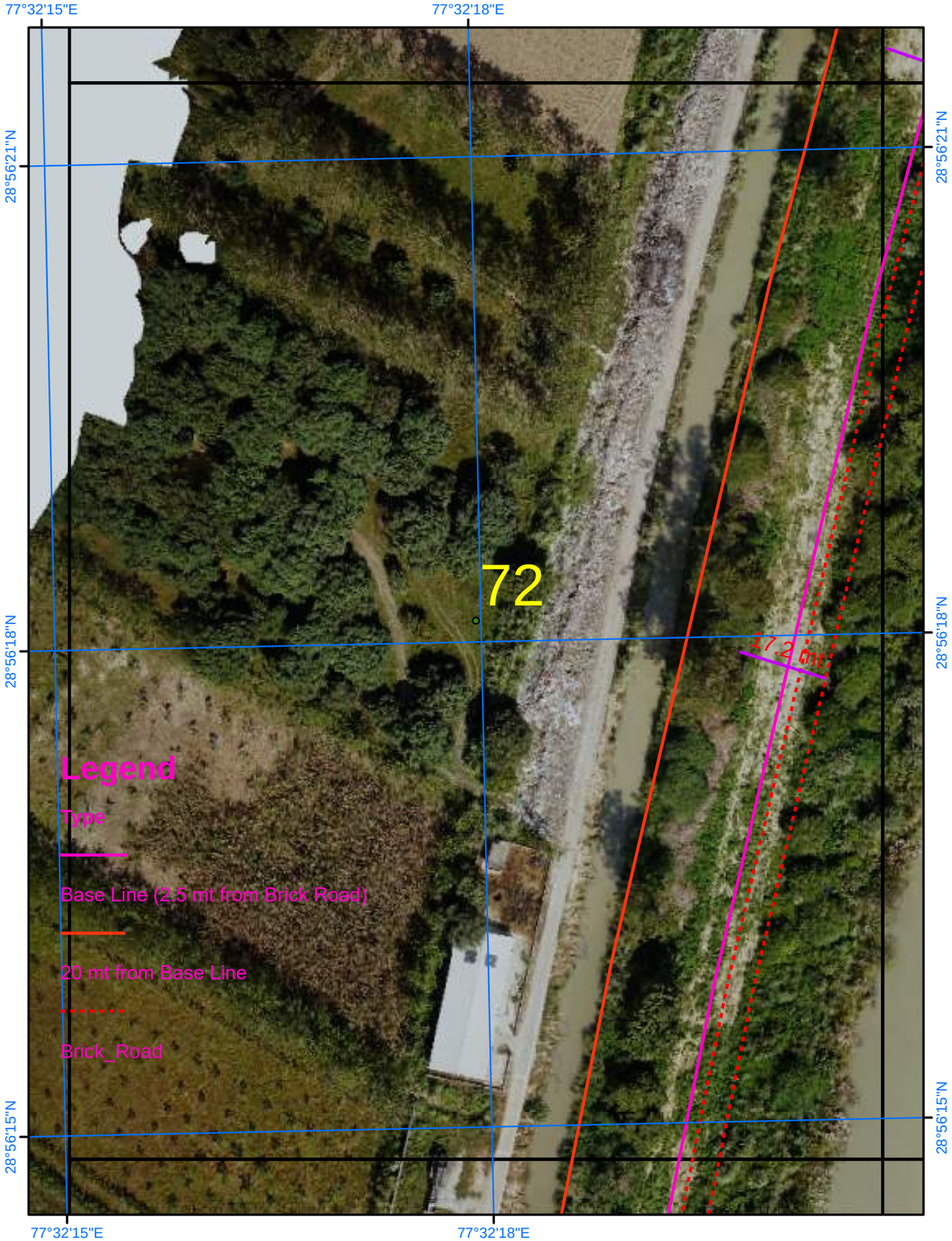


SURVEY OF INDIA

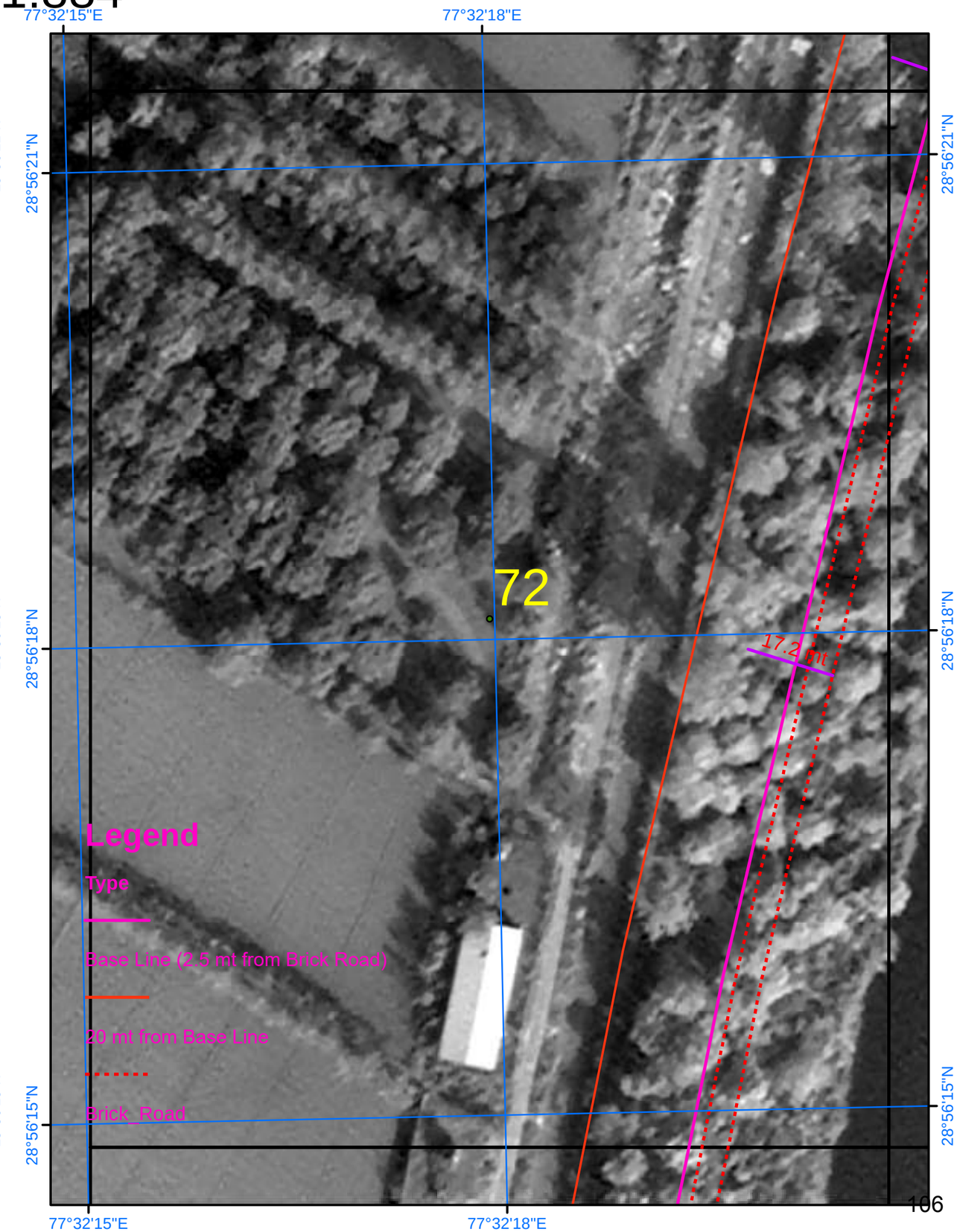
Scale 1:884

AREA_03_06

Drone Images Oct 2024



Satellite Images from NRSC of 2023

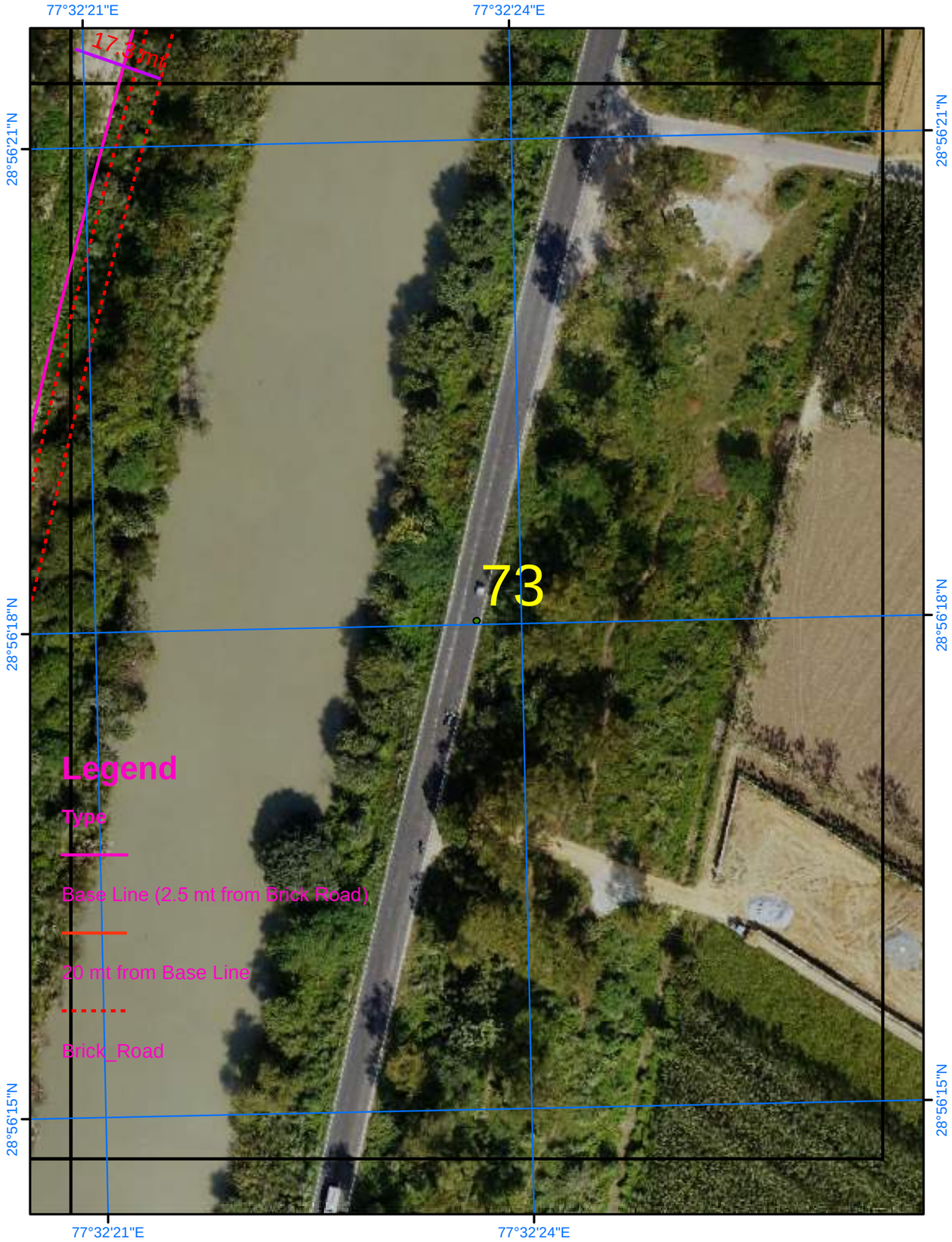


SURVEY OF INDIA

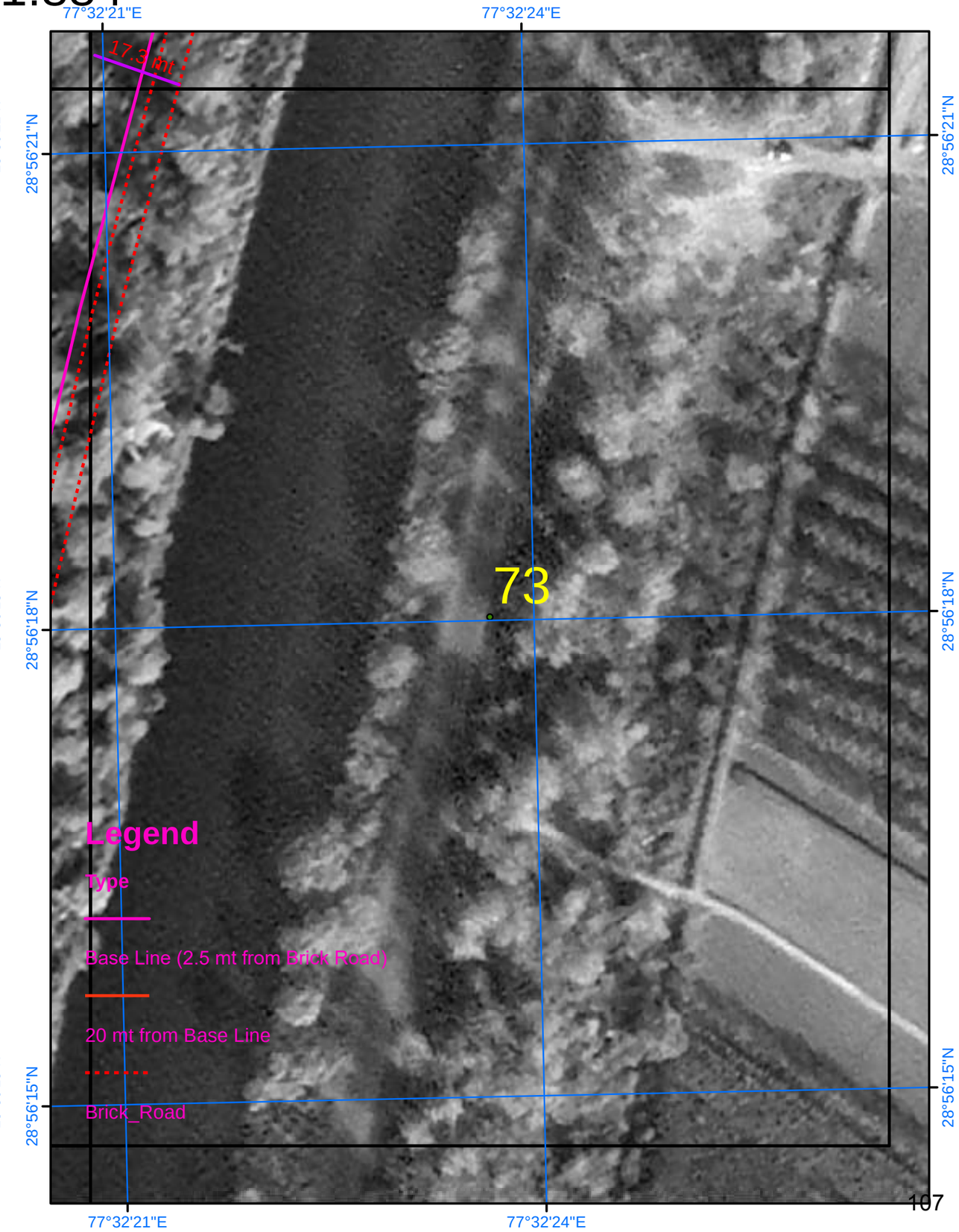
Scale 1:884

AREA_03_07

Drone Images Oct 2024



Satellite Images from NRSC of 2023



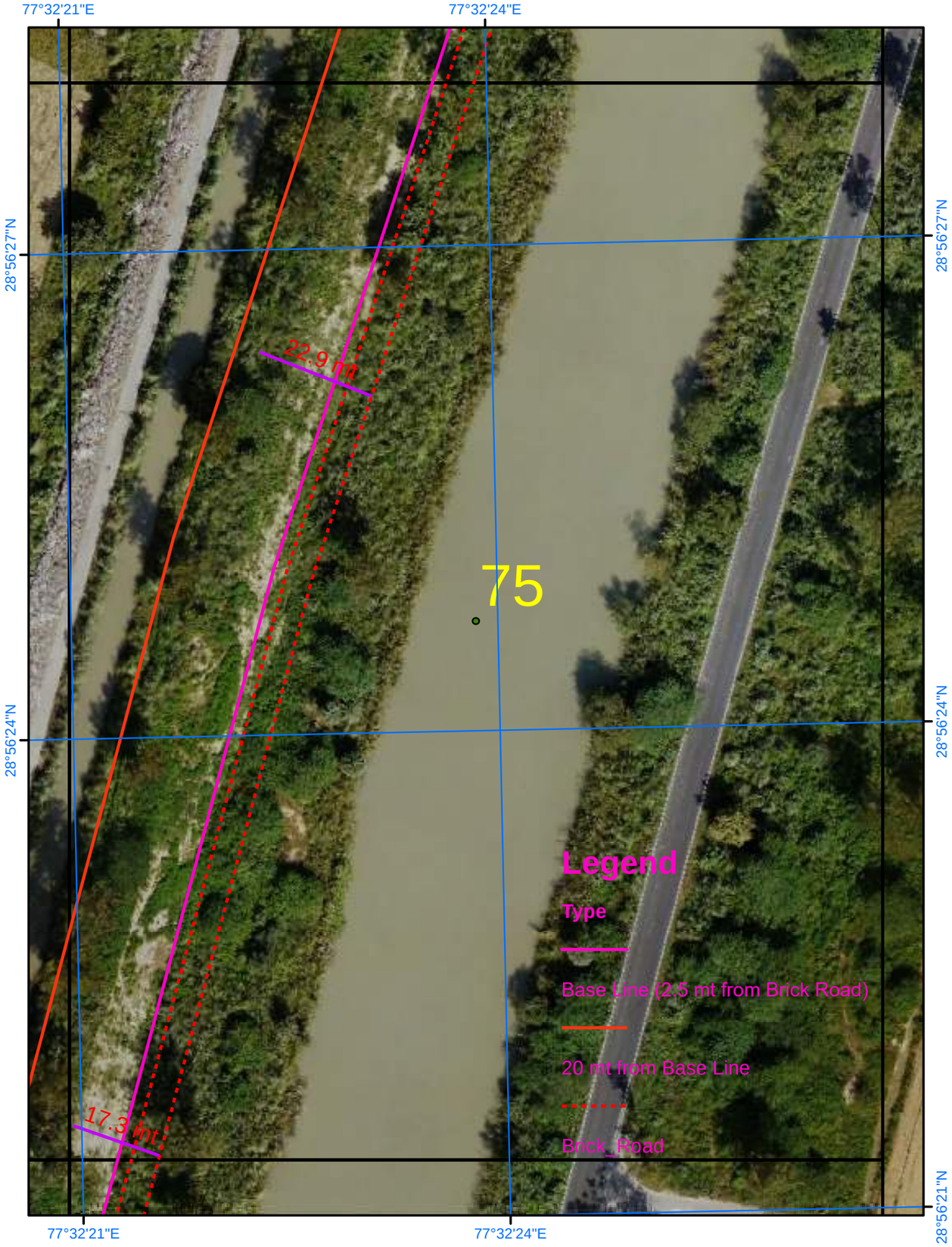
SURVEY OF INDIA

595

AREA_03_08

Scale 1:884

Drone Images Oct 2024



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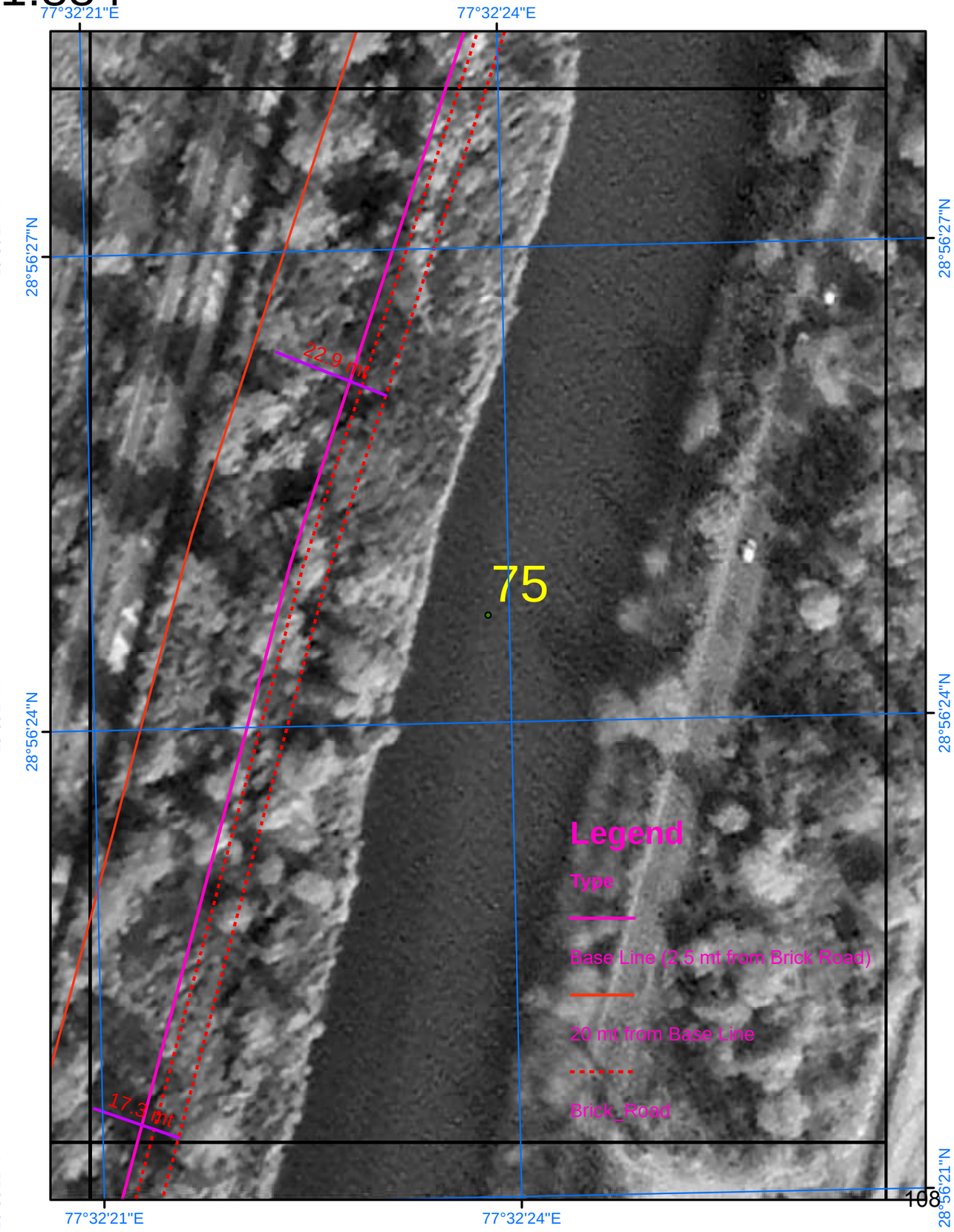

SURVEY OF INDIA

596

Scale 1:884

AREA_03_09

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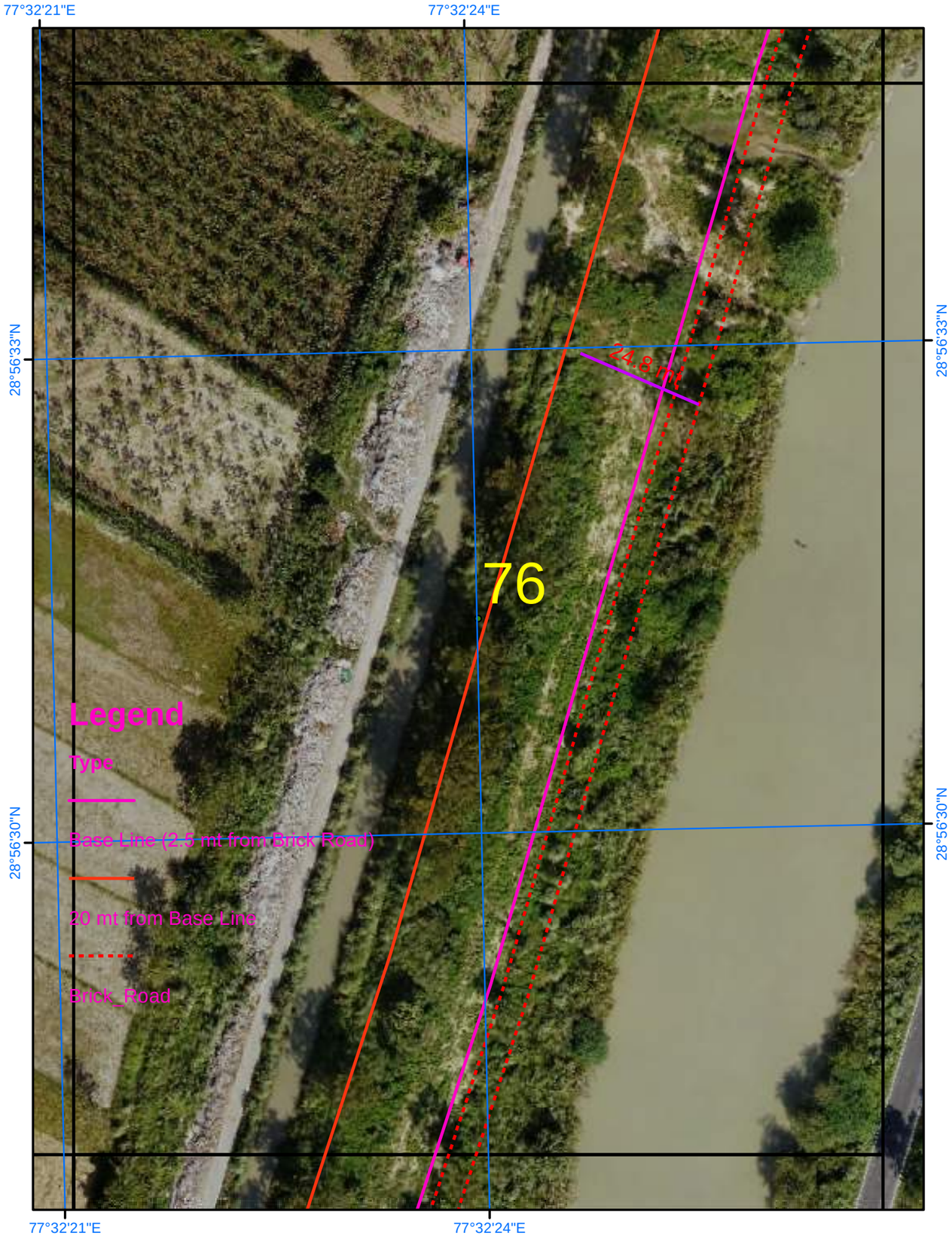
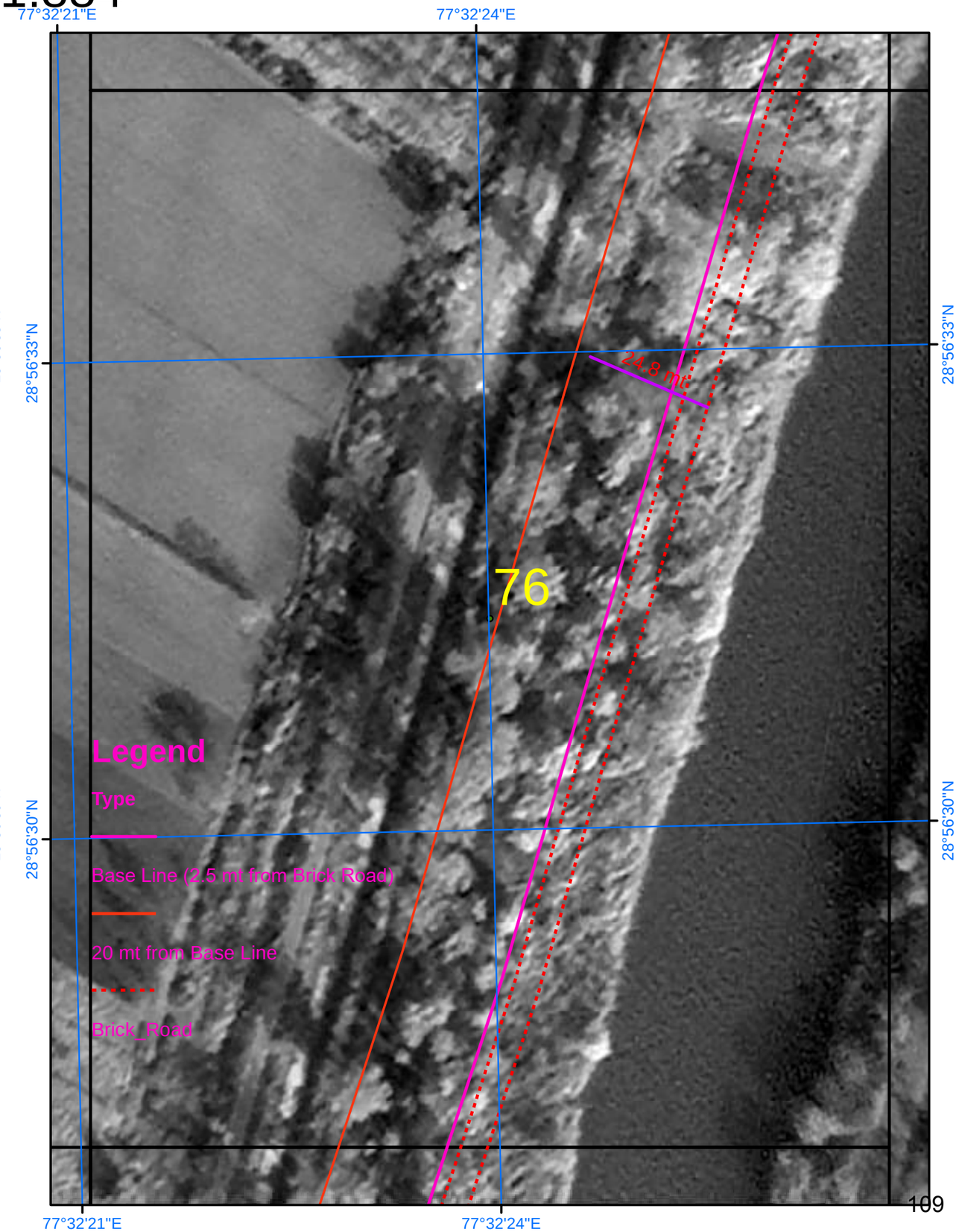
Drone Images Oct 2024



Satellite Images from NRSC of 2023



SURVEY OF INDIA

597

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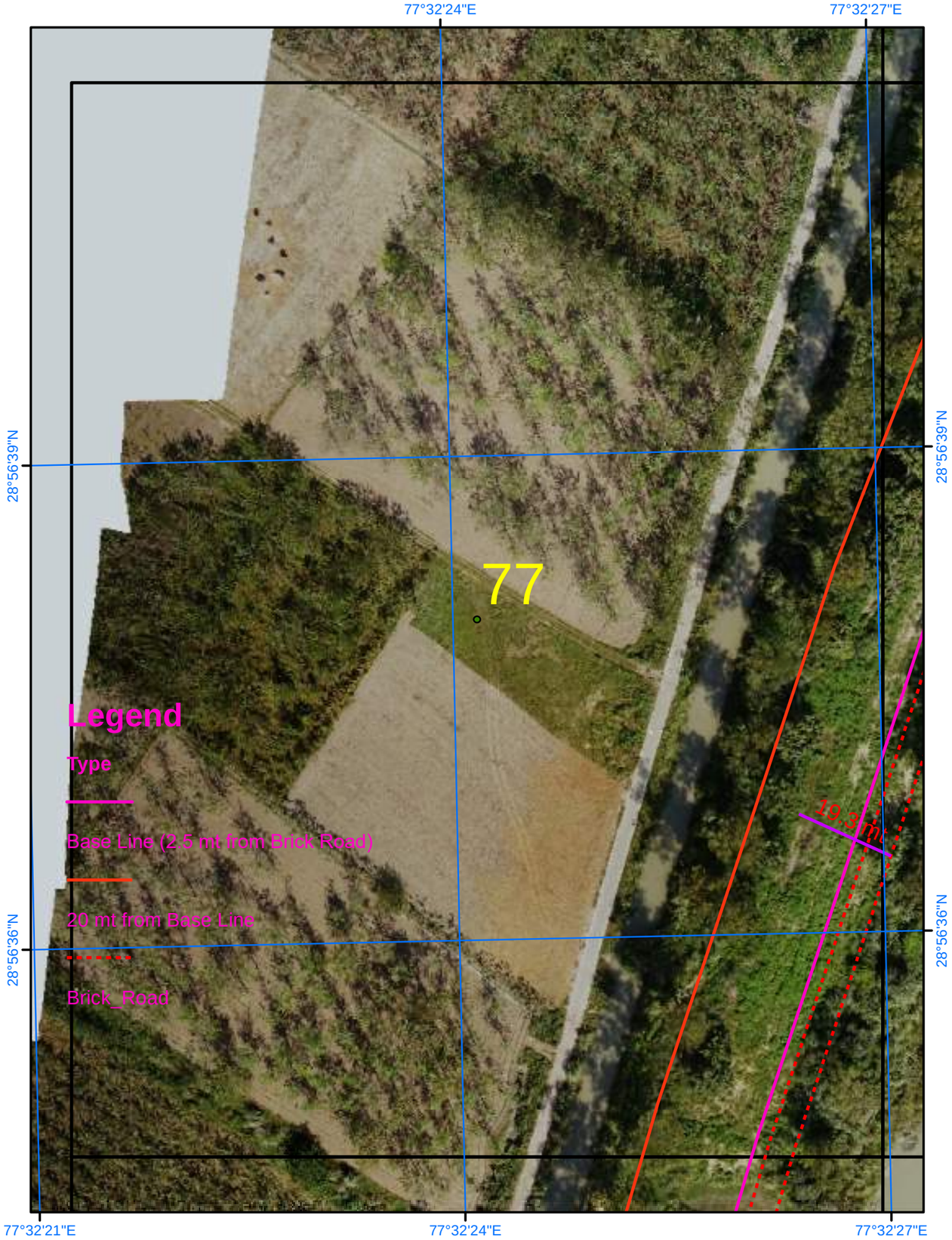
AREA_03_10

Drone Images Oct 2024



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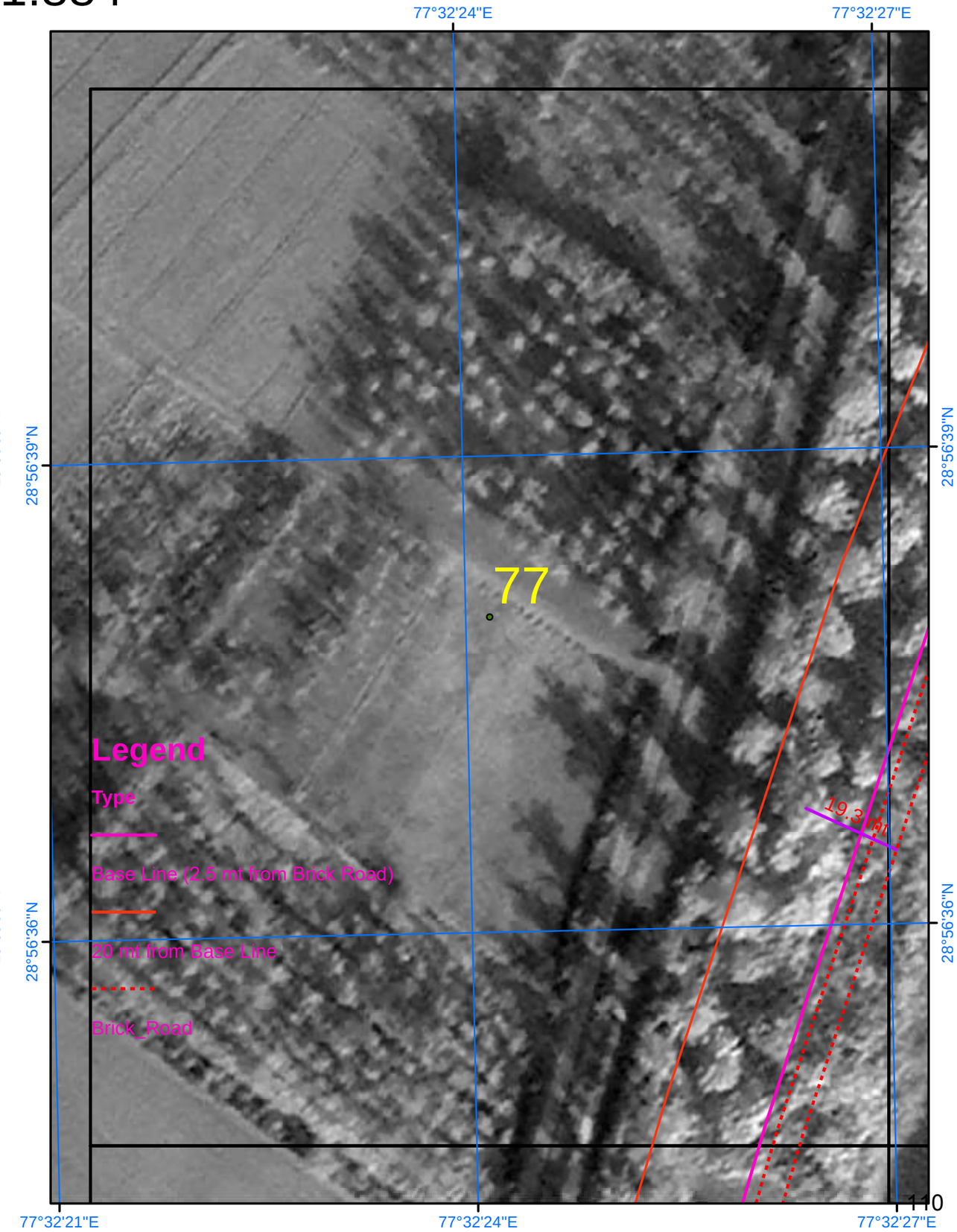

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AREA_03_11

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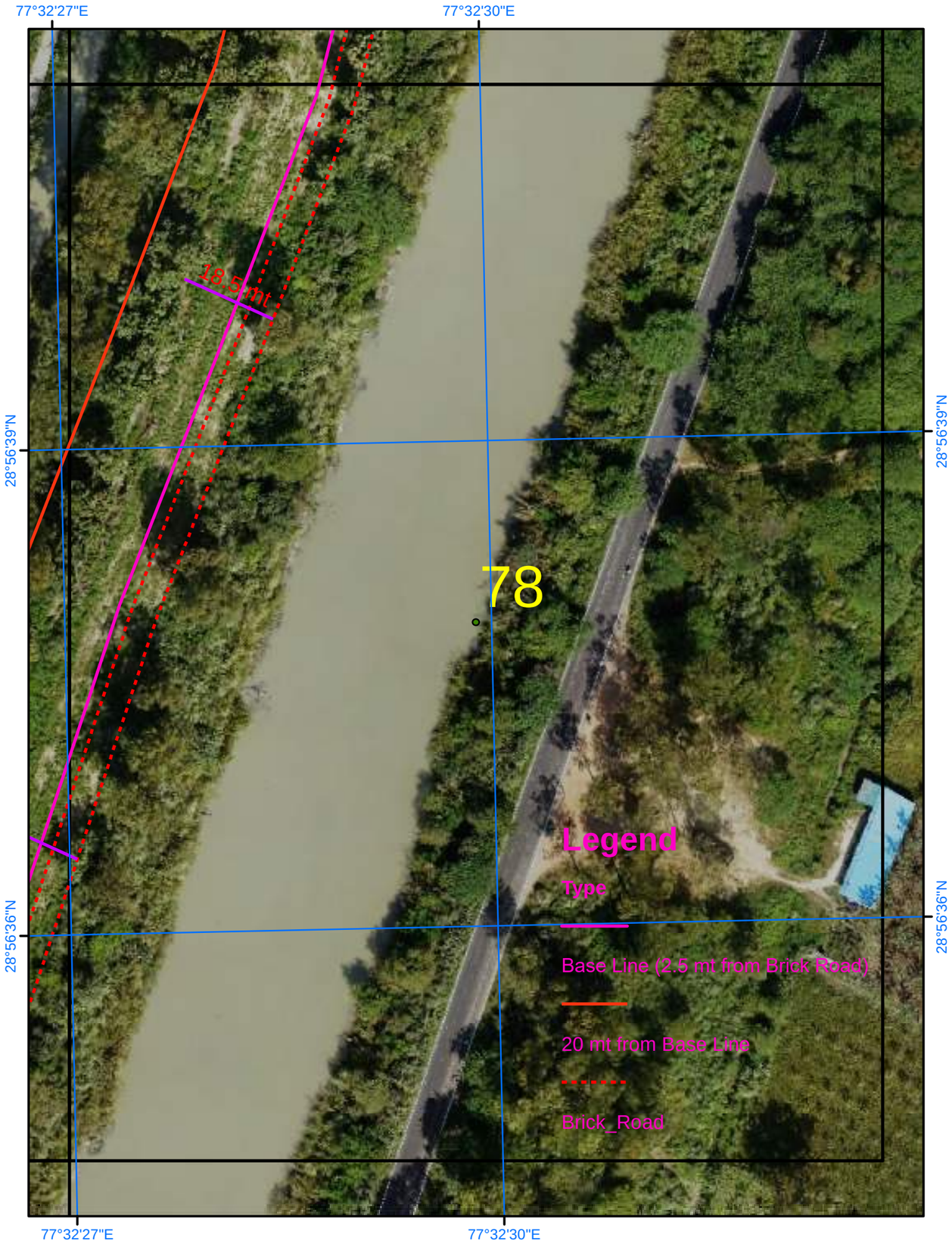

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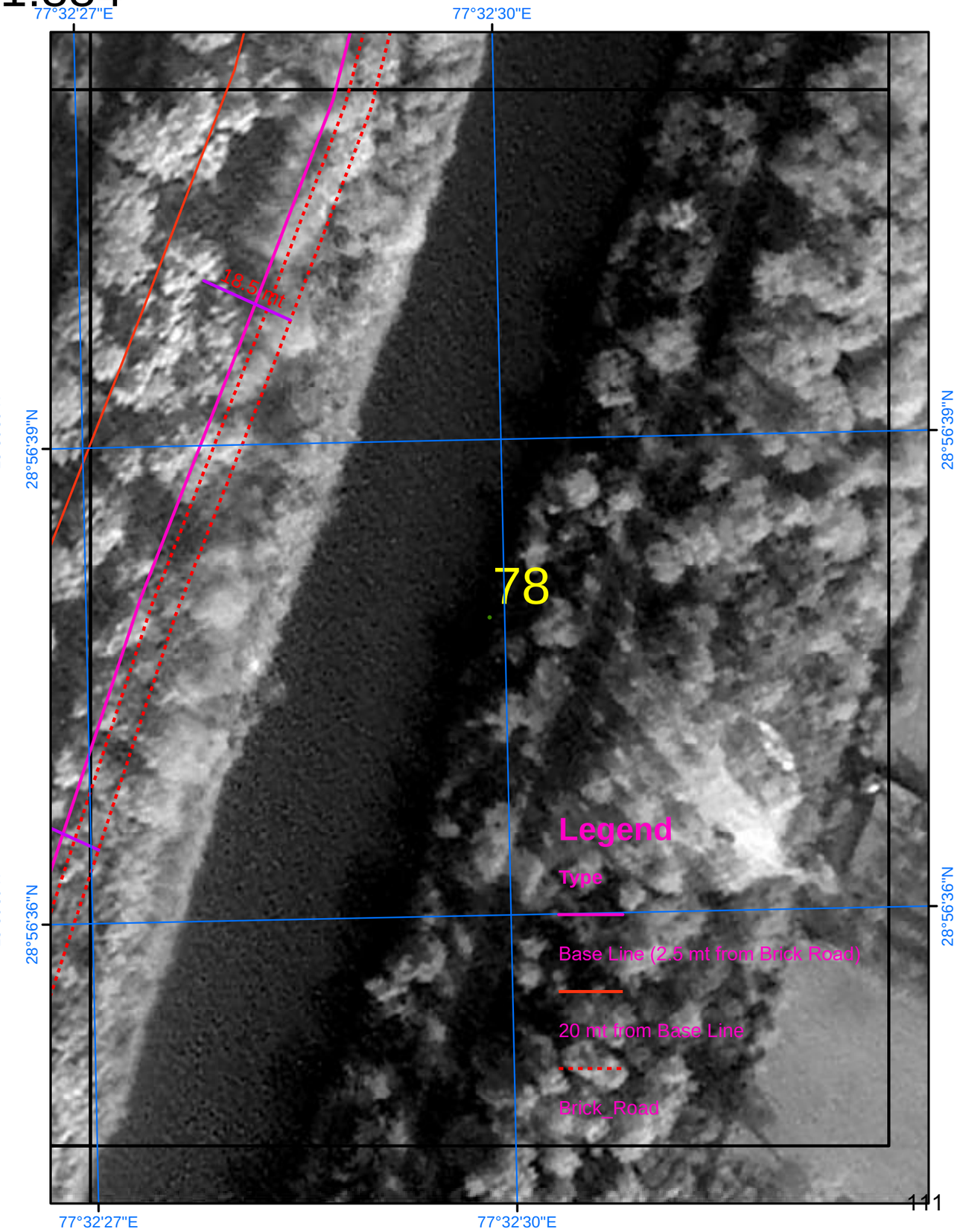

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Drone Images Oct 2024

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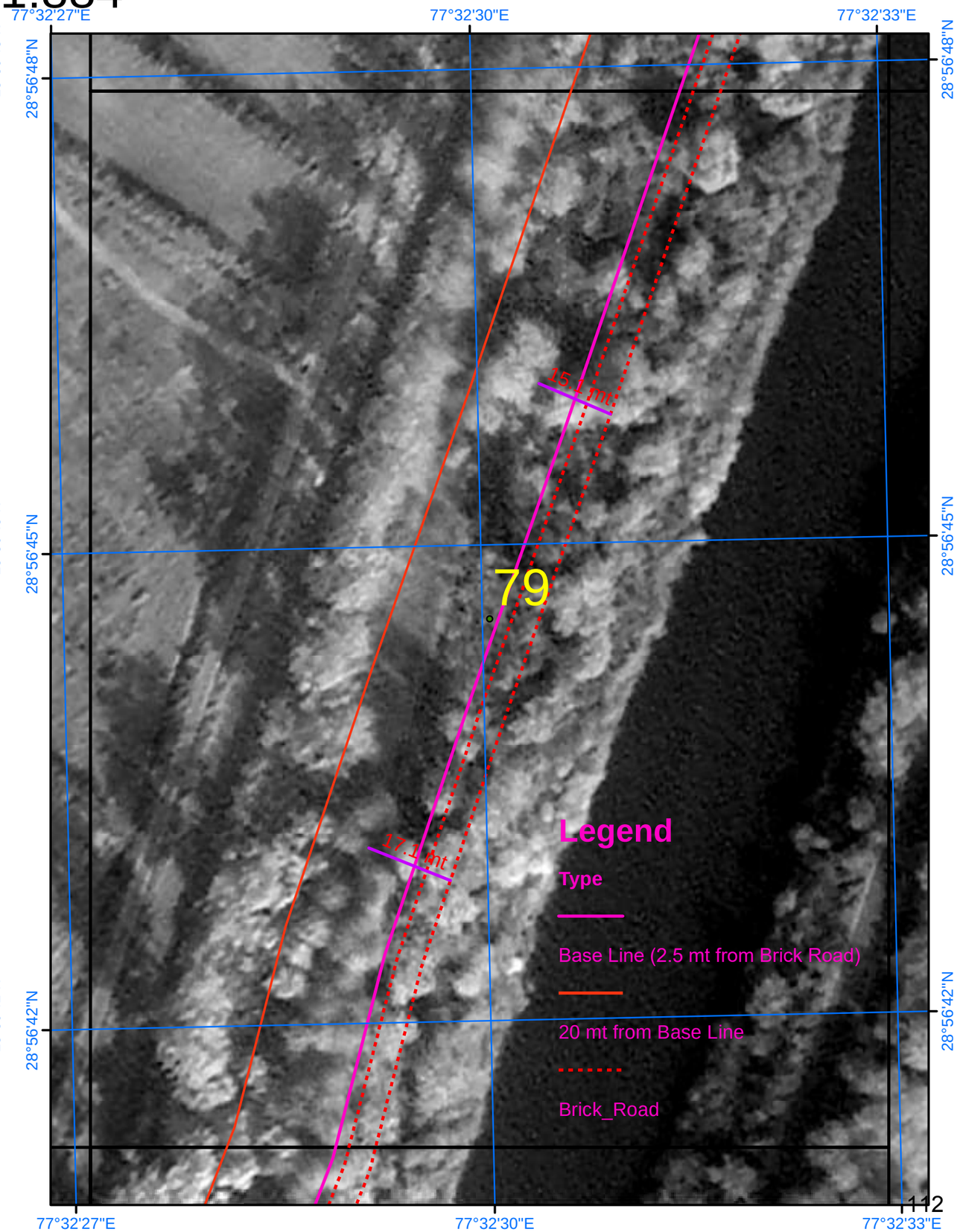

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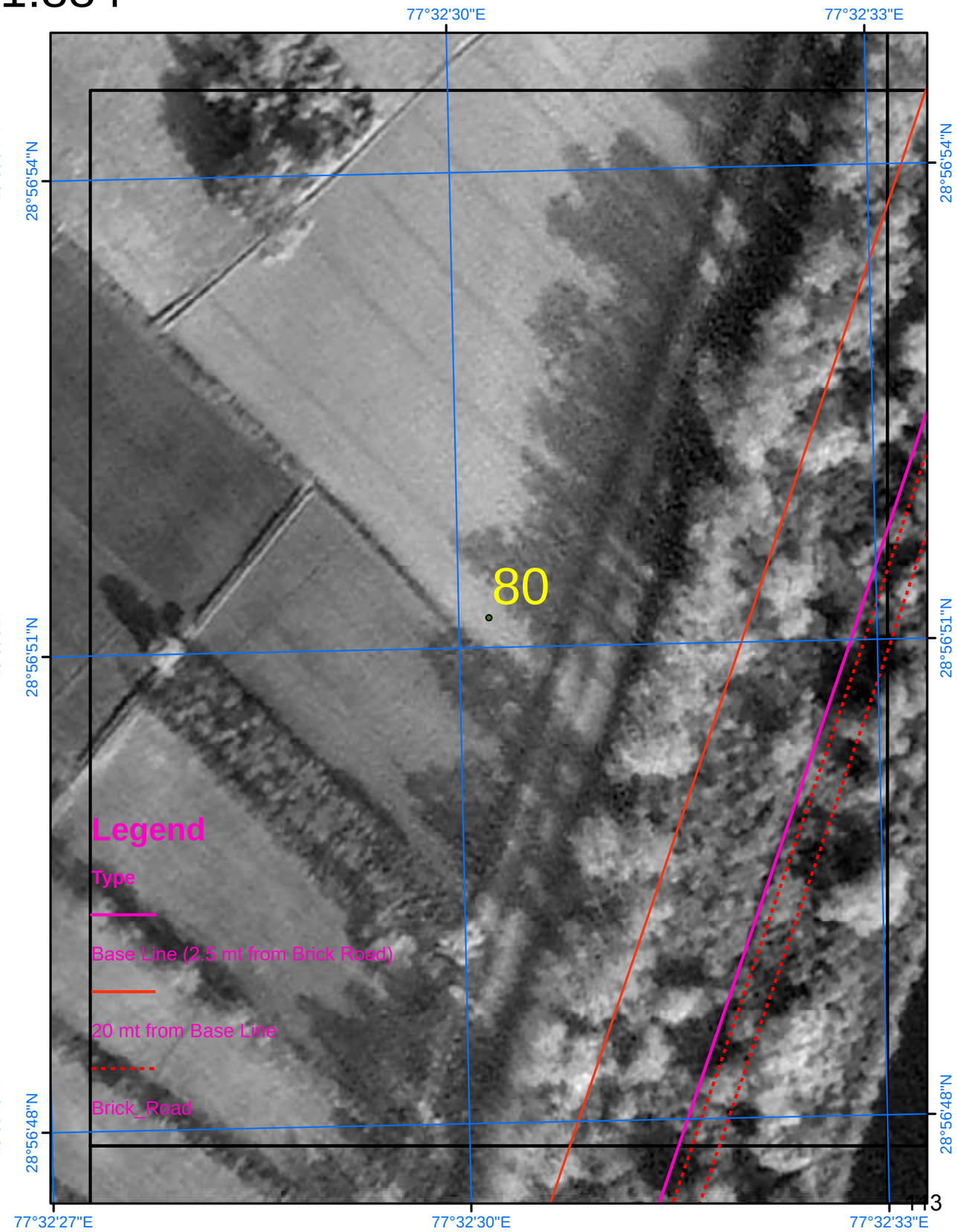

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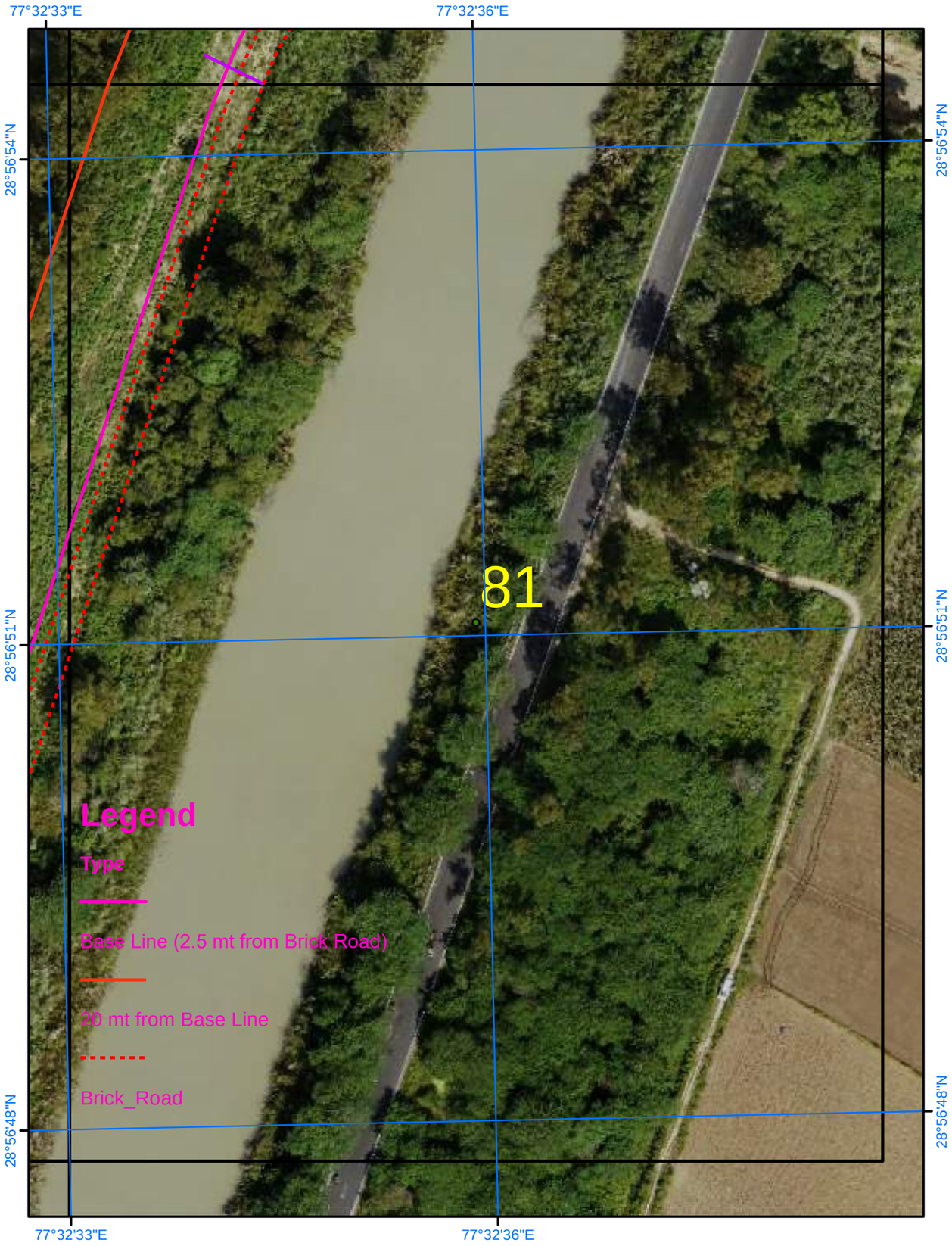

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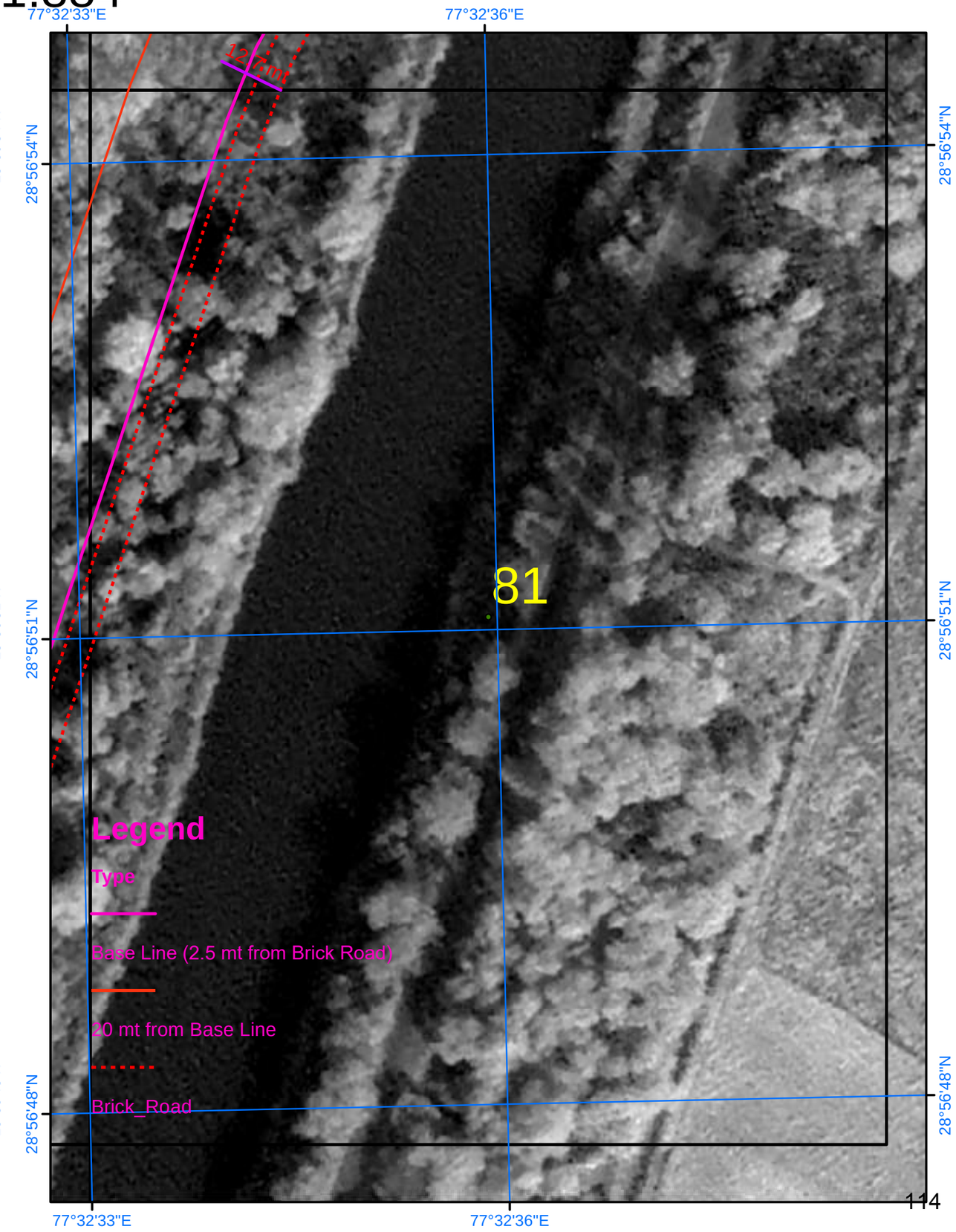

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AREA_03_15

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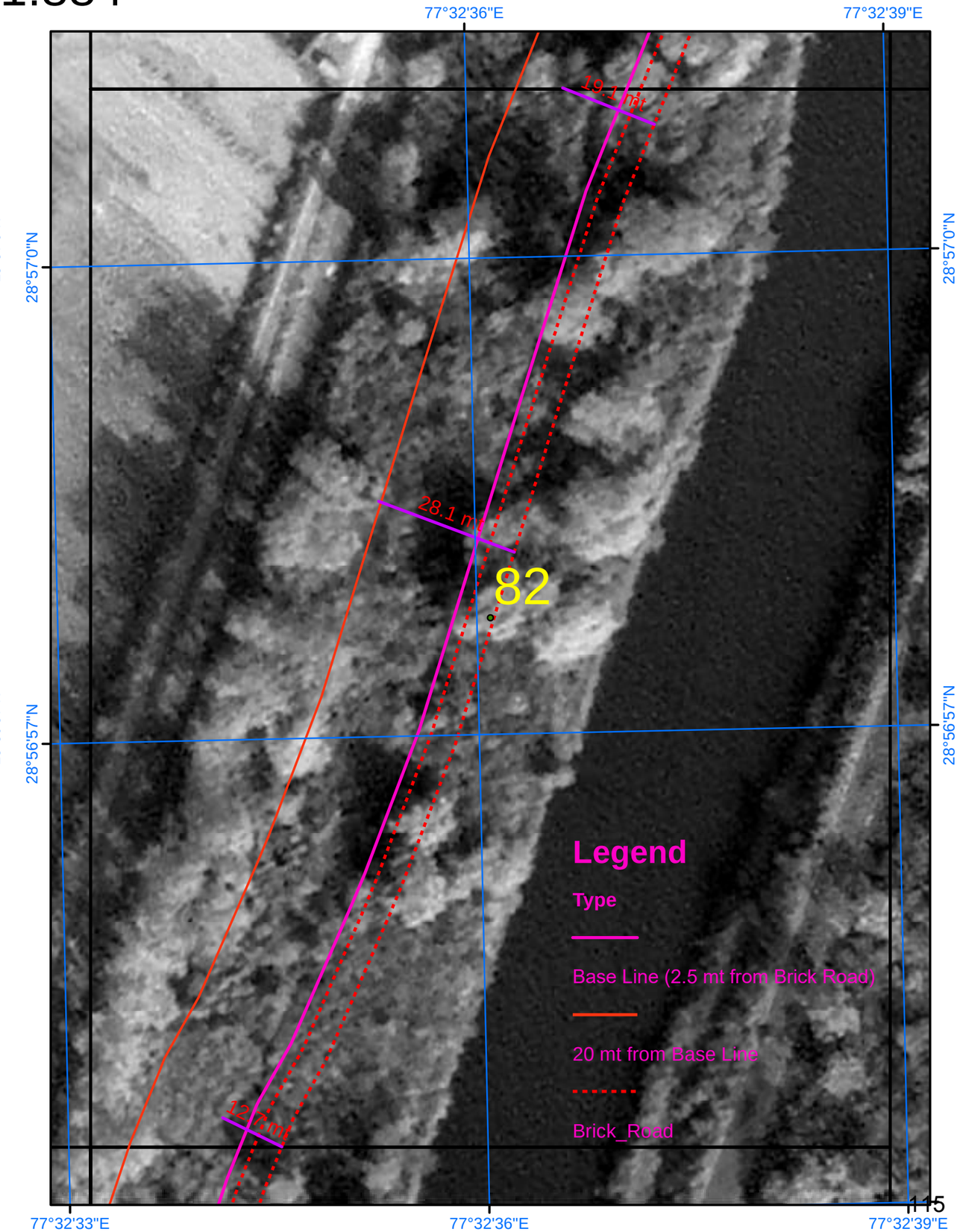

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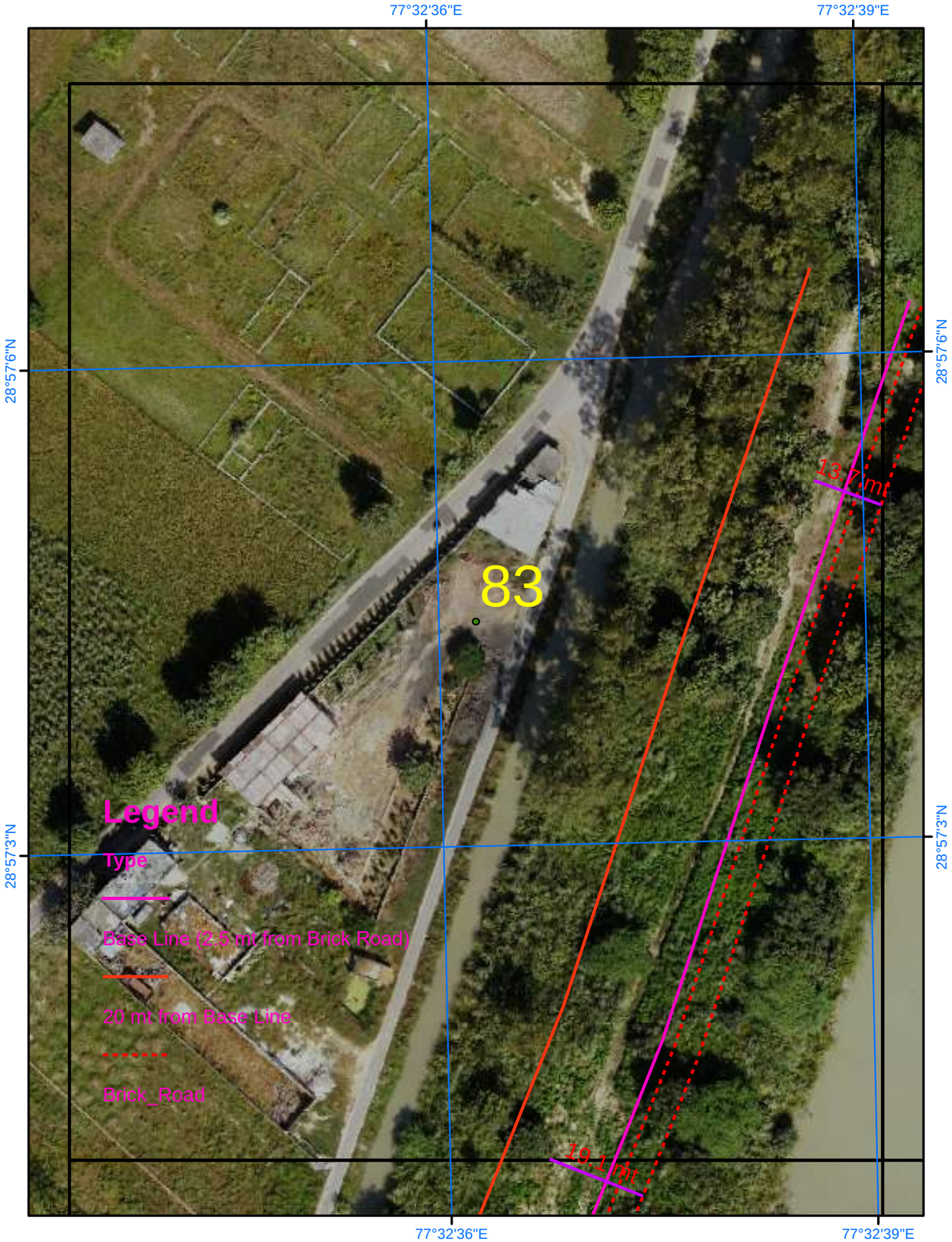

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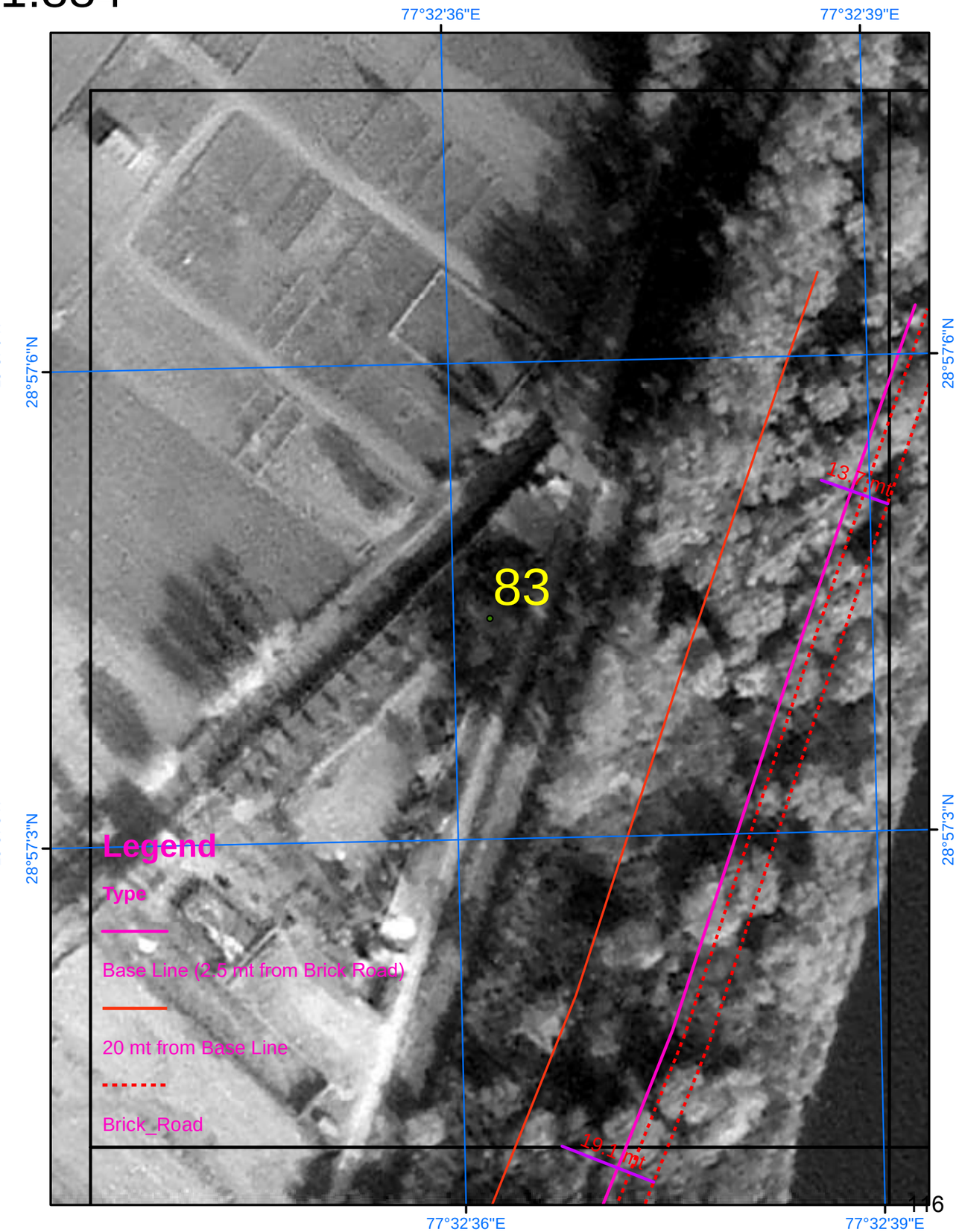

SURVEY OF INDIA

604

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AREA_03_17

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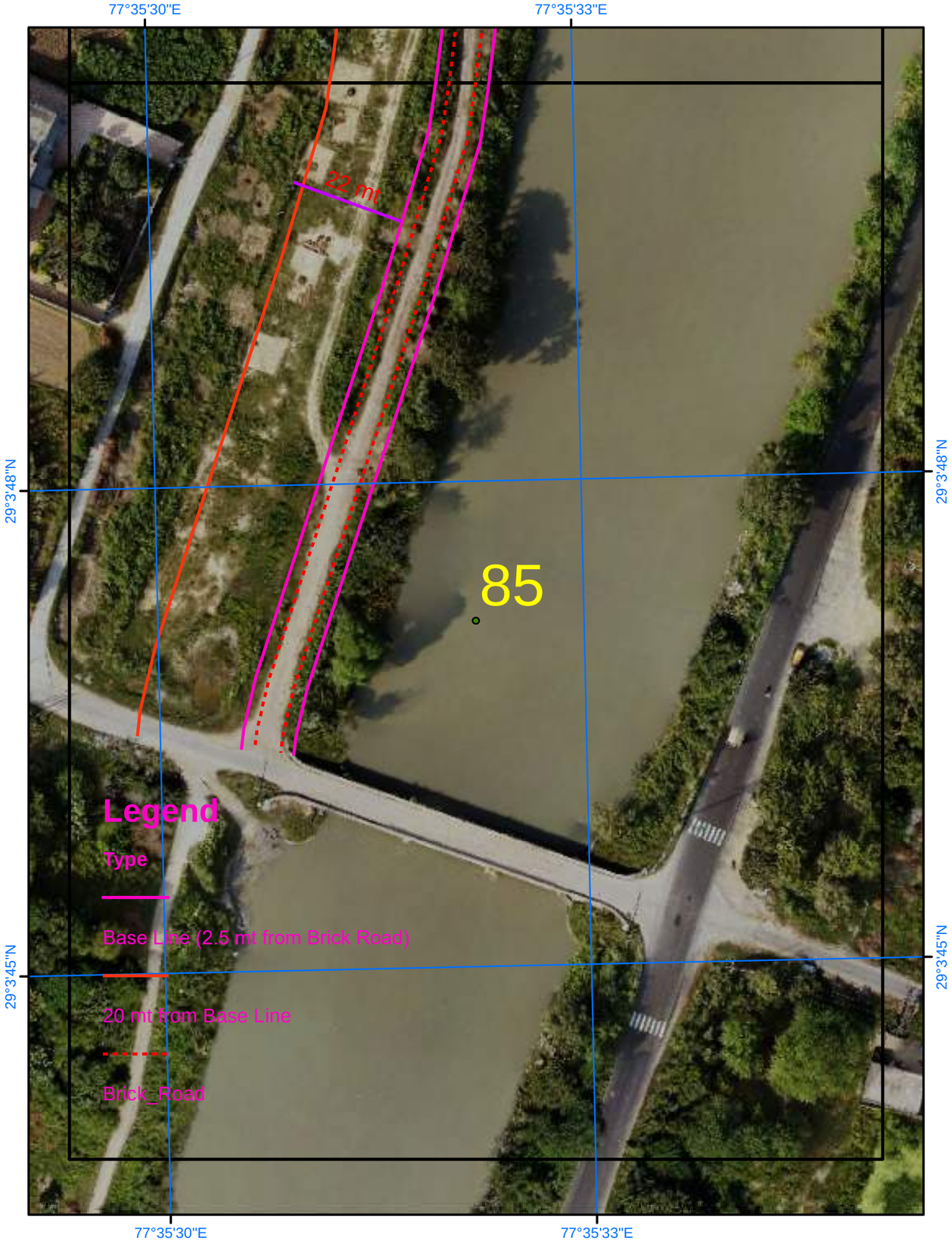

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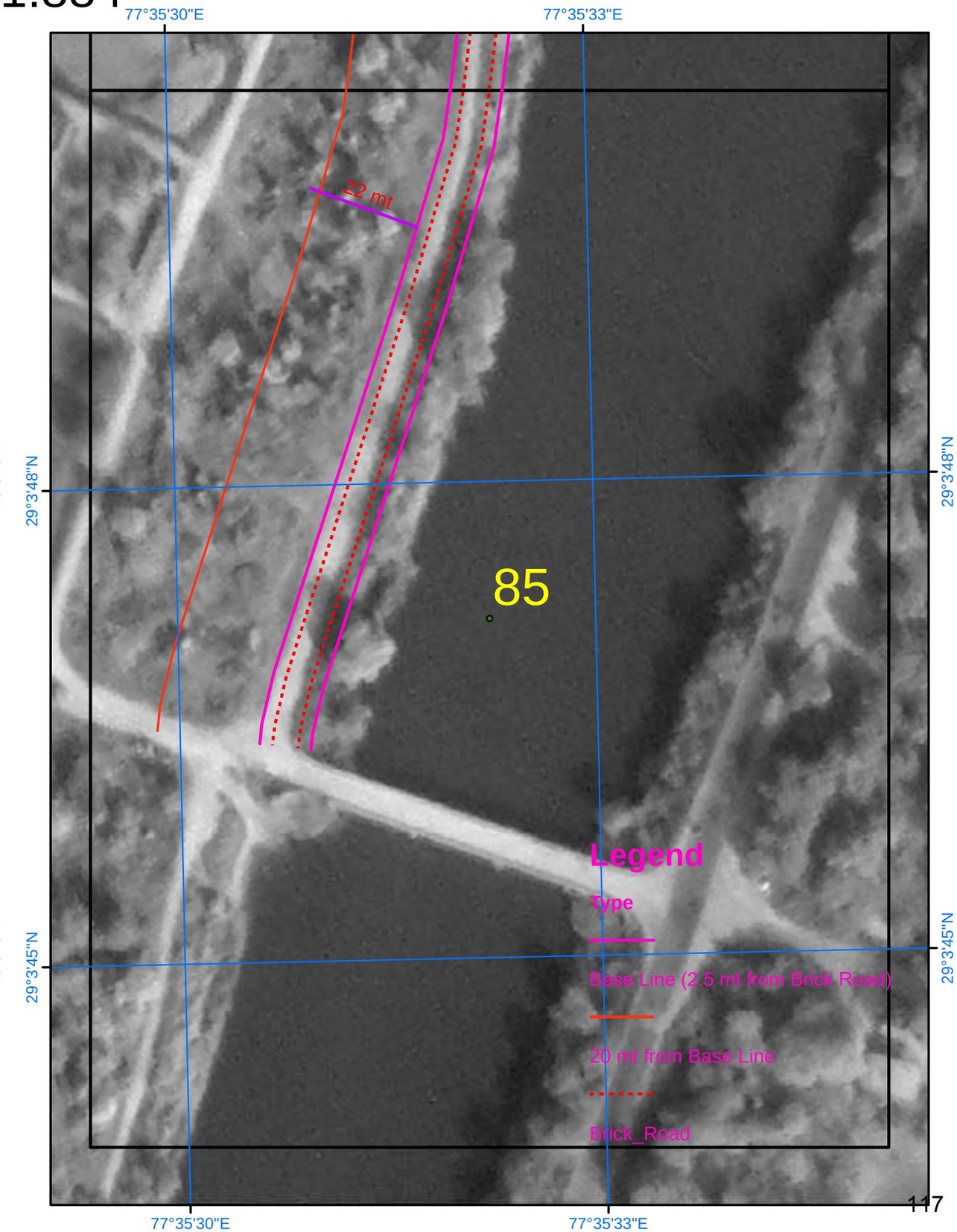

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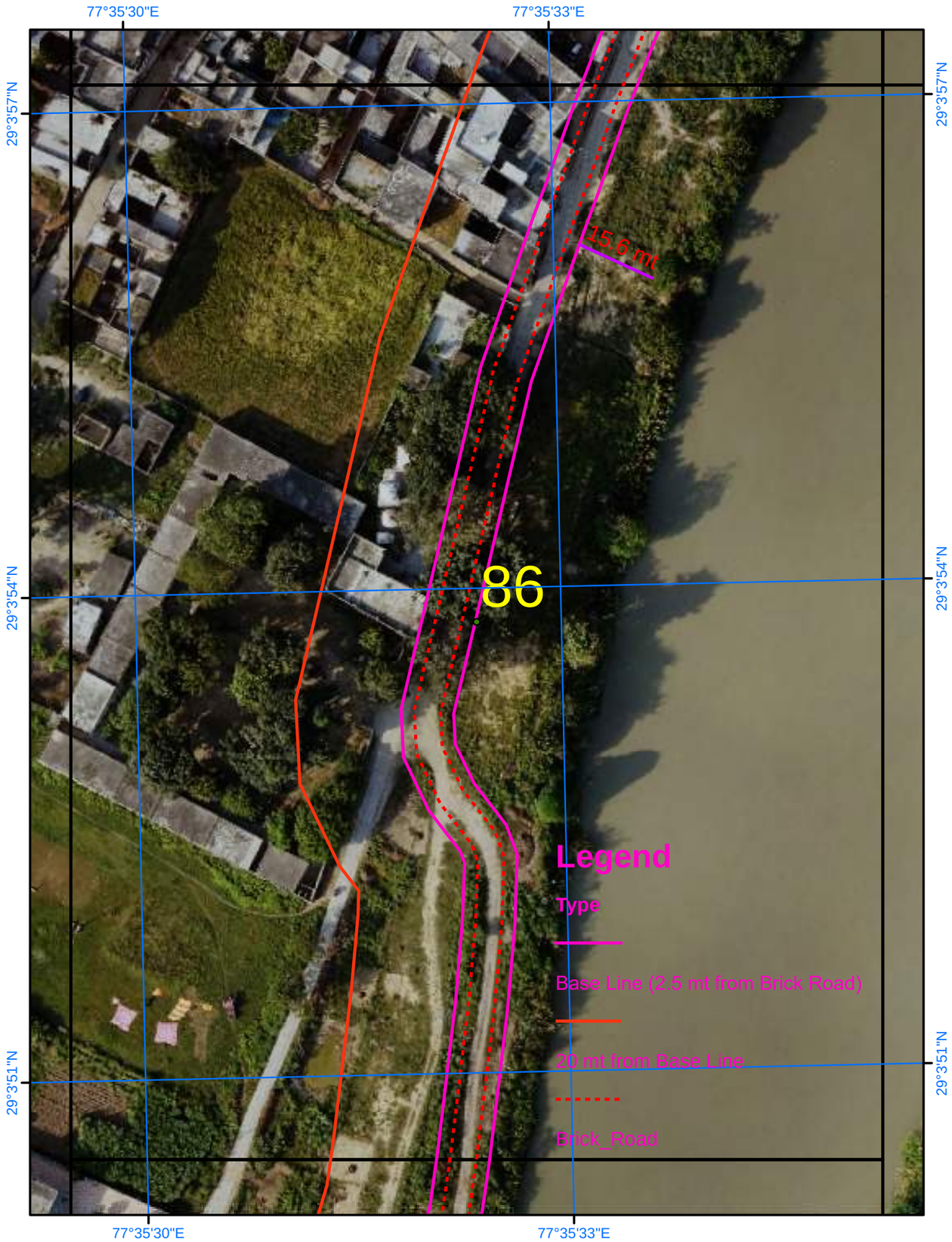
AREA_04_01

Drone Images Oct 2024



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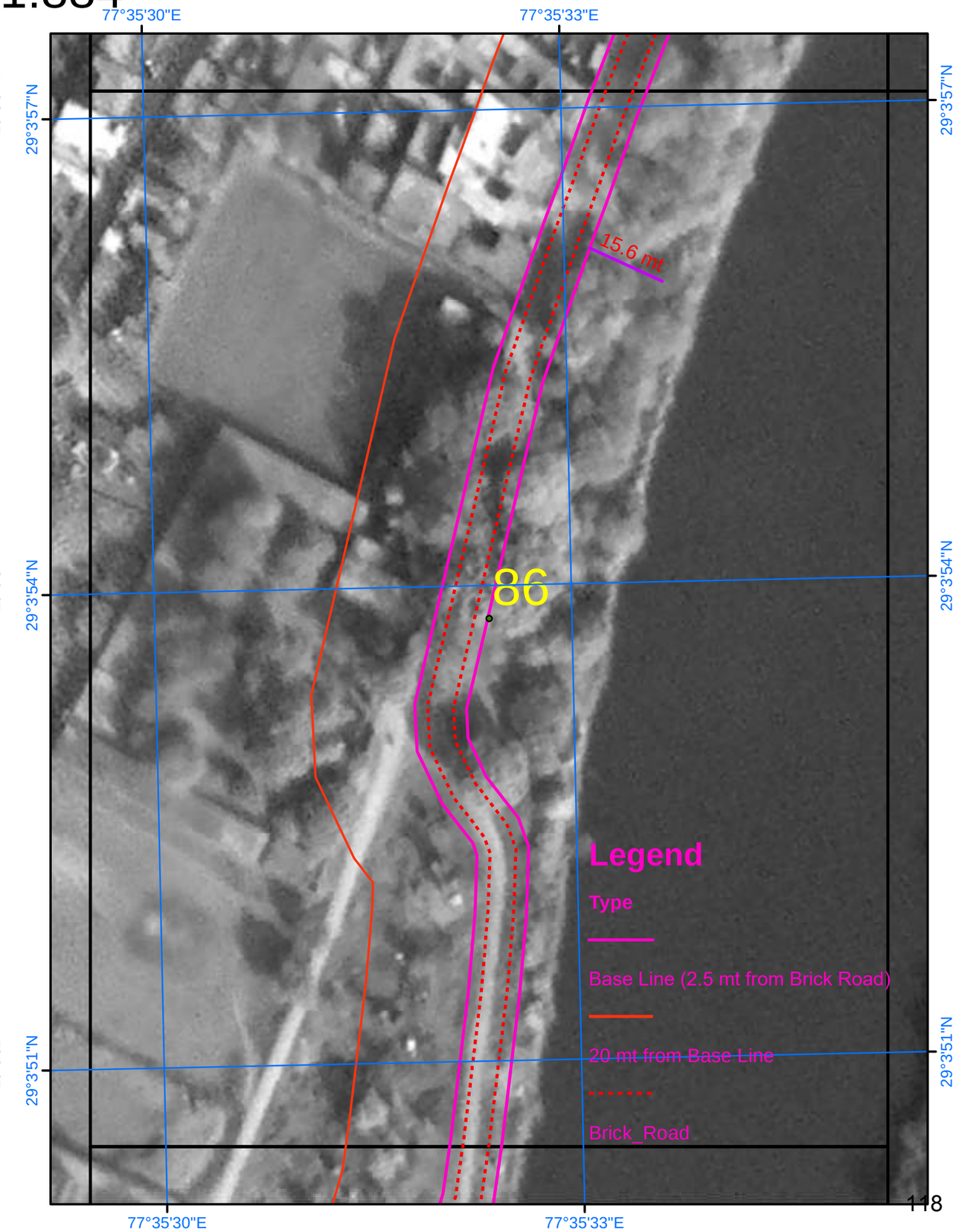

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606

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AREA_04_02

Drone Images Oct 2024

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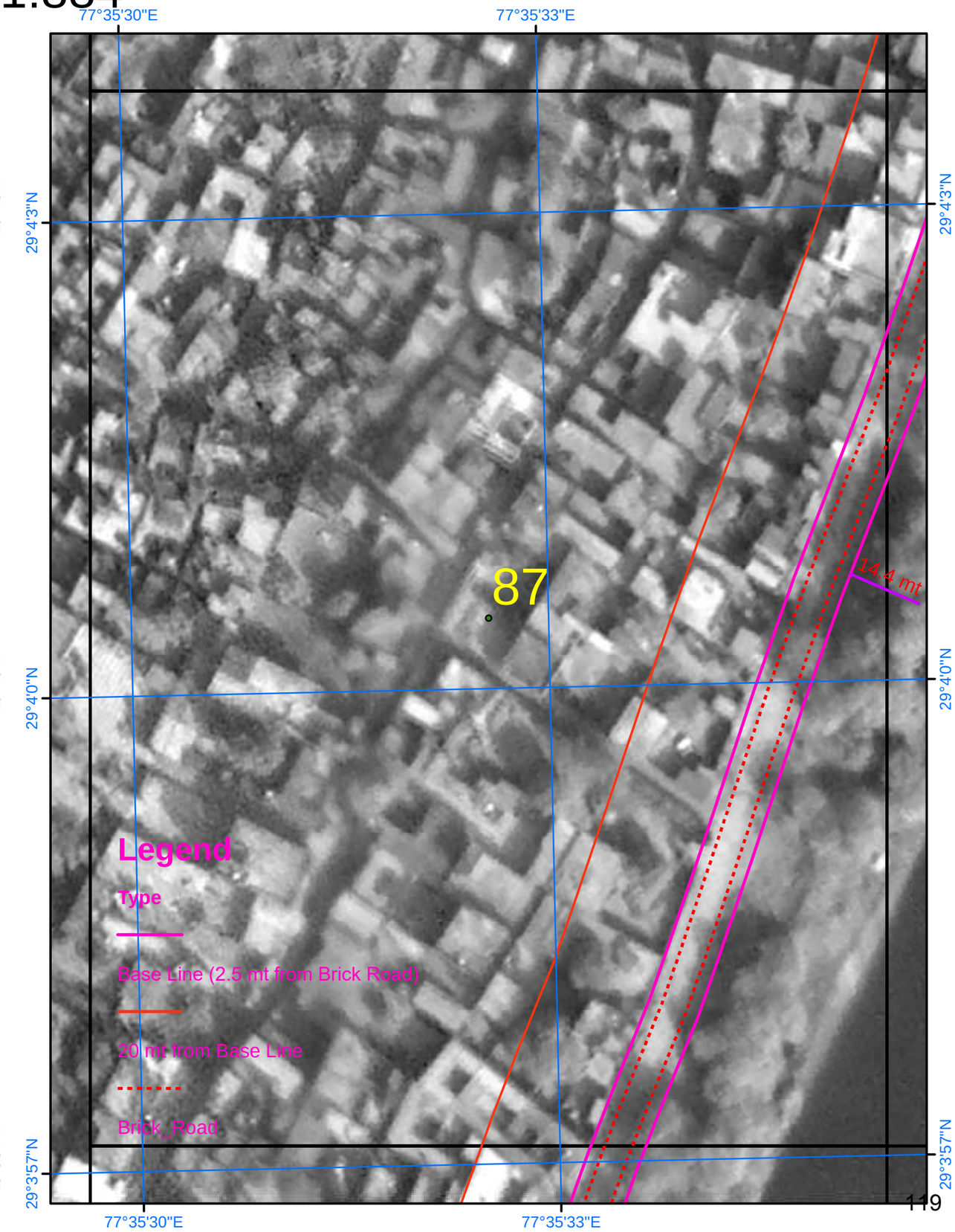

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607

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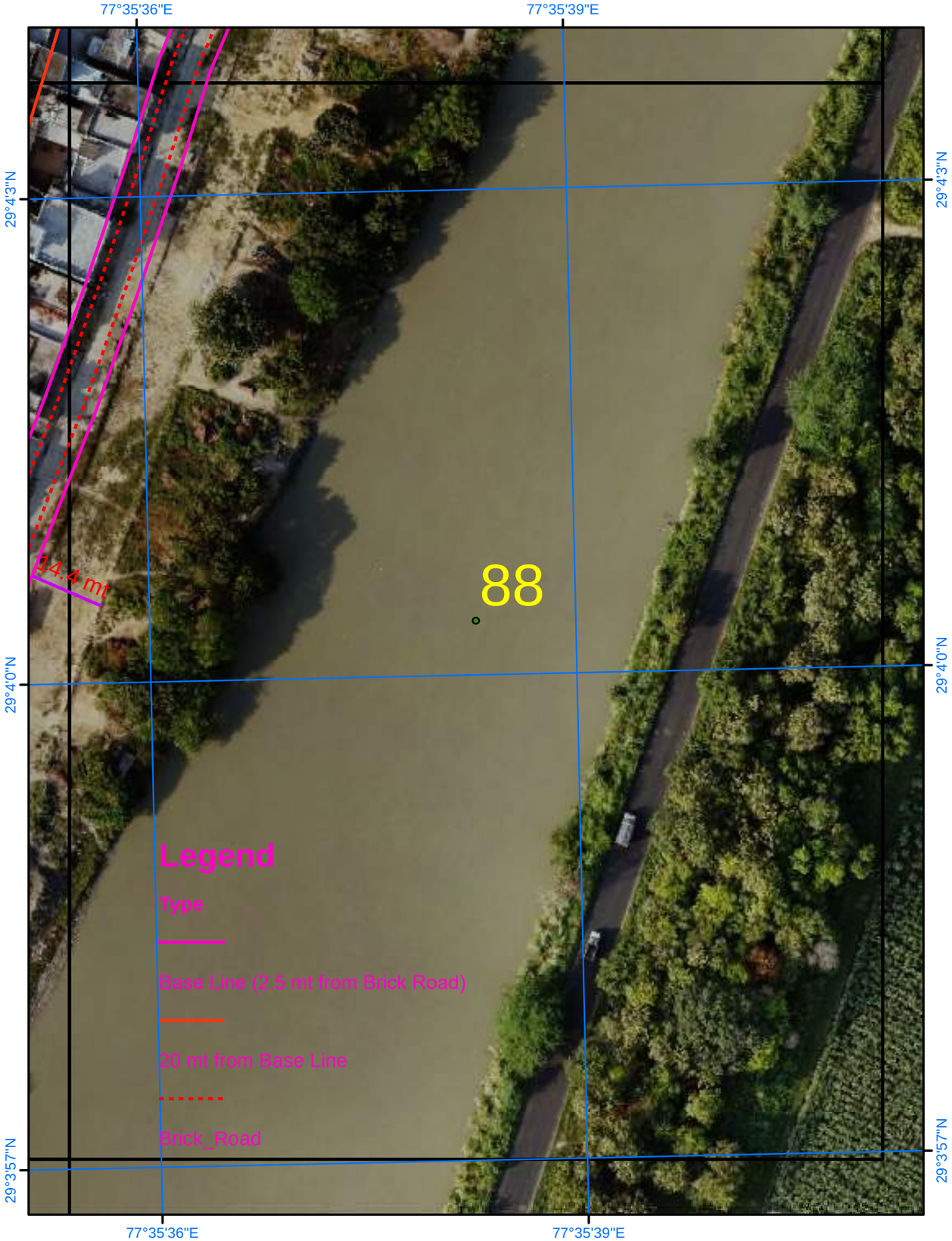

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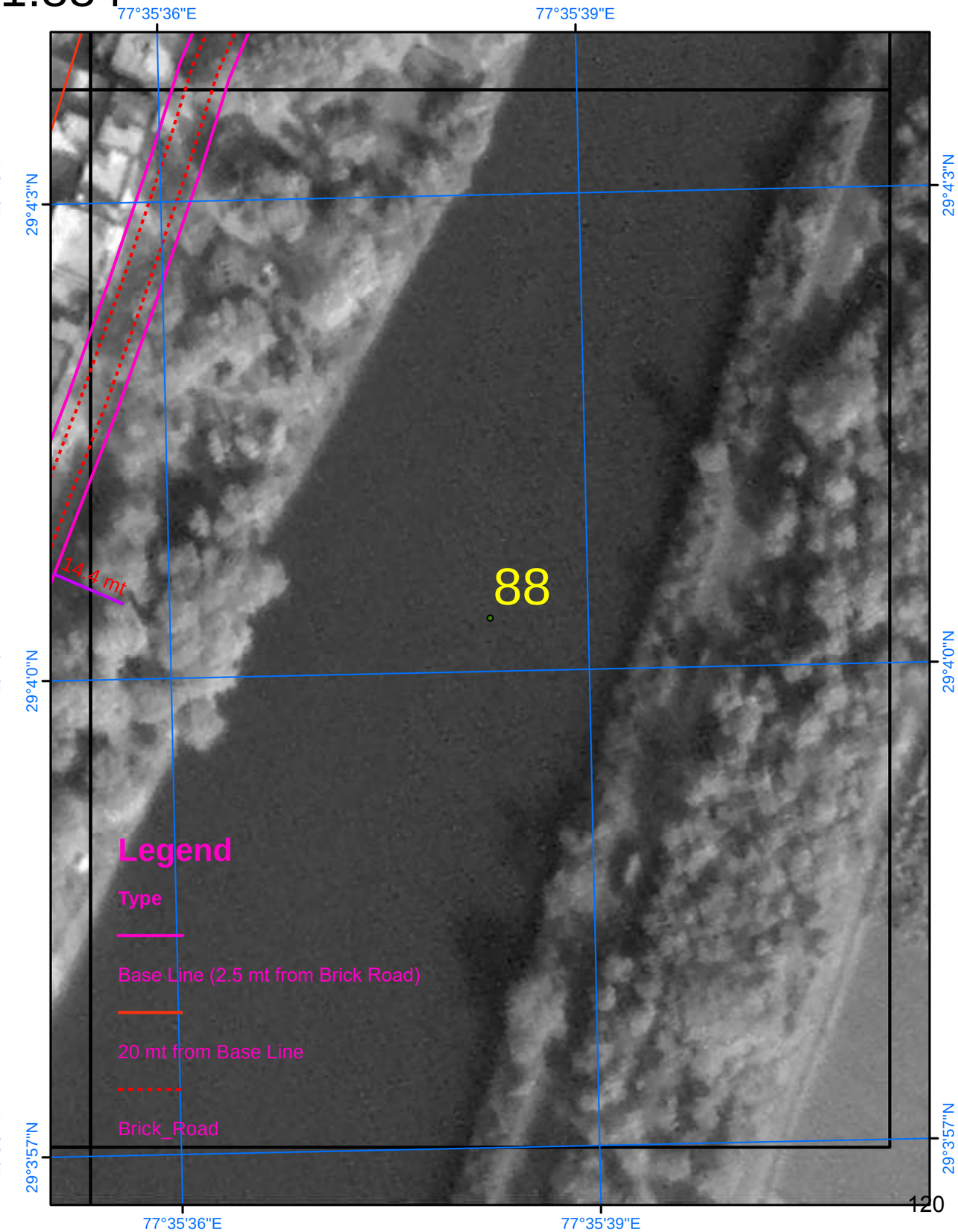

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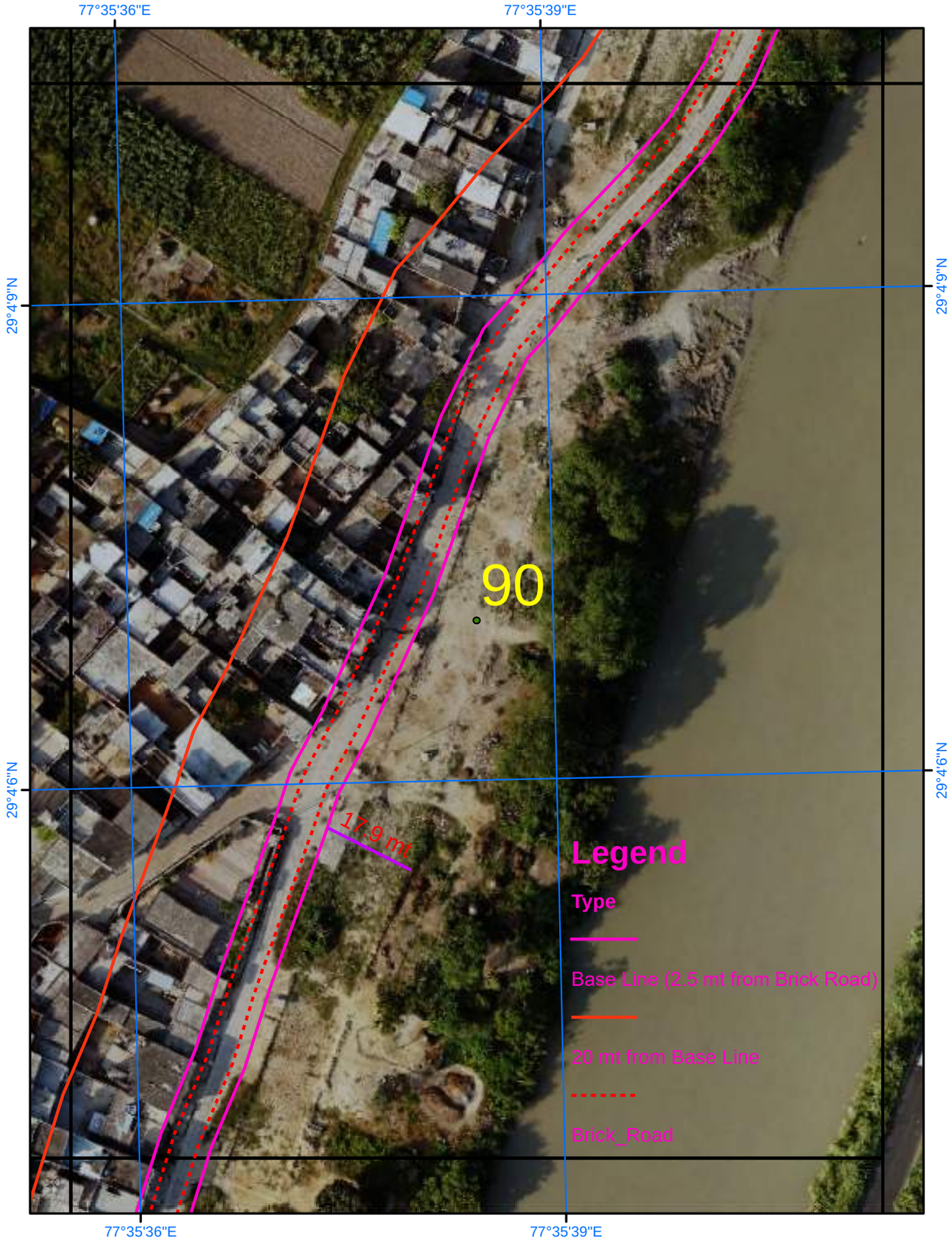

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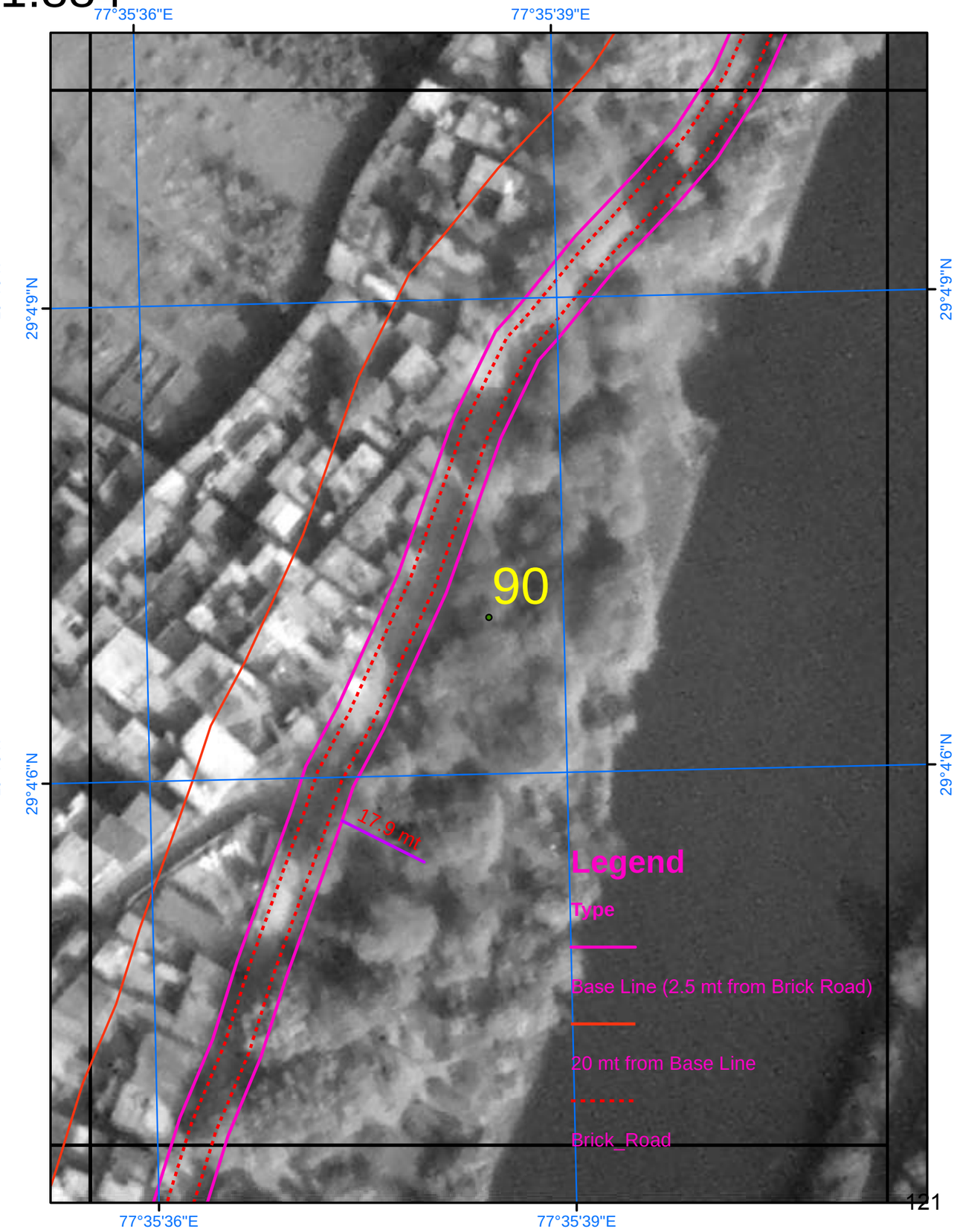

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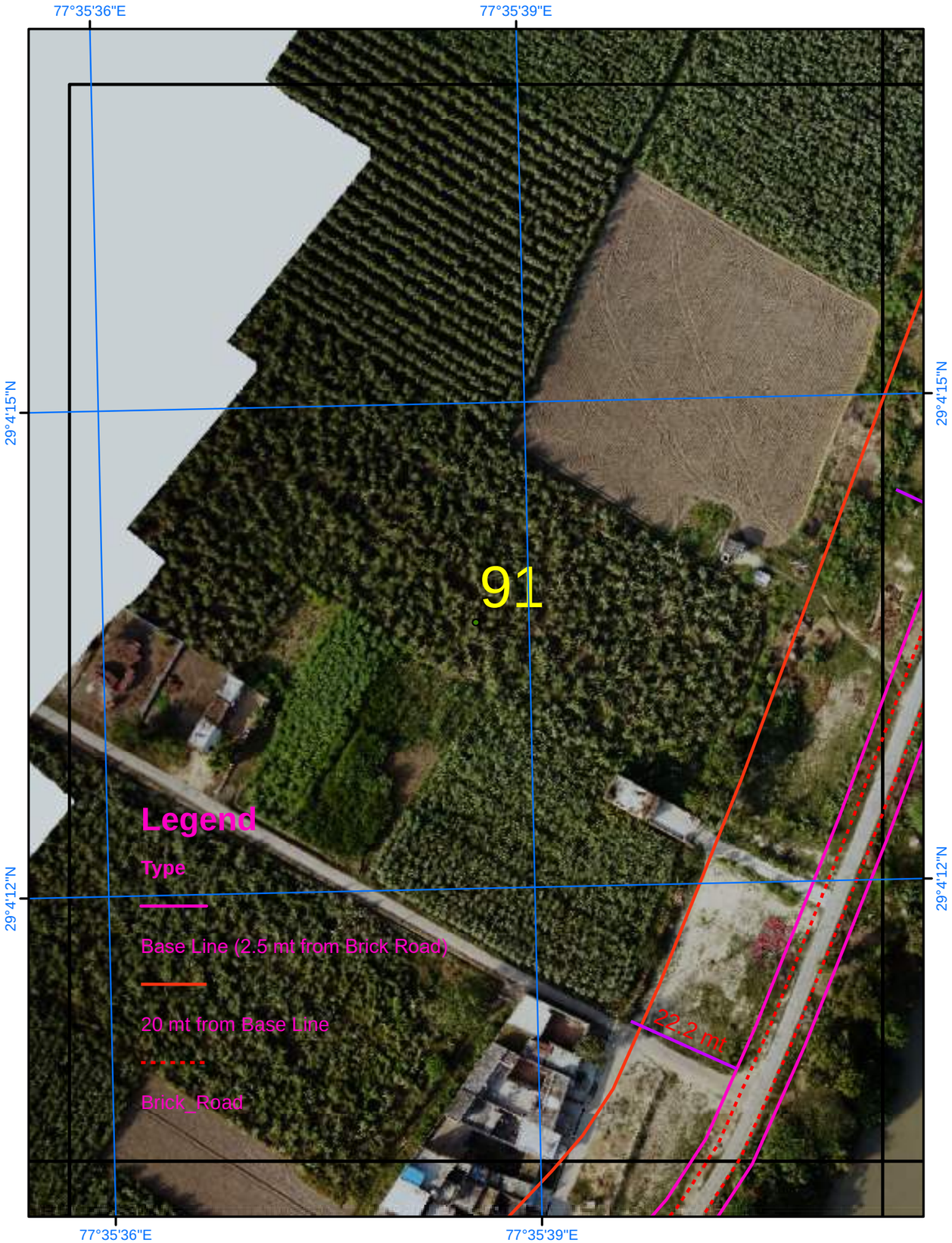

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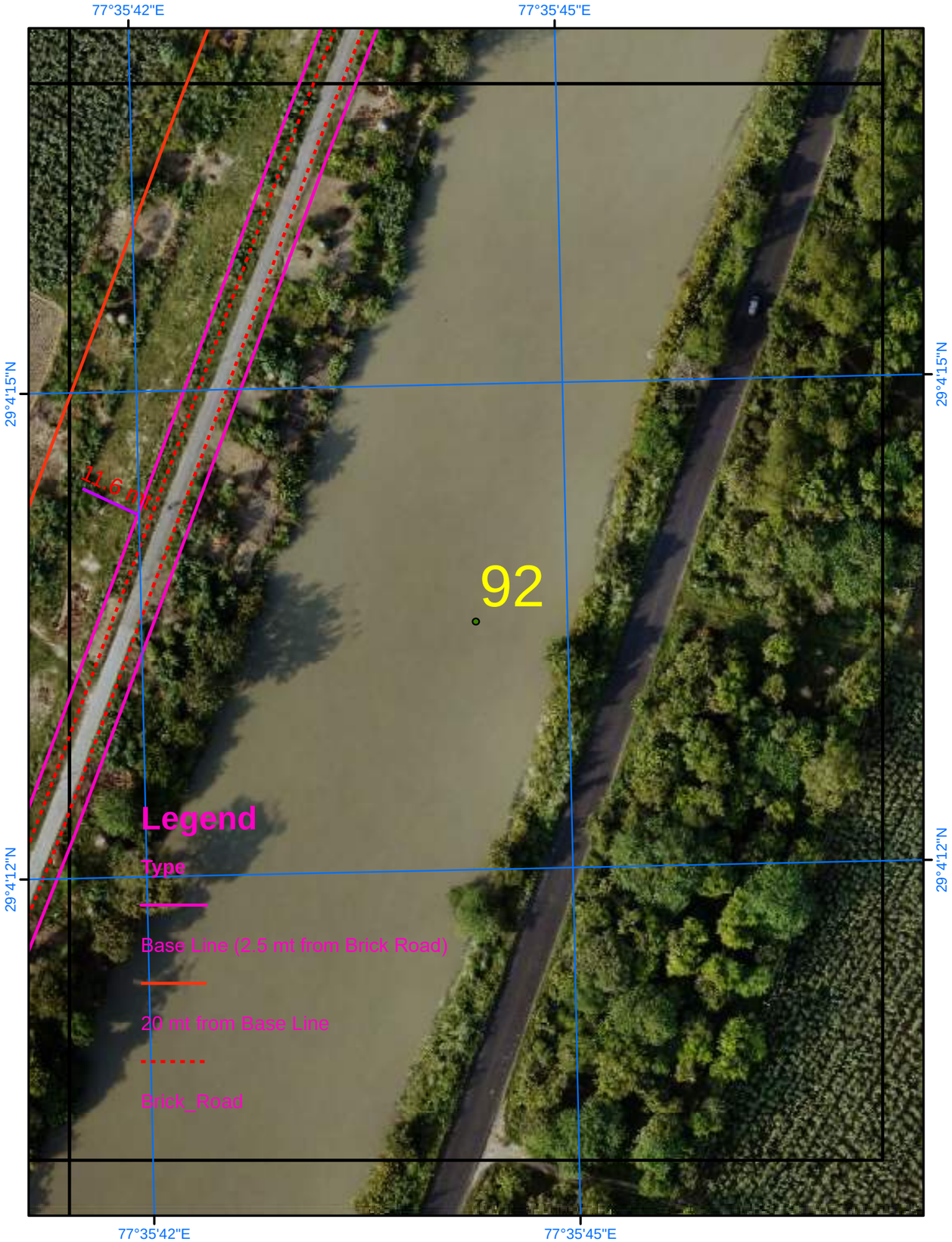

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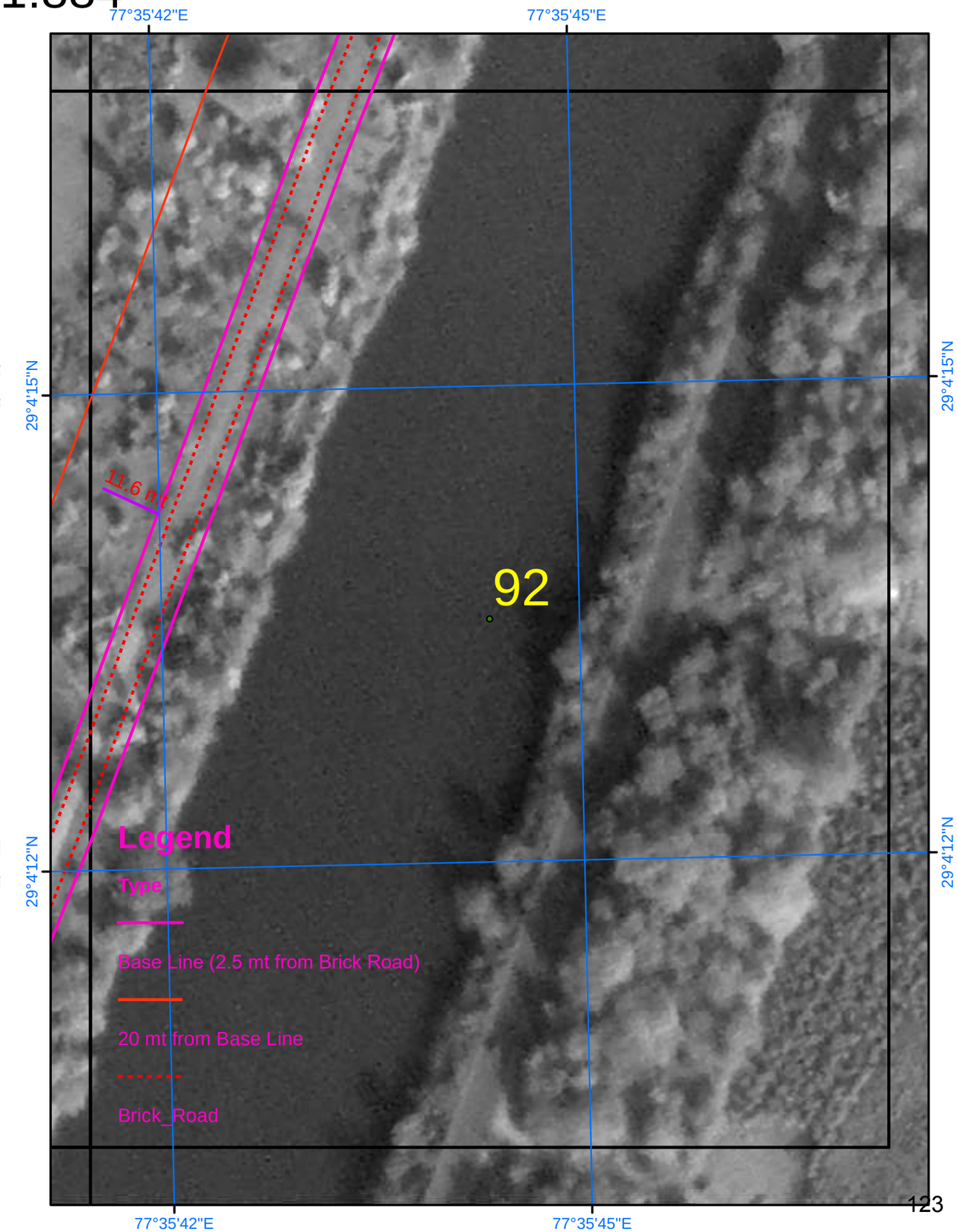

SURVEY OF INDIA

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AREA_04_07

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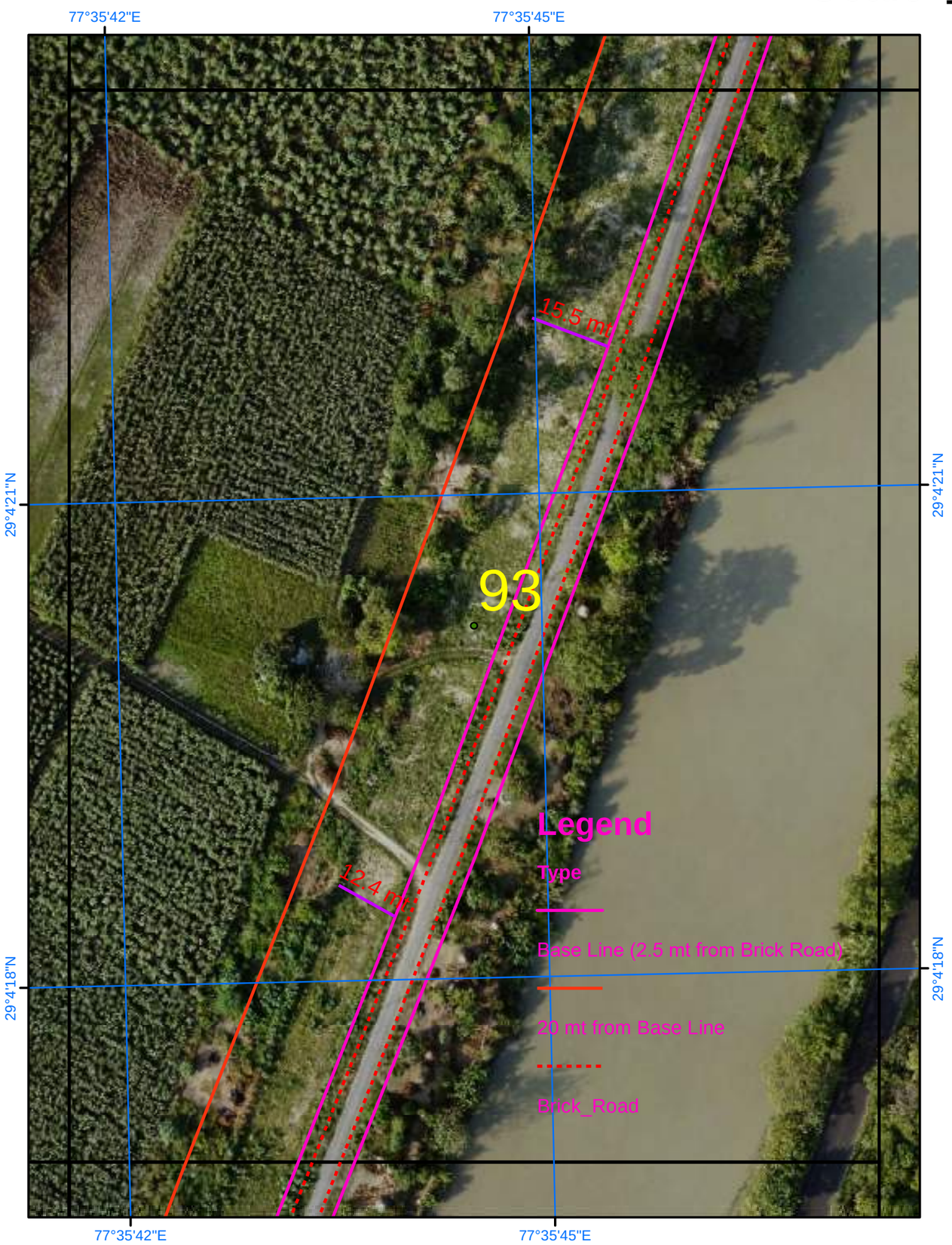

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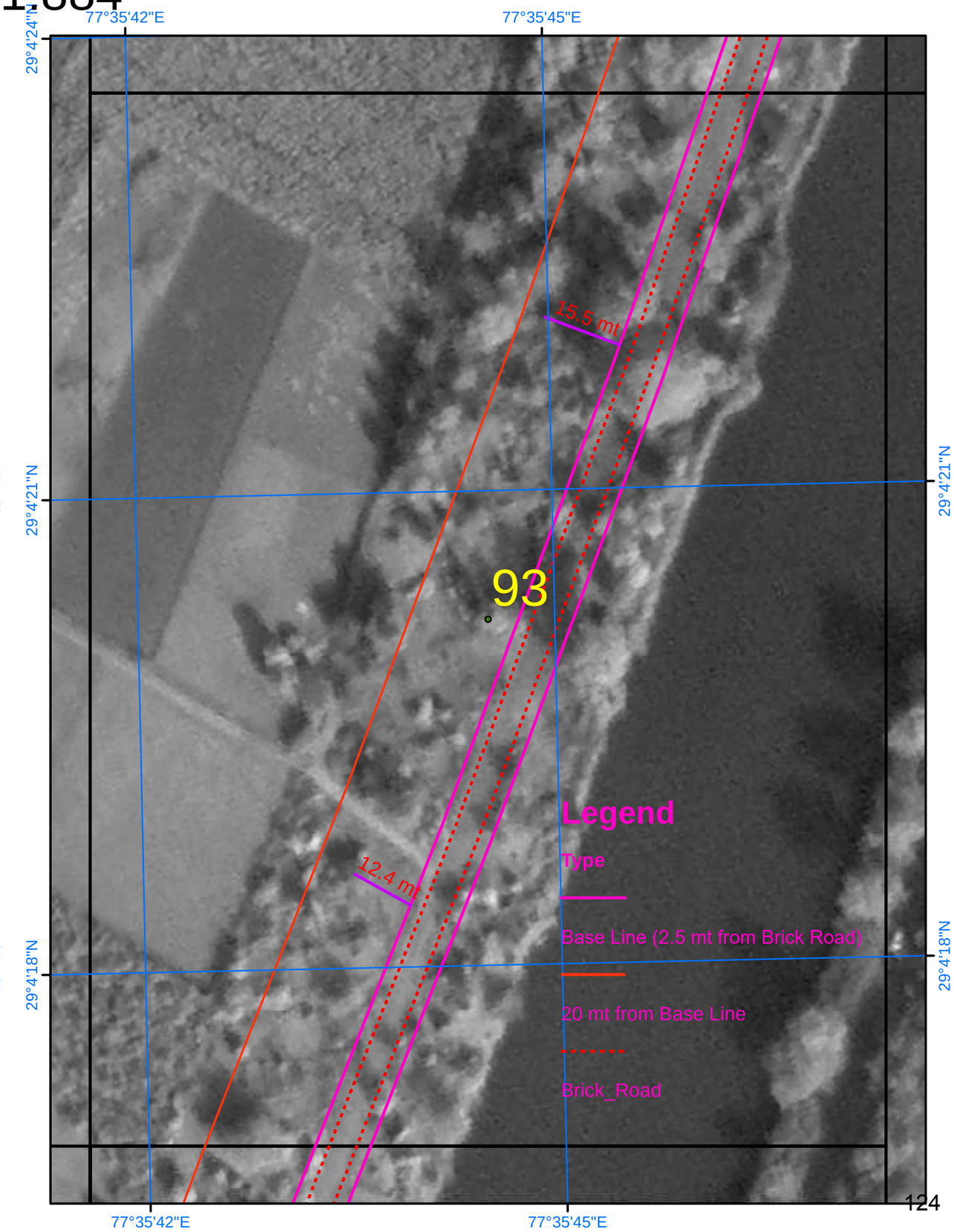

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AREA_04_08

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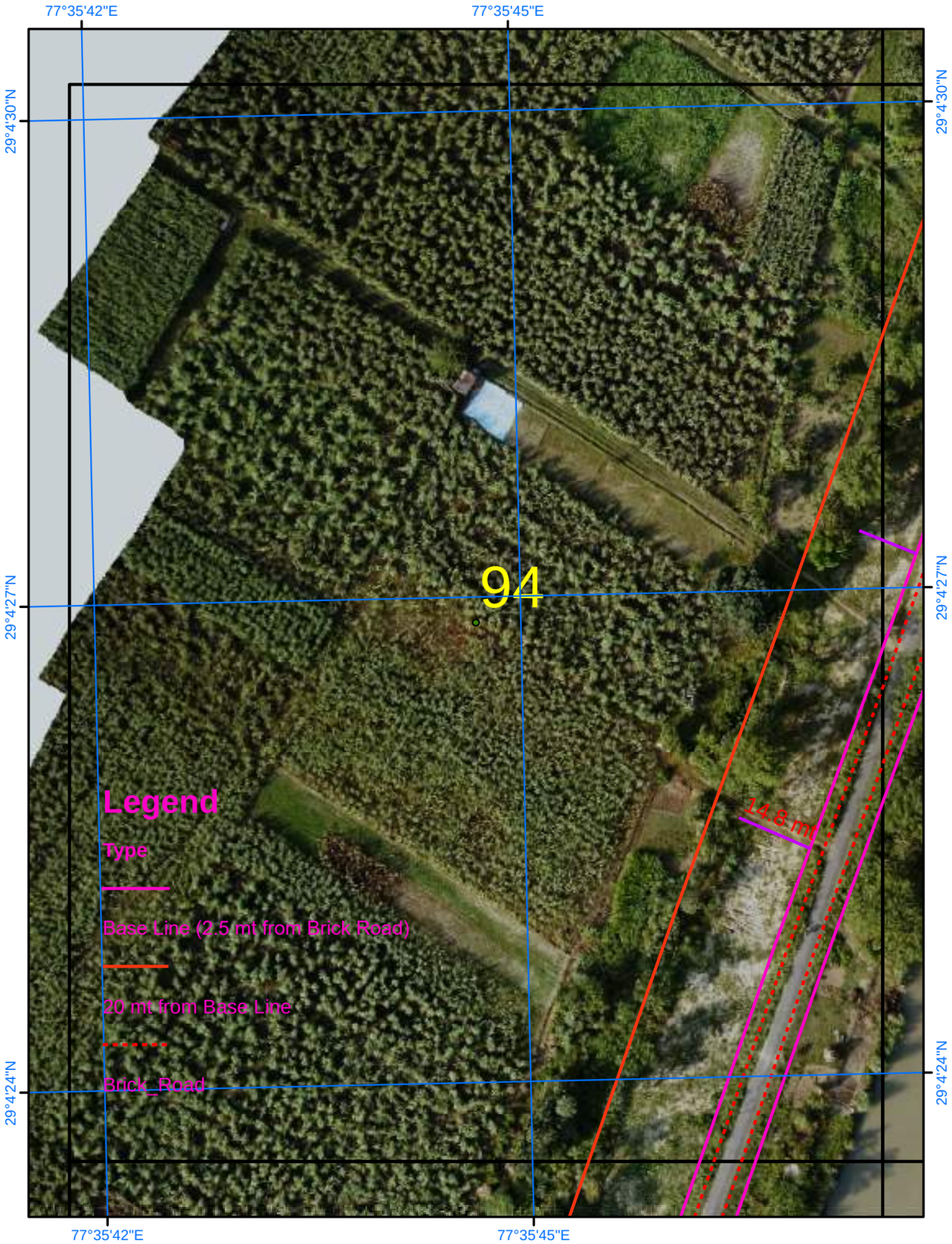

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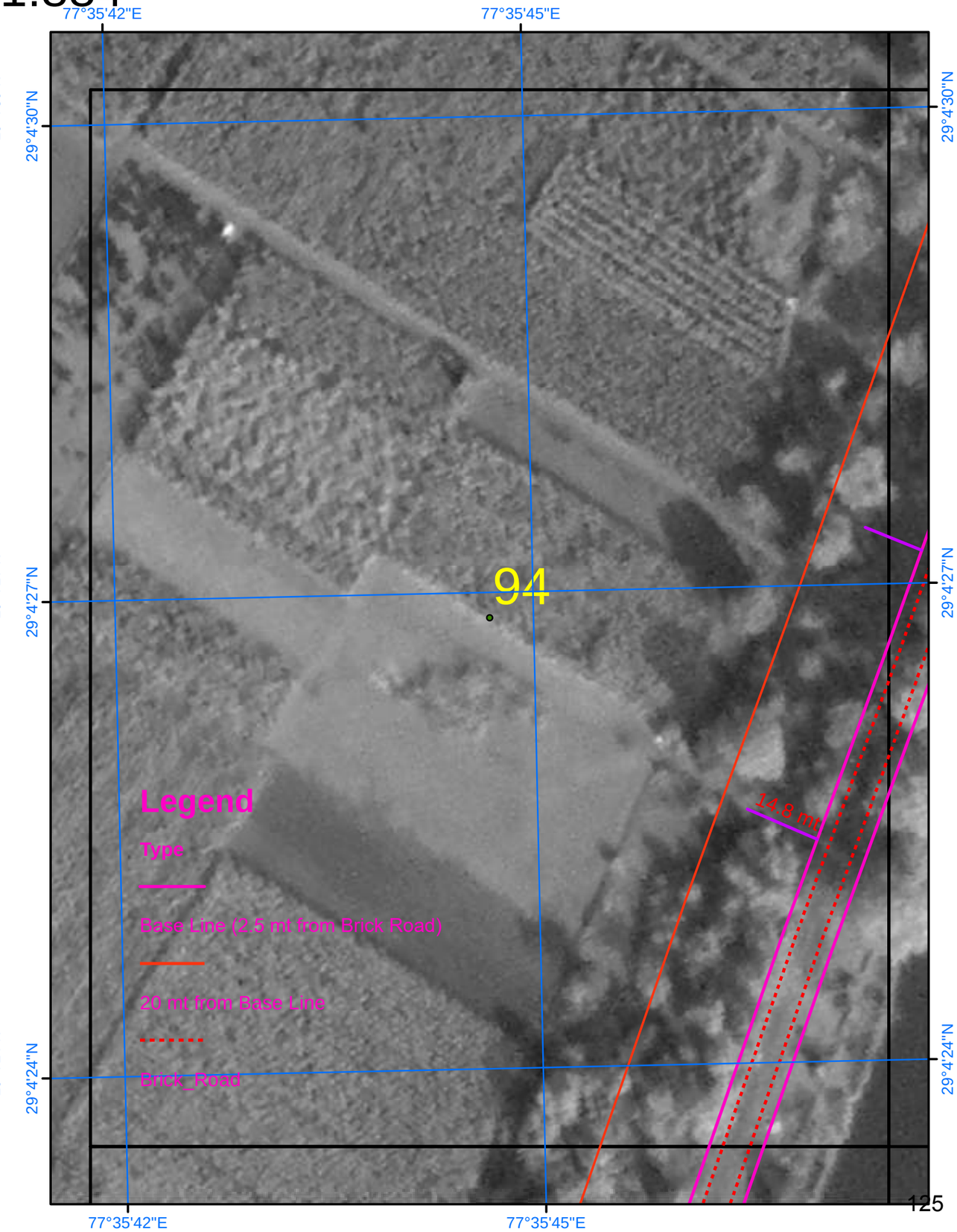

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AREA_04_09

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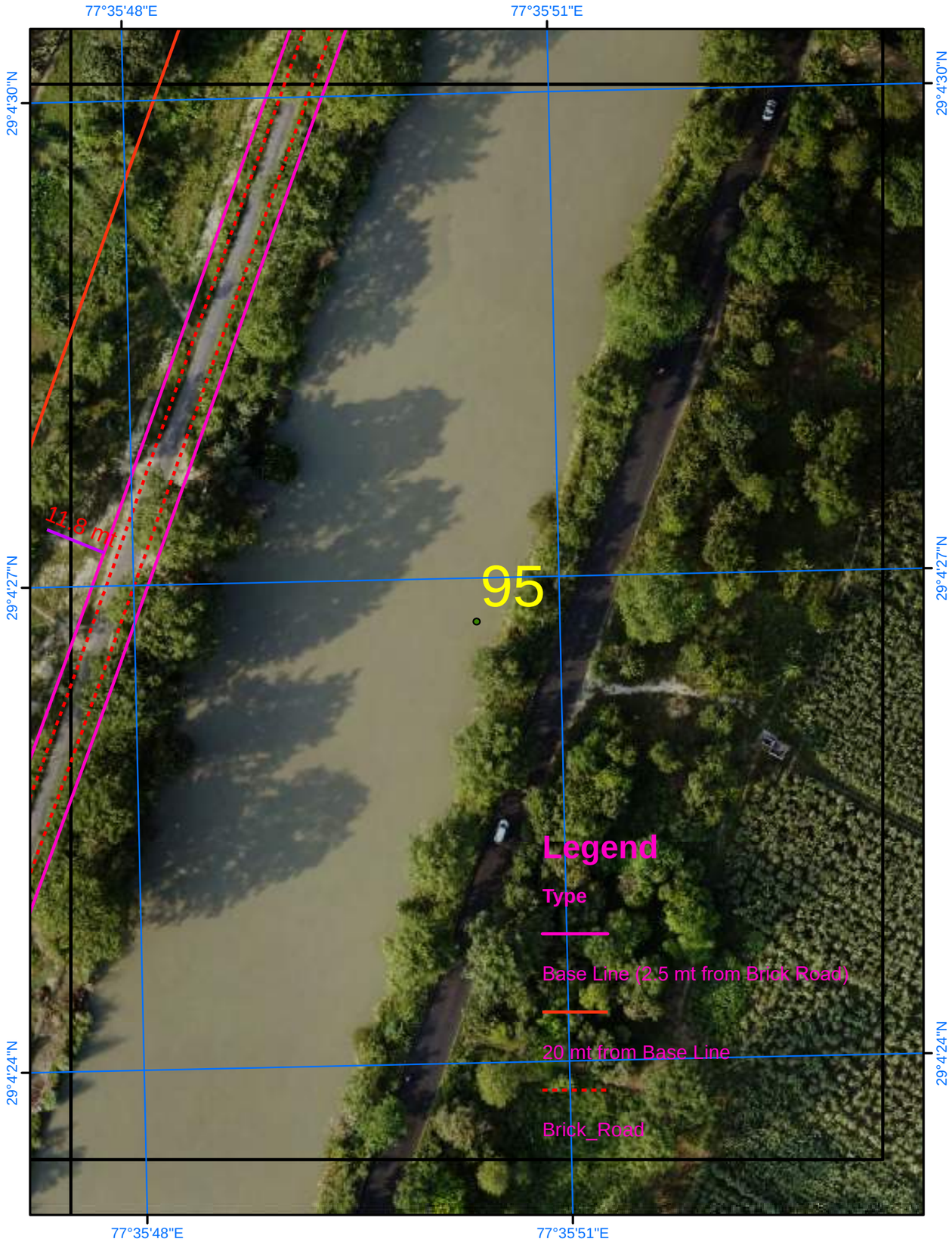

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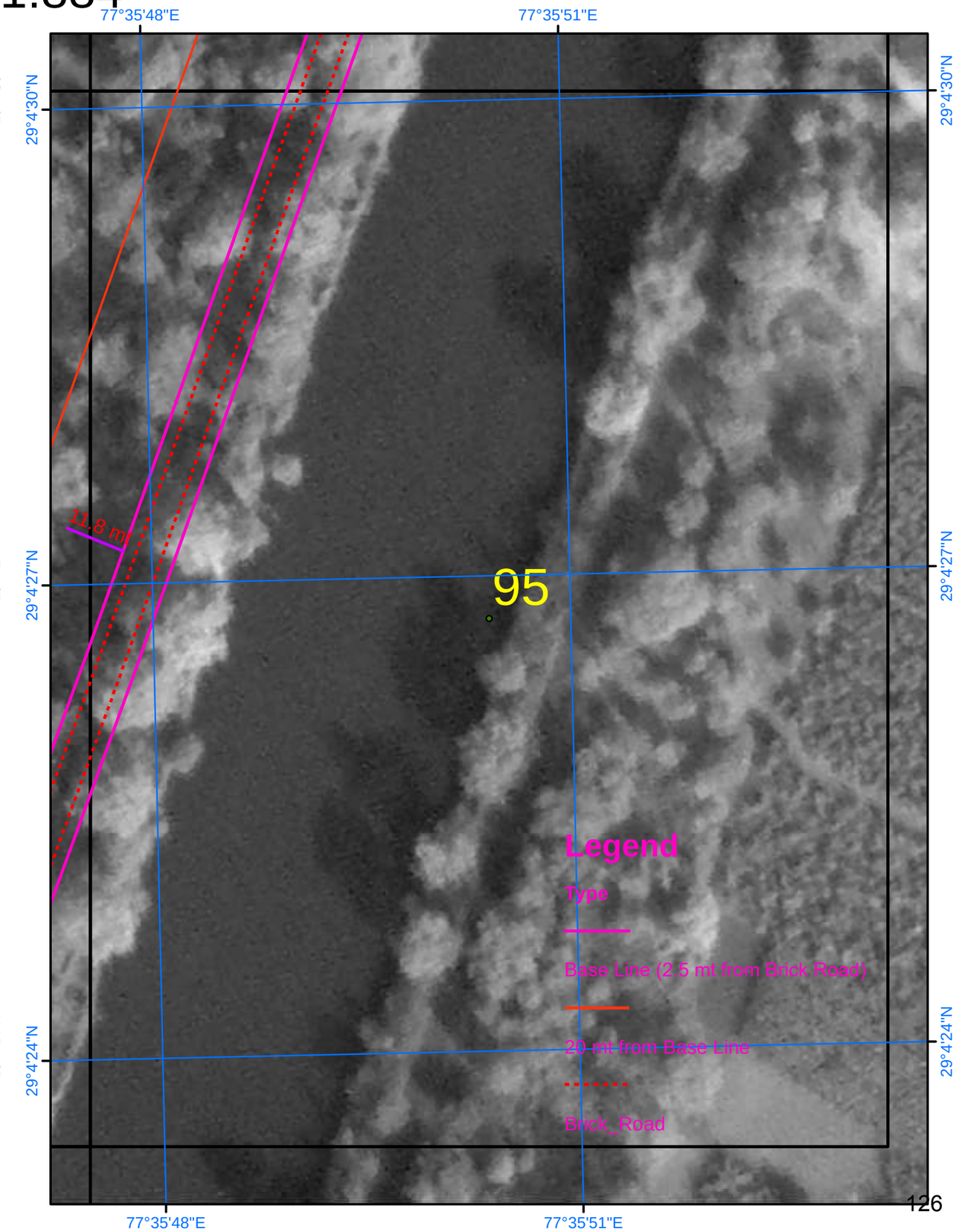

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AREA_04_10

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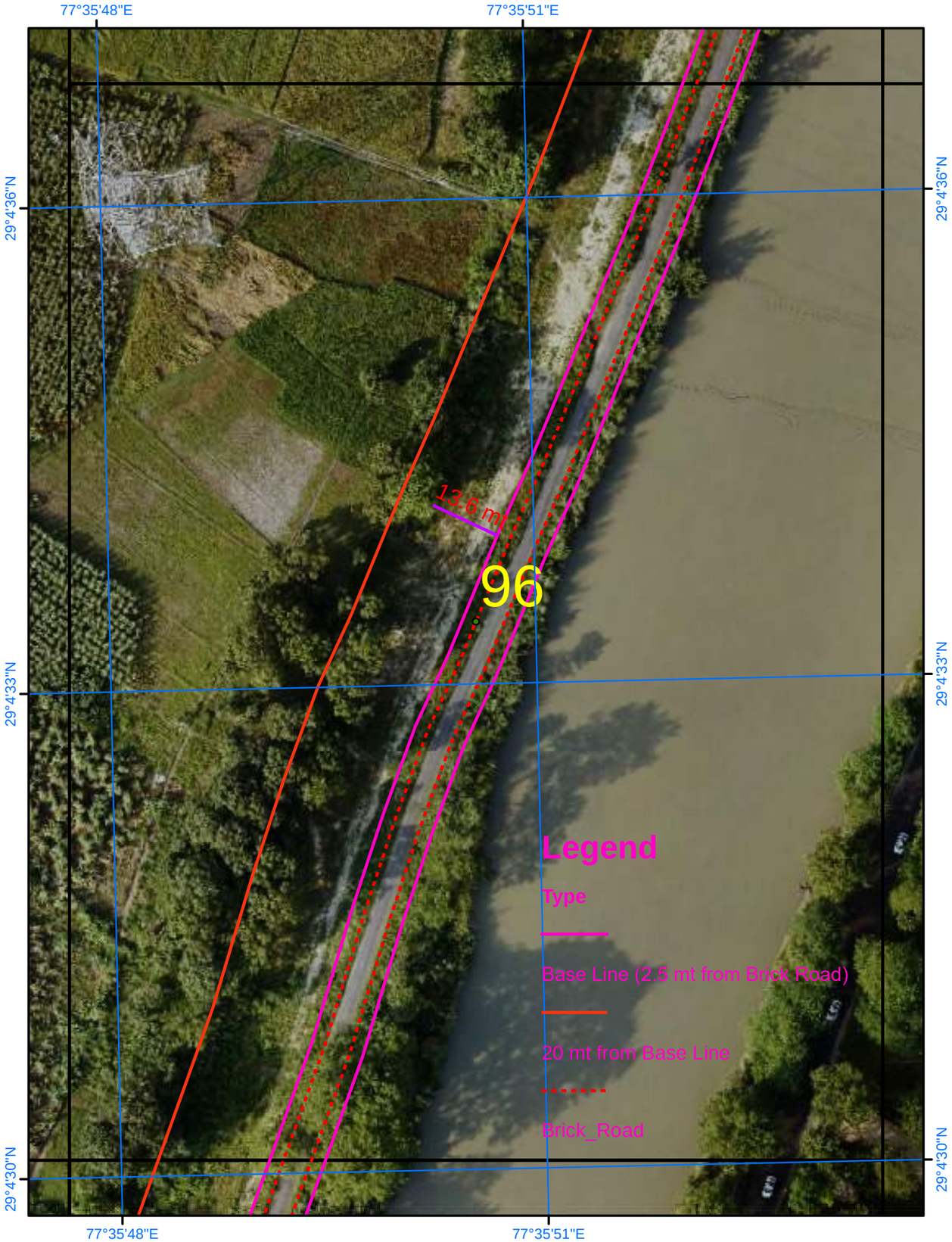

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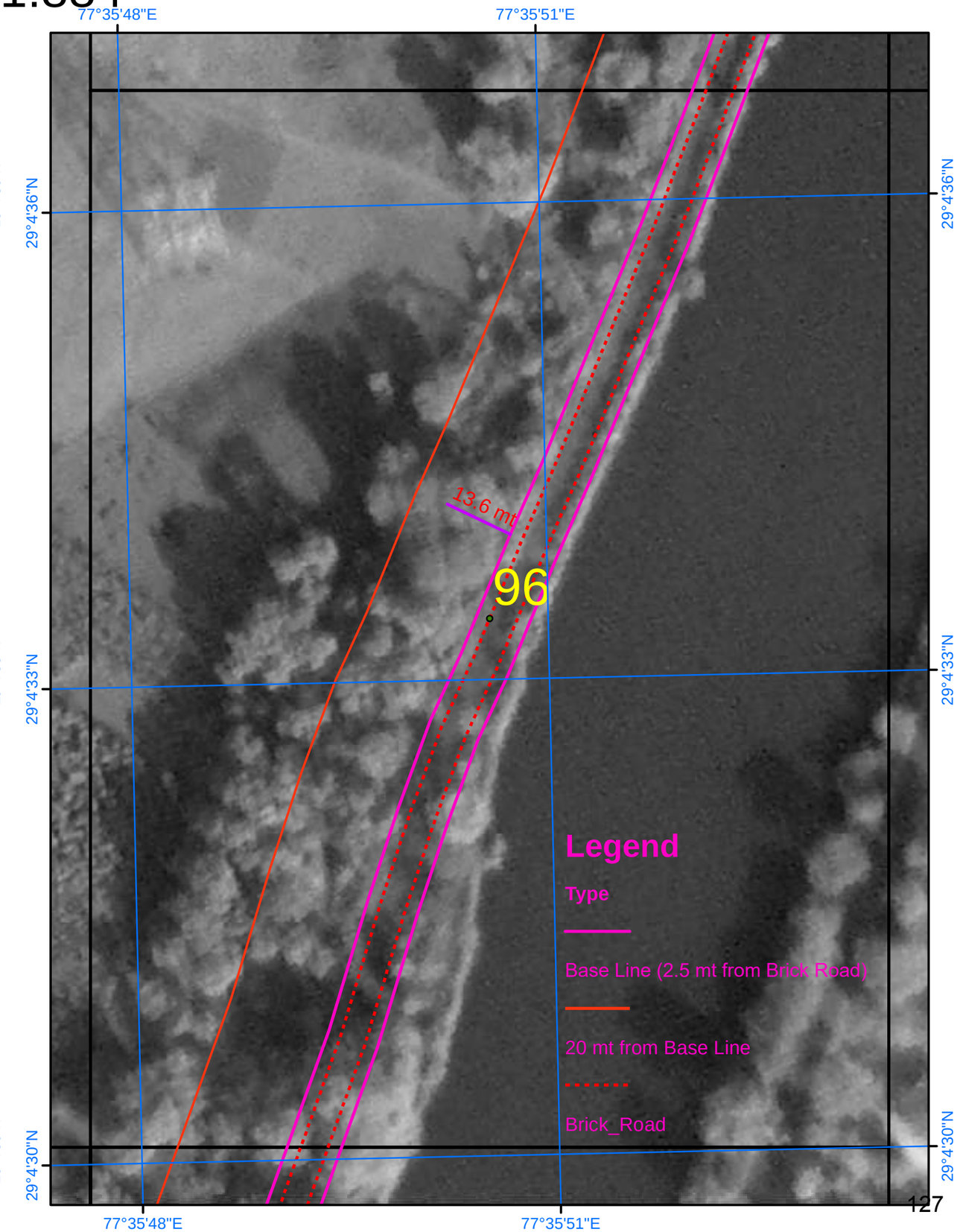

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AREA_04_11

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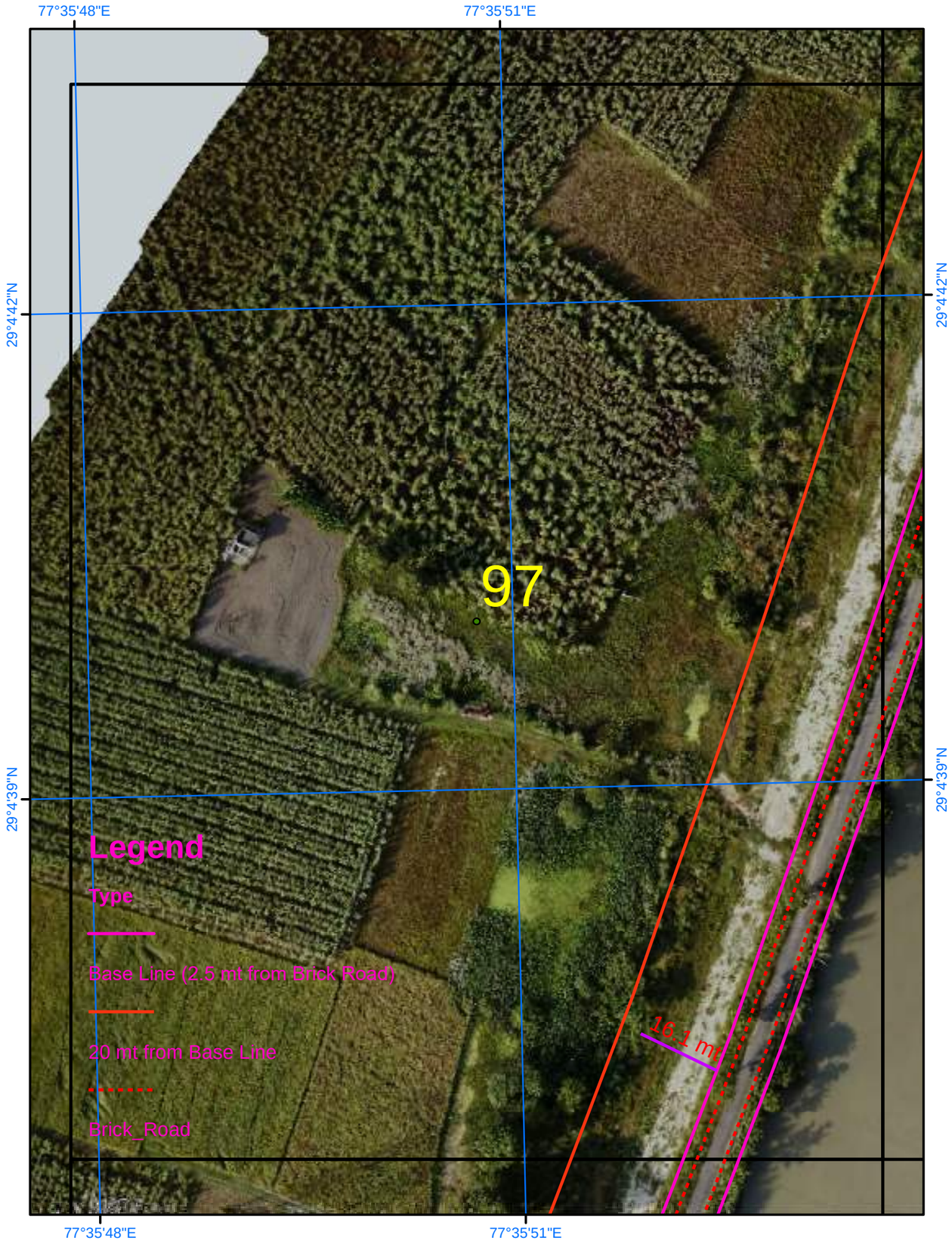

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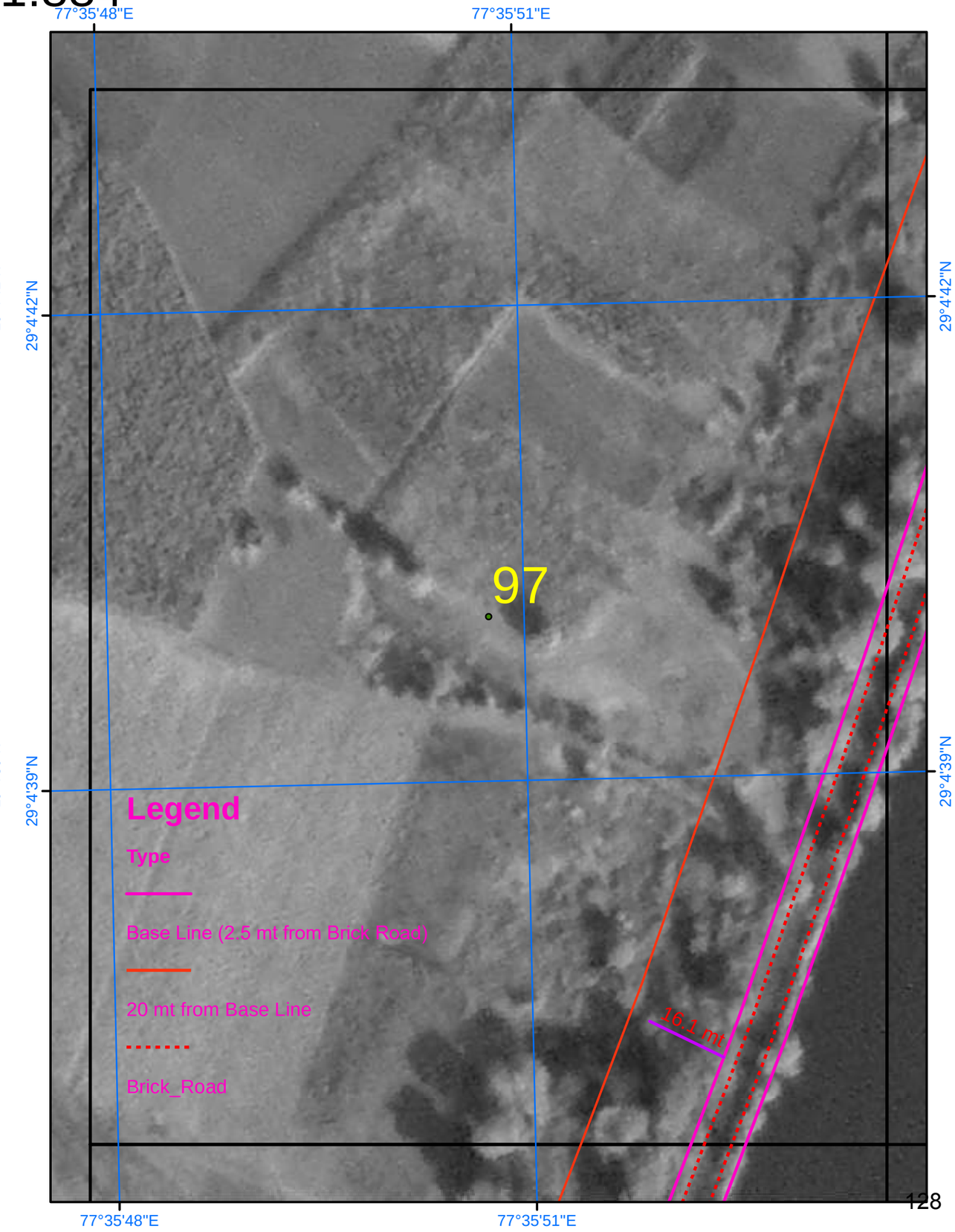

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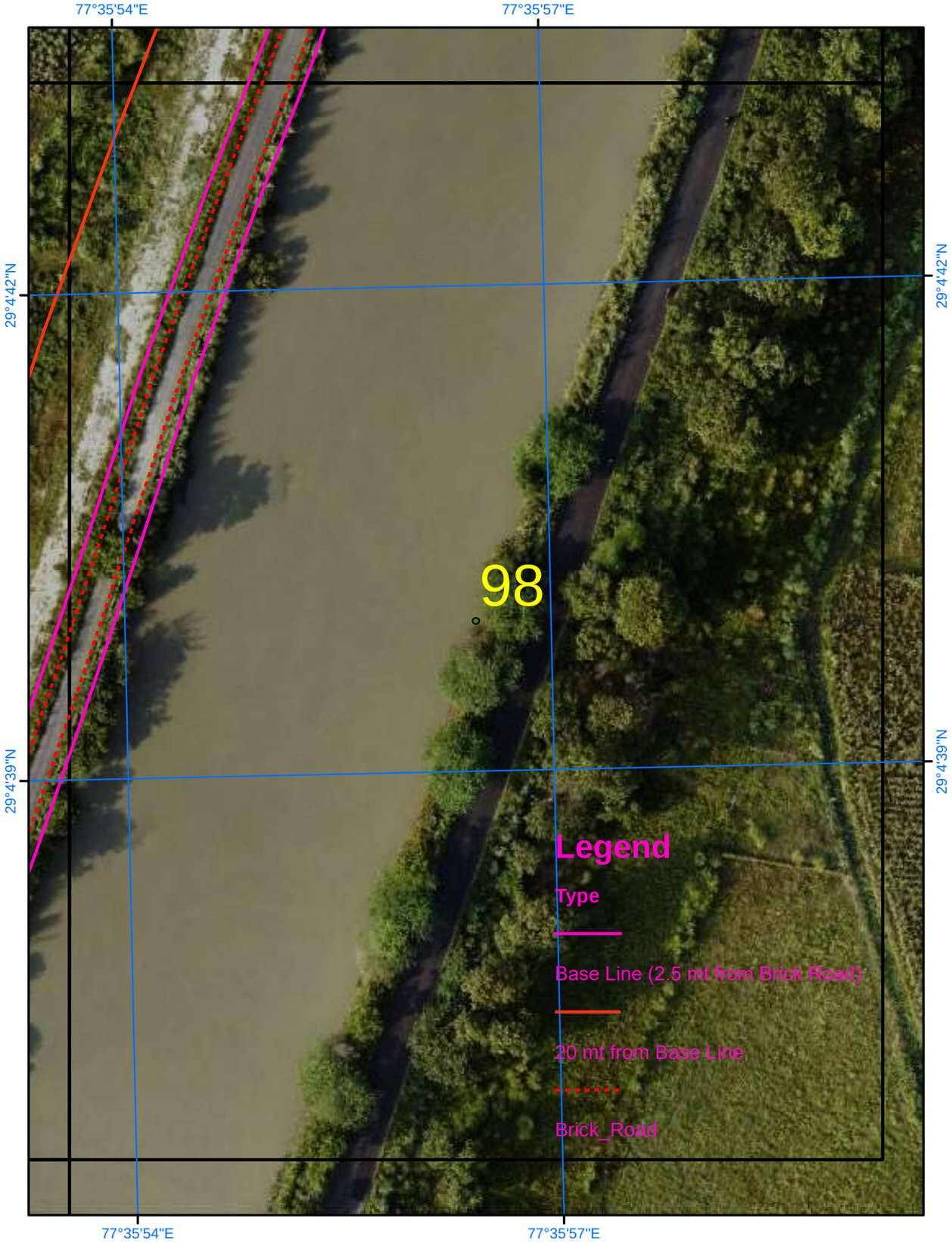
AREA_04_12

Drone Images Oct 2024



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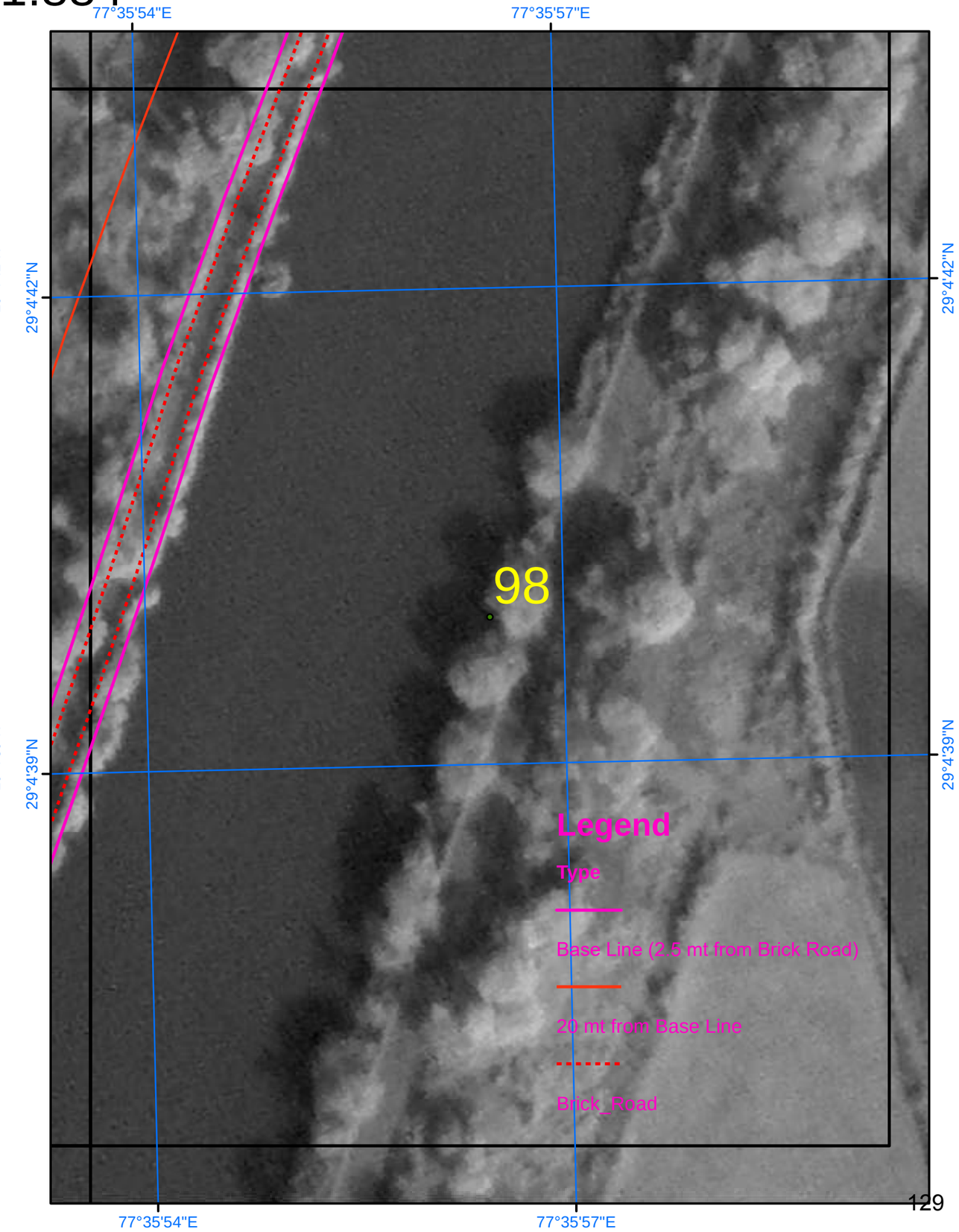

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AREA_04_13

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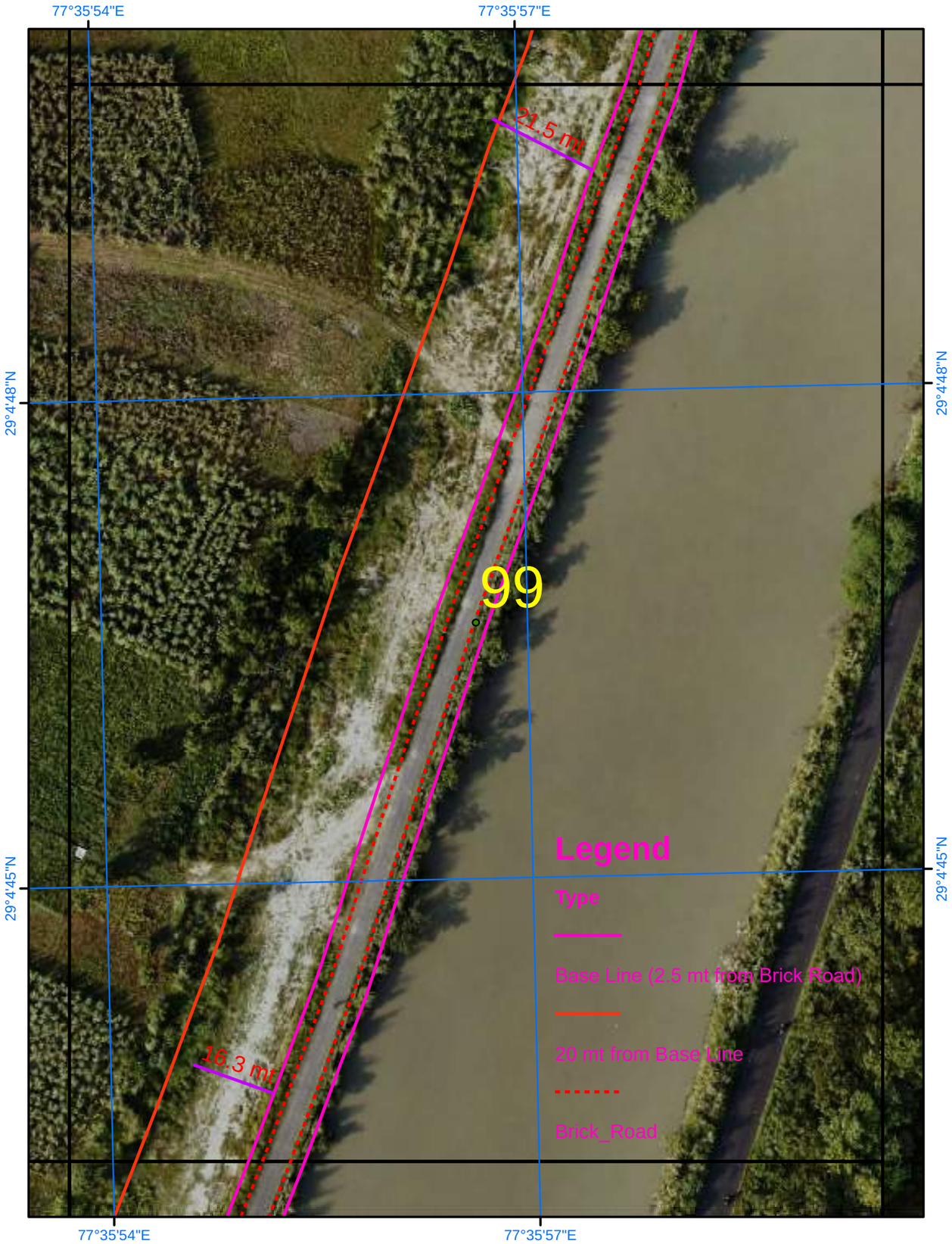

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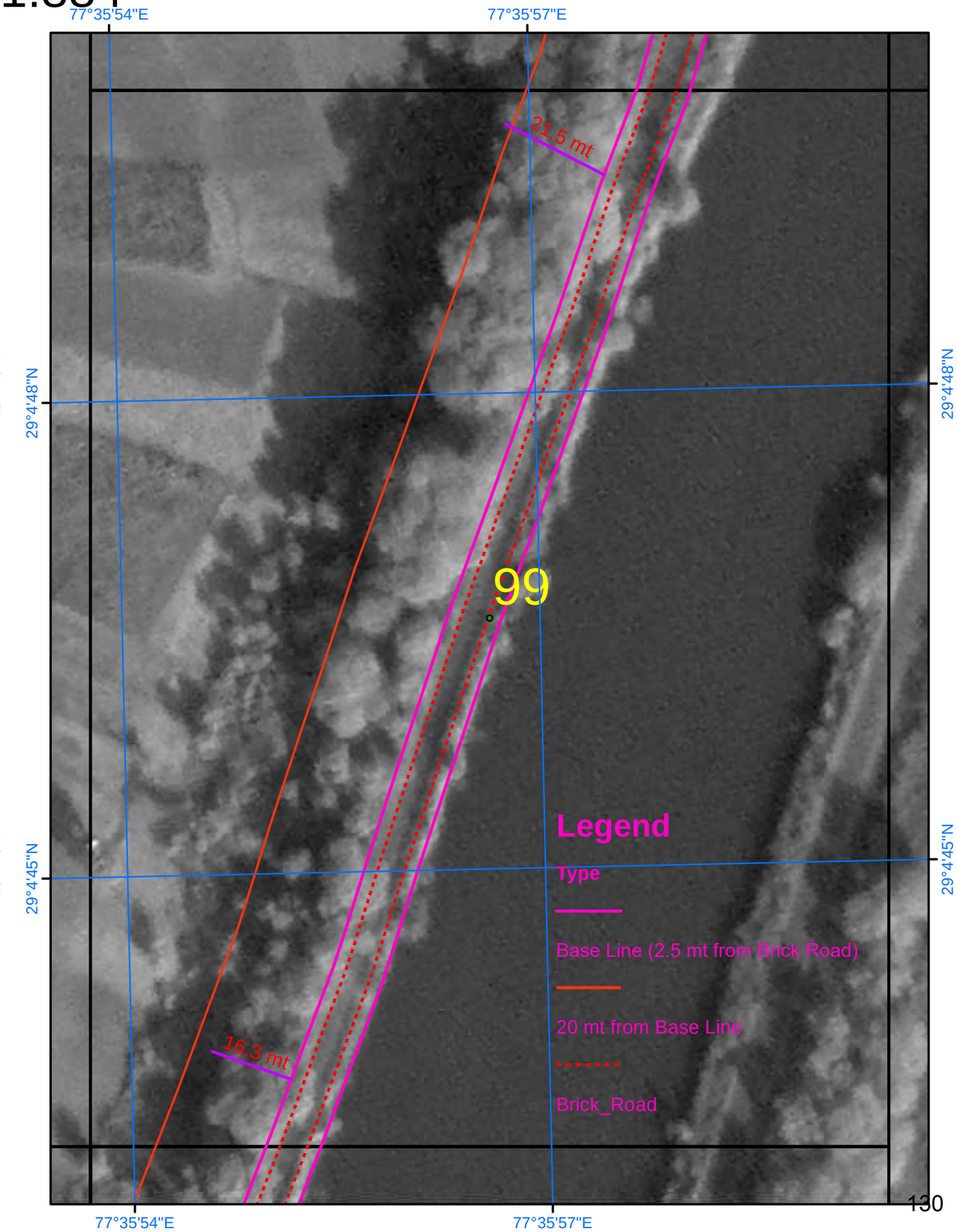

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AREA_04_14

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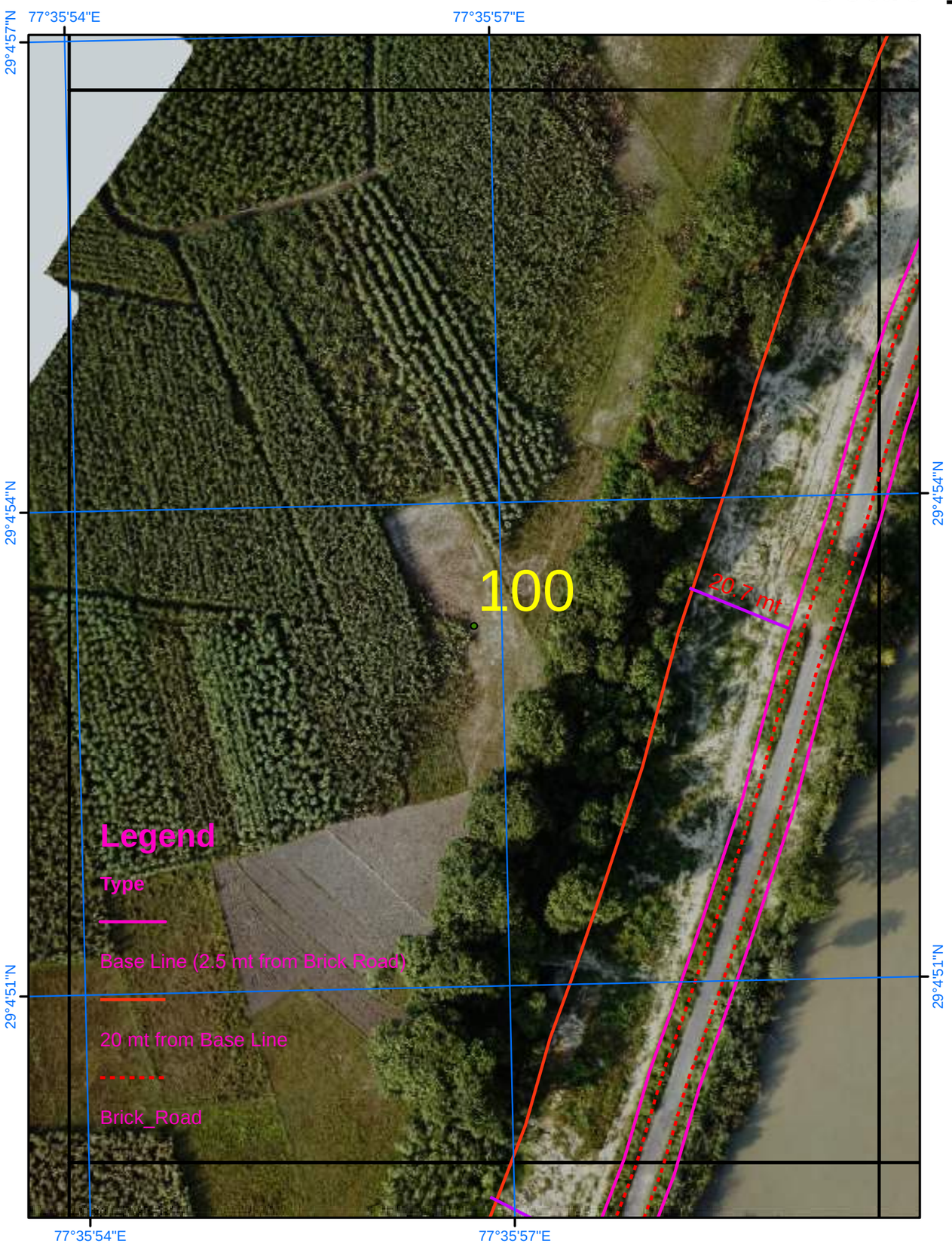

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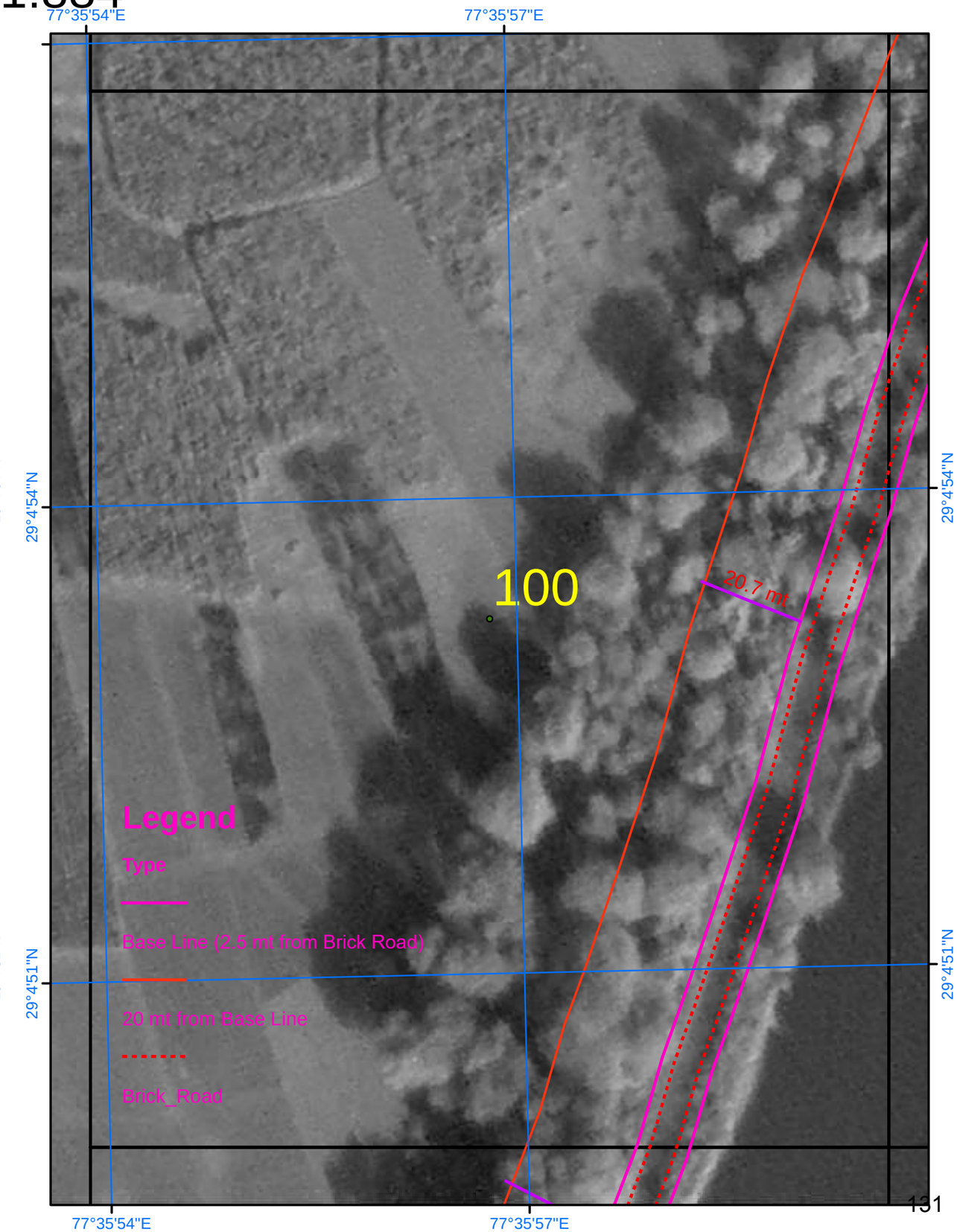

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AREA_04_15

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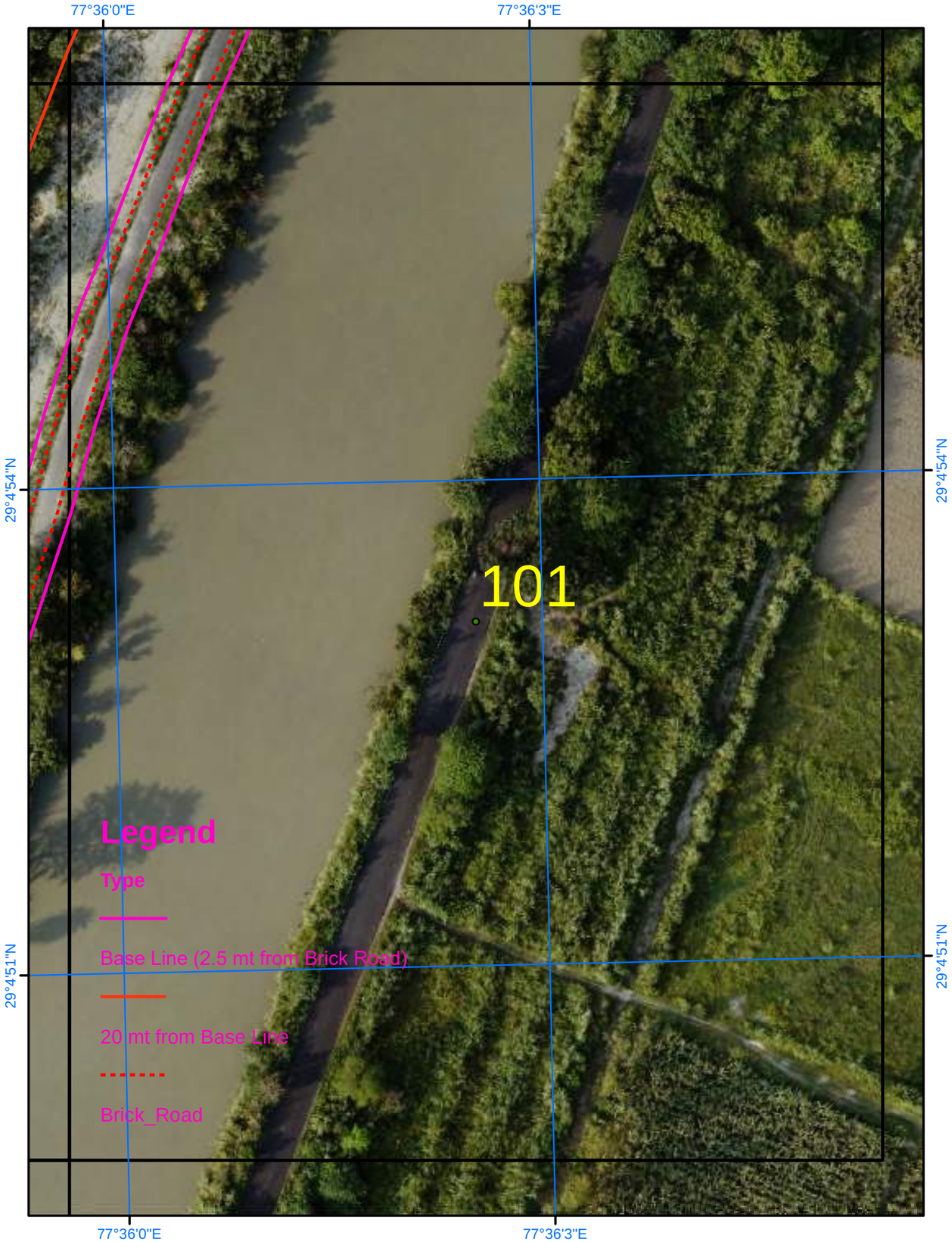

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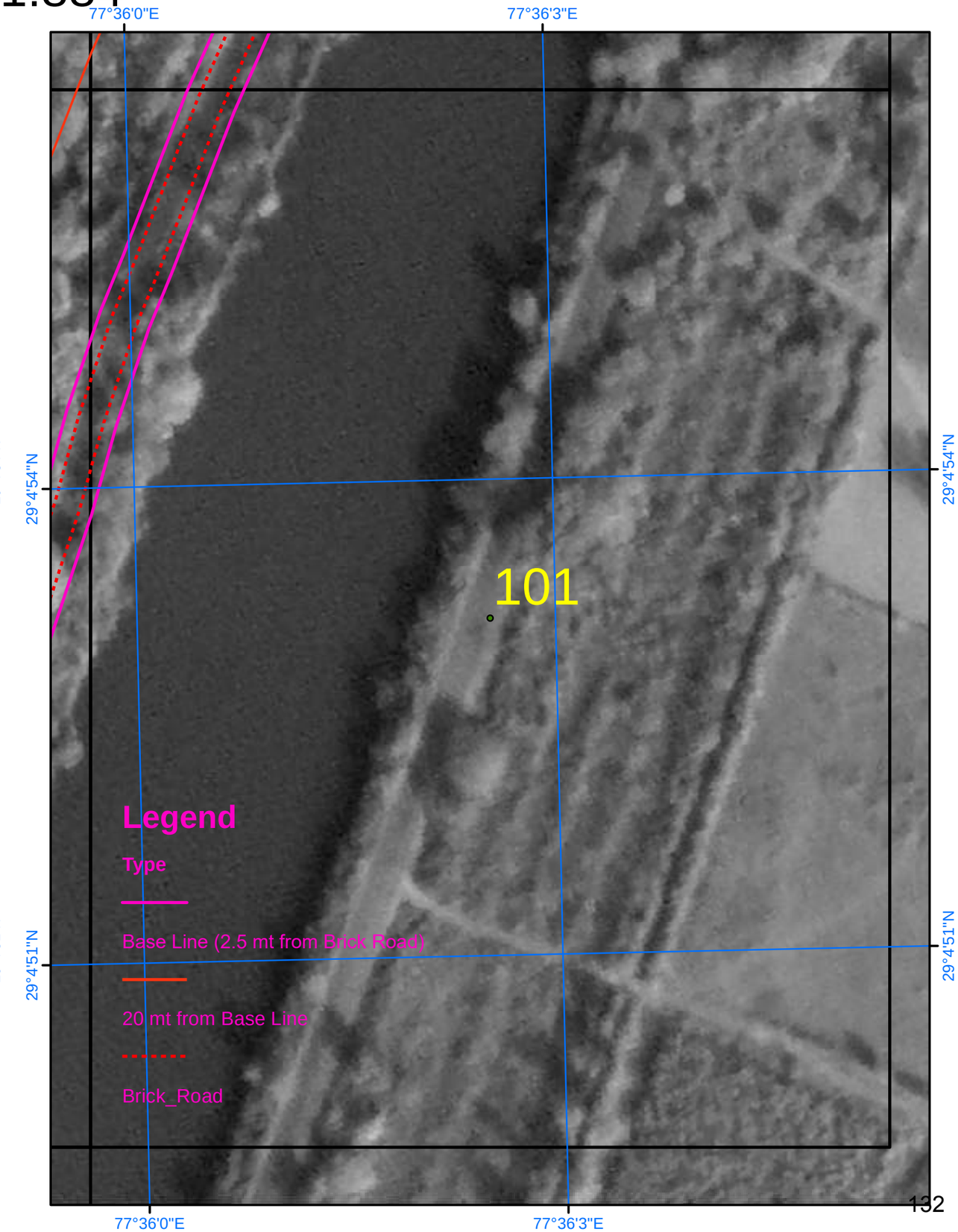

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AREA_04_16

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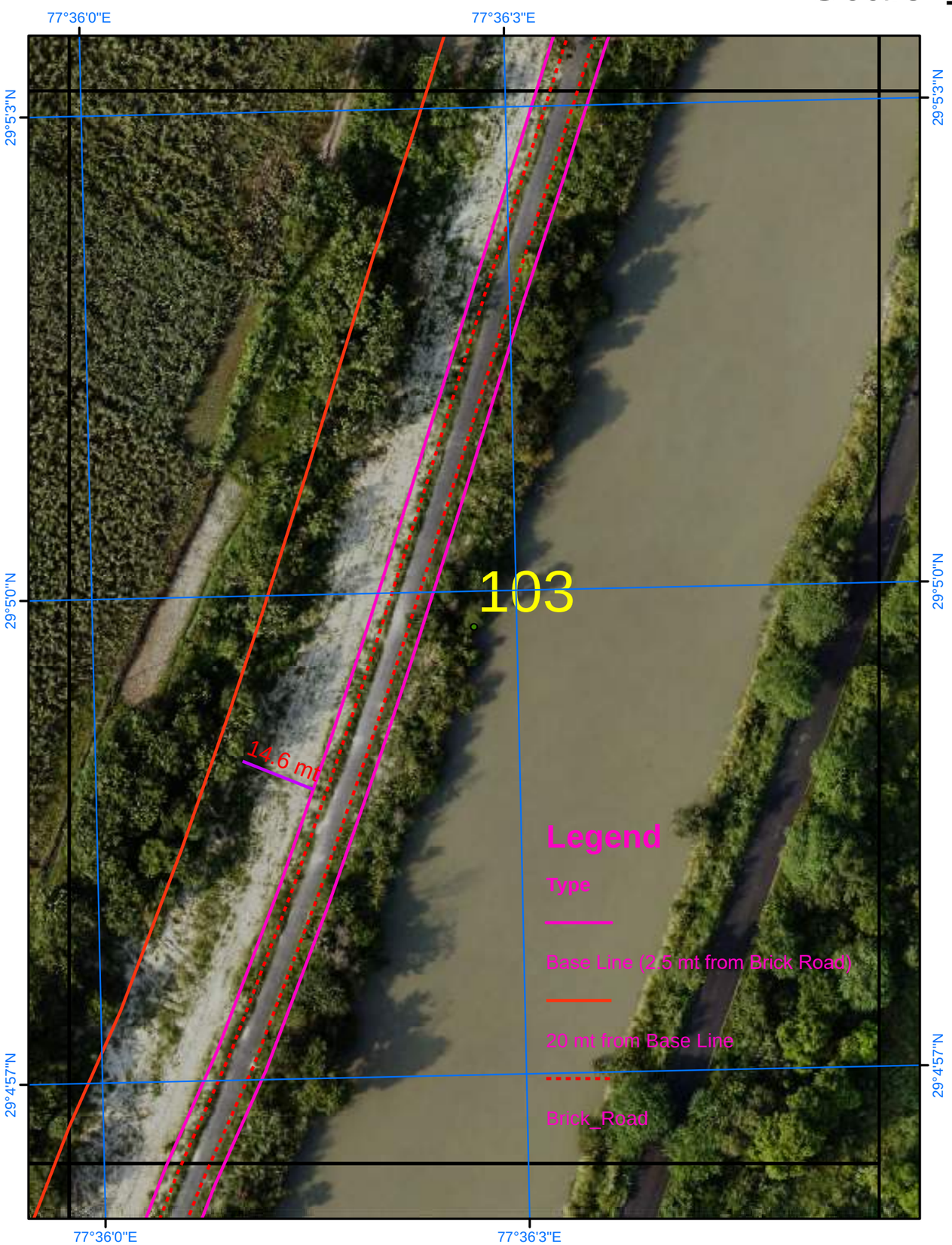

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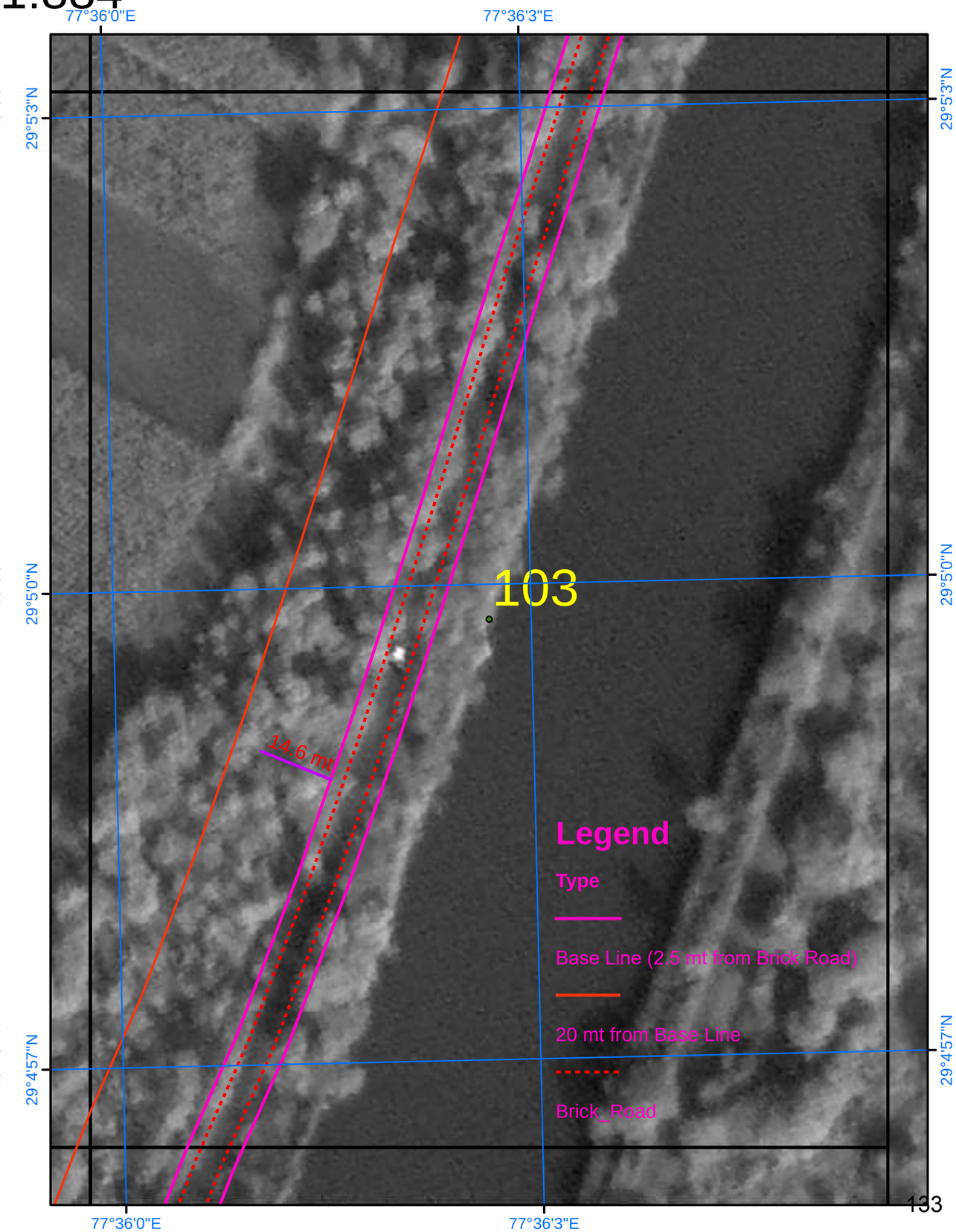

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AREA_04_17

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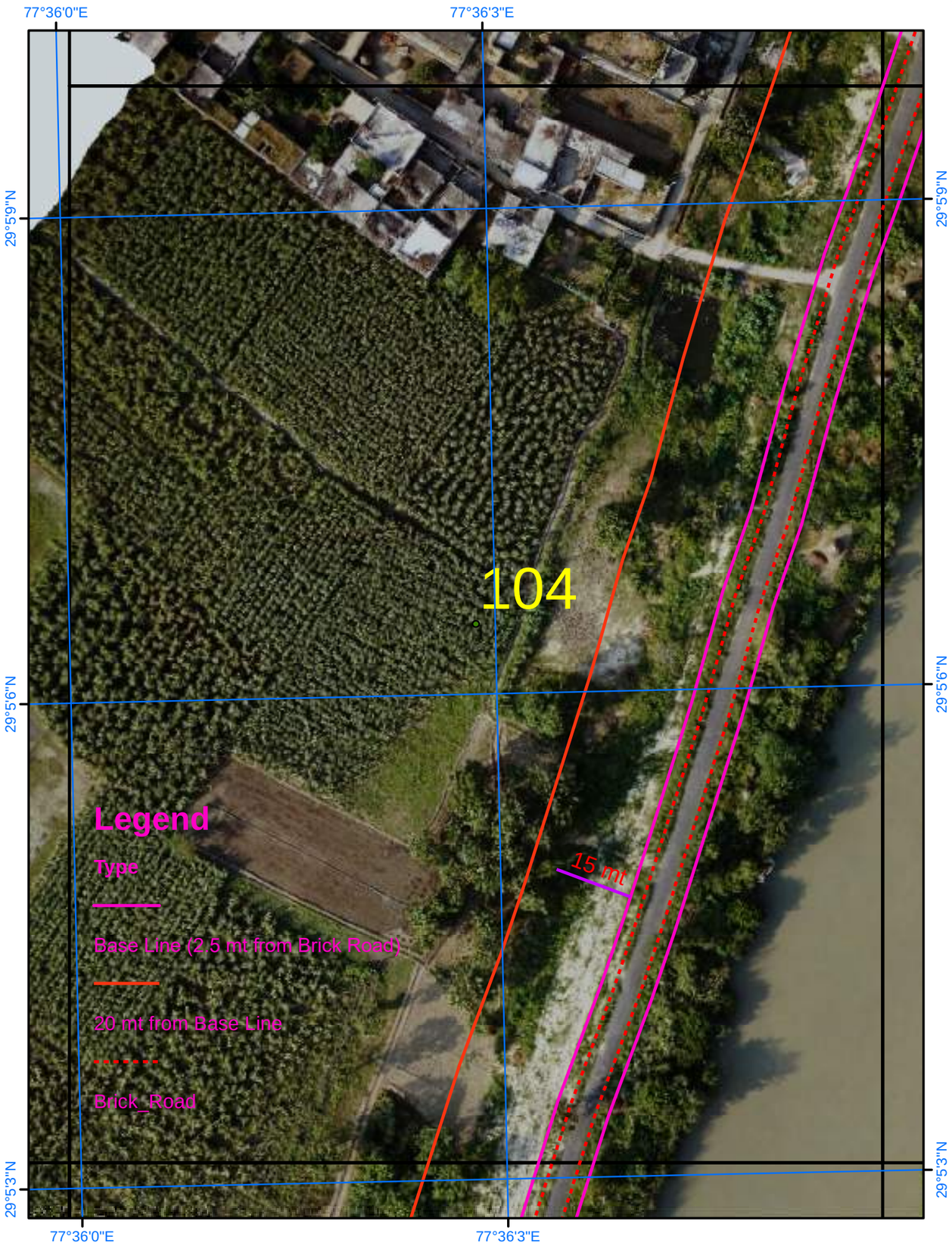

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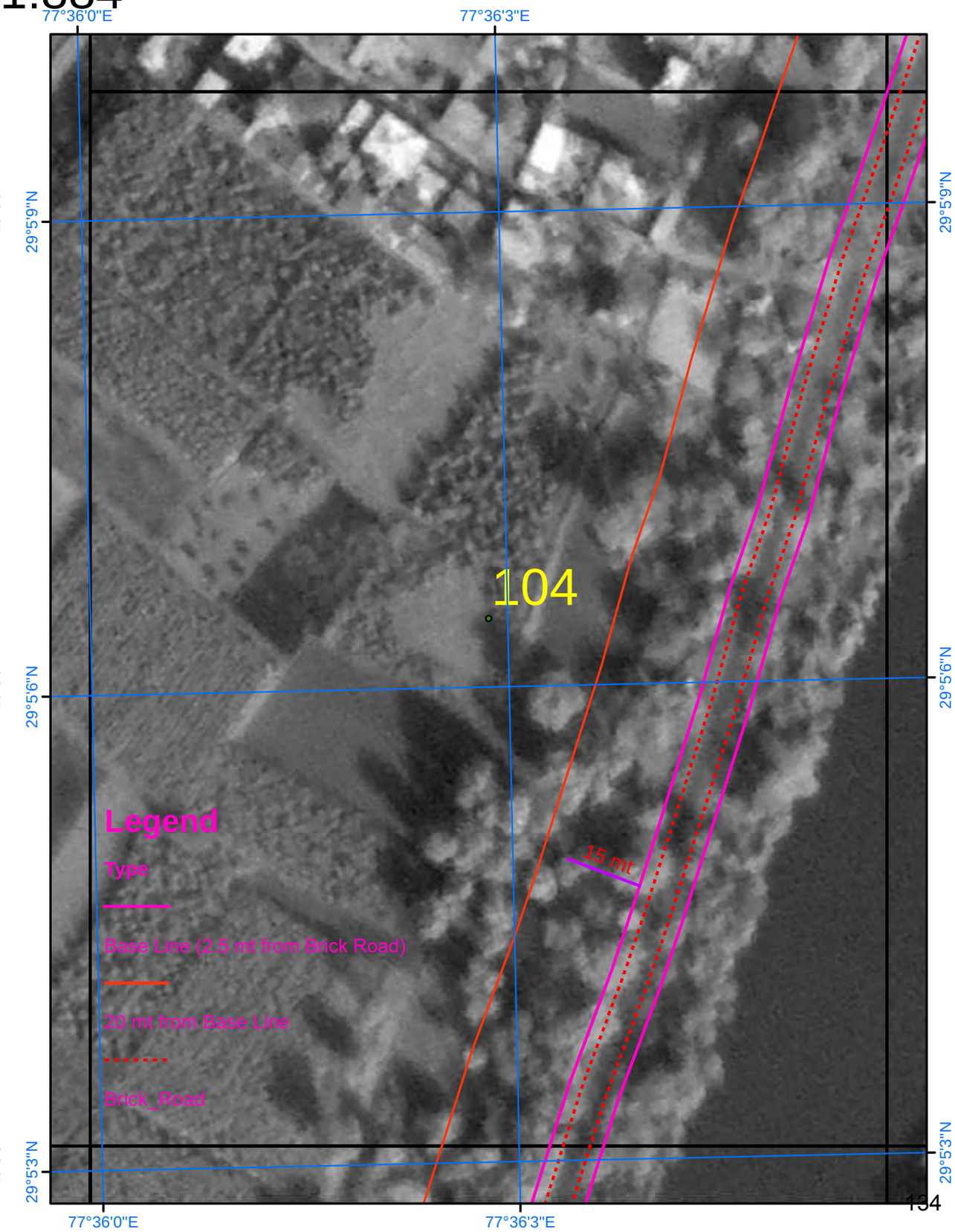

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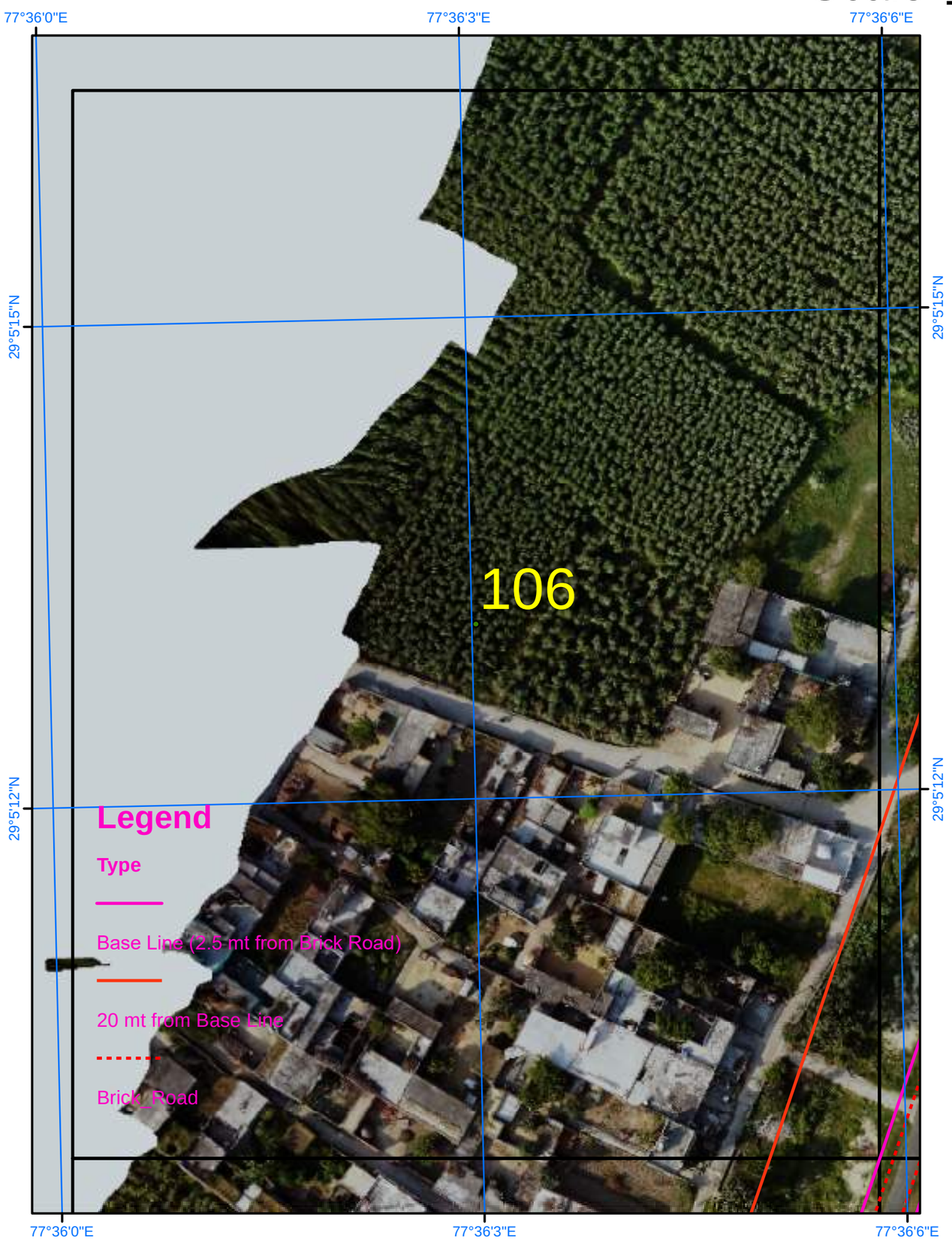

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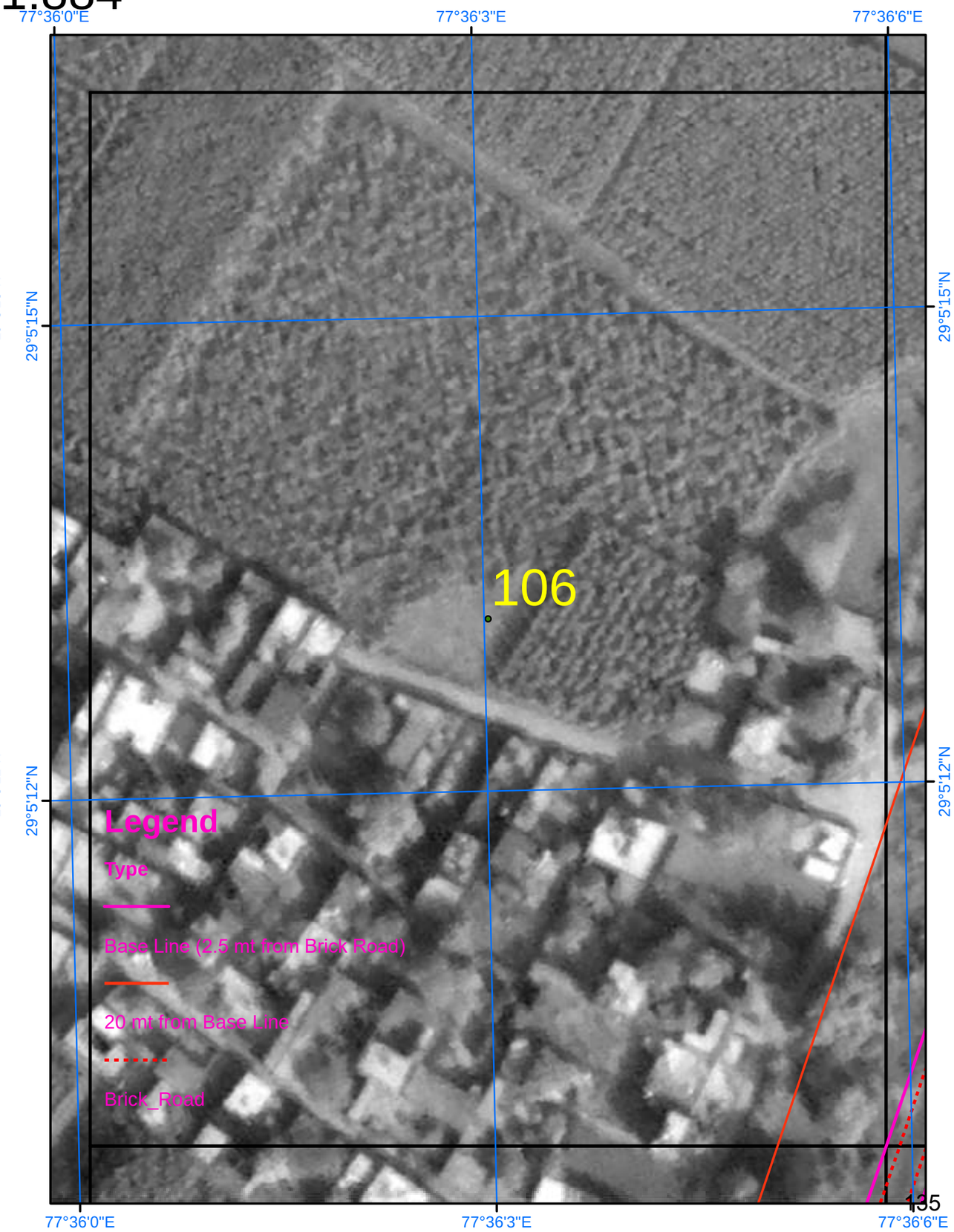

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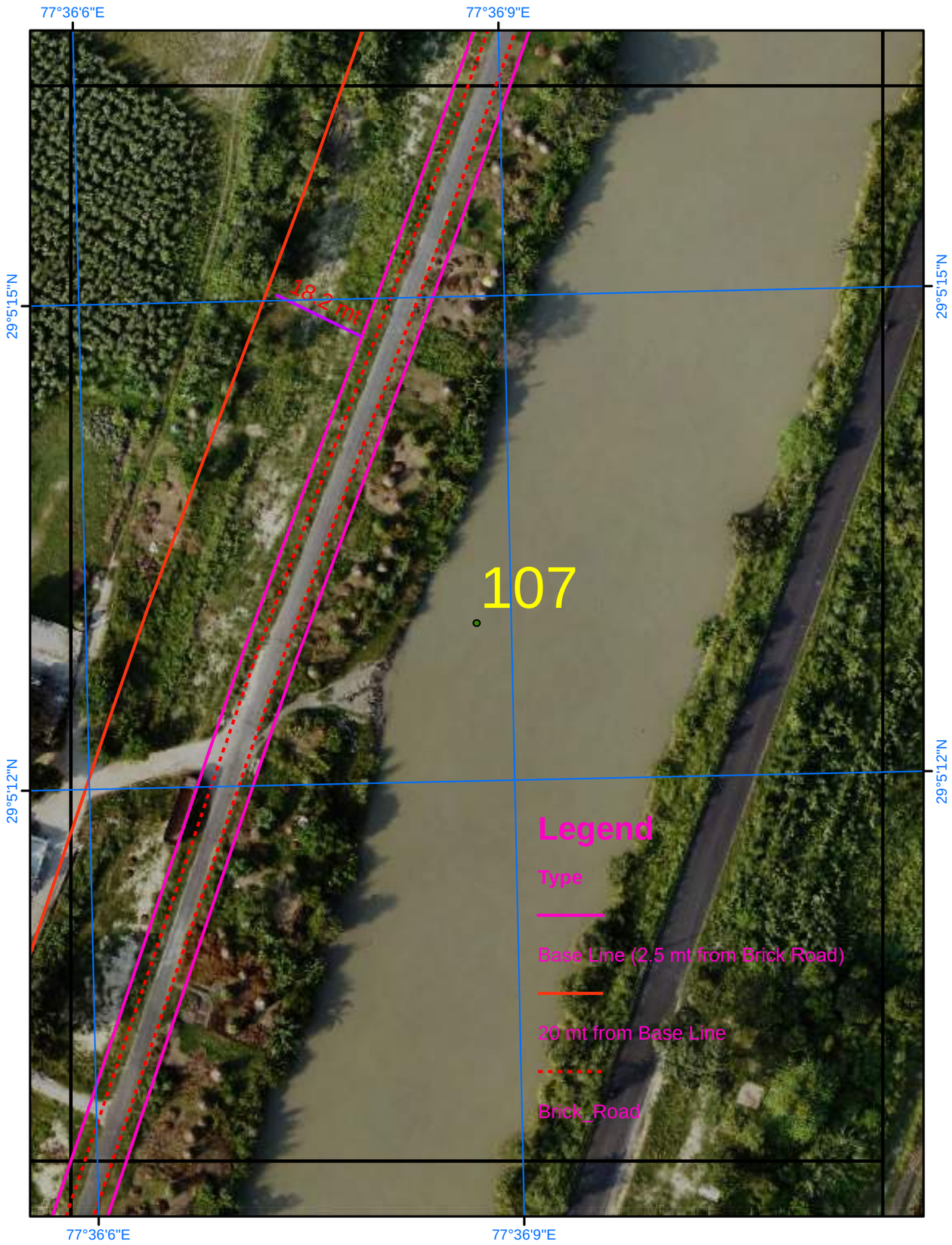
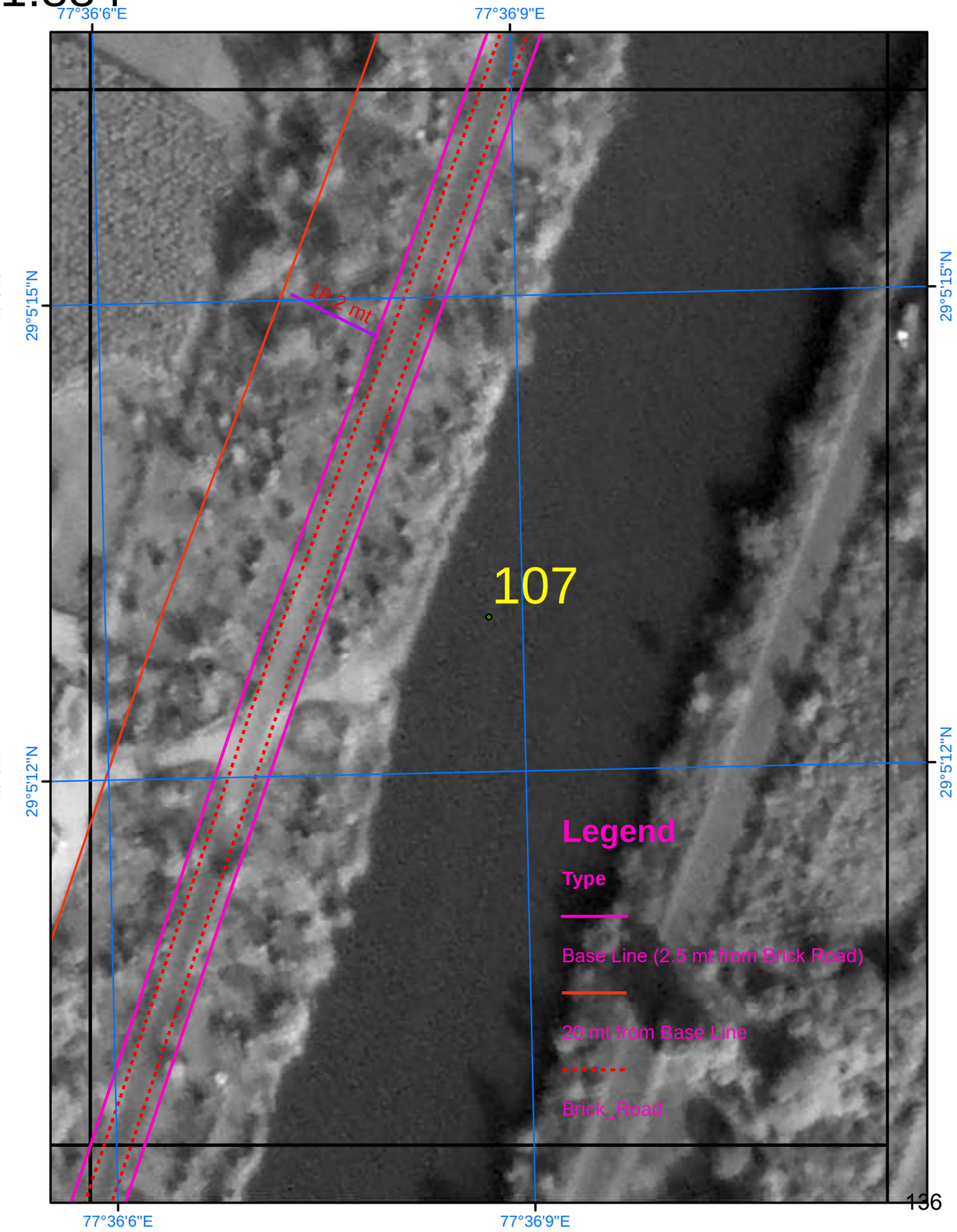
AREA_04_19

Drone Images Oct 2024



Satellite Images from NRSC of 2023

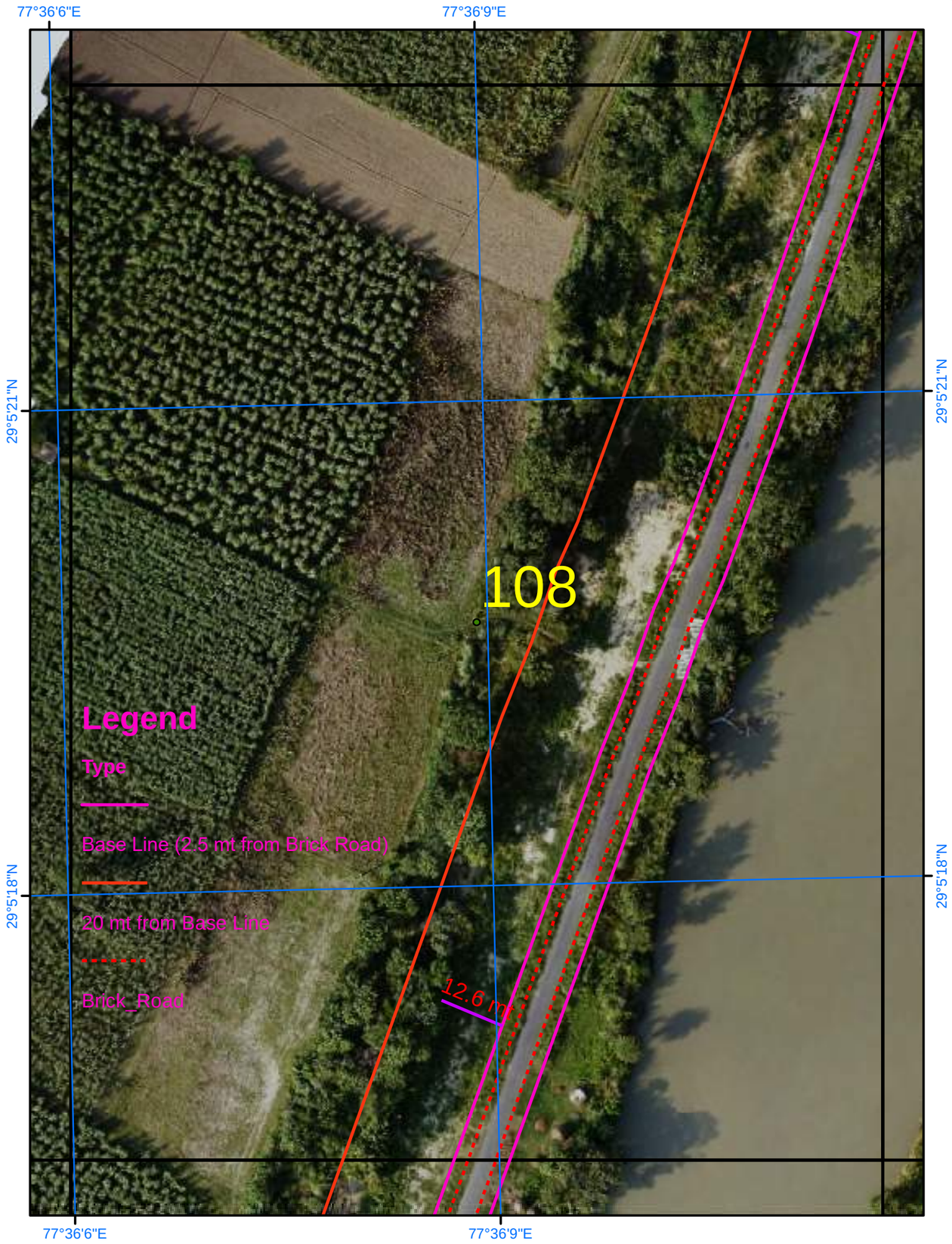


SURVEY OF INDIA

Scale 1:884

AREA_04_20

Drone Images Oct 2024



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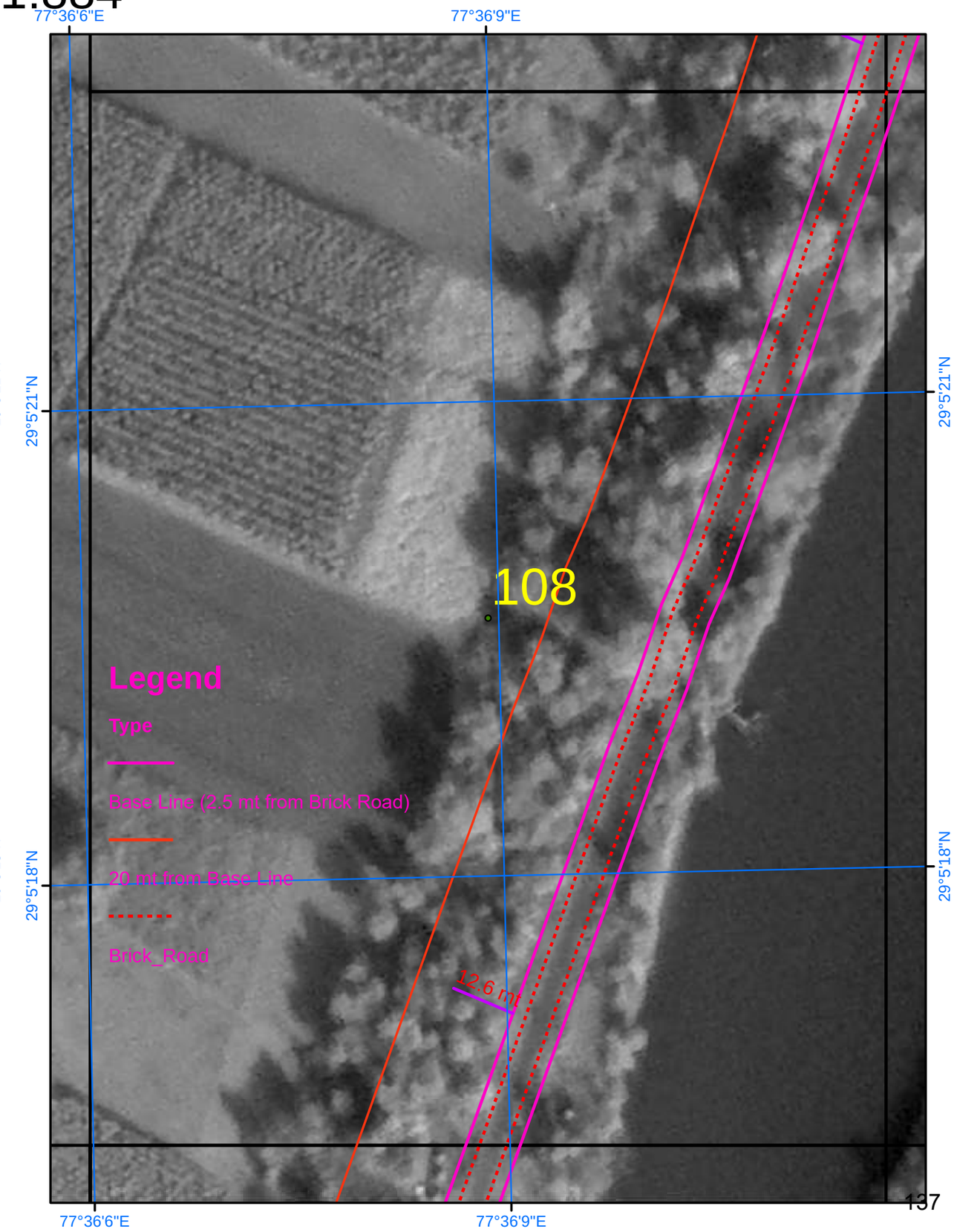
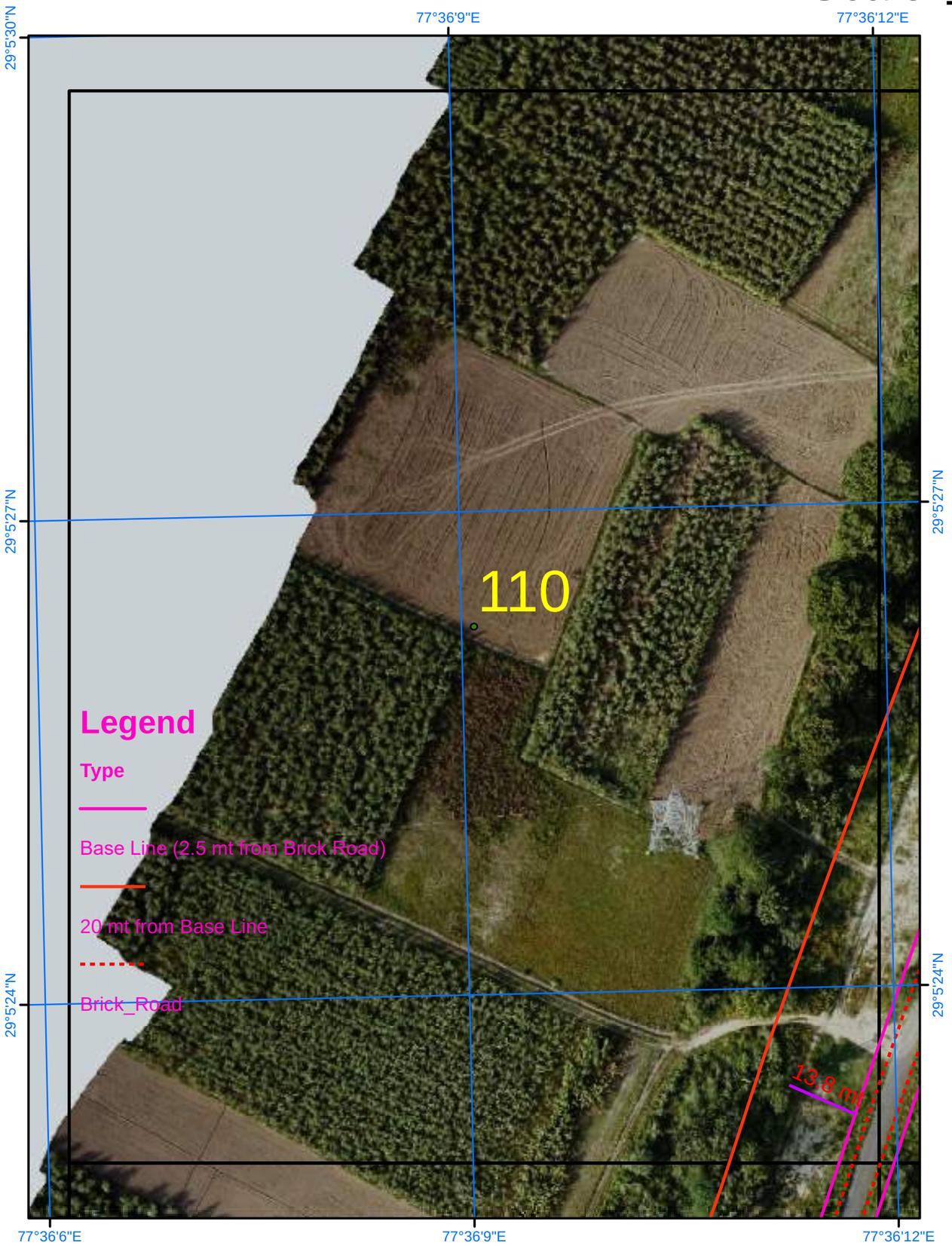


SURVEY OF INDIA

Scale 1:884

AREA_04_21

Drone Images Oct 2024



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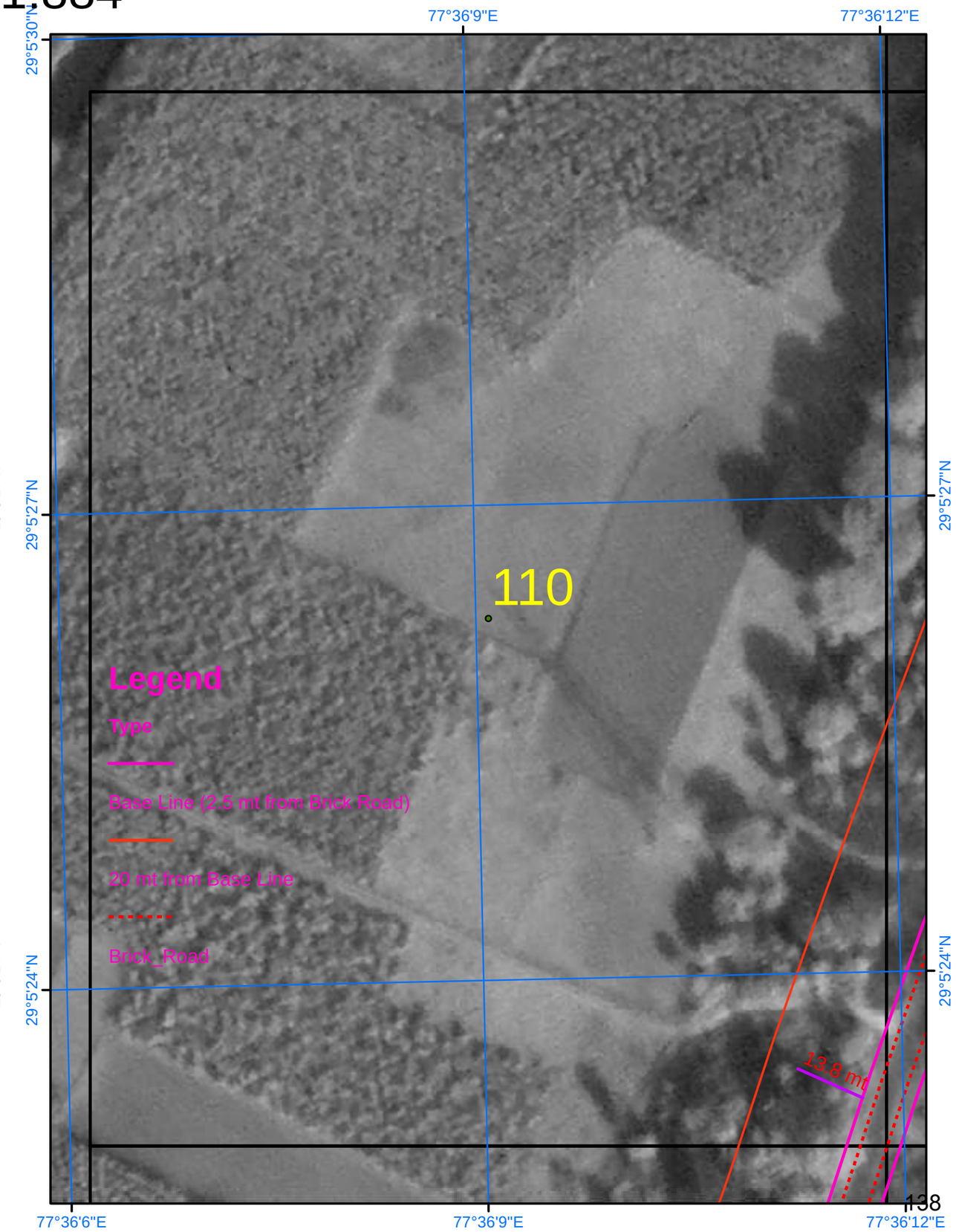

SURVEY OF INDIA

626

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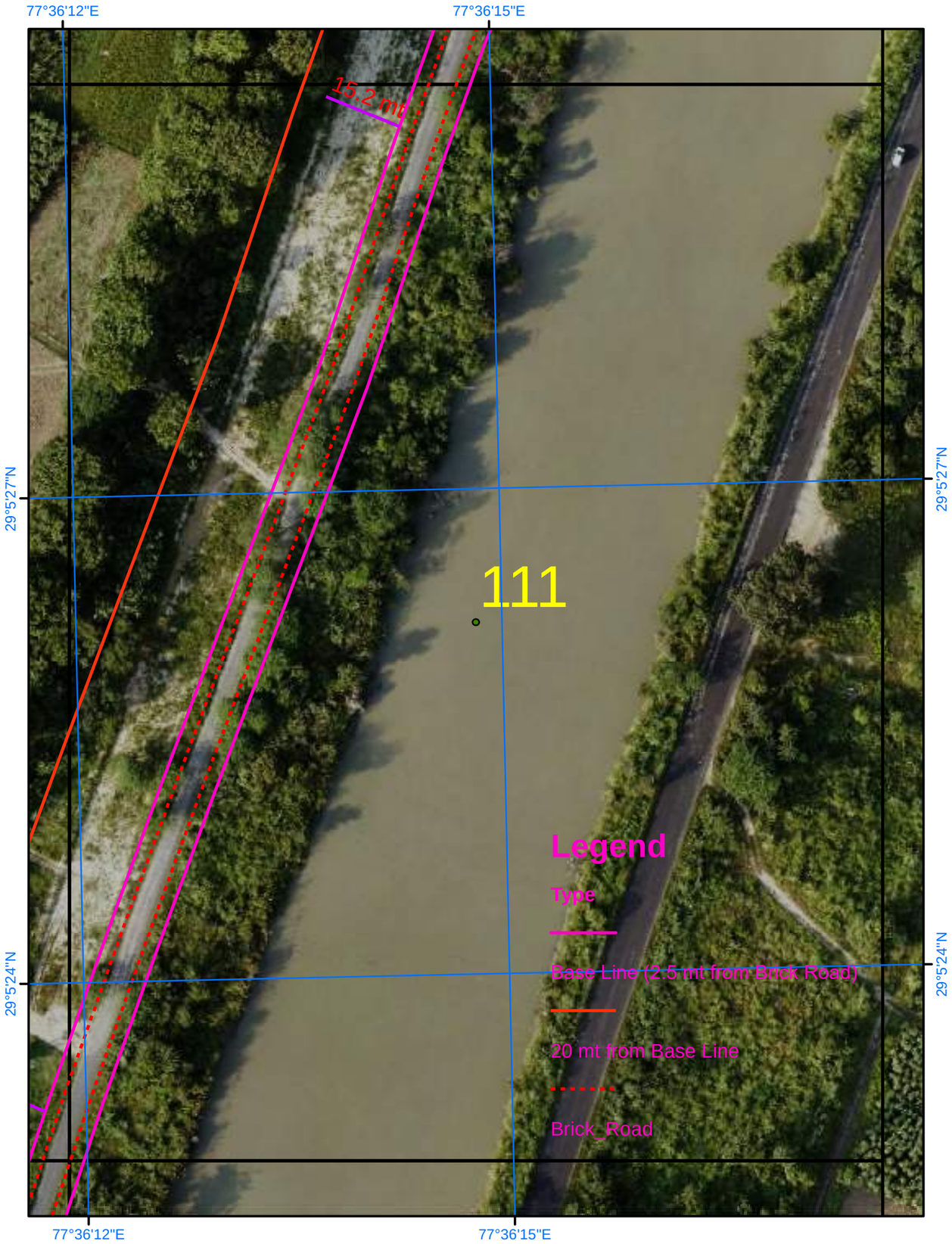
AREA_04_22

Drone Images Oct 2024



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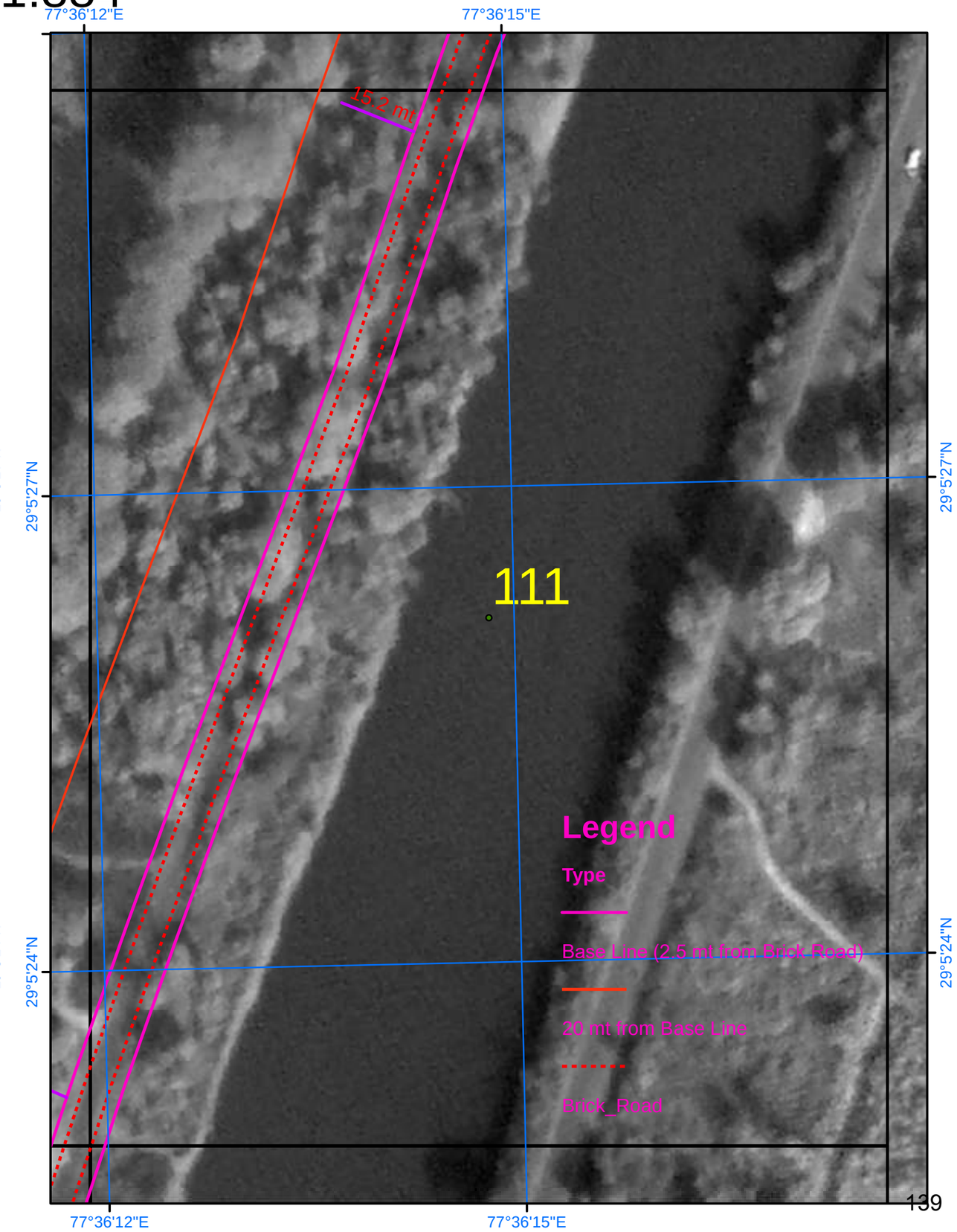
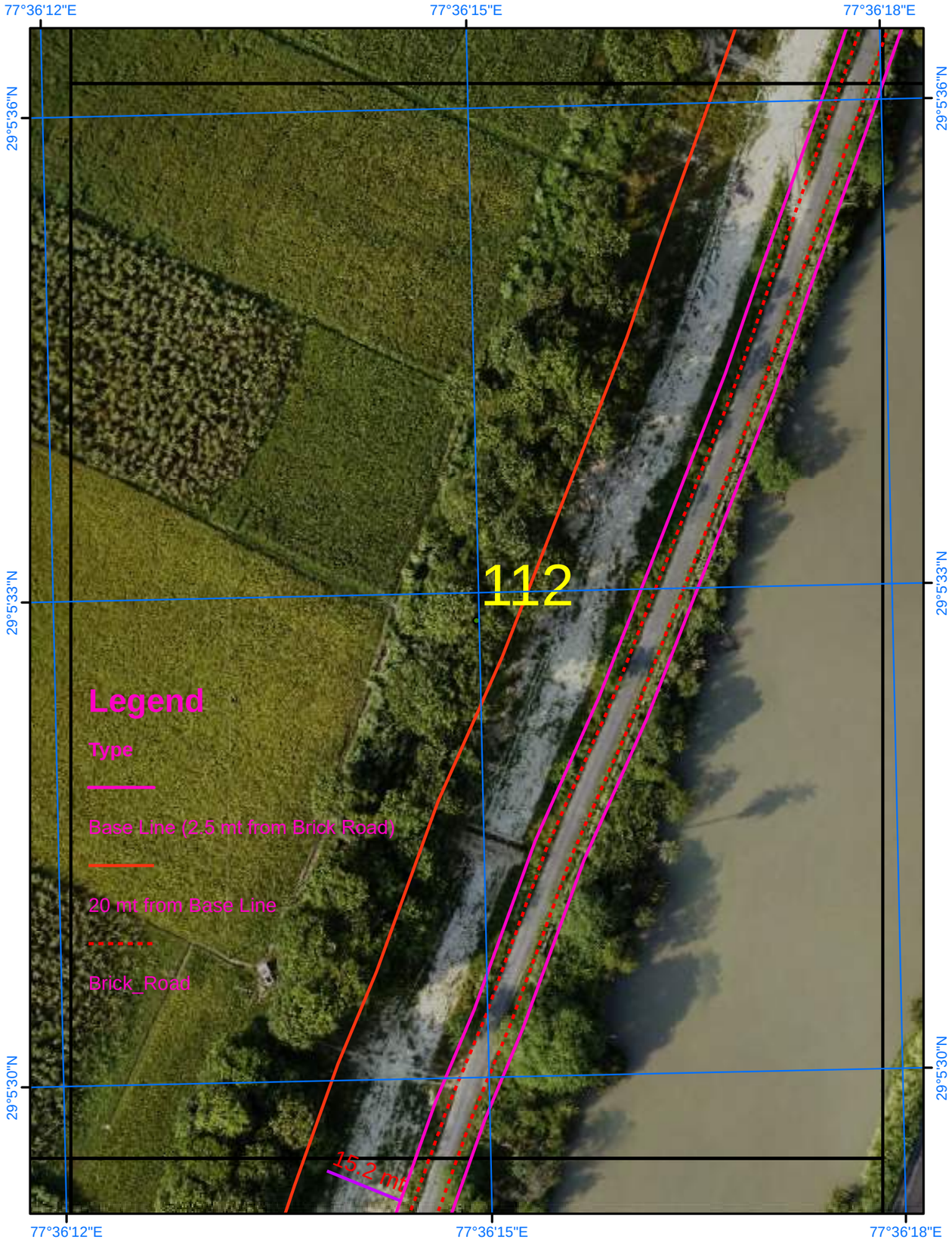


SURVEY OF INDIA

Scale 1:884

AREA_04_23

Drone Images Oct 2024



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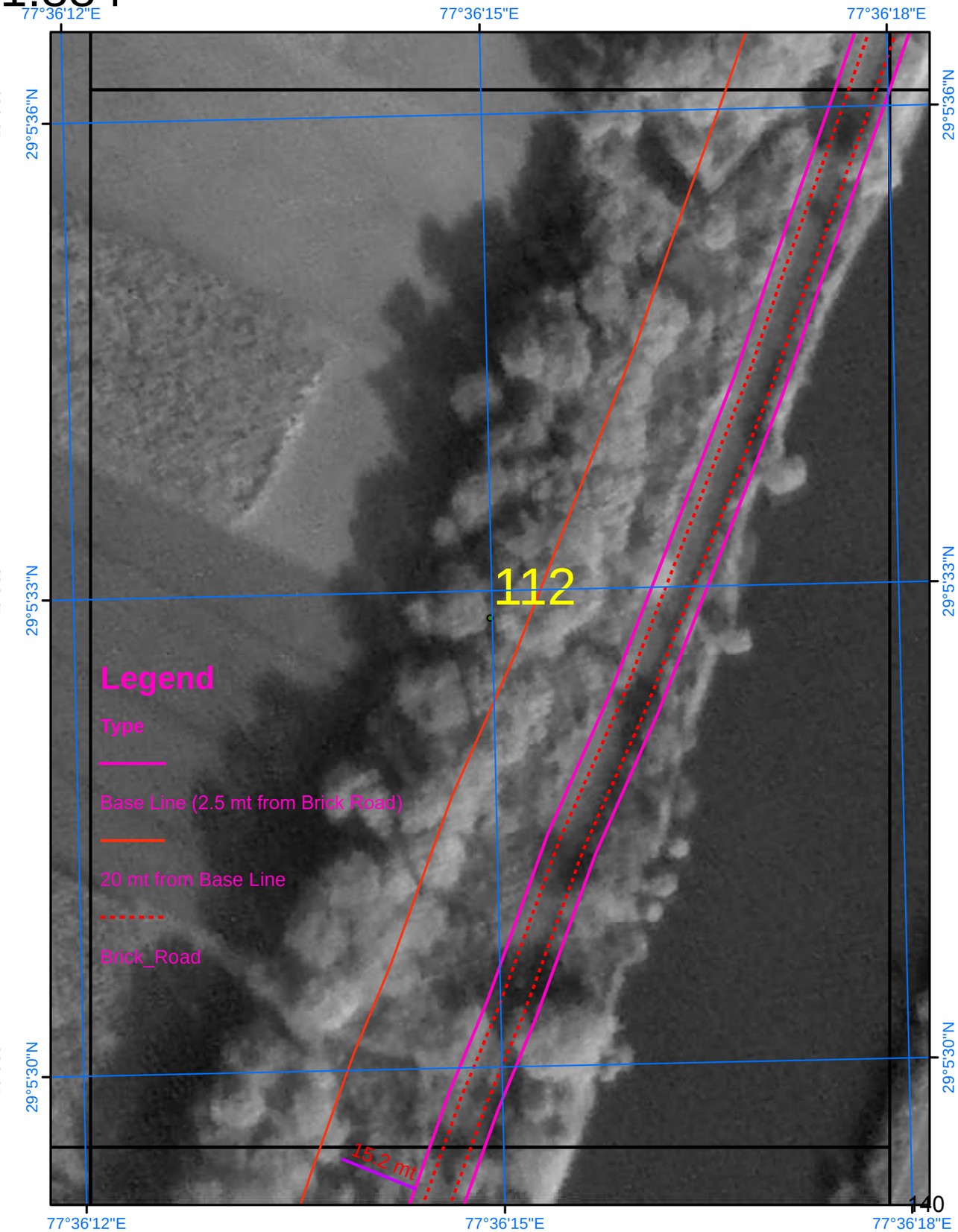

SURVEY OF INDIA

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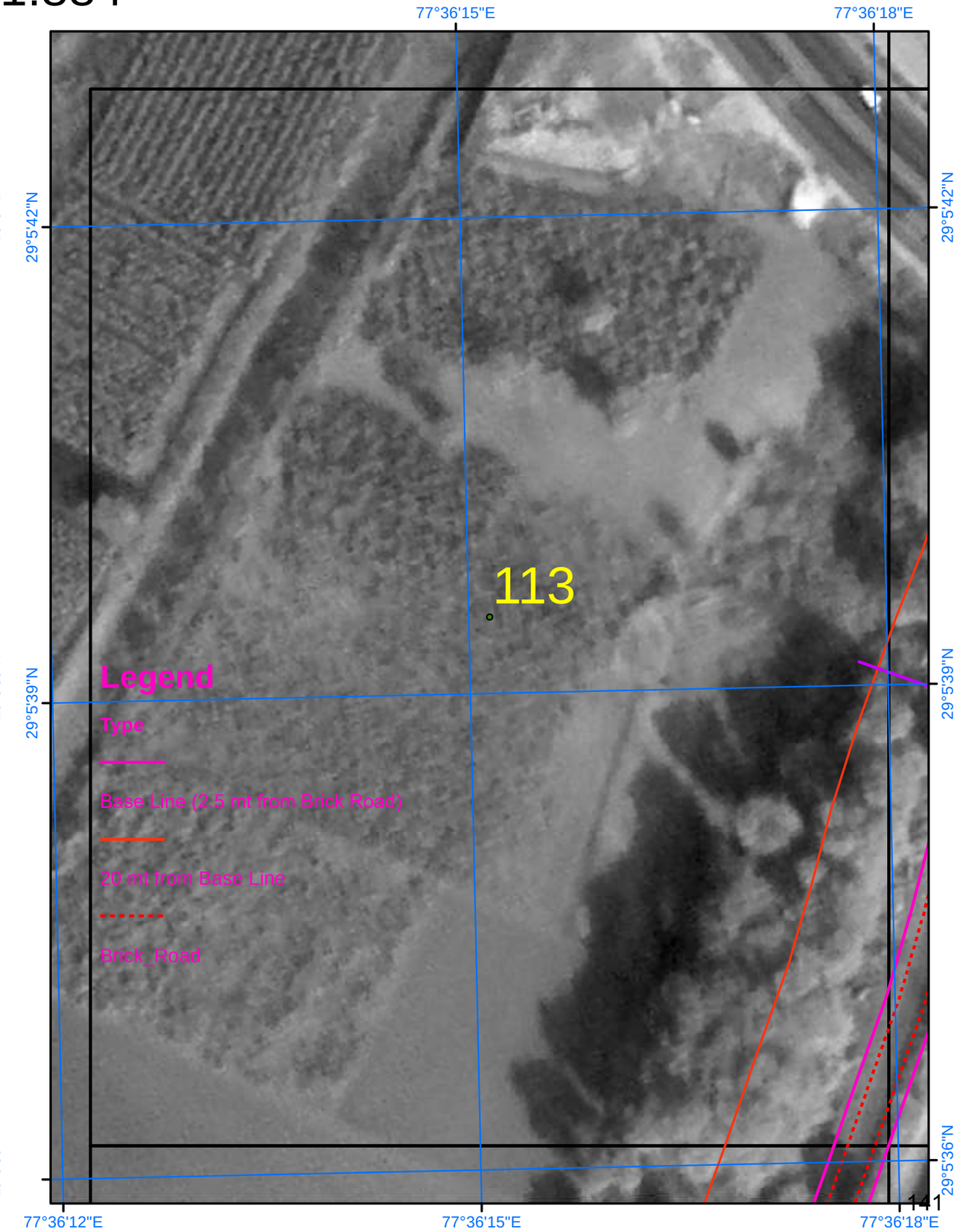
AREA_04_24

Drone Images Oct 2024

Satellite Images from NRSC of 2023

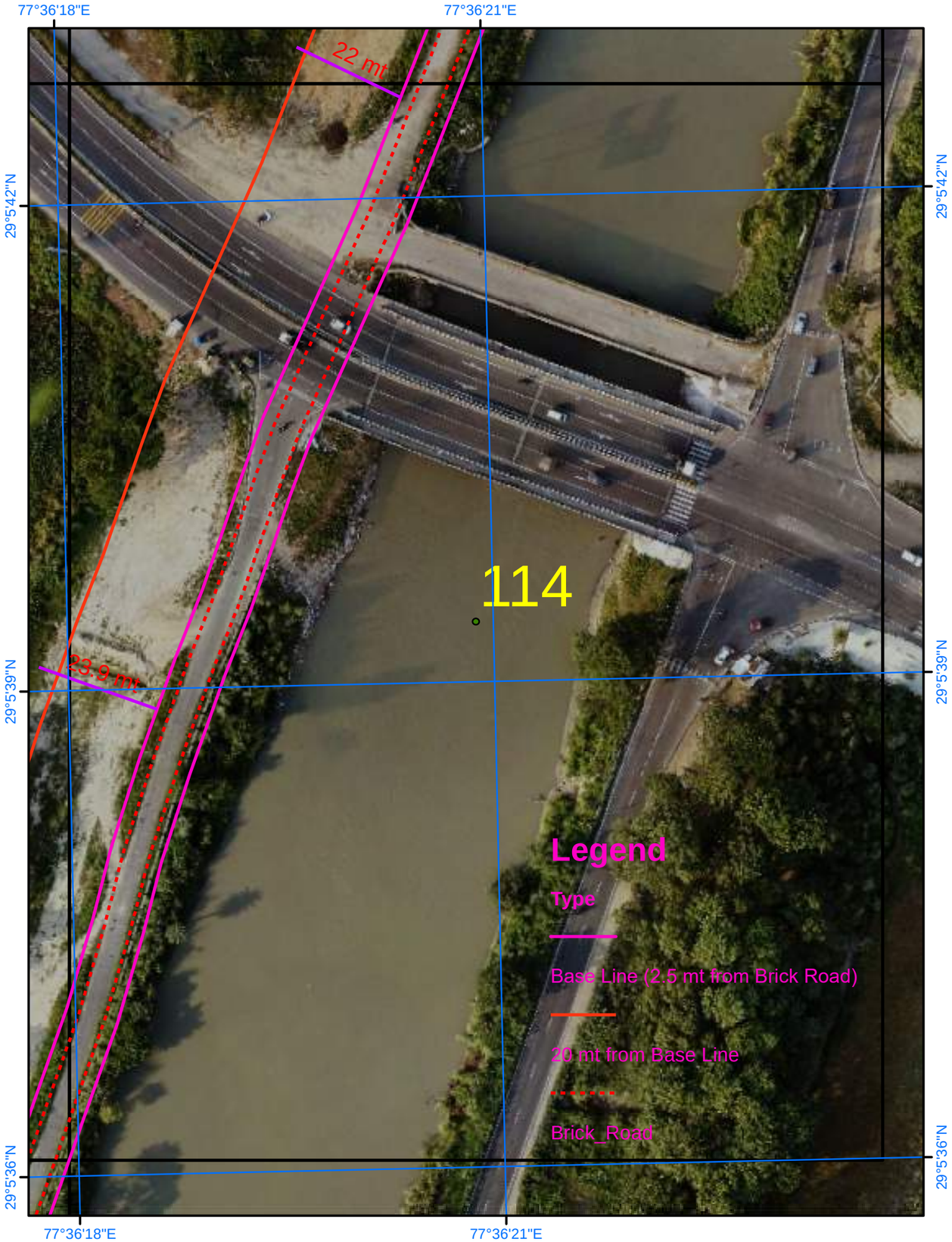


SURVEY OF INDIA

Scale 1:884

AREA_04_25

Drone Images Oct 2024



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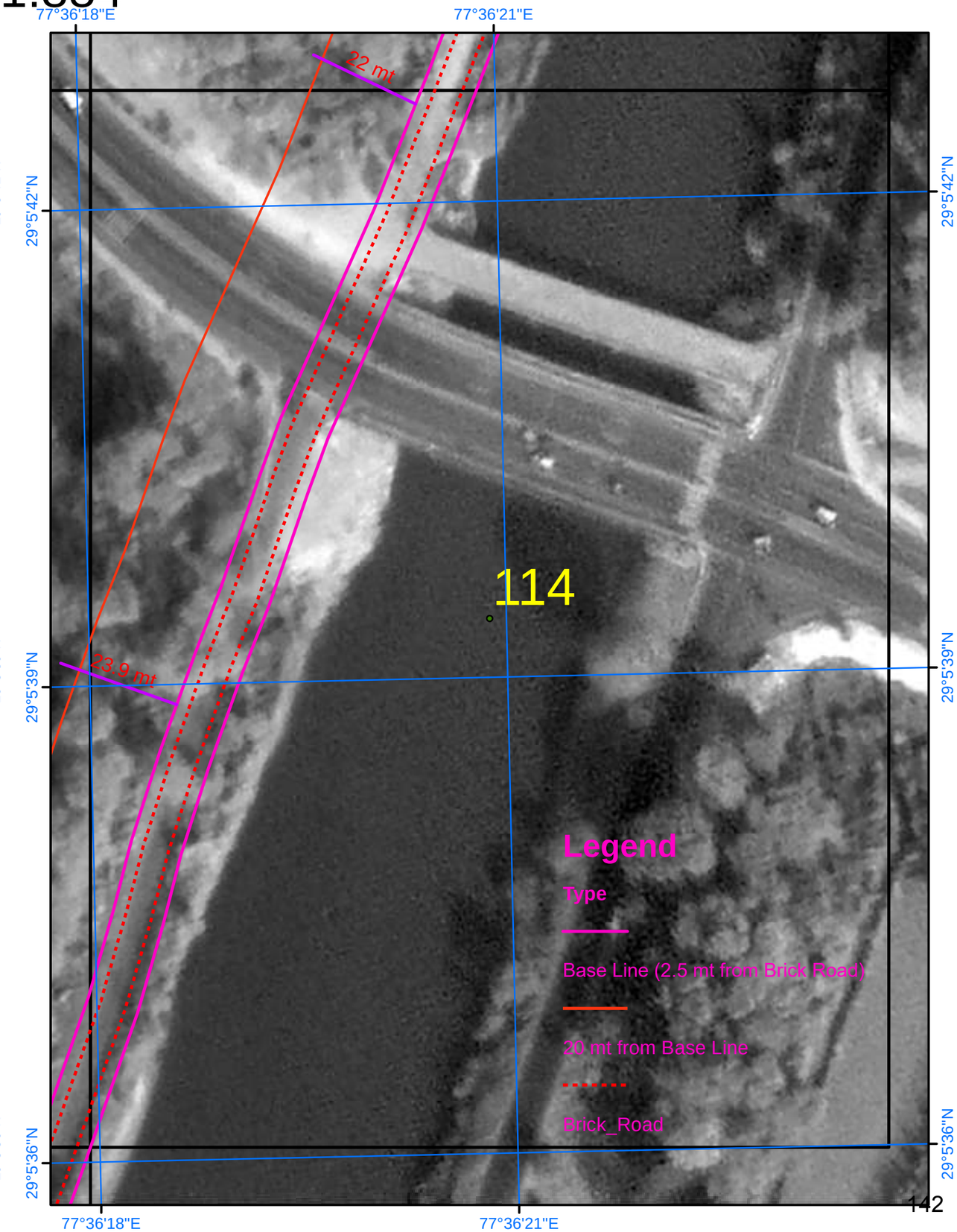

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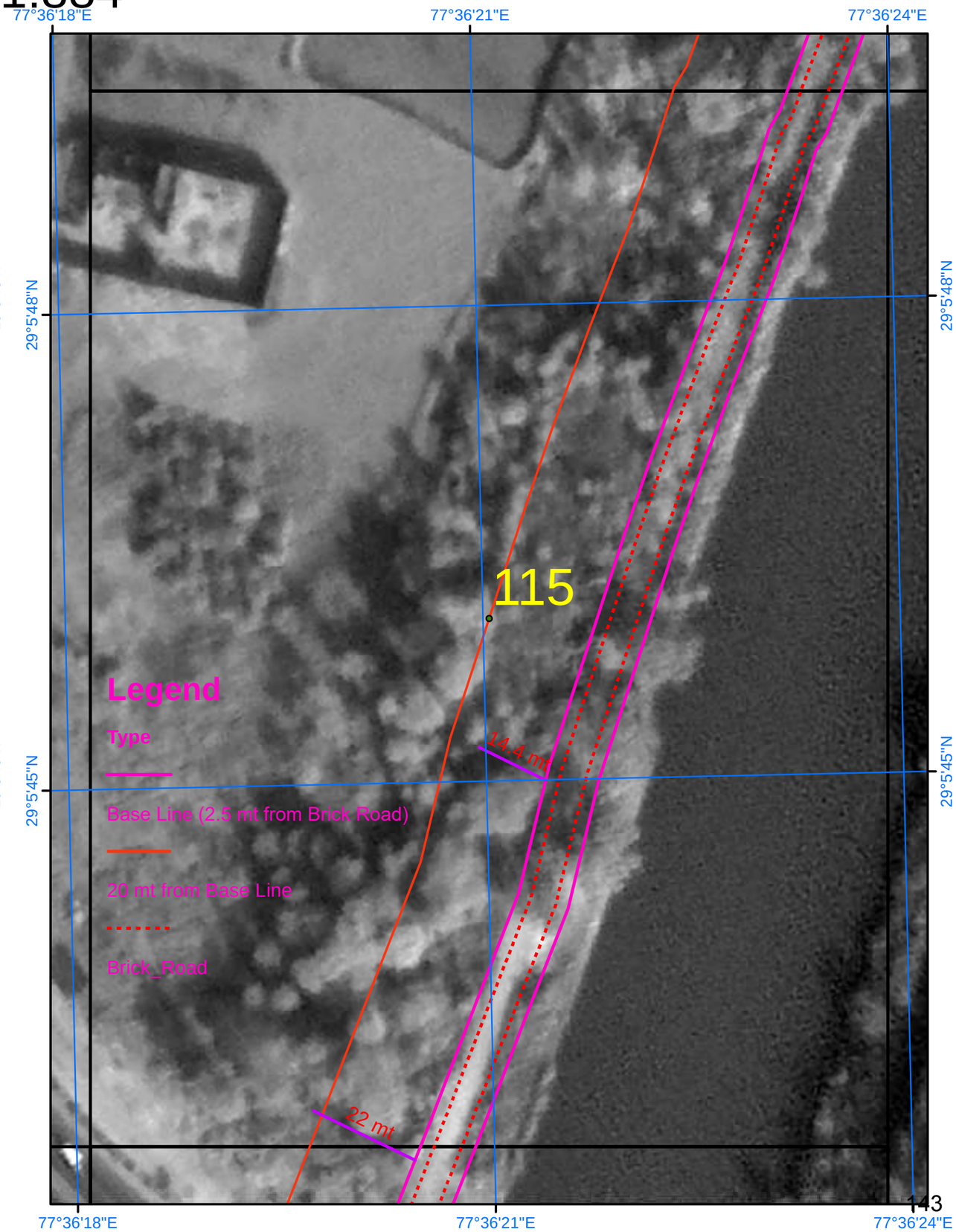
AREA_04_26

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

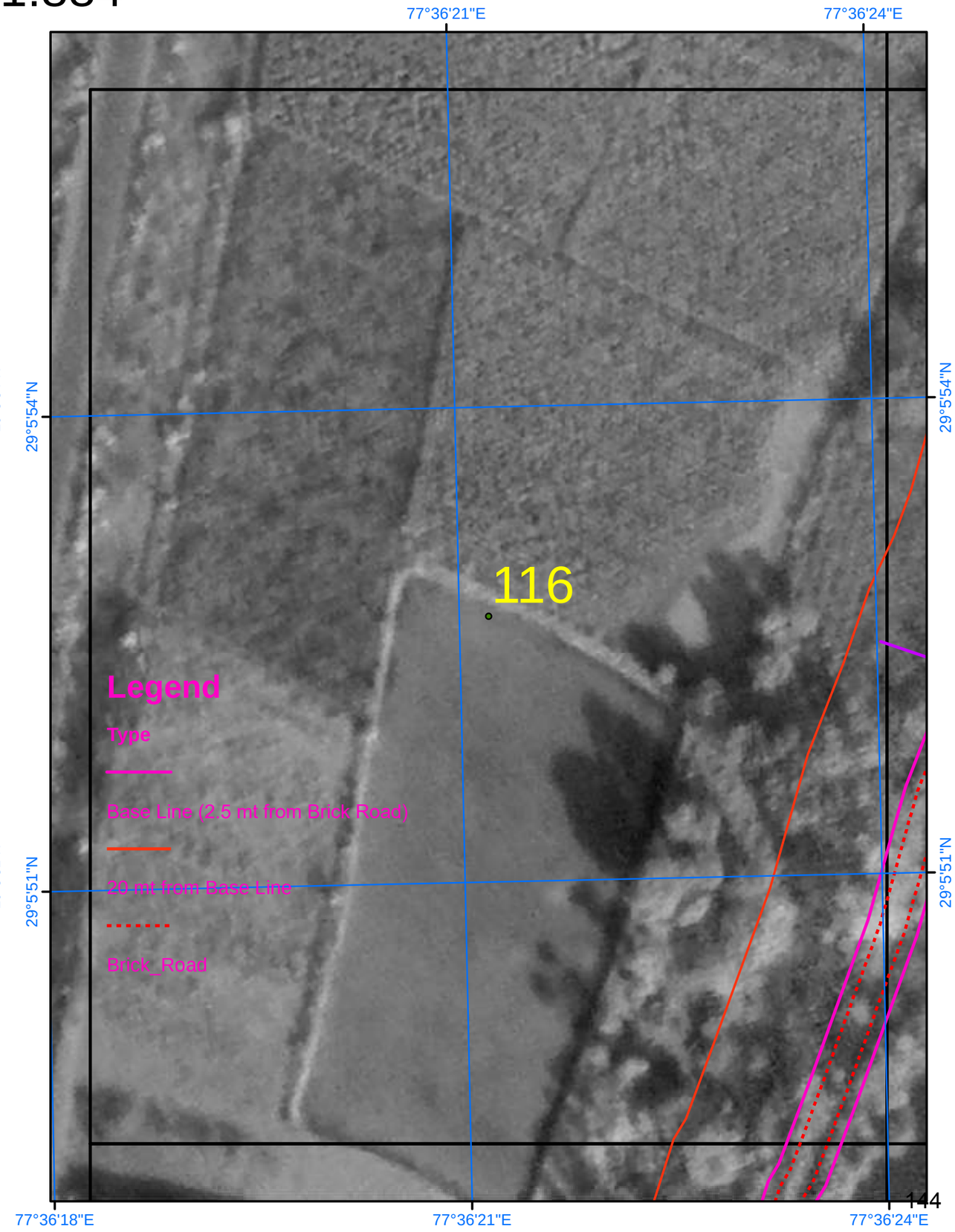
631

Scale 1:884

AREA_04_27

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

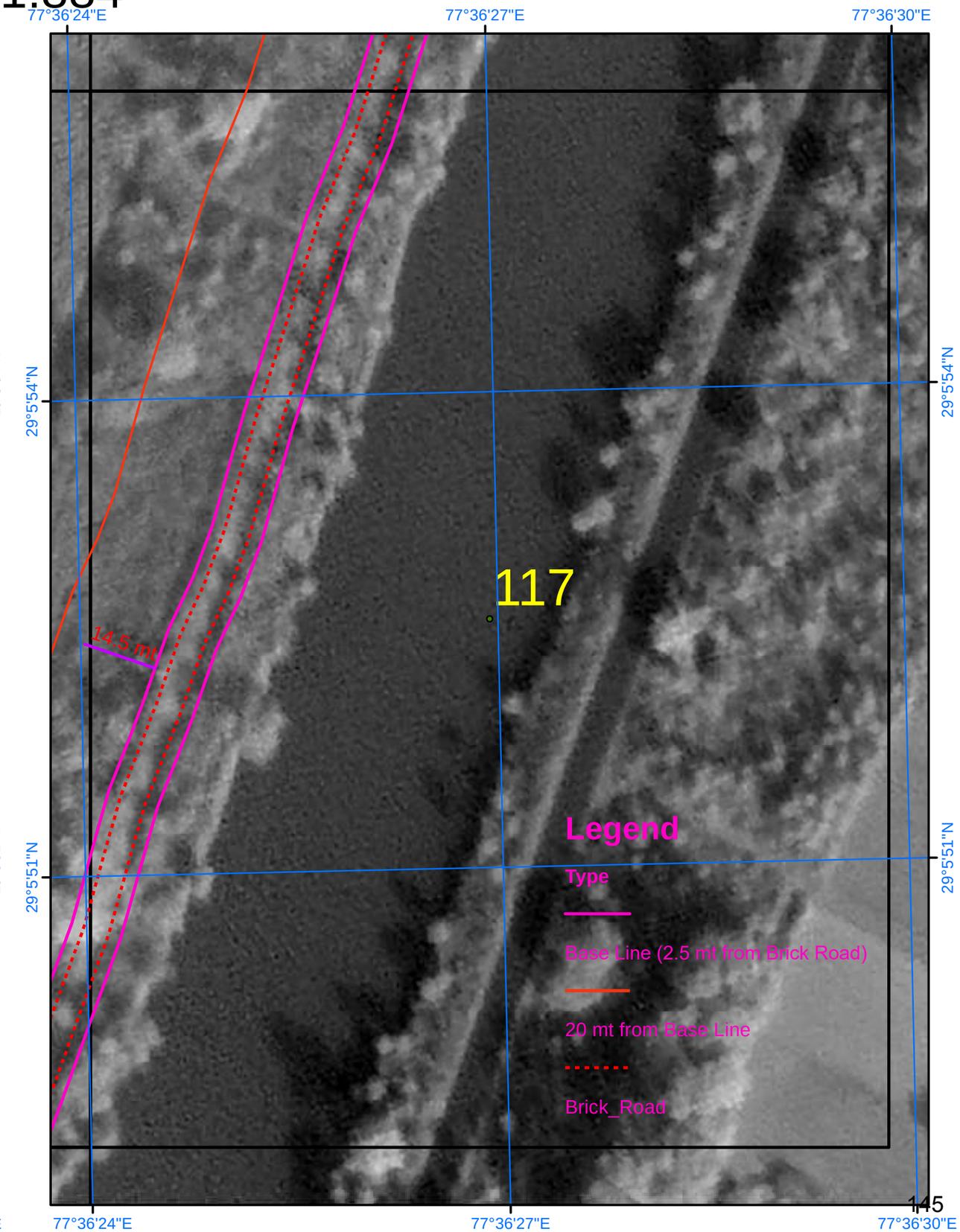
632

Scale 1:884

AREA_04_28

Drone Images Oct 2024

Satellite Images from NRSC of 2023

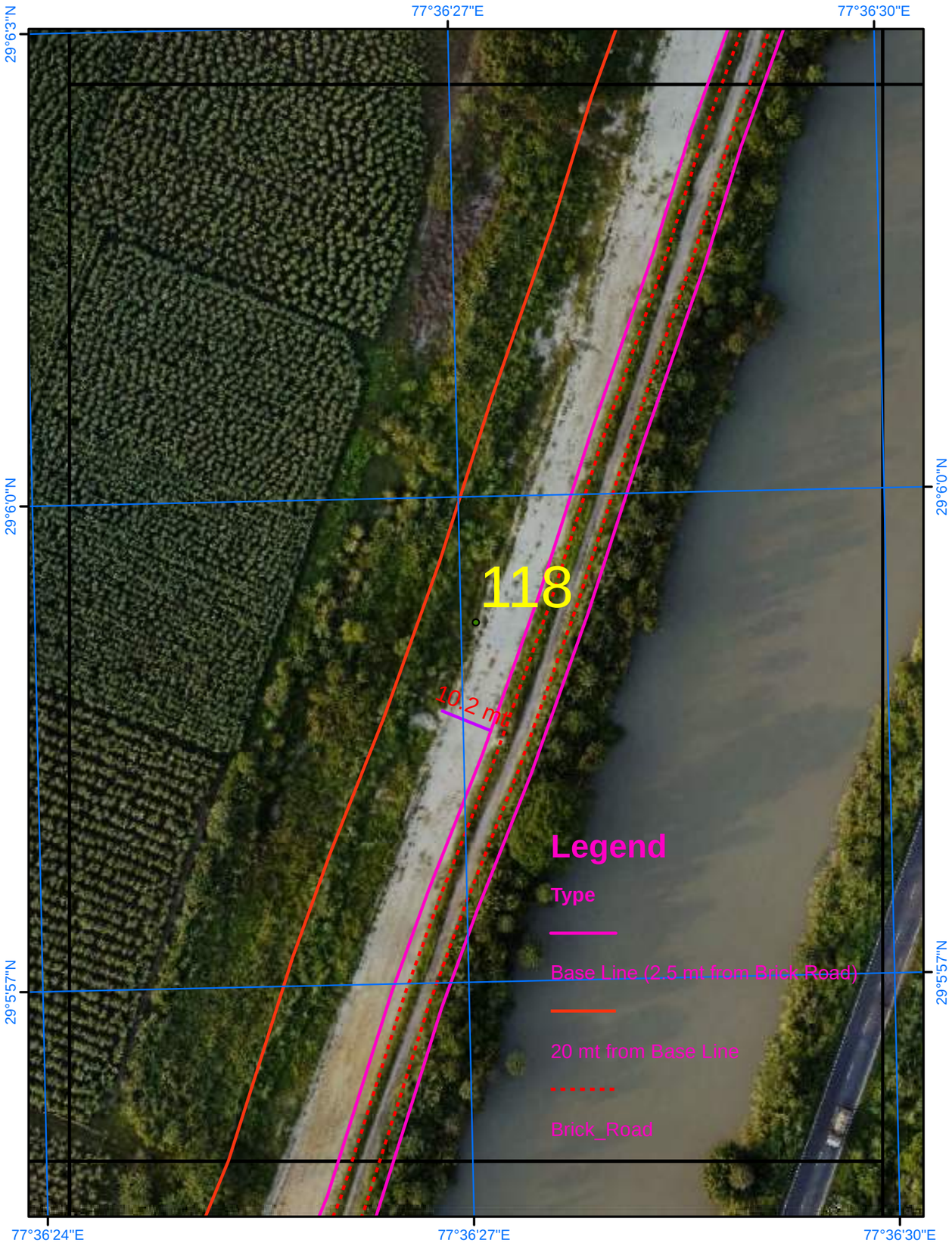


SURVEY OF INDIA

Scale 1:884

AREA_04_29

Drone Images Oct 2024



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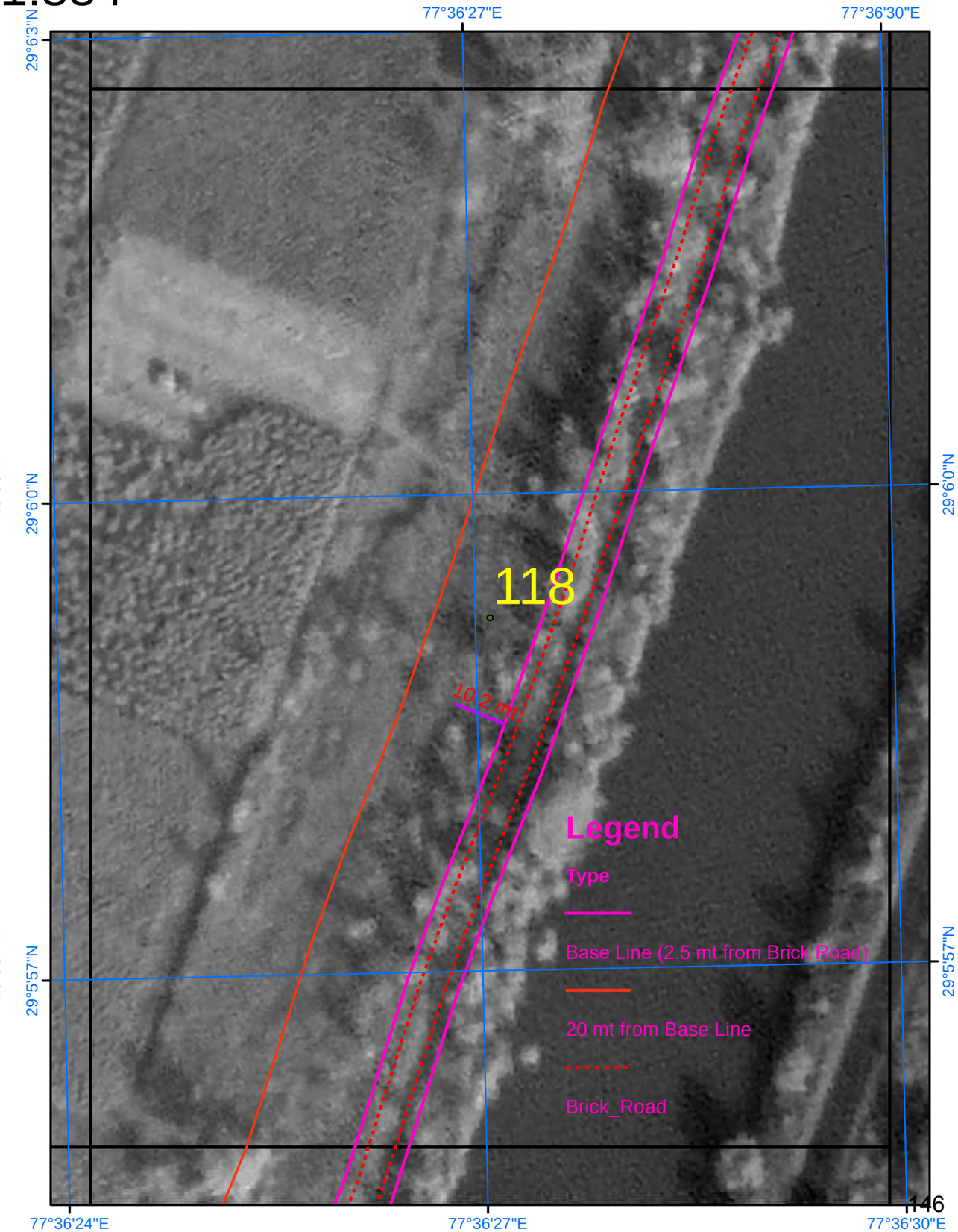
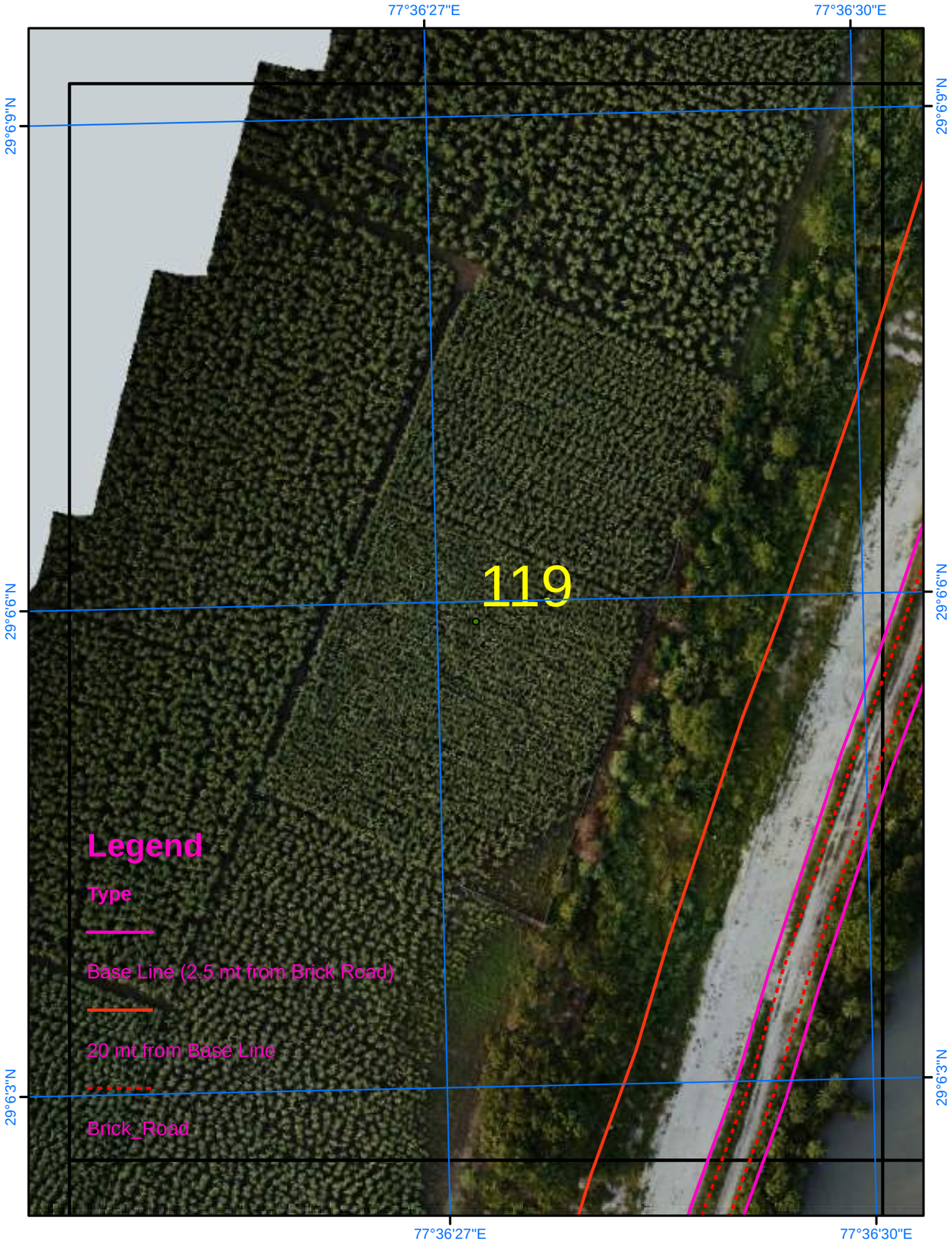


SURVEY OF INDIA

Scale 1:884

AREA_04_30

Drone Images Oct 2024



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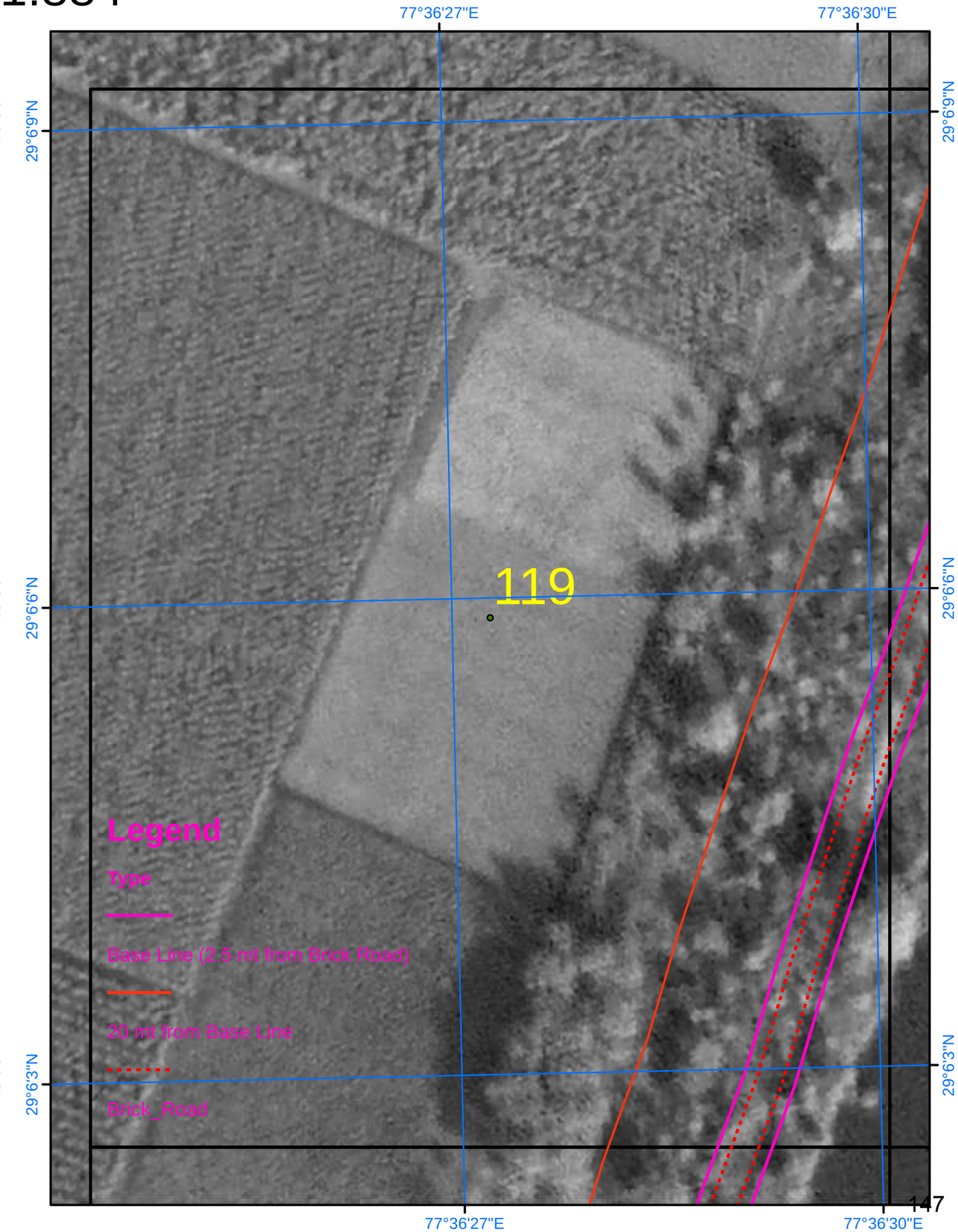

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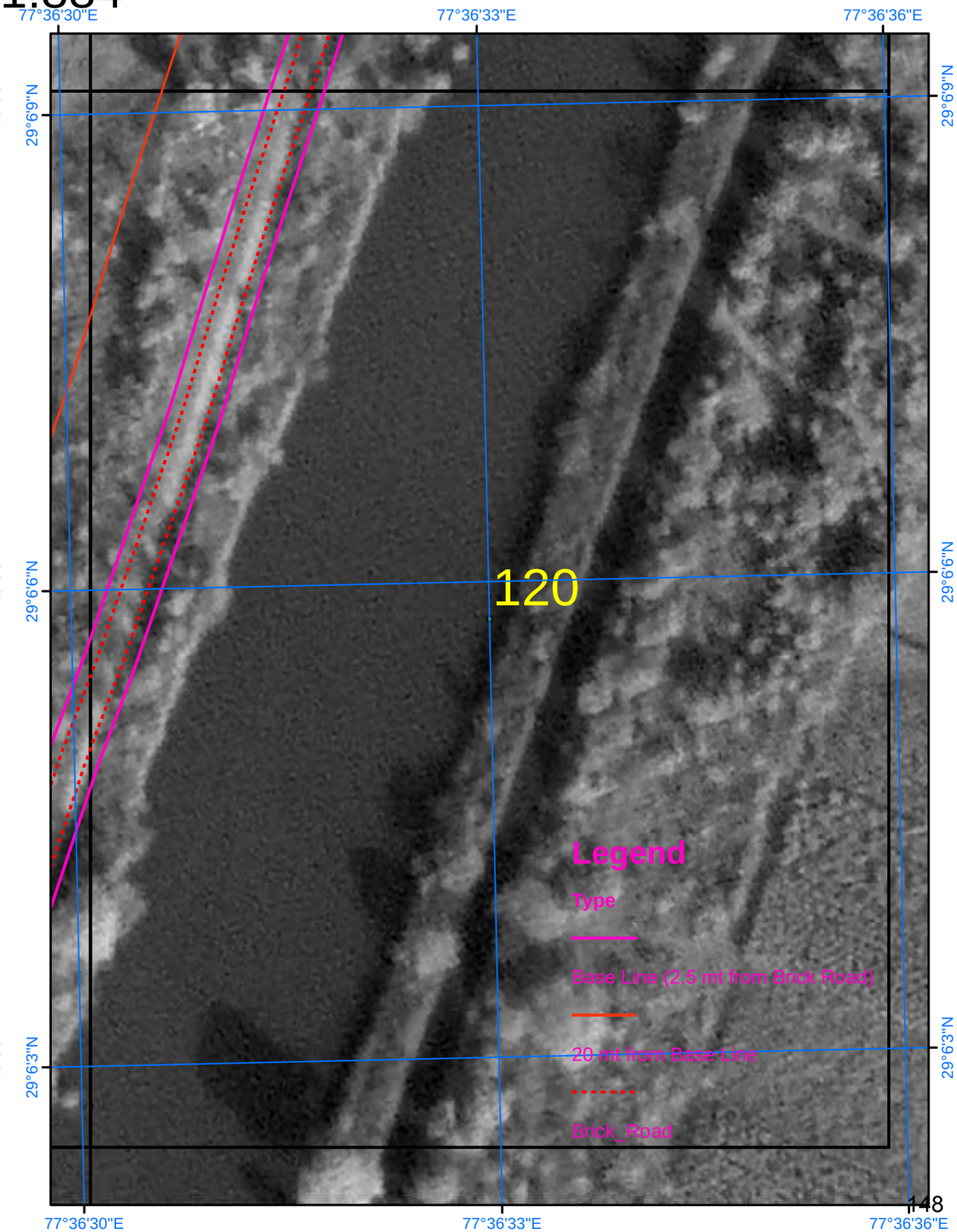
AREA_04_31

Drone Images Oct 2024

Satellite Images from NRSC of 2023



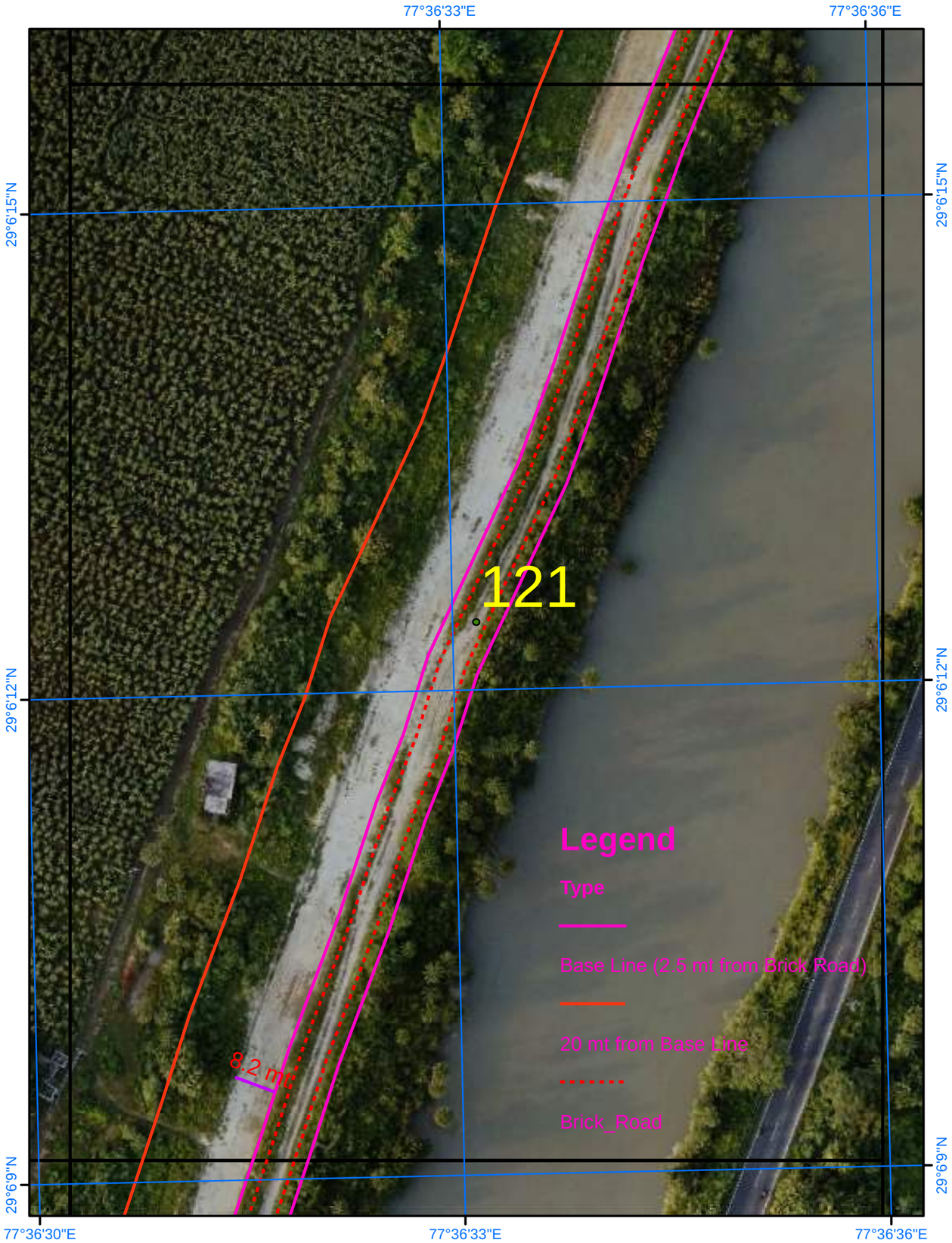
SURVEY OF INDIA

636

Scale 1:884

AREA_04_32

Drone Images Oct 2024



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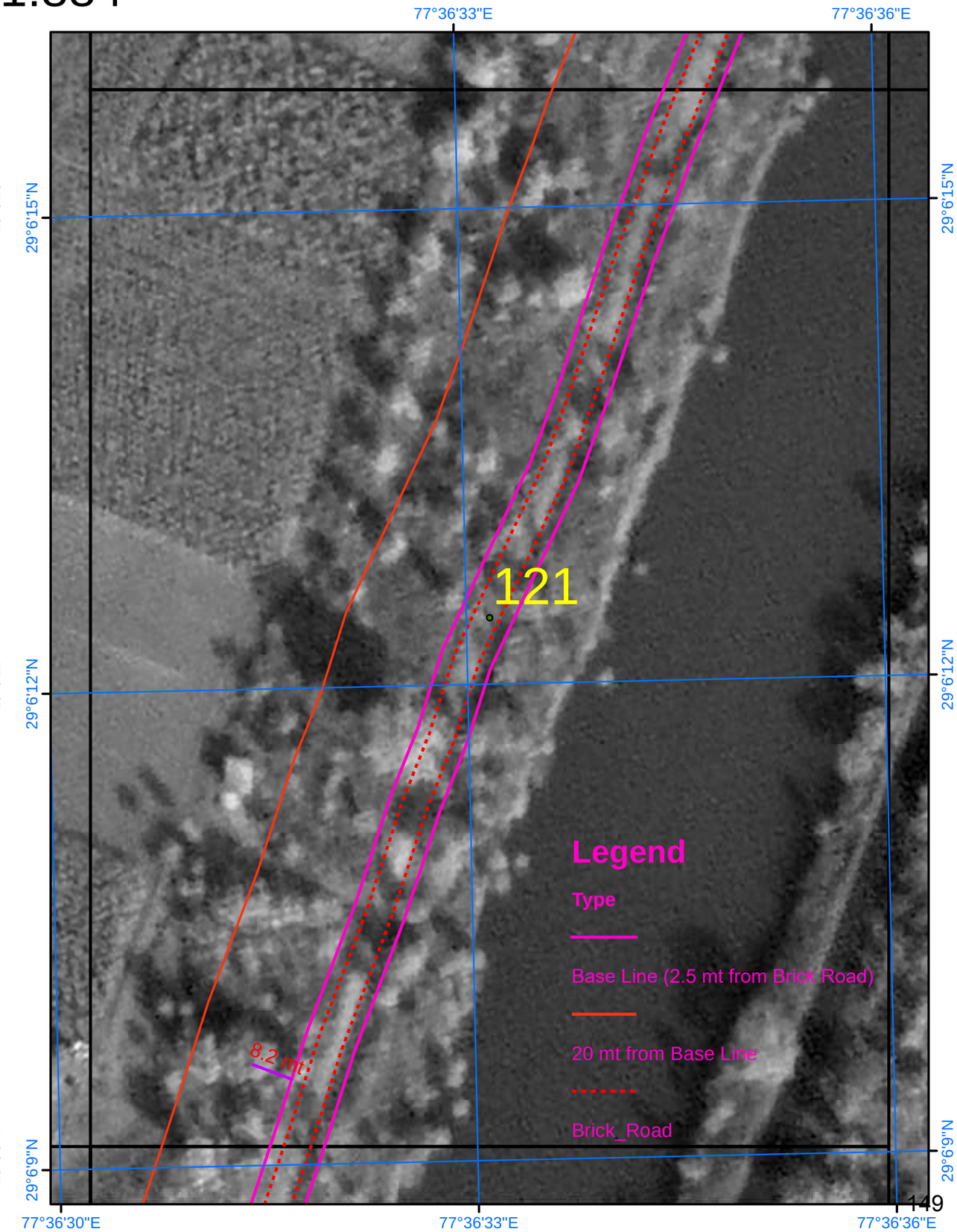

SURVEY OF INDIA

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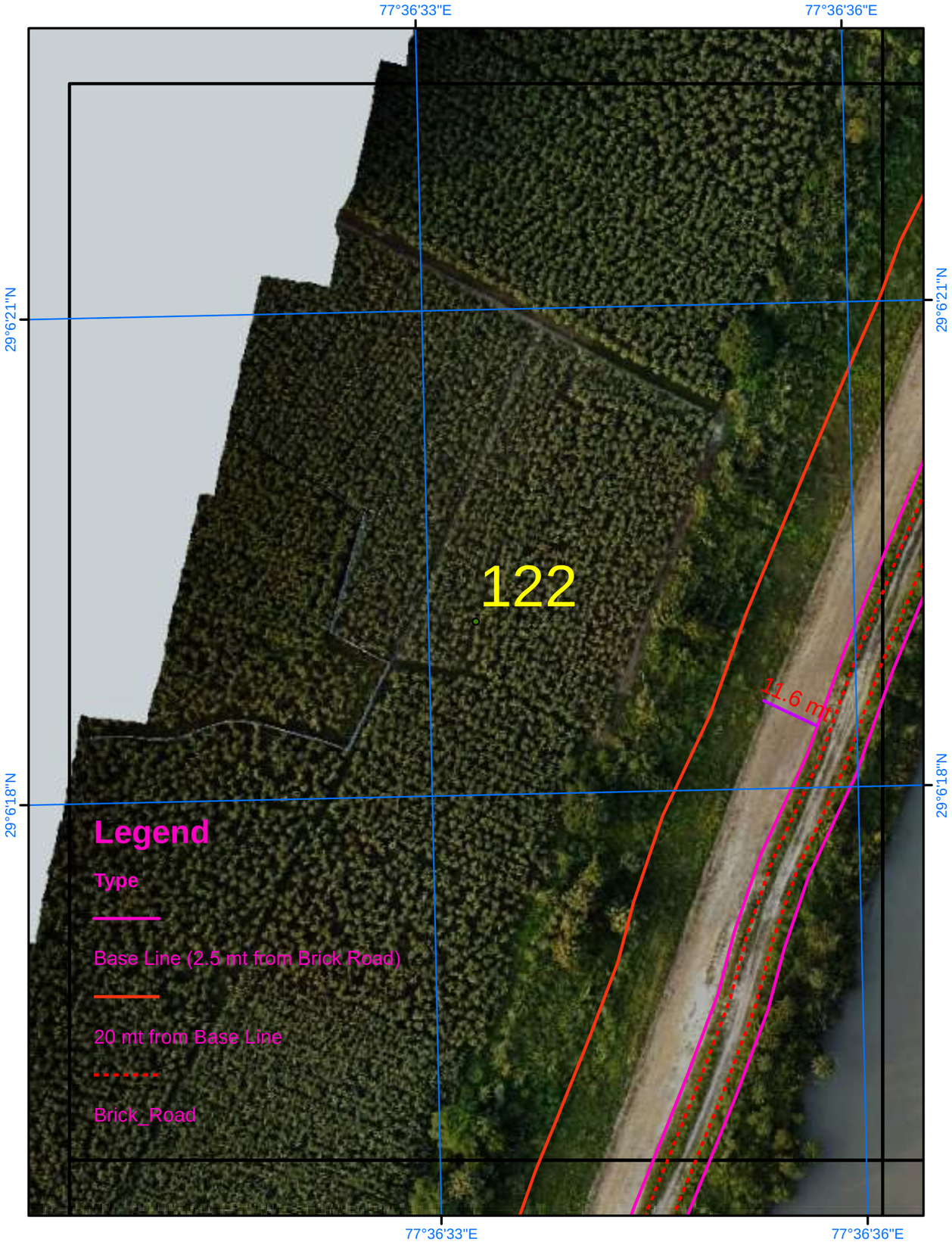
AREA_04_33

Drone Images Oct 2024



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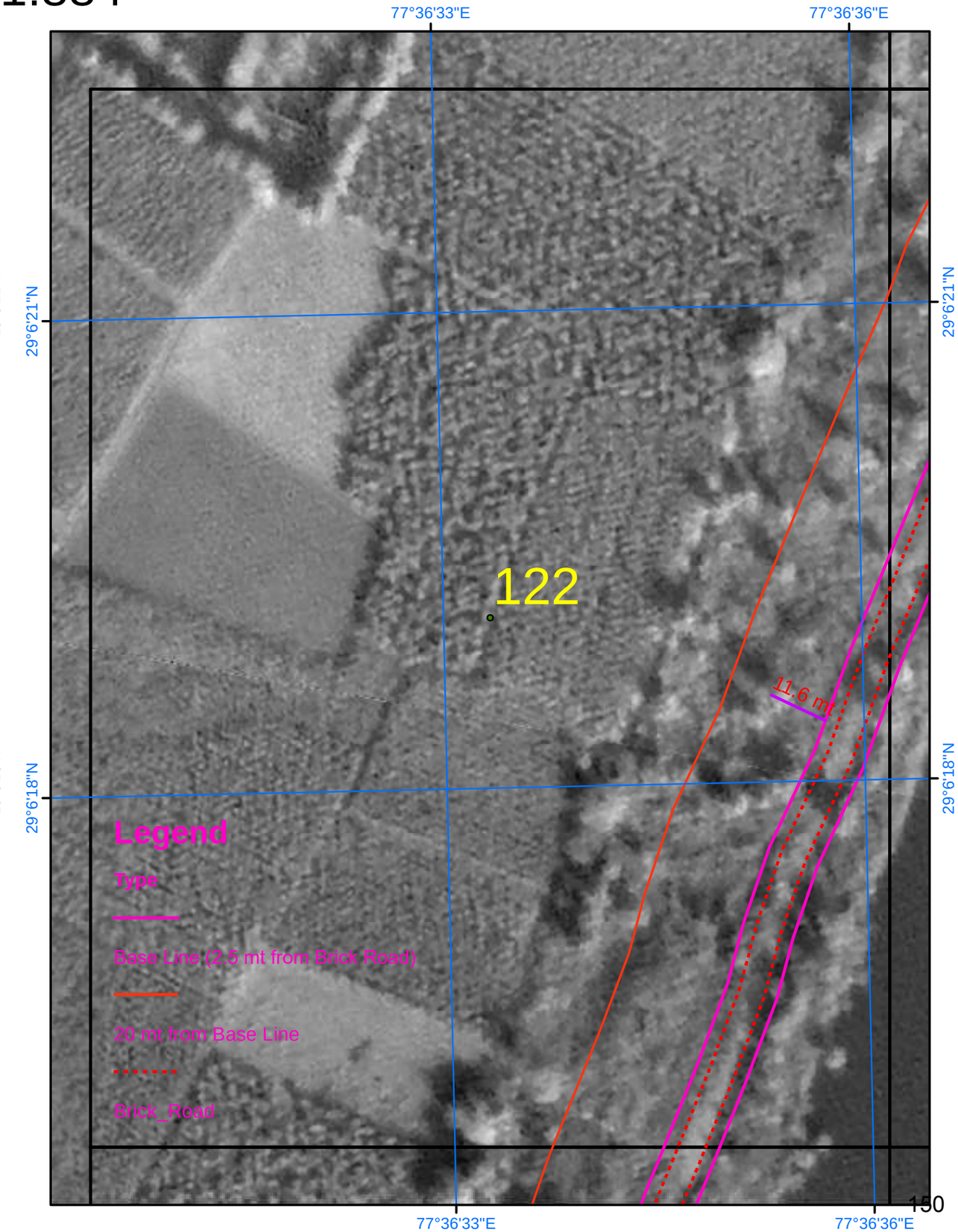


SURVEY OF INDIA

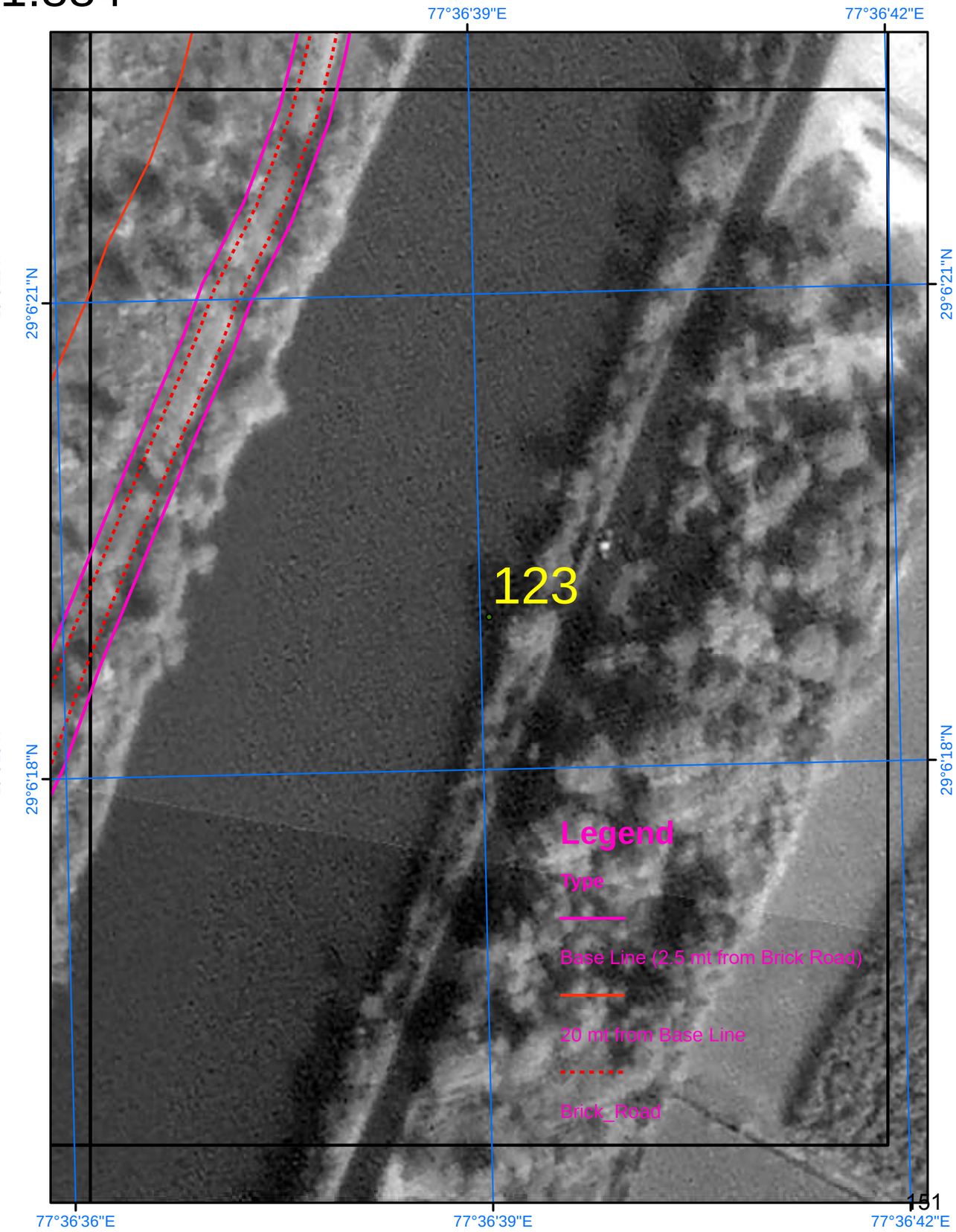
638

Scale 1:884

AREA_04_34

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

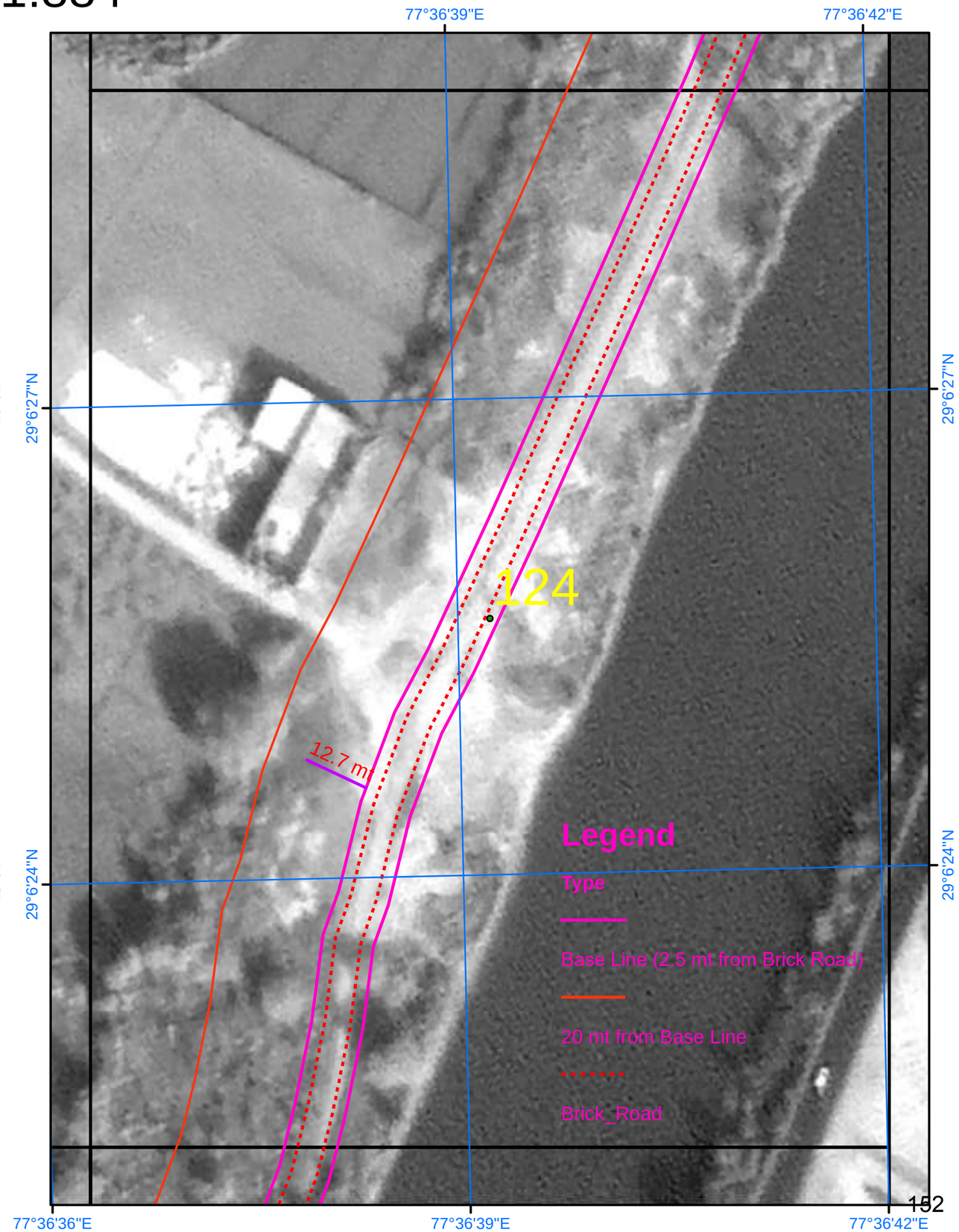
639

Scale 1:884

AREA_04_35

Drone Images Oct 2024

Satellite Images from NRSC of 2023

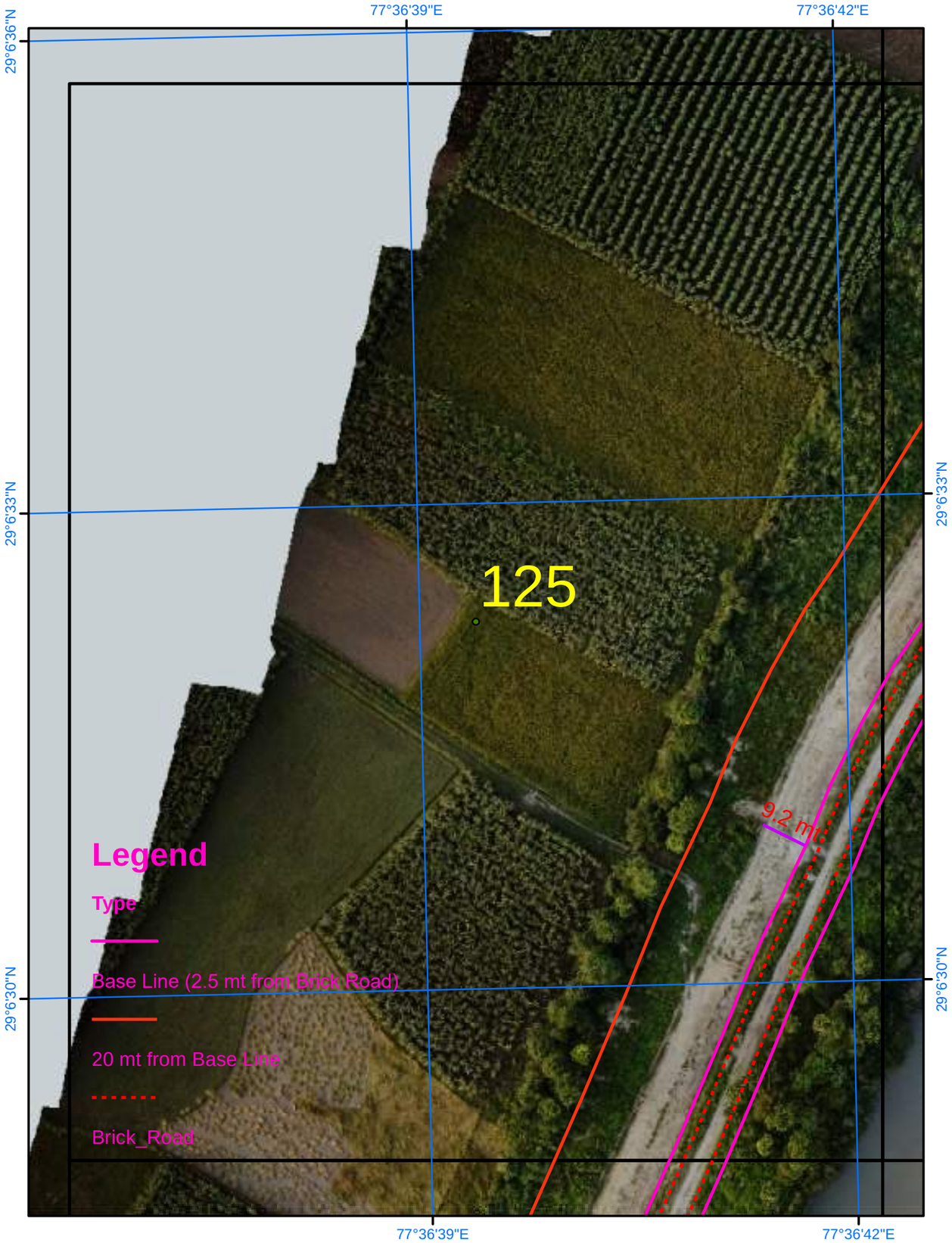


SURVEY OF INDIA

Scale 1:884

AREA_04_36

Drone Images Oct 2024



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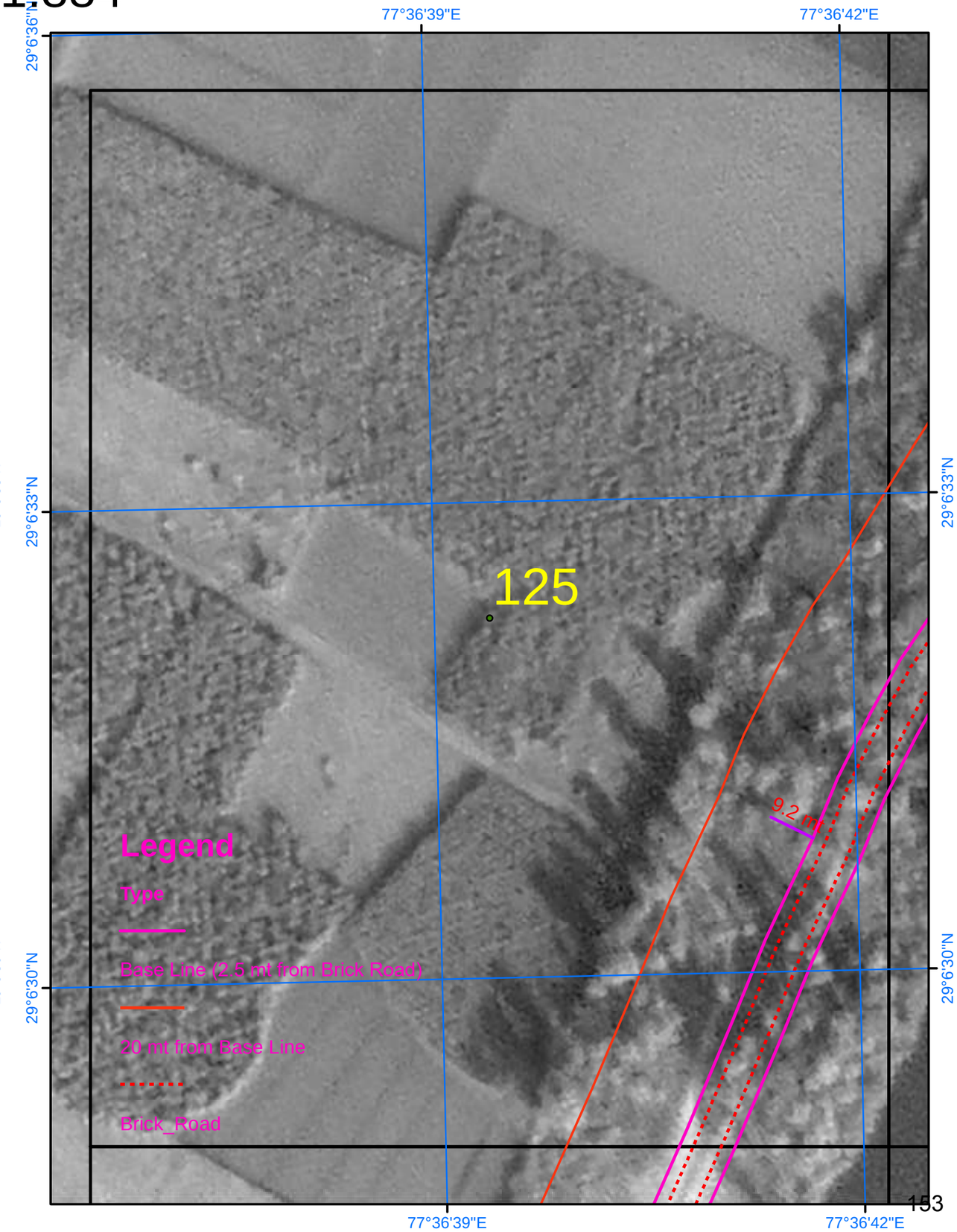
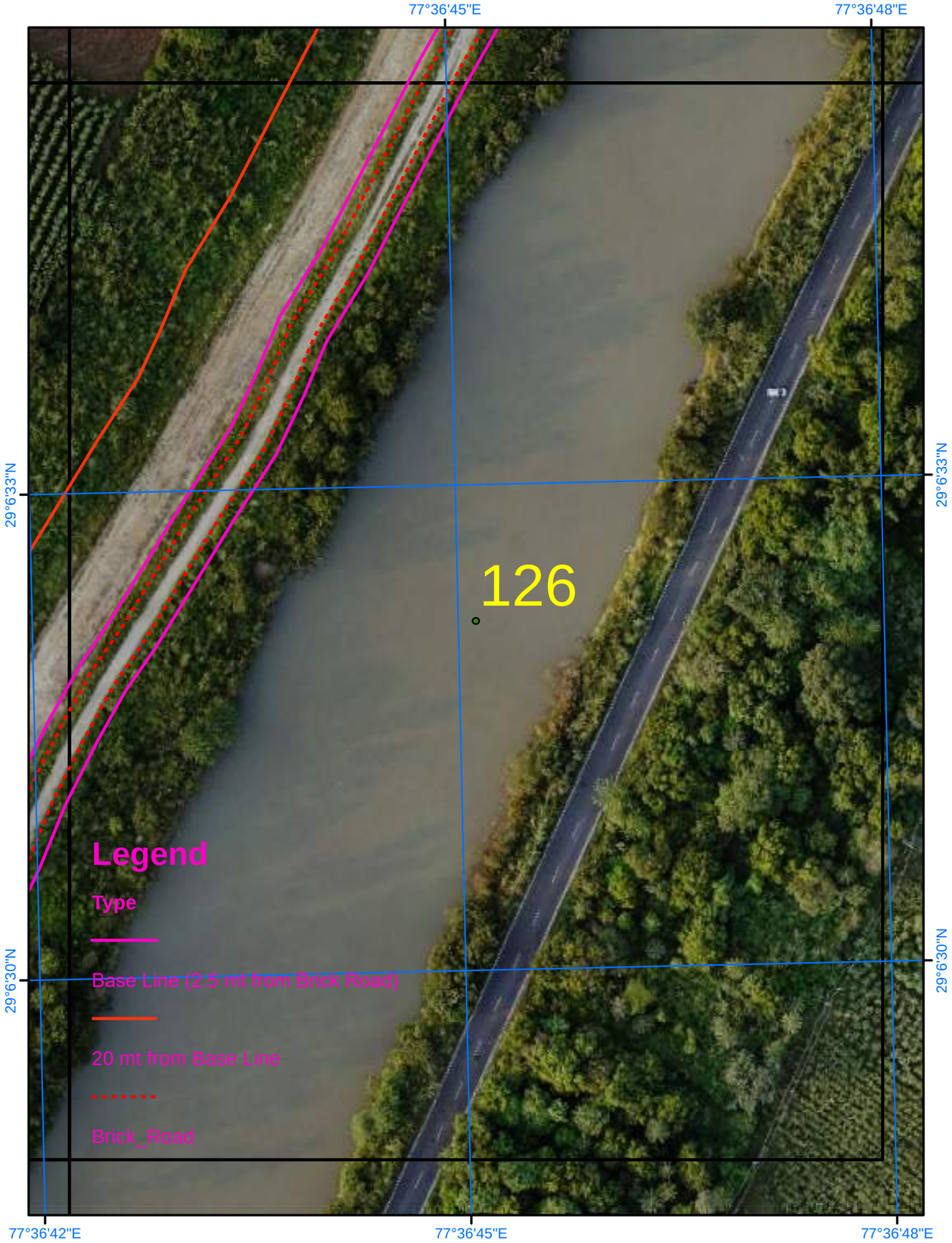


SURVEY OF INDIA

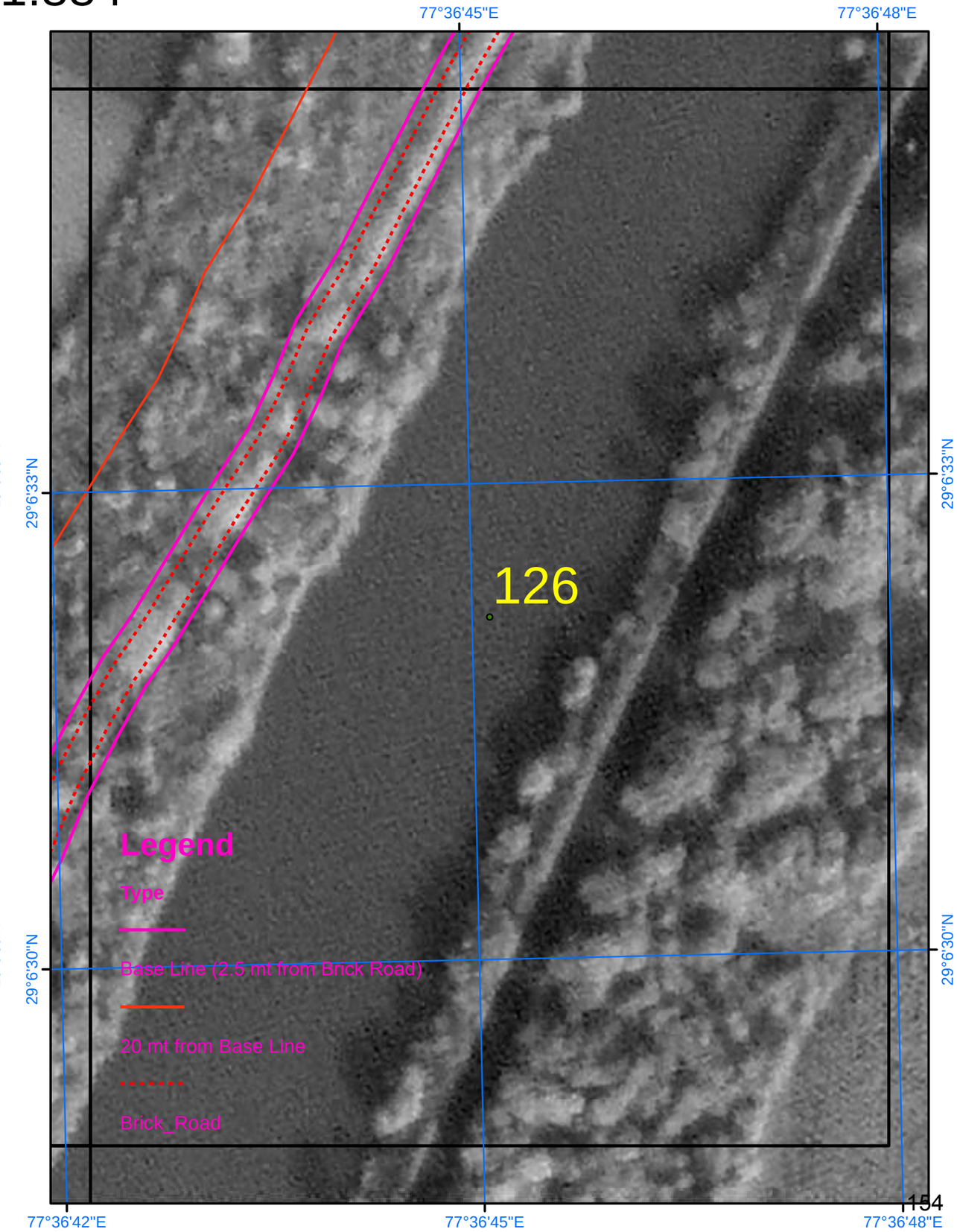
Scale 1:884

AREA_04_37

Drone Images Oct 2024



Satellite Images from NRSC of 2023

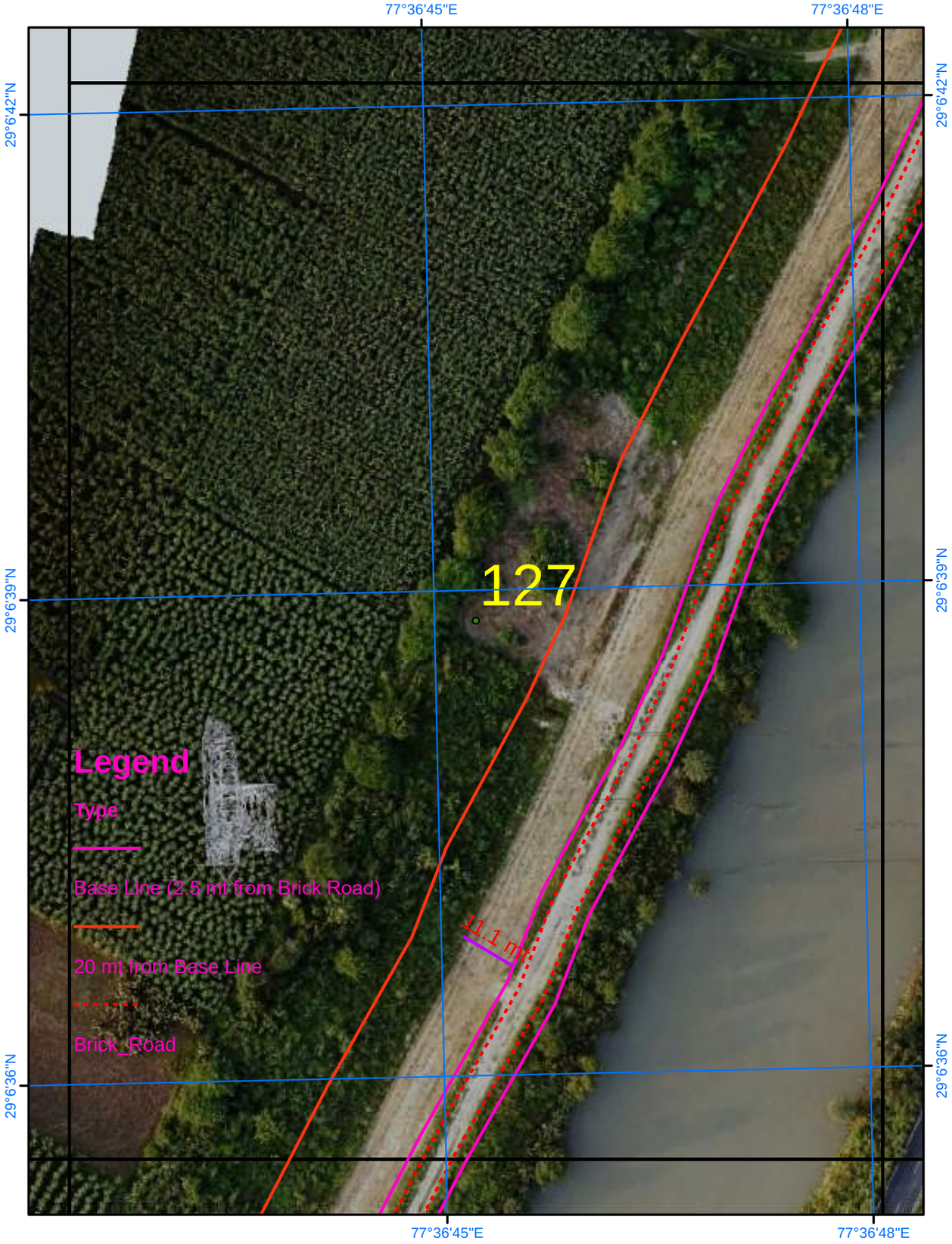


SURVEY OF INDIA

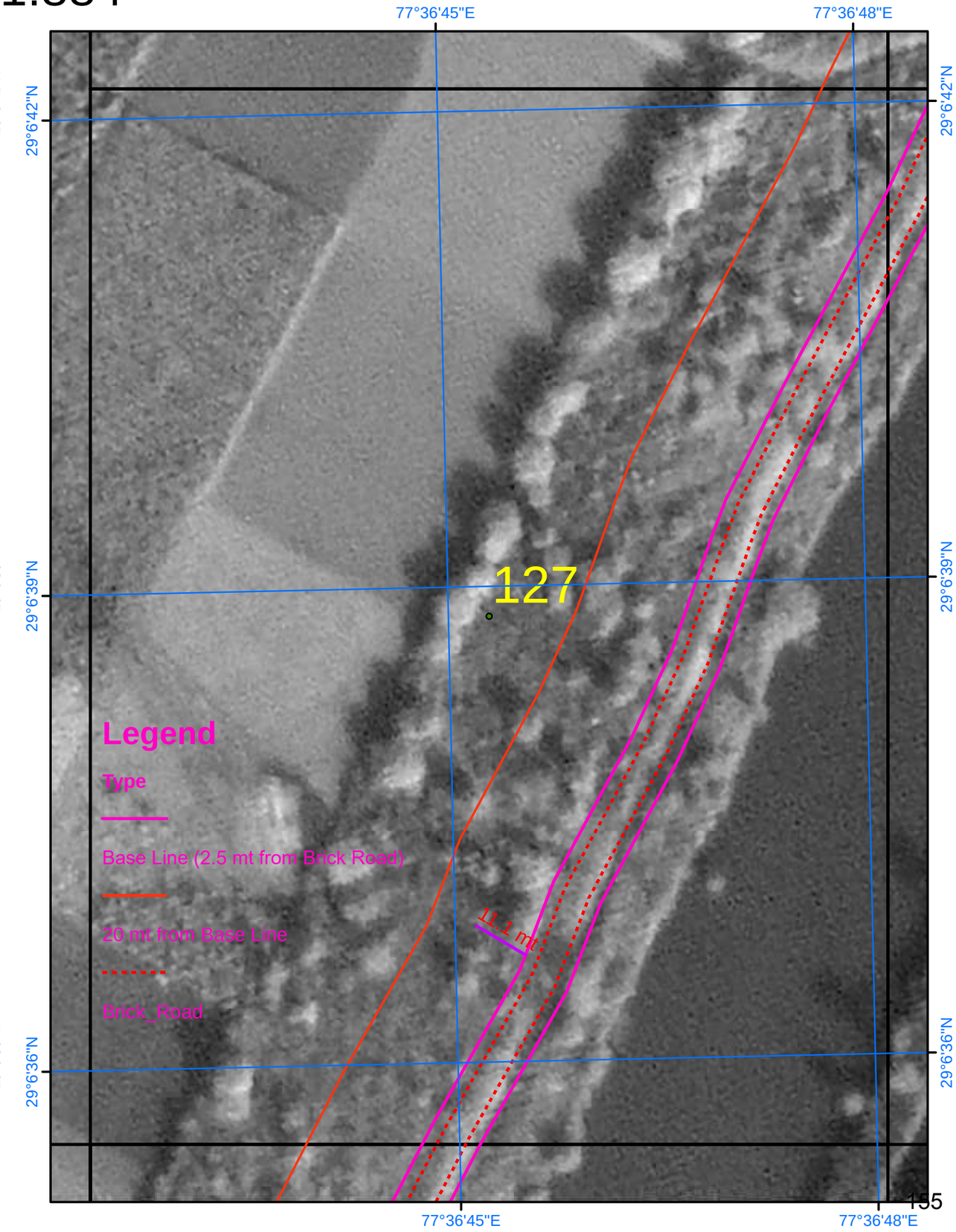
Scale 1:884

AREA_04_38

Drone Images Oct 2024



Satellite Images from NRSC of 2023



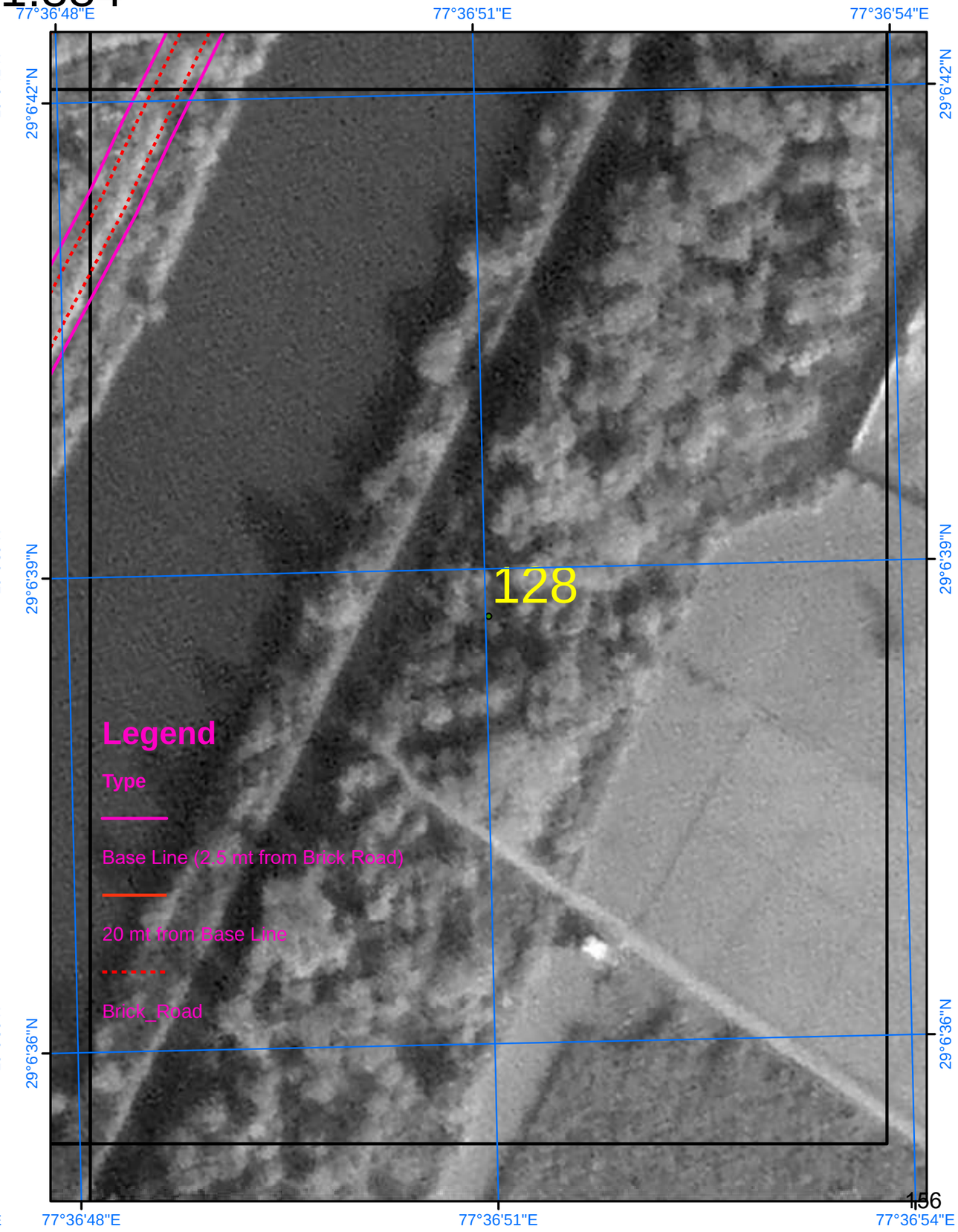
SURVEY OF INDIA

AREA_04_39

Scale 1:884

Drone Images Oct 2024

Satellite Images from NRSC of 2023

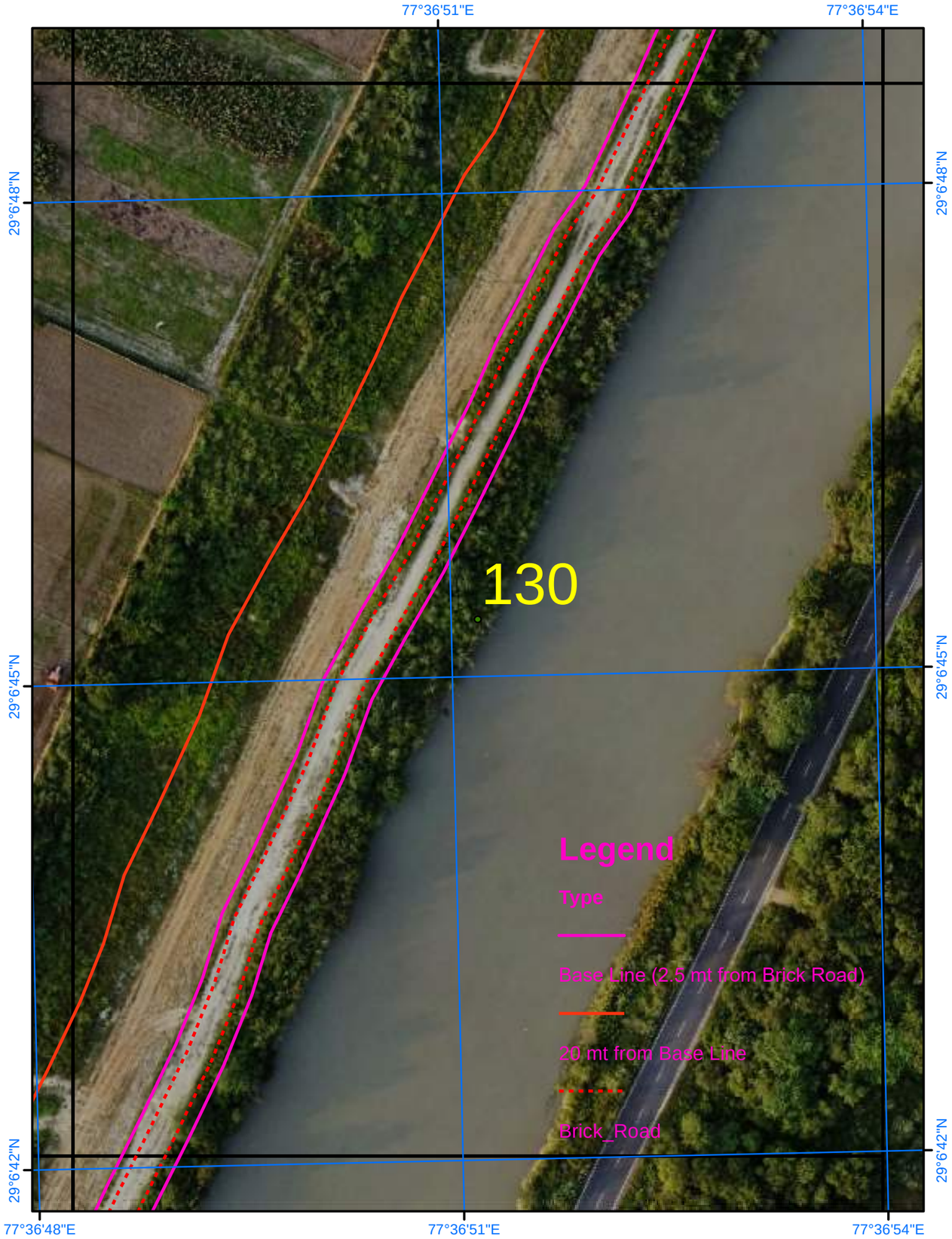


SURVEY OF INDIA

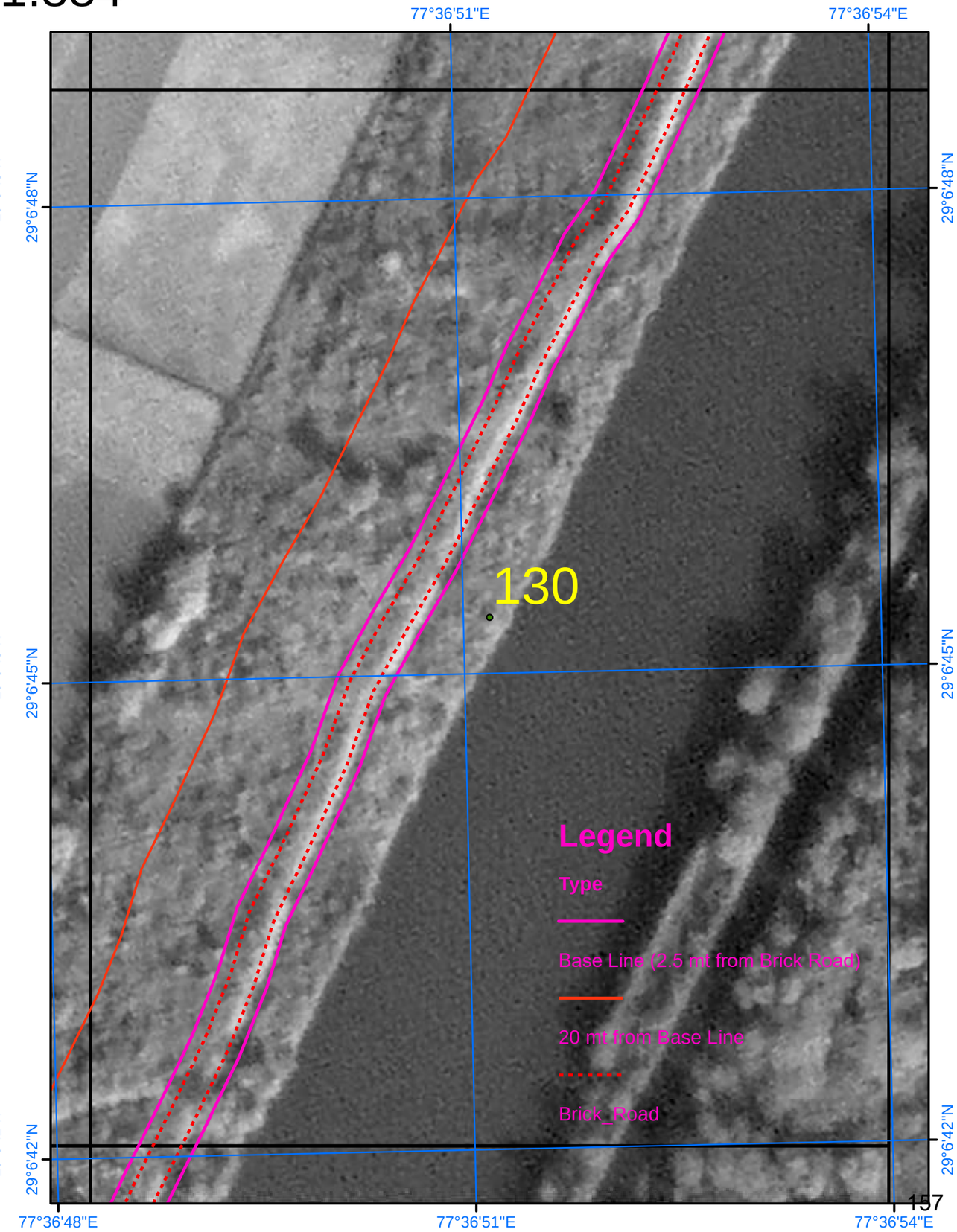
Scale 1:884

AREA_04_40

Drone Images Oct 2024



Satellite Images from NRSC of 2023



SURVEY OF INDIA

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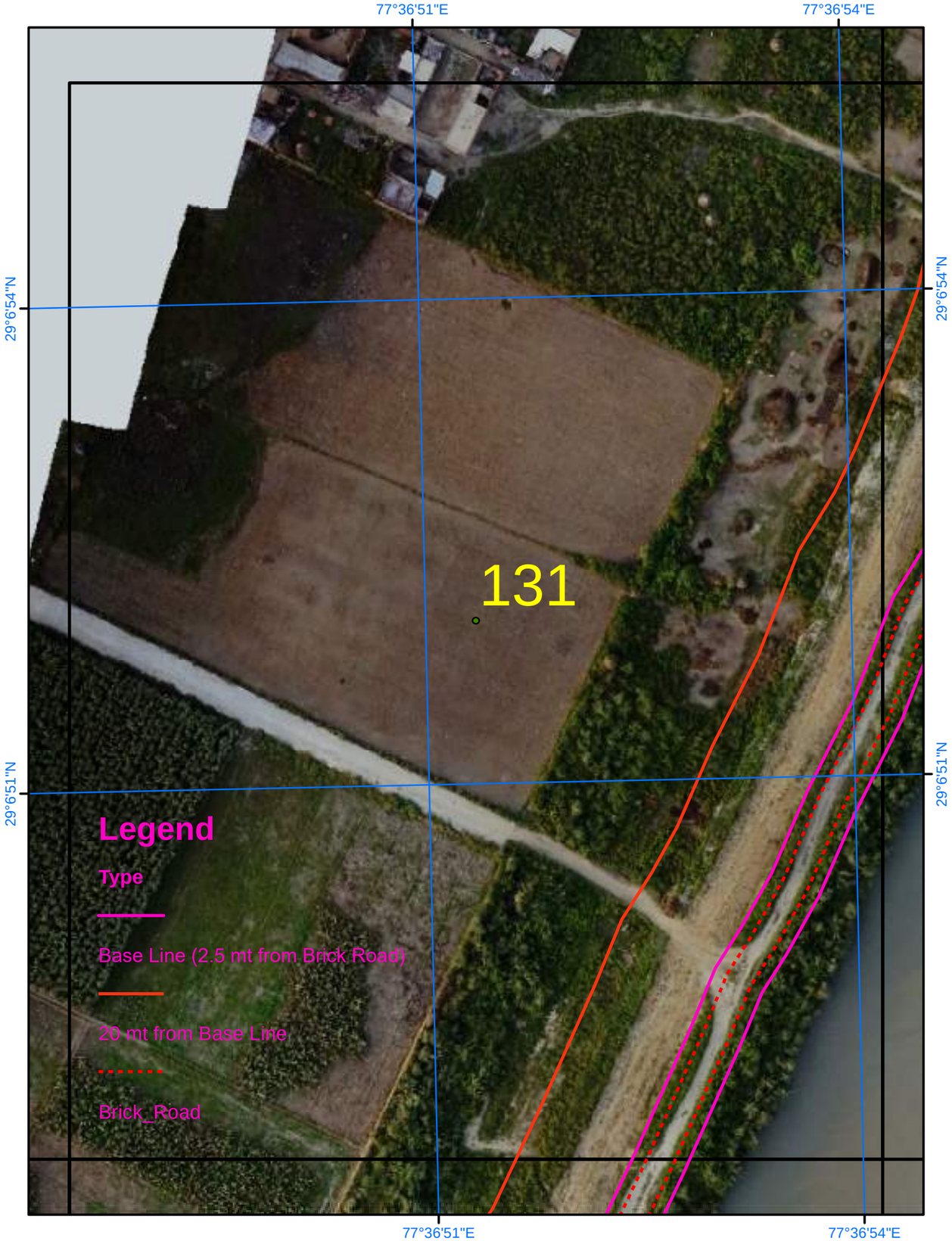
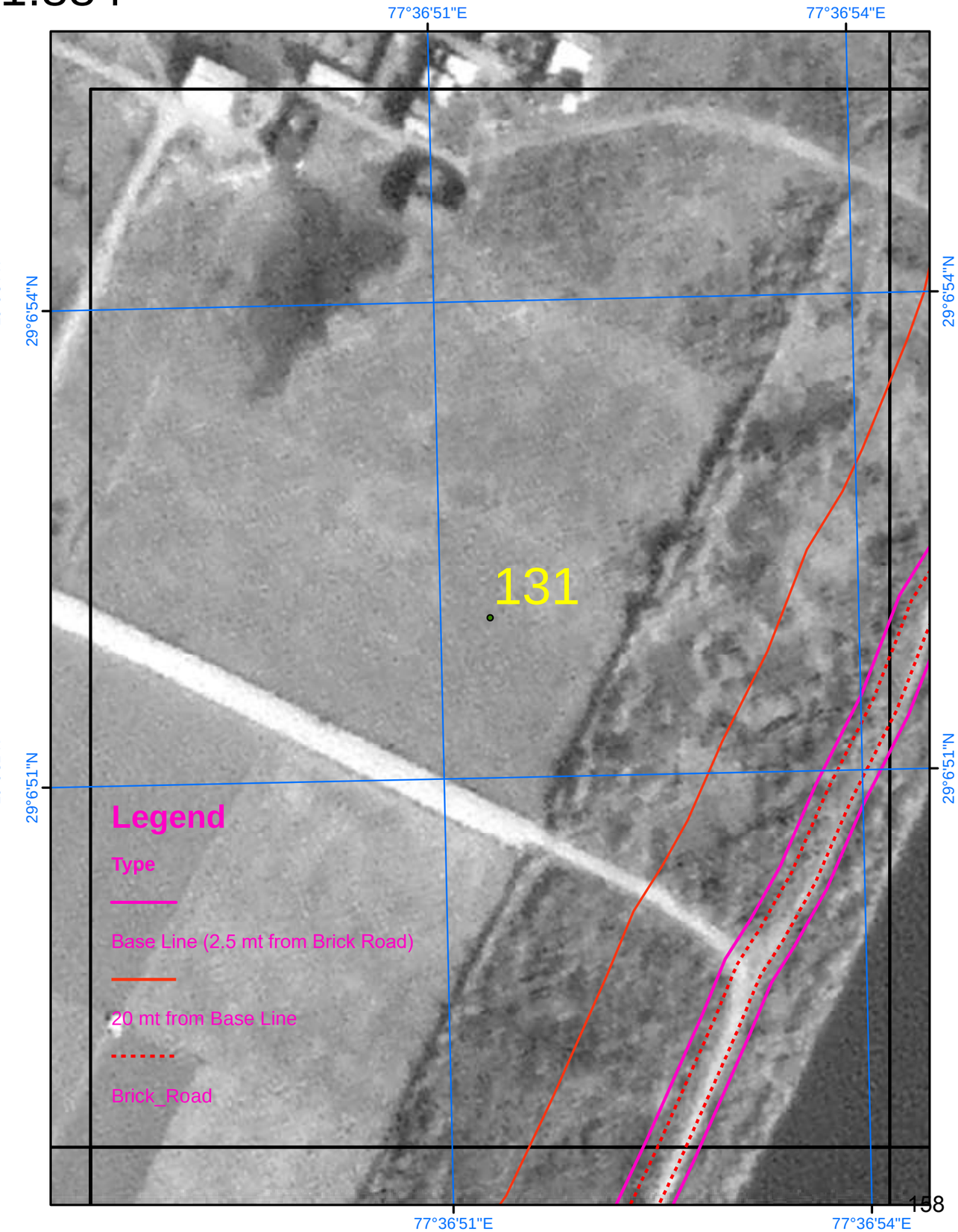
AREA_04_41

Drone Images Oct 2024



Satellite Images from NRSC of 2023



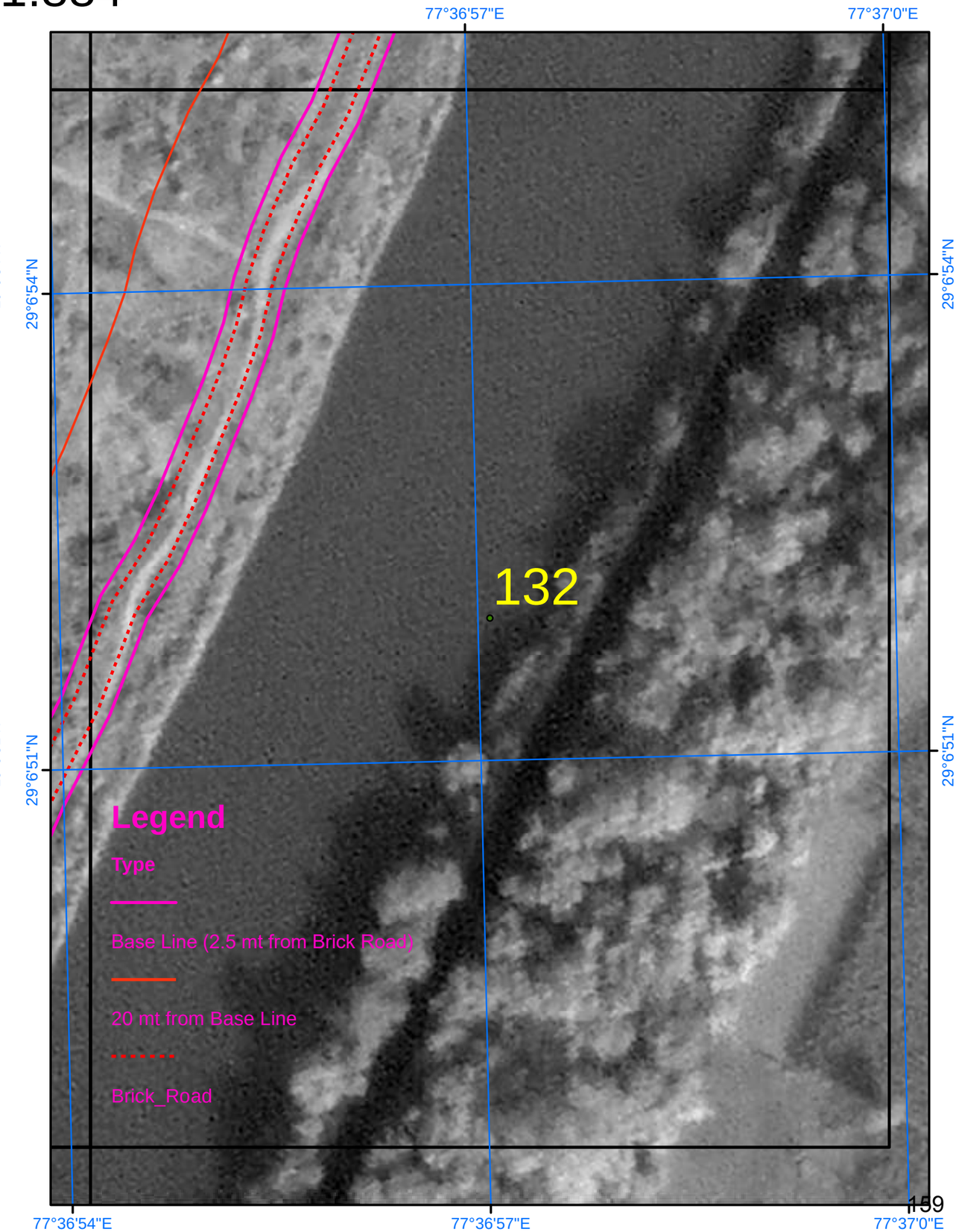
SURVEY OF INDIA

AREA_04_42

Scale 1:884

Drone Images Oct 2024

Satellite Images from NRSC of 2023



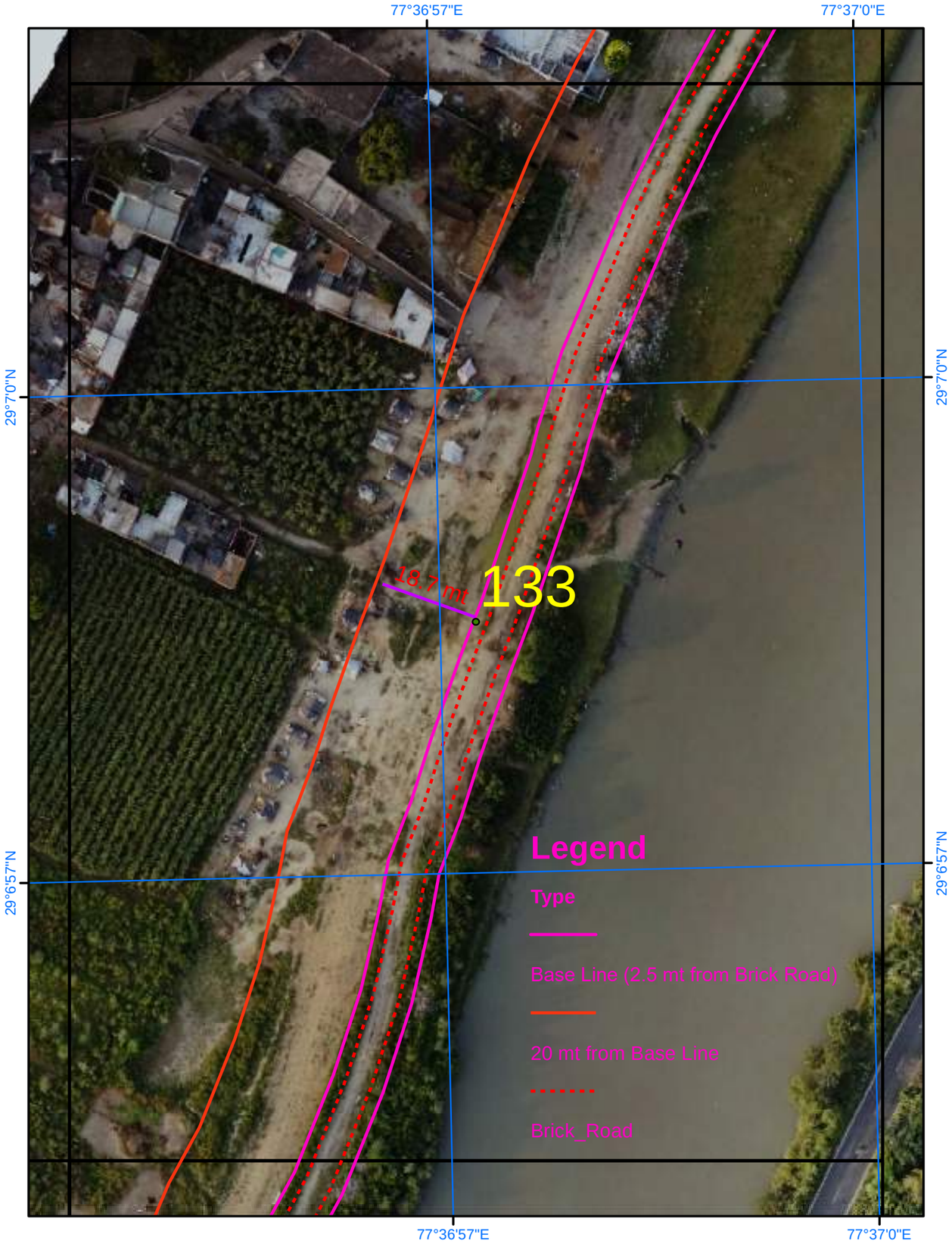
SURVEY OF INDIA

647

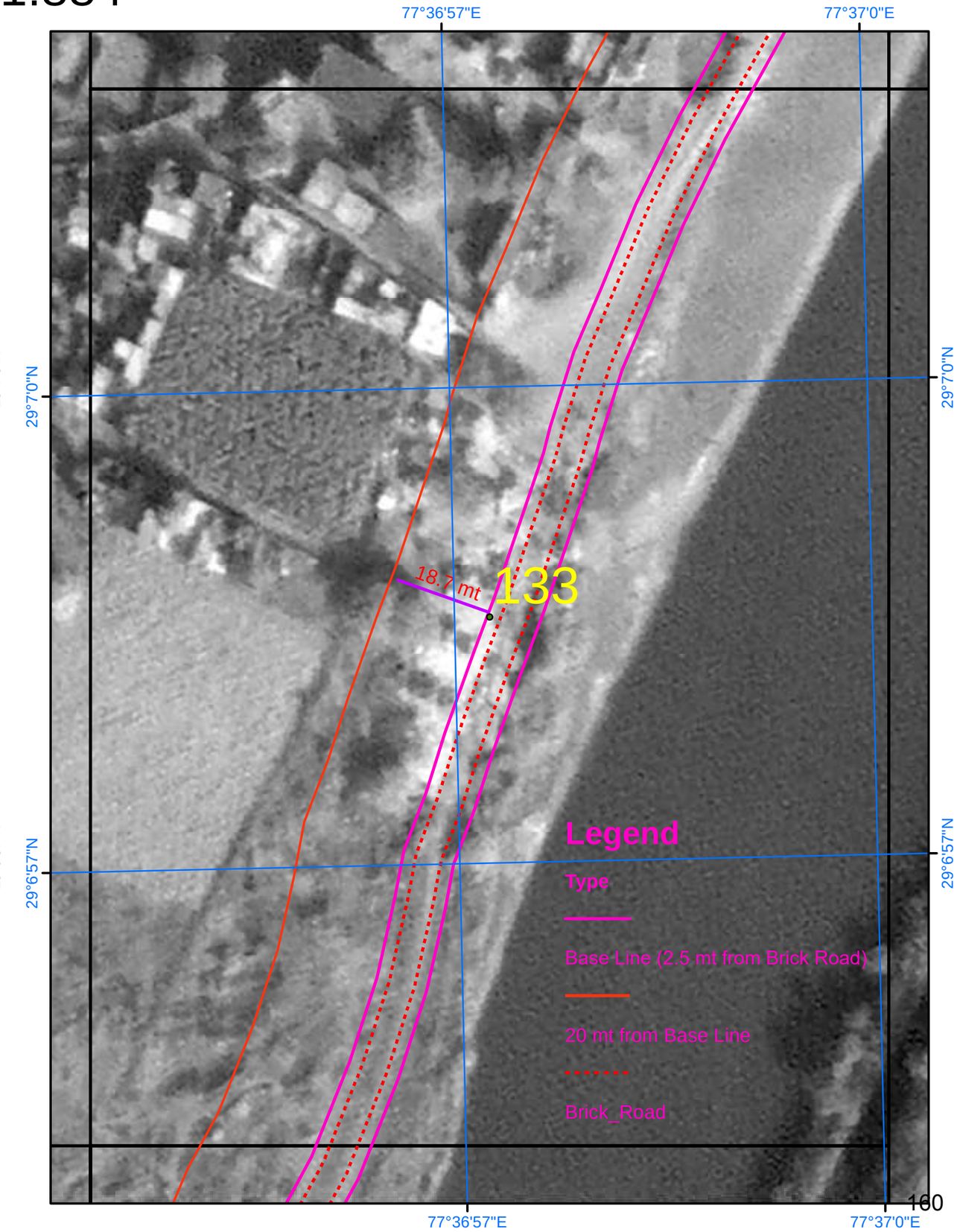
Scale 1:884

AREA_04_43

Drone Images Oct 2024



Satellite Images from NRSC of 2023



SURVEY OF INDIA

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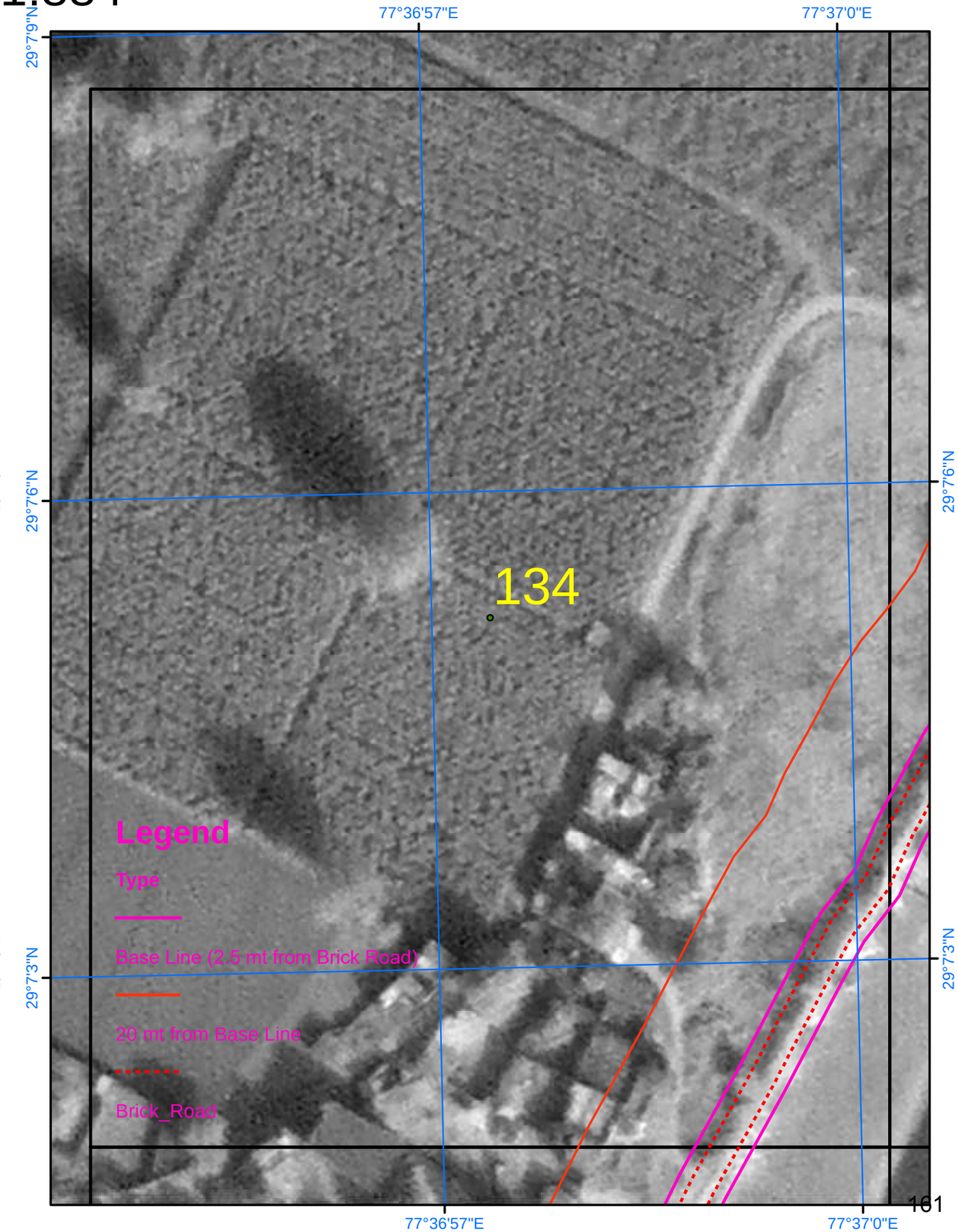
AREA_04_44

Drone Images Oct 2024

Satellite Images from NRSC of 2023

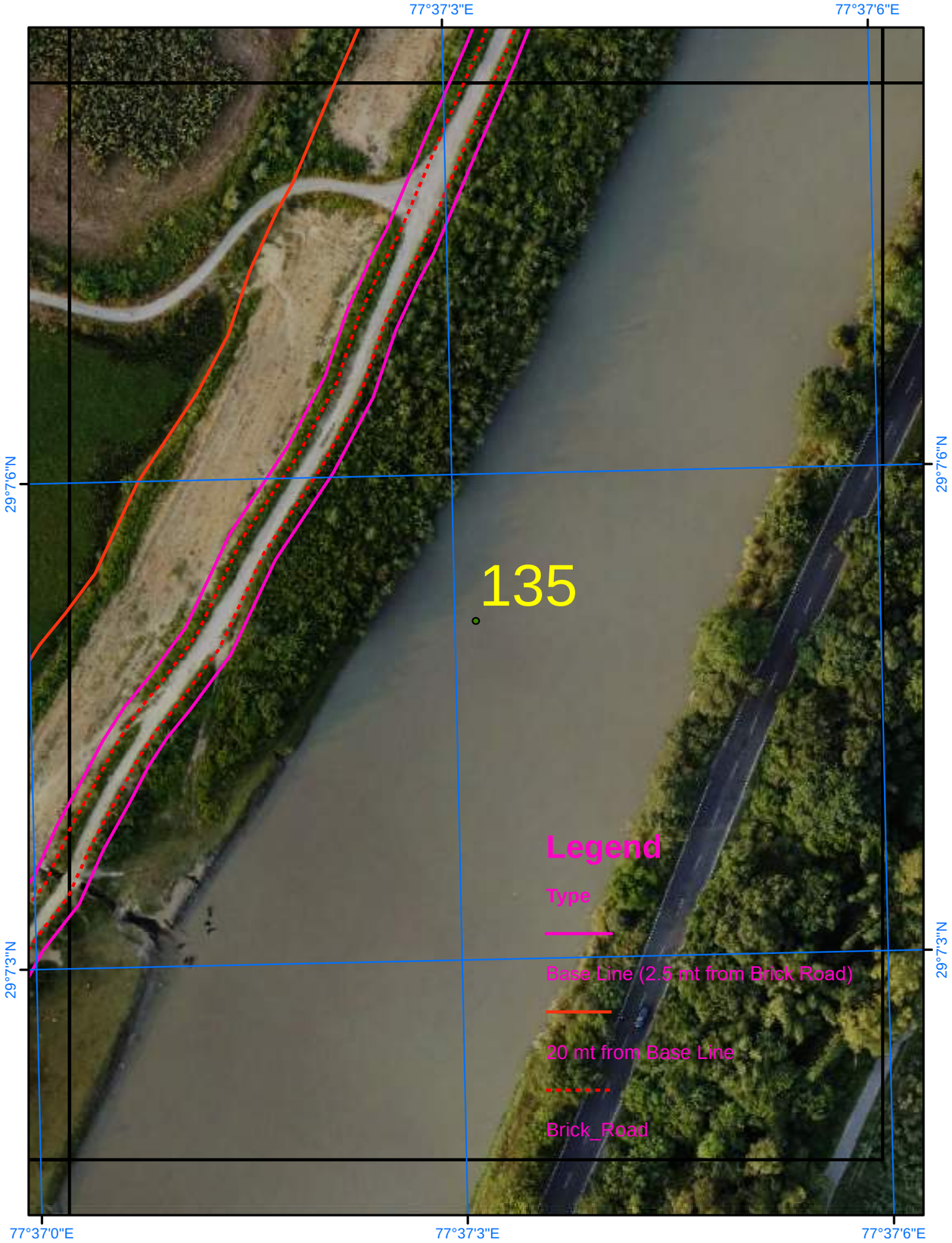


SURVEY OF INDIA

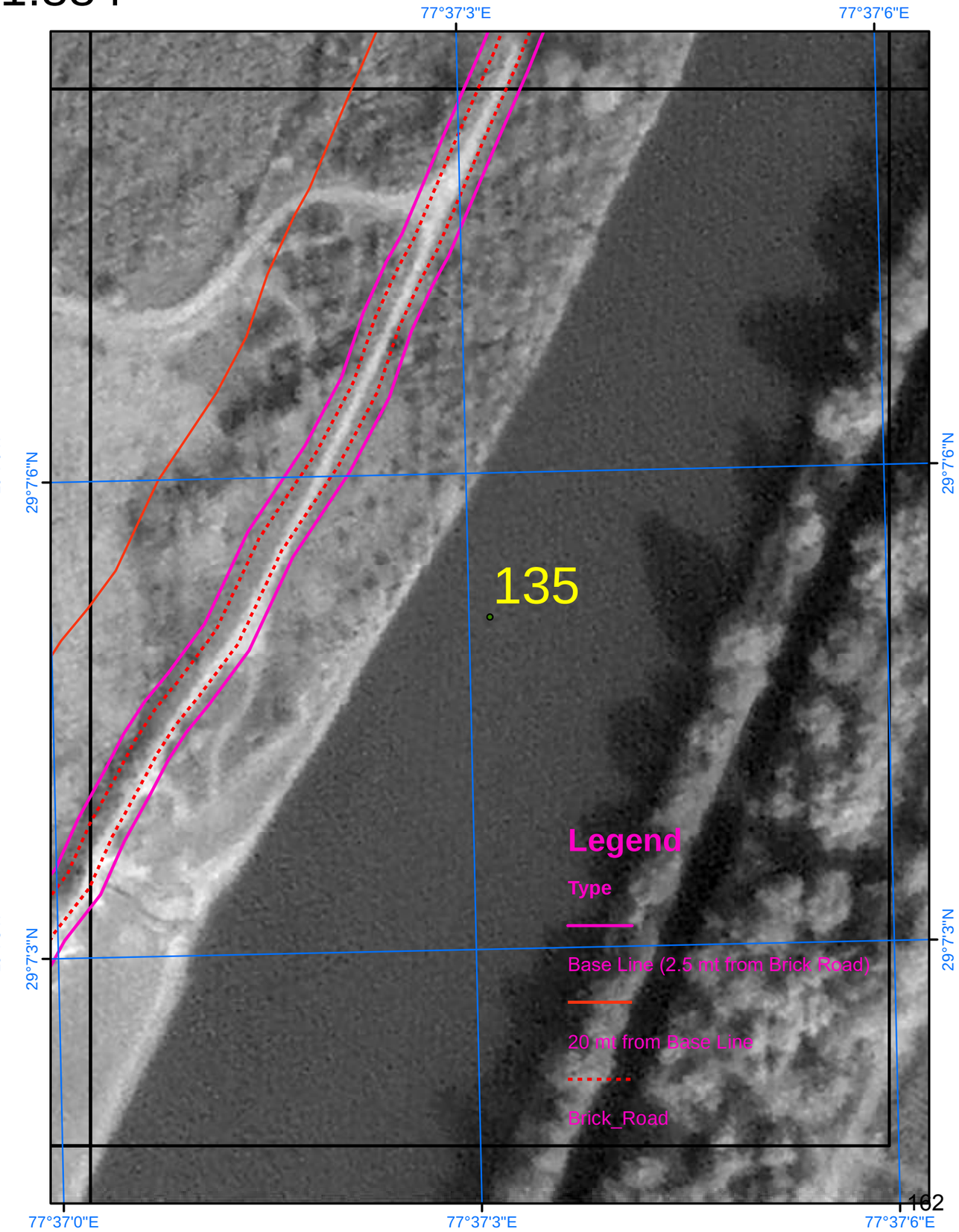
Scale 1:884

AREA_04_45

Drone Images Oct 2024



Satellite Images from NRSC of 2023



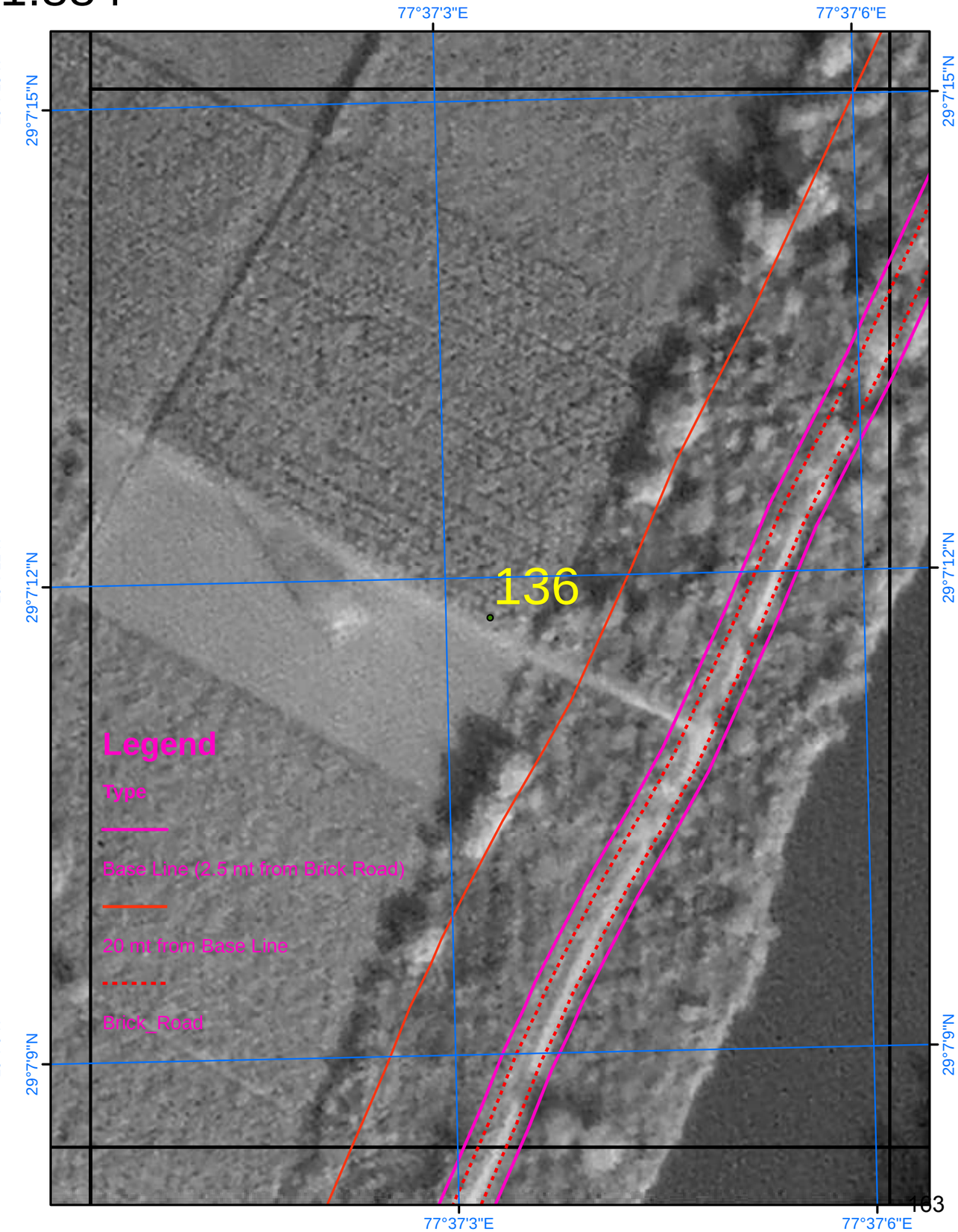
SURVEY OF INDIA

Scale 1:884

AREA_04_46

Drone Images Oct 2024

Satellite Images from NRSC of 2023



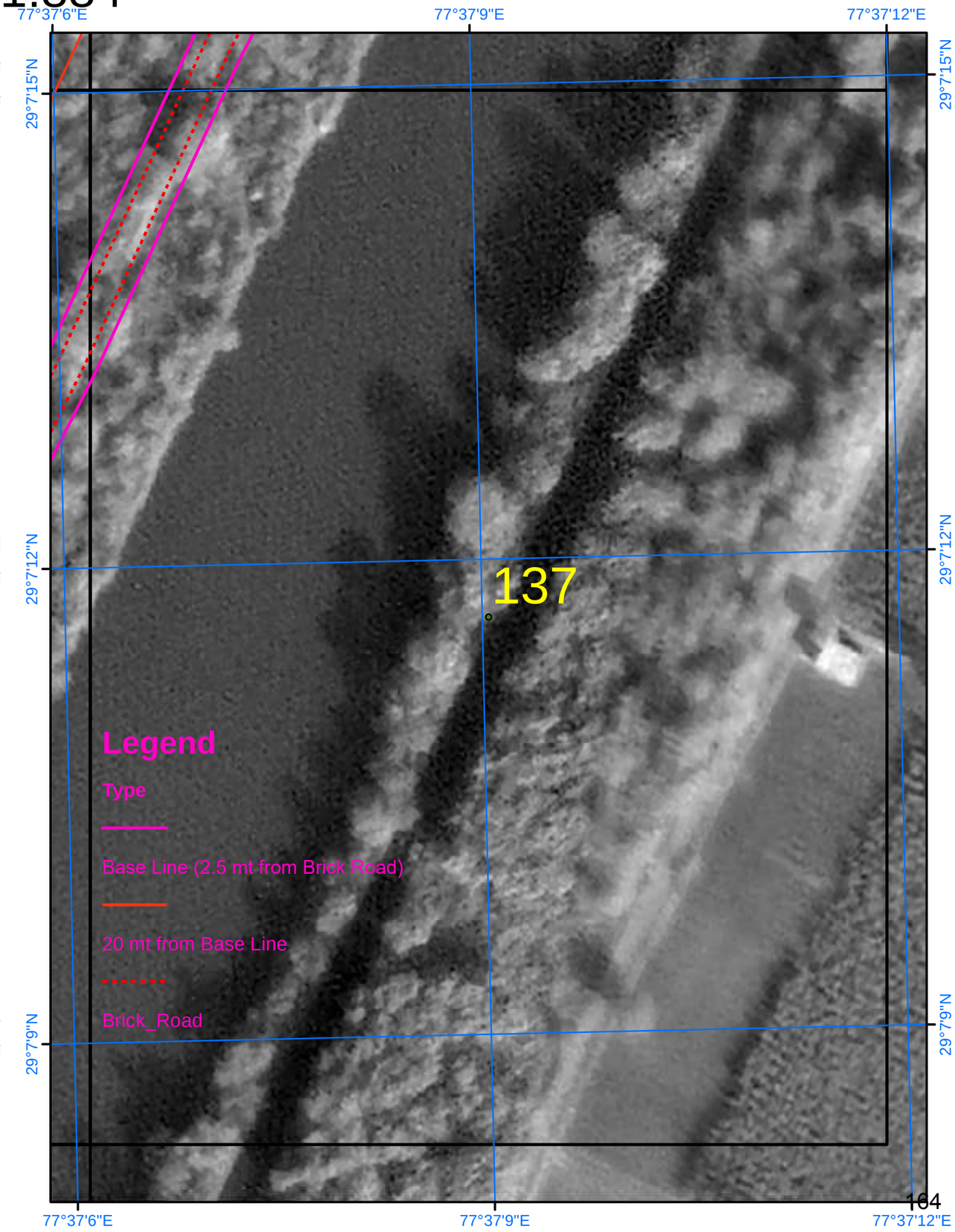
SURVEY OF INDIA

Scale 1:884

AREA_04_47

Drone Images Oct 2024

Satellite Images from NRSC of 2023



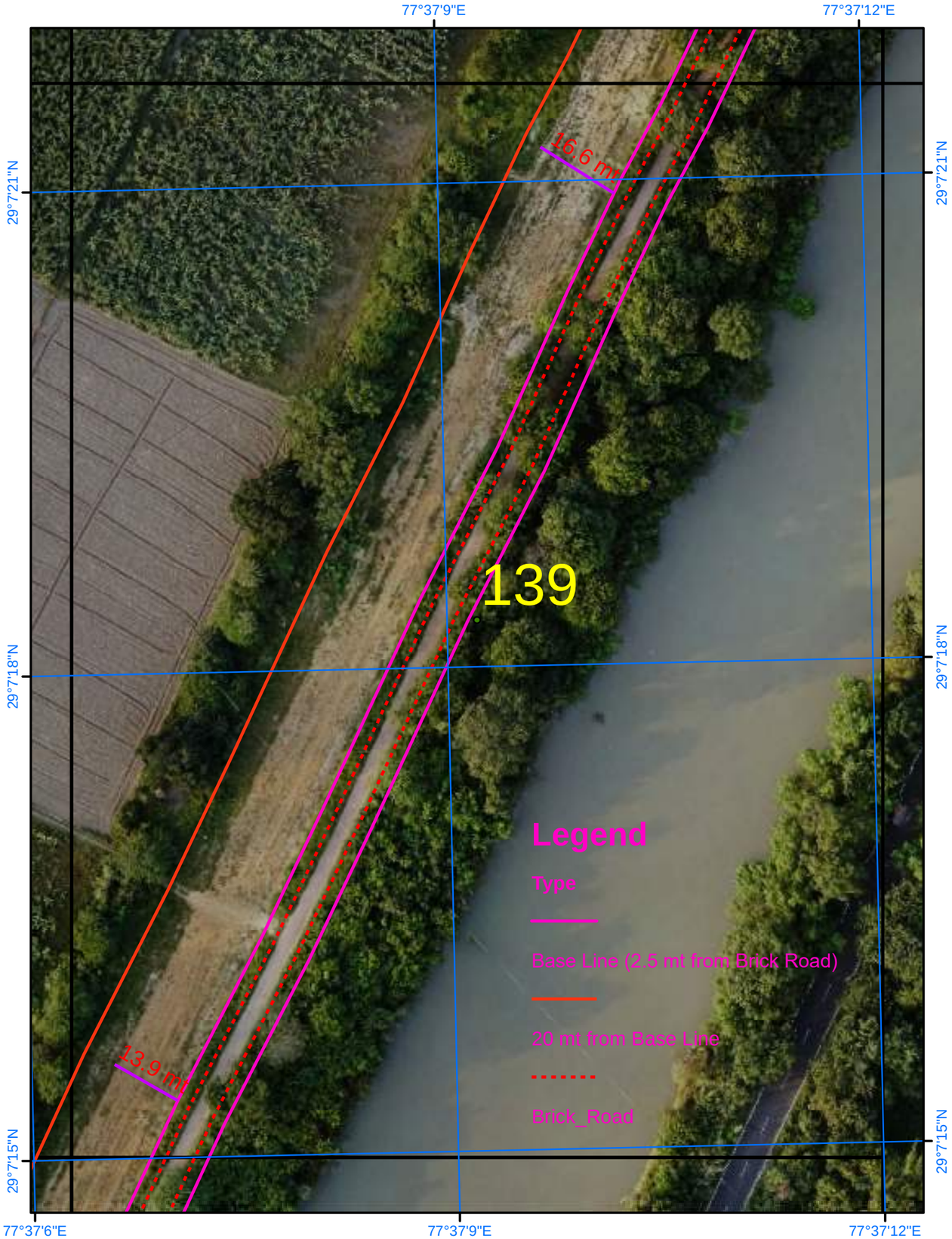
SURVEY OF INDIA

652

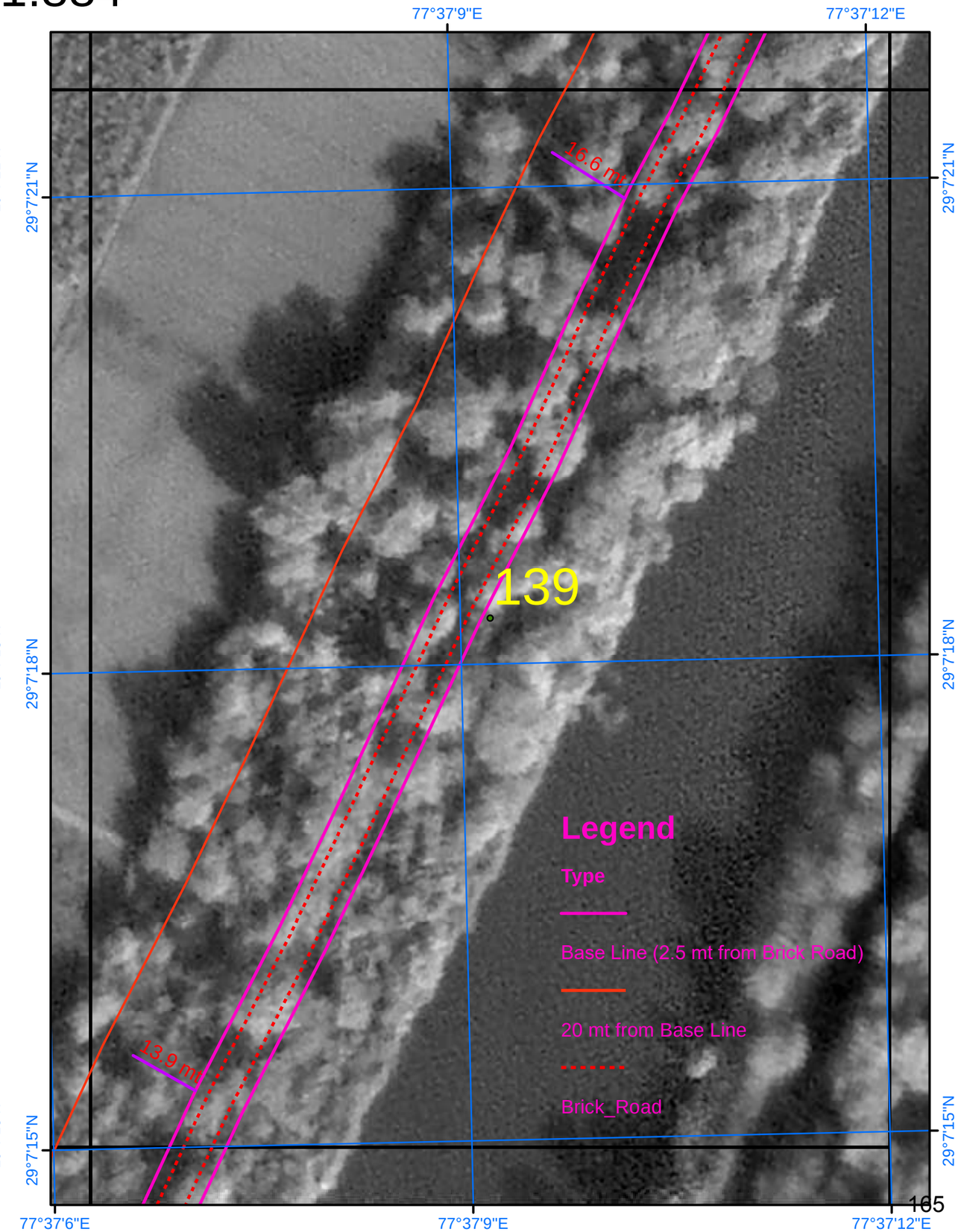
AREA_04_48

Scale 1:884

Drone Images Oct 2024



Satellite Images from NRSC of 2023



SURVEY OF INDIA

653

AREA_04_49

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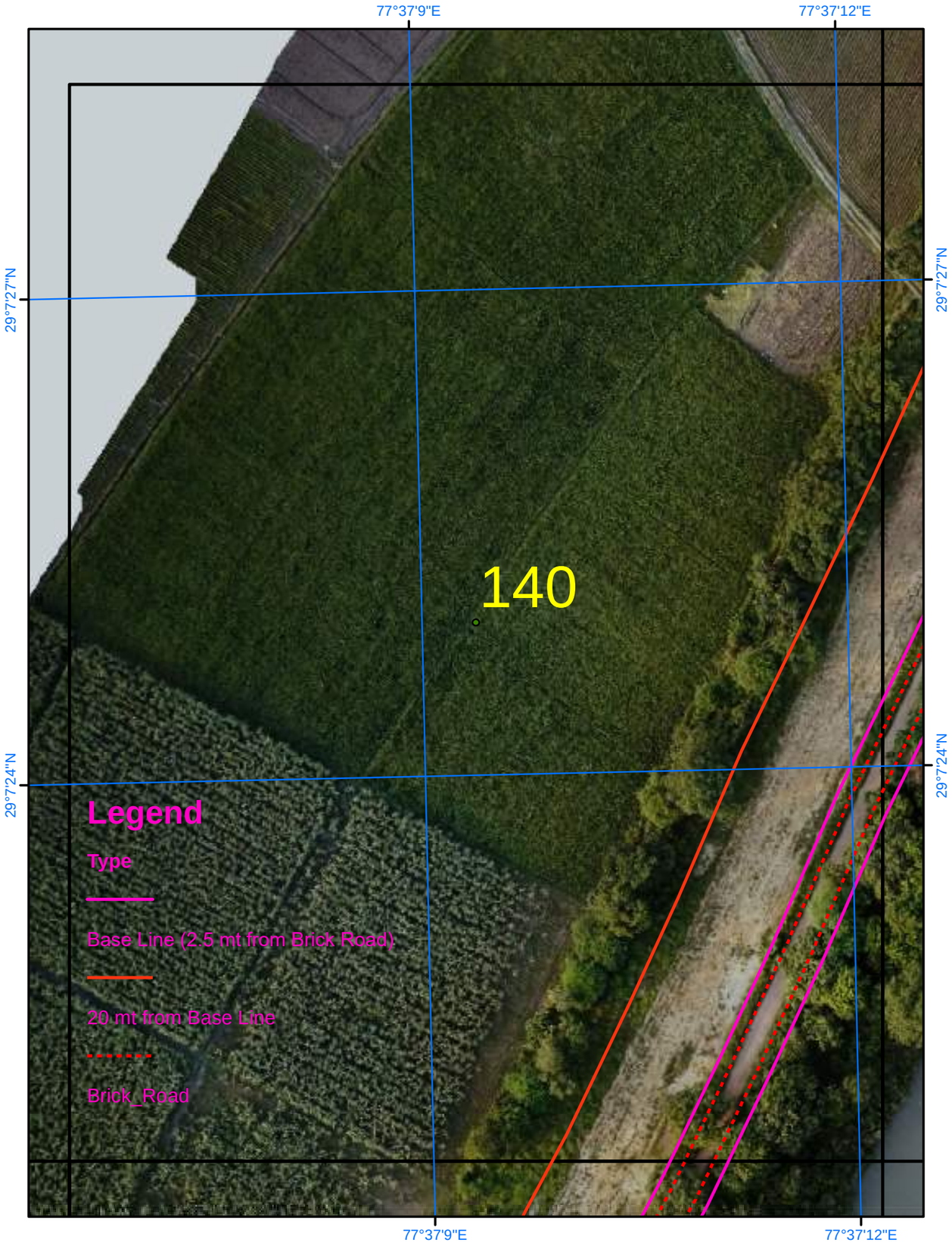
Drone Images Oct 2024



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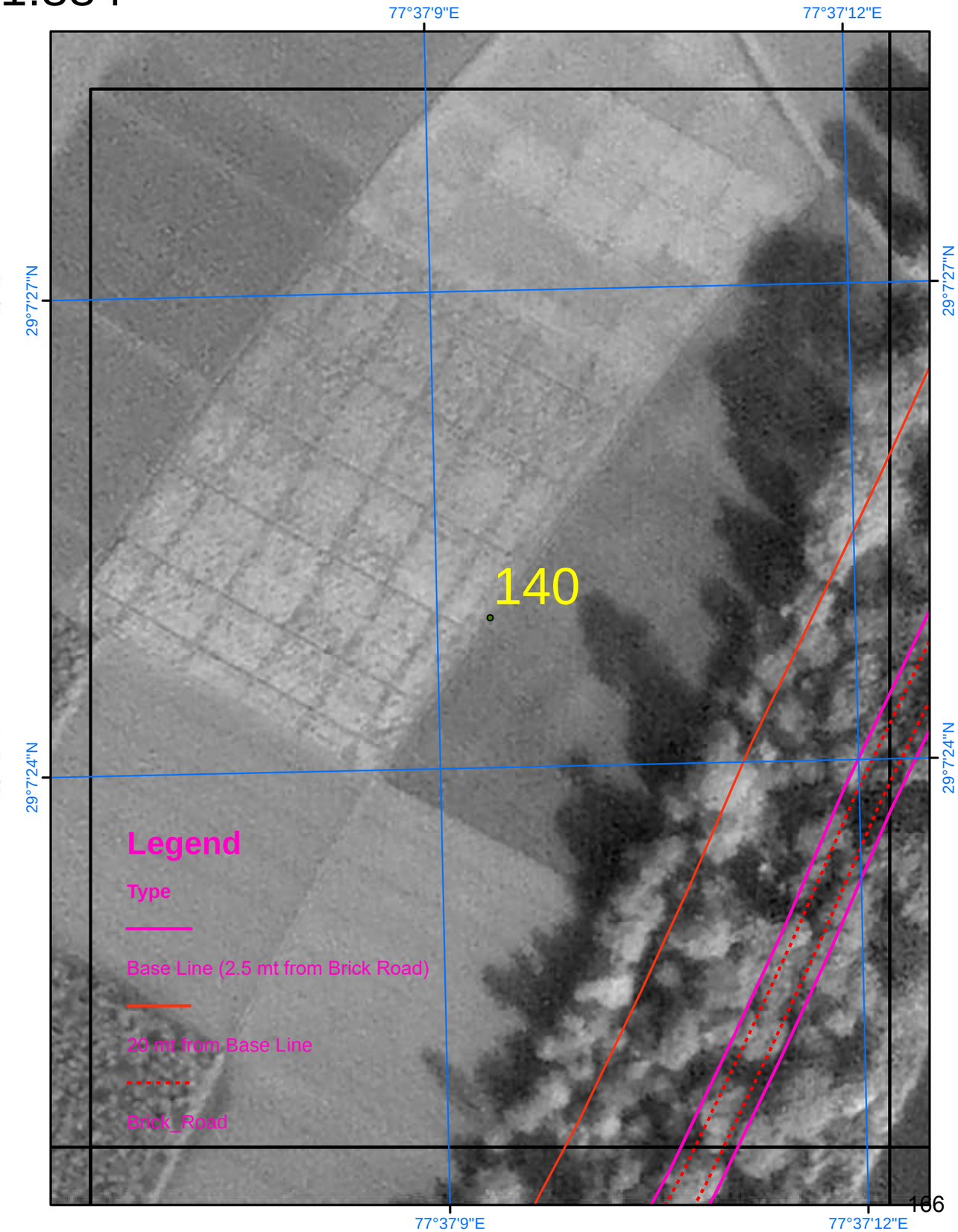
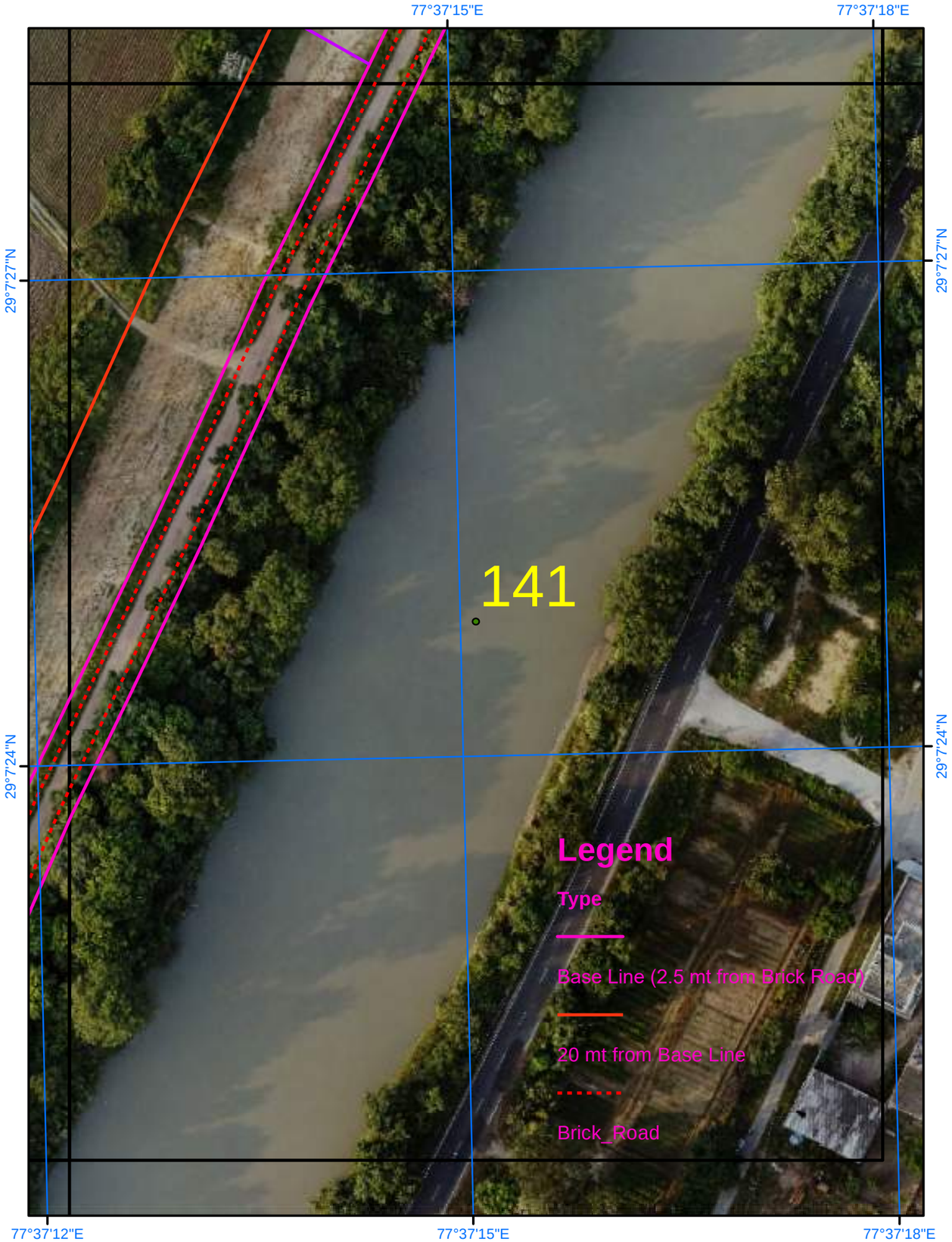


SURVEY OF INDIA

Scale 1:884

AREA_04_50

Drone Images Oct 2024



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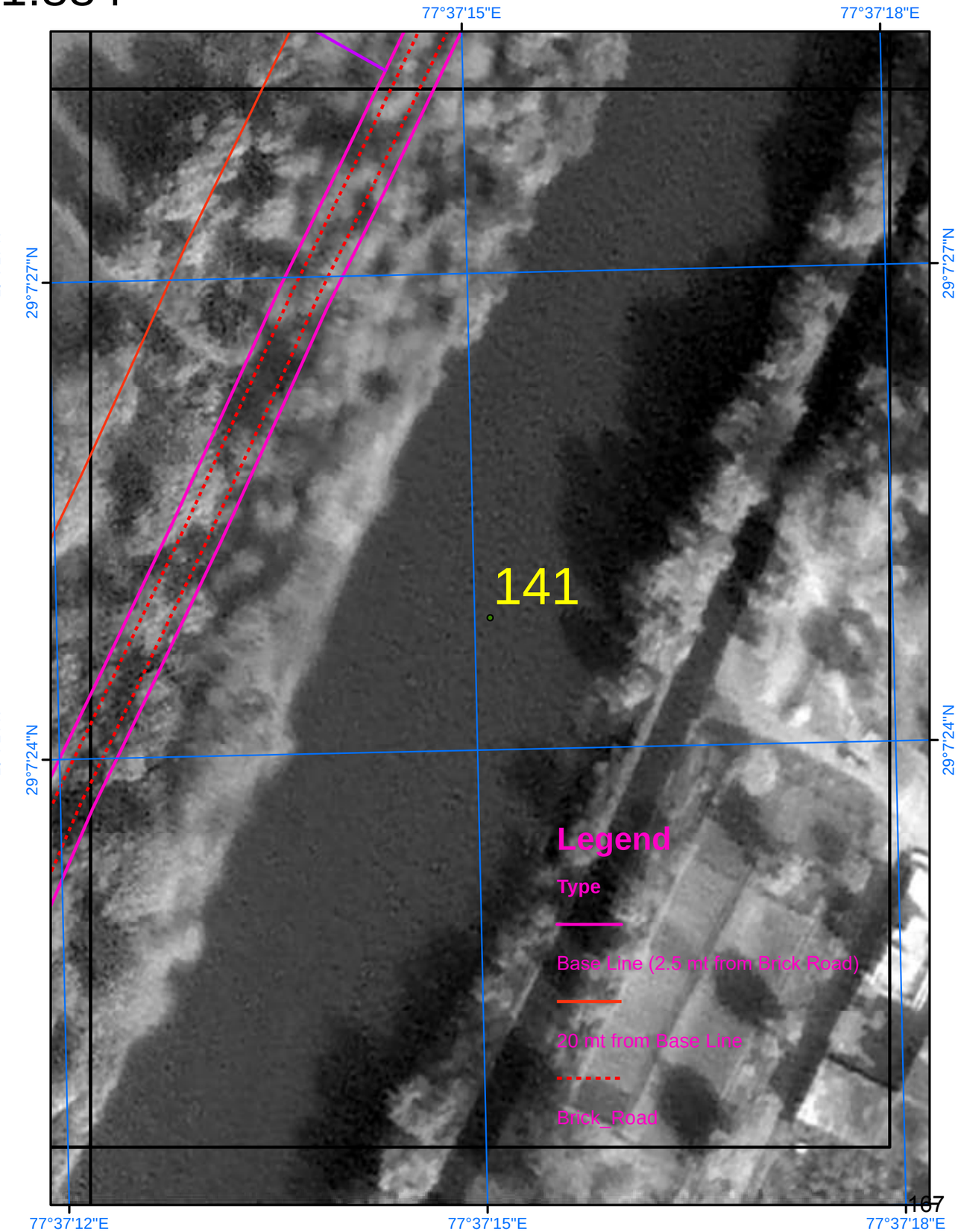

SURVEY OF INDIA

655

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AREA_04_51

Drone Images Oct 2024

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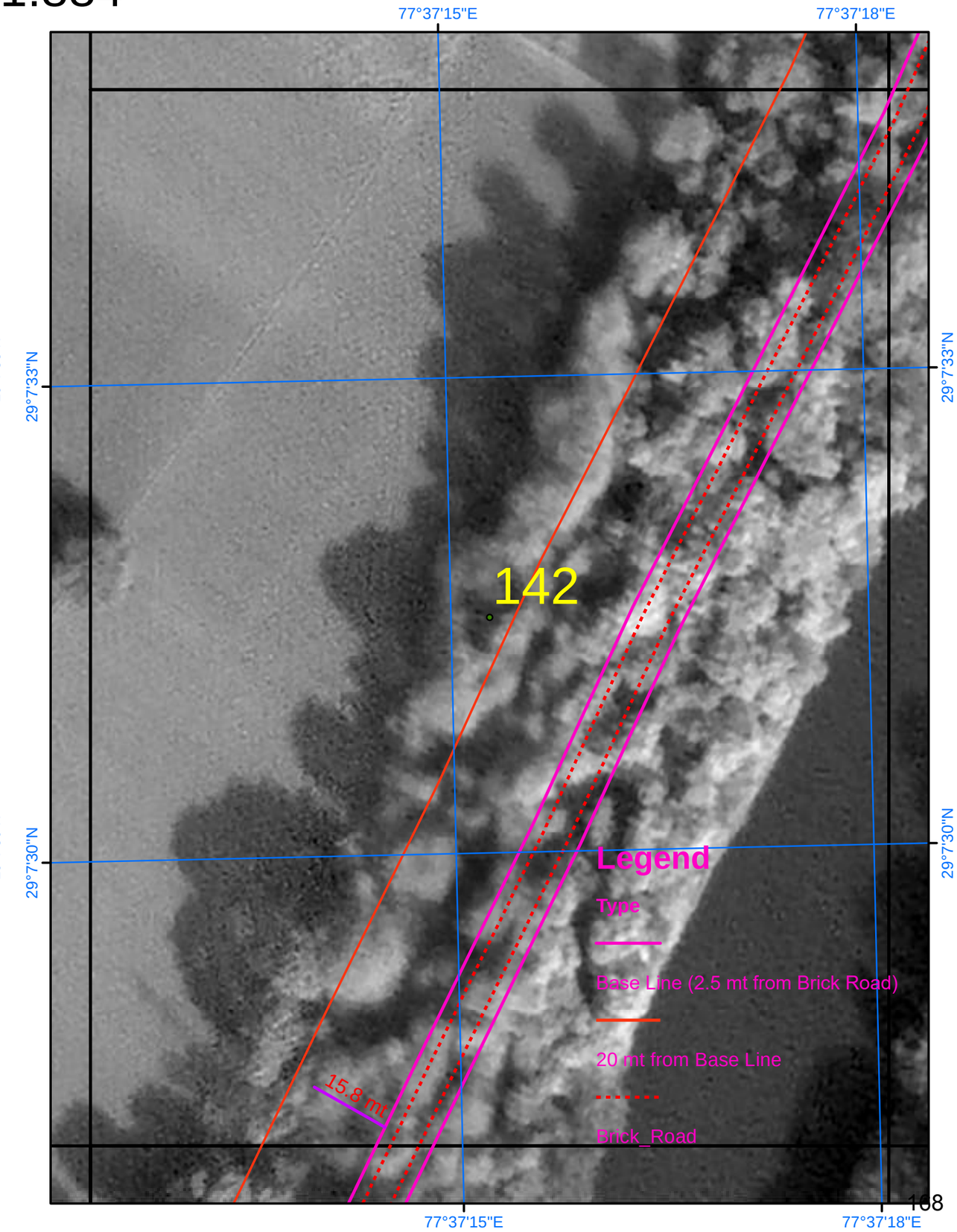

SURVEY OF INDIA

656

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AREA_04_52

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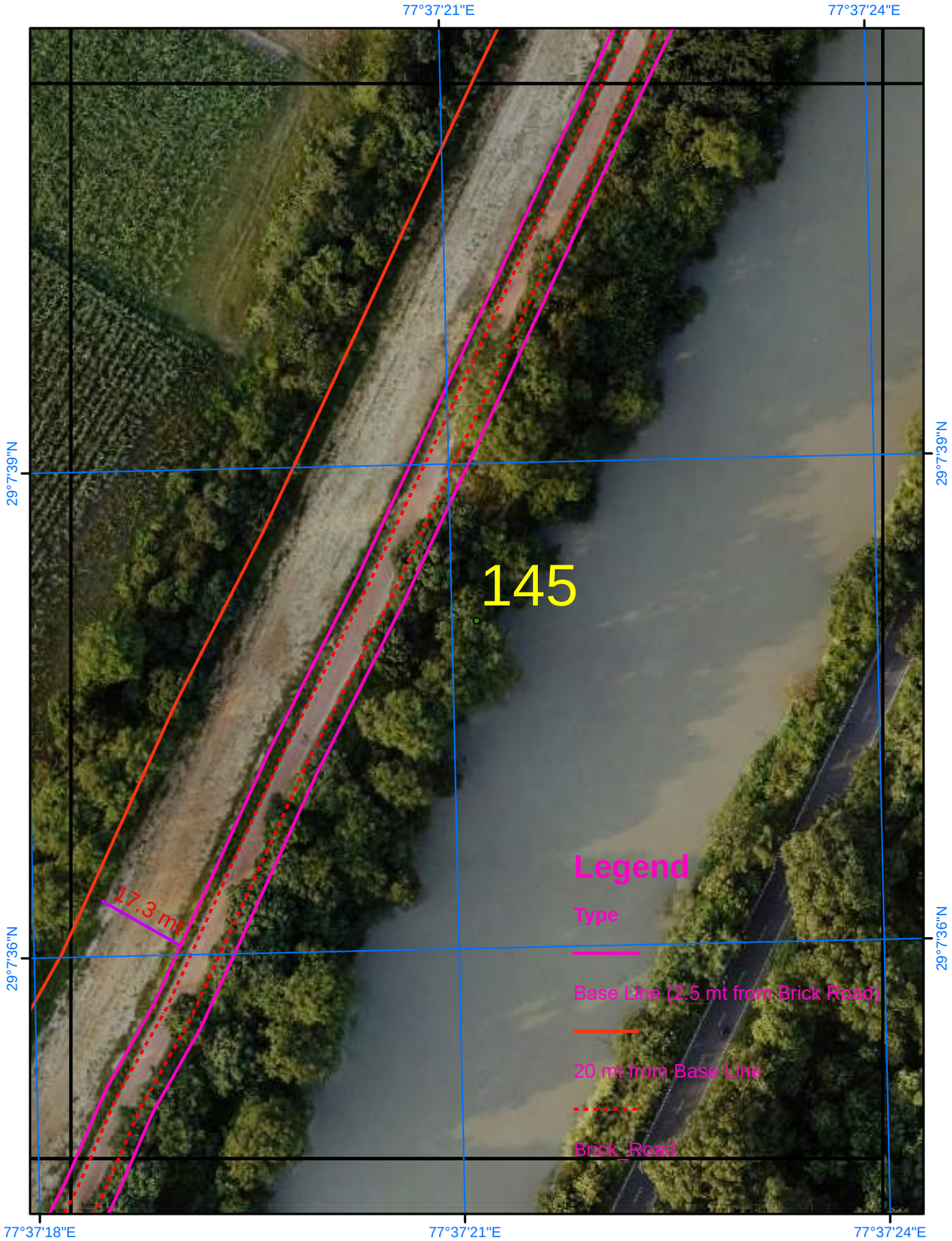

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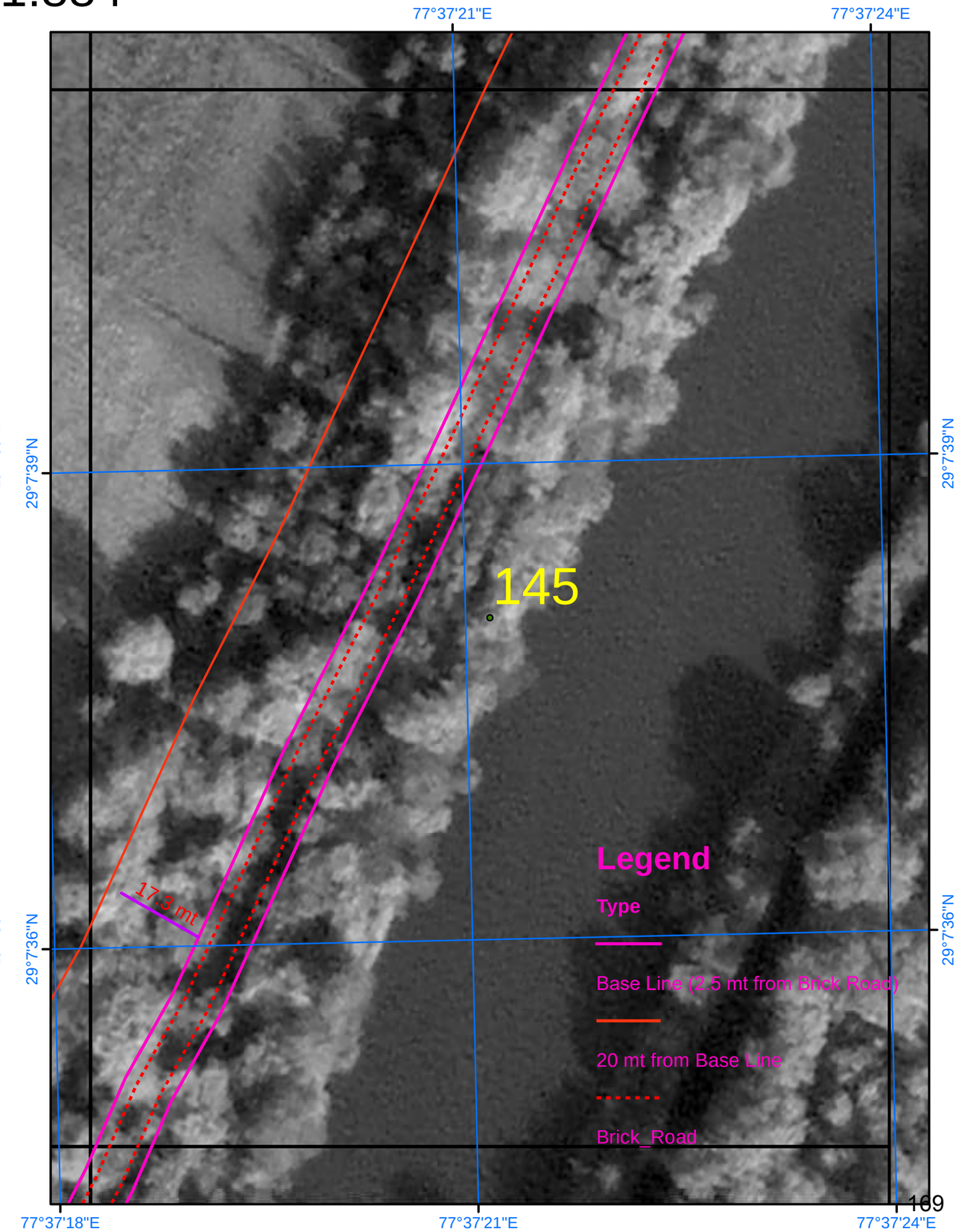

SURVEY OF INDIA

657

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AREA_04_53

Drone Images Oct 2024

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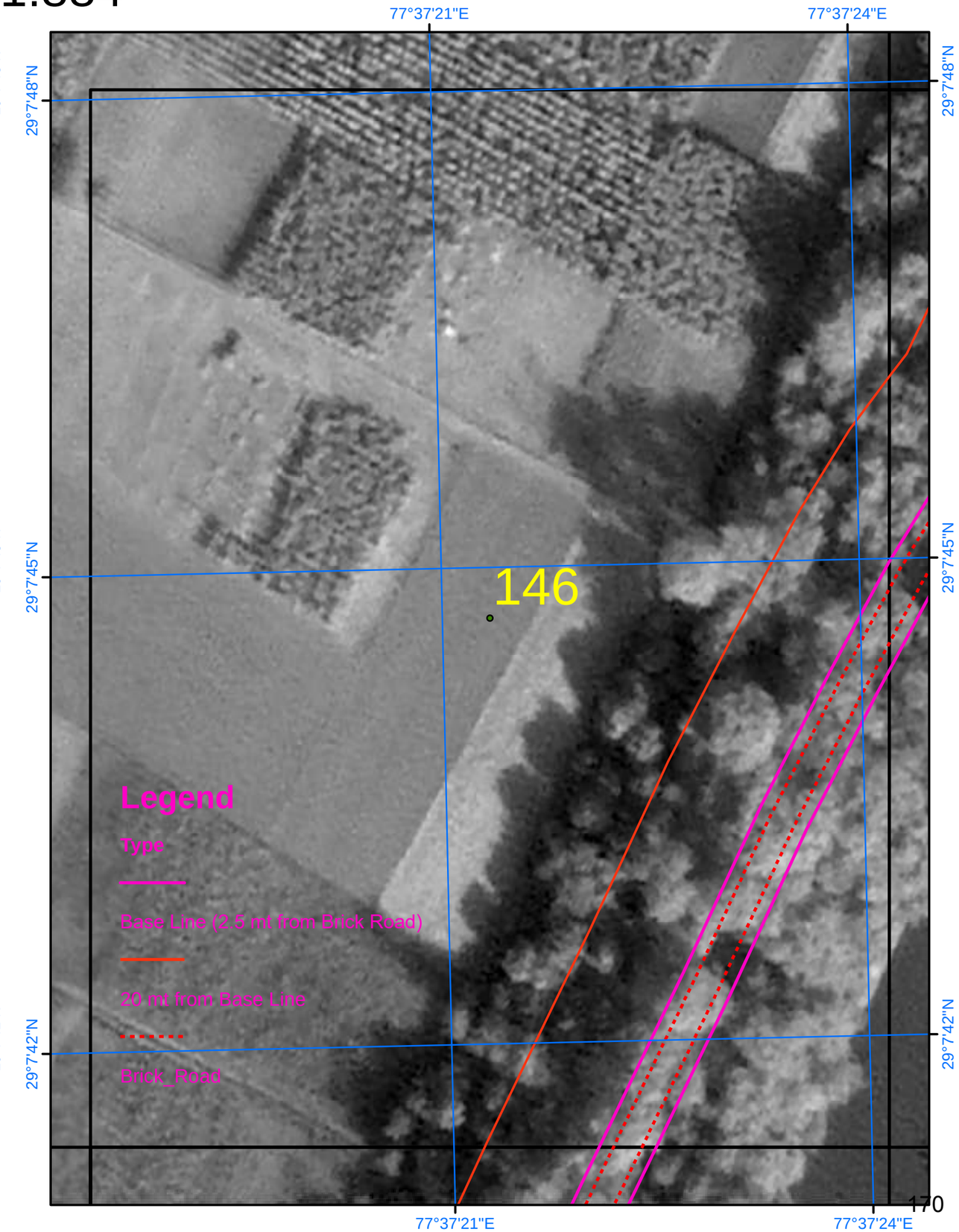
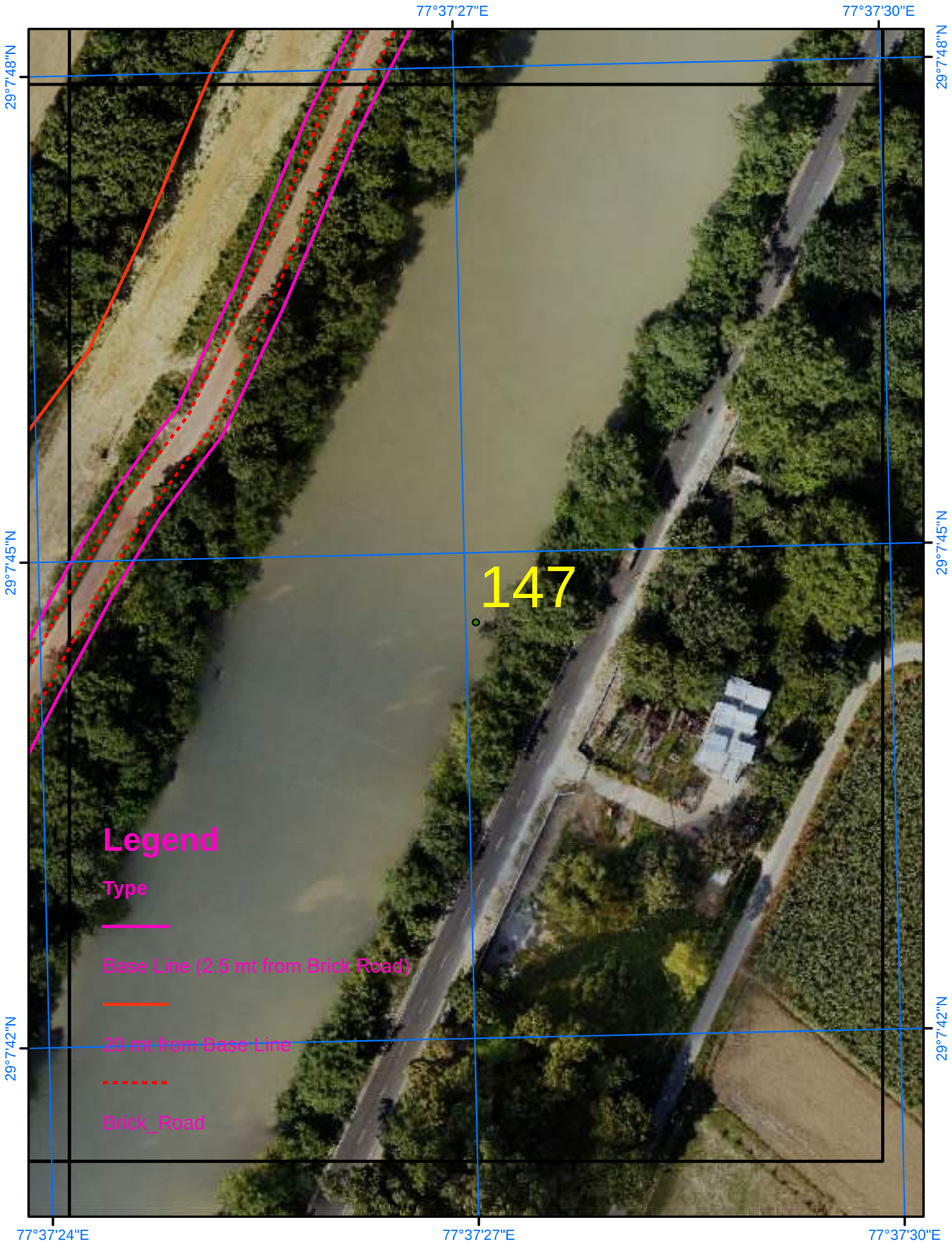


SURVEY OF INDIA

Scale 1:884

AREA_04_54

Drone Images Oct 2024



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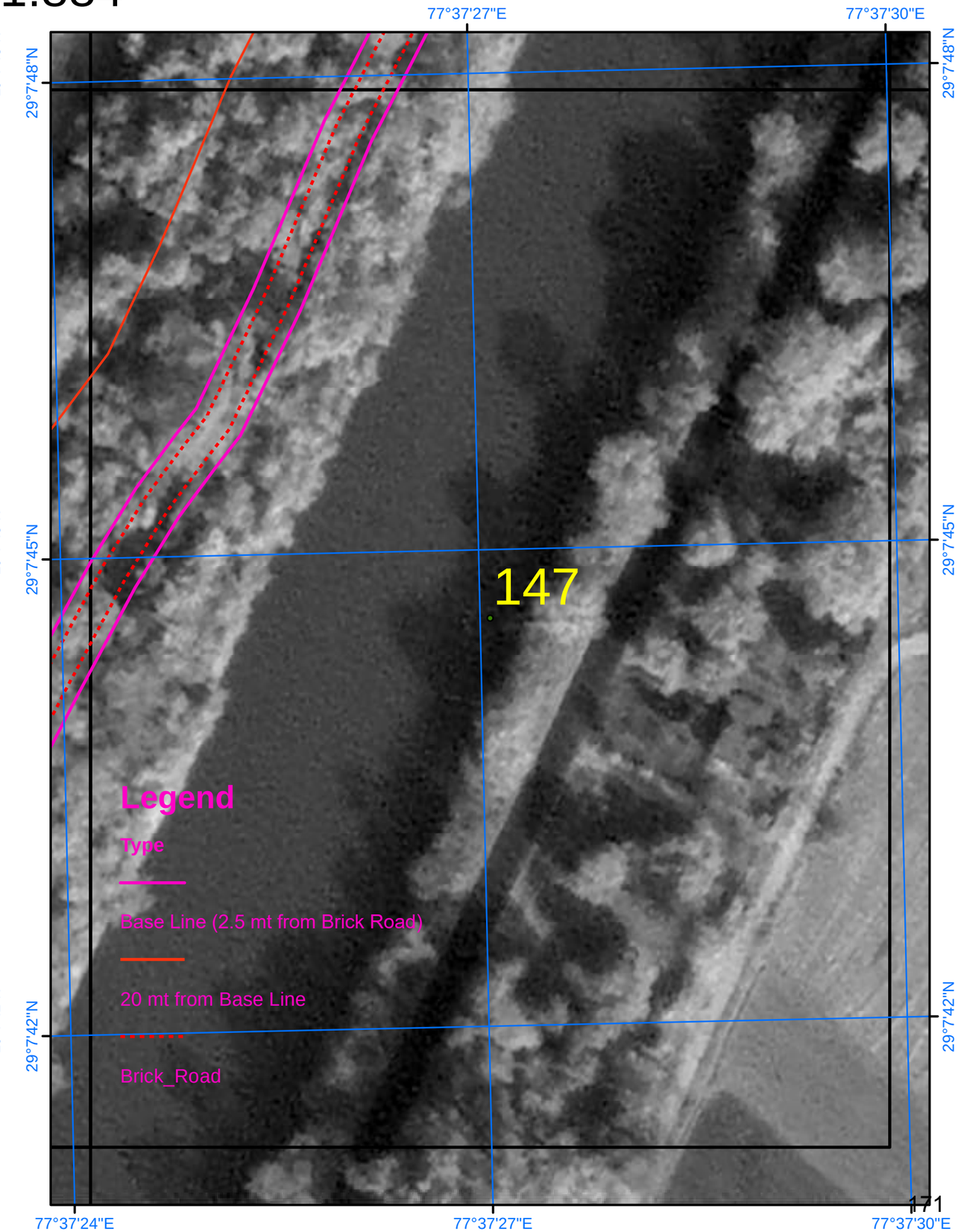

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659

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AREA_04_55

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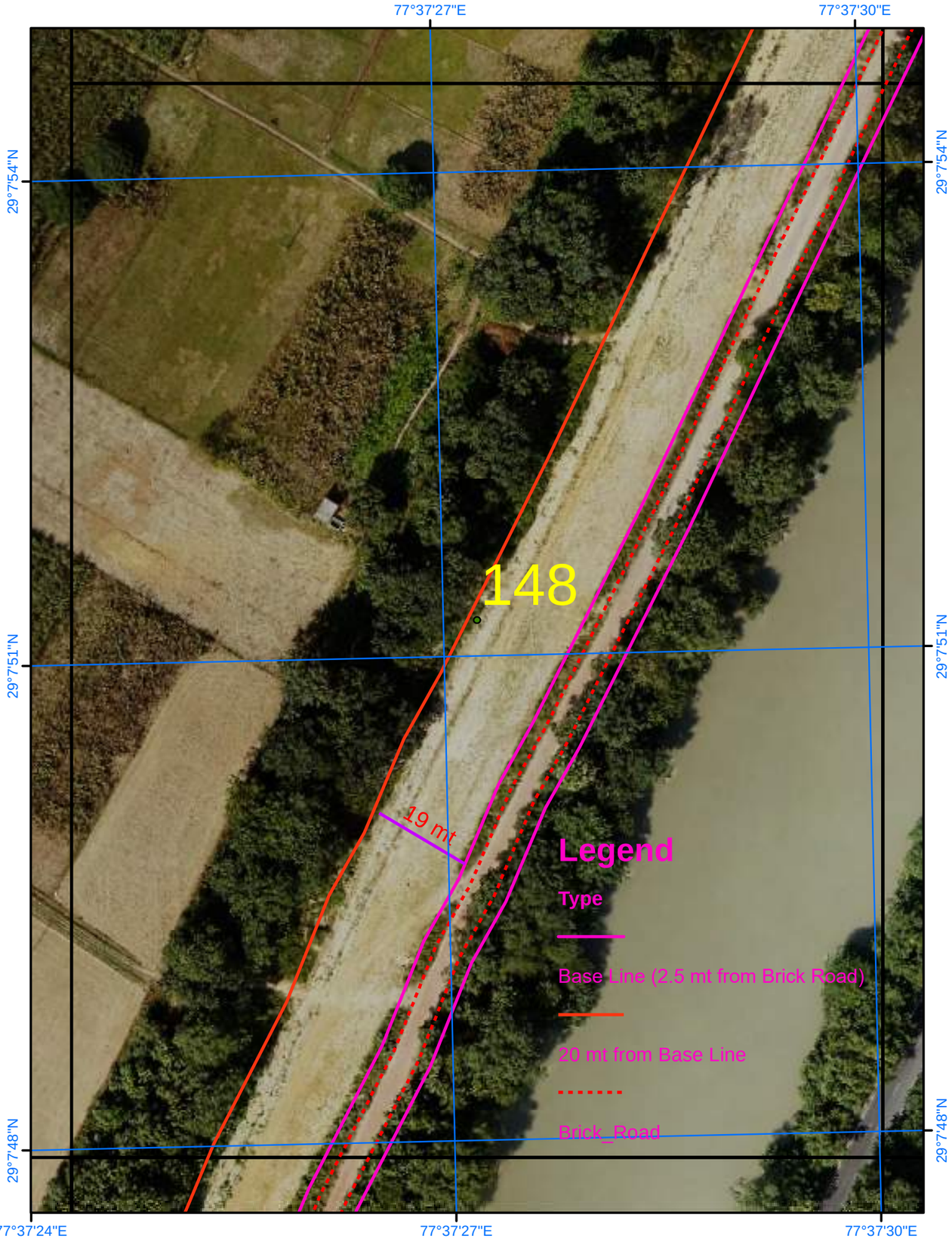
Drone Images Oct 2024



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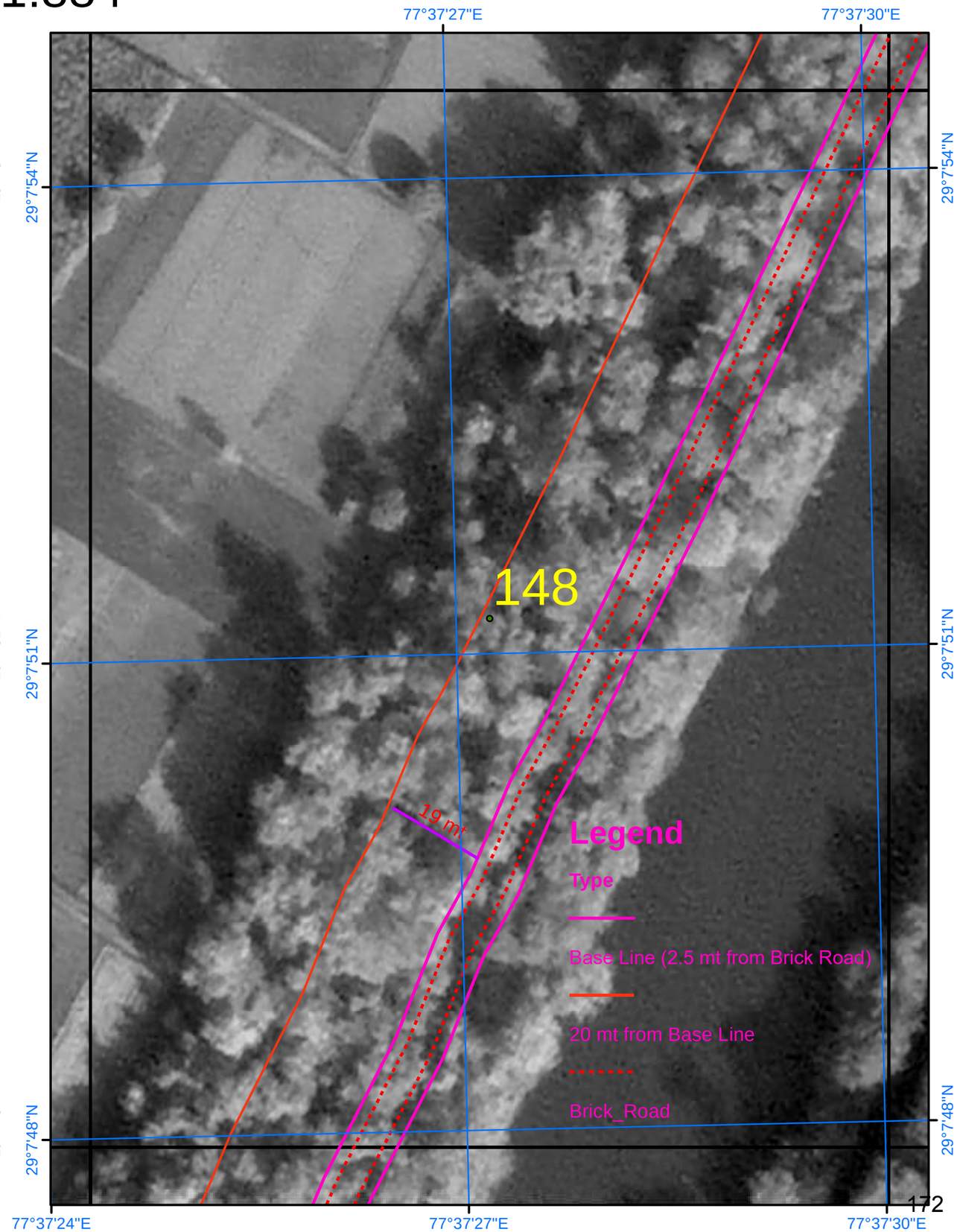

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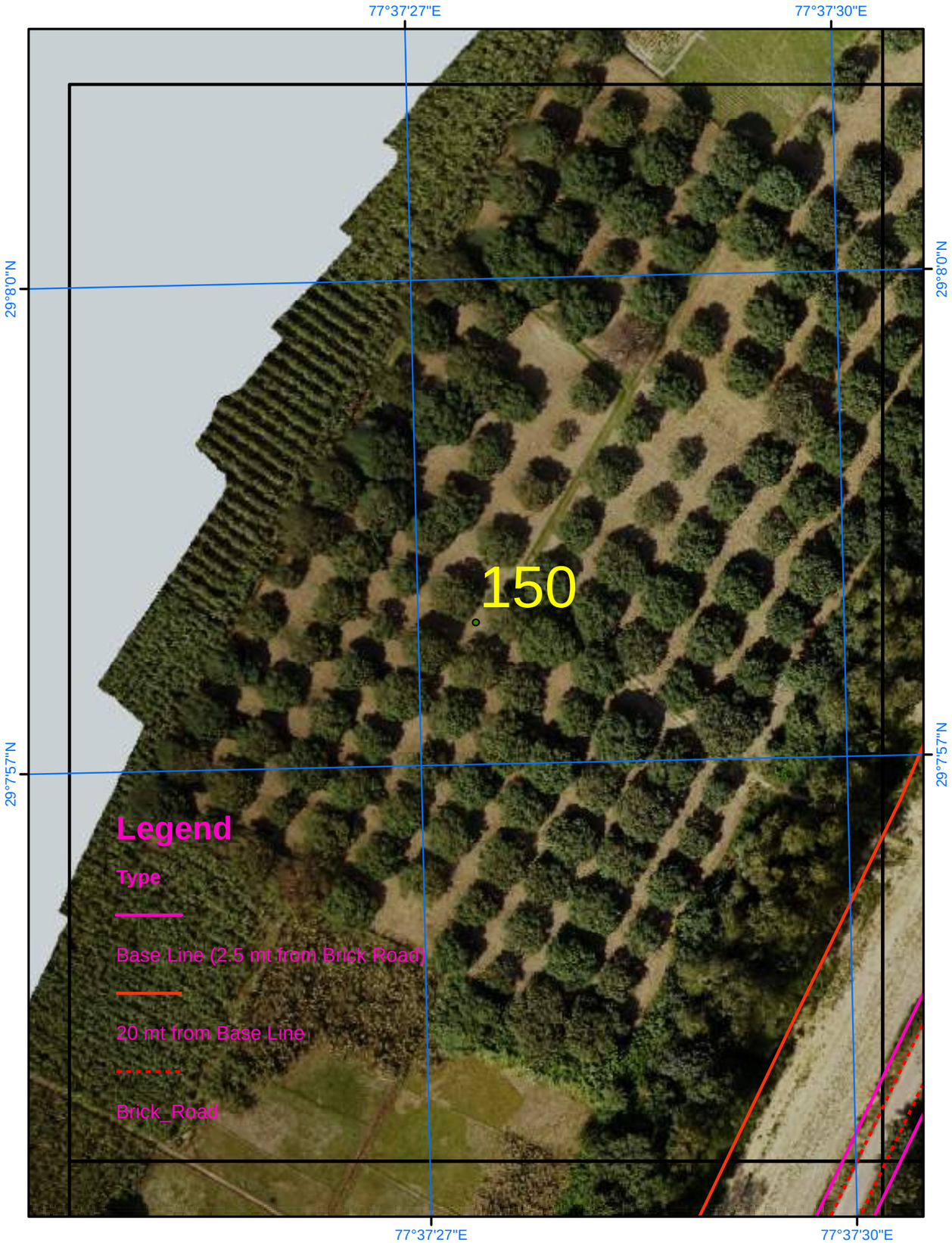
AREA_04_56

Drone Images Oct 2024



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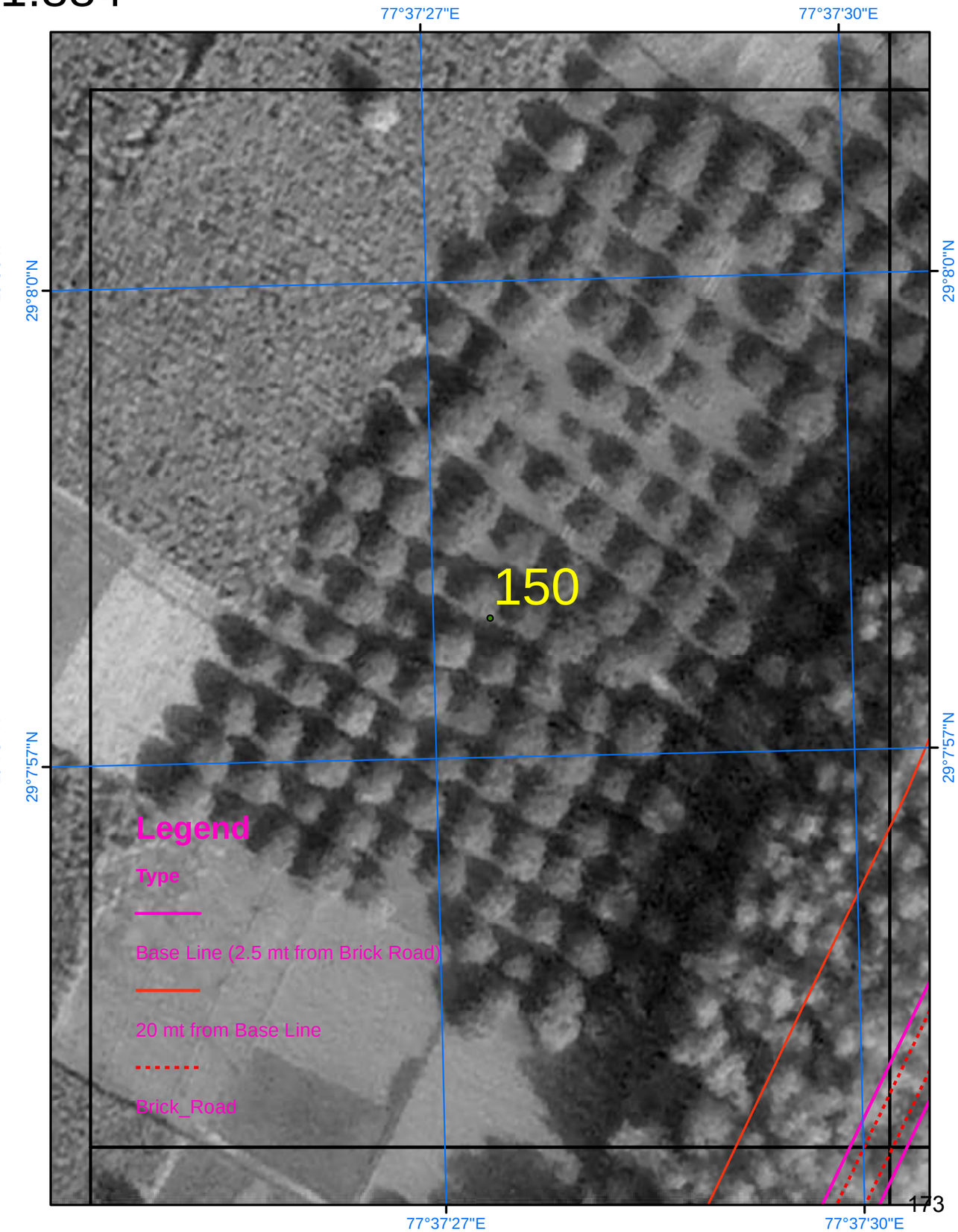

SURVEY OF INDIA

661

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AREA_04_57

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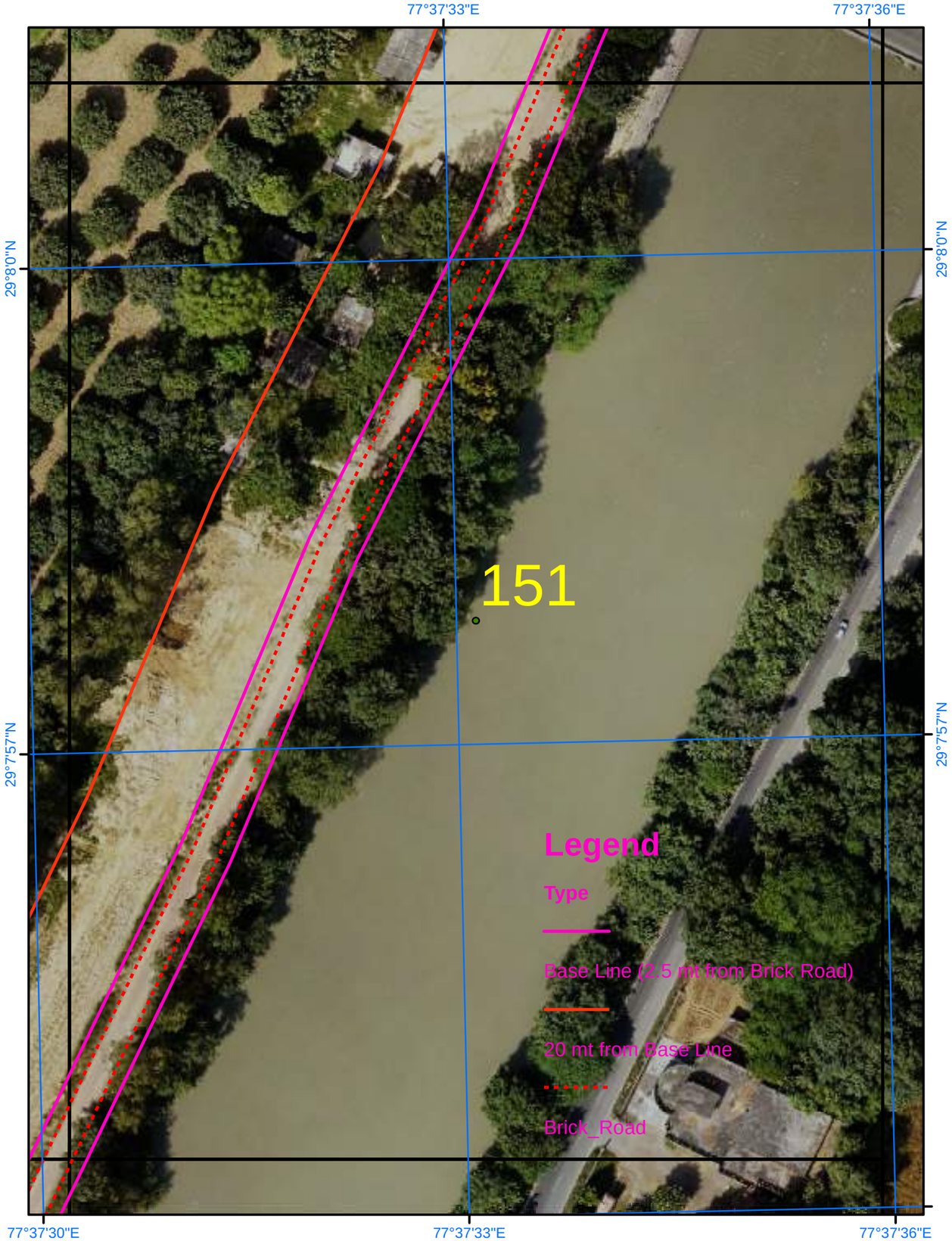

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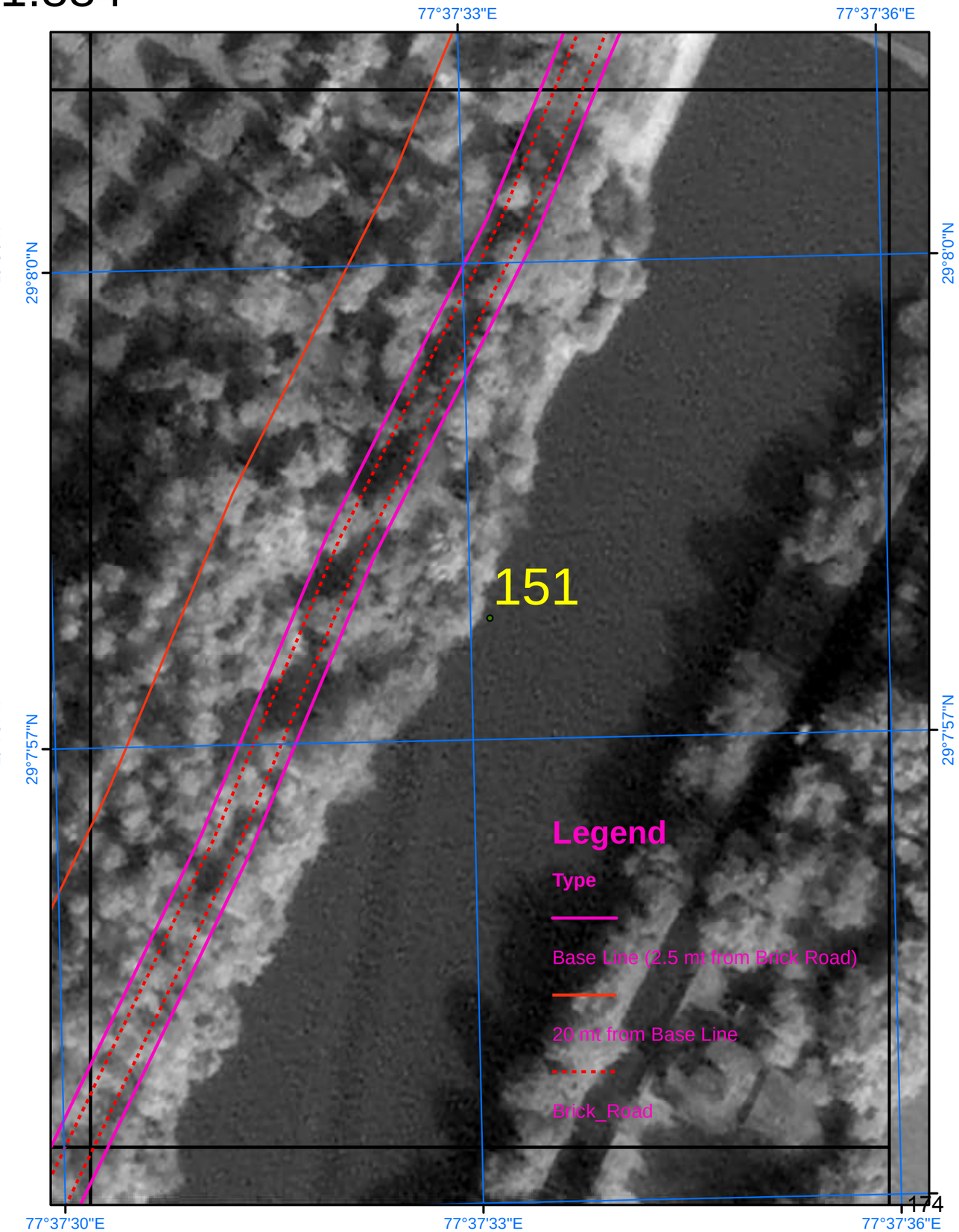

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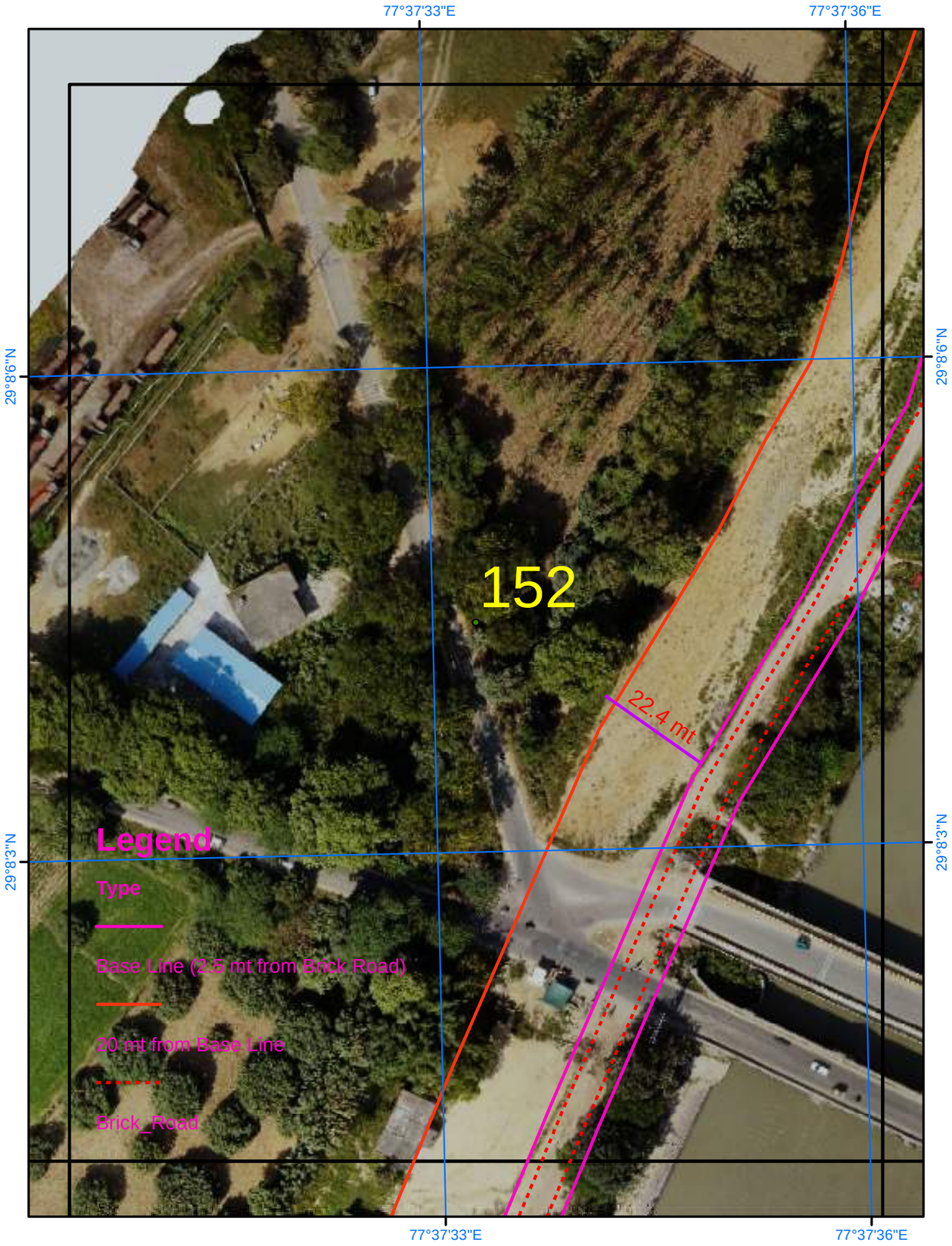
AREA_04_58

Drone Images Oct 2024



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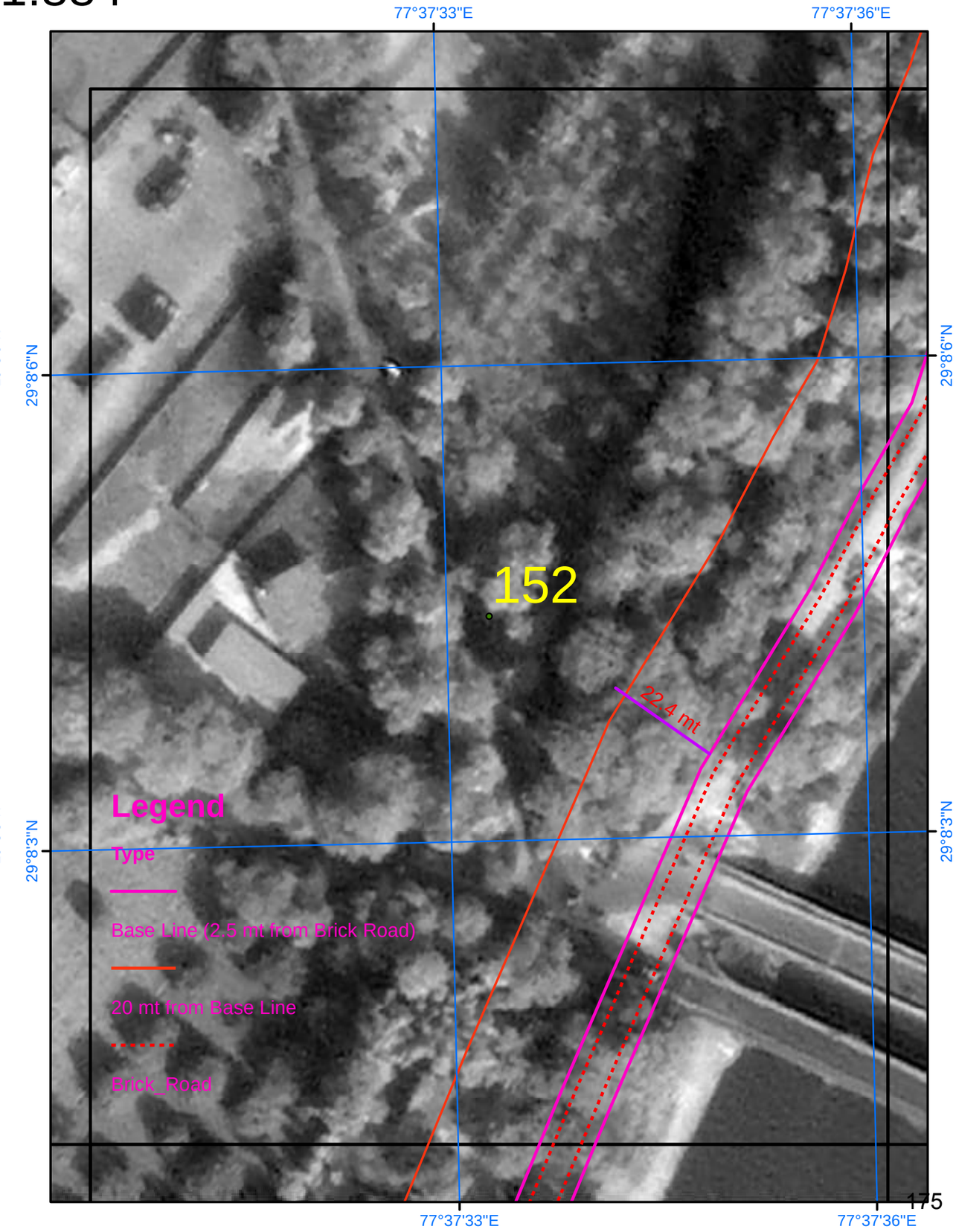

SURVEY OF INDIA

663

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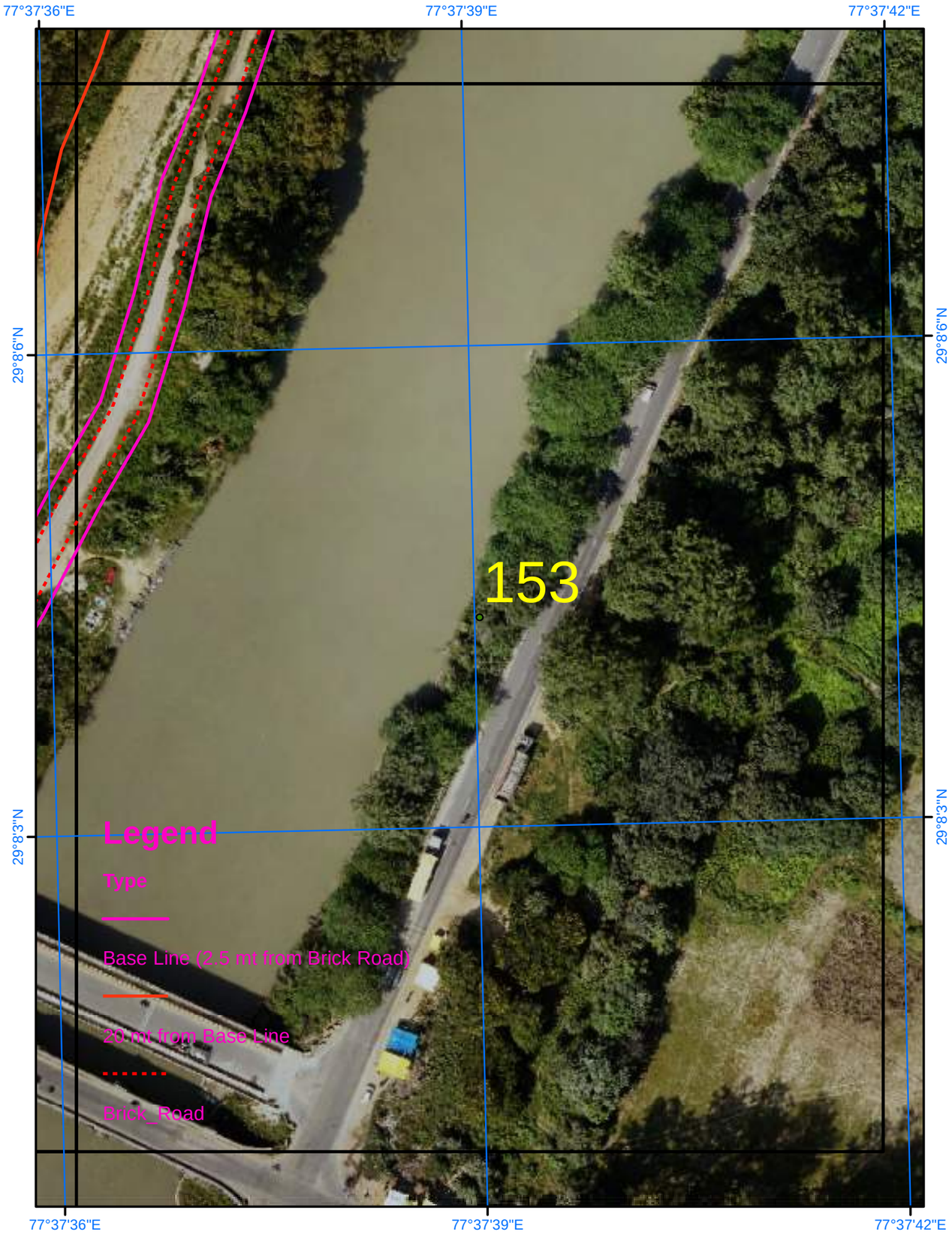

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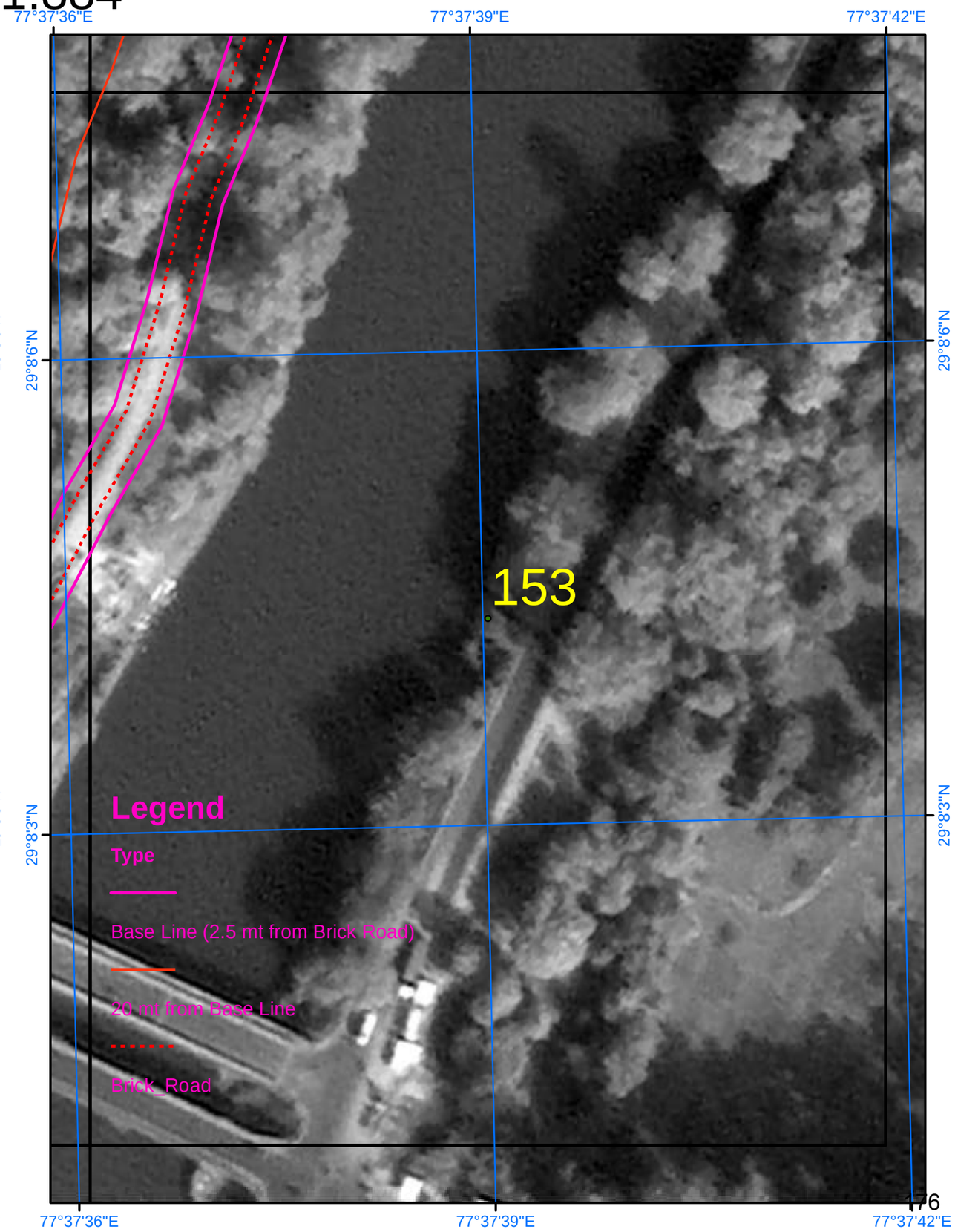

SURVEY OF INDIA

664

AREA_04_60

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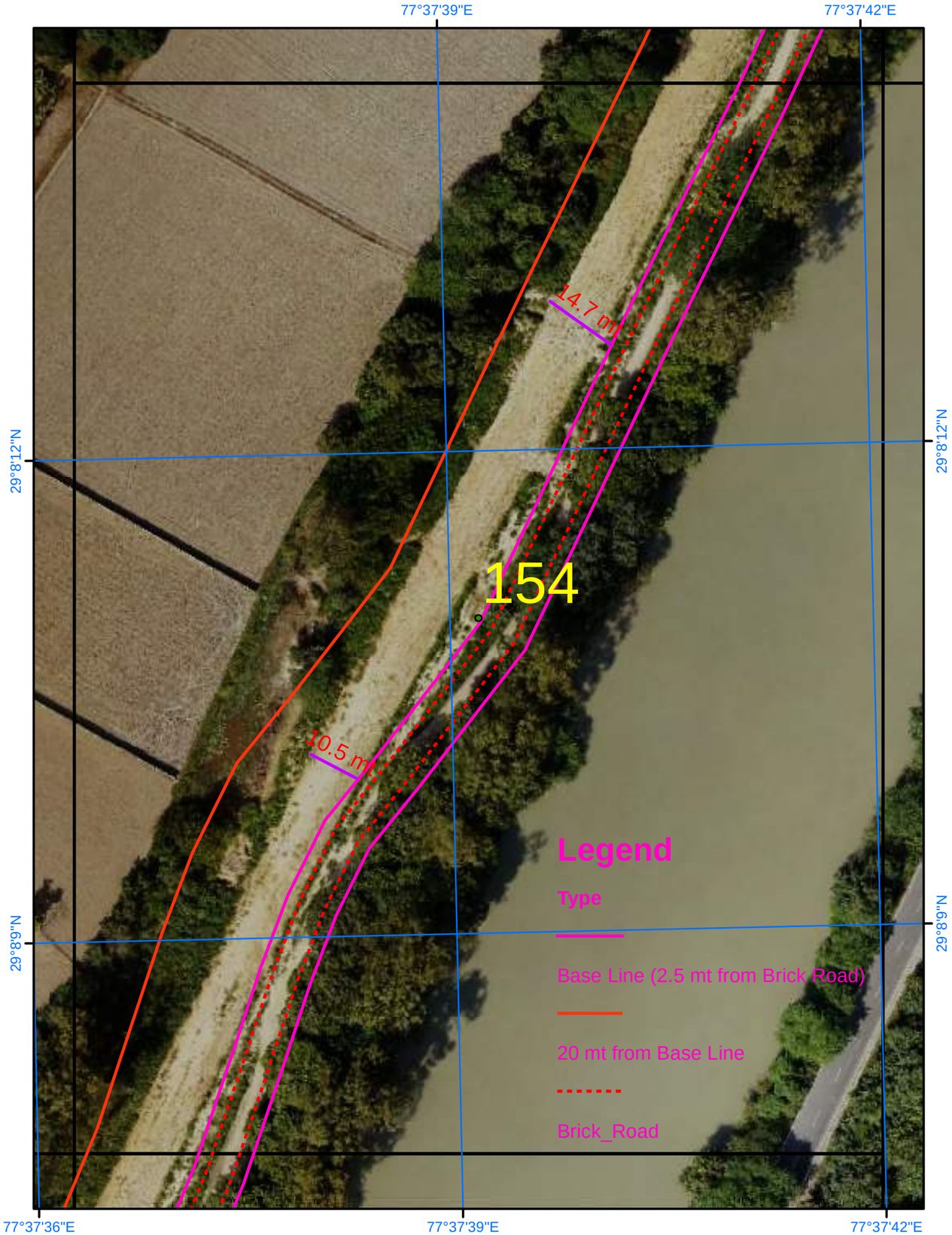
Drone Images Oct 2024



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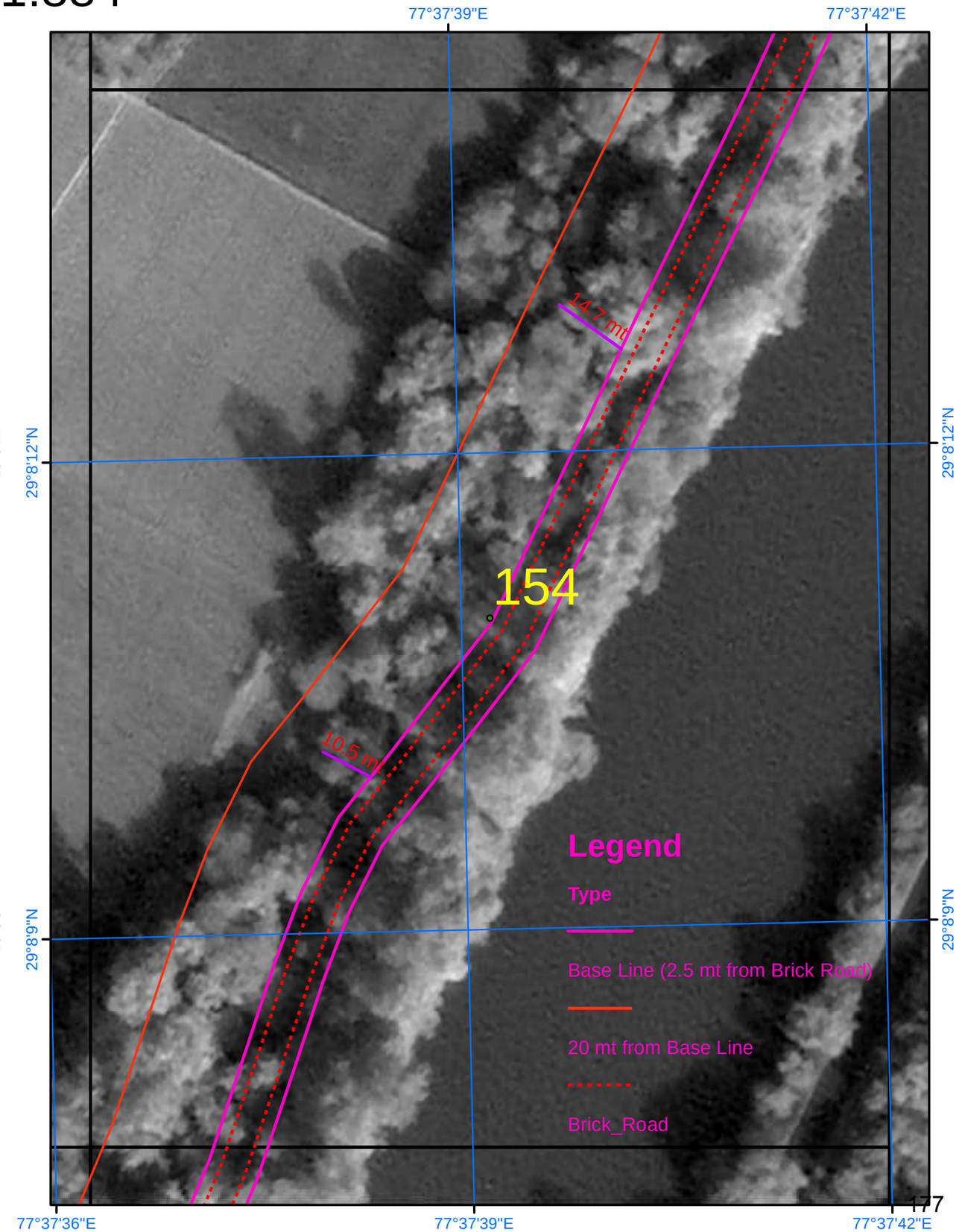

SURVEY OF INDIA

665

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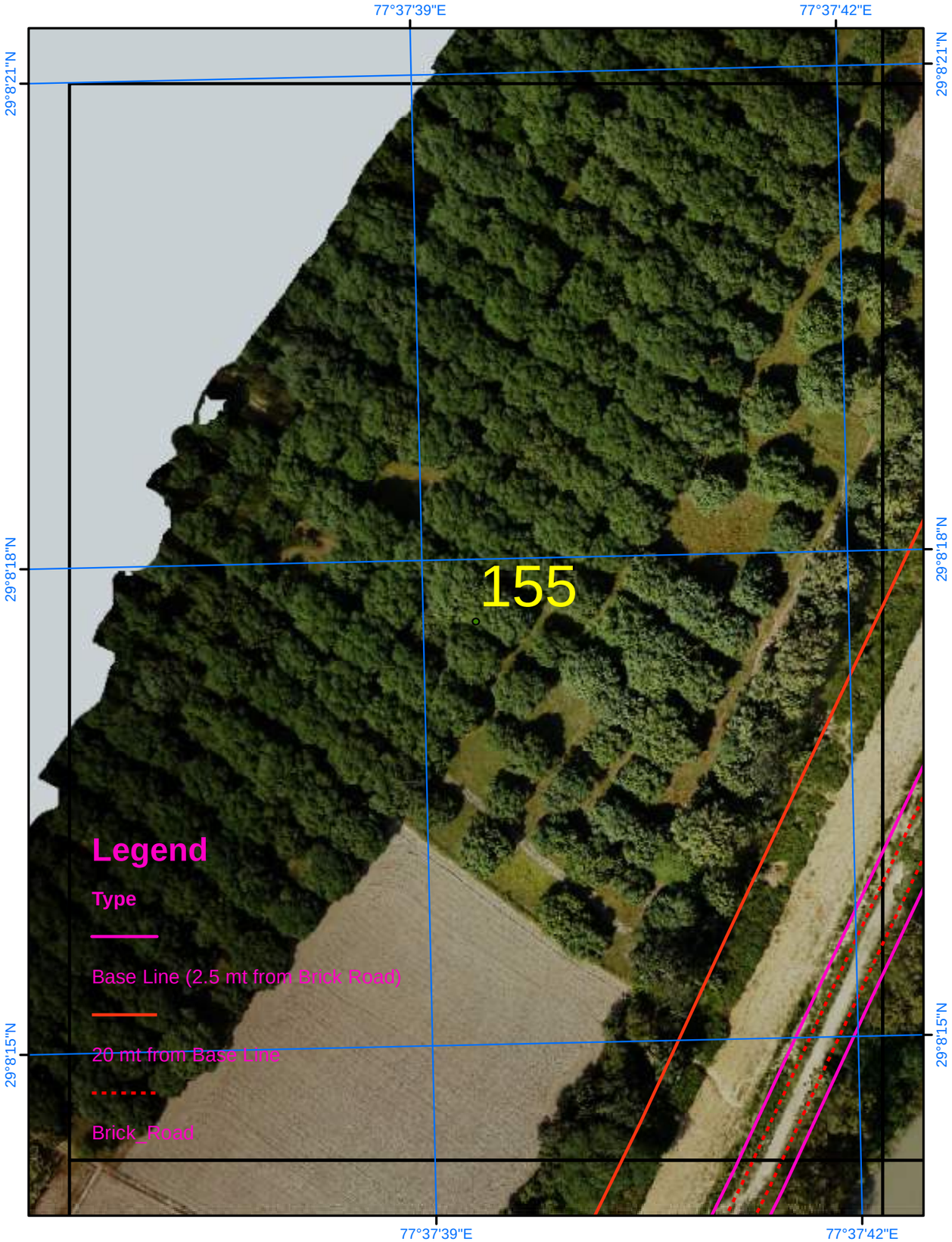
AREA_04_61

Drone Images Oct 2024



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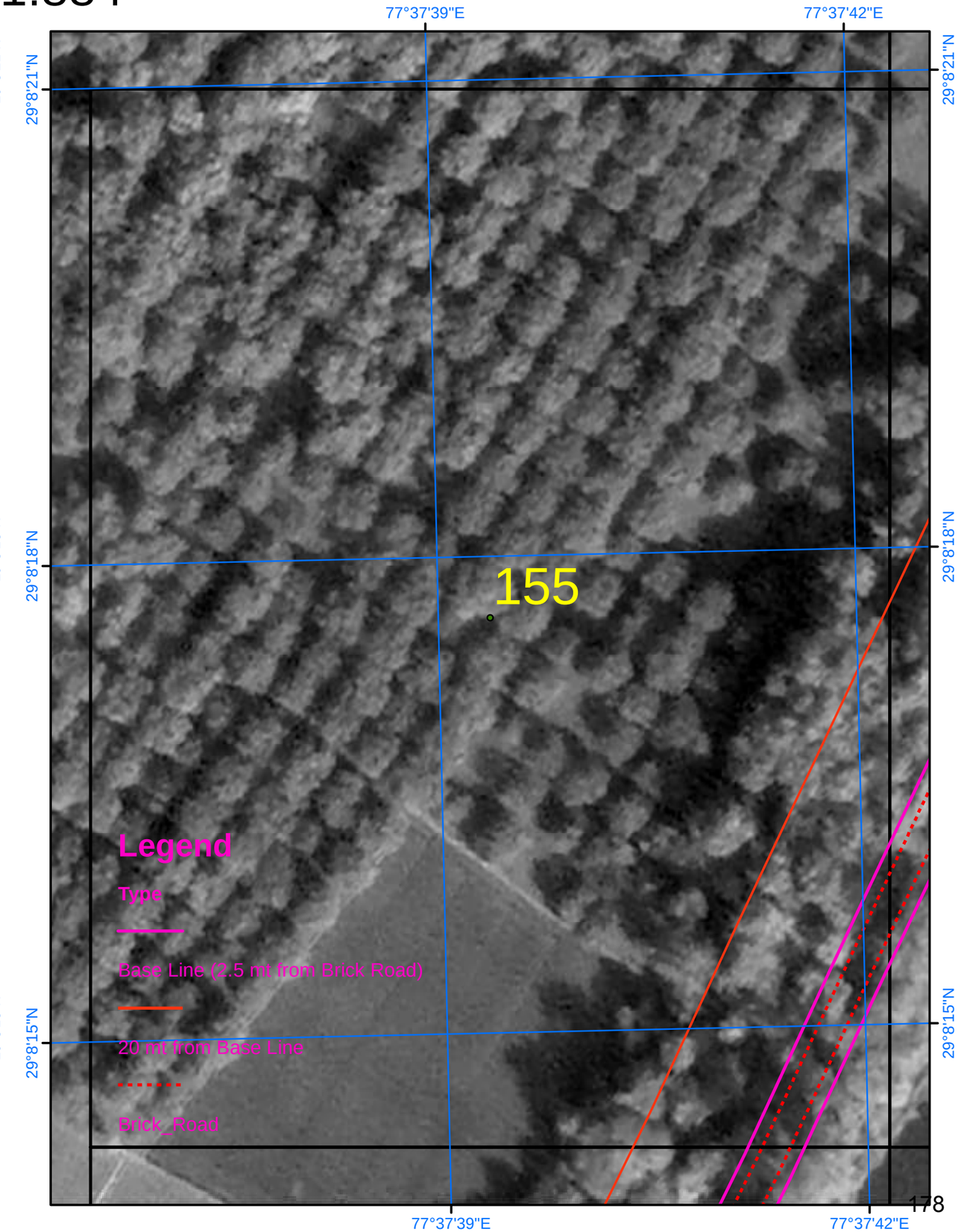

SURVEY OF INDIA

666

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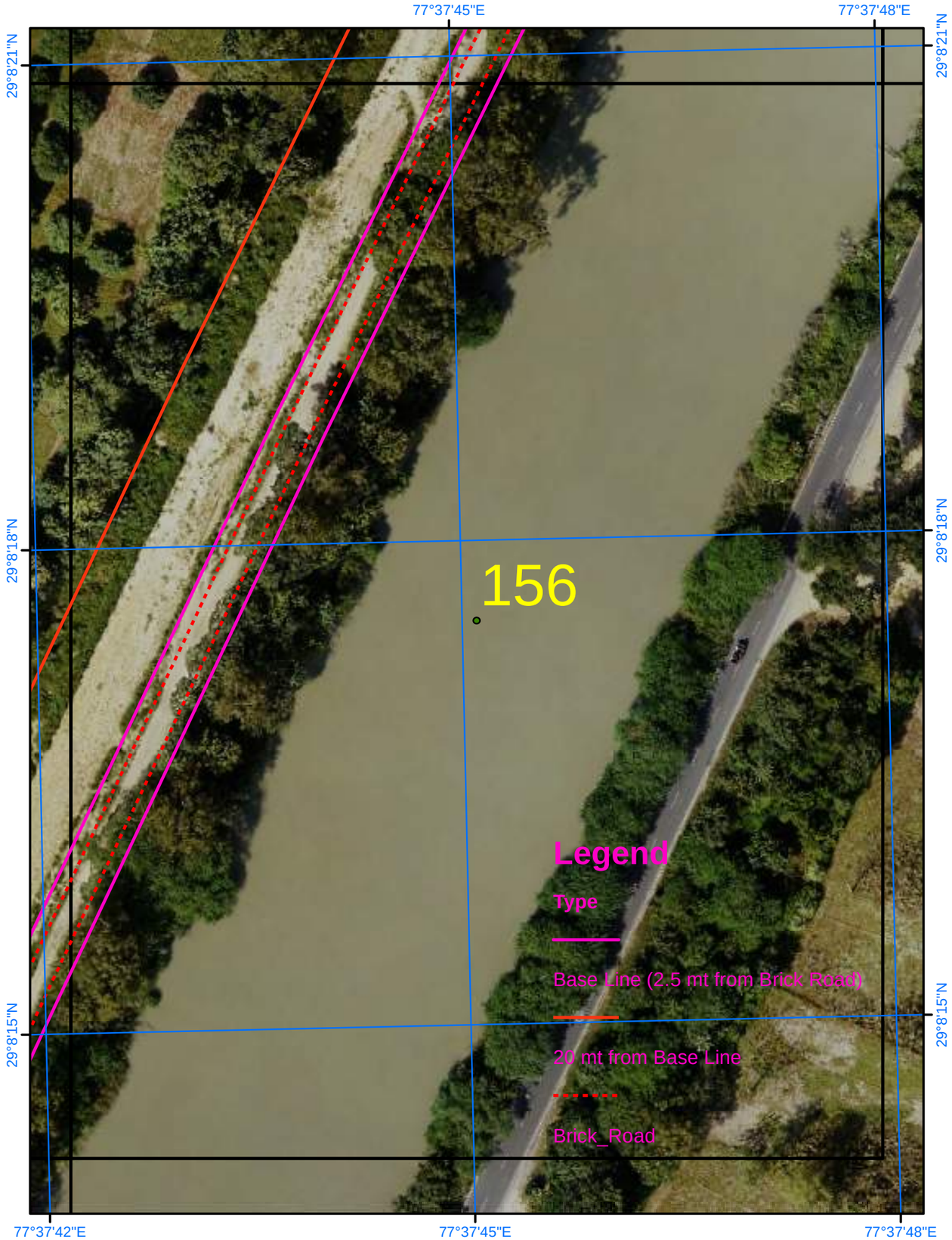
AREA_04_62

Drone Images Oct 2024



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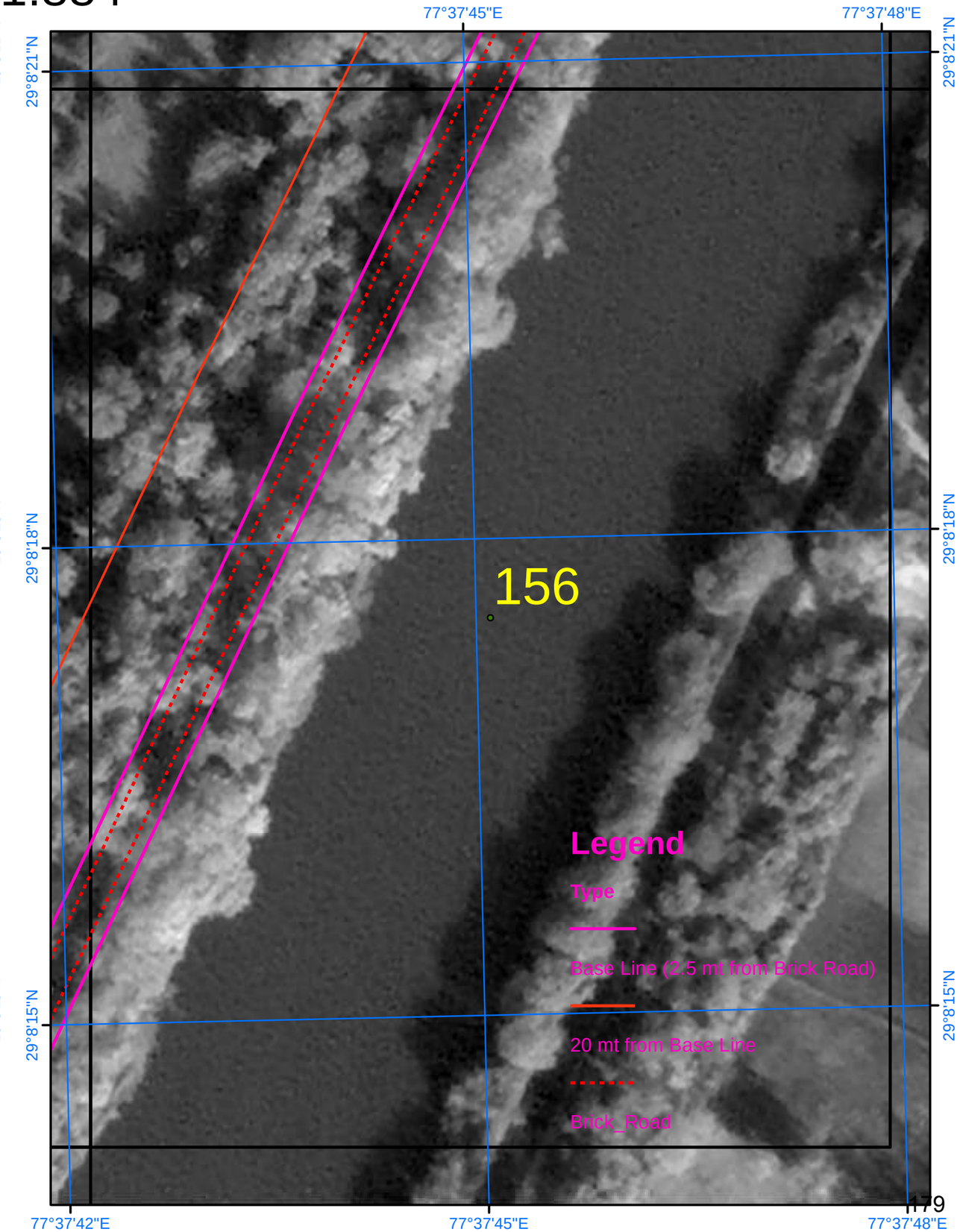

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667

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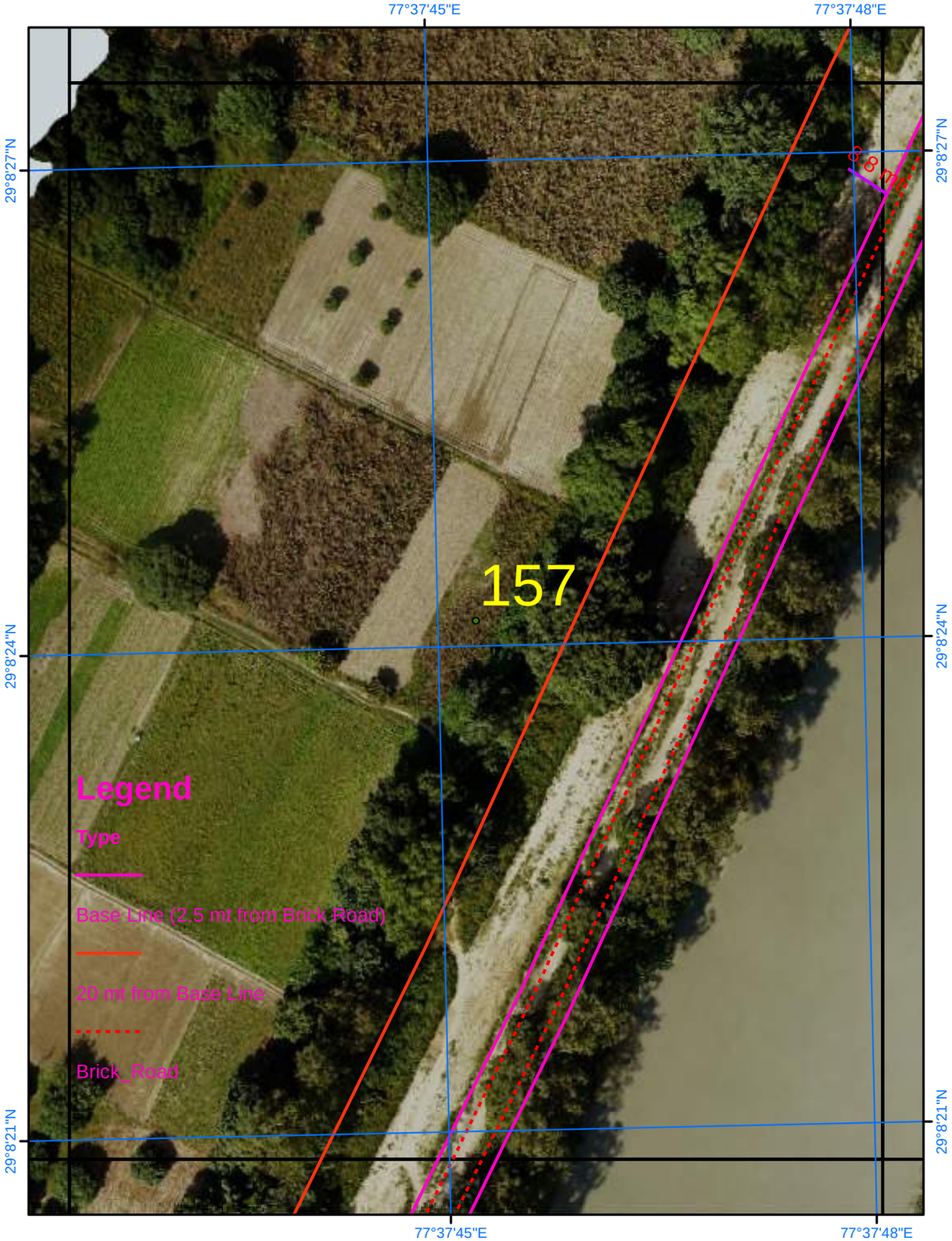
AREA_04_63

Drone Images Oct 2024



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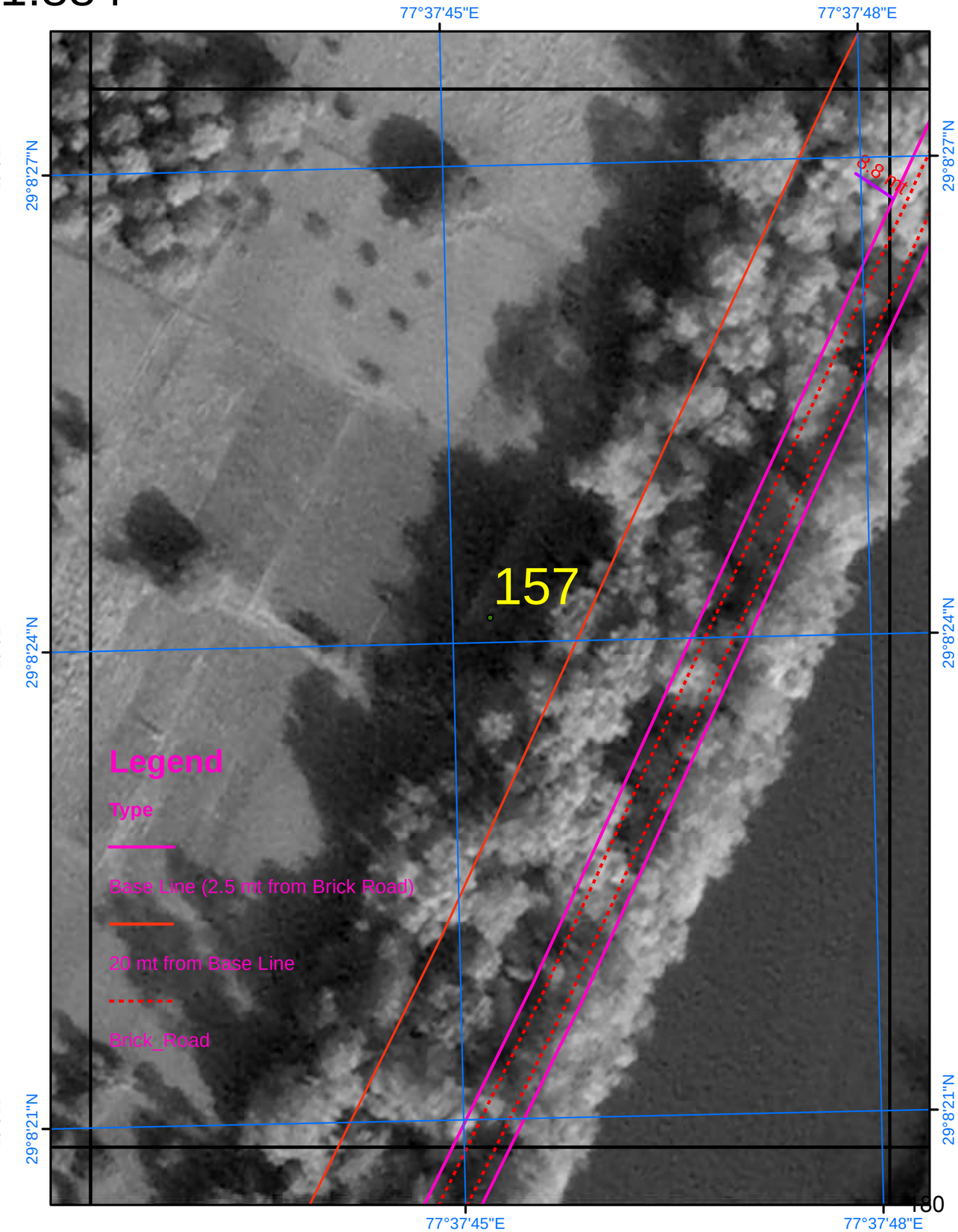

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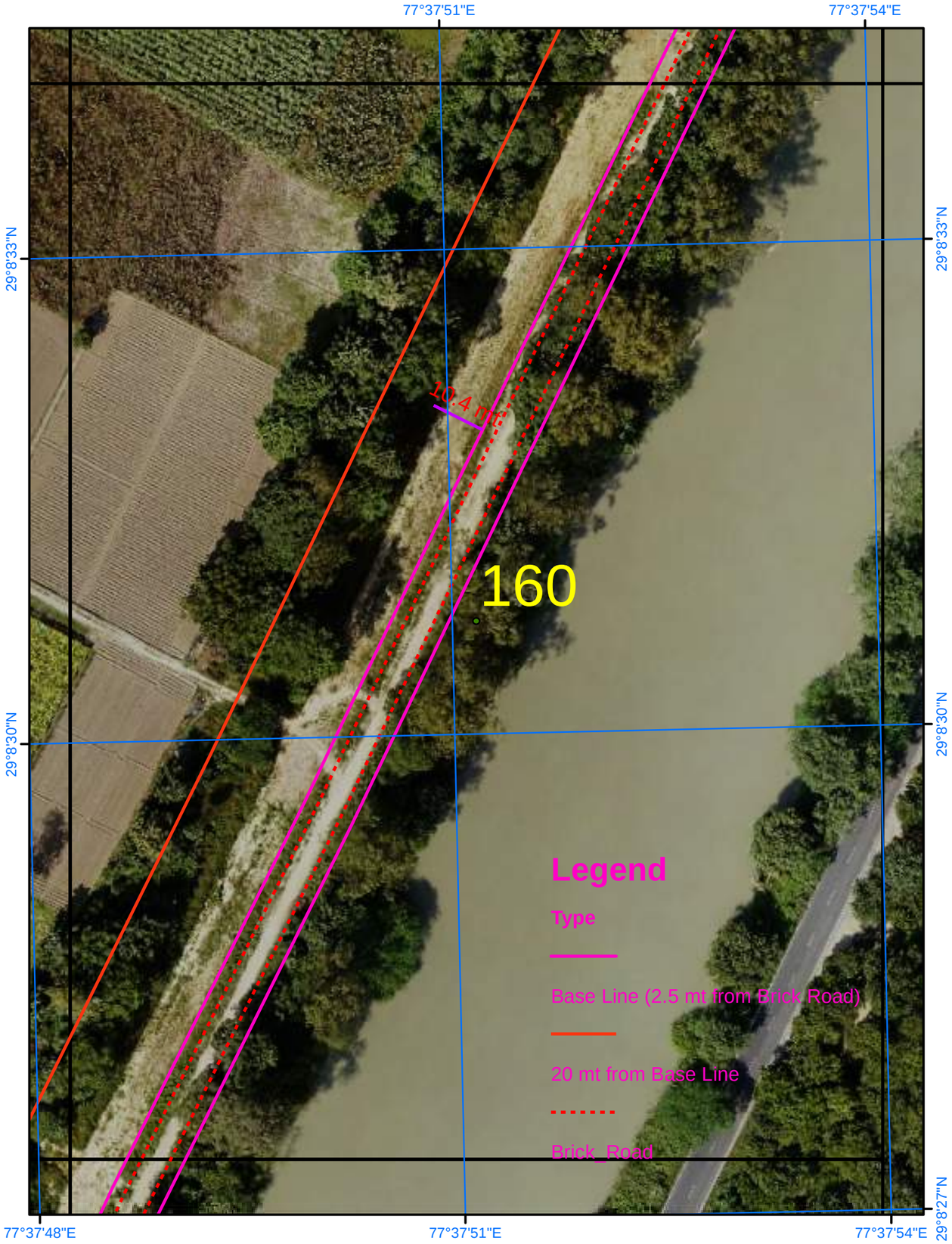
AREA_04_64

Drone Images Oct 2024



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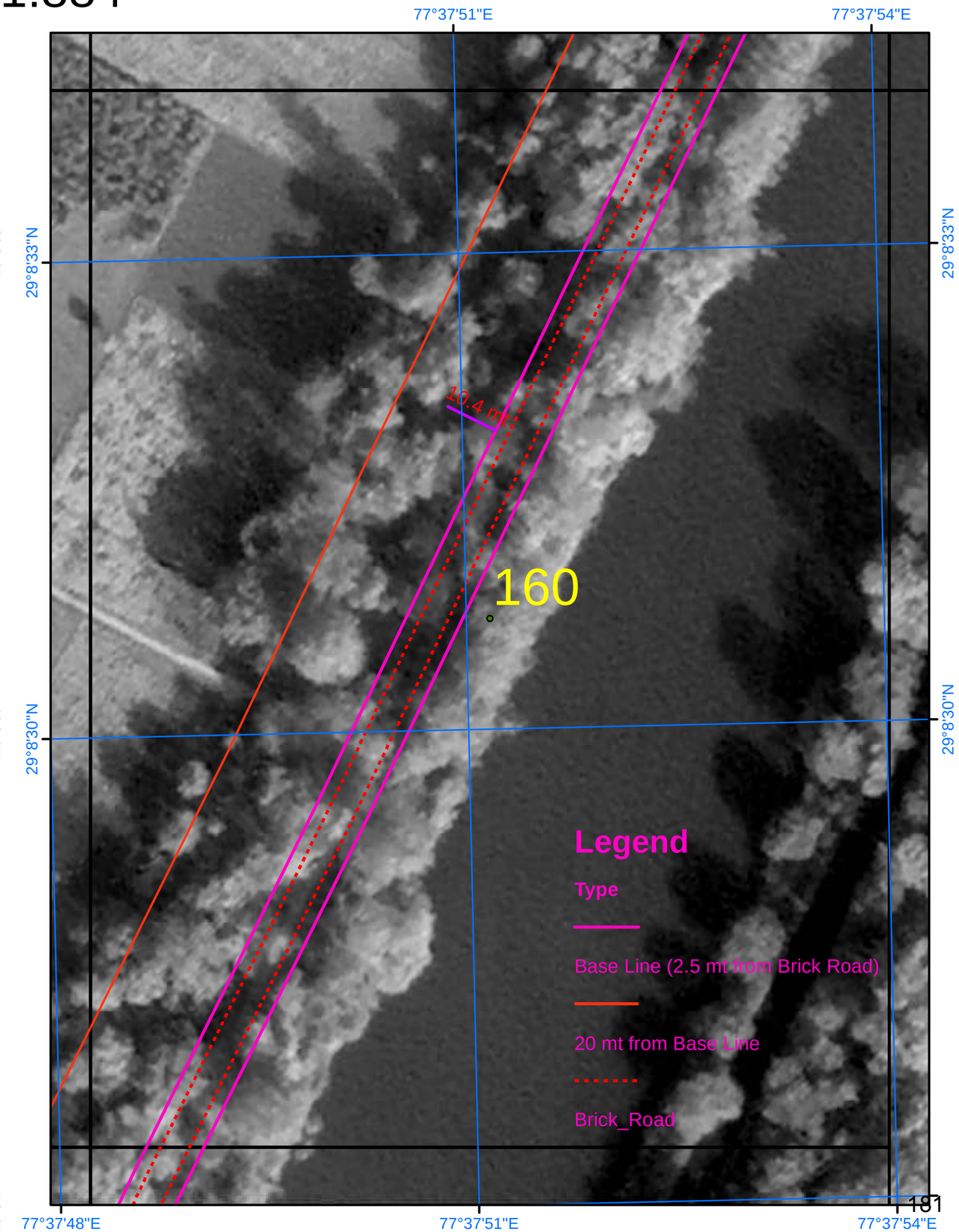

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AREA_04_65

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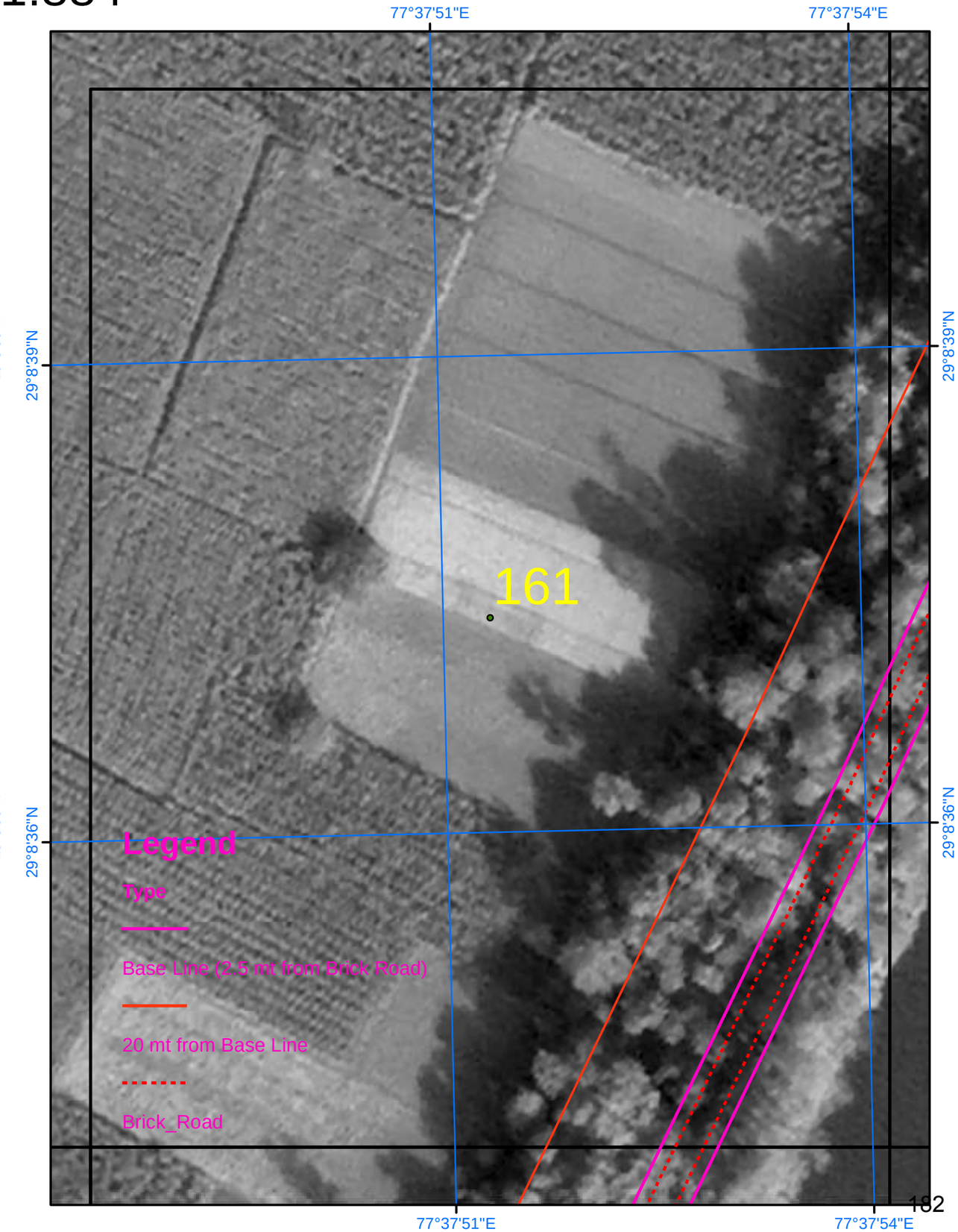
Satellite Images from NRSC of 2023



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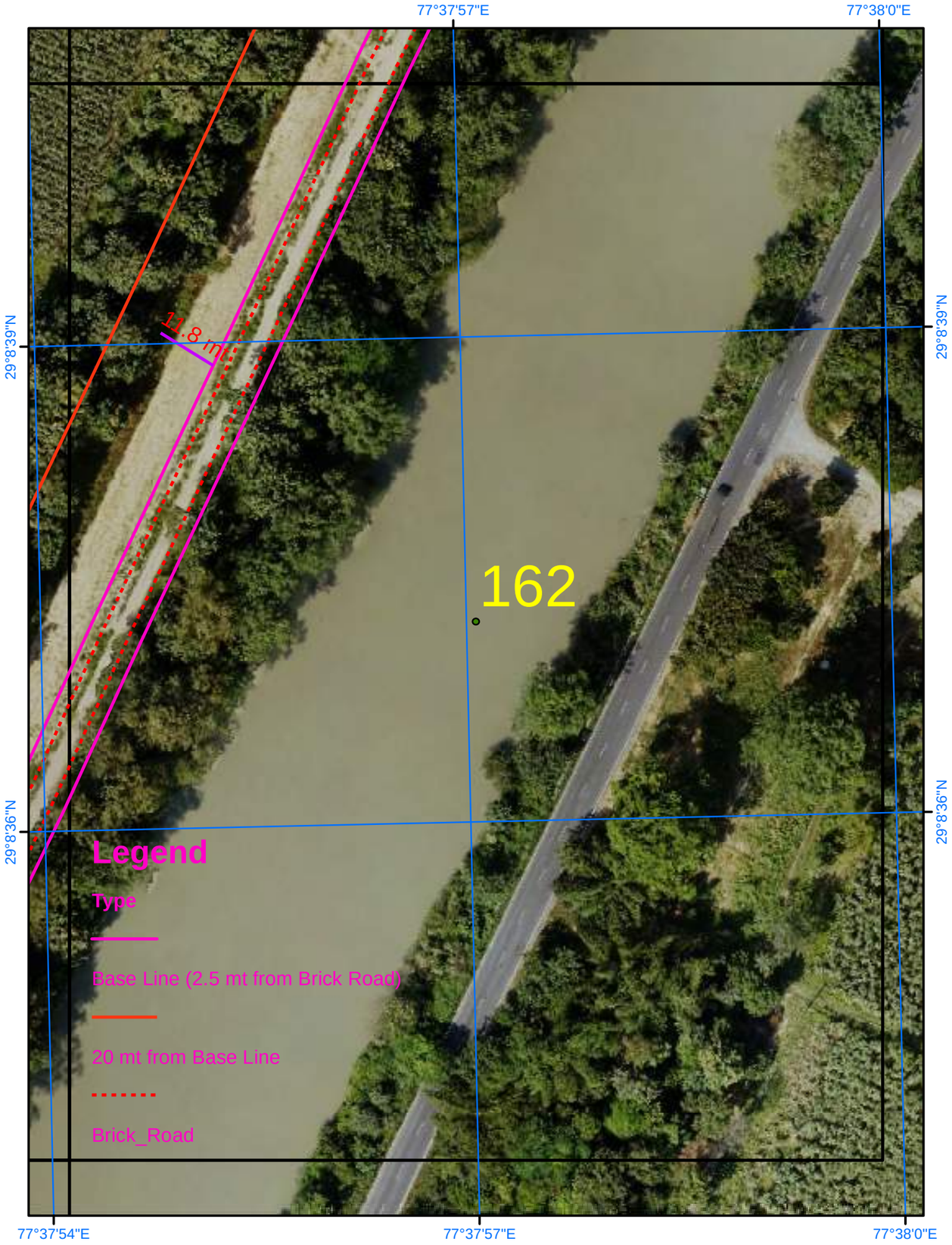
Drone Images Oct 2024



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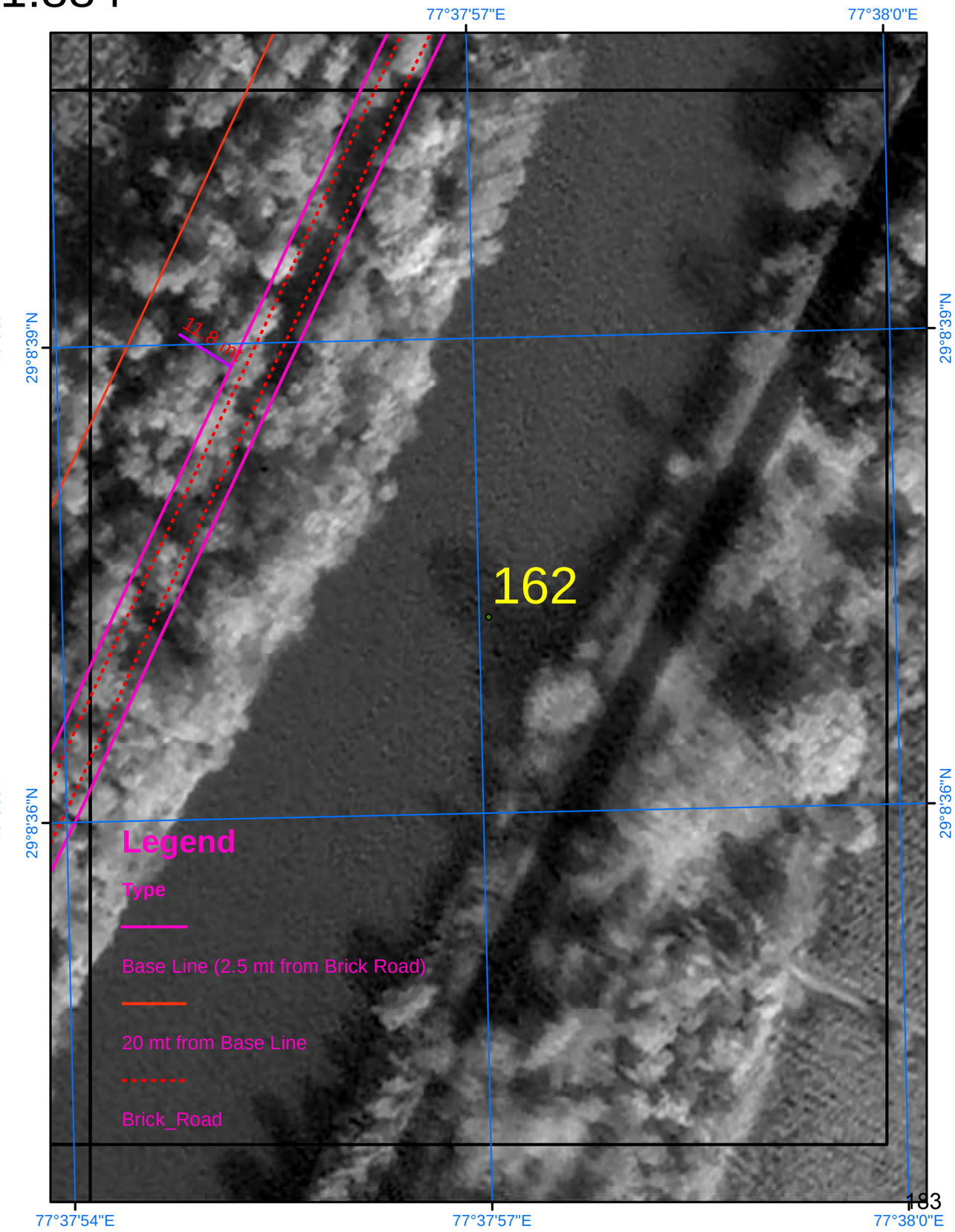

SURVEY OF INDIA

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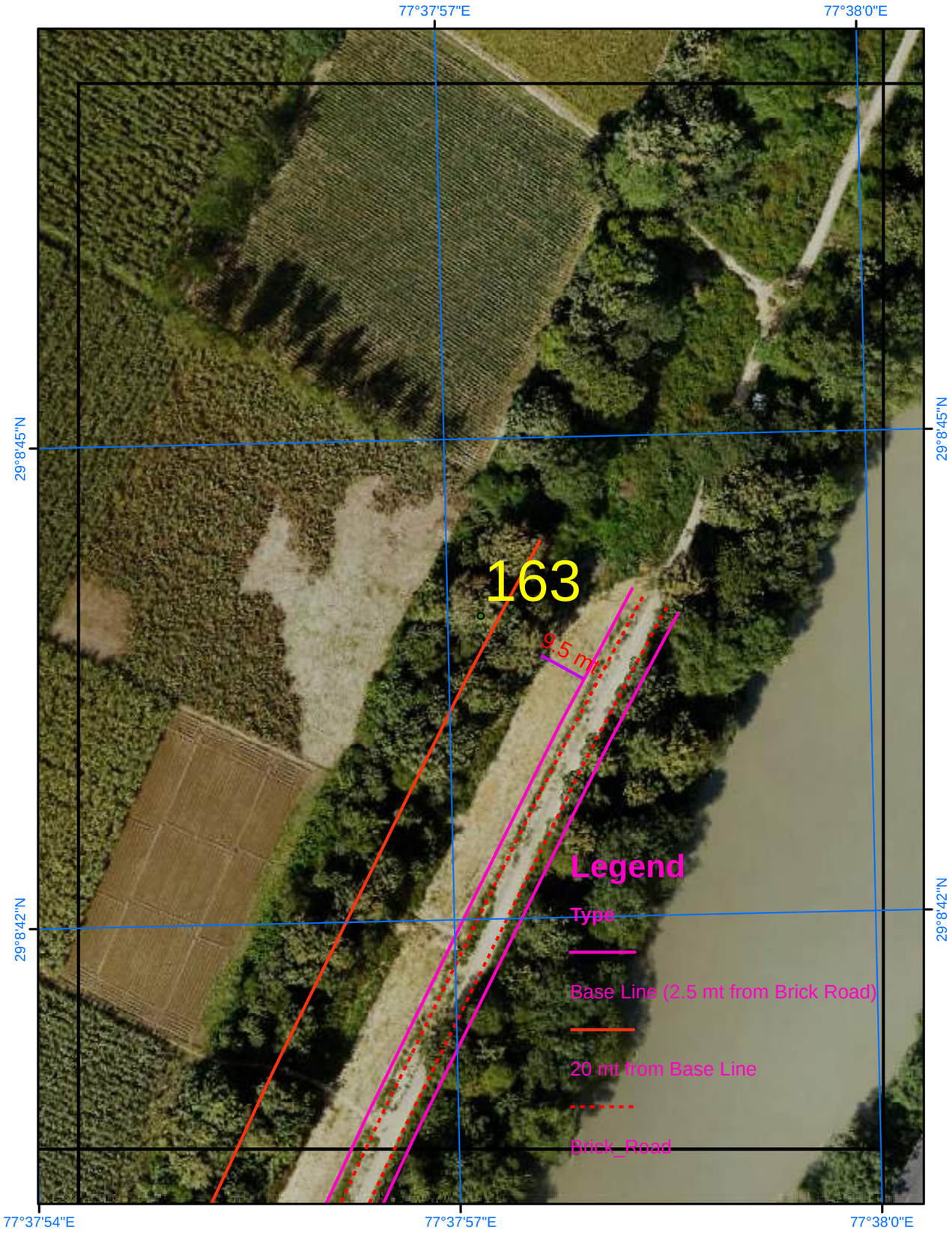
AREA_04_67

Drone Images Oct 2024



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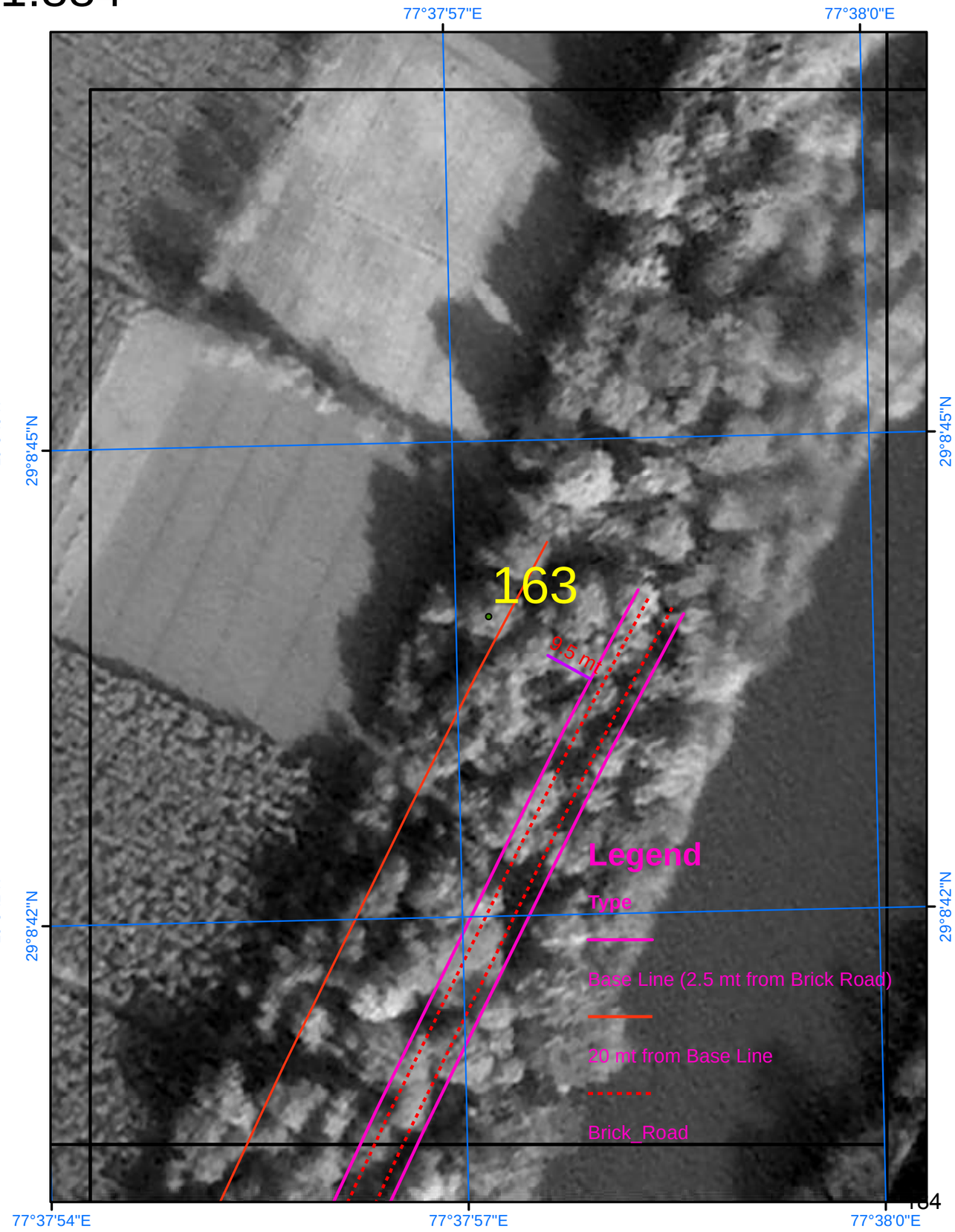
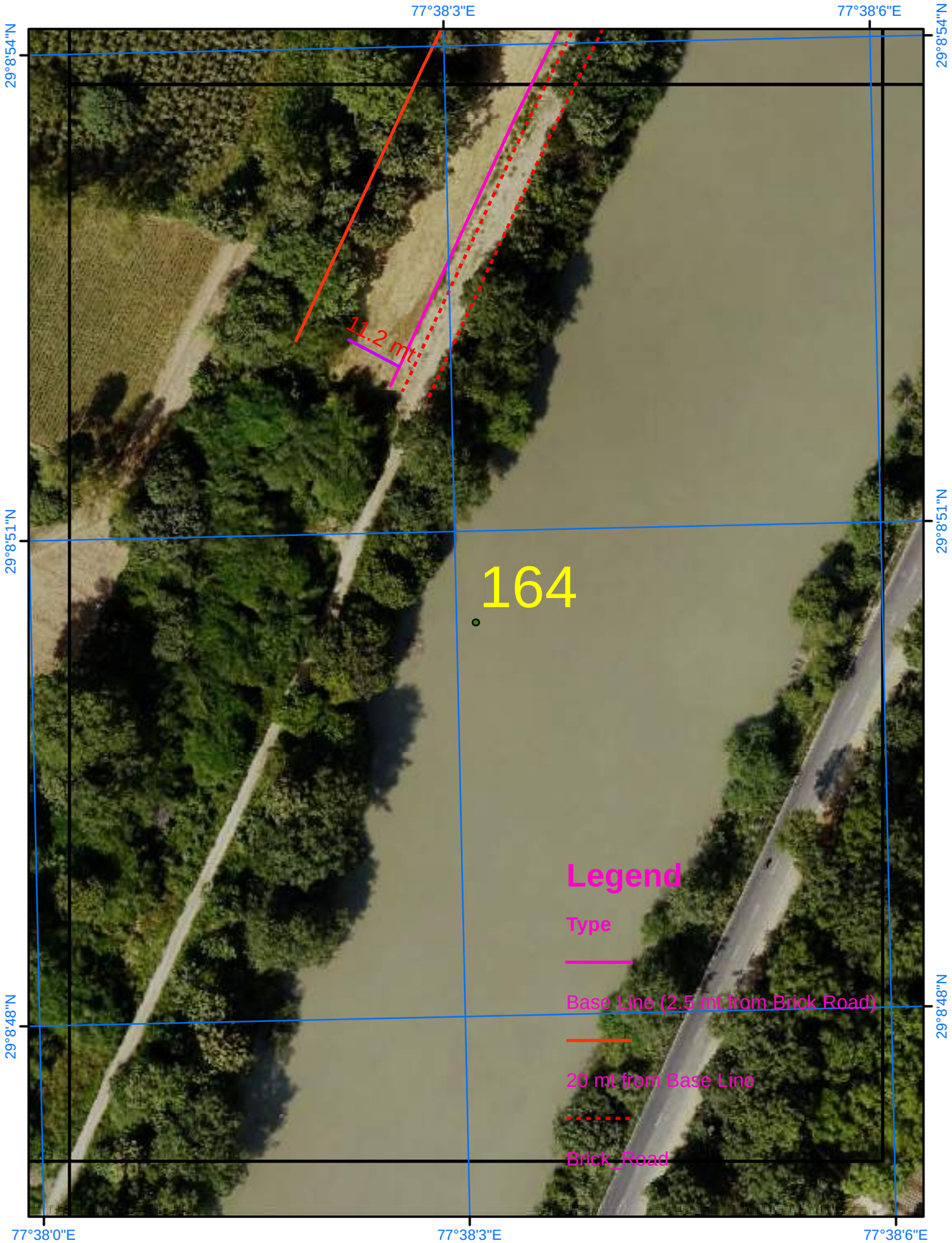


SURVEY OF INDIA

Scale 1:884

AREA_04_68

Drone Images Oct 2024



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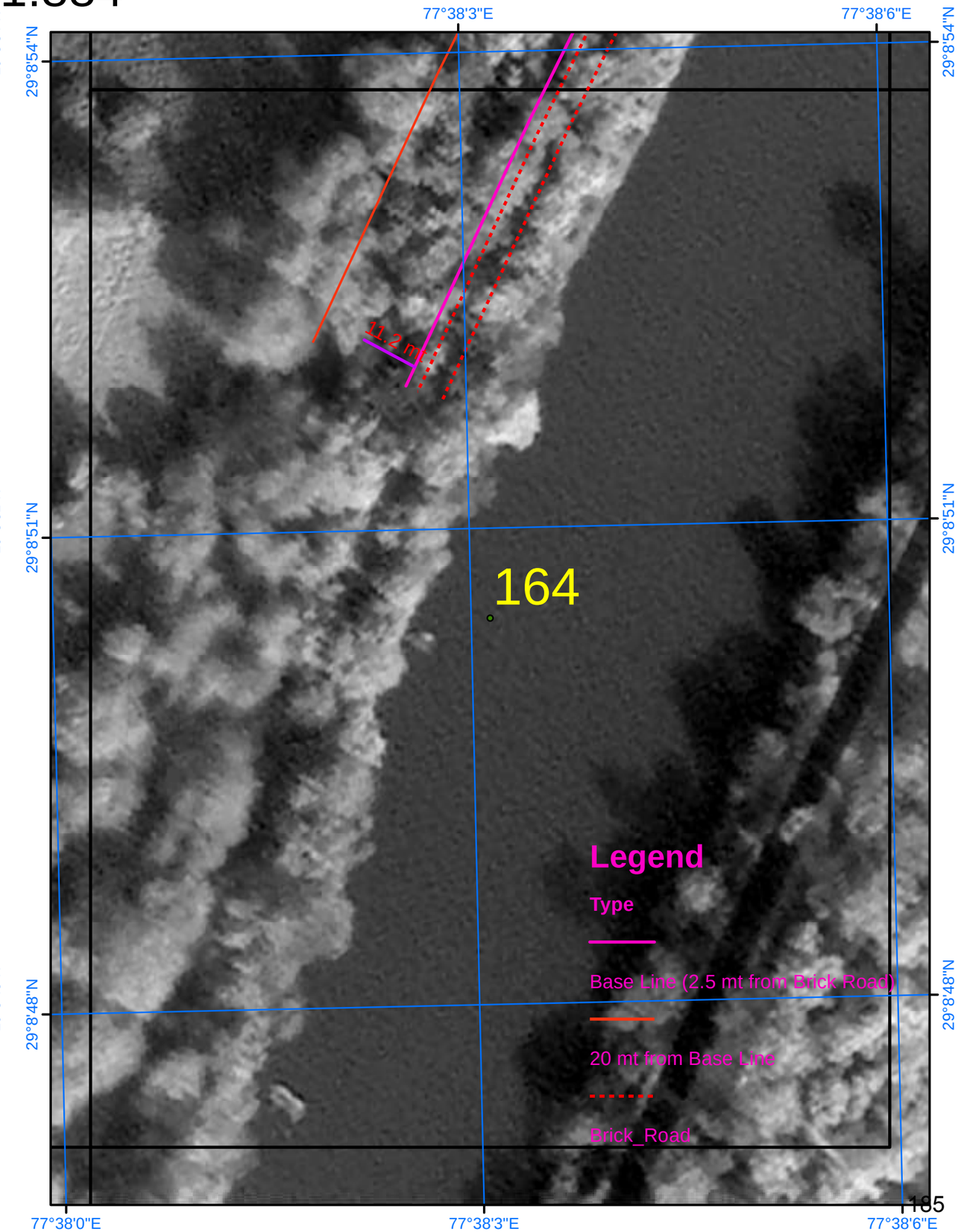

SURVEY OF INDIA

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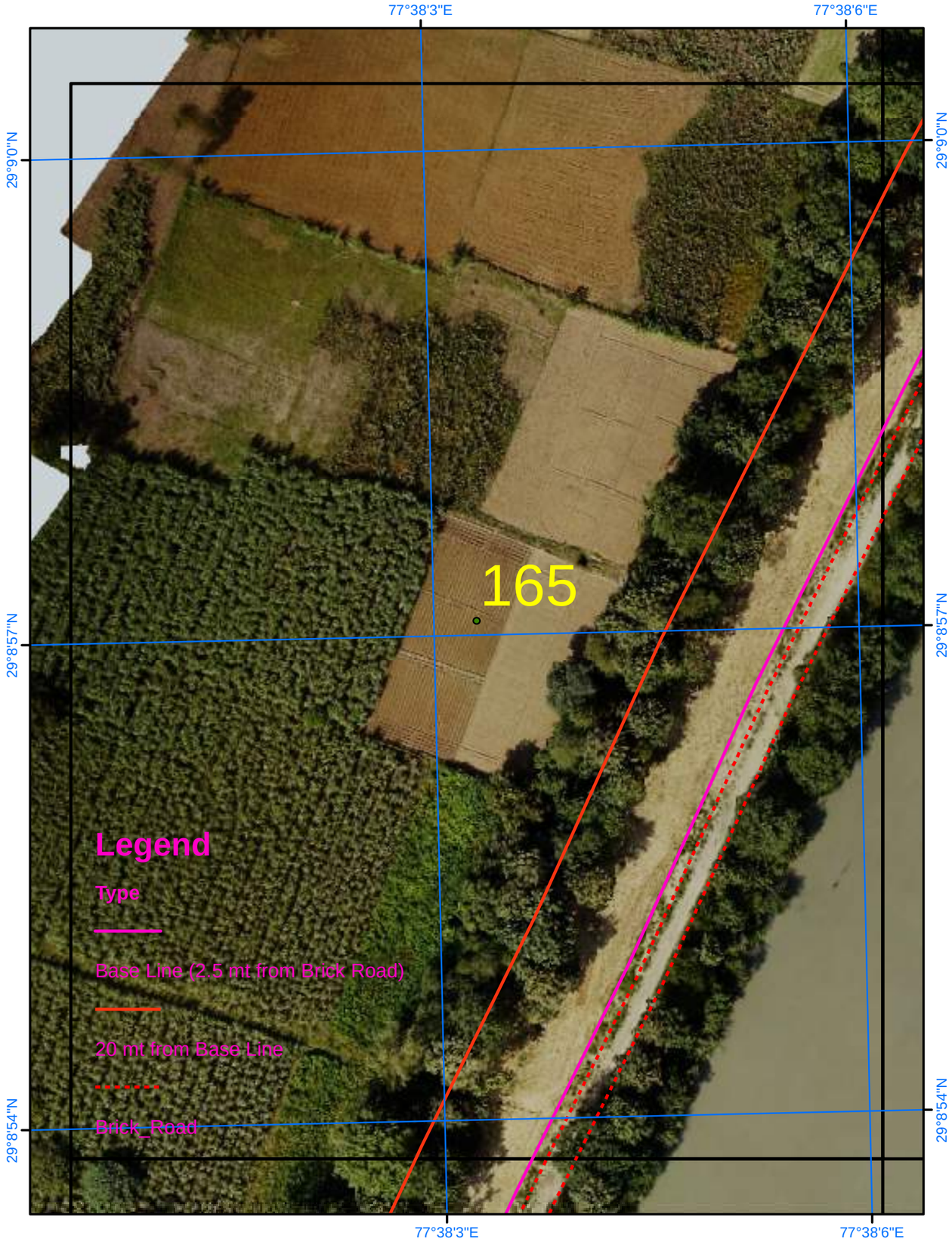
AREA_05_01

Drone Images Oct 2024



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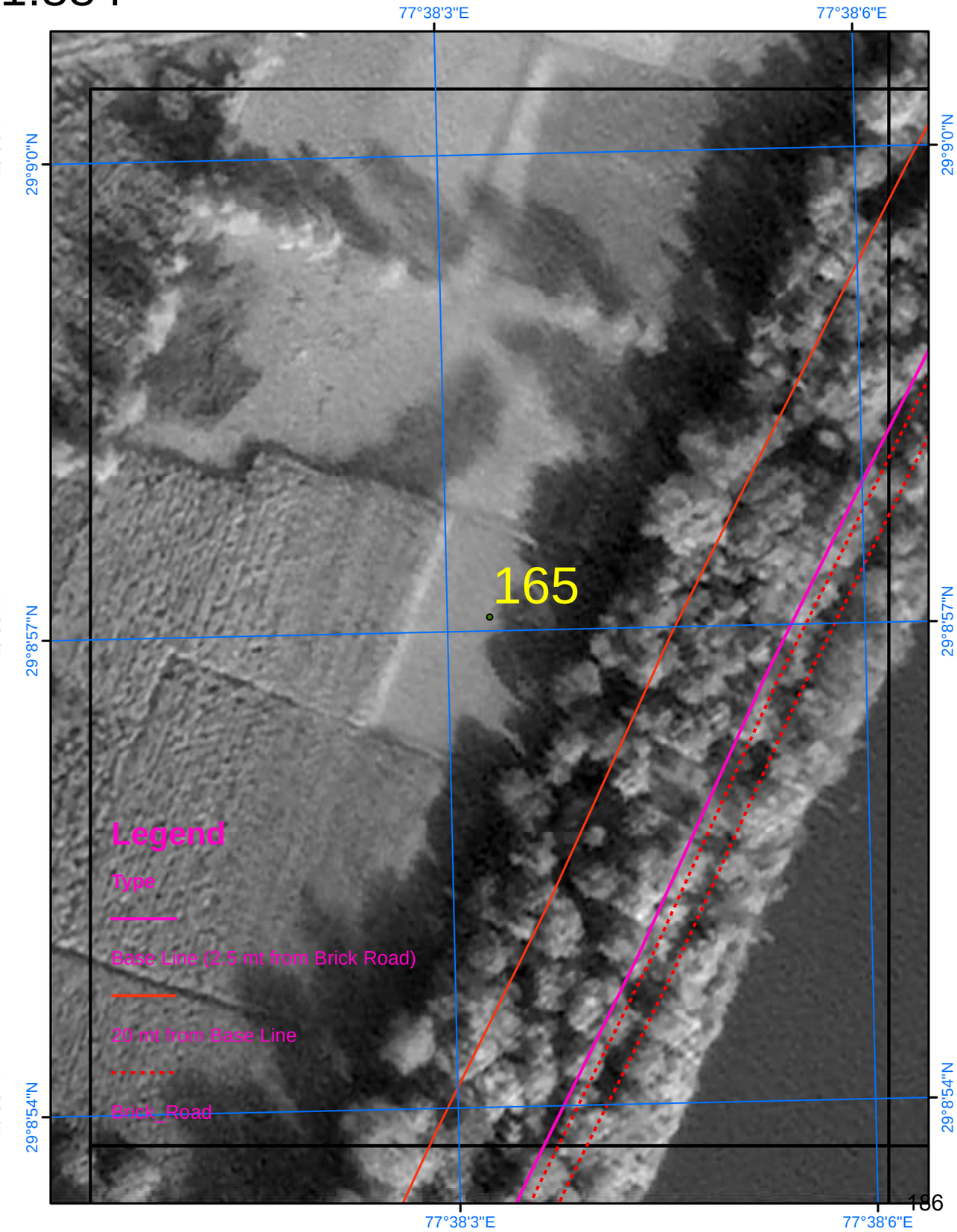
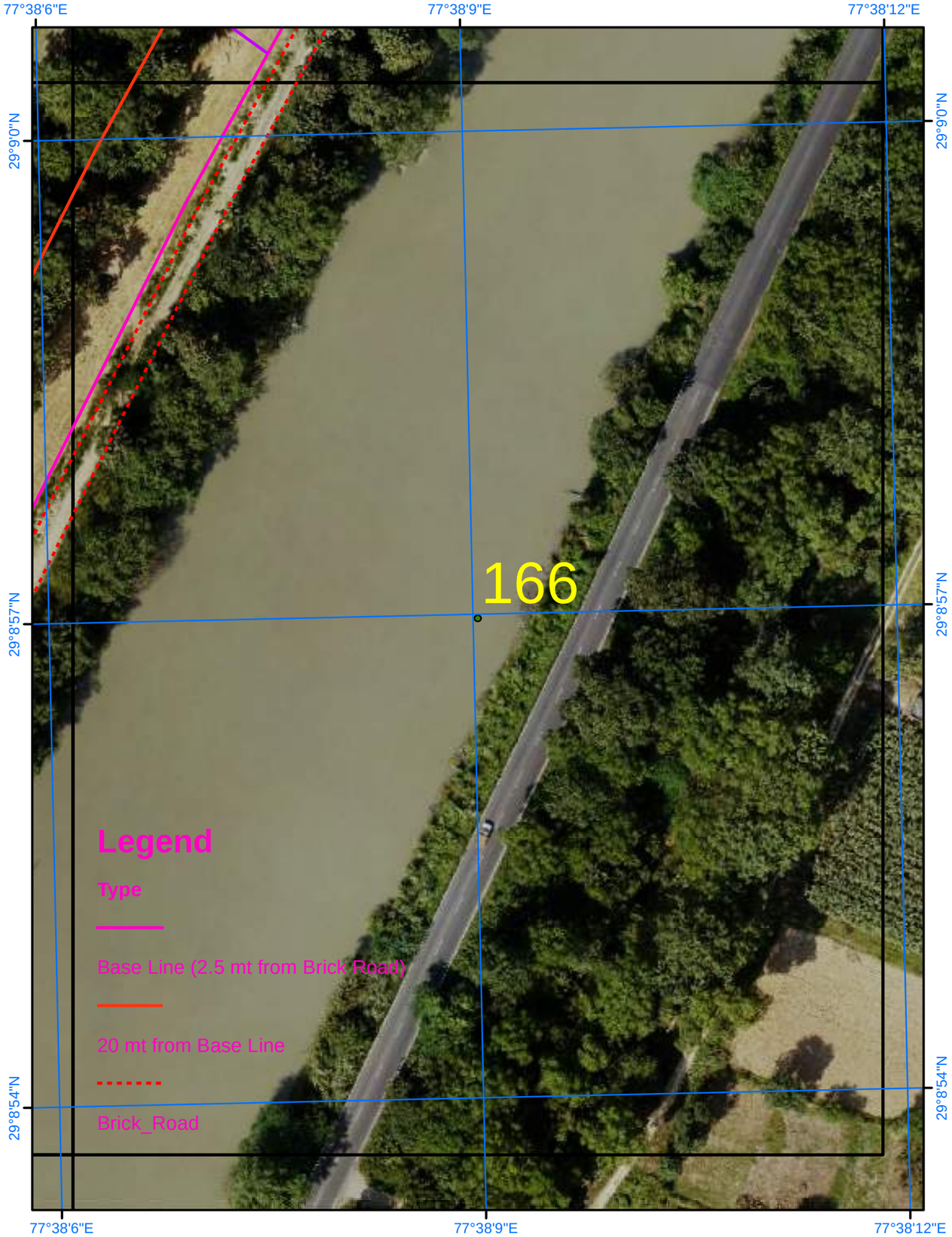


SURVEY OF INDIA

AREA_05_02

Scale 1:884

Drone Images Oct 2024



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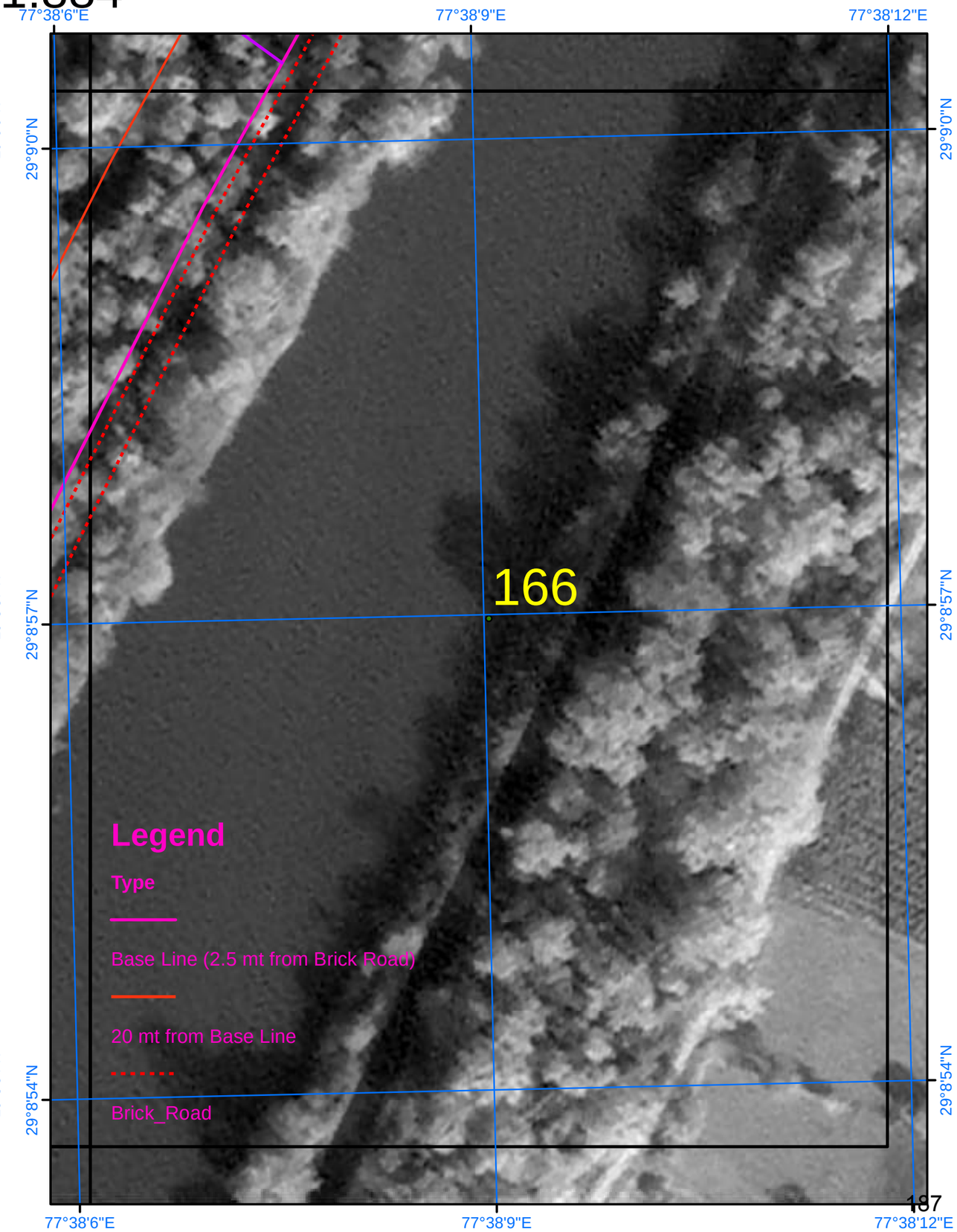

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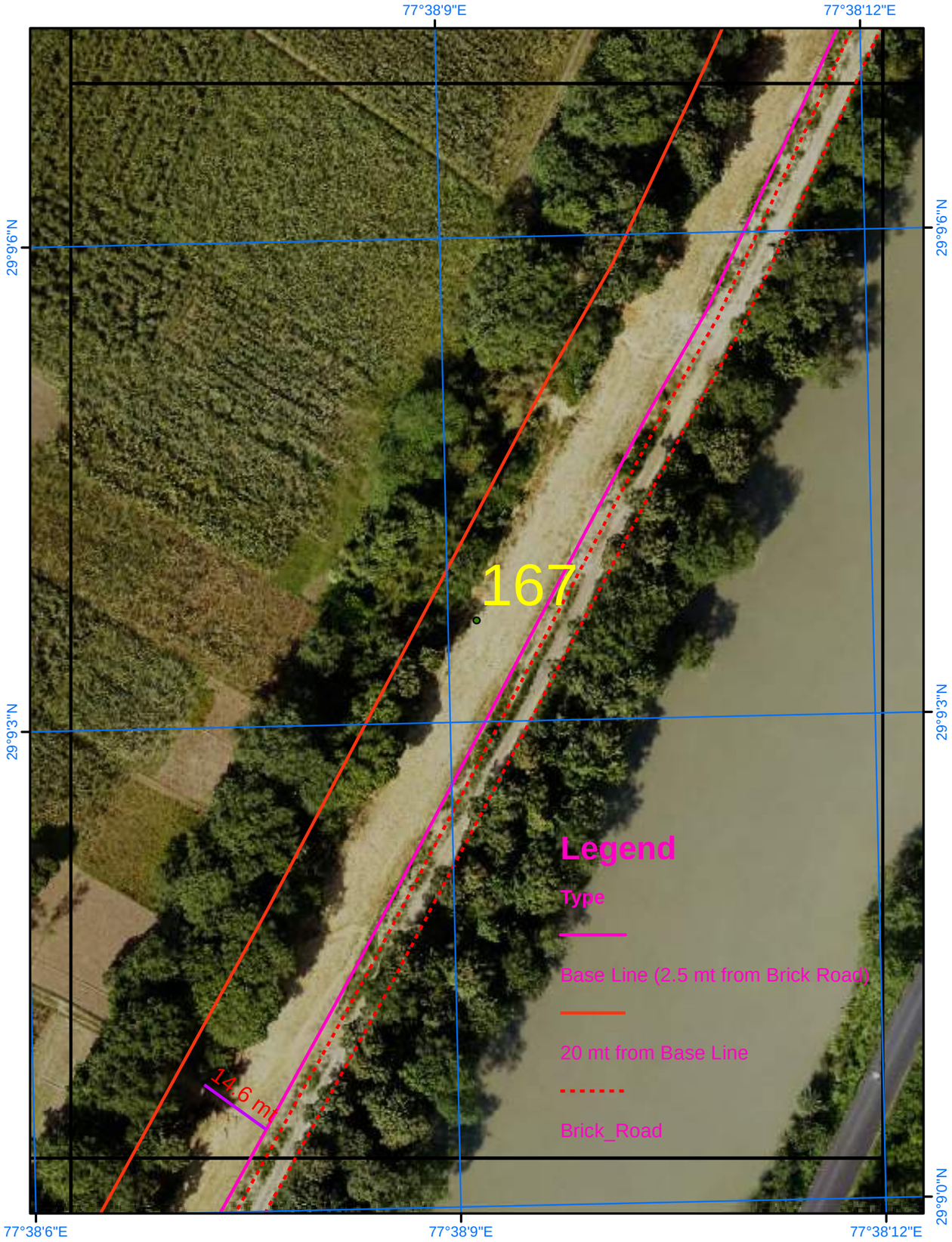
AREA_05_03

Drone Images Oct 2024



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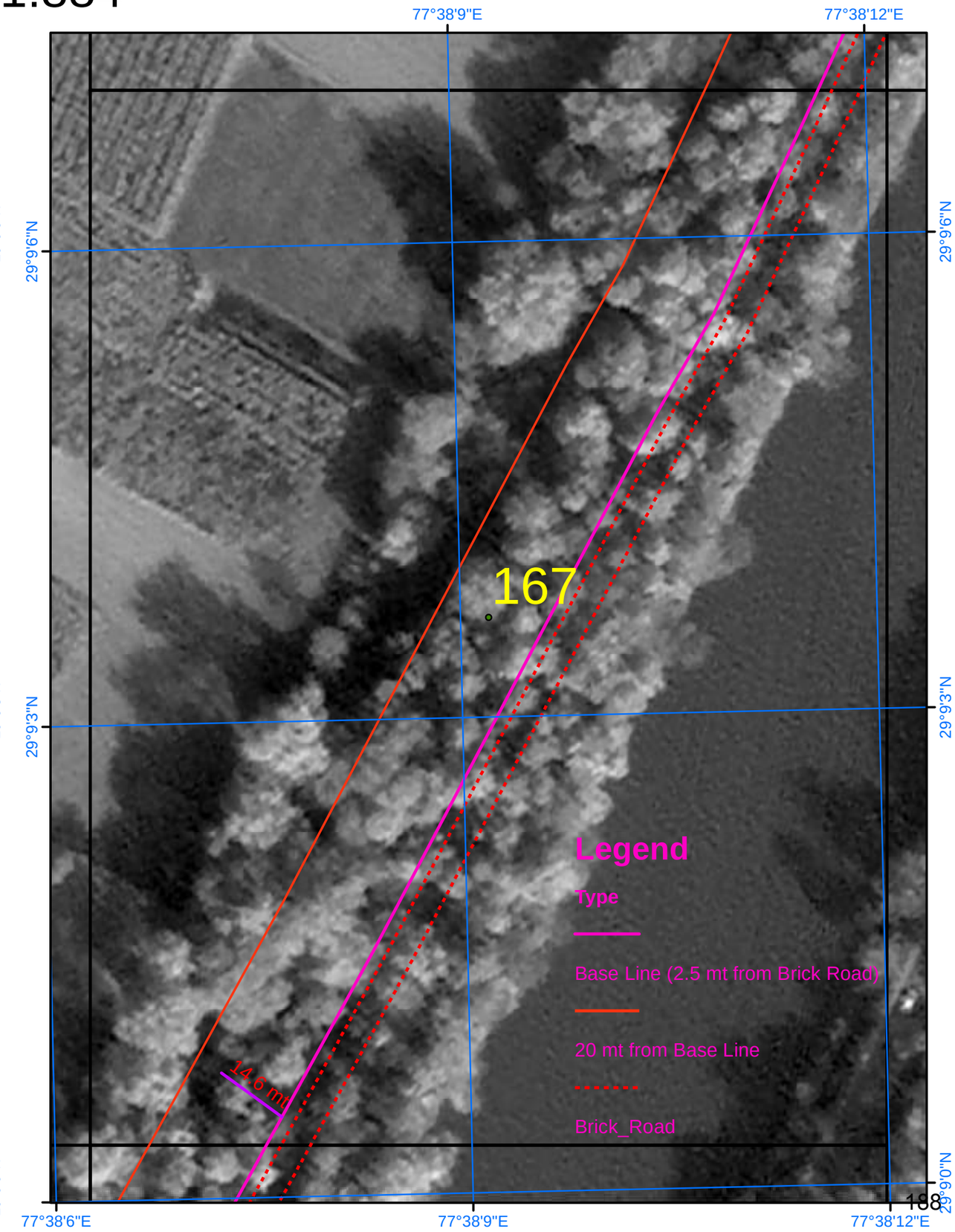


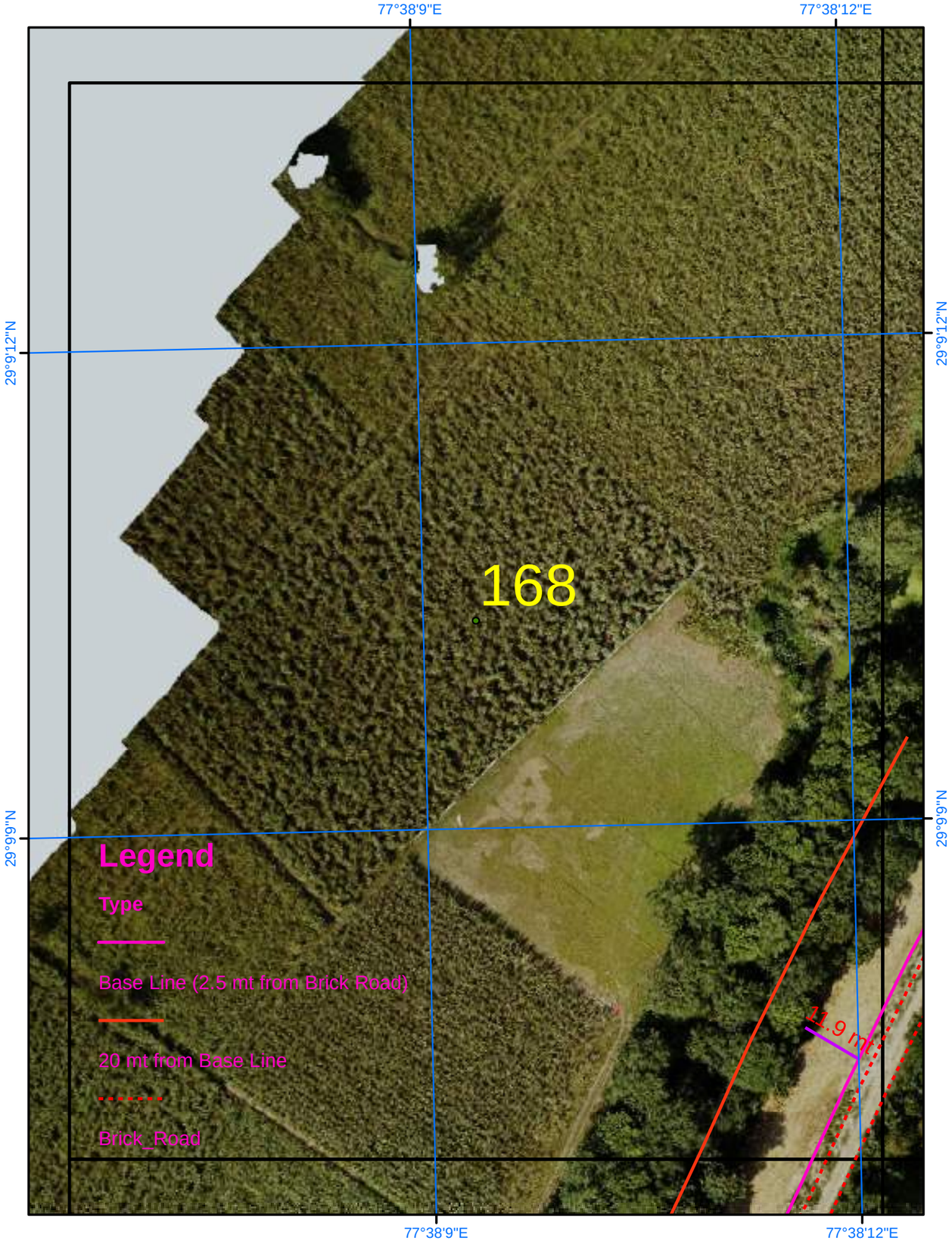
SURVEY OF INDIA

676

Scale 1:884

AREA_05_04

Drone Images Oct 2024



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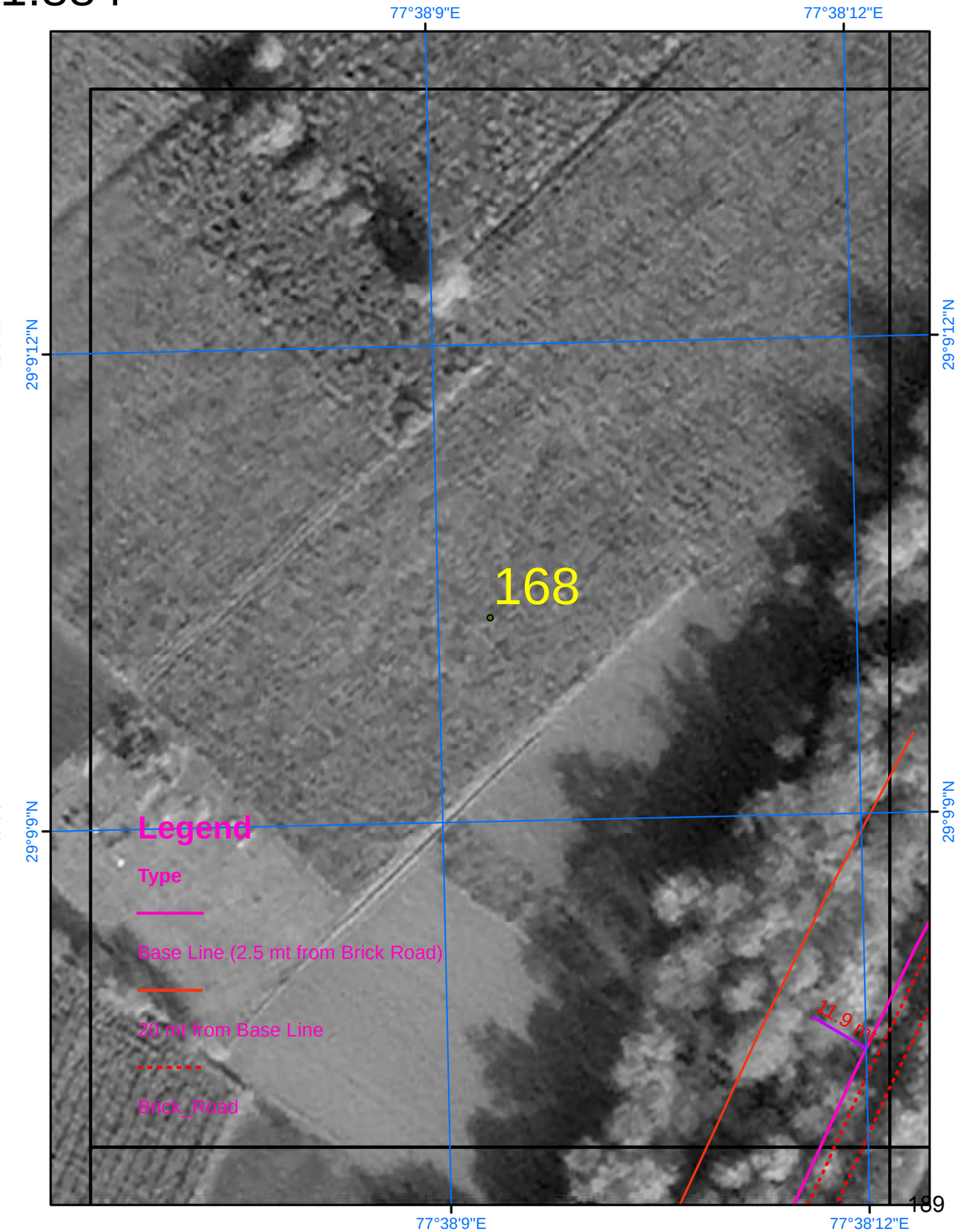

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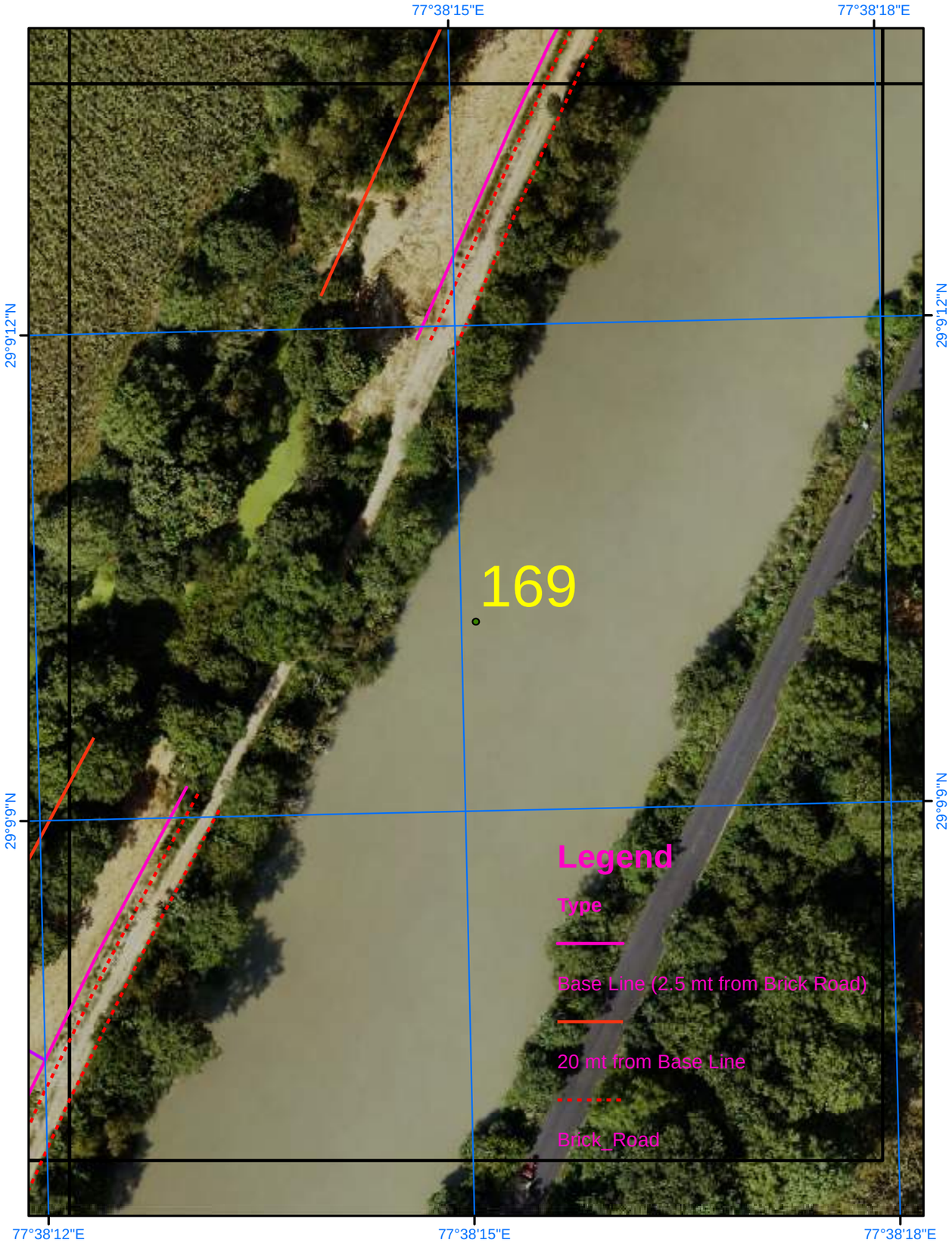
Scale 1:884

AREA_05_05

Drone Images Oct 2024



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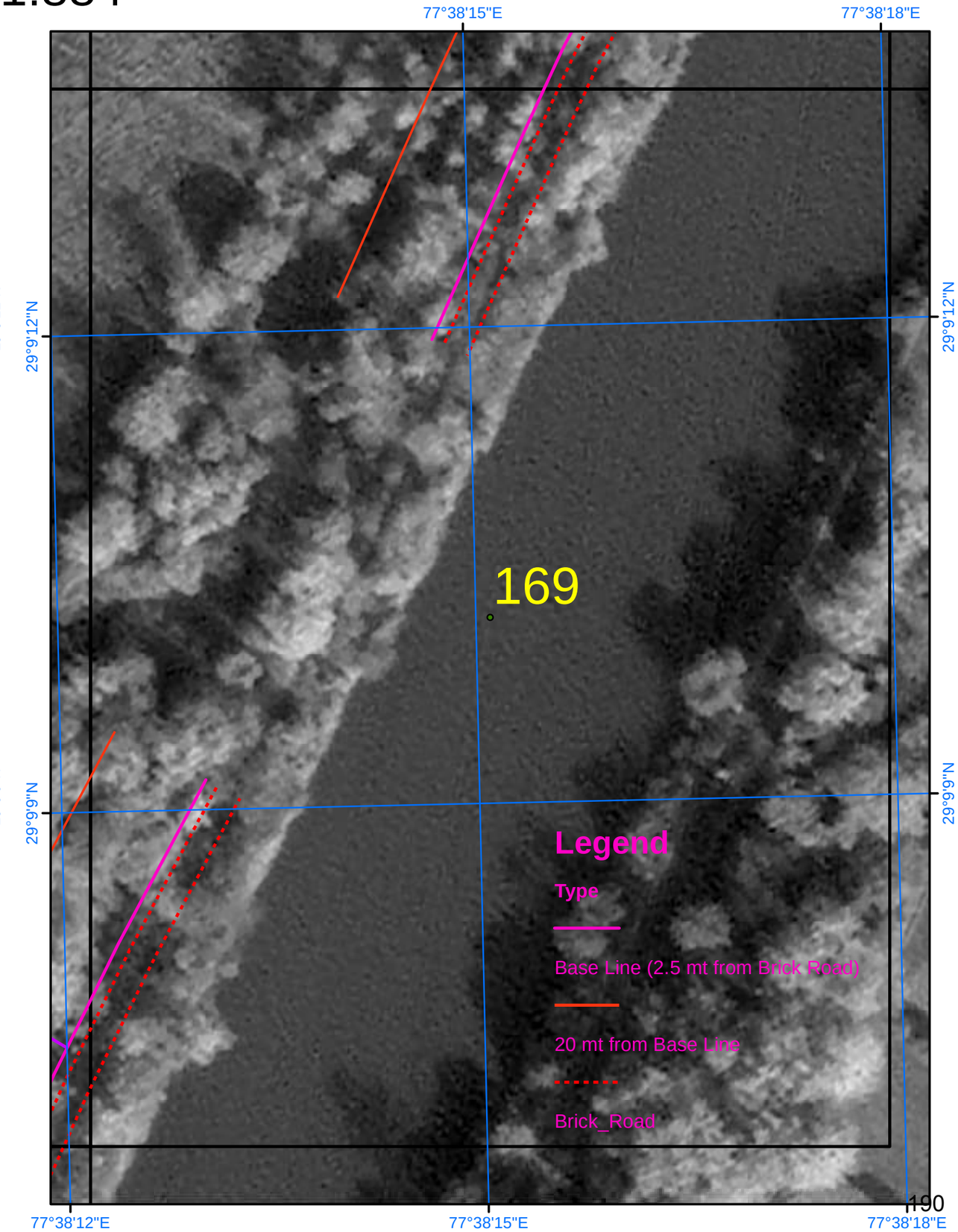

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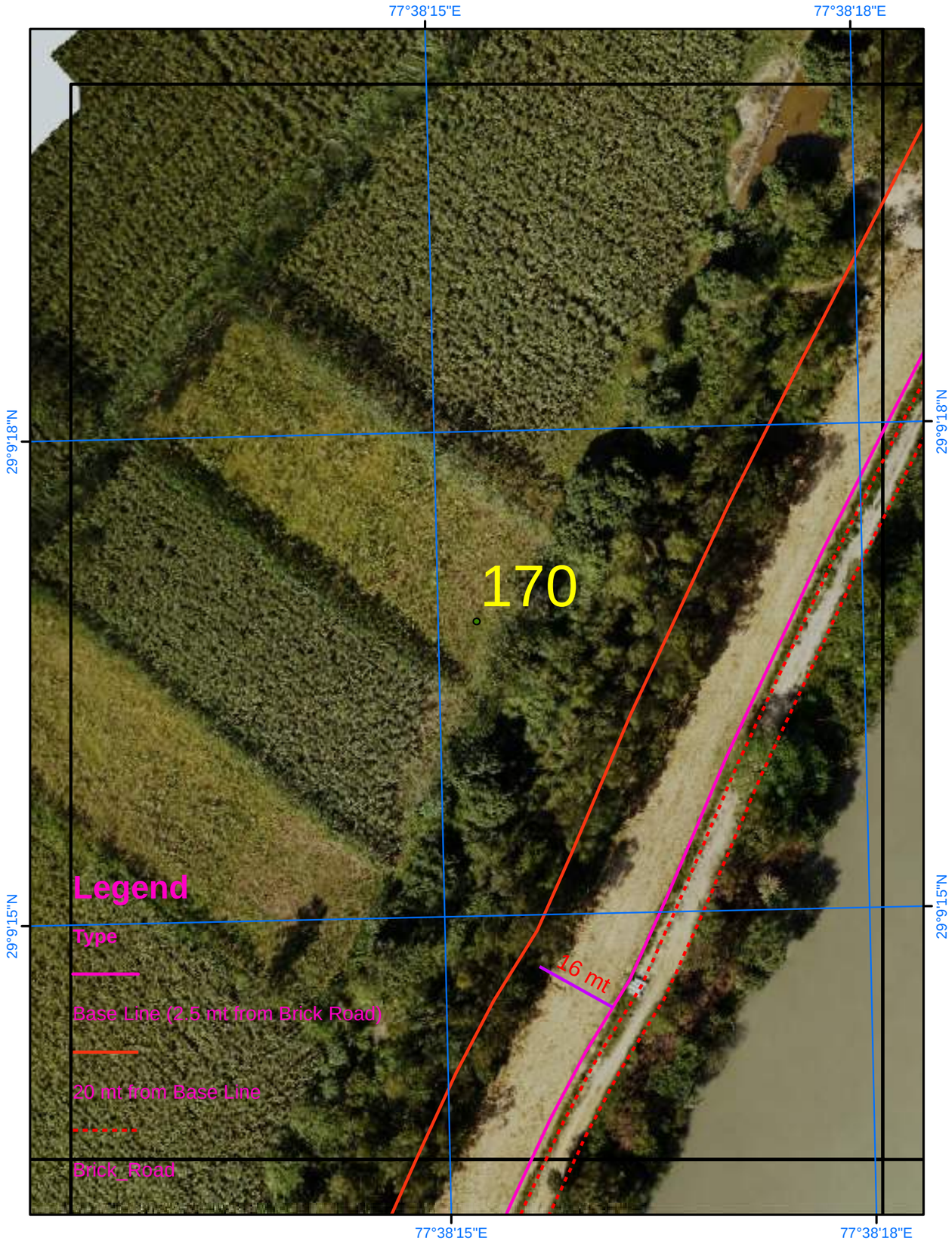
AREA_06_01

Drone Images Oct 2024



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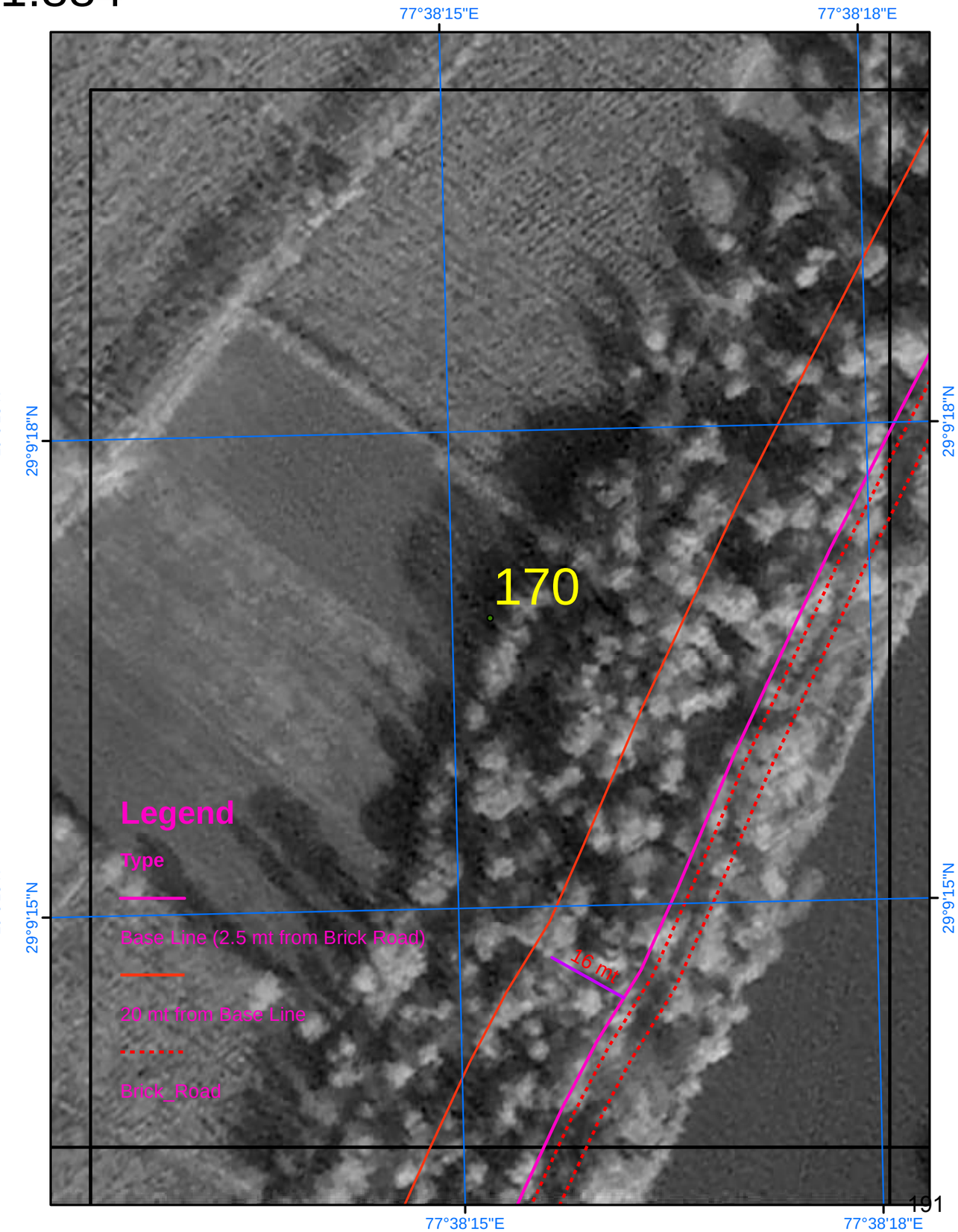

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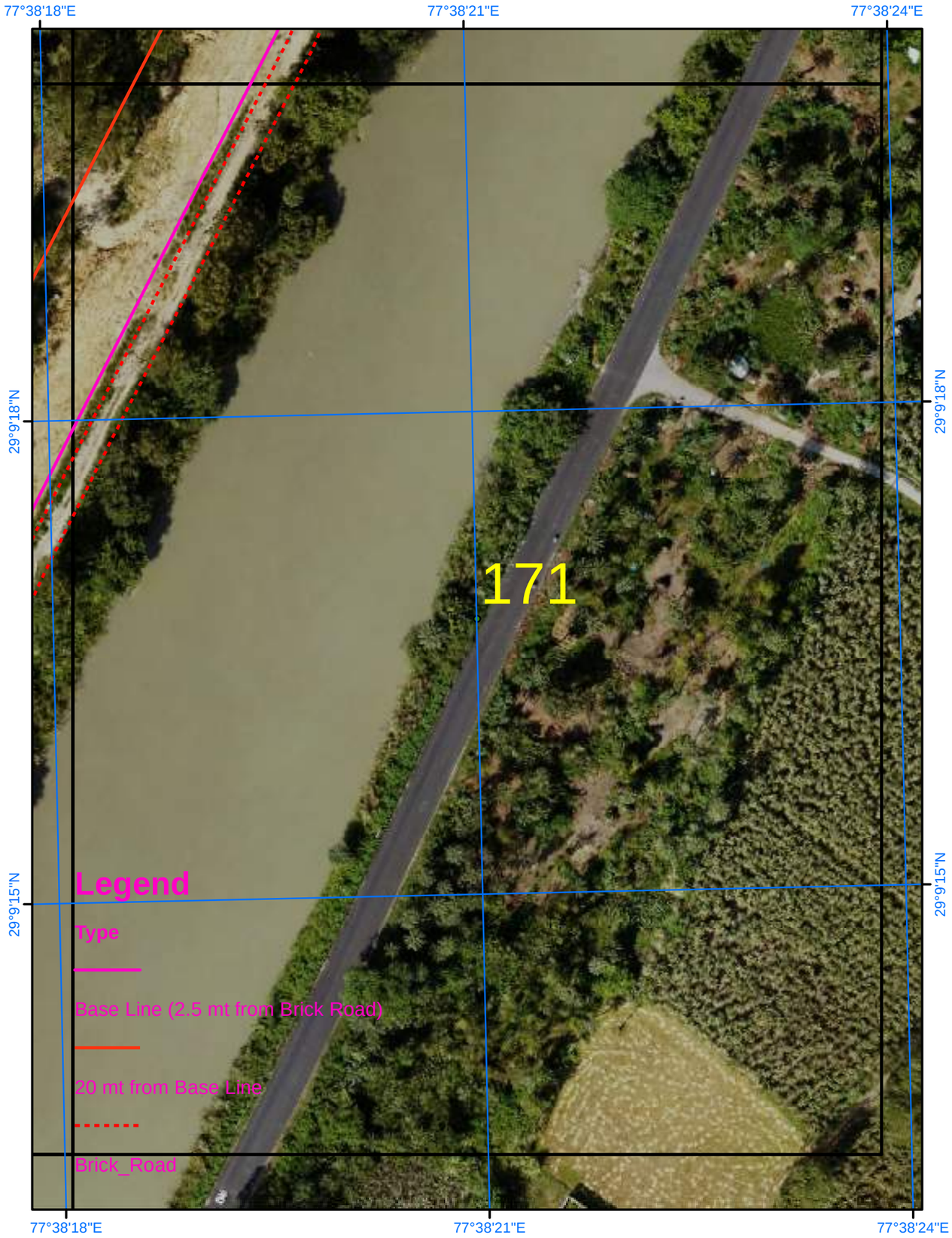
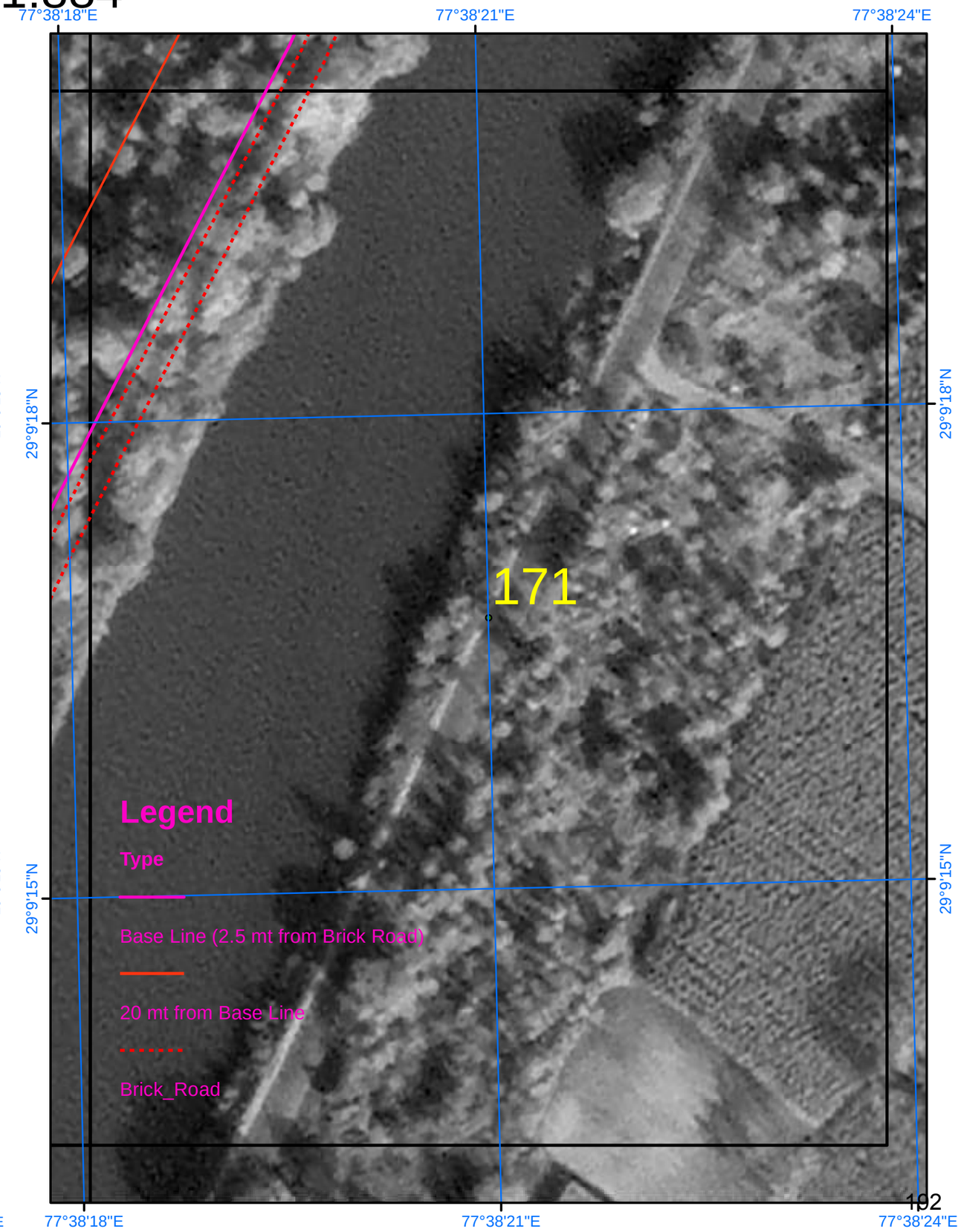
AREA_06_02

Drone Images Oct 2024



Satellite Images from NRSC of 2023

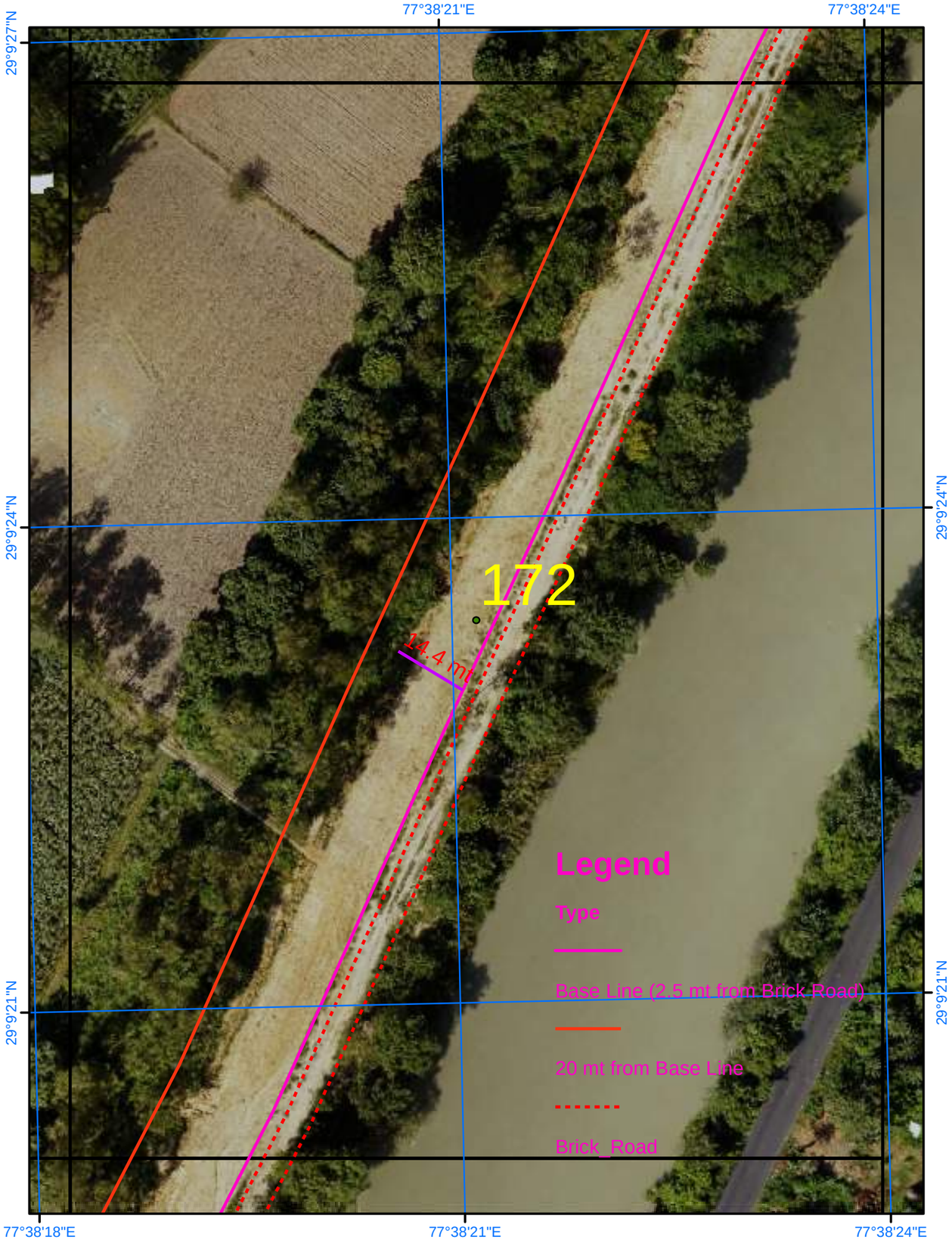


SURVEY OF INDIA

Scale 1:884

AREA_06_03

Drone Images Oct 2024



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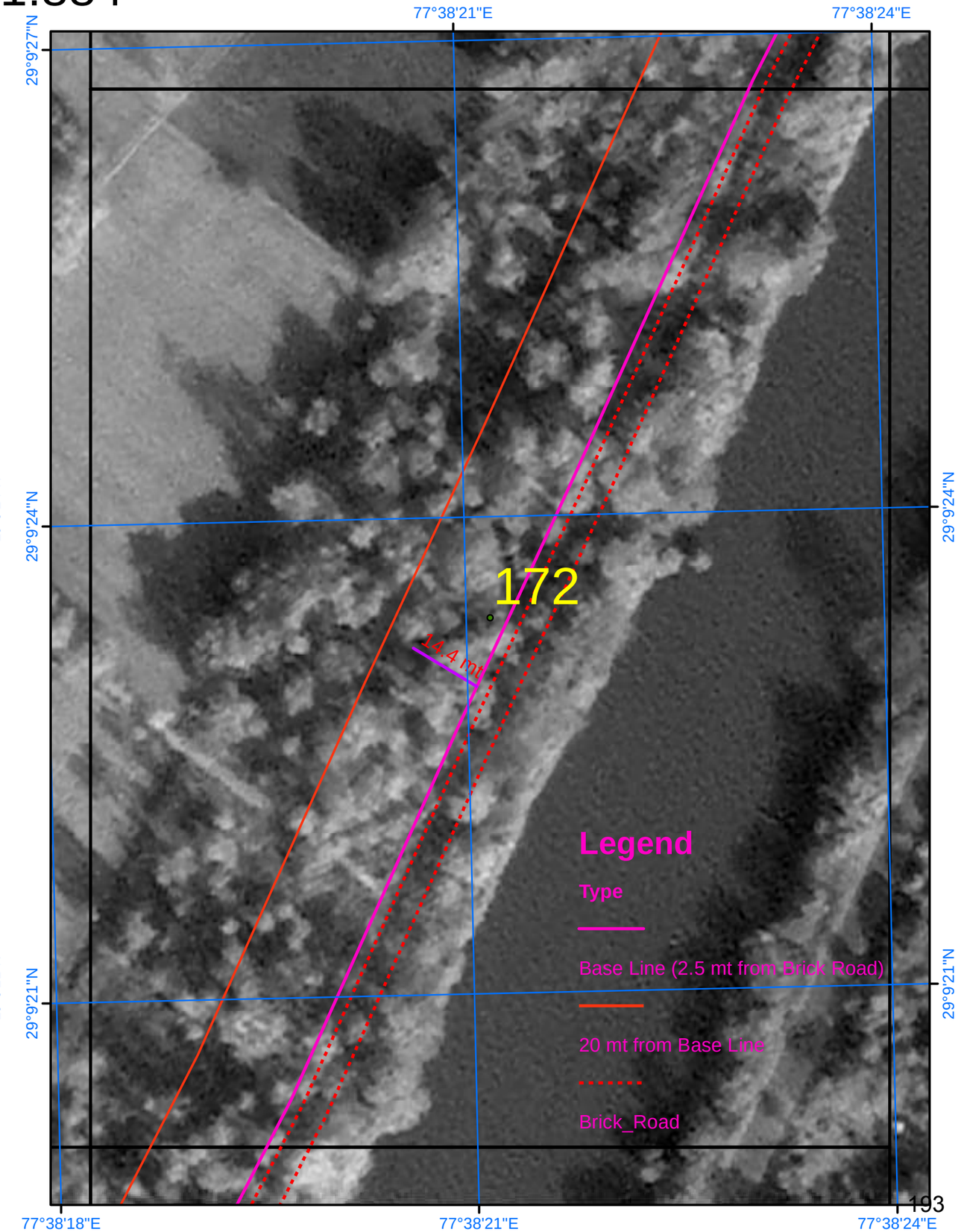

SURVEY OF INDIA

681

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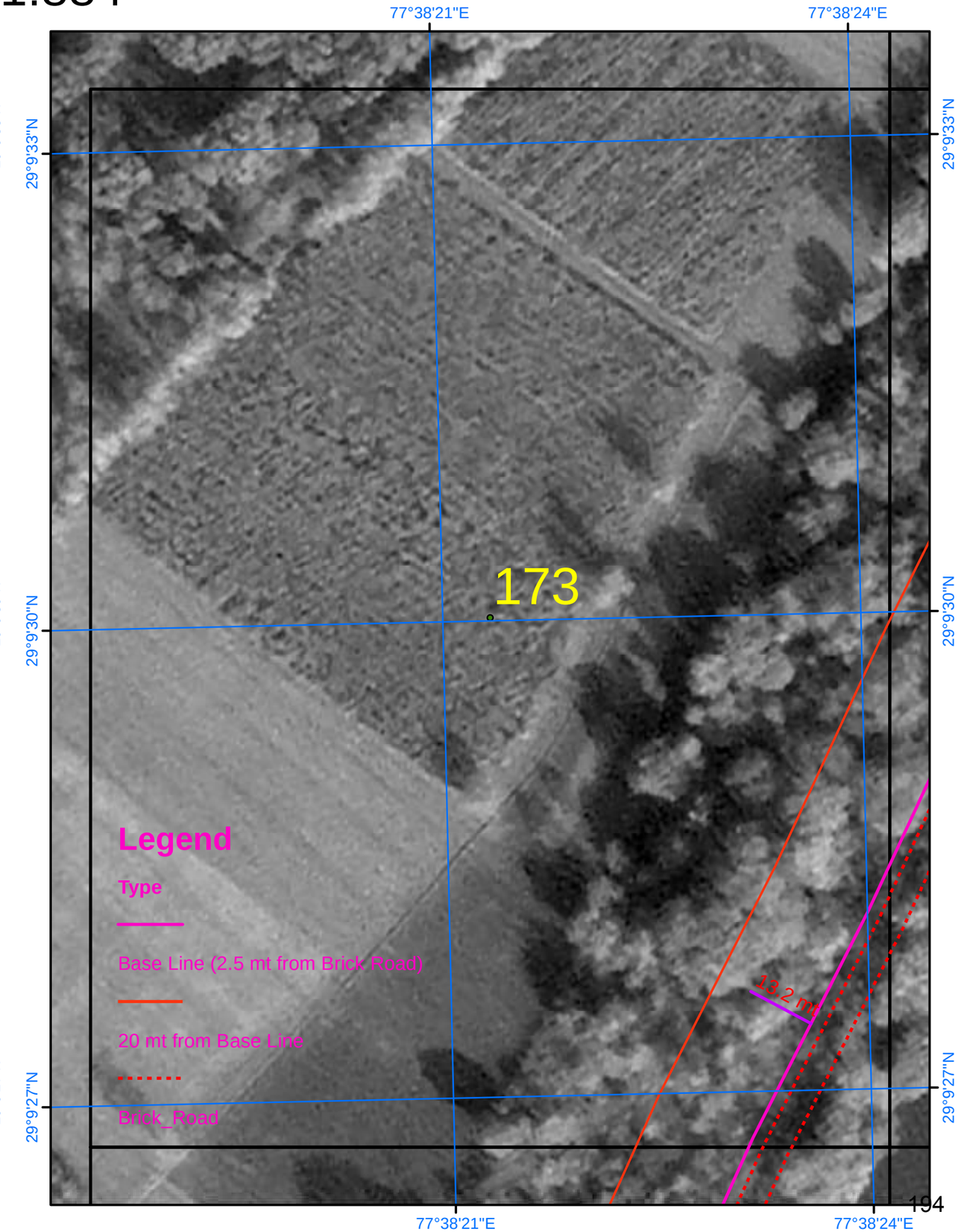
AREA_06_04

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

682

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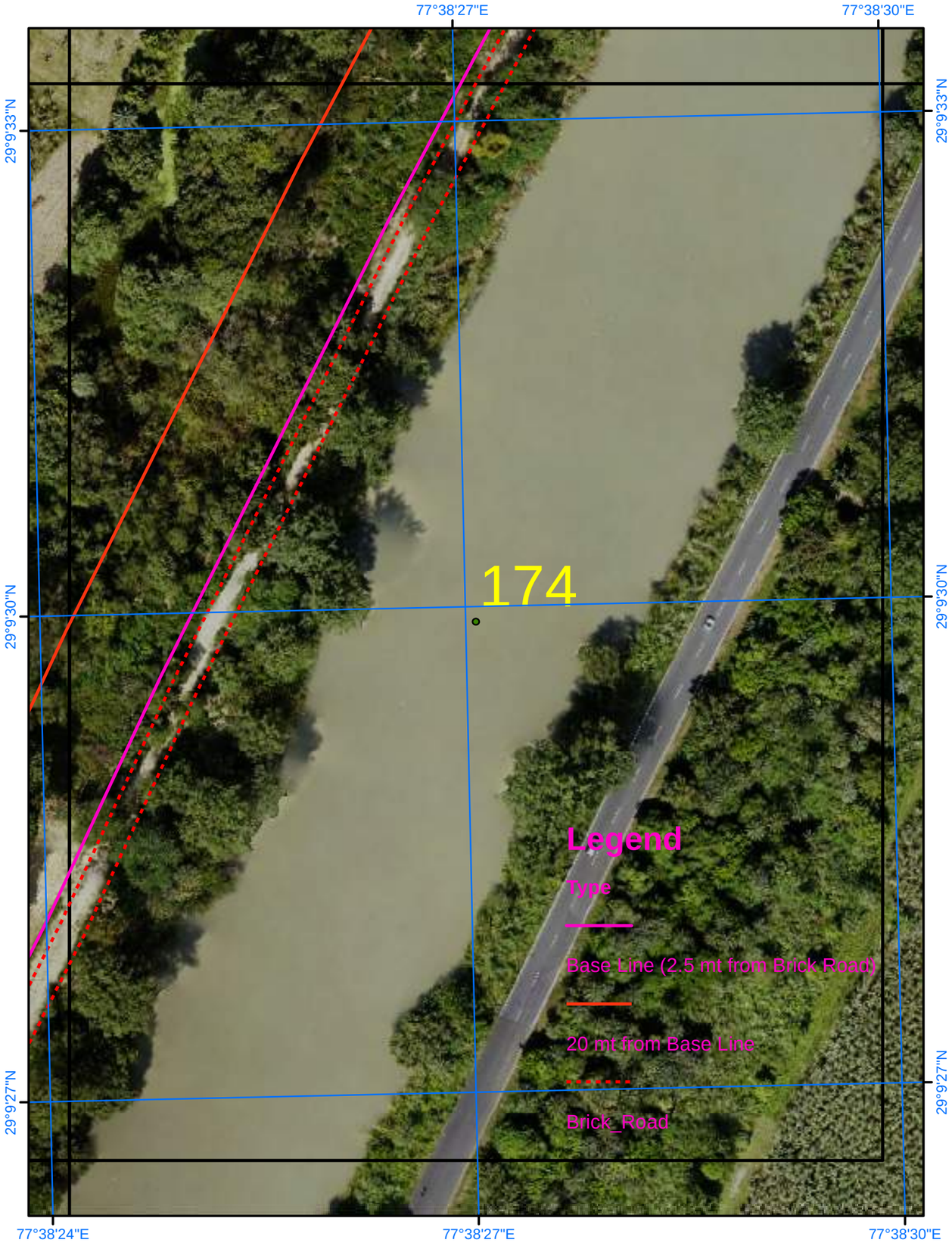
AREA_06_05

Drone Images Oct 2024



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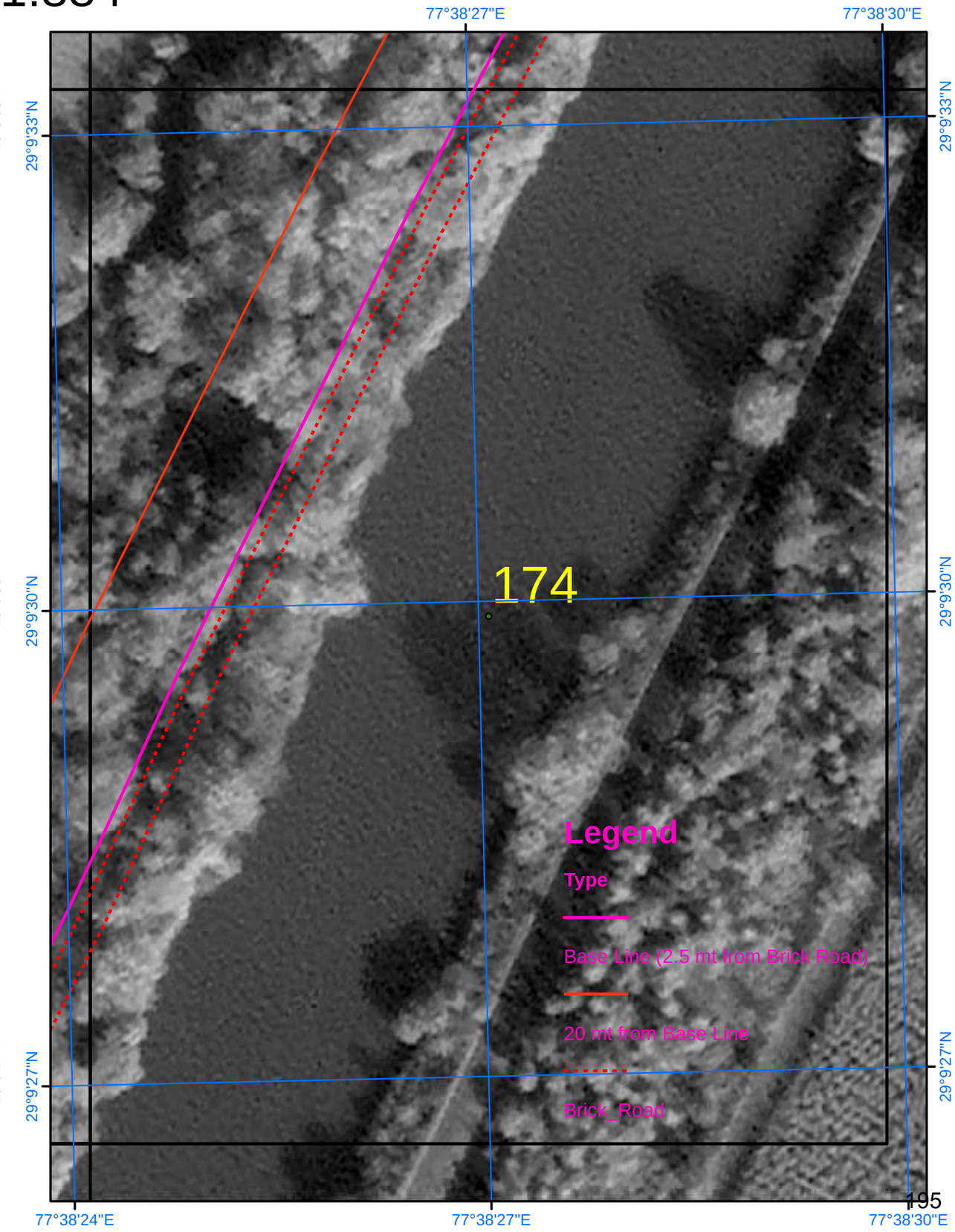

SURVEY OF INDIA

683

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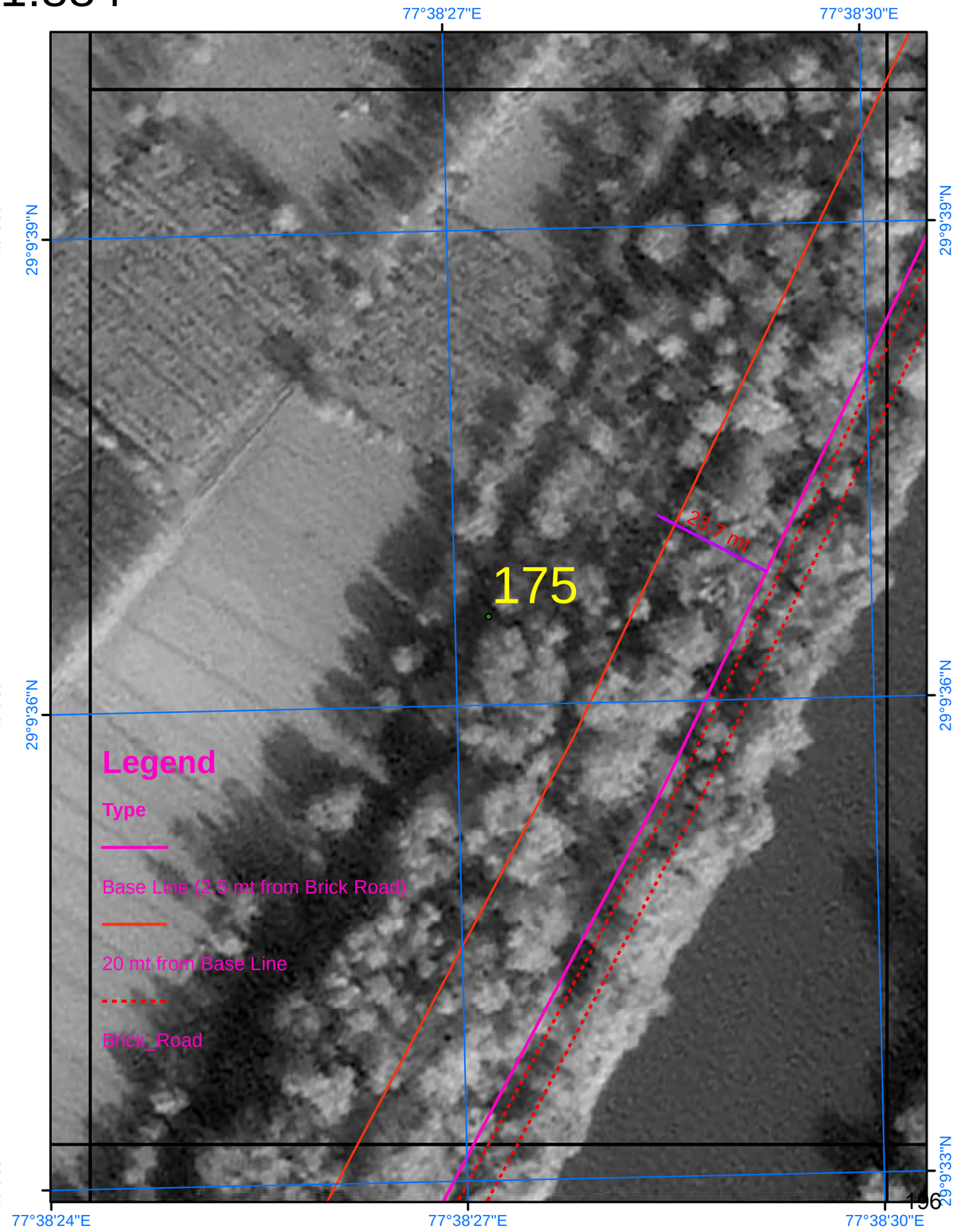
AREA_06_06

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

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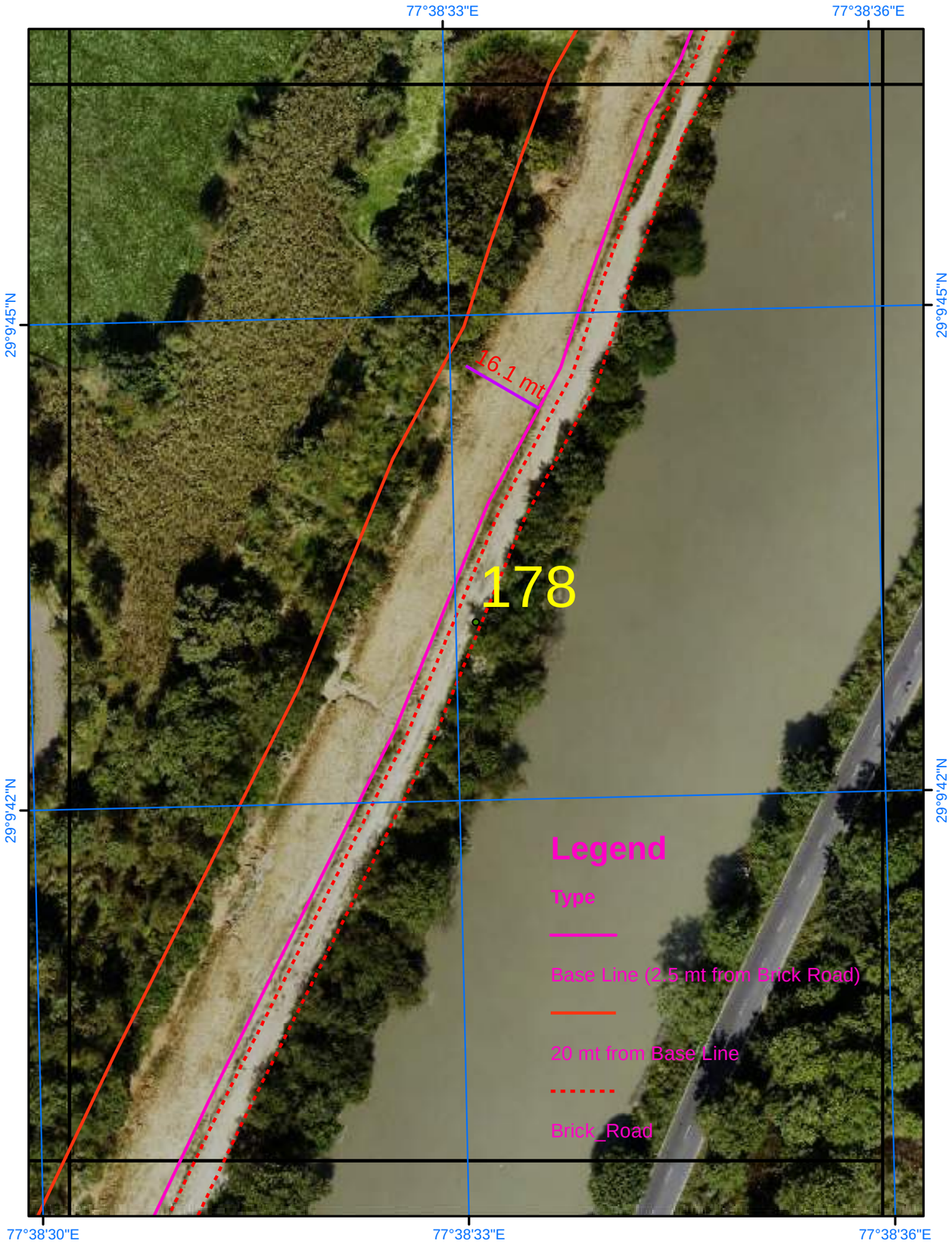
AREA_06_07

Drone Images Oct 2024



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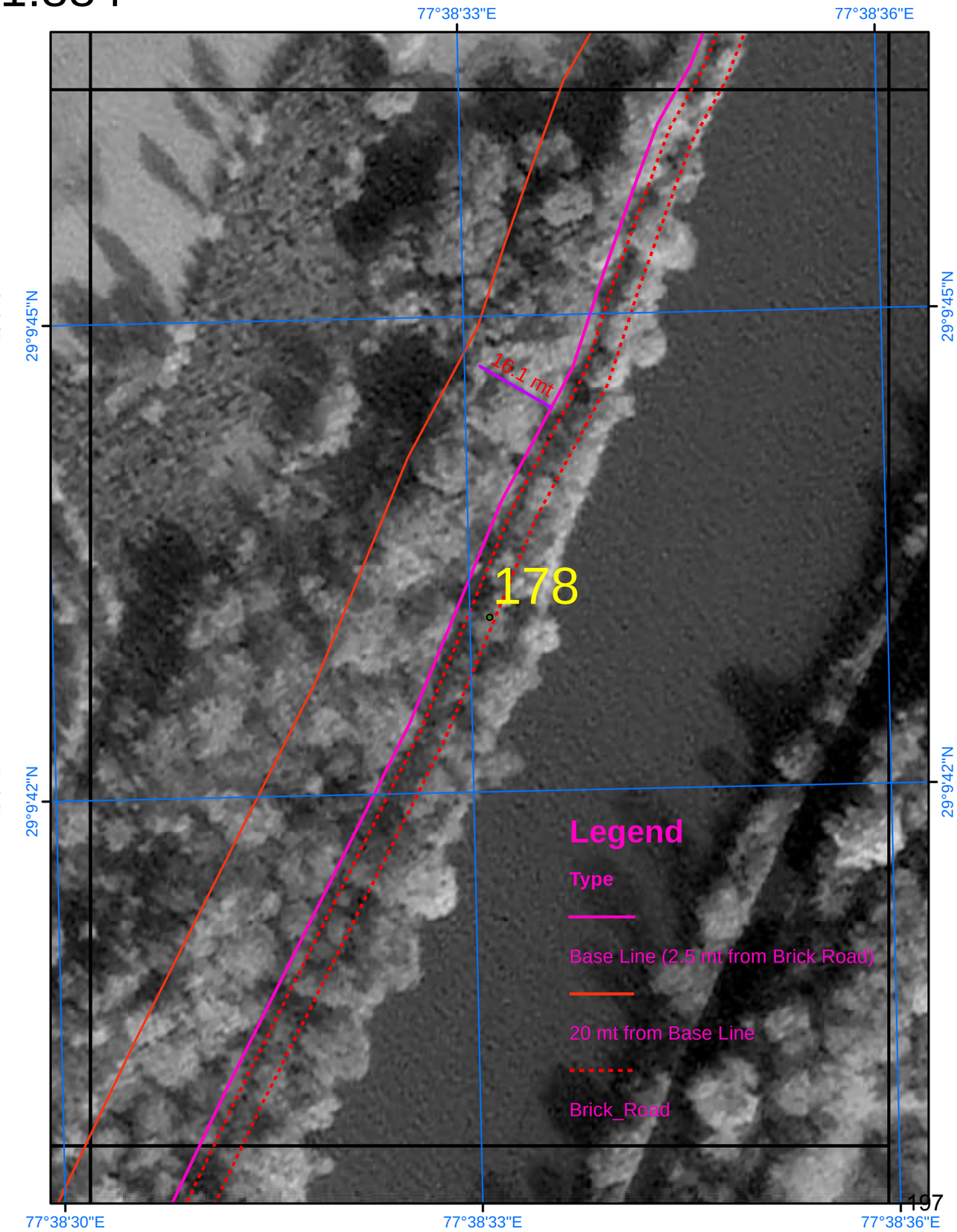

SURVEY OF INDIA

685

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AREA_06_08

Drone Images Oct 2024

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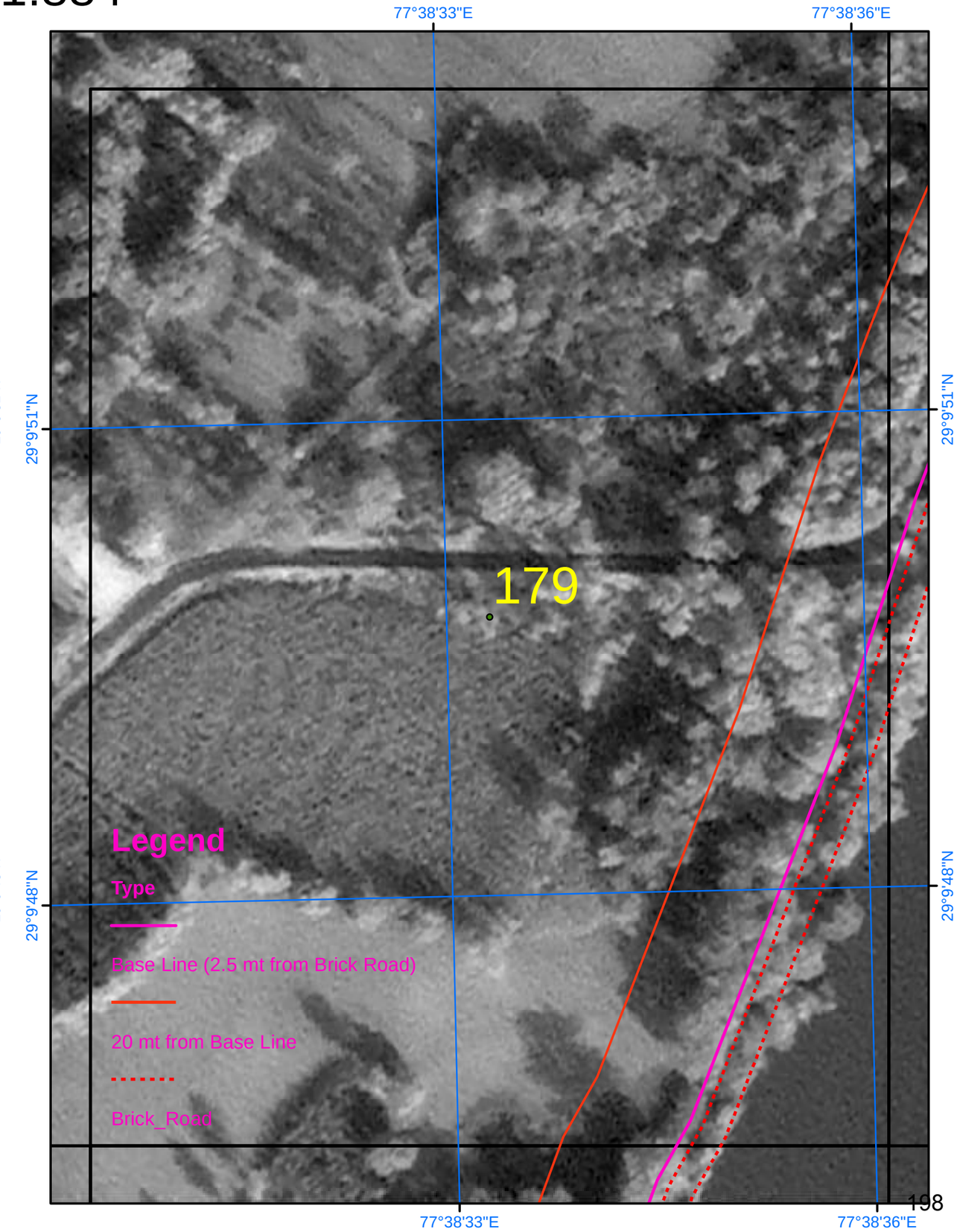

SURVEY OF INDIA

686

AREA_06_09

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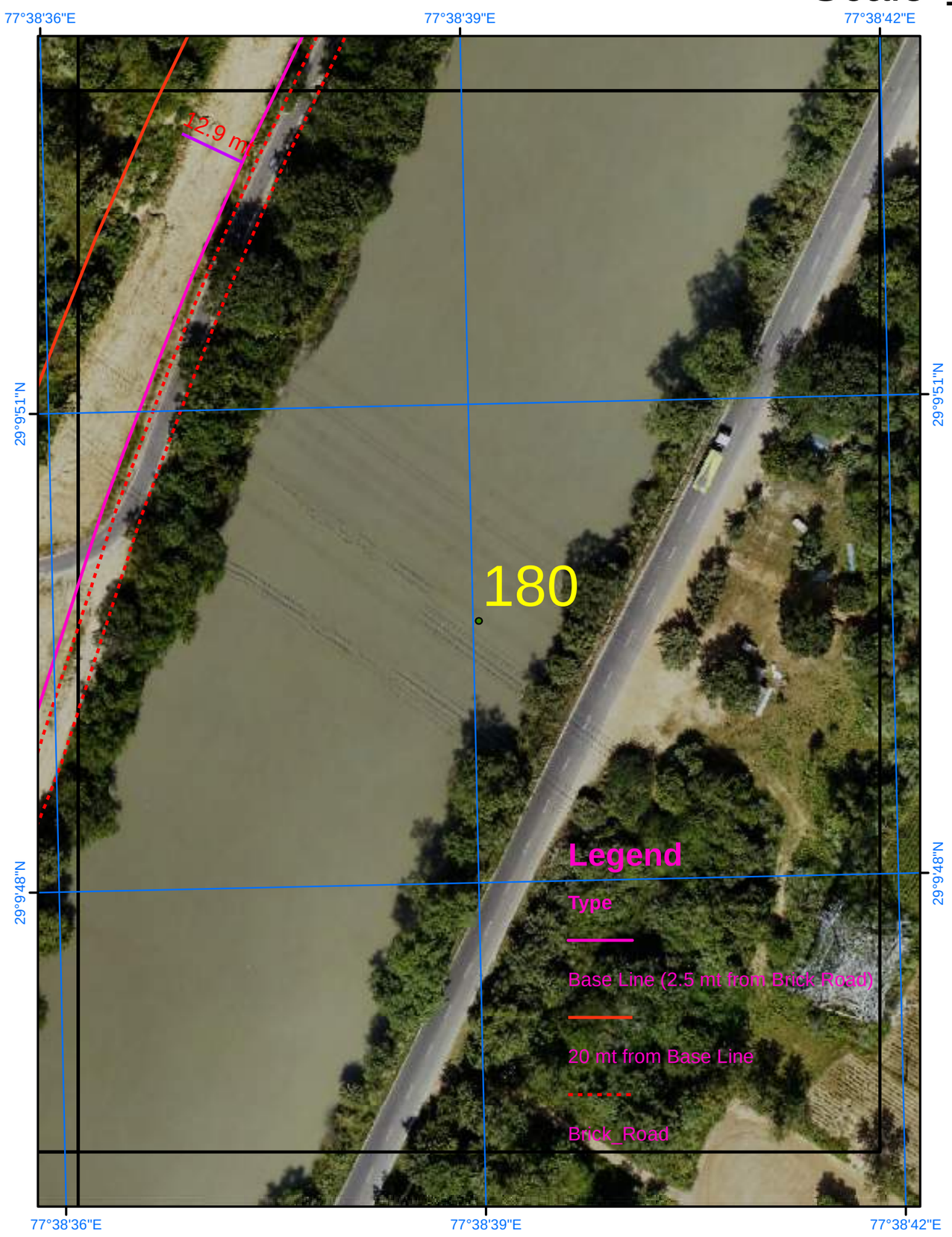
Drone Images Oct 2024



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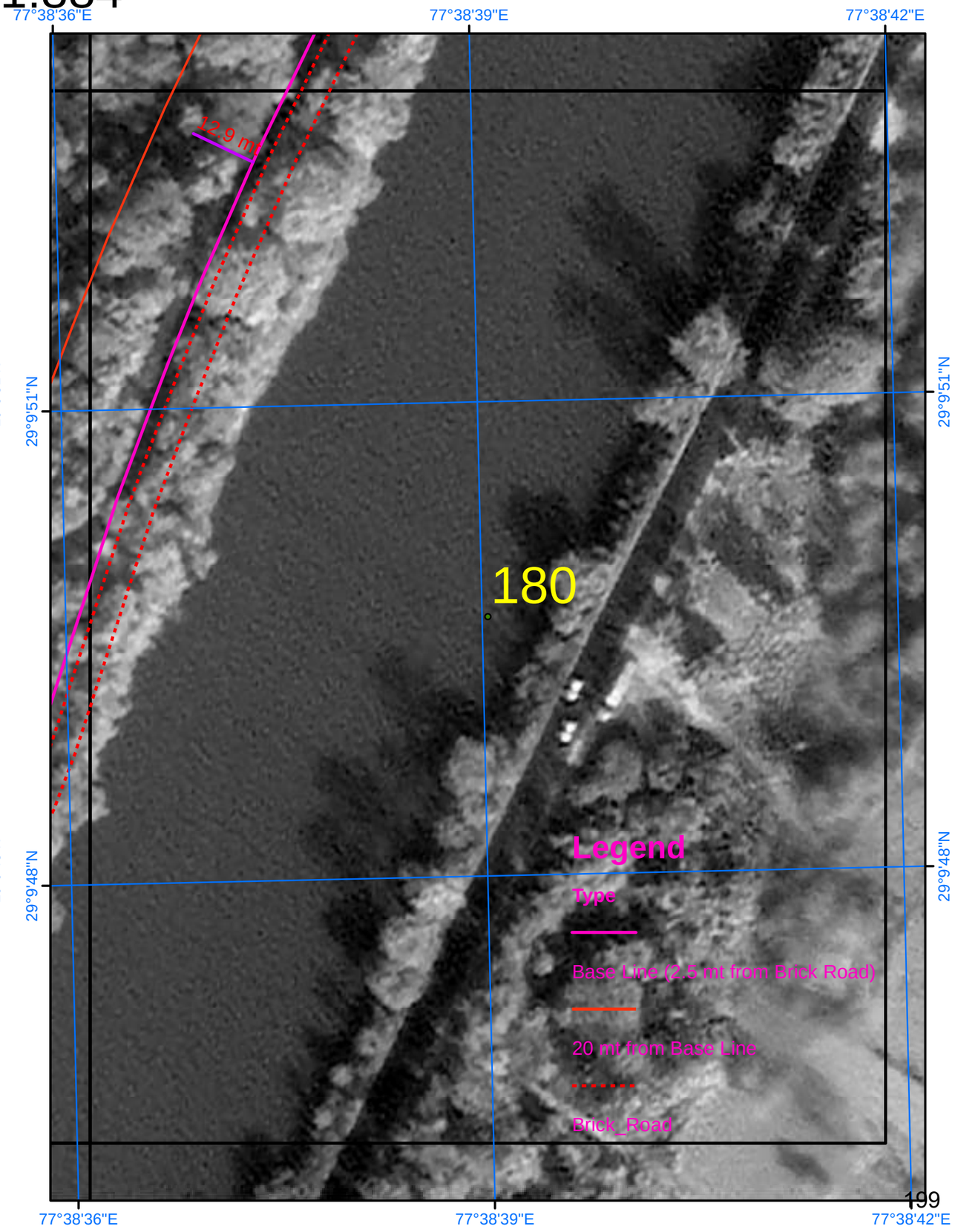


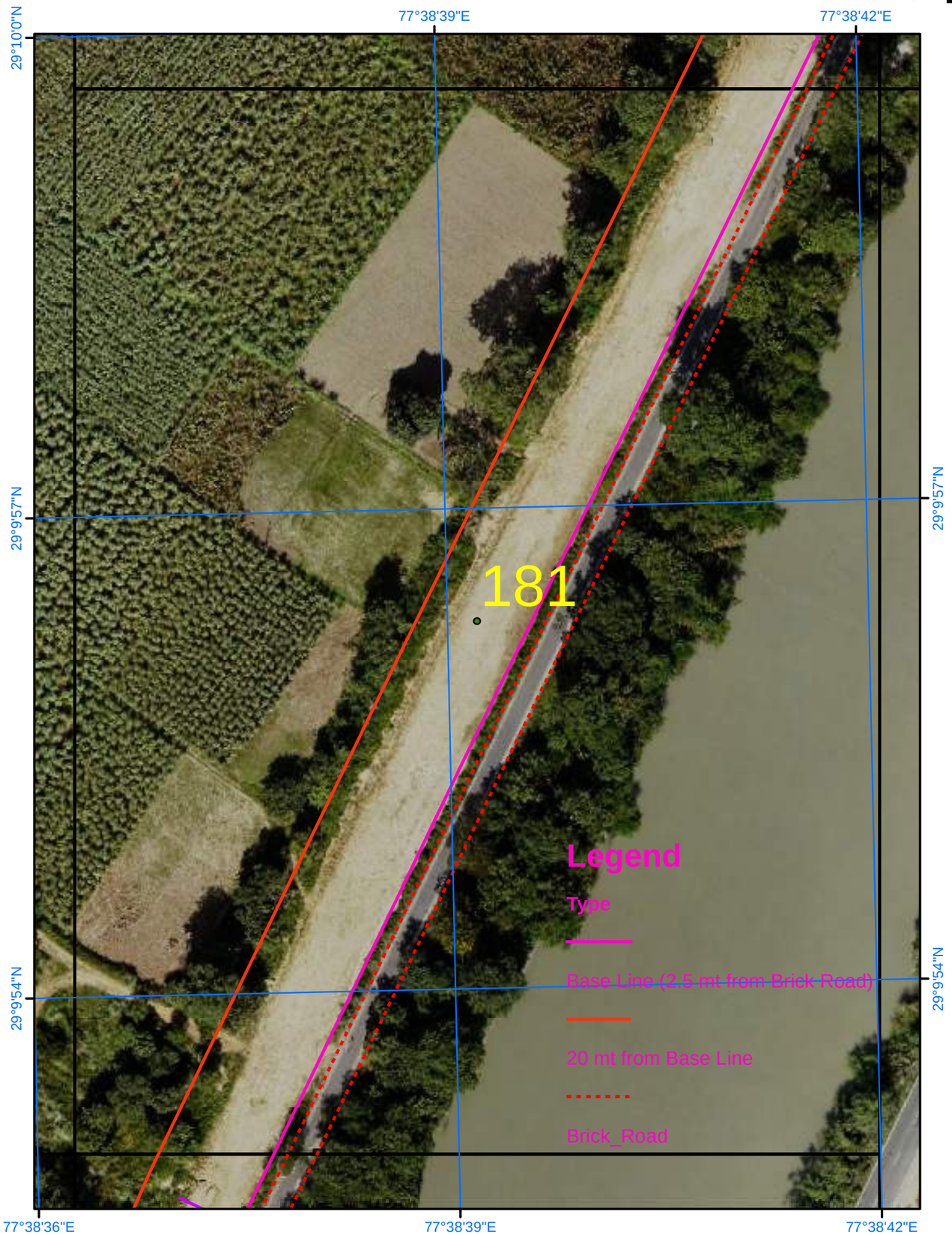
SURVEY OF INDIA

687

AREA_06_10

Scale 1:884

Drone Images Oct 2024



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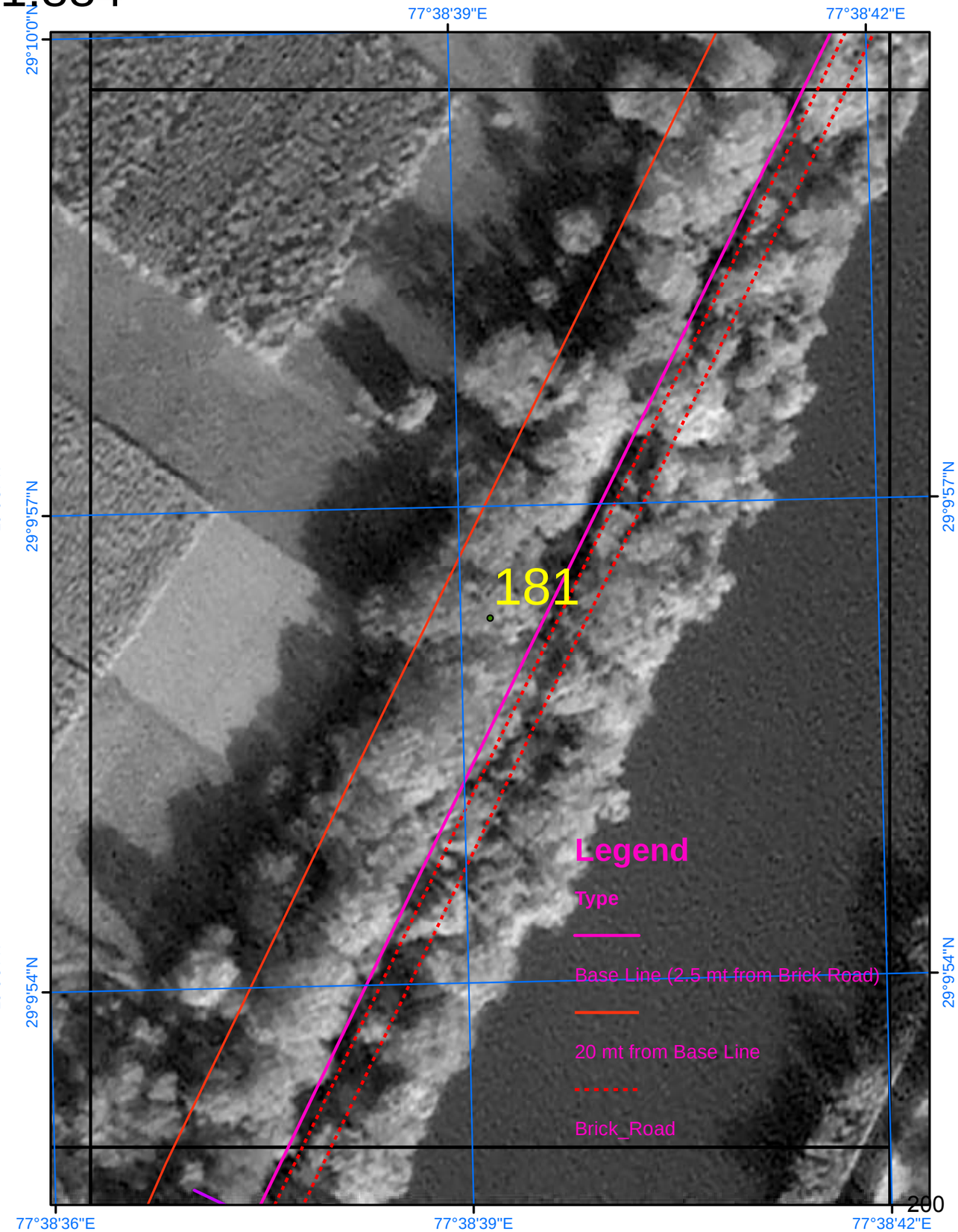

SURVEY OF INDIA

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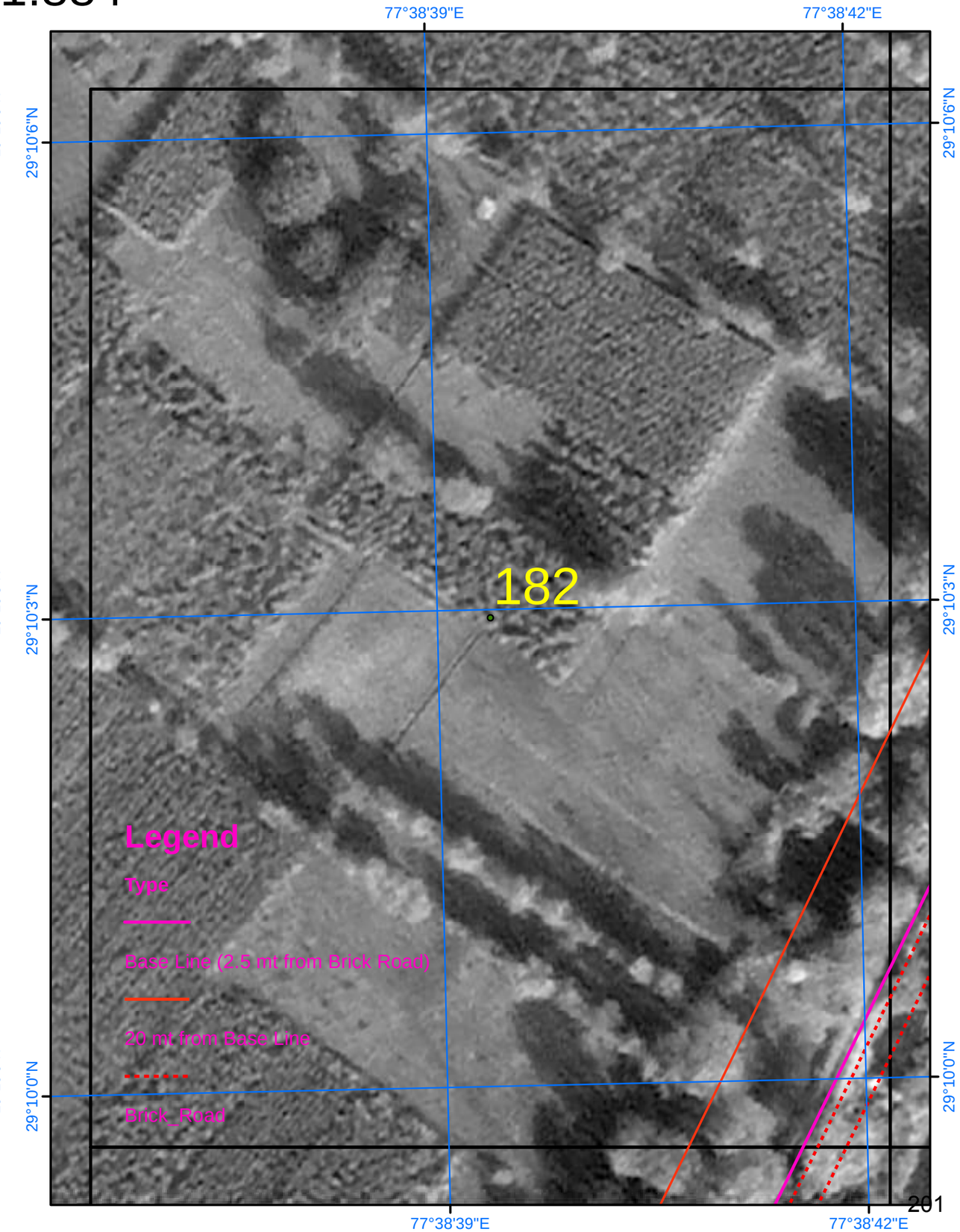
AREA_06_11

Drone Images Oct 2024

Satellite Images from NRSC of 2023



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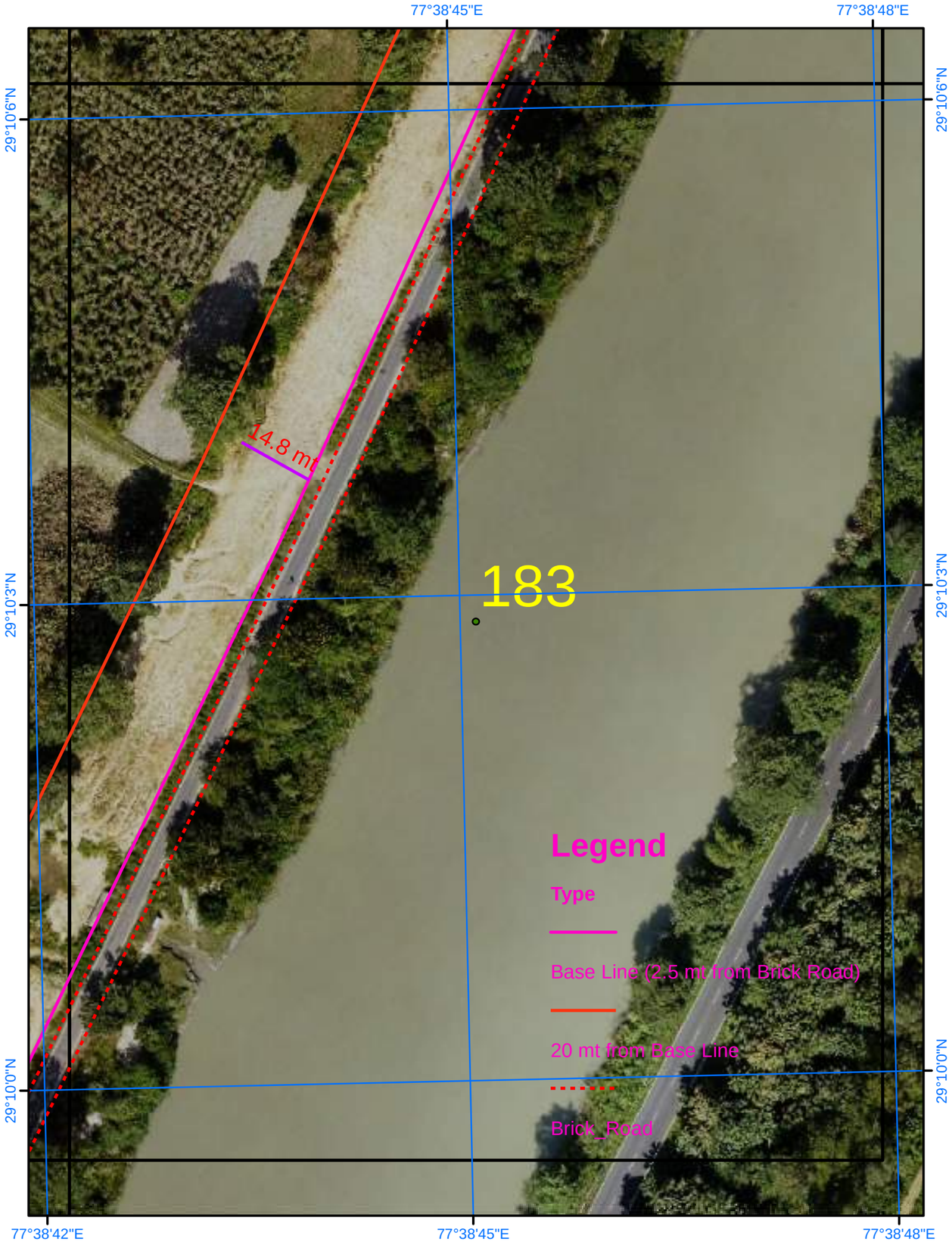
AREA_06_12

Drone Images Oct 2024



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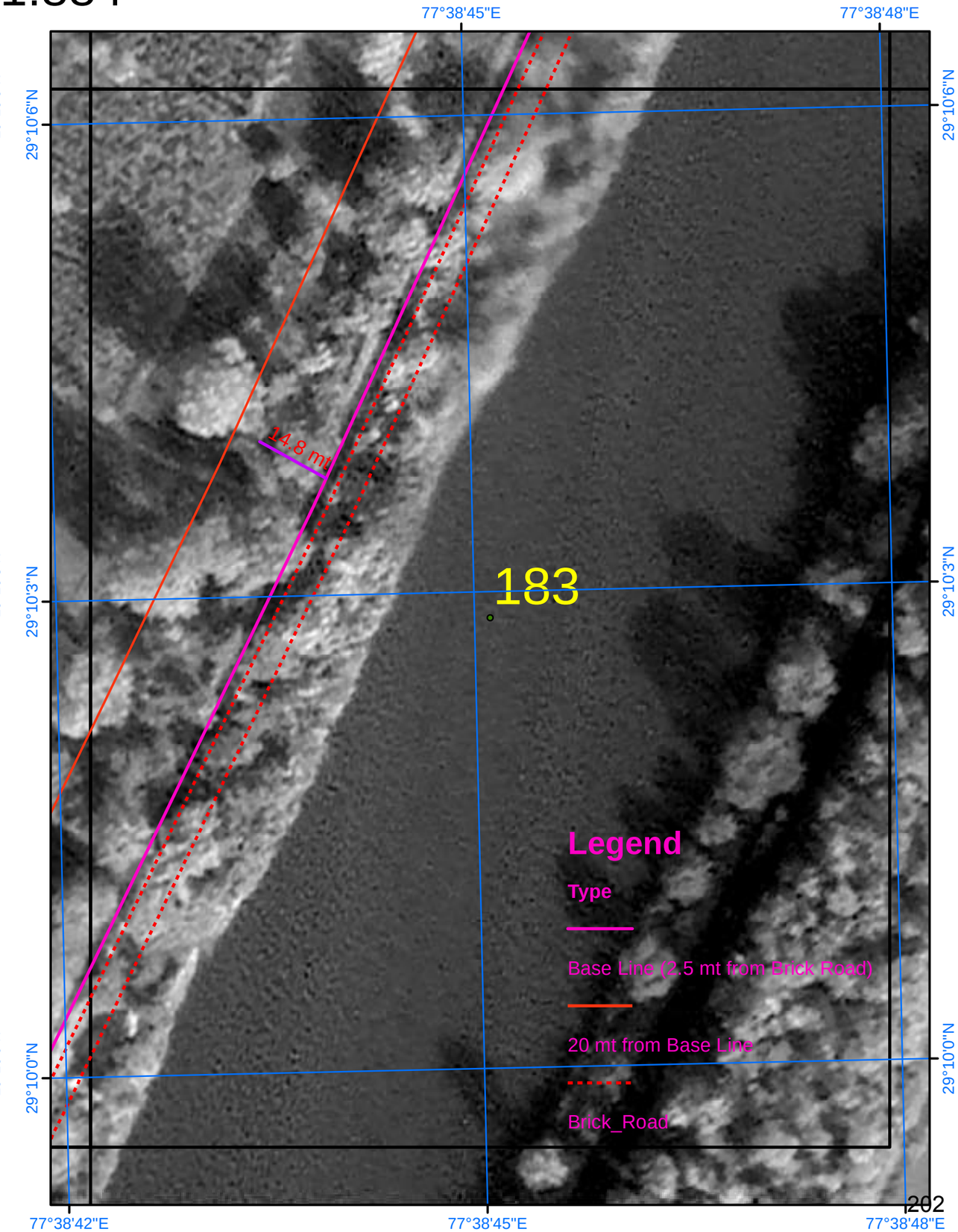

SURVEY OF INDIA

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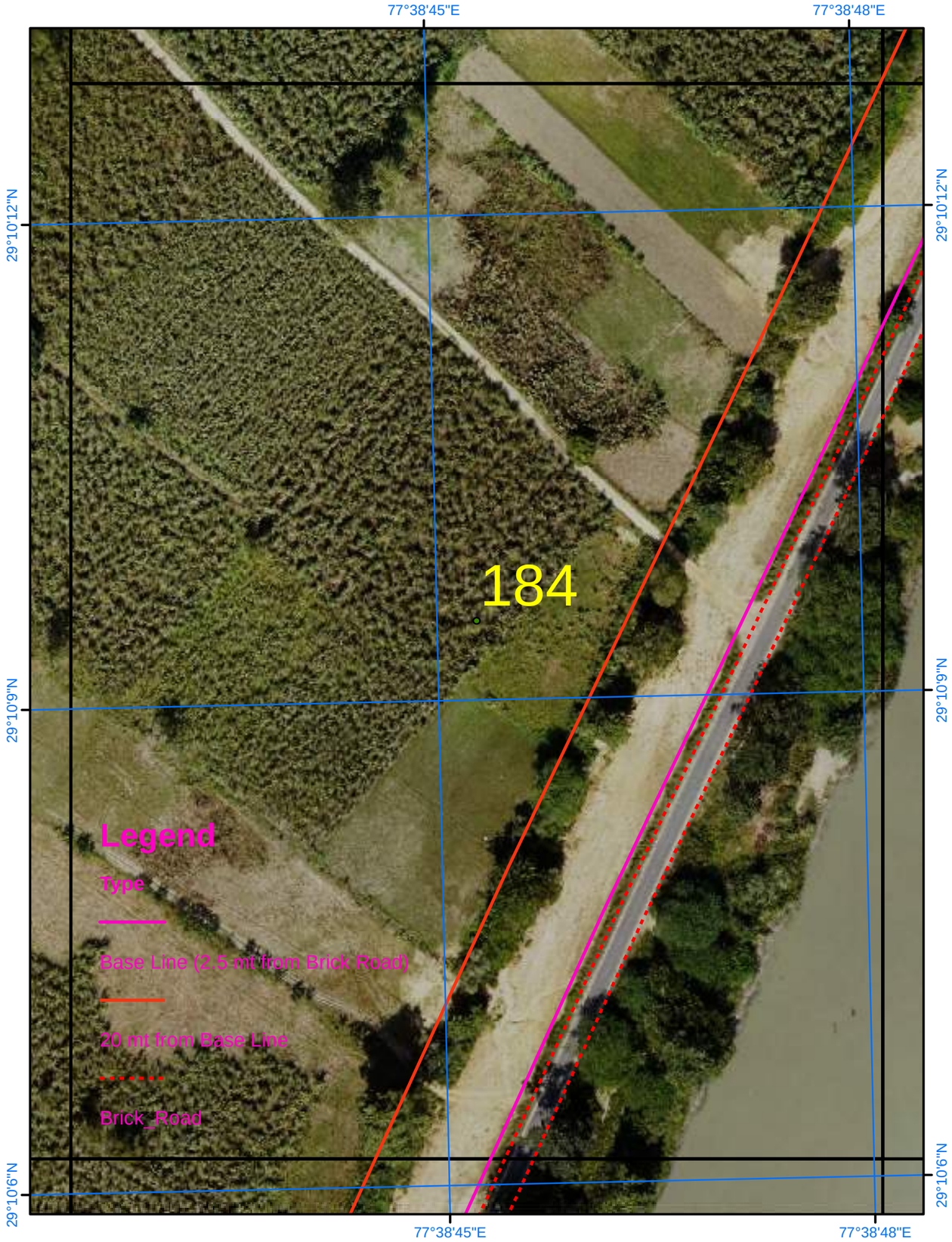
AREA_06_13

Drone Images Oct 2024



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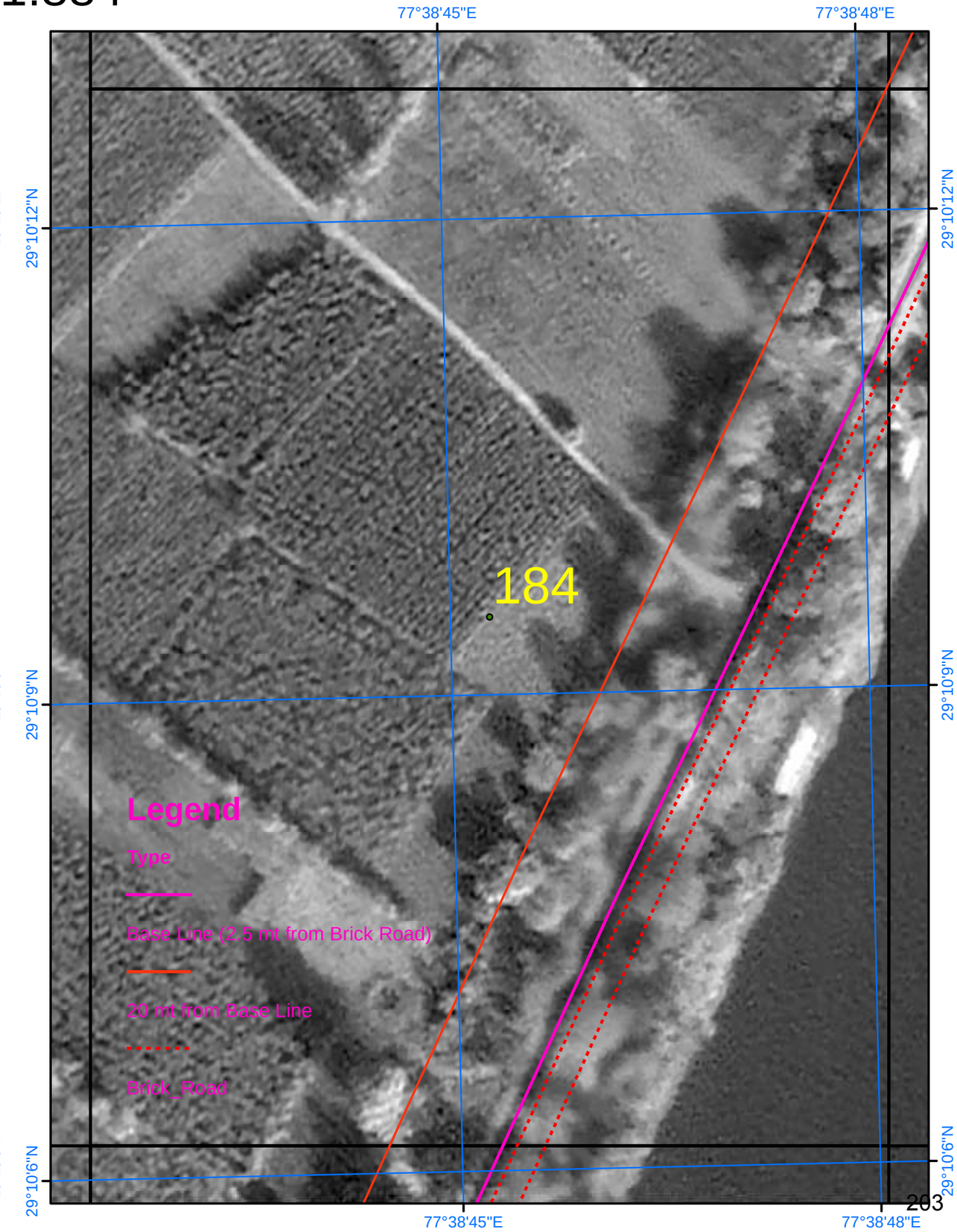

SURVEY OF INDIA

691

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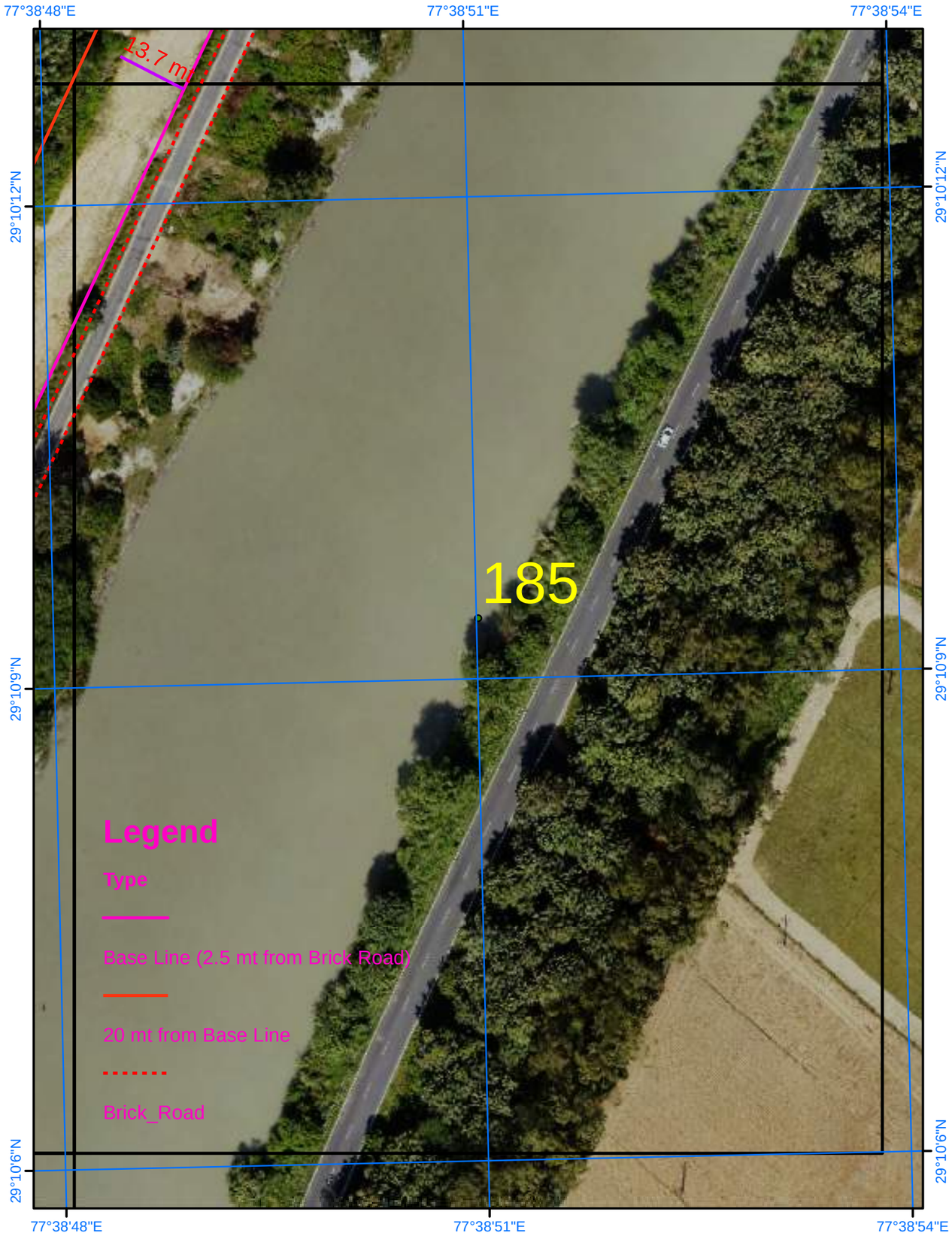

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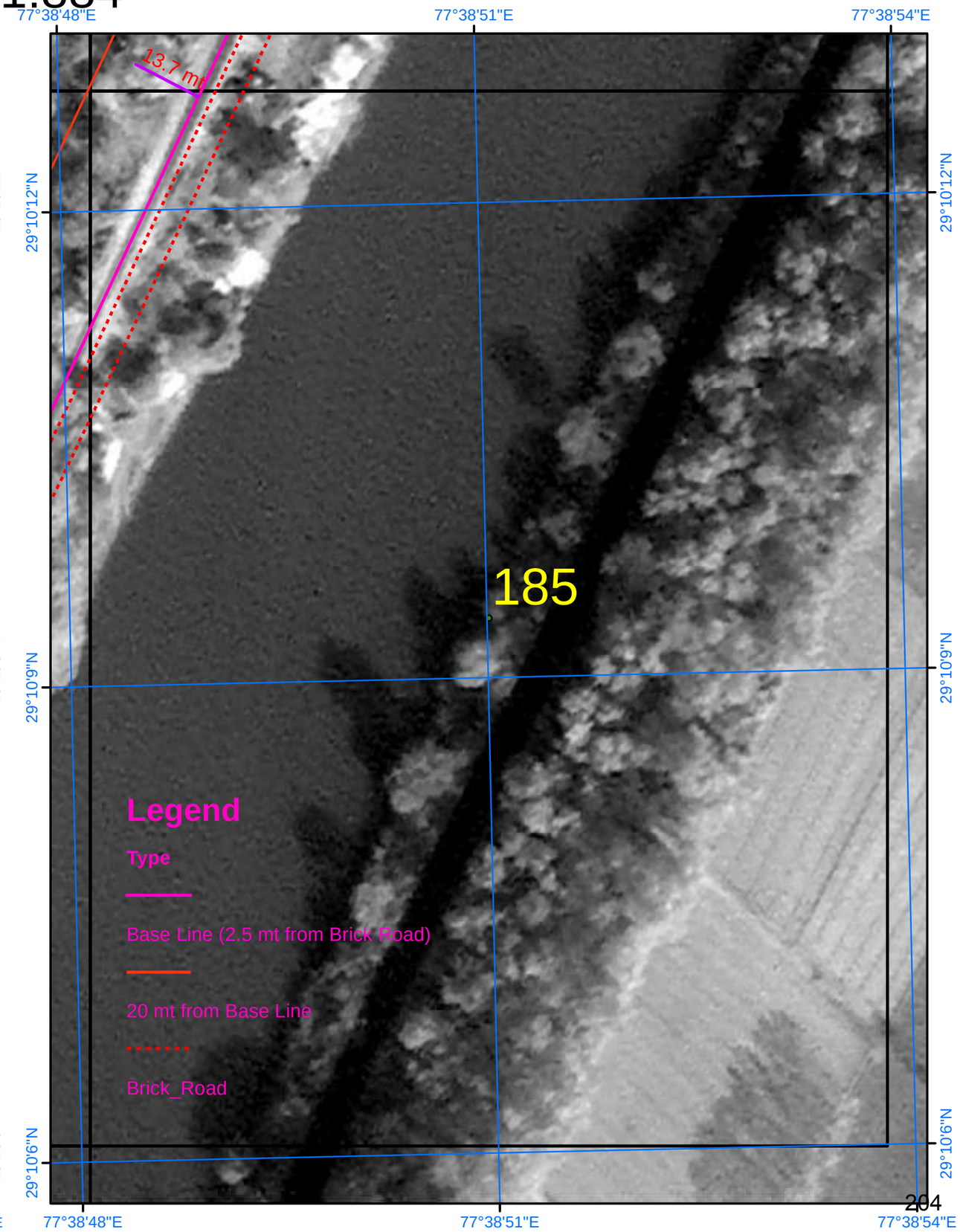

SURVEY OF INDIA

692

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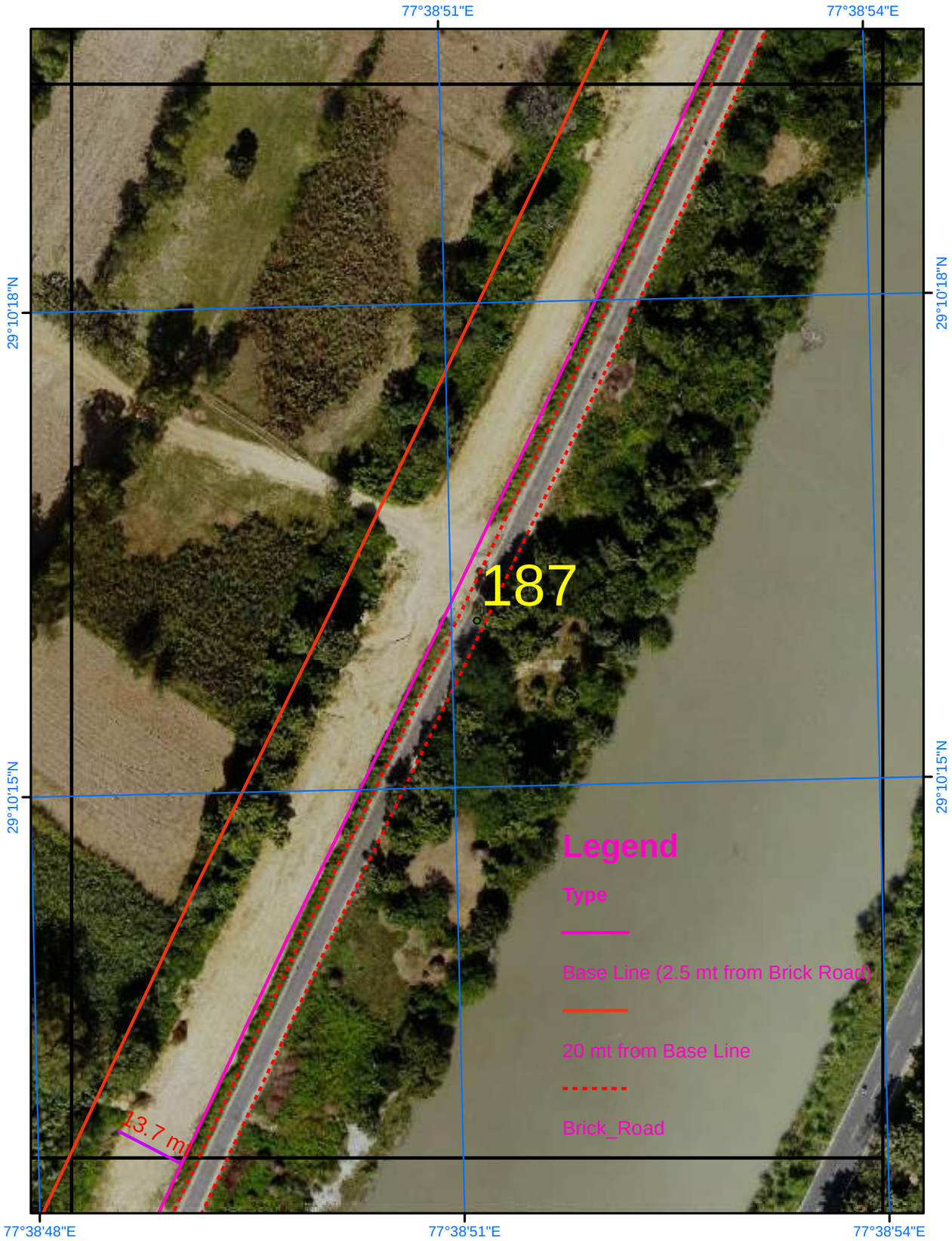
AREA_06_15

Drone Images Oct 2024



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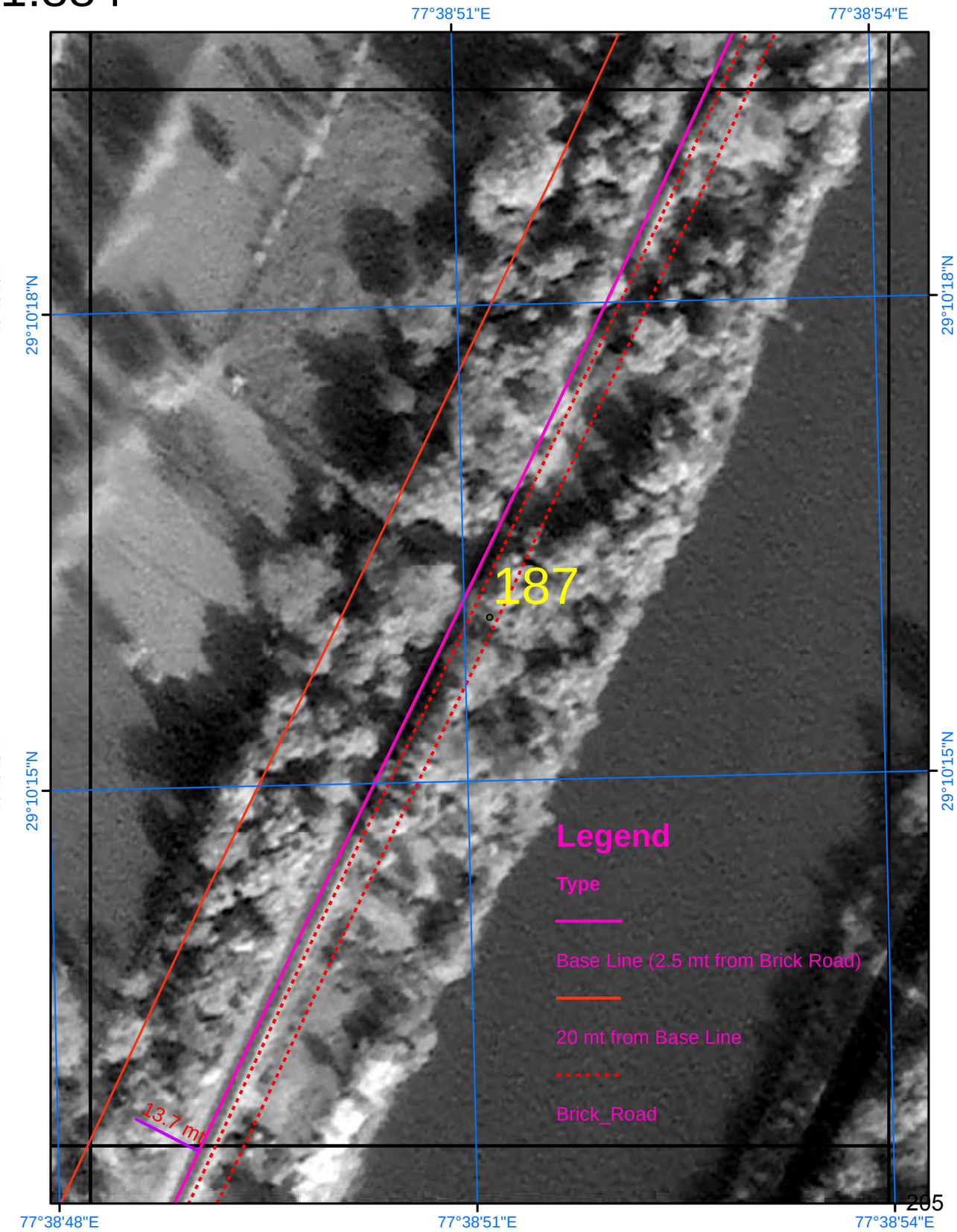

SURVEY OF INDIA

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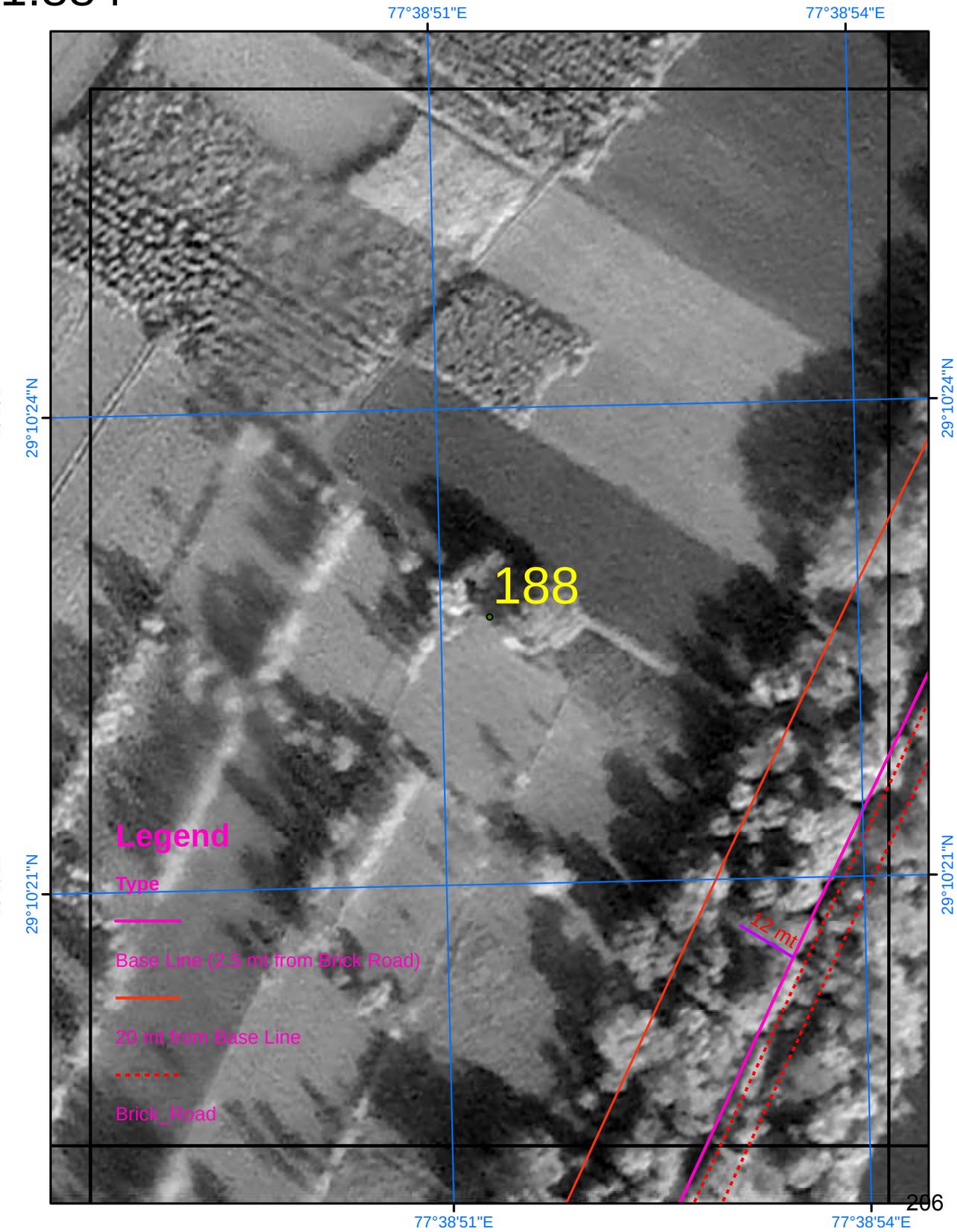
AREA_06_16

Drone Images Oct 2024

Satellite Images from NRSC of 2023



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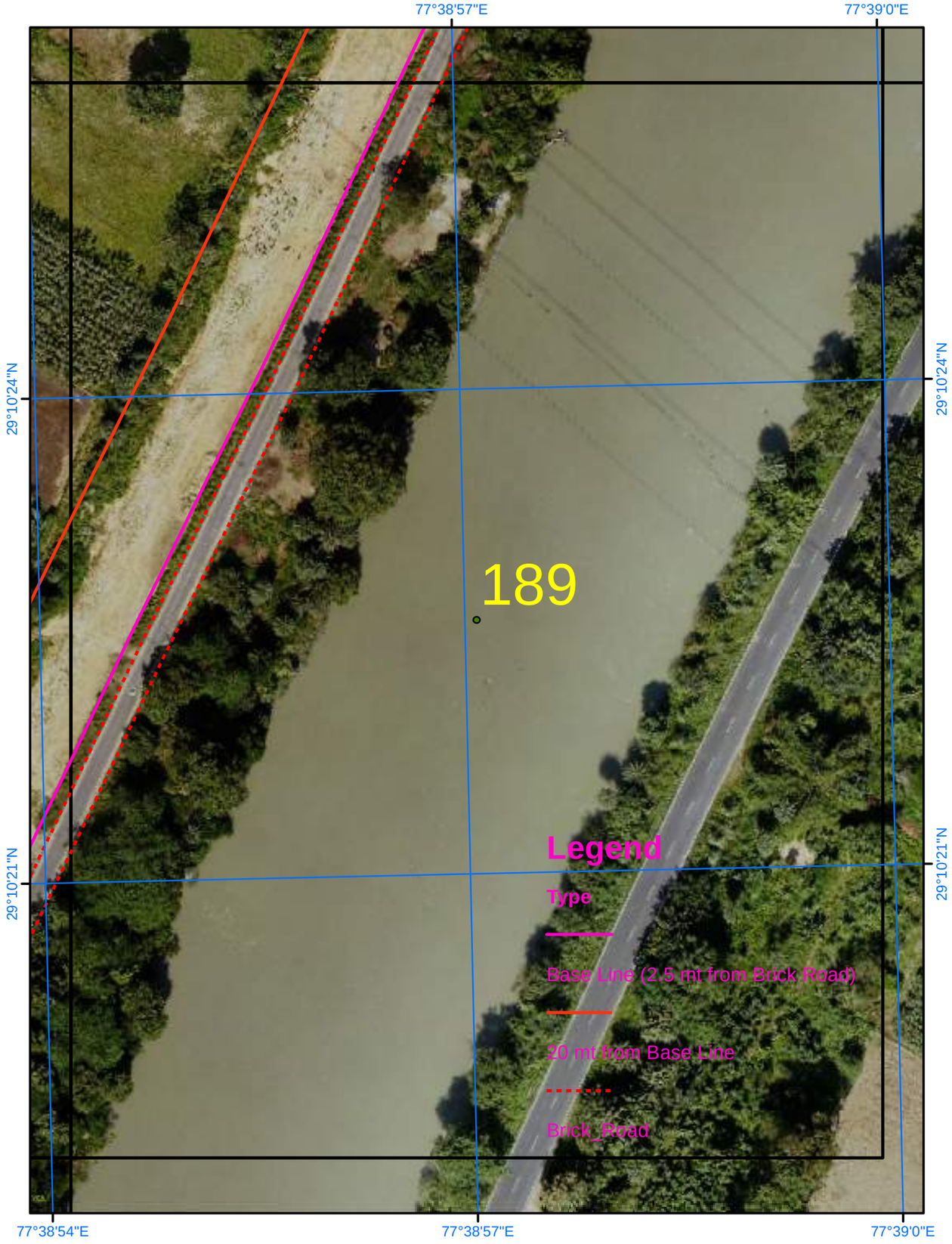
AREA_06_17

Drone Images Oct 2024



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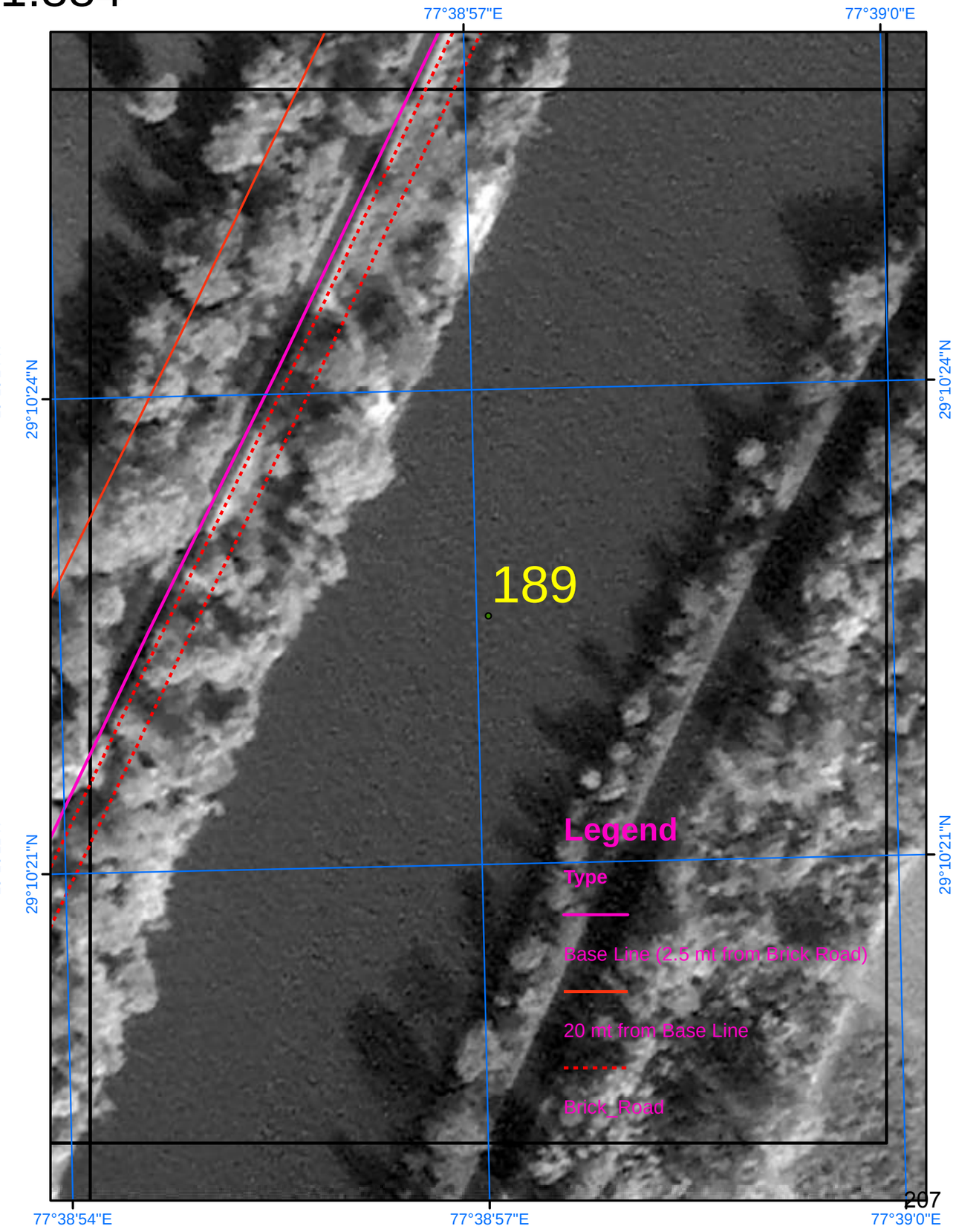

SURVEY OF INDIA

695

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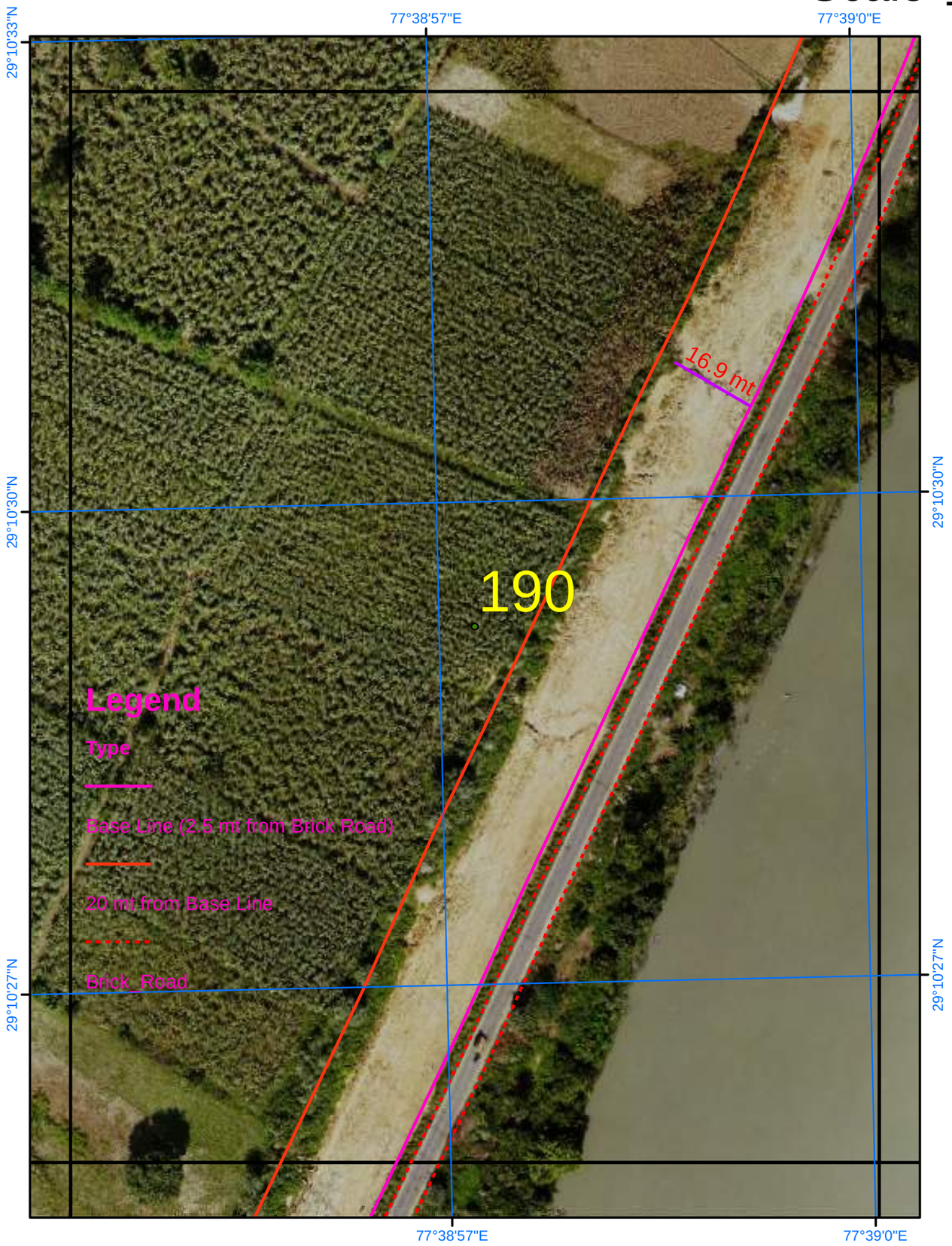
AREA_06_18

Drone Images Oct 2024



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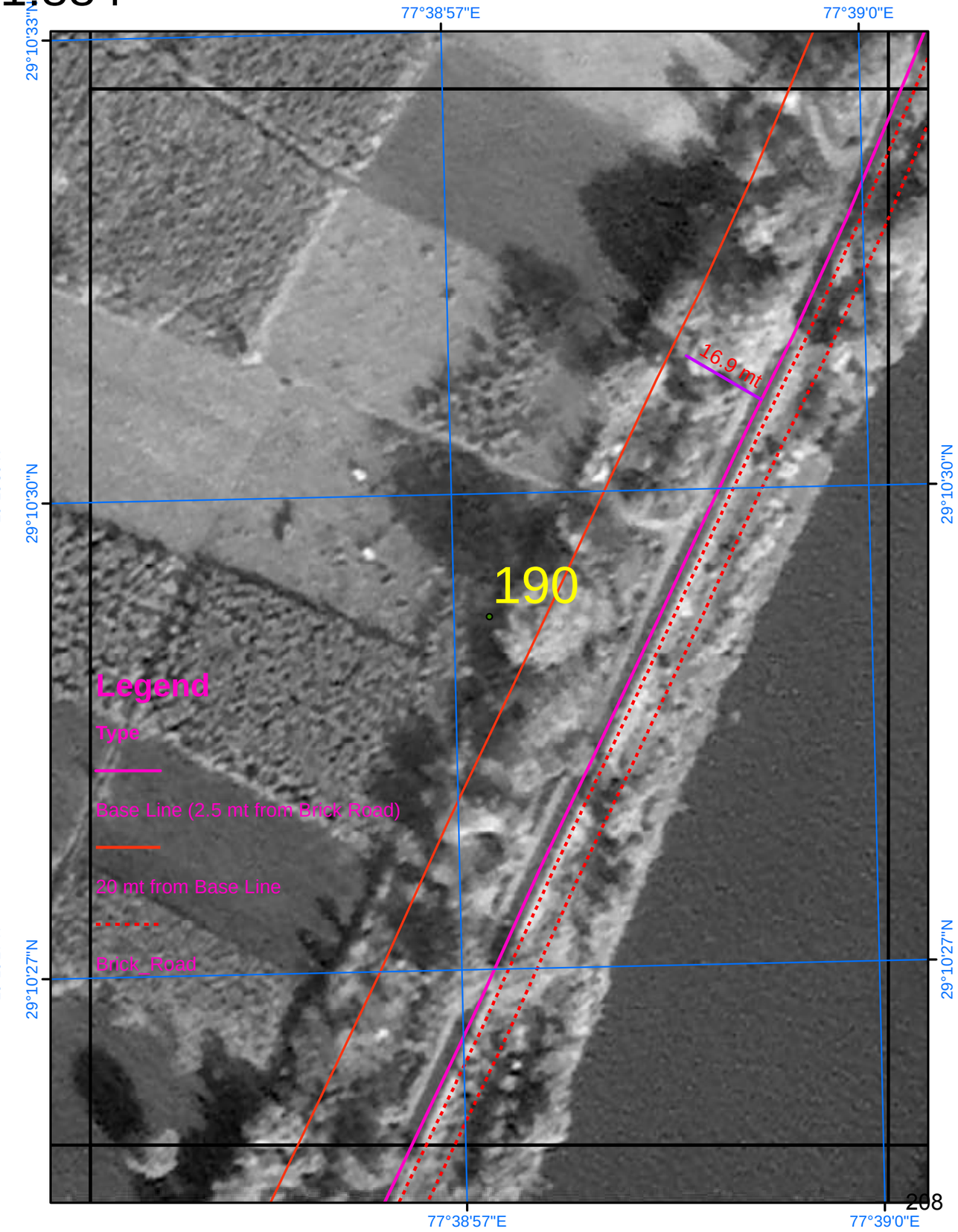

SURVEY OF INDIA

696

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AREA_06_19

Drone Images Oct 2024

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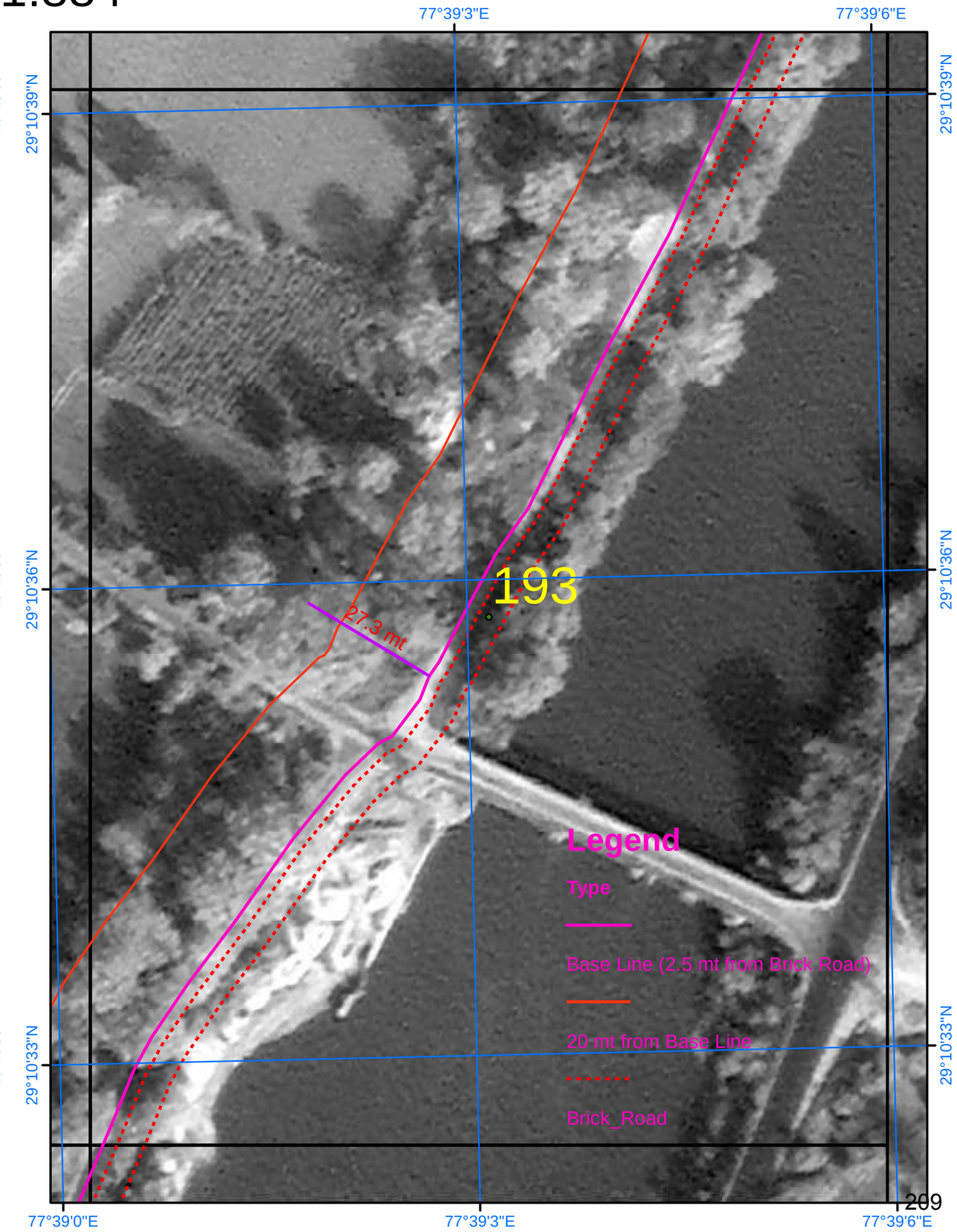

SURVEY OF INDIA

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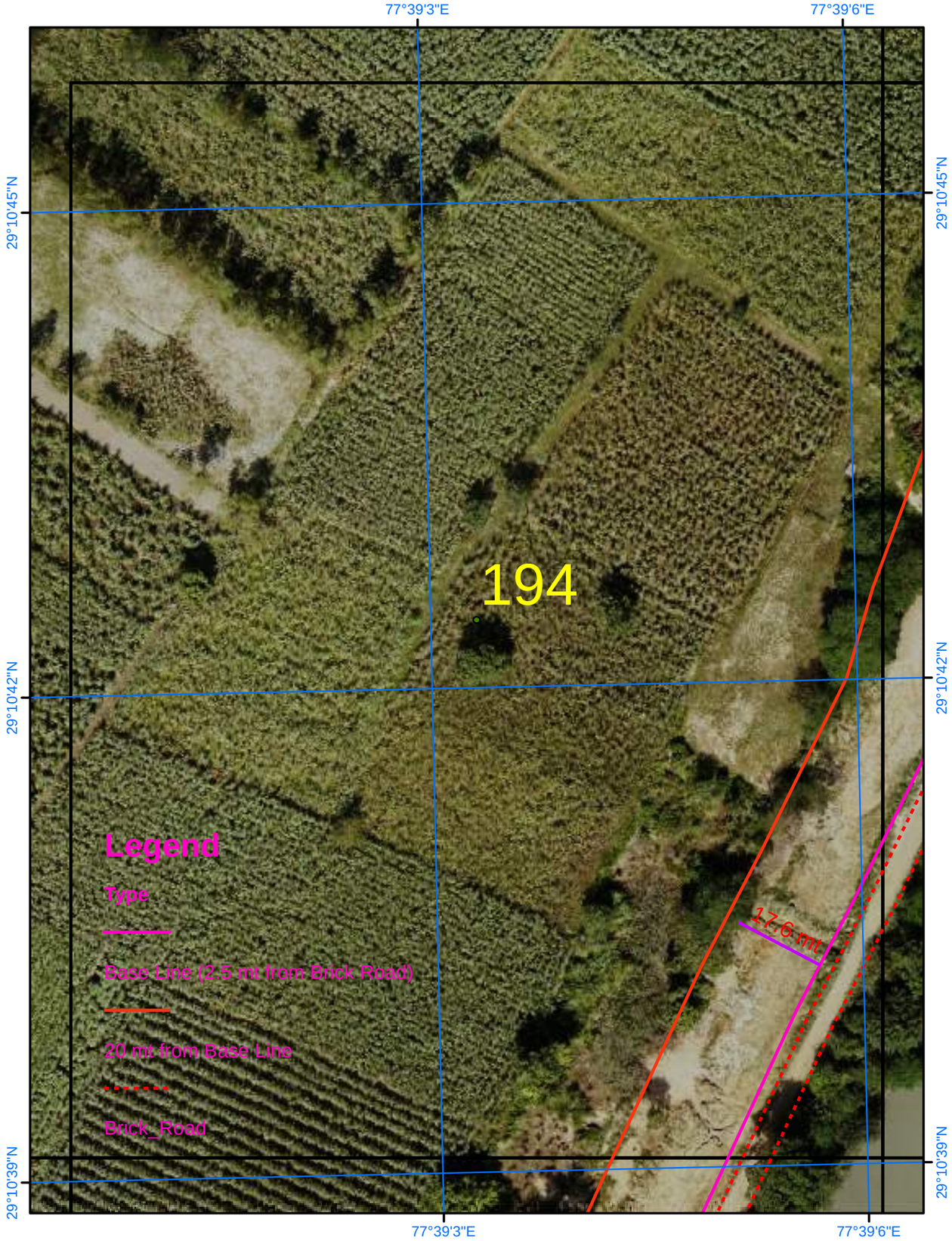
AREA_06_20

Drone Images Oct 2024



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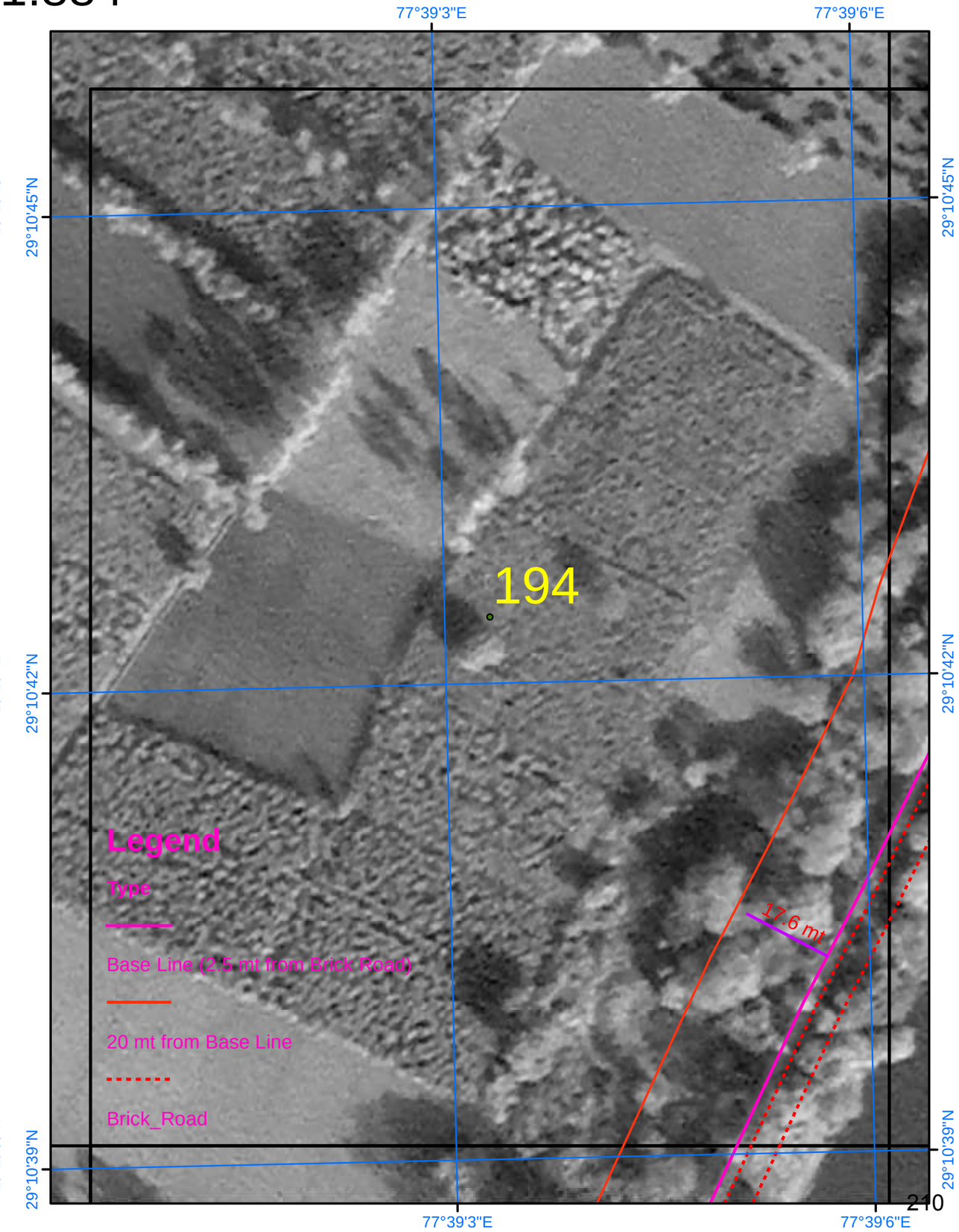

SURVEY OF INDIA

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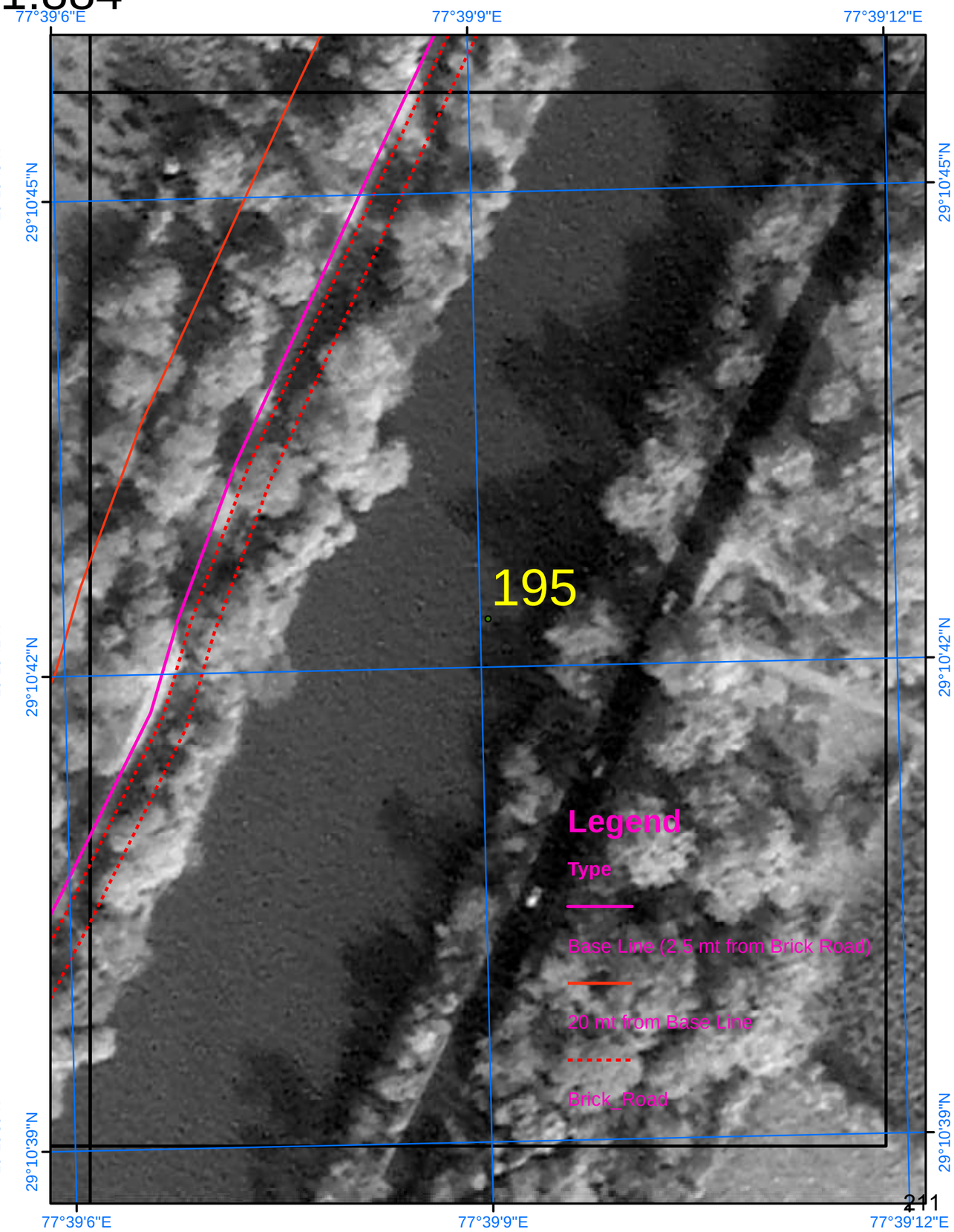
AREA_06_21

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

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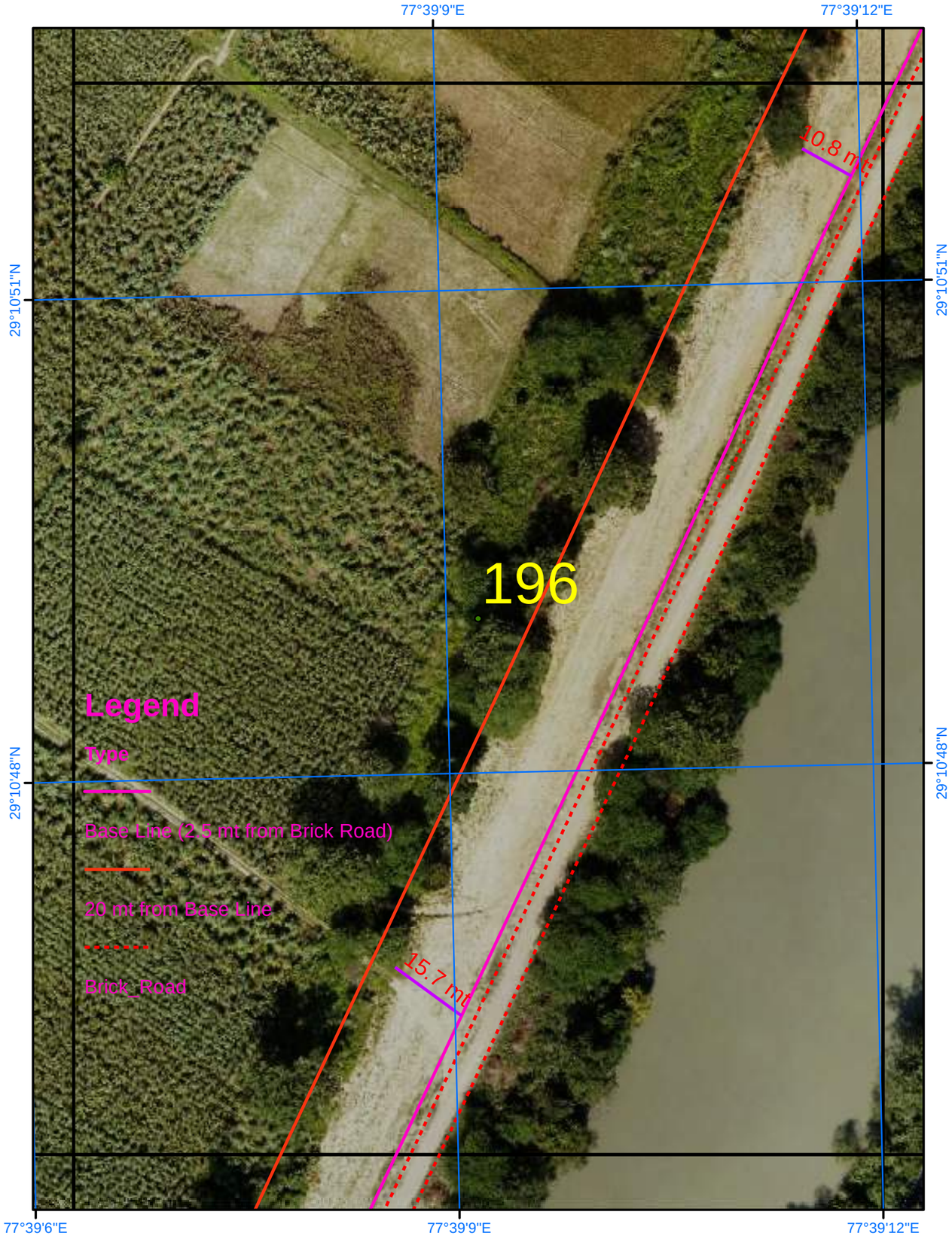
AREA_06_22

Drone Images Oct 2024



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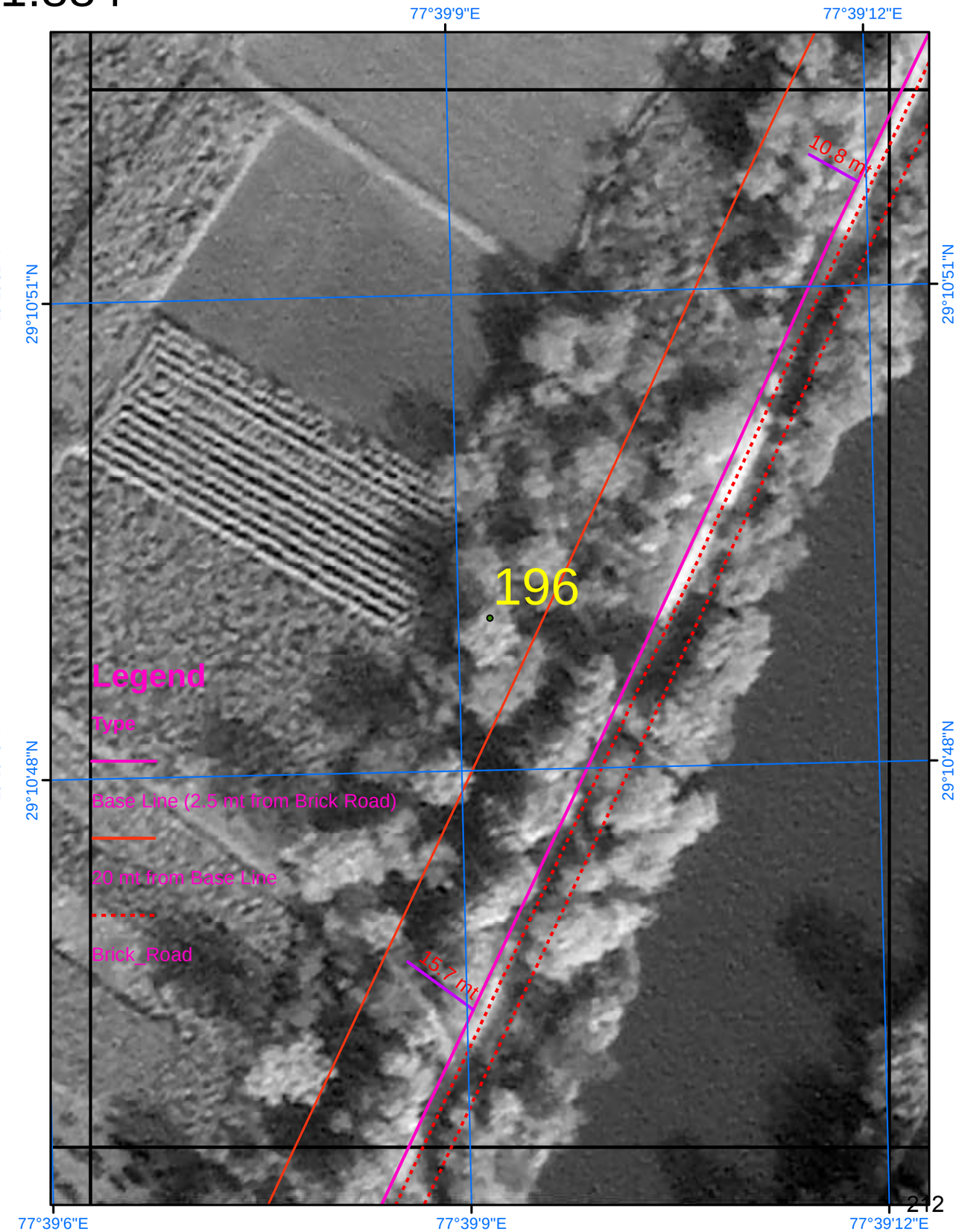

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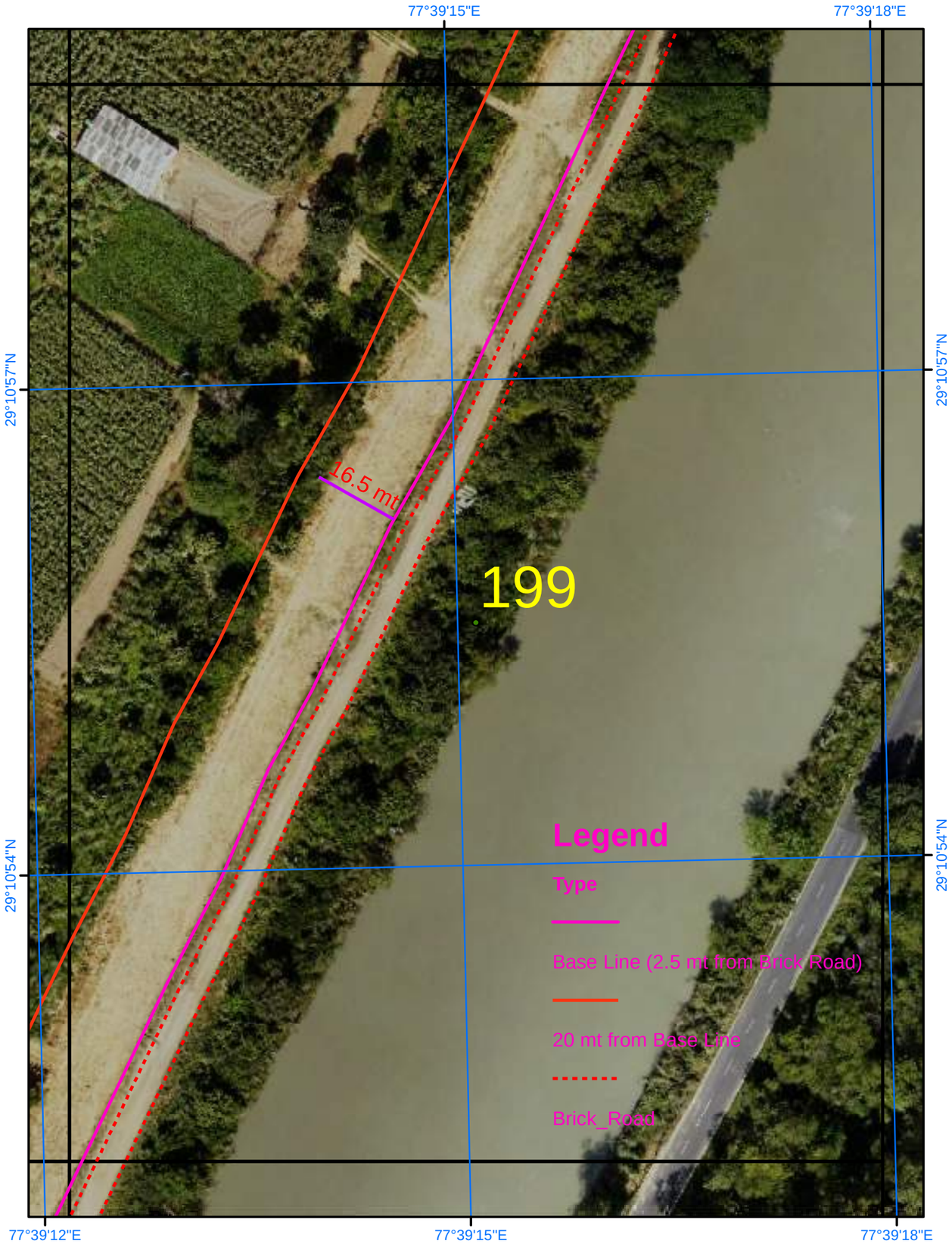
AREA_06_23

Drone Images Oct 2024



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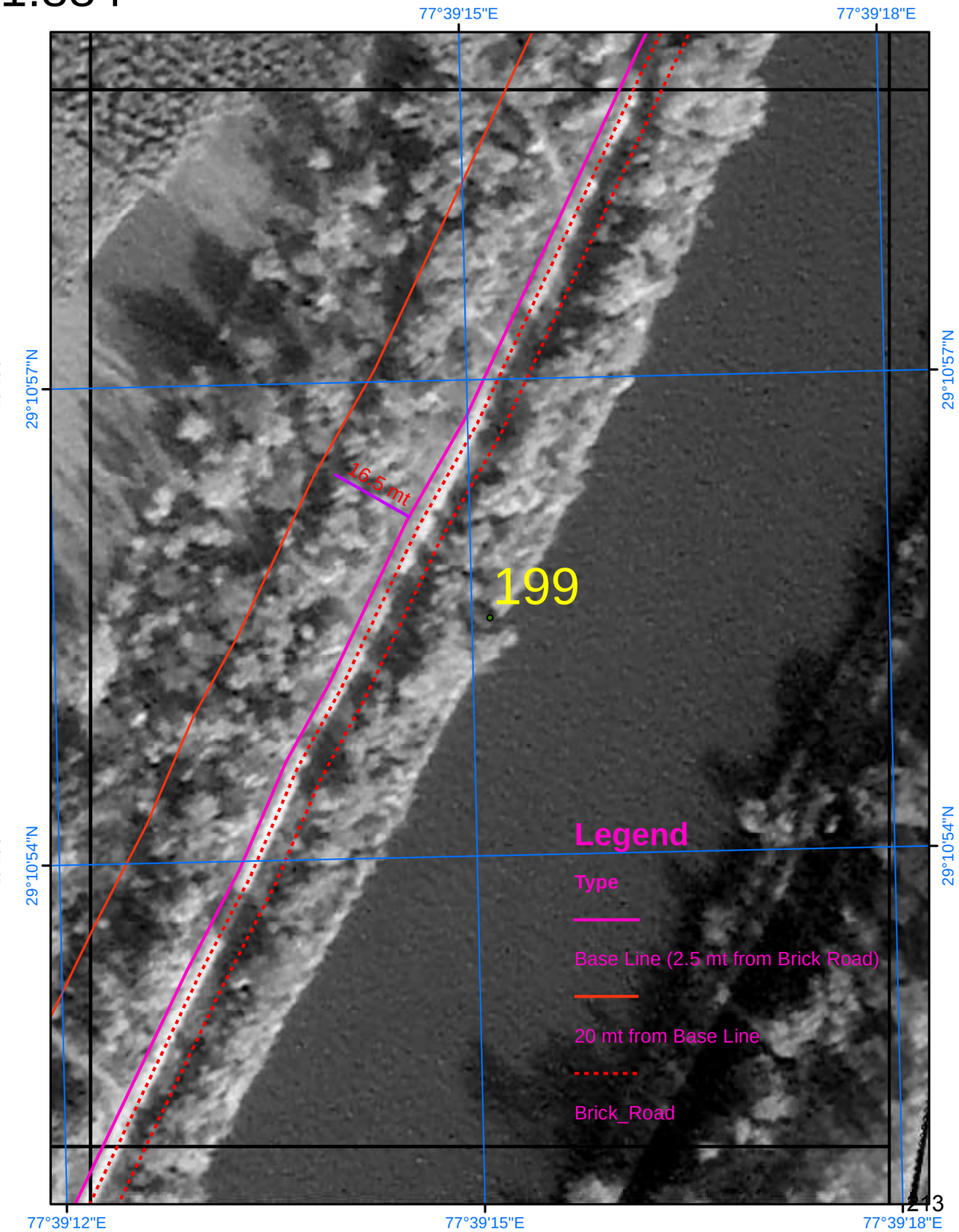

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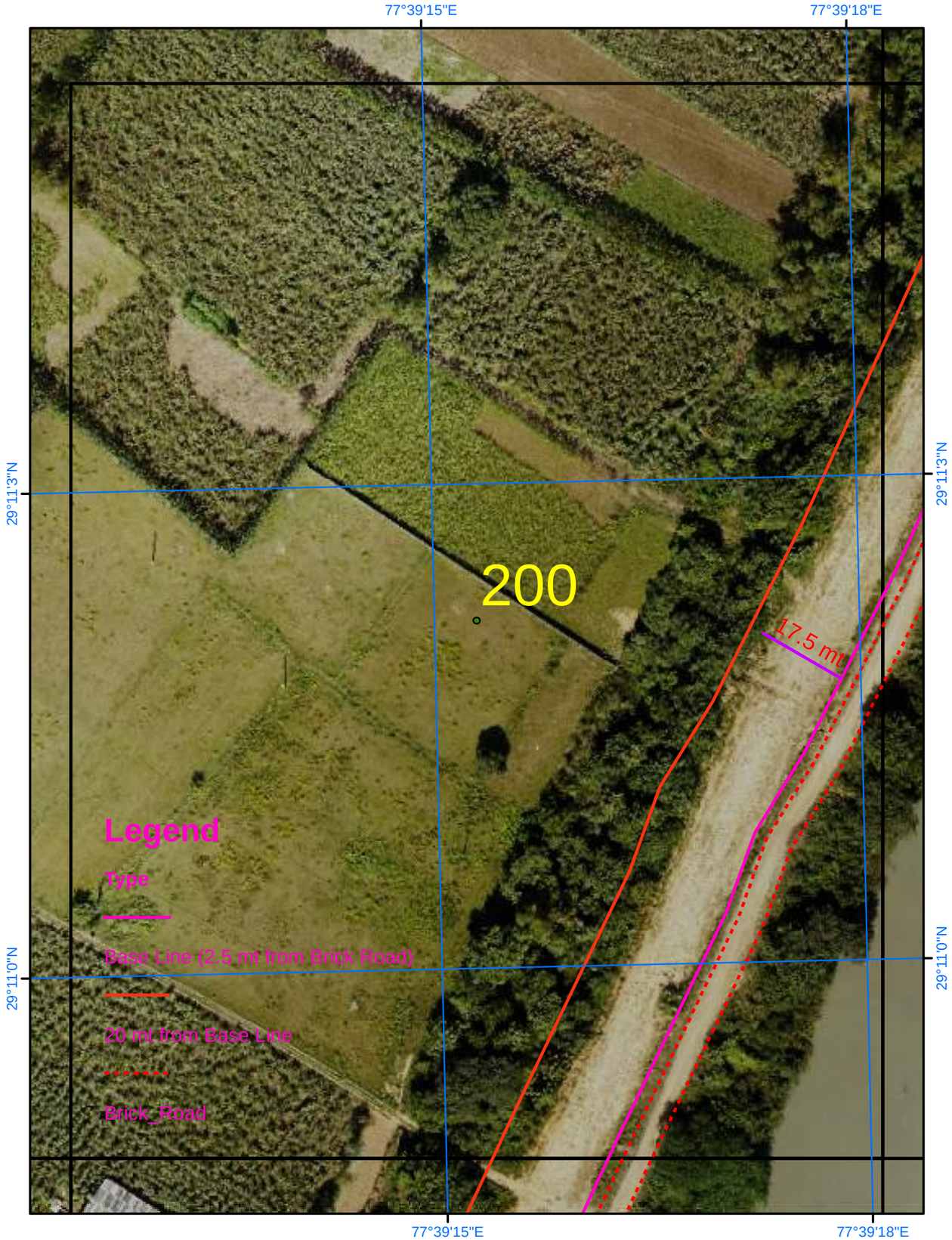
AREA_06_24

Drone Images Oct 2024



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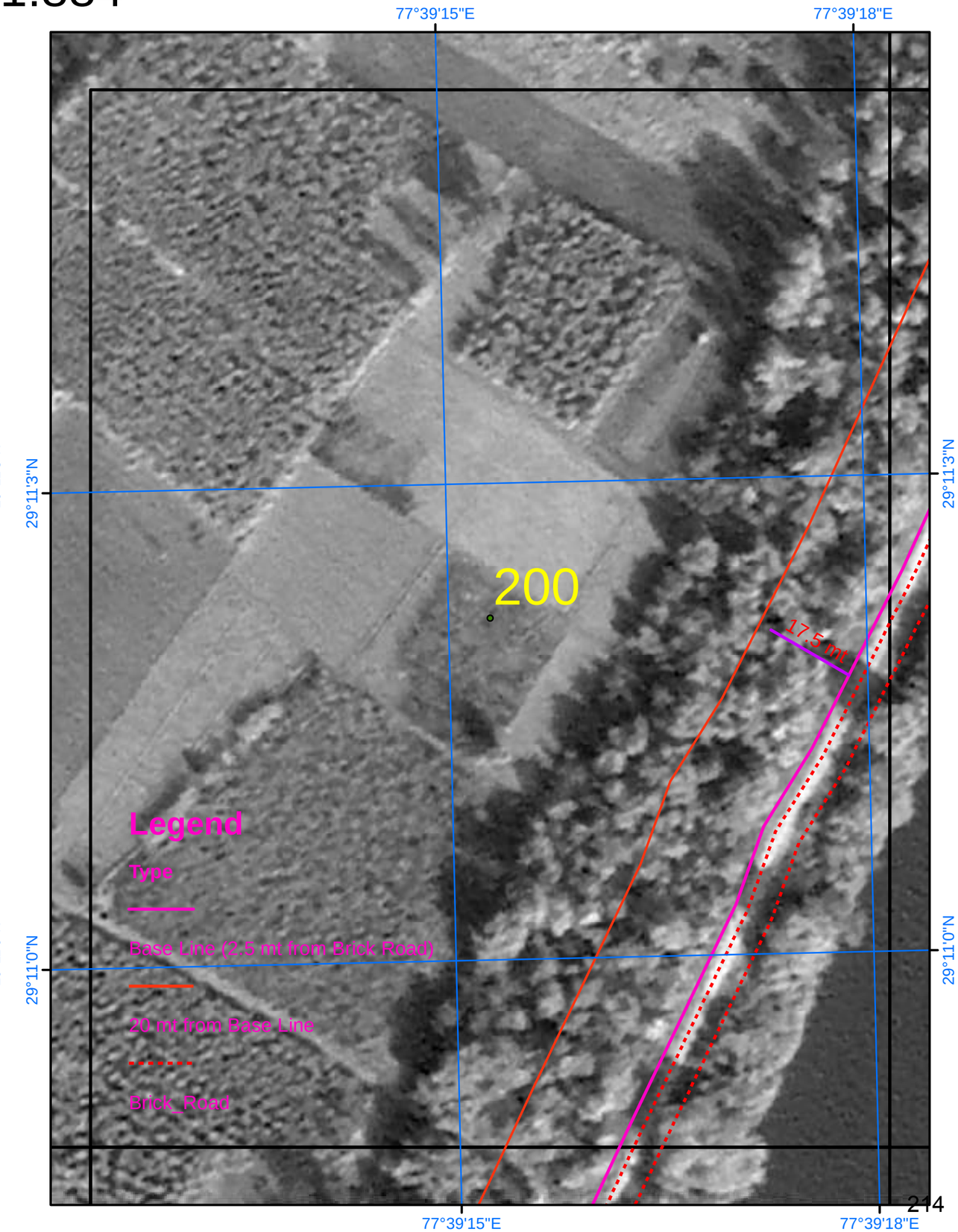

SURVEY OF INDIA

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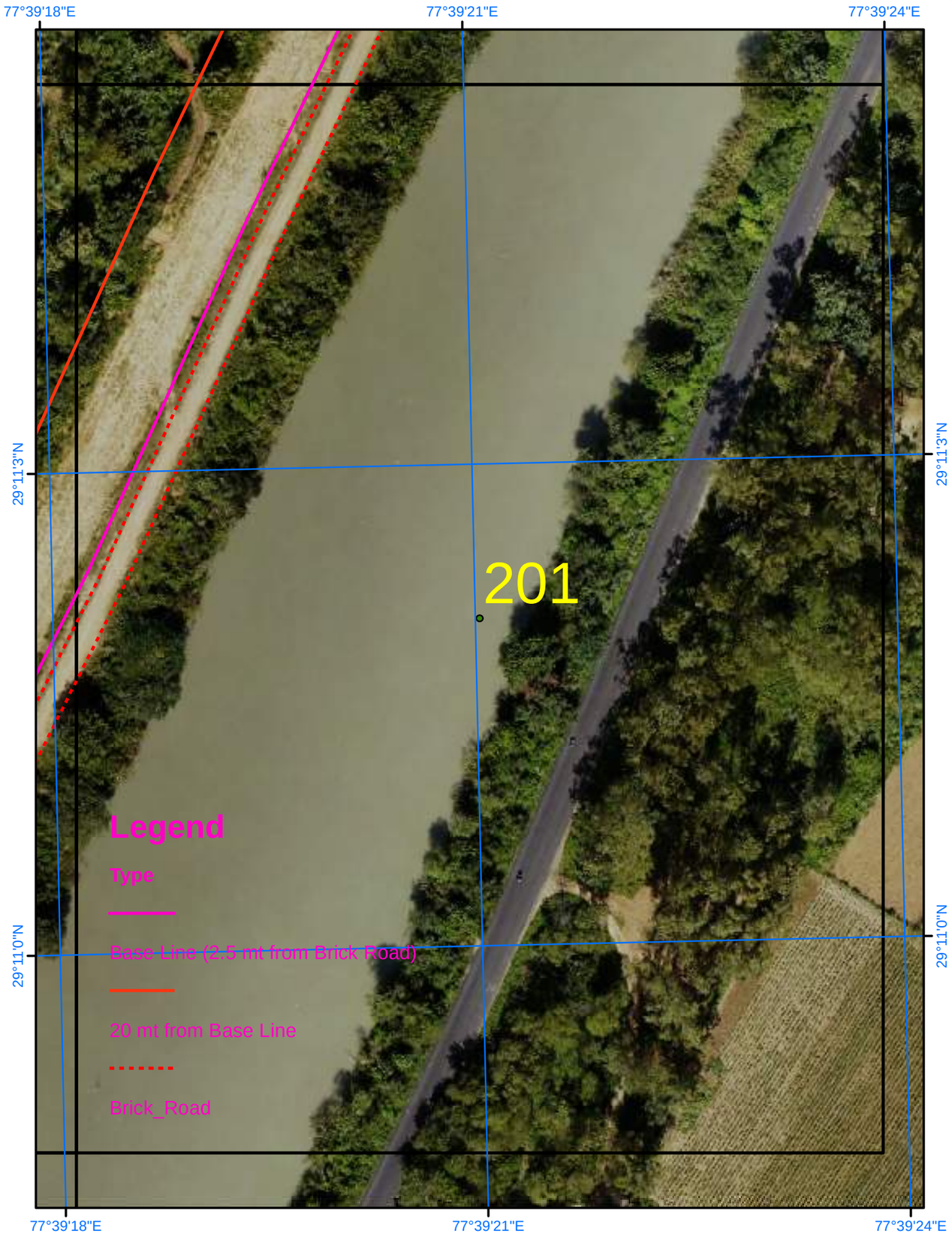
AREA_06_25

Drone Images Oct 2024



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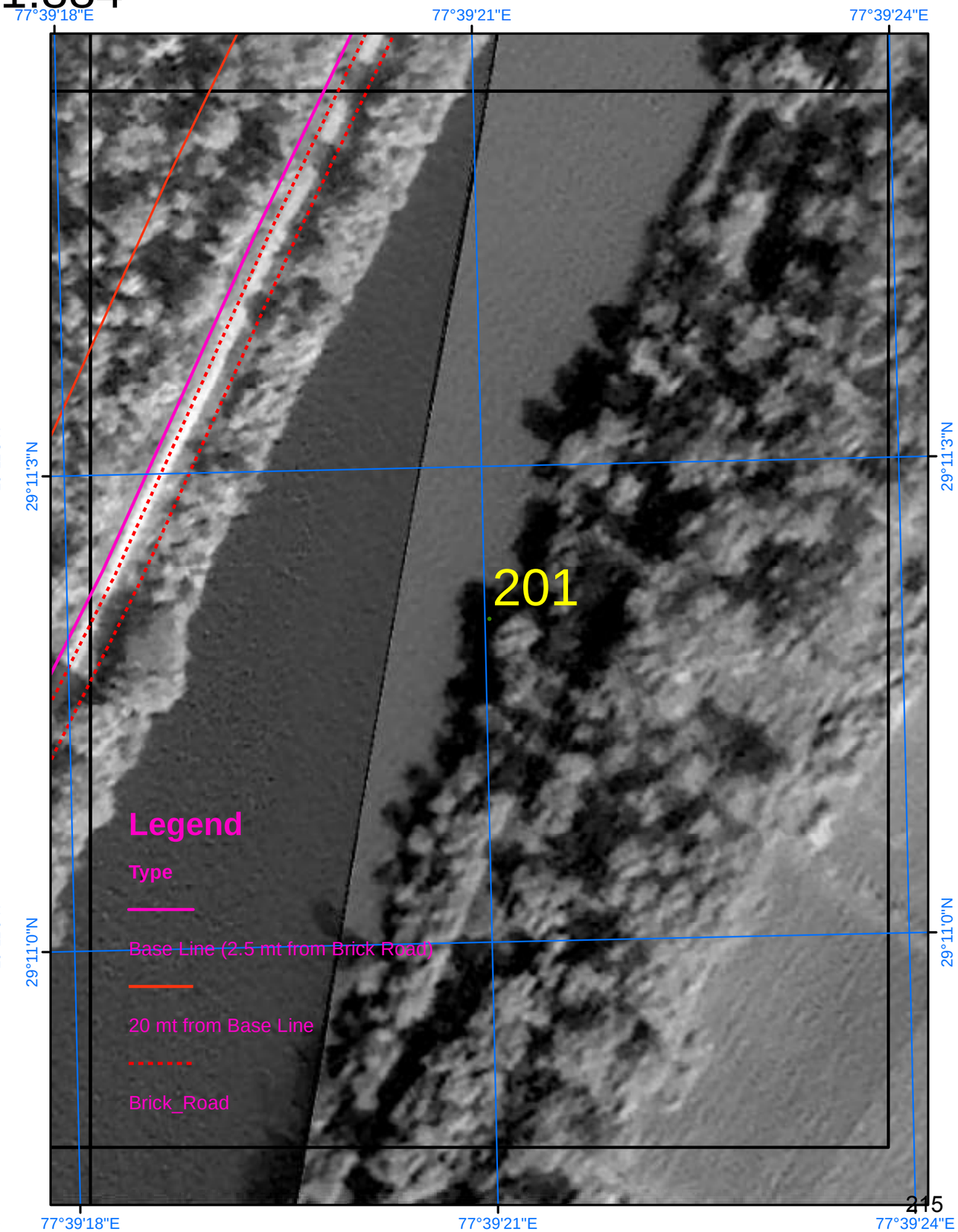

SURVEY OF INDIA

703

AREA_06_26

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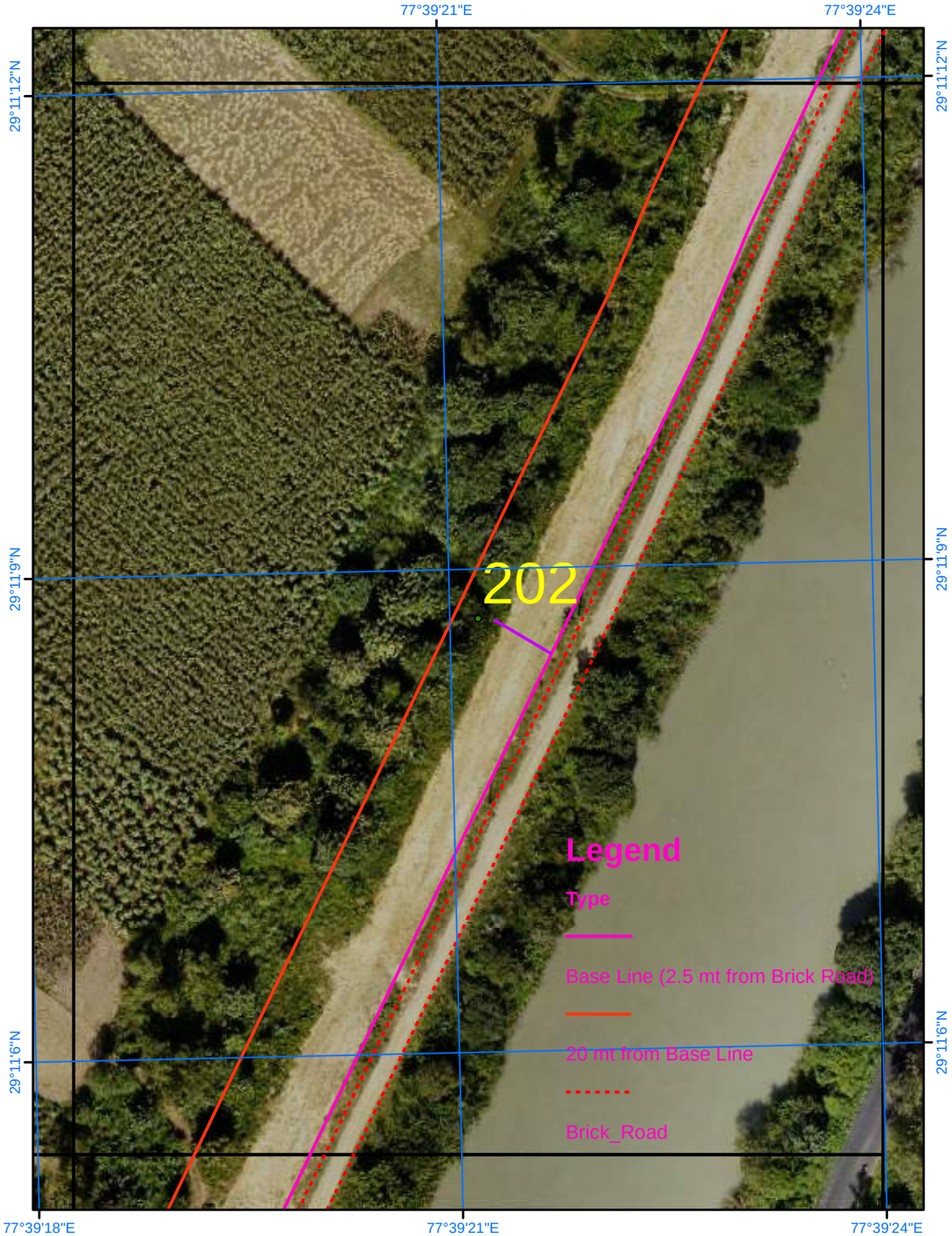

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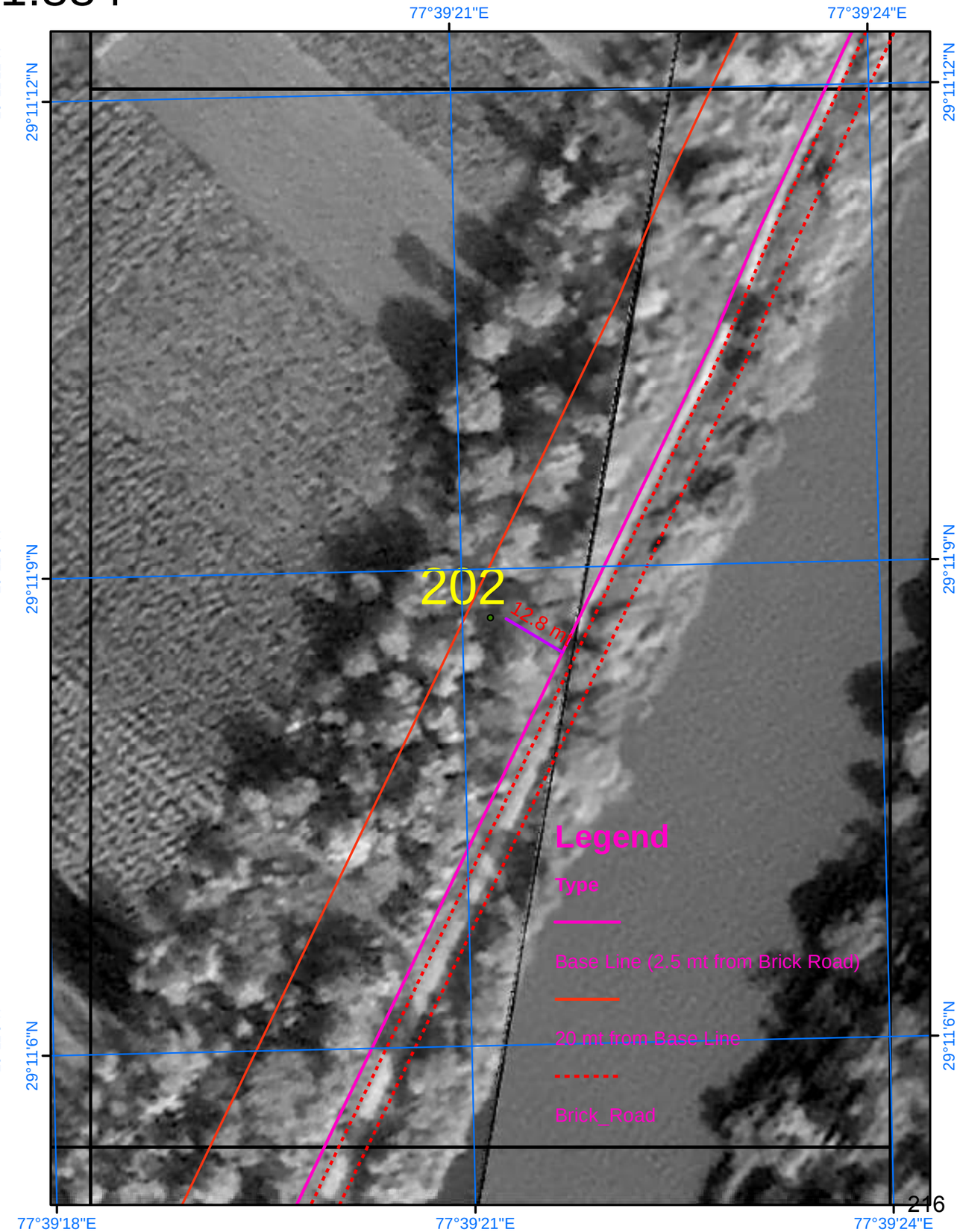

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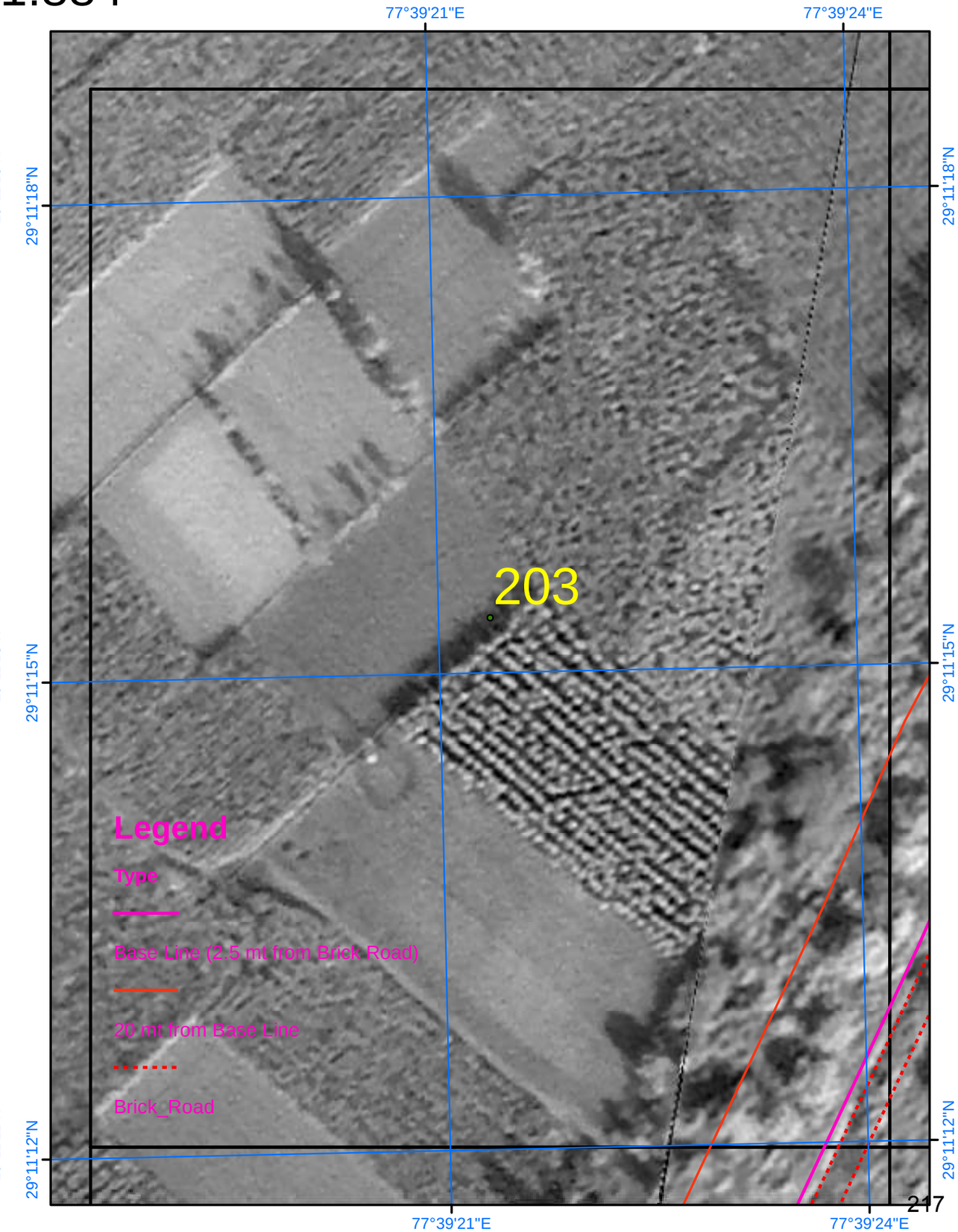
AREA_06_27

Drone Images Oct 2024

Satellite Images from NRSC of 2023



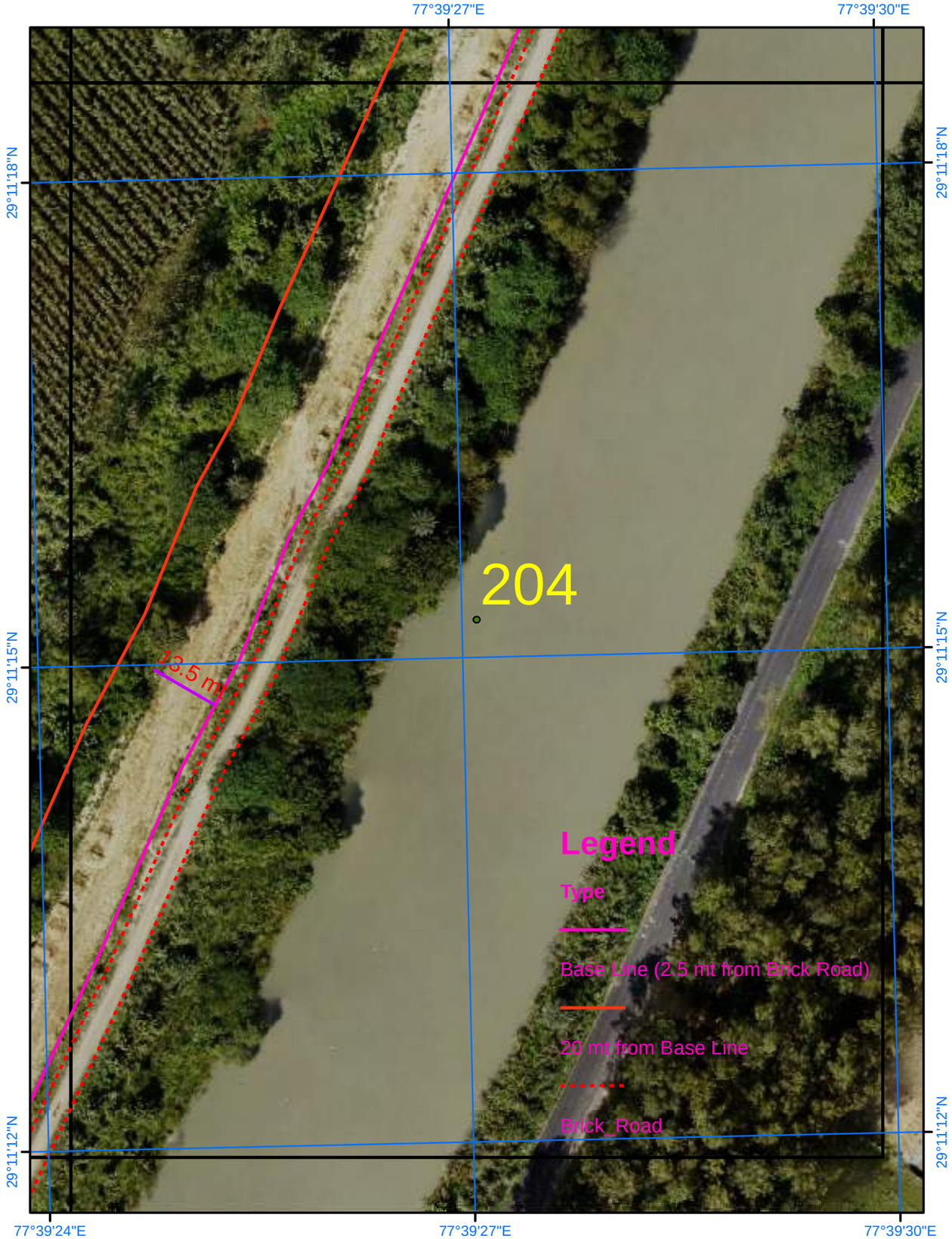
SURVEY OF INDIA

705

Scale 1:884

AREA_06_28

Drone Images Oct 2024



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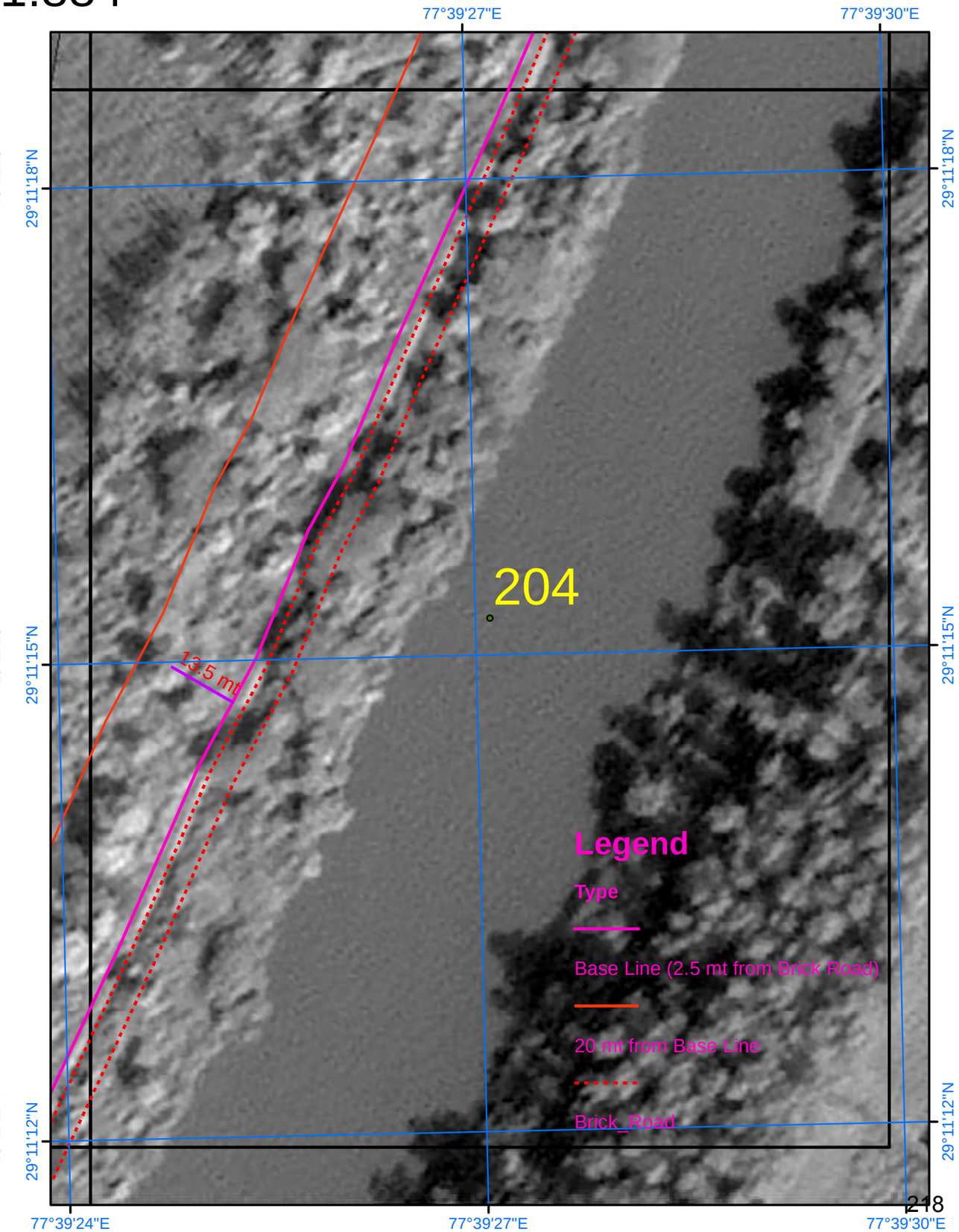


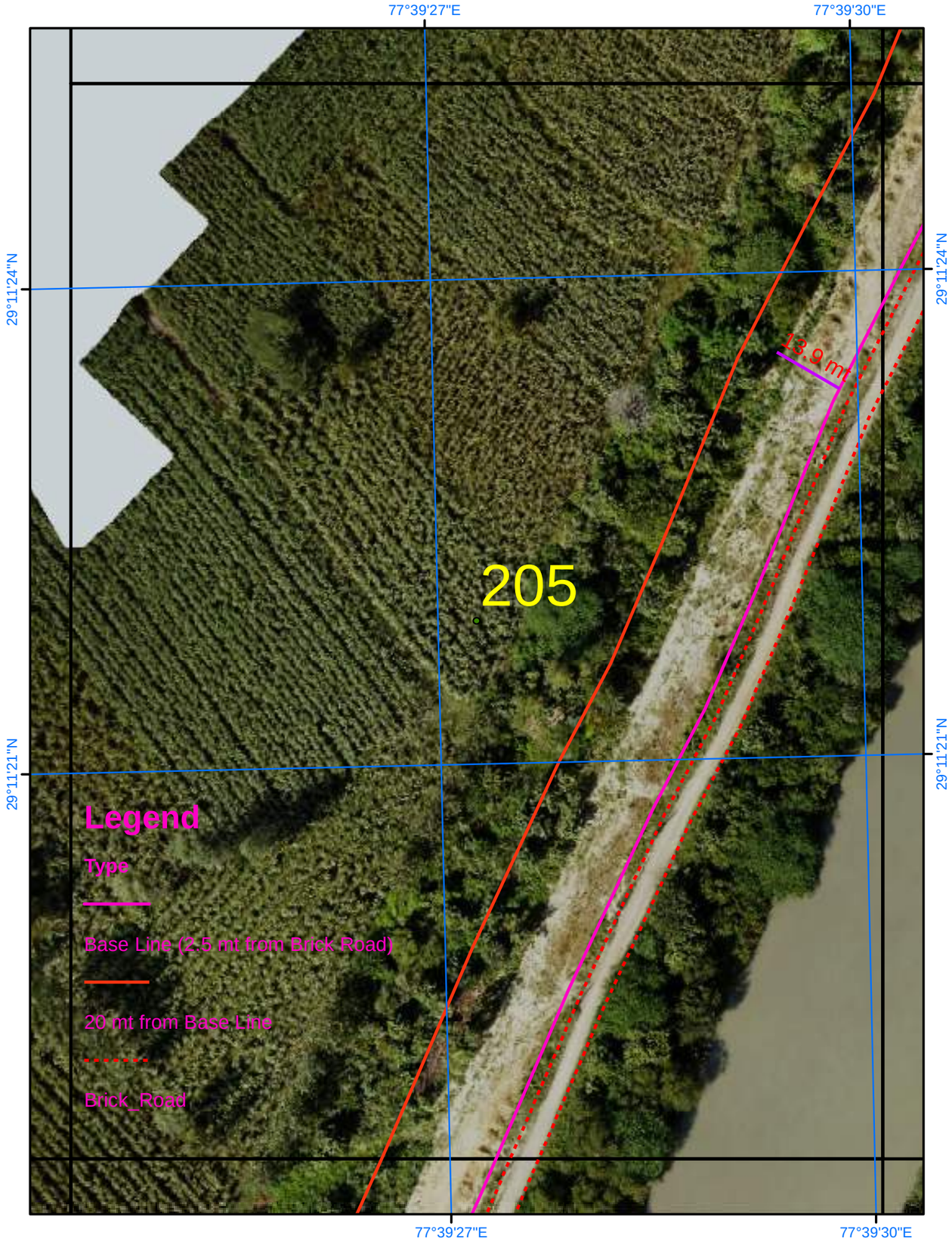
SURVEY OF INDIA

706

Scale 1:884

AREA_06_29

Drone Images Oct 2024



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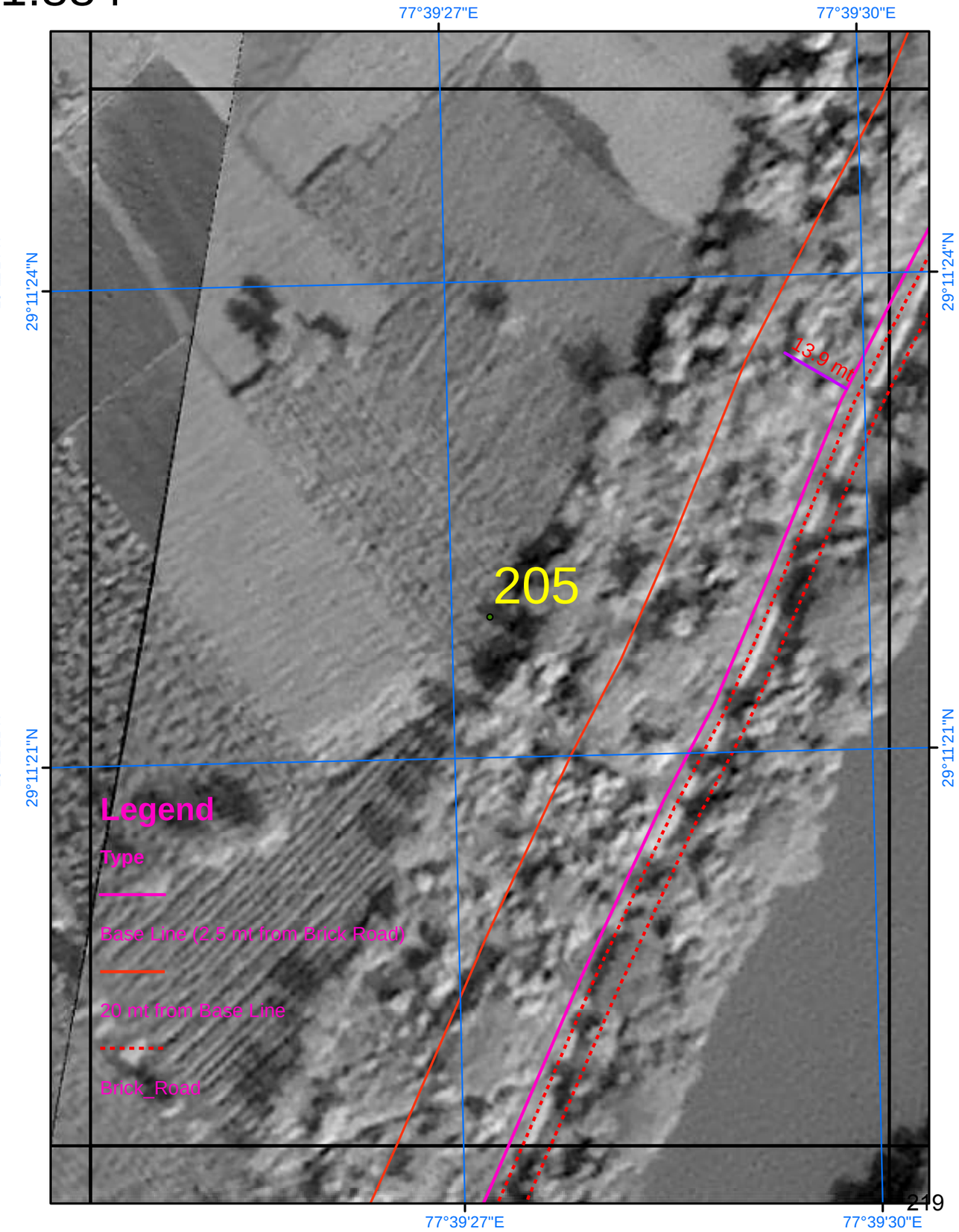

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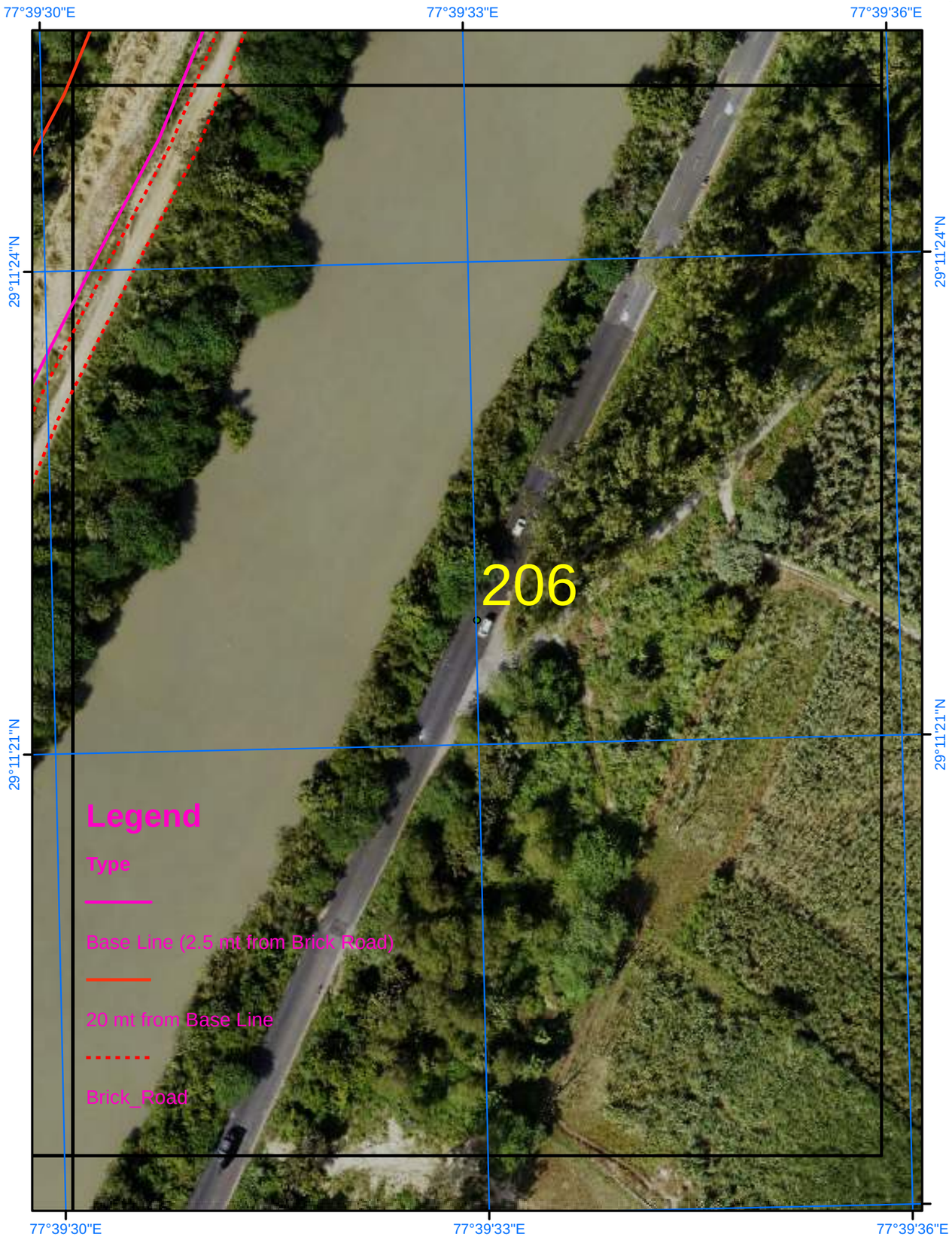
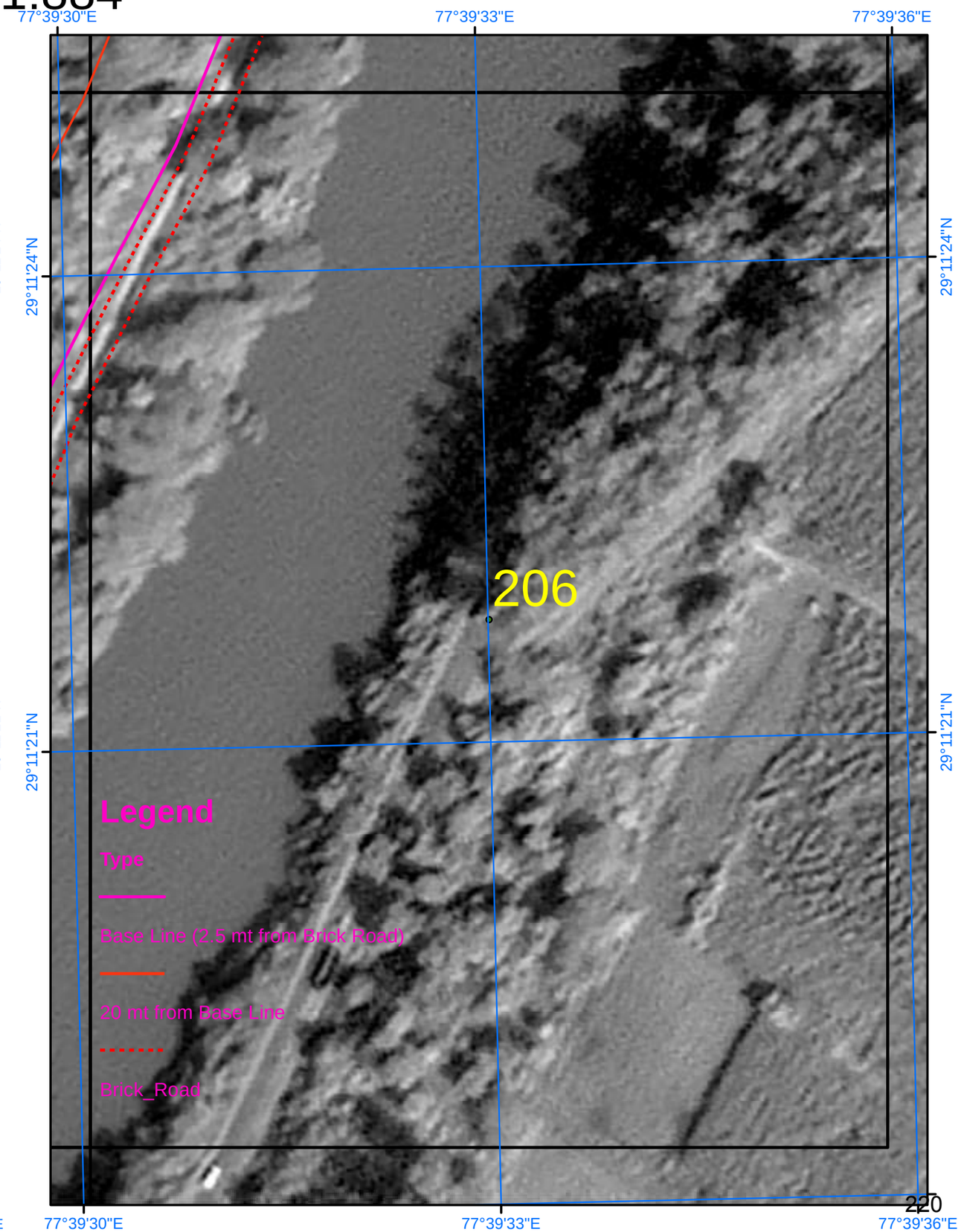
AREA_06_30

Drone Images Oct 2024



Satellite Images from NRSC of 2023

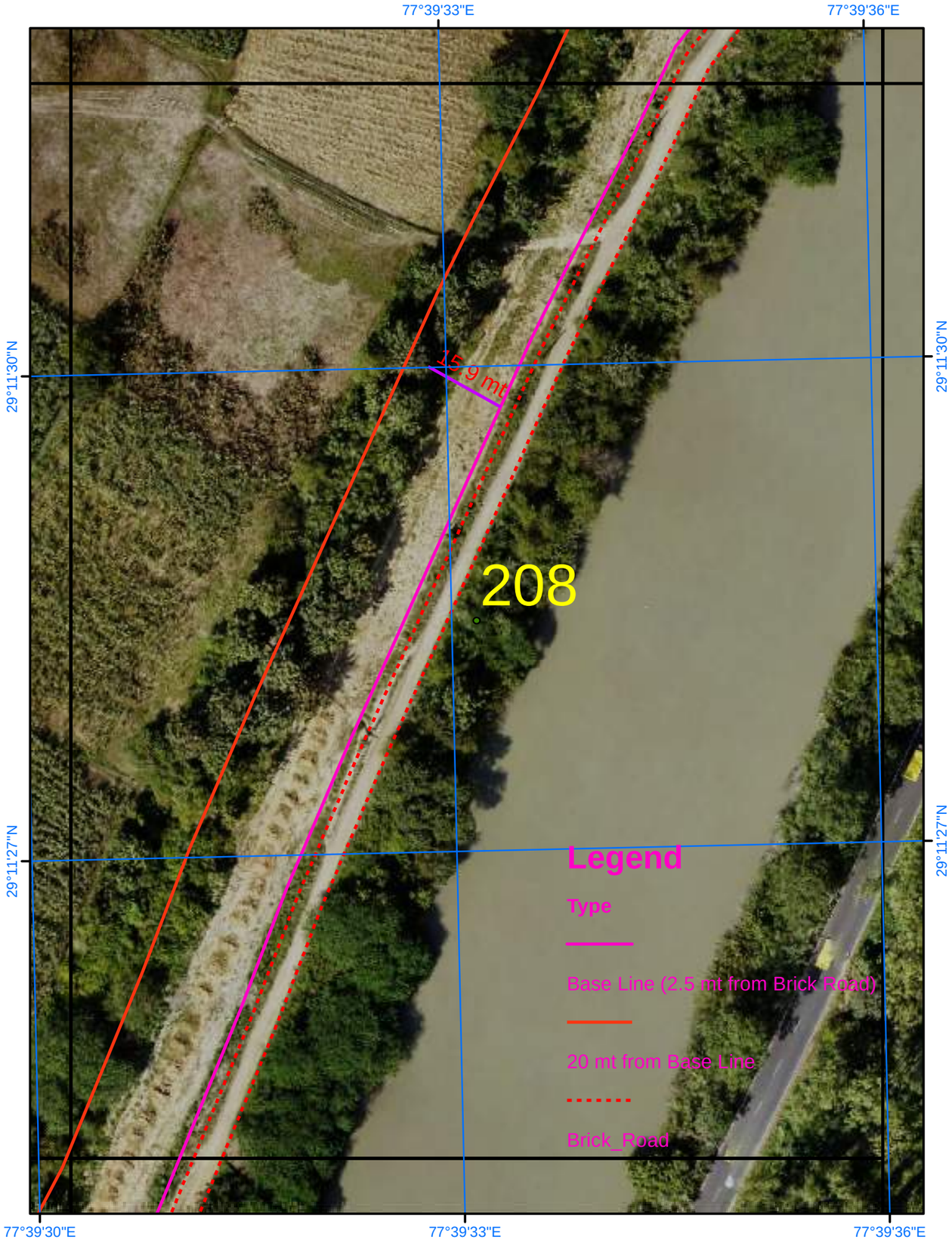


SURVEY OF INDIA

Scale 1:884

AREA_06_31

Drone Images Oct 2024



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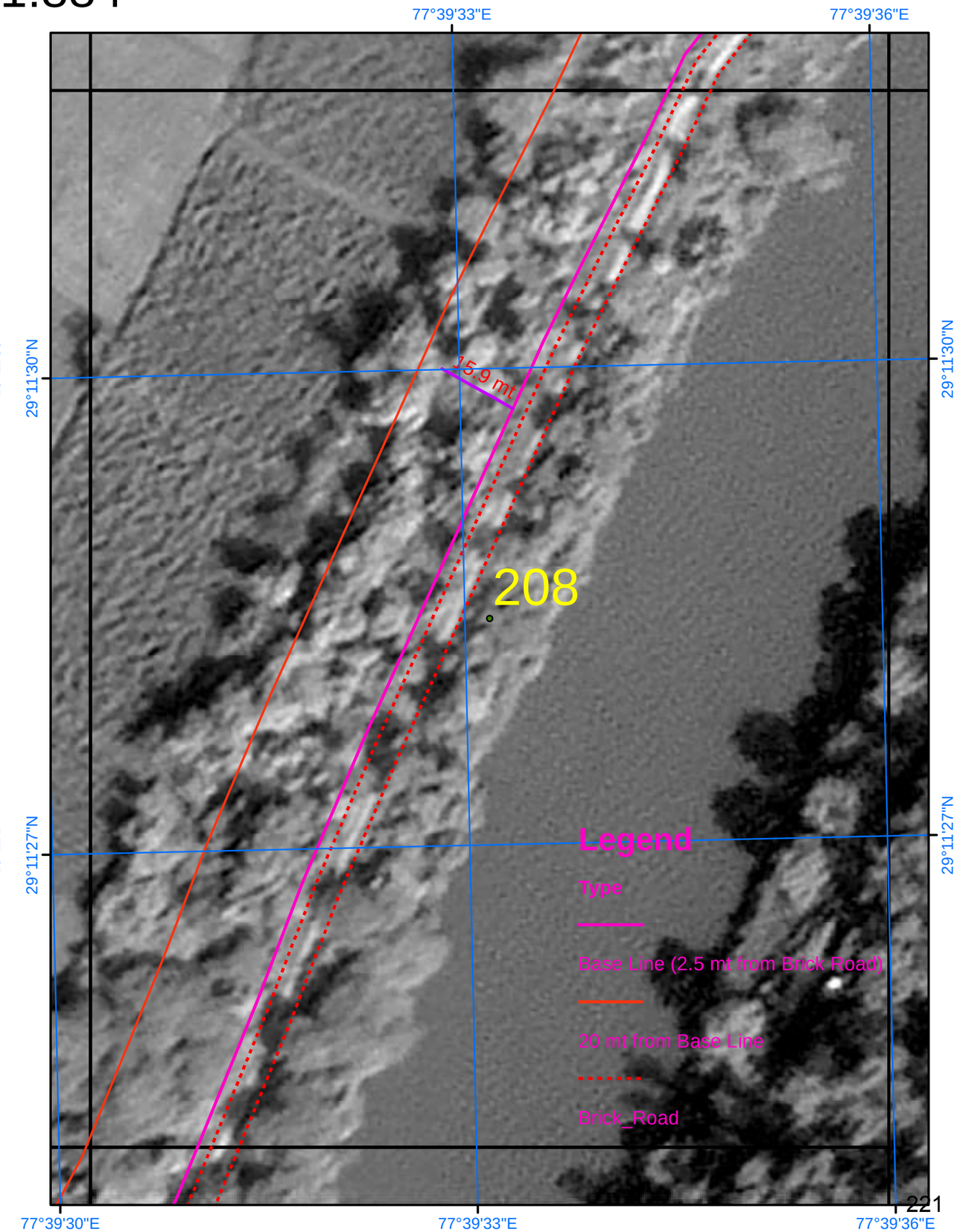


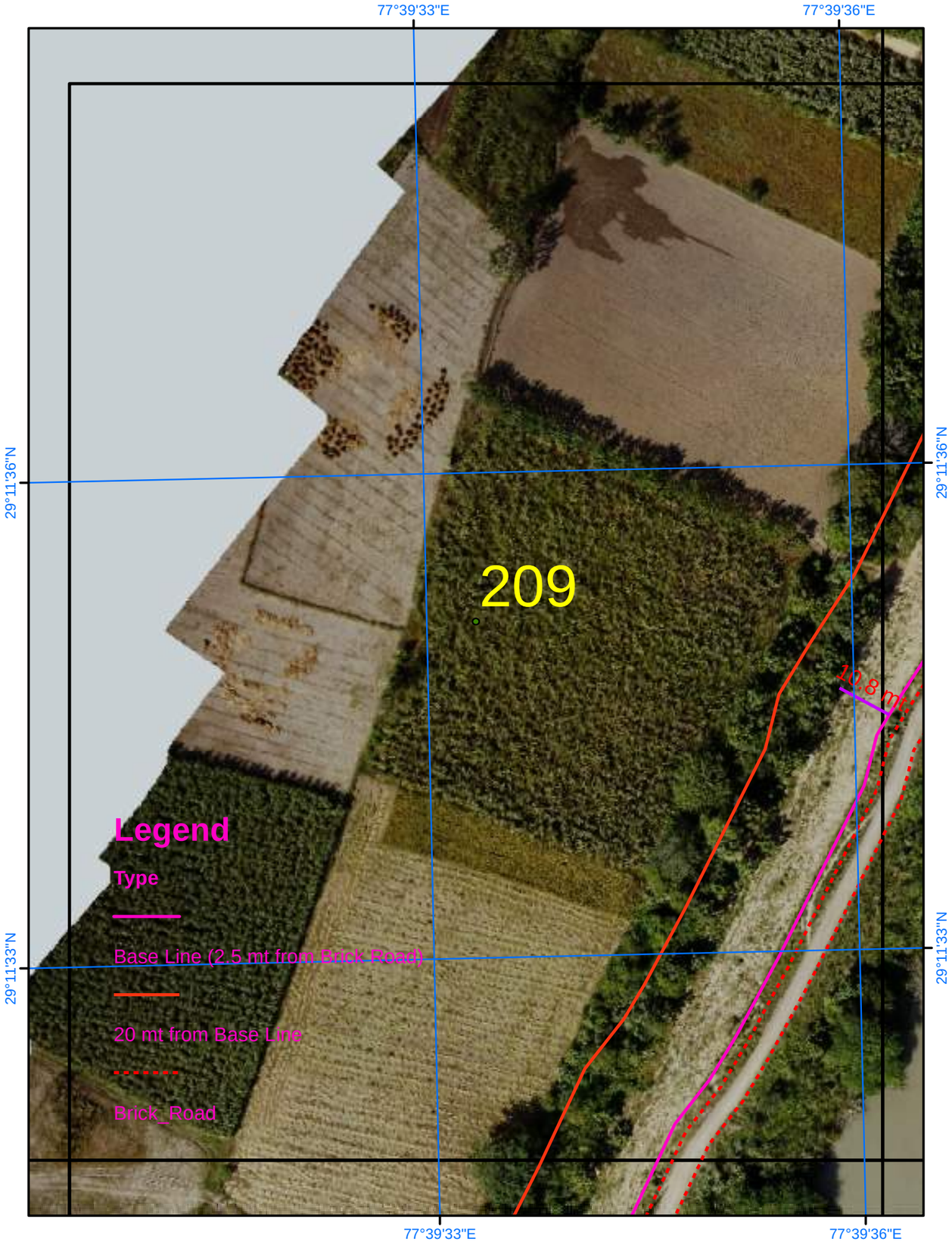
SURVEY OF INDIA

709

AREA_06_32

Scale 1:884

Drone Images Oct 2024



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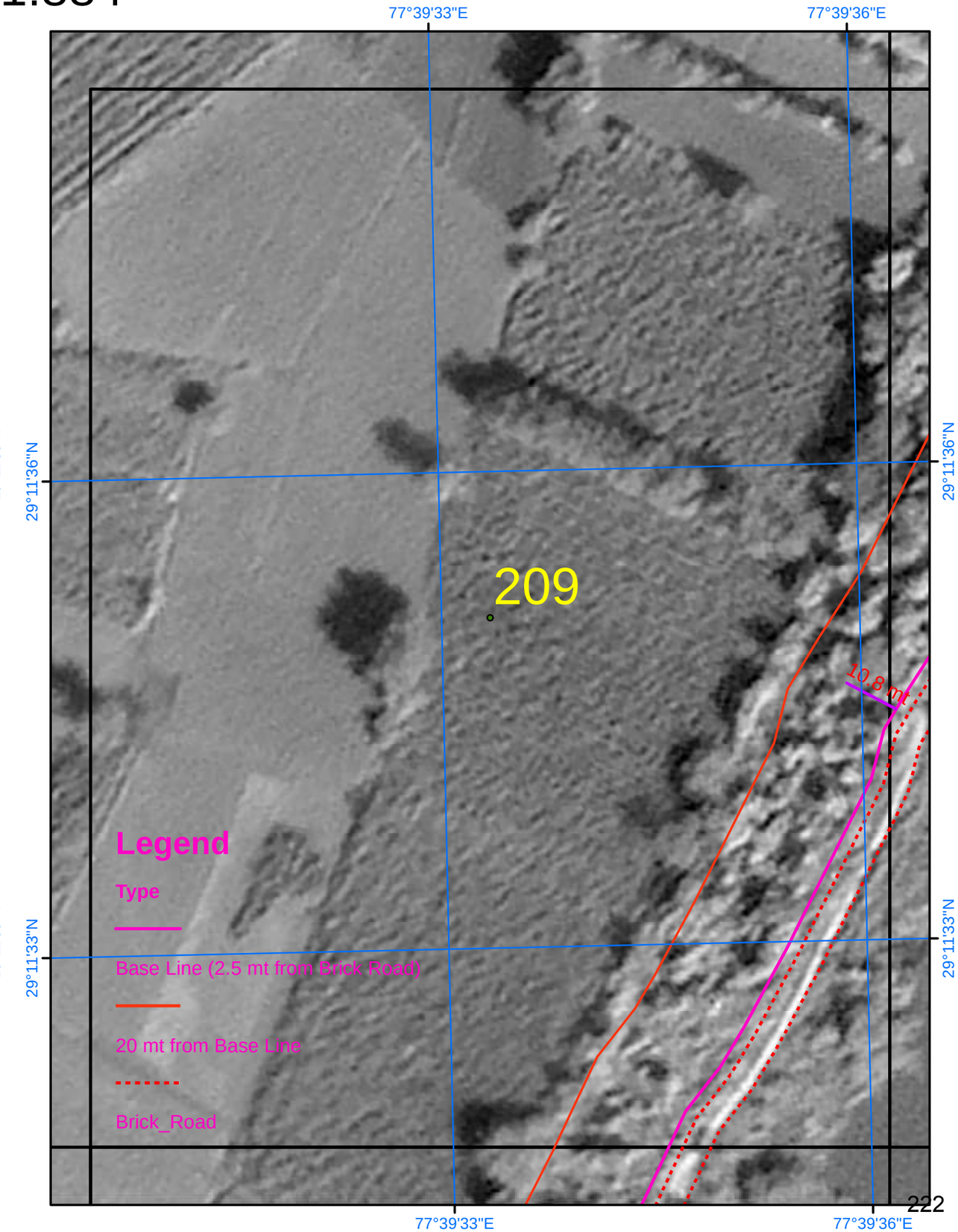

SURVEY OF INDIA

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AREA_06_33

Drone Images Oct 2024

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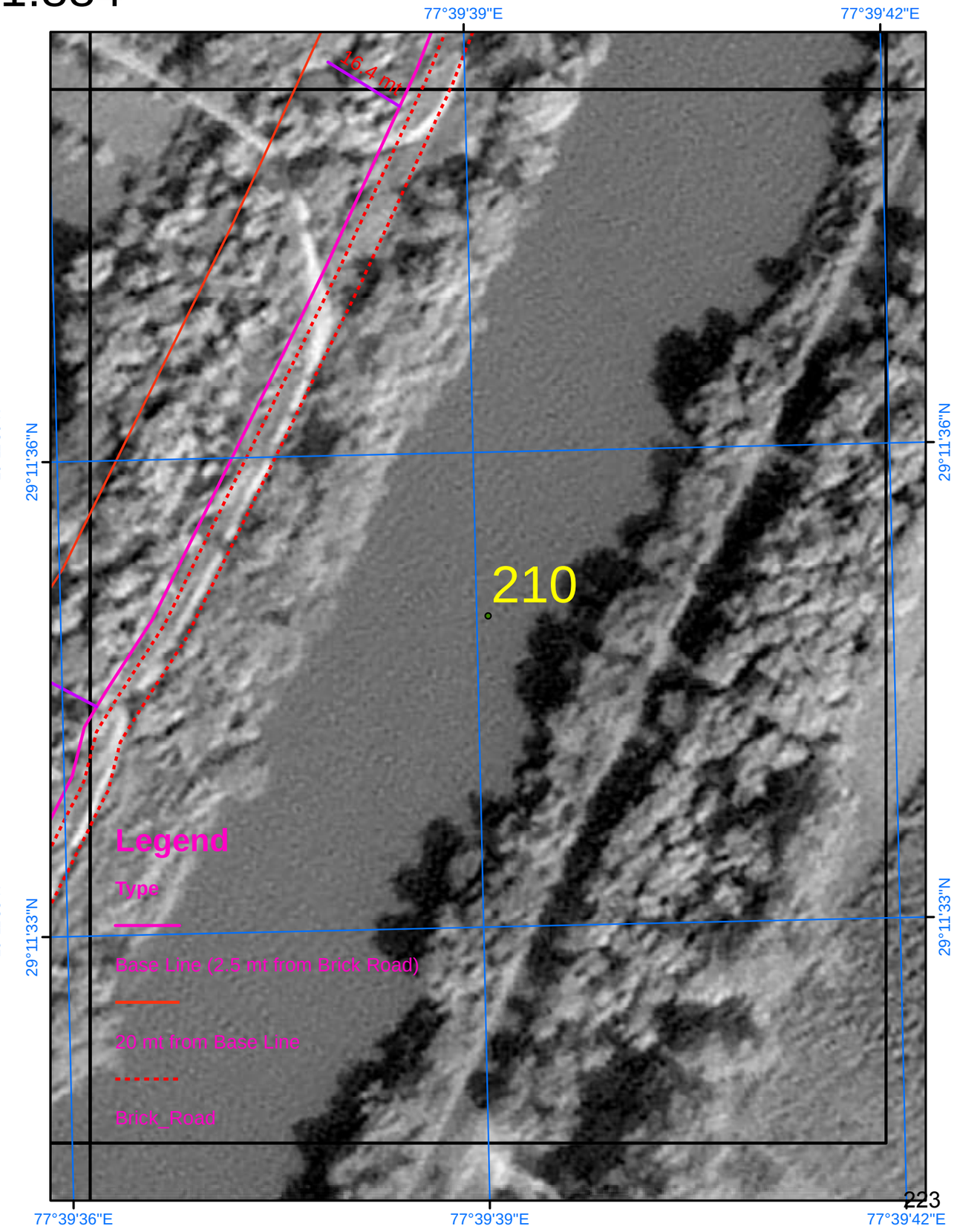

SURVEY OF INDIA

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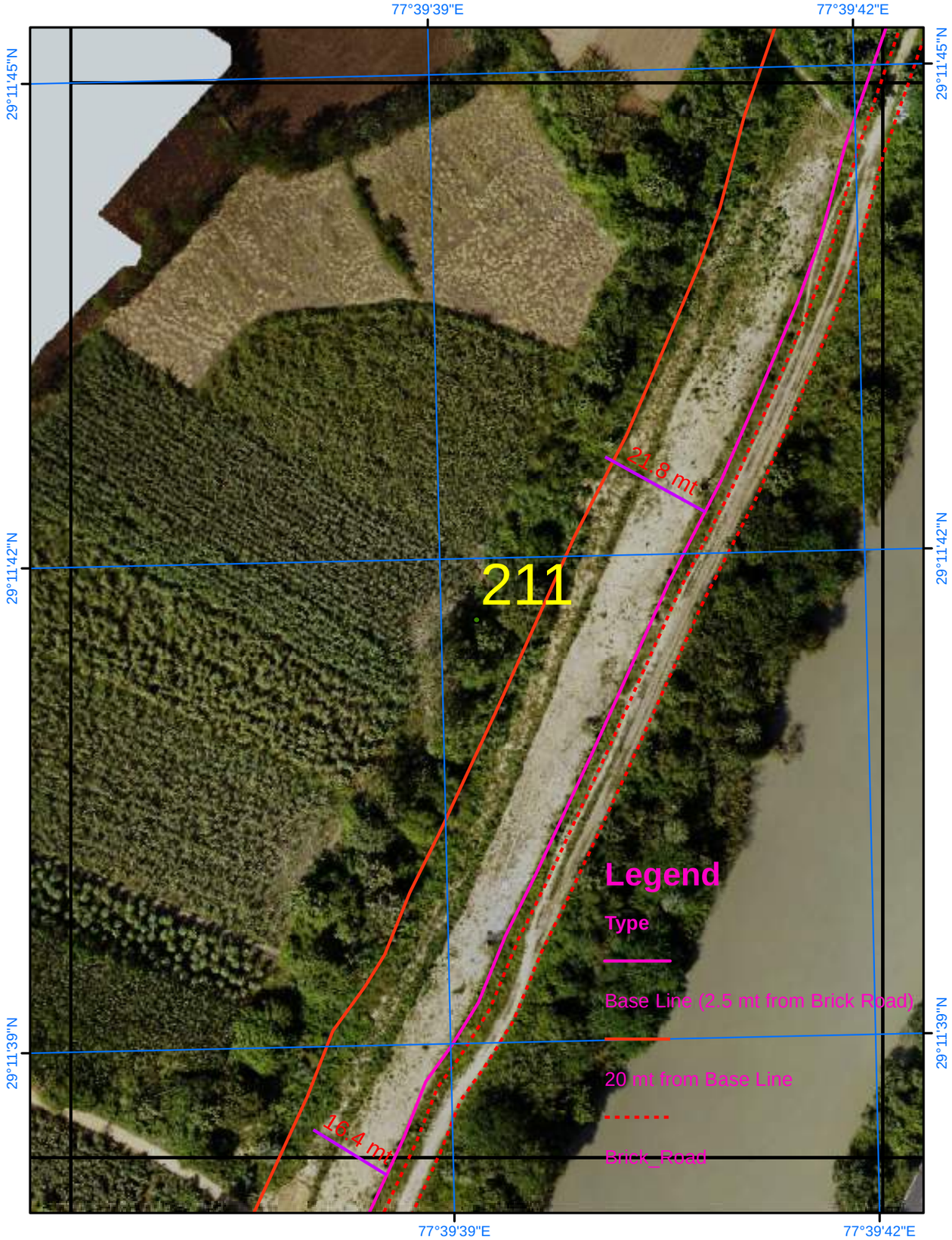
AREA_06_34

Drone Images Oct 2024



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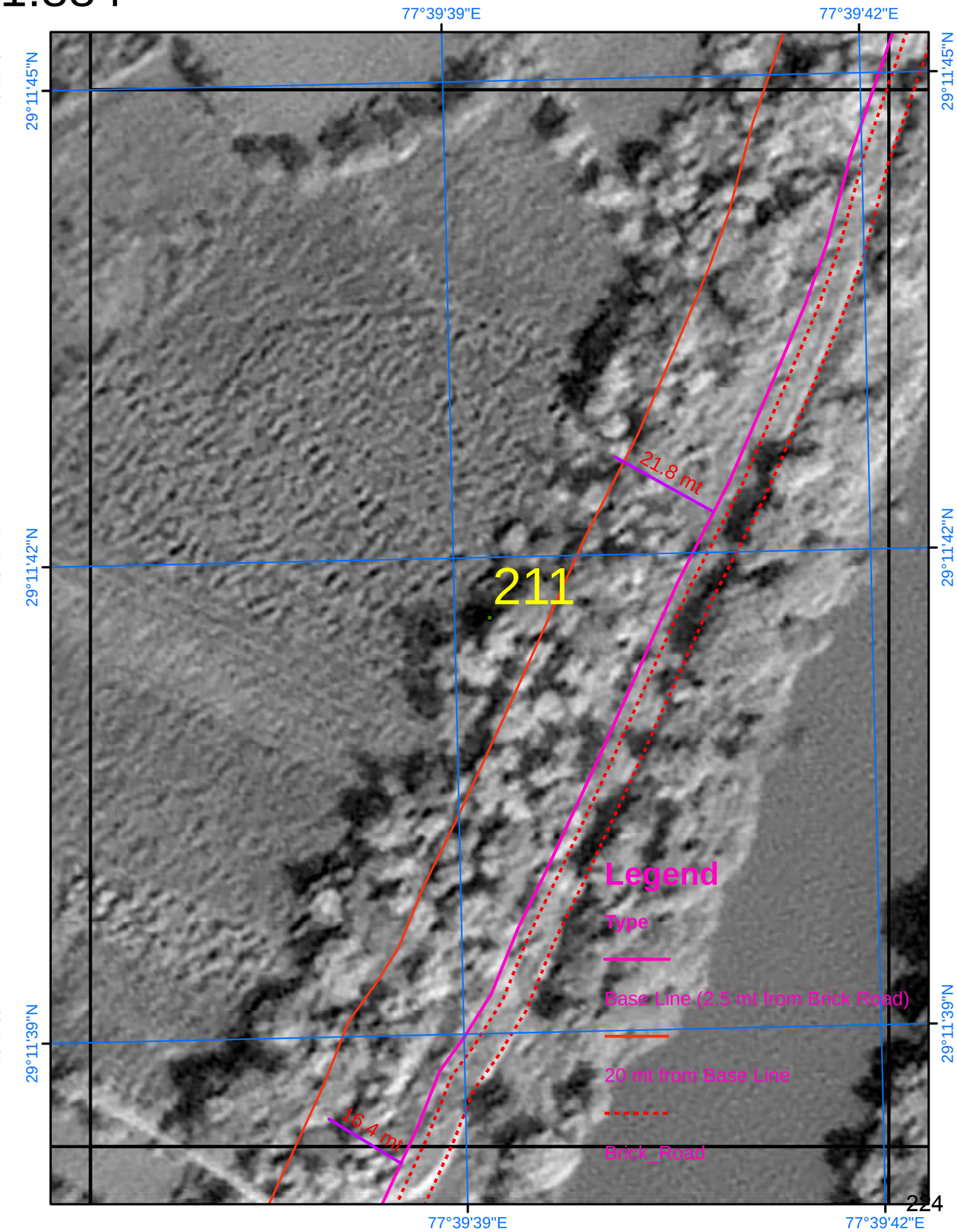

SURVEY OF INDIA

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AREA_06_35

Drone Images Oct 2024

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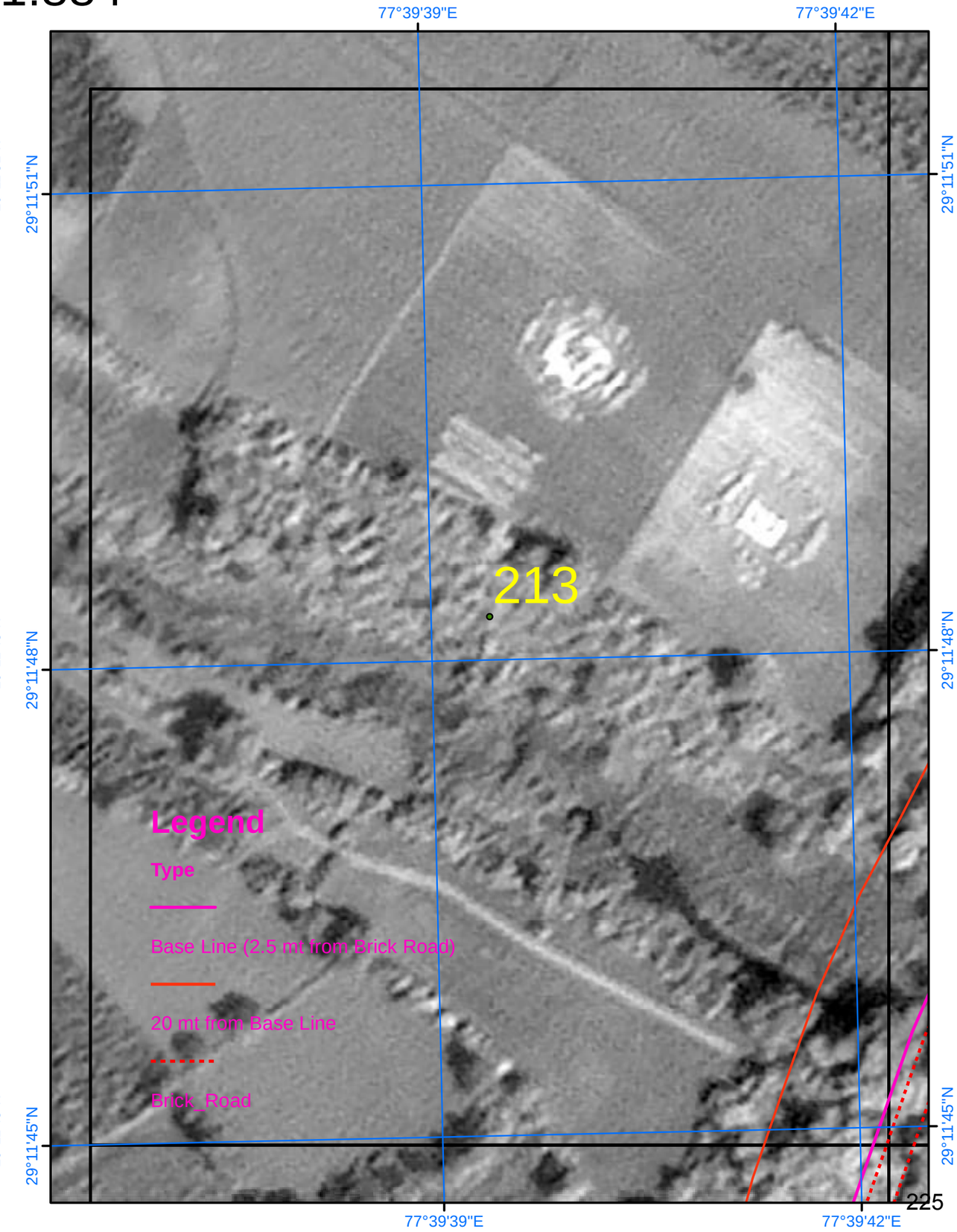
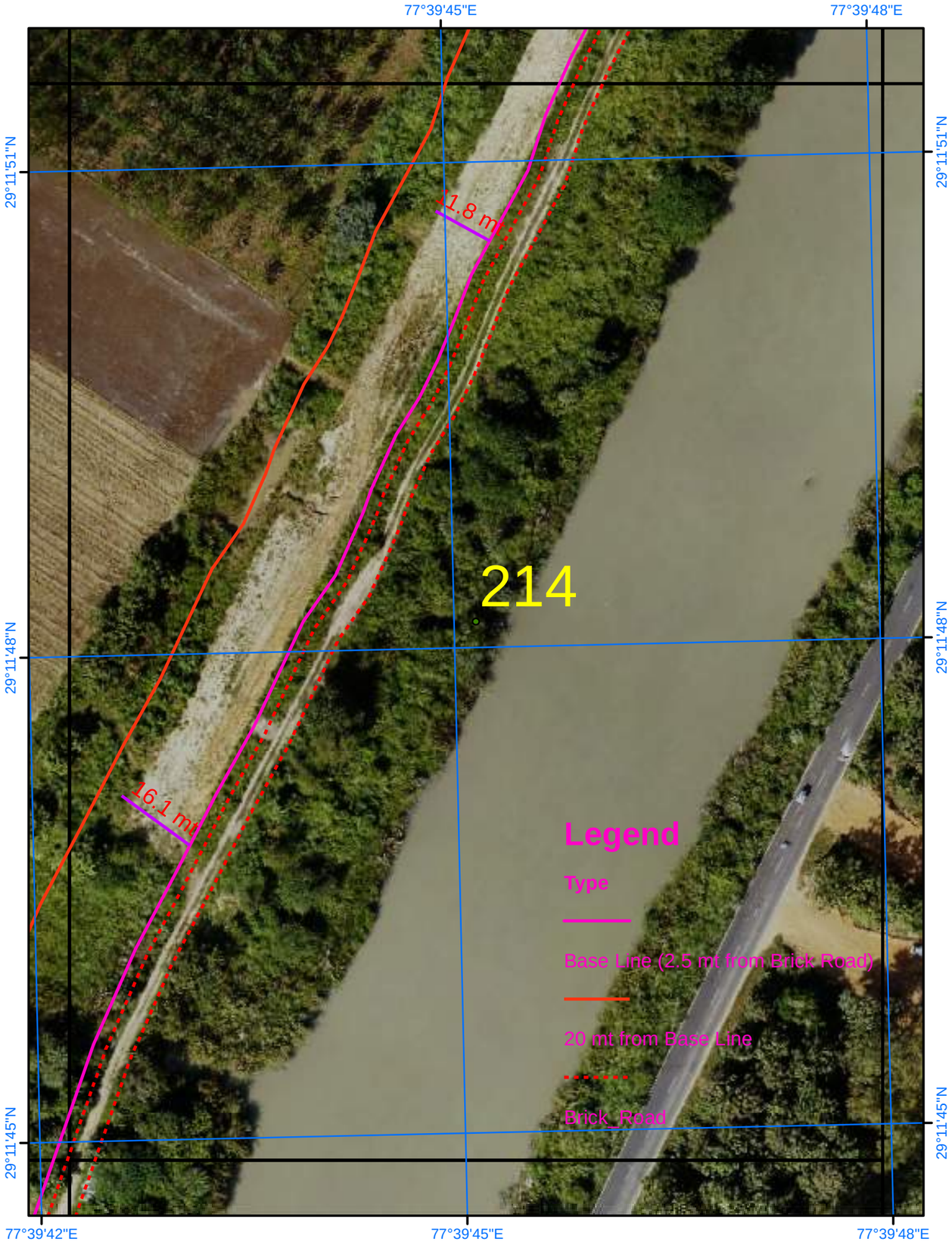


SURVEY OF INDIA

Scale 1:884

AREA_06_36

Drone Images Oct 2024



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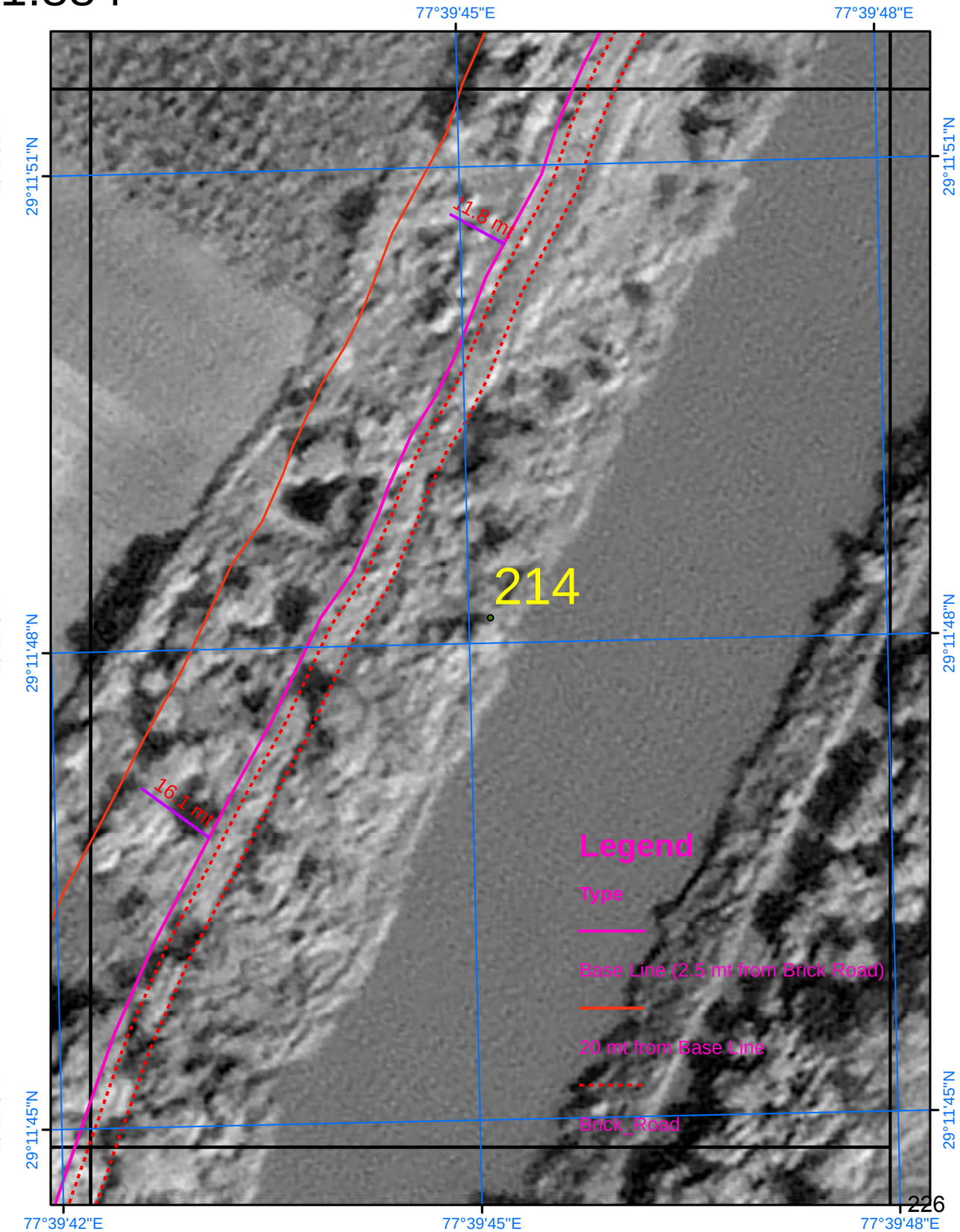

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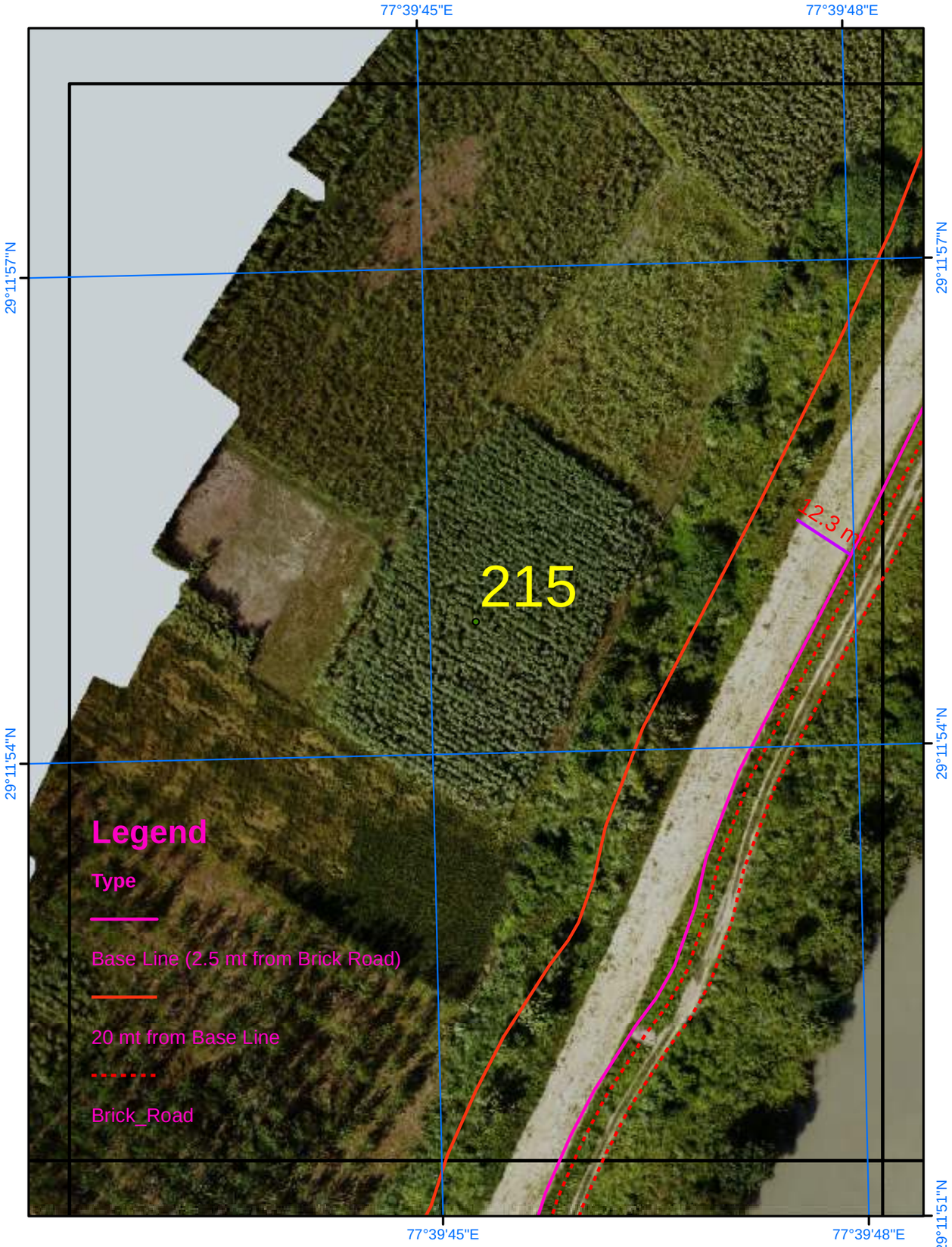
AREA_06_37

Drone Images Oct 2024



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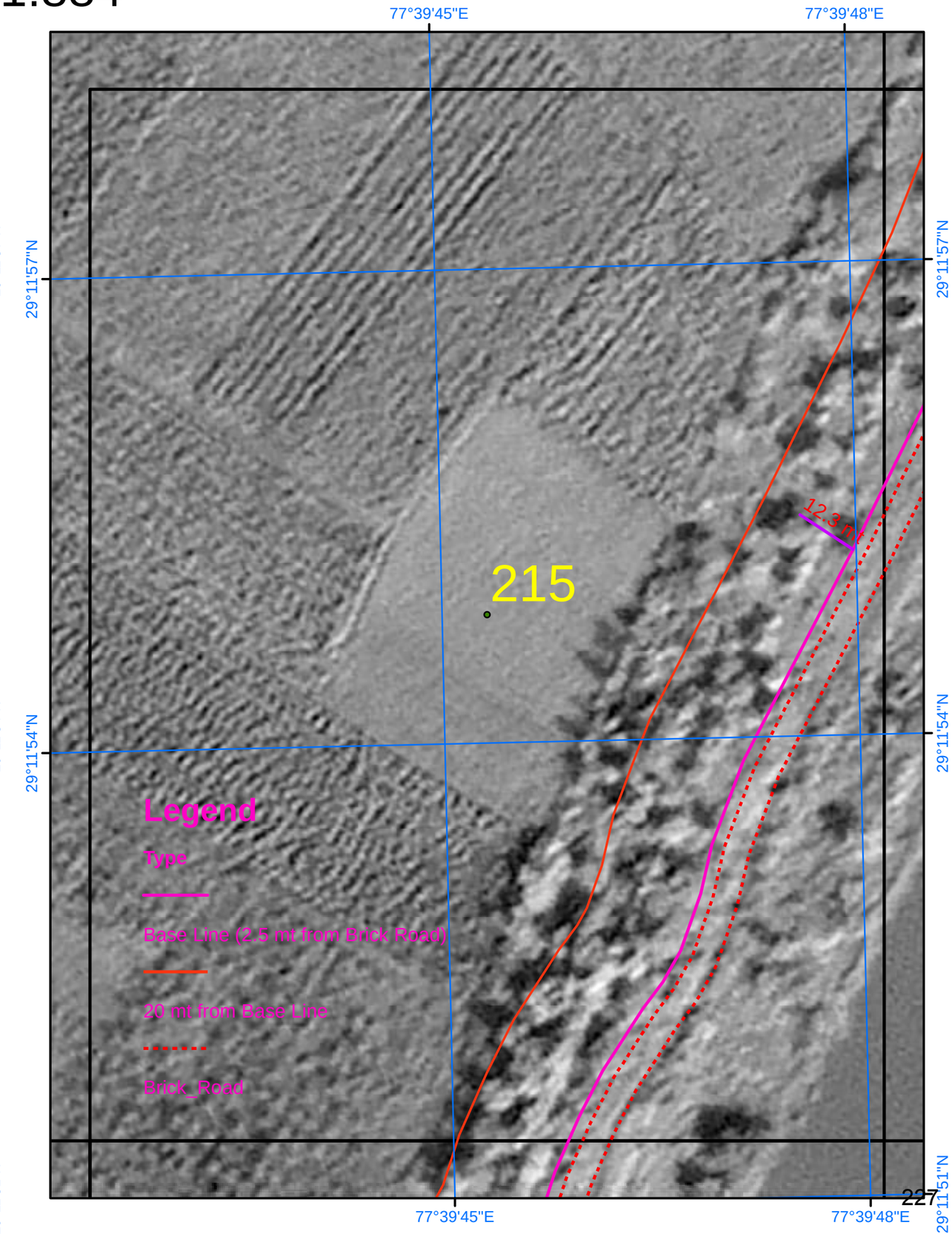
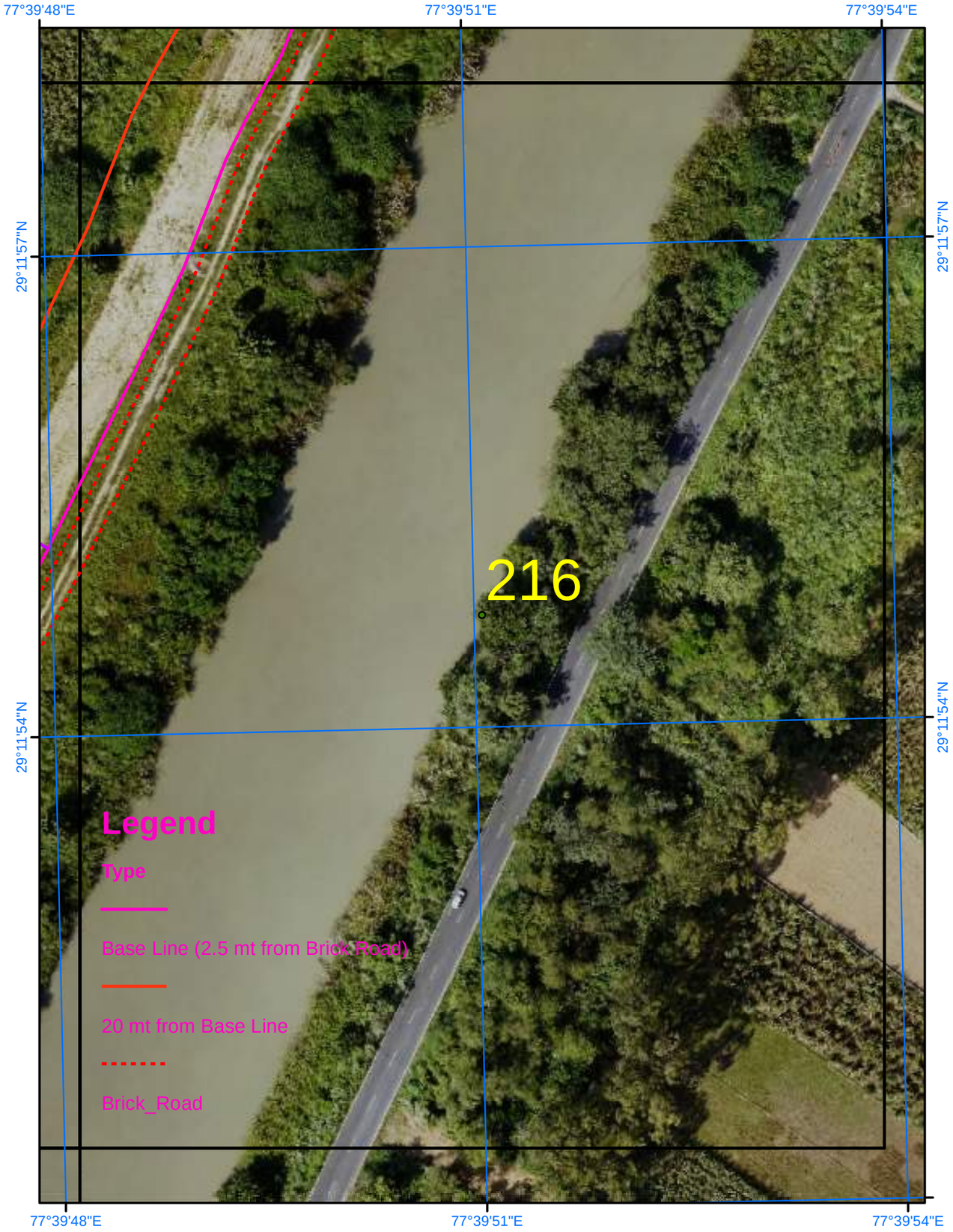


SURVEY OF INDIA

Scale 1:884

AREA_06_38

Drone Images Oct 2024



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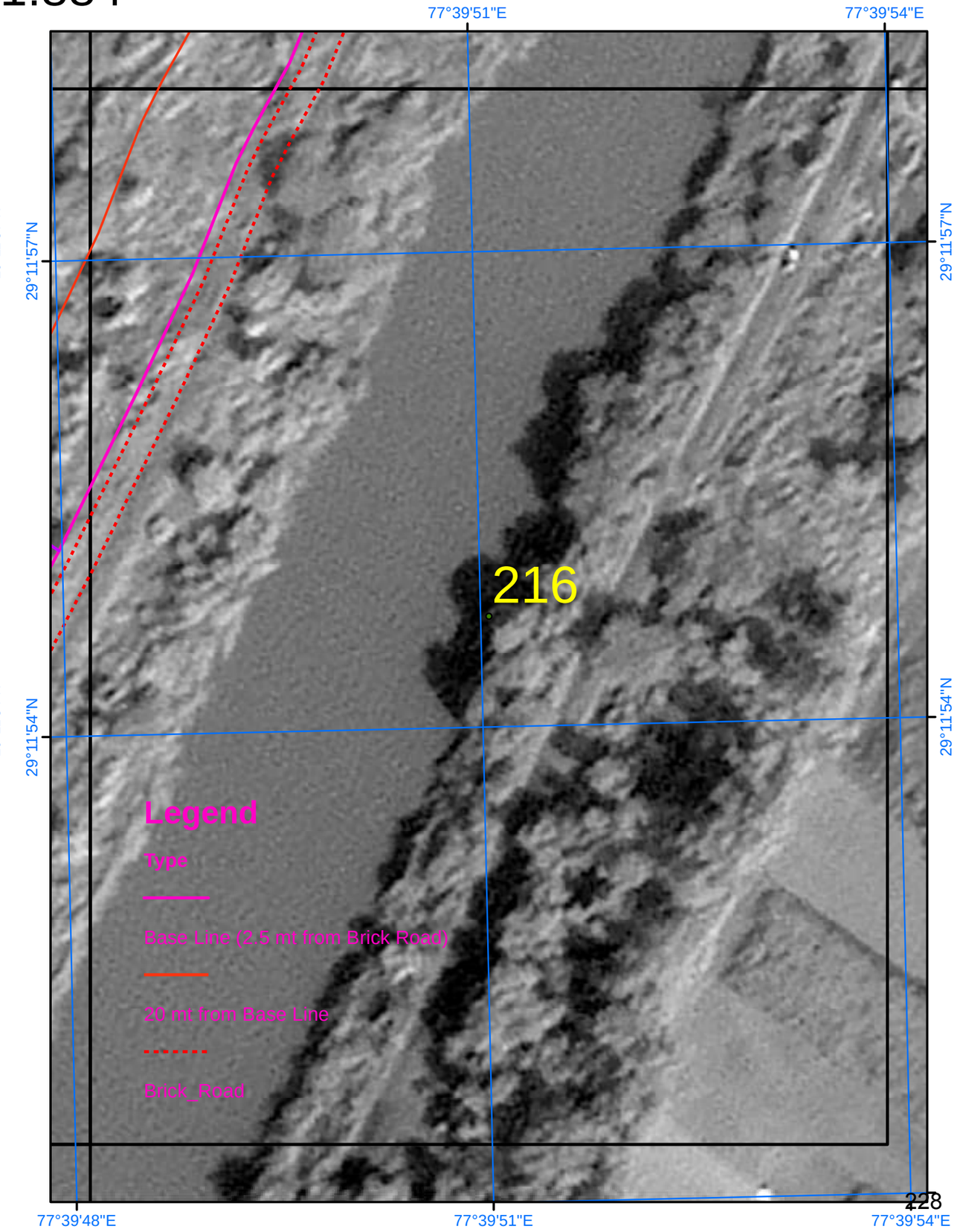

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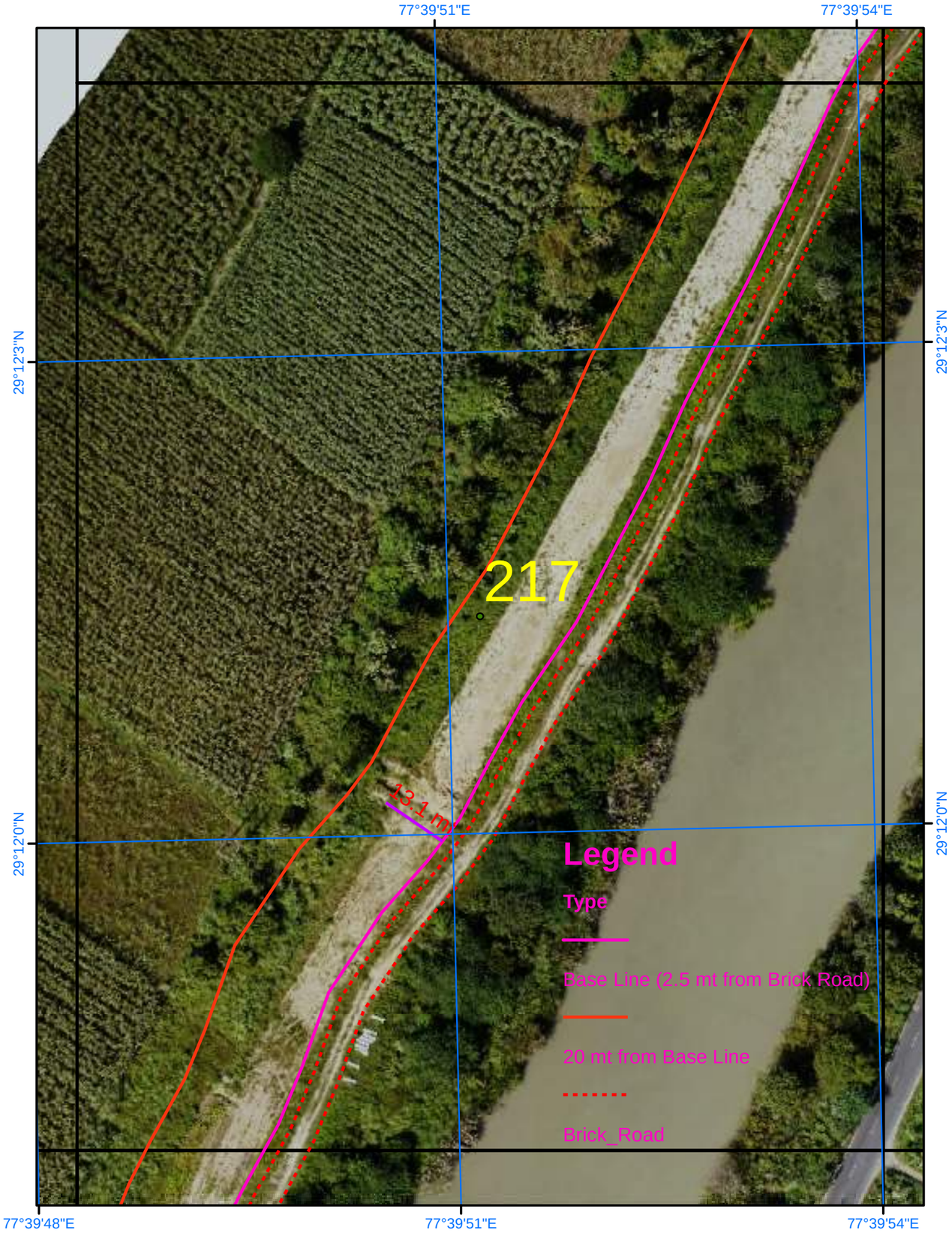
AREA_06_39

Drone Images Oct 2024



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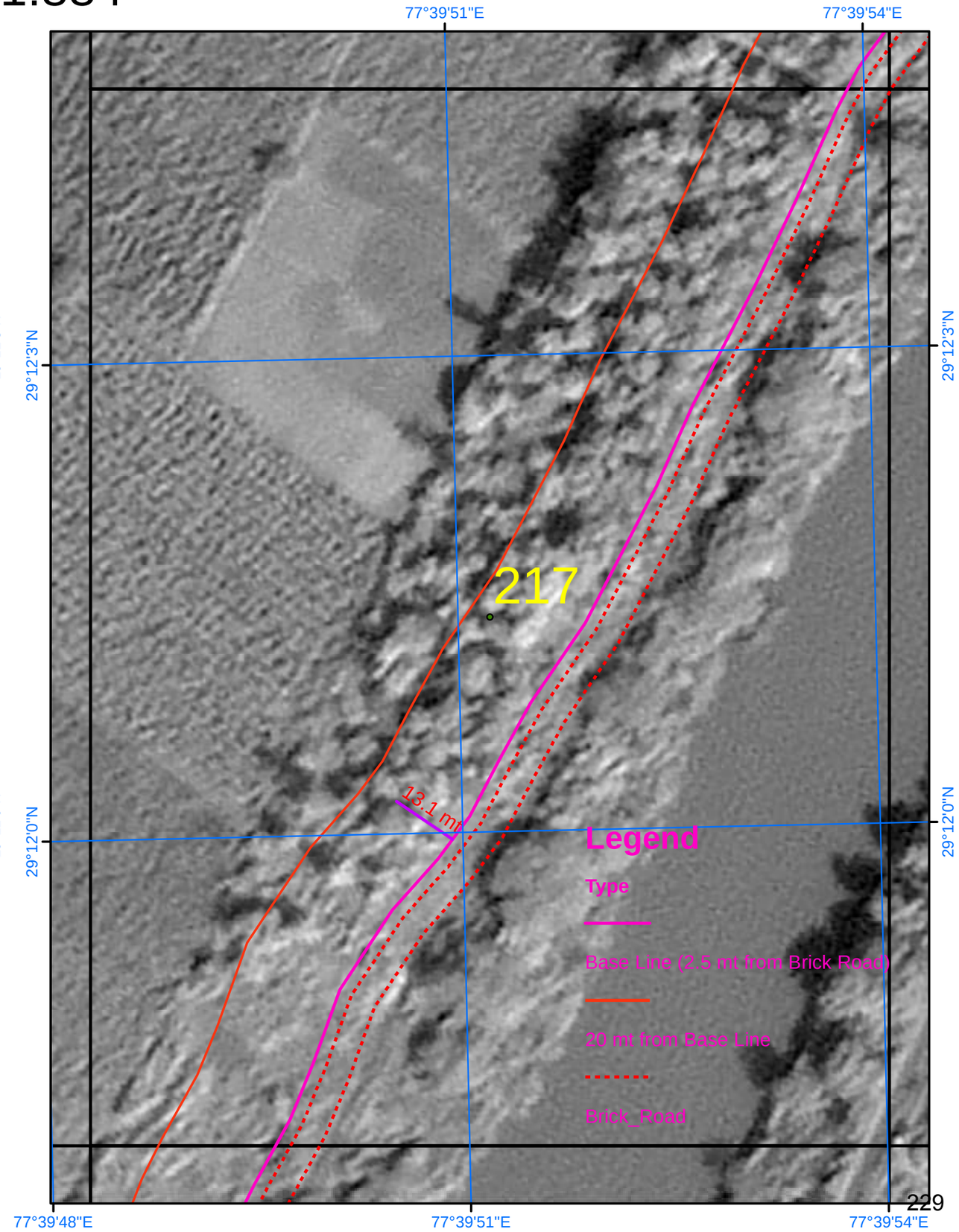

SURVEY OF INDIA

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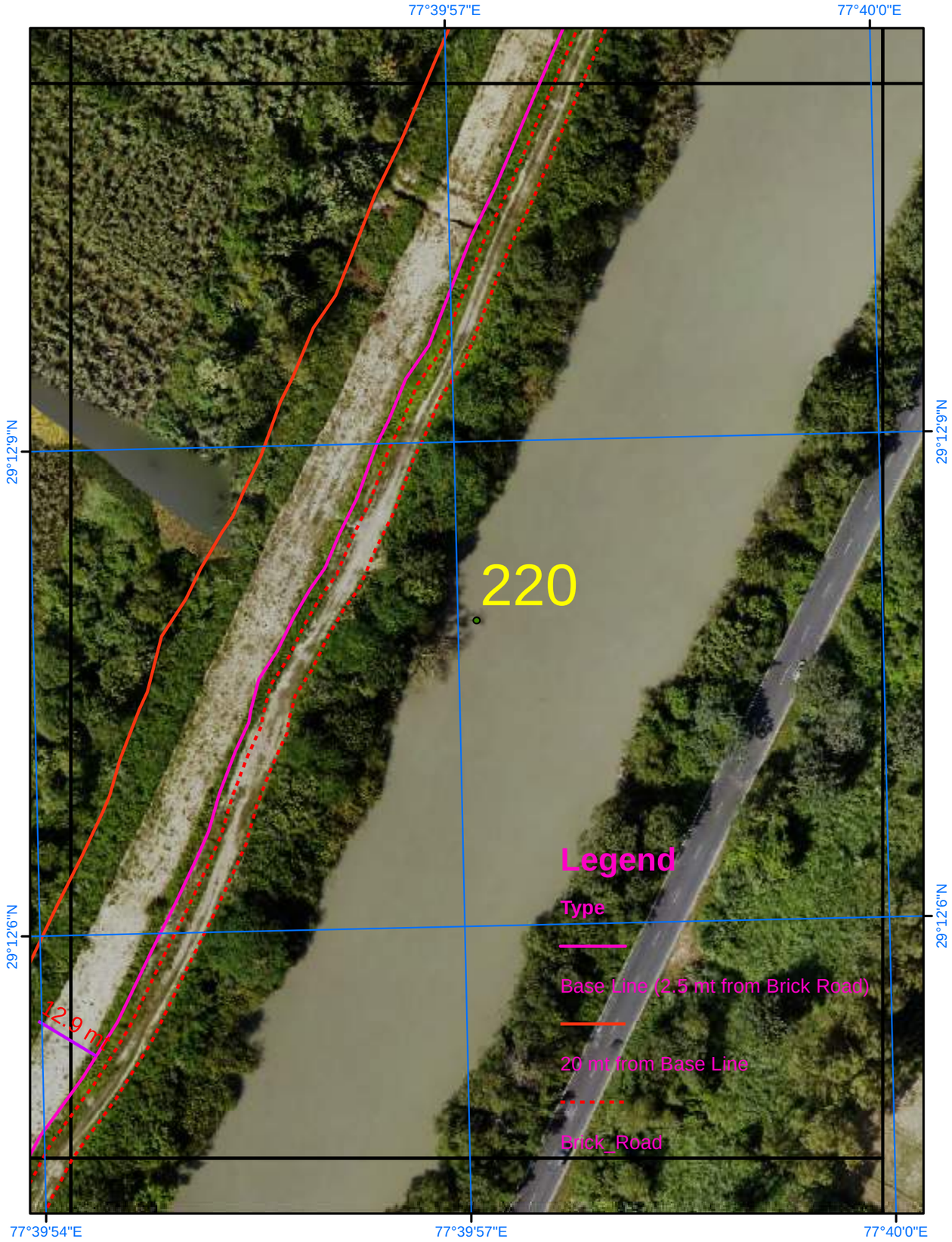
AREA_06_40

Drone Images Oct 2024



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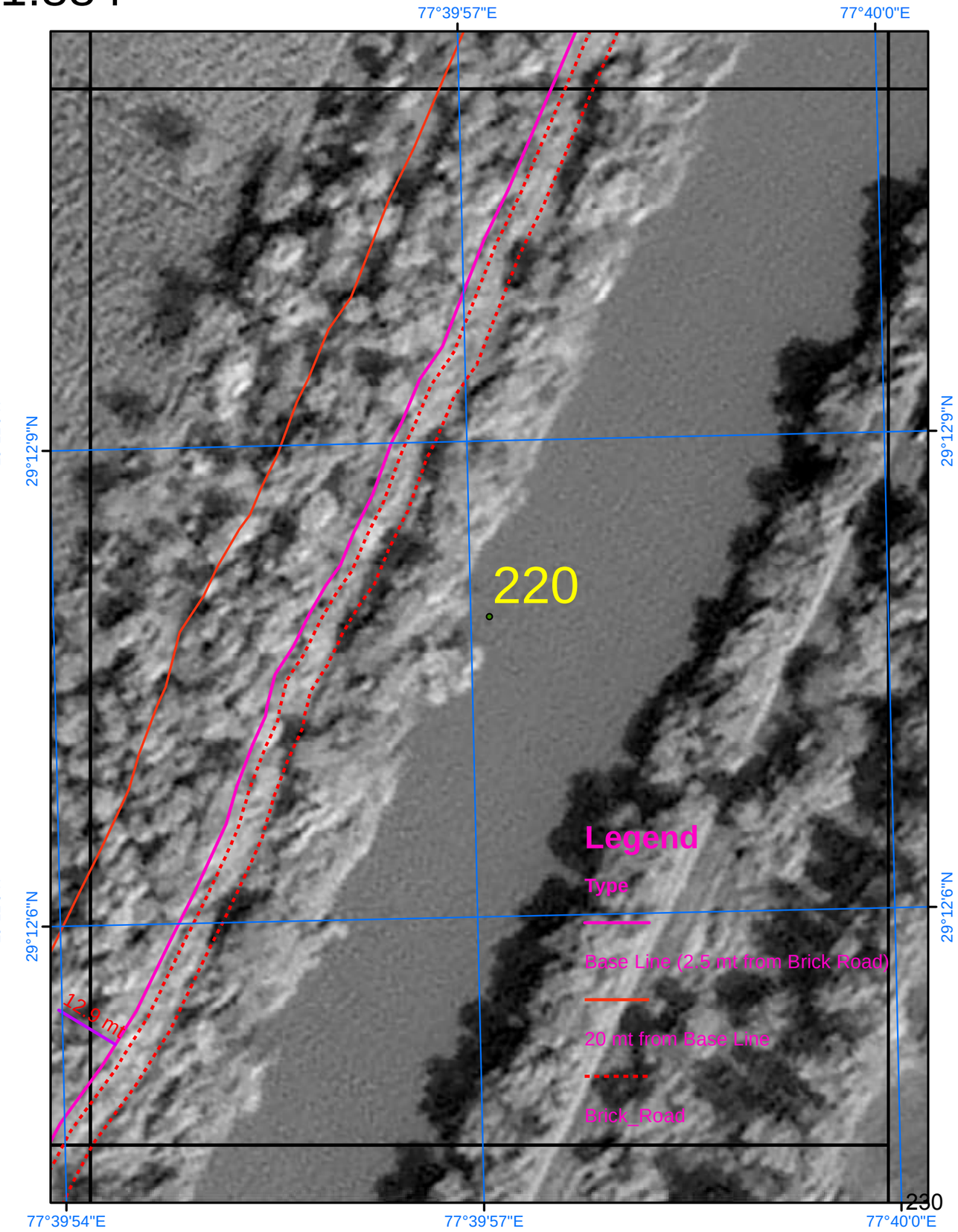

SURVEY OF INDIA

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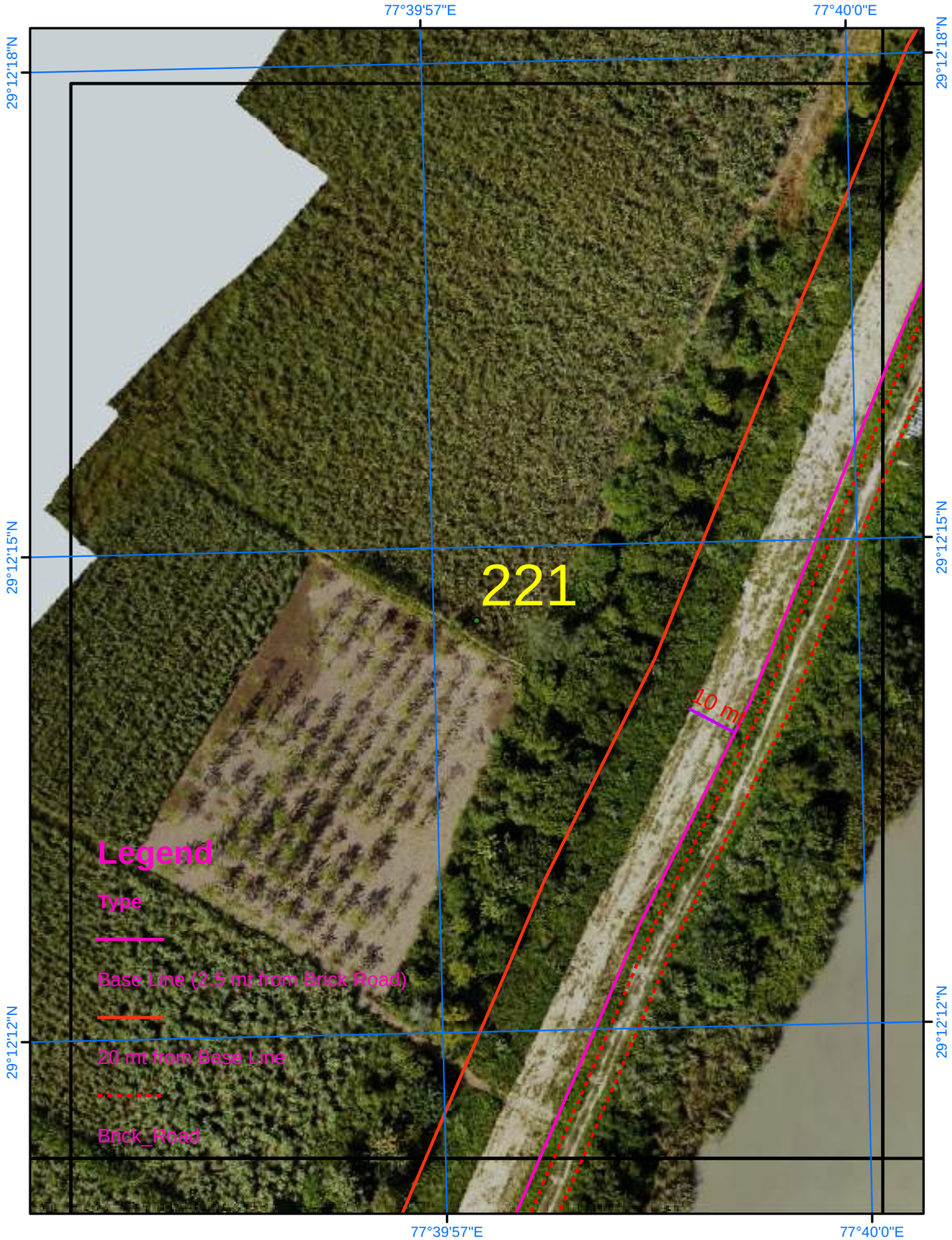
AREA_06_41

Drone Images Oct 2024



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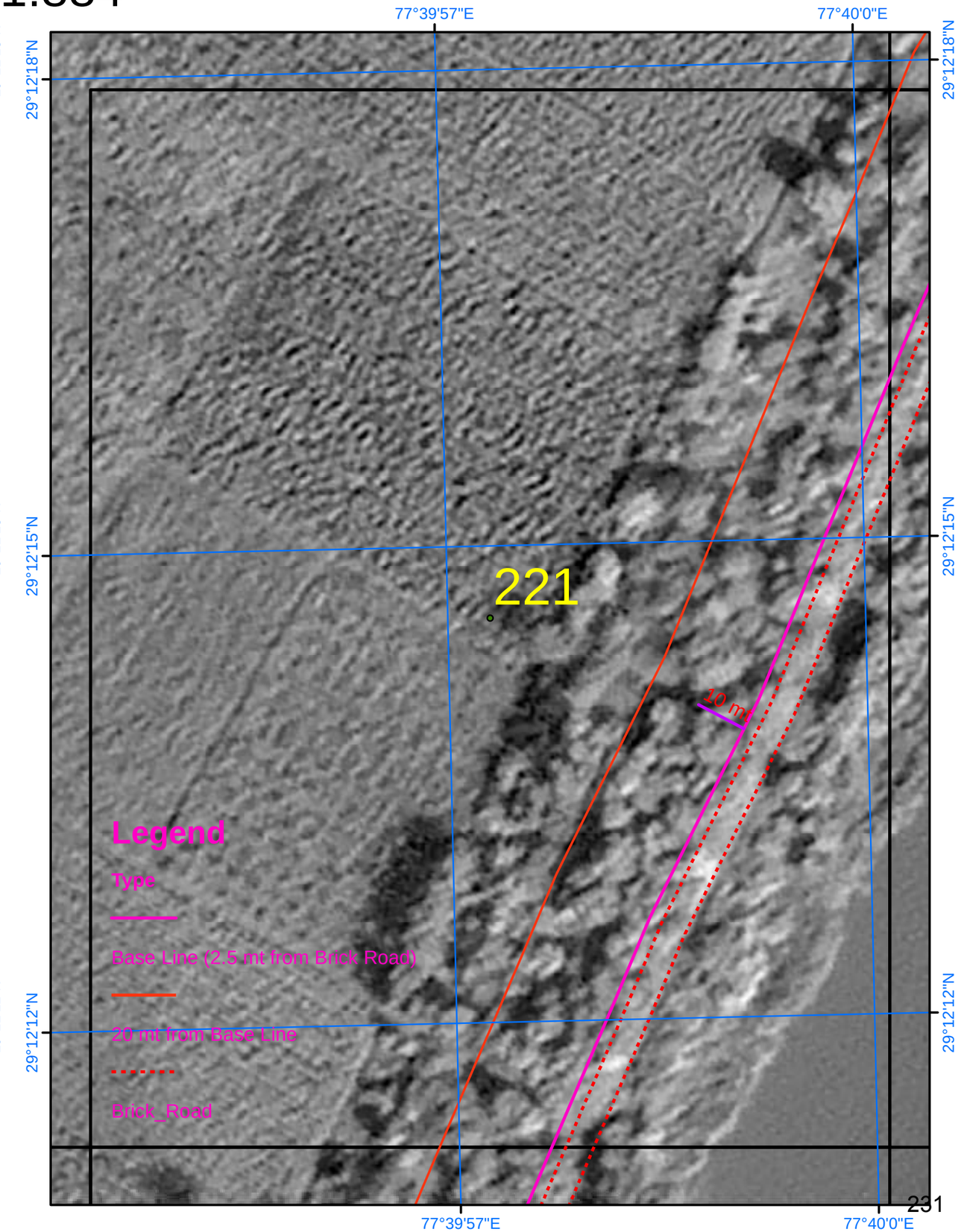
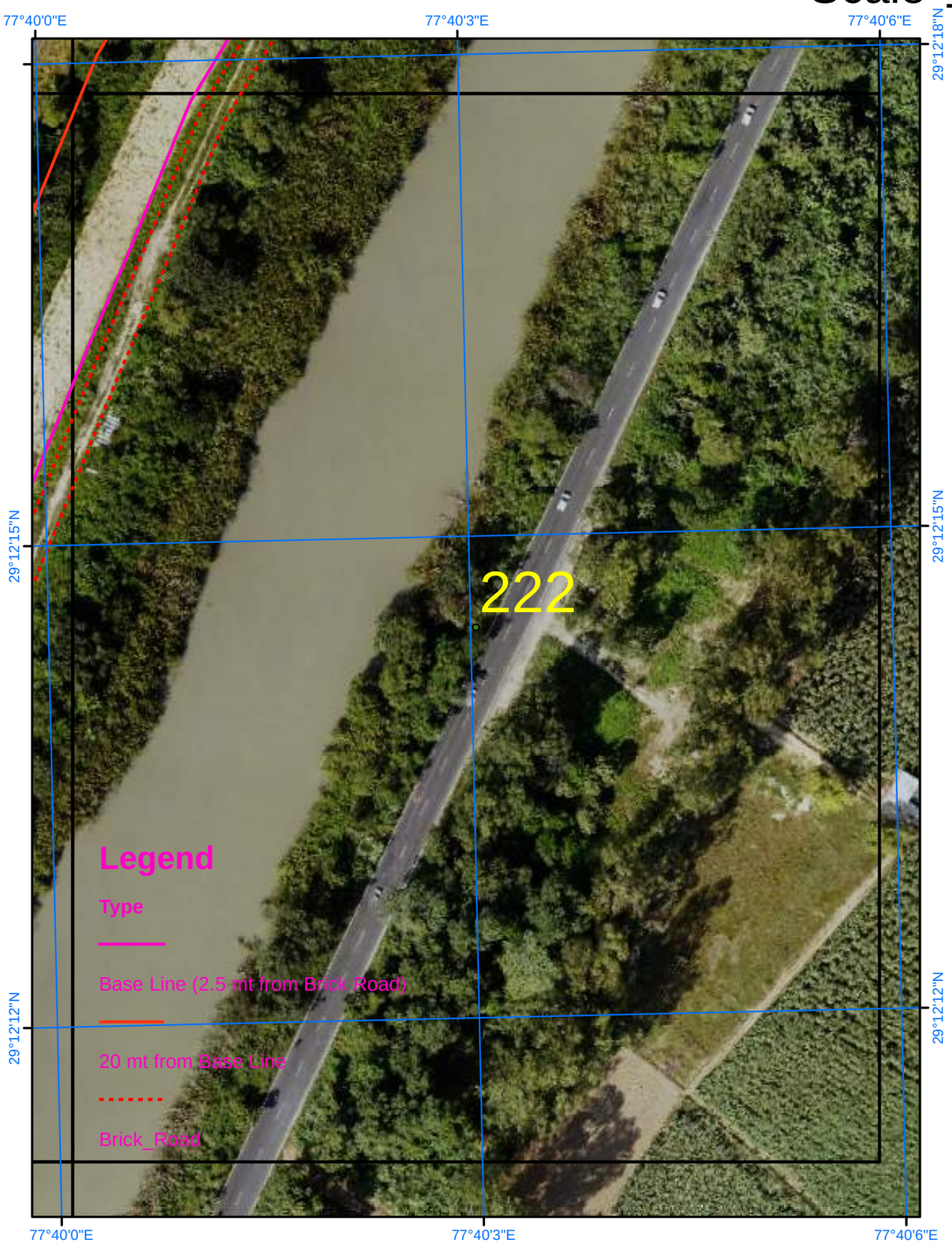


SURVEY OF INDIA

Scale 1:884

AREA_06_42

Drone Images Oct 2024



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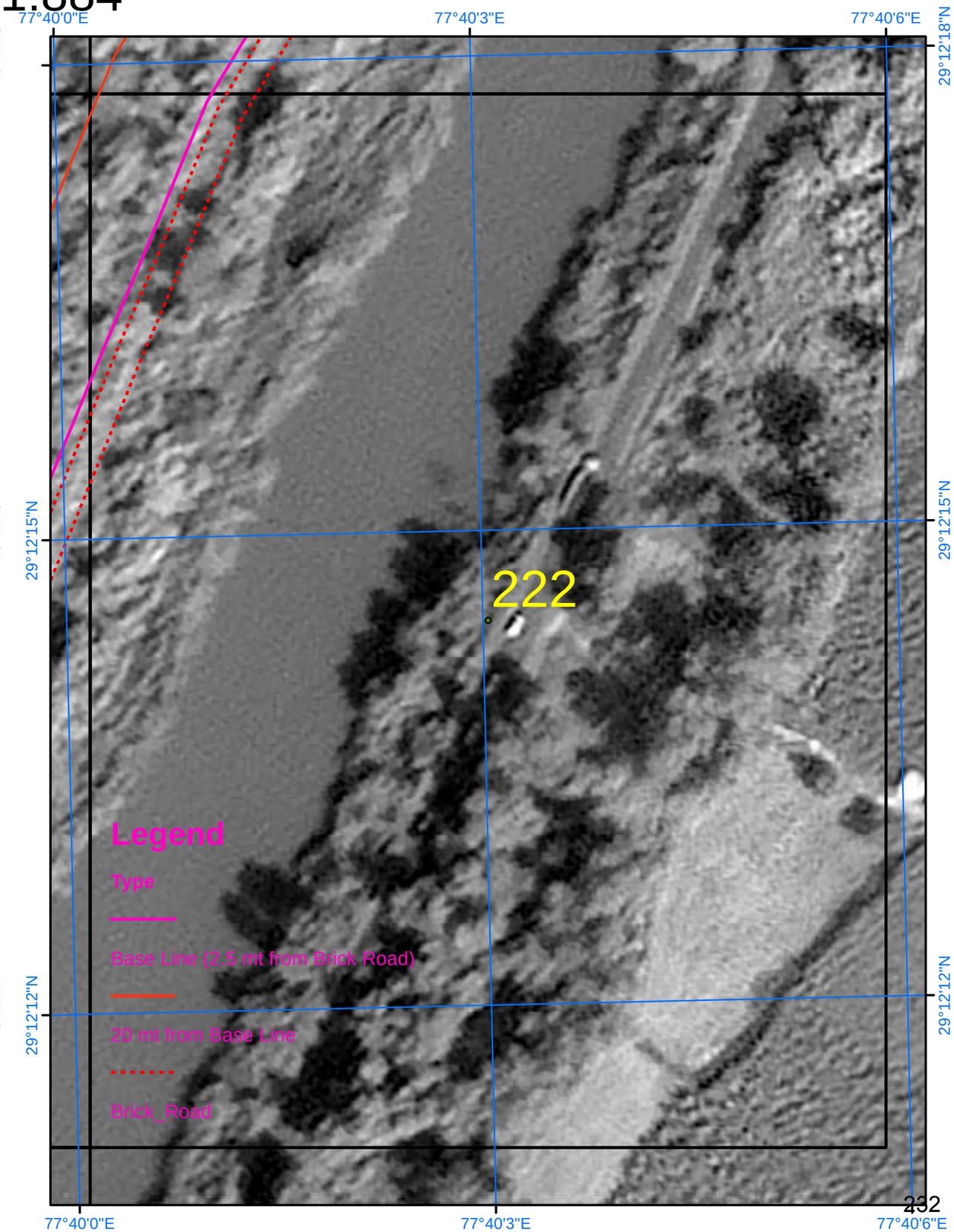


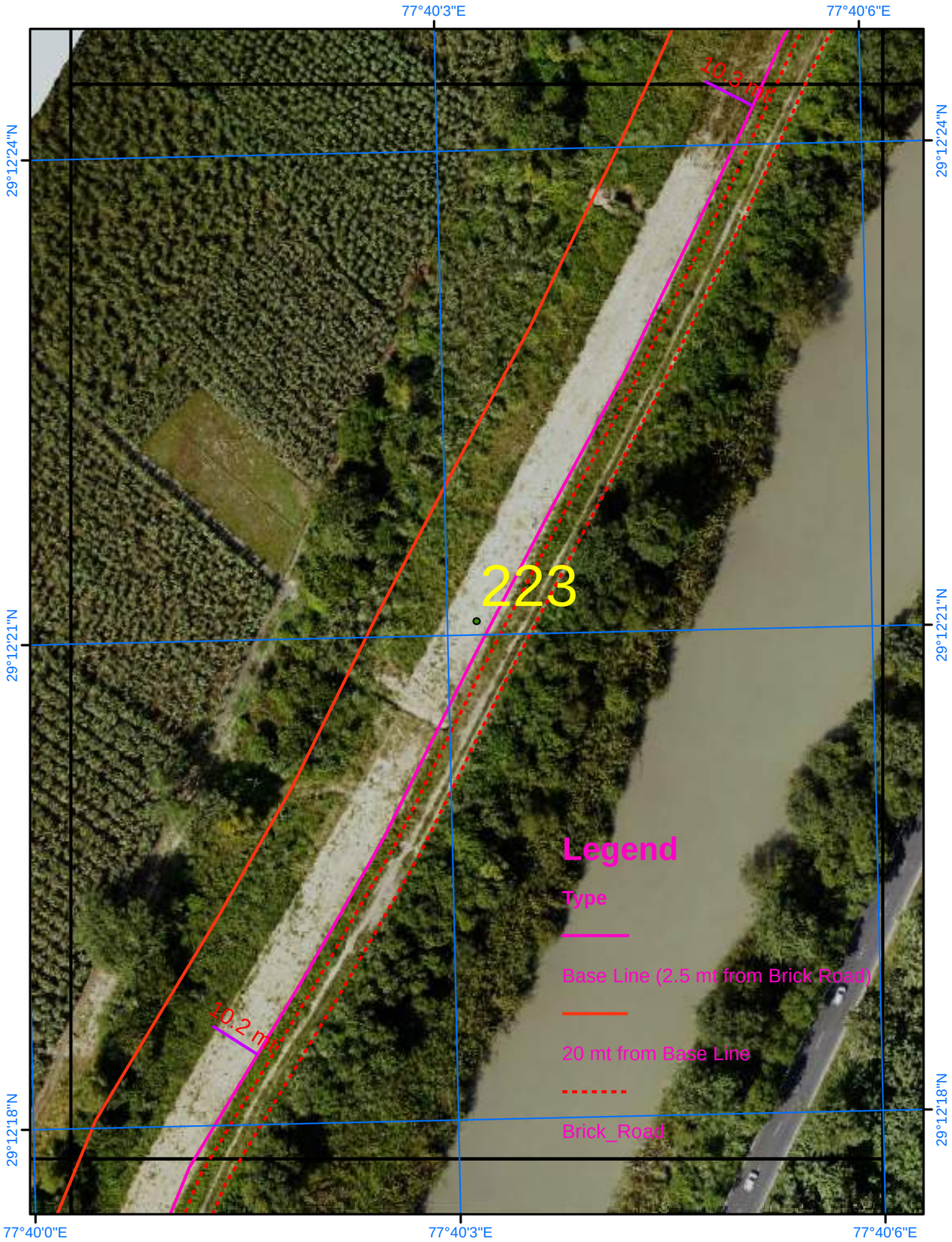
SURVEY OF INDIA

720

Scale 1:884

AREA_06_43

Drone Images Oct 2024



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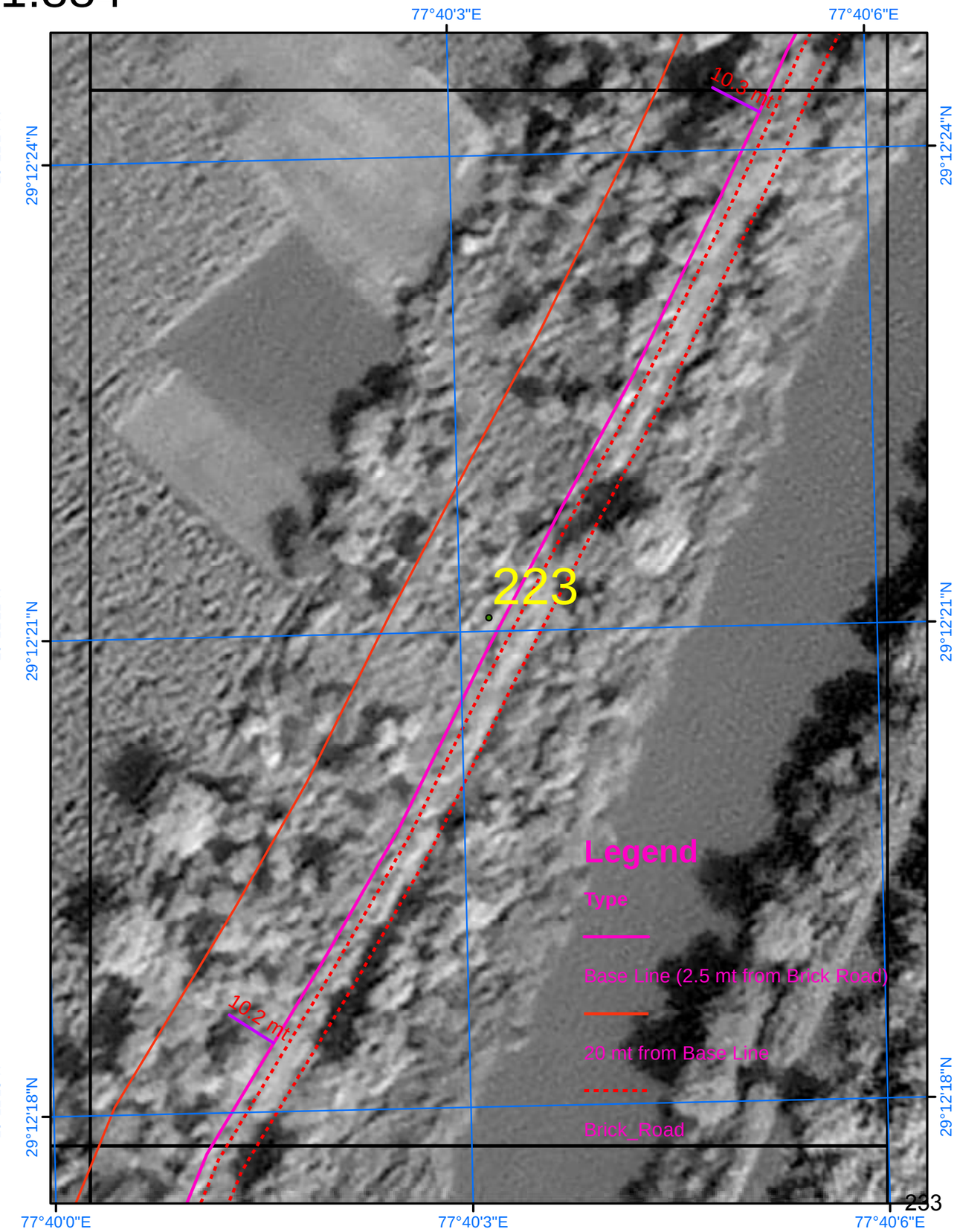
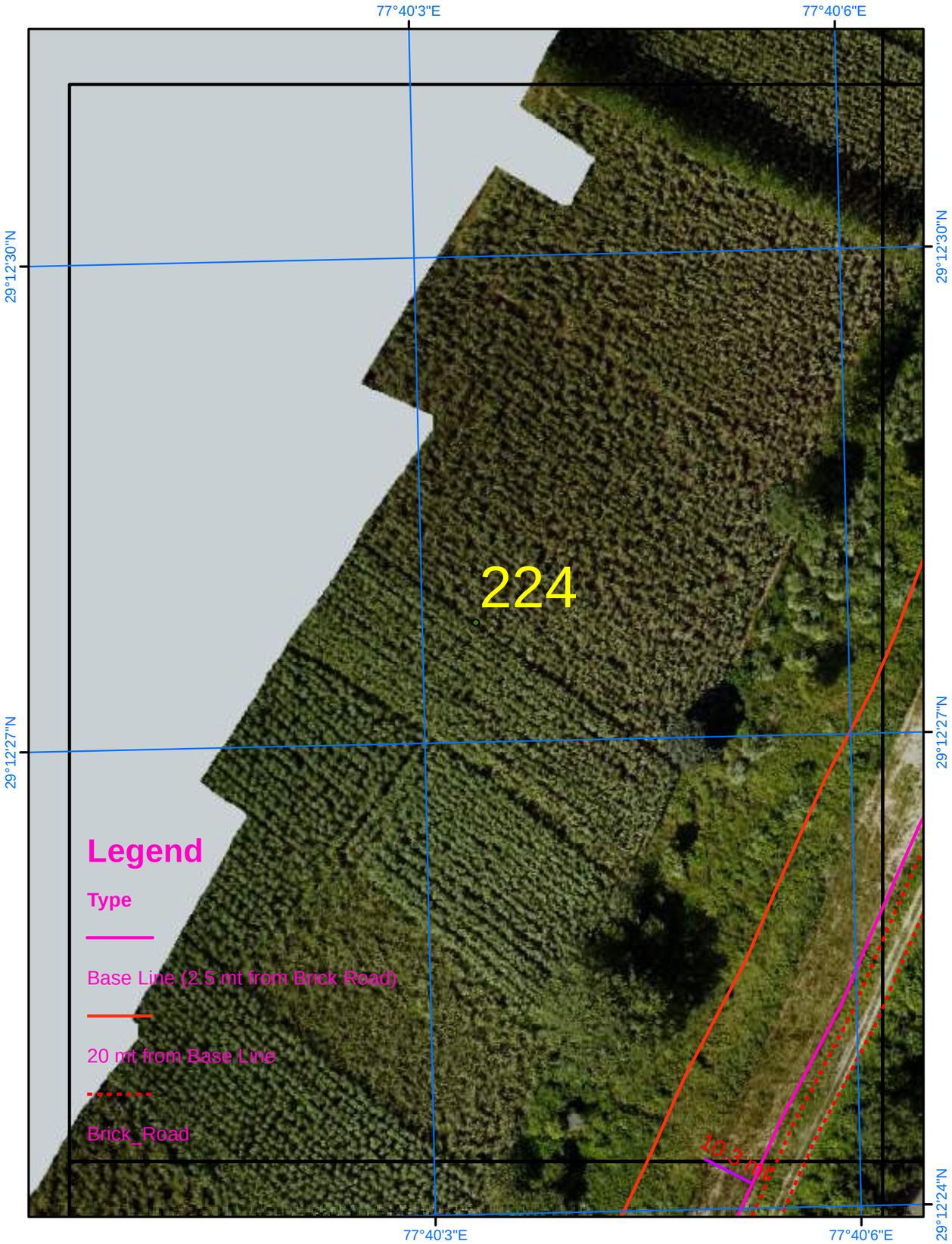


SURVEY OF INDIA

Scale 1:884

AREA_06_44

Drone Images Oct 2024



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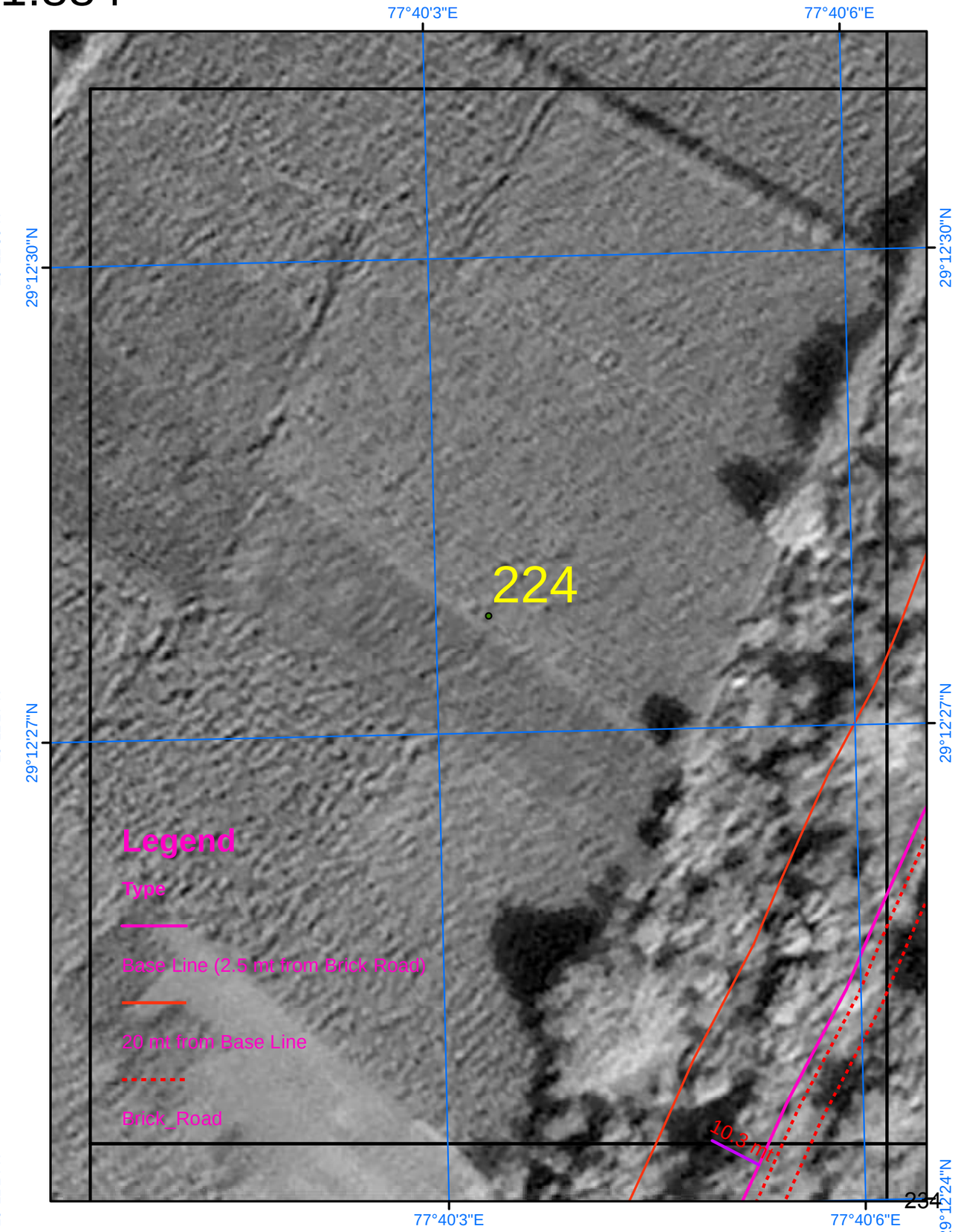

SURVEY OF INDIA

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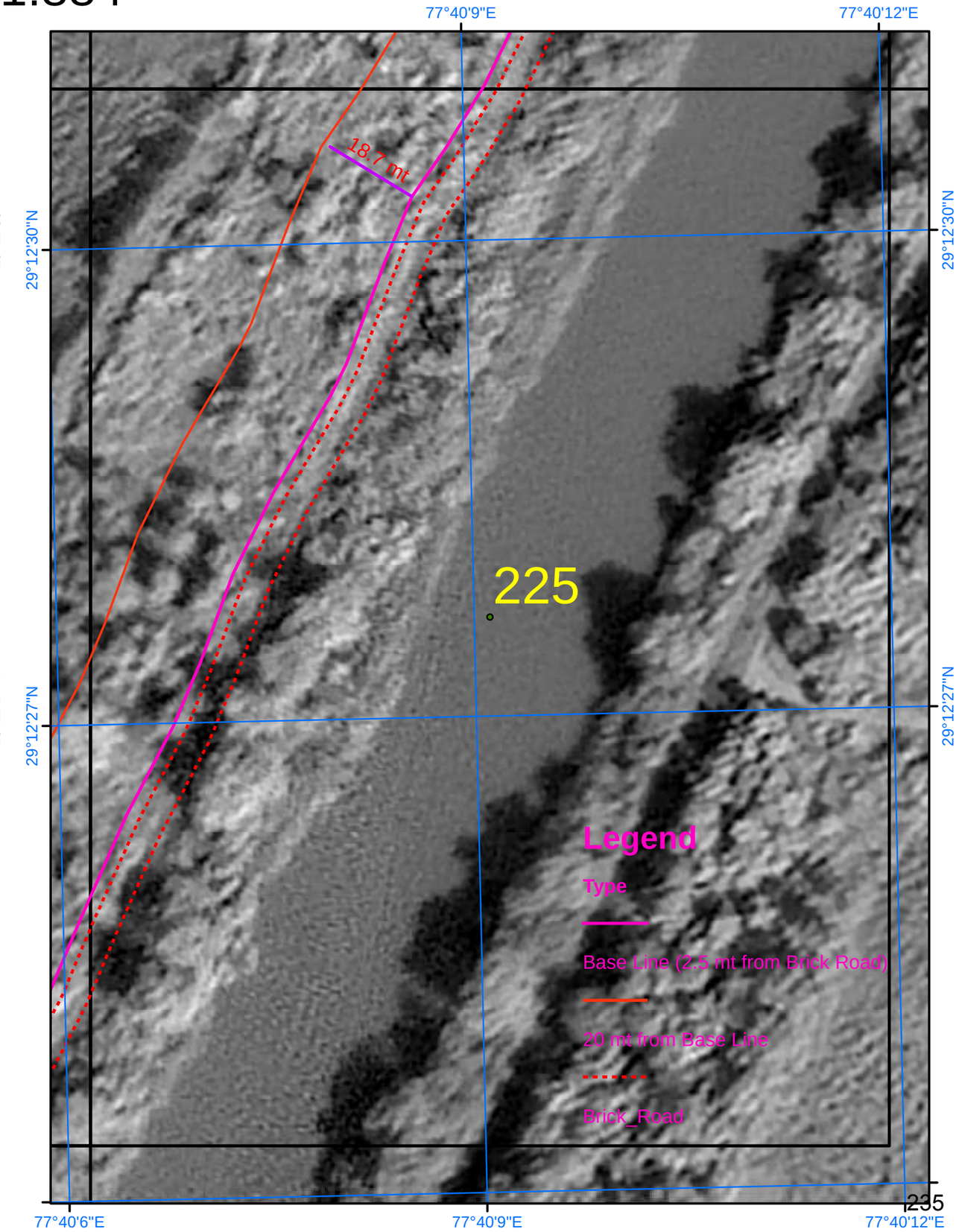
AREA_06_45

Drone Images Oct 2024

Satellite Images from NRSC of 2023



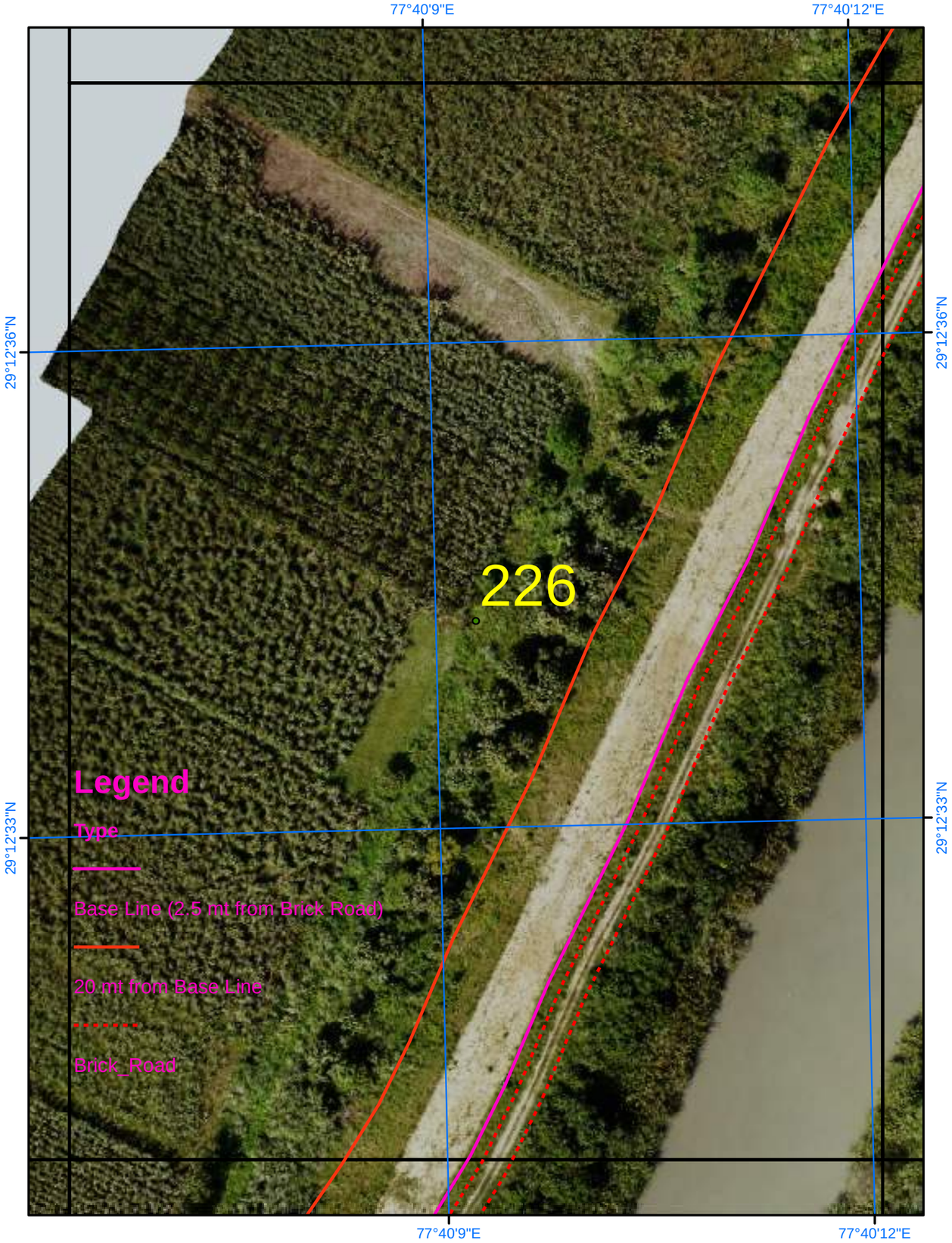
SURVEY OF INDIA

723

Scale 1:884

AREA_06_46

Drone Images Oct 2024



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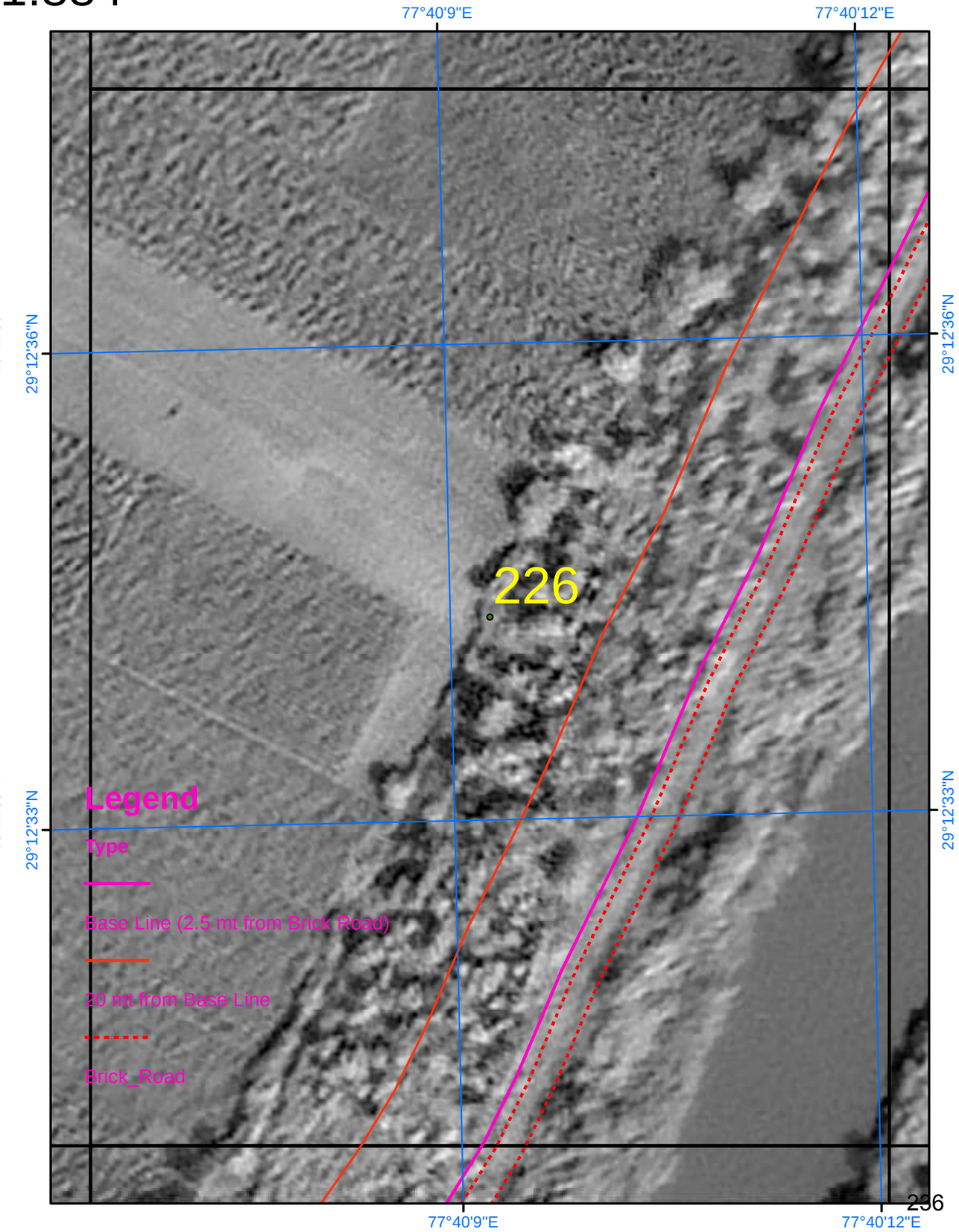
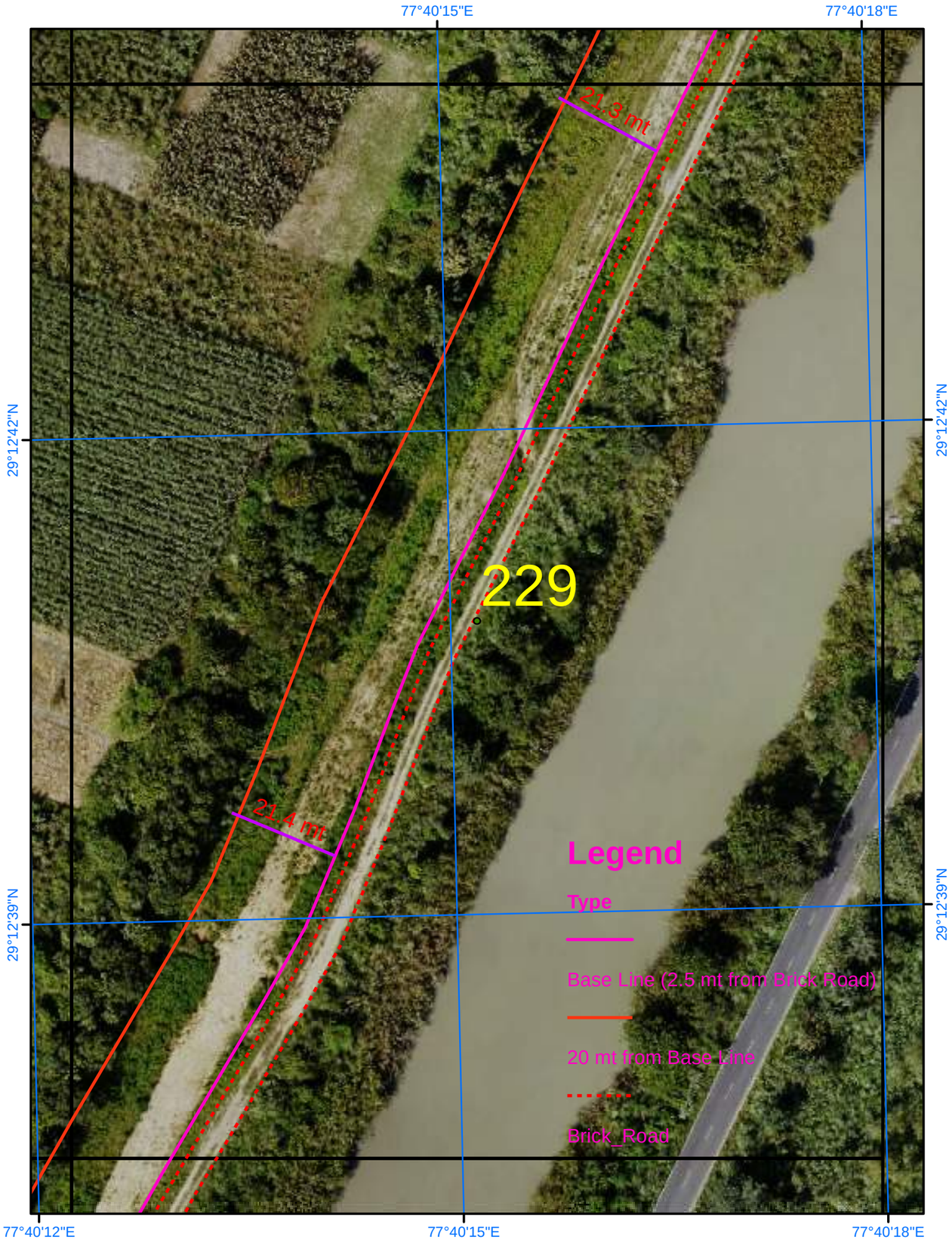


SURVEY OF INDIA

Scale 1:884

AREA_06_47

Drone Images Oct 2024



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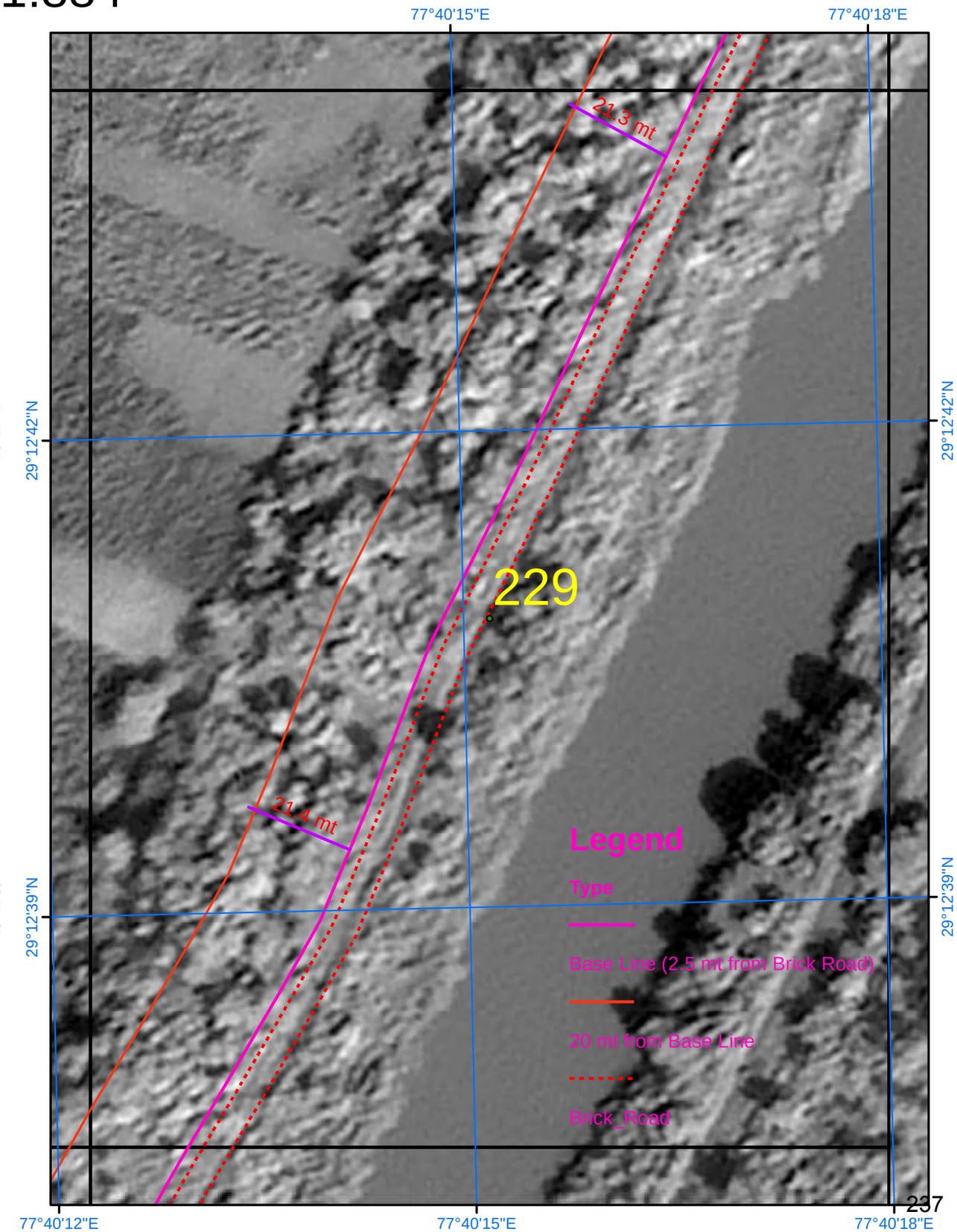
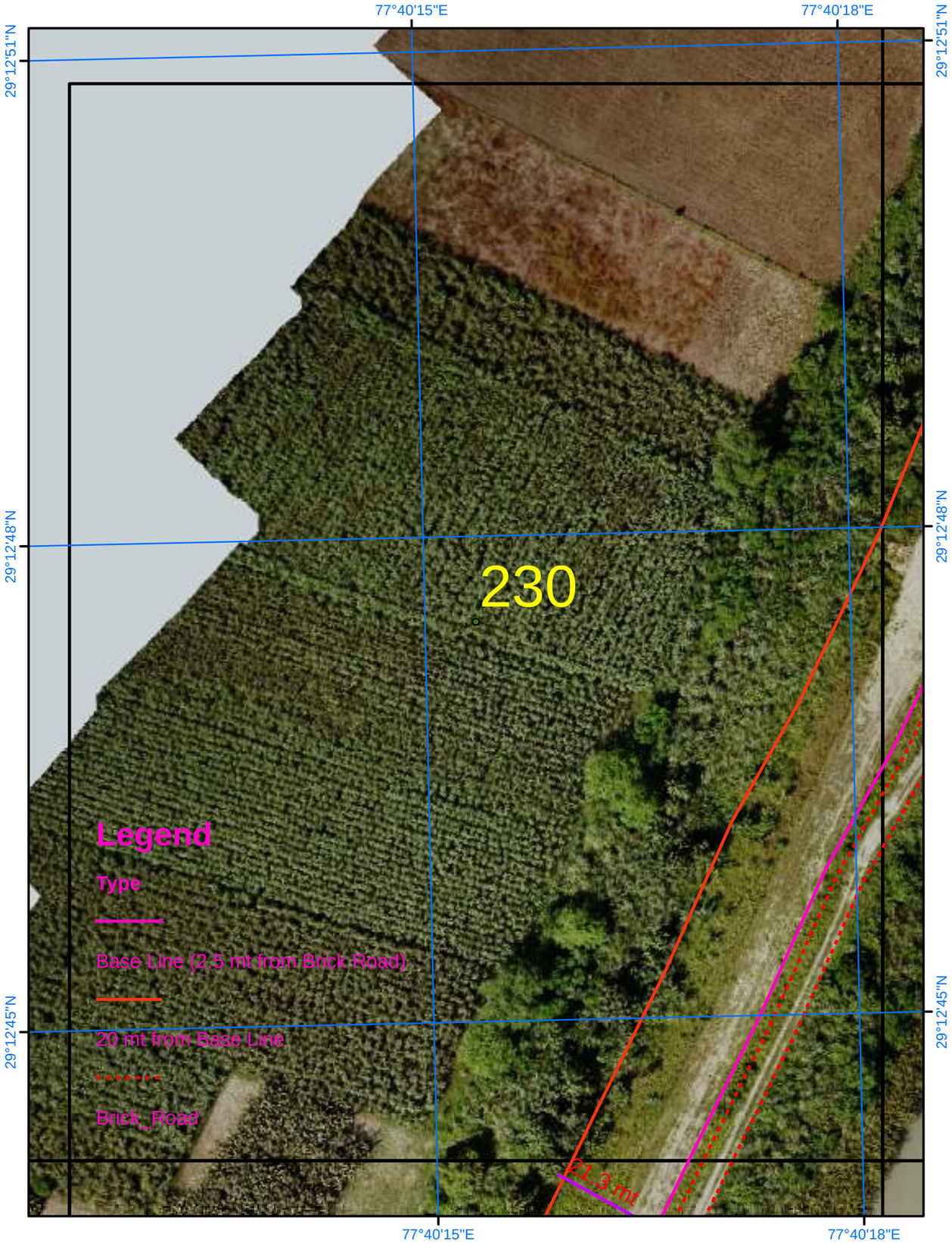


SURVEY OF INDIA

Scale 1:884

AREA_06_48

Drone Images Oct 2024



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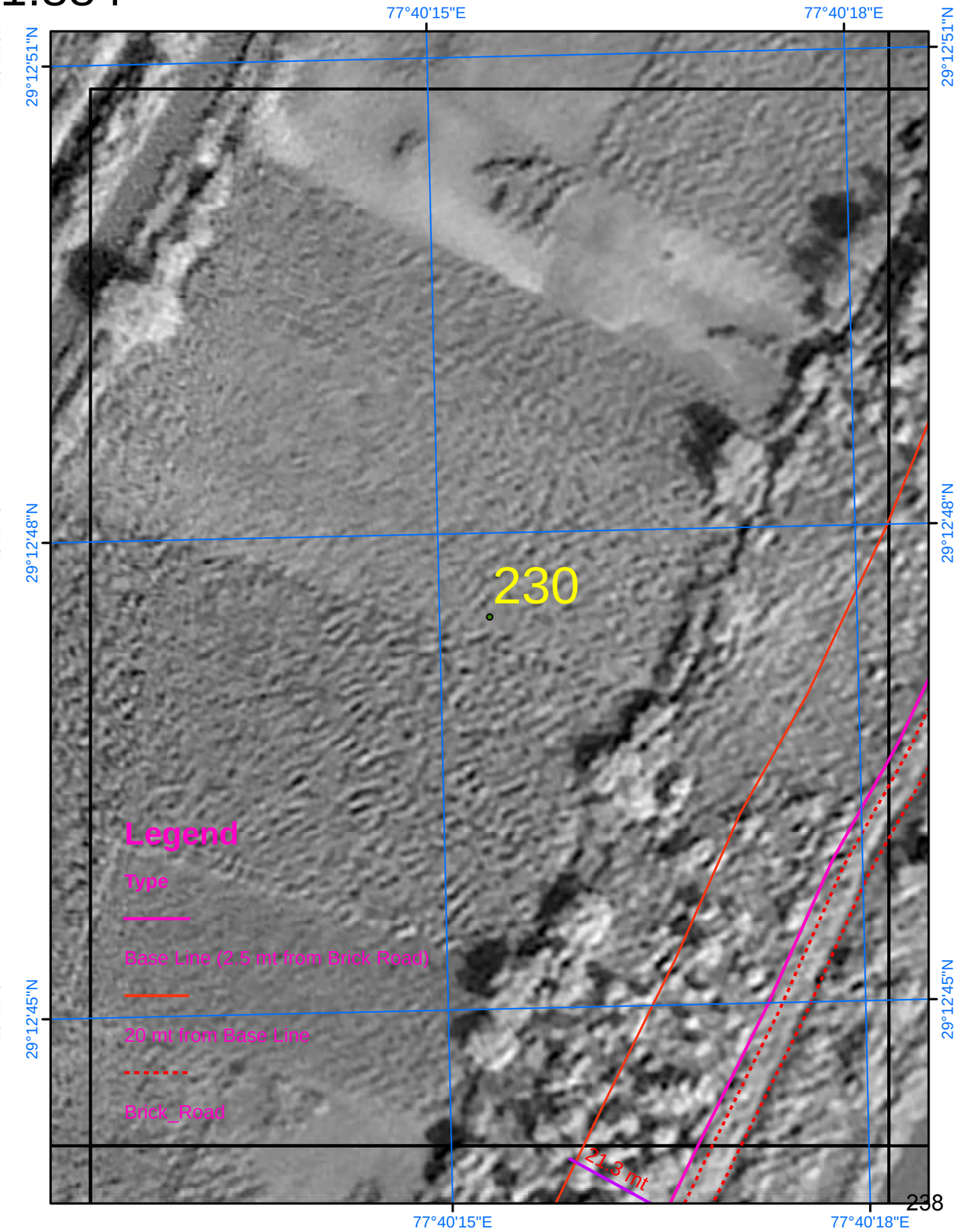
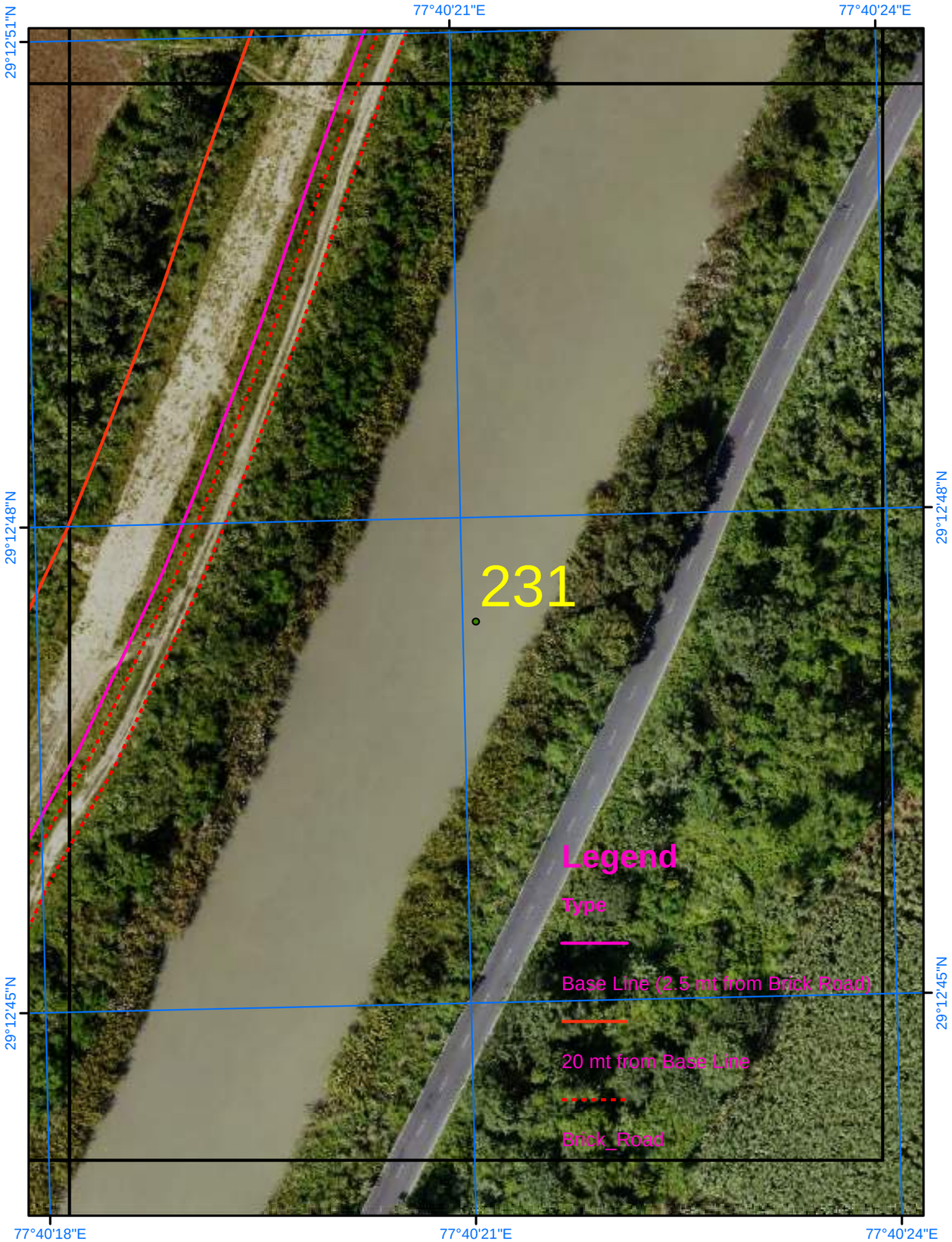


SURVEY OF INDIA

Scale 1:884

AREA_06_49

Drone Images Oct 2024



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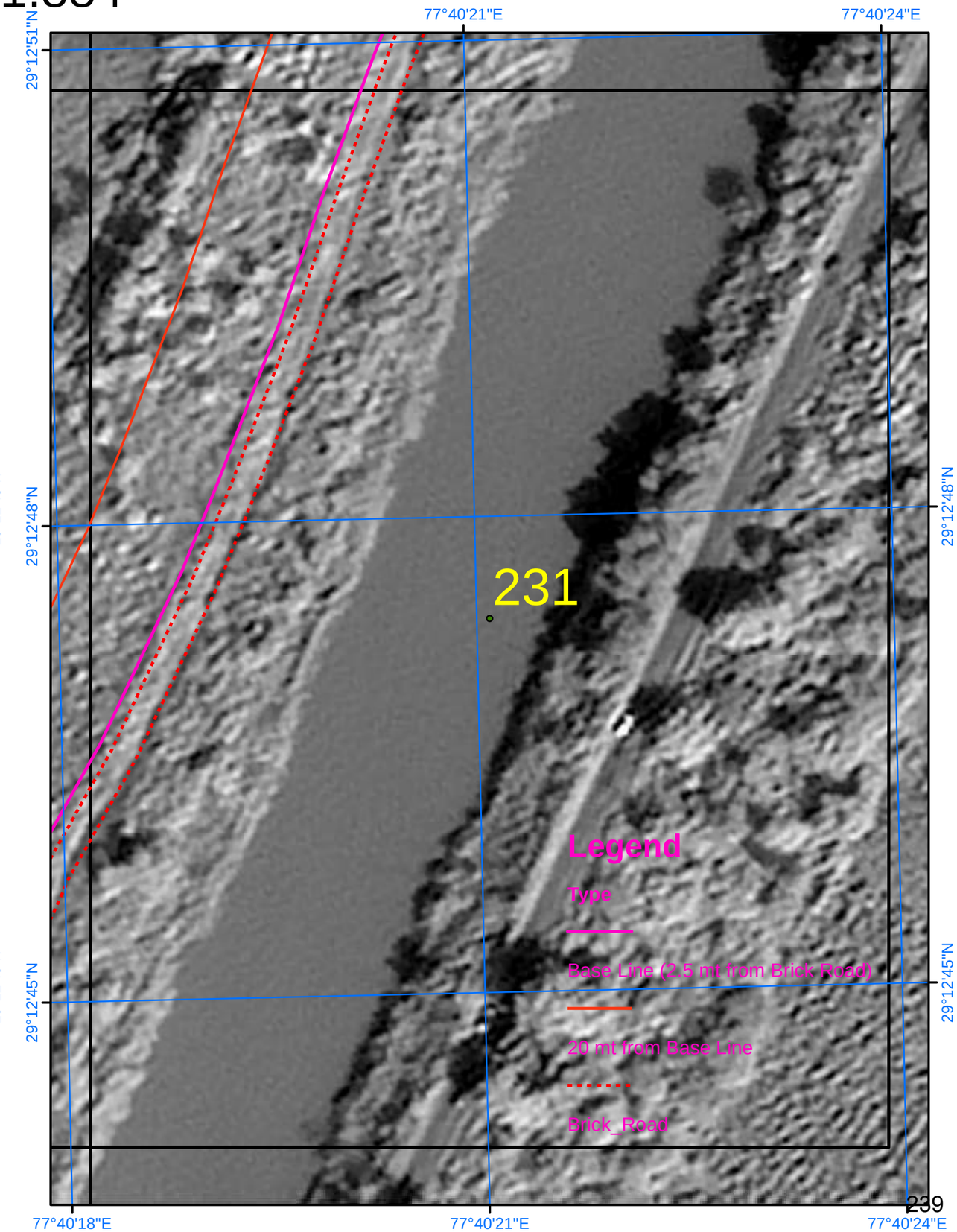
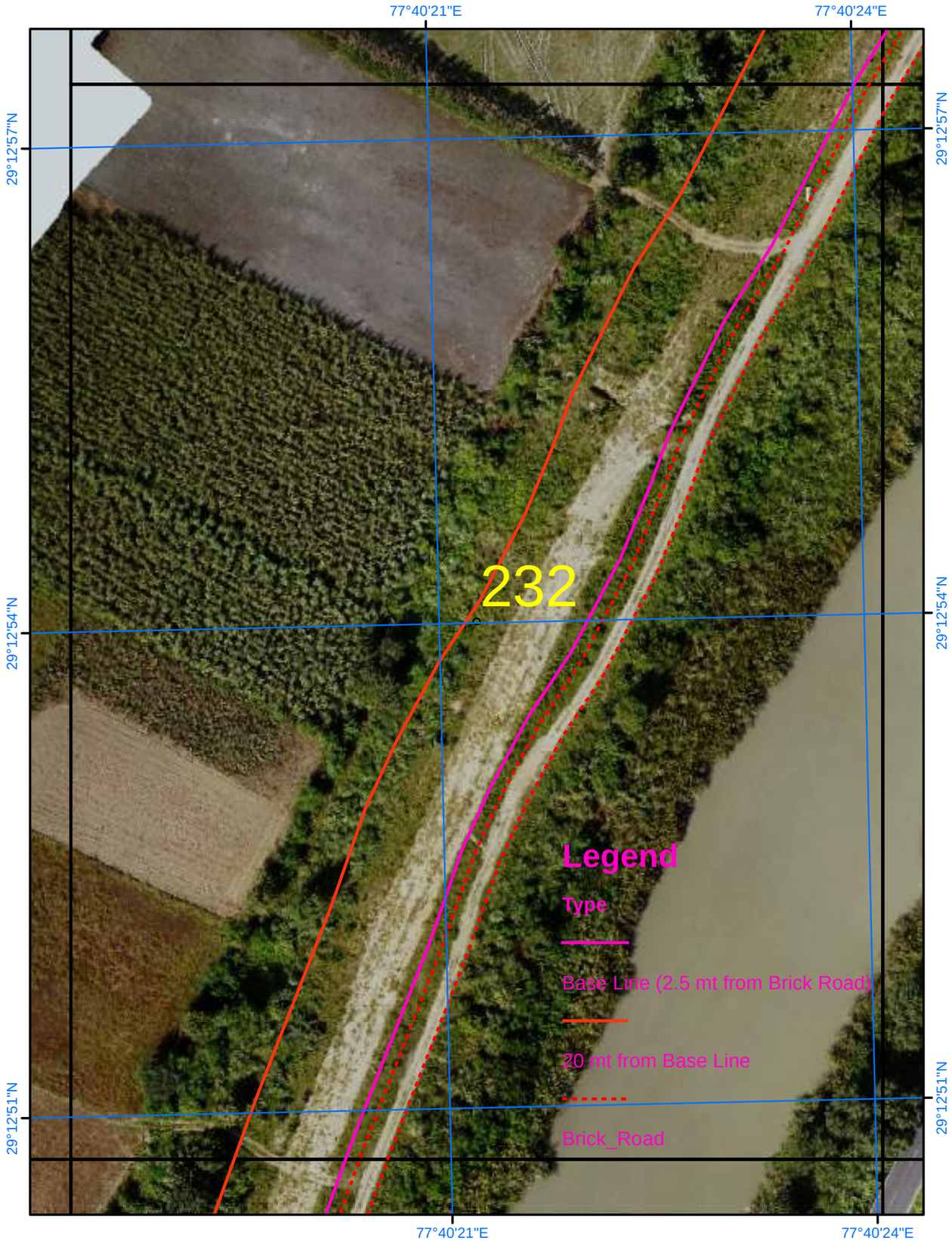


SURVEY OF INDIA

Scale 1:884

AREA_06_50

Drone Images Oct 2024



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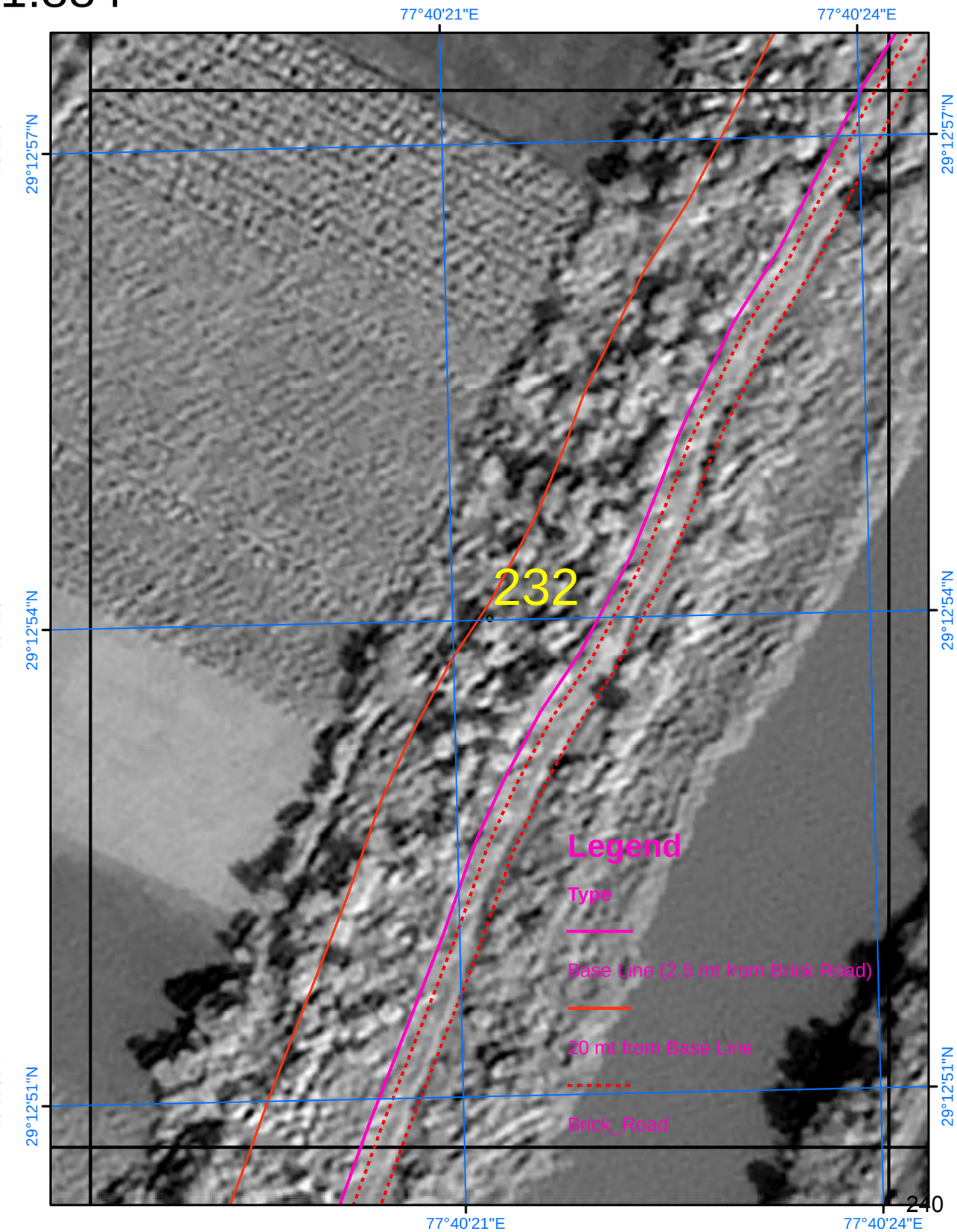
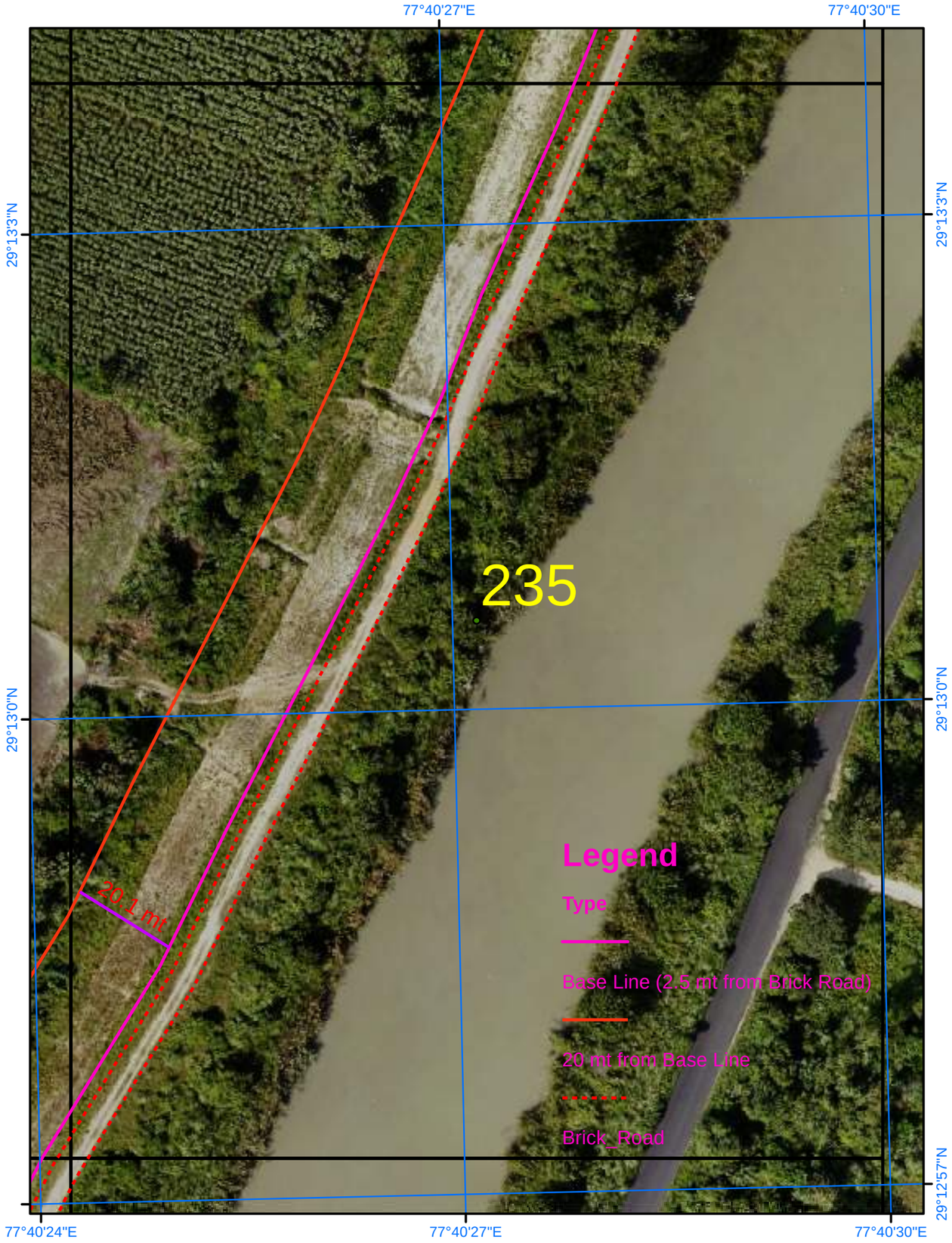


SURVEY OF INDIA

Scale 1:884

AREA_06_51

Drone Images Oct 2024



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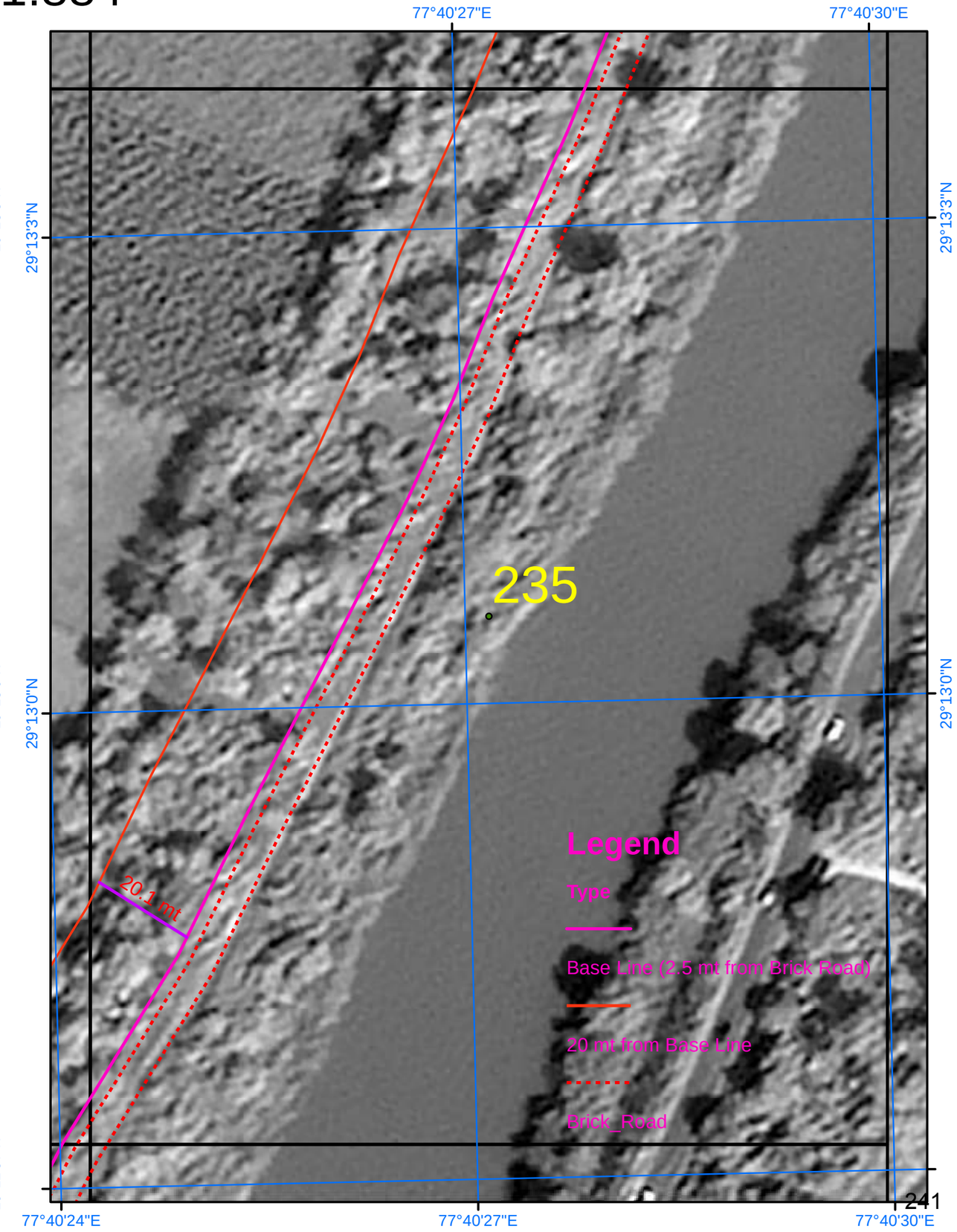
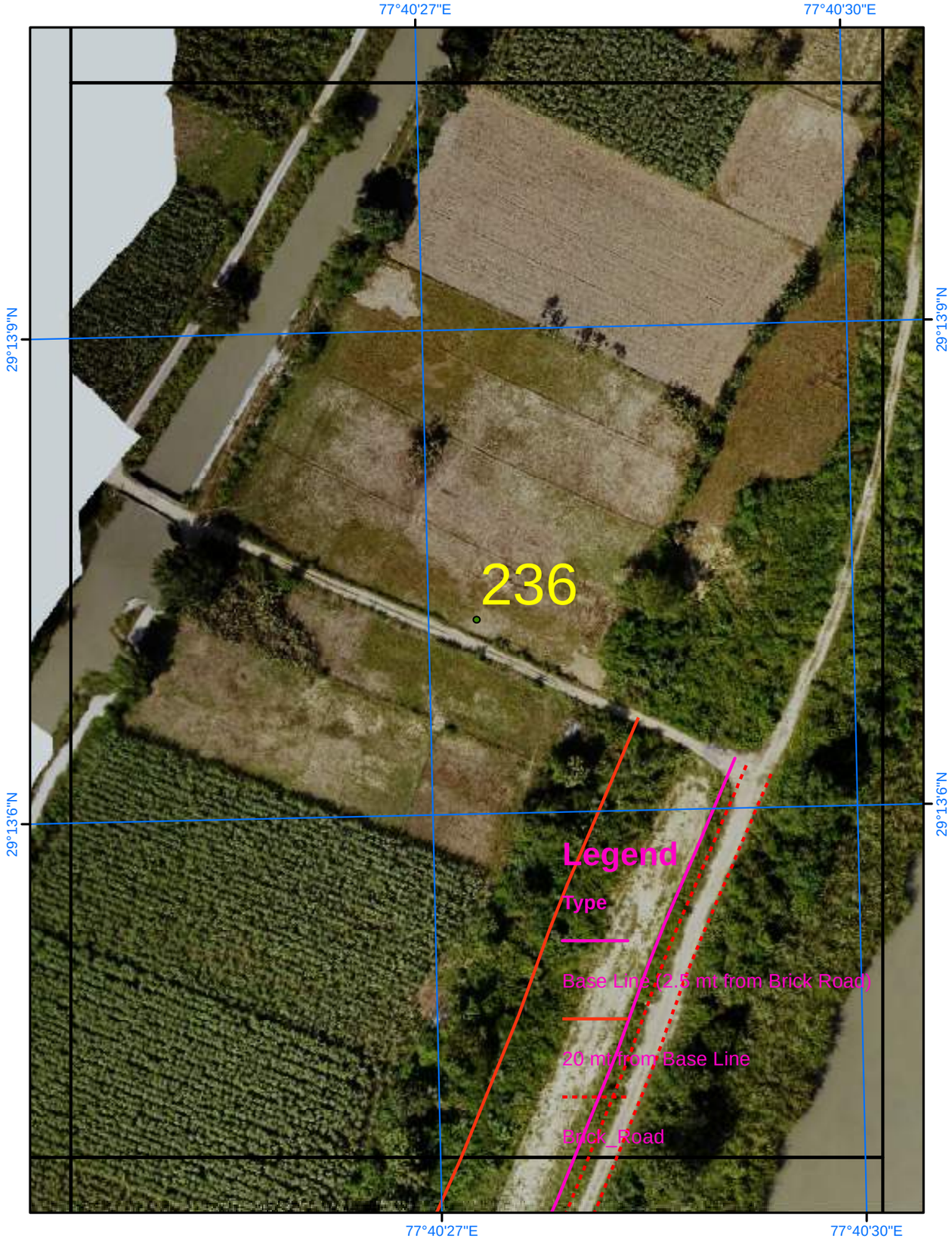


SURVEY OF INDIA

Scale 1:884

AREA_06_52

Drone Images Oct 2024



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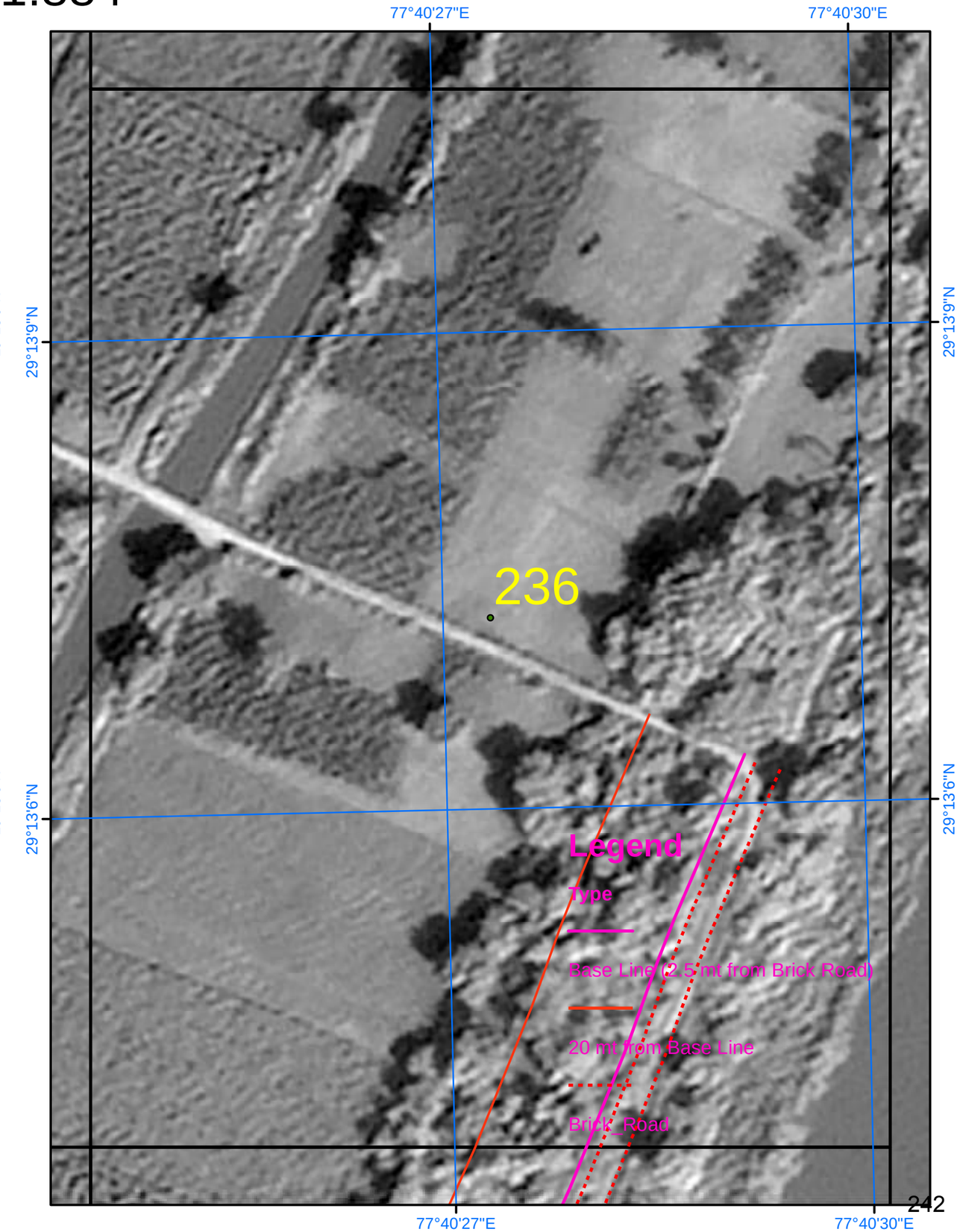

SURVEY OF INDIA

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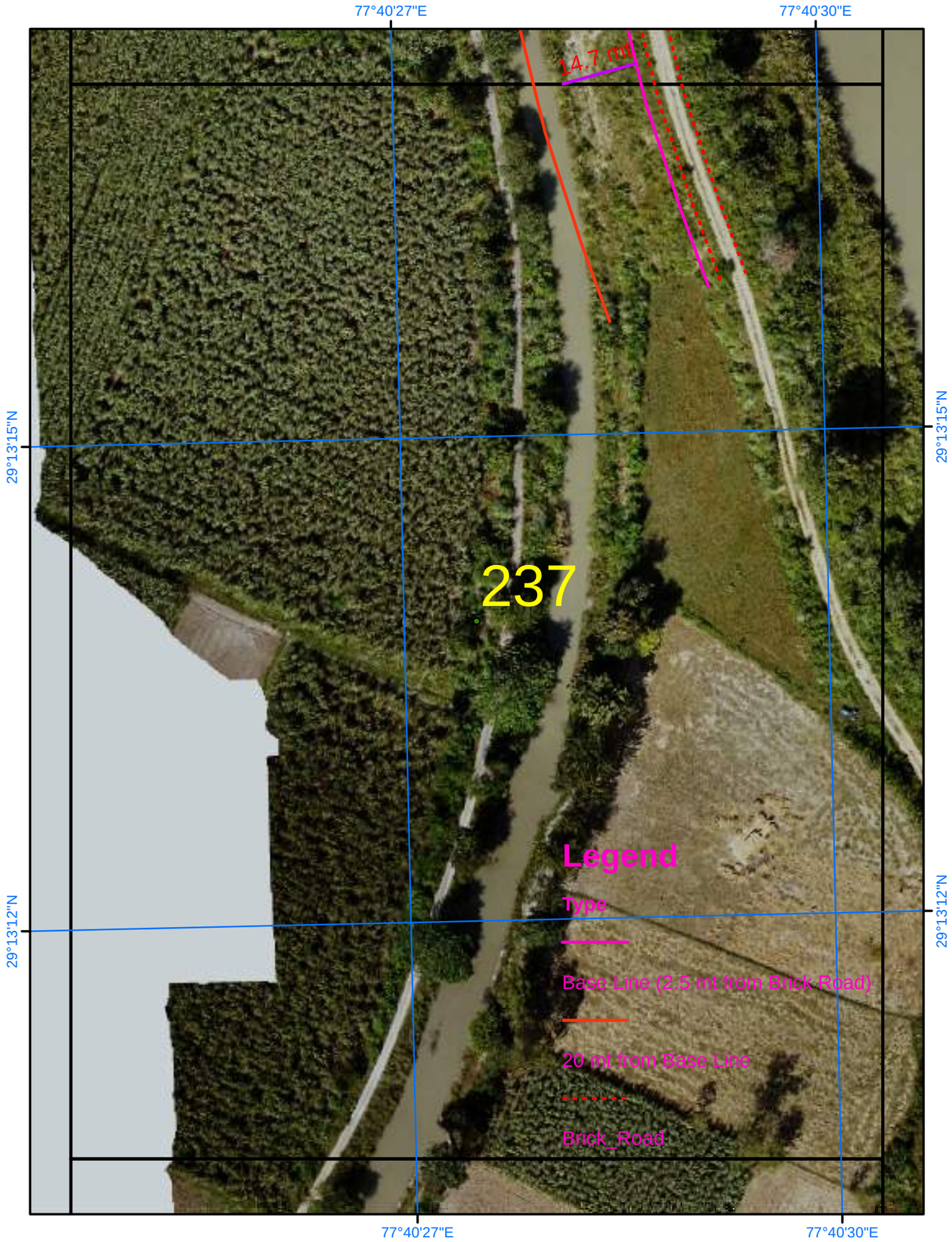
AREA_06_53

Drone Images Oct 2024



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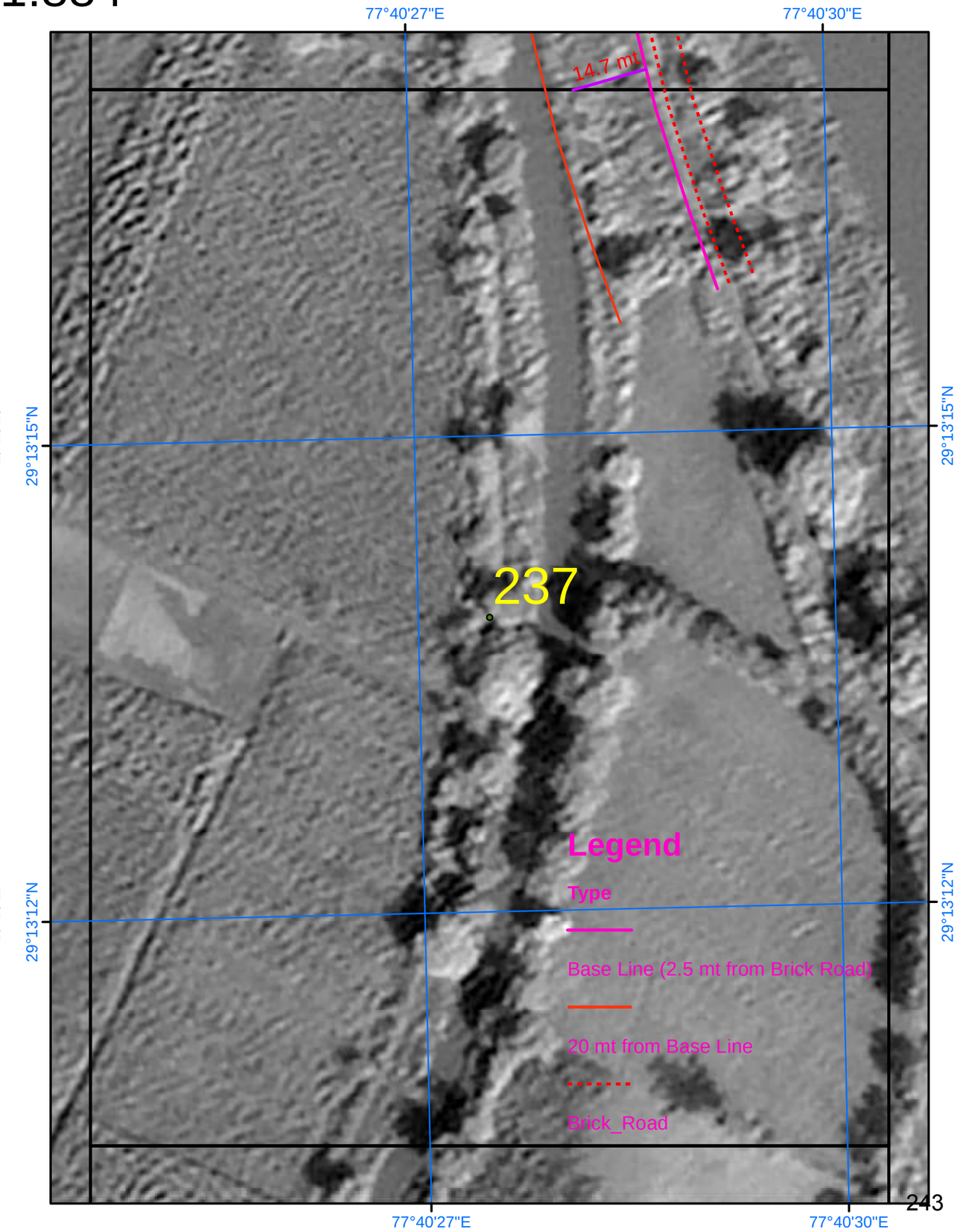

SURVEY OF INDIA

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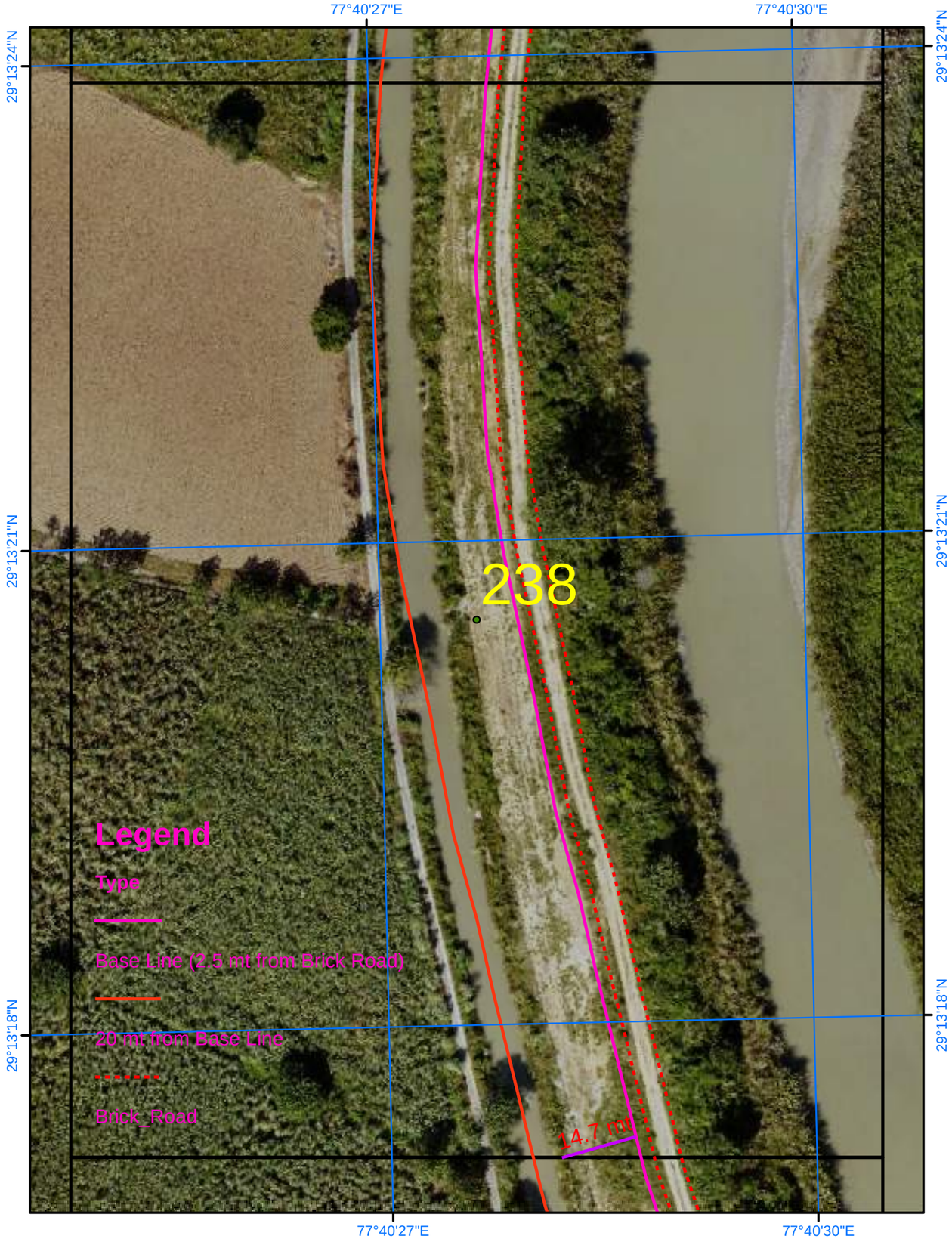
AREA_07_01

Drone Images Oct 2024



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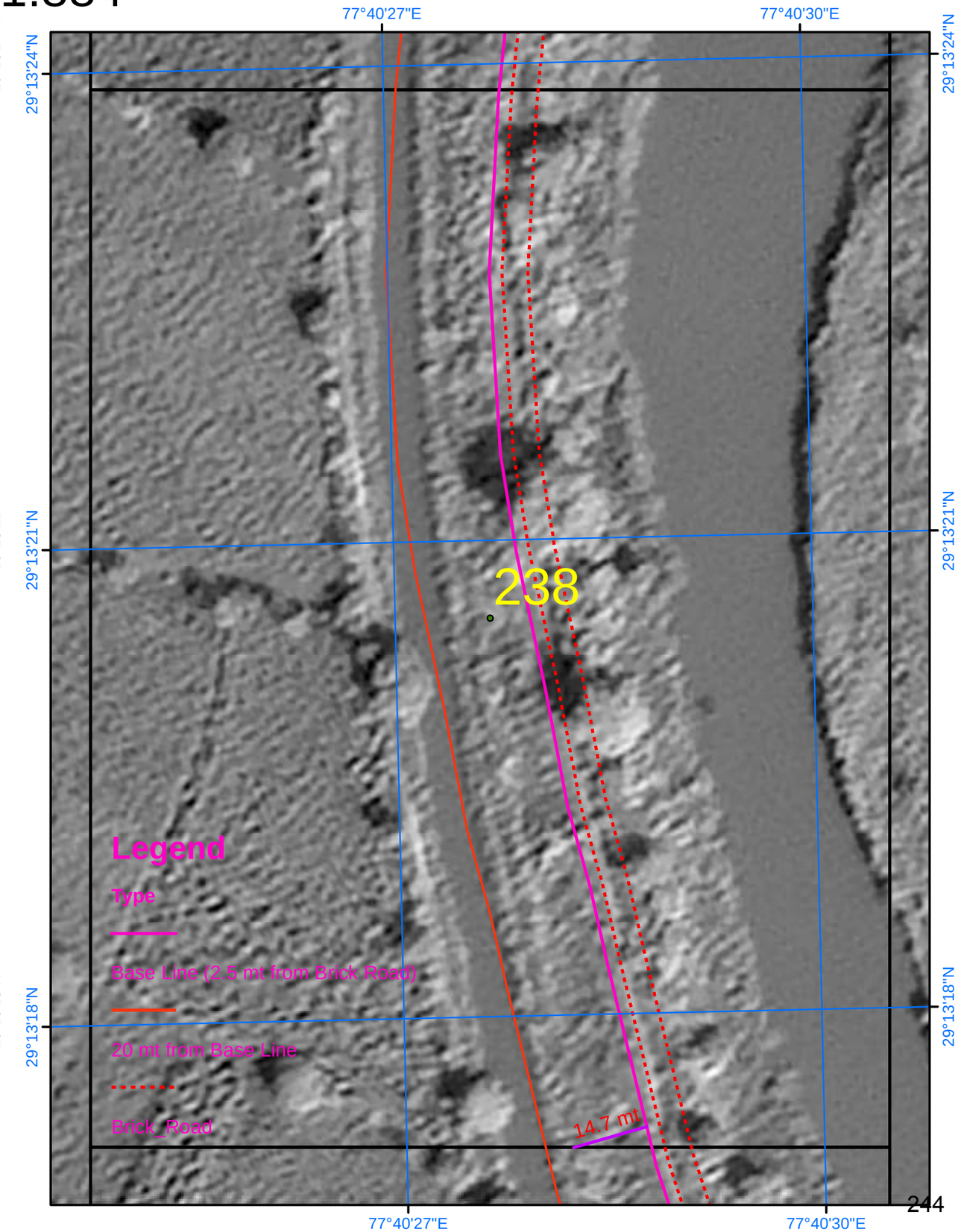

SURVEY OF INDIA

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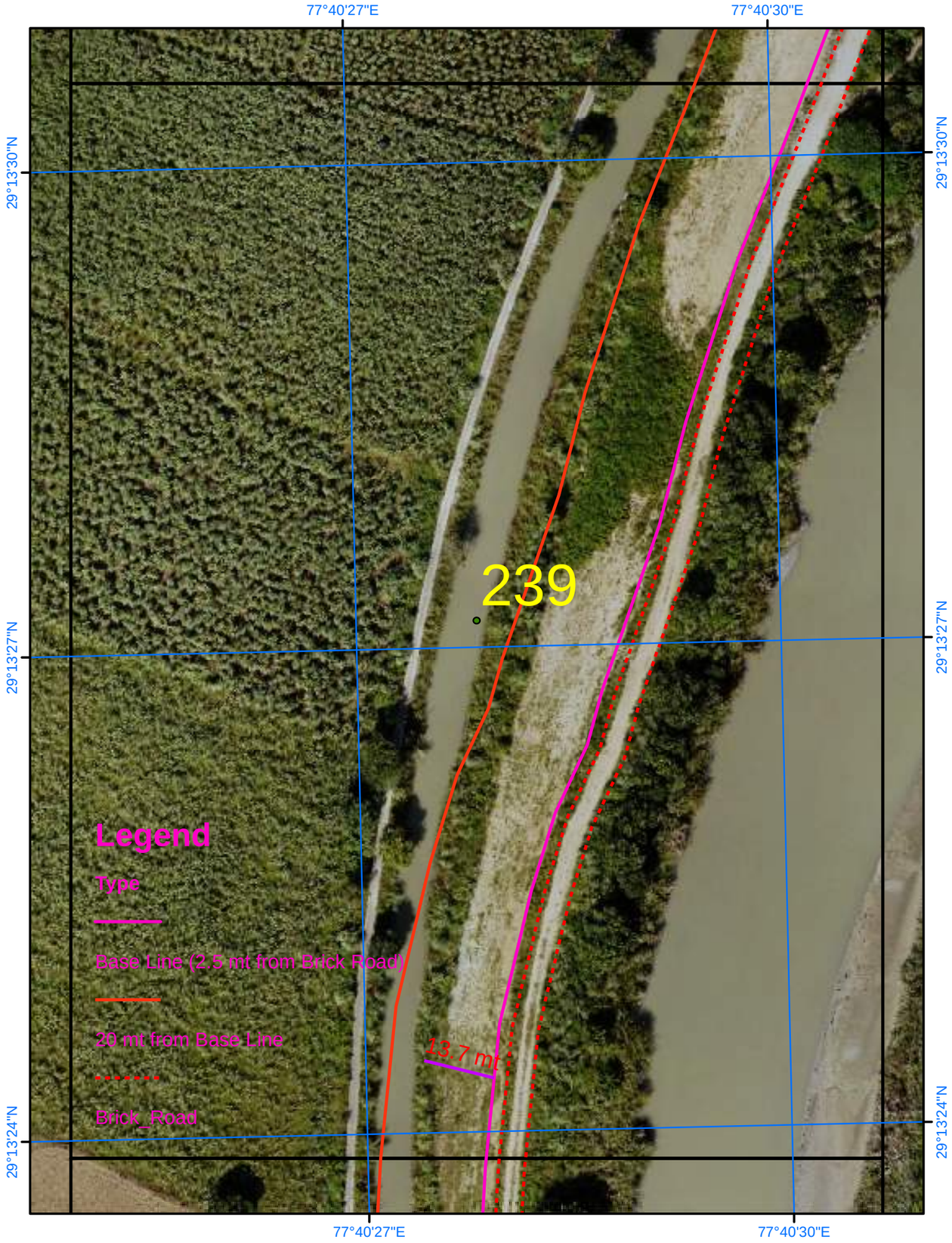
AREA_07_02

Drone Images Oct 2024



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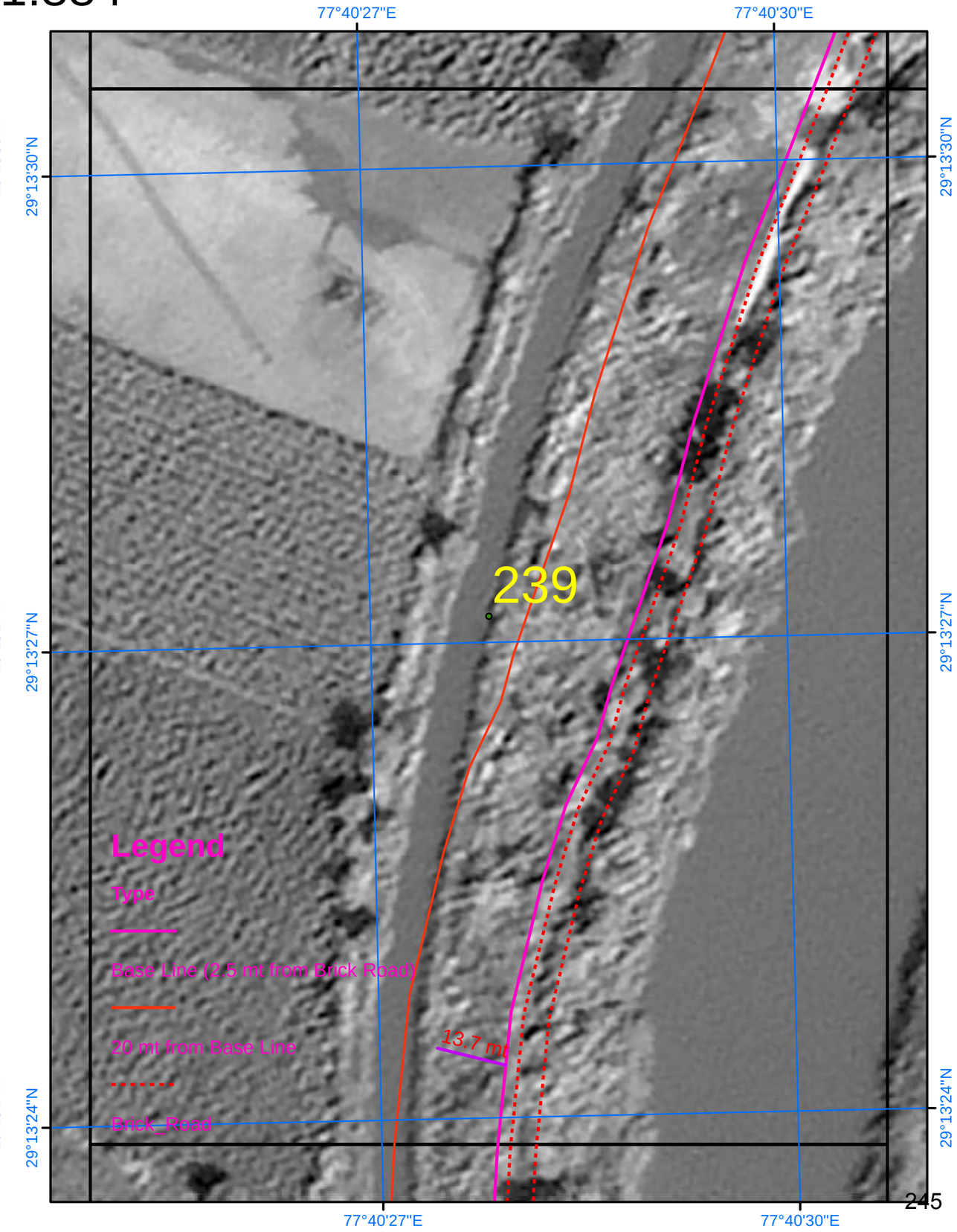
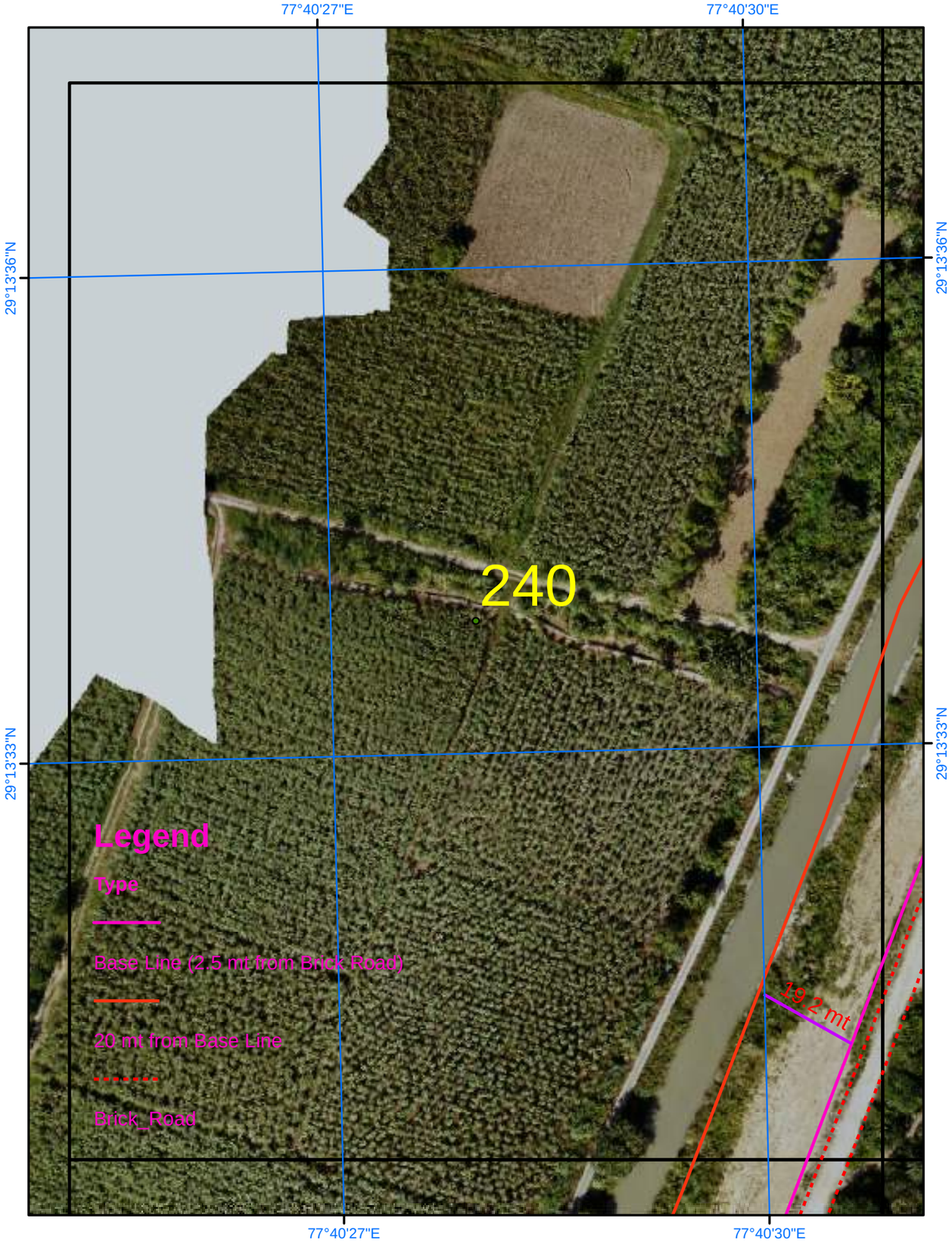


SURVEY OF INDIA

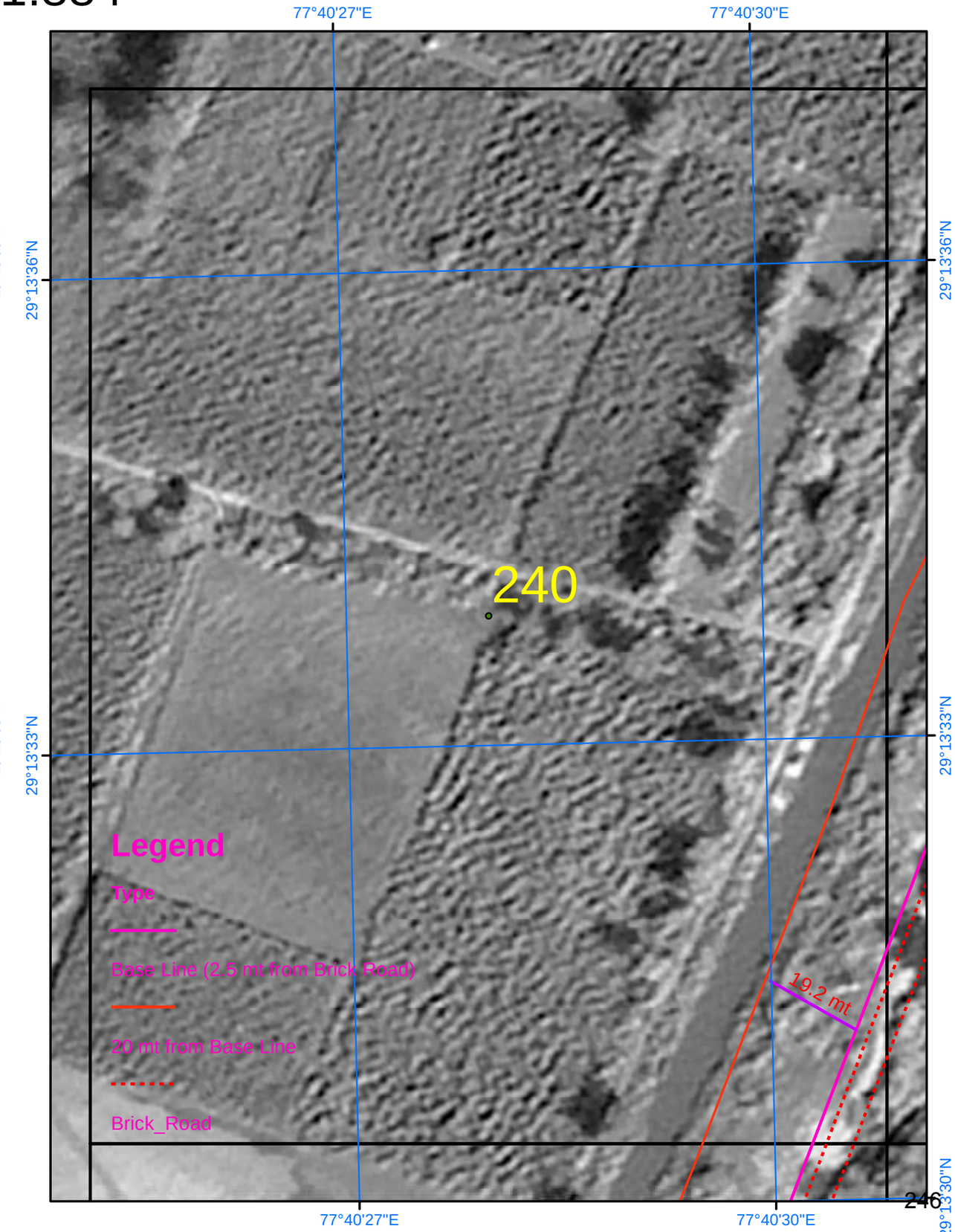
Scale 1:884

AREA_07_03

Drone Images Oct 2024



Satellite Images from NRSC of 2023

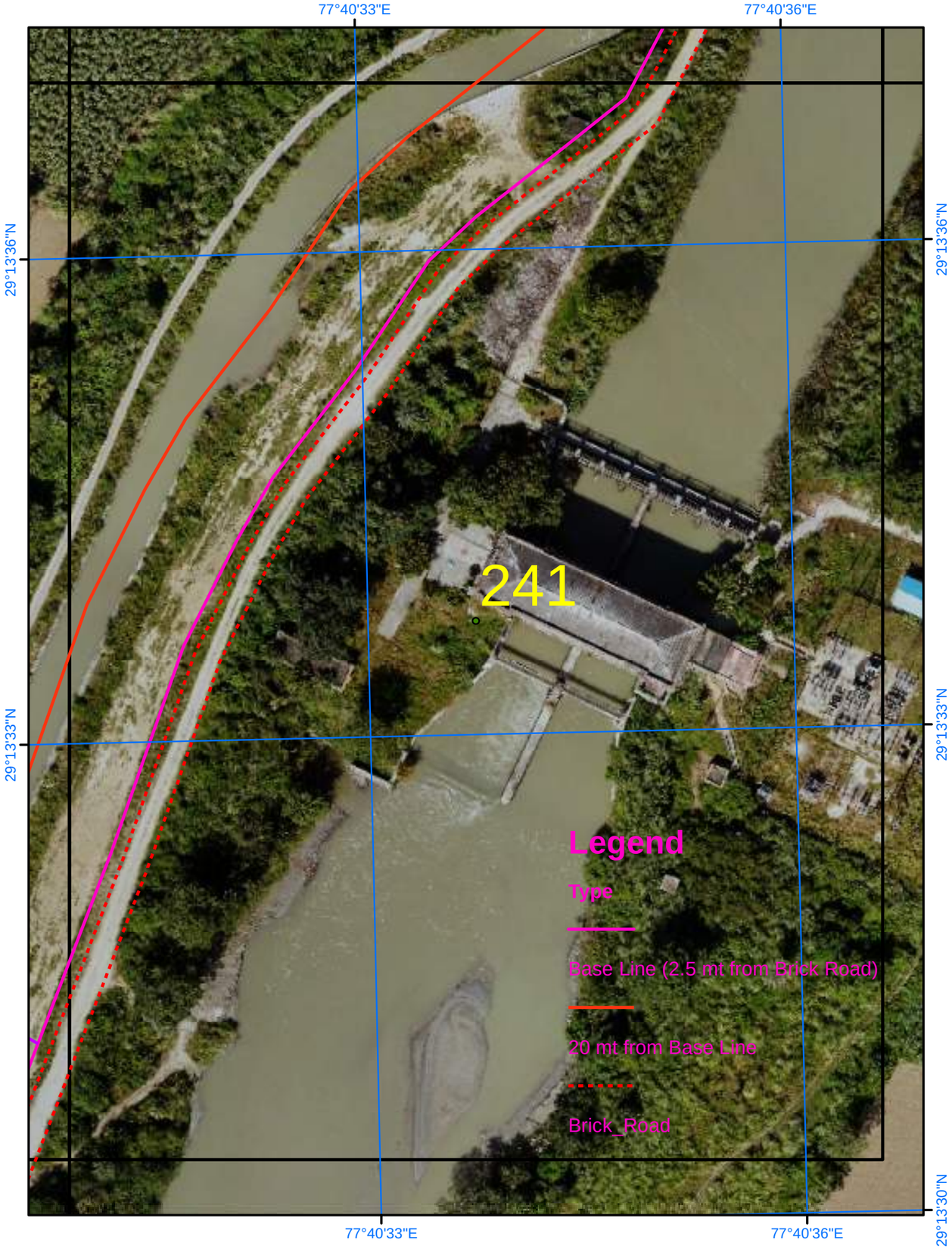


SURVEY OF INDIA

Scale 1:884

AREA_07_04

Drone Images Oct 2024



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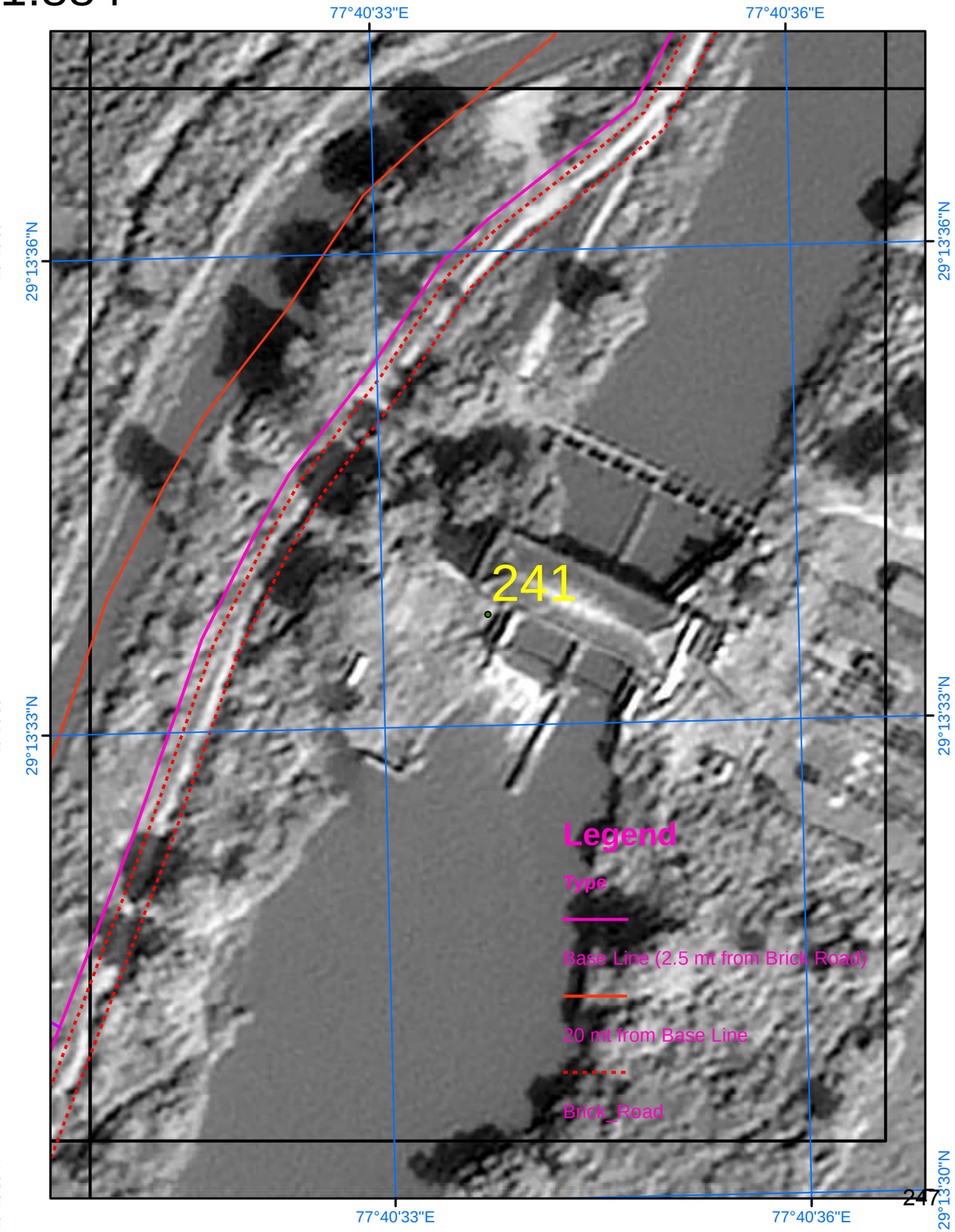

SURVEY OF INDIA

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AREA_07_05

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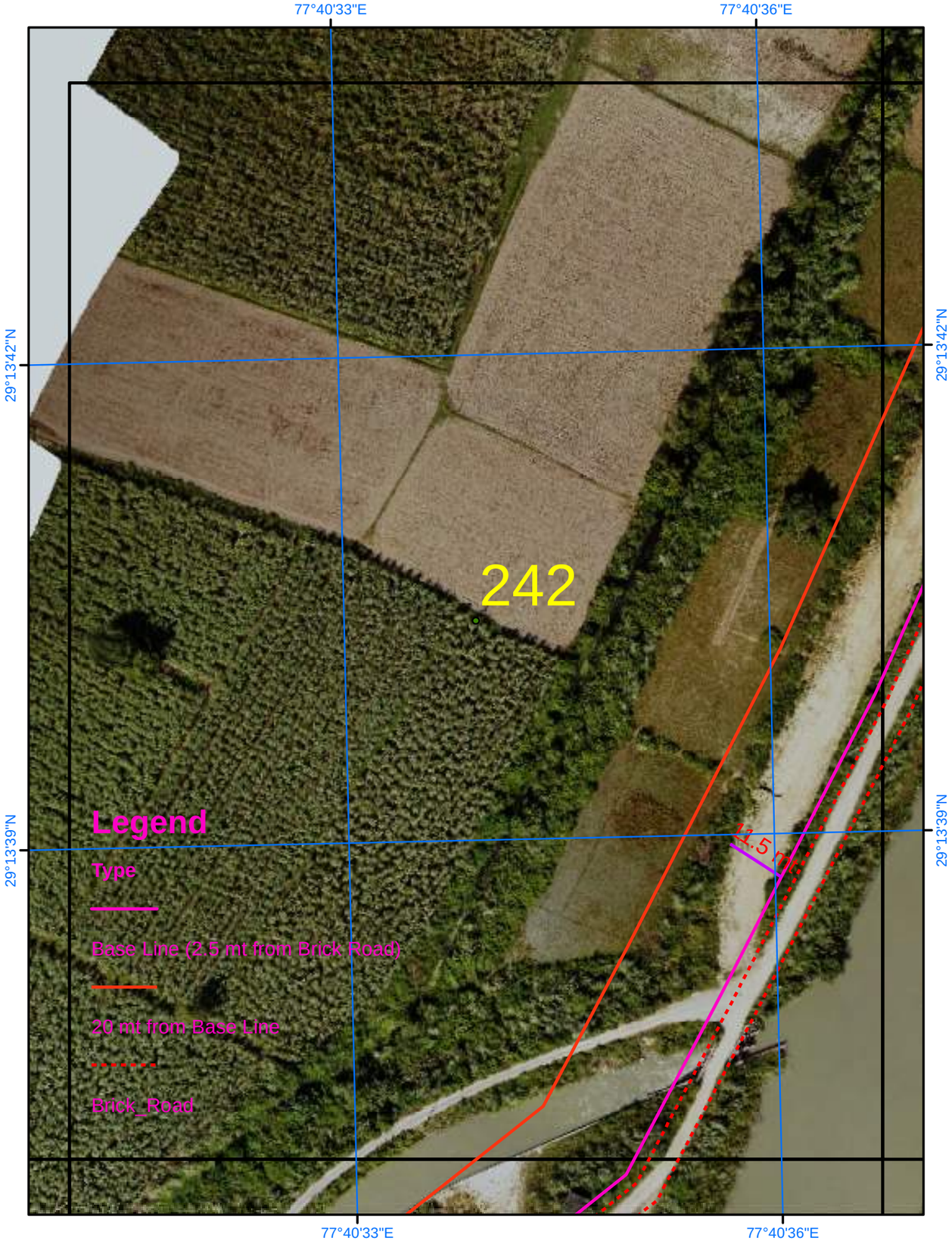

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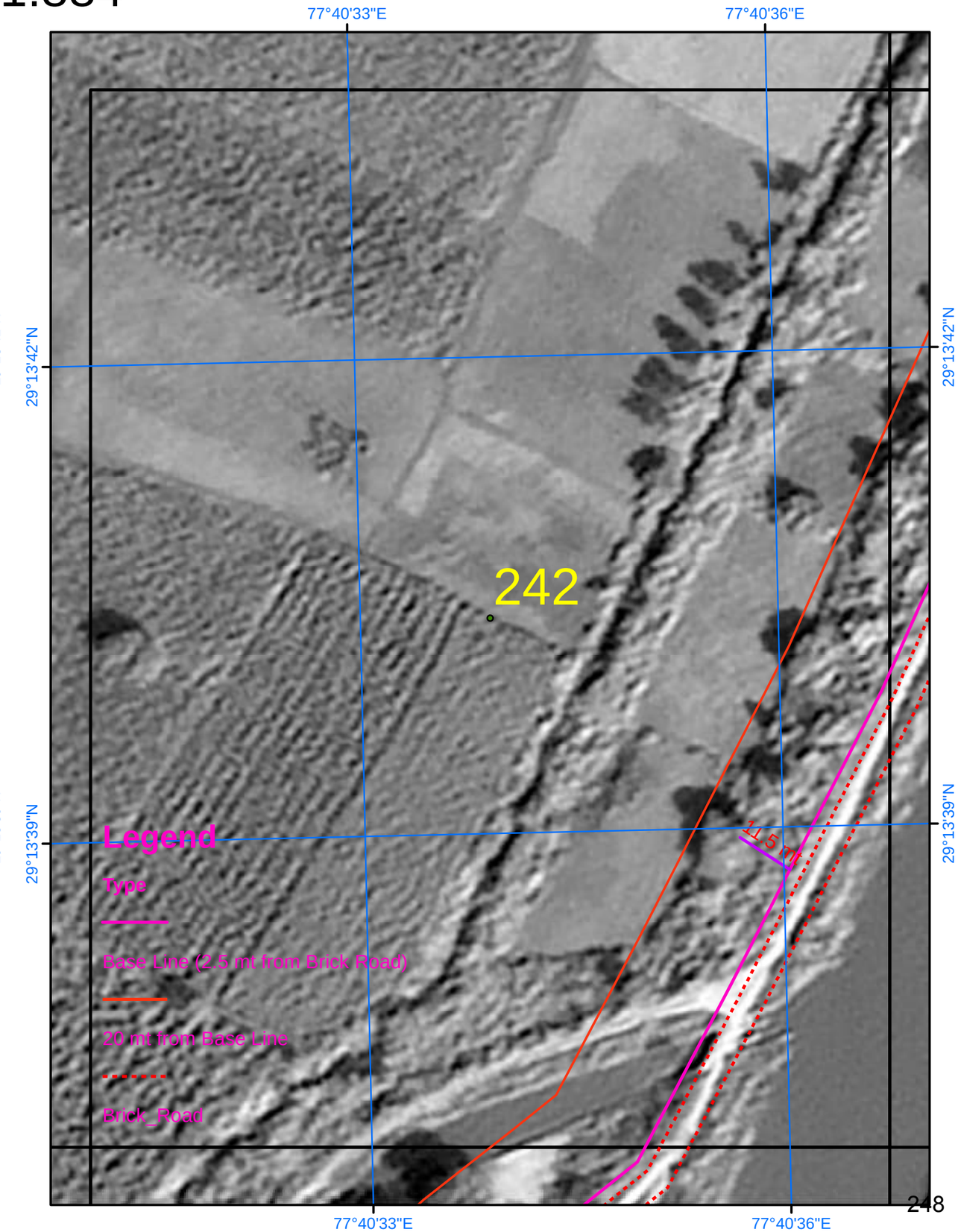

SURVEY OF INDIA

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AREA_07_06

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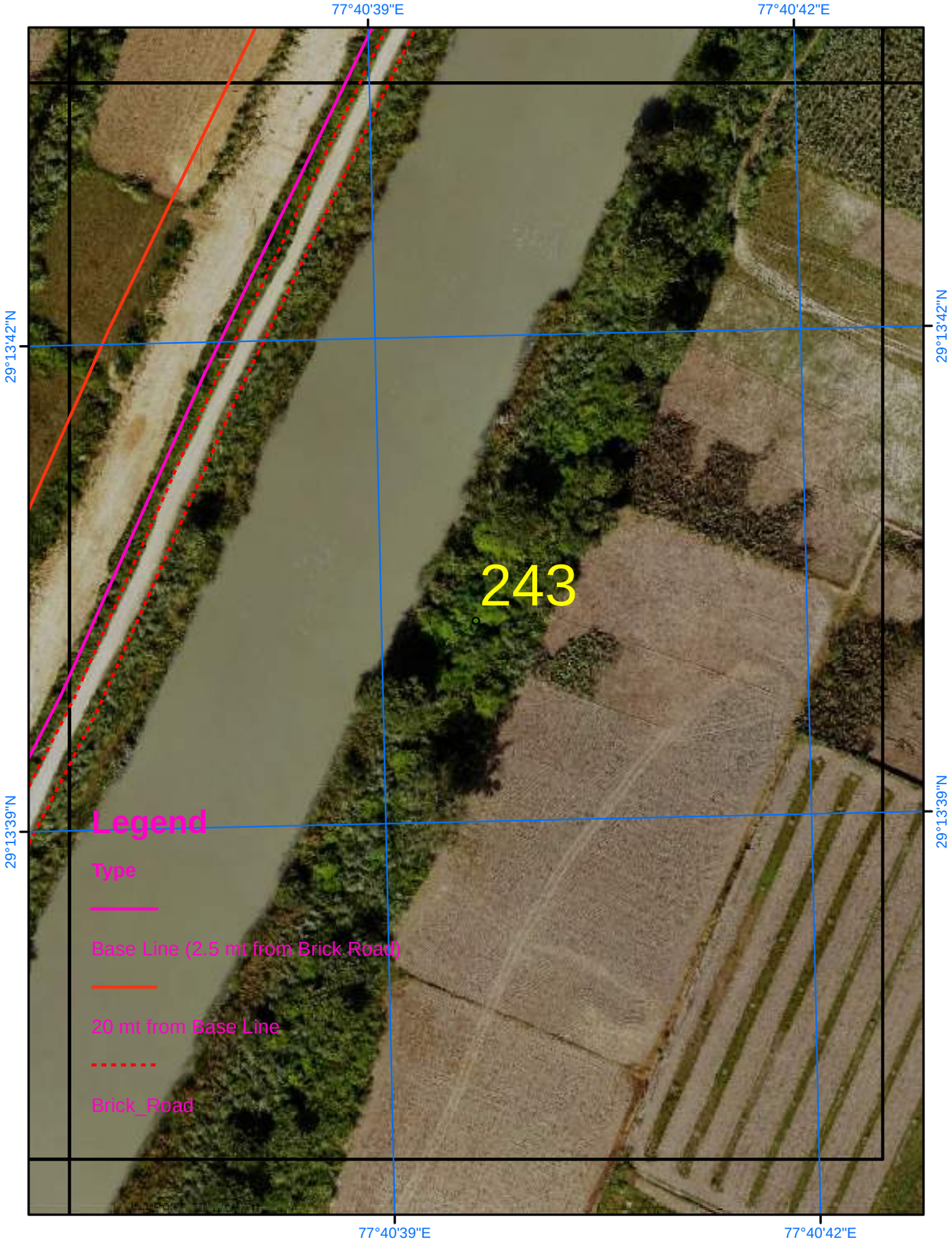

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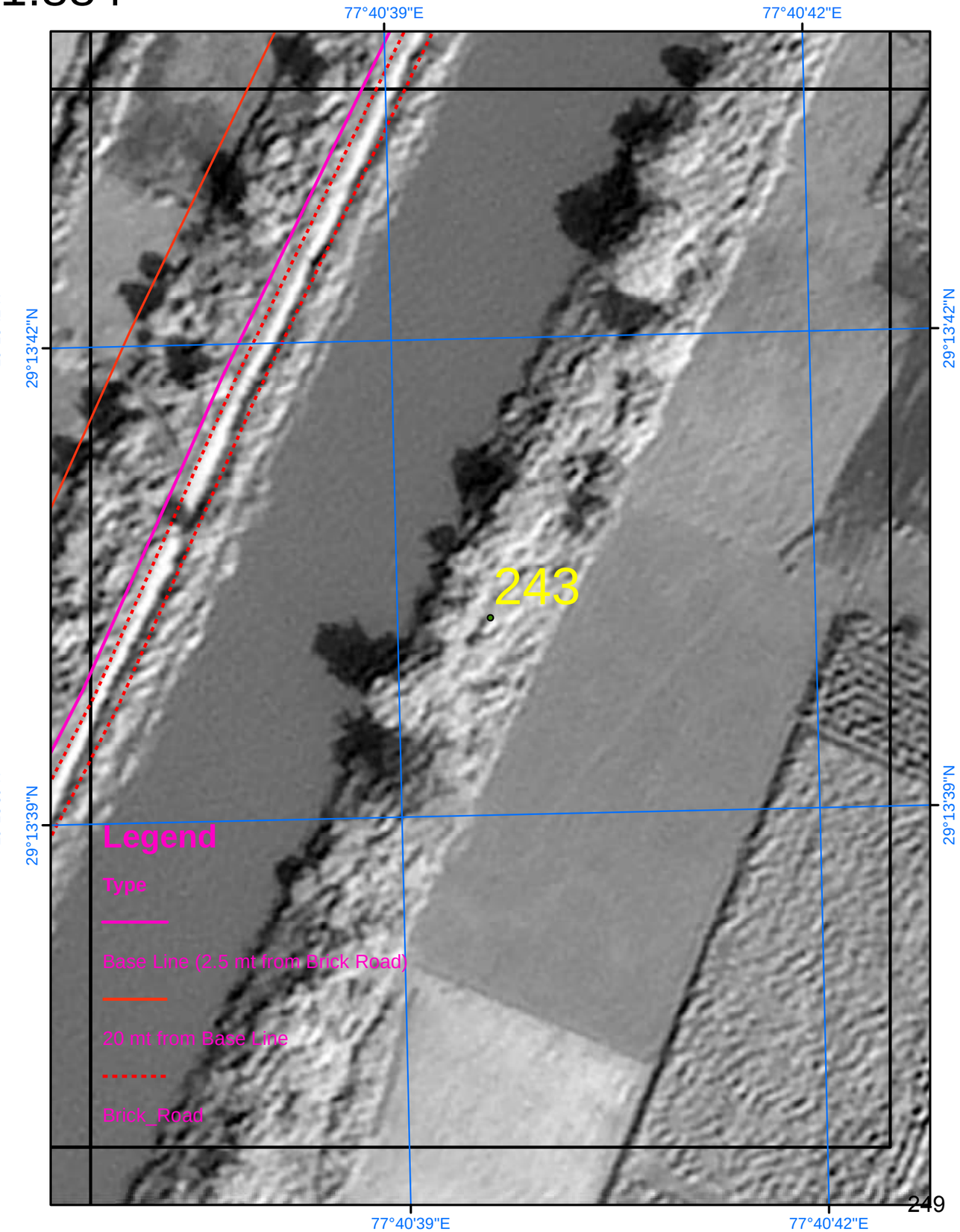

SURVEY OF INDIA

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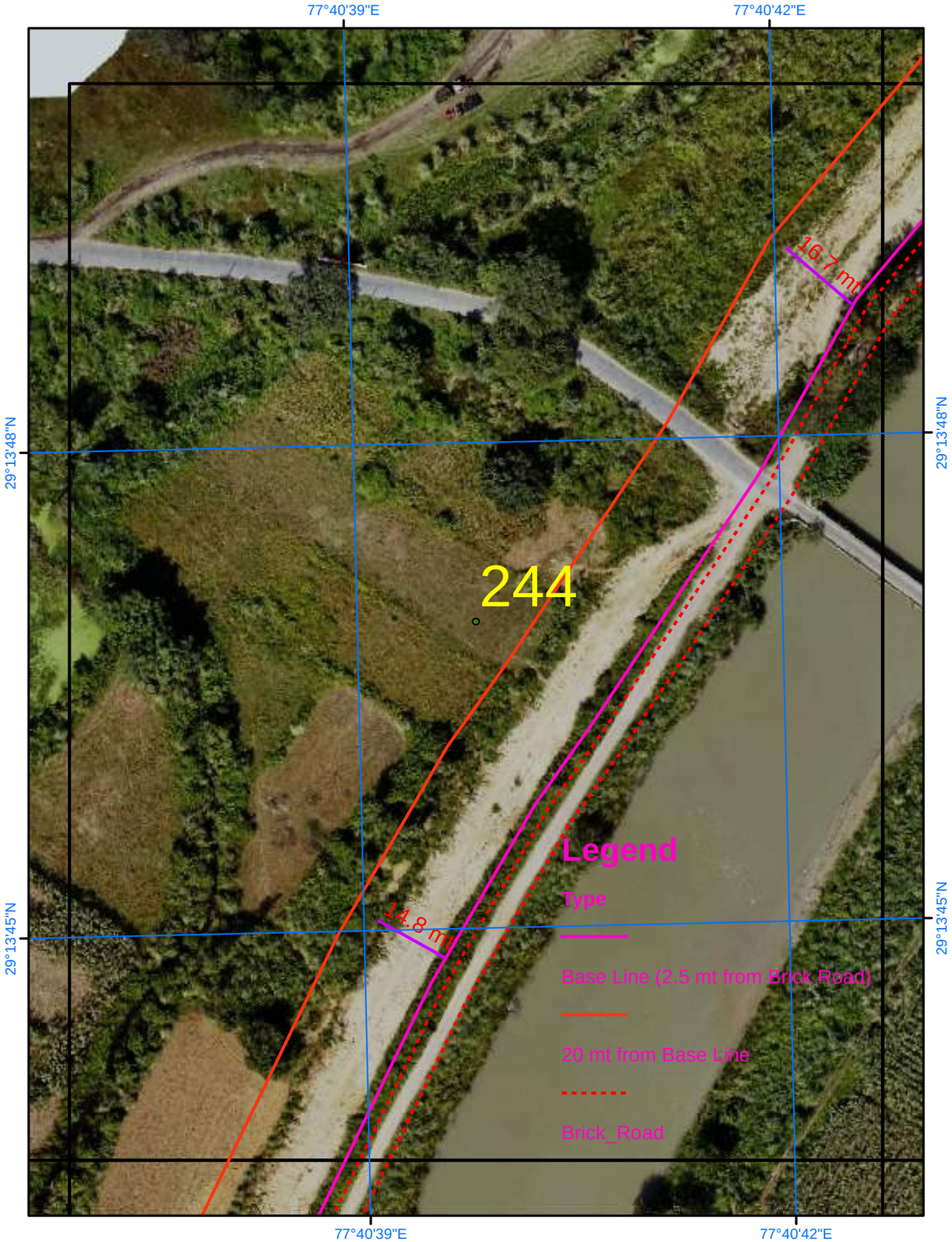
AREA_07_07

Drone Images Oct 2024



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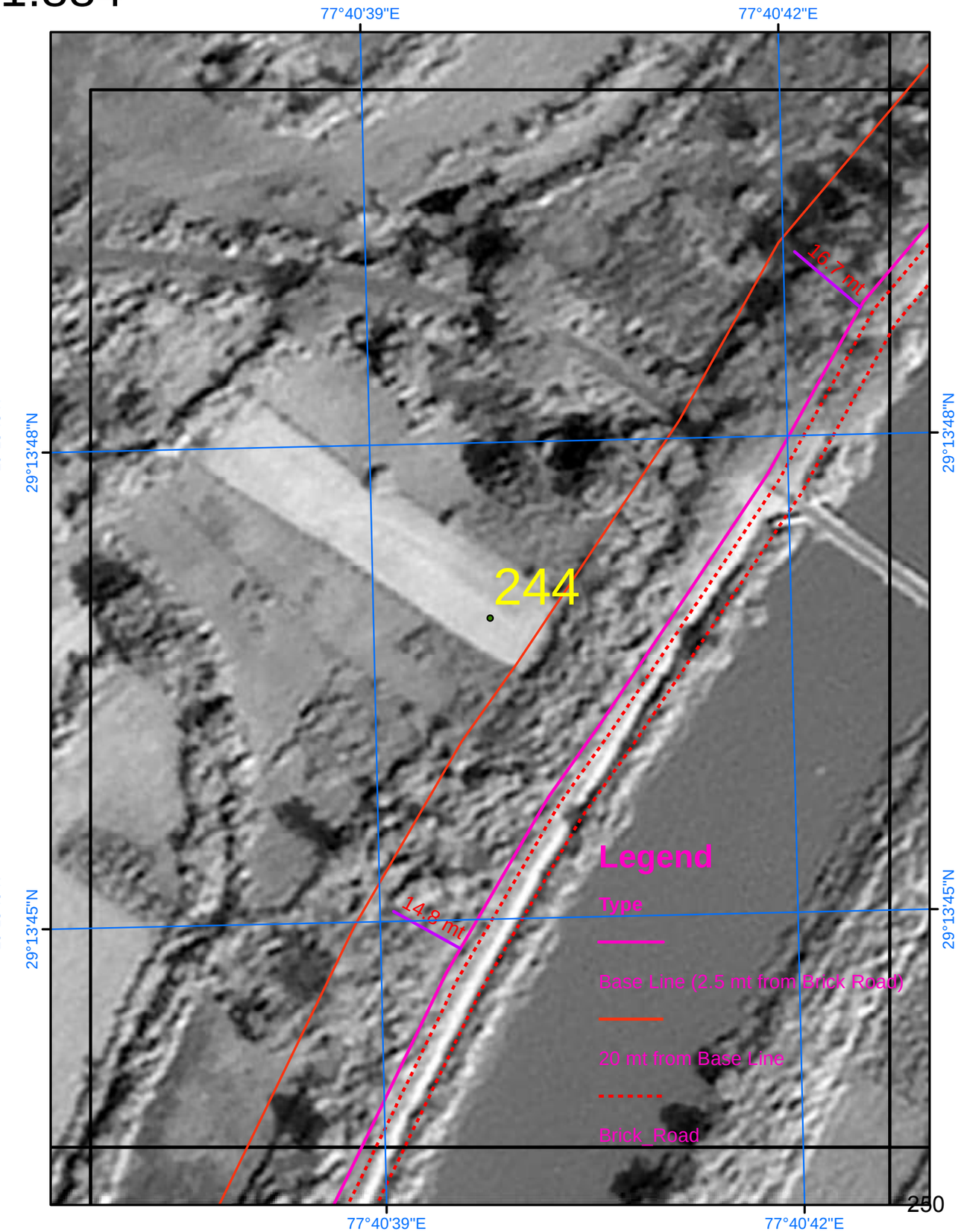

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AREA_07_08

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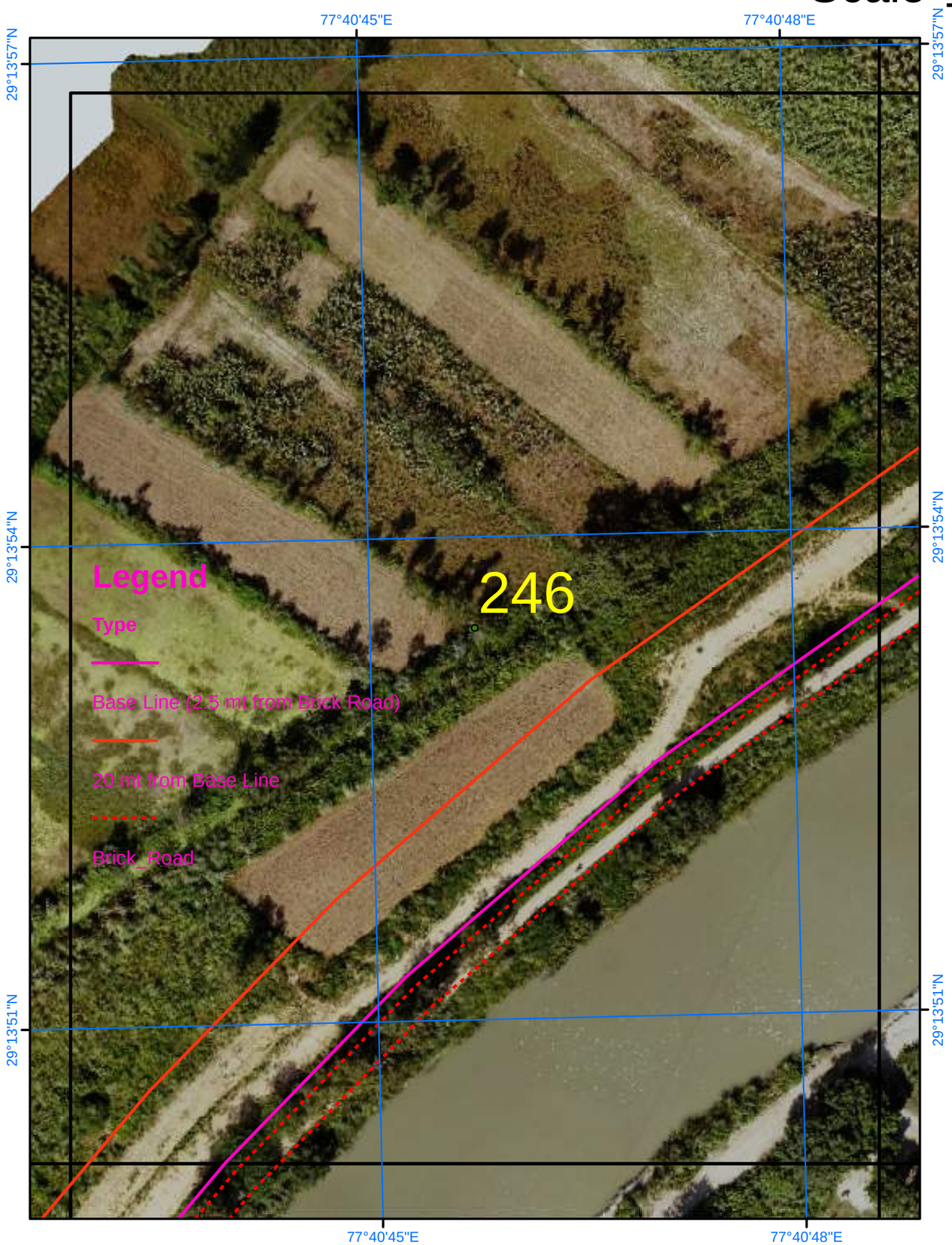

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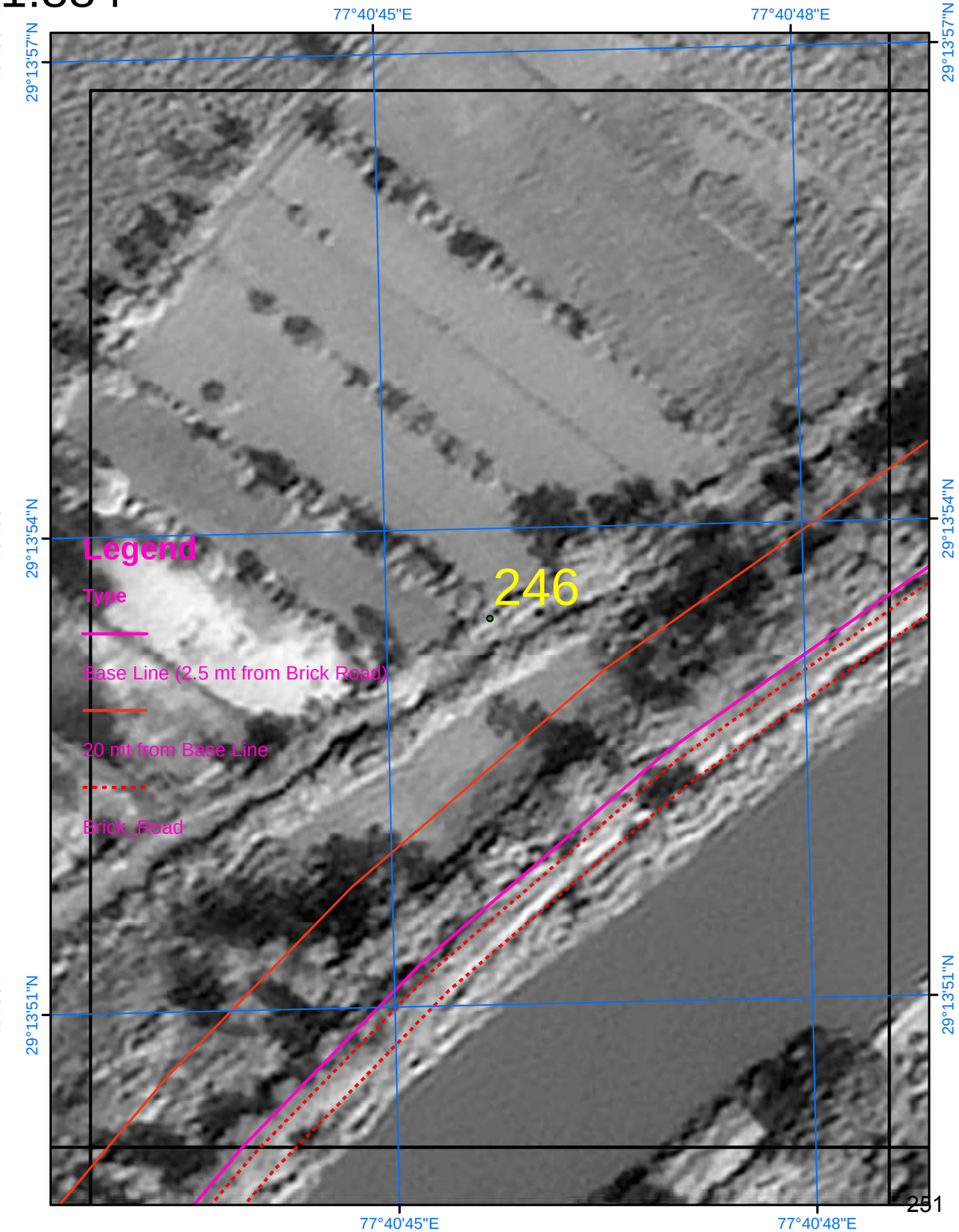

SURVEY OF INDIA

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AREA_07_09

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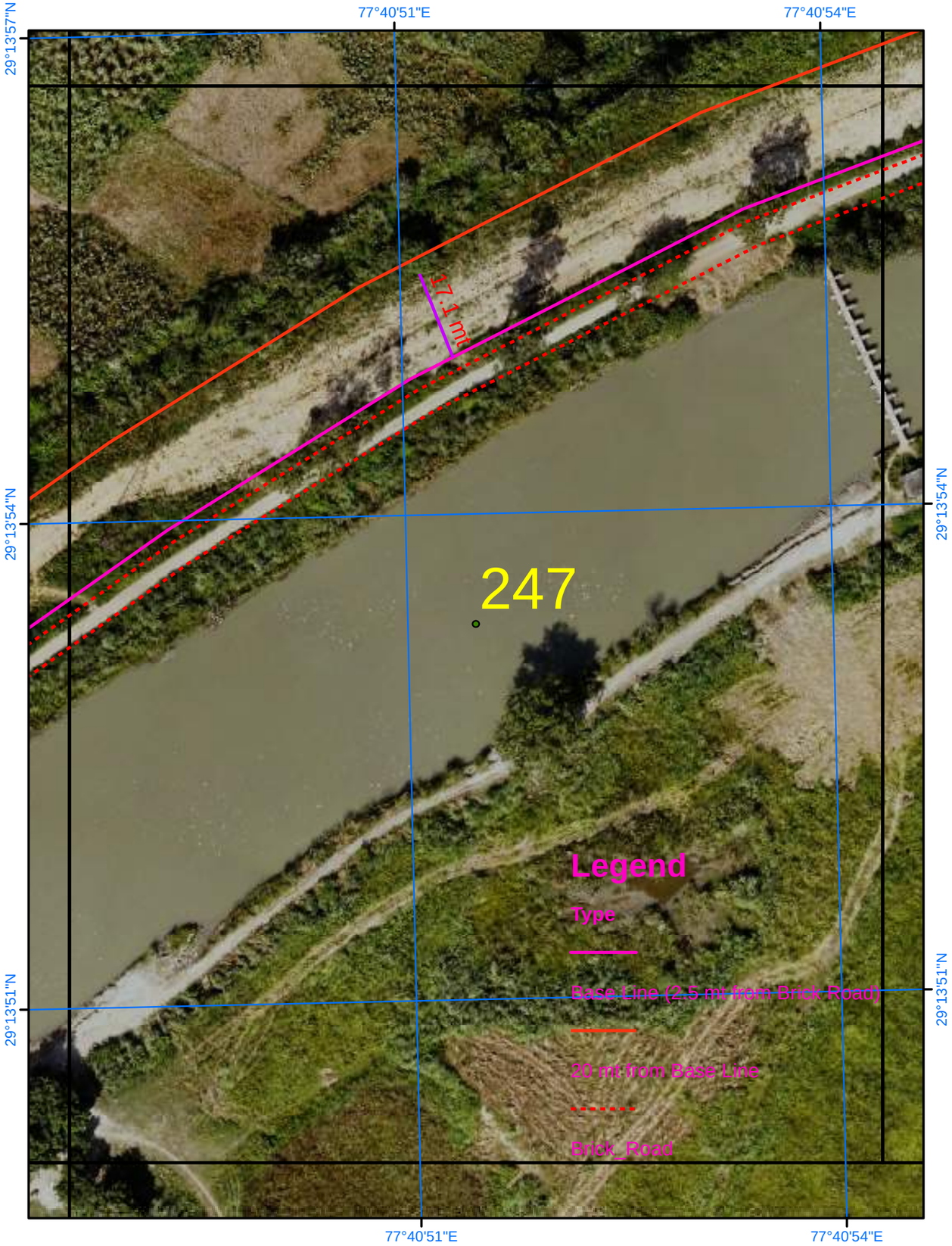

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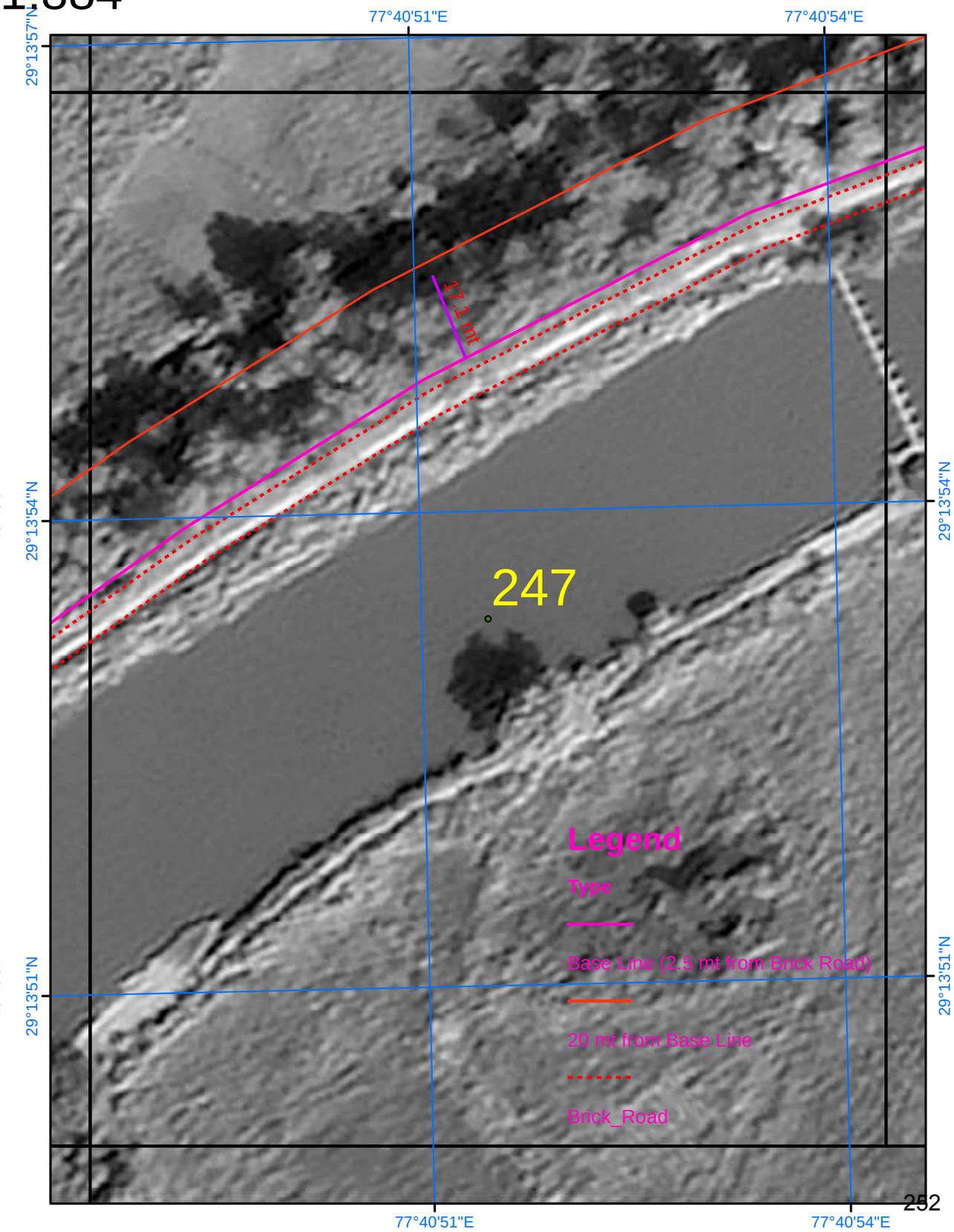

SURVEY OF INDIA

Scale 1:884

AREA_07_10

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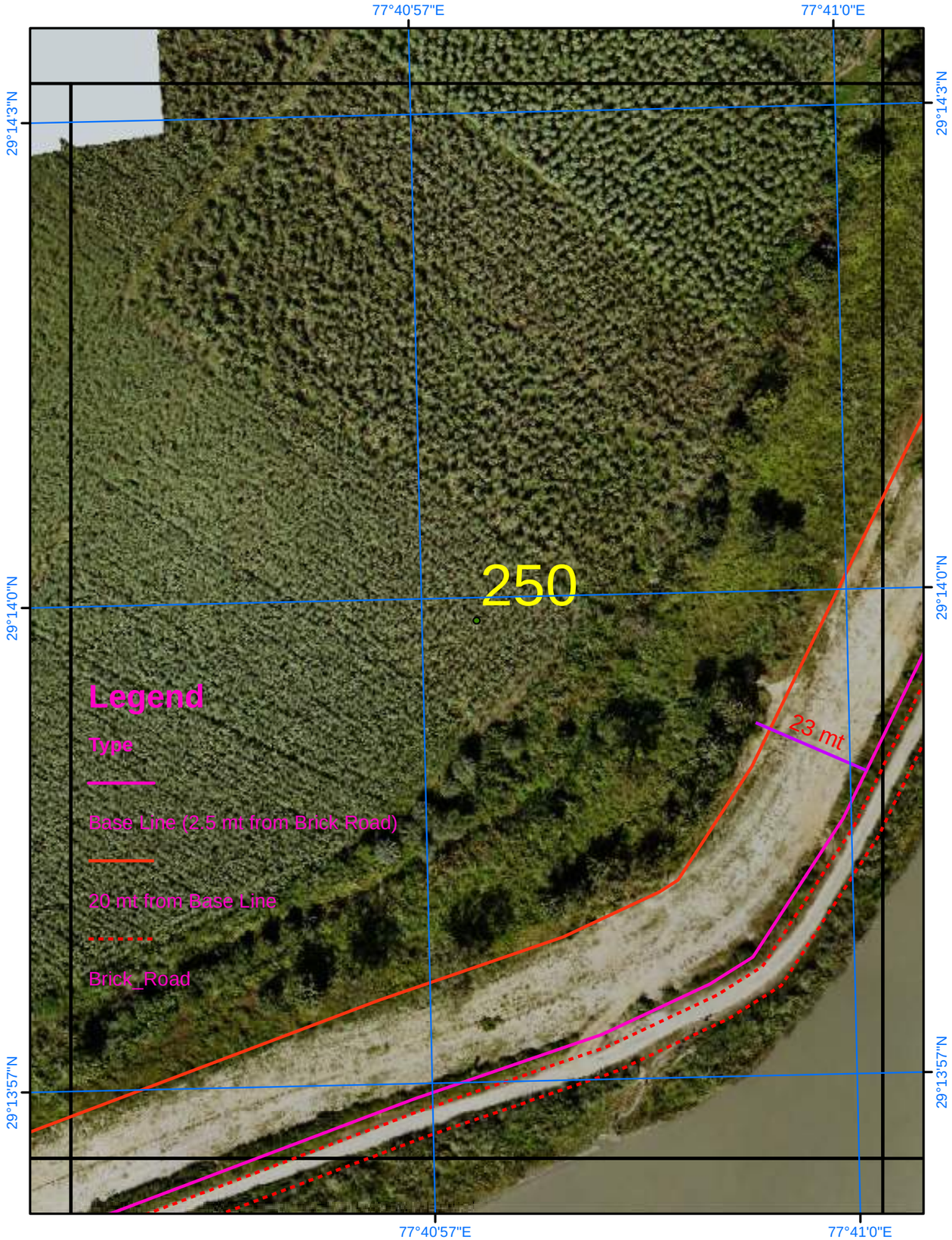

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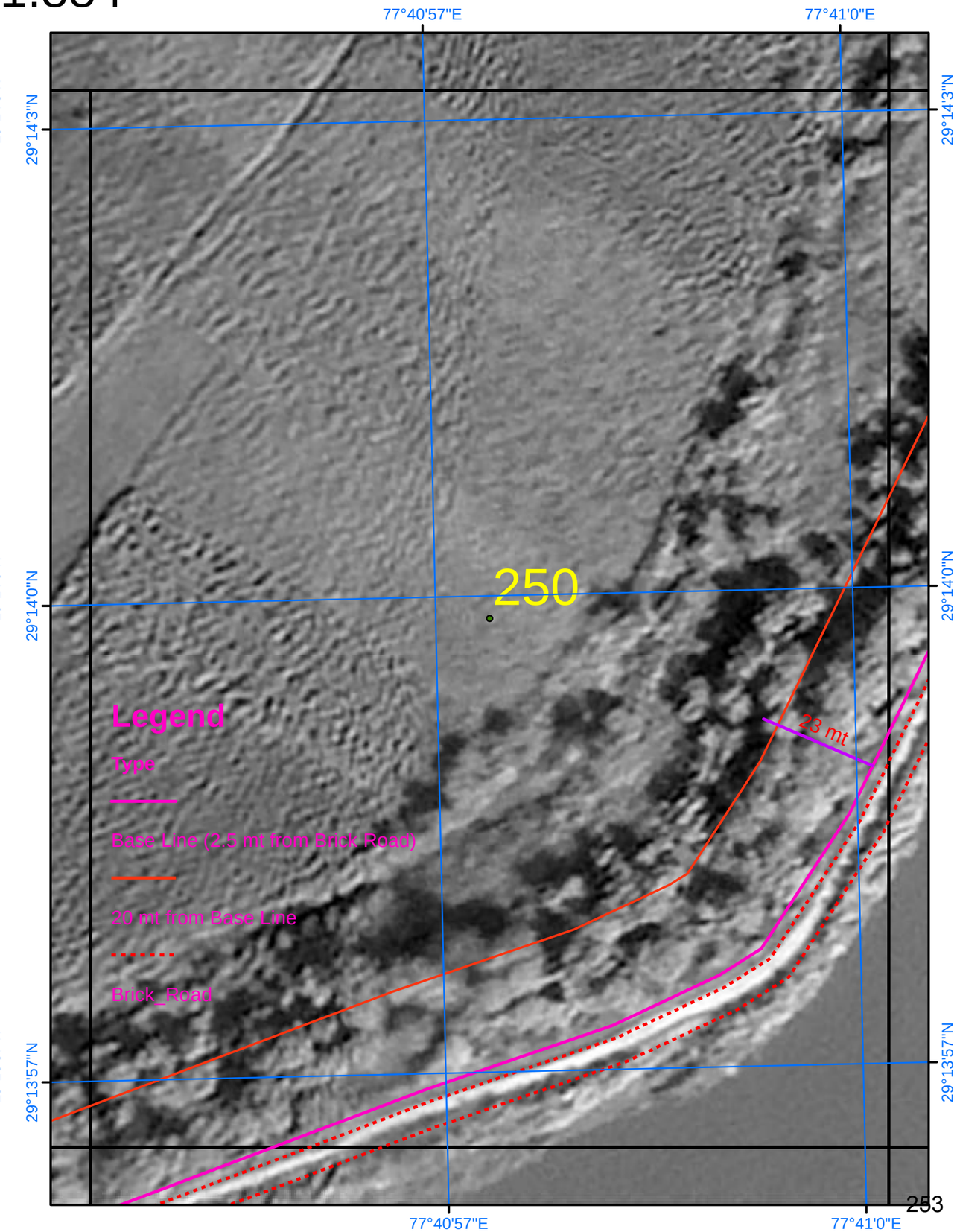

SURVEY OF INDIA

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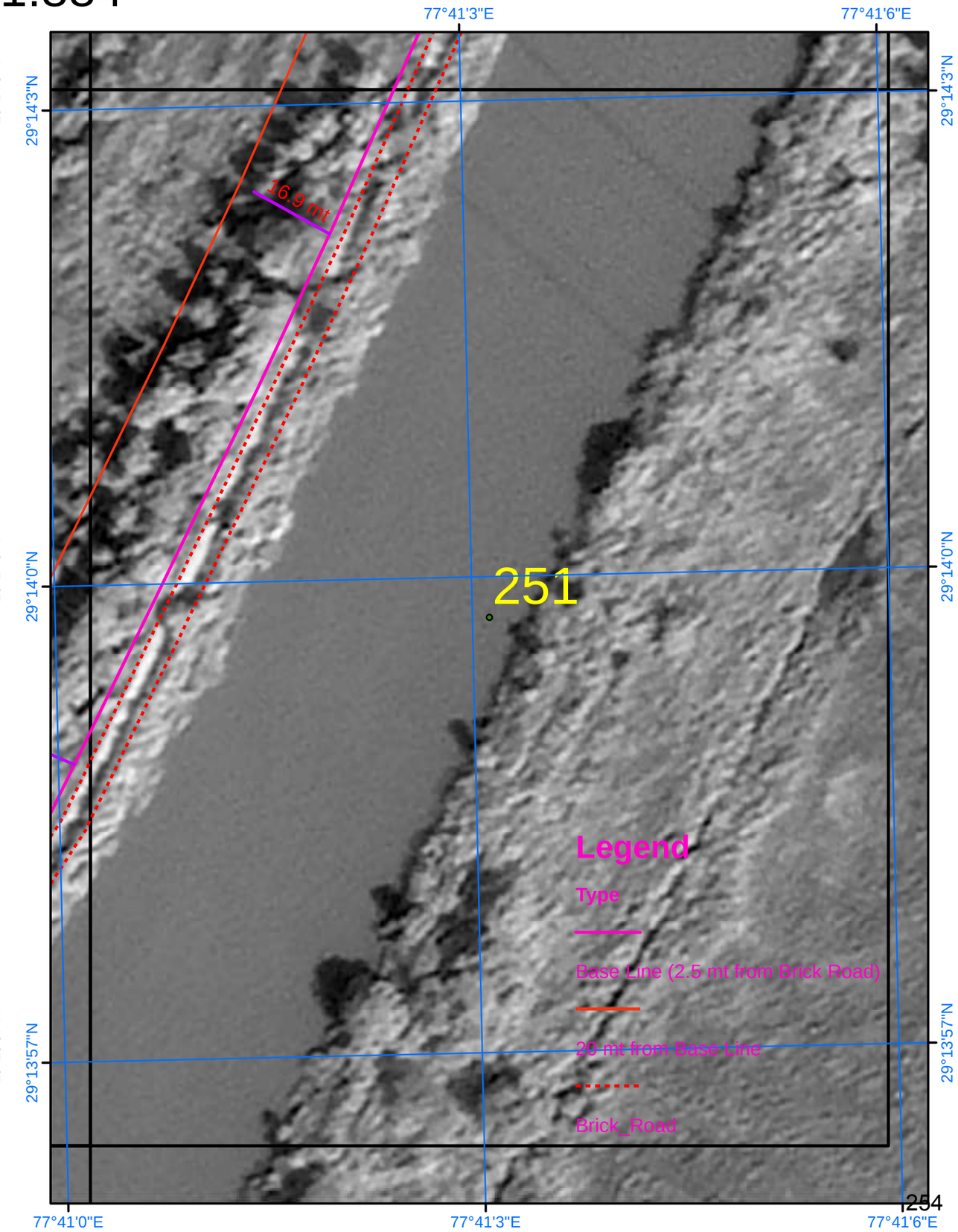
AREA_07_11

Drone Images Oct 2024

Satellite Images from NRSC of 2023



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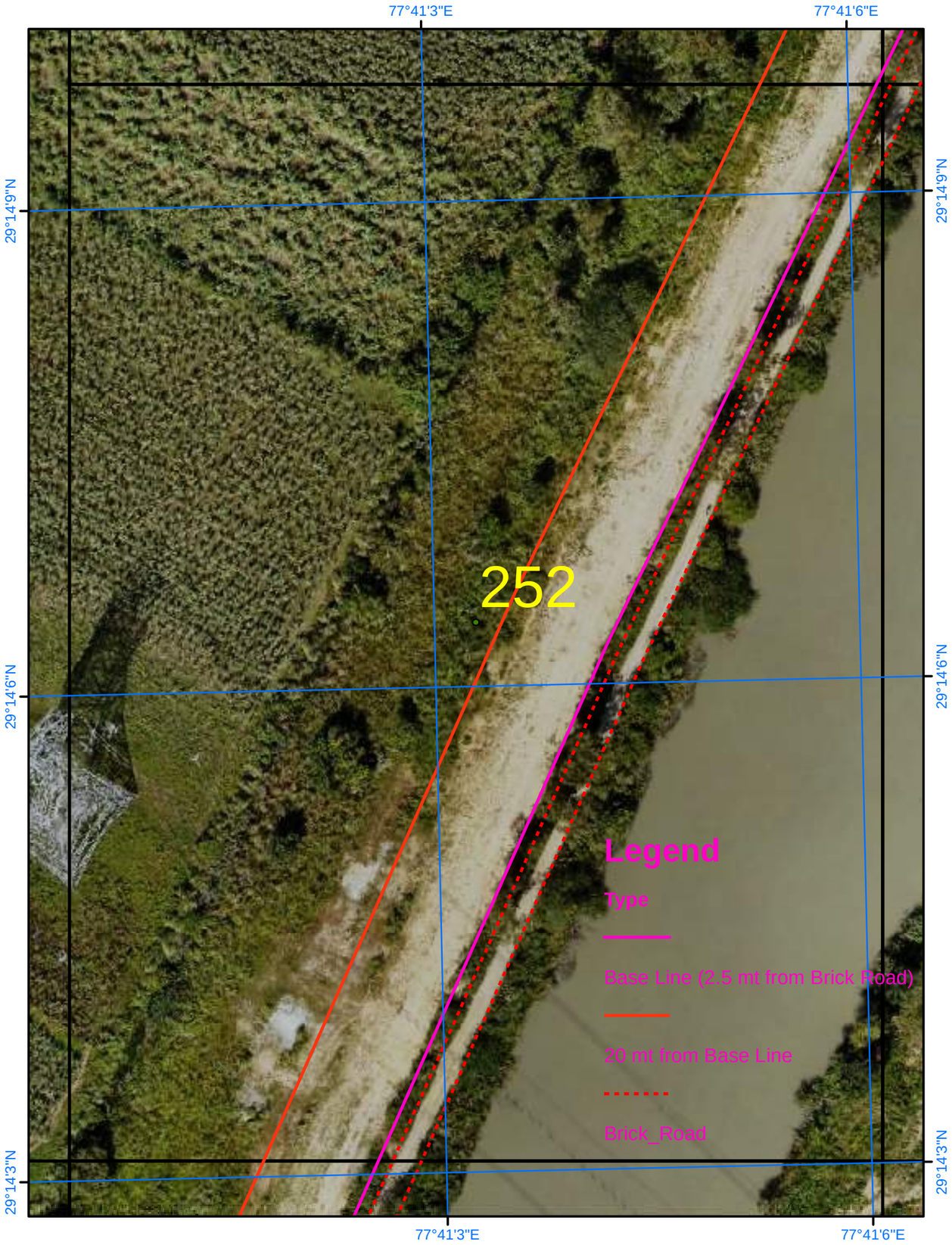
AREA_07_12

Drone Images Oct 2024



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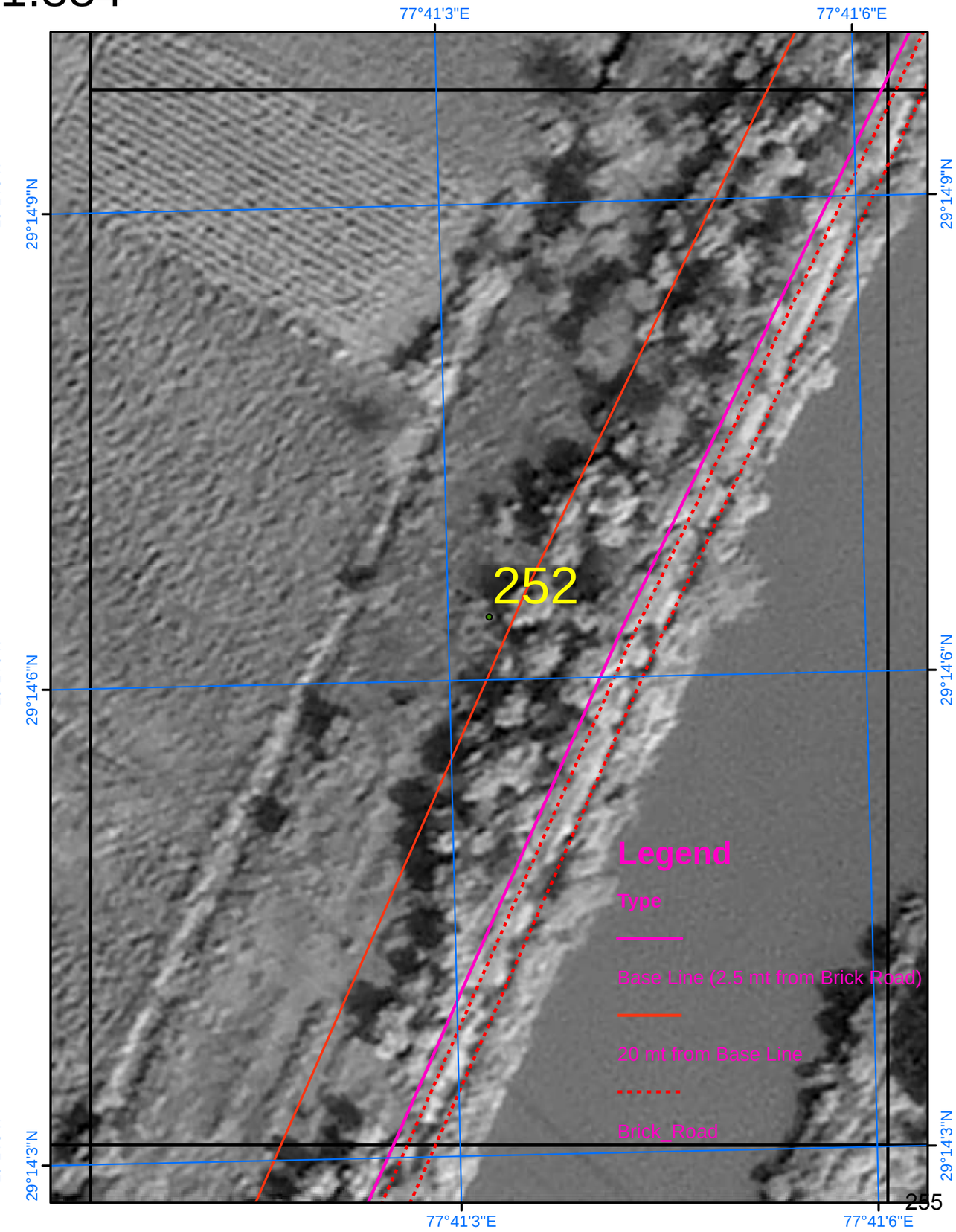

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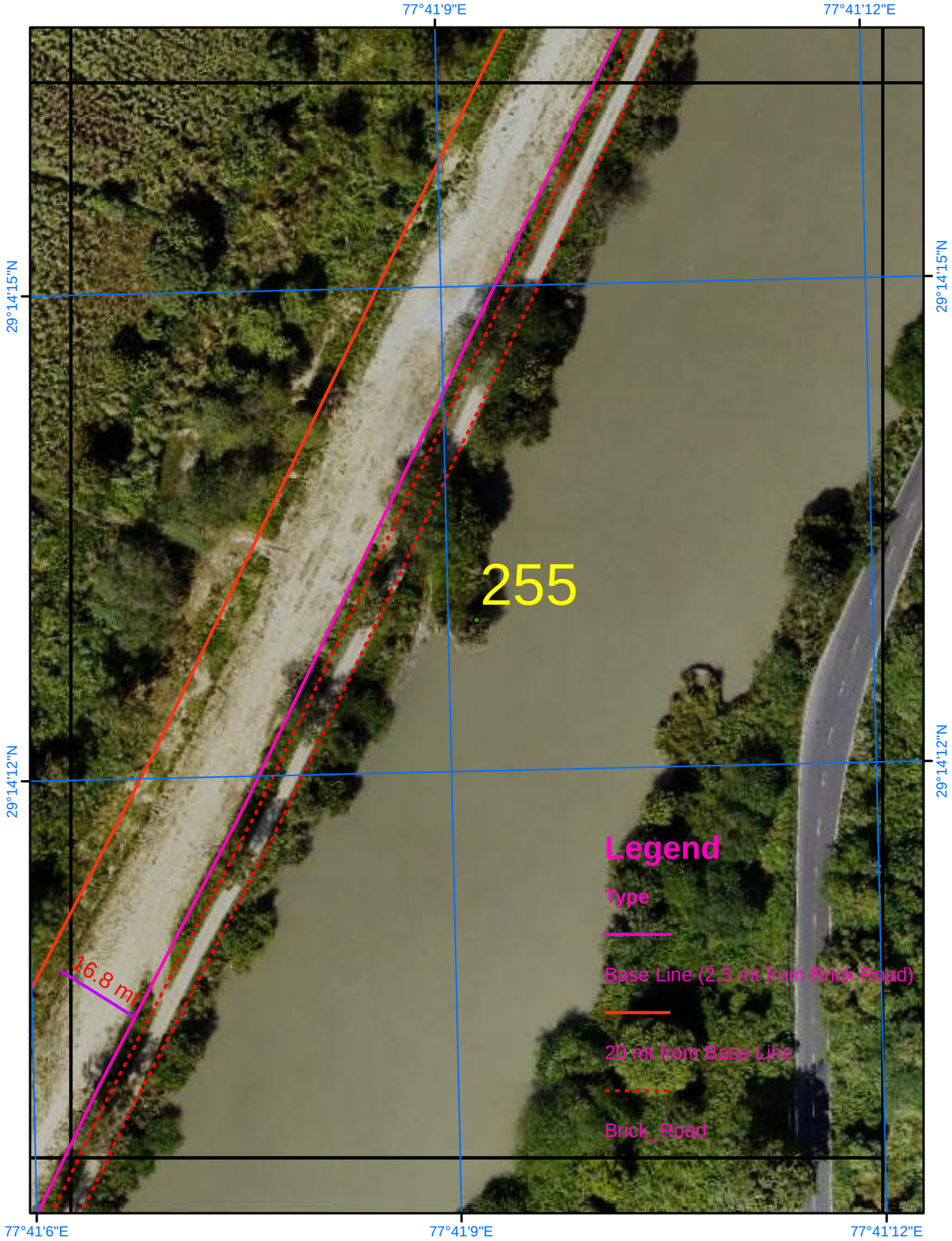

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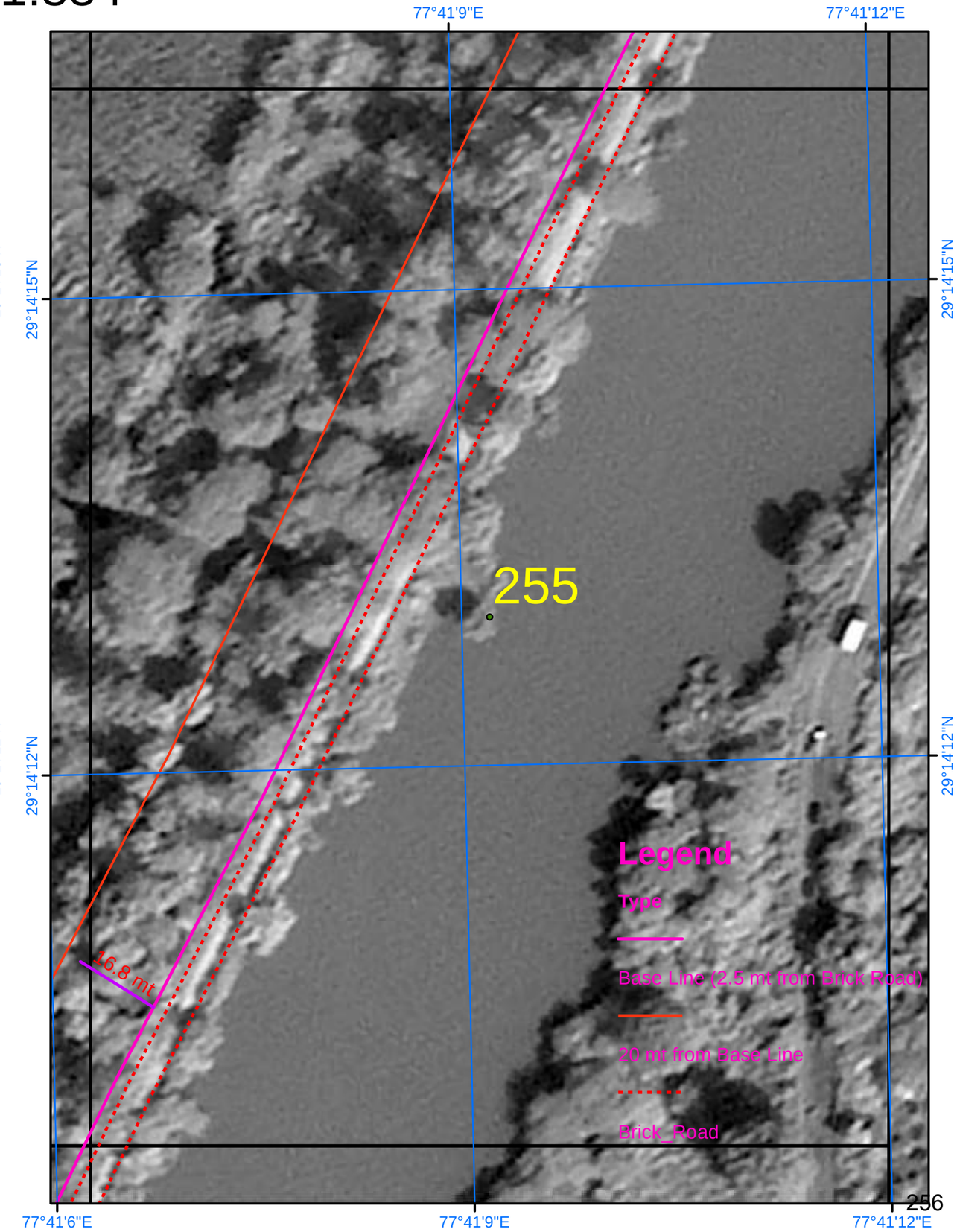

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AREA_07_14

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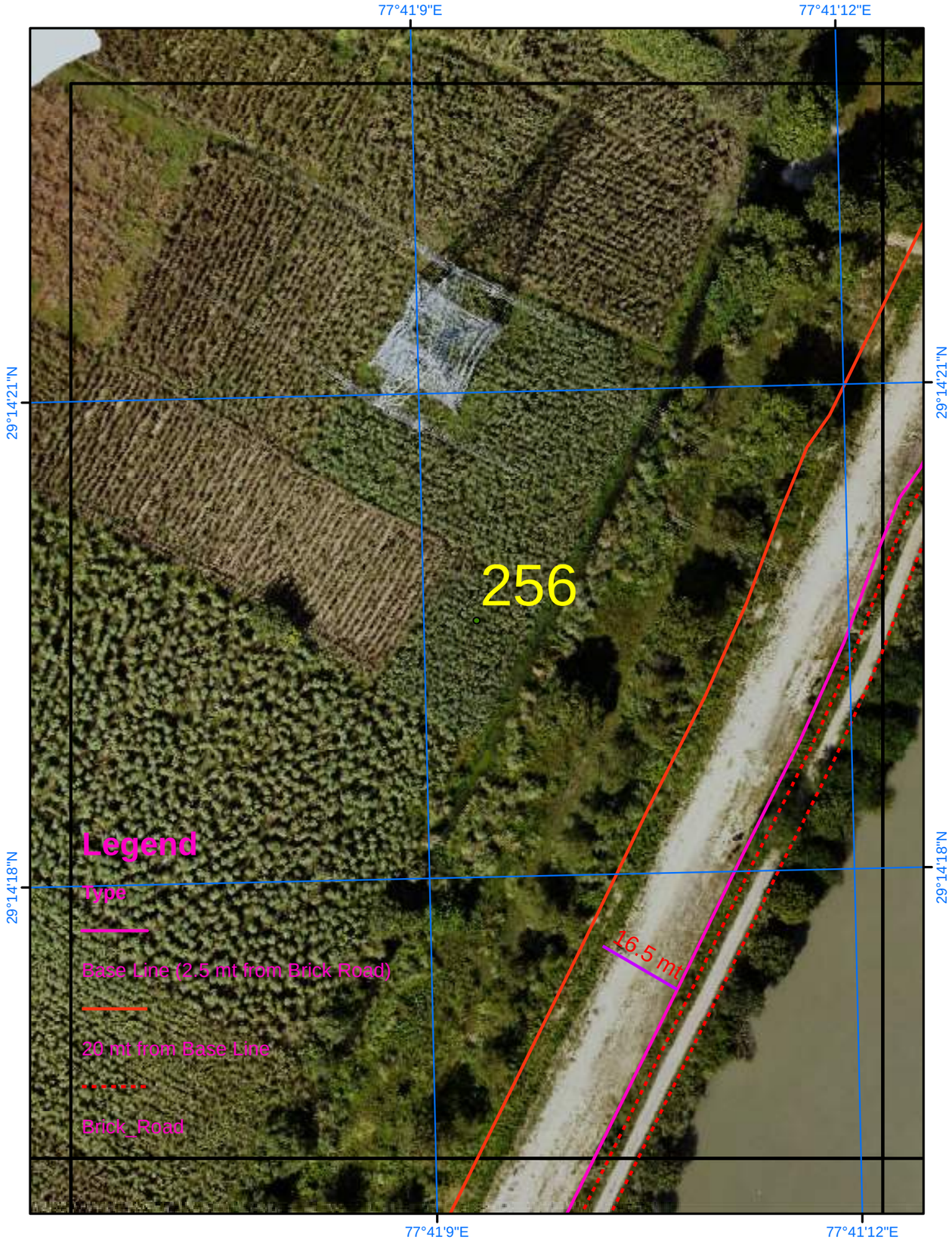

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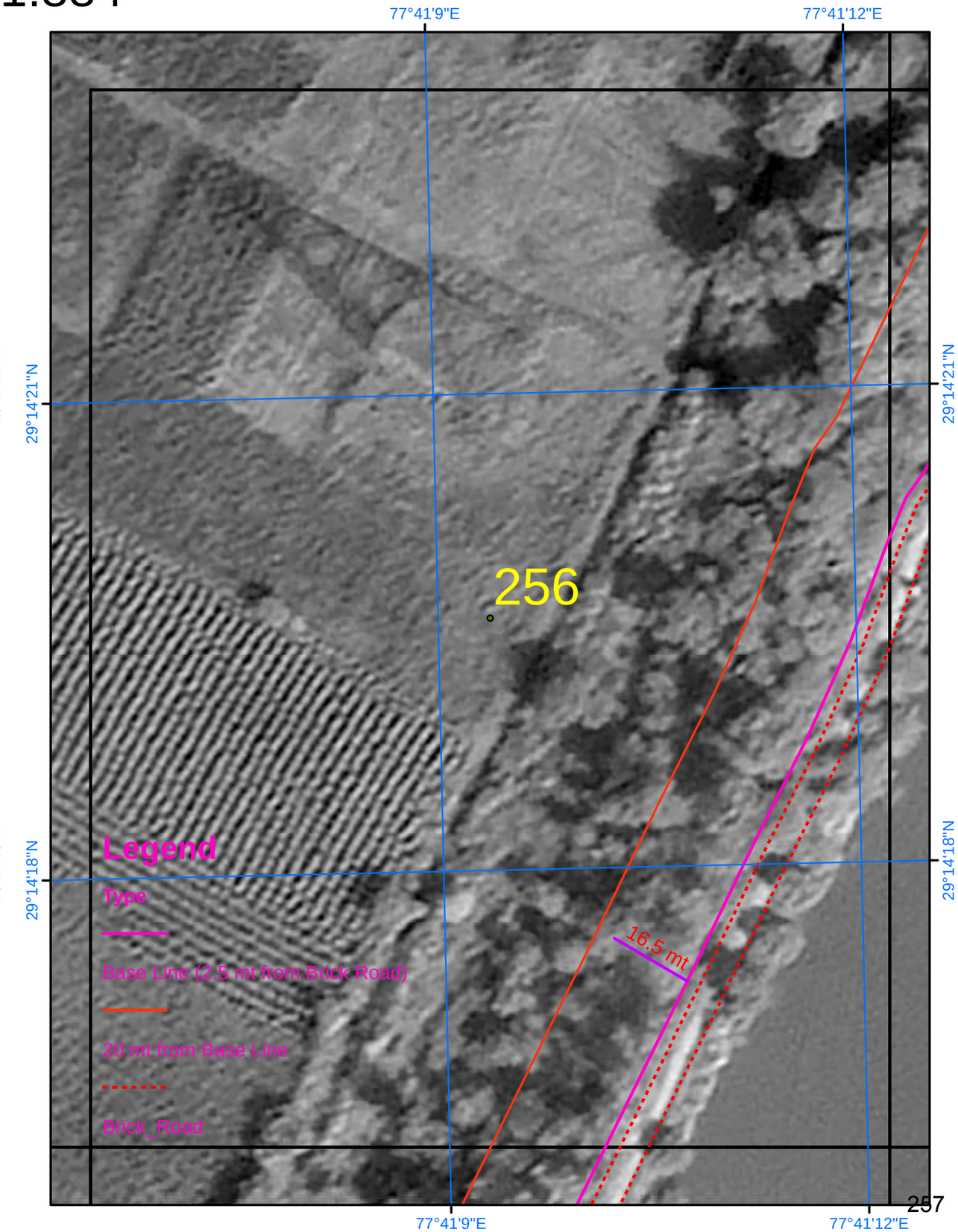

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AREA_07_15

Drone Images Oct 2024

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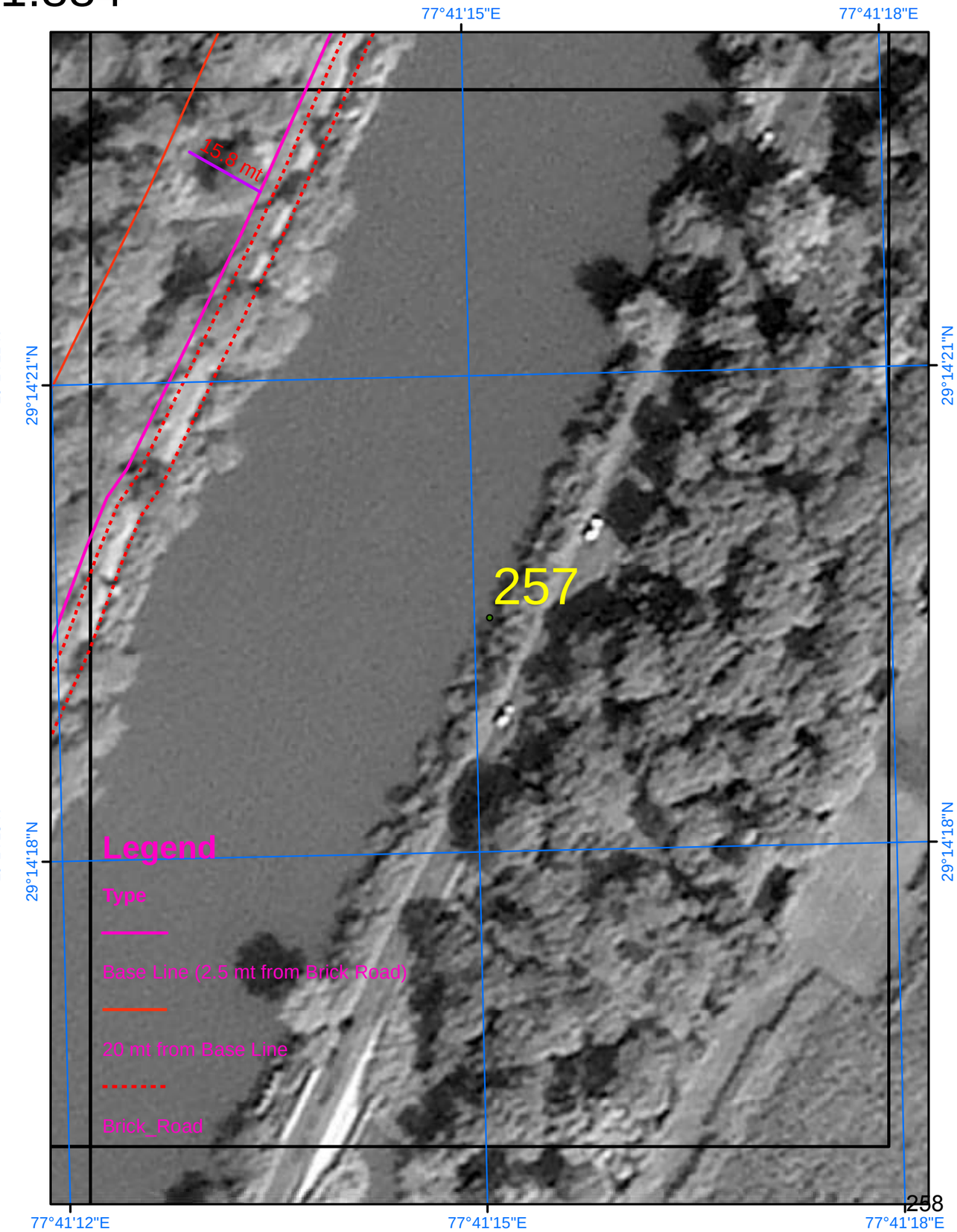

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AREA_07_16

Drone Images Oct 2024

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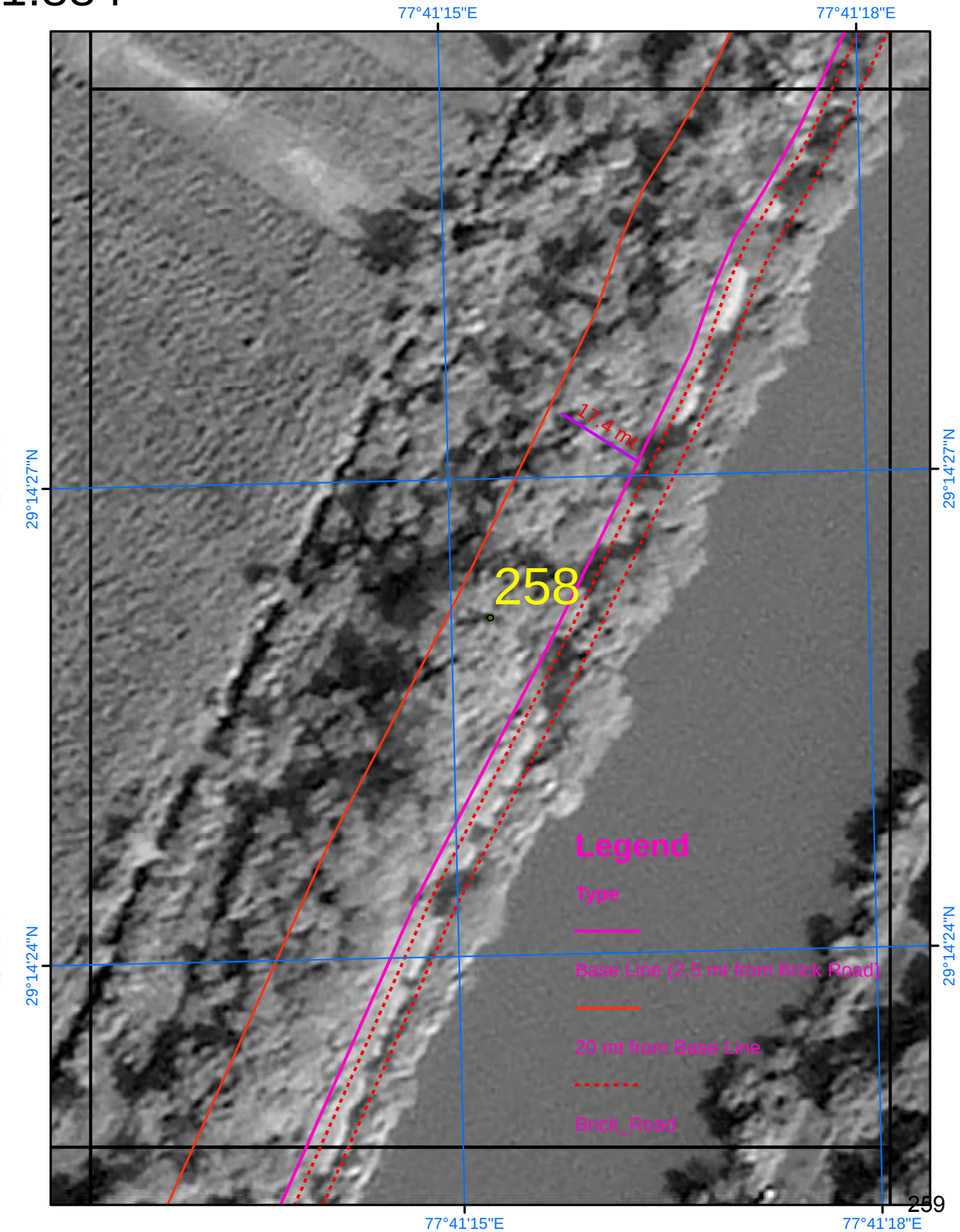

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AREA_07_17

Drone Images Oct 2024

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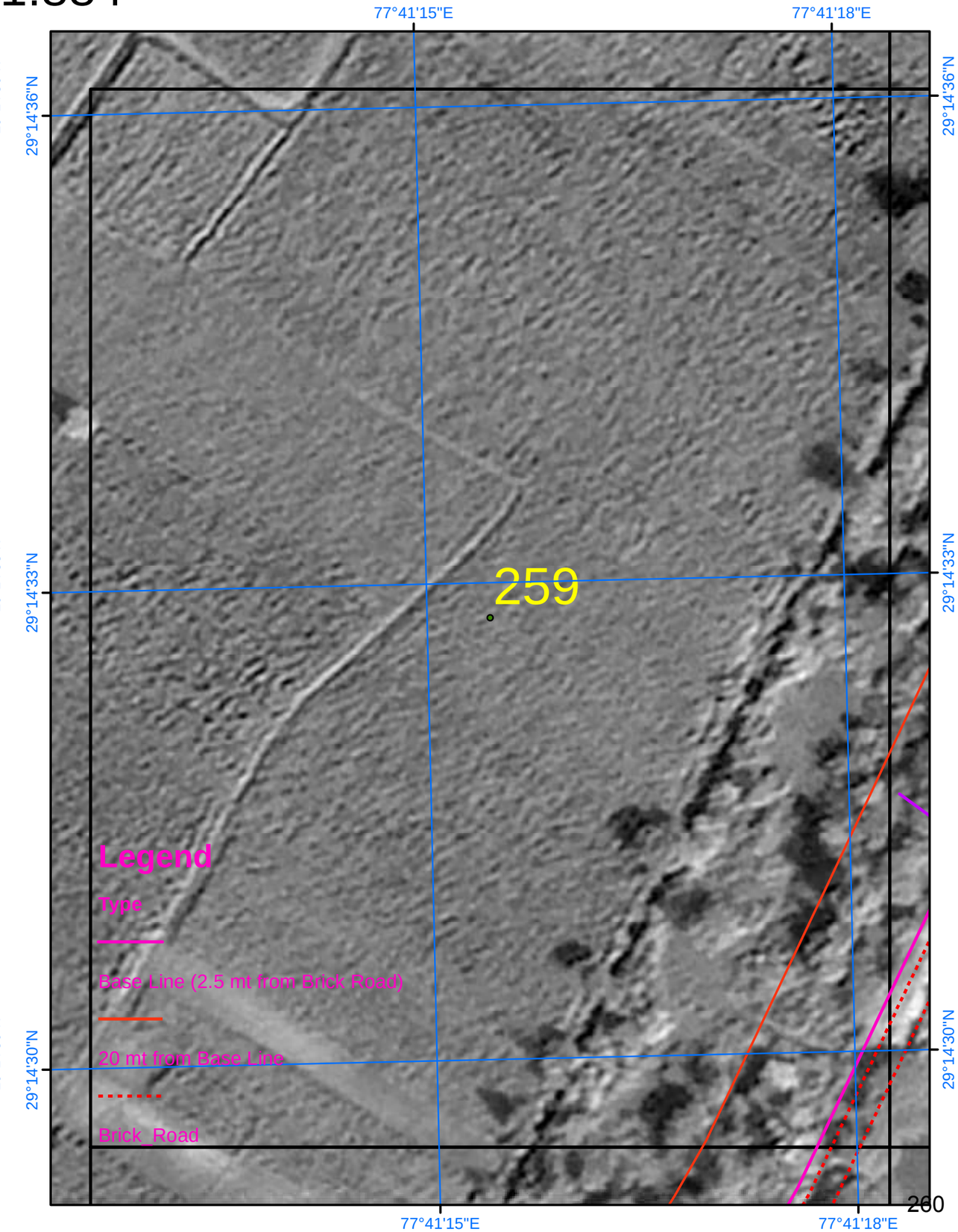

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AREA_07_18

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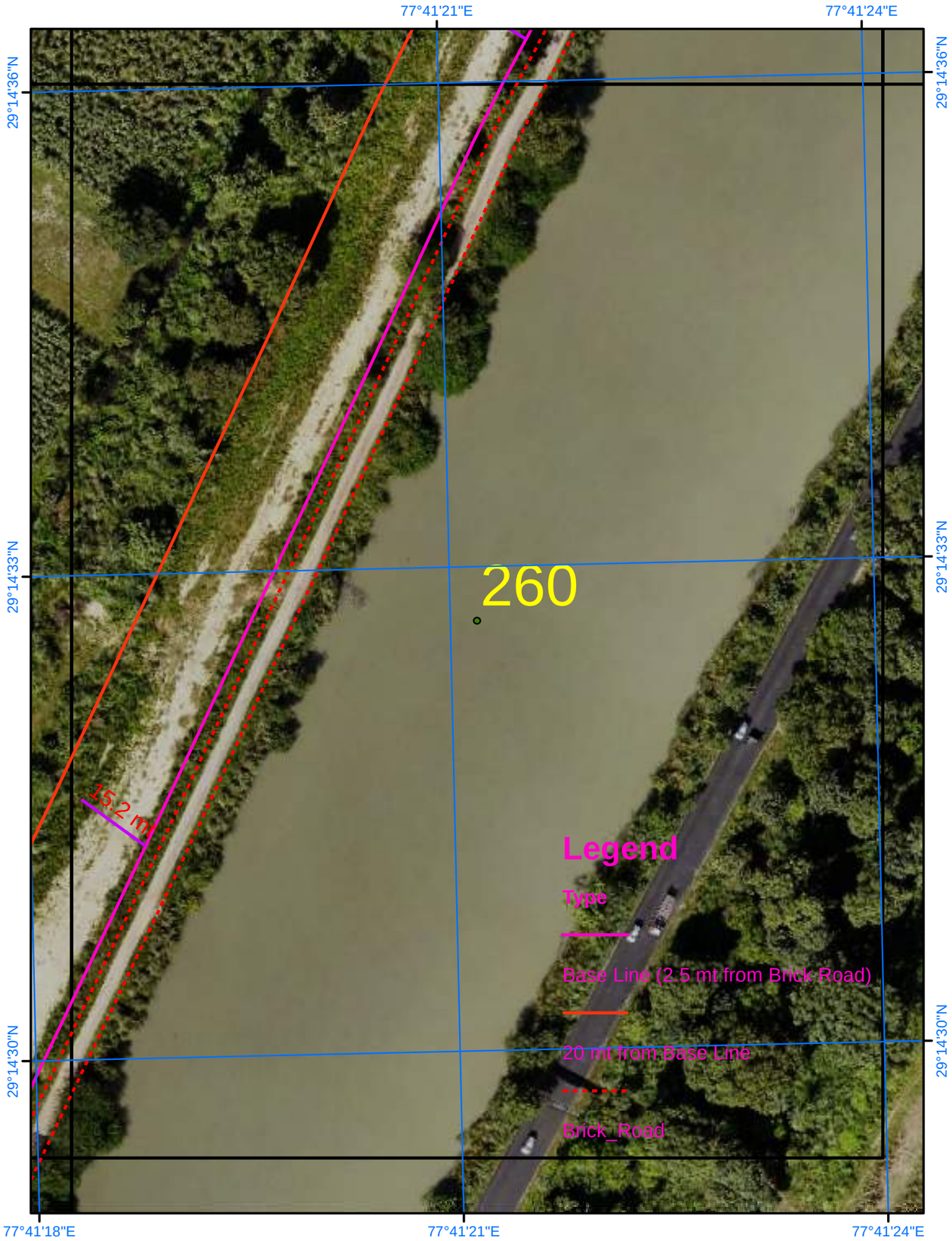

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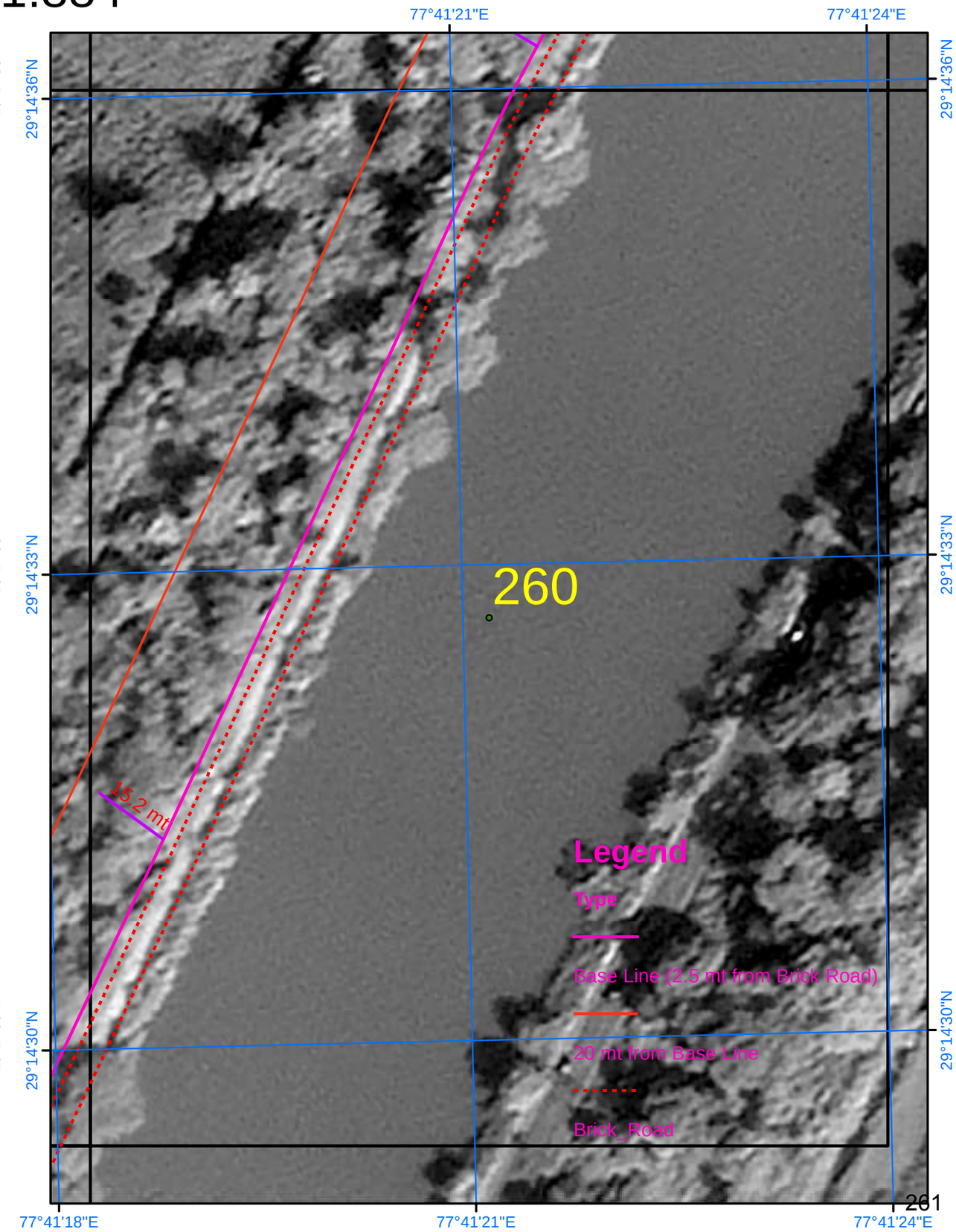

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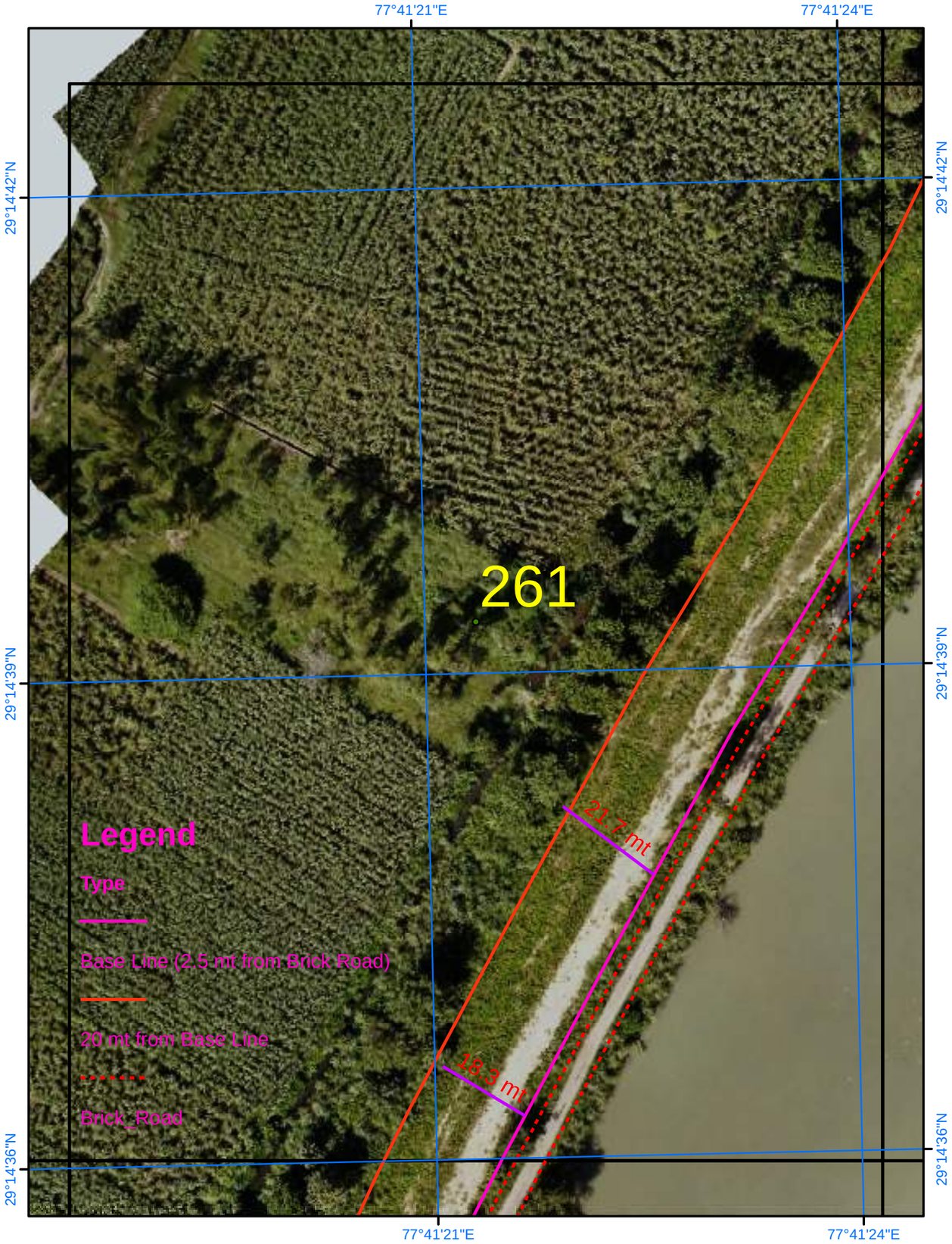
AREA_07_19

Drone Images Oct 2024



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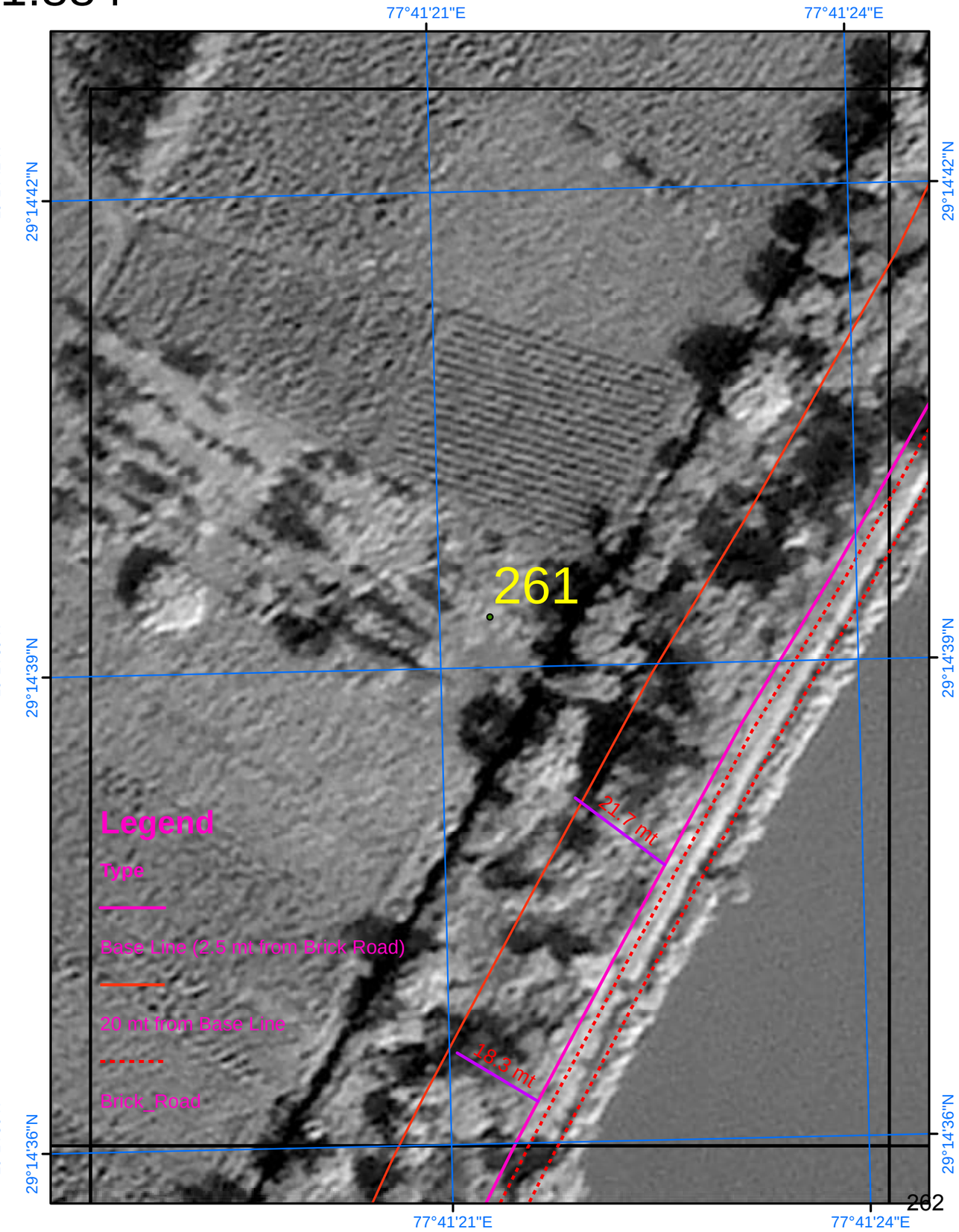

SURVEY OF INDIA

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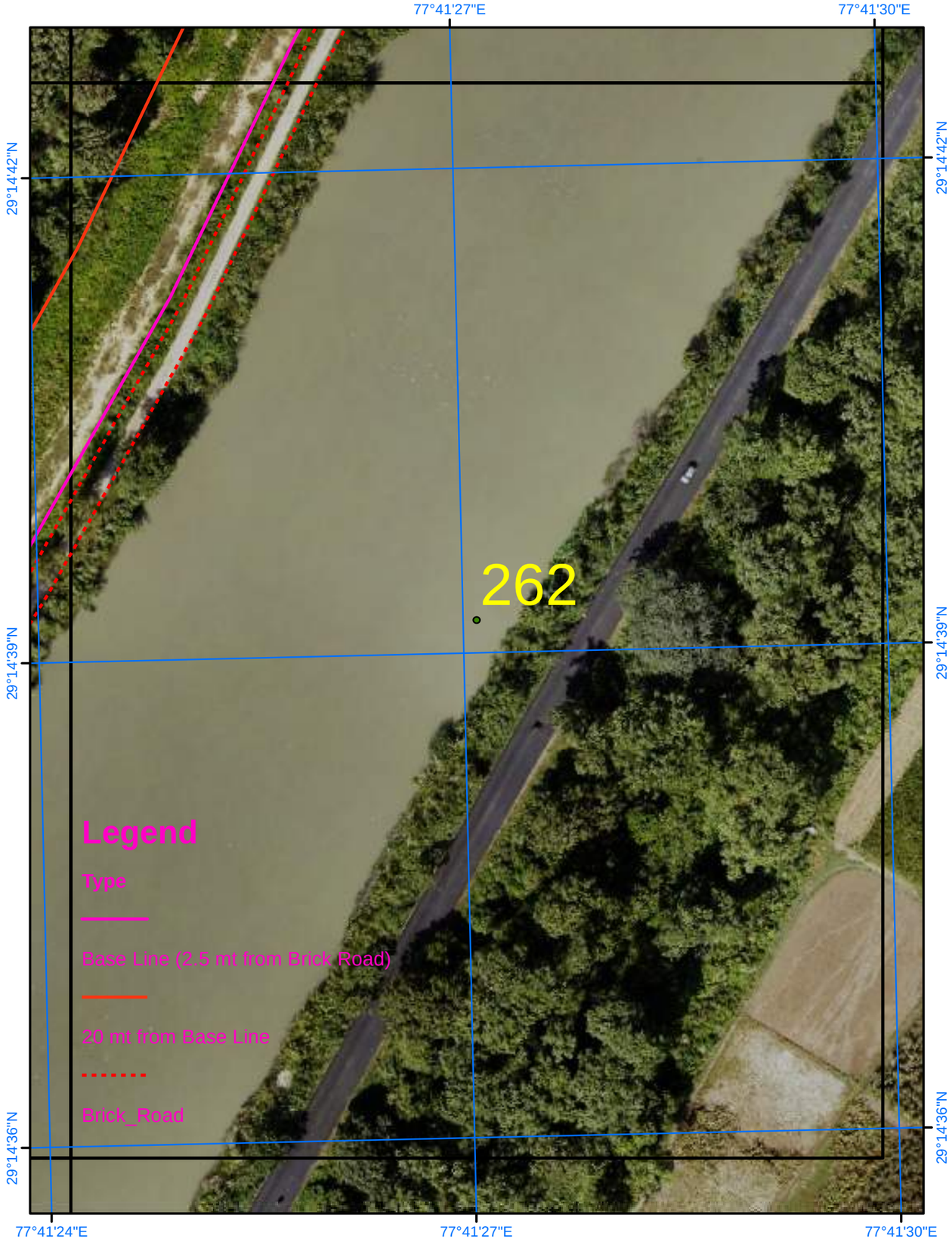
AREA_07_20

Drone Images Oct 2024



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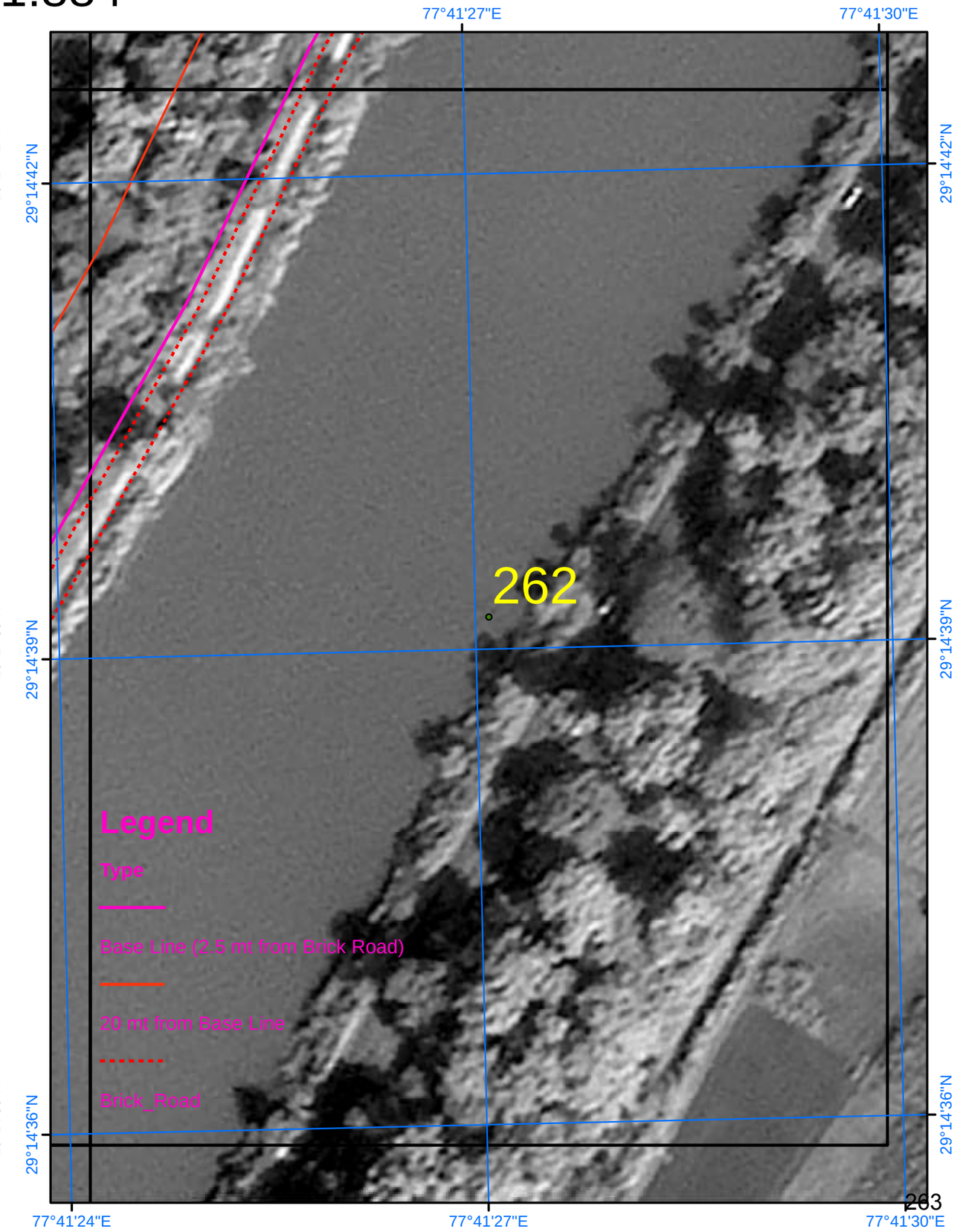


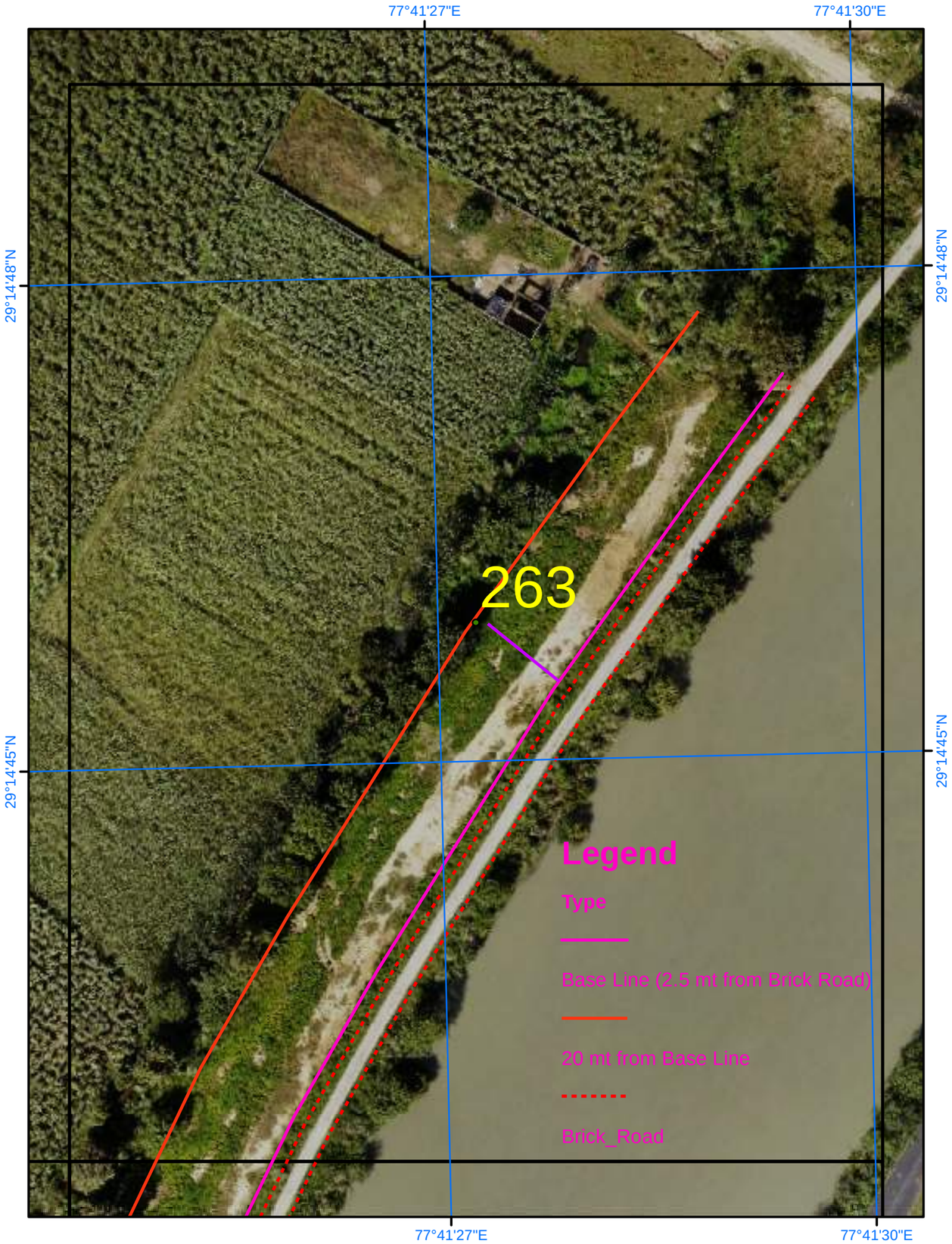
SURVEY OF INDIA

751

AREA_07_21

Scale 1:884

Drone Images Oct 2024



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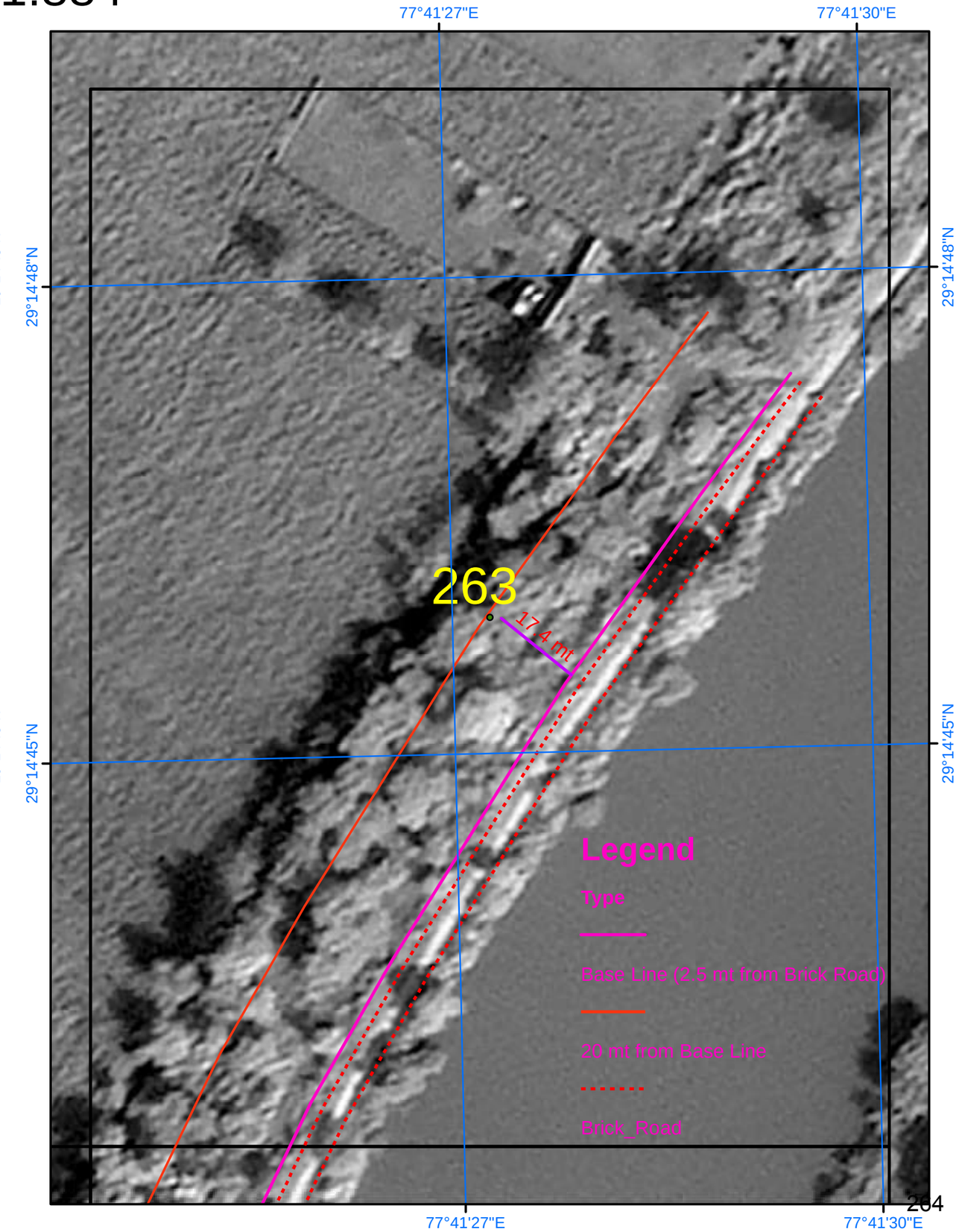

SURVEY OF INDIA

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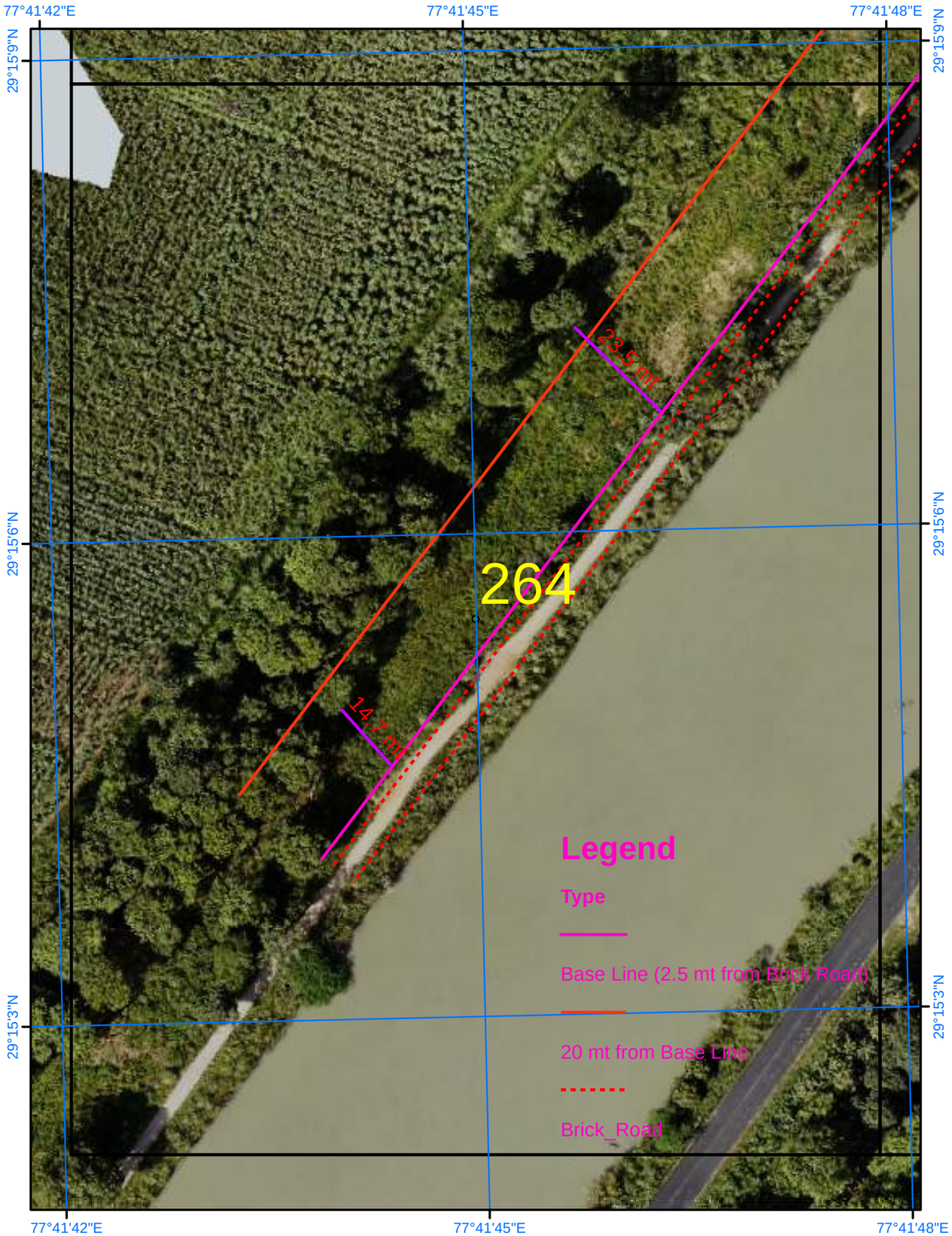

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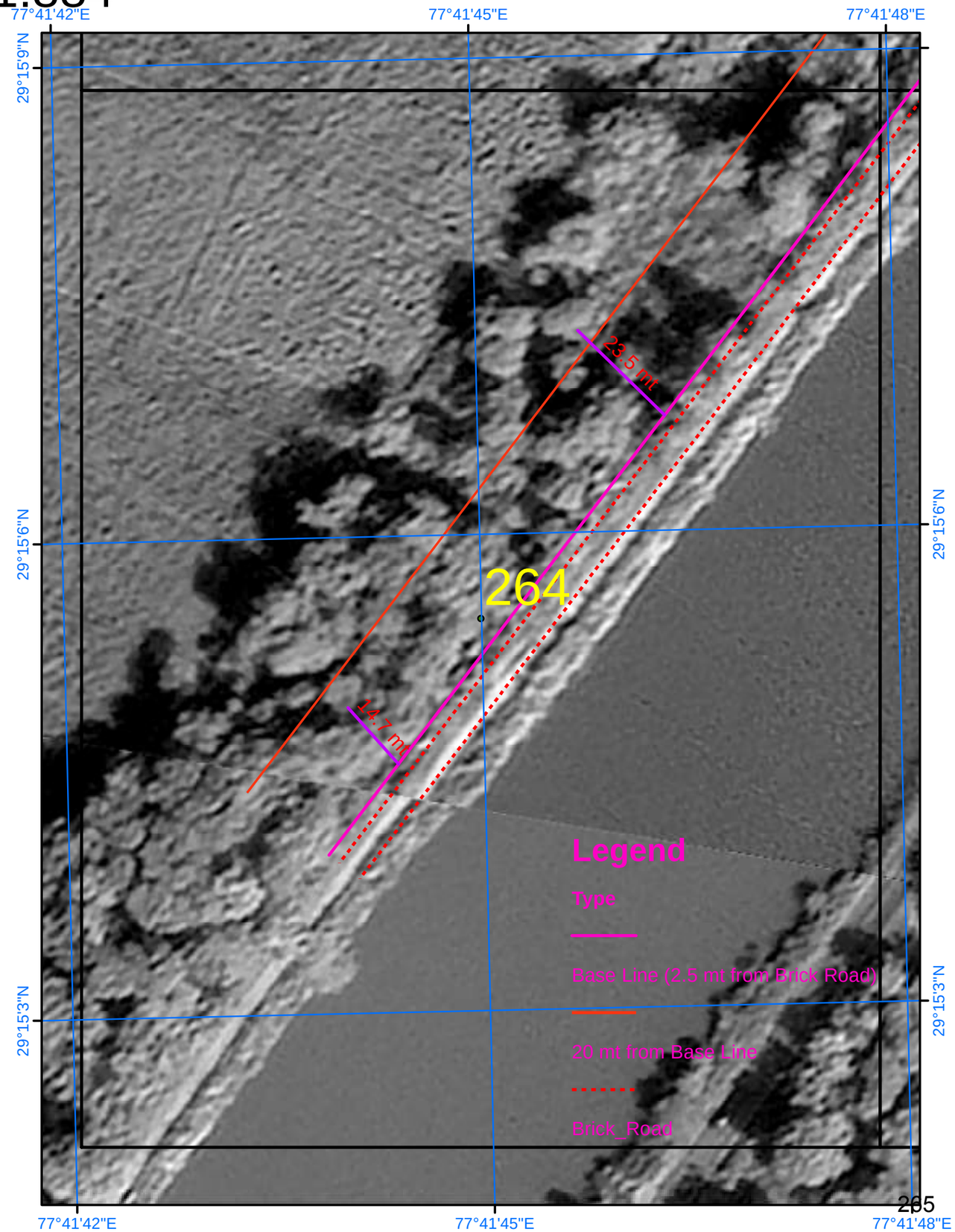

SURVEY OF INDIA

753

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AREA_08_02

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Drone Images Oct 2024

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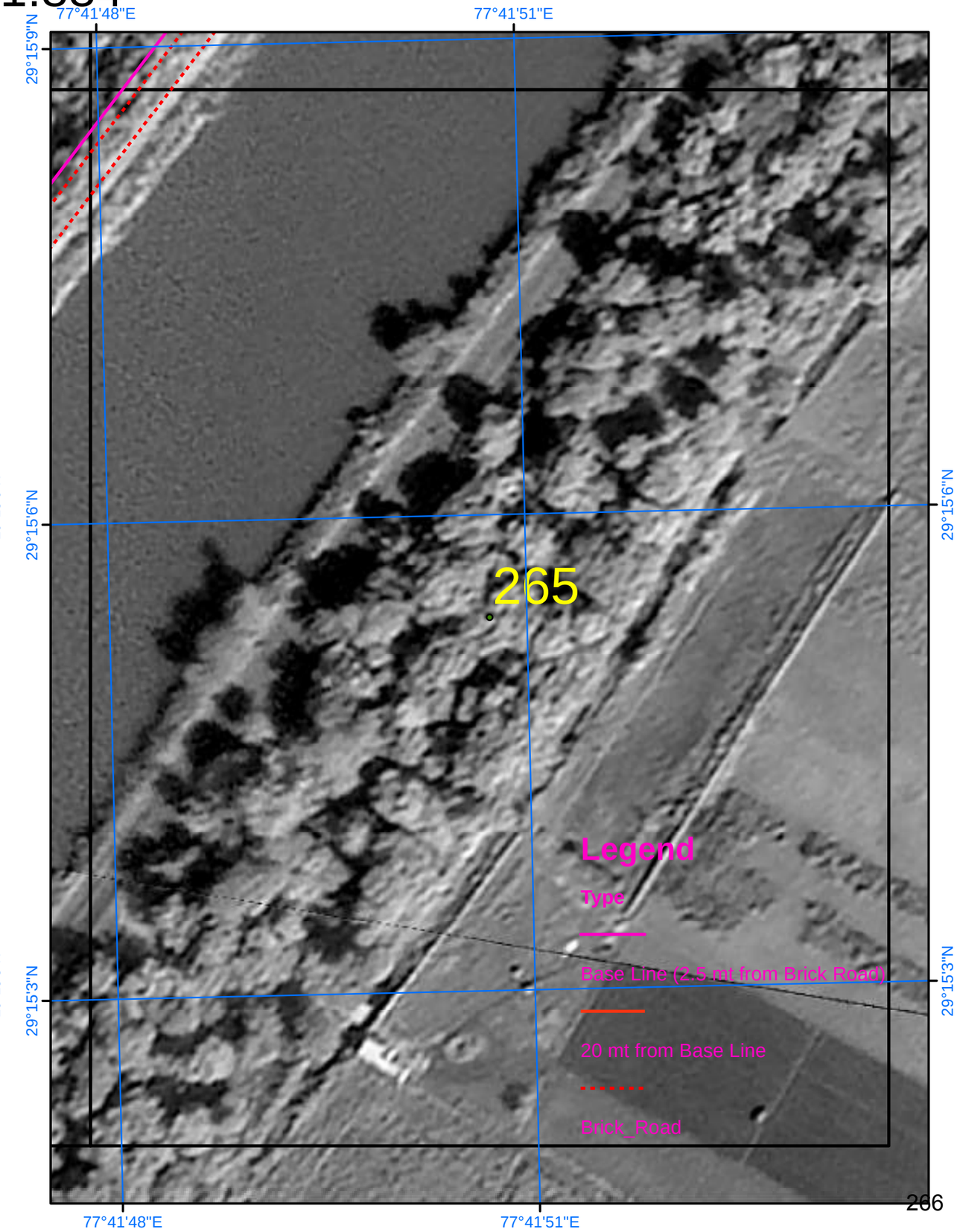

SURVEY OF INDIA

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AREA_08_03

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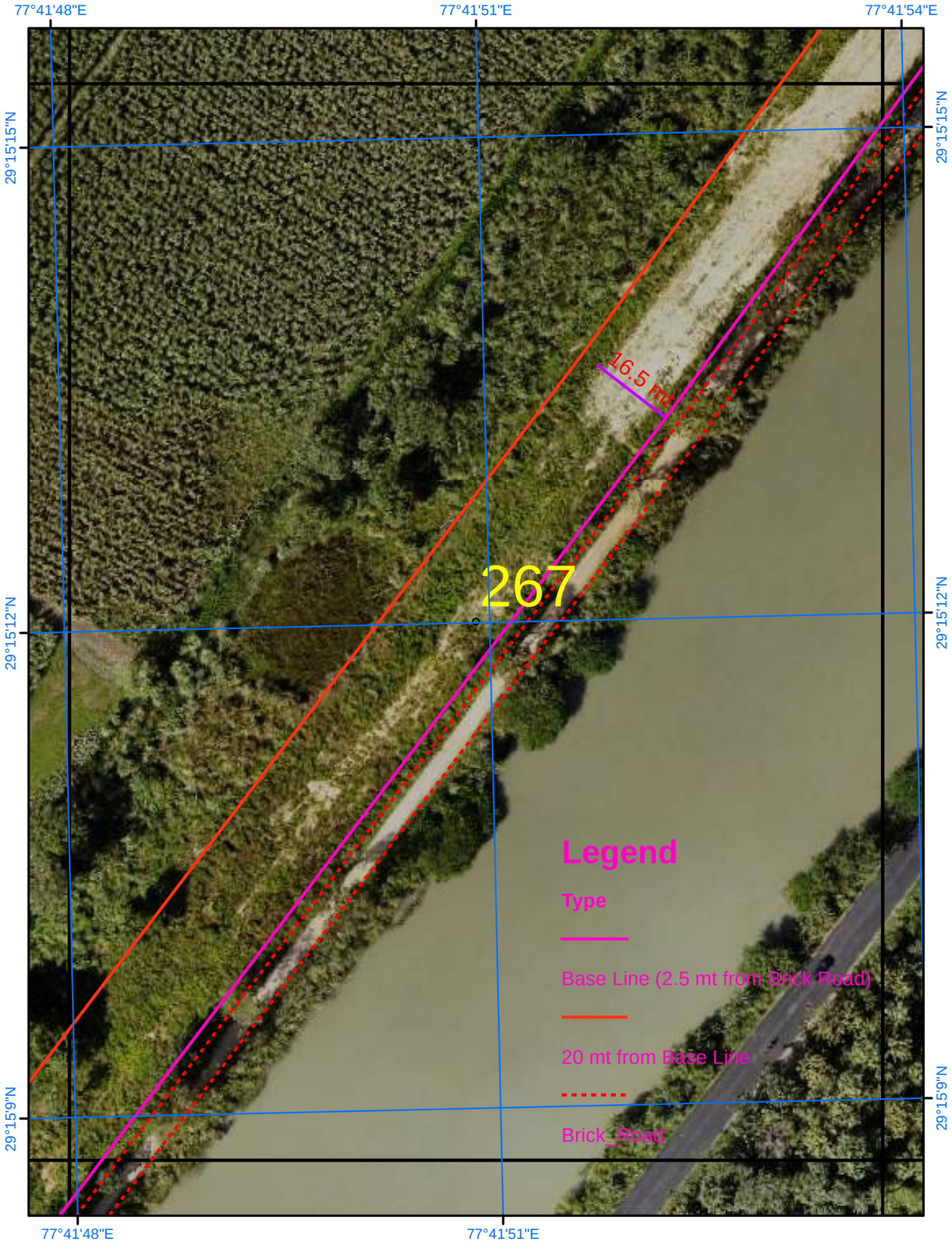

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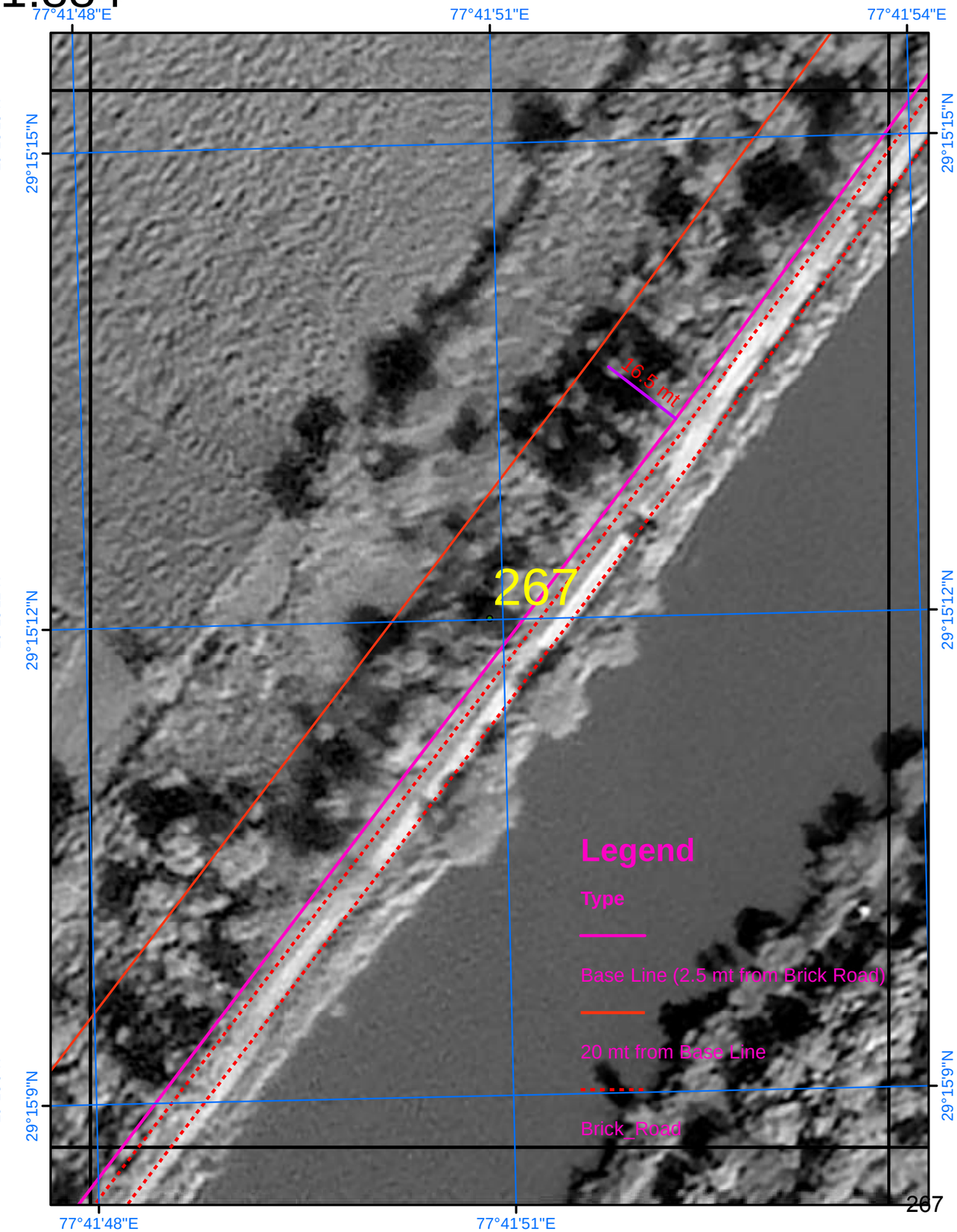

SURVEY OF INDIA

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AREA_08_04

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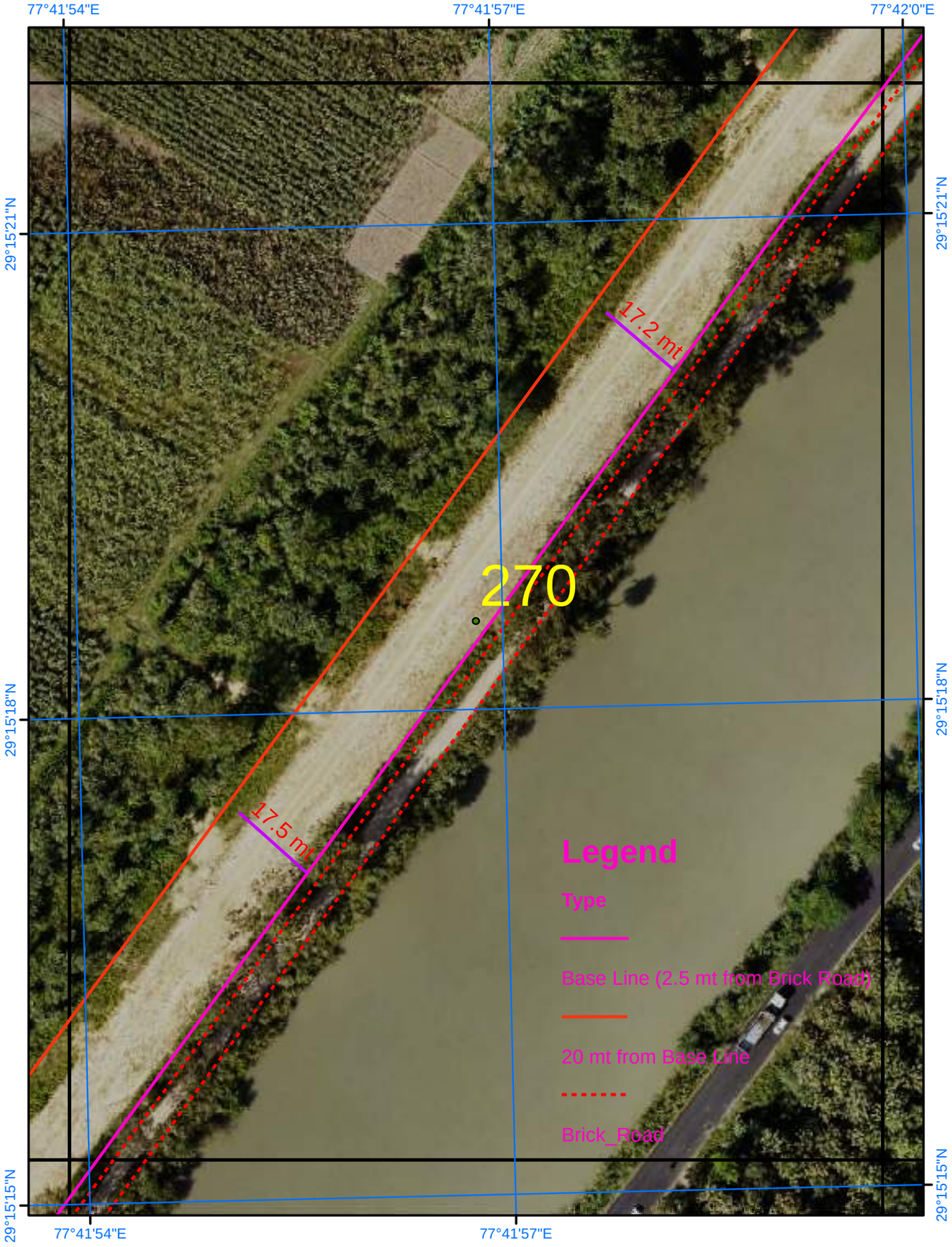

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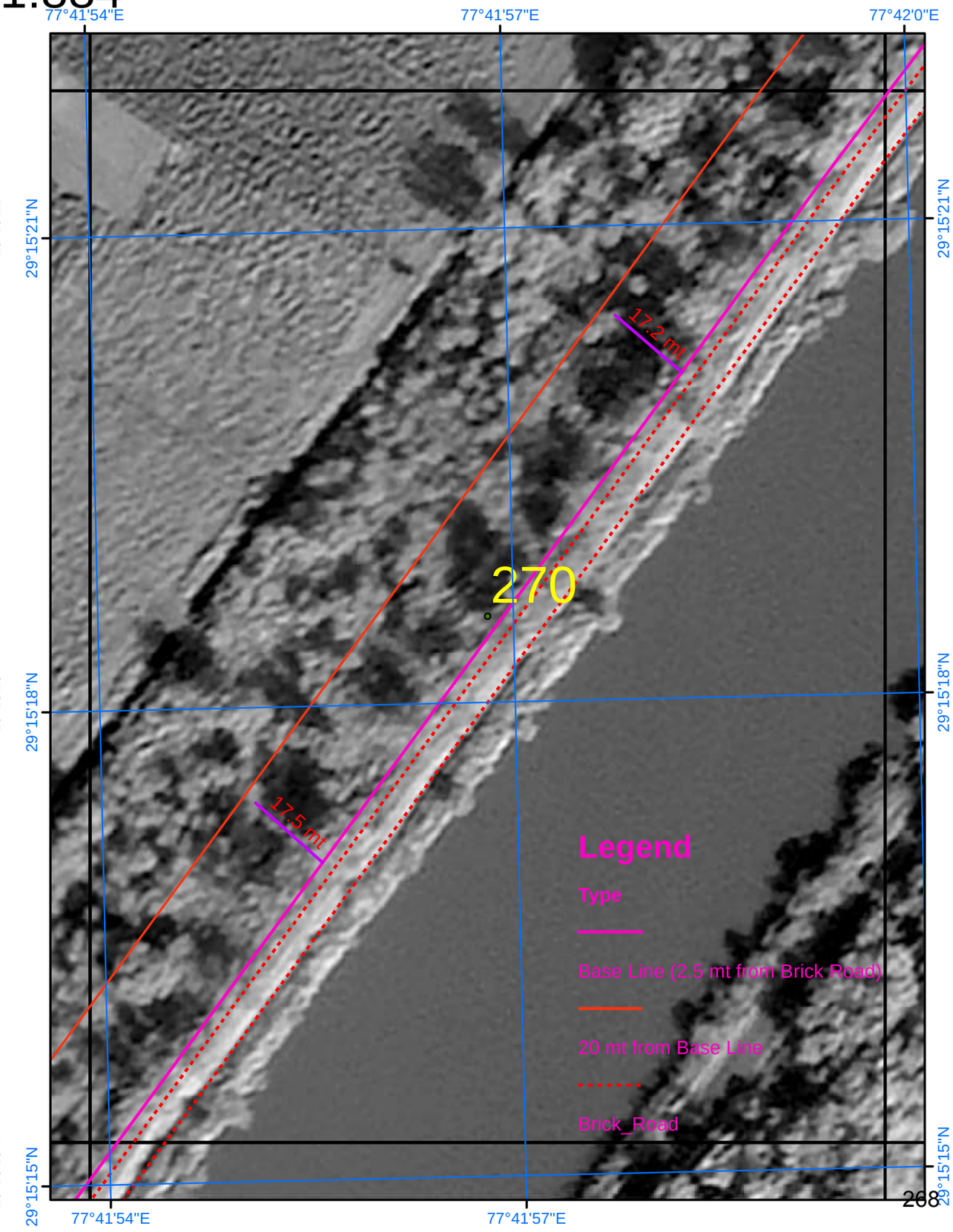

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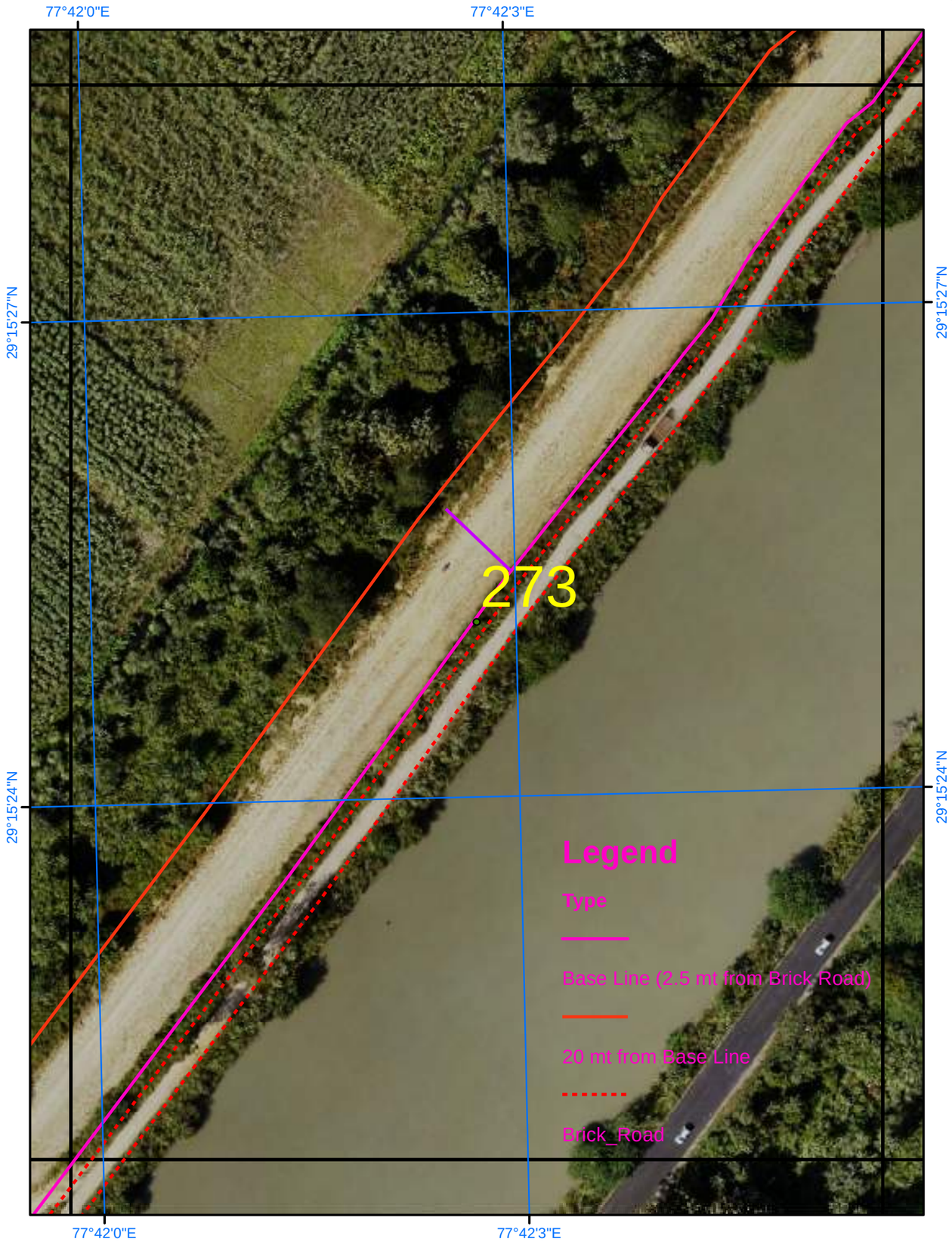
Drone Images Oct 2024



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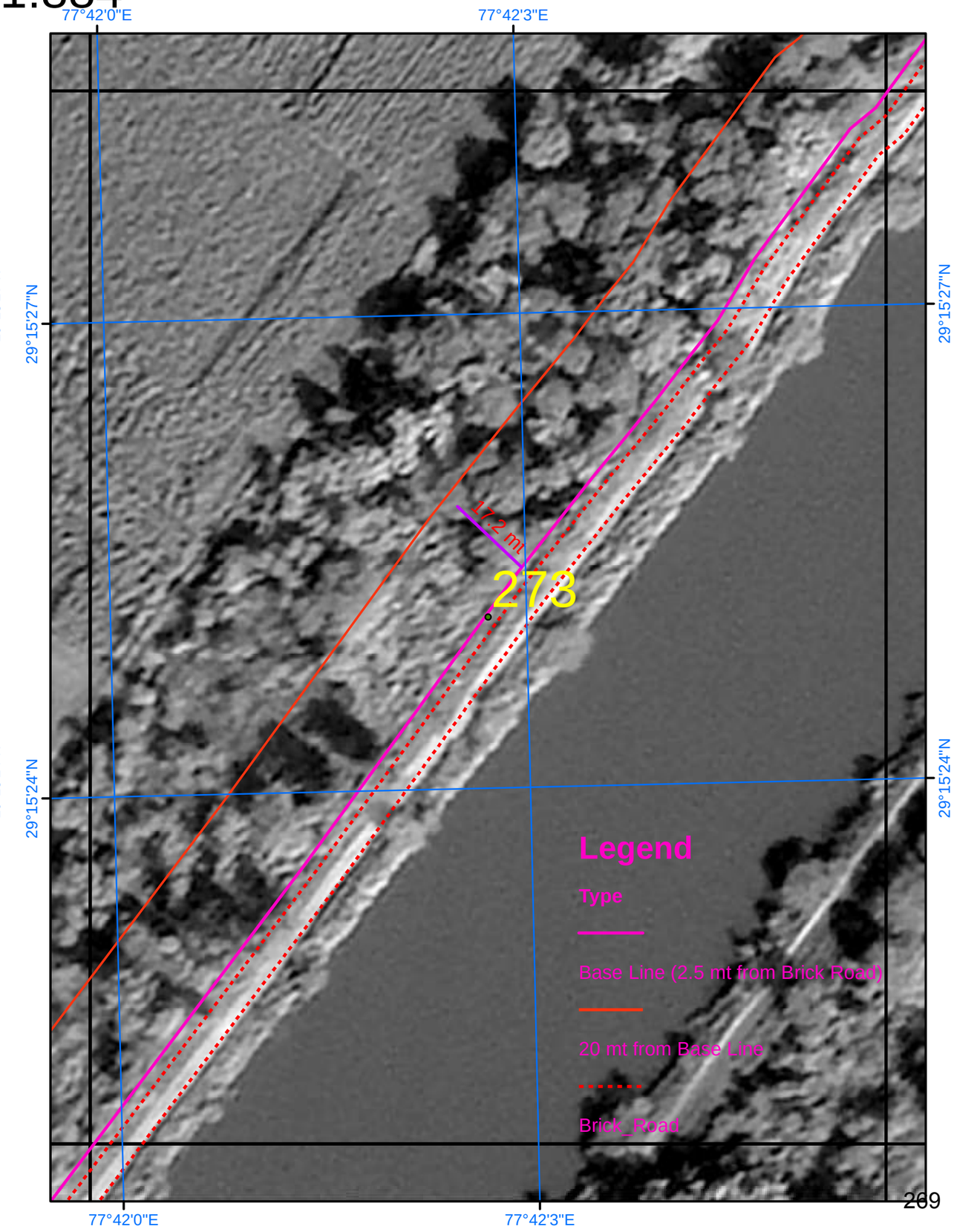

SURVEY OF INDIA

757

Scale 1:884

AREA_08_06

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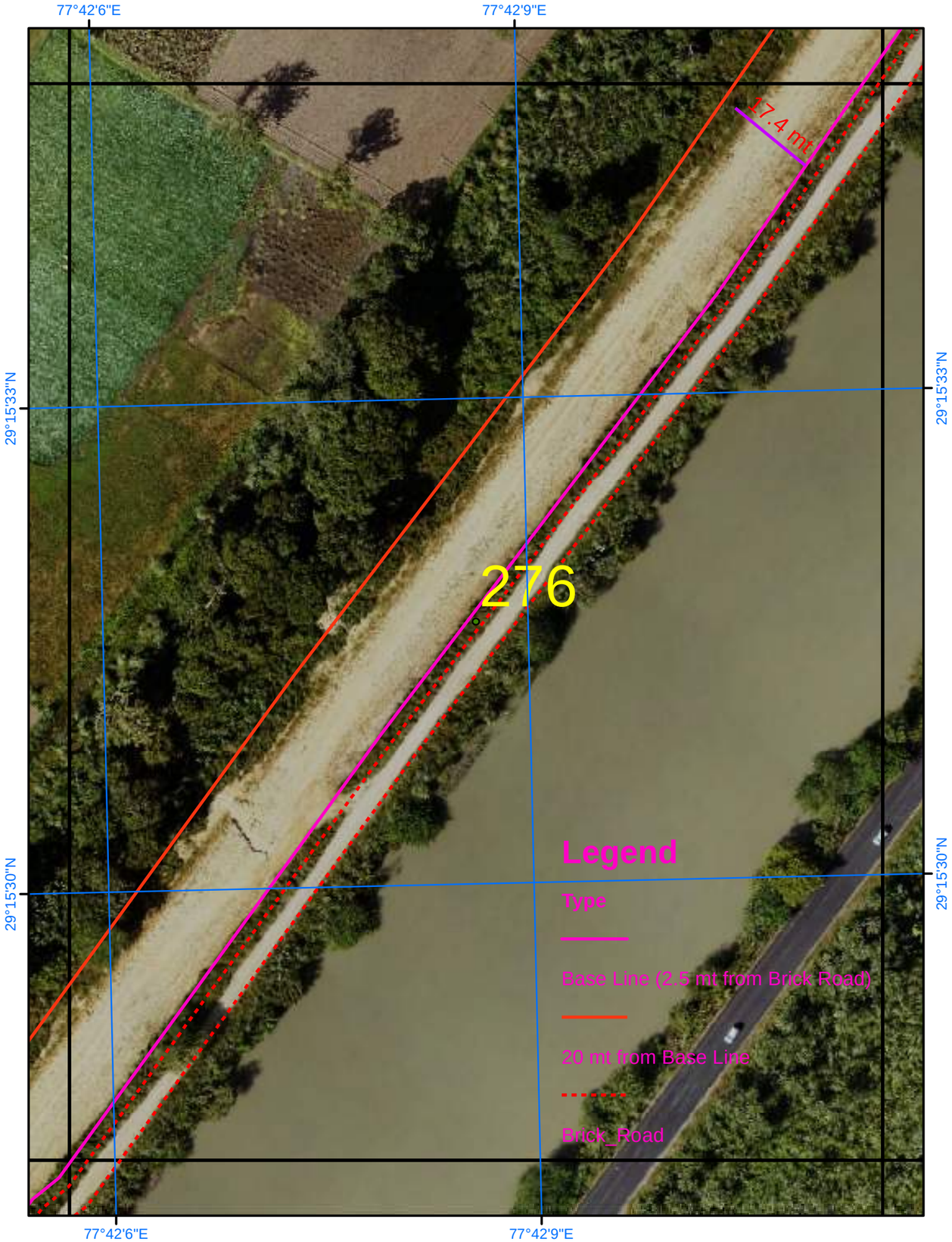

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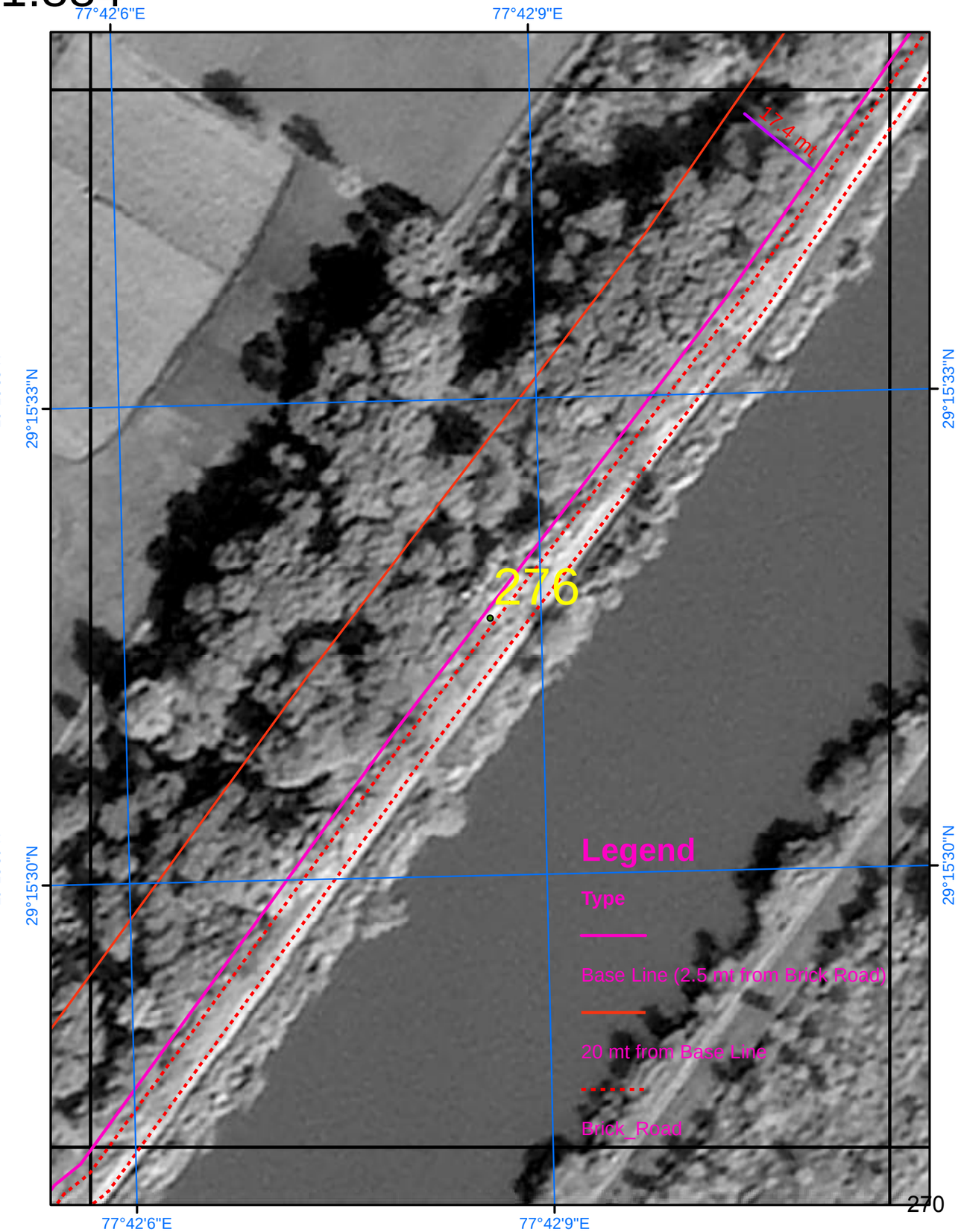

SURVEY OF INDIA

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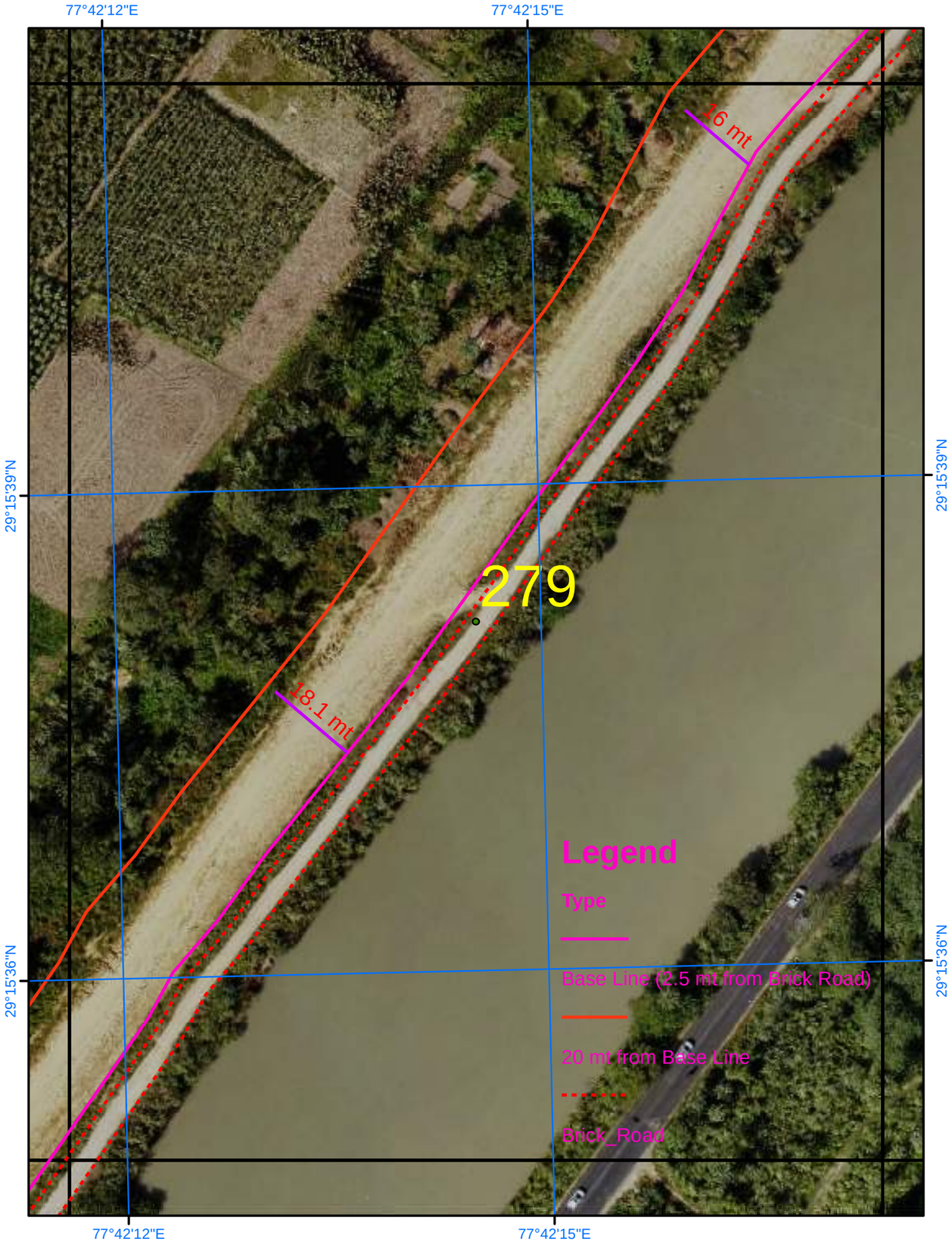
AREA_08_07

Drone Images Oct 2024



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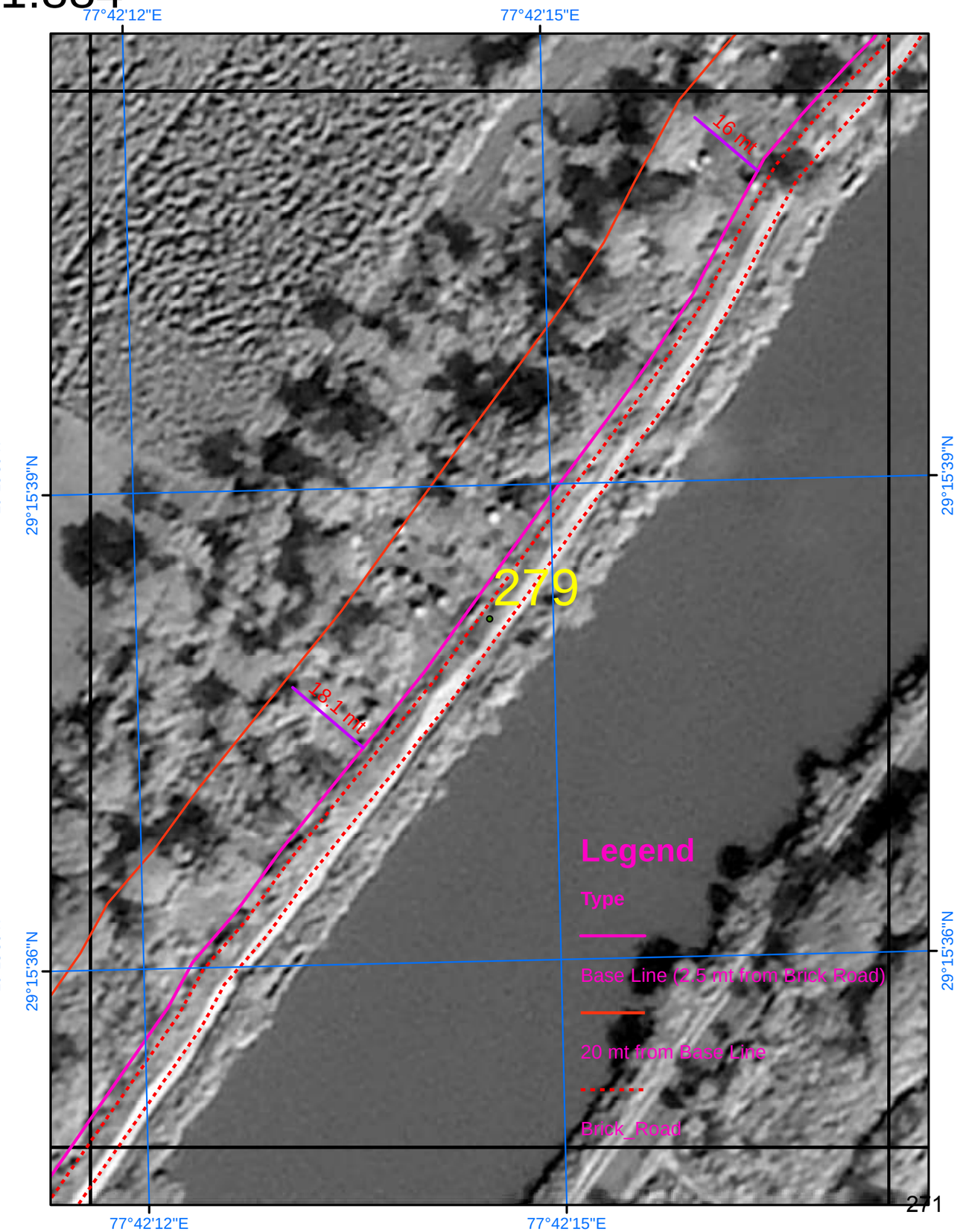

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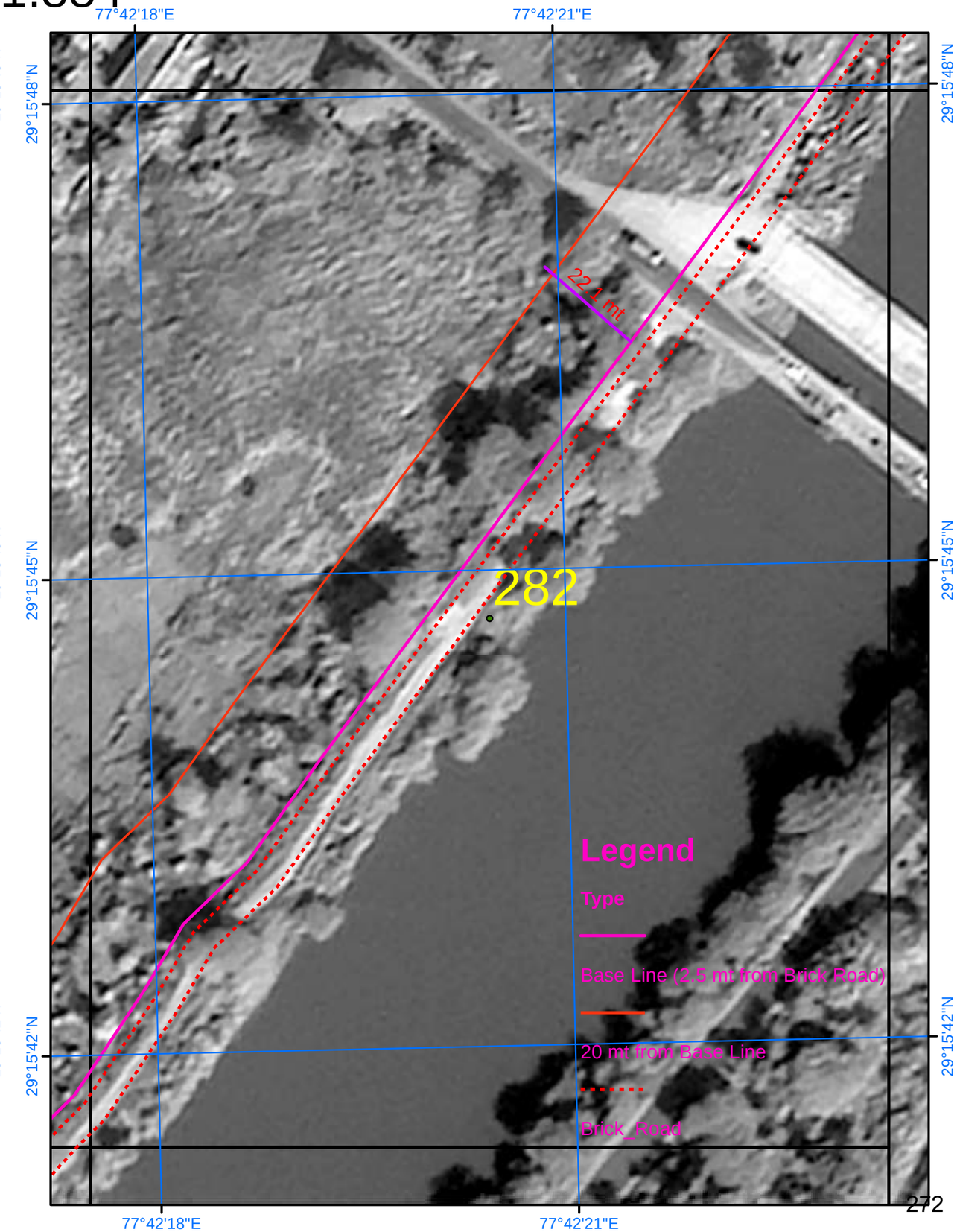
AREA_08_08

Drone Images Oct 2024

Satellite Images from NRSC of 2023



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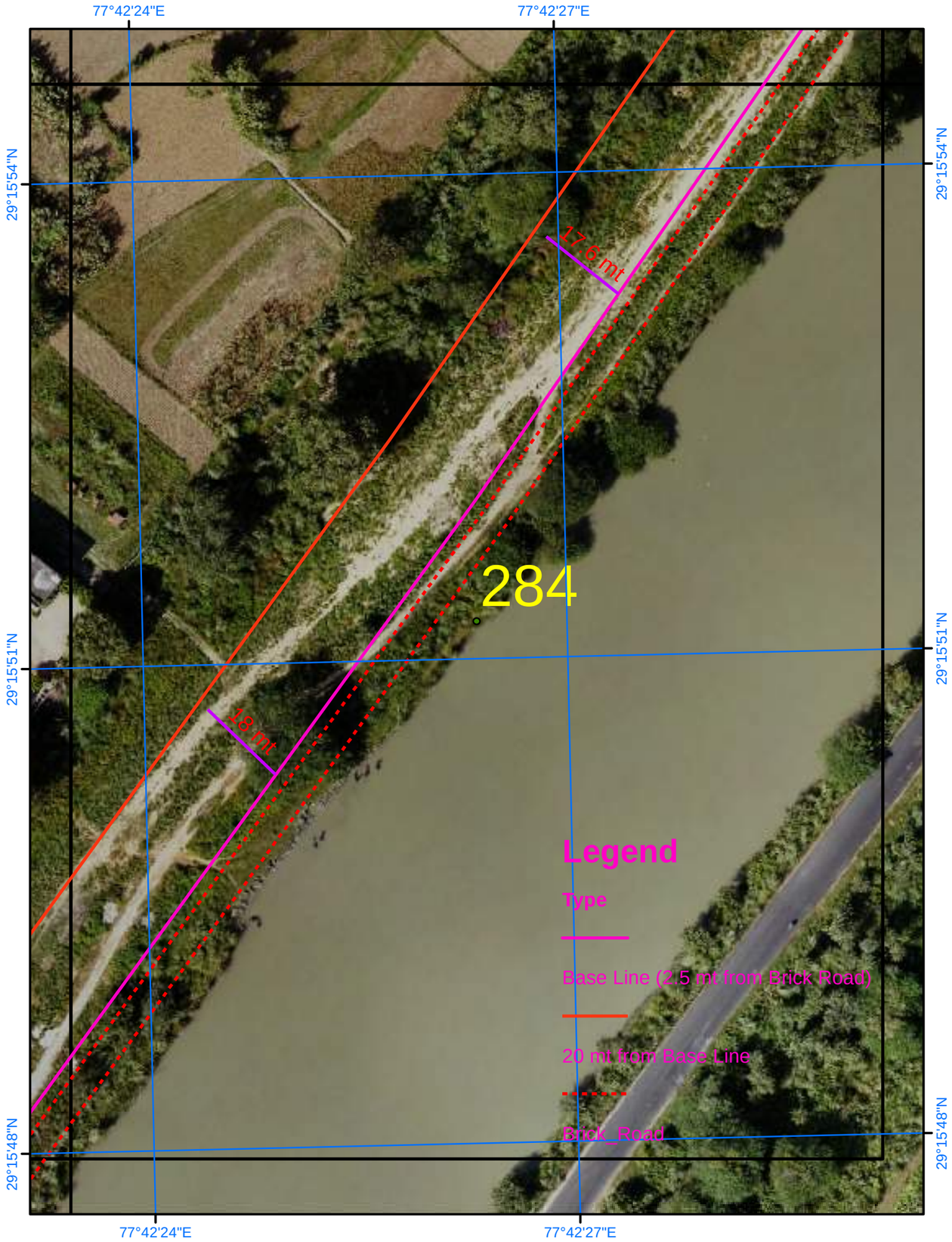
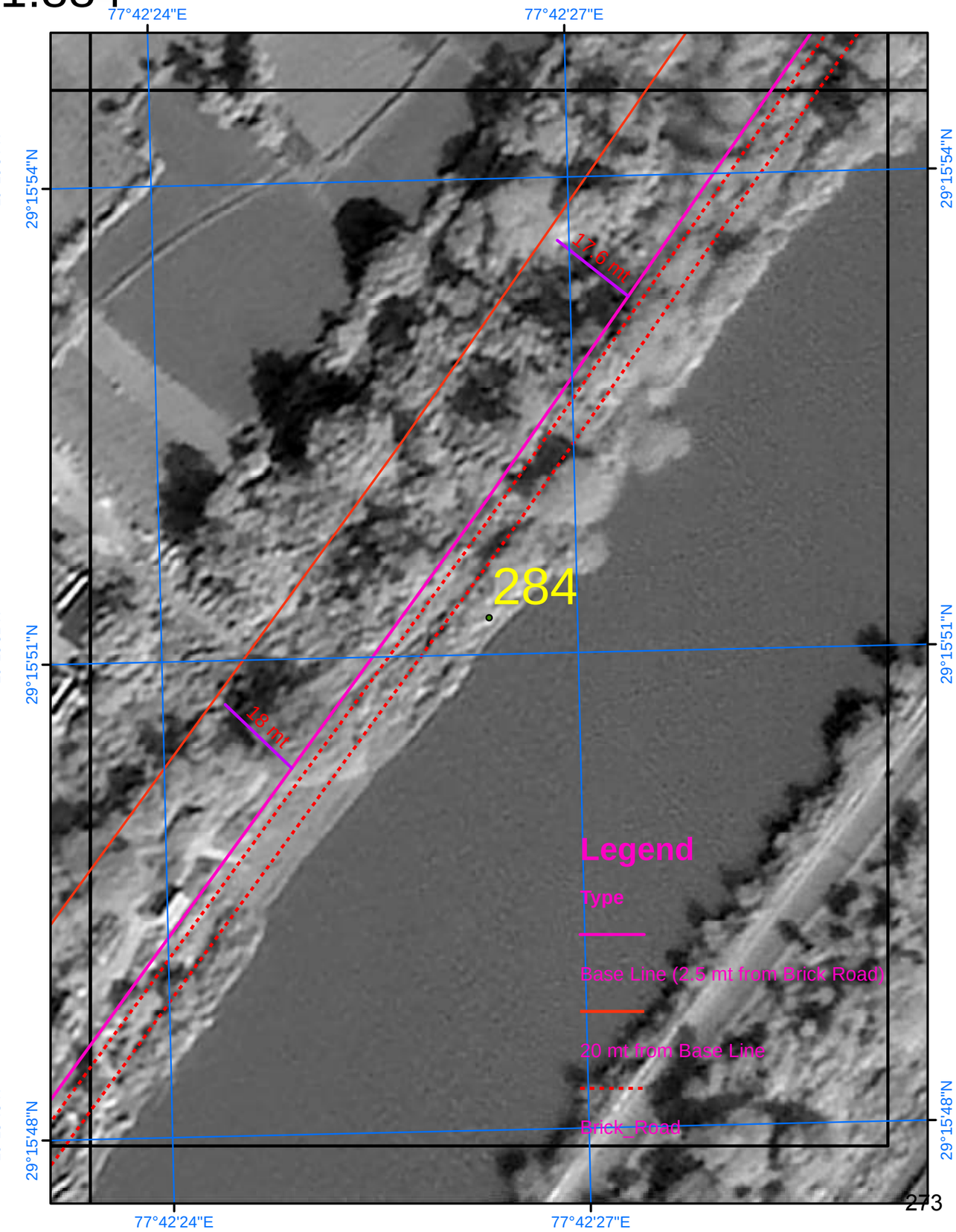
AREA_08_09

Drone Images Oct 2024



Satellite Images from NRSC of 2023



SURVEY OF INDIA

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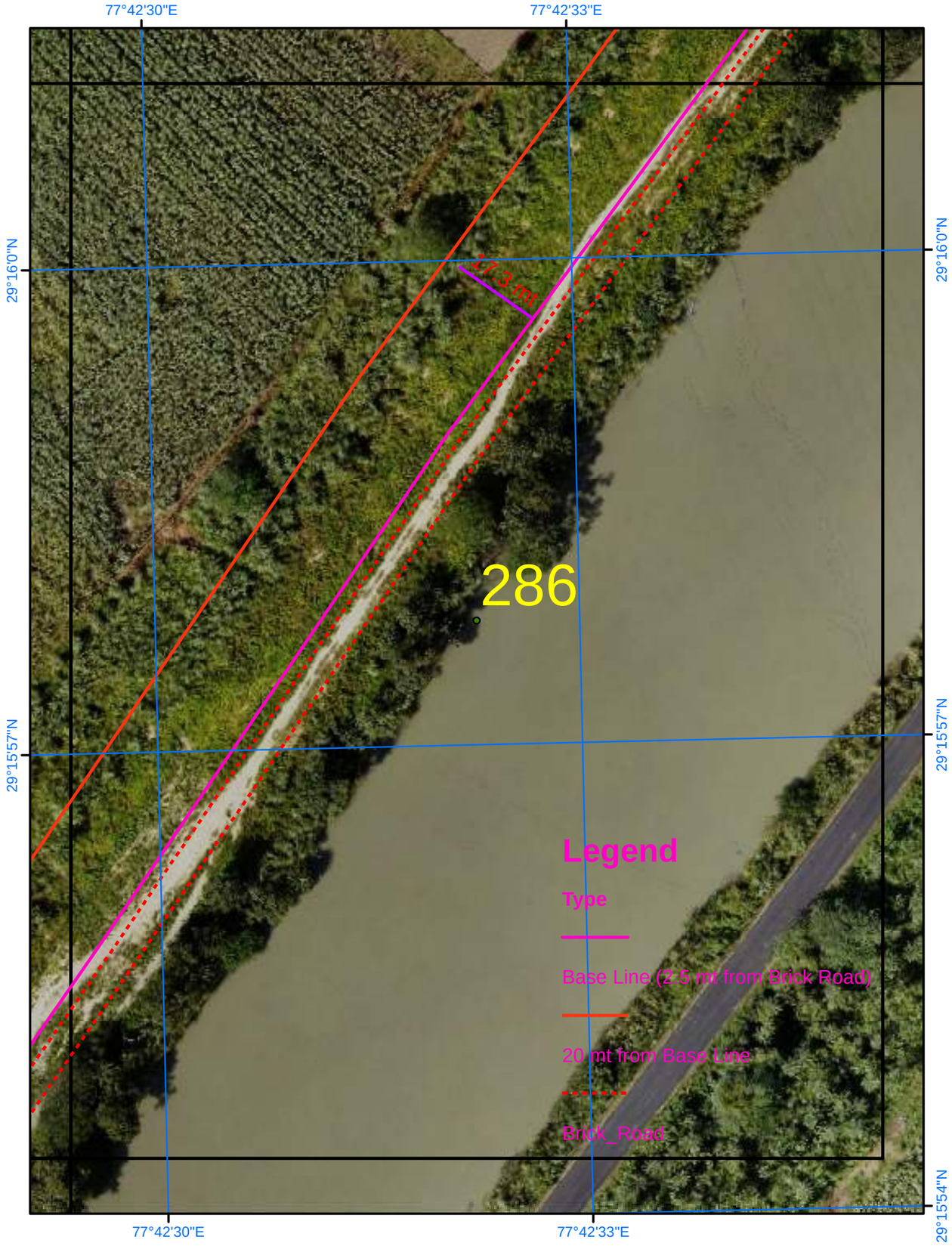
AREA_08_10

Drone Images Oct 2024



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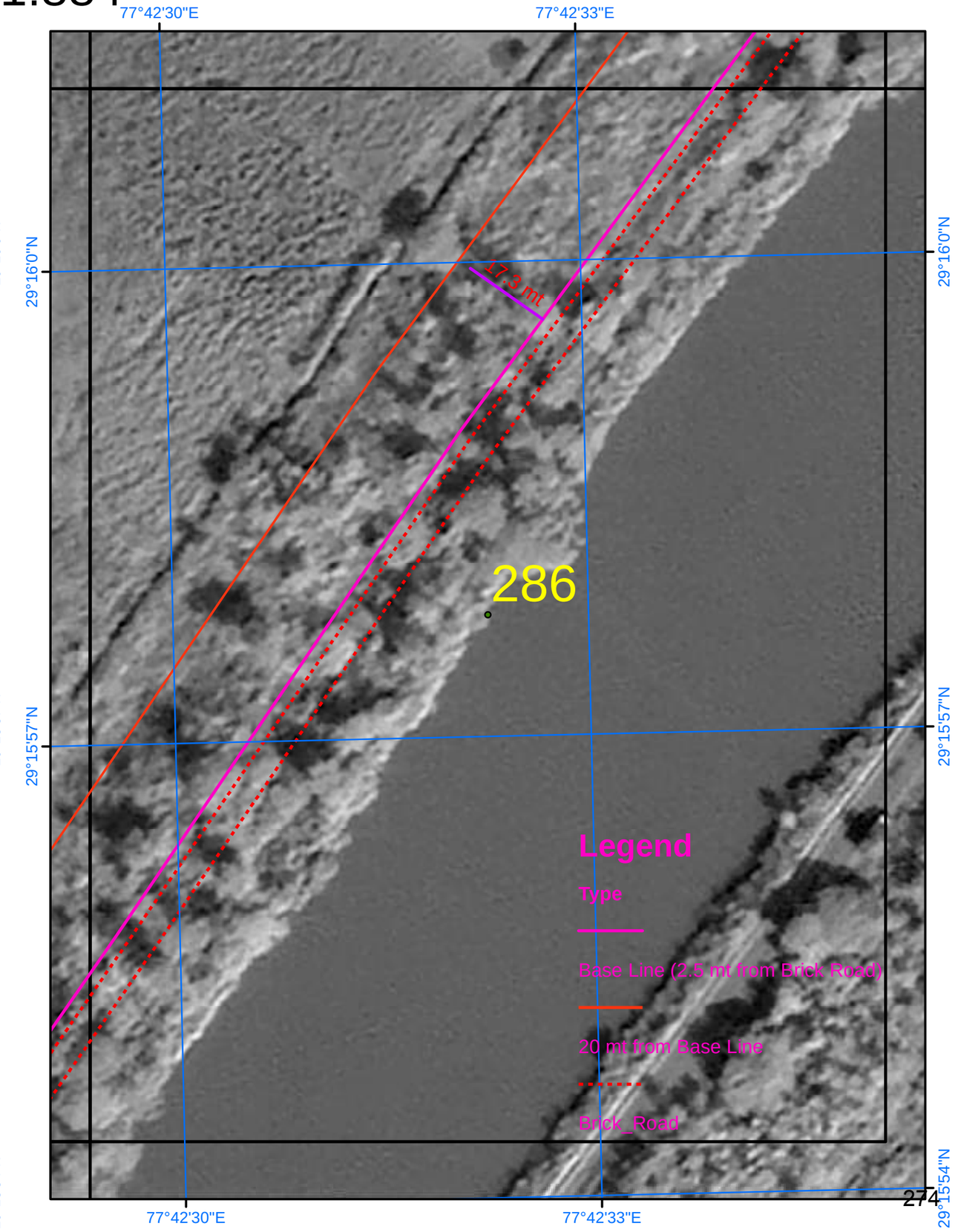

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762

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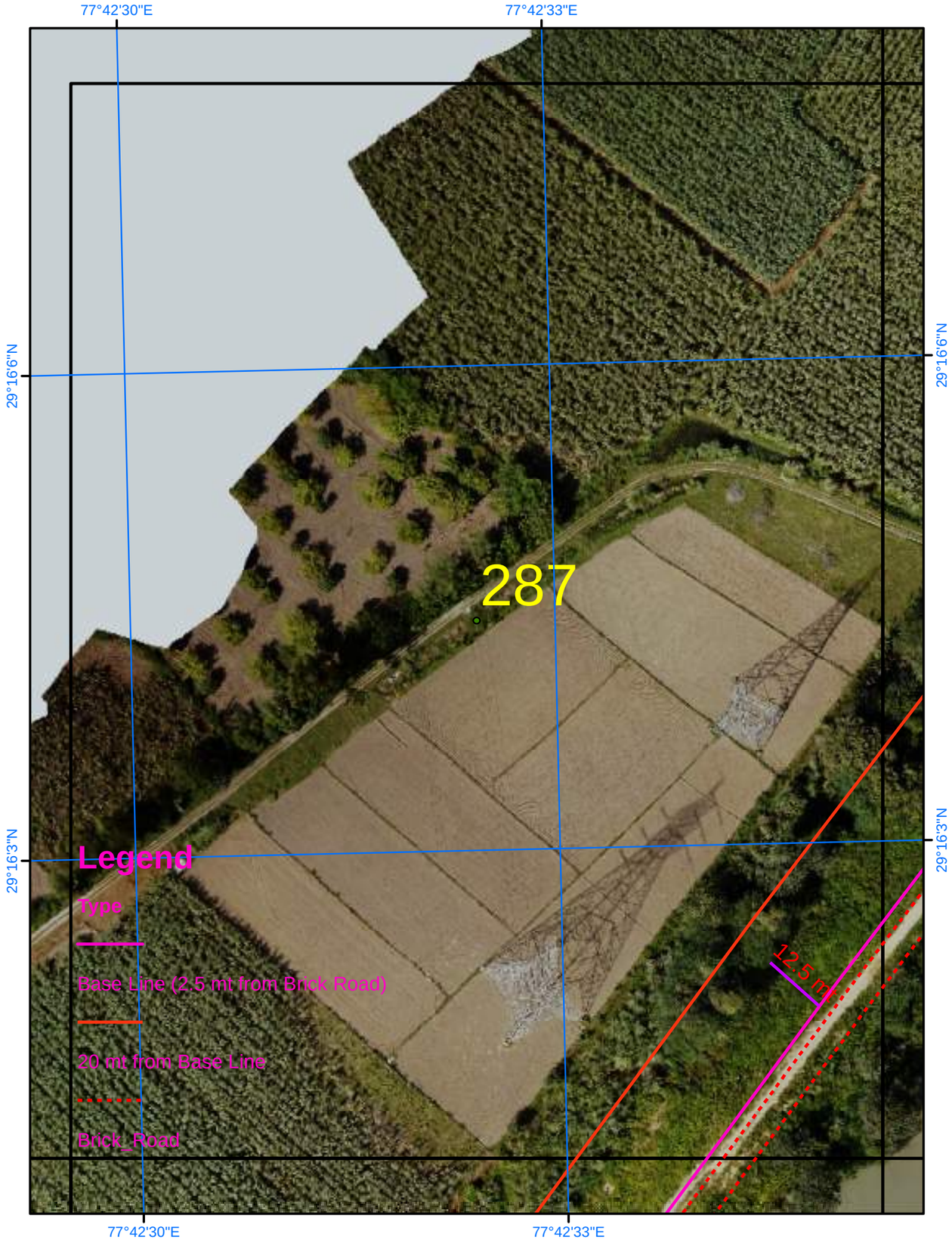

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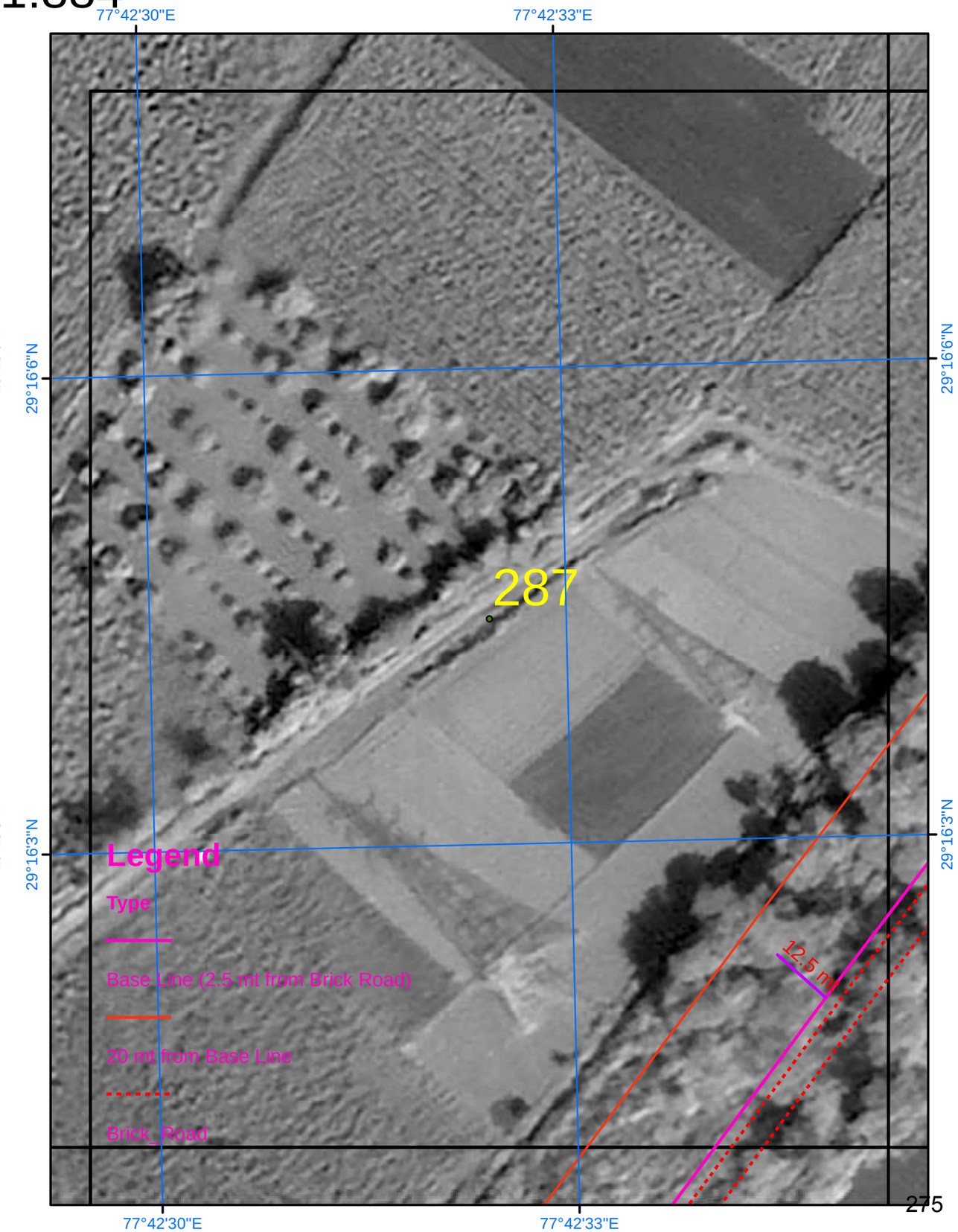

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AREA_08_12

Drone Images Oct 2024

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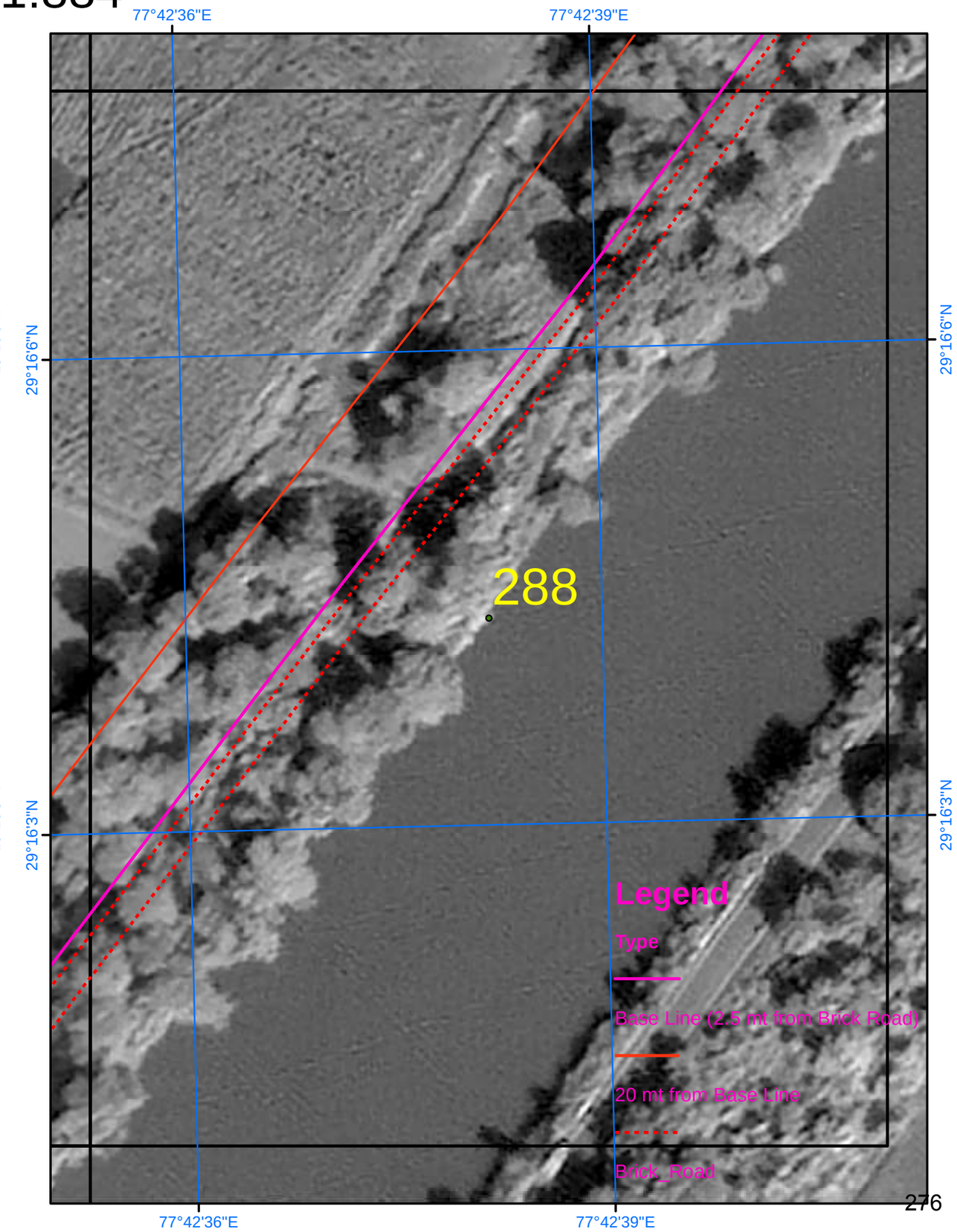

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AREA_08_13

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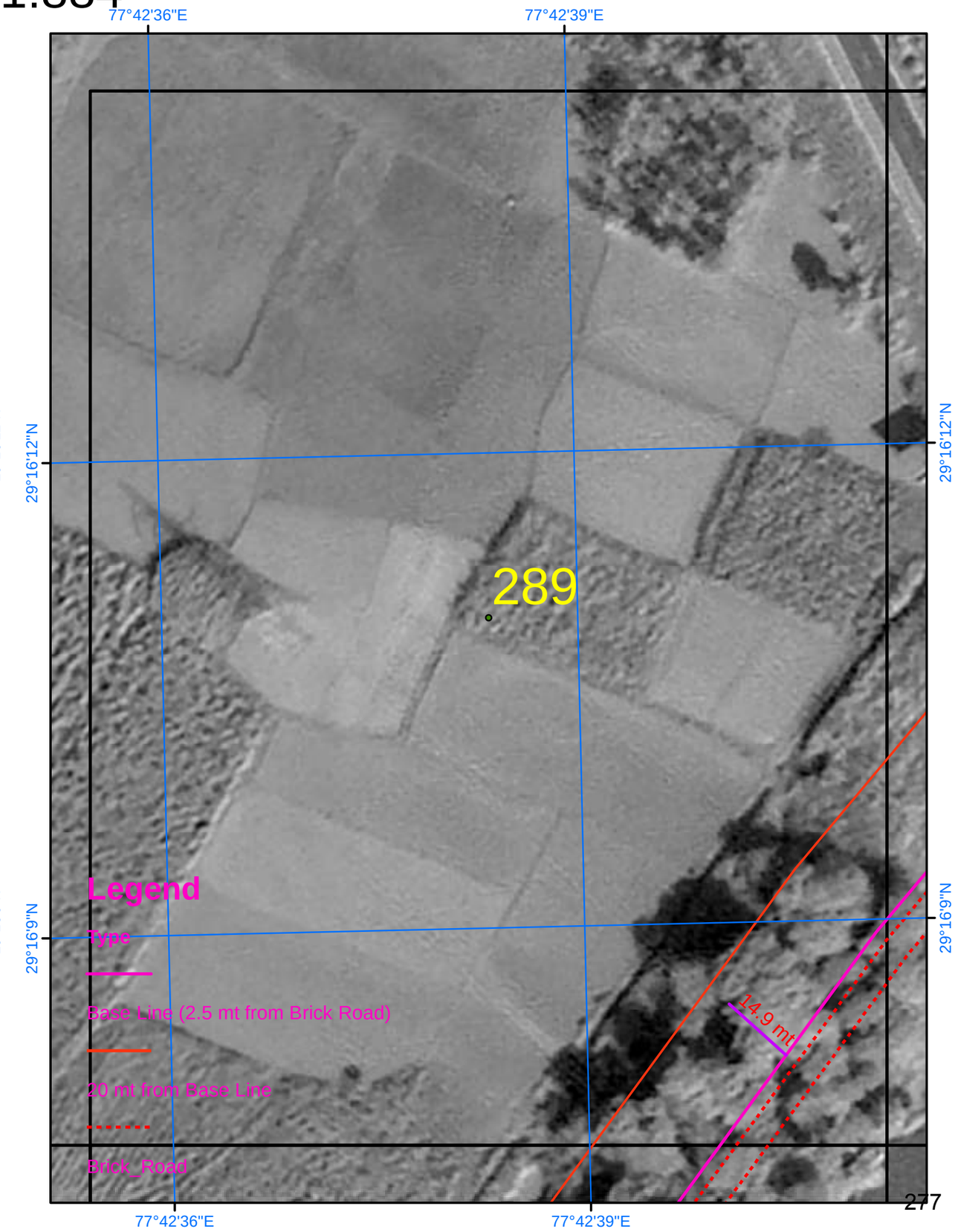

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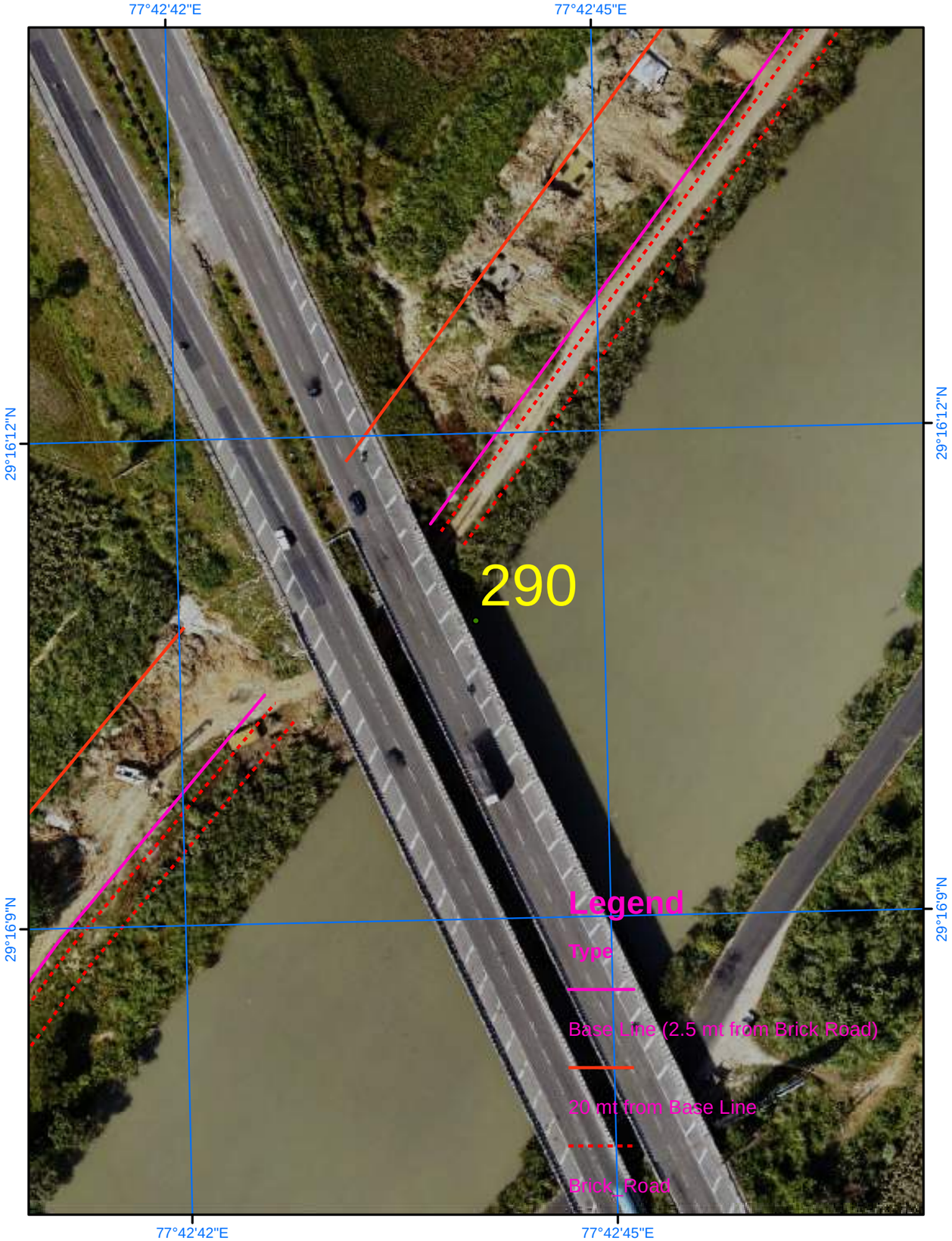

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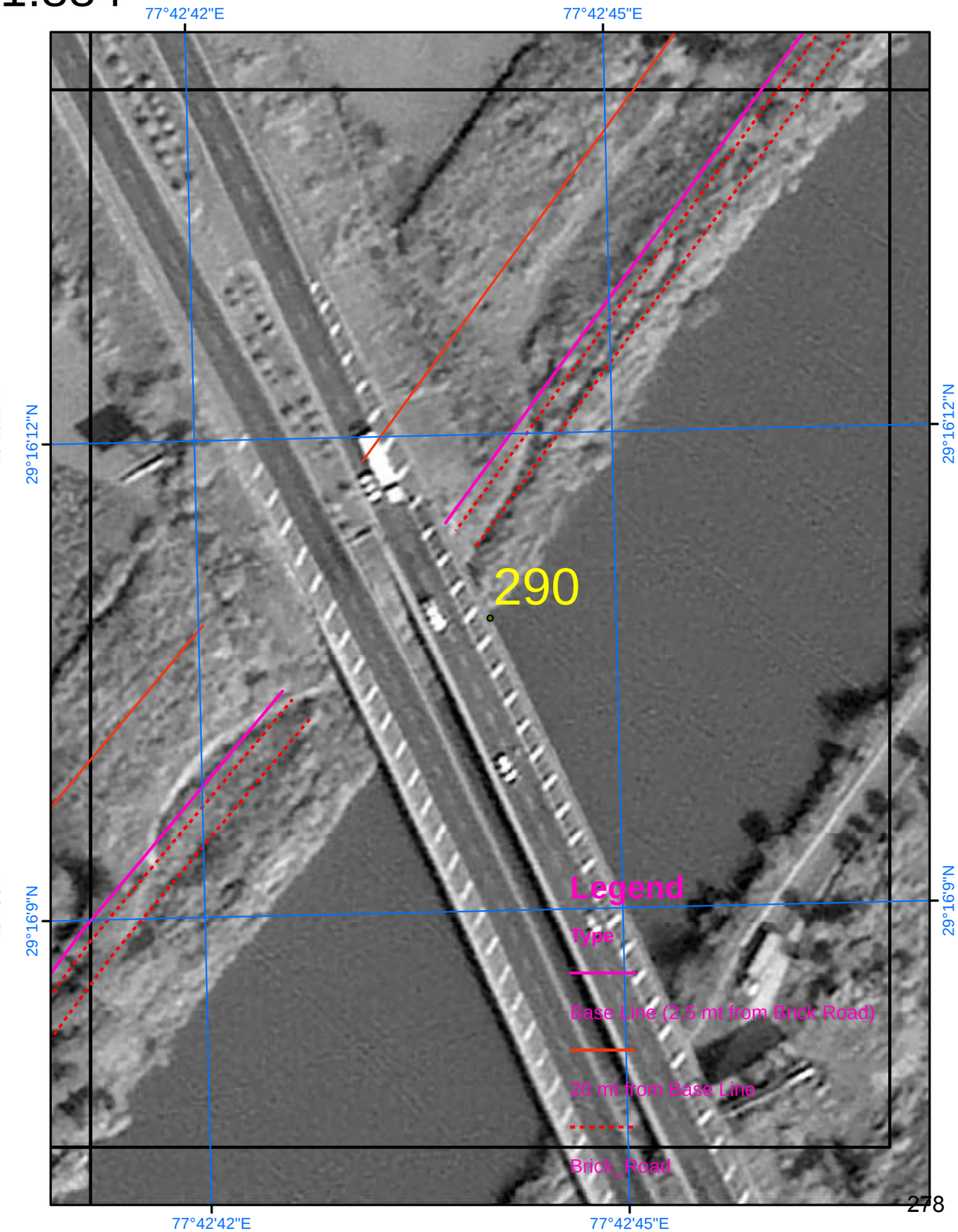

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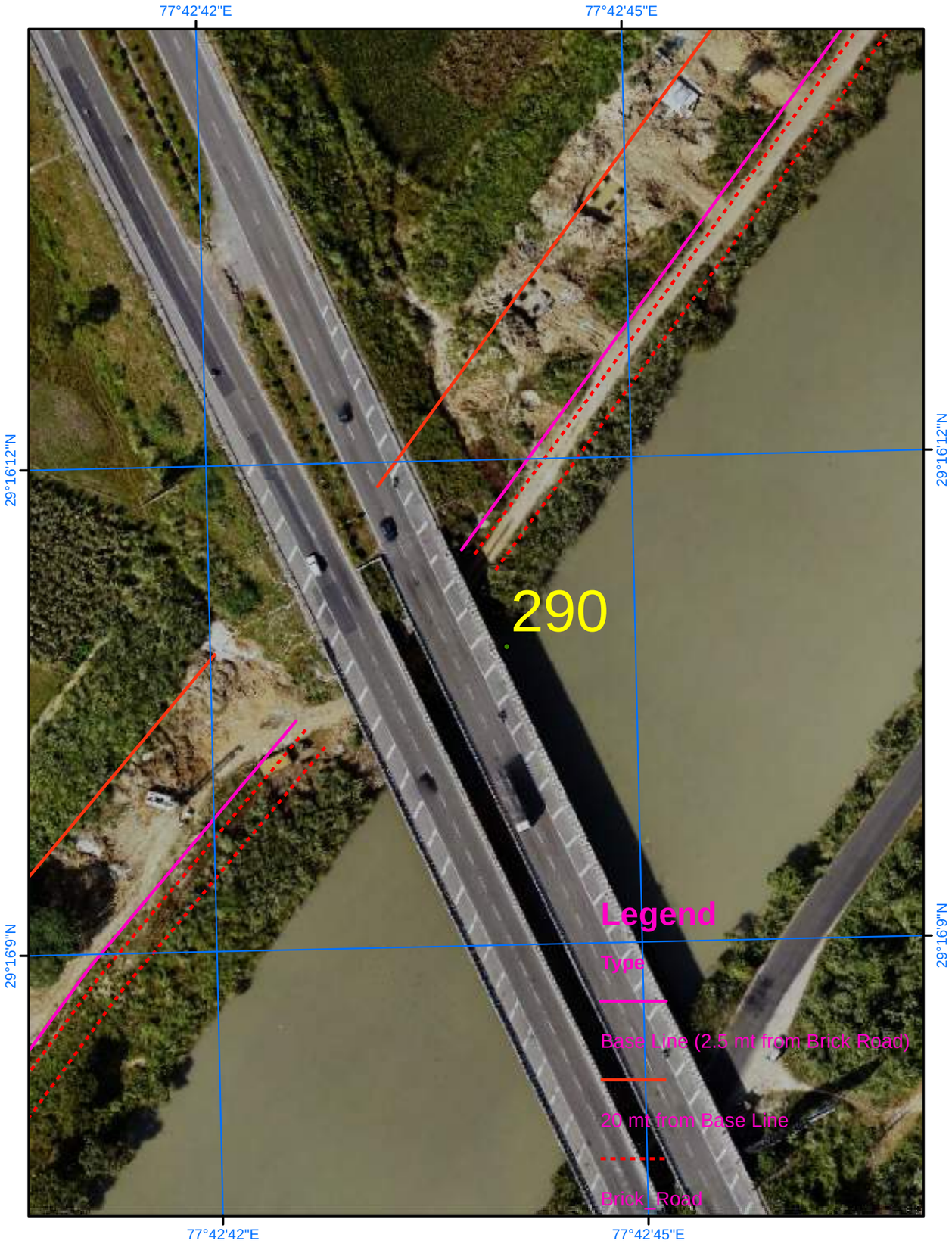

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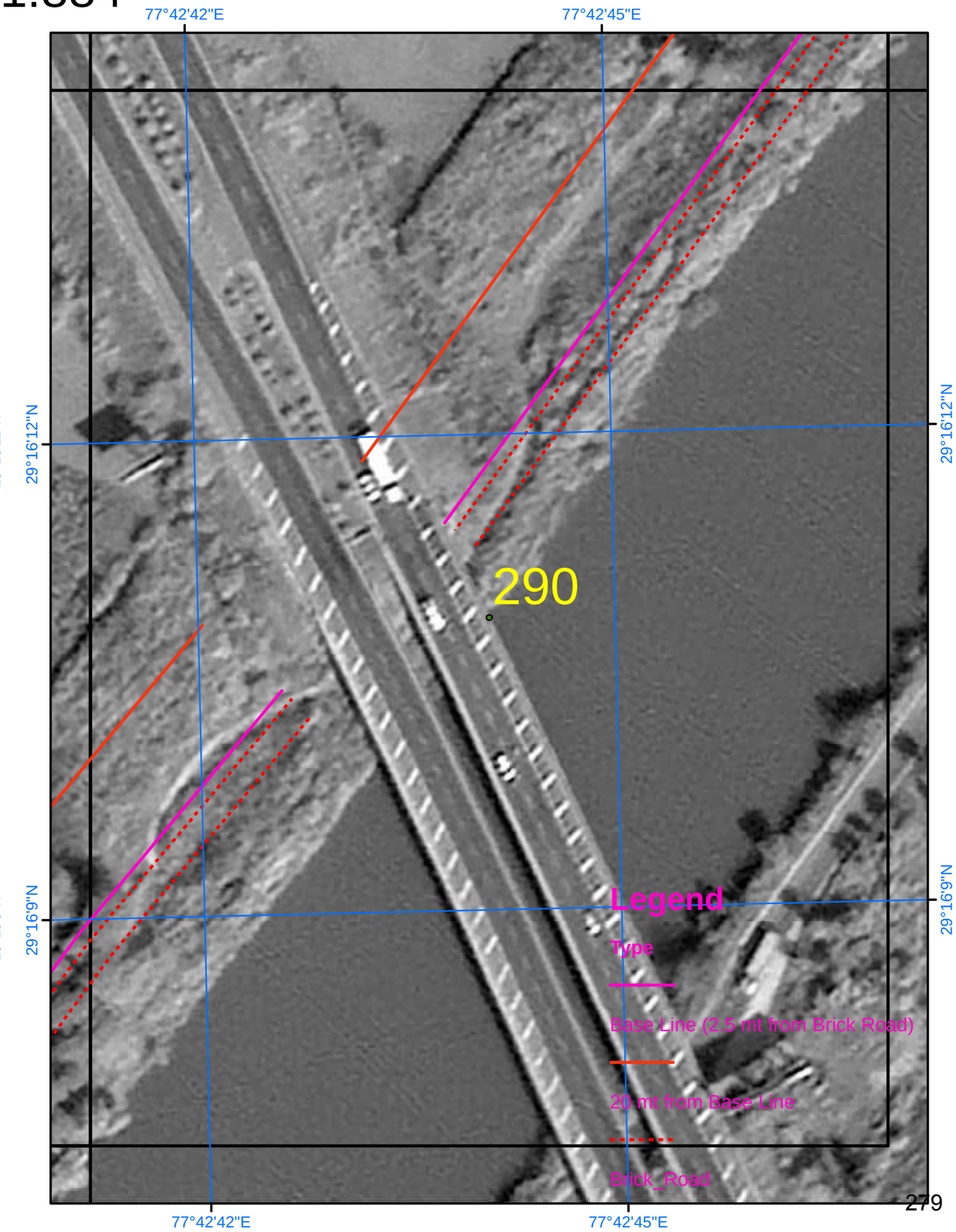

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AREA_09_02

Drone Images Oct 2024

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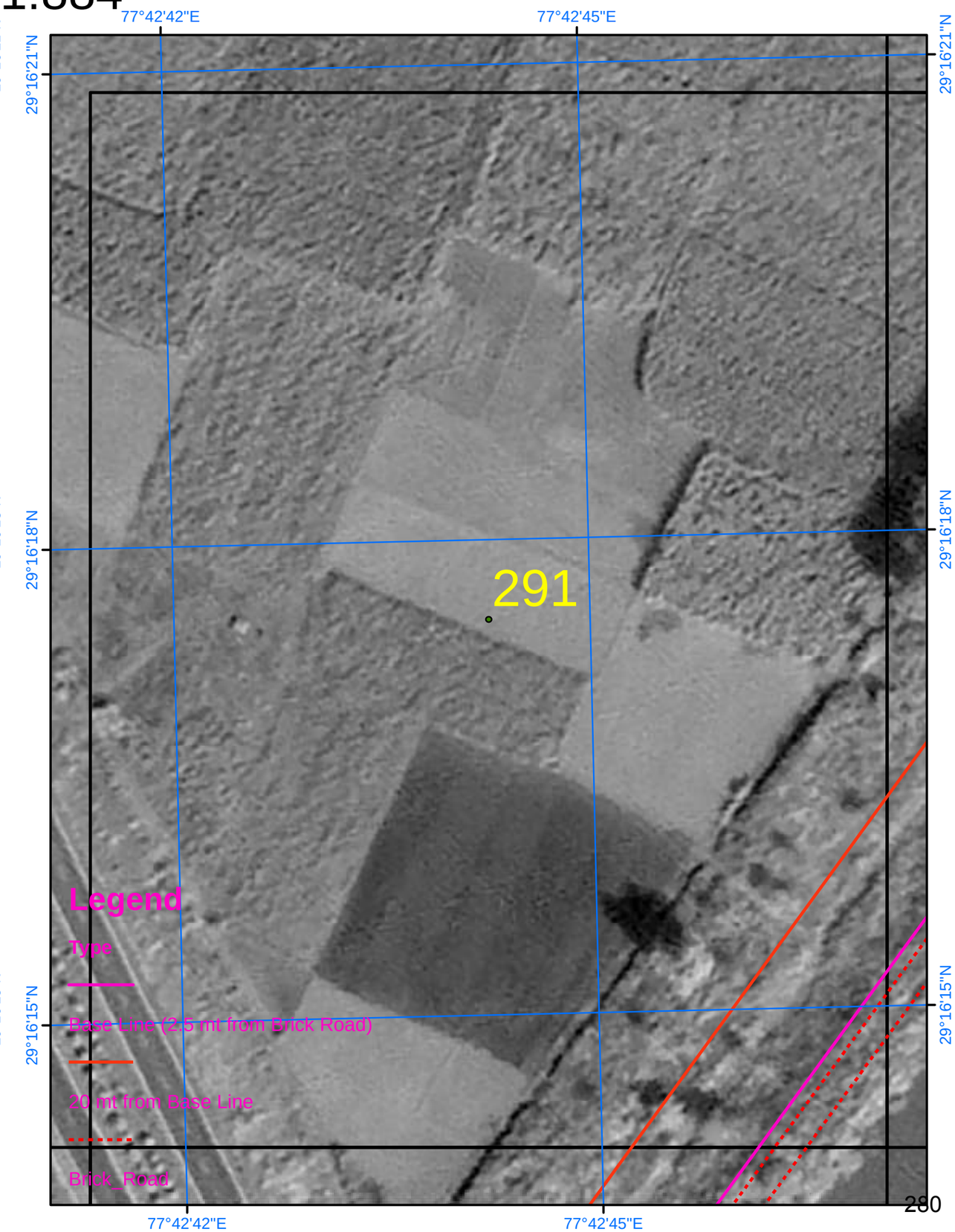

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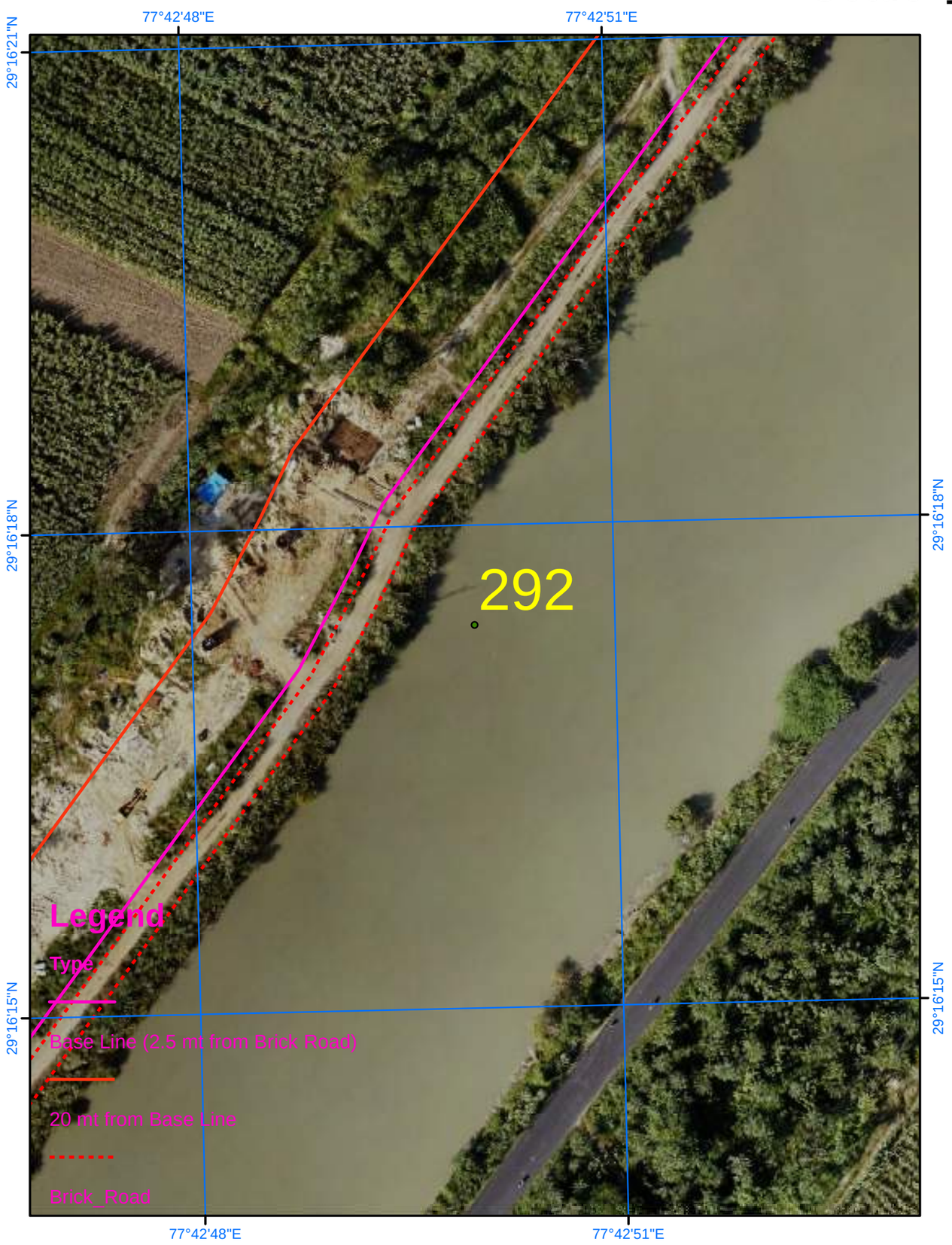

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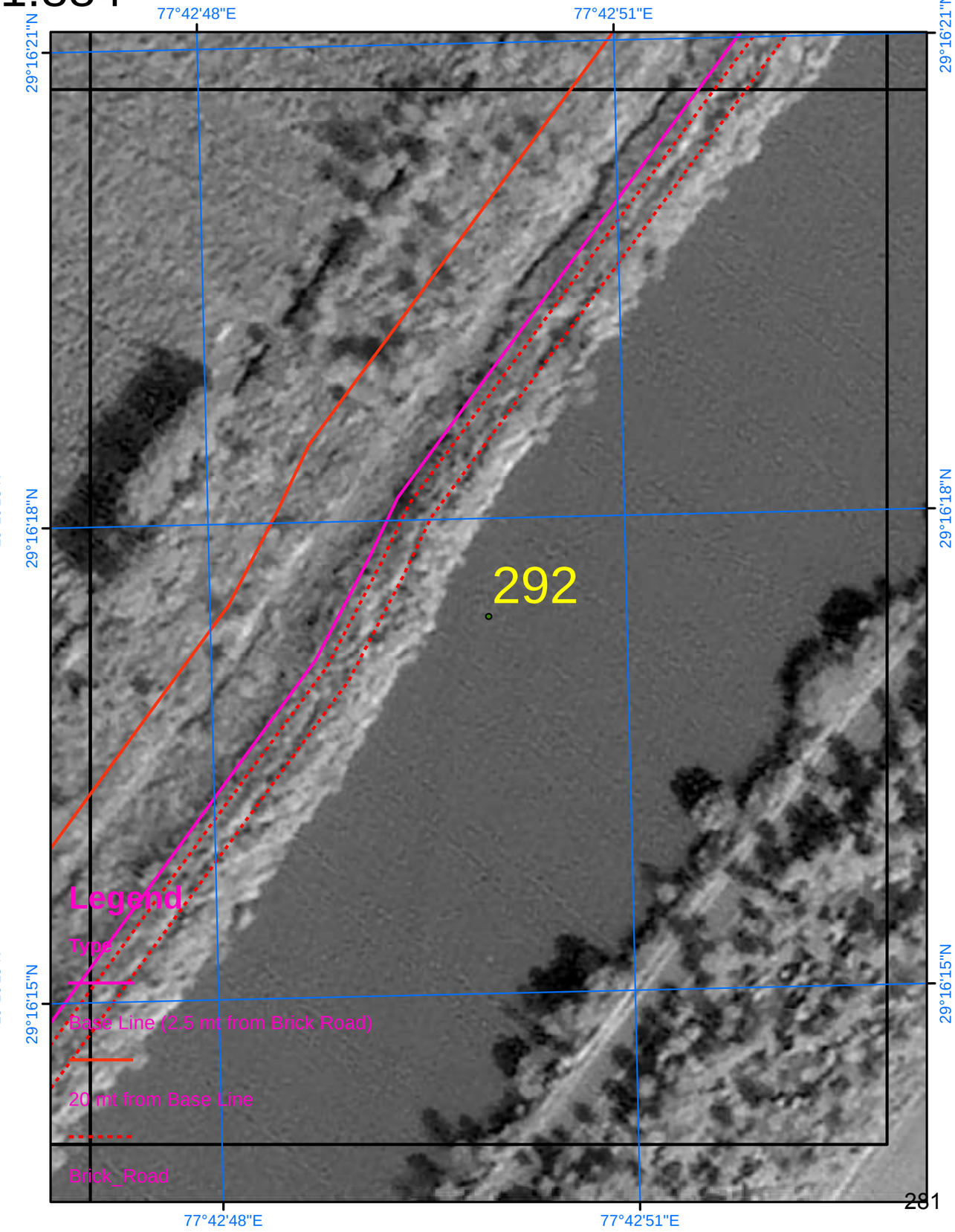

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AREA_09_04

Drone Images Oct 2024

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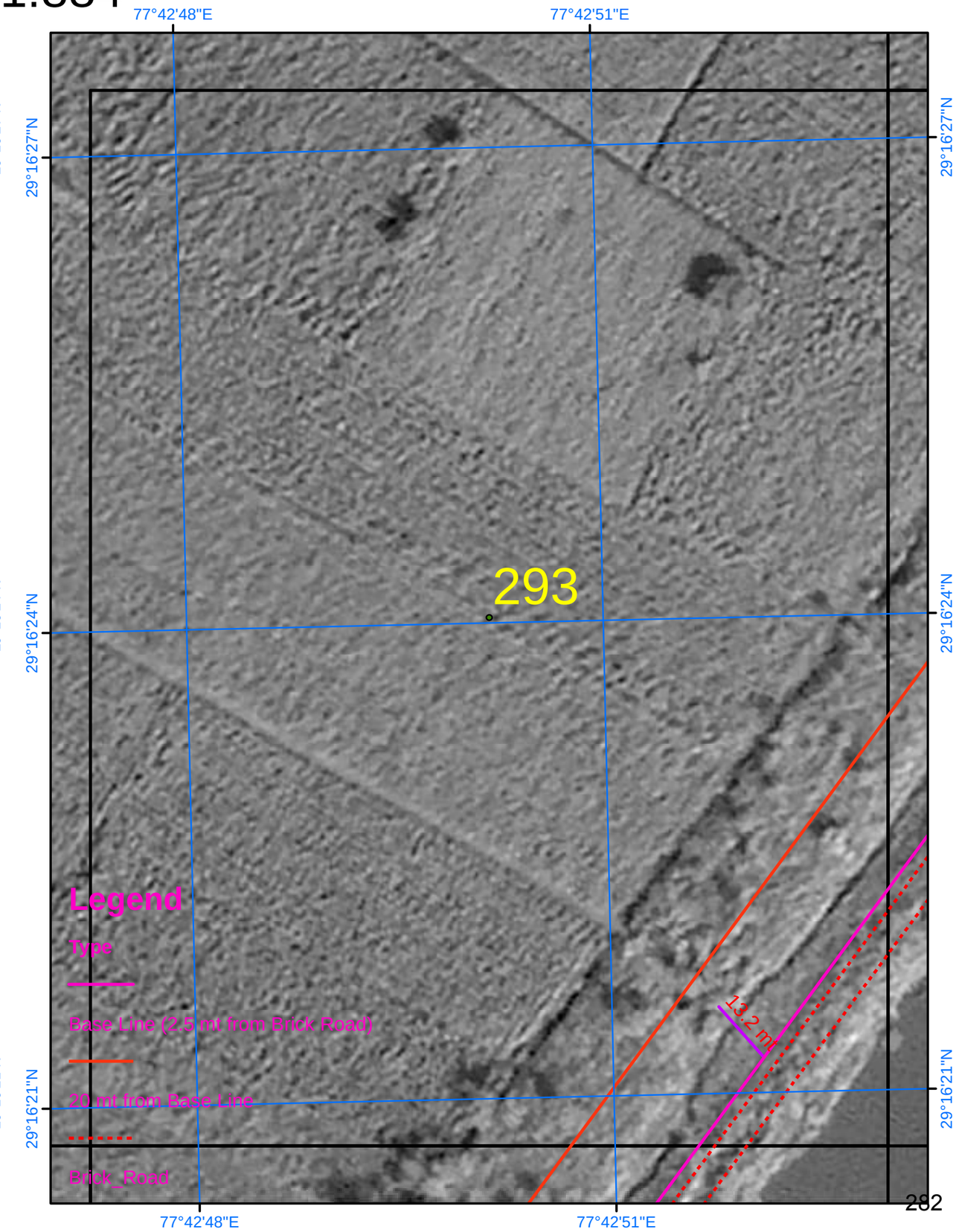

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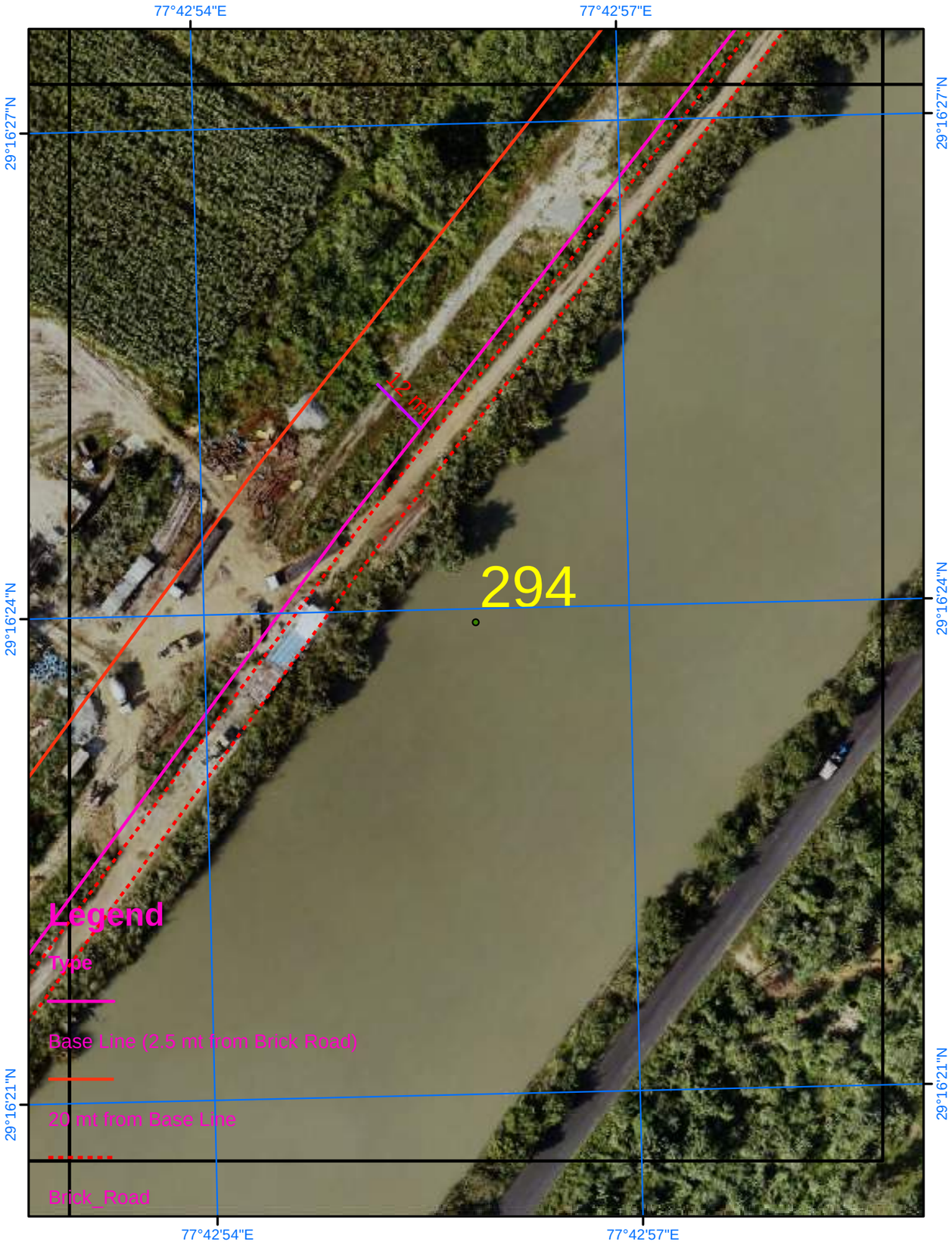

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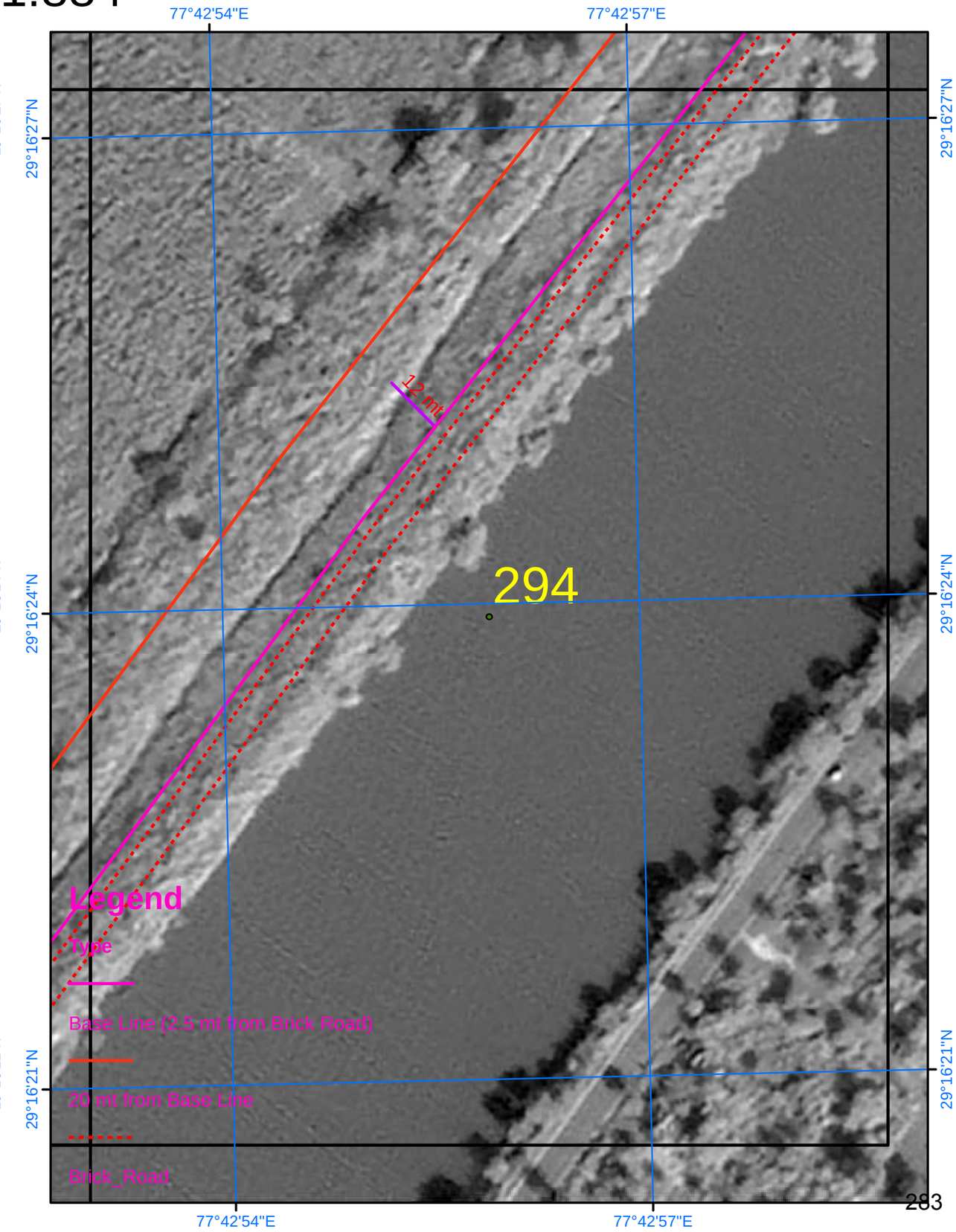

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AREA_09_06

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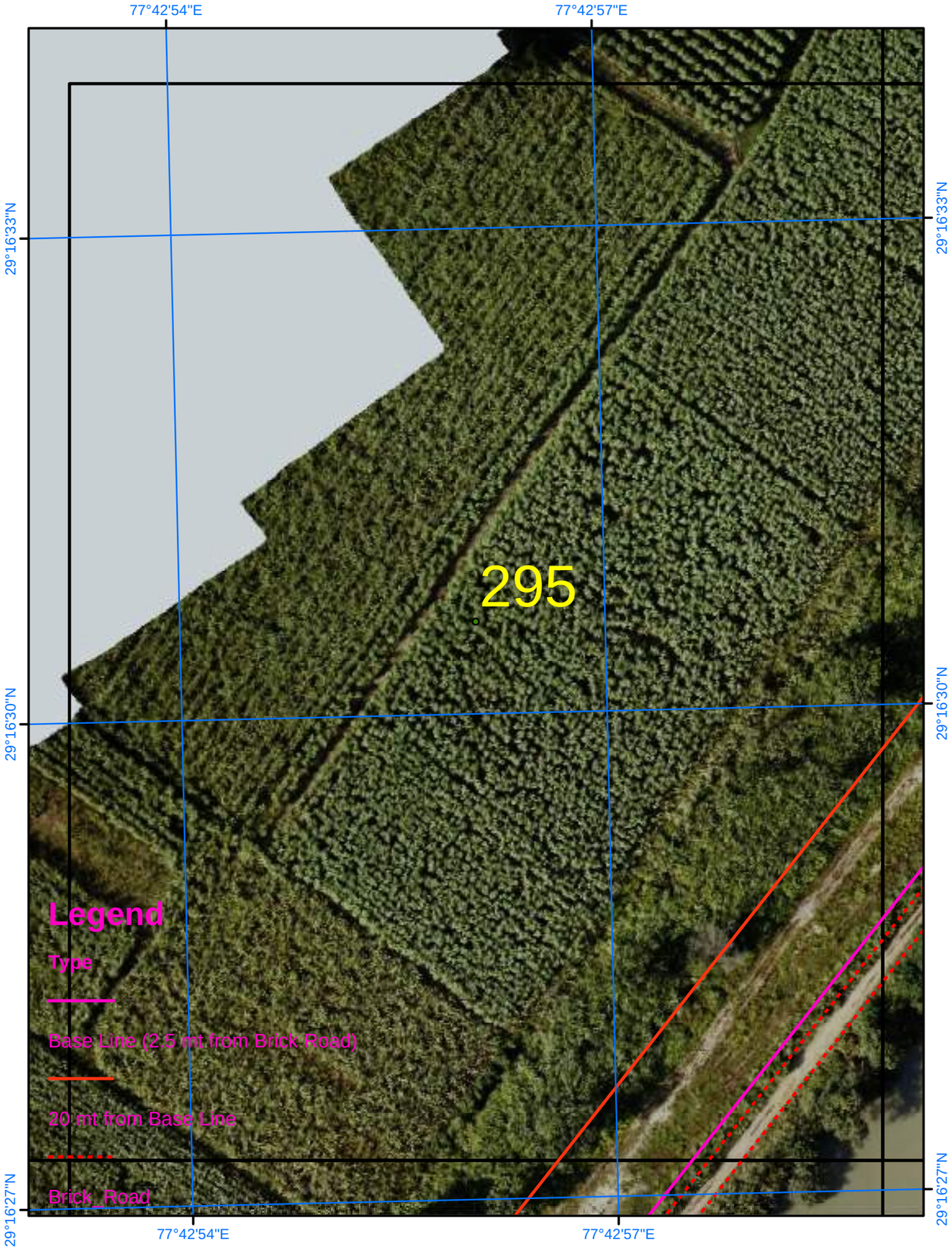

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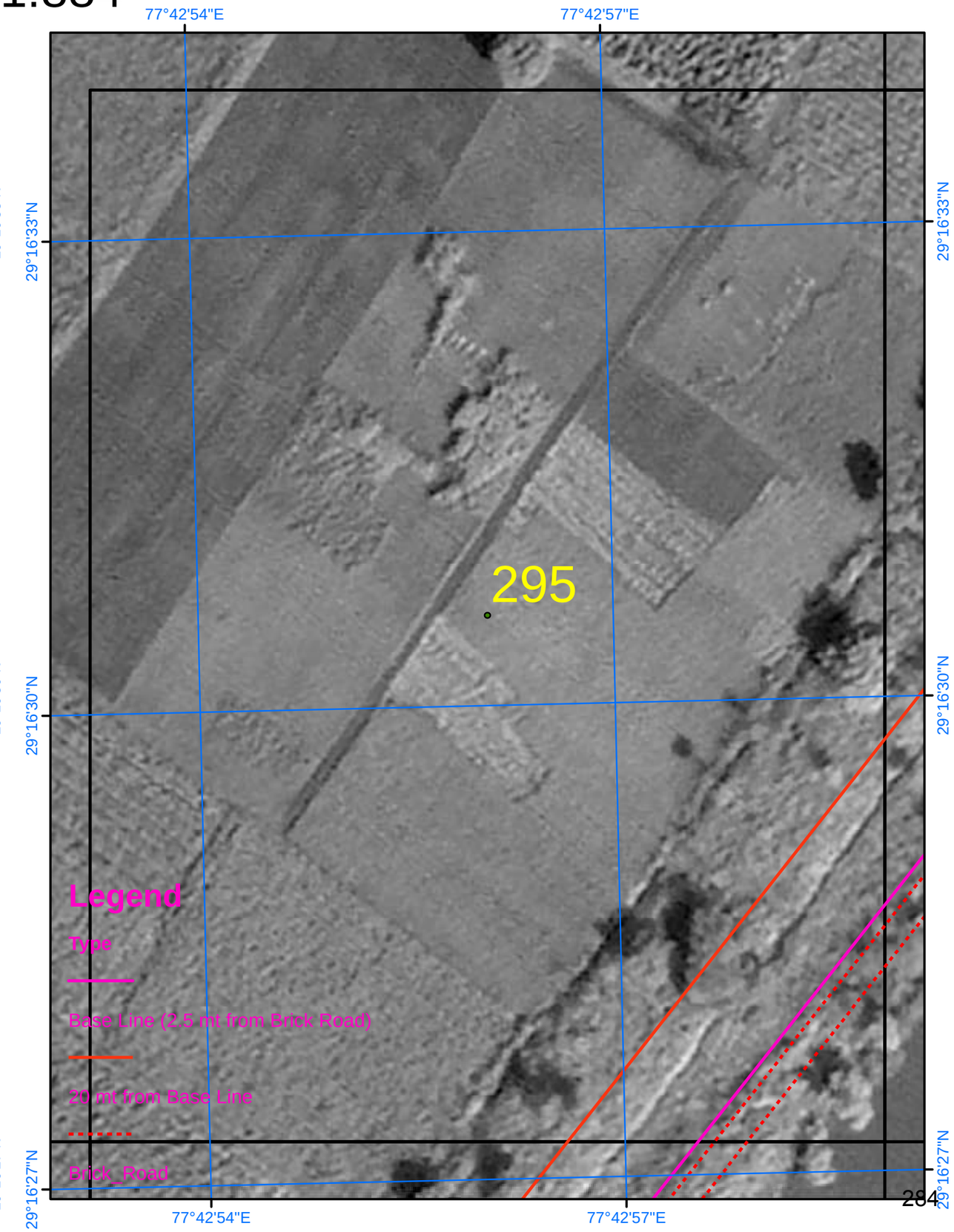

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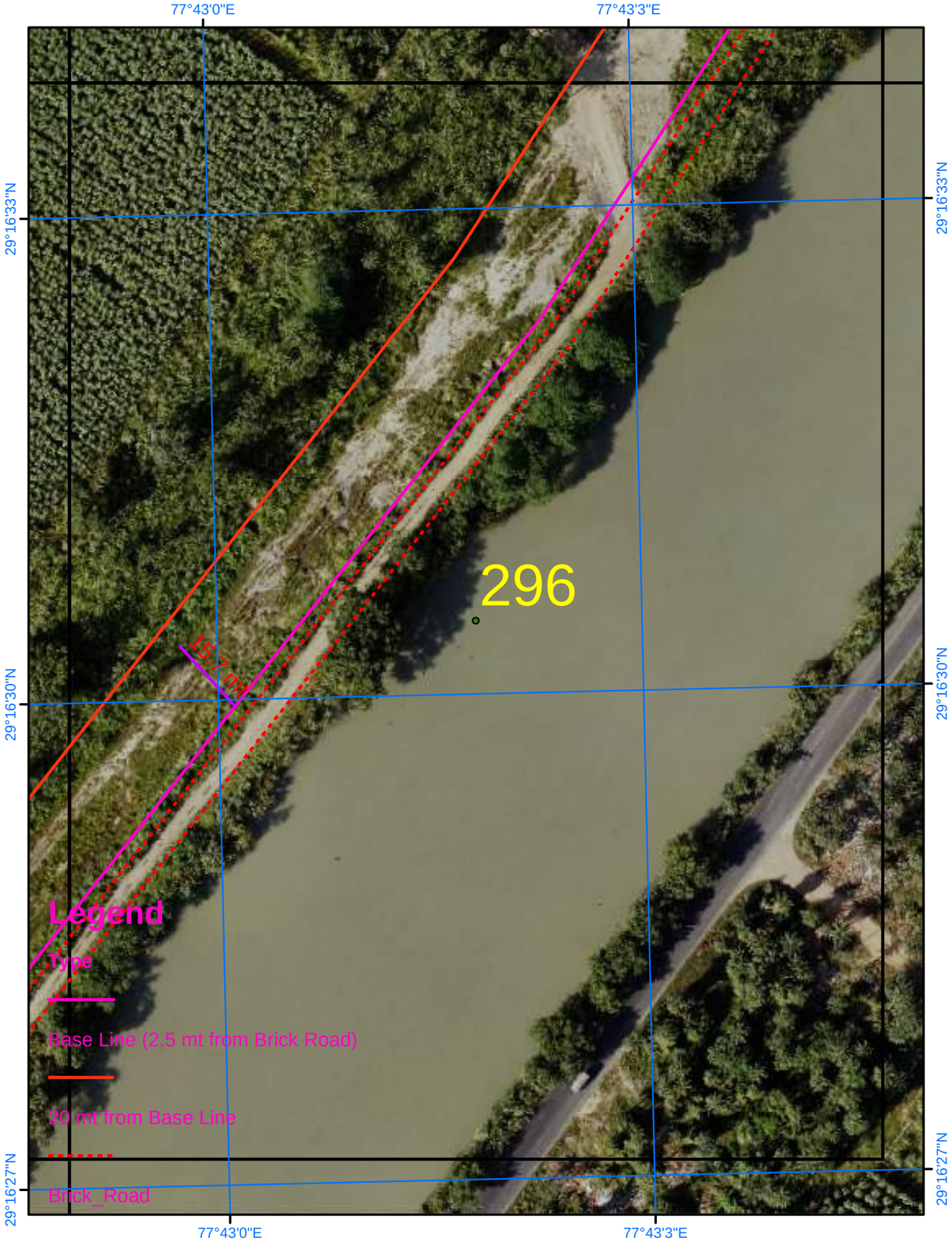
AREA_09_07

Drone Images Oct 2024



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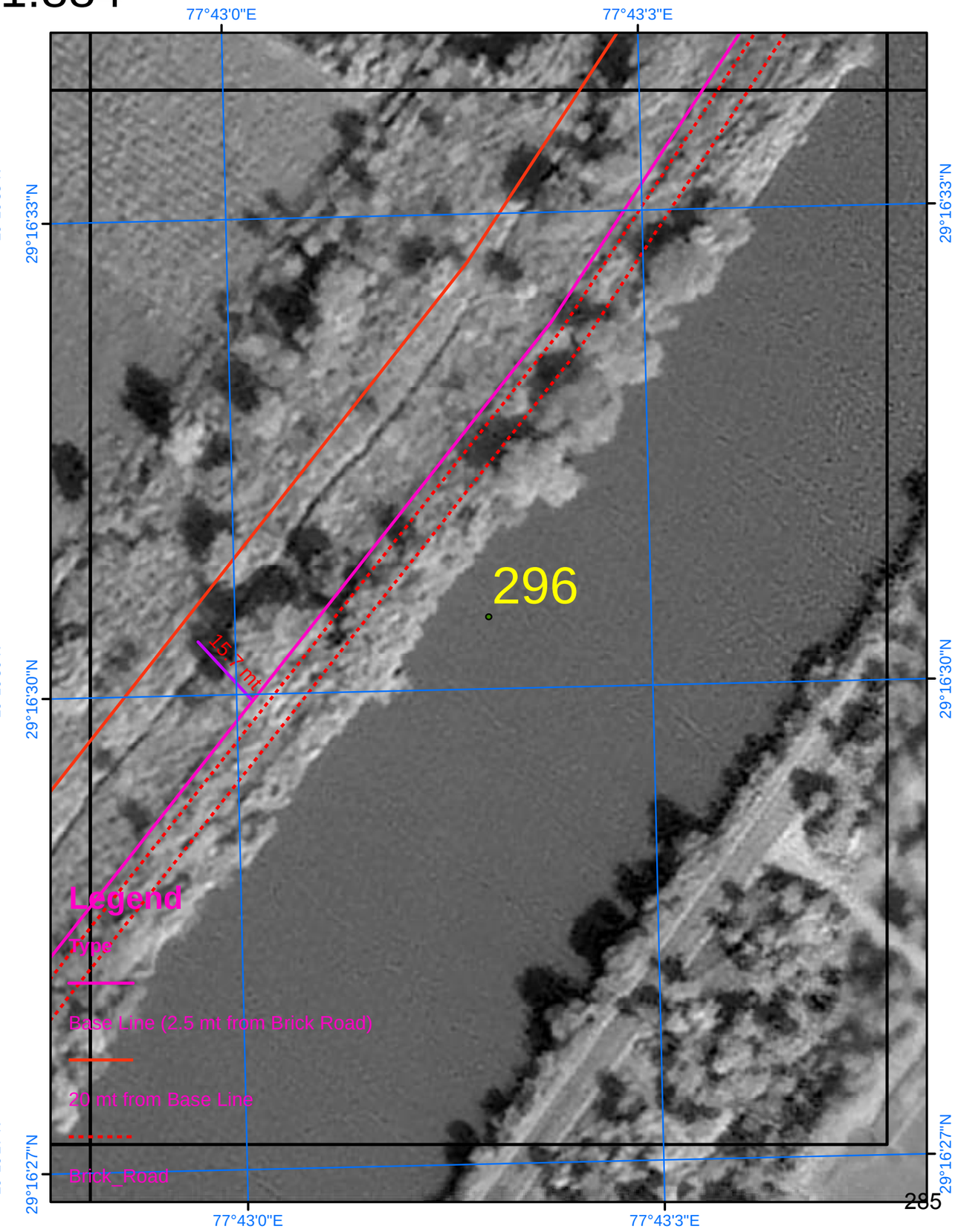

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AREA_09_08

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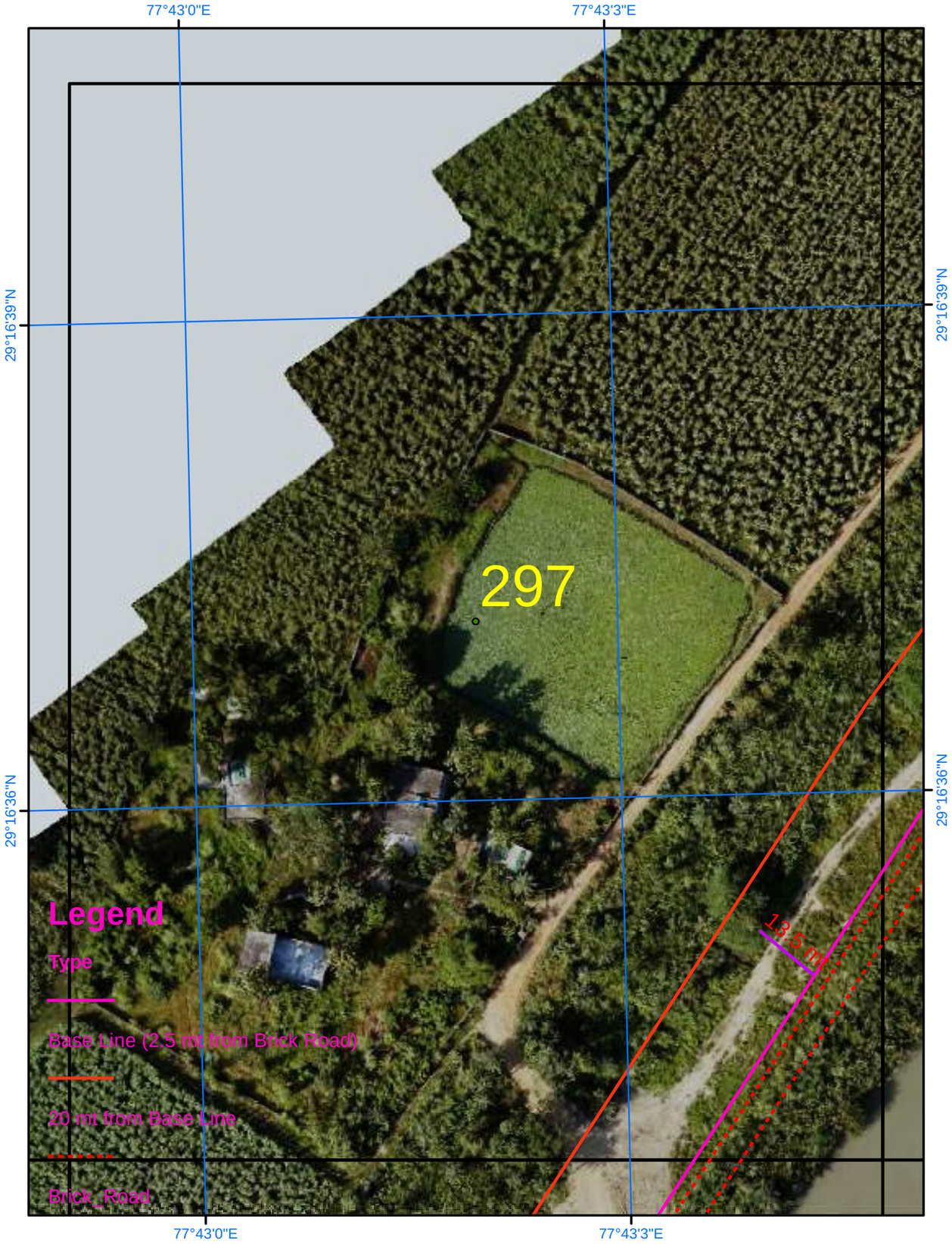

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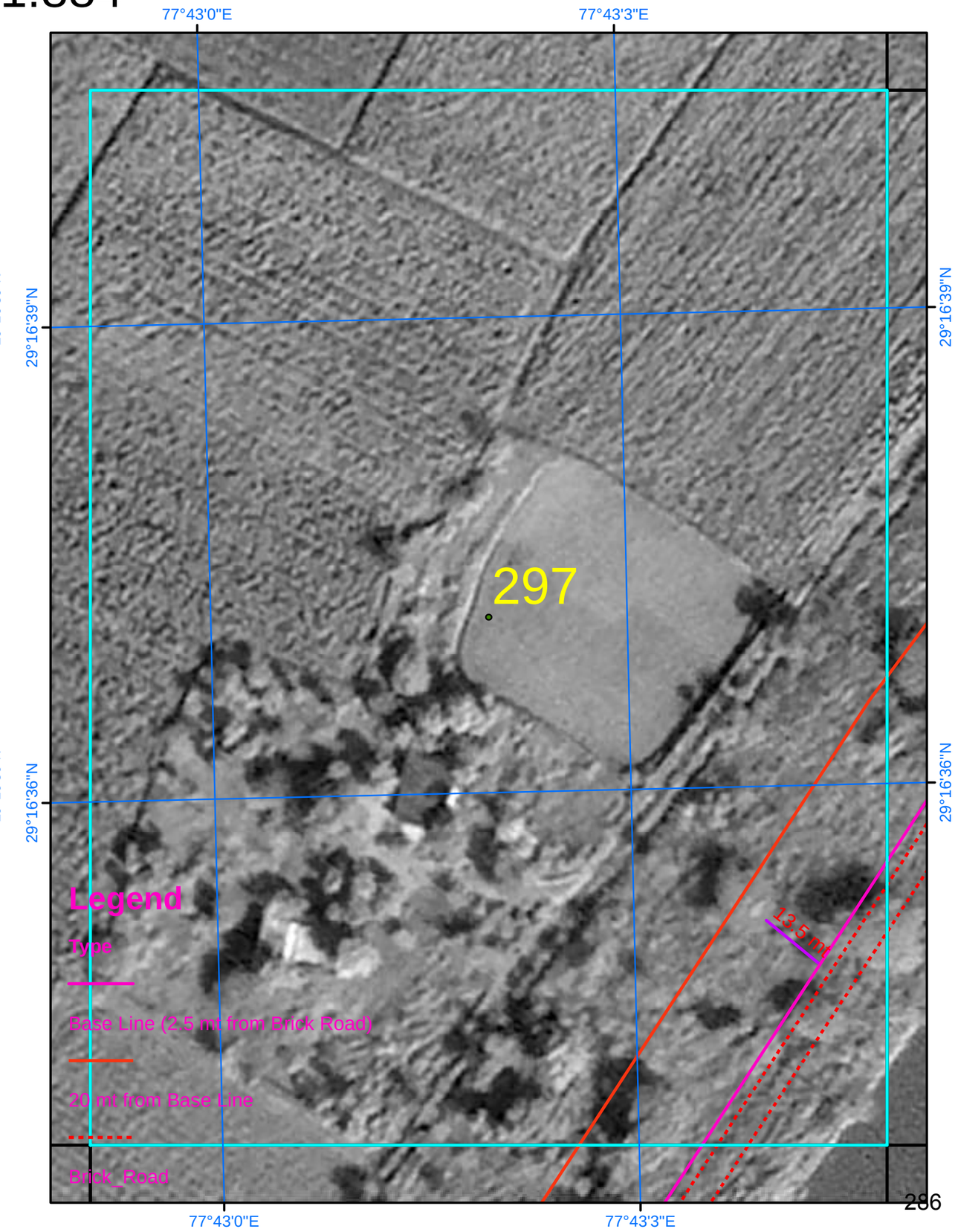

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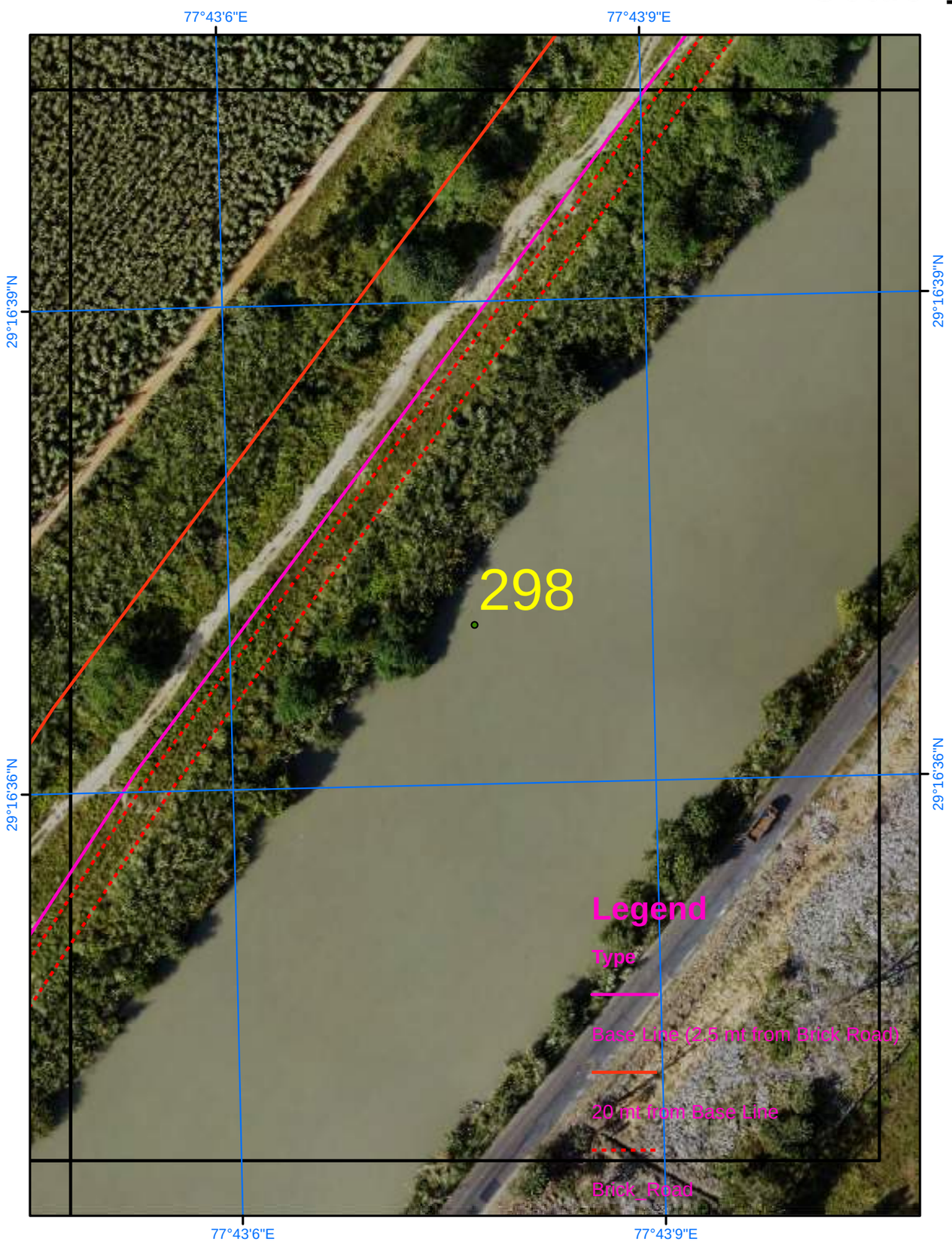
AREA_09_09

Drone Images Oct 2024



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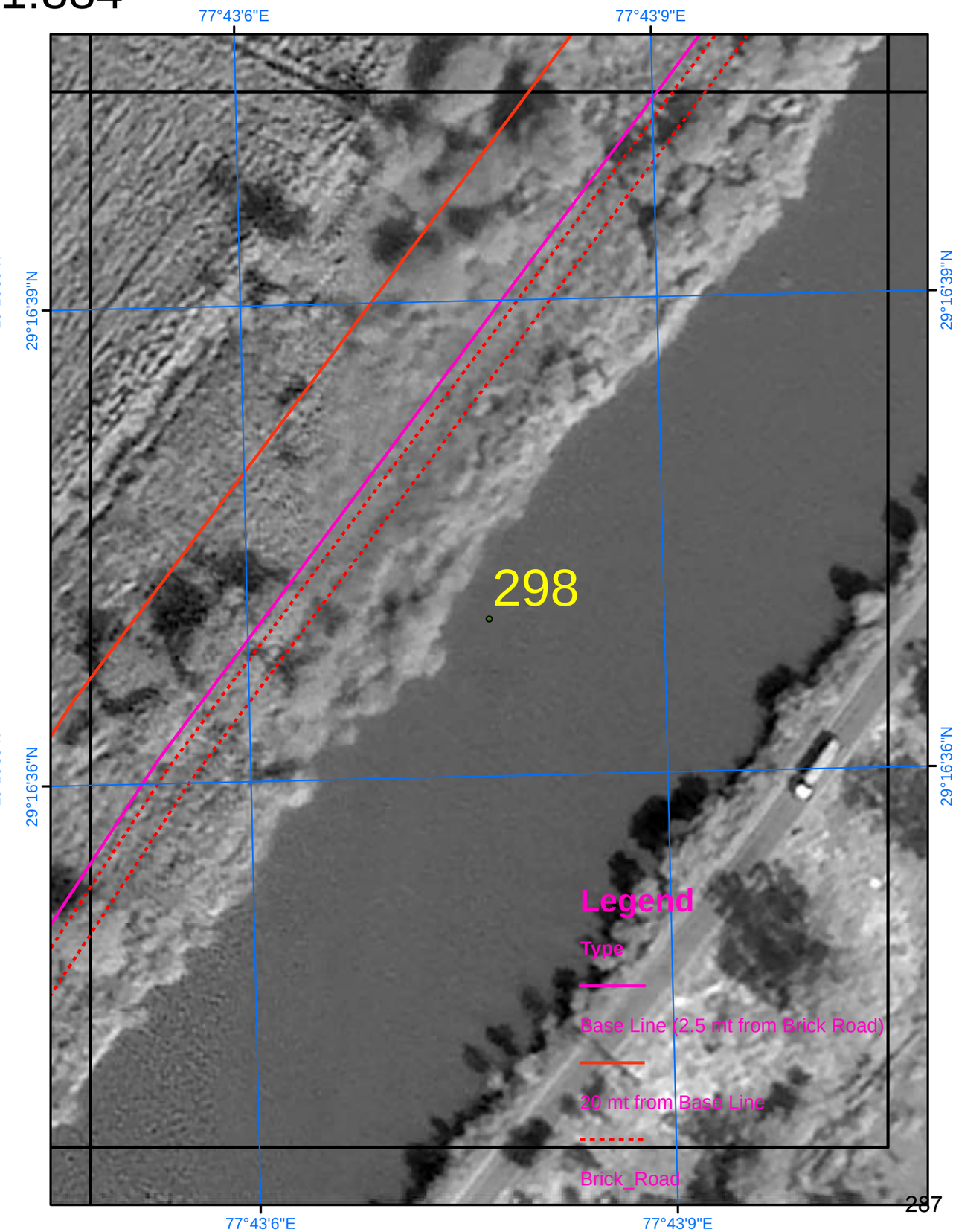

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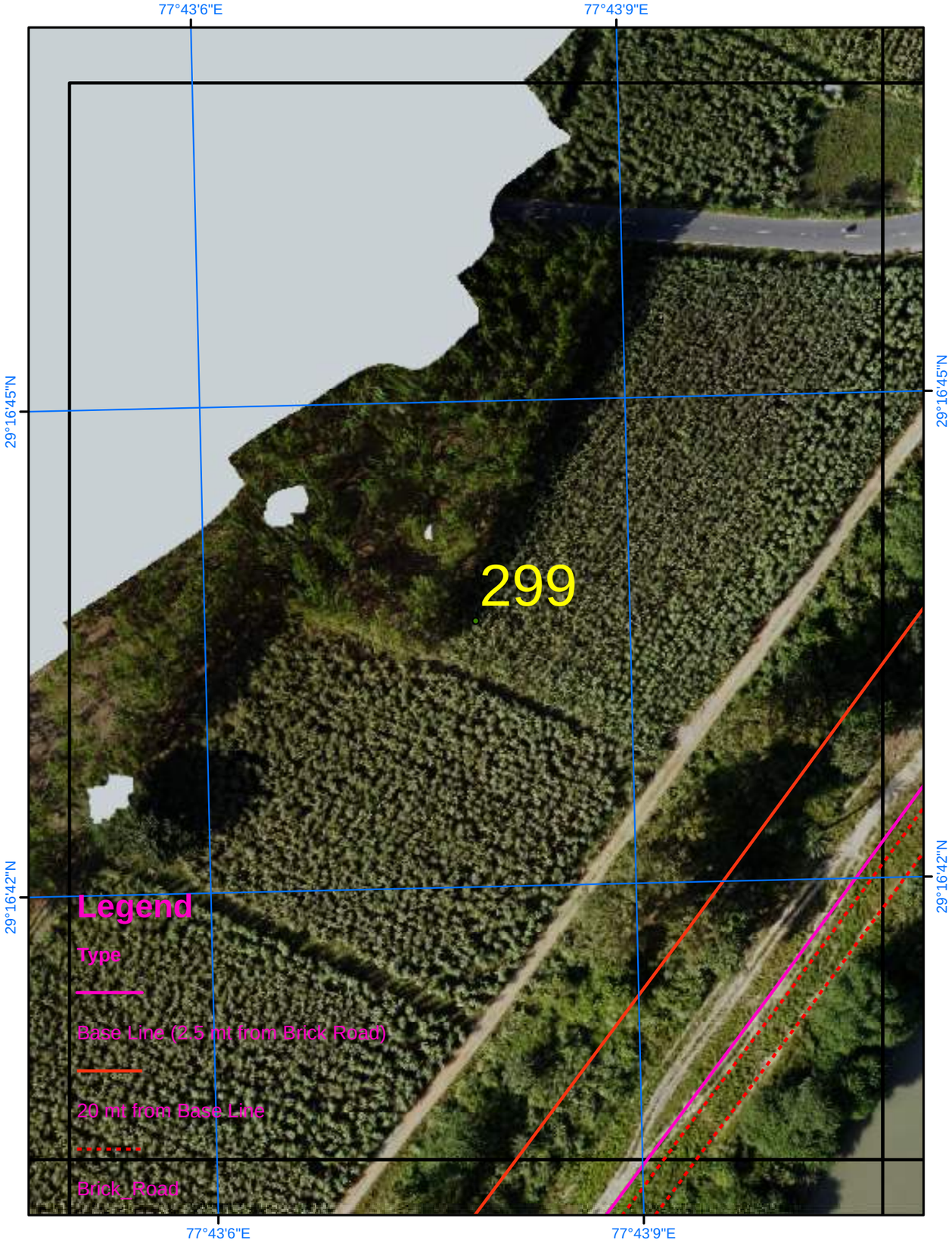

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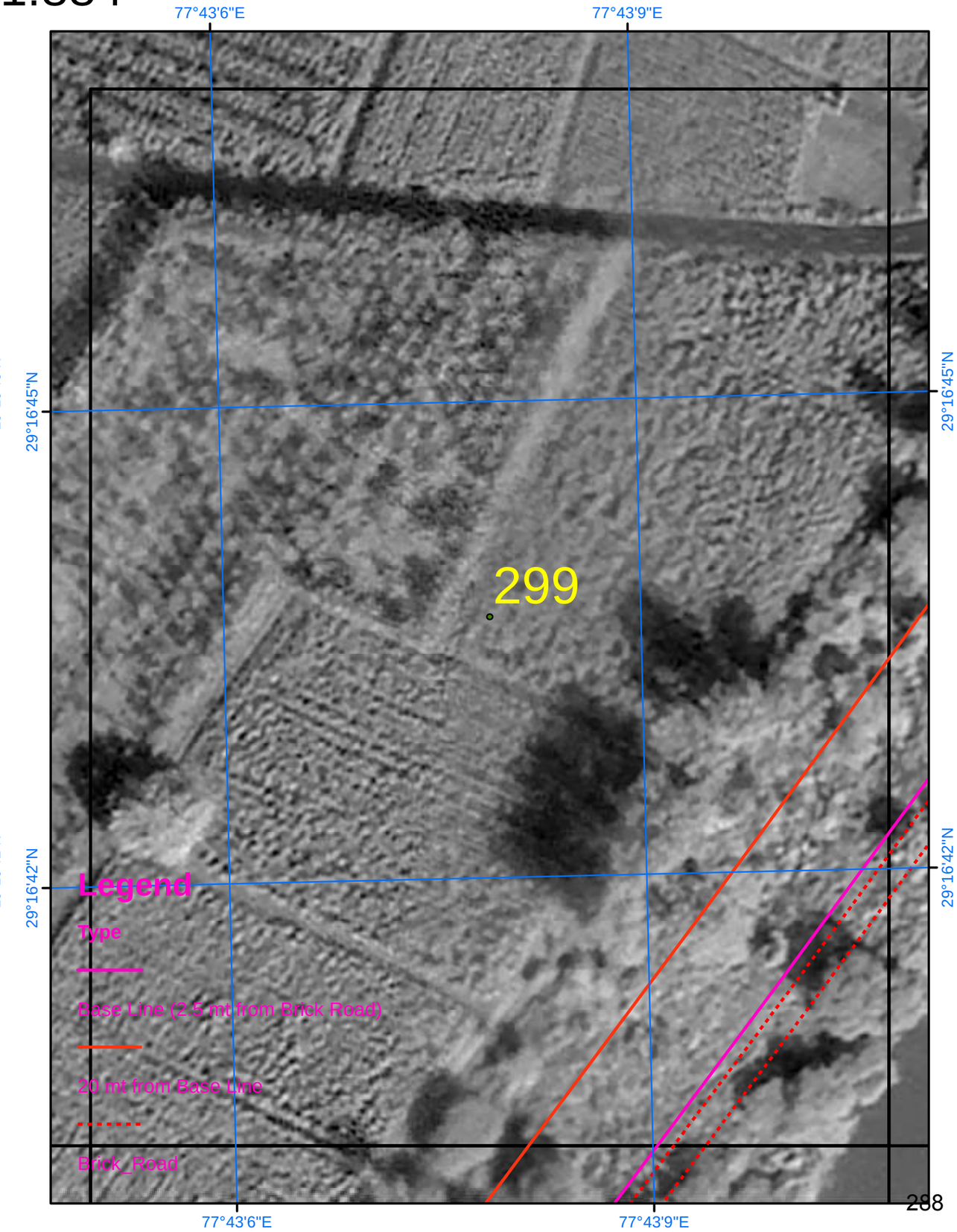

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AREA_09_11

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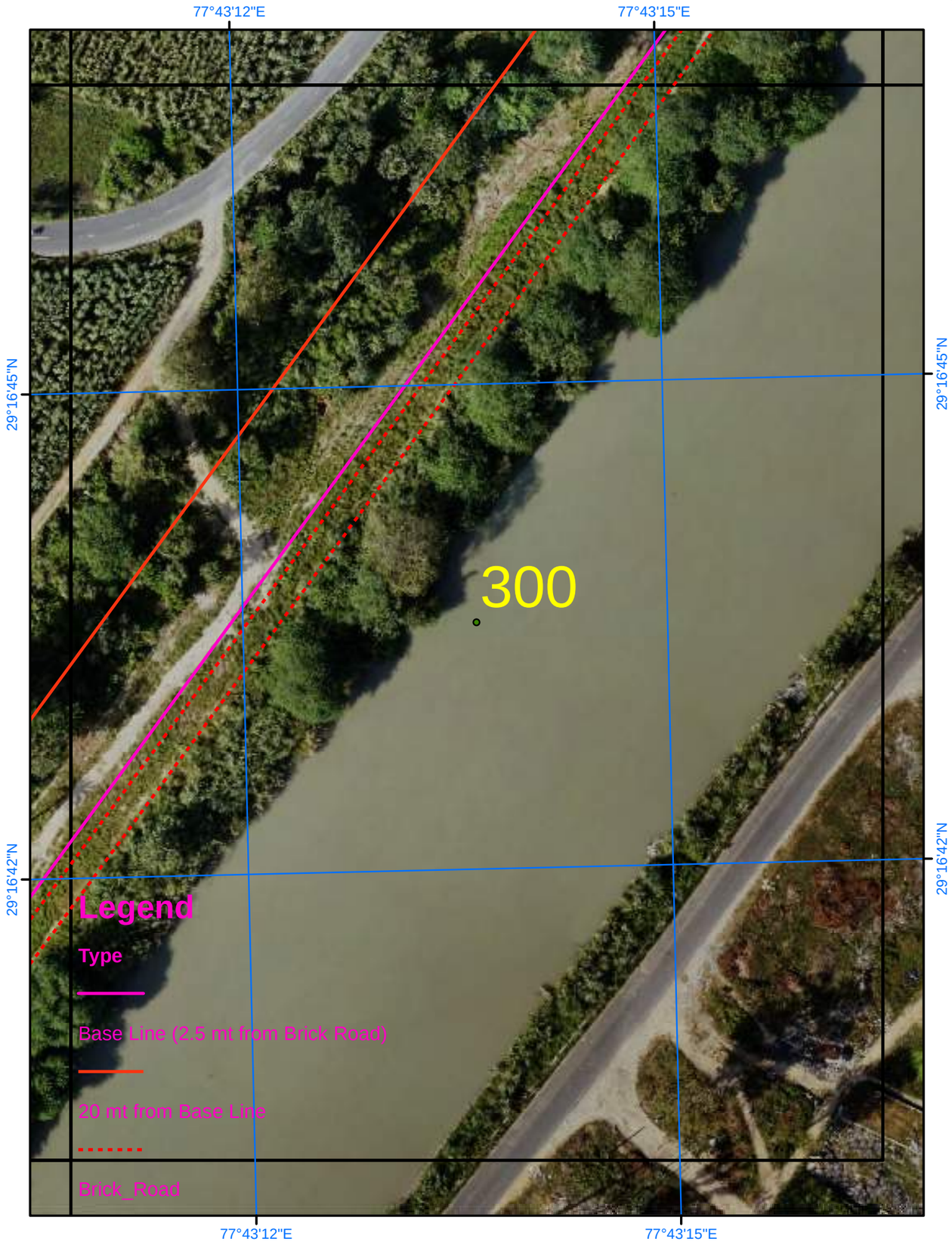

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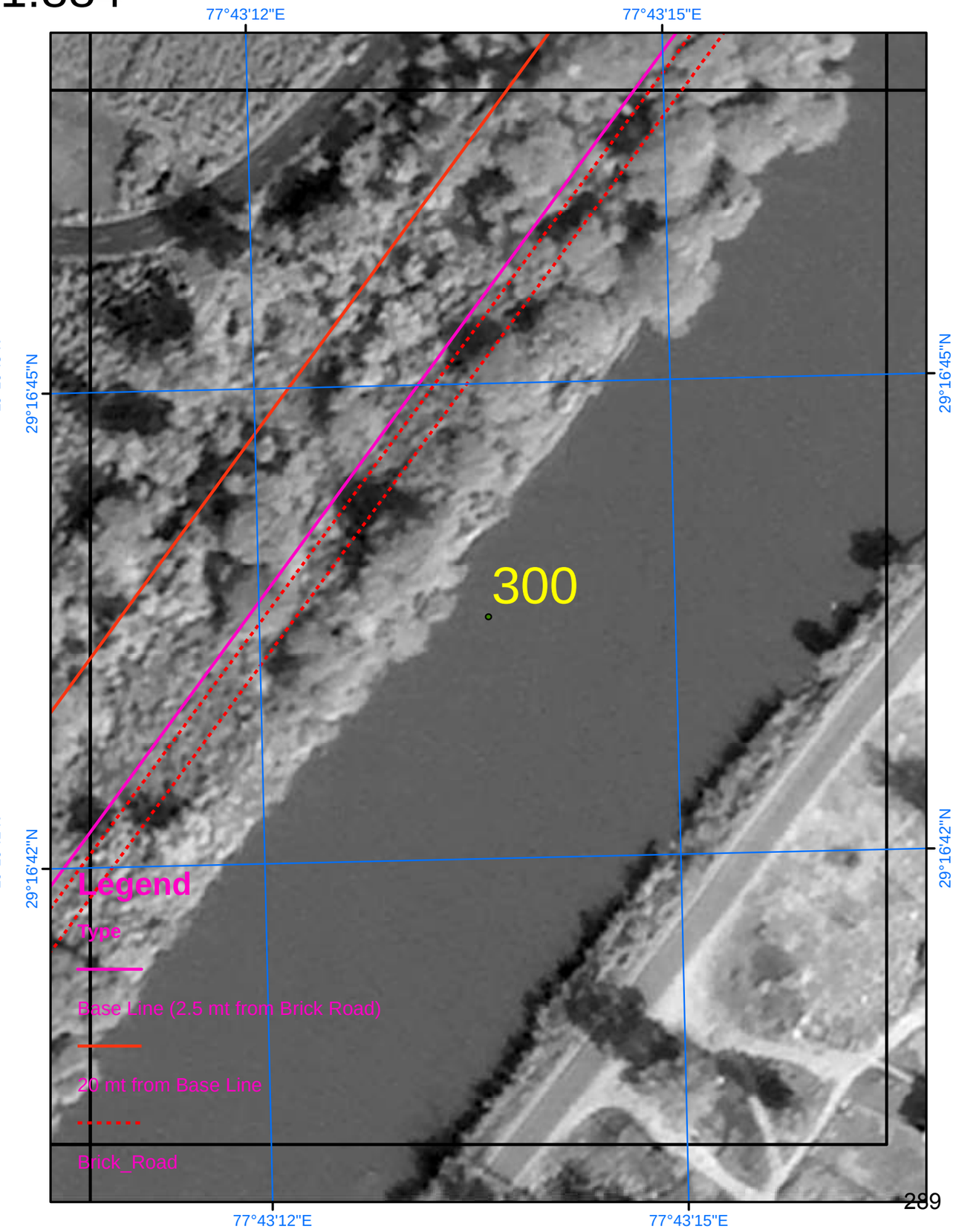

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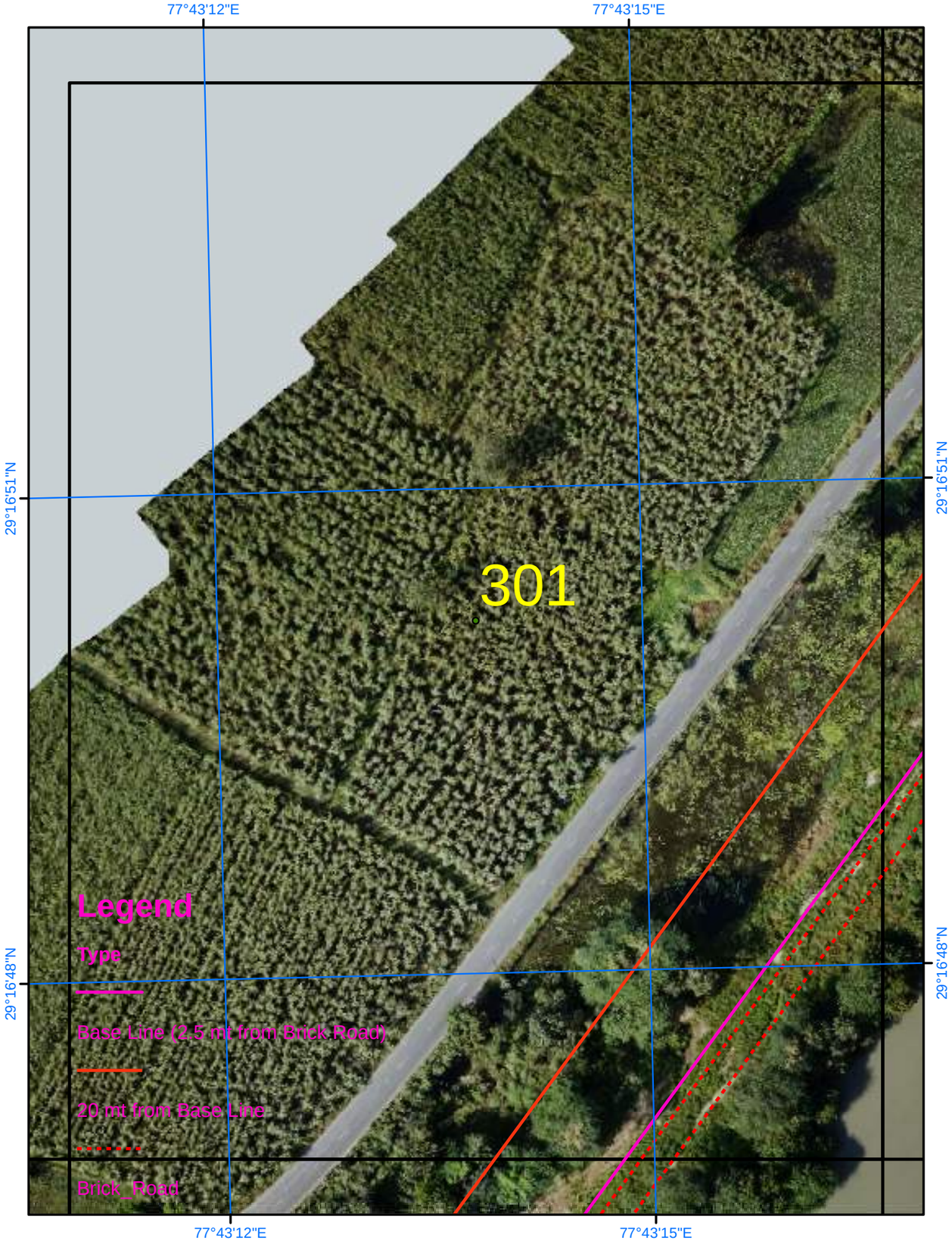

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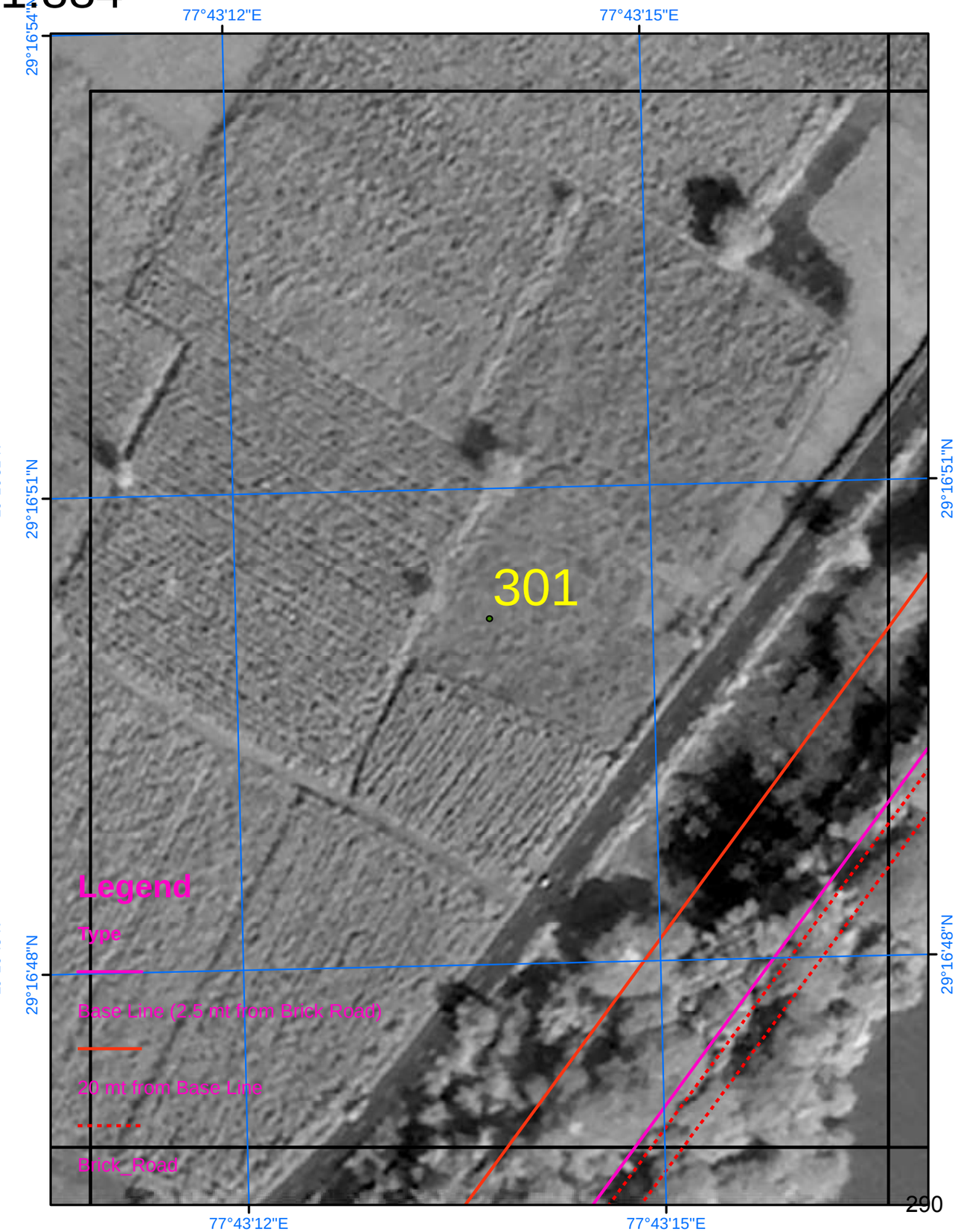

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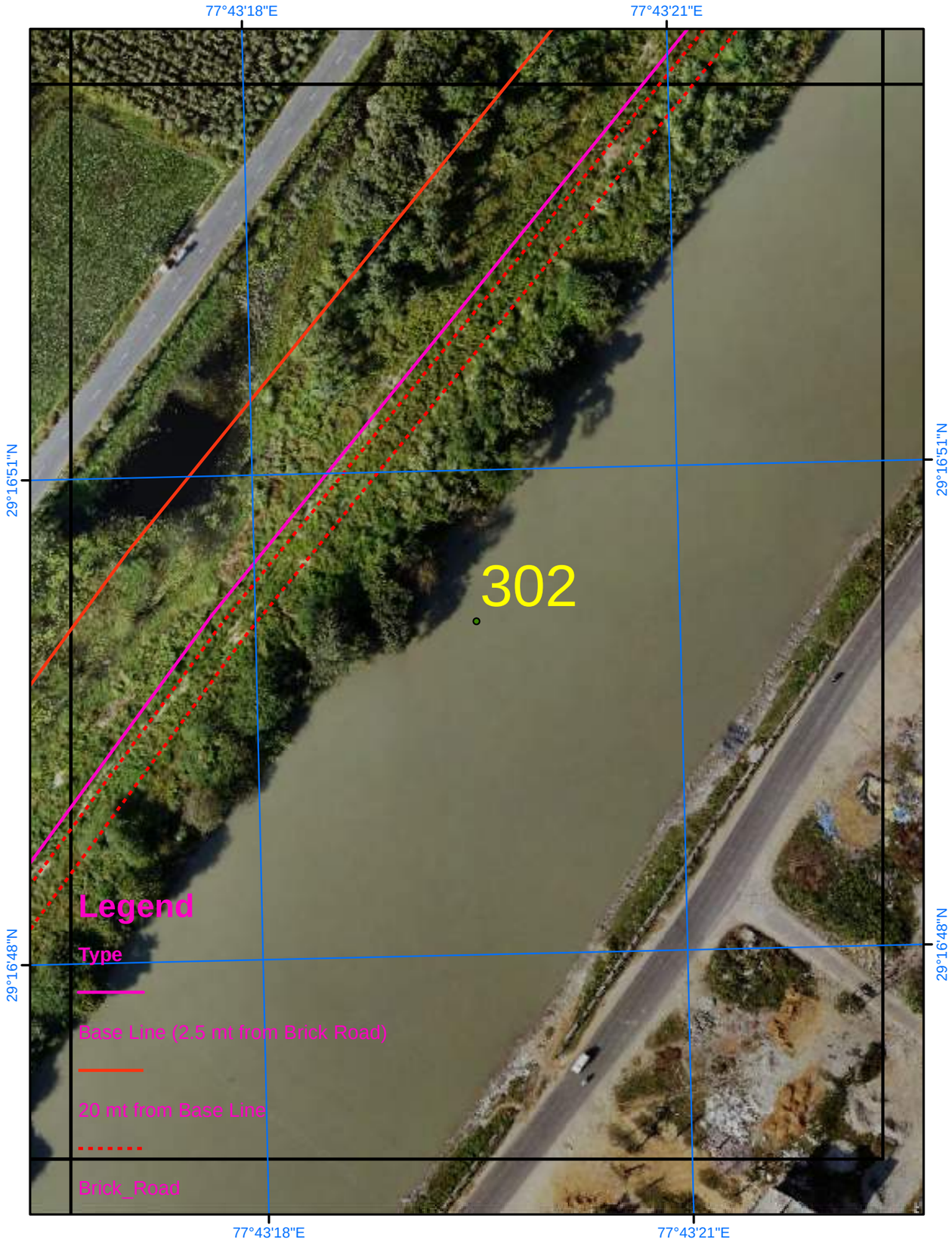

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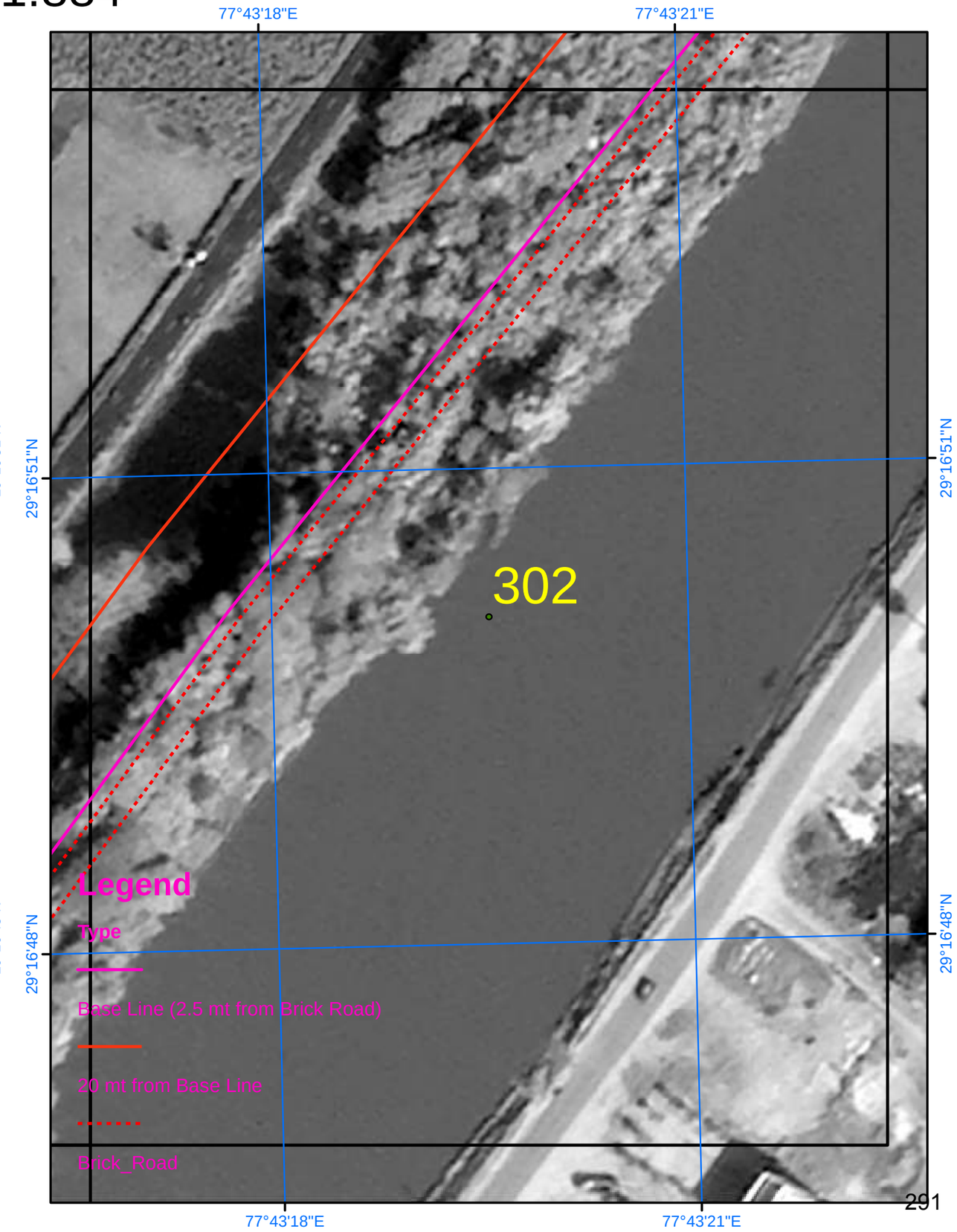

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AREA_09_14

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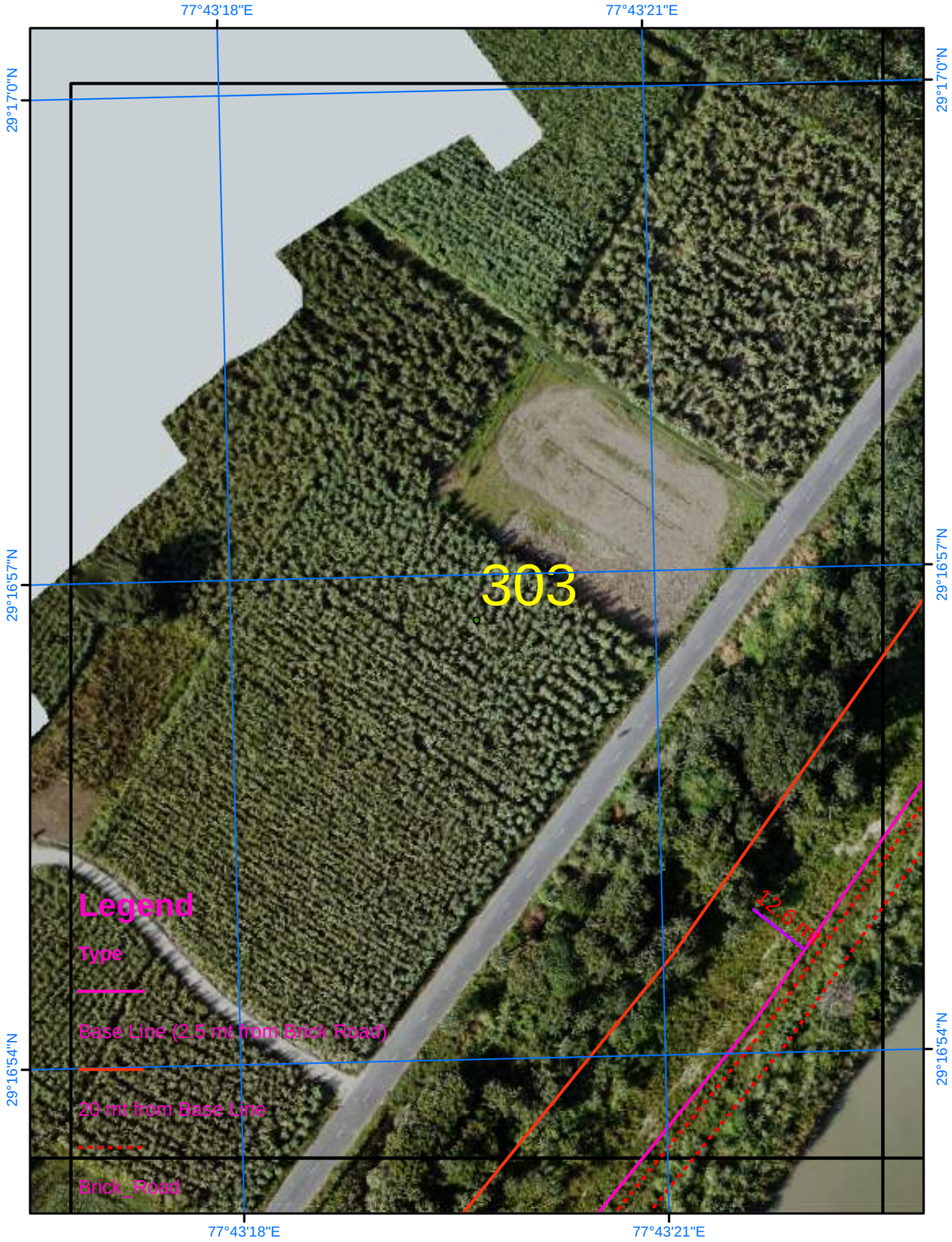

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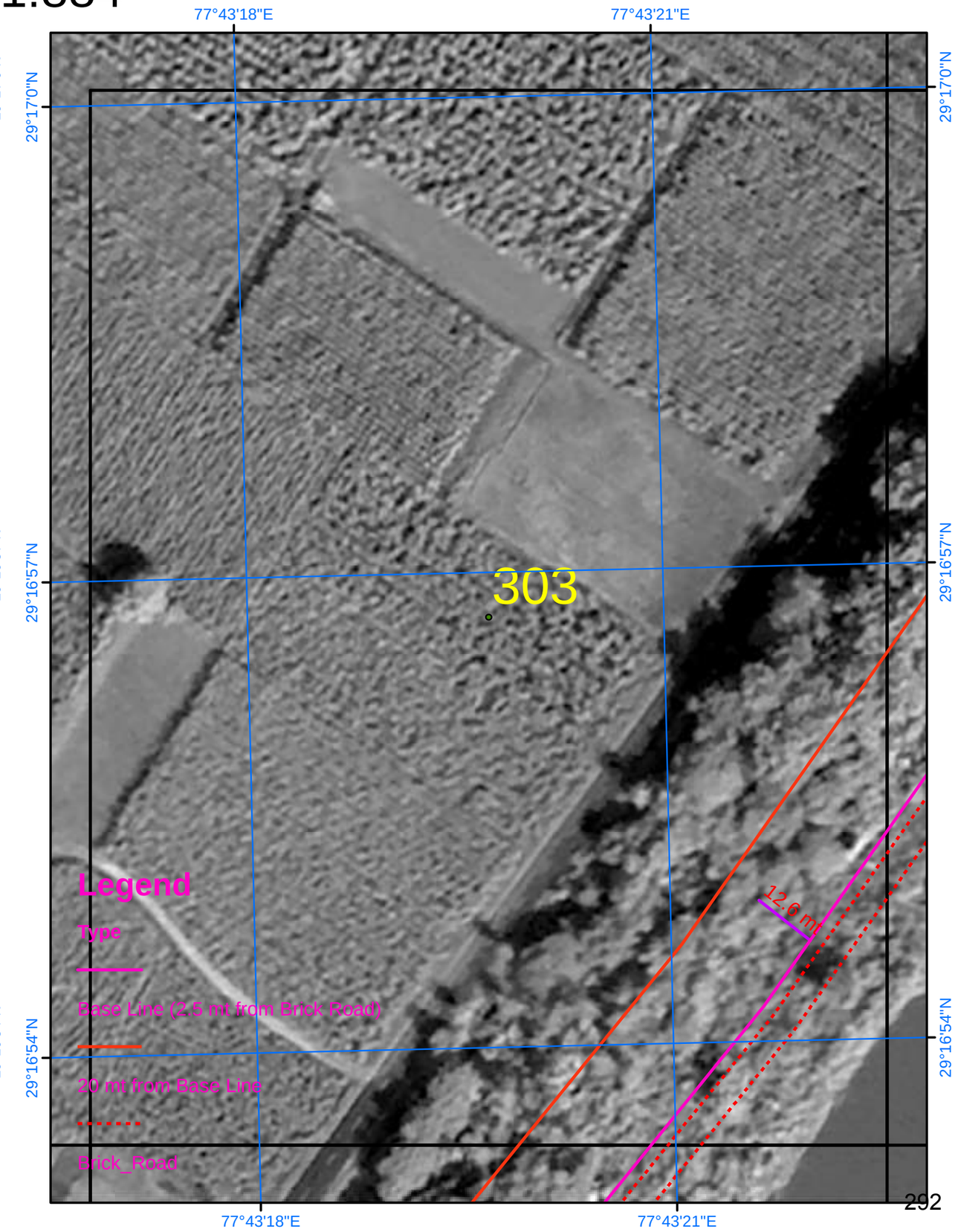

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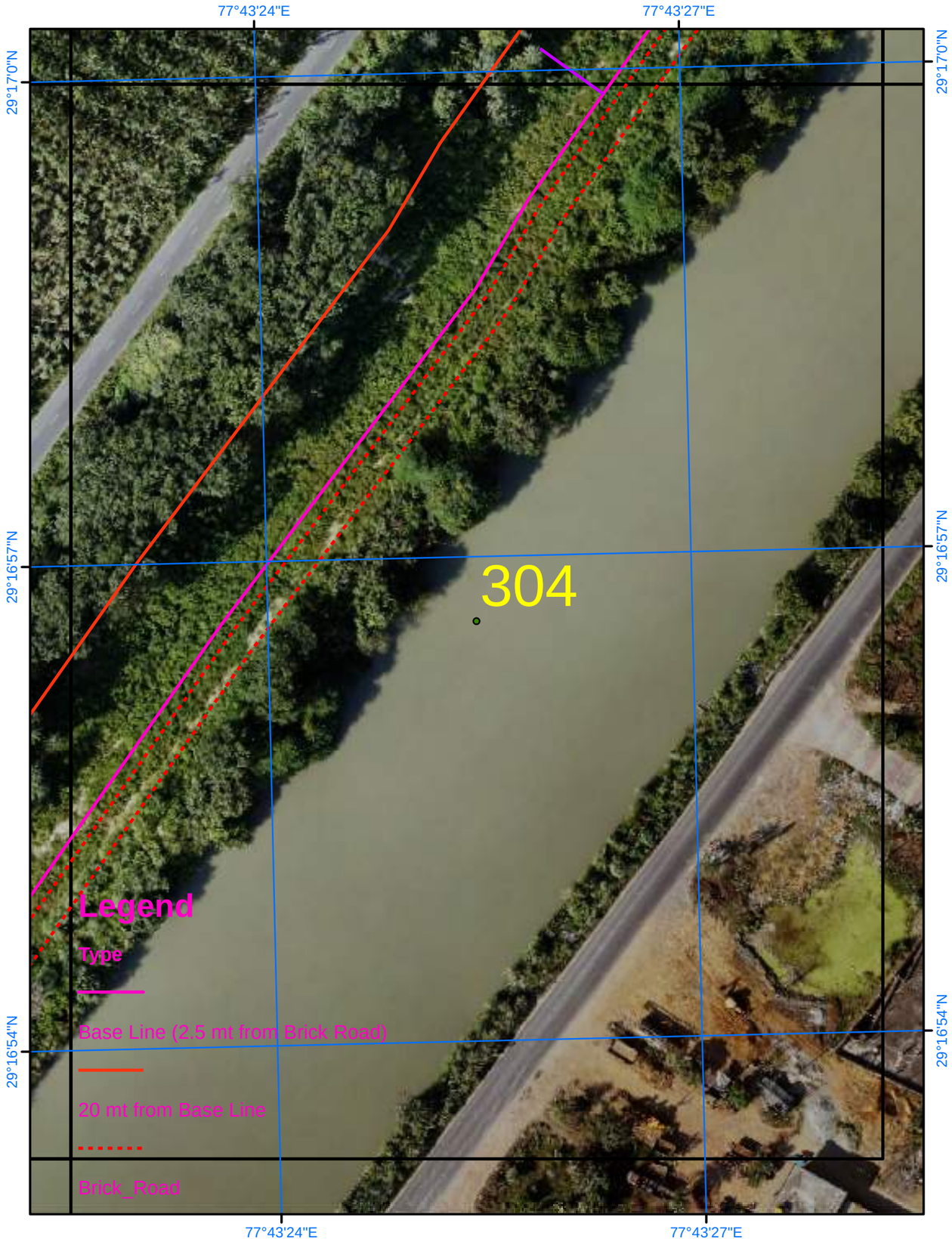

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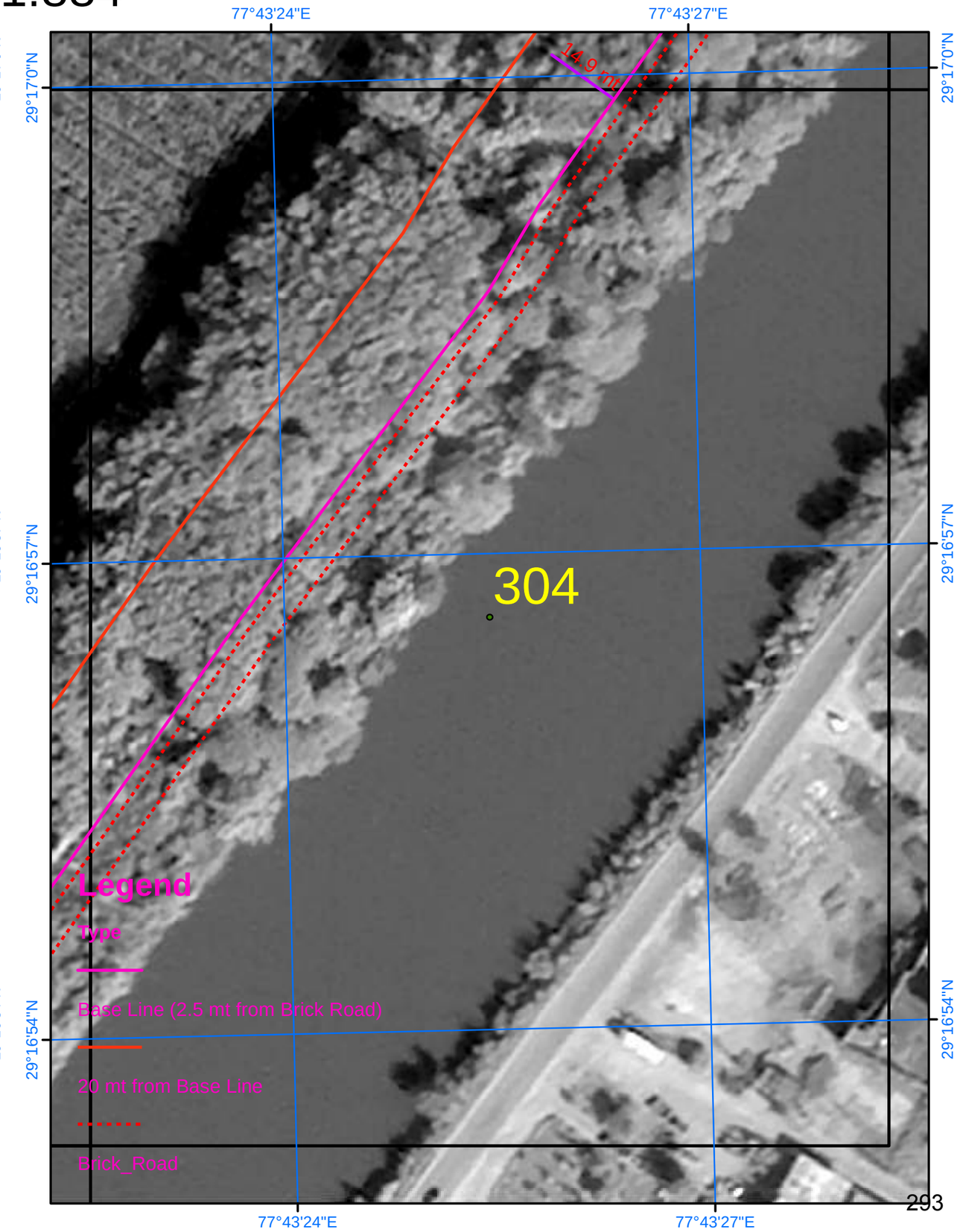

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AREA_09_16

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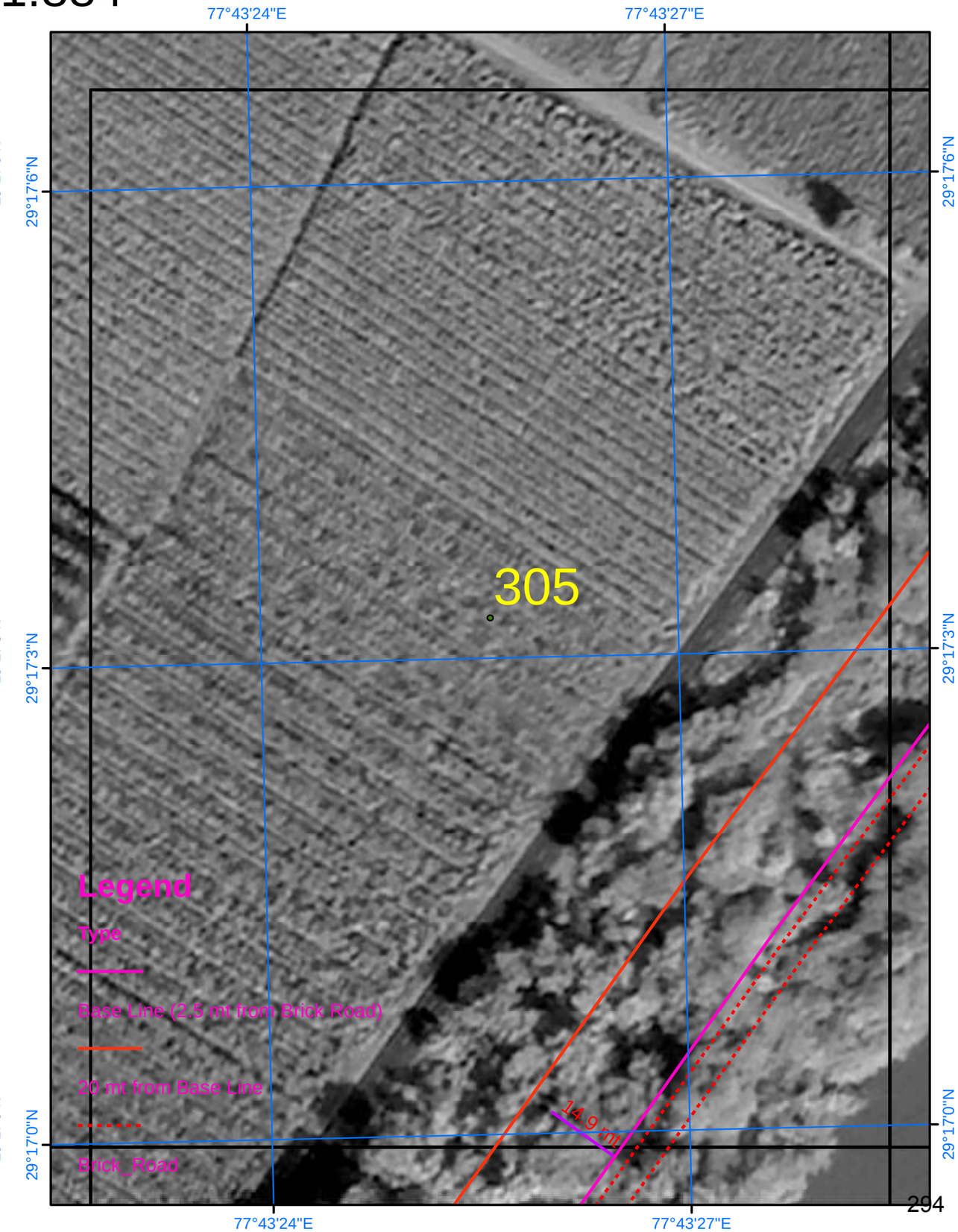

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AREA_09_17

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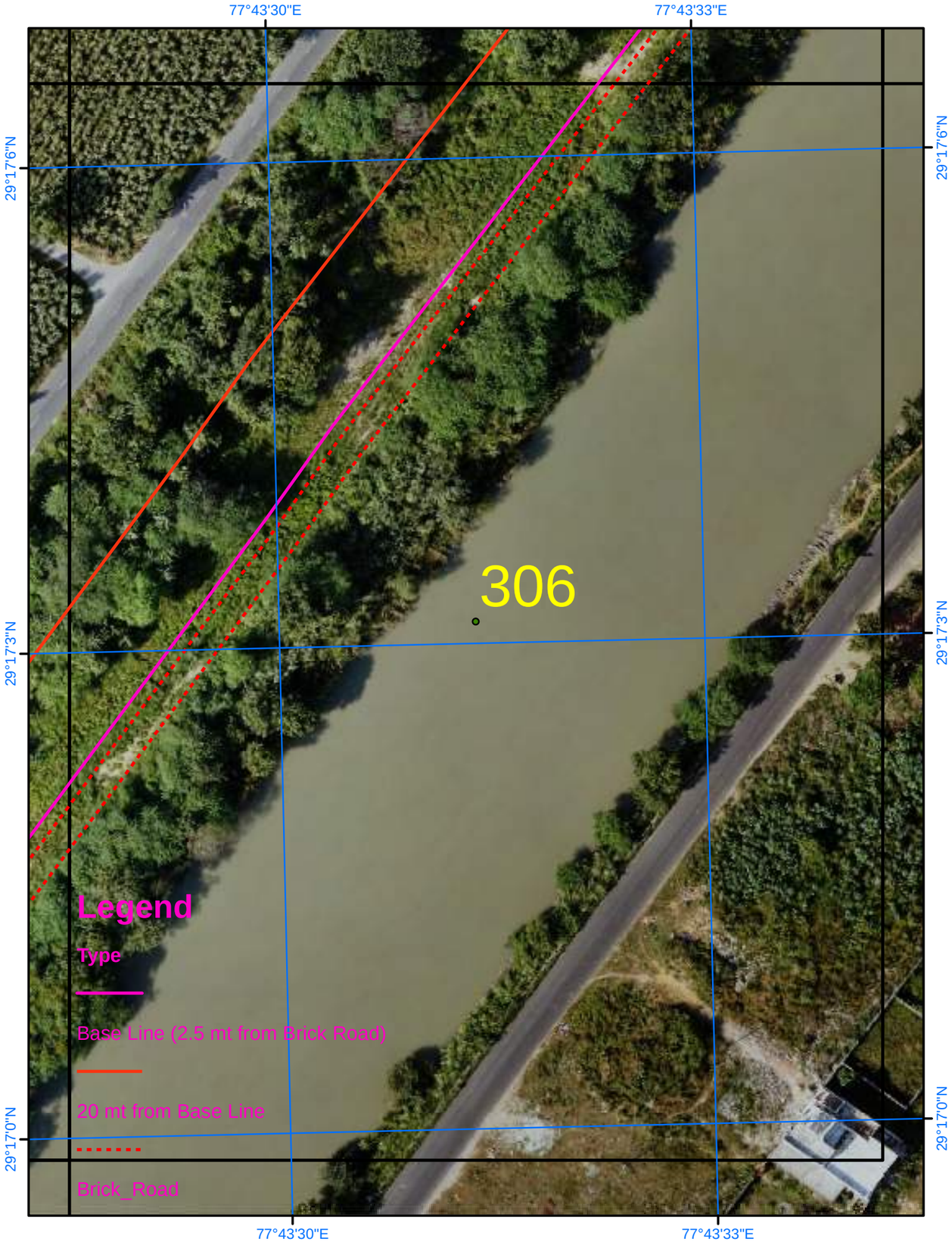

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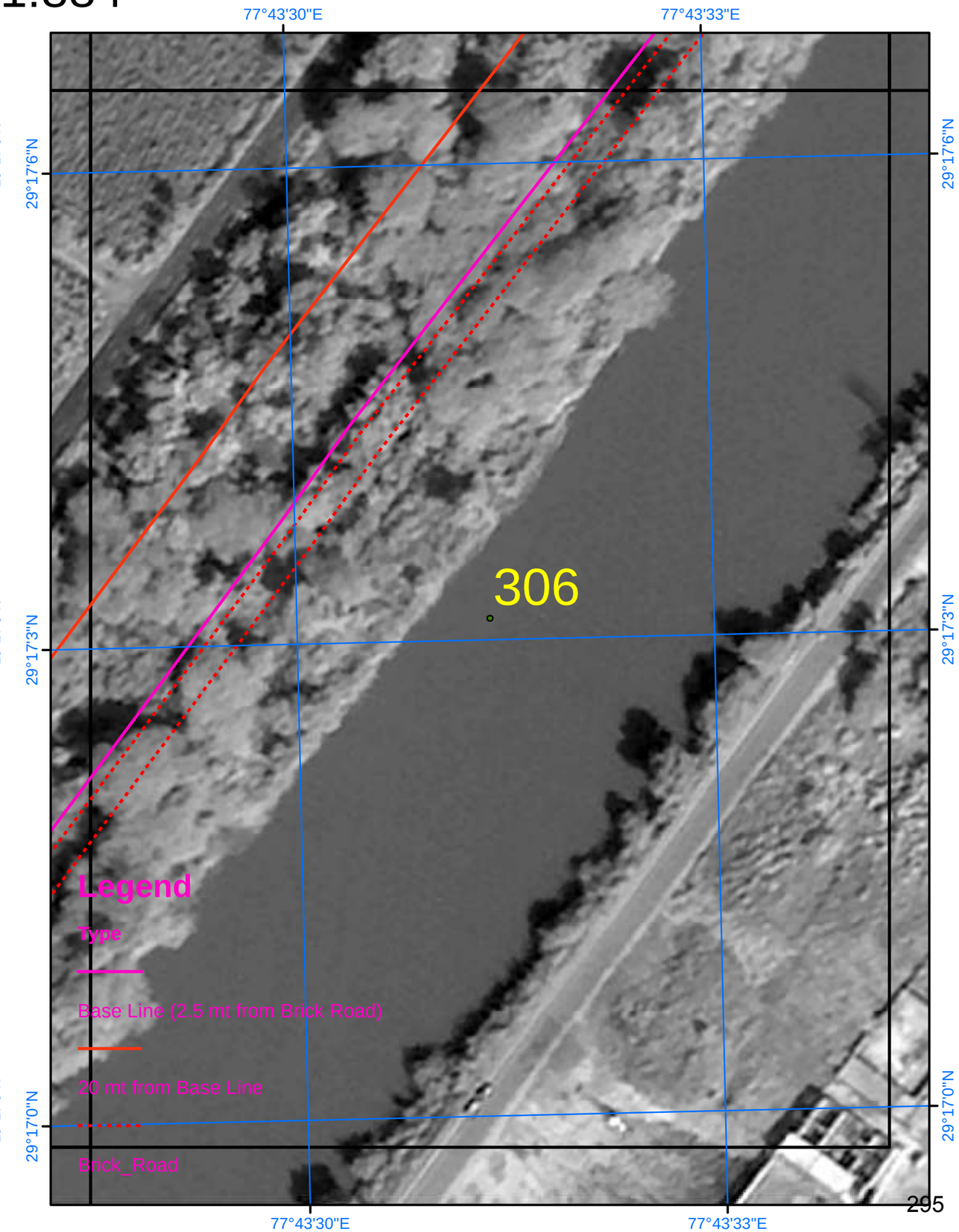

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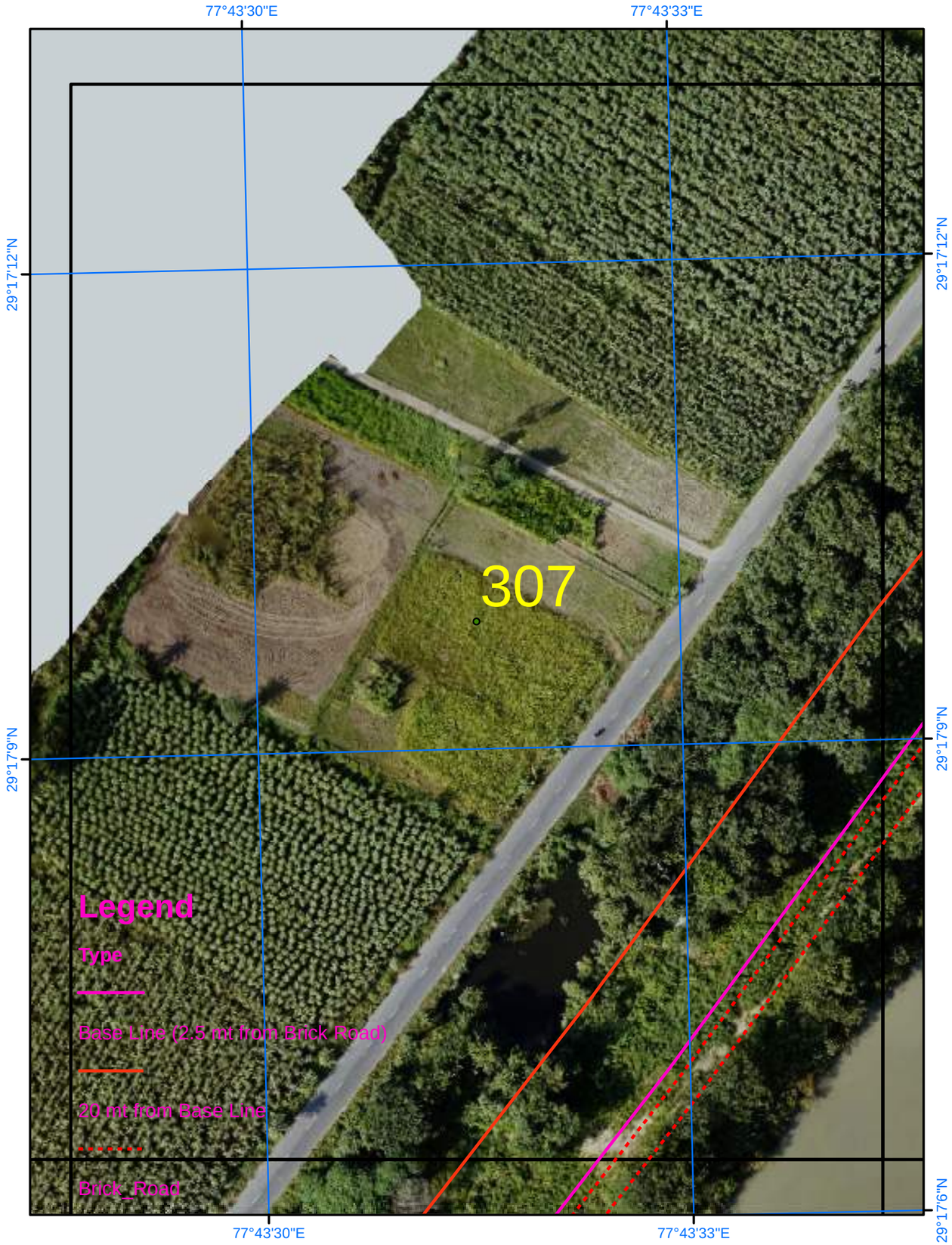

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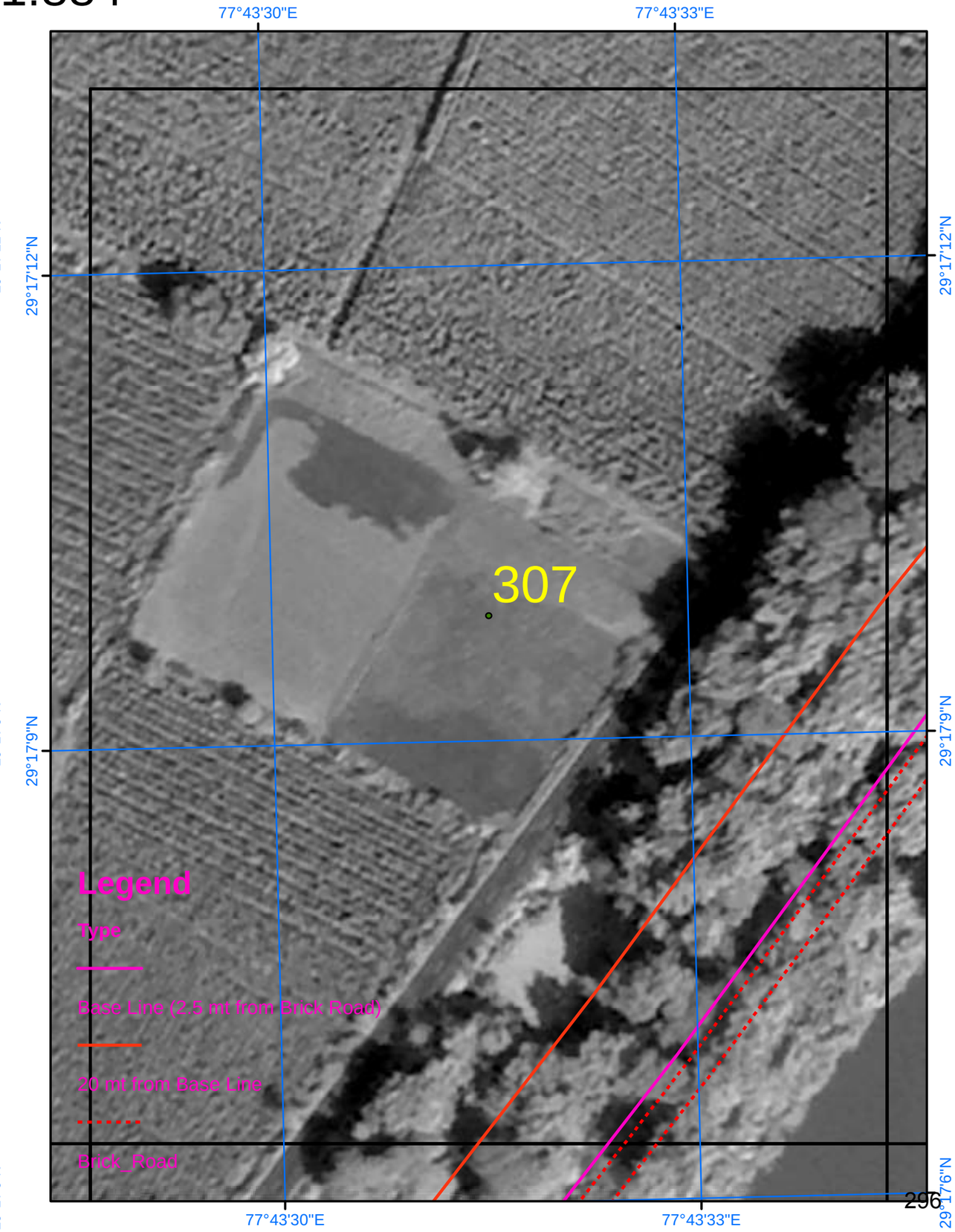

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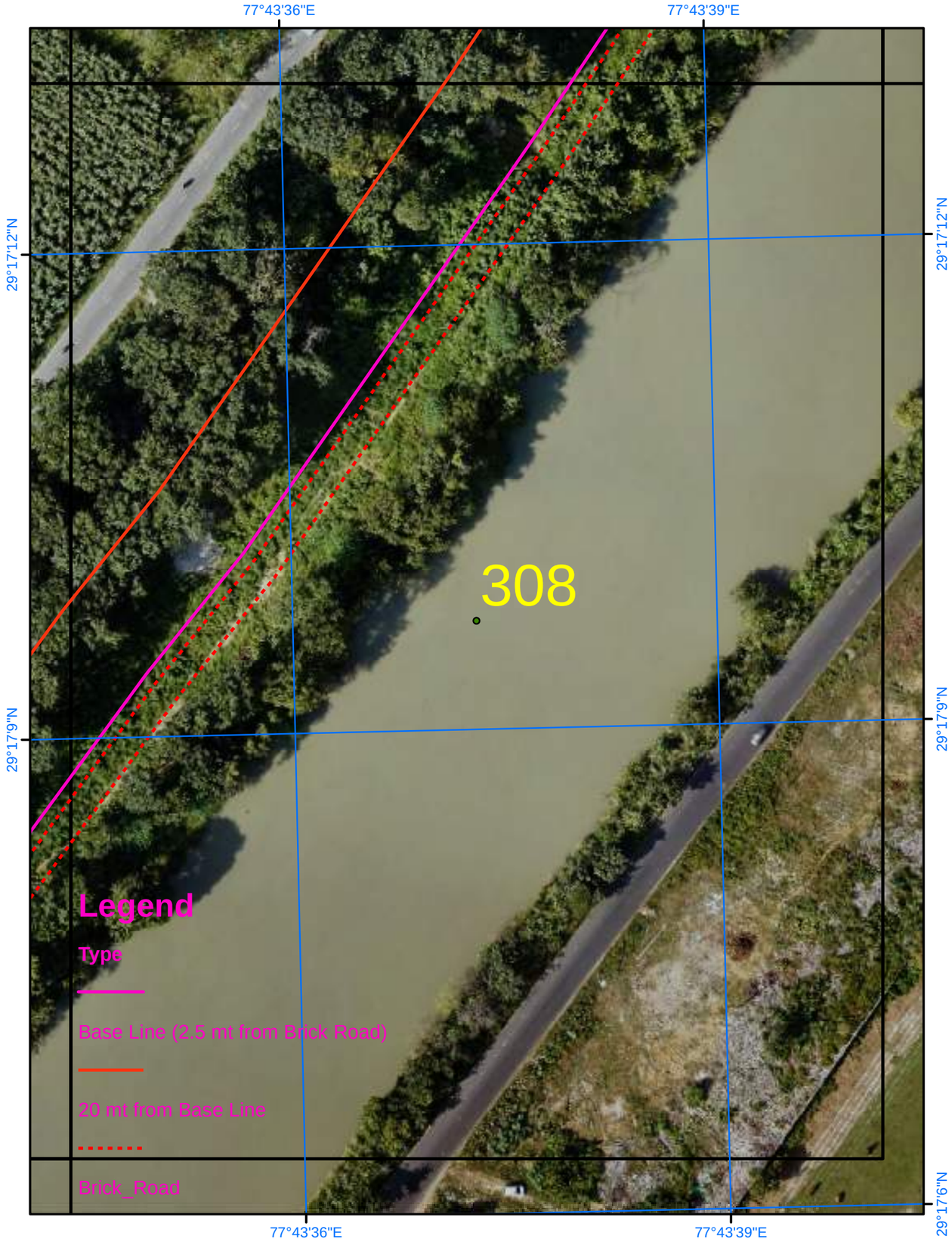

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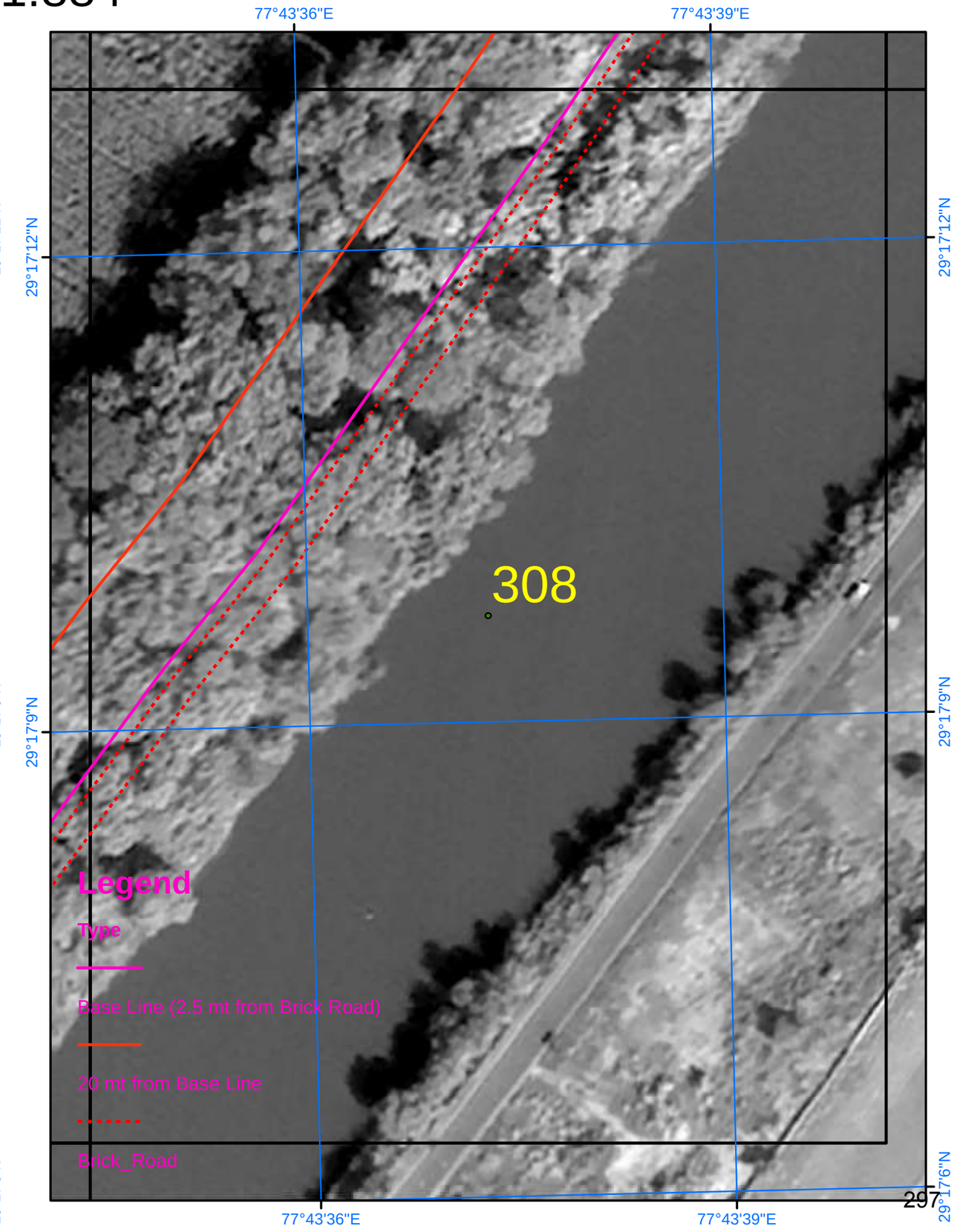

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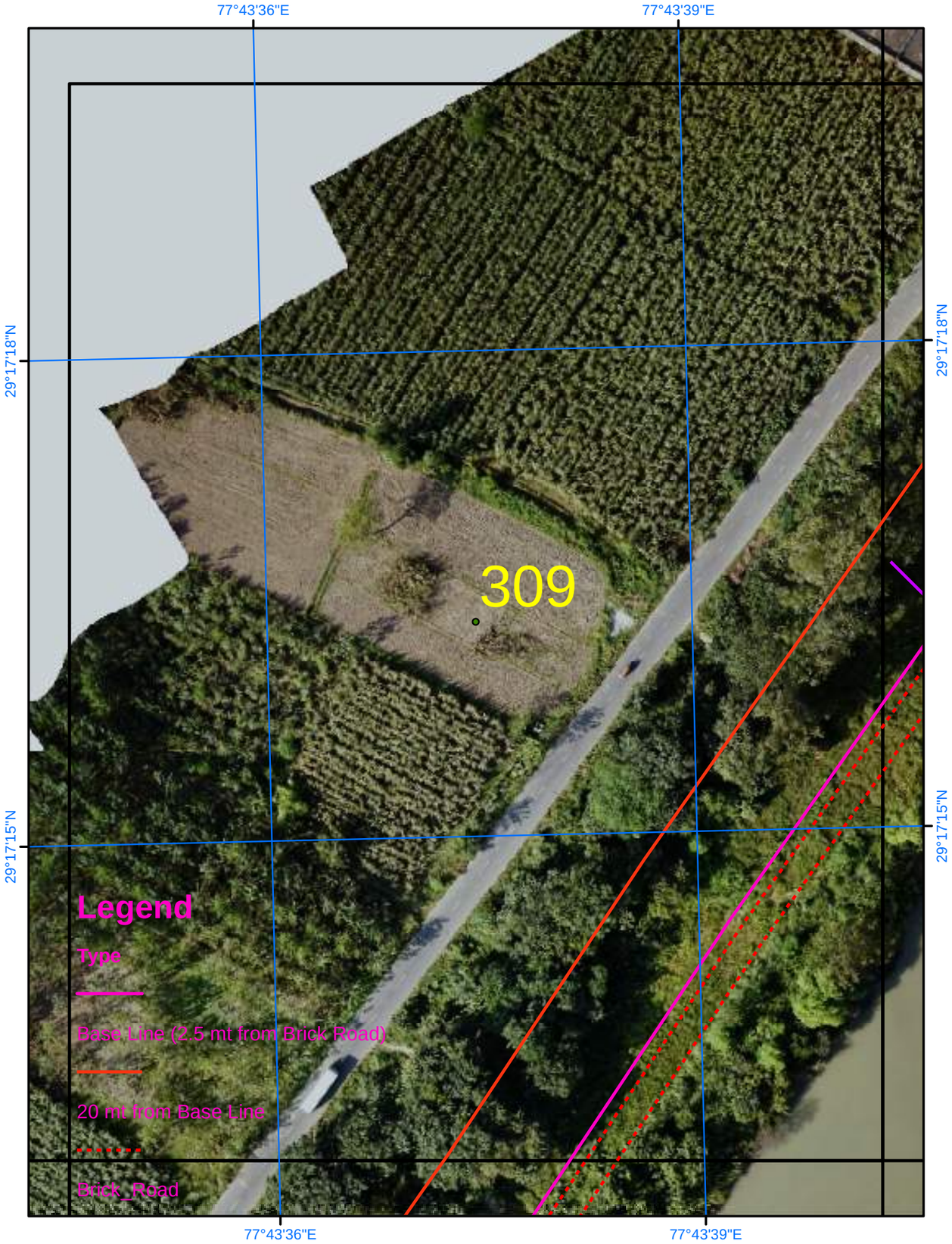
AREA_09_20

Drone Images Oct 2024



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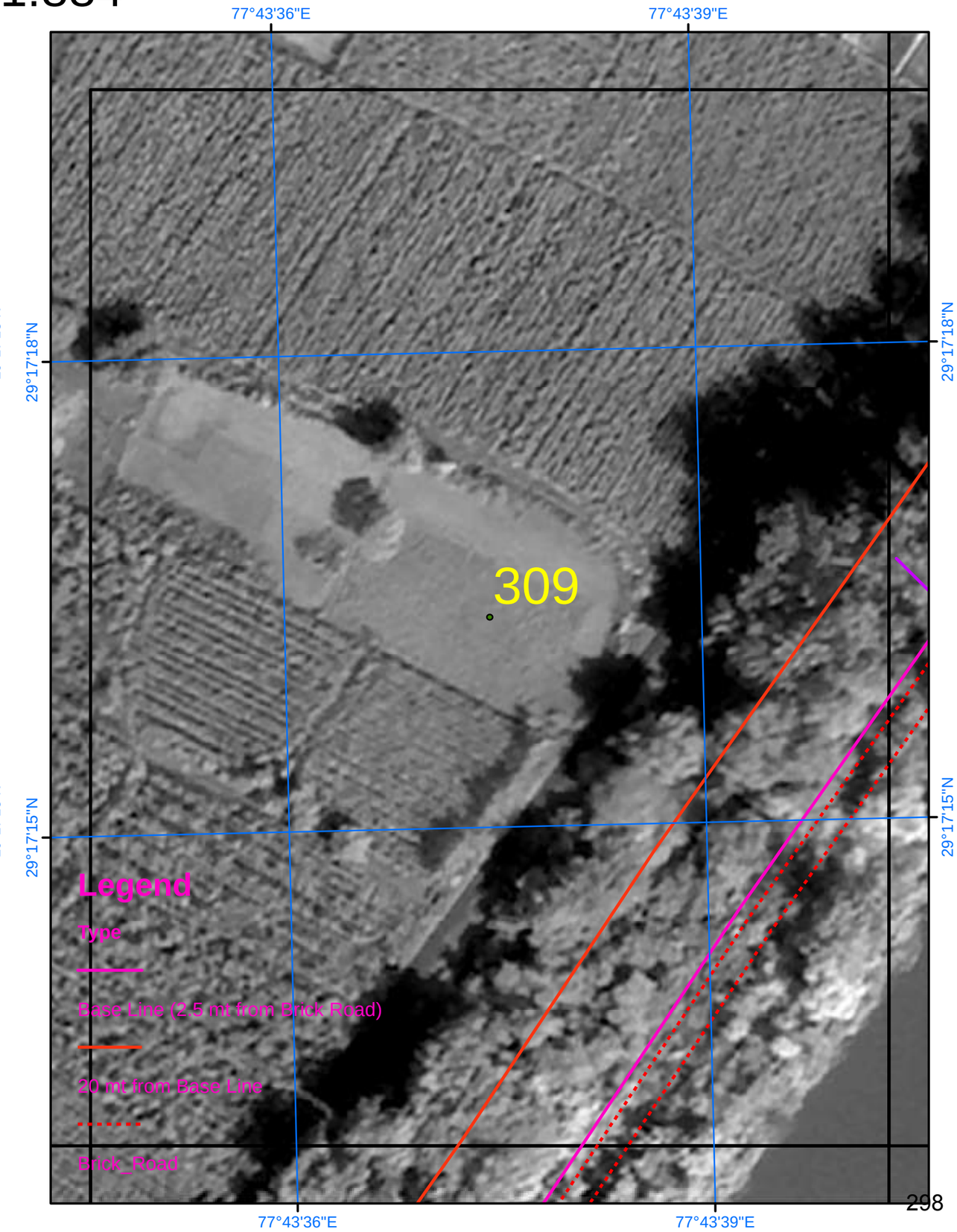

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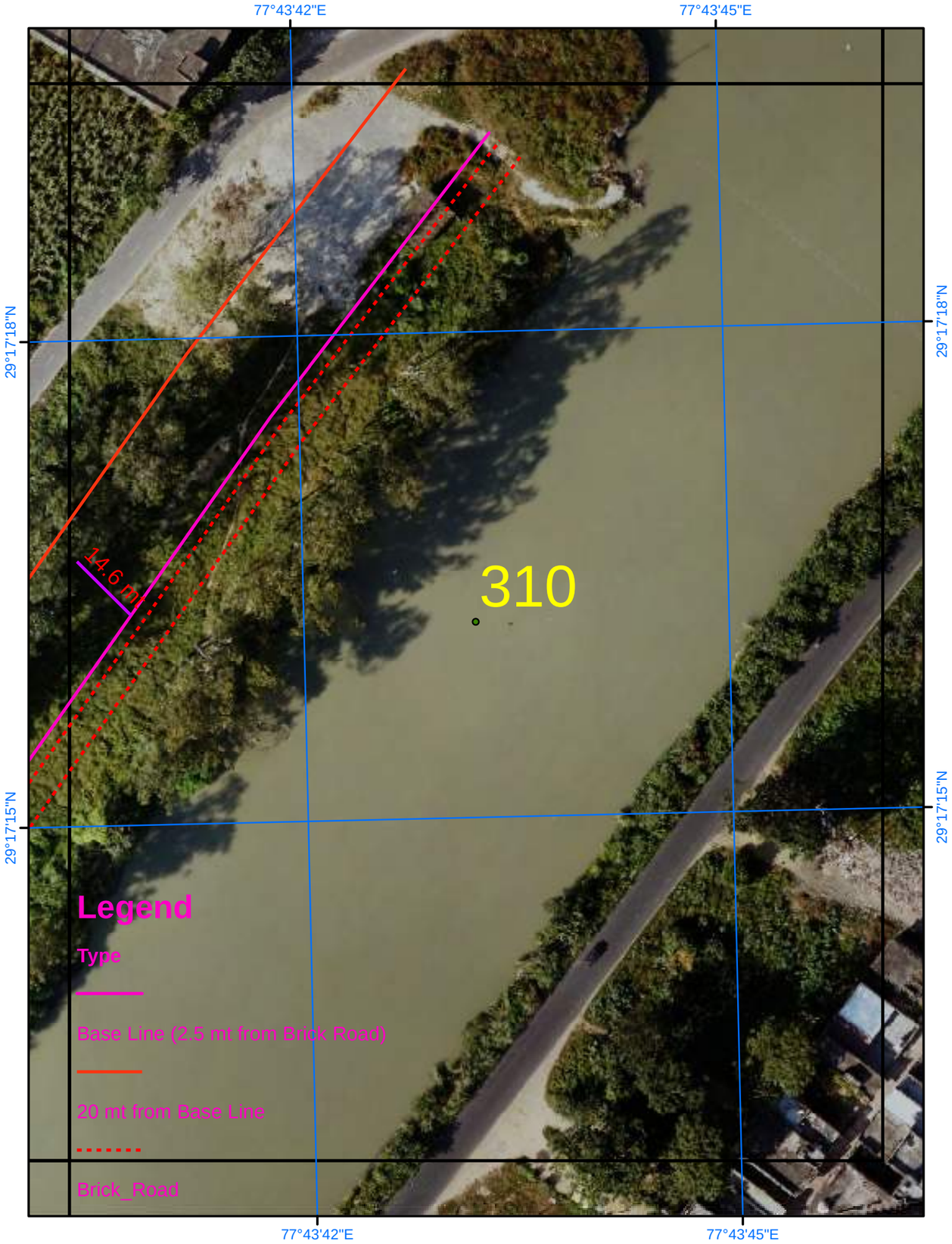

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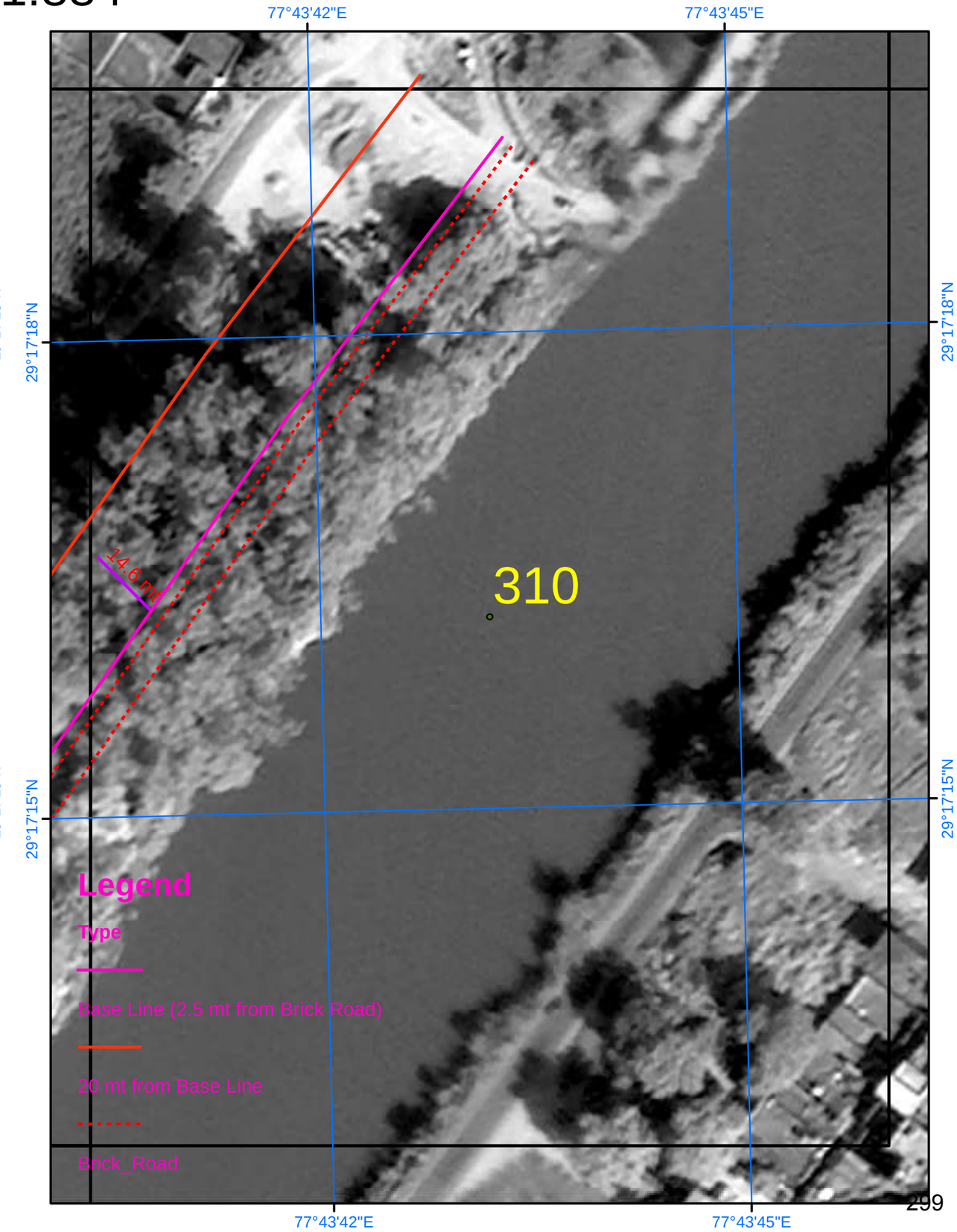

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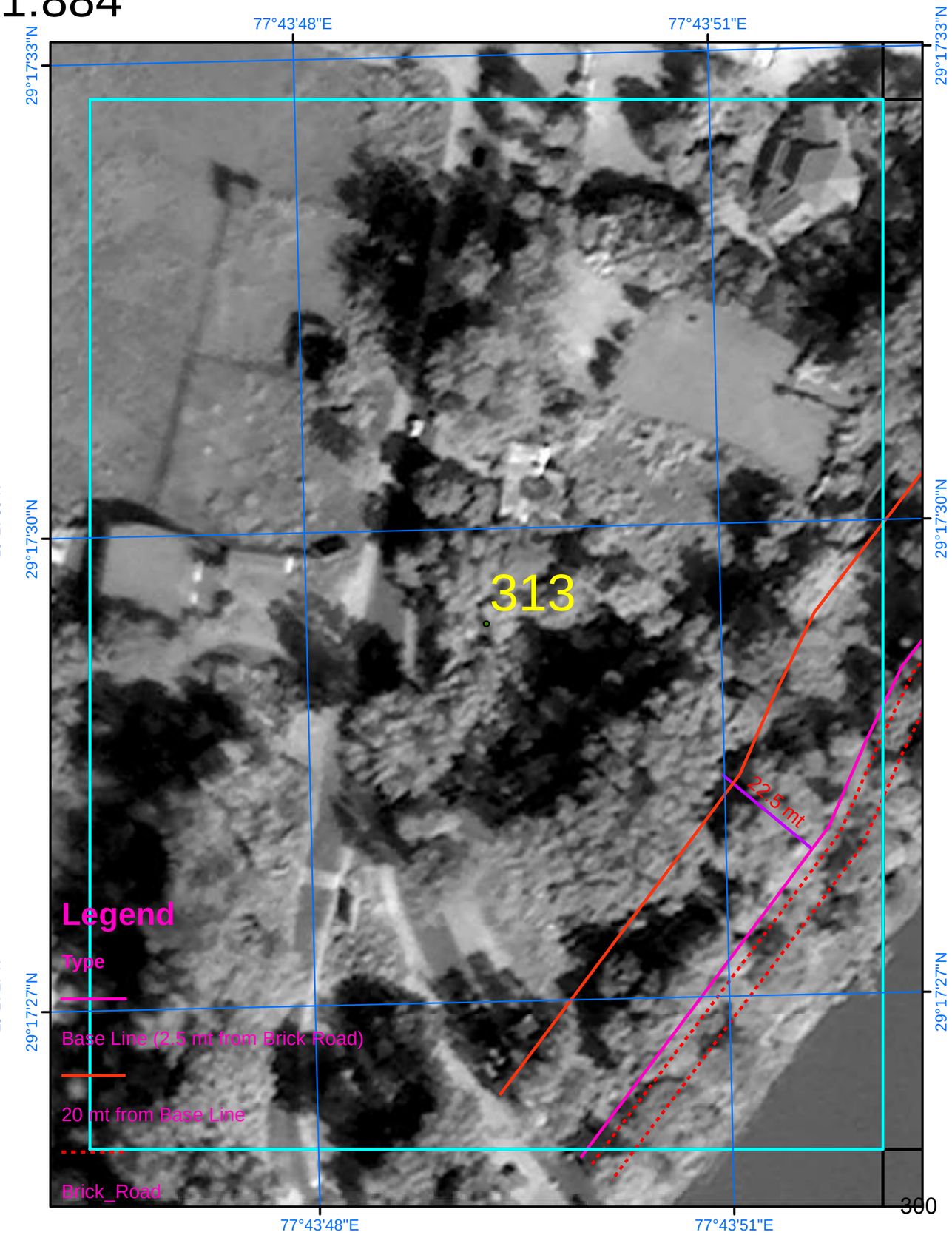
AREA_10_01

Drone Images Oct 2024

Satellite Images from NRSC of 2023



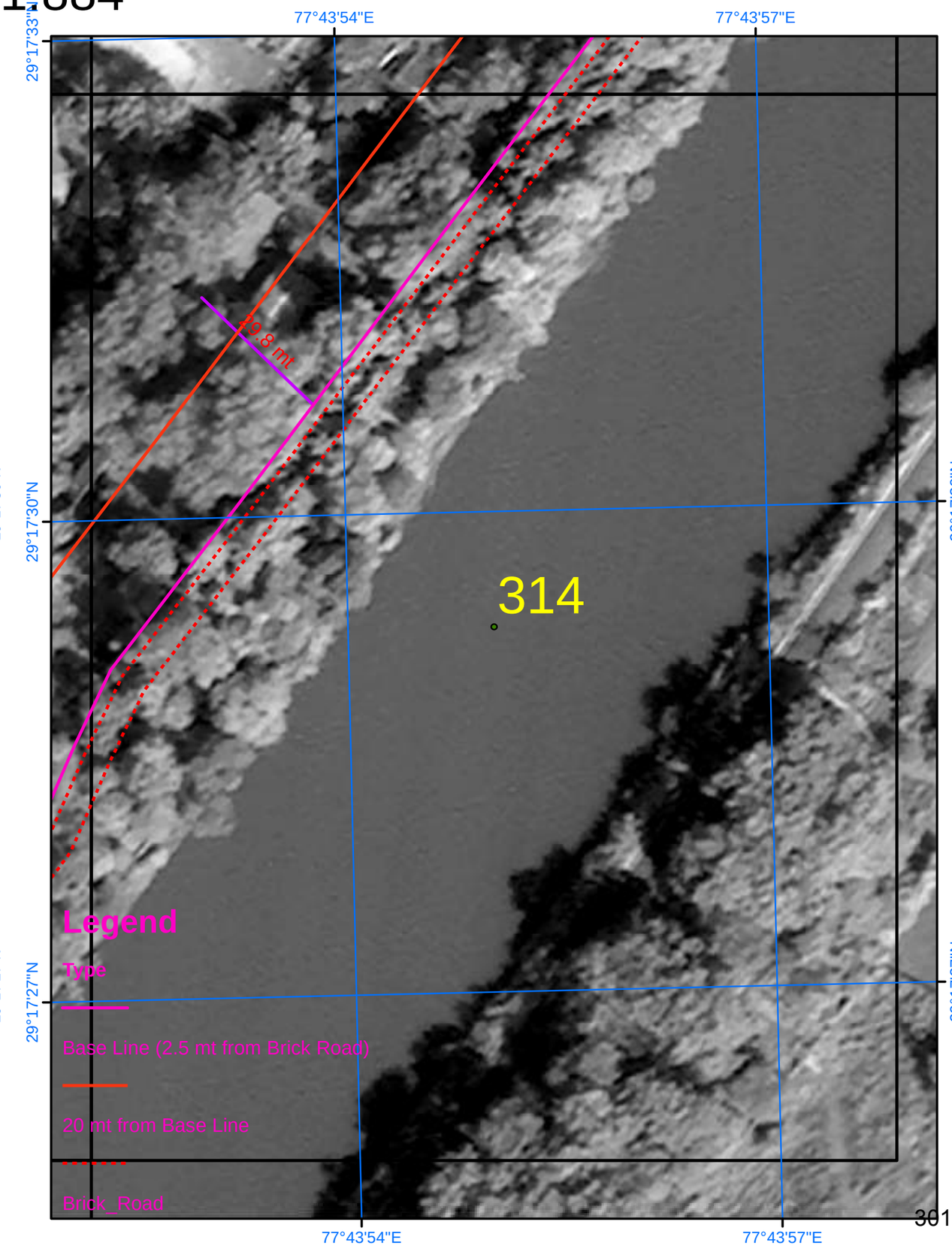
SURVEY OF INDIA

Scale 1:884

AREA_10_02

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

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AREA_10_03

Drone Images Oct 2024

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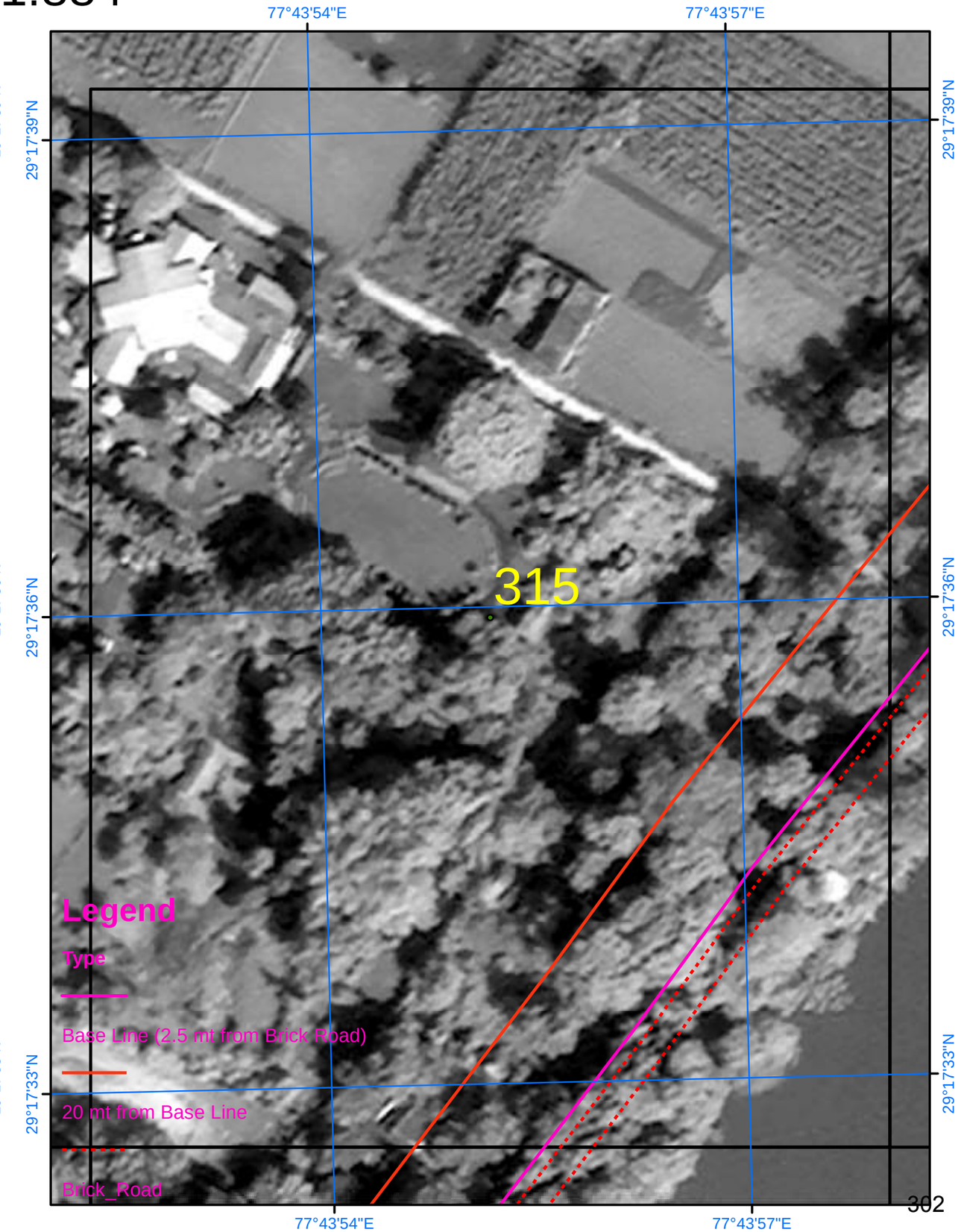

SURVEY OF INDIA

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AREA_10_04

Drone Images Oct 2024

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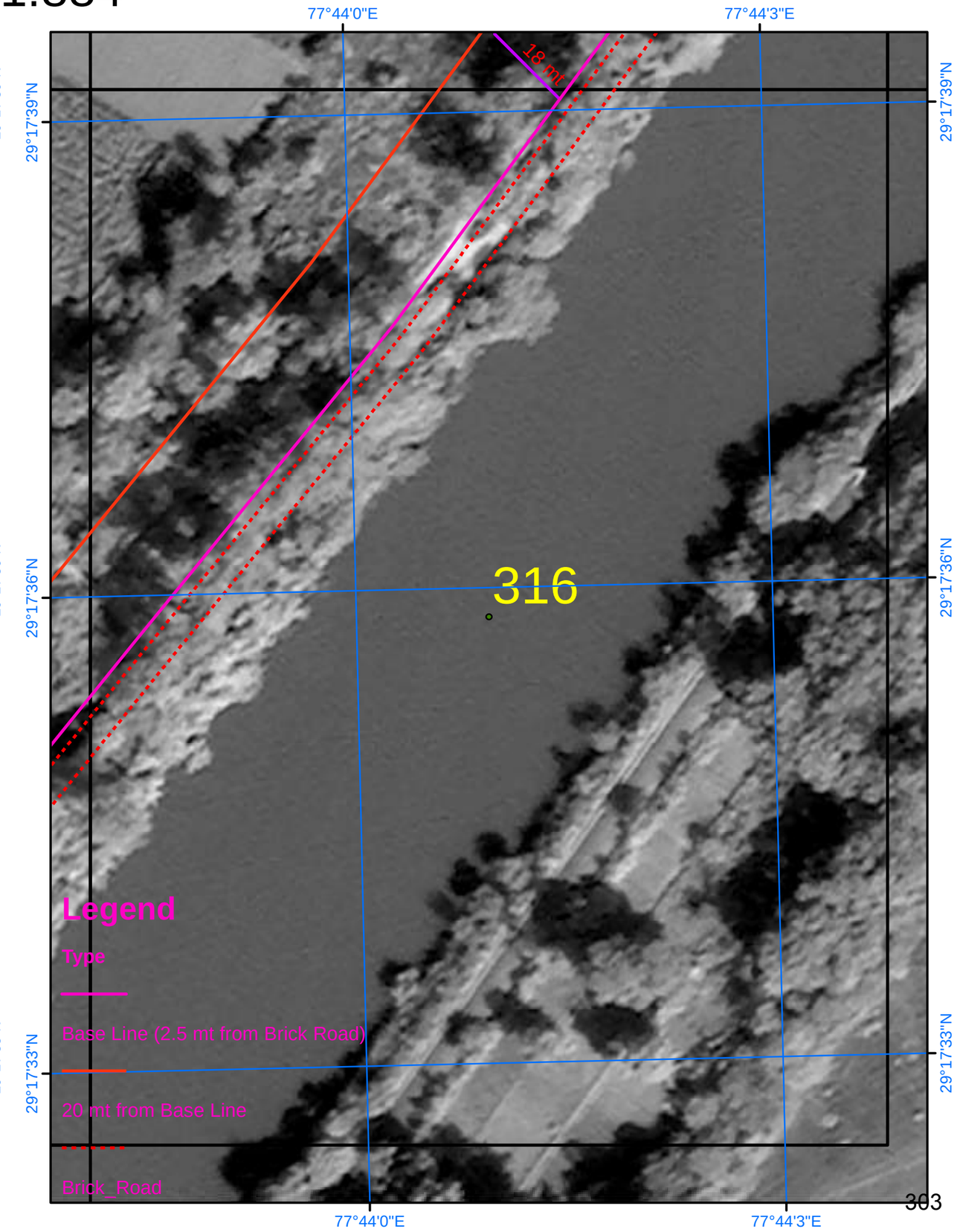

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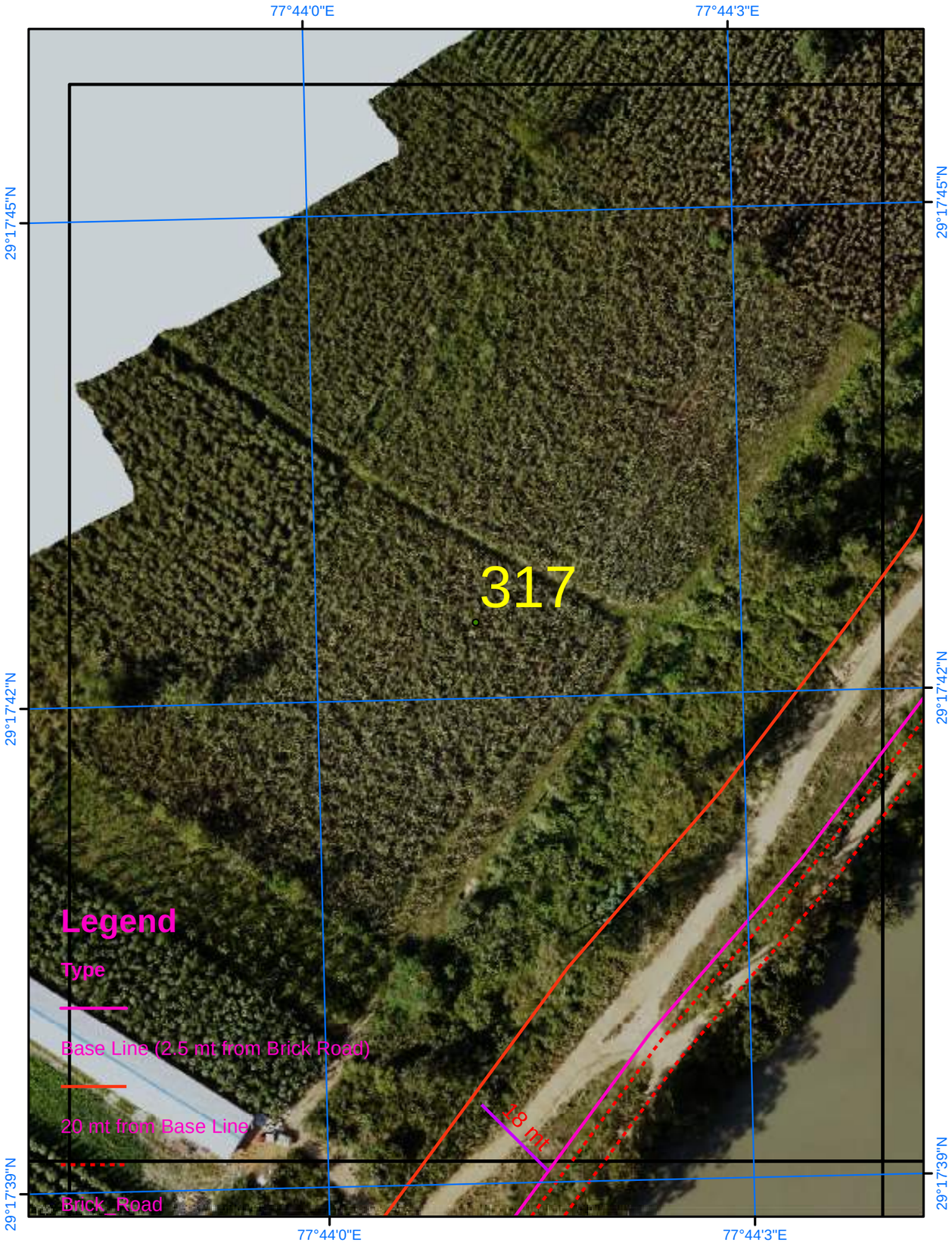
AREA_10_05

Drone Images Oct 2024



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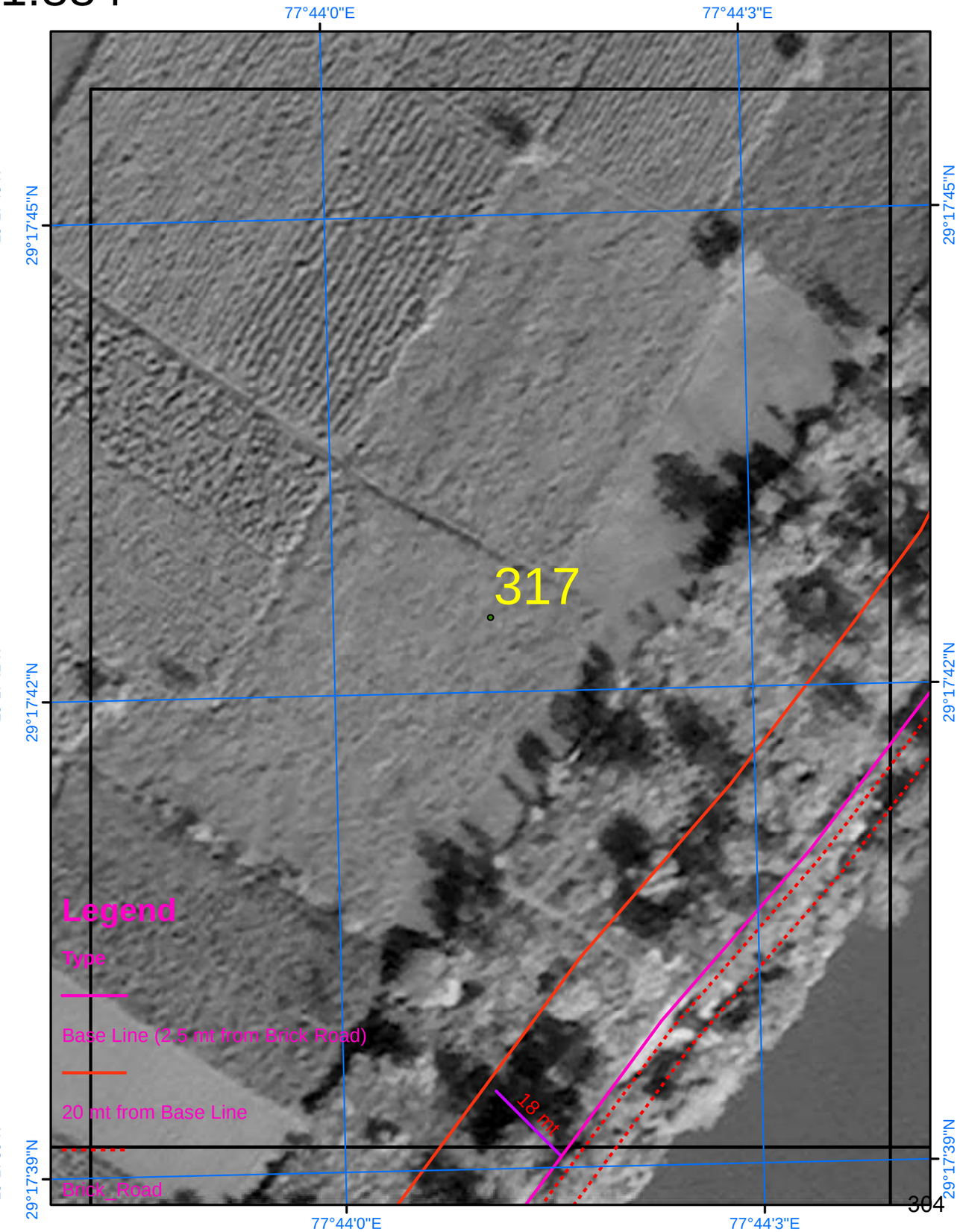

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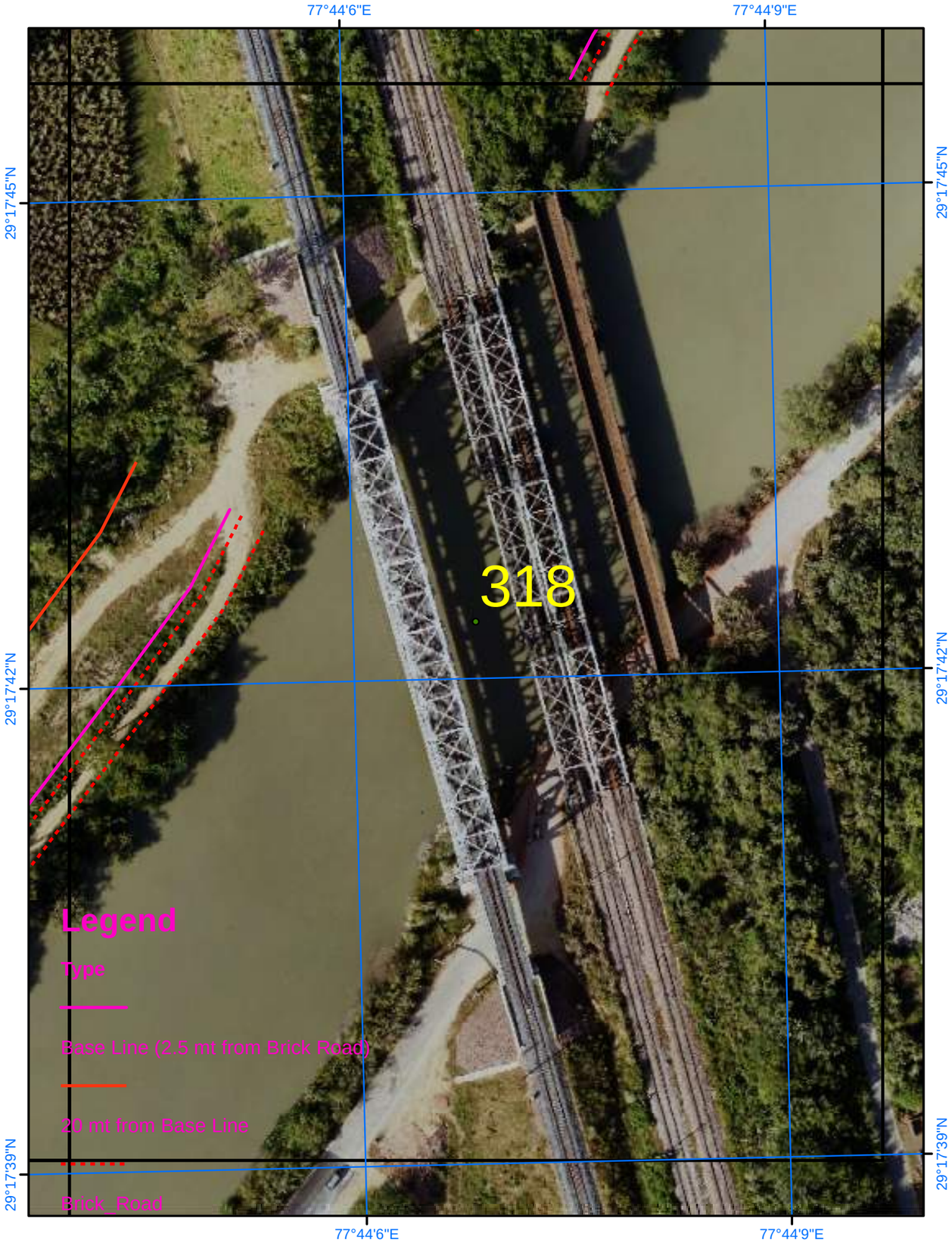
AREA_10_06

Drone Images Oct 2024



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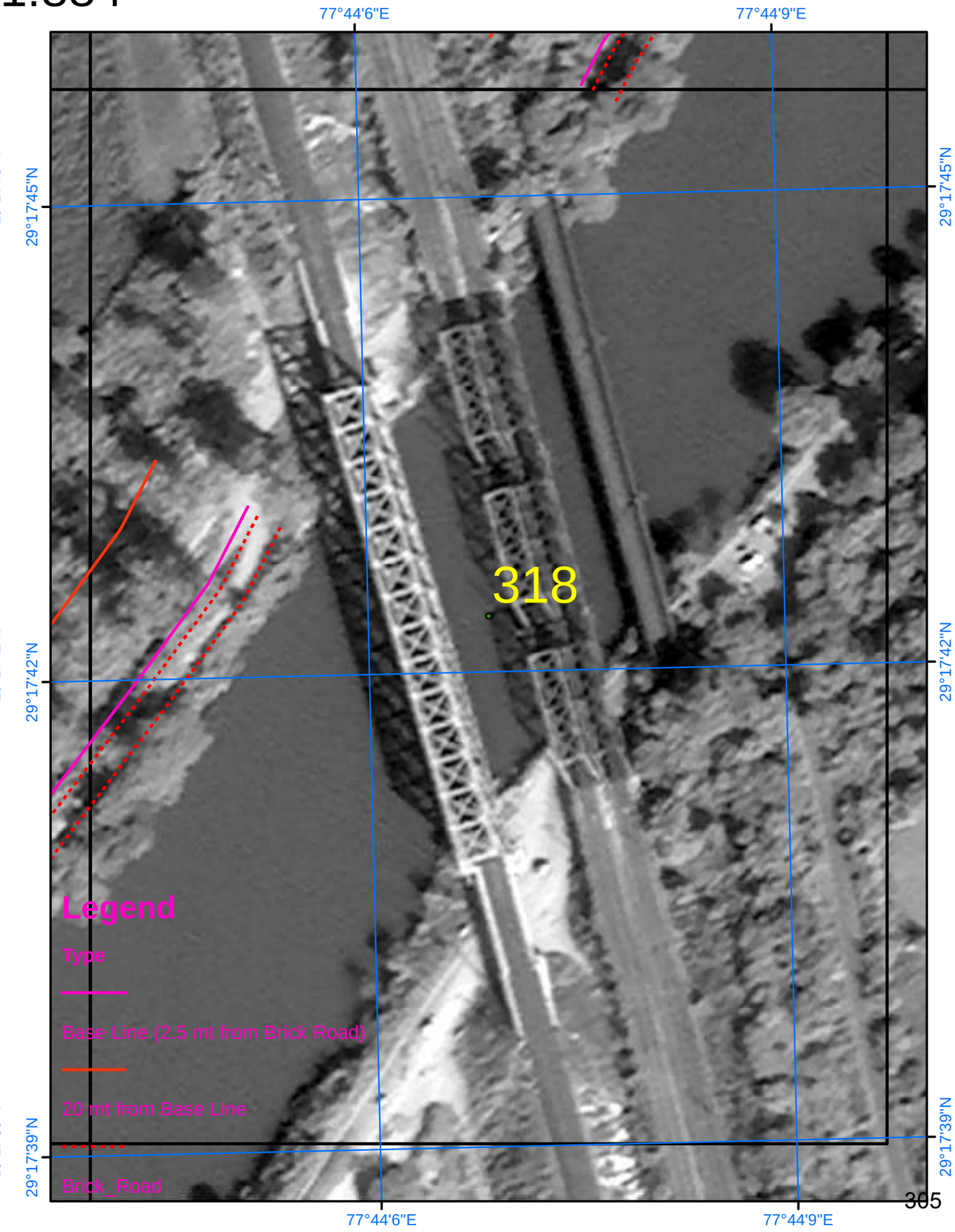

SURVEY OF INDIA

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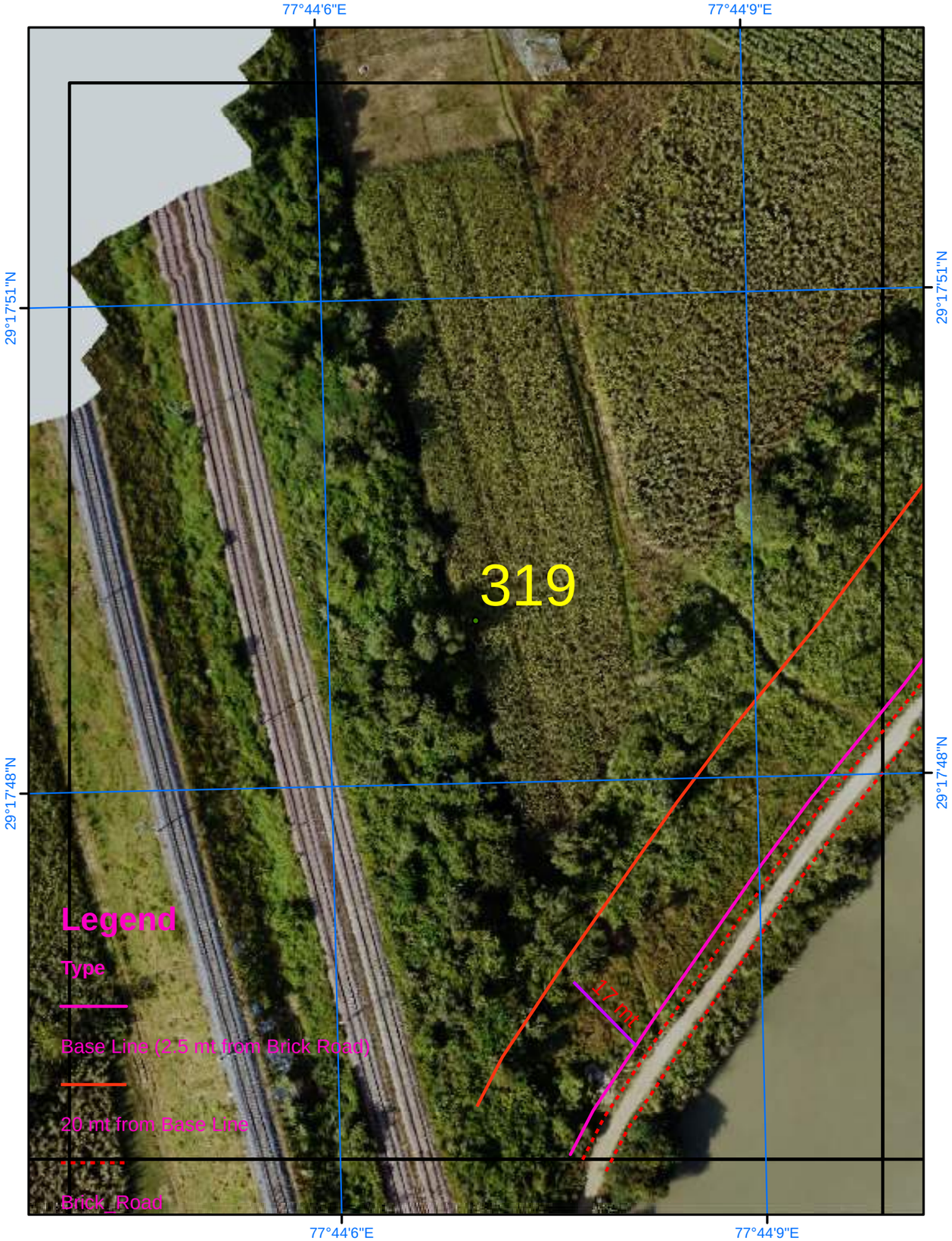
AREA_11_01

Drone Images Oct 2024



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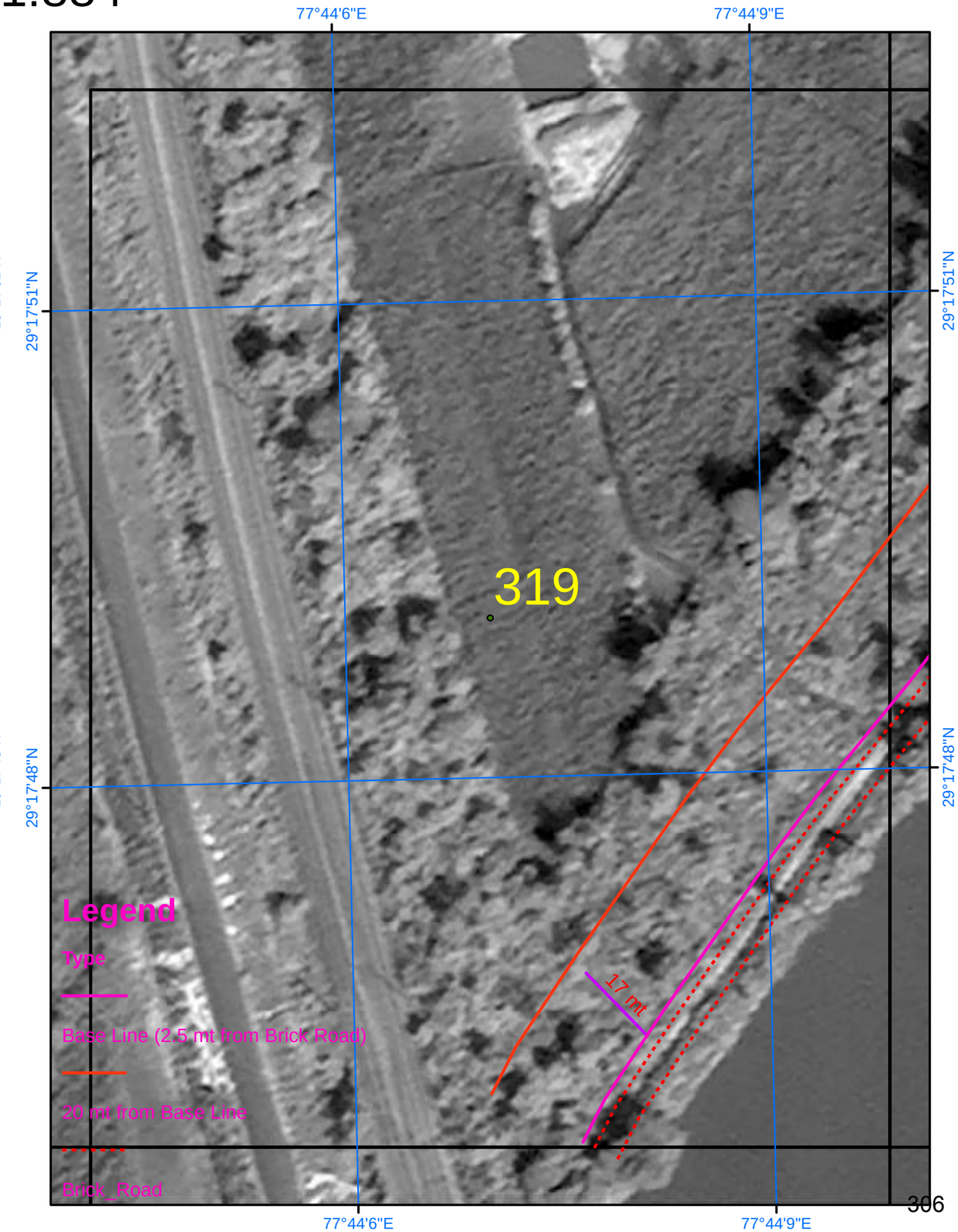


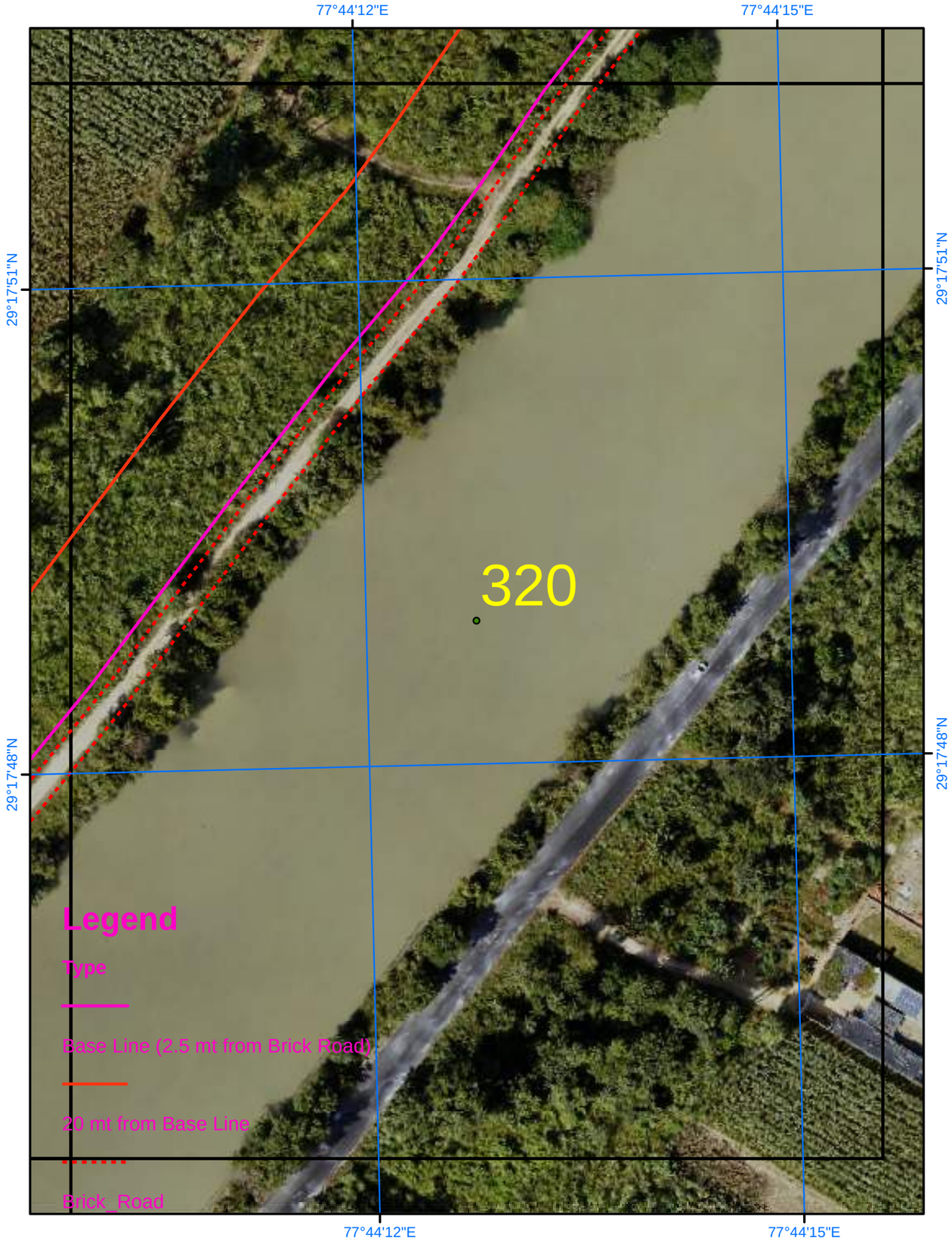
SURVEY OF INDIA

794

Scale 1:884

AREA_11_02

Drone Images Oct 2024



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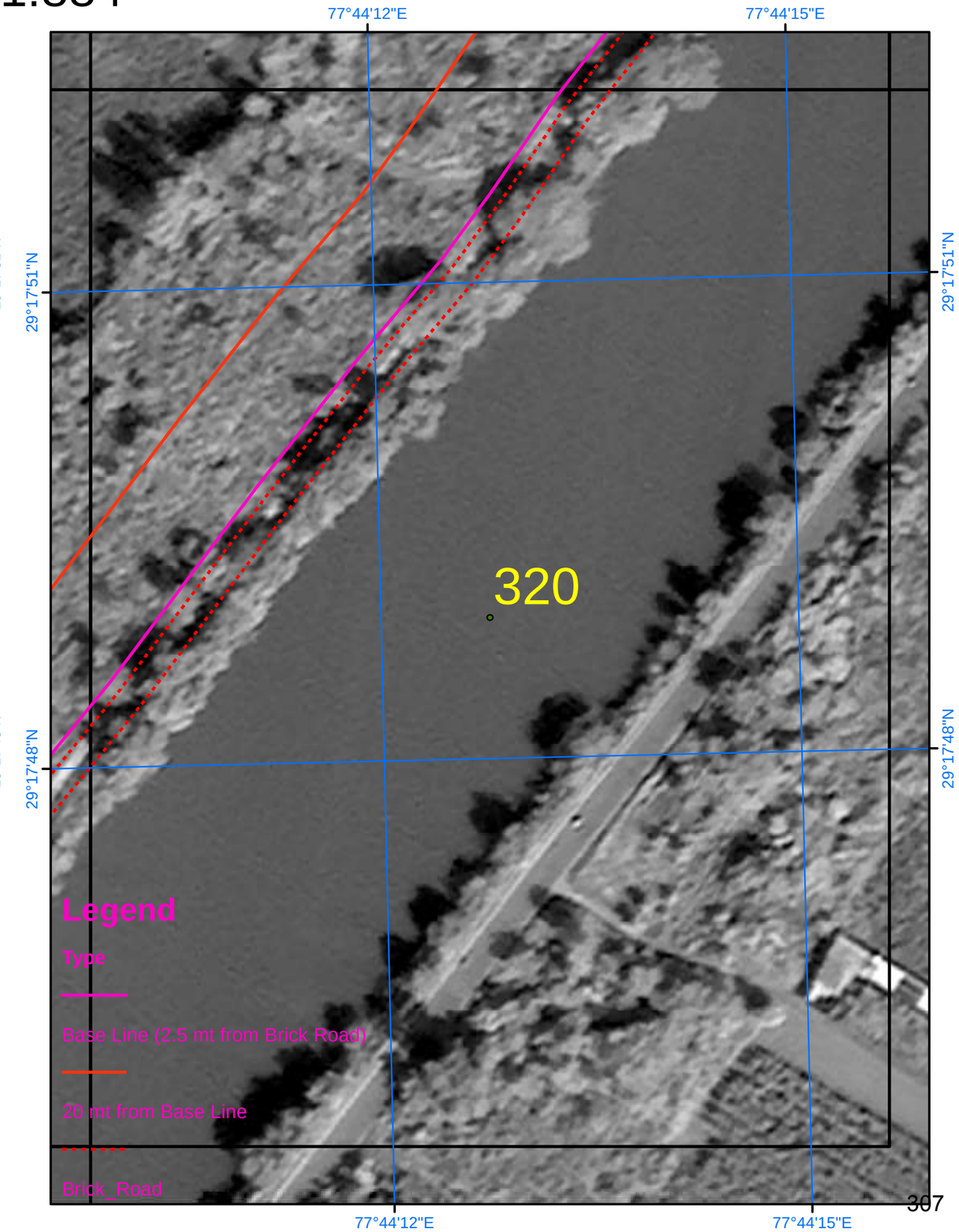

SURVEY OF INDIA

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AREA_11_03

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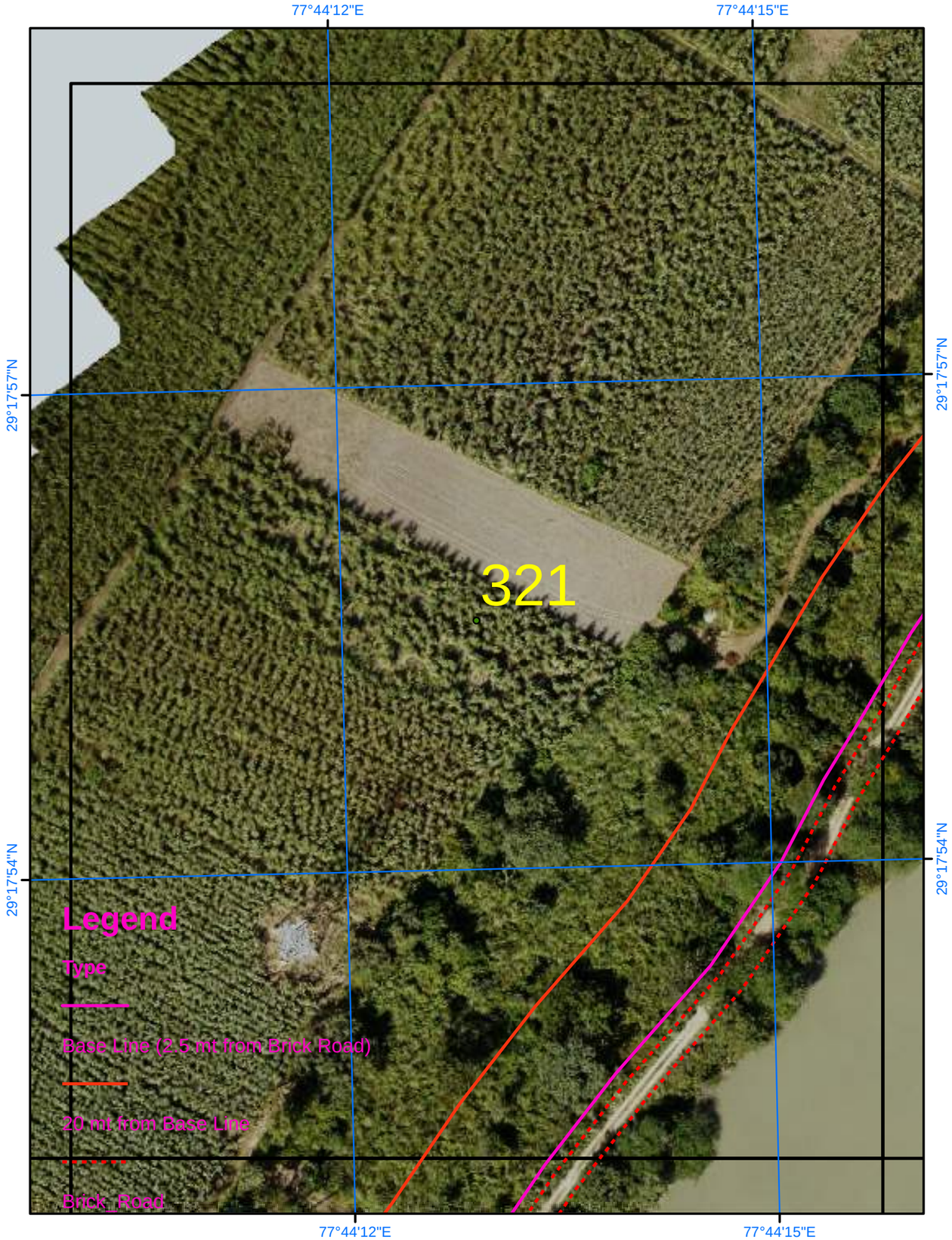

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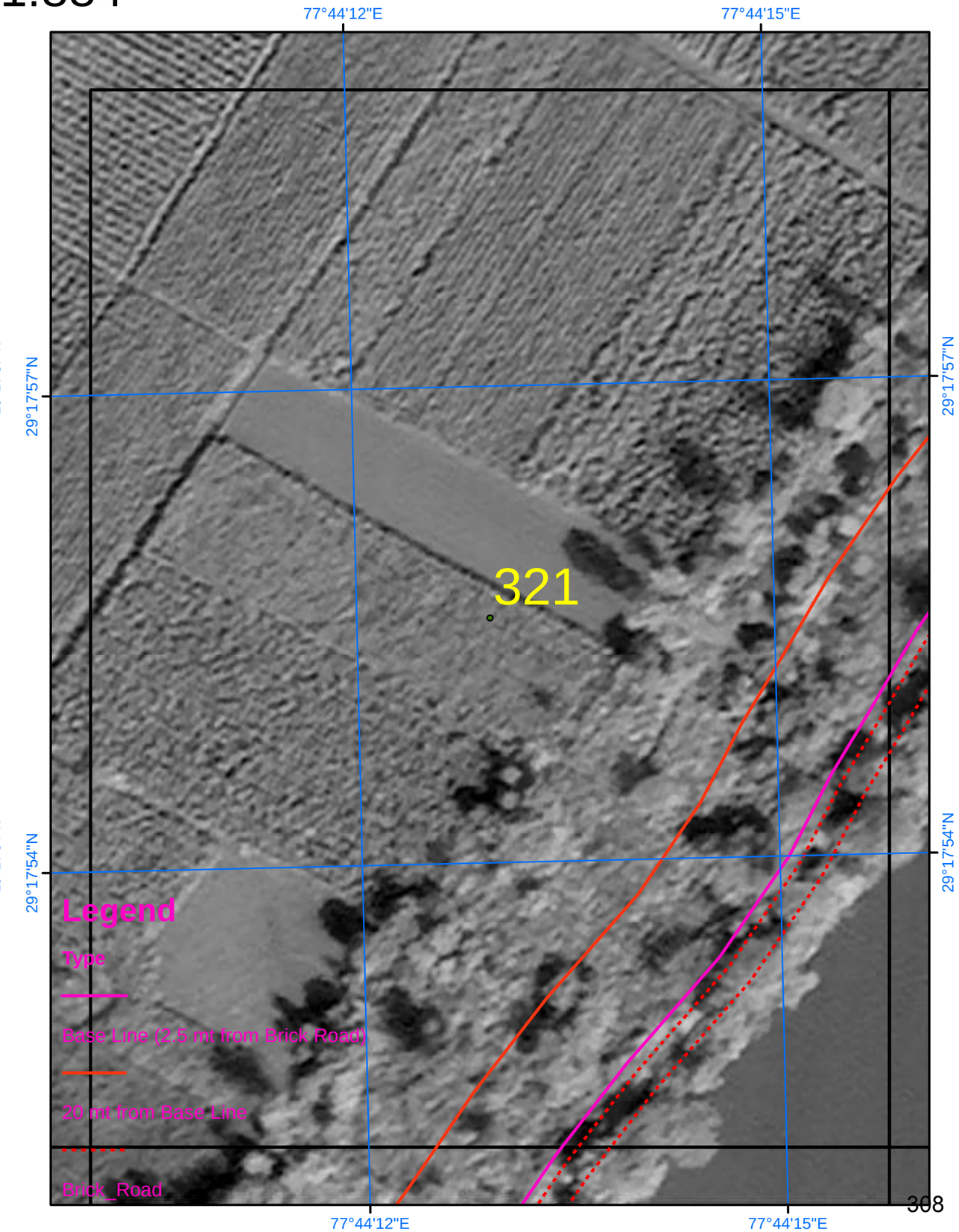

SURVEY OF INDIA

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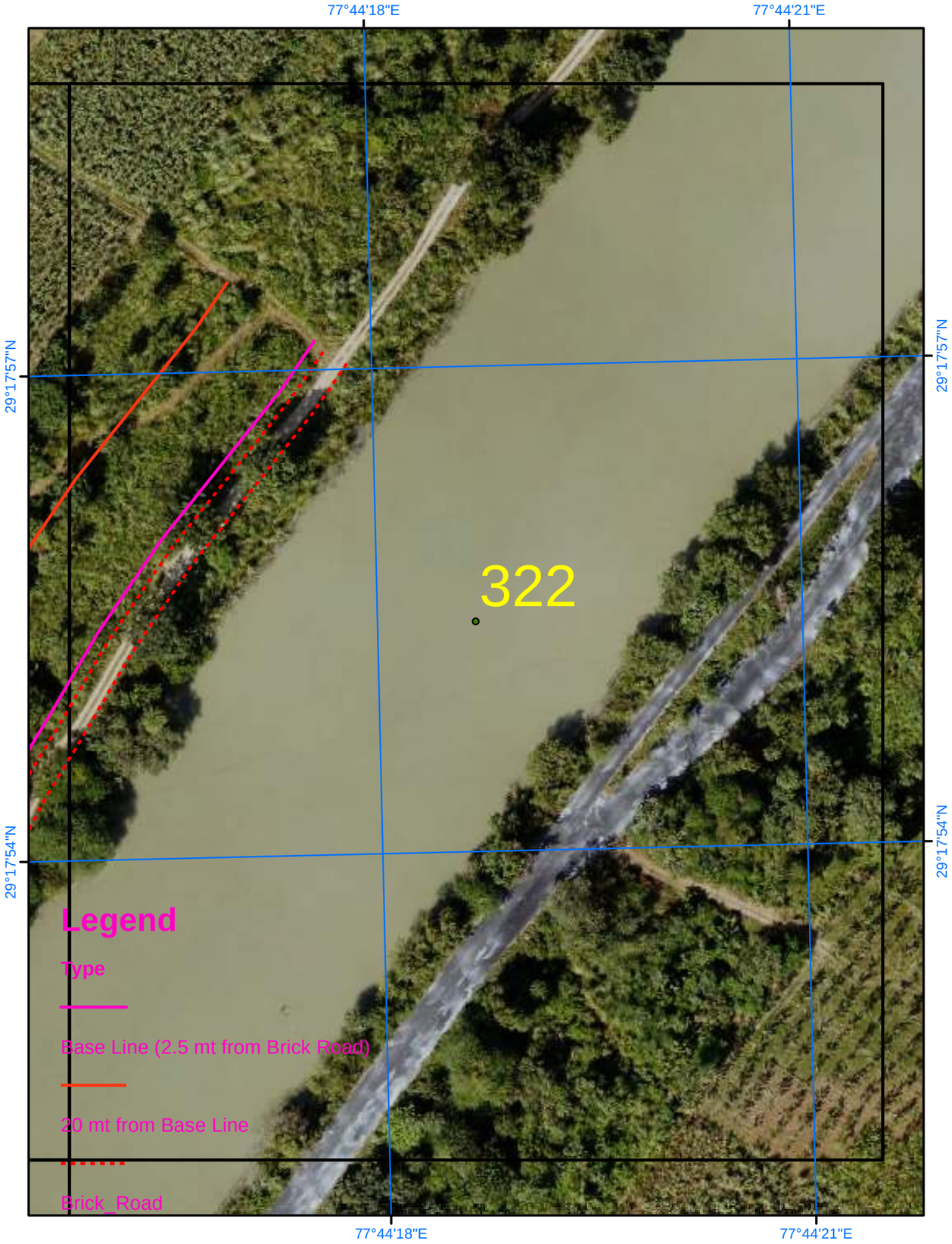
AREA_11_04

Drone Images Oct 2024



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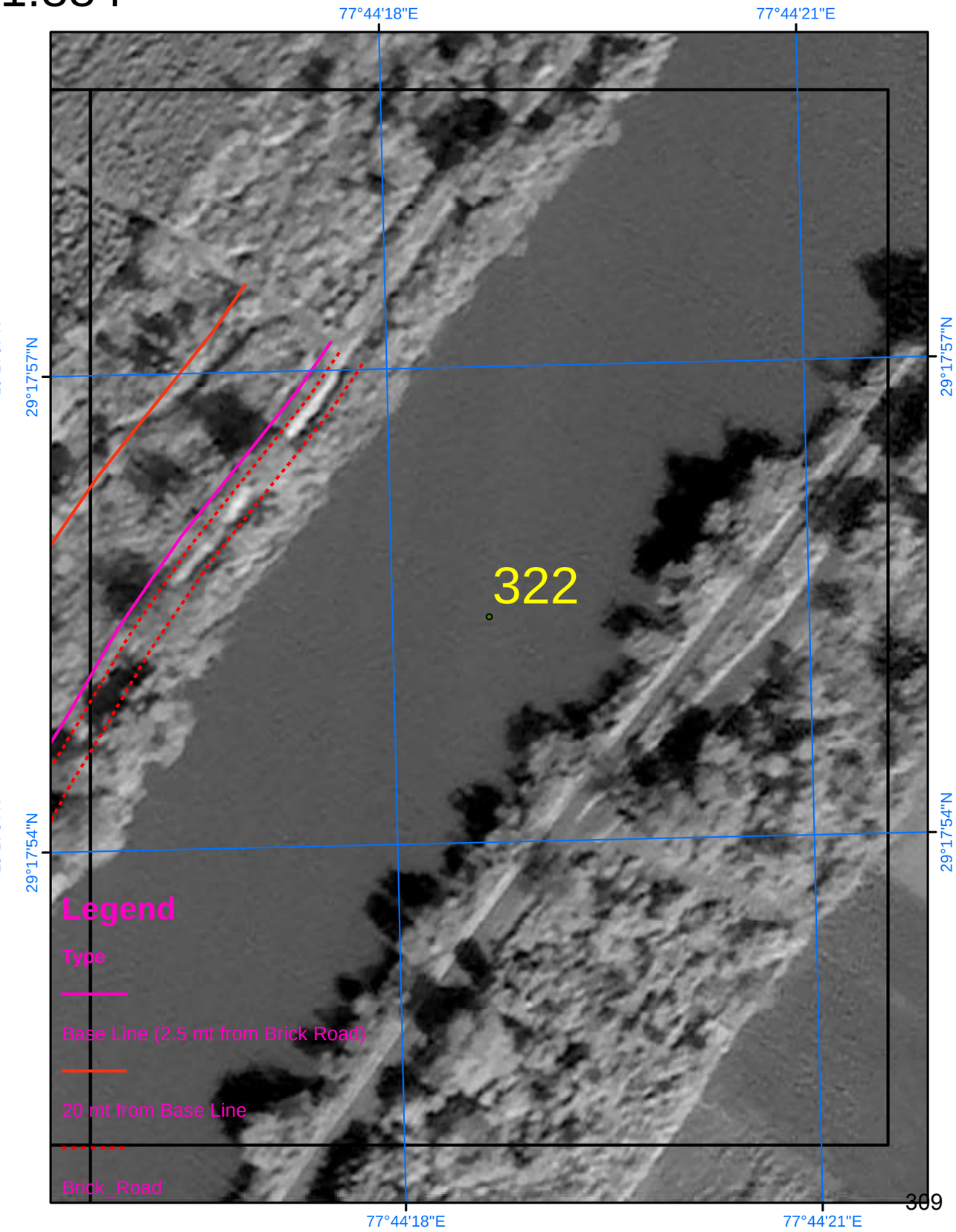

SURVEY OF INDIA

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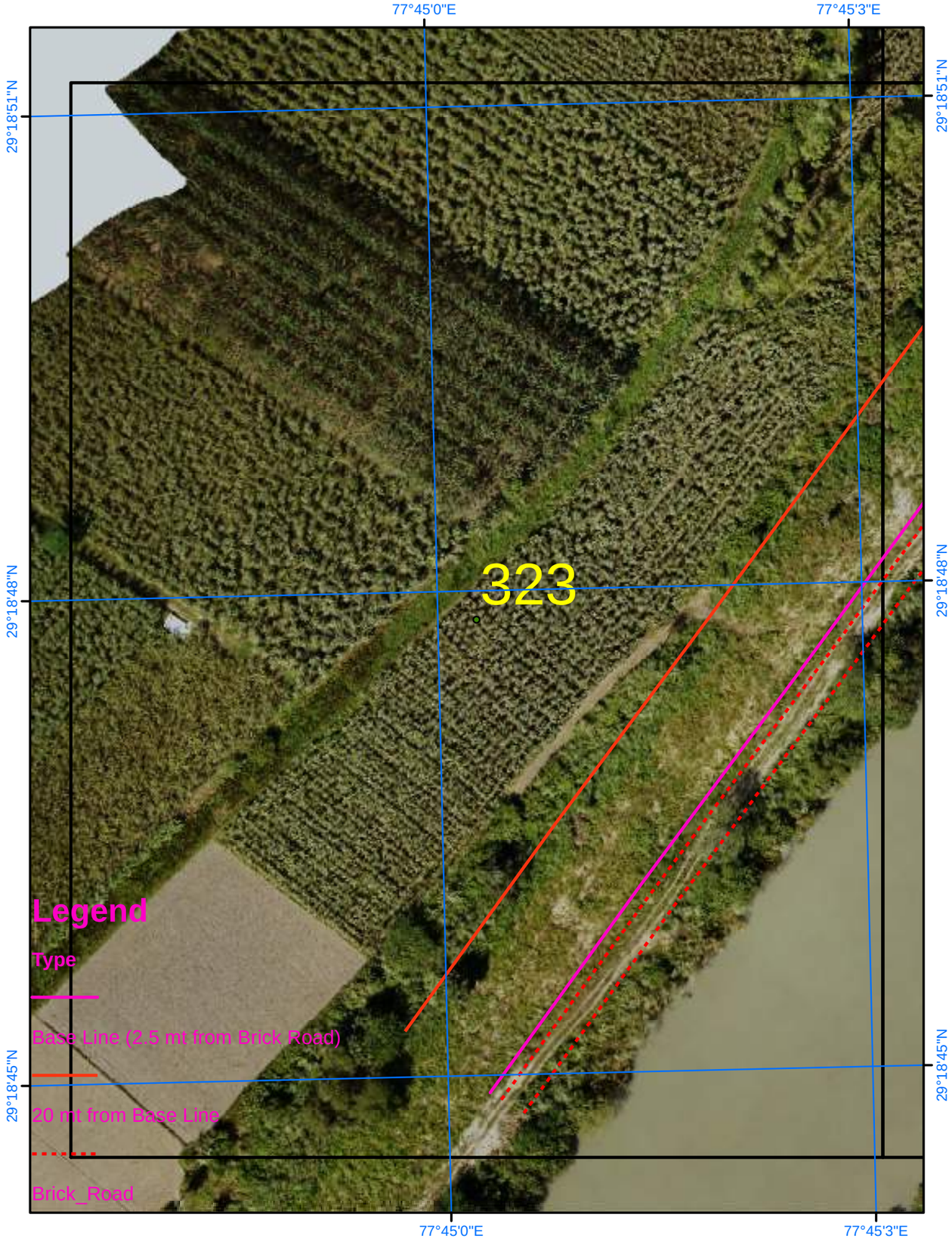
AREA_12_01

Drone Images Oct 2024



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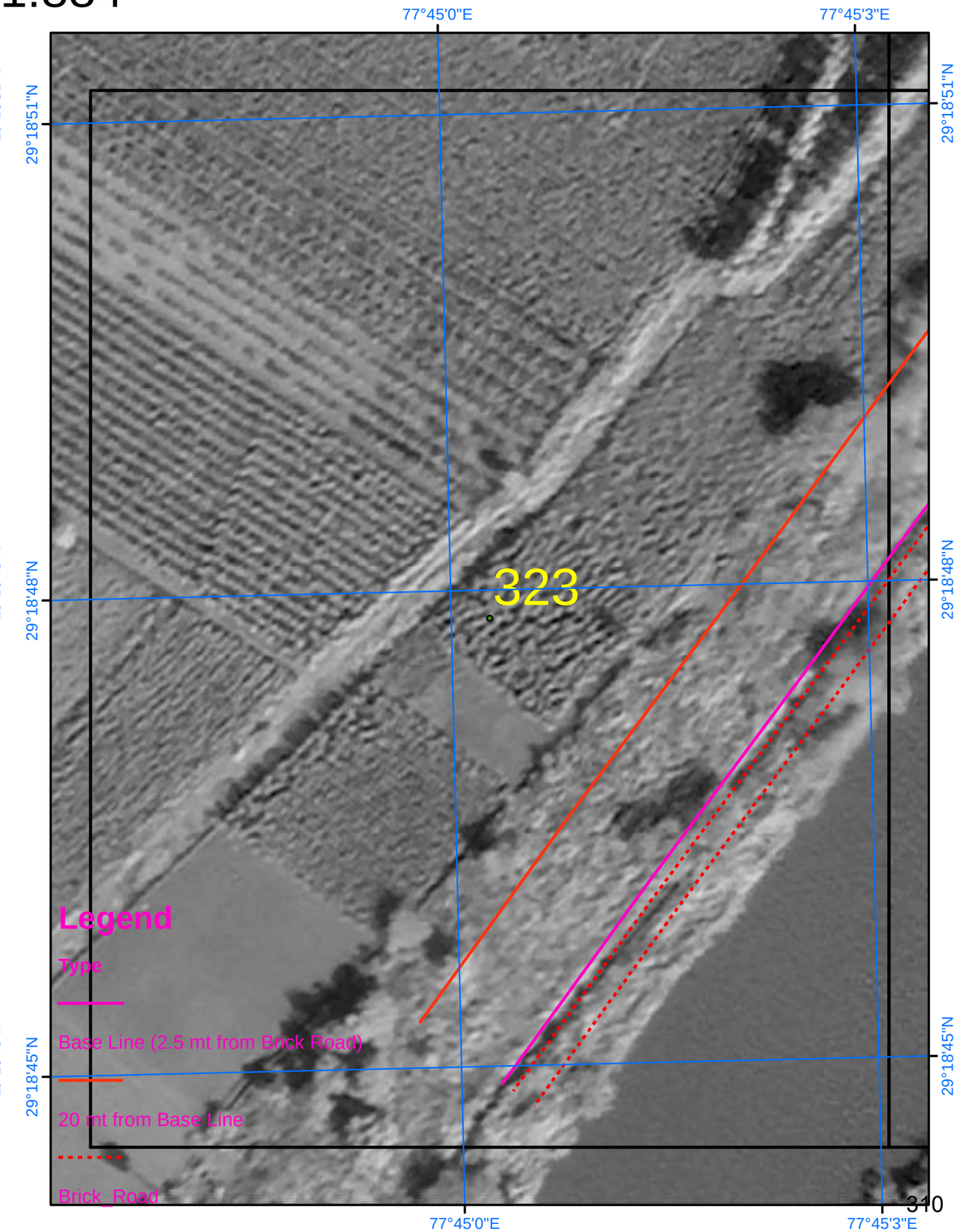

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AREA_12_02

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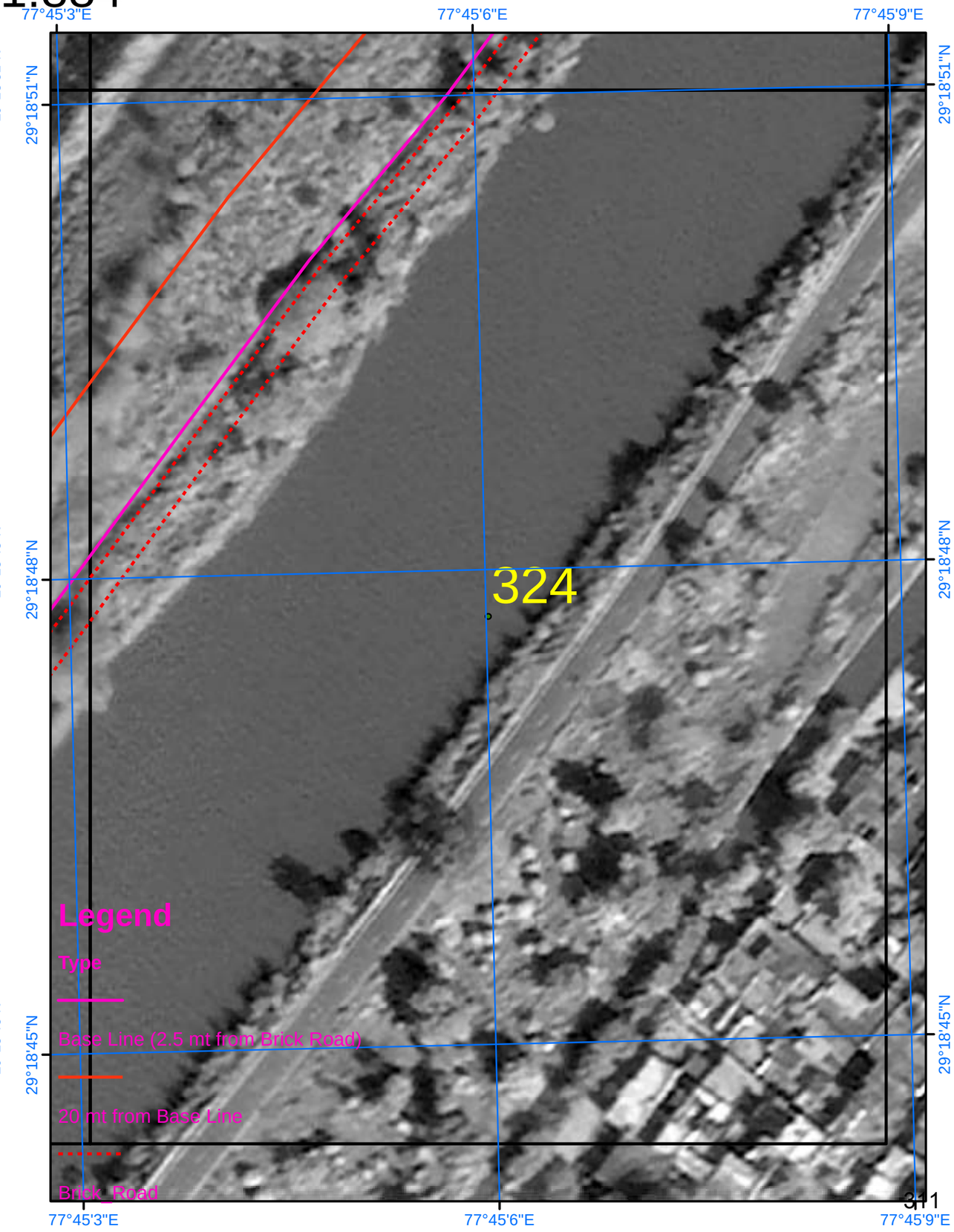

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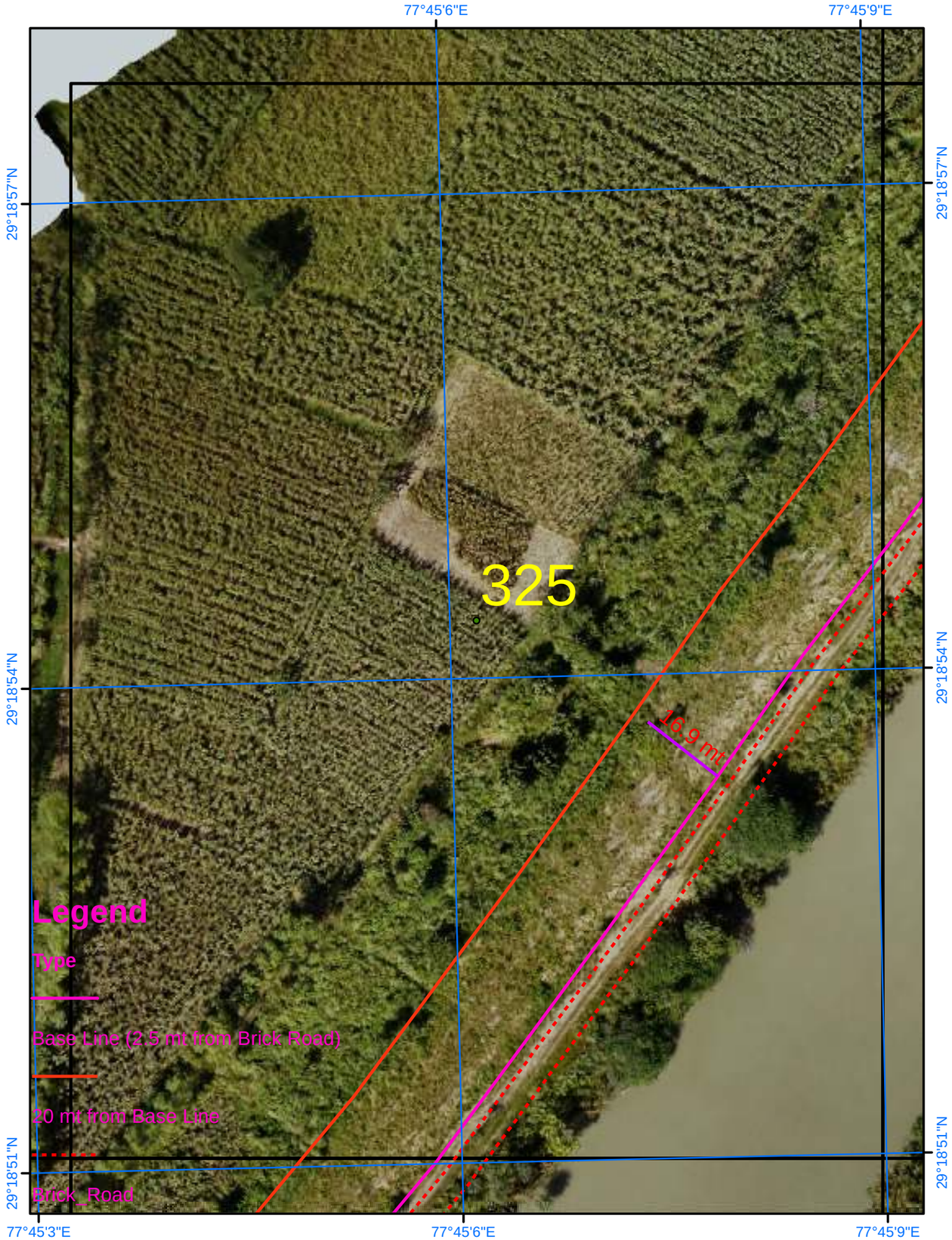

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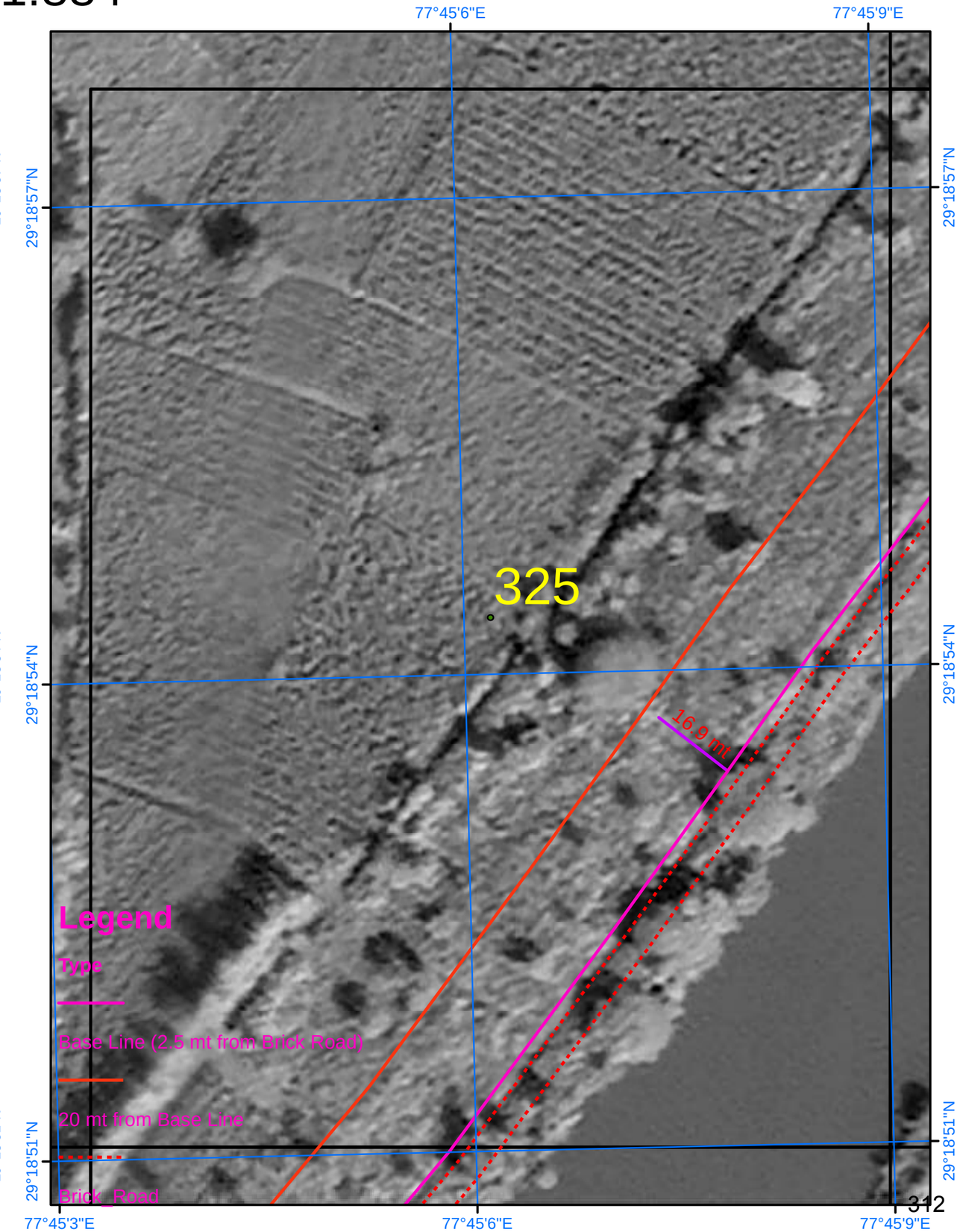

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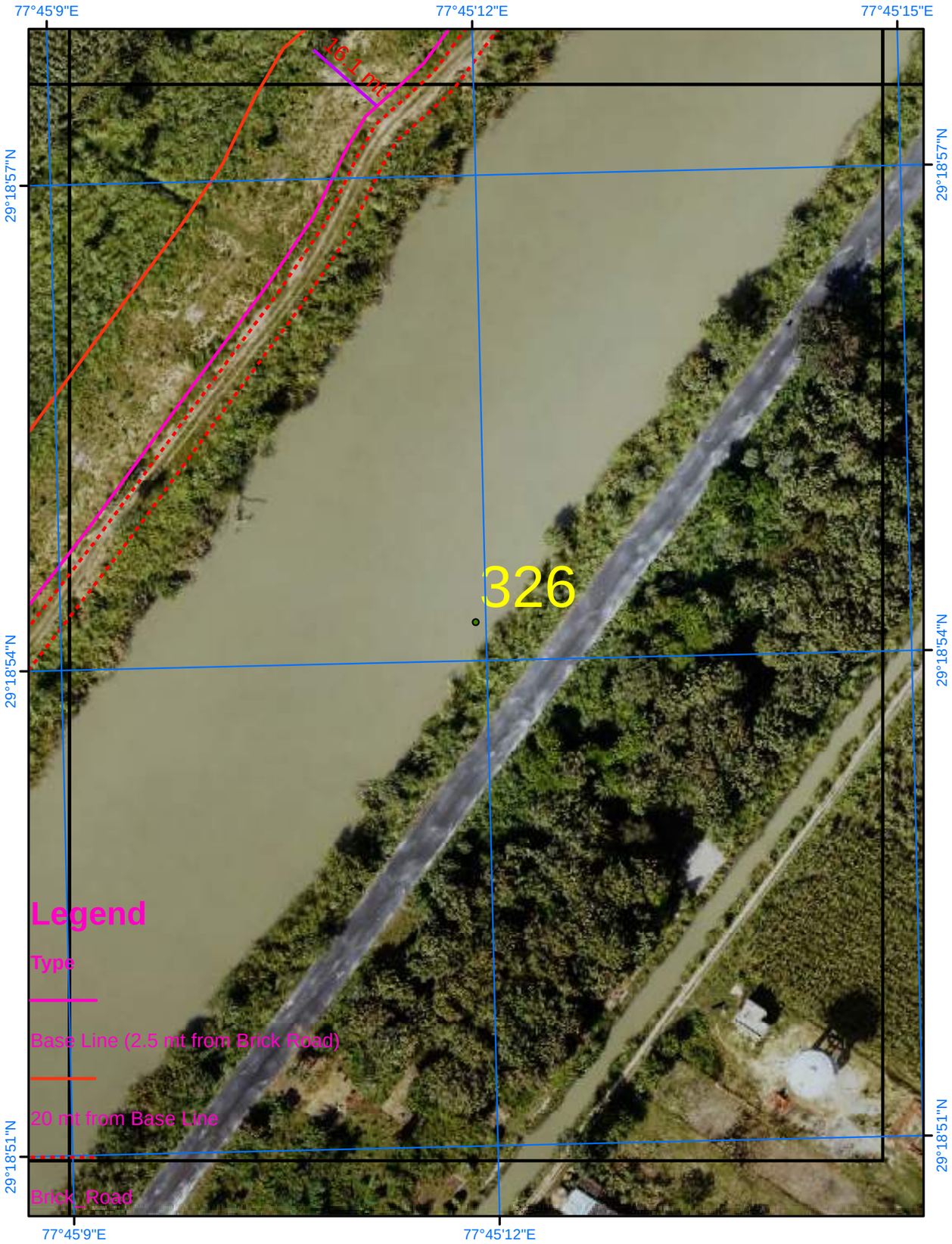
AREA_12_04

Drone Images Oct 2024



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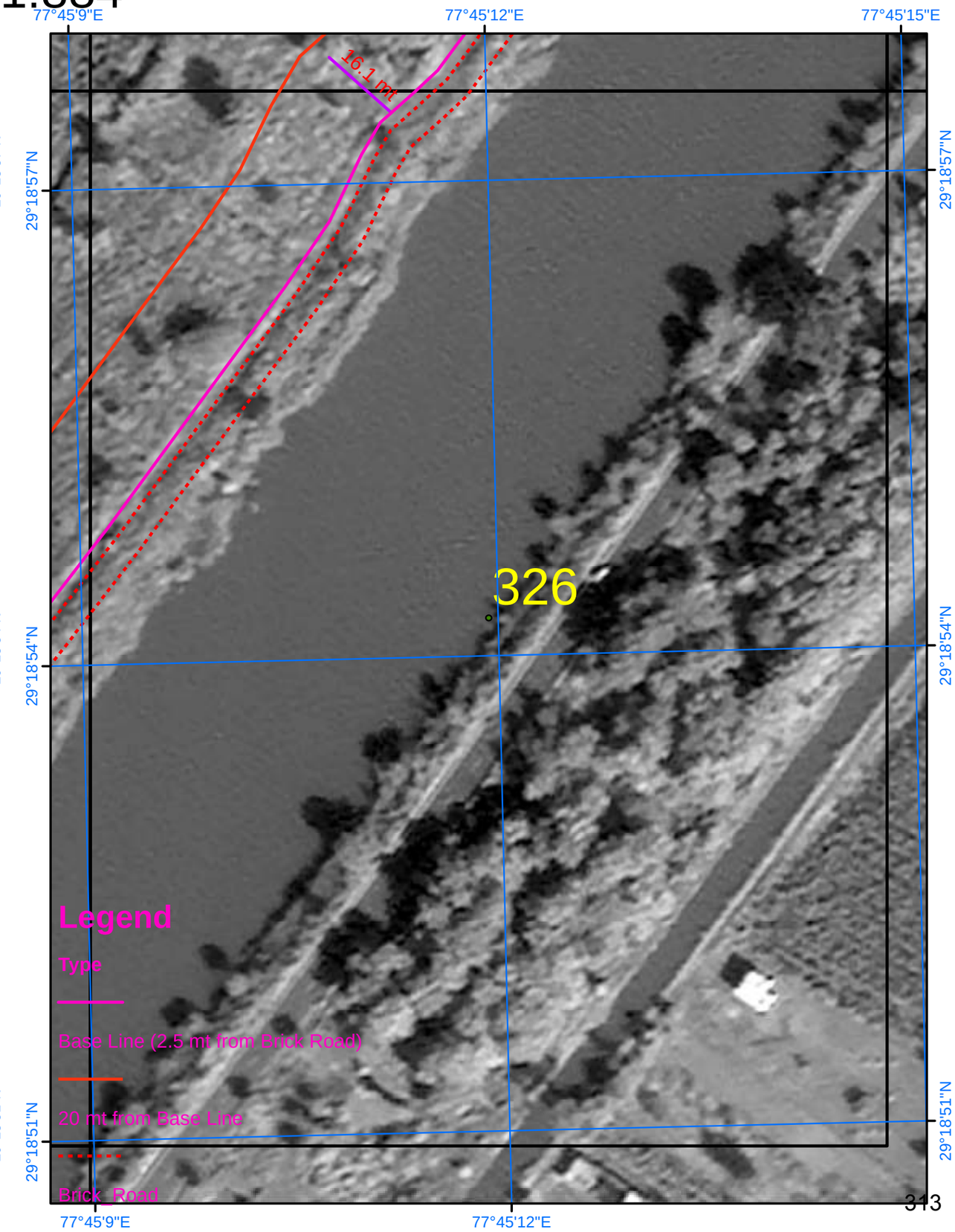

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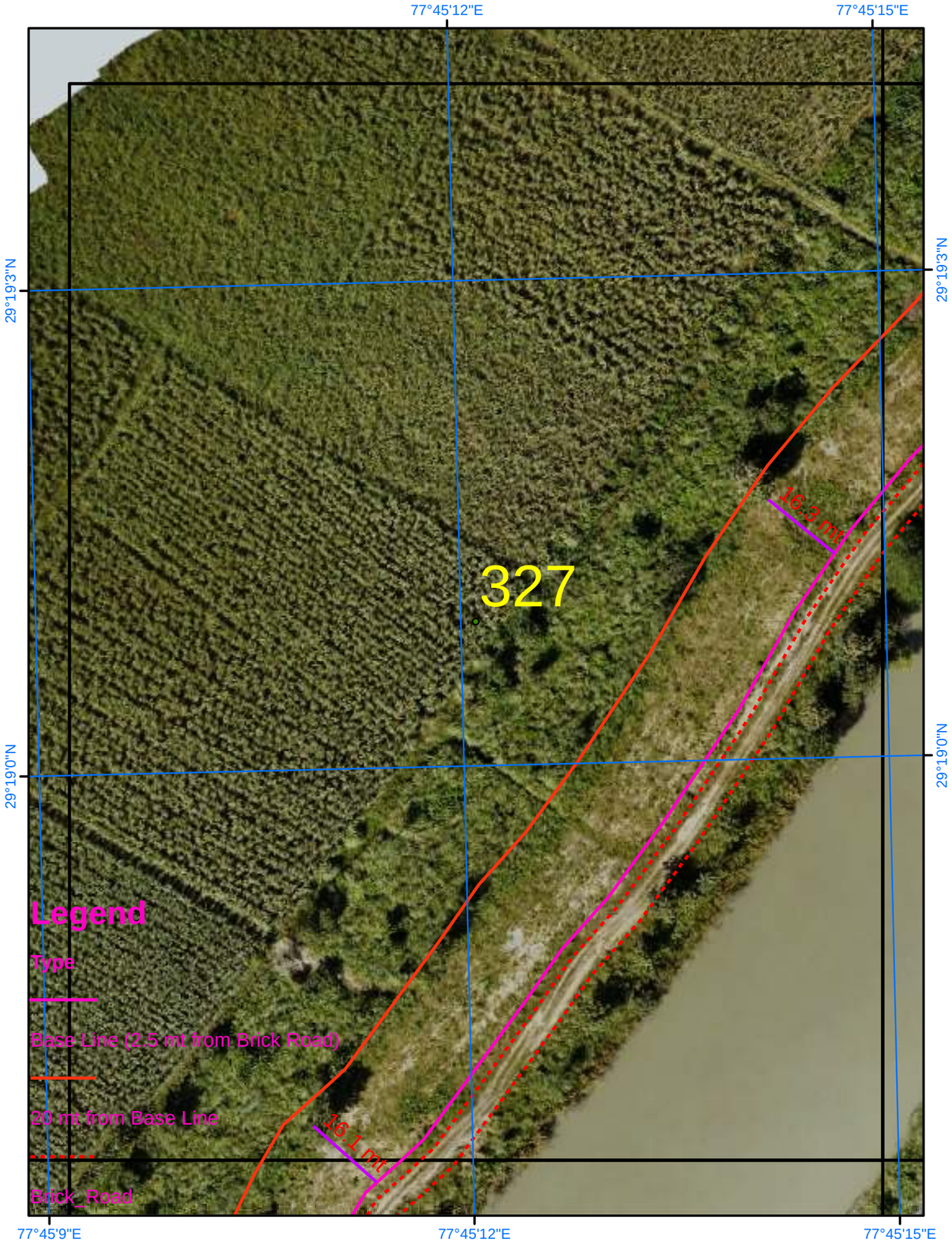
AREA_12_05

Drone Images Oct 2024



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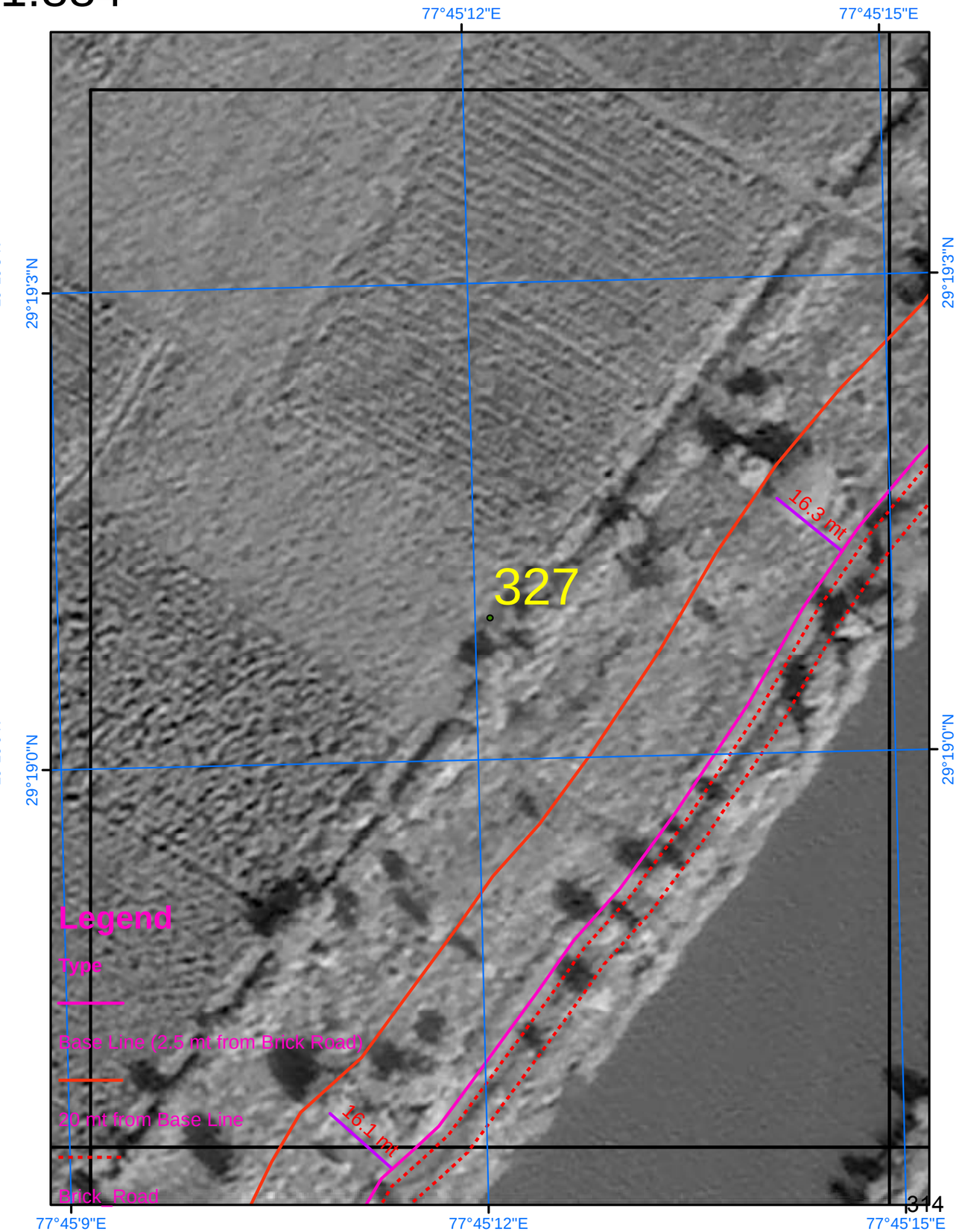

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AREA_12_06

Drone Images Oct 2024

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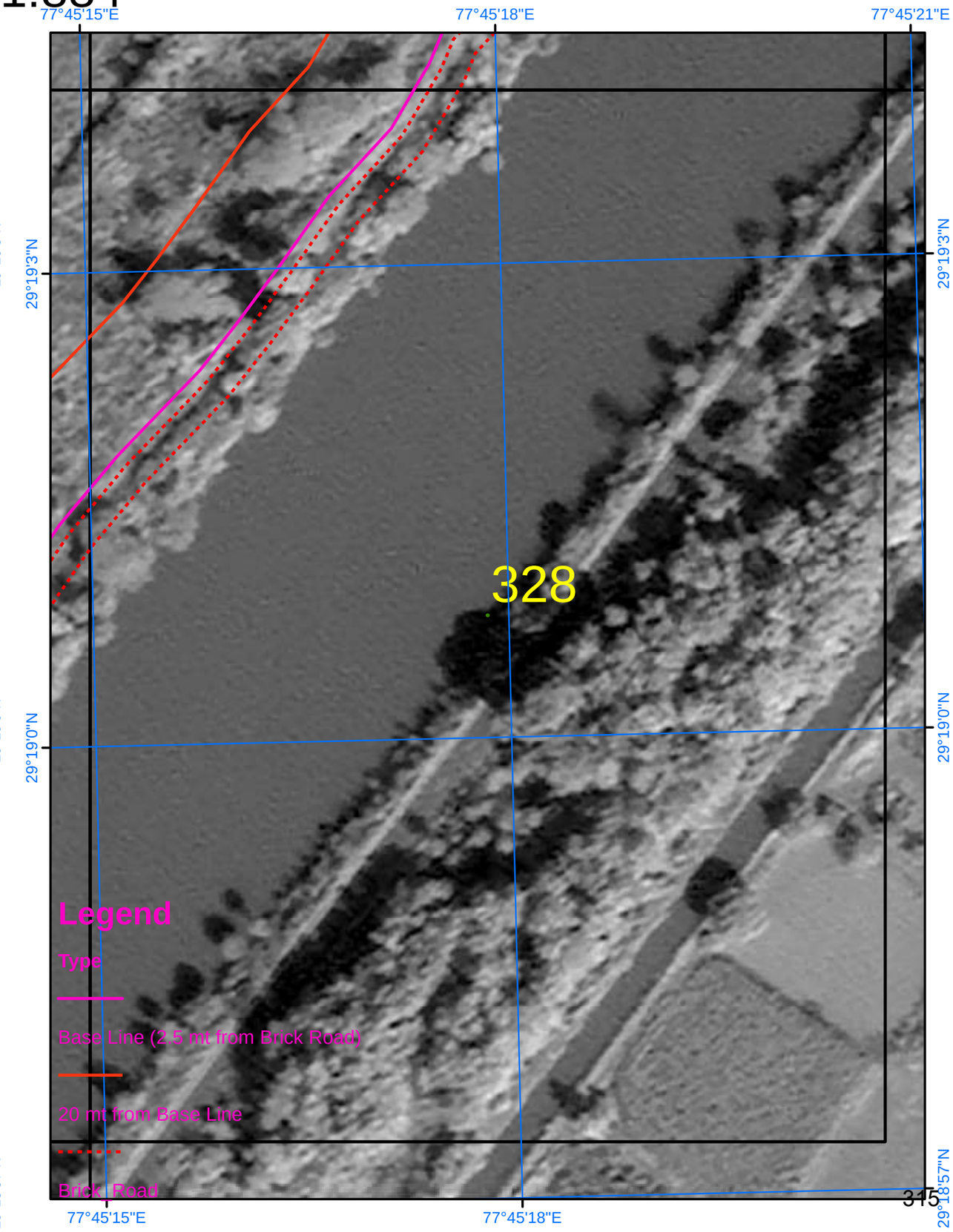

SURVEY OF INDIA

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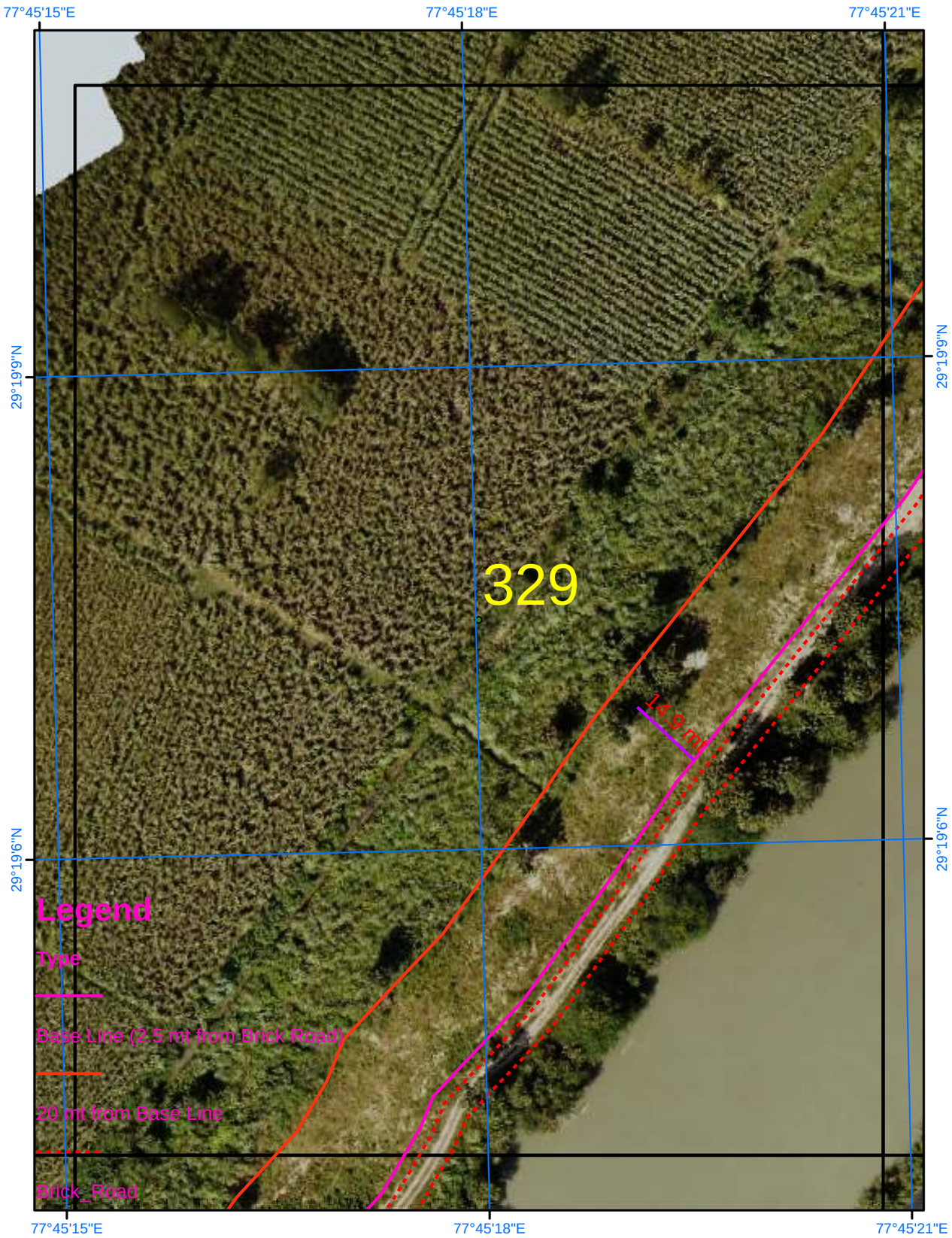
AREA_12_07

Drone Images Oct 2024



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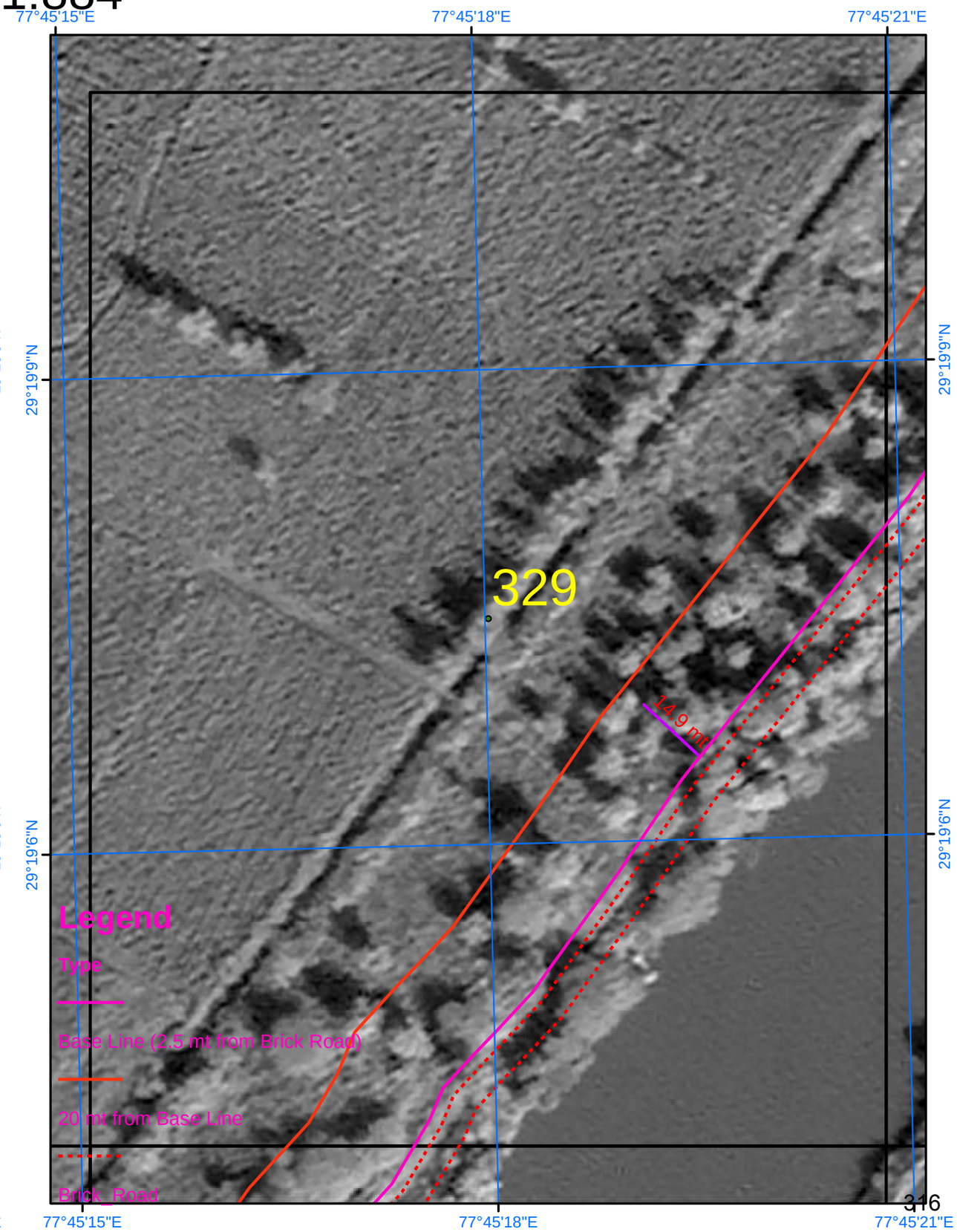

SURVEY OF INDIA

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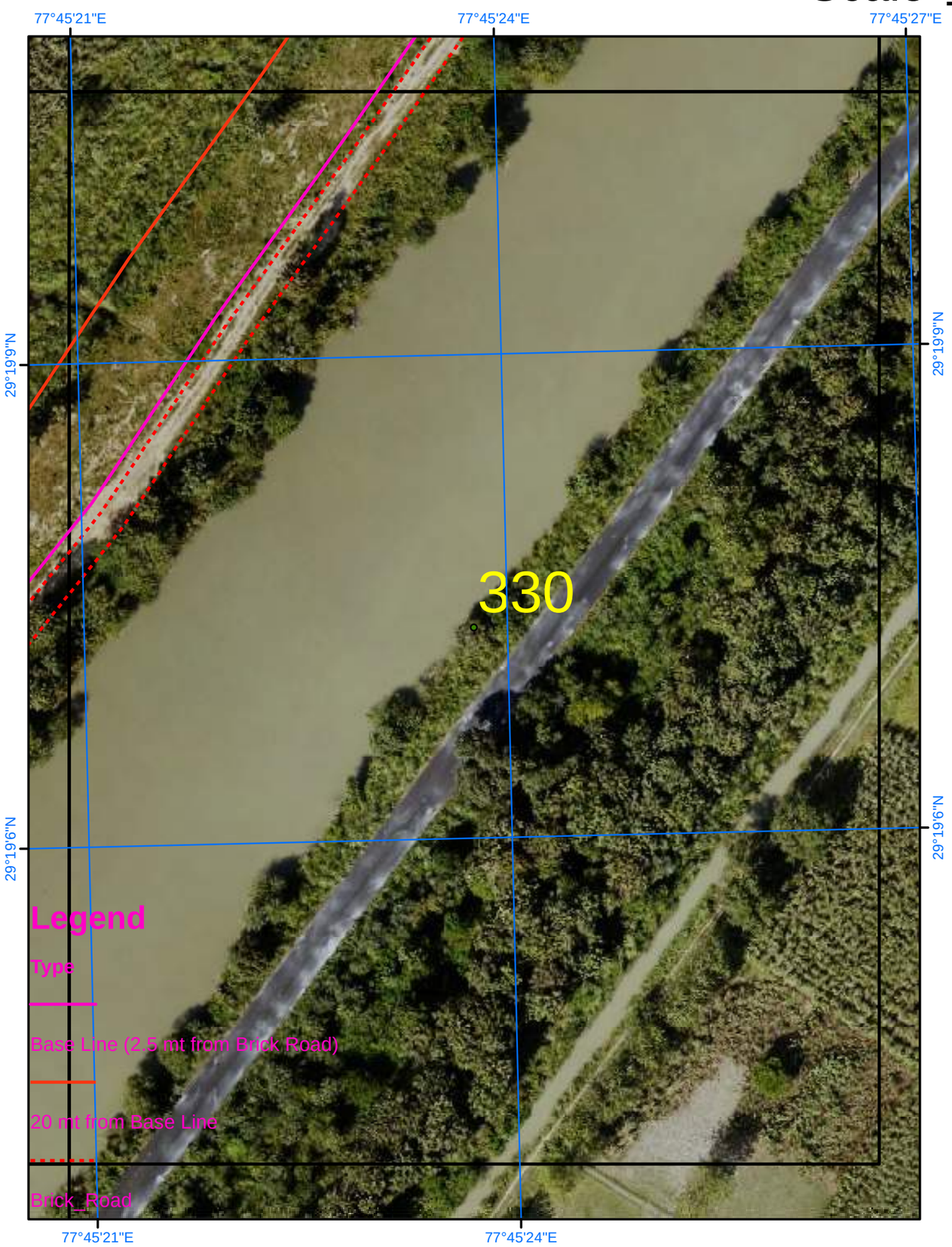
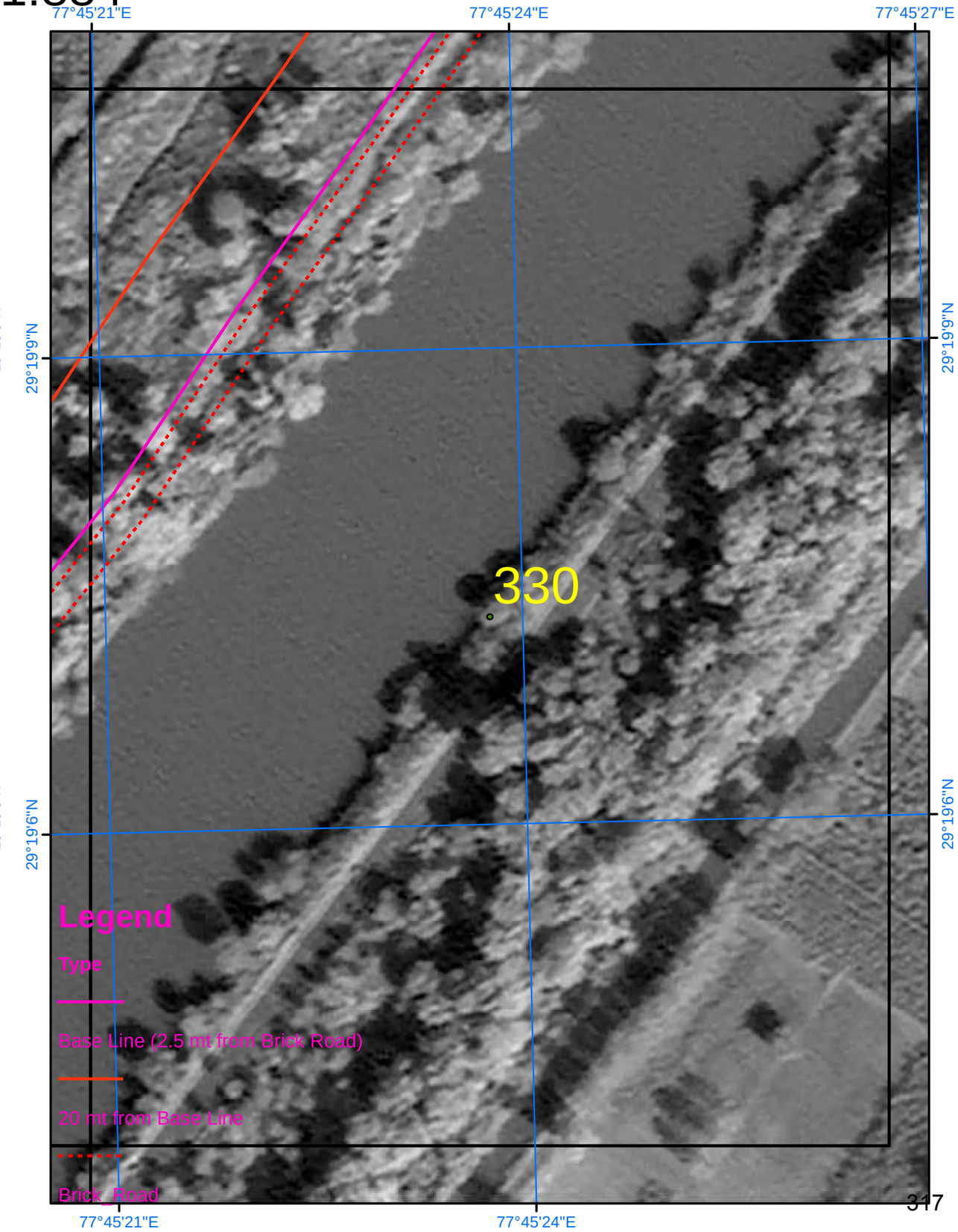
AREA_12_08

Drone Images Oct 2024



Satellite Images from NRSC of 2023



SURVEY OF INDIA

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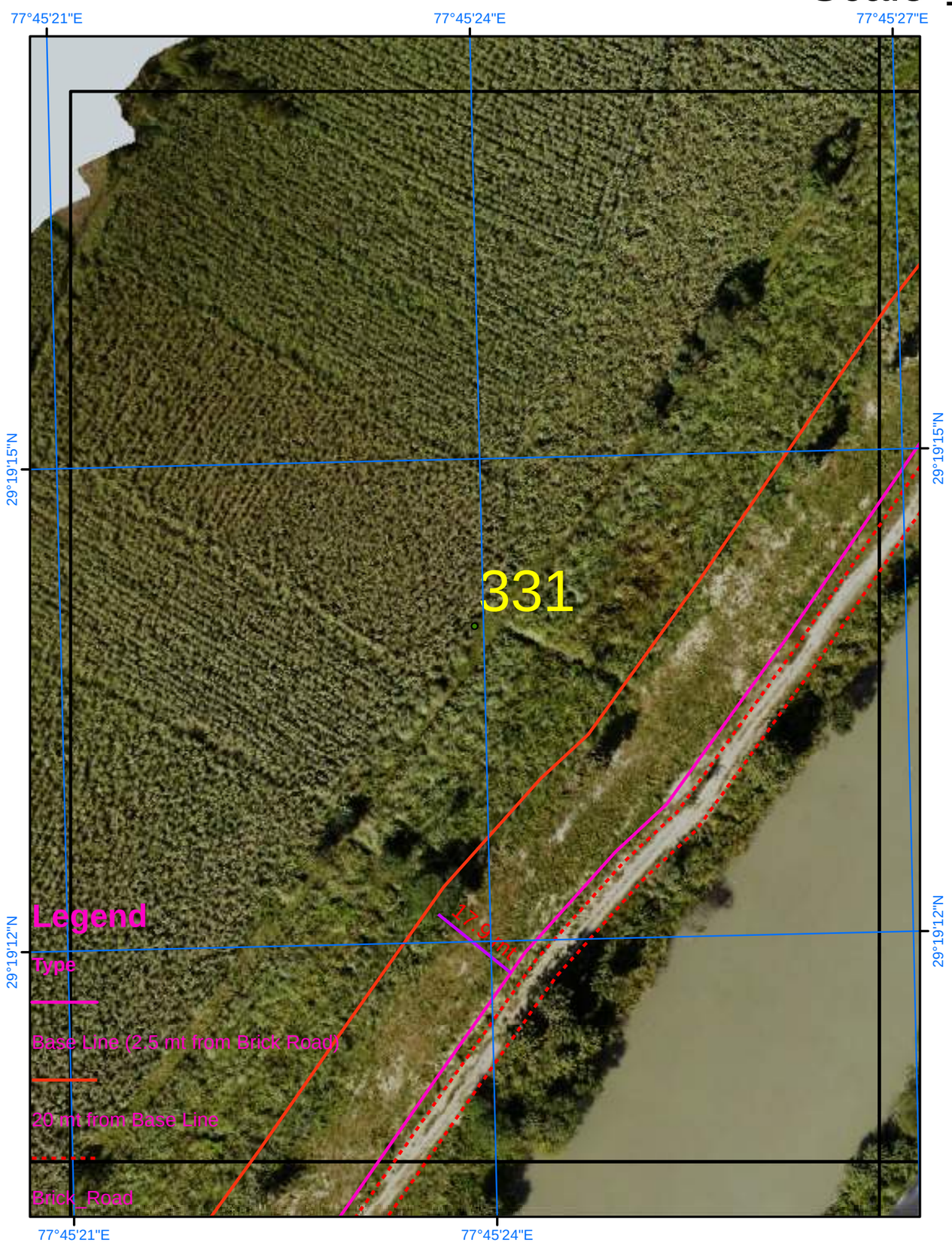
AREA_12_09

Drone Images Oct 2024



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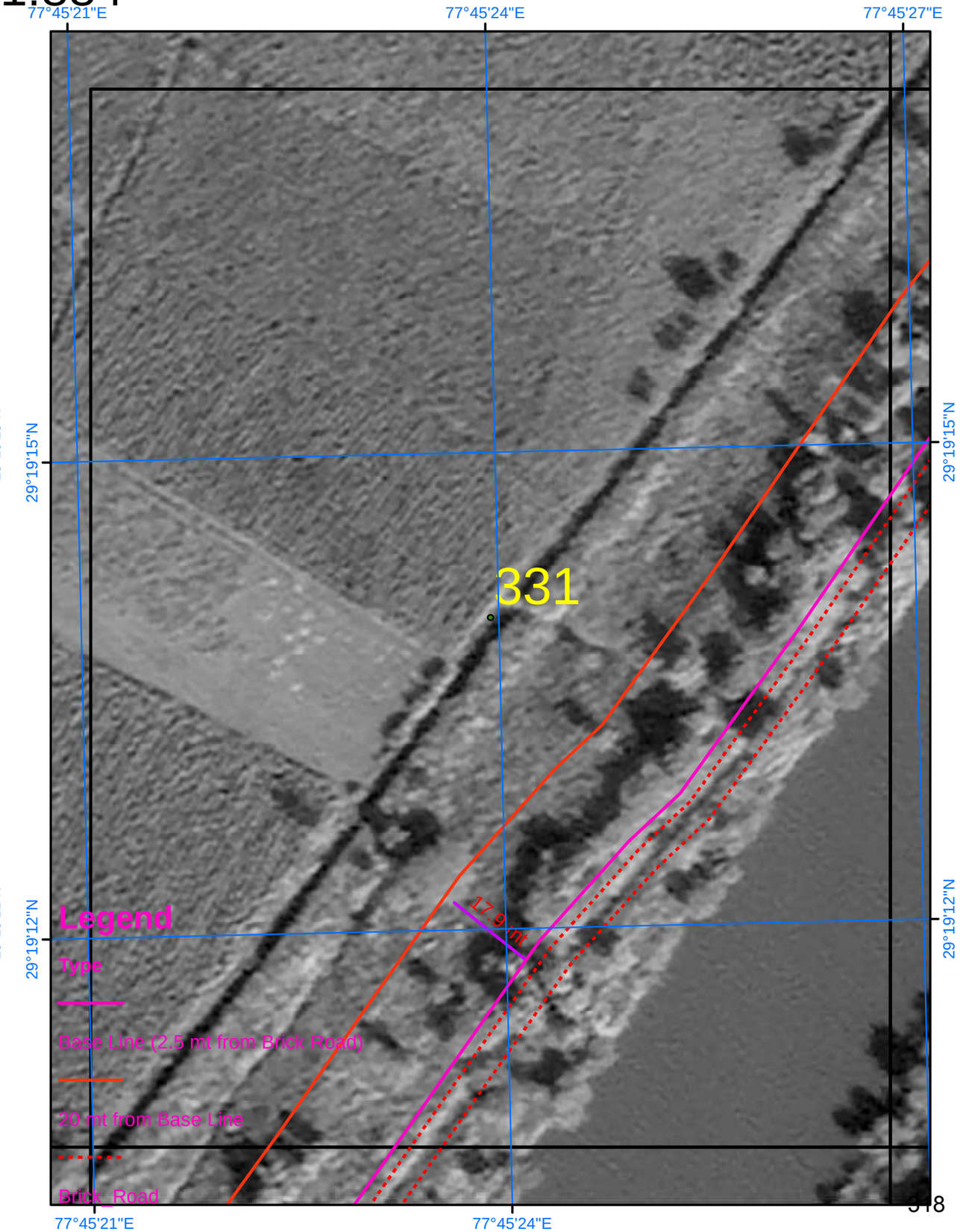

SURVEY OF INDIA

806

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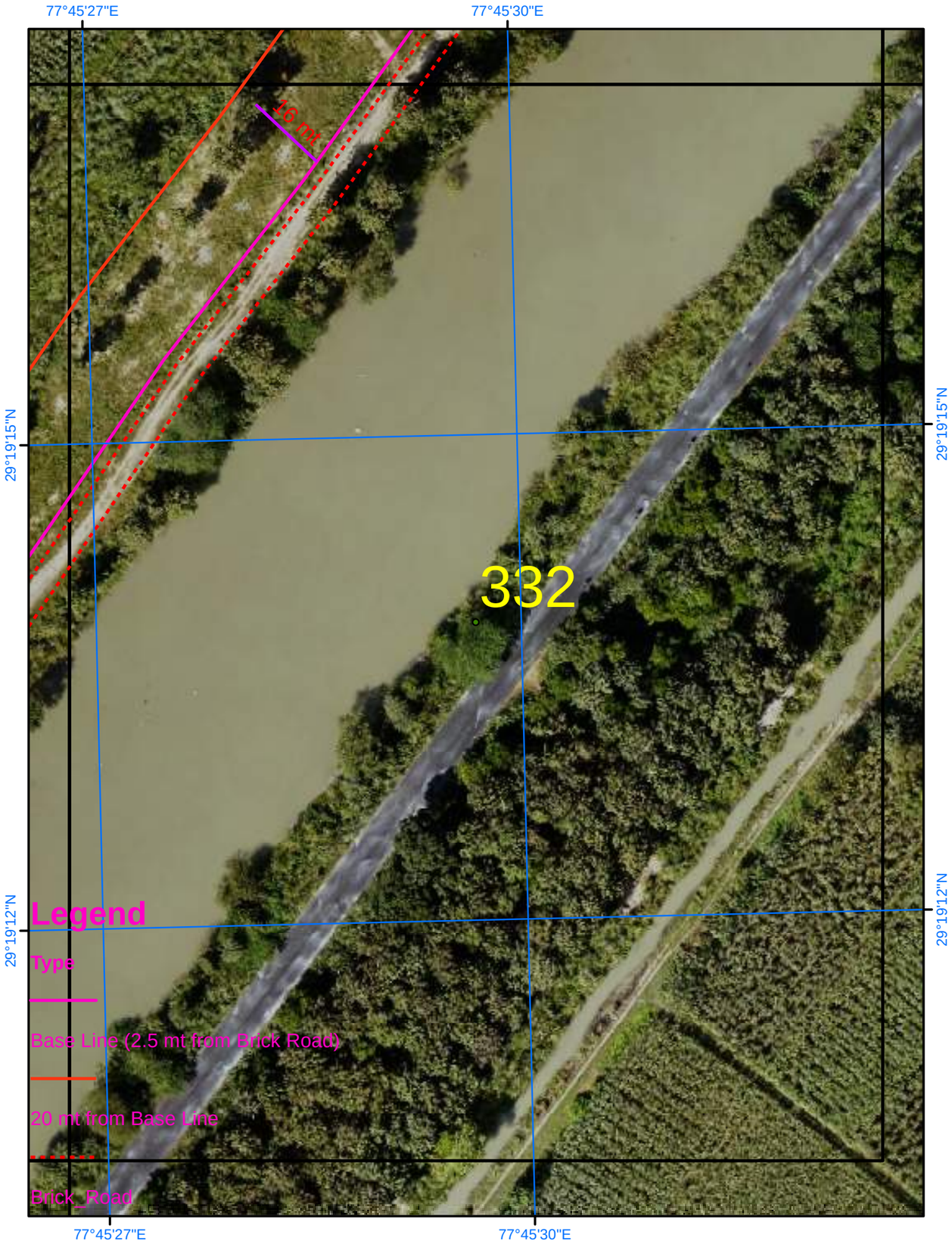
AREA_12_10

Drone Images Oct 2024



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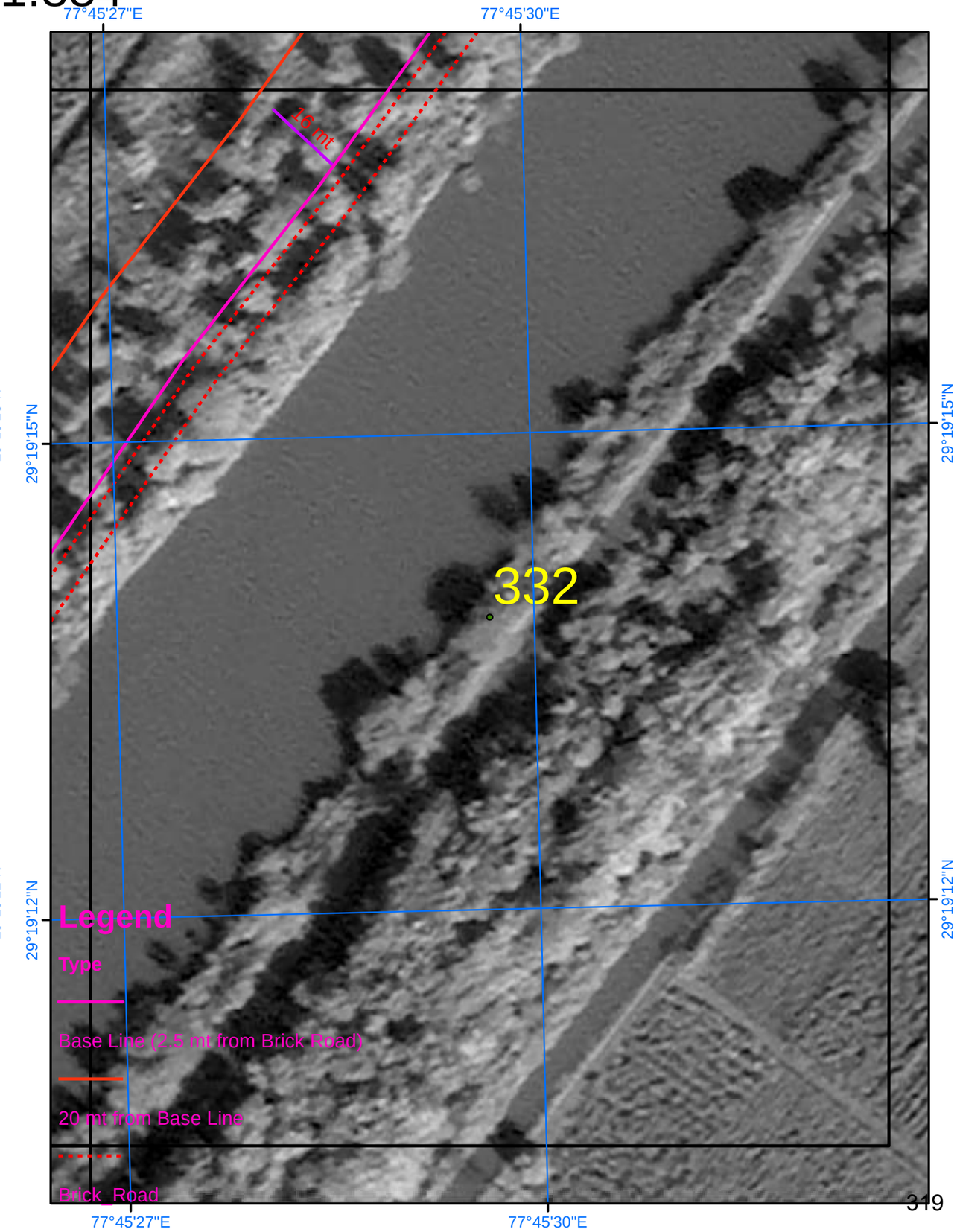

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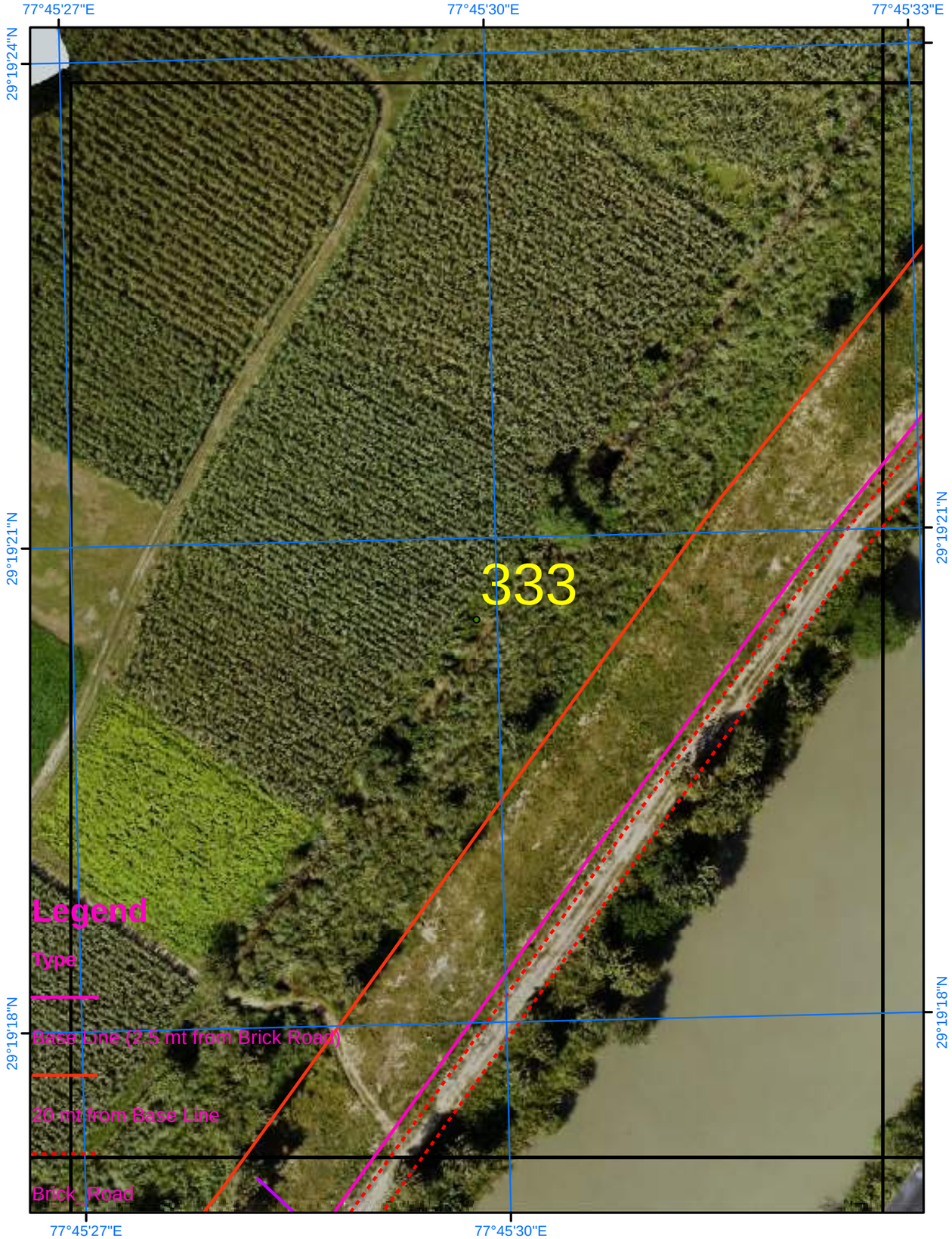
AREA_12_11

Drone Images Oct 2024



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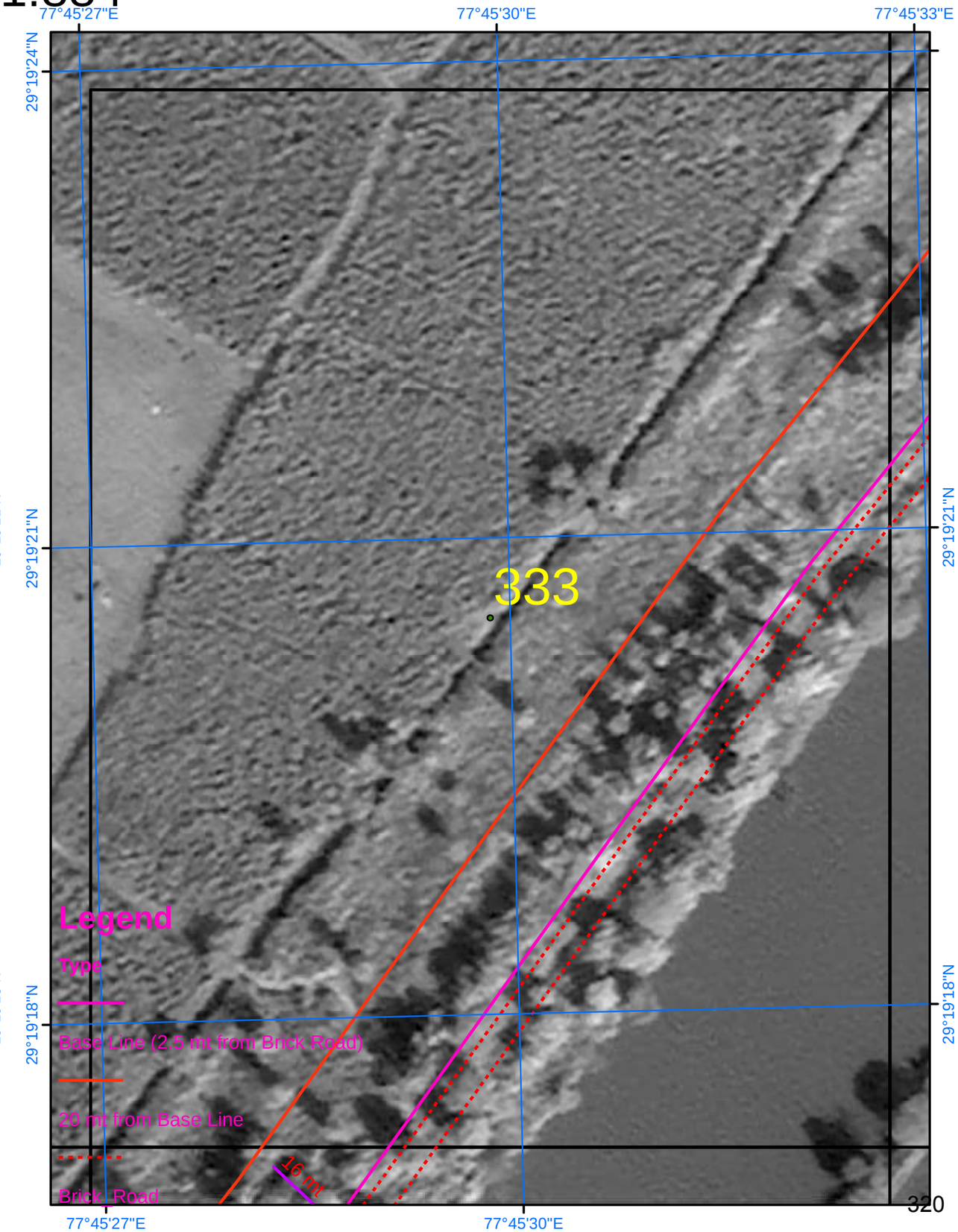

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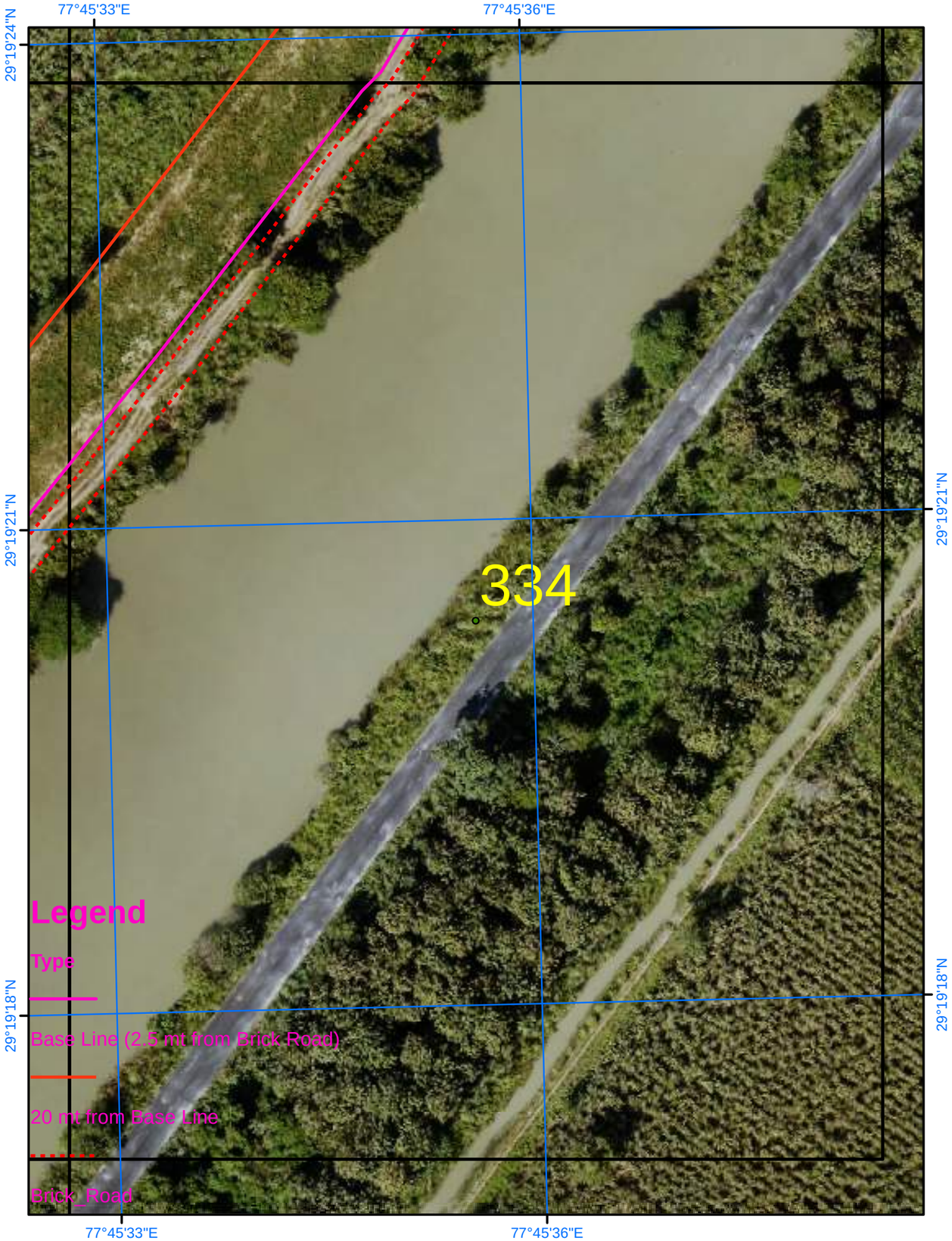
AREA_12_12

Drone Images Oct 2024



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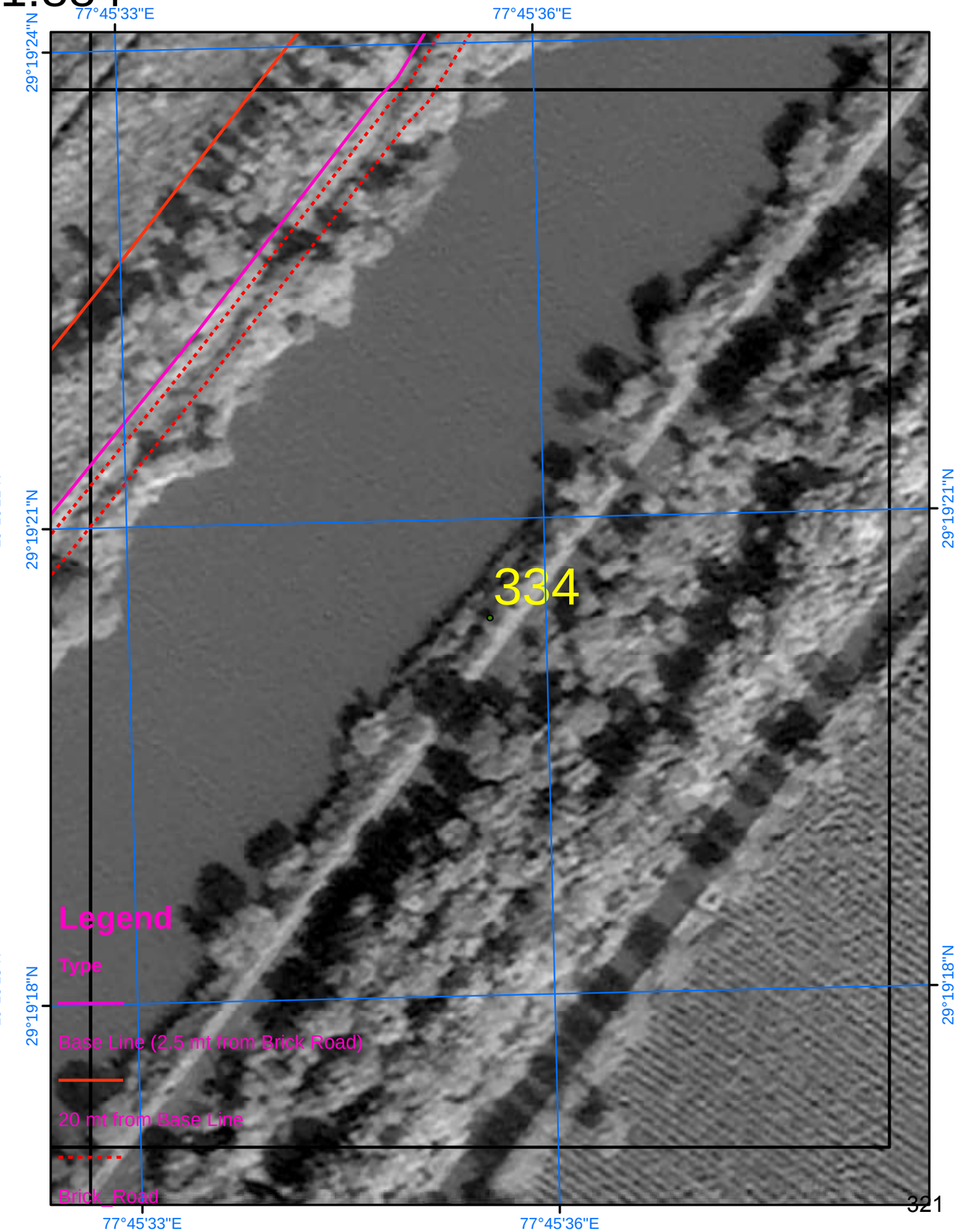

SURVEY OF INDIA

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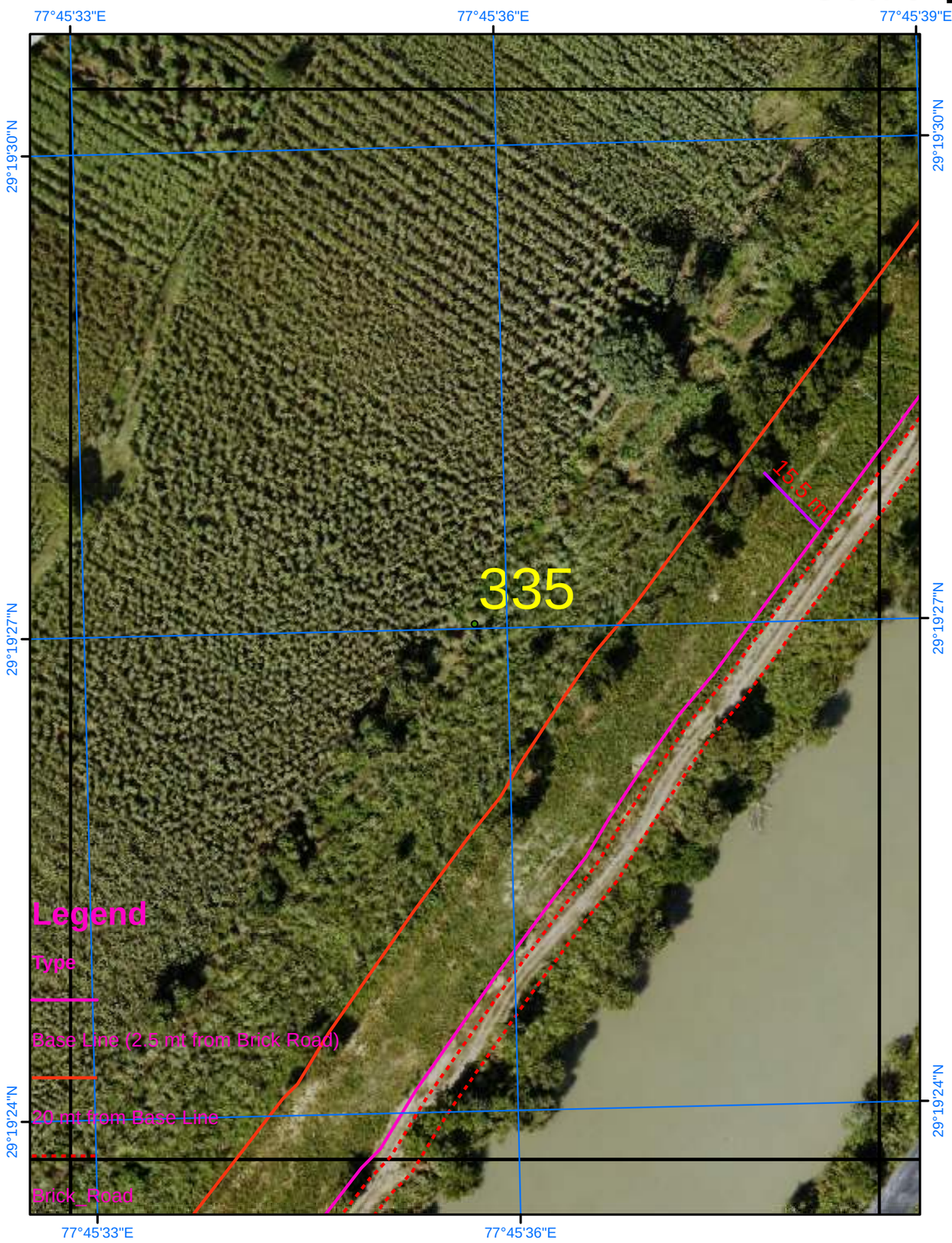
AREA_12_13

Drone Images Oct 2024



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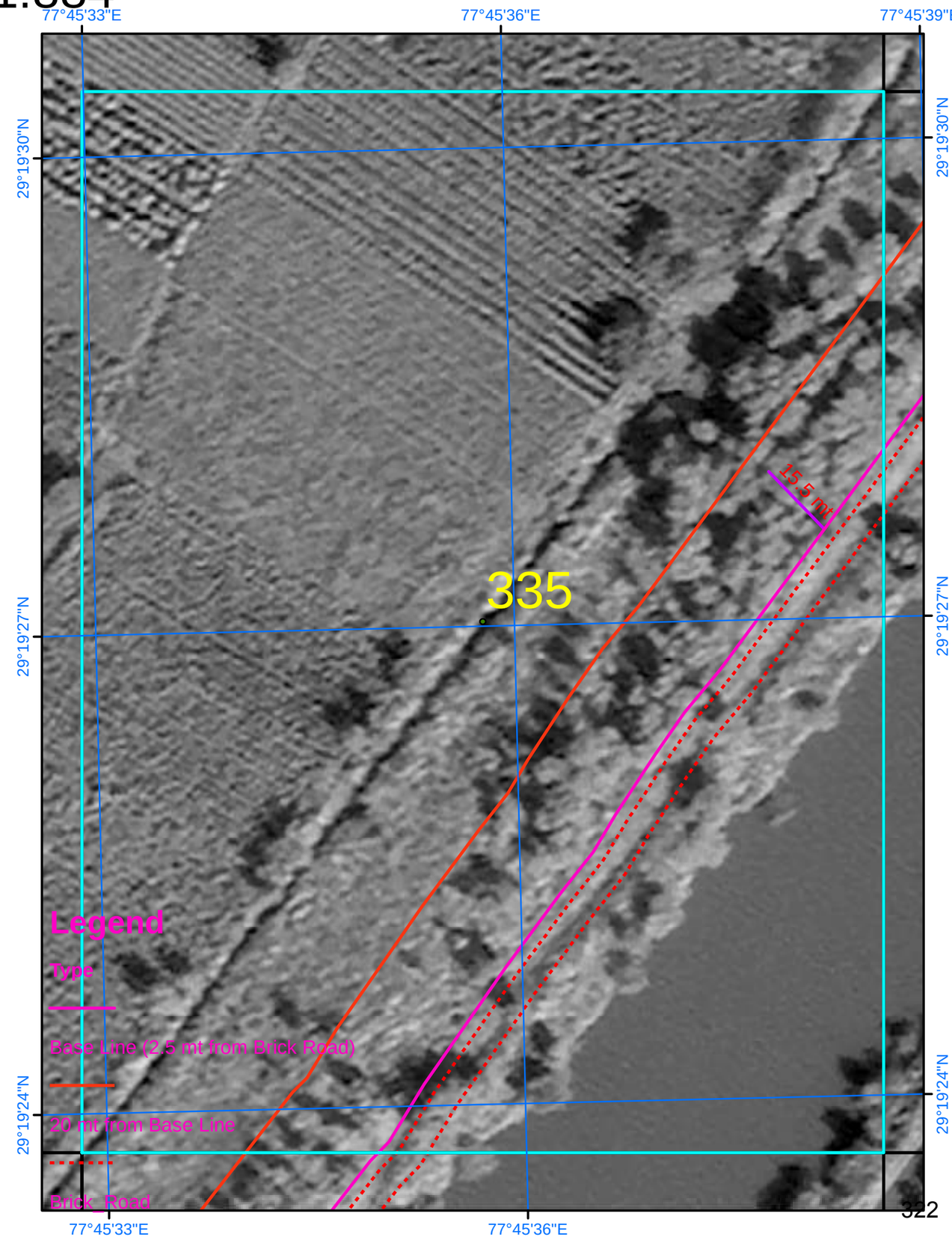

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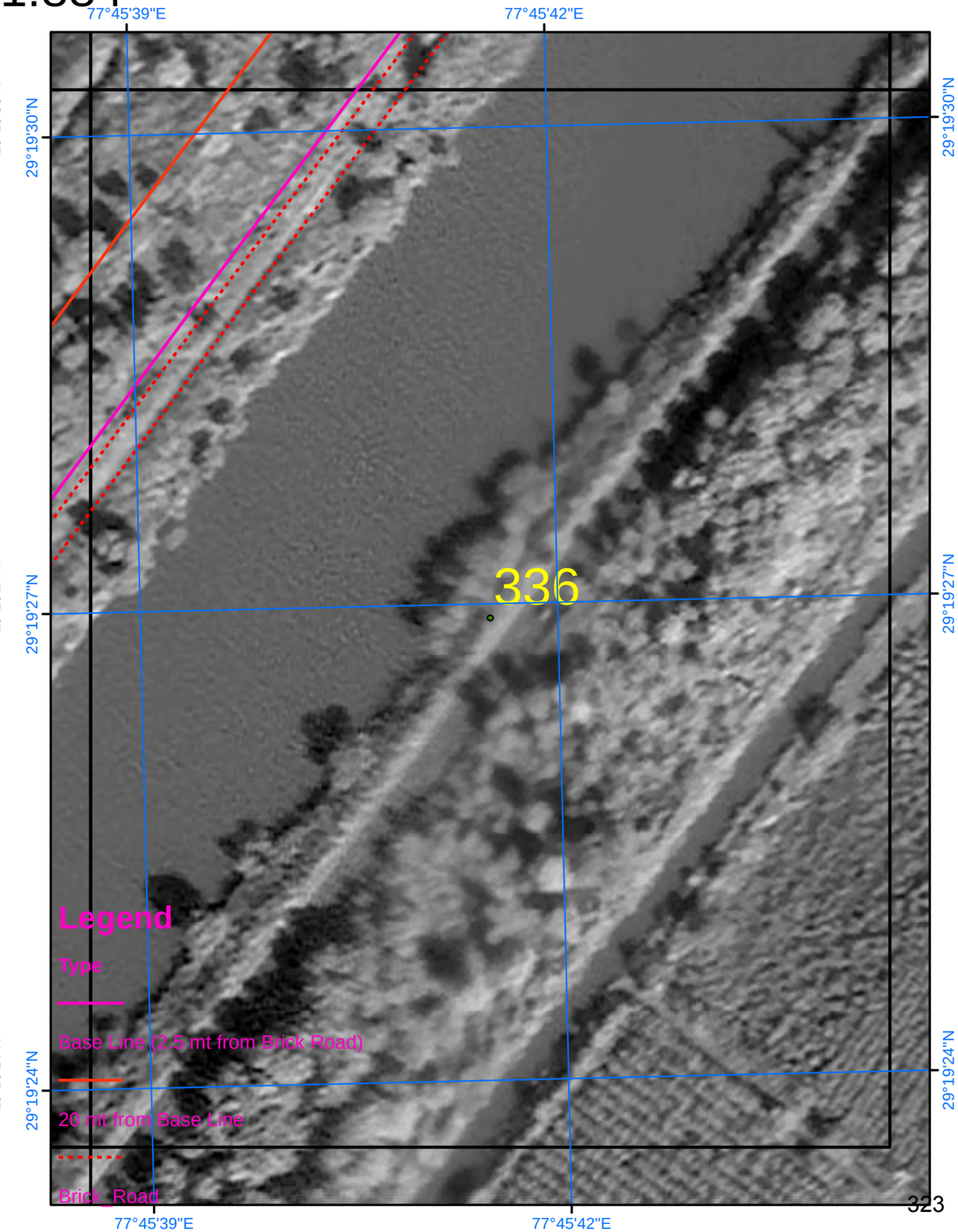
AREA_12_14

Drone Images Oct 2024

Satellite Images from NRSC of 2023

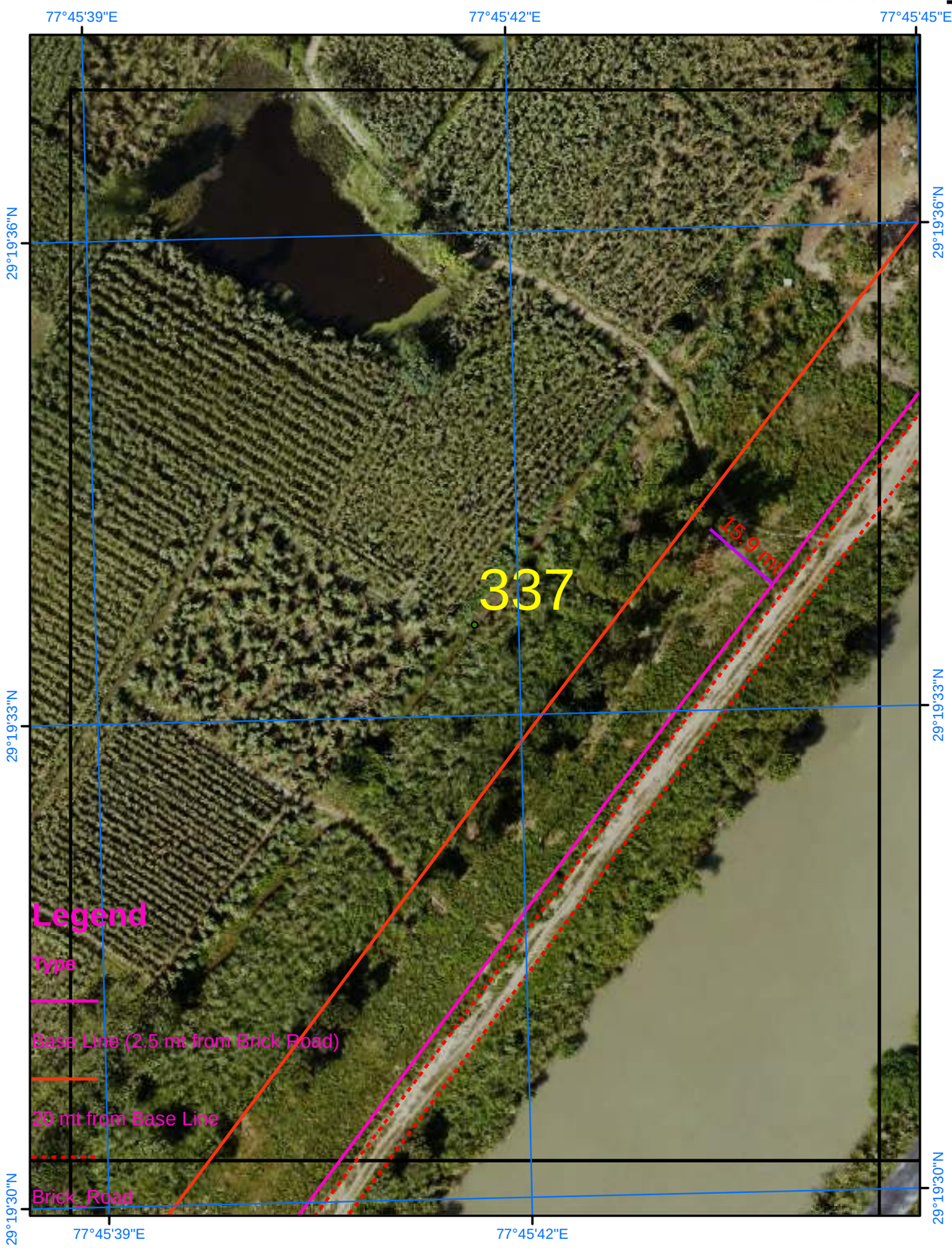


SURVEY OF INDIA

Scale 1:884

AREA_12_15

Drone Images Oct 2024



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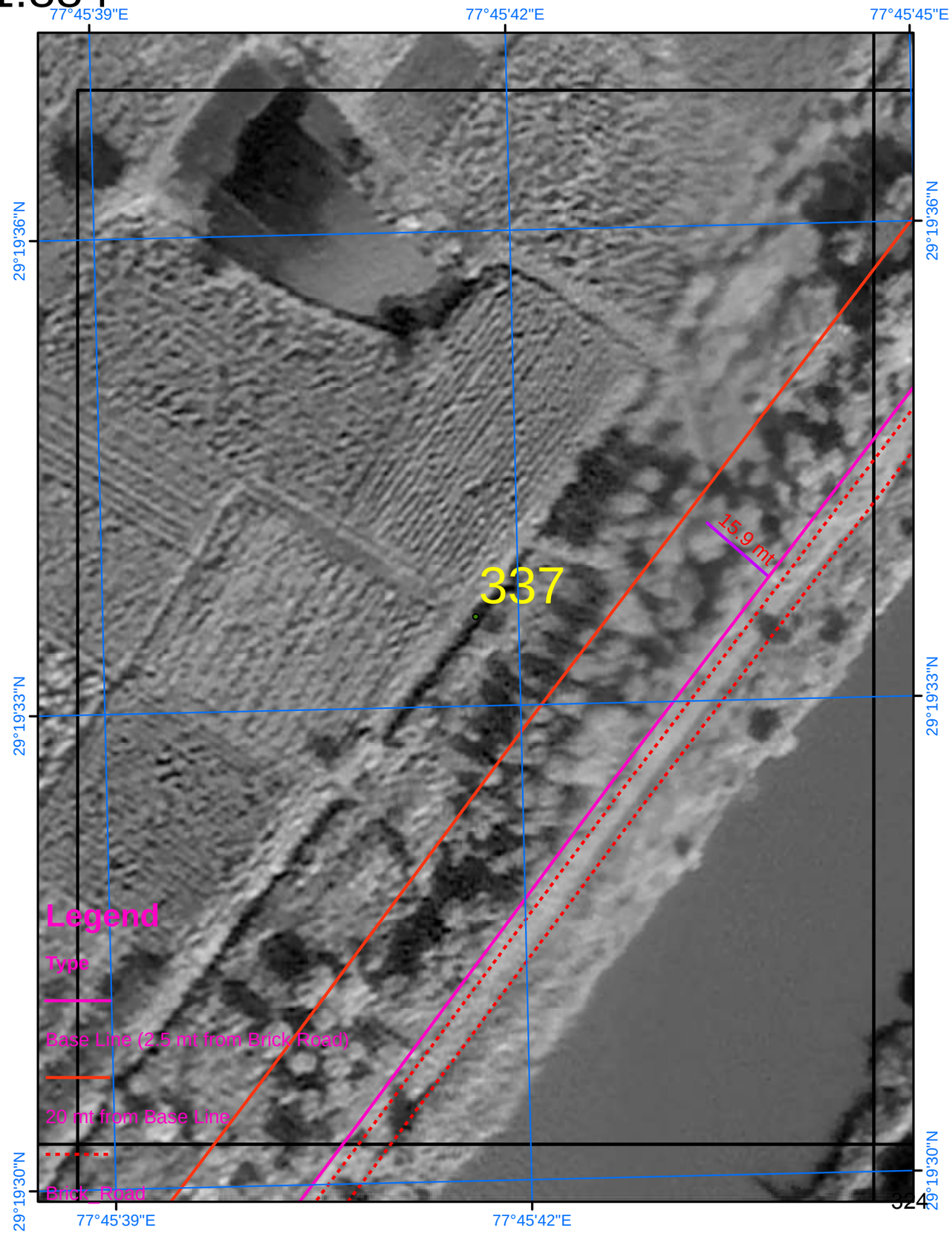
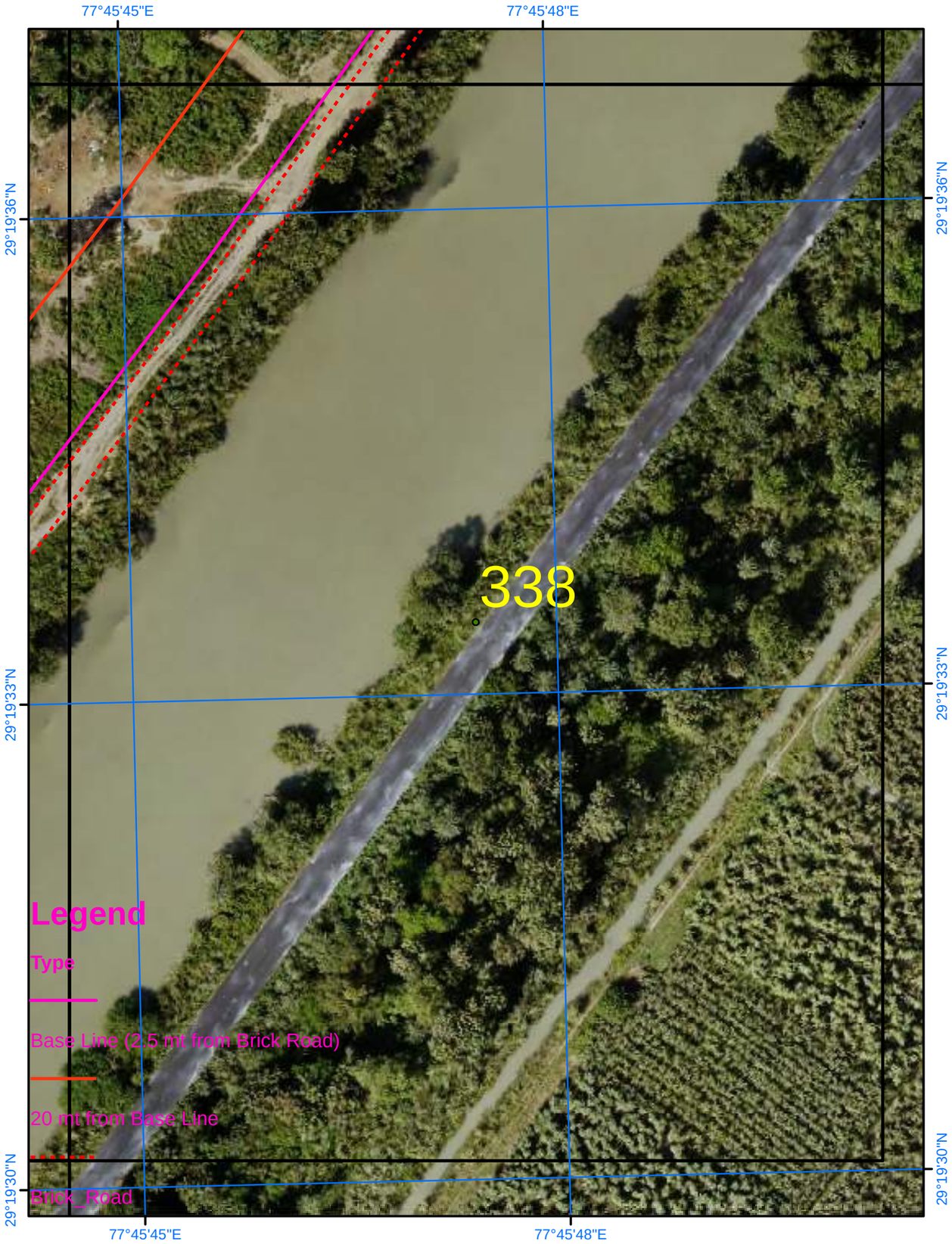


SURVEY OF INDIA

Scale 1:884

AREA_12_16

Drone Images Oct 2024



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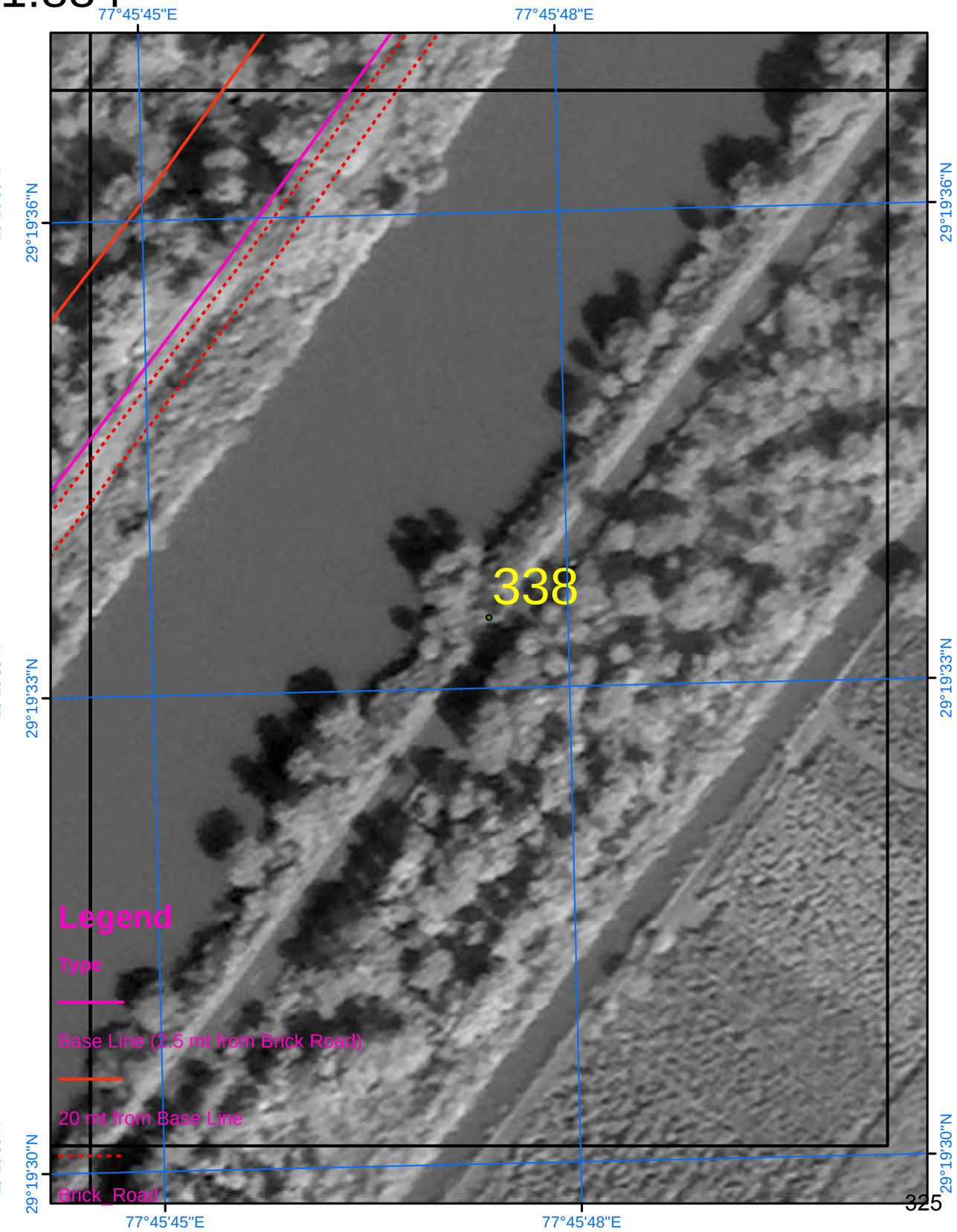

SURVEY OF INDIA

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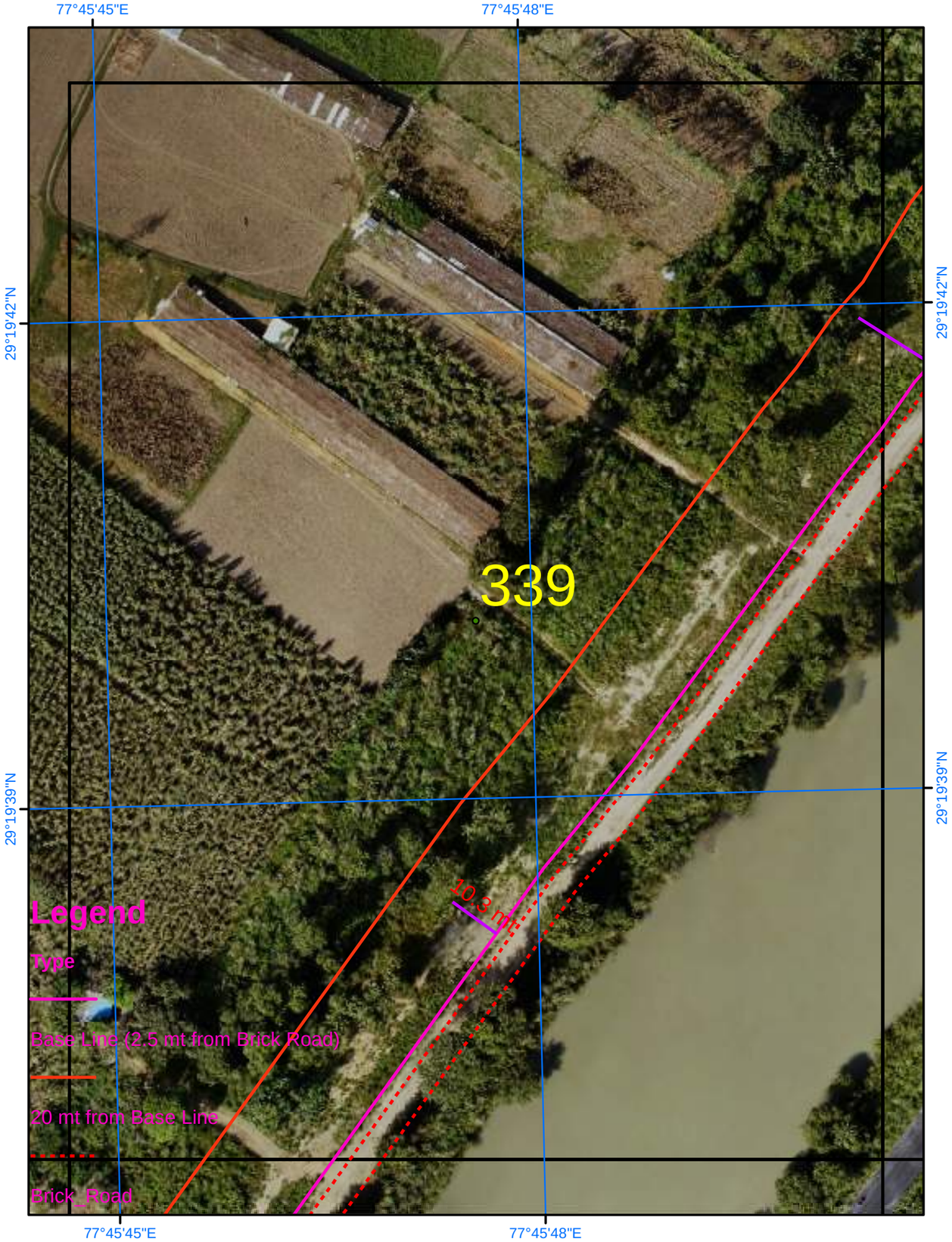
AREA_12_17

Drone Images Oct 2024



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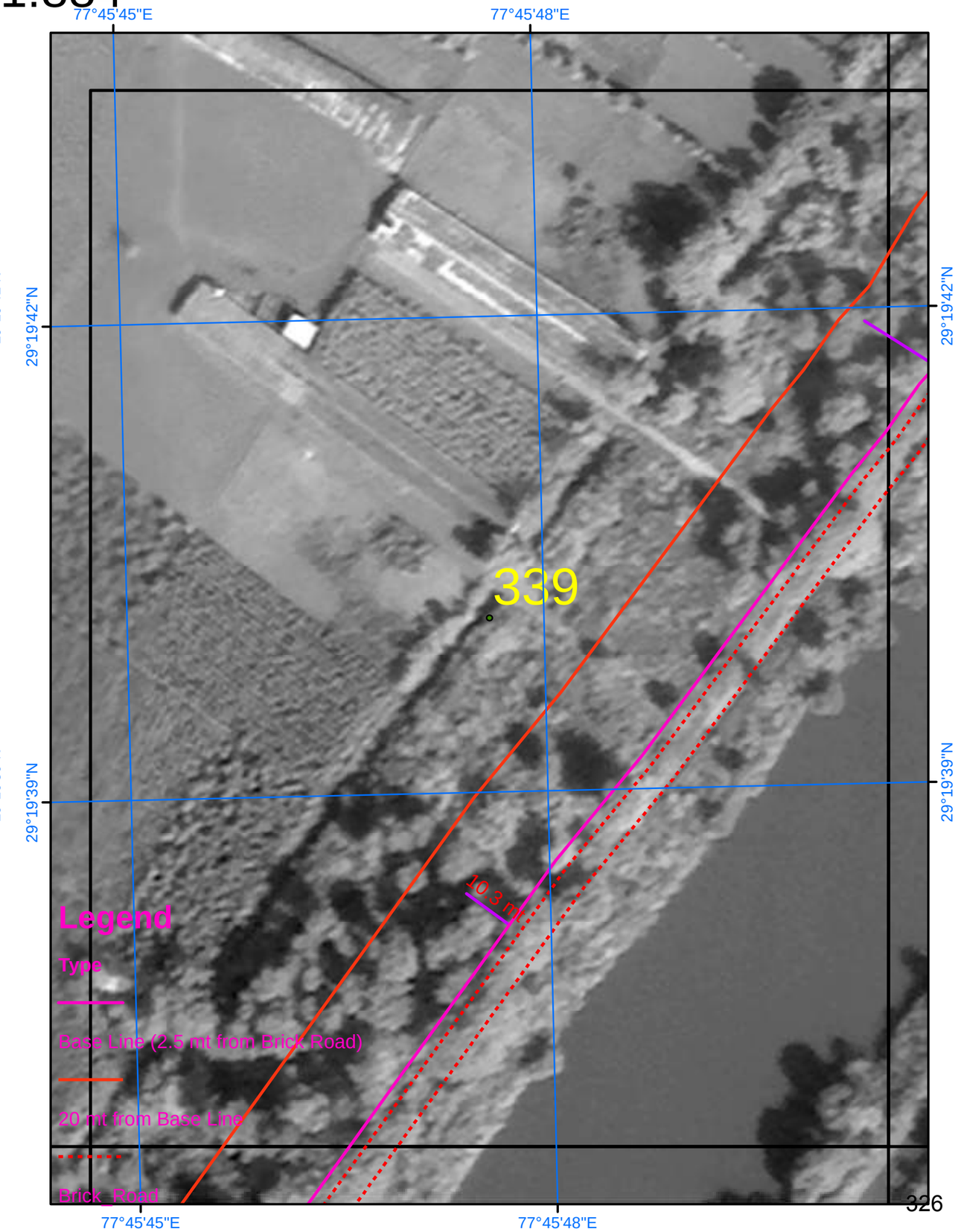

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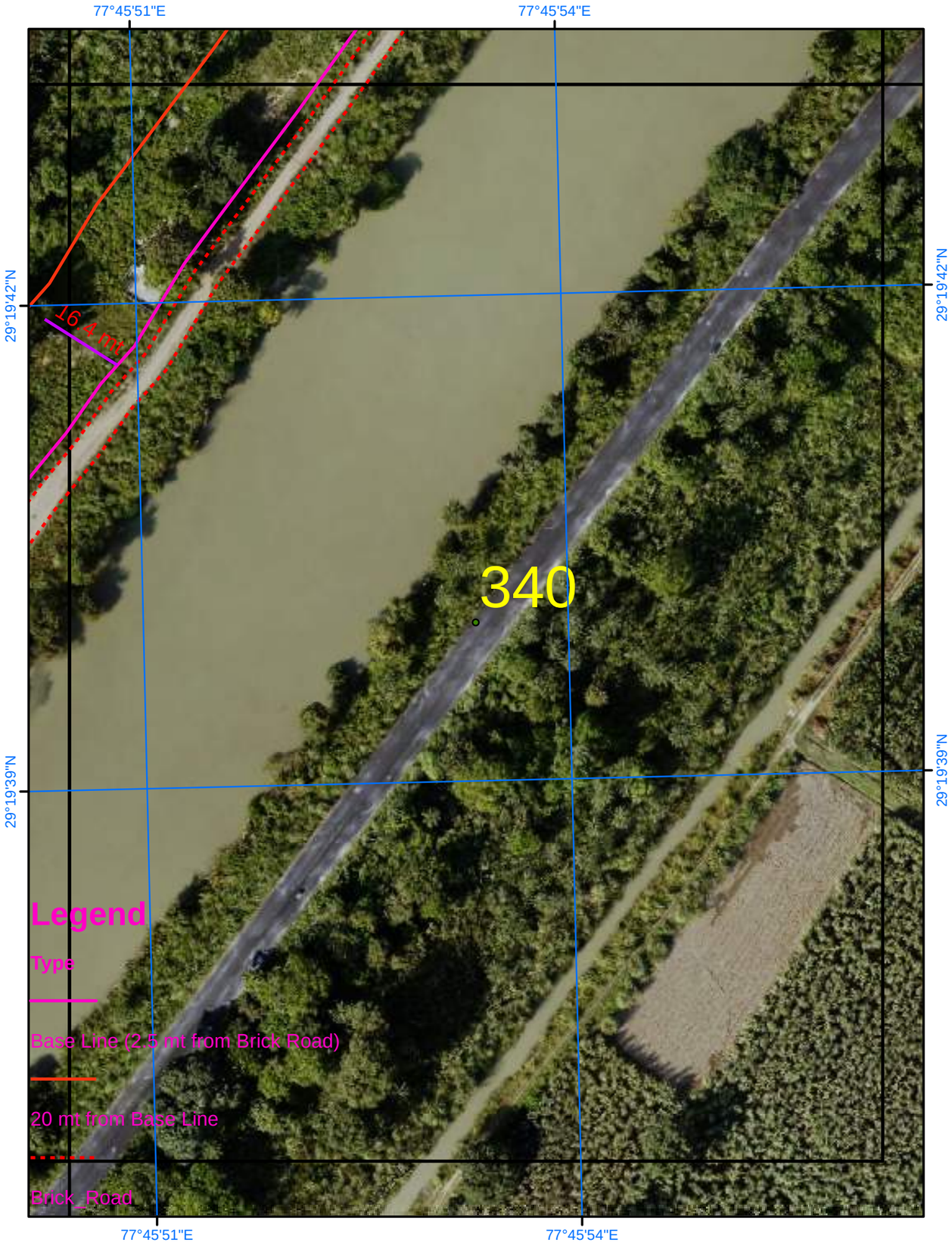
AREA_12_18

Drone Images Oct 2024



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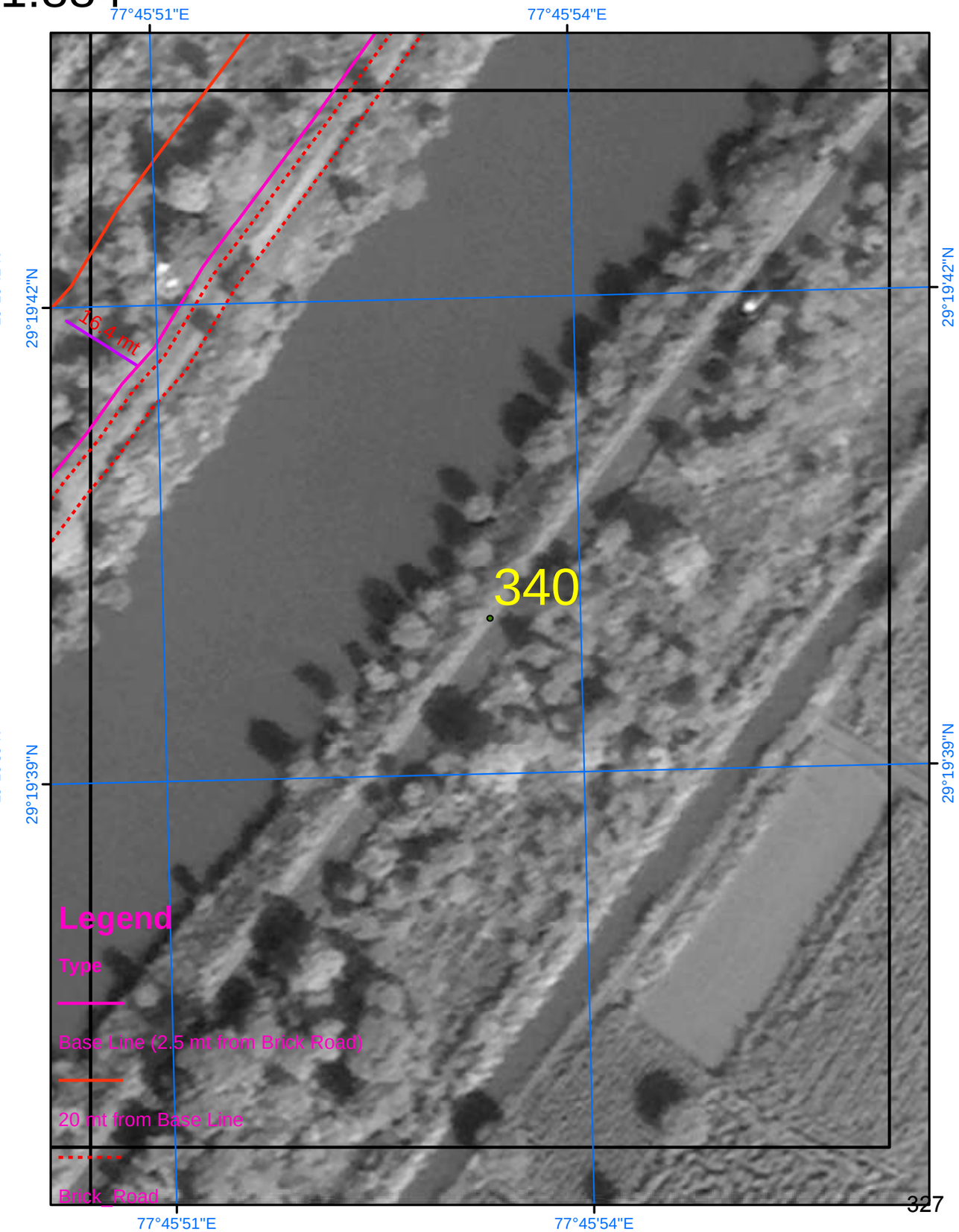

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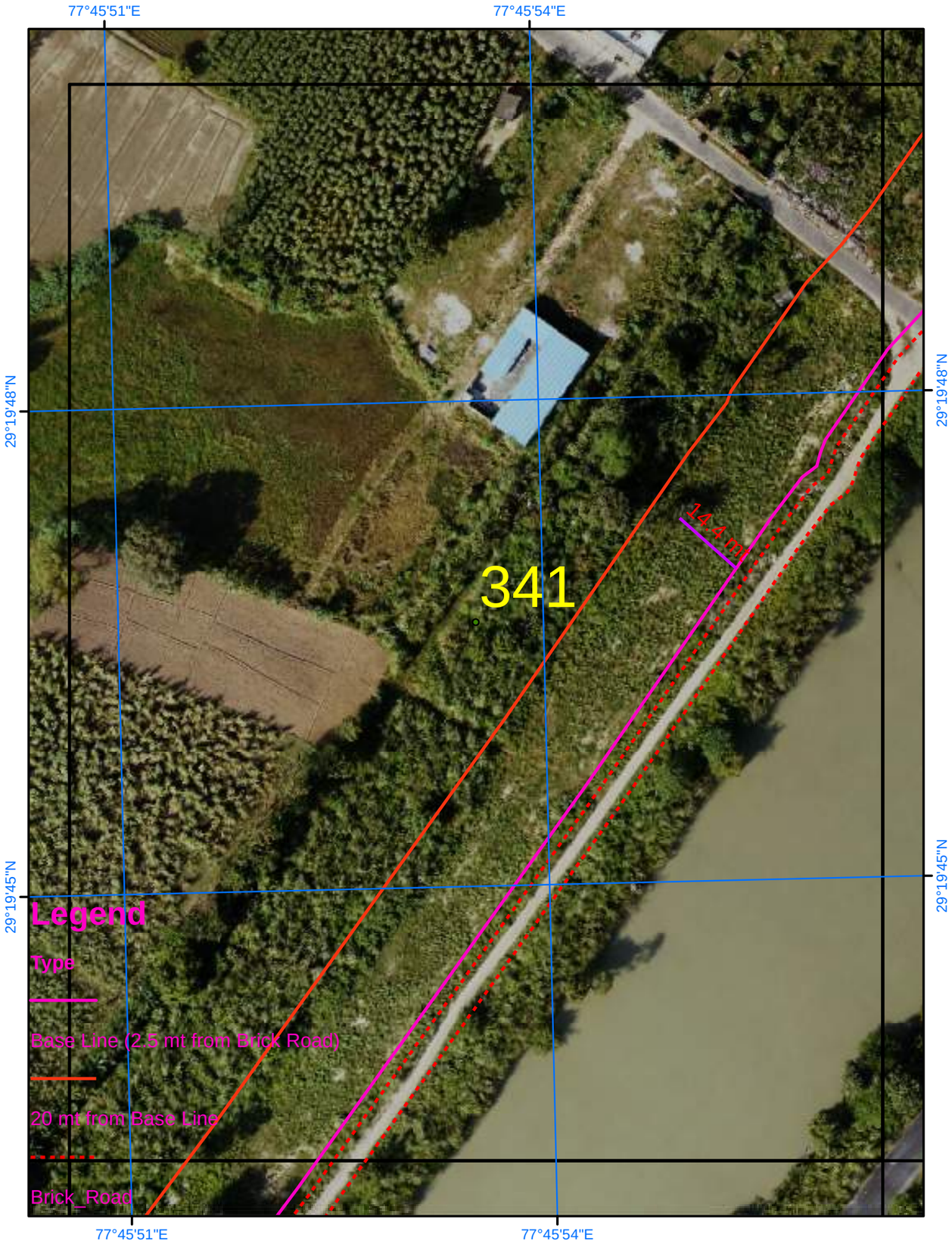
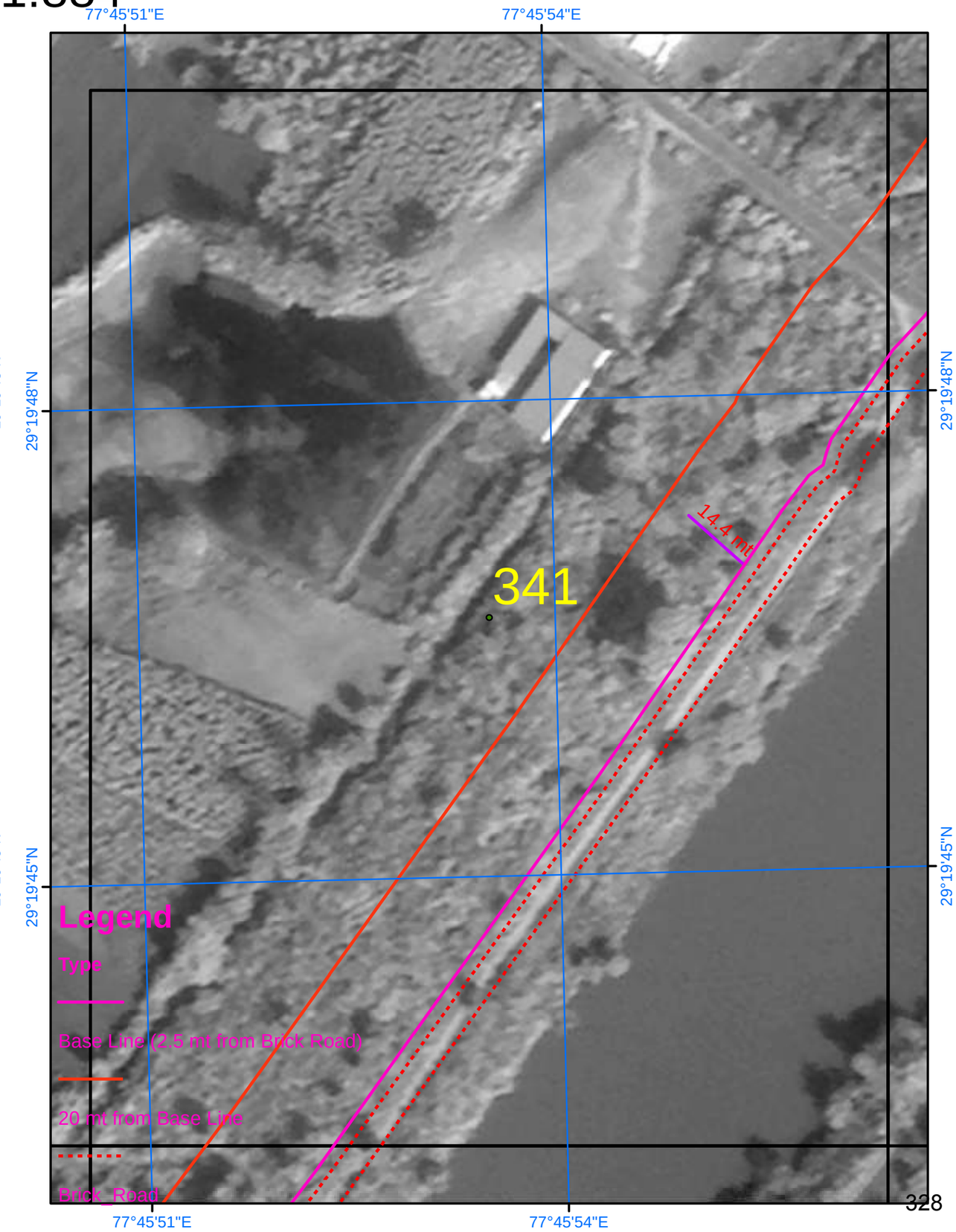
AREA_12_19

Drone Images Oct 2024



Satellite Images from NRSC of 2023

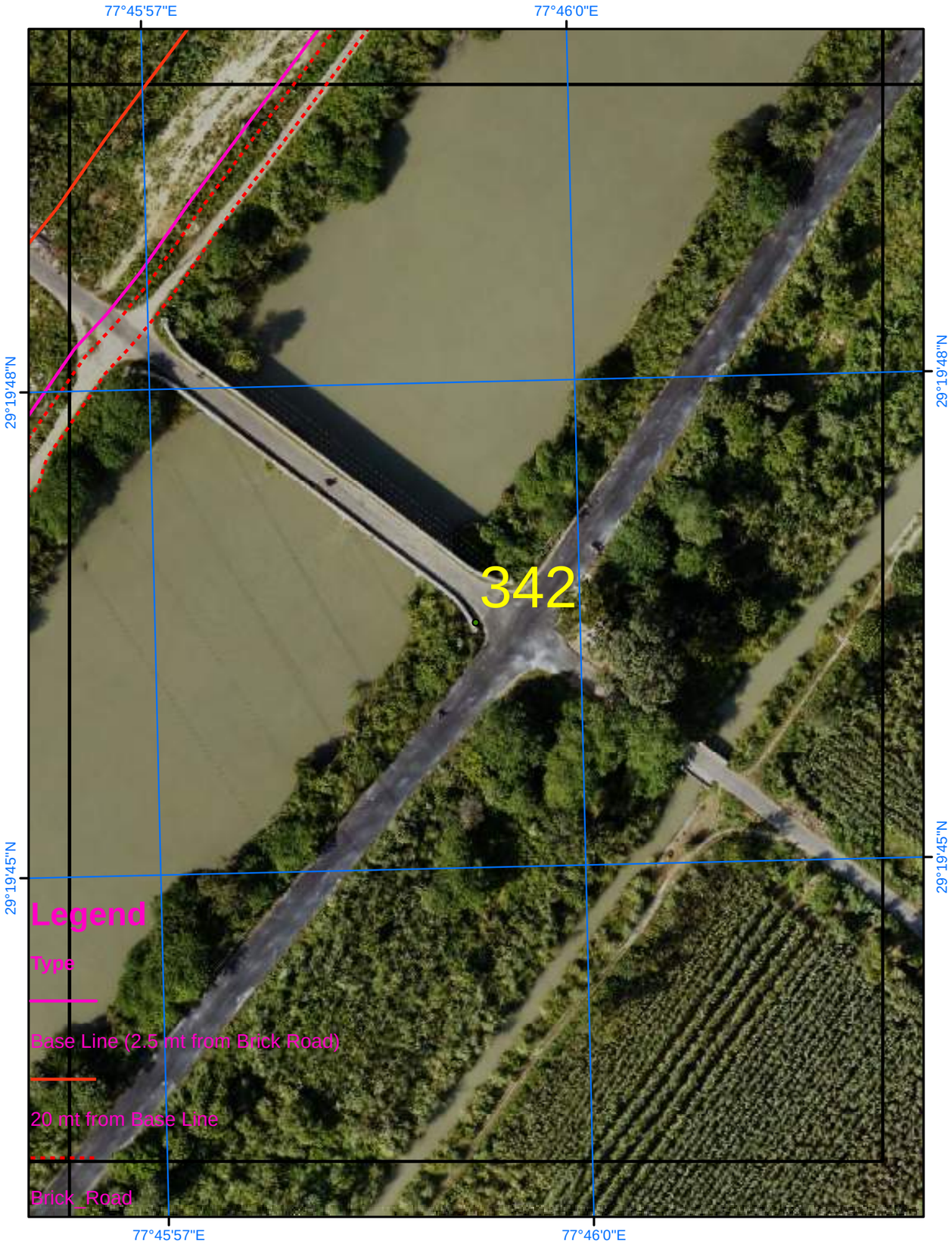


SURVEY OF INDIA

Scale 1:884

AREA_12_20

Drone Images Oct 2024



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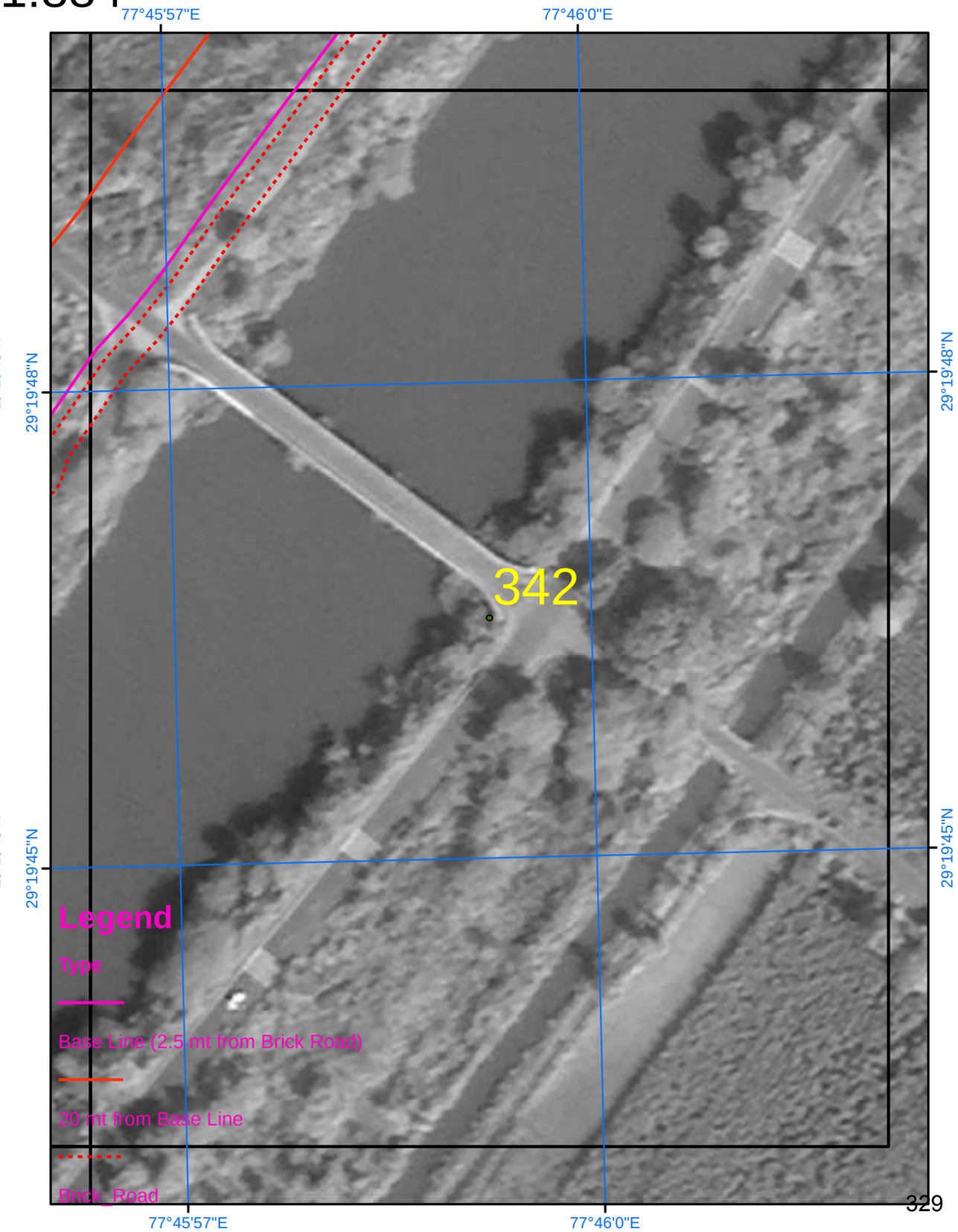
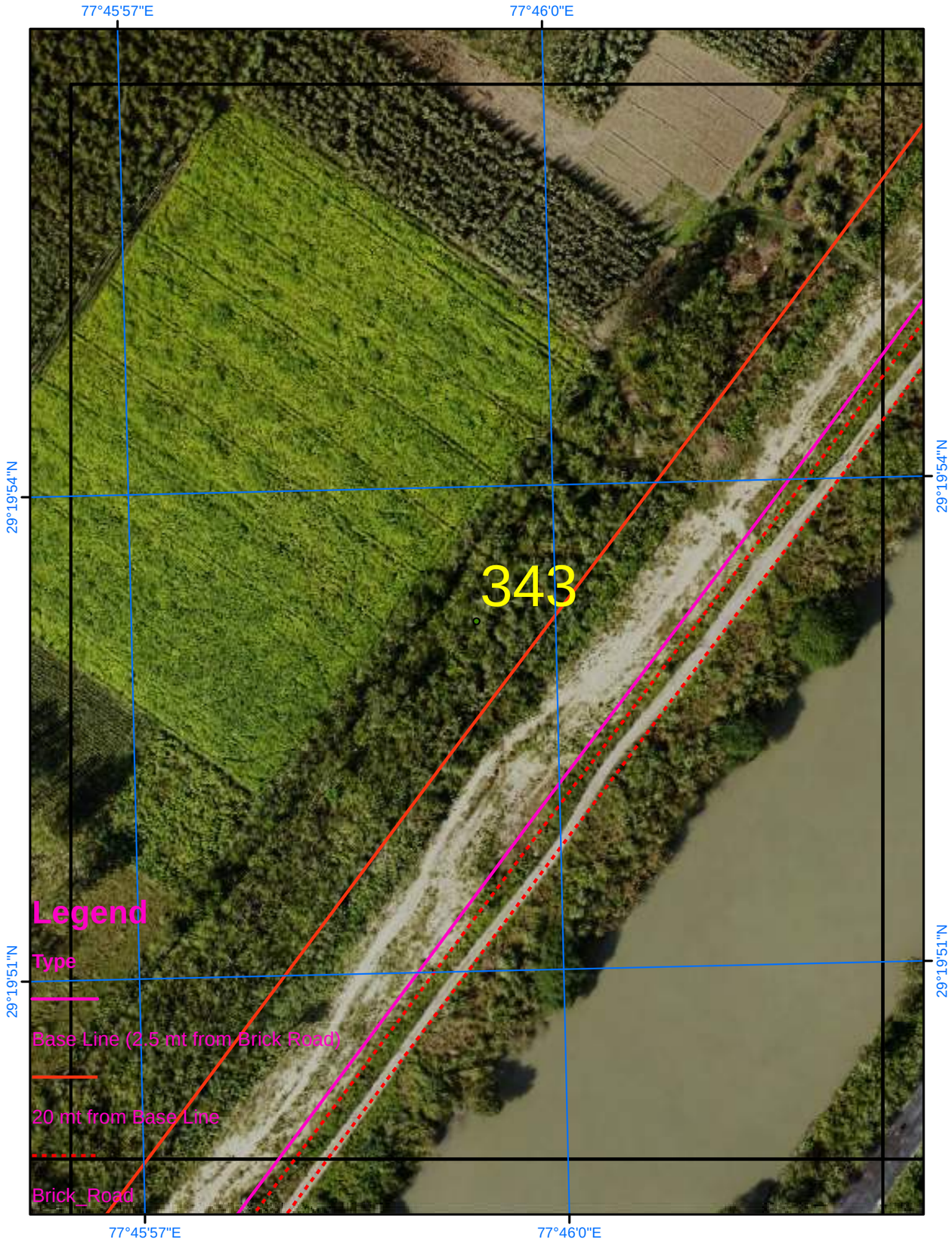


SURVEY OF INDIA

Scale 1:884

AREA_12_21

Drone Images Oct 2024



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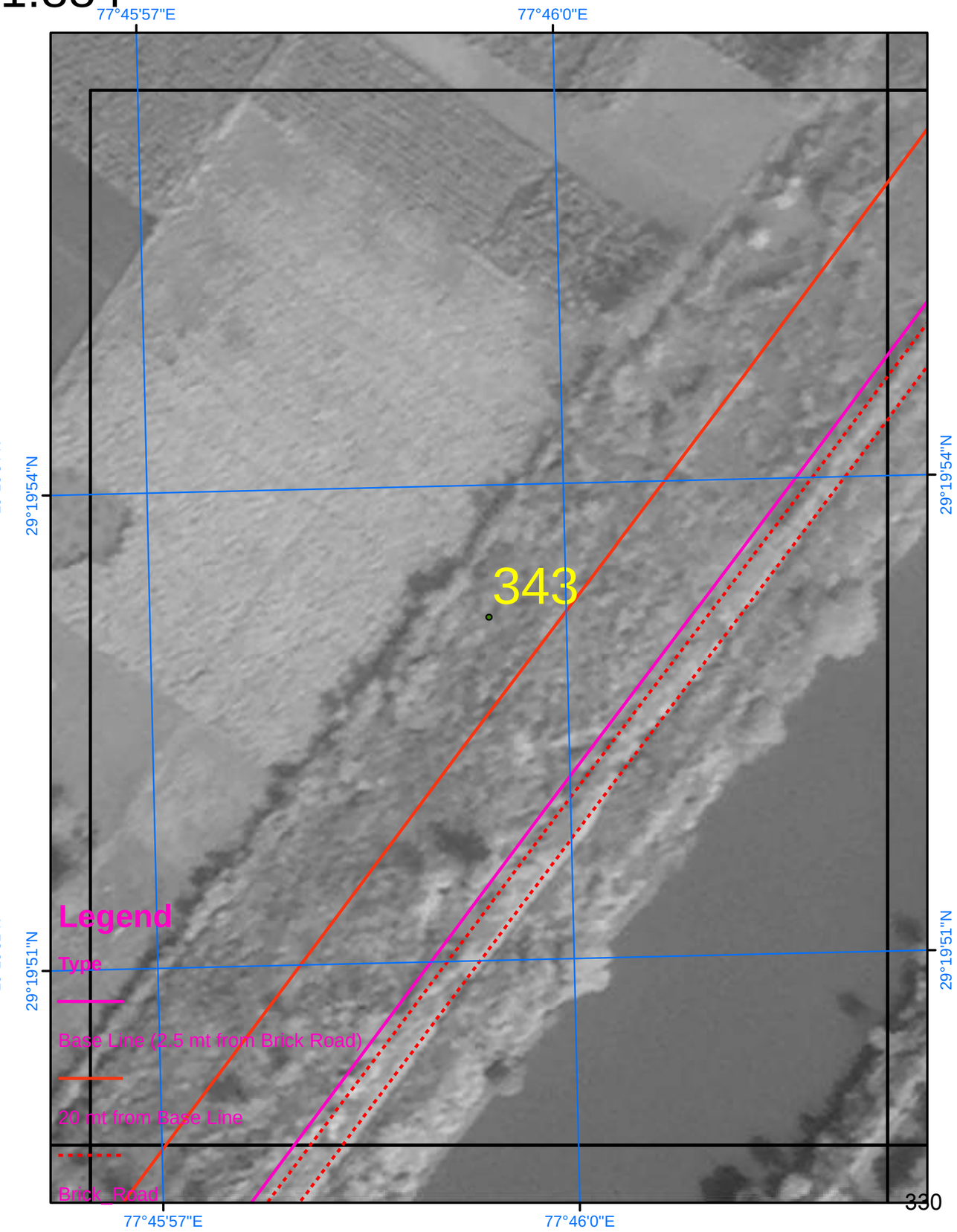

SURVEY OF INDIA

Scale 1:884

AREA_12_22

Drone Images Oct 2024

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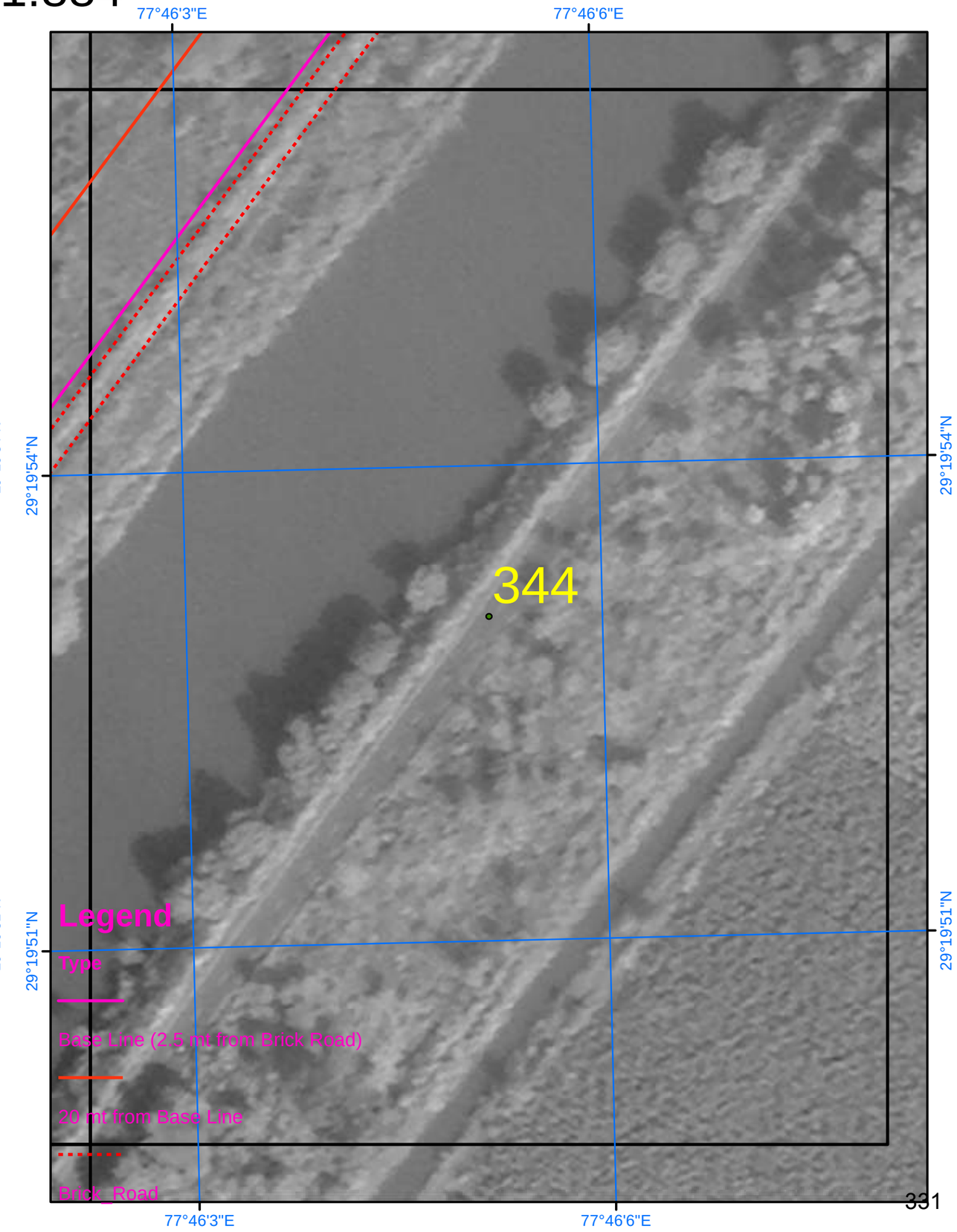
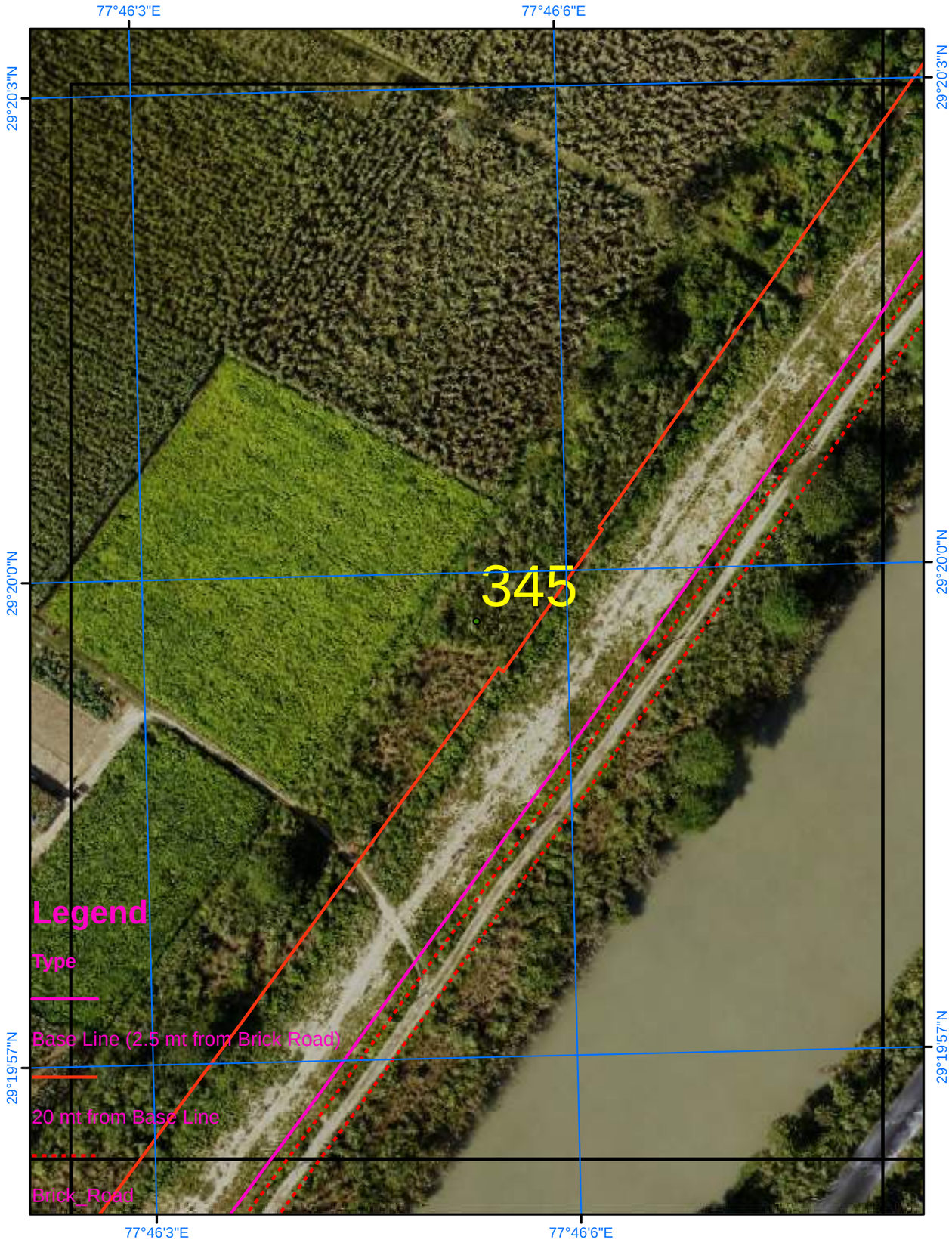


SURVEY OF INDIA

Scale 1:884

AREA_12_23

Drone Images Oct 2024



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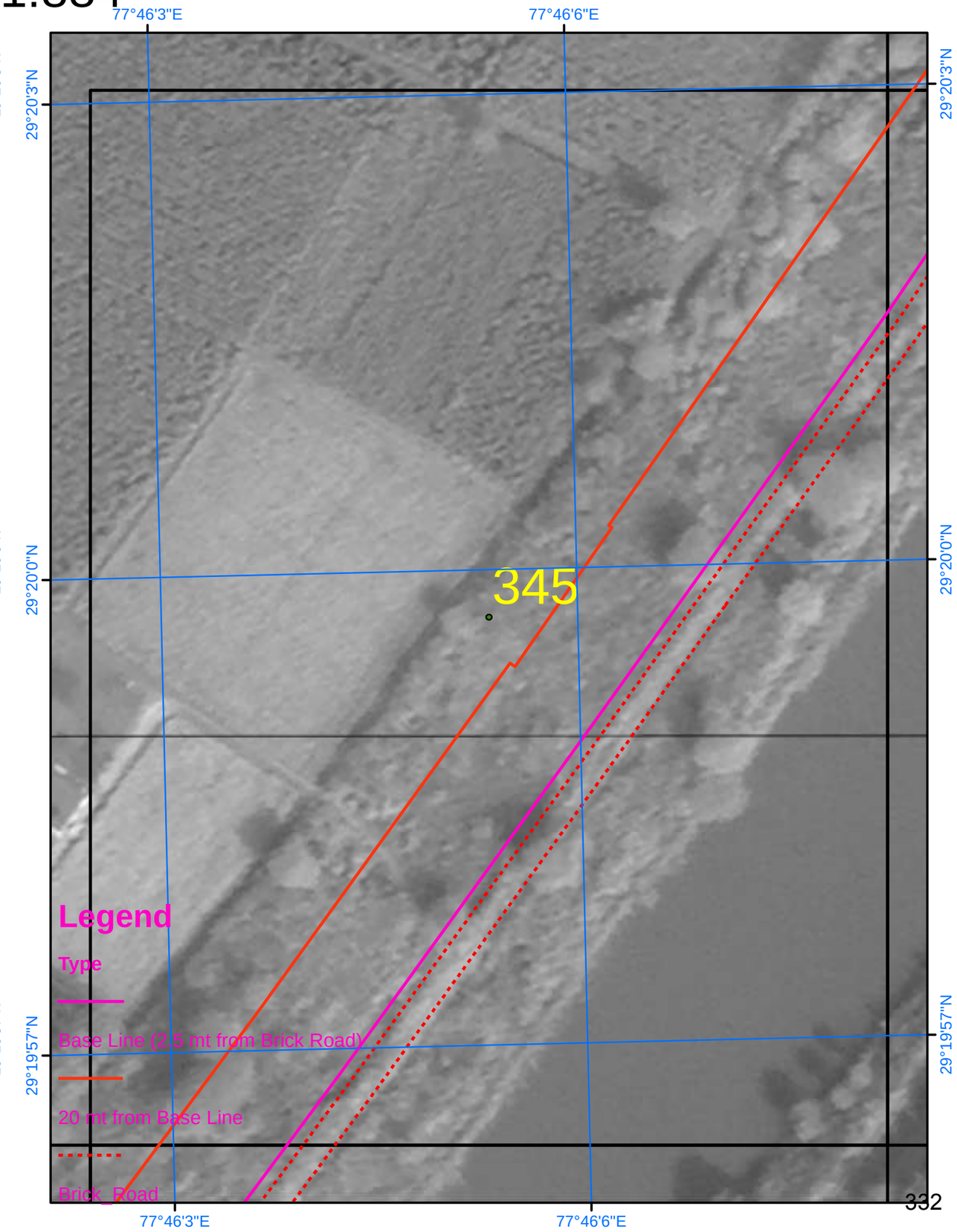

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Scale 1:884

AREA_12_24

Drone Images Oct 2024

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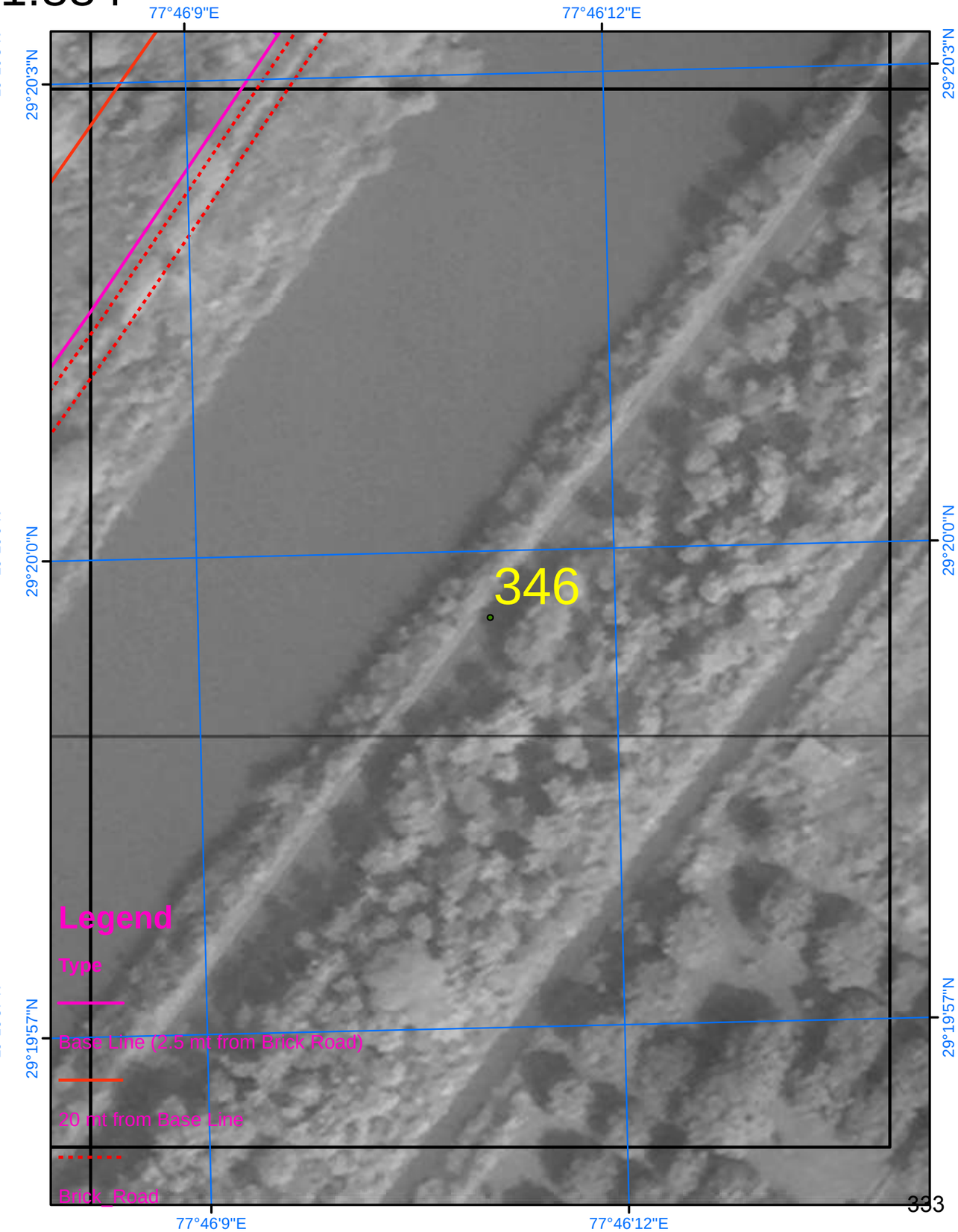
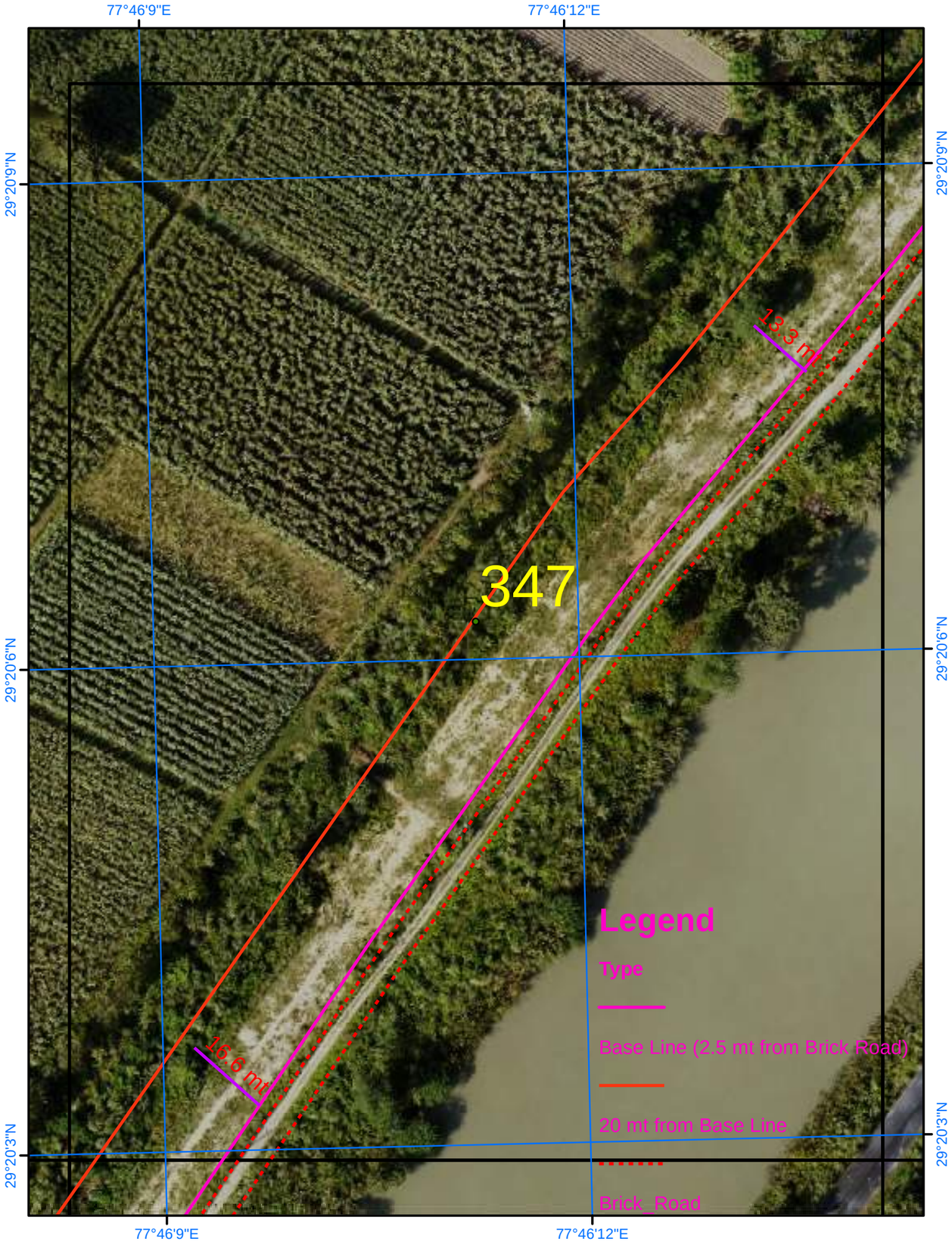


SURVEY OF INDIA

Scale 1:884

AREA_12_25

Drone Images Oct 2024



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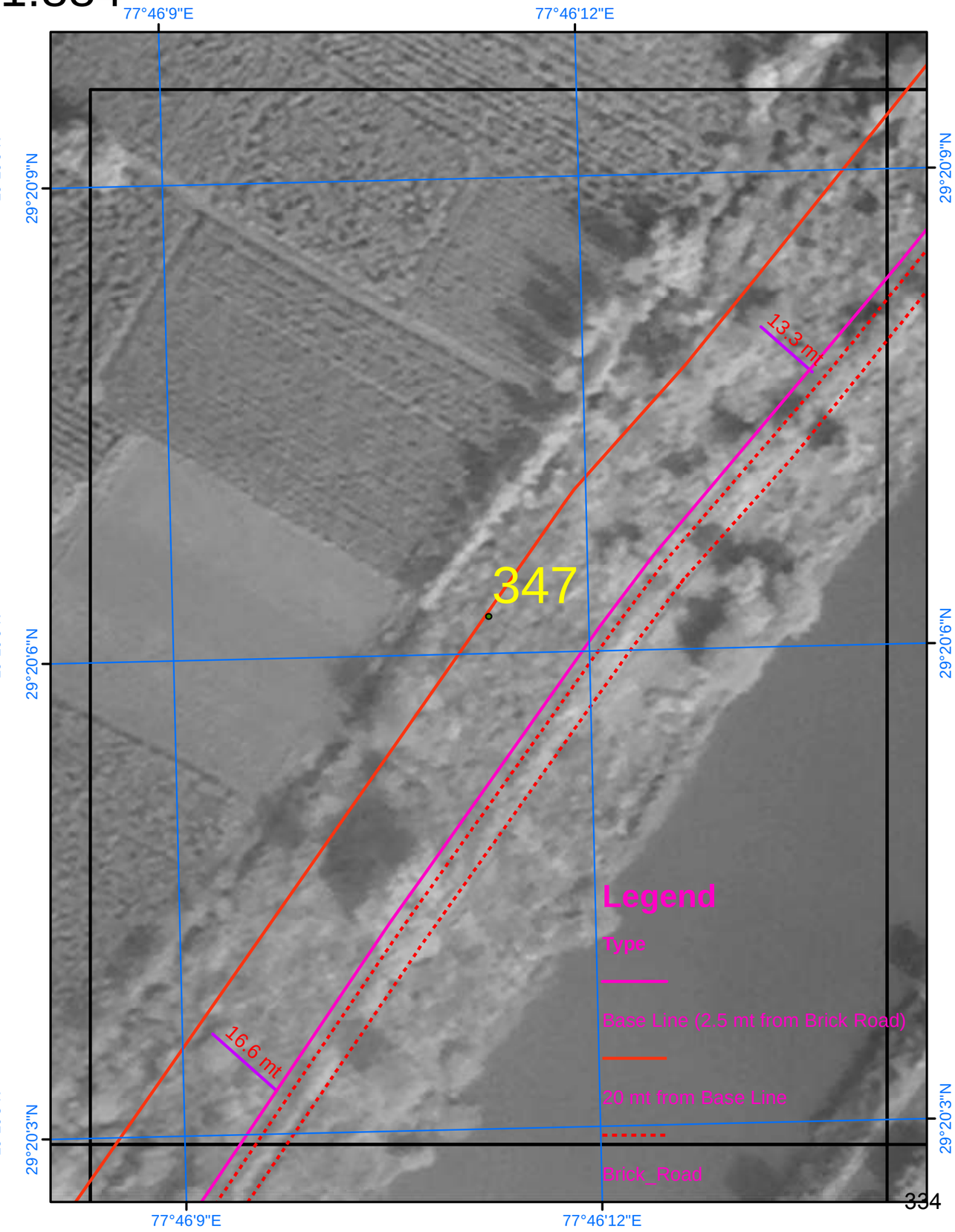

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Scale 1:884

AREA_12_26

Drone Images Oct 2024

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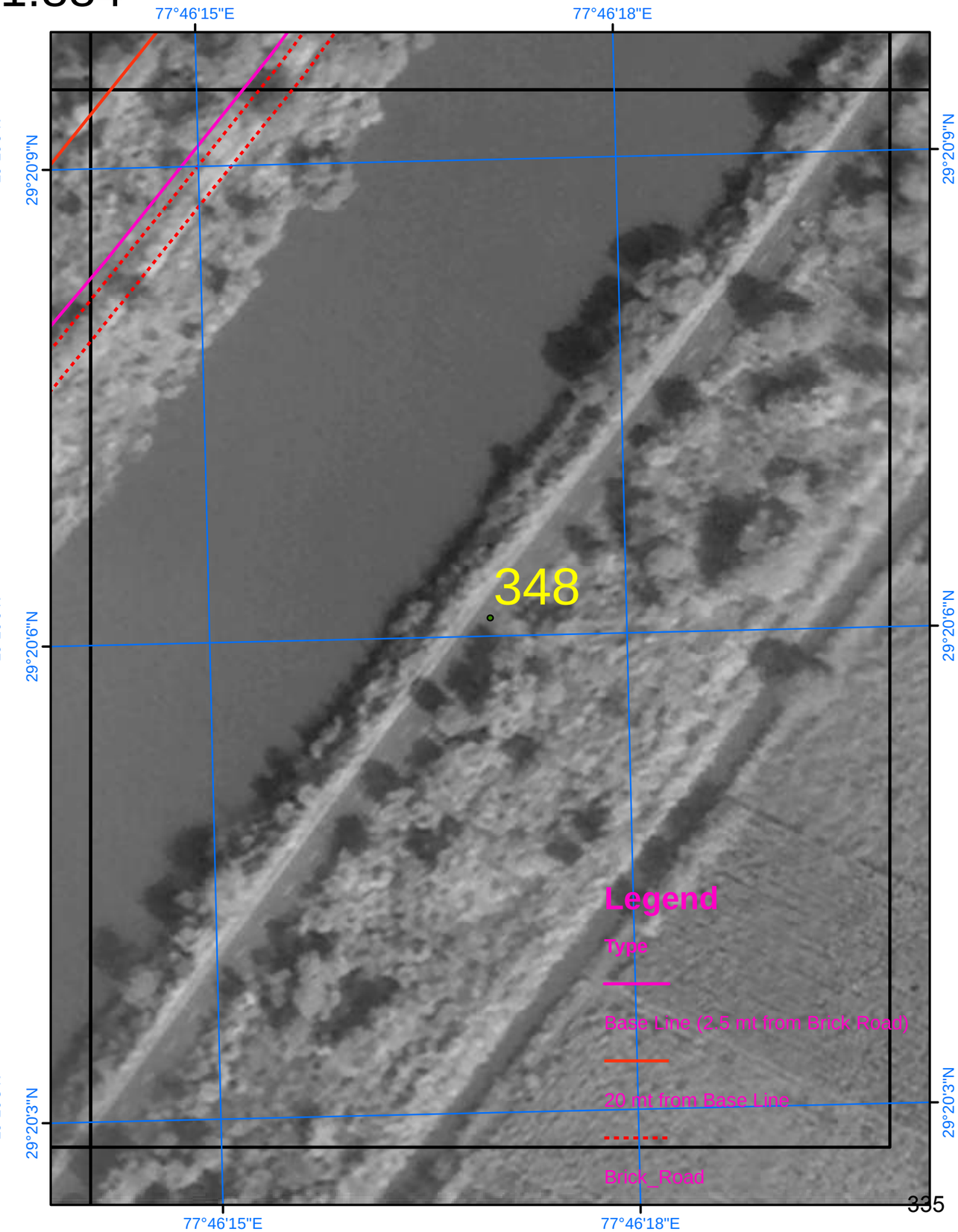

SURVEY OF INDIA

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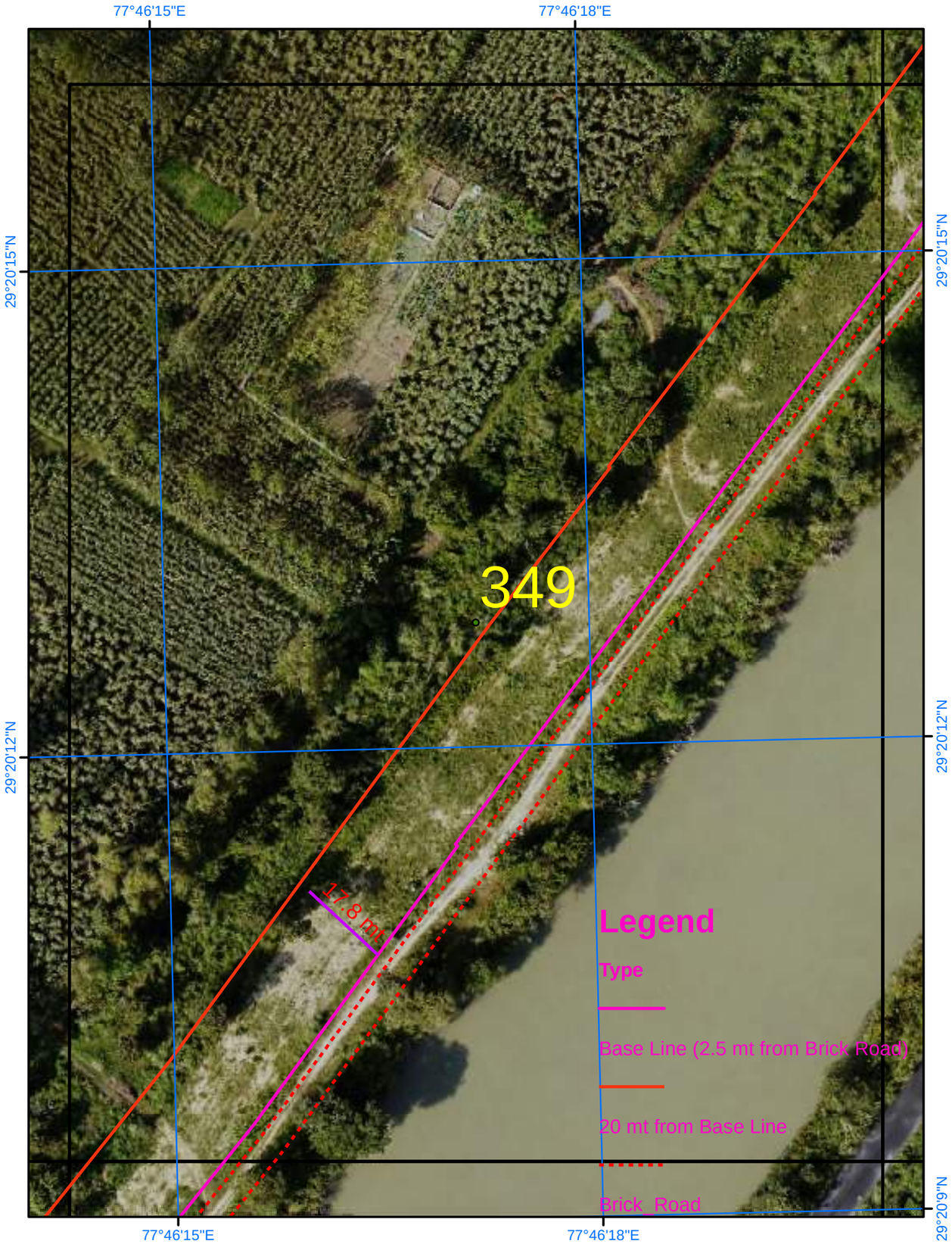
AREA_12_27

Drone Images Oct 2024



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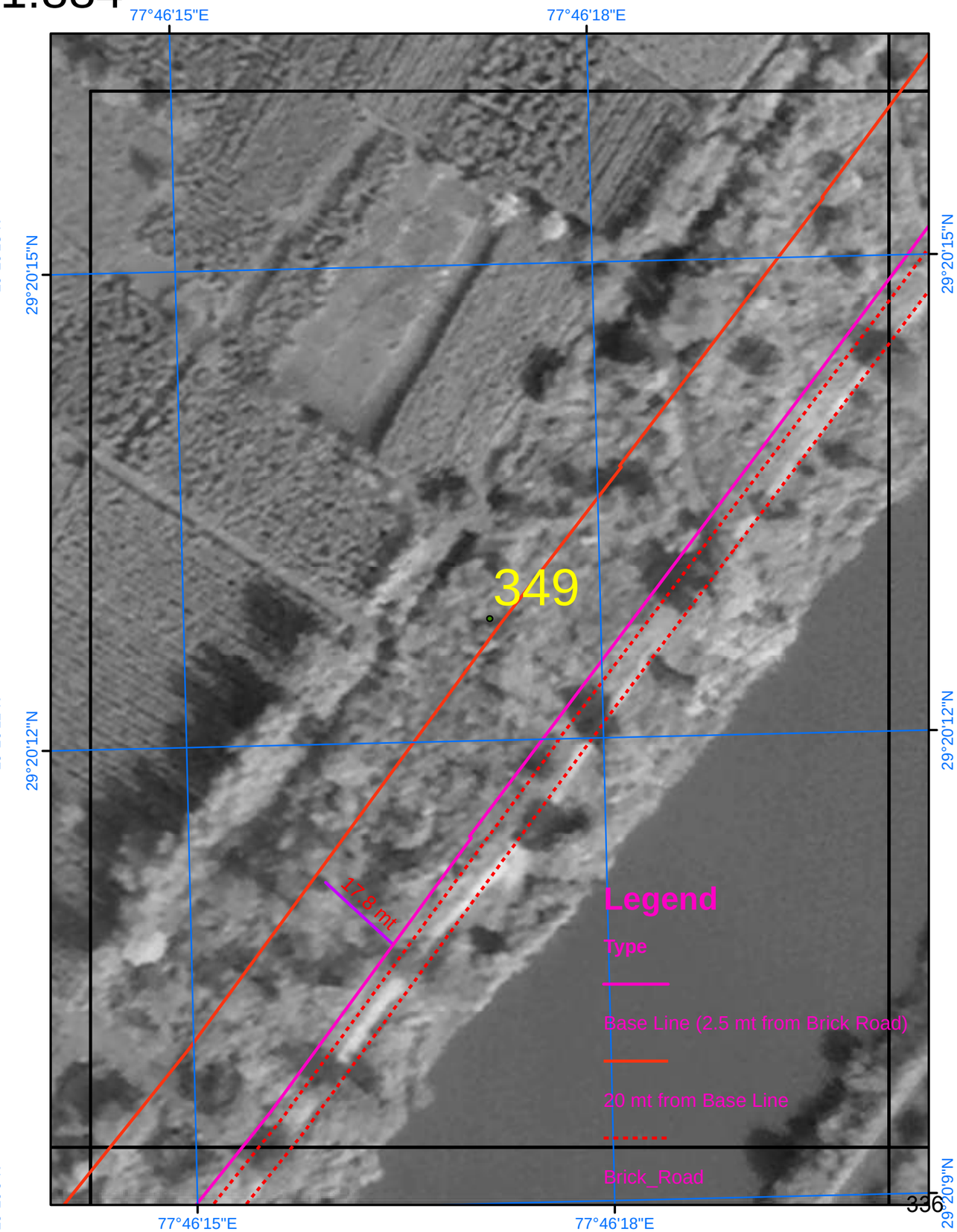


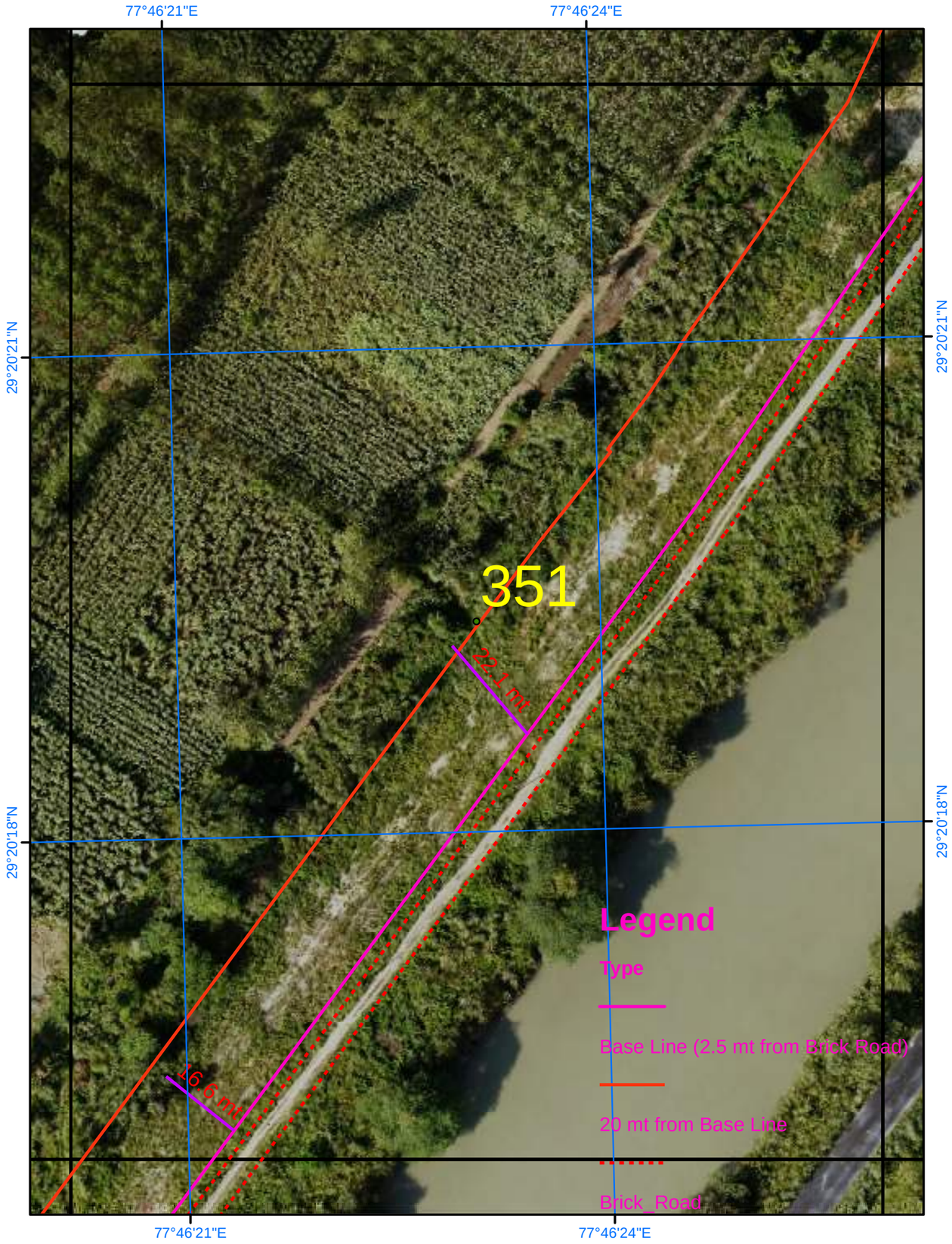
SURVEY OF INDIA

824

Scale 1:884

AREA_12_28

Drone Images Oct 2024



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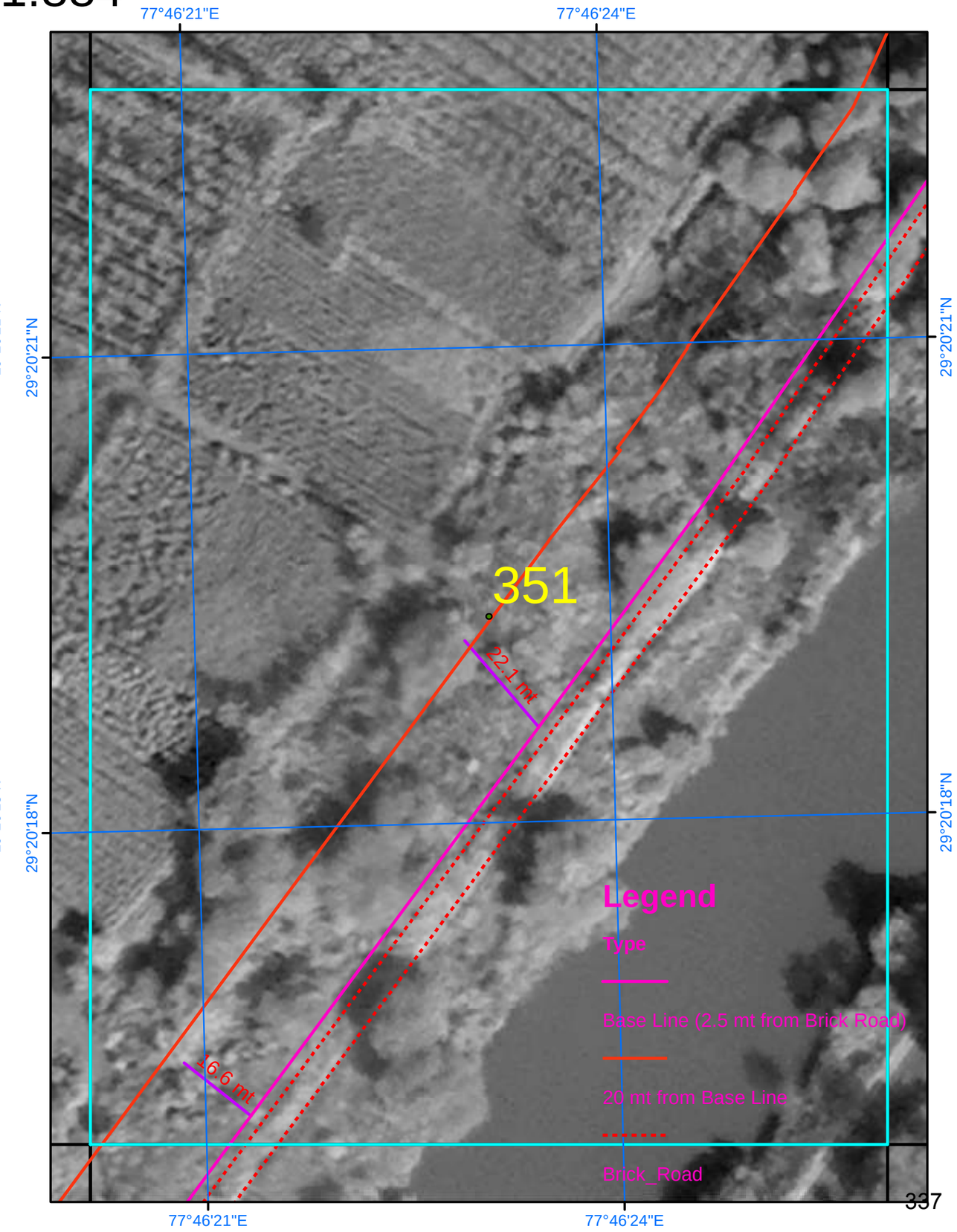


SURVEY OF INDIA

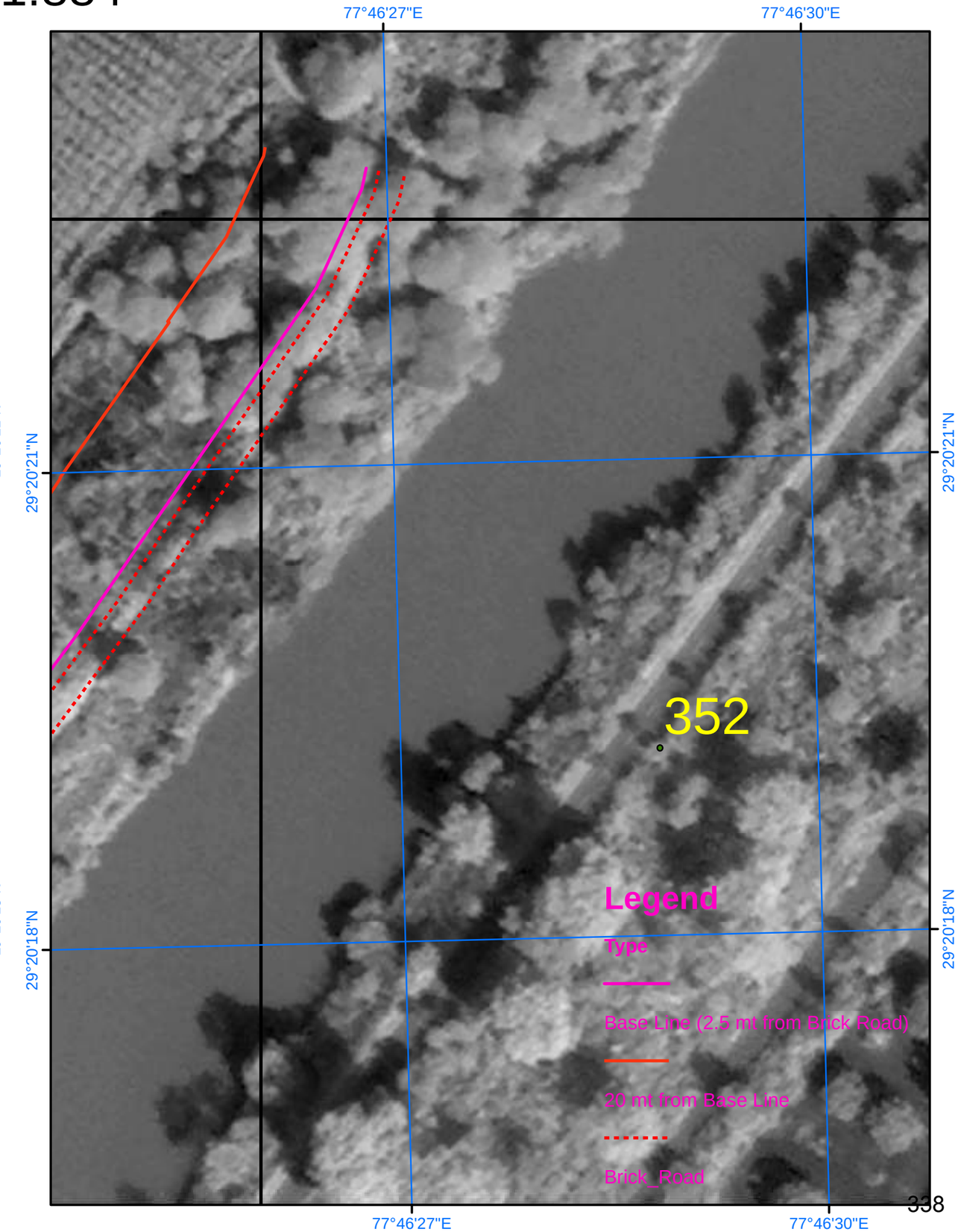
825

AREA_12_29

Scale 1:884

Drone Images Oct 2024

Satellite Images from NRSC of 2023



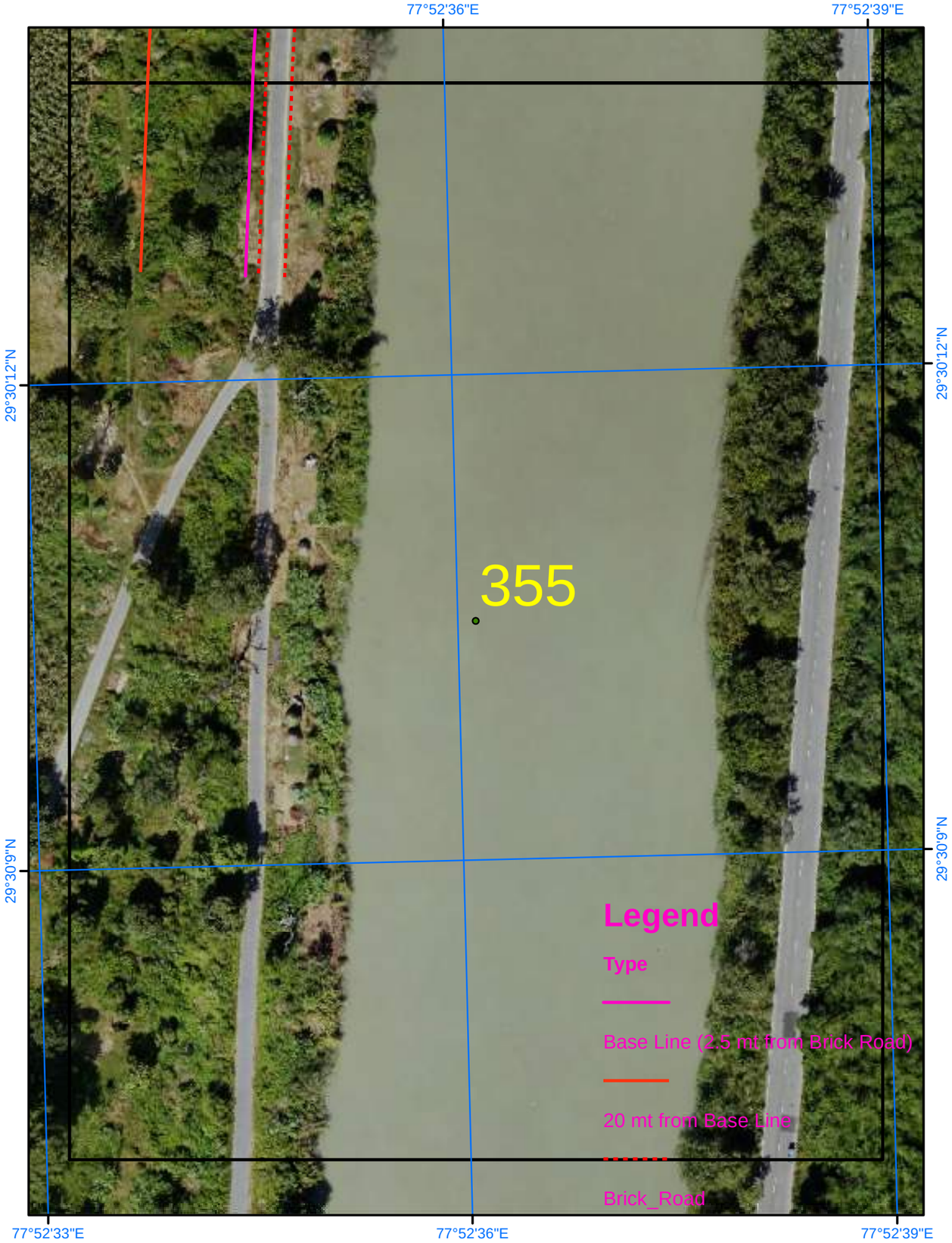
SURVEY OF INDIA

826

Scale 1:884

AREA_13_01

Drone Images Oct 2024



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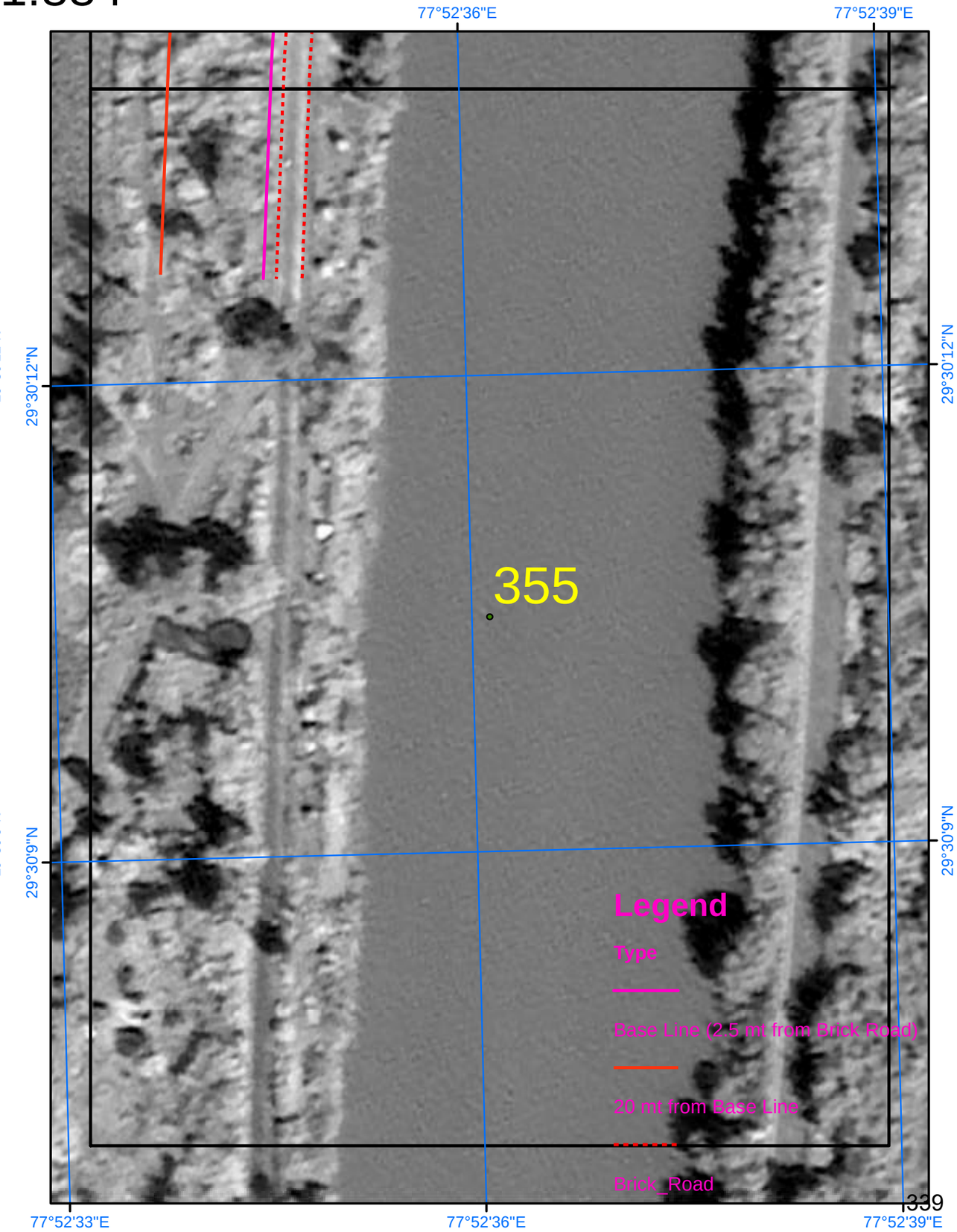

SURVEY OF INDIA

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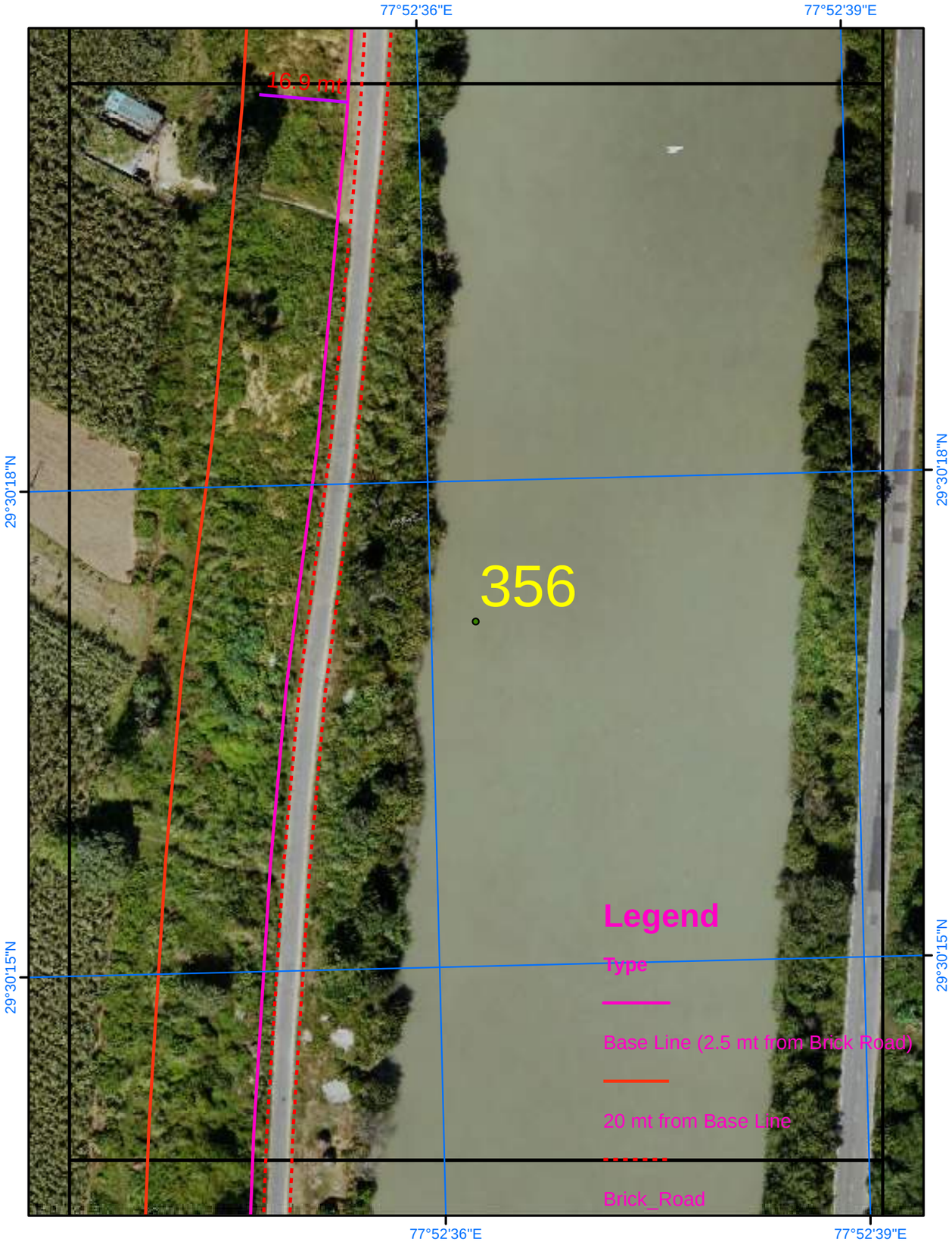
Scale 1:884

AREA_13_02

Drone Images Oct 2024



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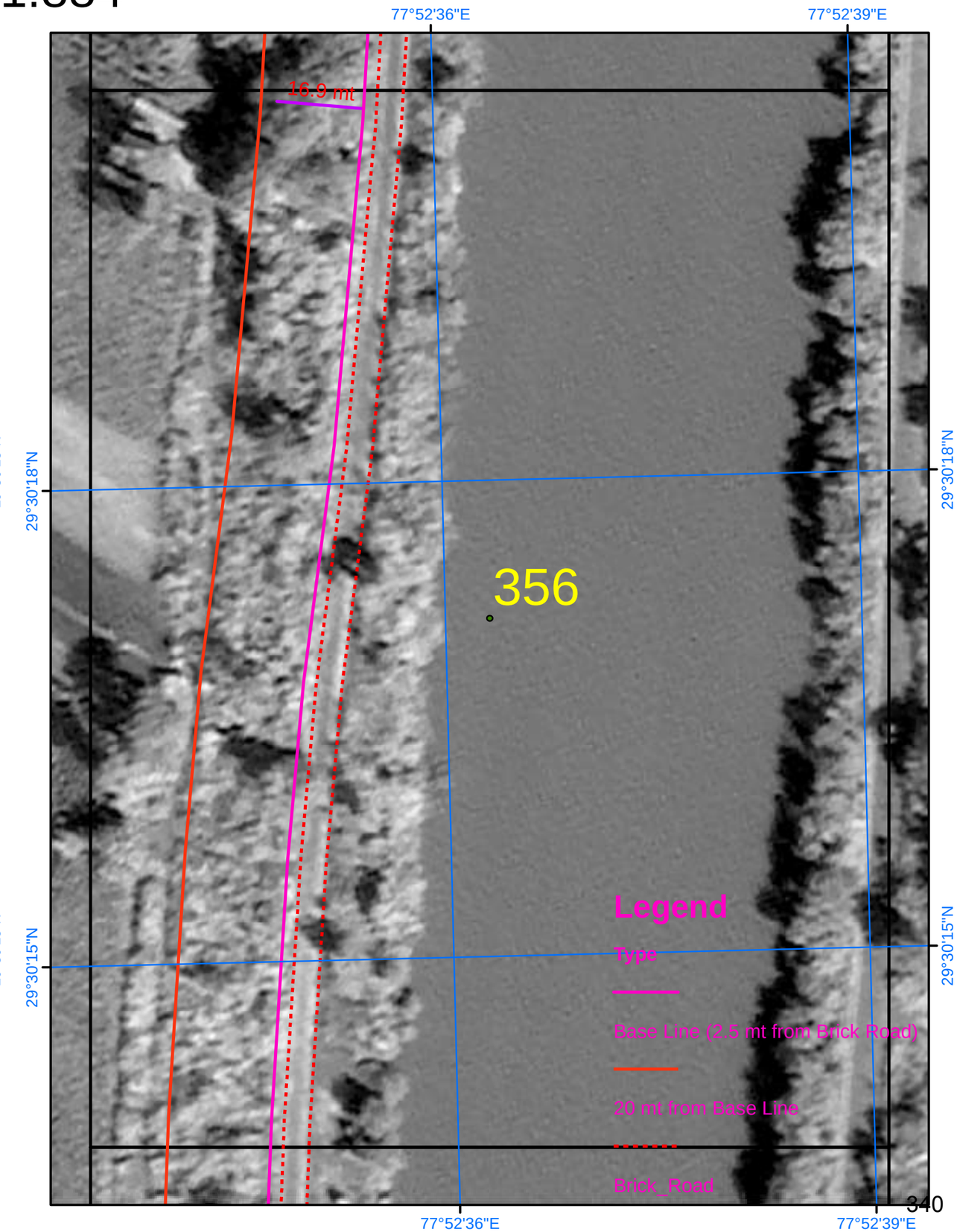


SURVEY OF INDIA

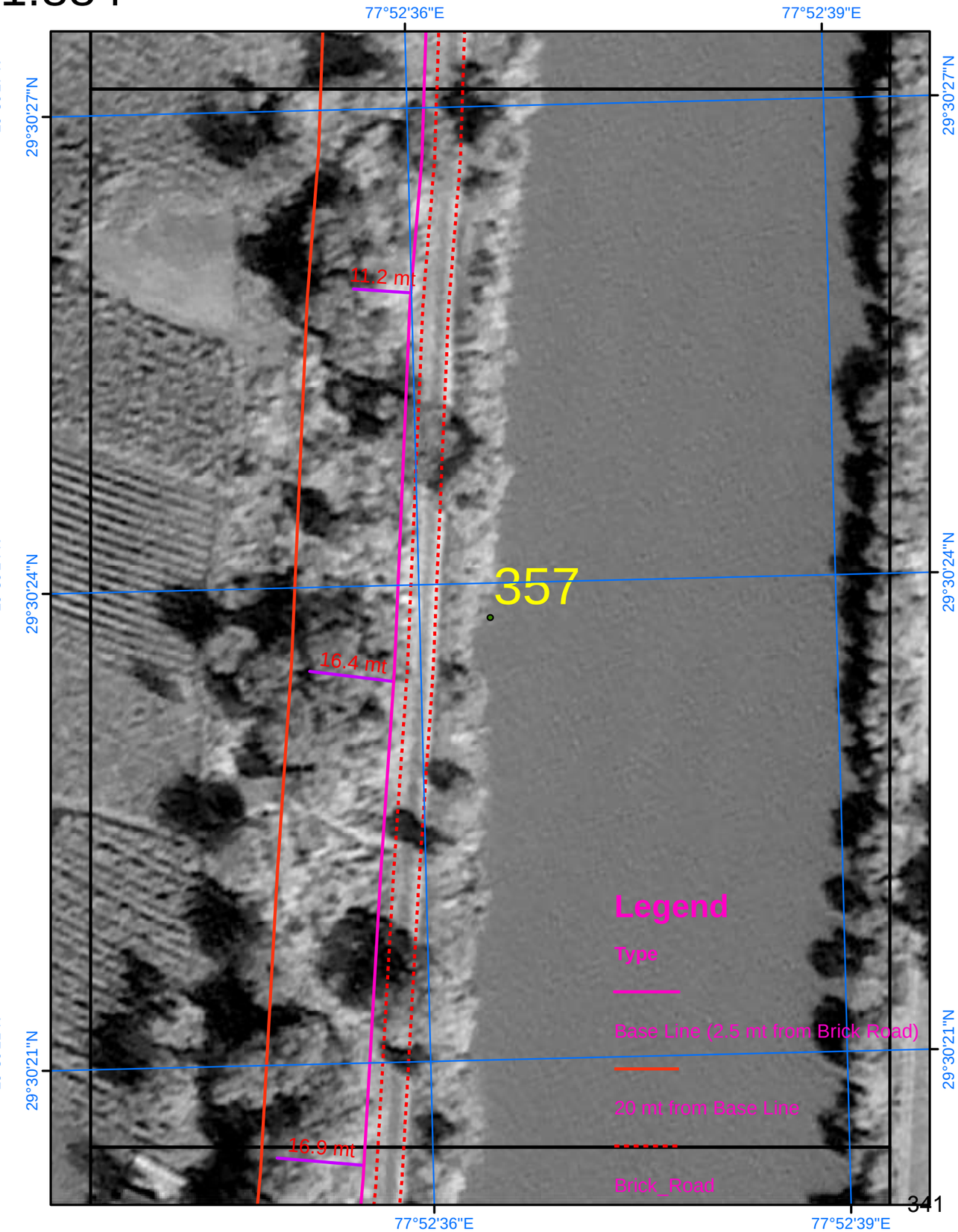
828

Scale 1:884

AREA_13_03

Drone Images Oct 2024

Satellite Images from NRSC of 2023



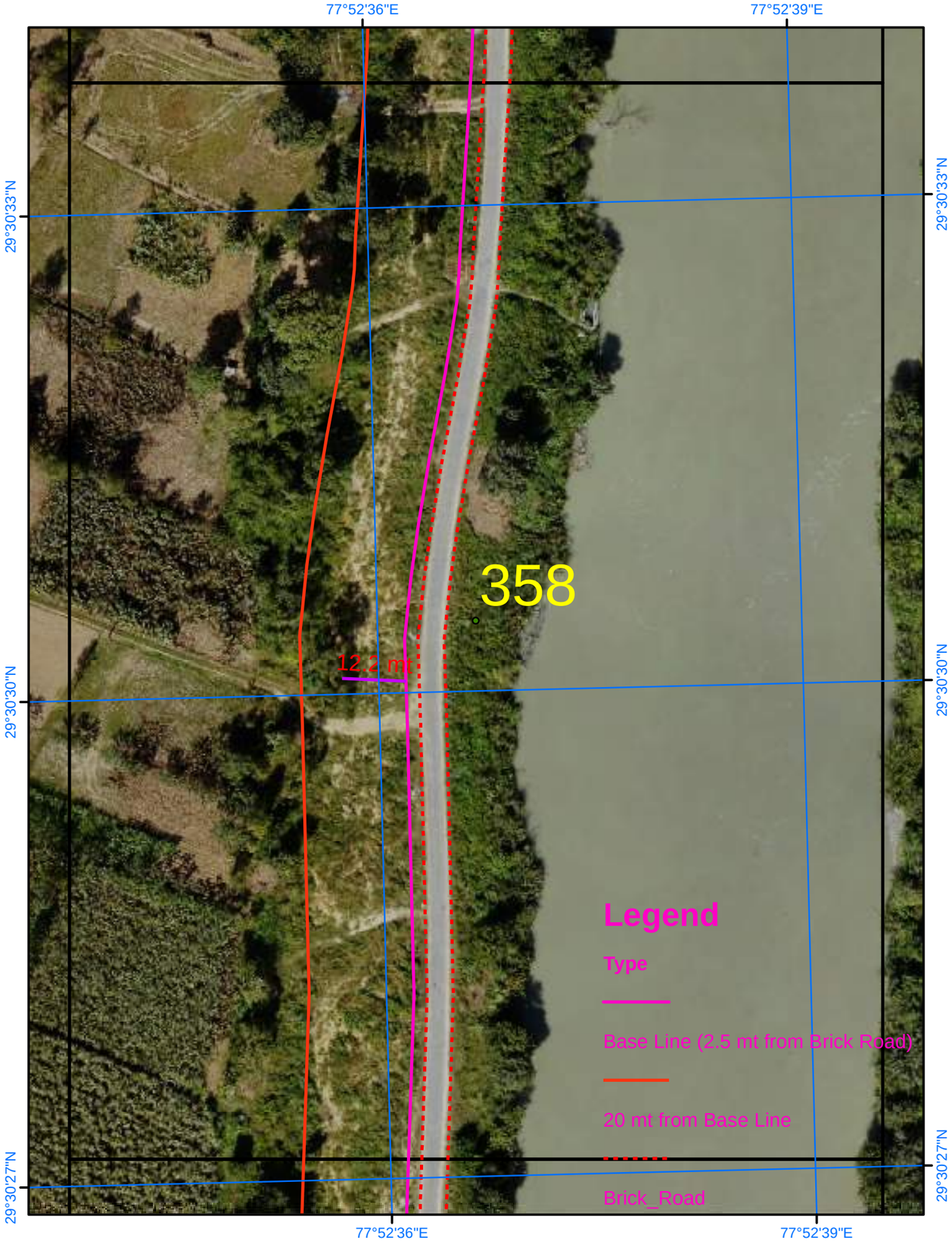
SURVEY OF INDIA

829

Scale 1:884

AREA_13_04

Drone Images Oct 2024



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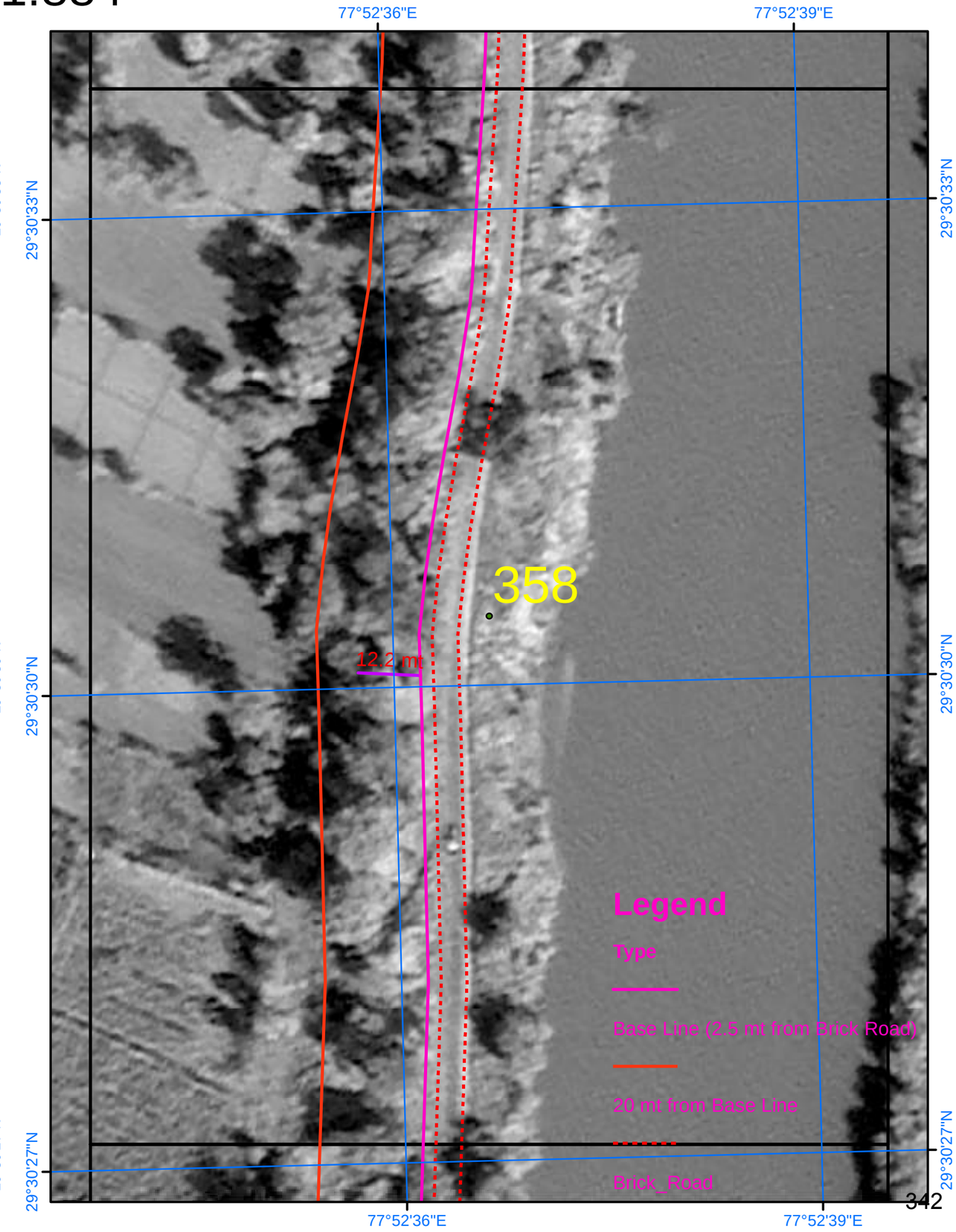

SURVEY OF INDIA

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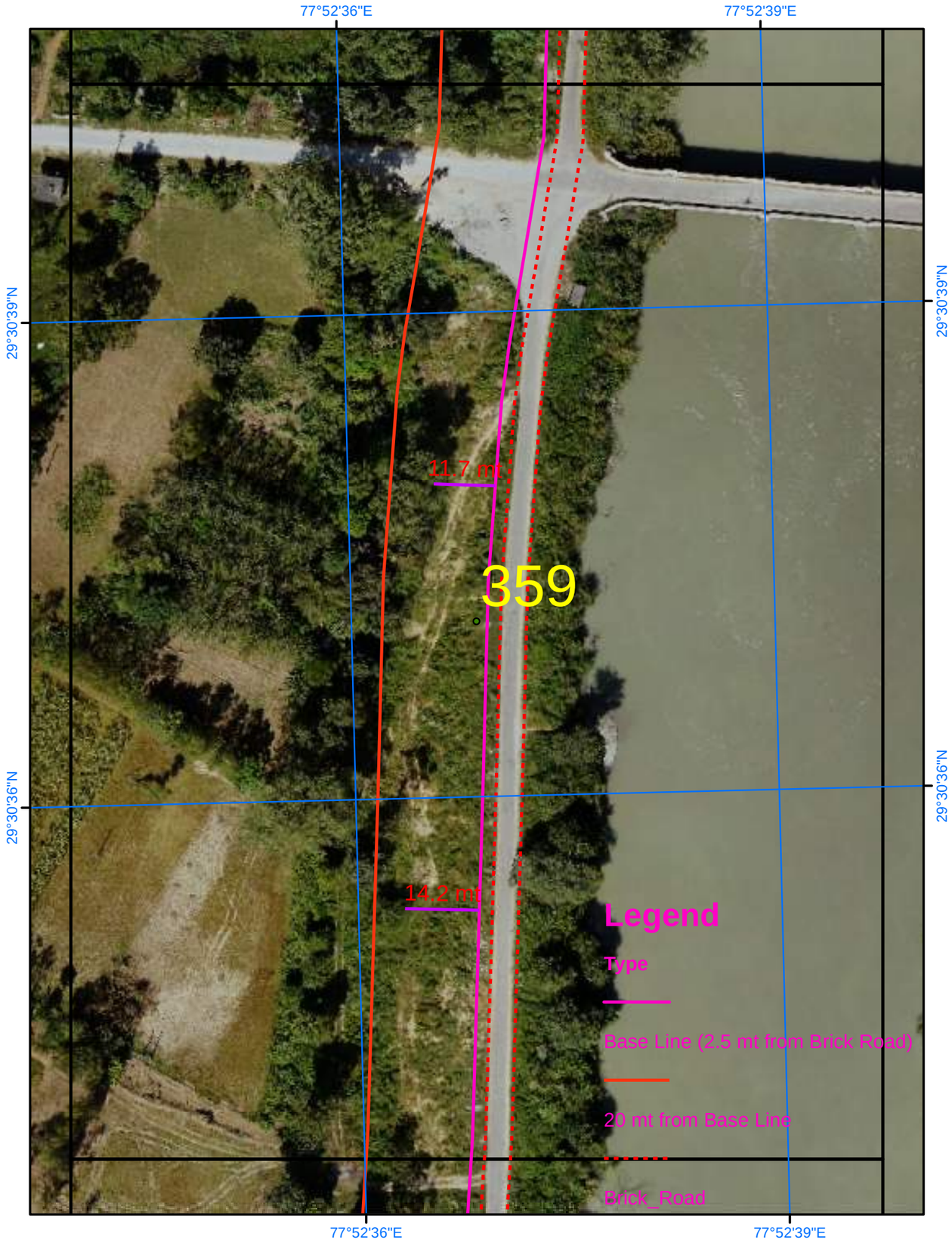
AREA_13_05

Drone Images Oct 2024



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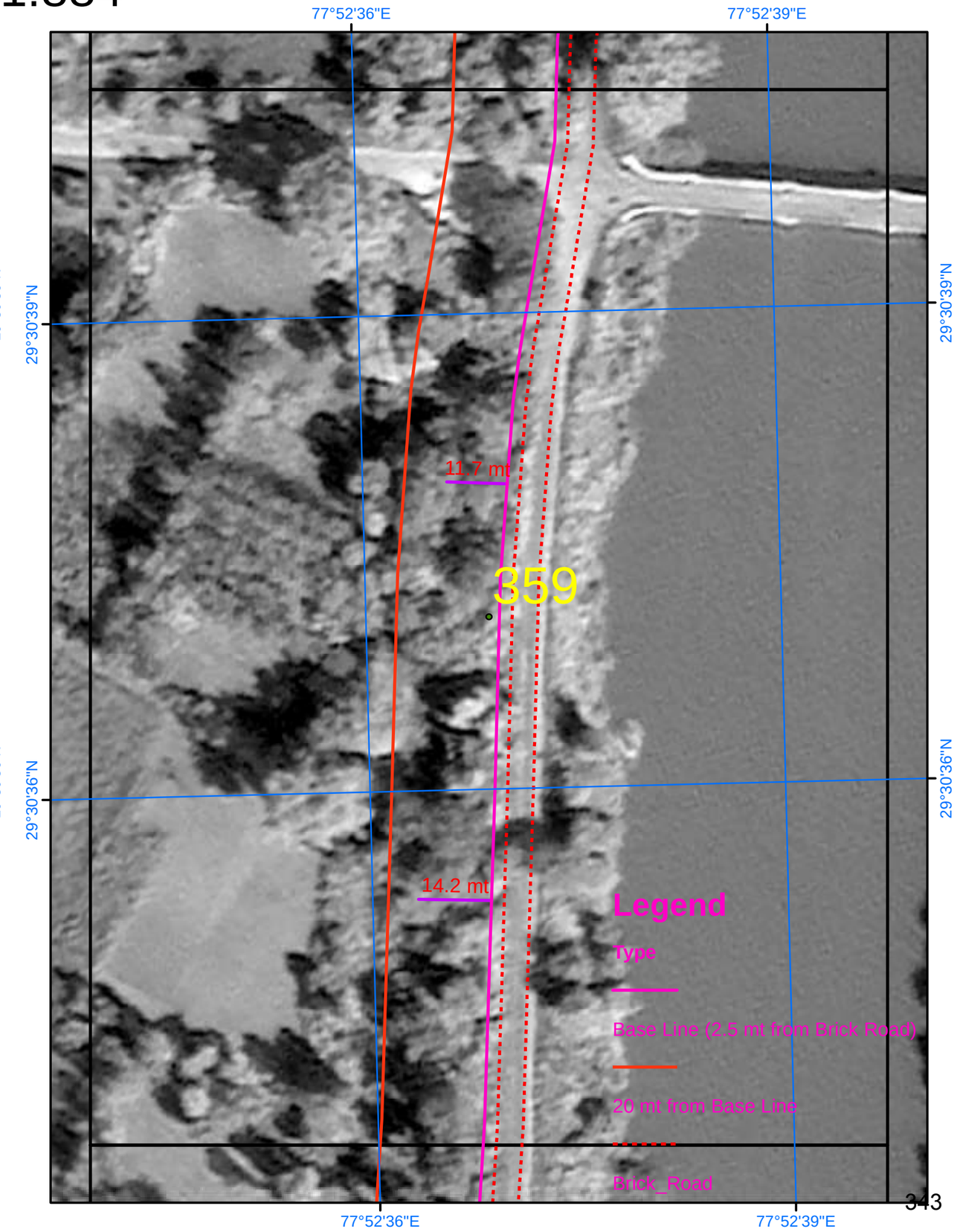
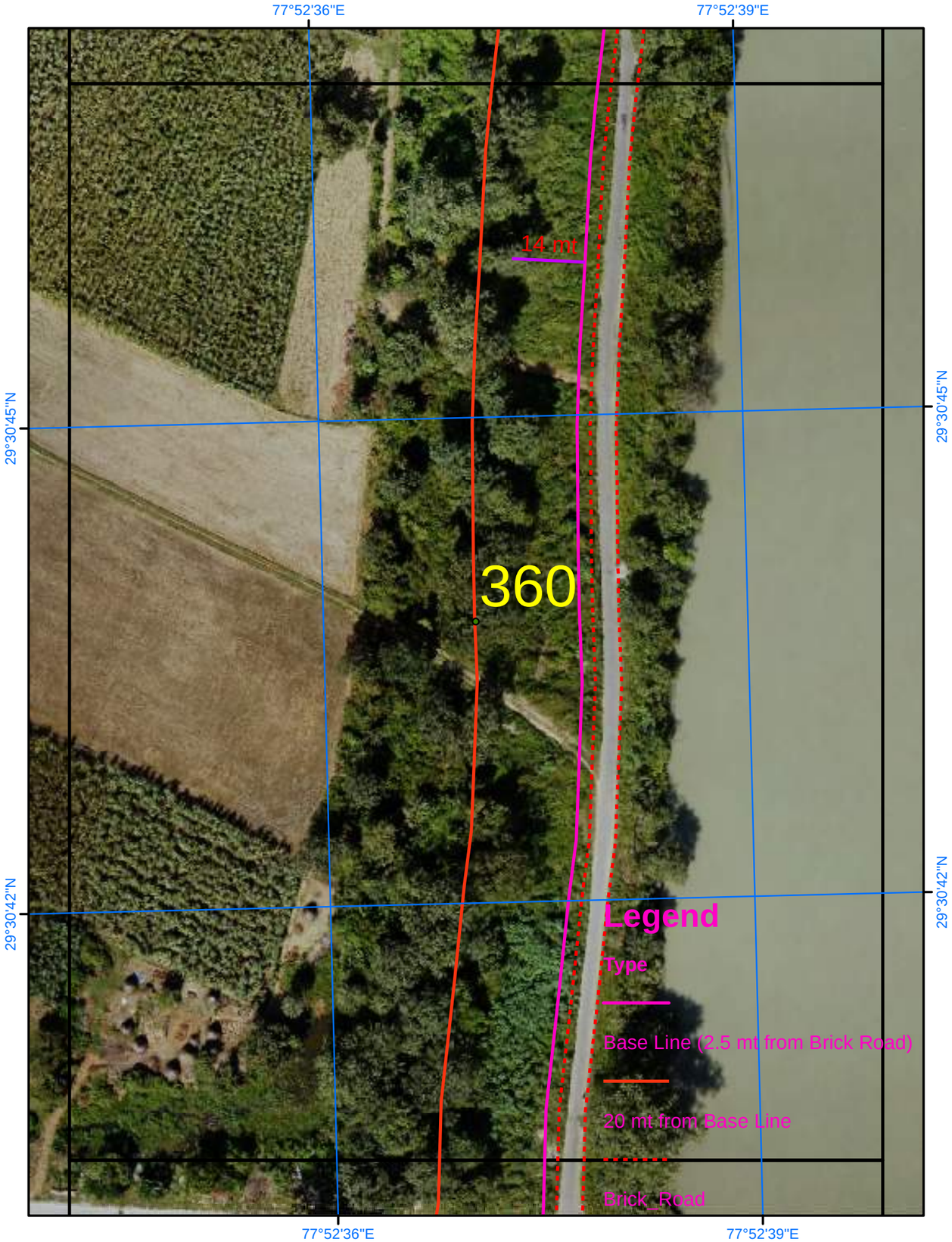


SURVEY OF INDIA

Scale 1:884

AREA_13_06

Drone Images Oct 2024



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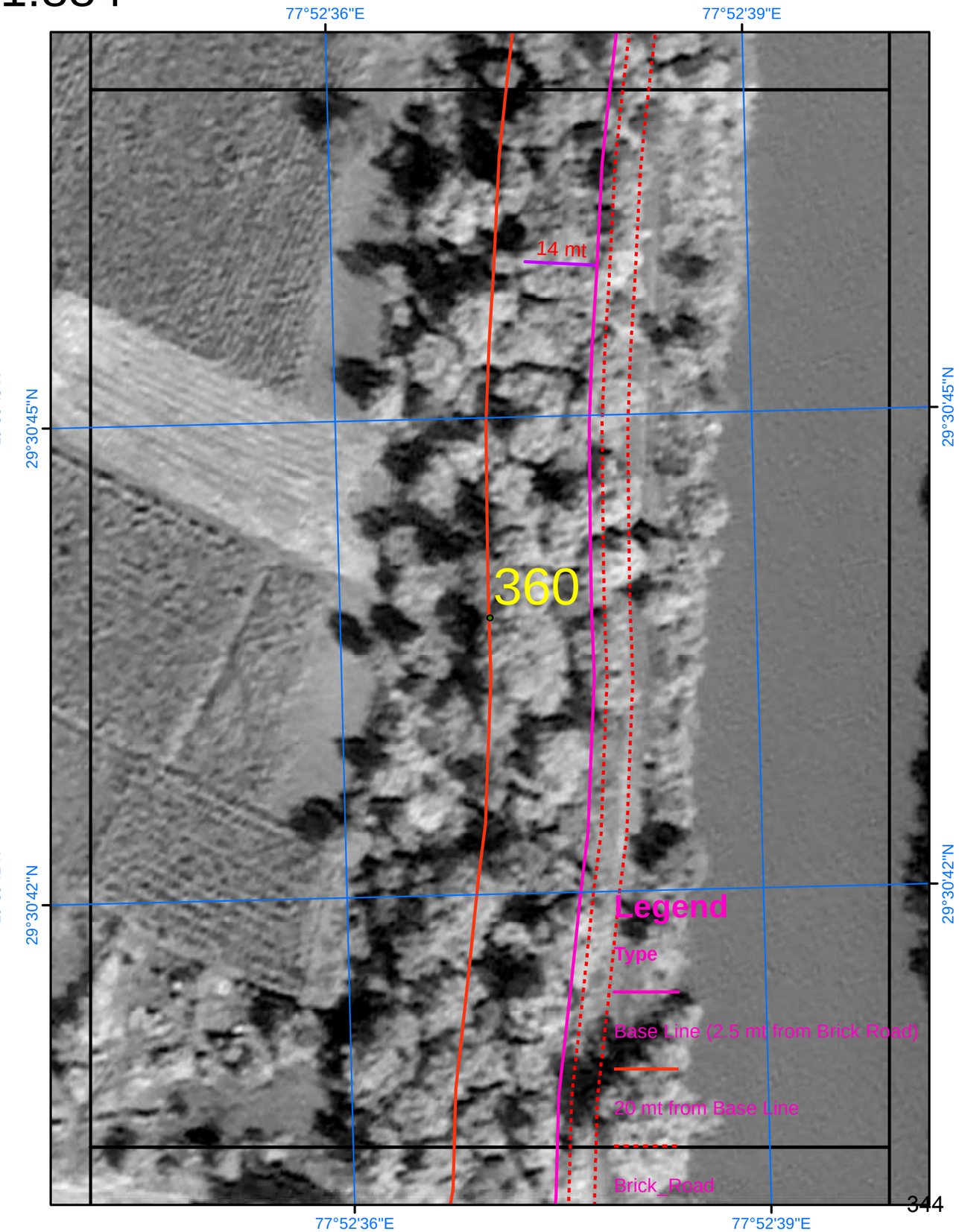


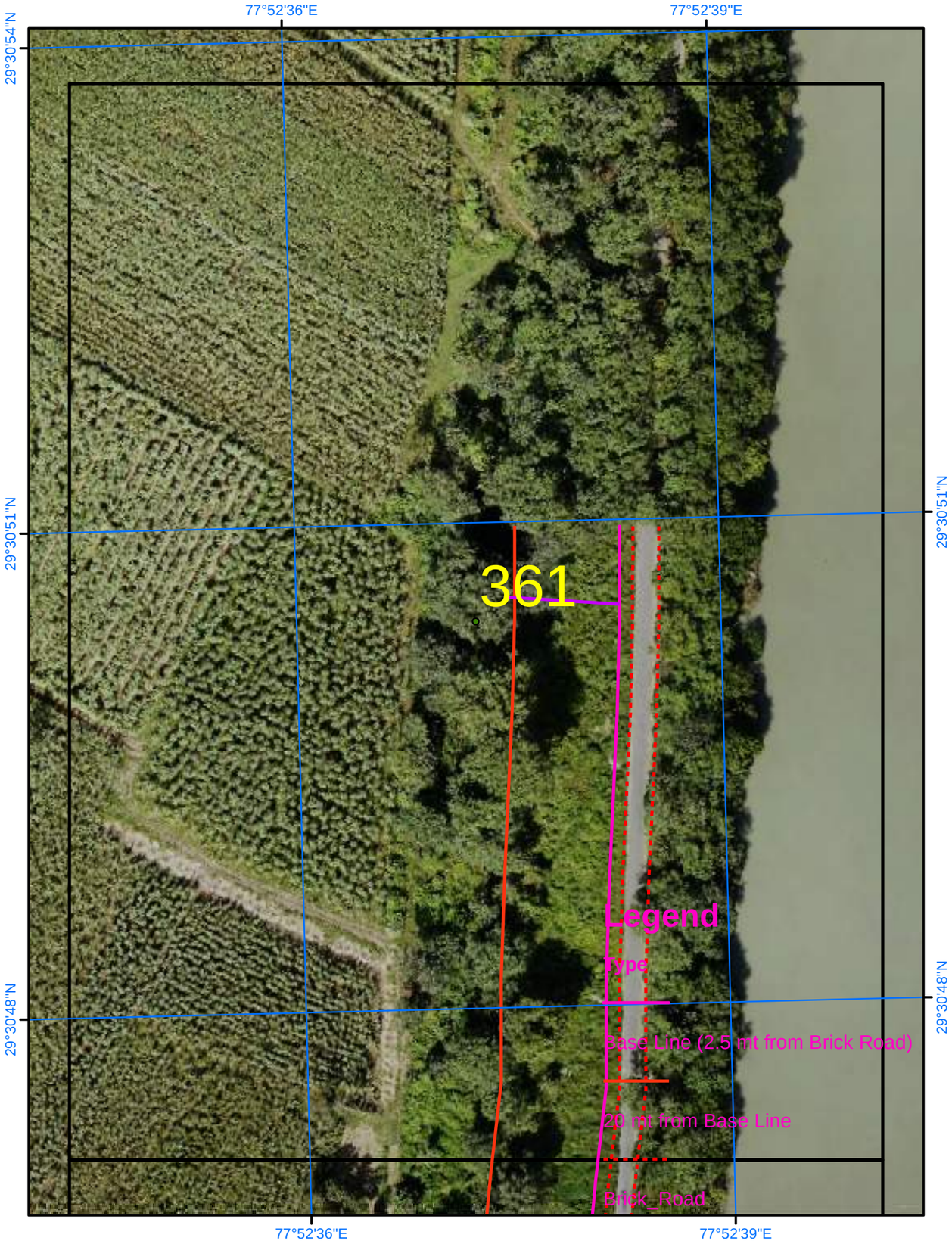
SURVEY OF INDIA

832

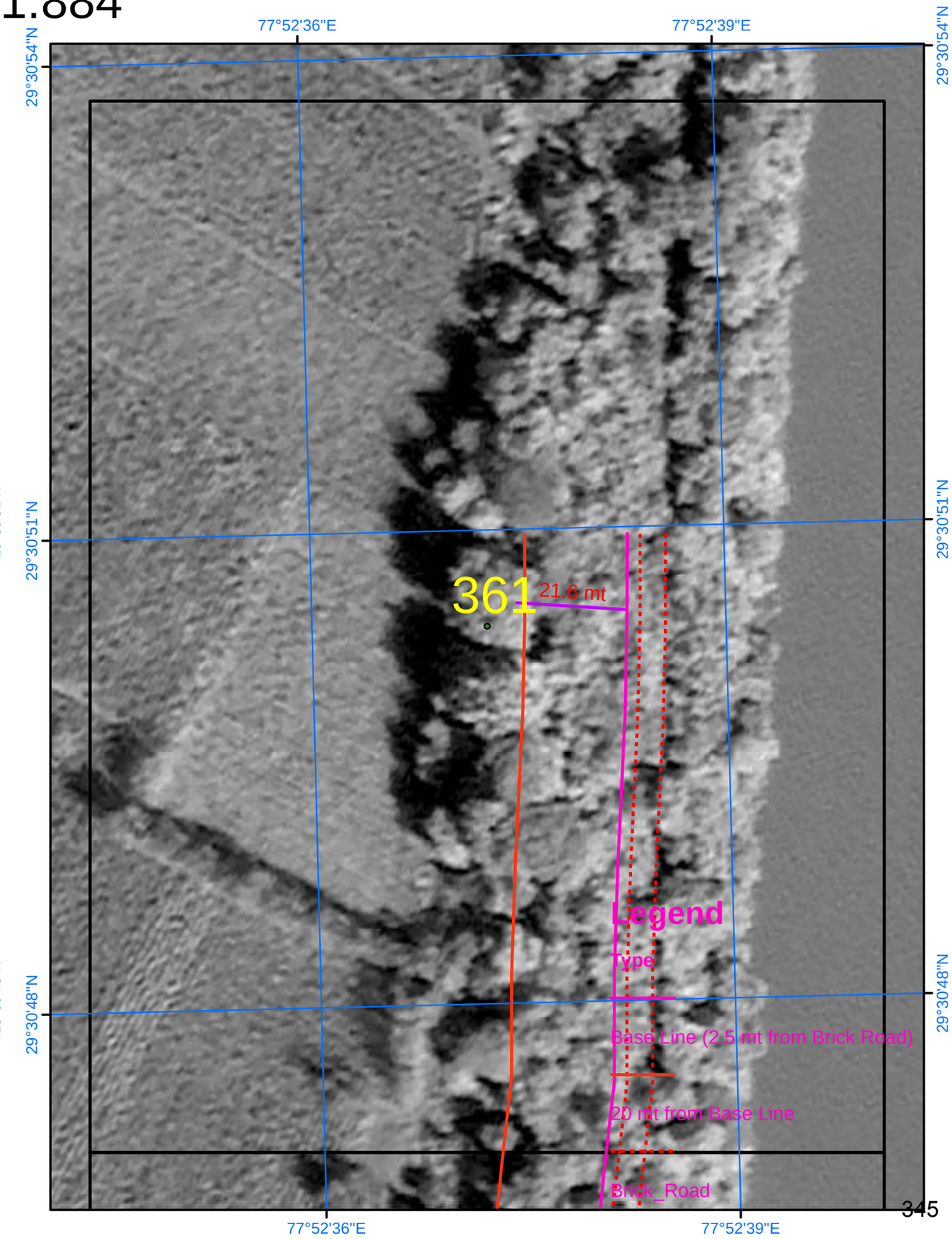
Scale 1:884

AREA_13_07

Drone Images Oct 2024



Satellite Images from NRSC of 2023



SURVEY OF INDIA

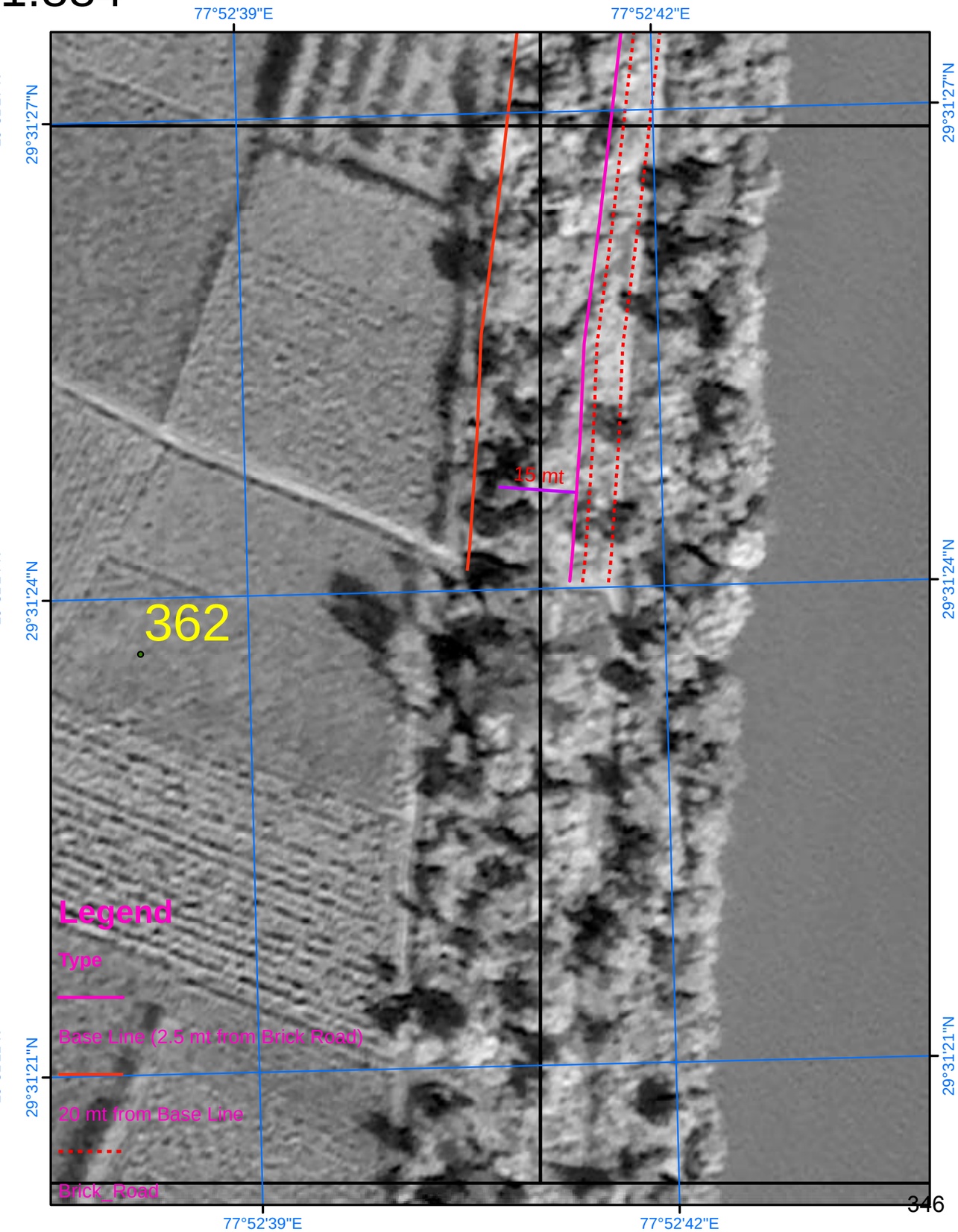
833

Scale 1:884

AREA_14_01

Drone Images Oct 2024

Satellite Images from NRSC of 2023



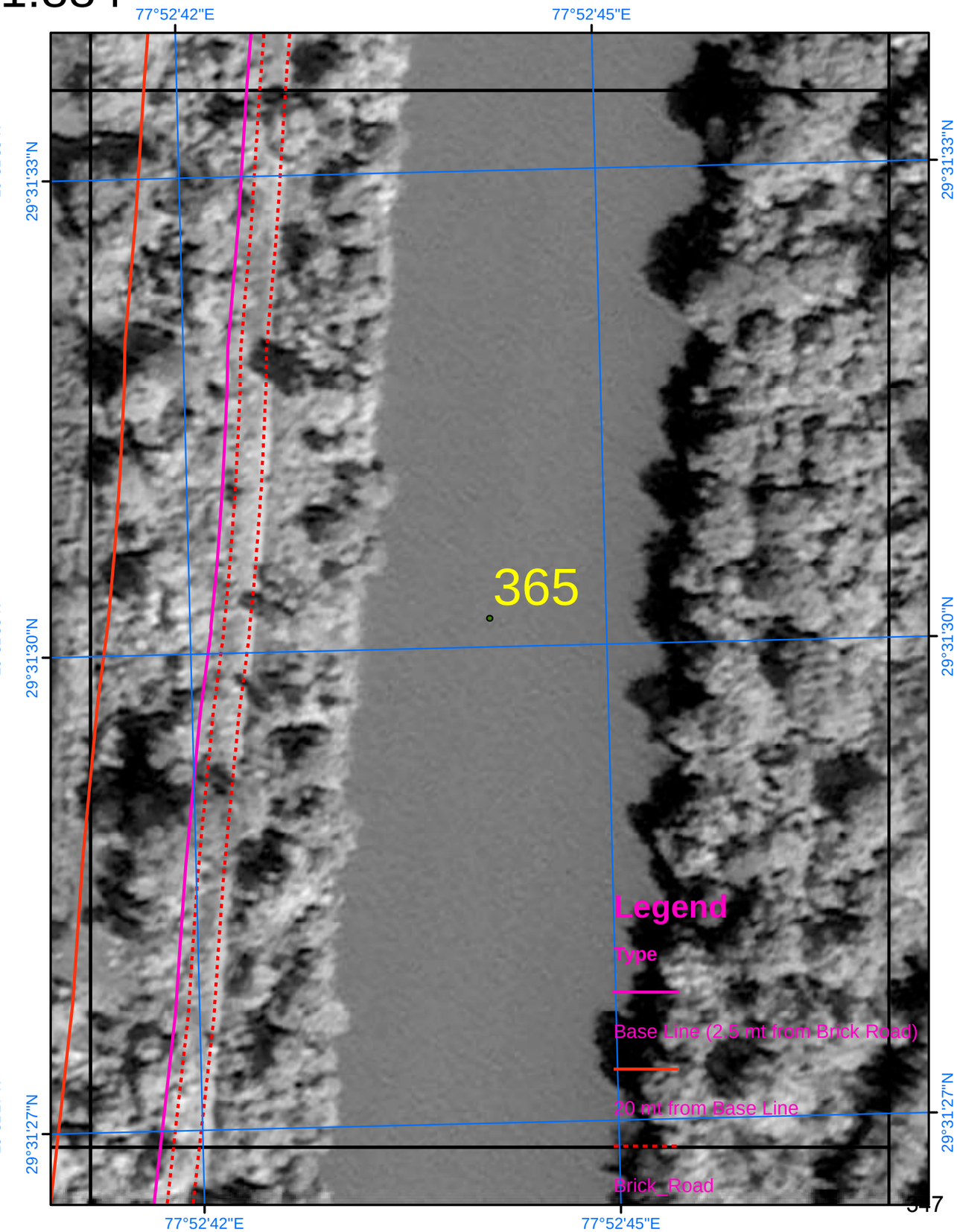
SURVEY OF INDIA

Scale 1:884

AREA_14_02

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

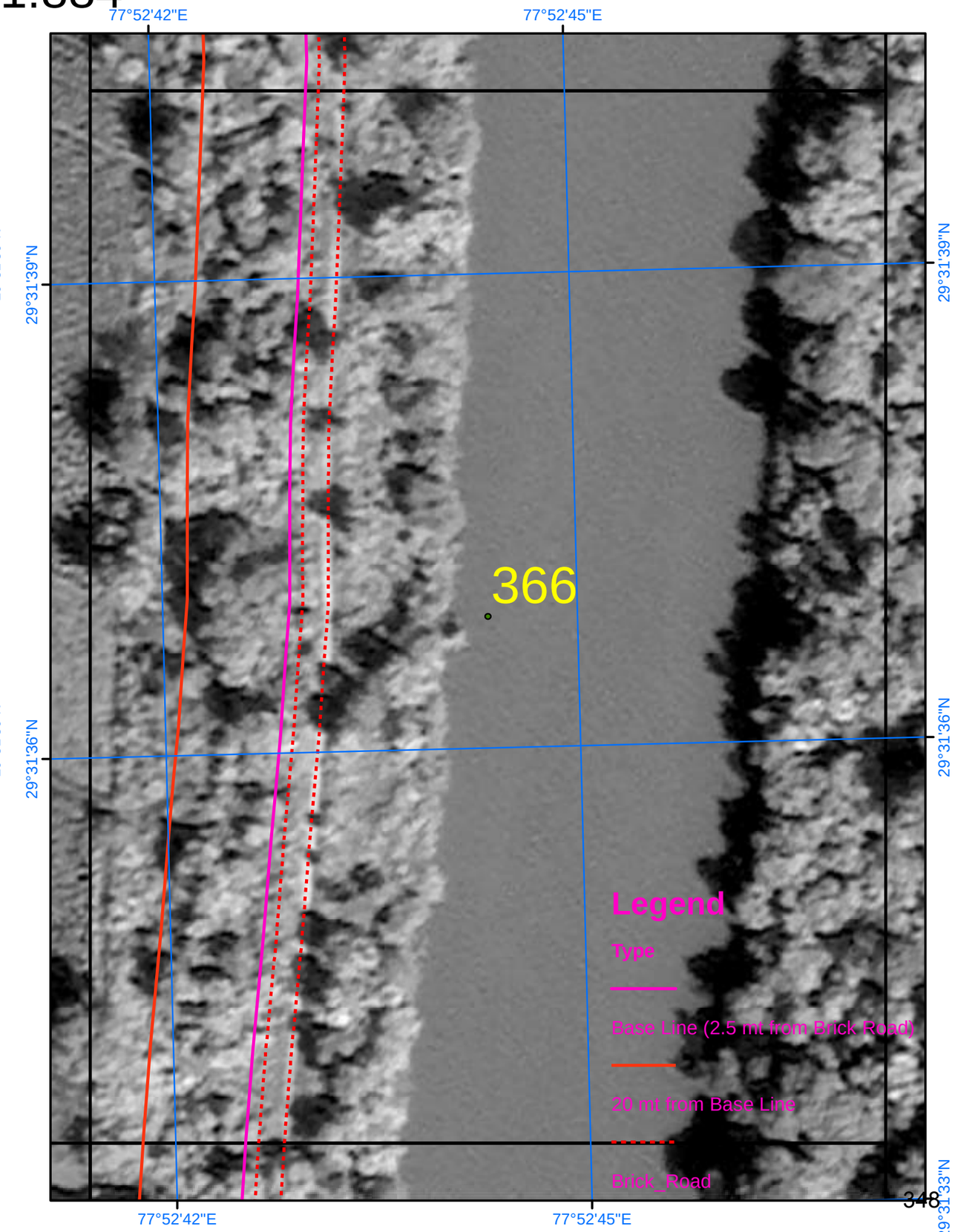
835

AREA_14_03

Scale 1:884

Drone Images Oct 2024

Satellite Images from NRSC of 2023



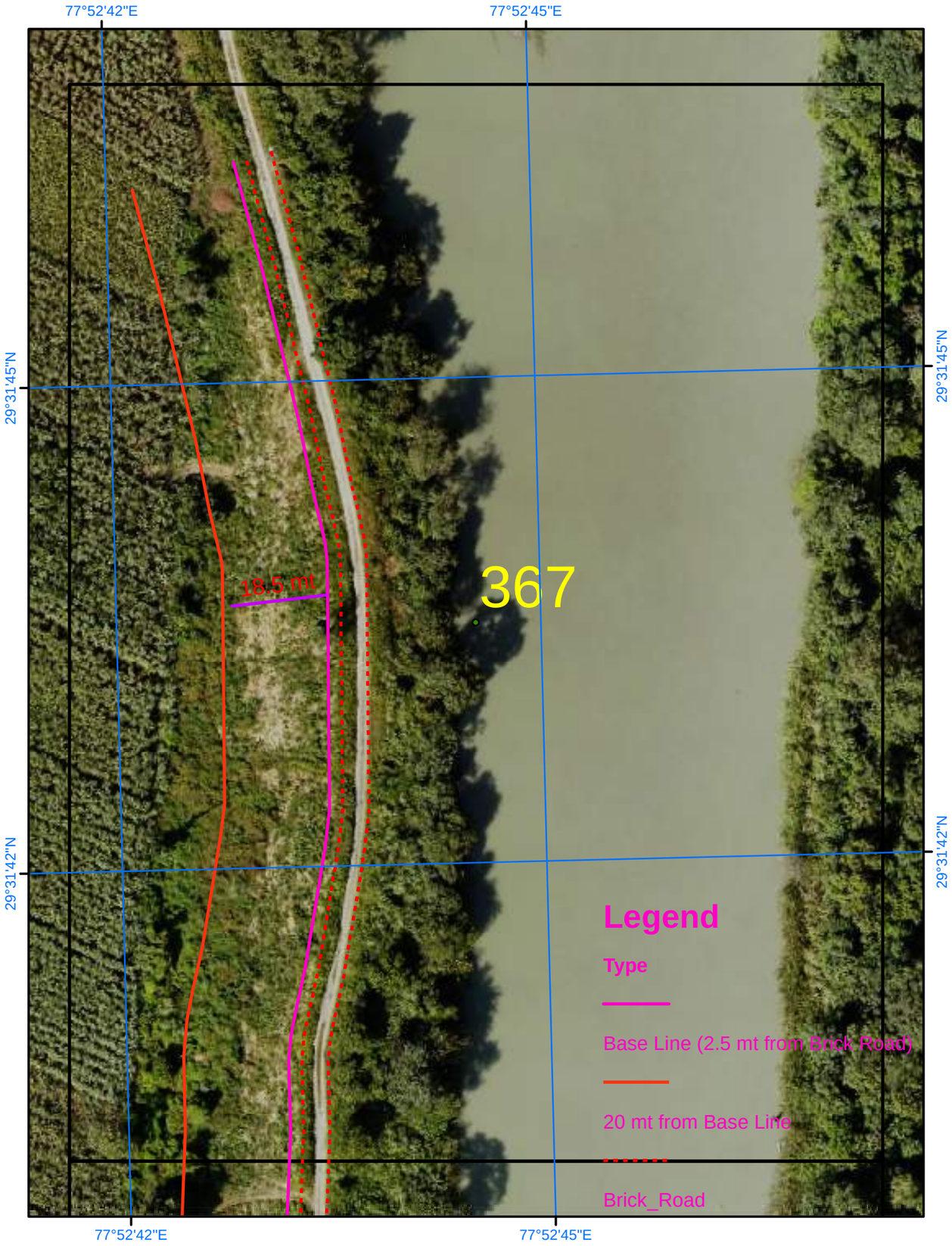
SURVEY OF INDIA

836

Scale 1:884

AREA_14_04

Drone Images Oct 2024



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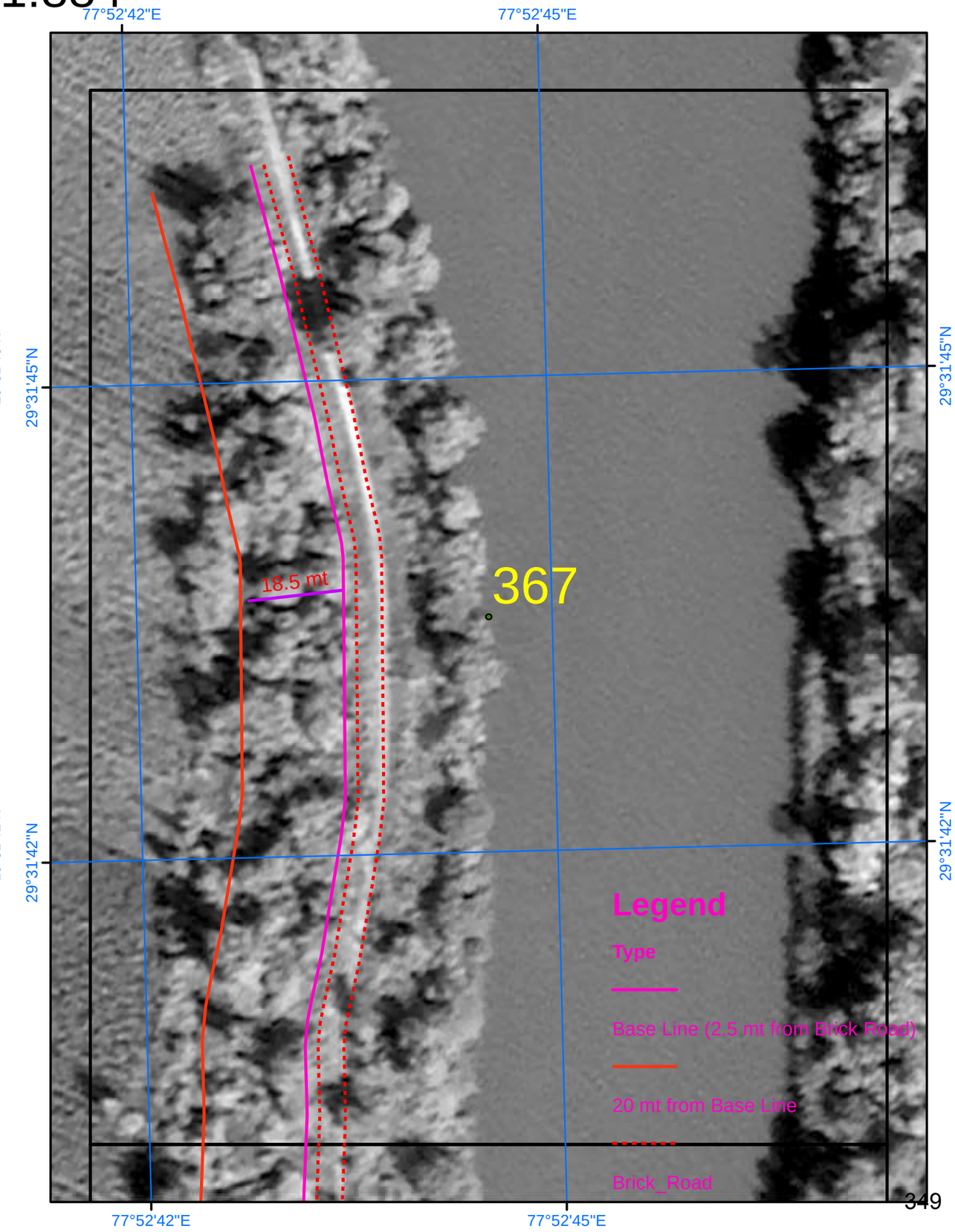


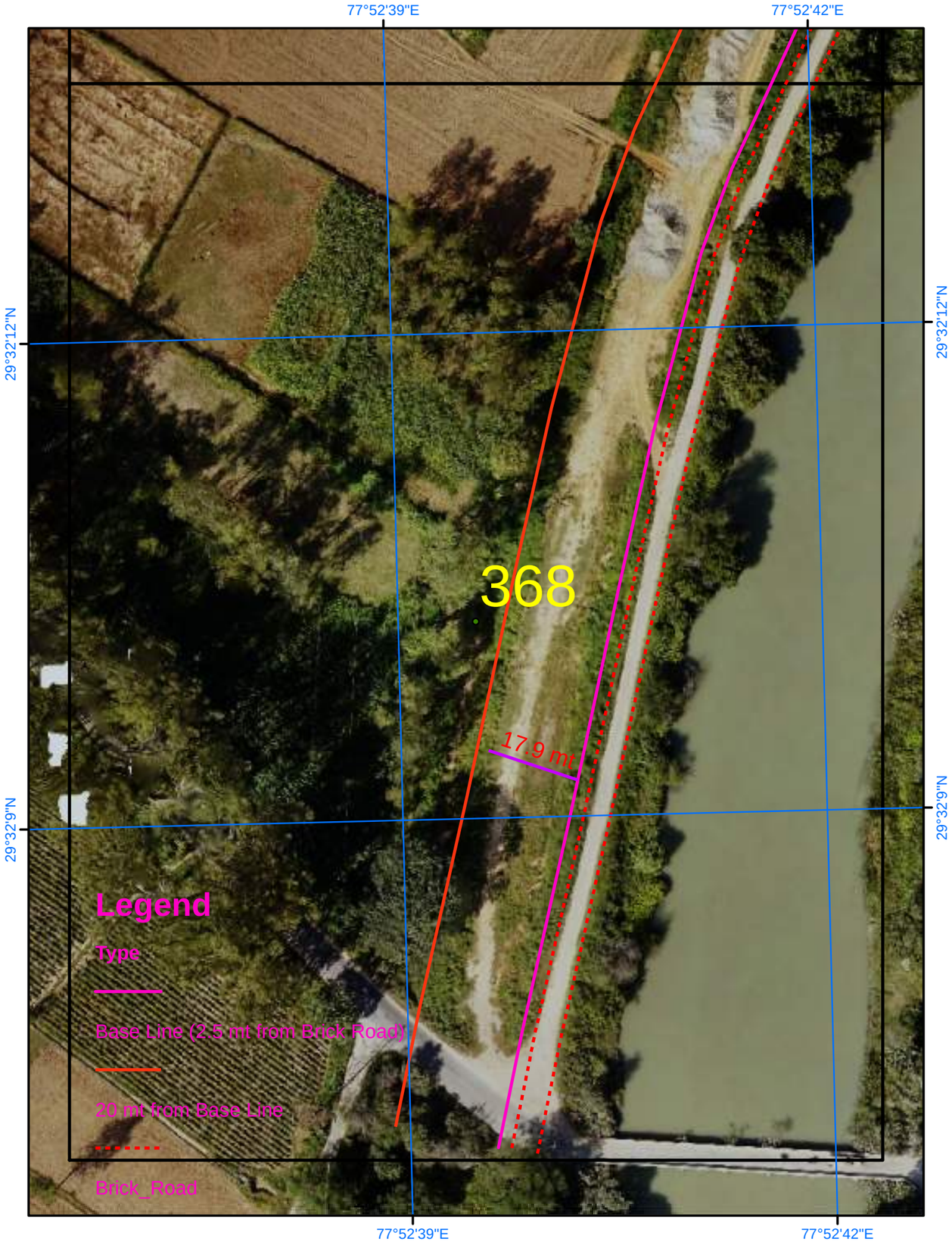
SURVEY OF INDIA

837

Scale 1:884

AREA_15_01

Drone Images Oct 2024



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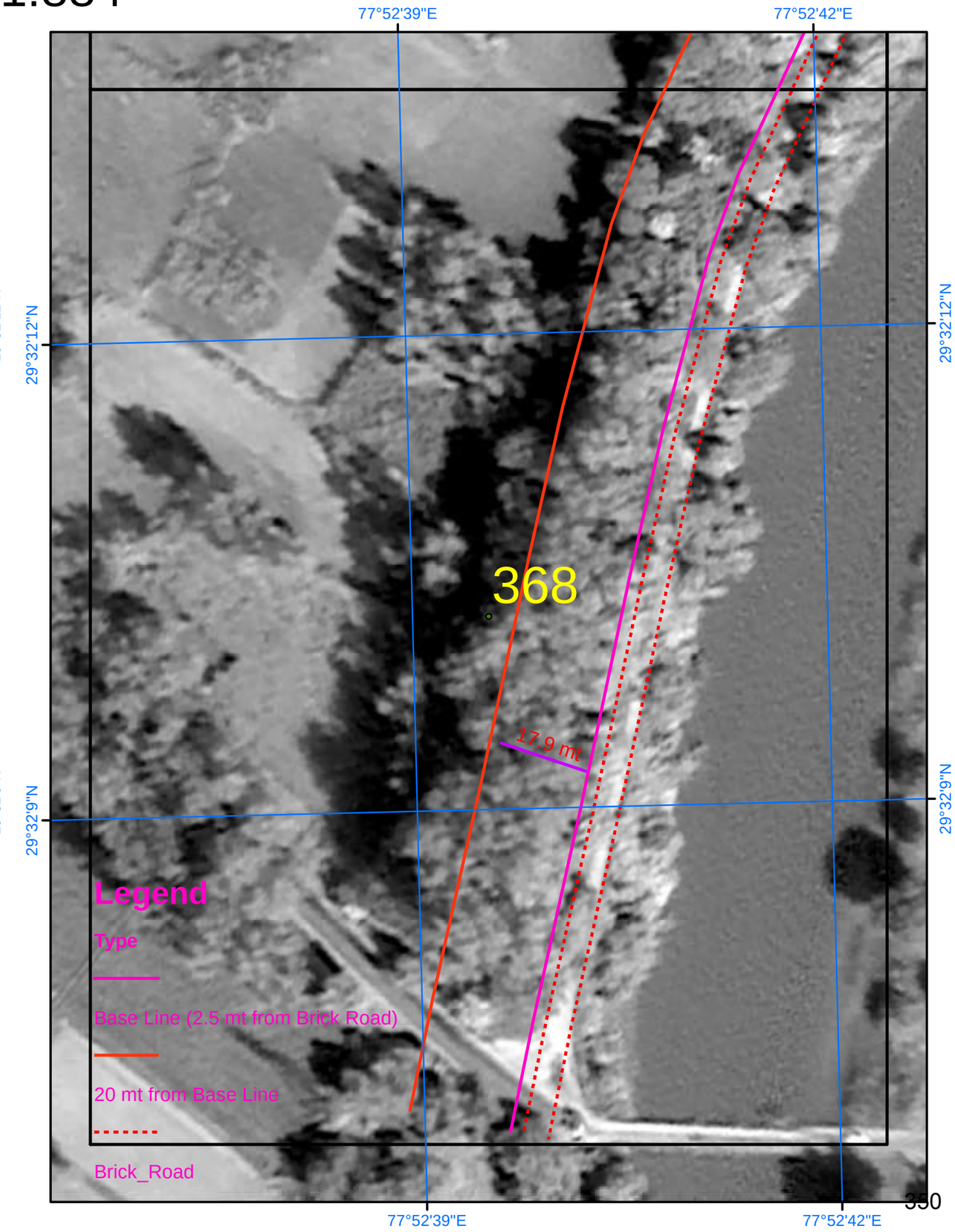


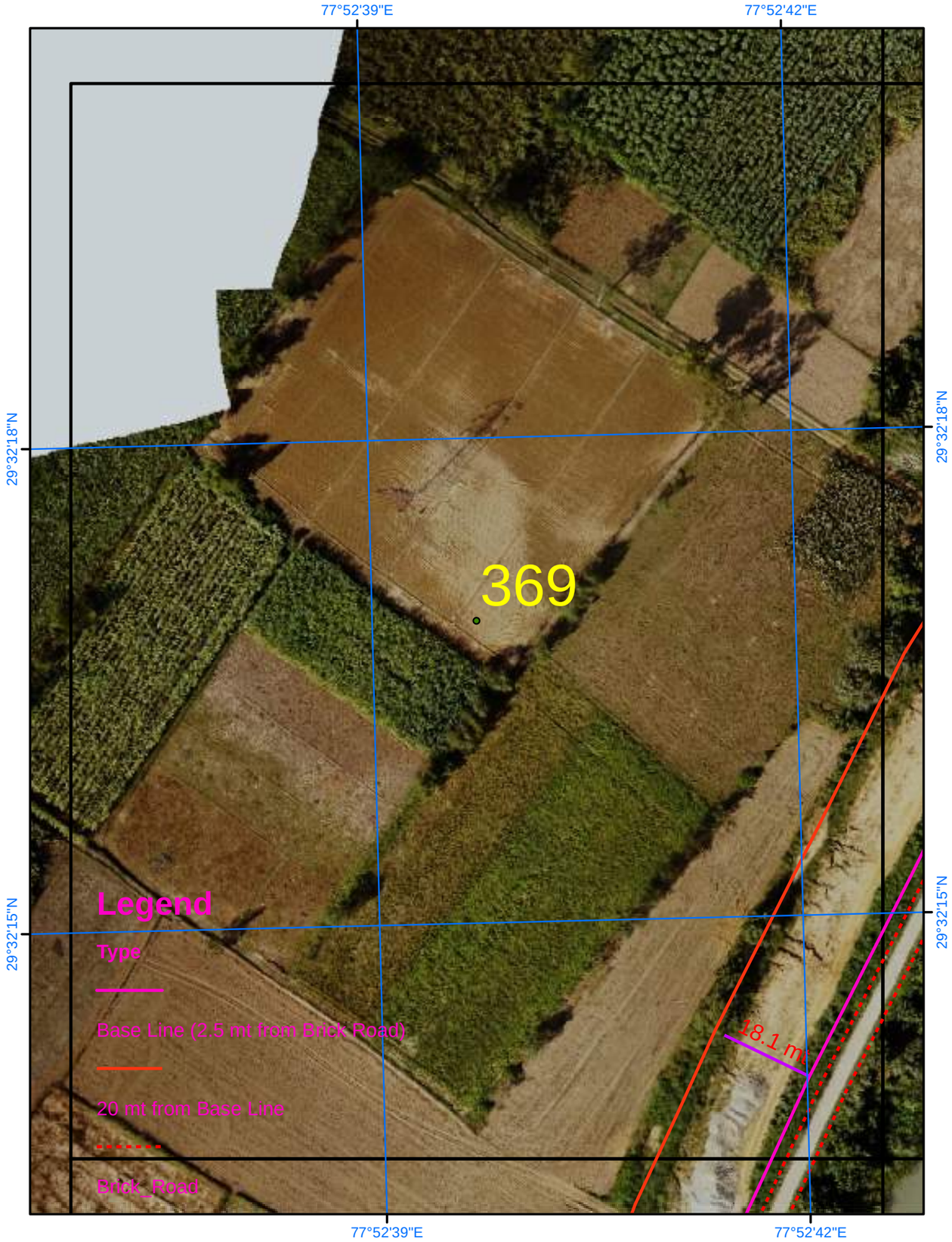
SURVEY OF INDIA

838

Scale 1:884

AREA_15_02

Drone Images Oct 2024



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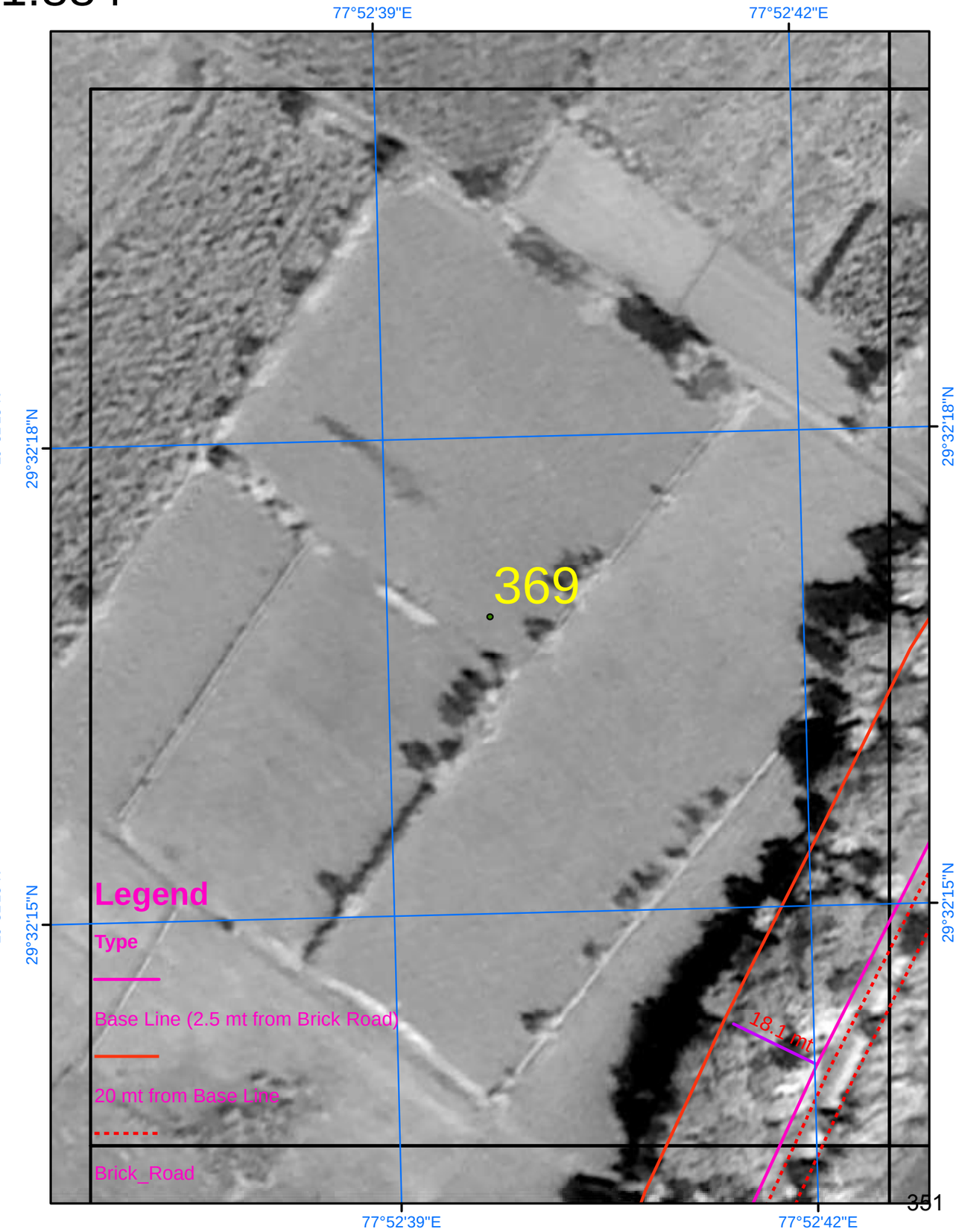


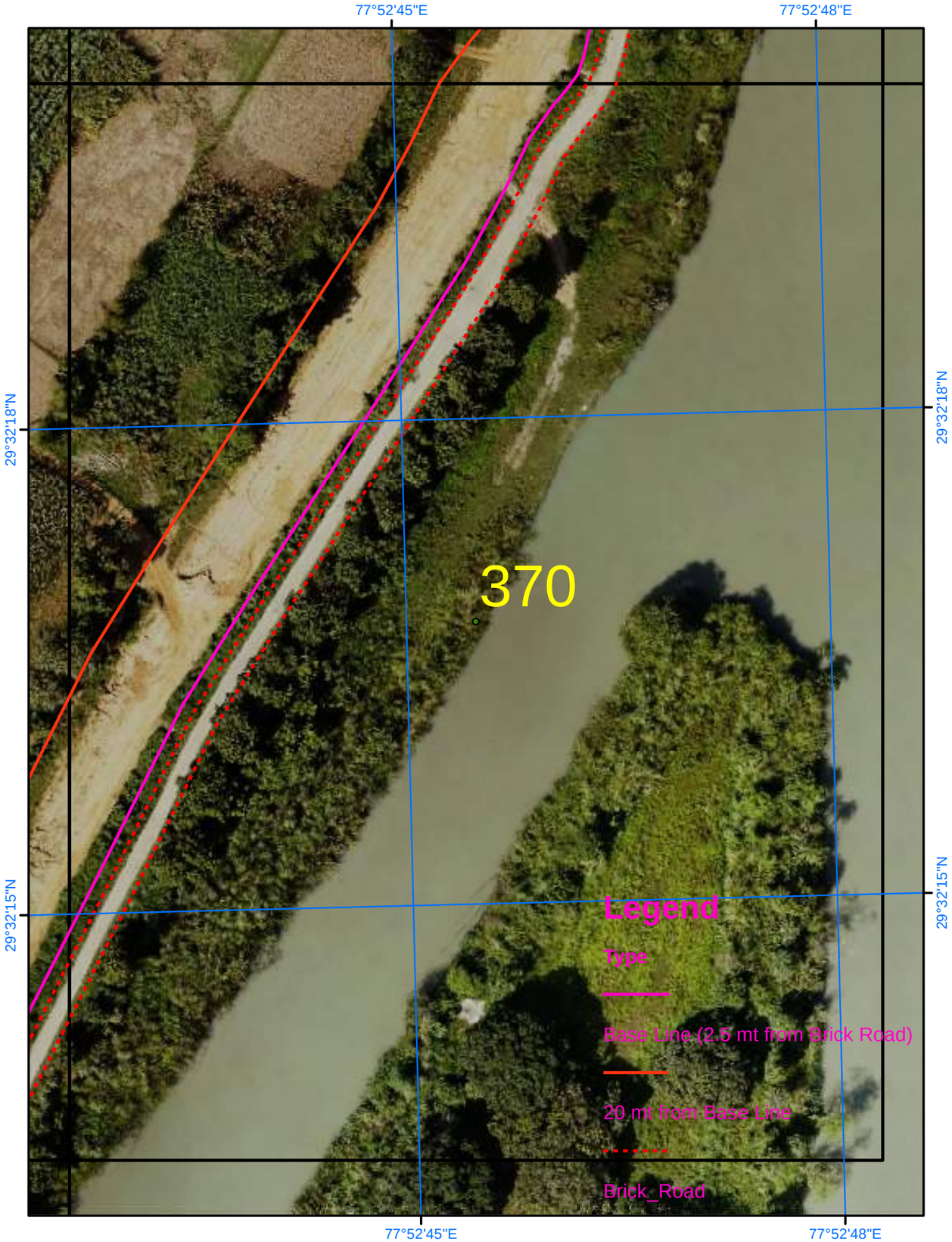
SURVEY OF INDIA

839

AREA_15_03

Scale 1:884

Drone Images Oct 2024



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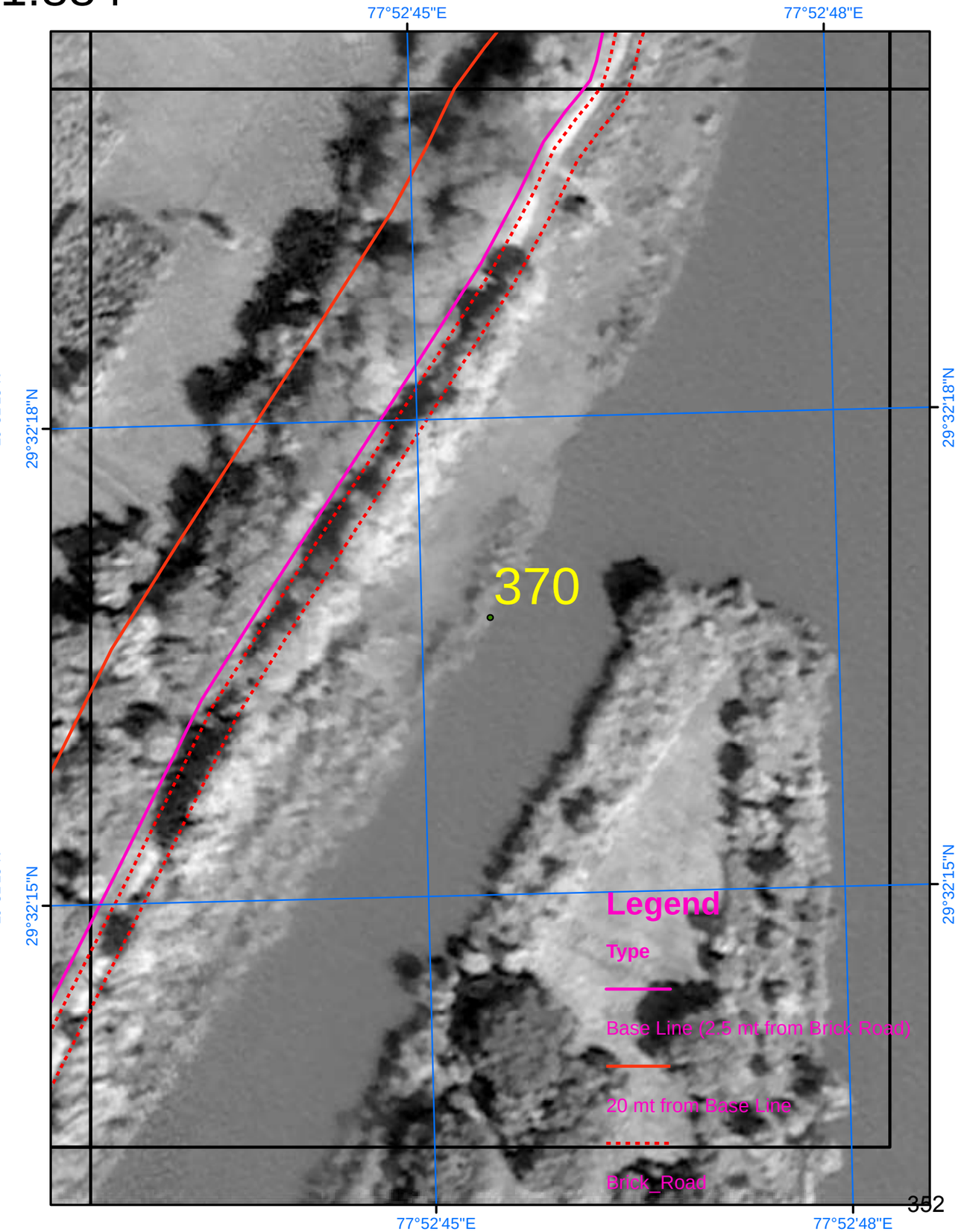
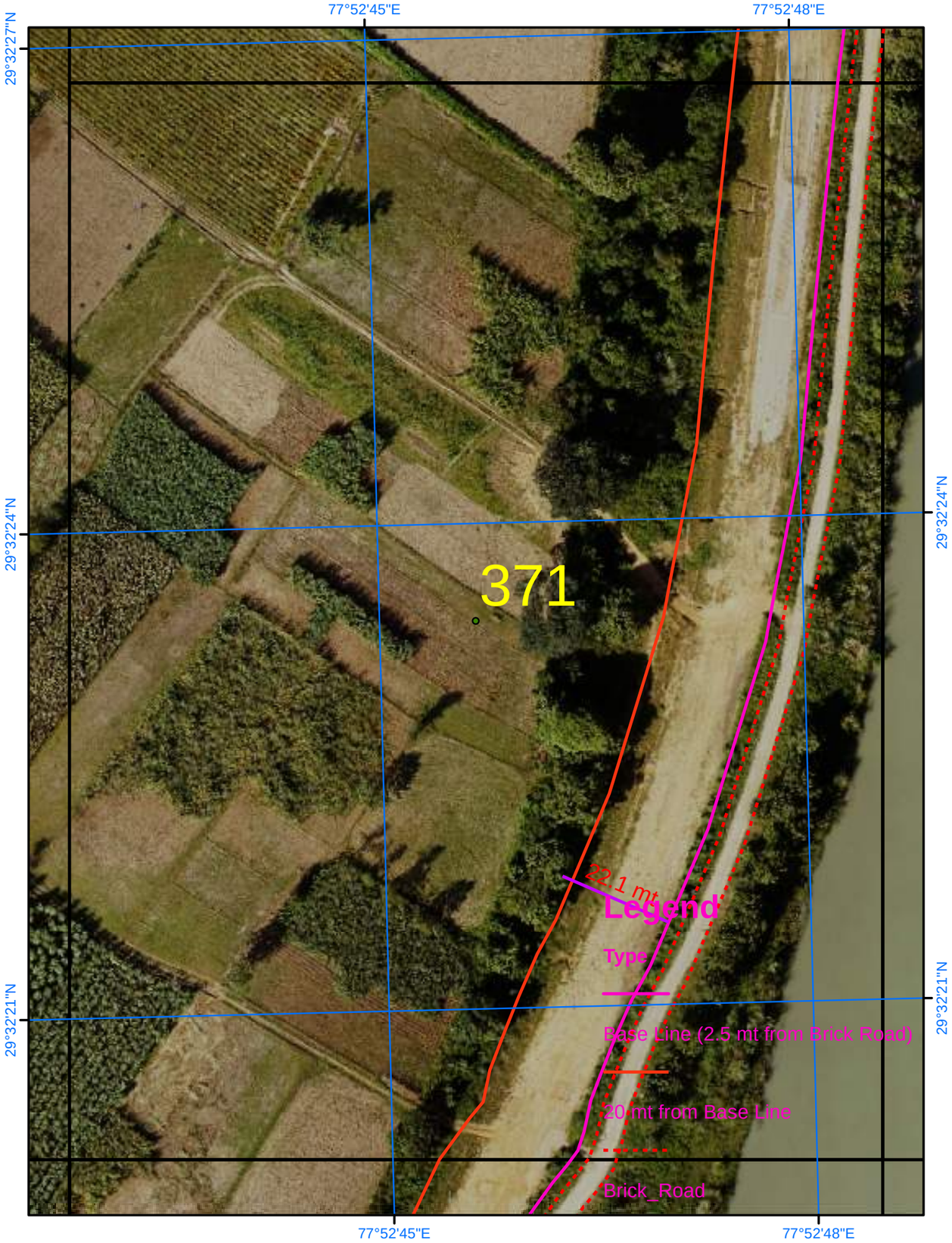


SURVEY OF INDIA

Scale 1:884

AREA_15_04

Drone Images Oct 2024



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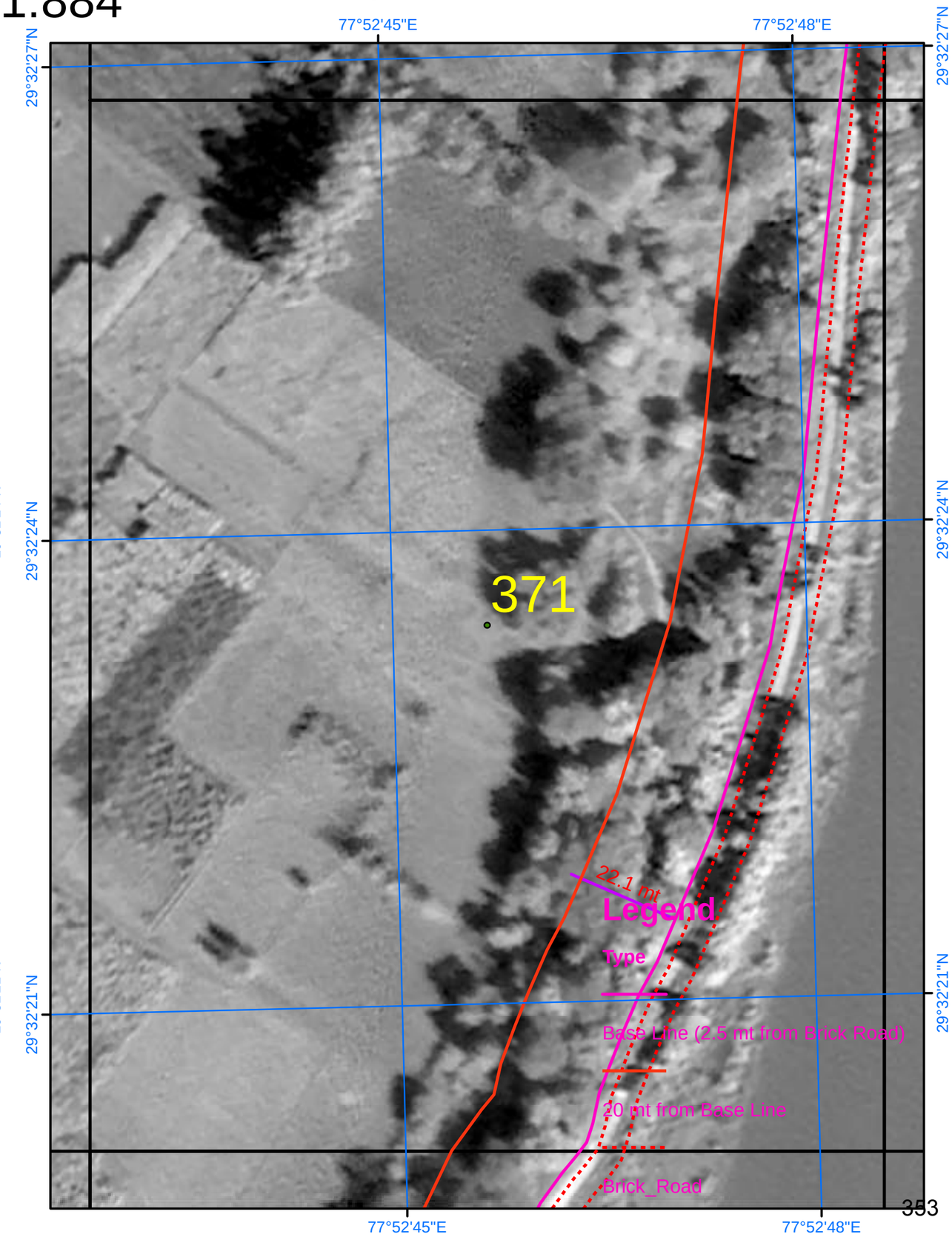
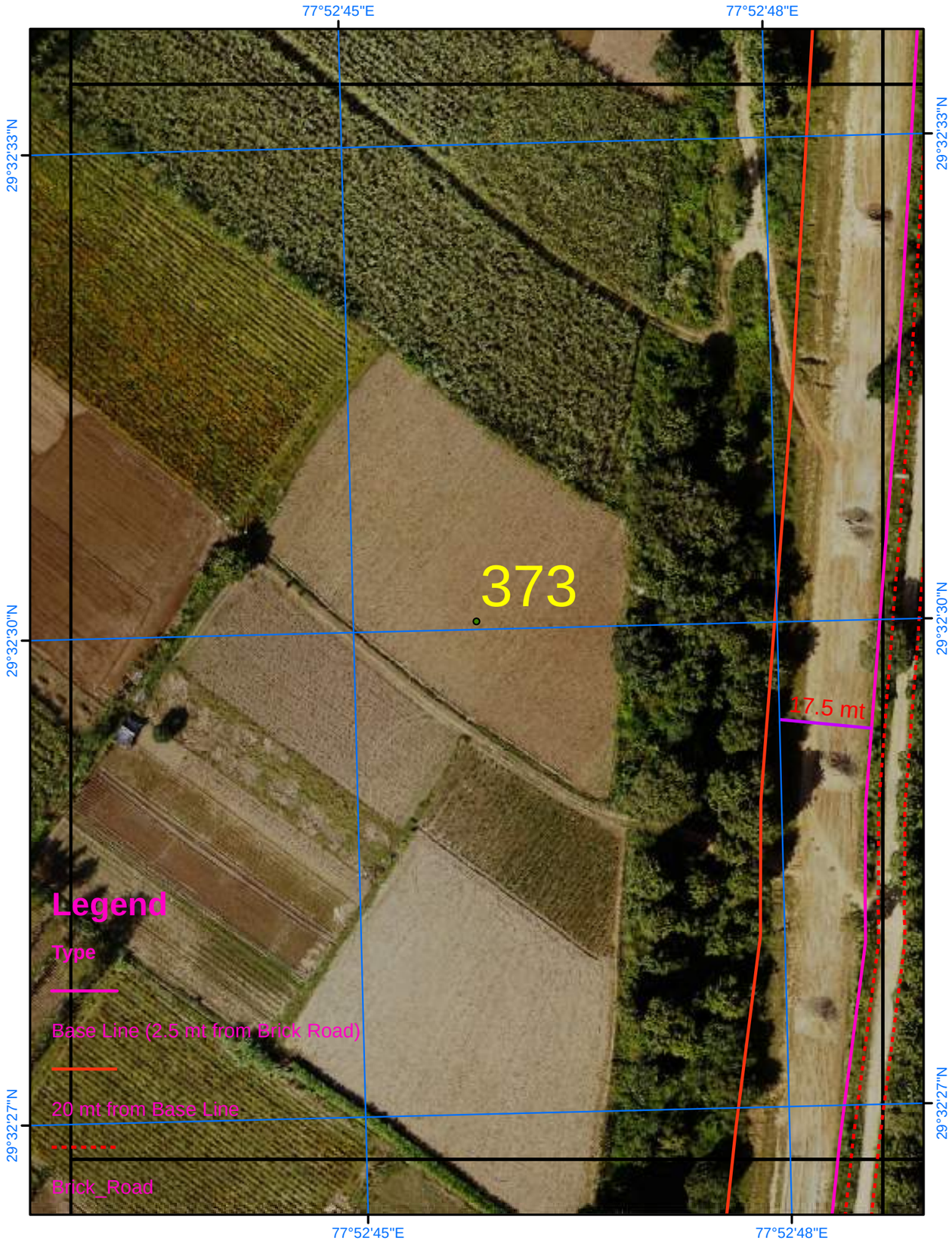


SURVEY OF INDIA

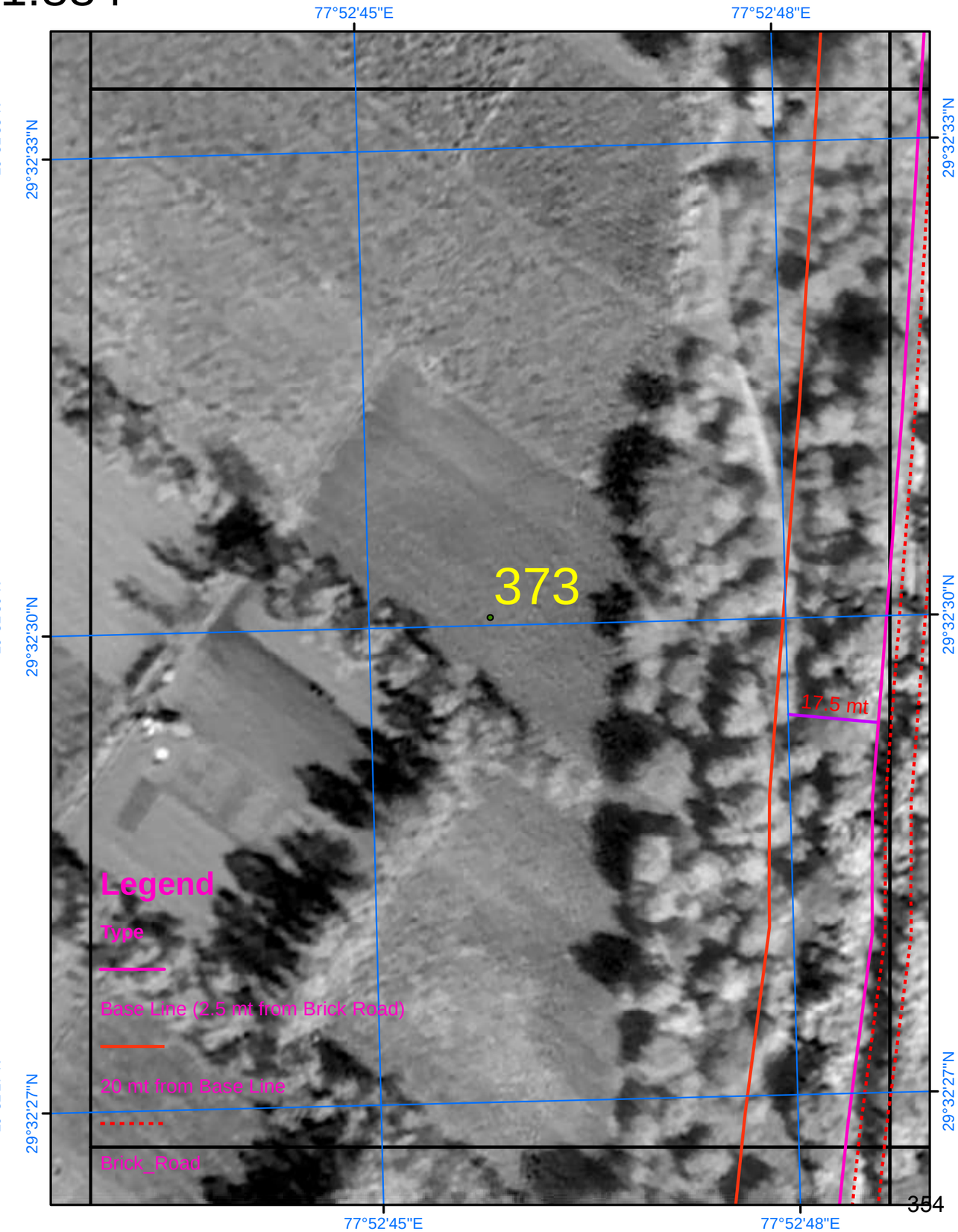
Scale 1:884

AREA_15_05

Drone Images Oct 2024



Satellite Images from NRSC of 2023

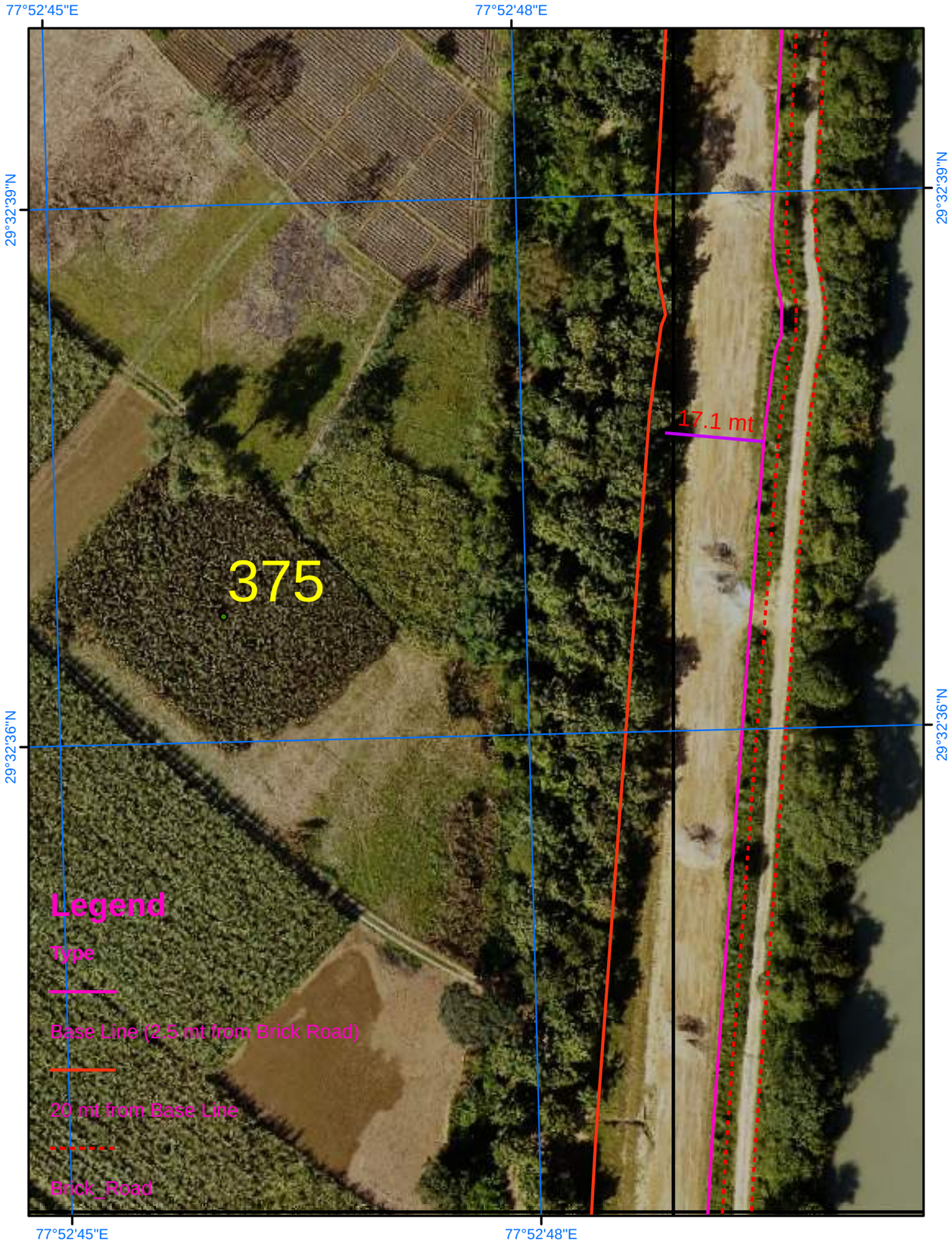


SURVEY OF INDIA

Scale 1:800

AREA_15_06

Drone Images Oct 2024



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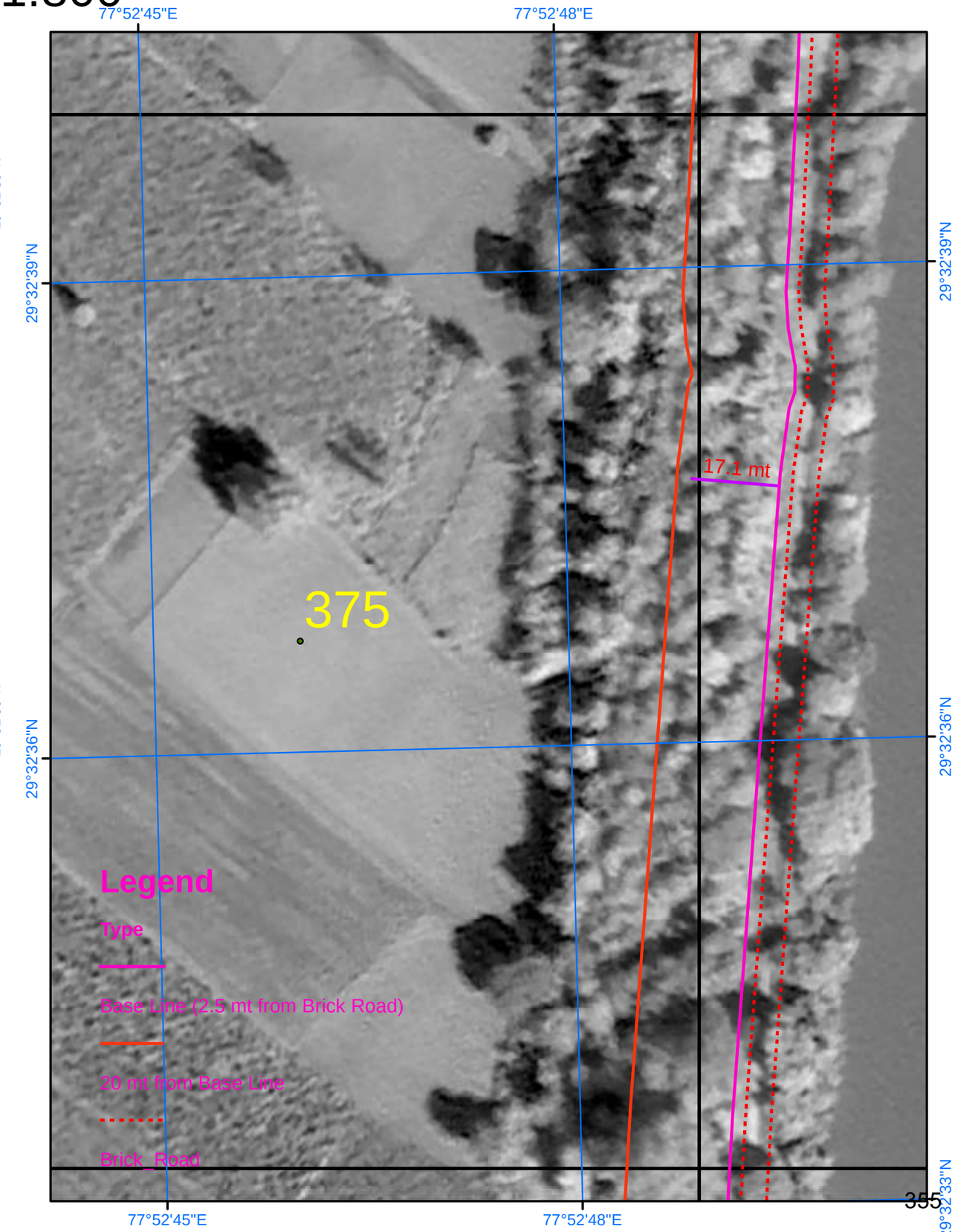


SURVEY OF INDIA

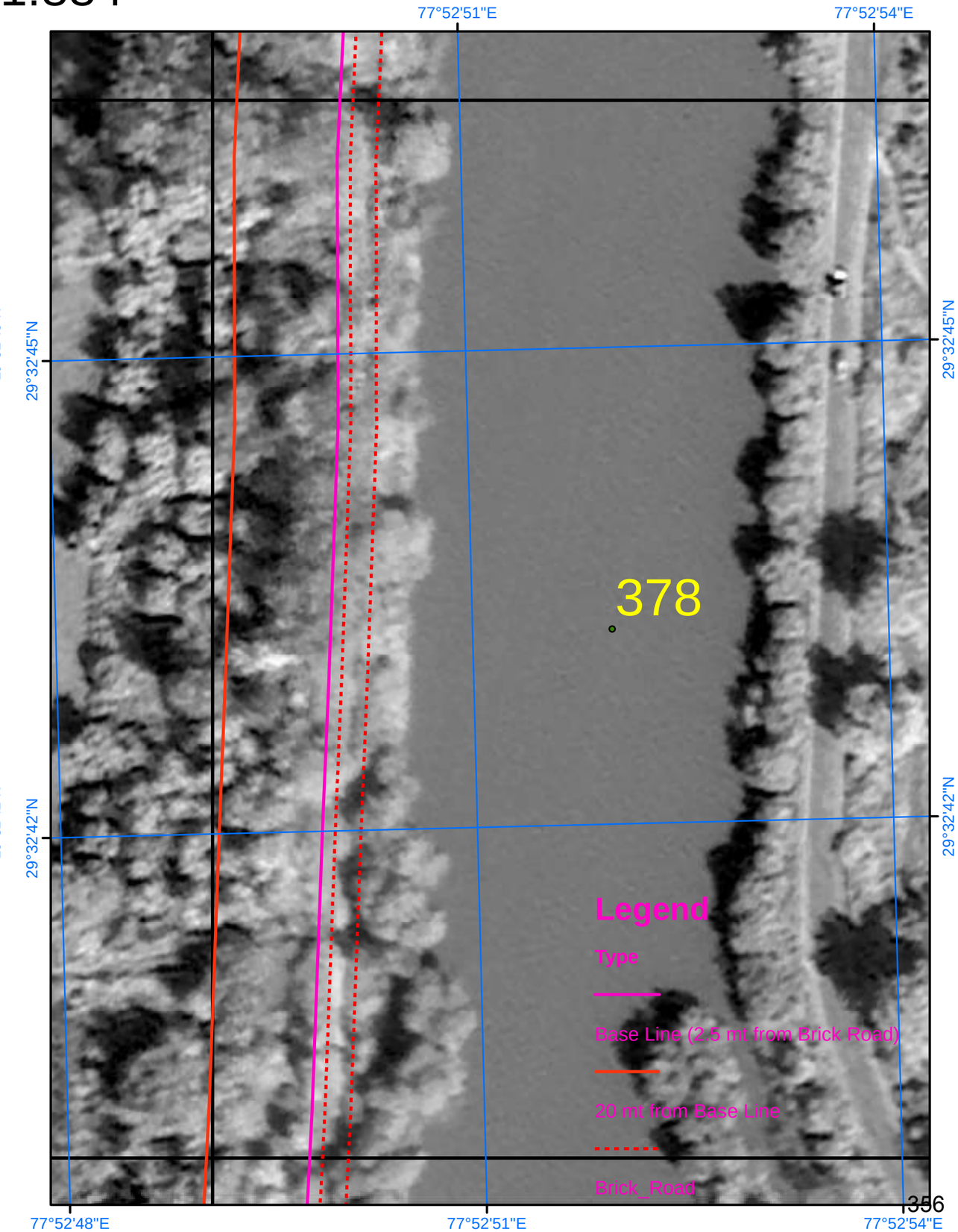
843

AREA_15_07

Scale 1:884

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

Scale 1:800

AREA_15_08

Drone Images Oct 2024

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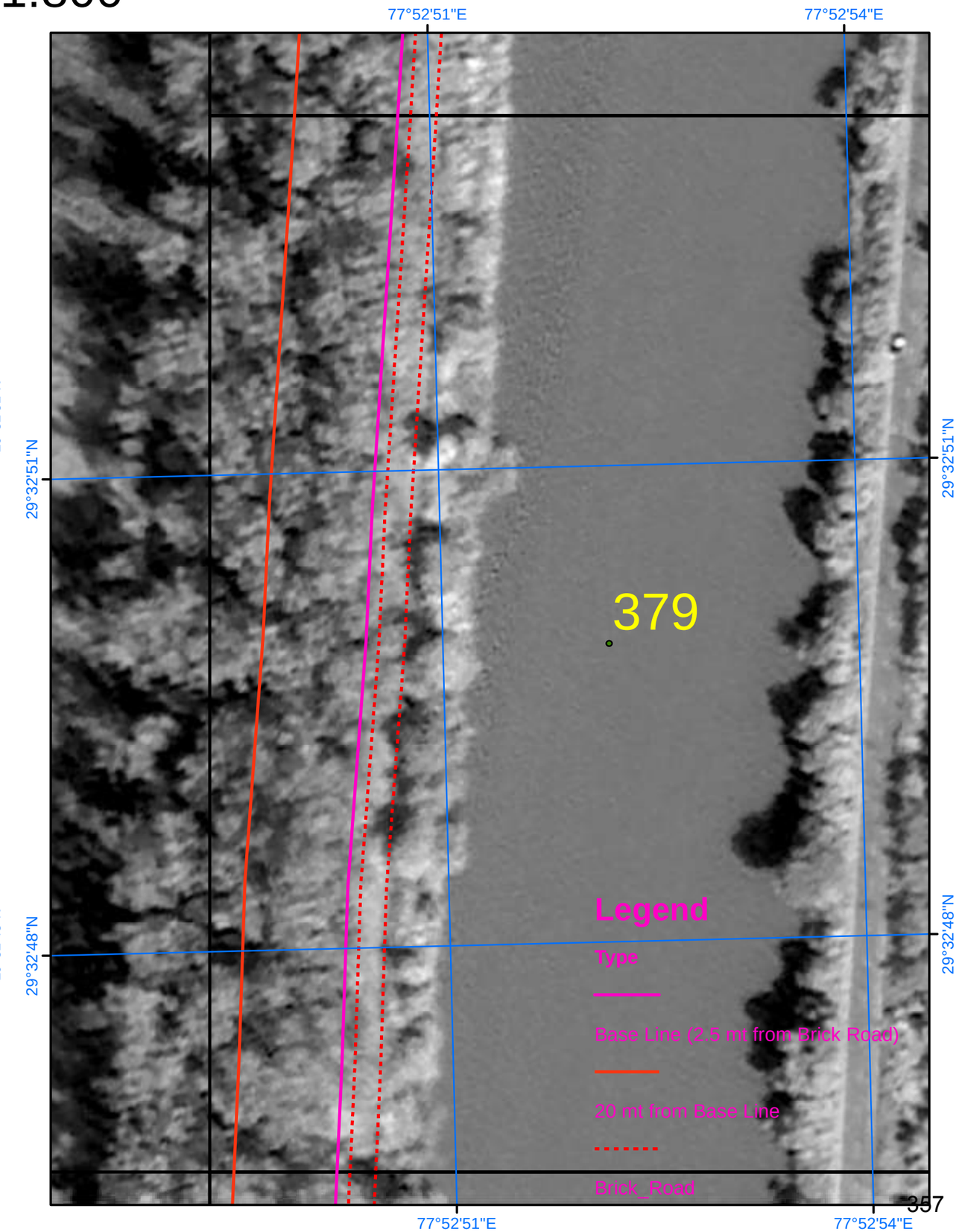

SURVEY OF INDIA

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AREA_15_09

Drone Images Oct 2024

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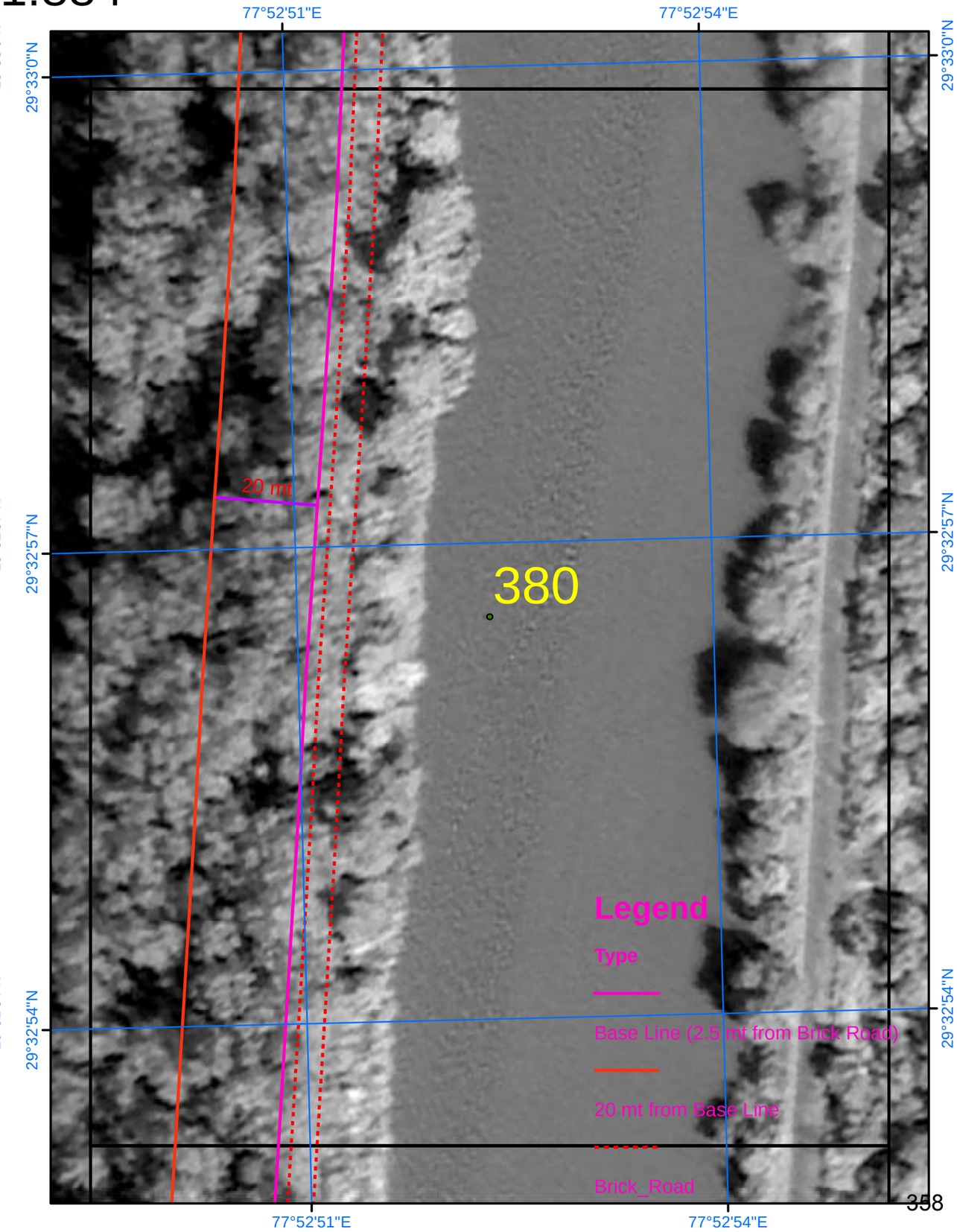

SURVEY OF INDIA

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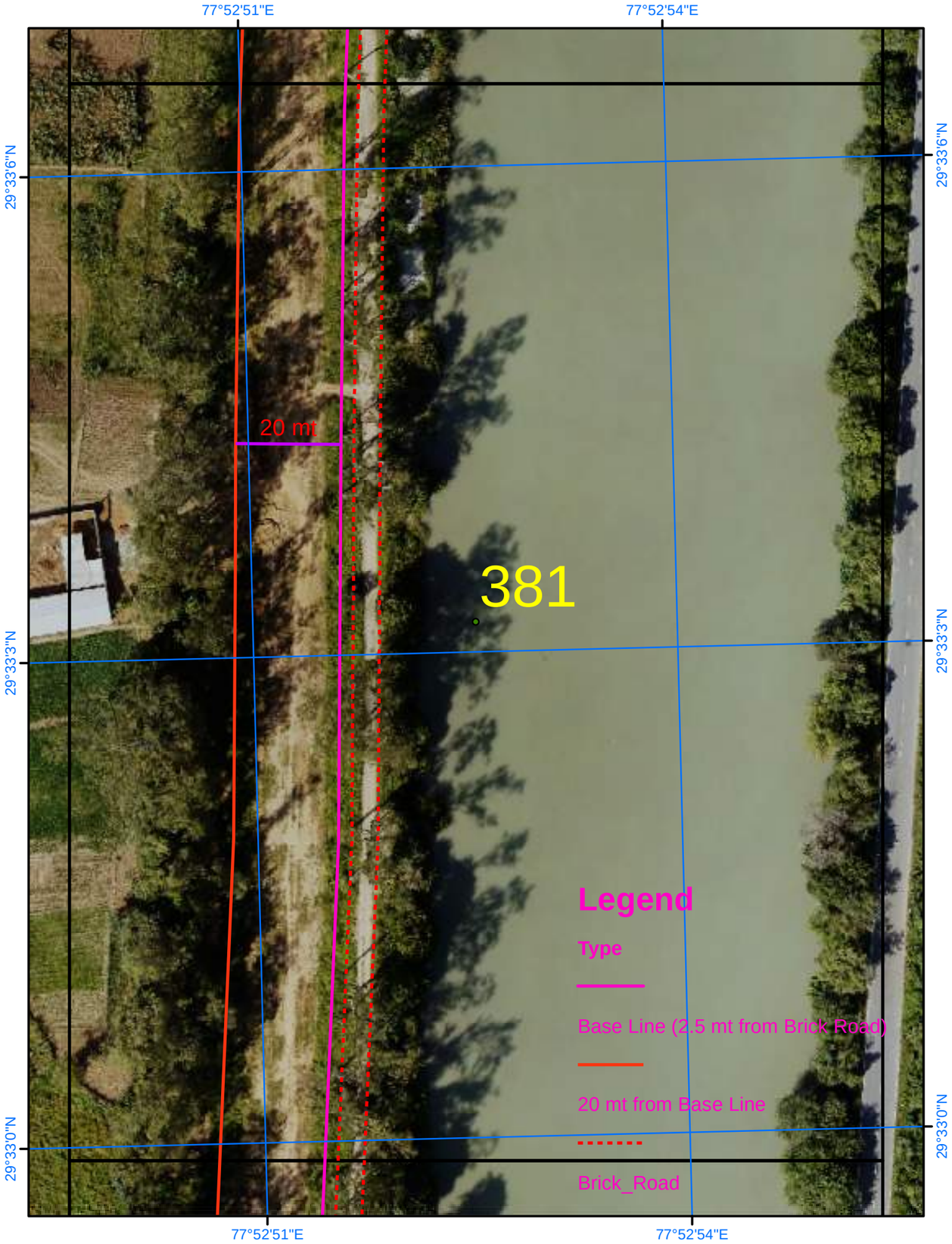
AREA_15_10

Drone Images Oct 2024



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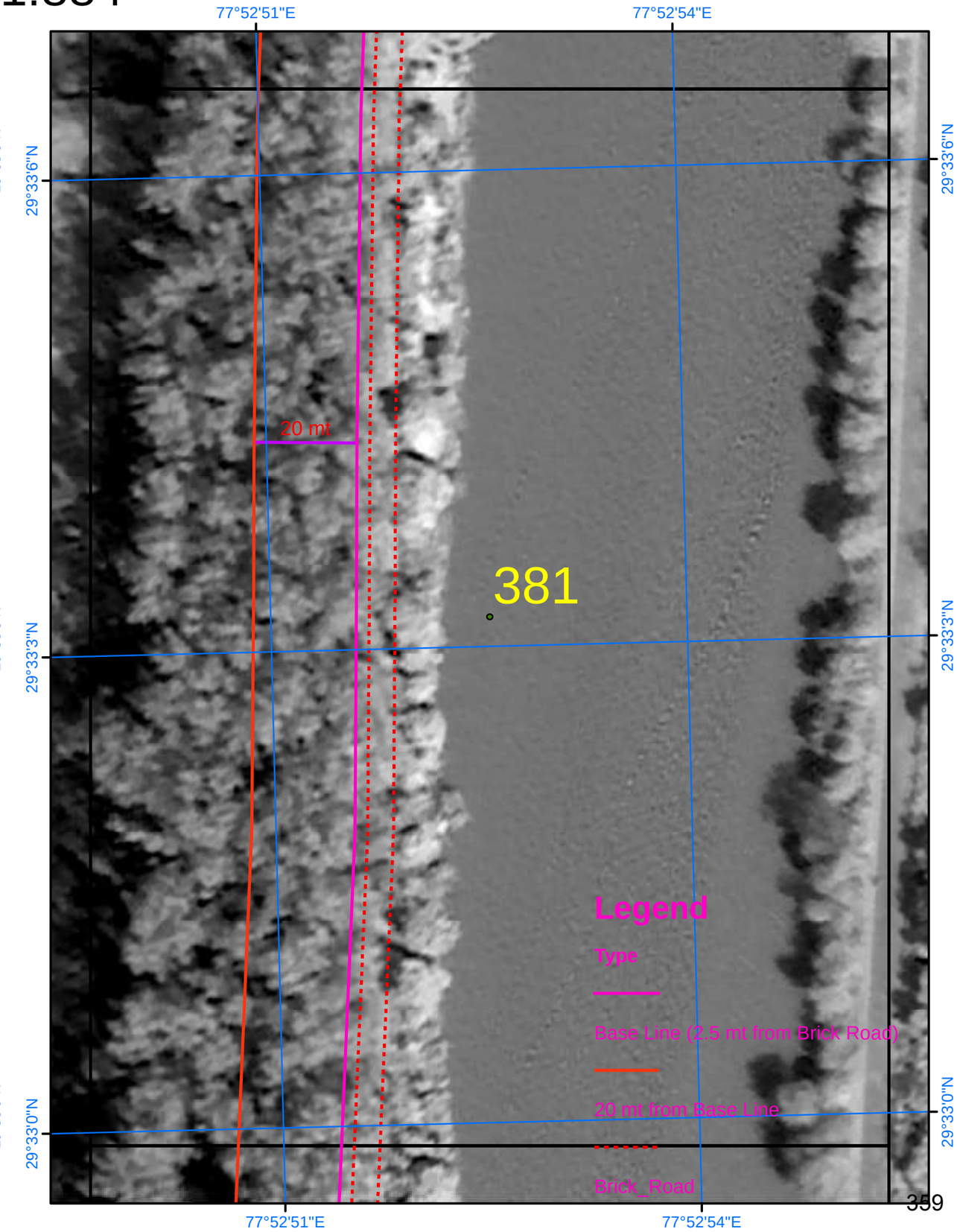

SURVEY OF INDIA

847

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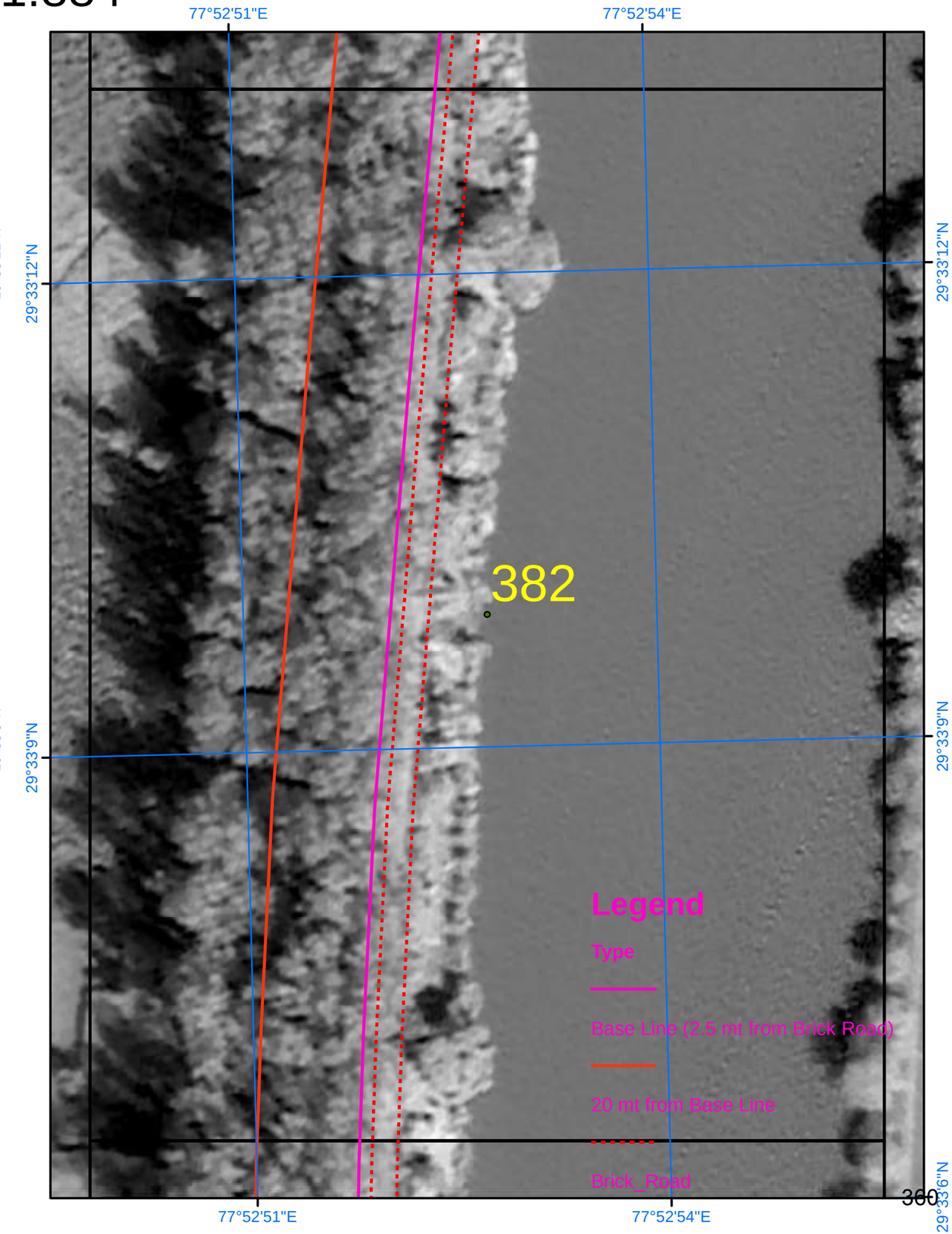
AREA_15_11

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

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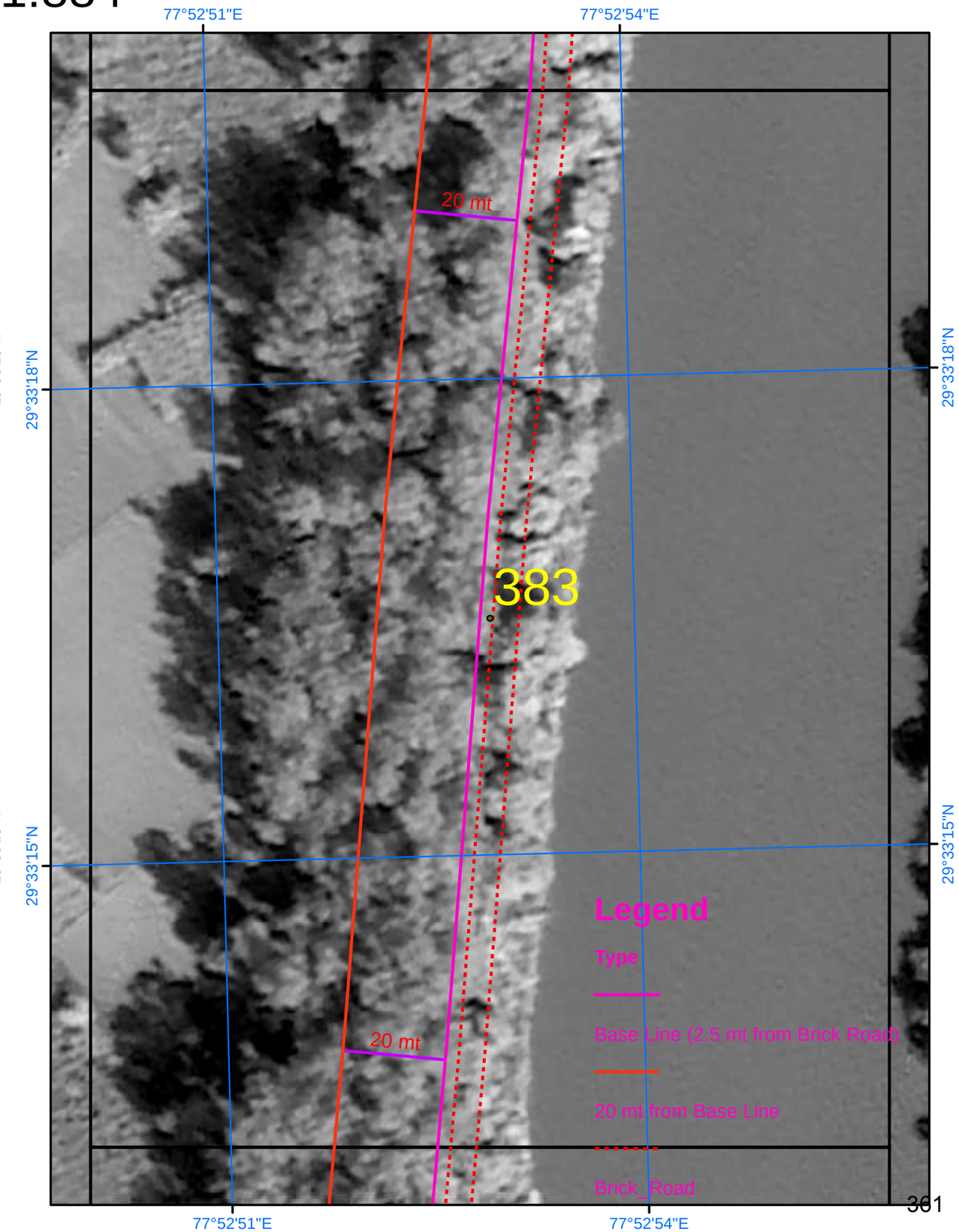
AREA_15_12

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

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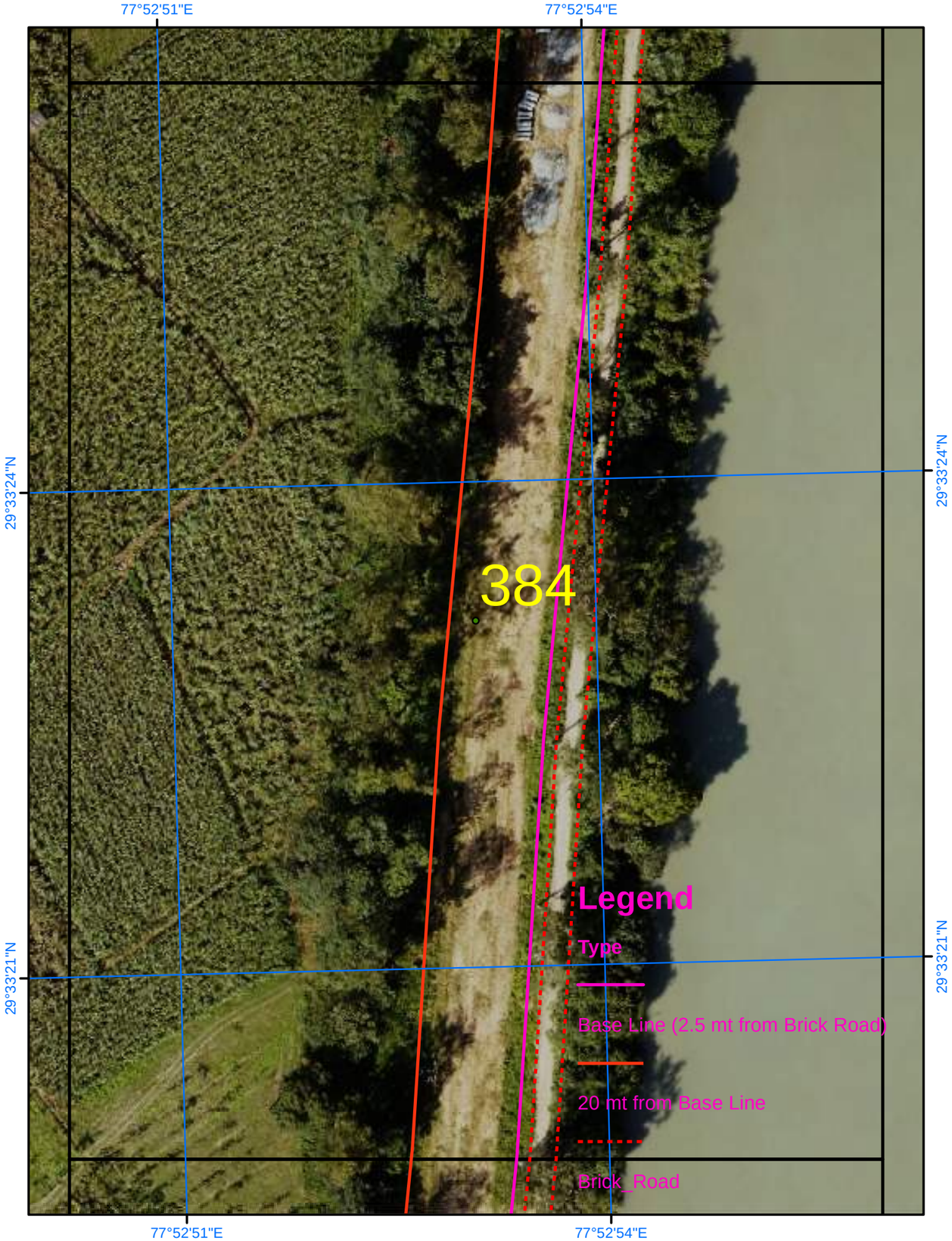
AREA_15_13

Drone Images Oct 2024



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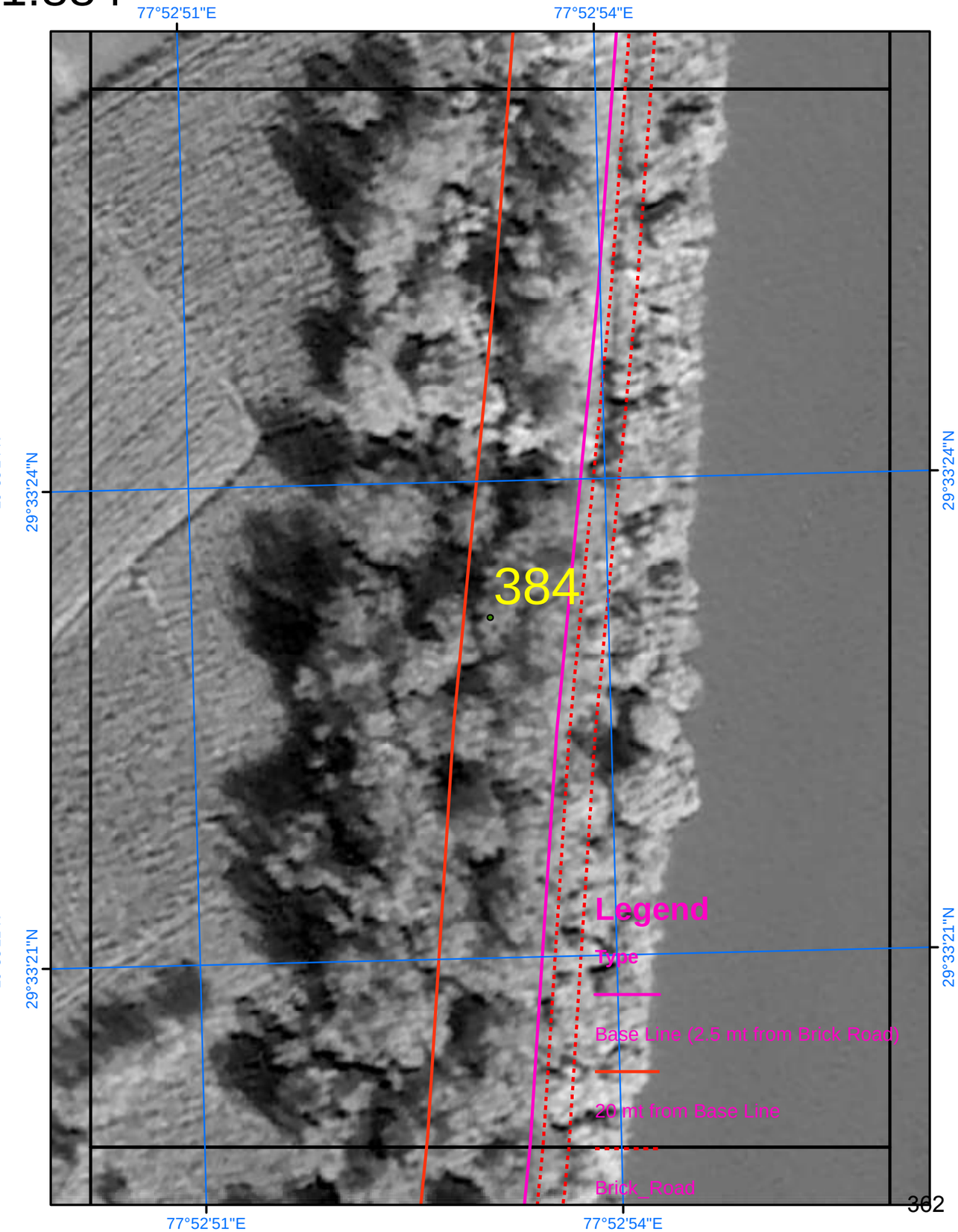

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AREA_15_14

Drone Images Oct 2024

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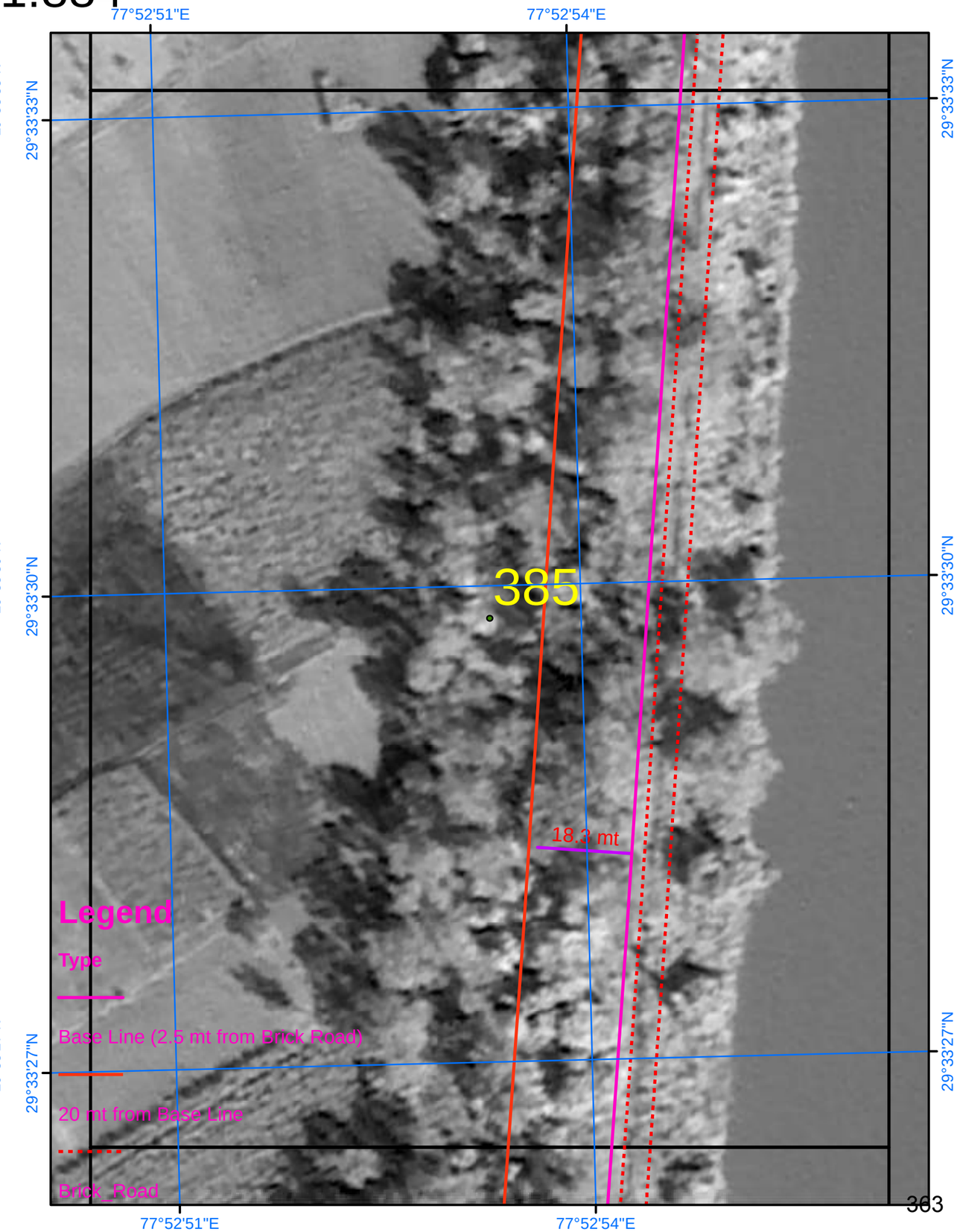

SURVEY OF INDIA

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AREA_15_15

Drone Images Oct 2024

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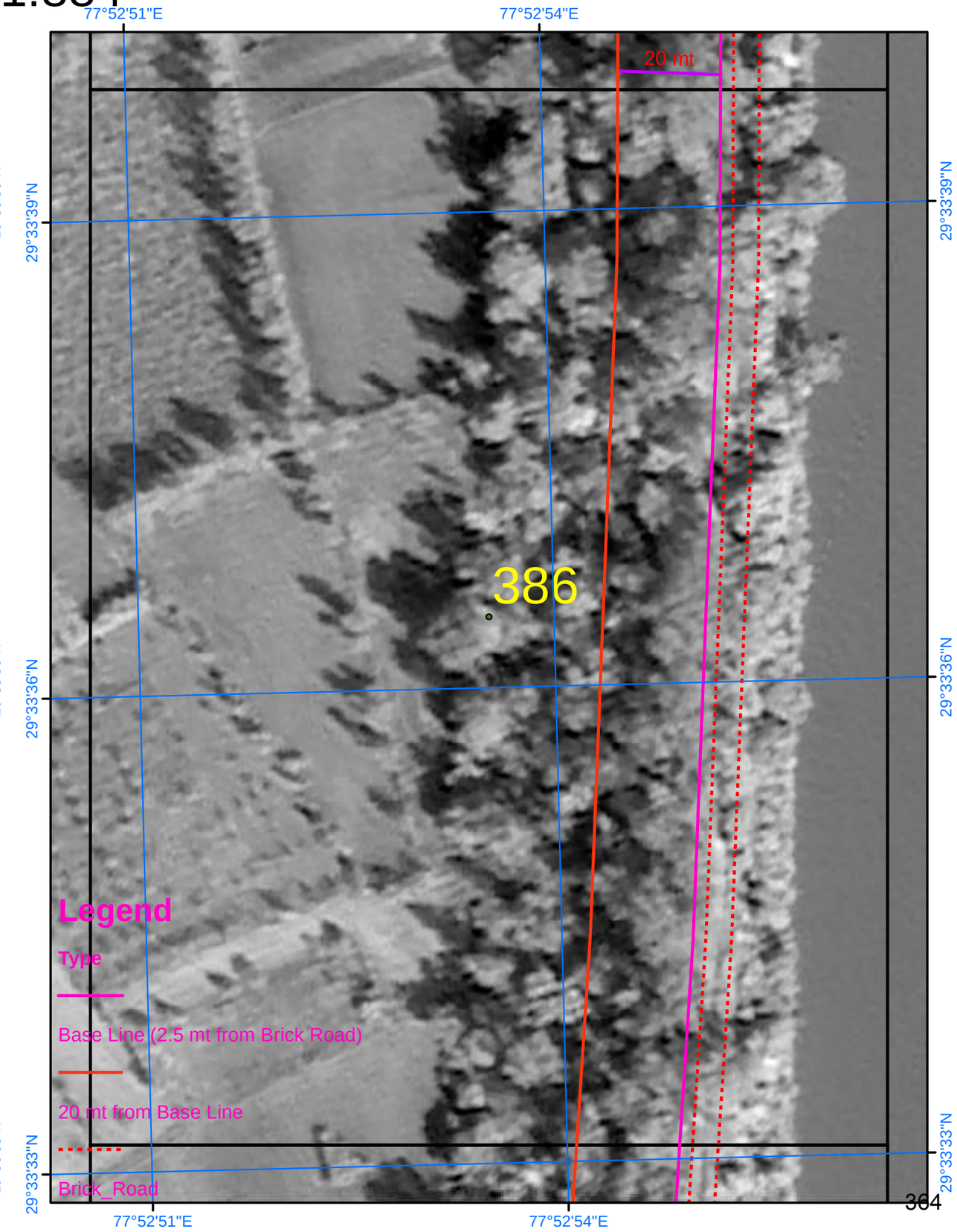

SURVEY OF INDIA

852

AREA_15_16

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Drone Images Oct 2024

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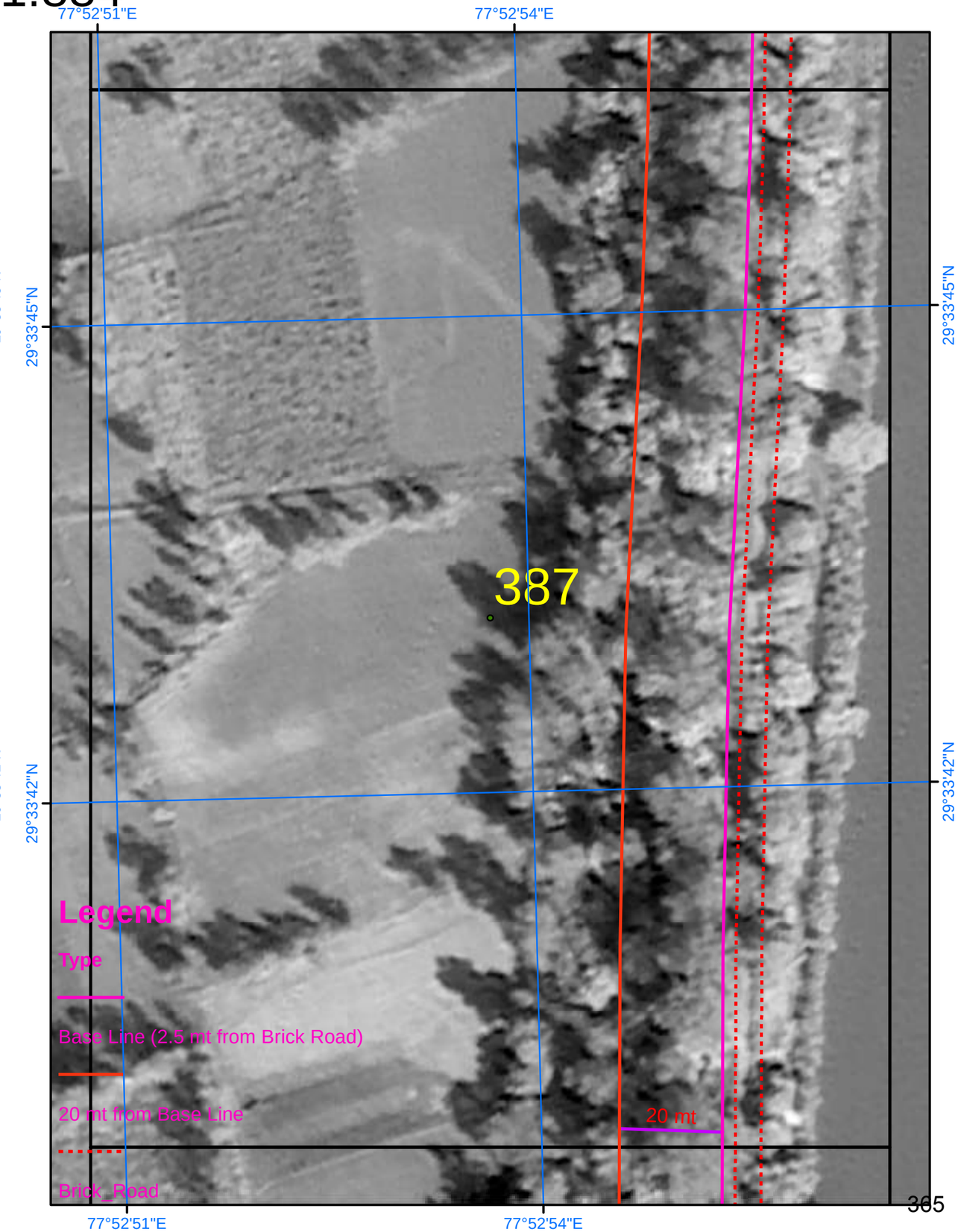

SURVEY OF INDIA

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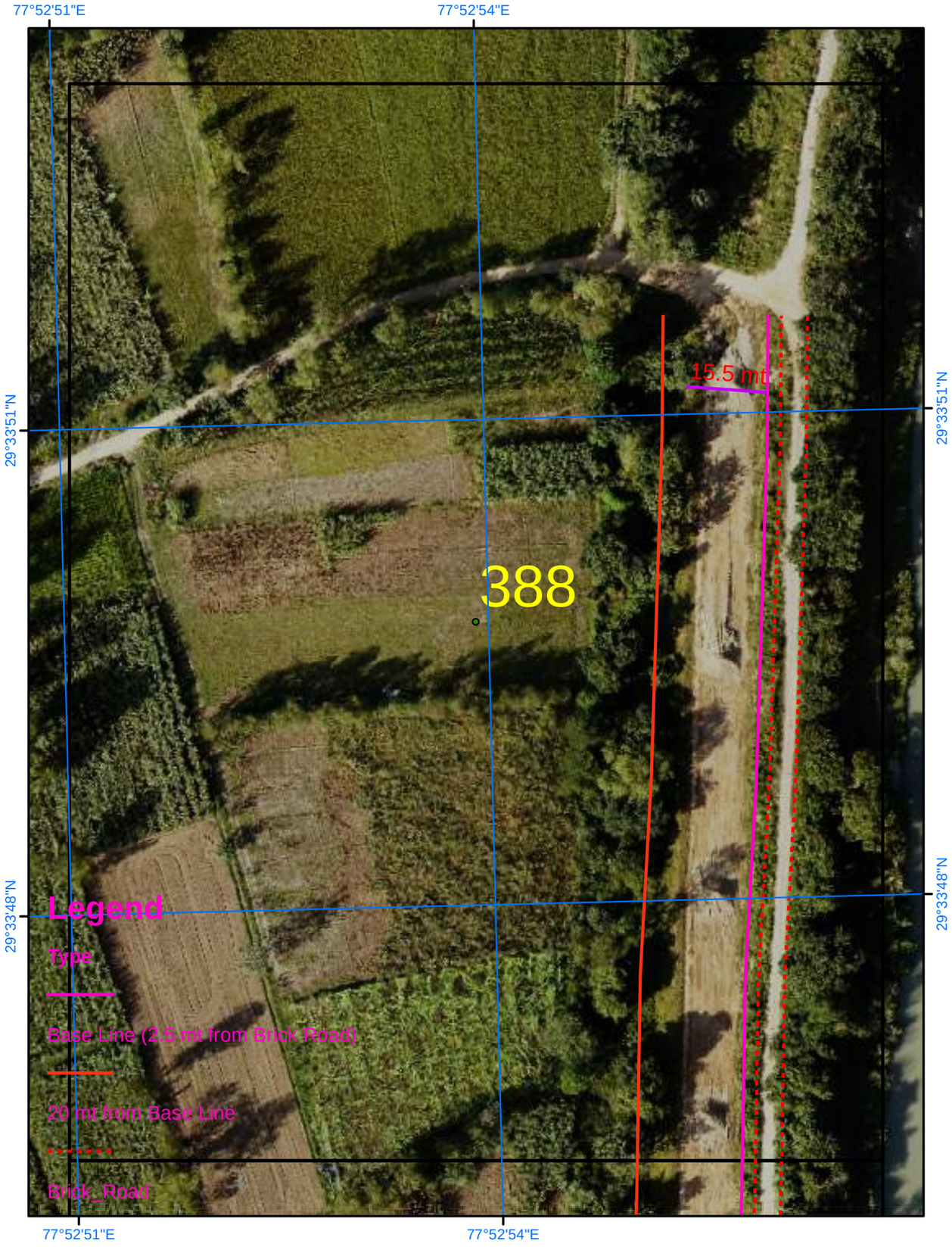
AREA_15_17

Drone Images Oct 2024



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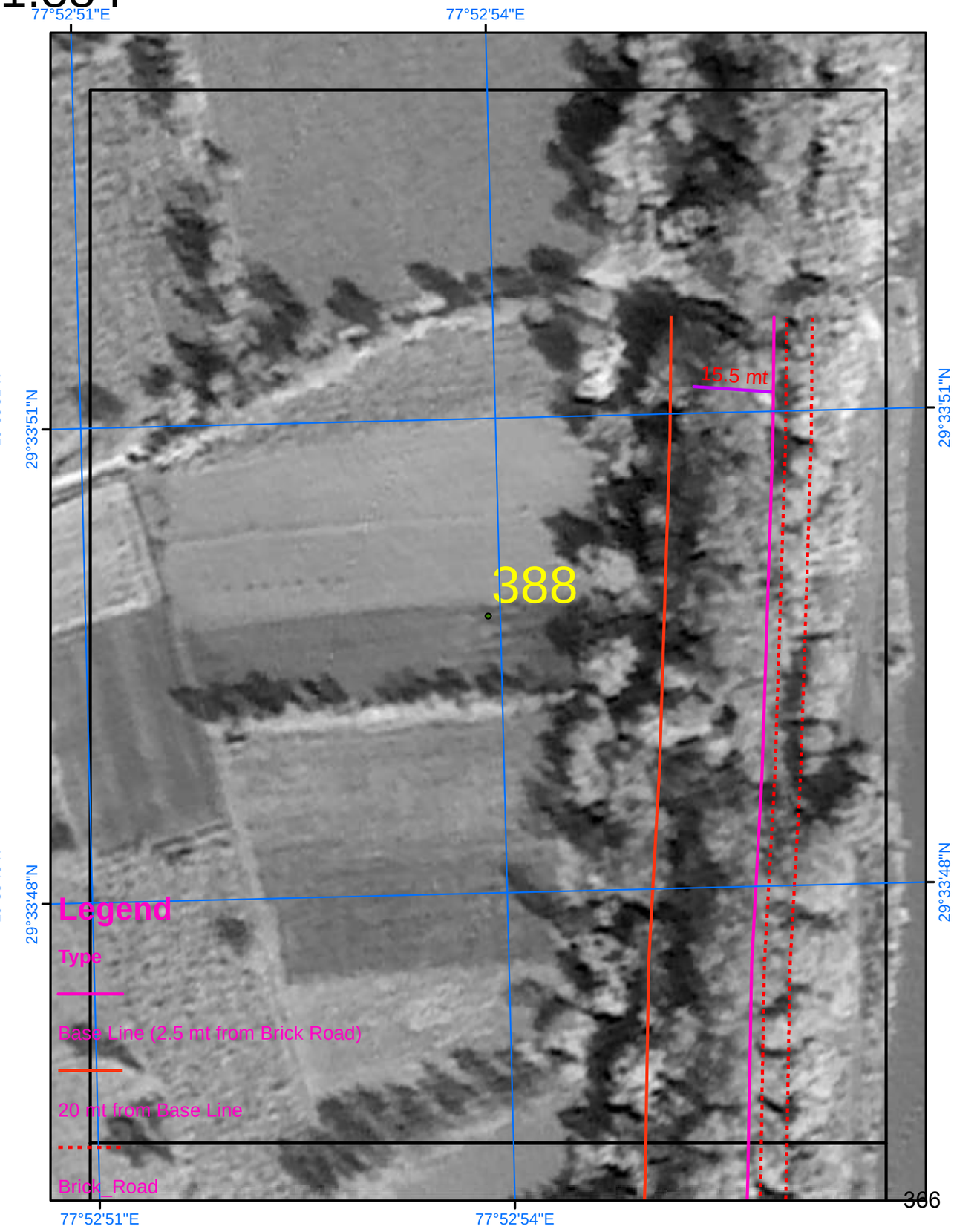

SURVEY OF INDIA

Scale 1:884

AREA_16_01

Drone Images Oct 2024

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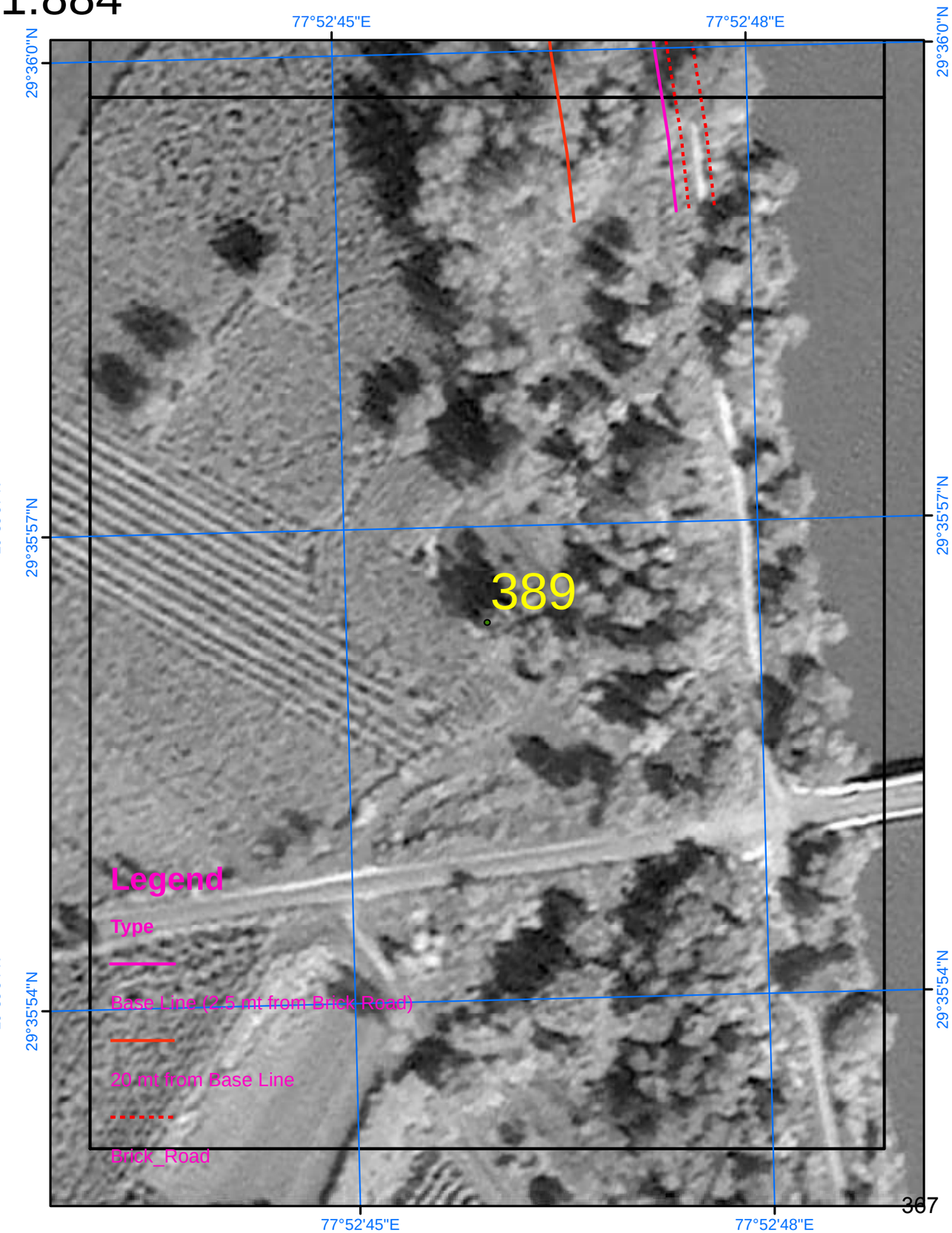


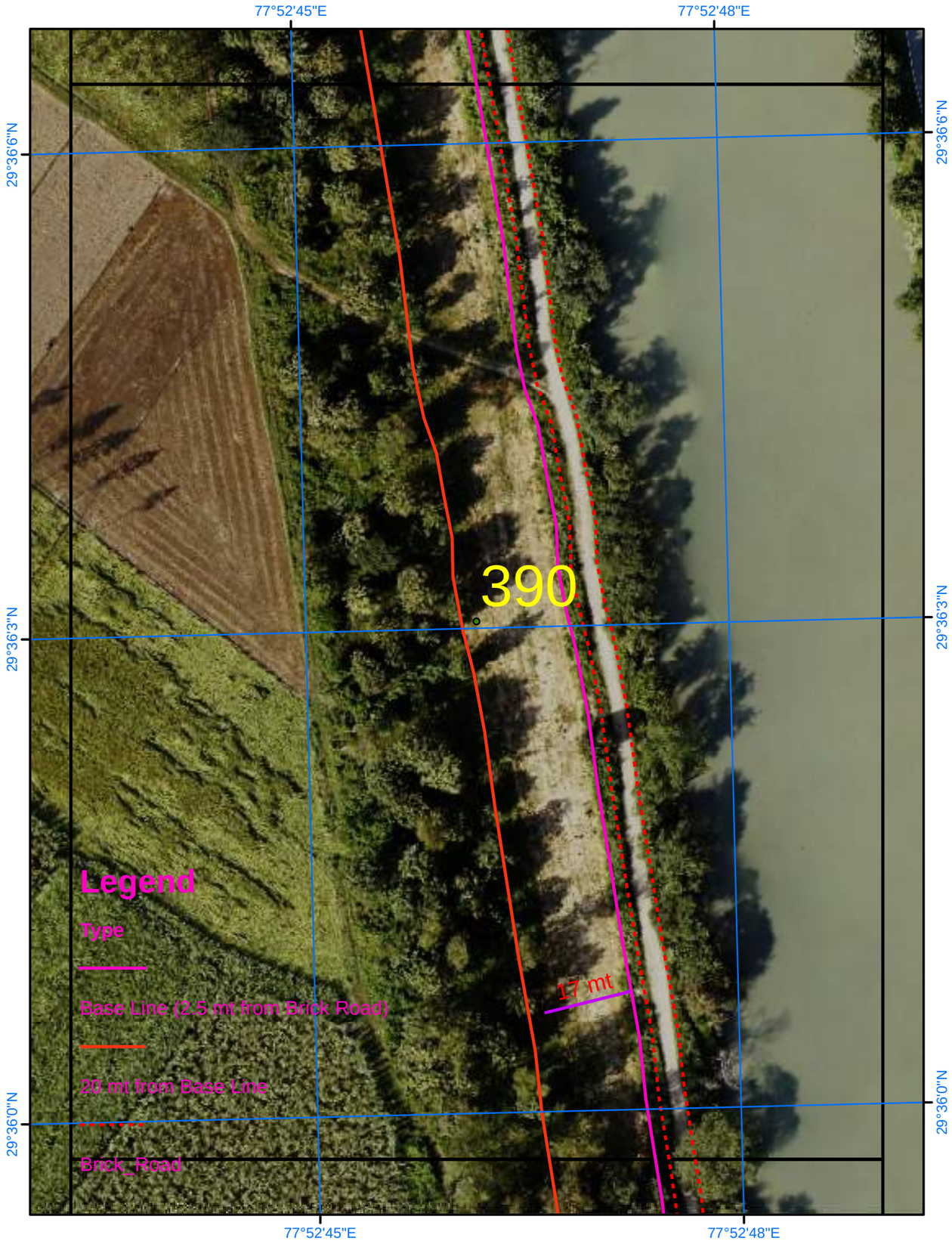
SURVEY OF INDIA

855

Scale 1:884

AREA_16_02

Drone Images Oct 2024



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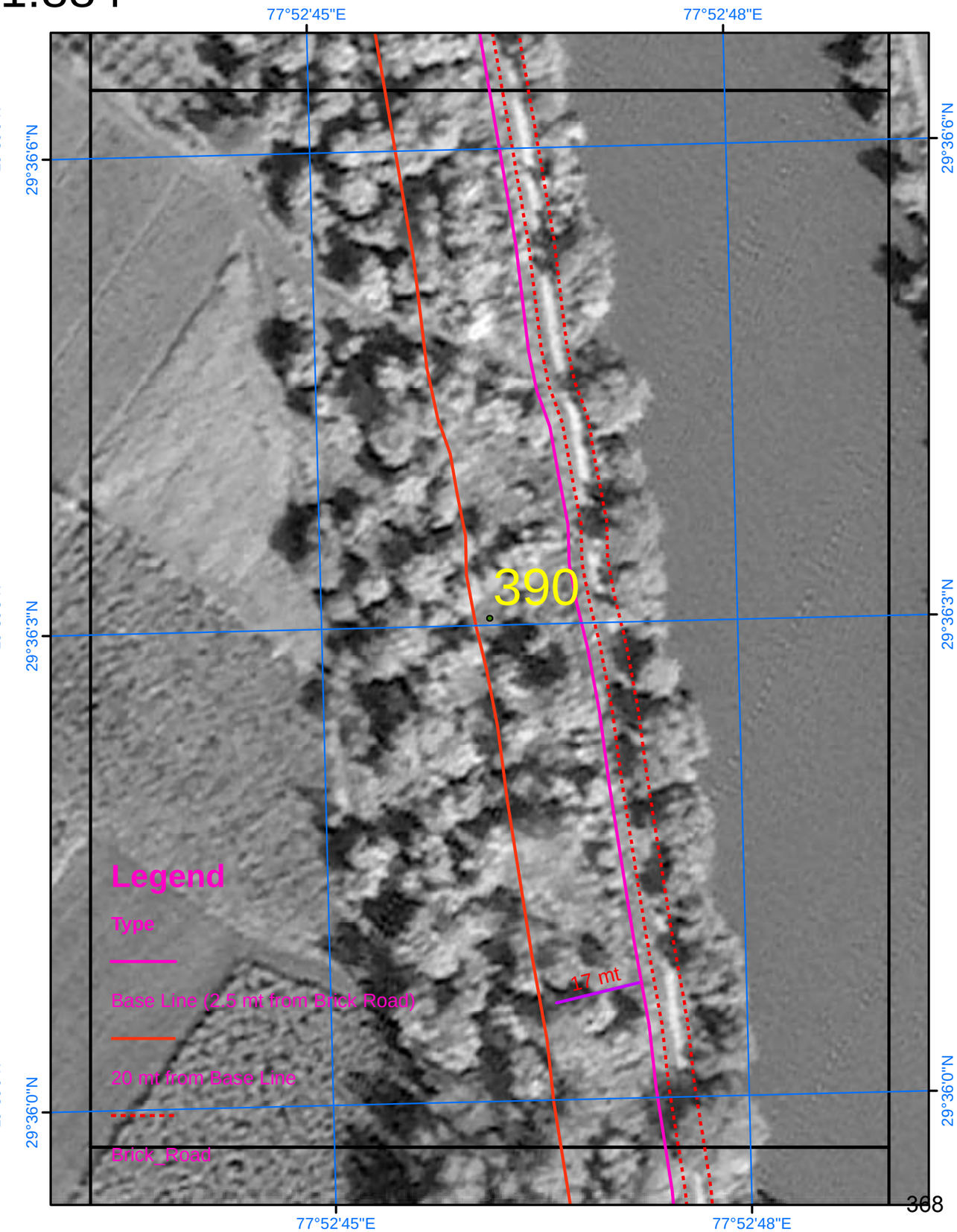


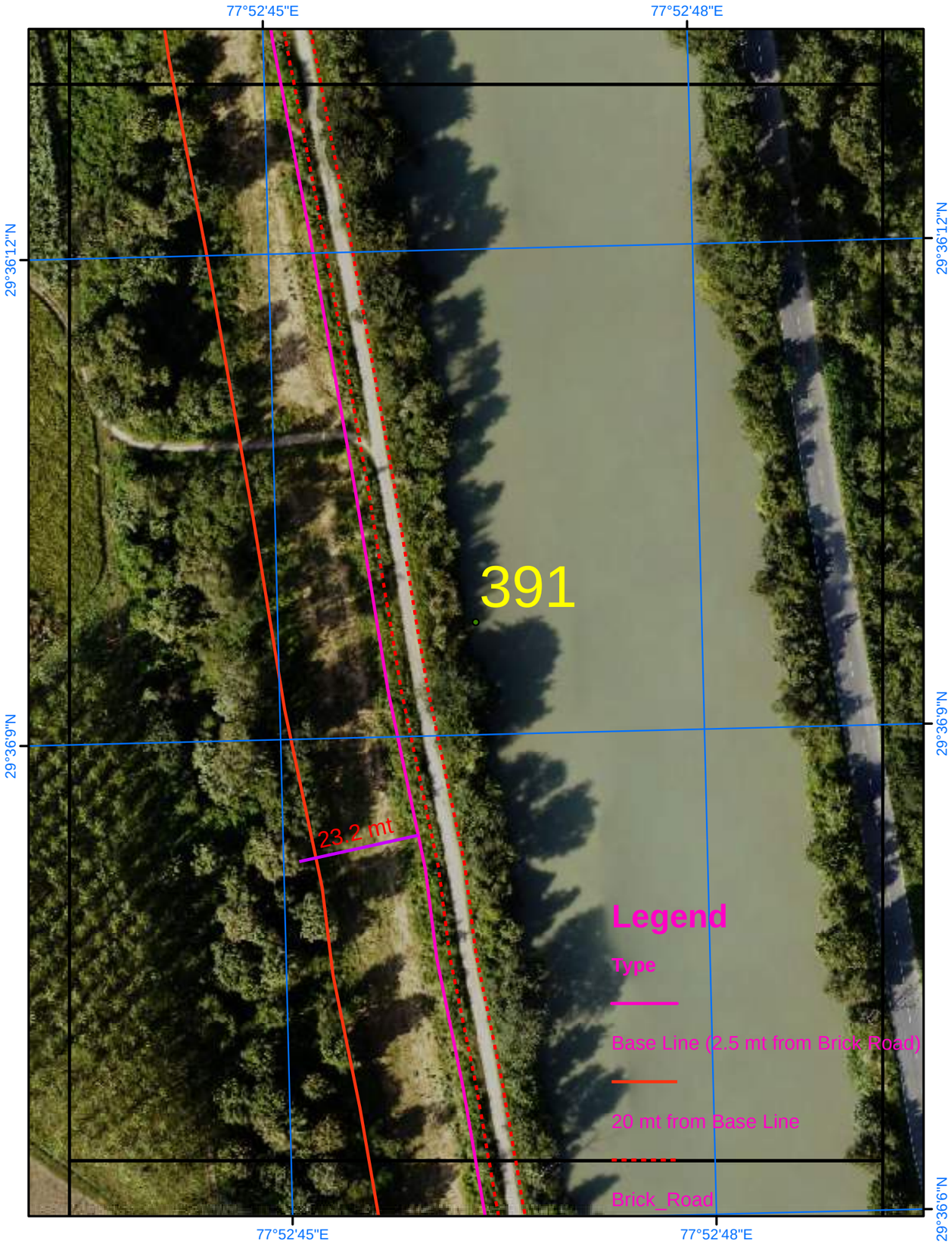
SURVEY OF INDIA

856

AREA_16_03

Scale 1:884

Drone Images Oct 2024



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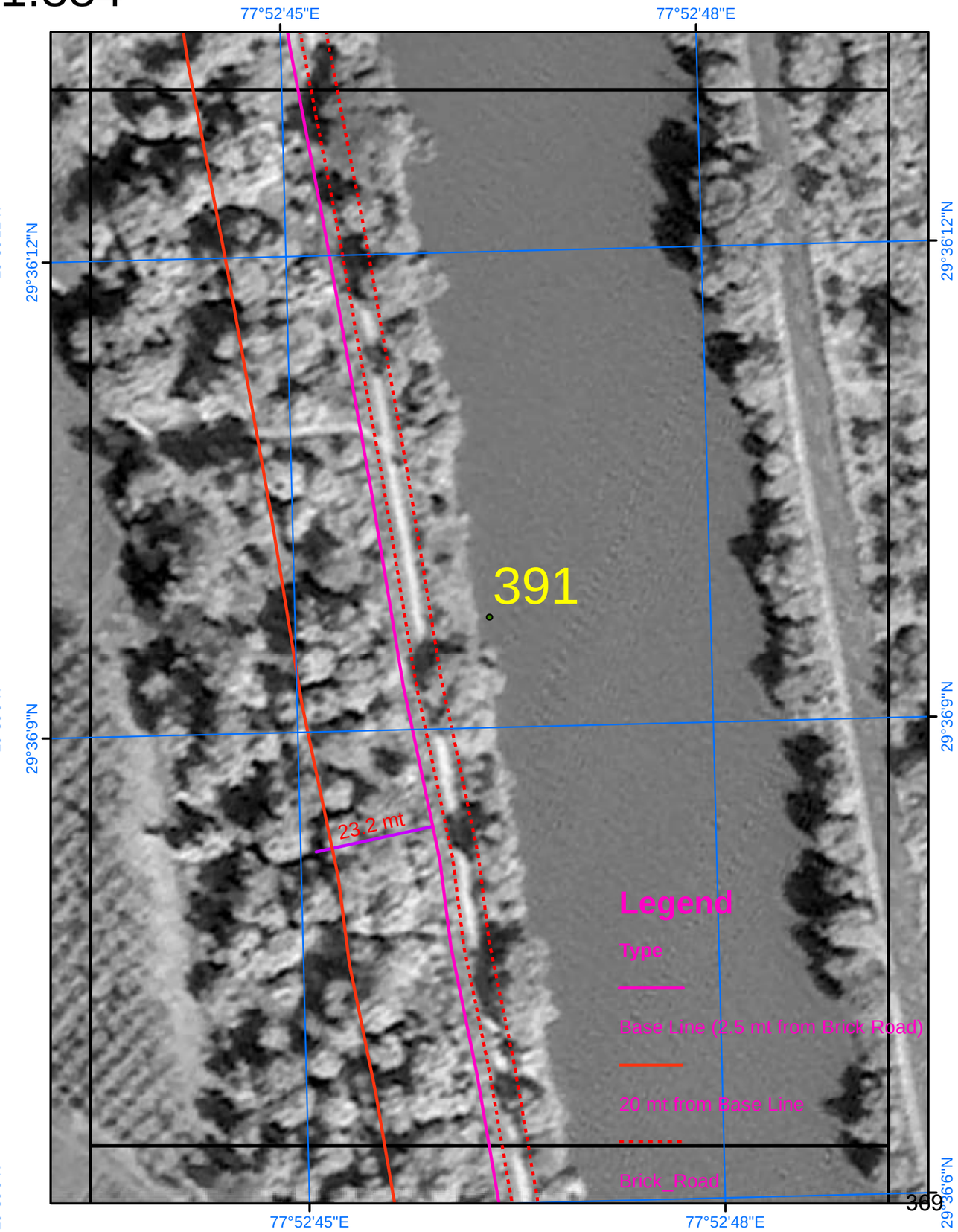


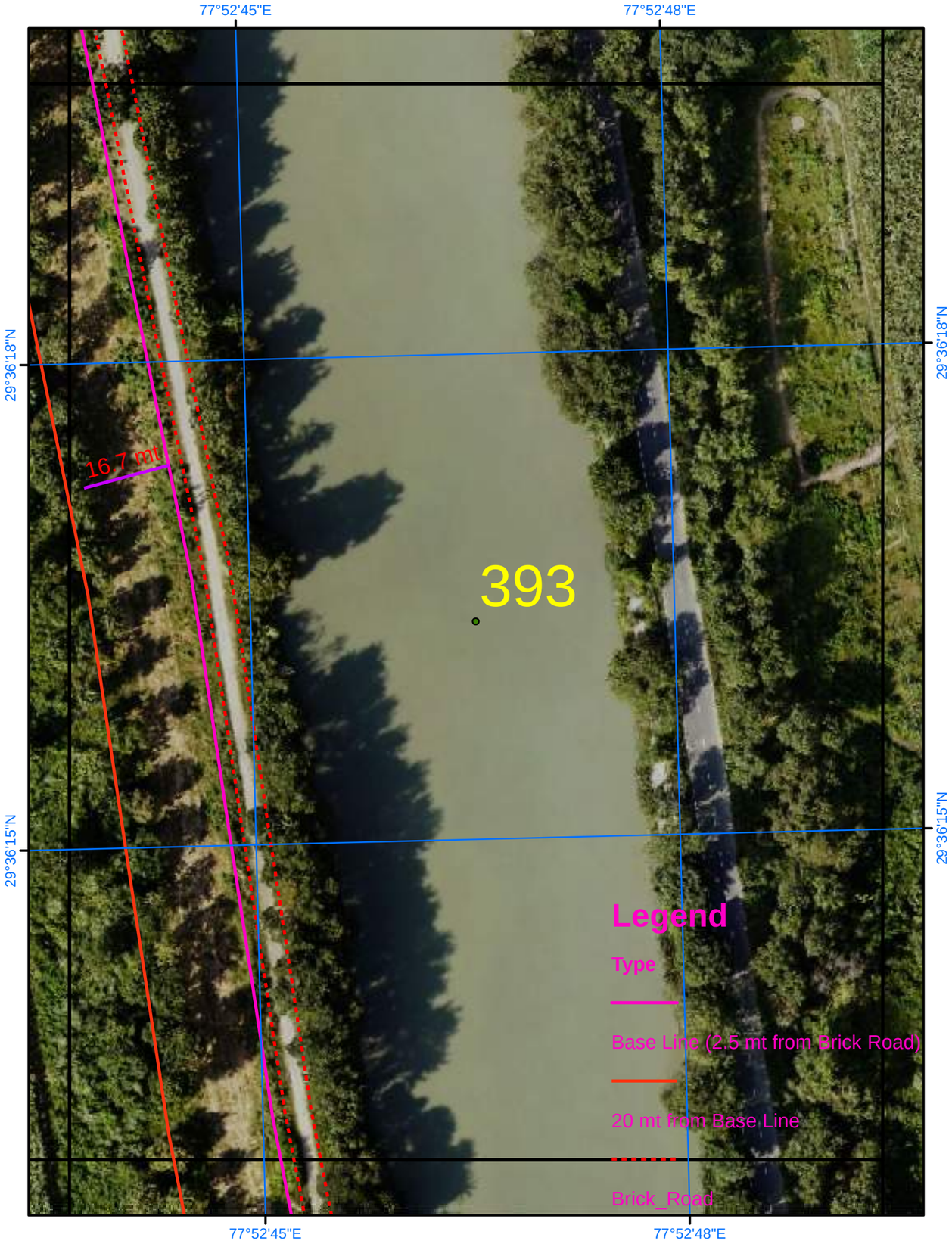
SURVEY OF INDIA

857

AREA_16_04

Scale 1:884

Drone Images Oct 2024



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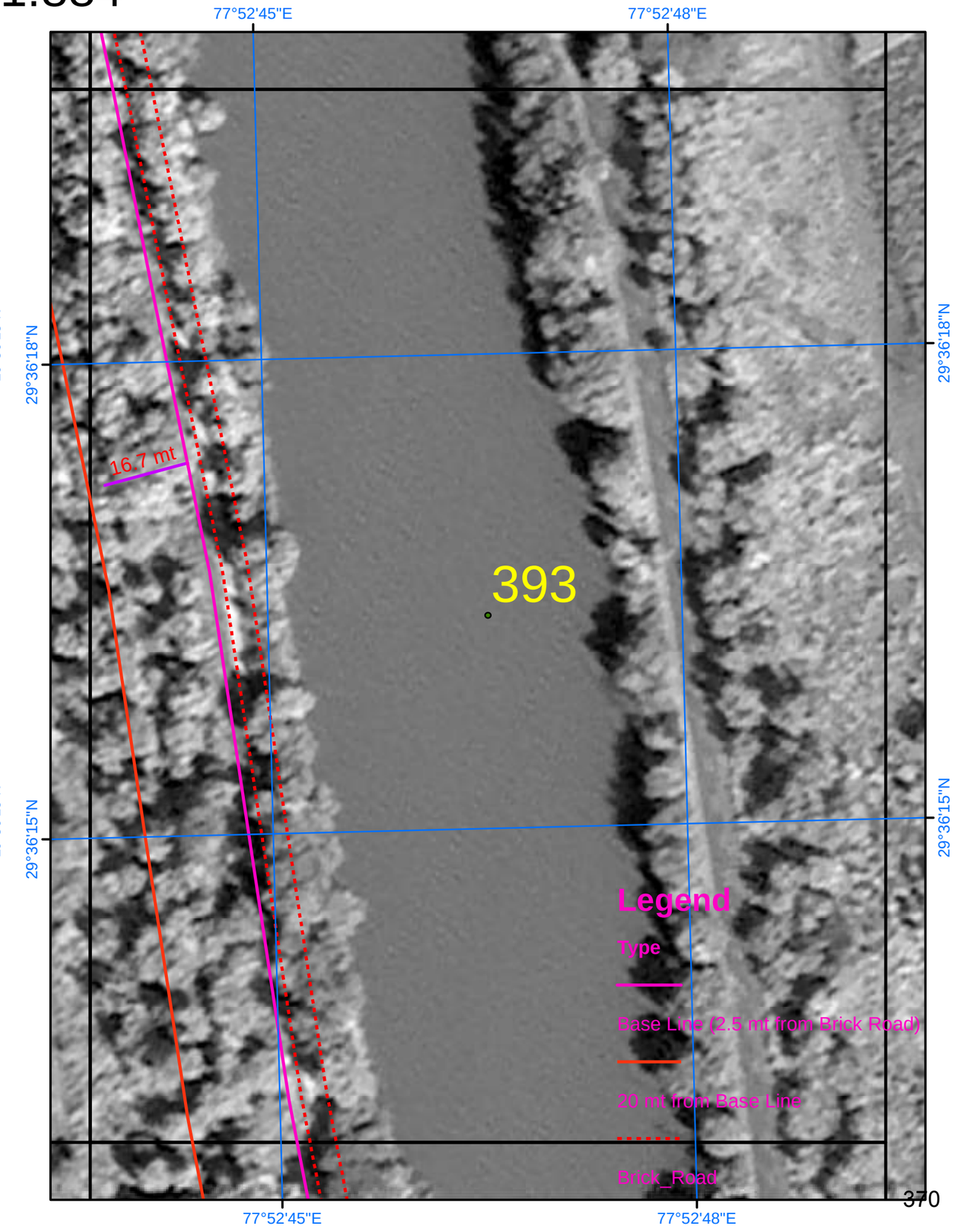

SURVEY OF INDIA

858

Scale 1:884

AREA_16_05

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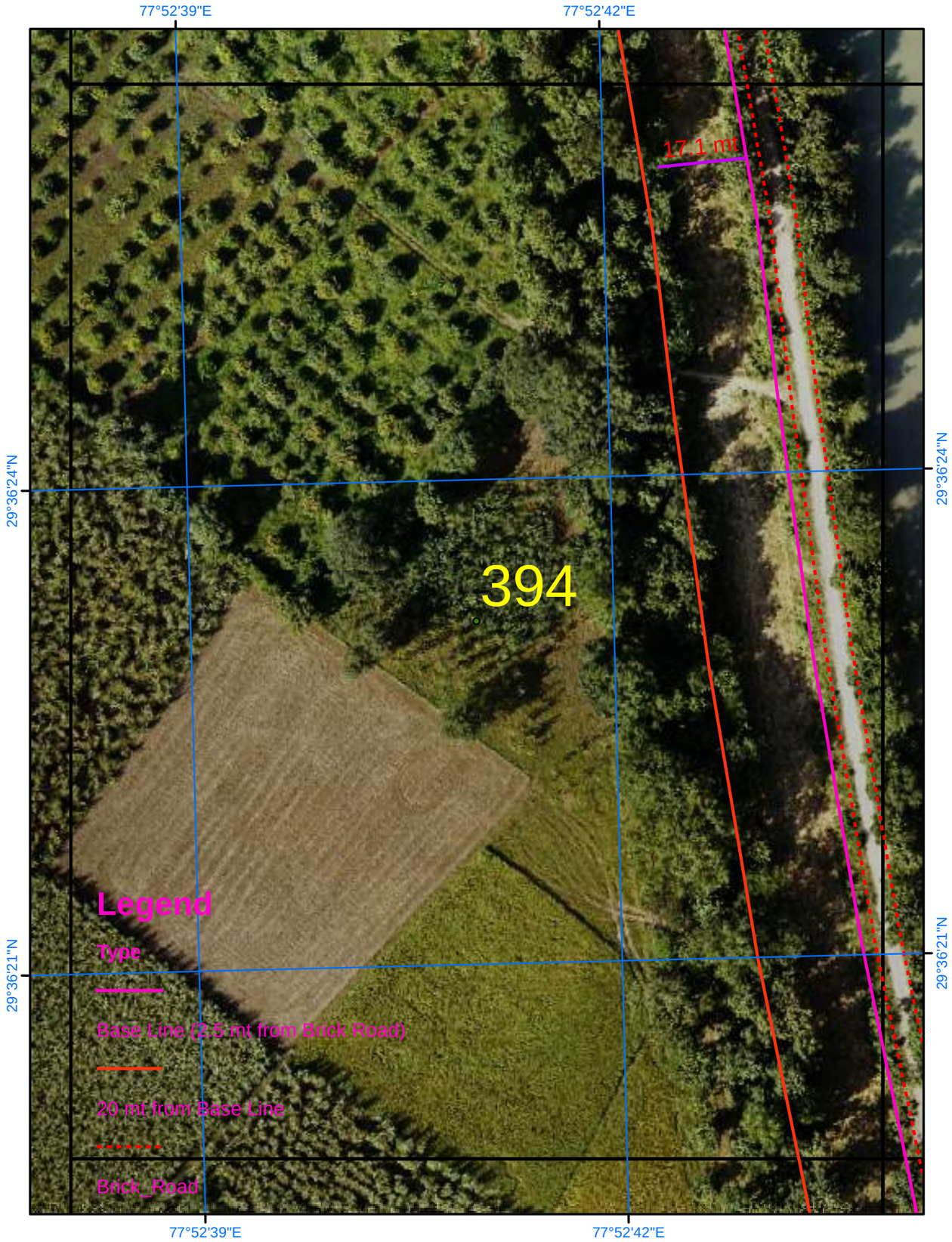
Drone Images Oct 2024



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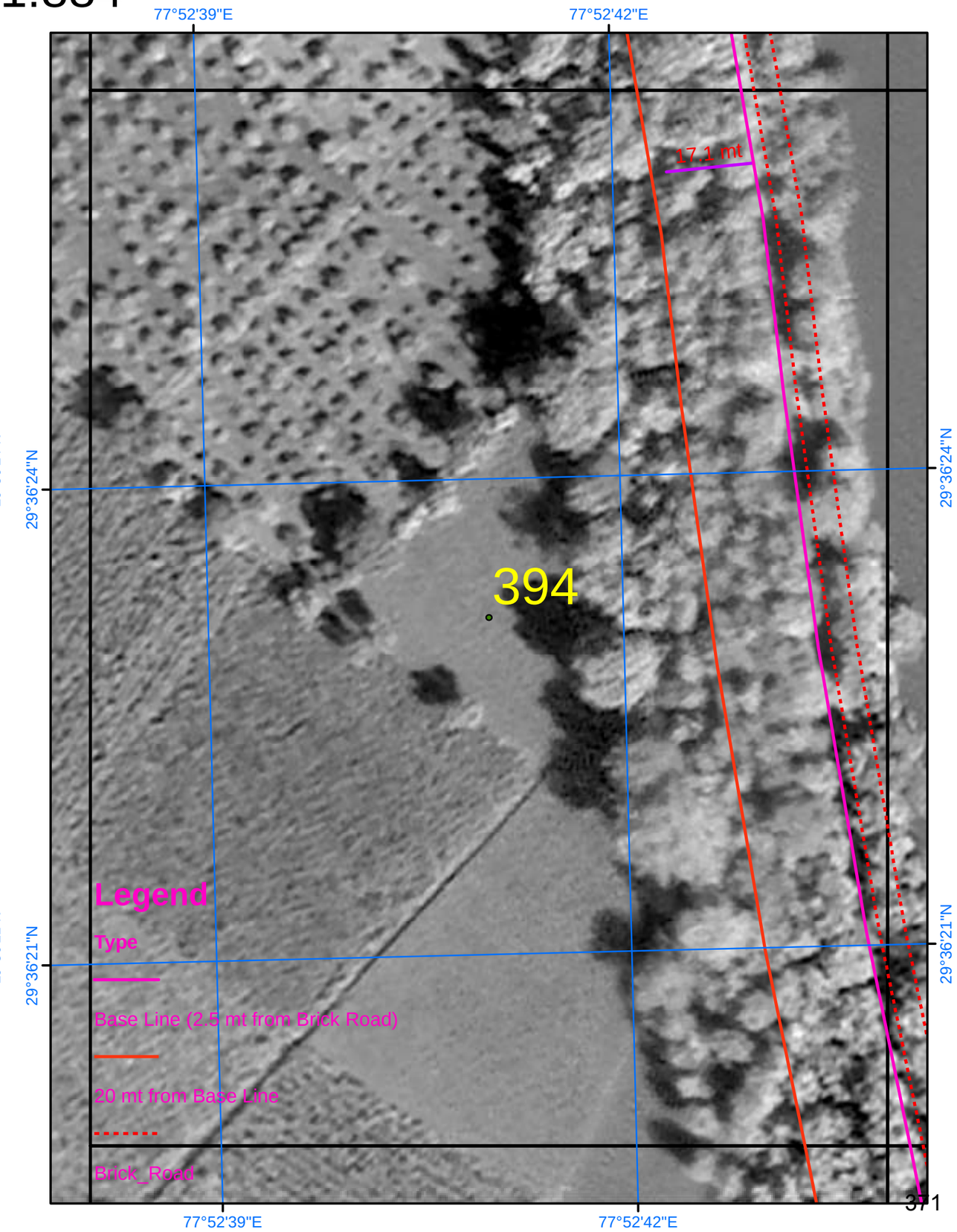
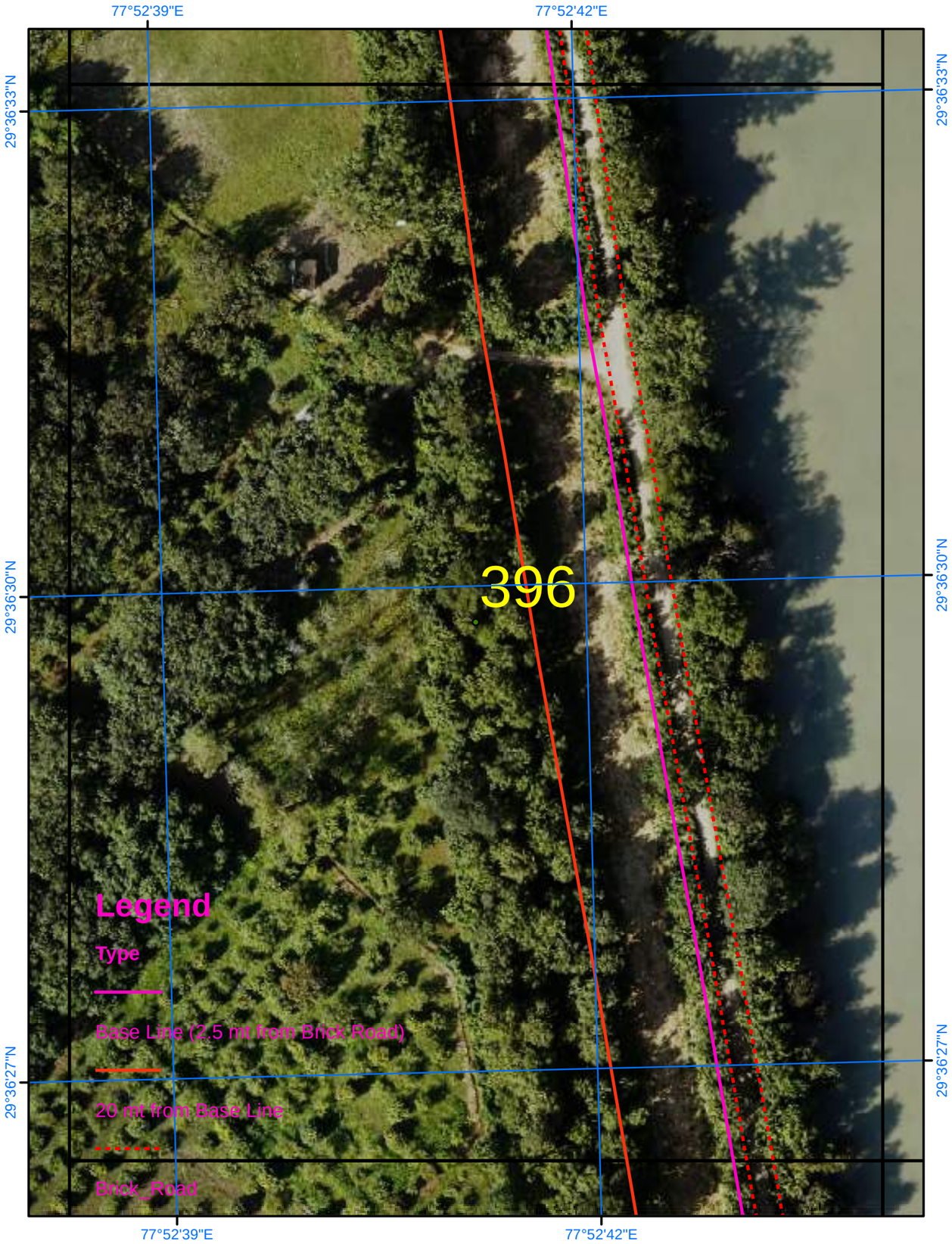


SURVEY OF INDIA

Scale 1:884

AREA_16_06

Drone Images Oct 2024



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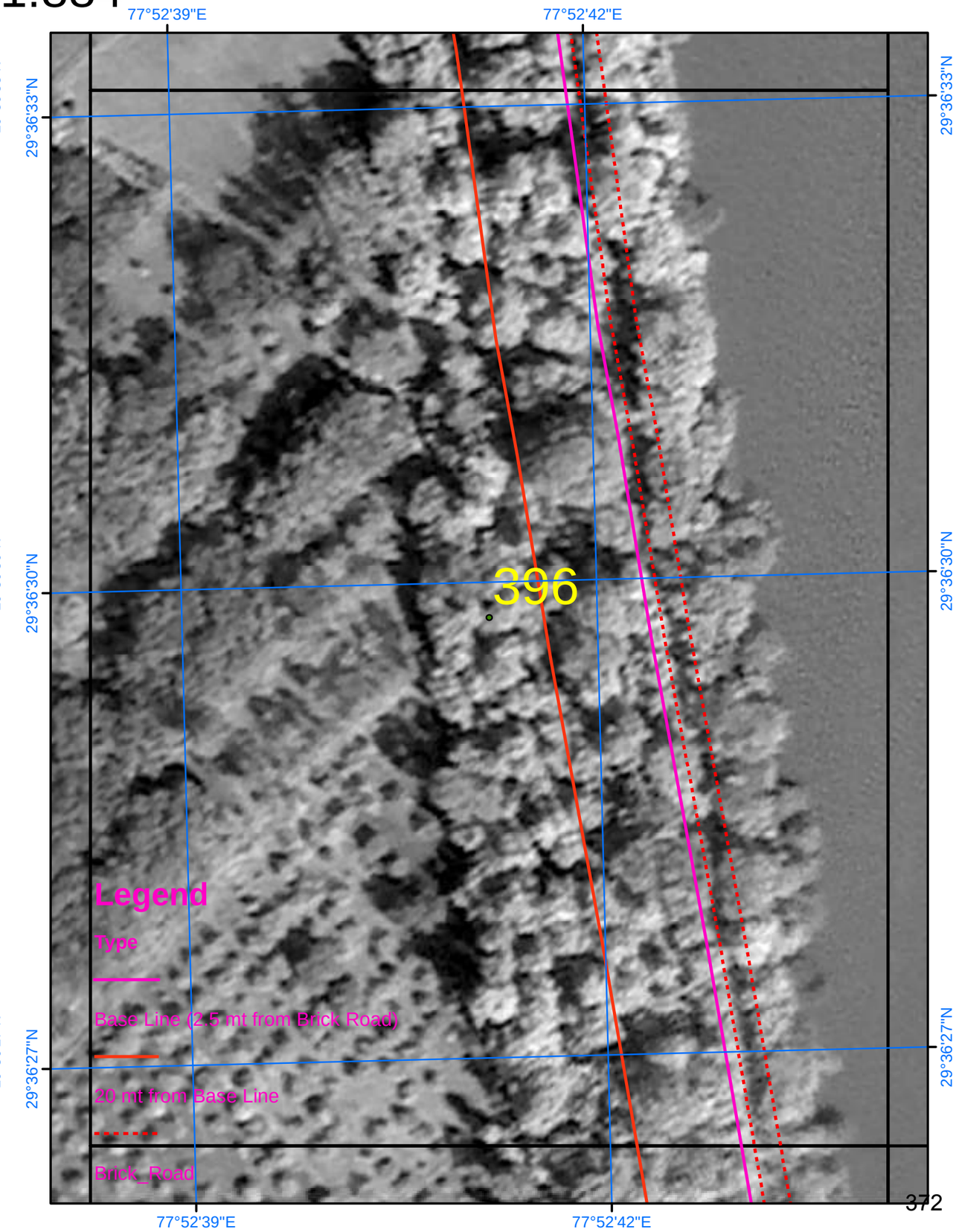

SURVEY OF INDIA

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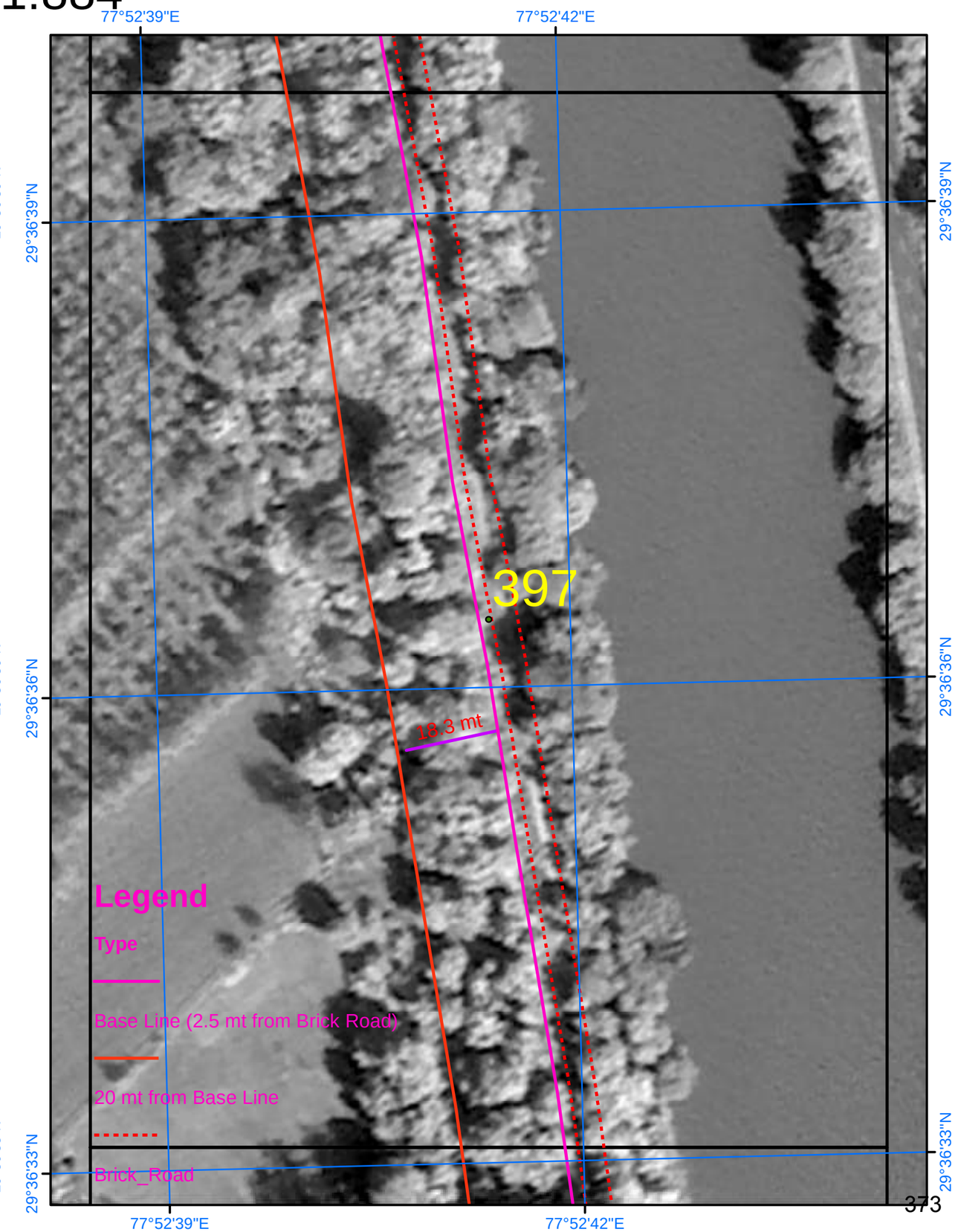
AREA_16_07

Drone Images Oct 2024

Satellite Images from NRSC of 2023

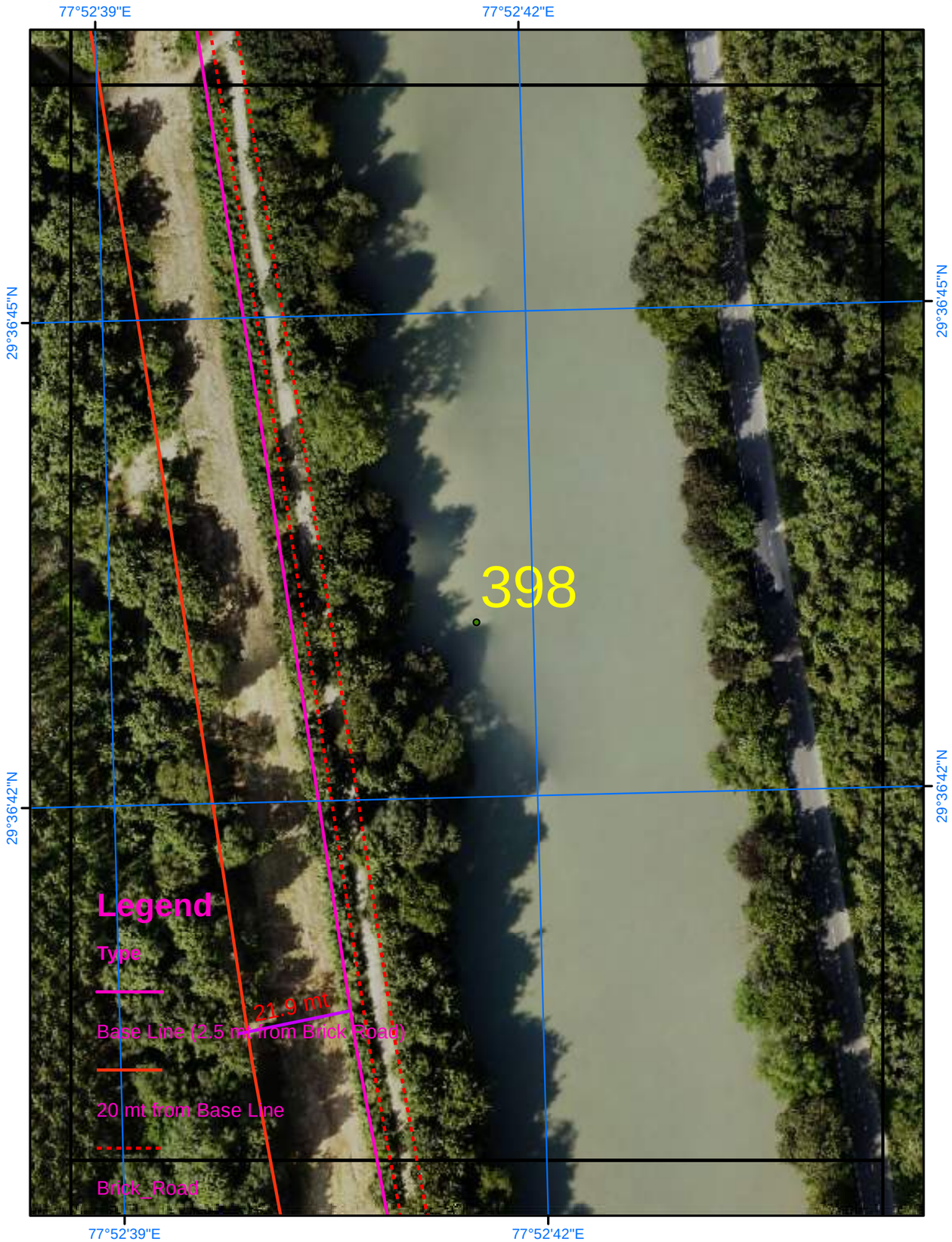


SURVEY OF INDIA

Scale 1:884

AREA_16_08

Drone Images Oct 2024



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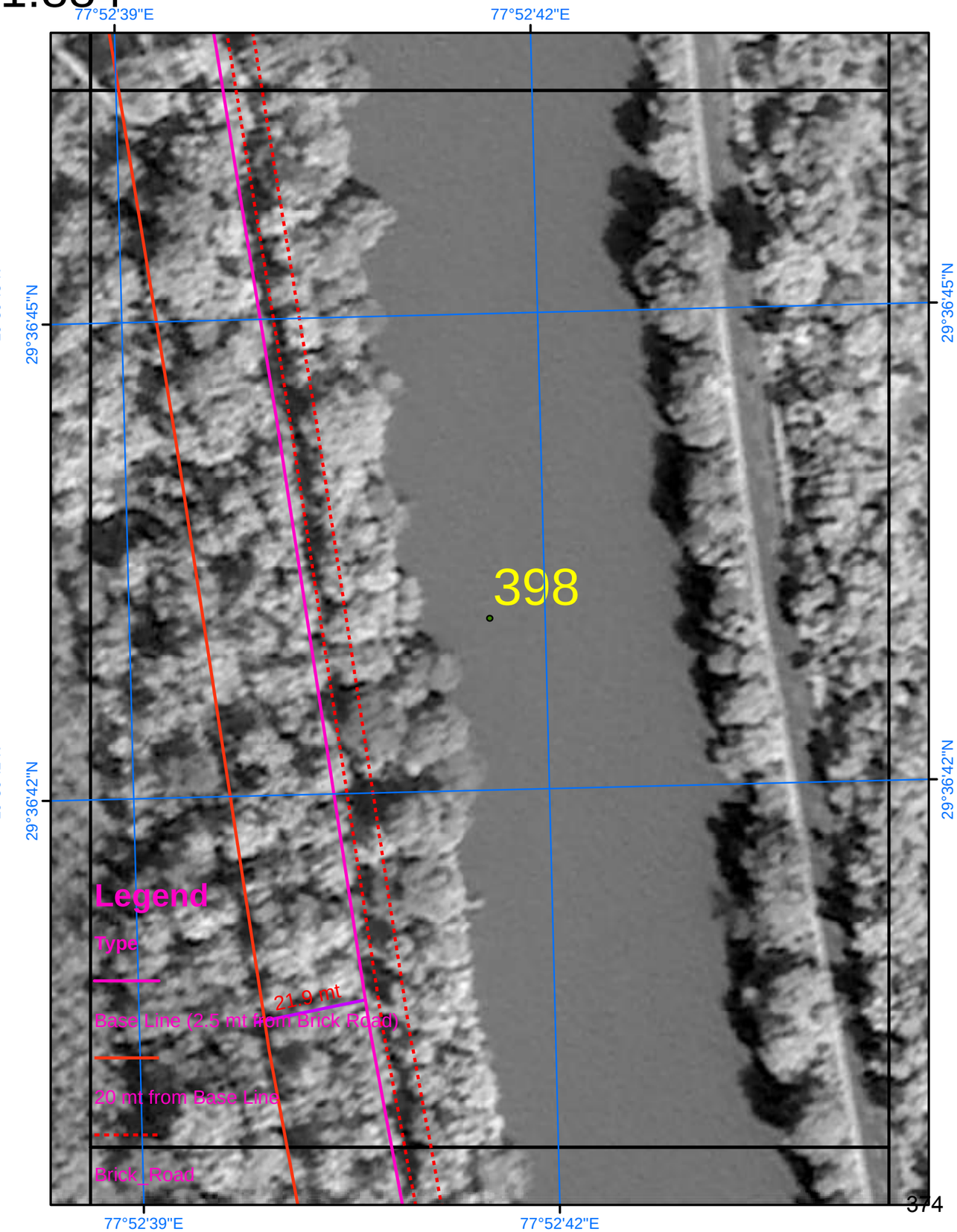
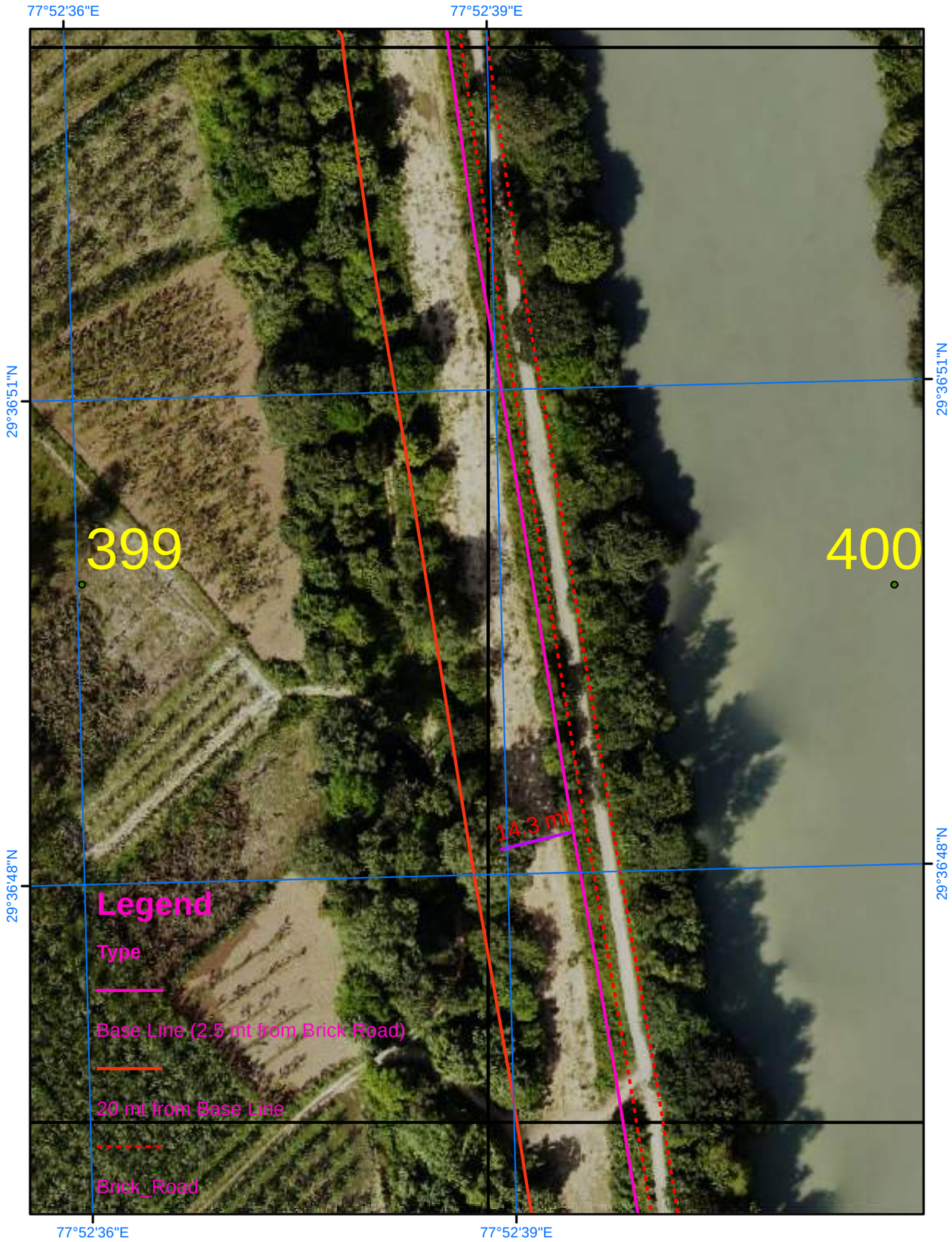


SURVEY OF INDIA

Scale 1:884

AREA_16_09

Drone Images Oct 2024



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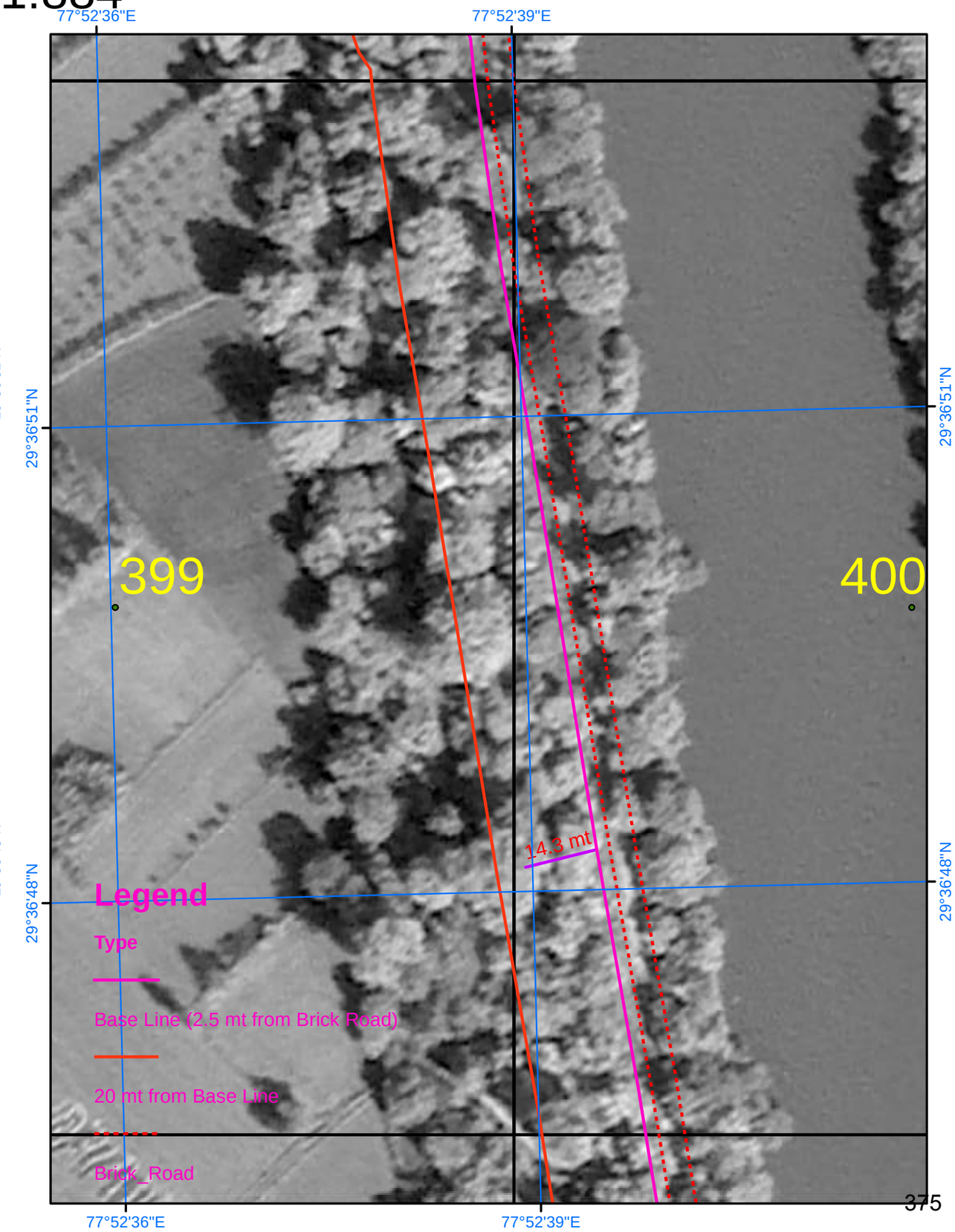


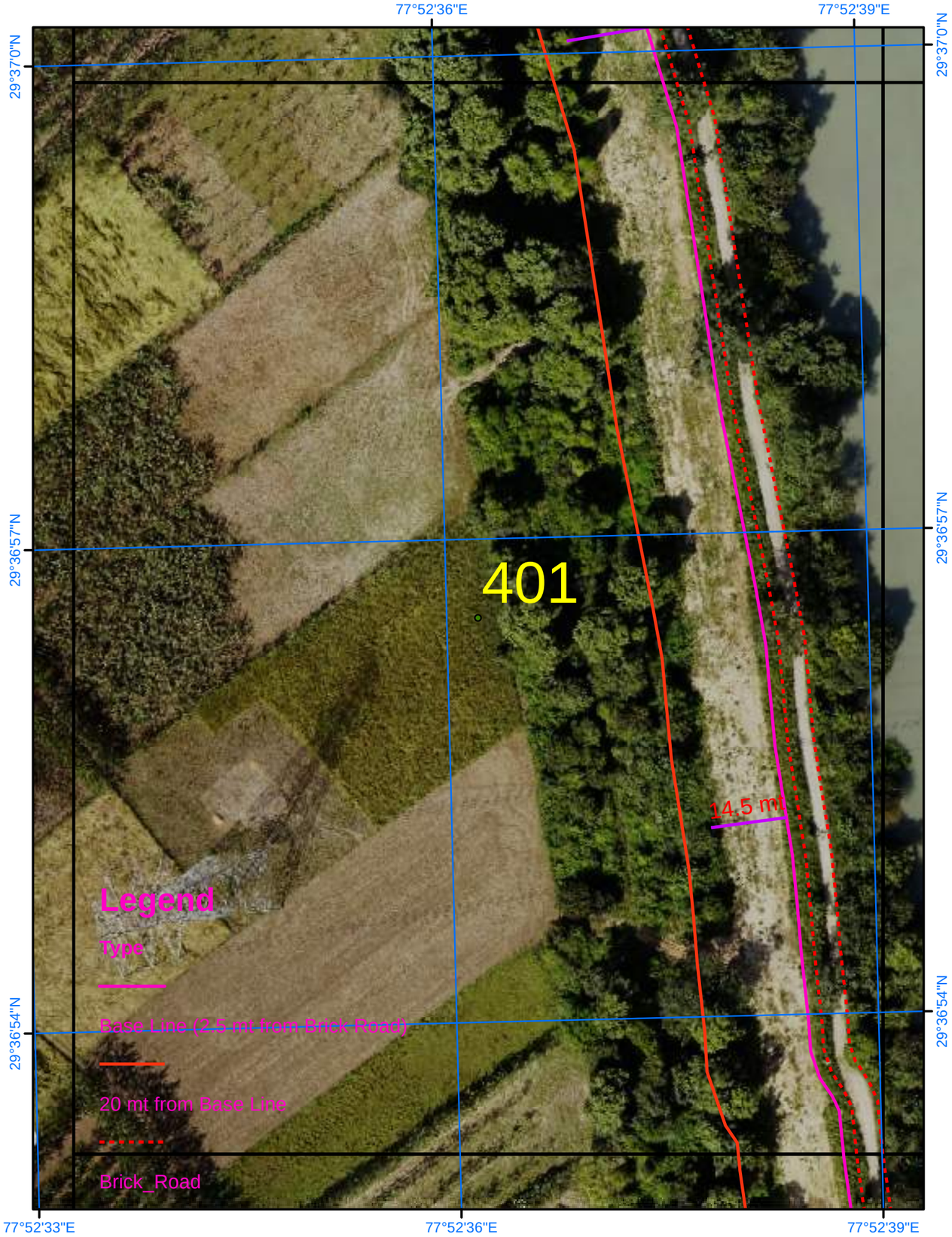
SURVEY OF INDIA

863

Scale 1:884

AREA_16_10

Drone Images Oct 2024



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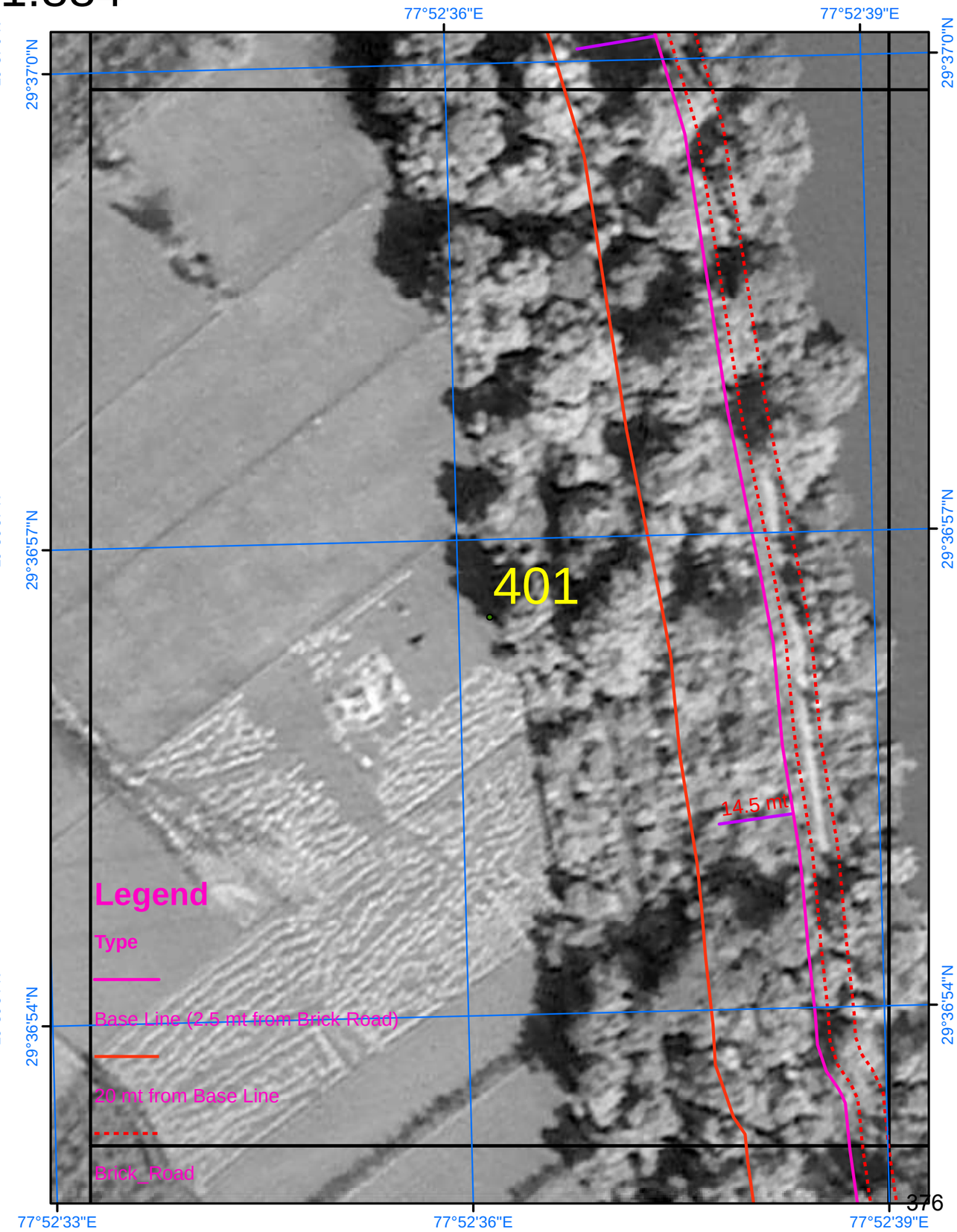
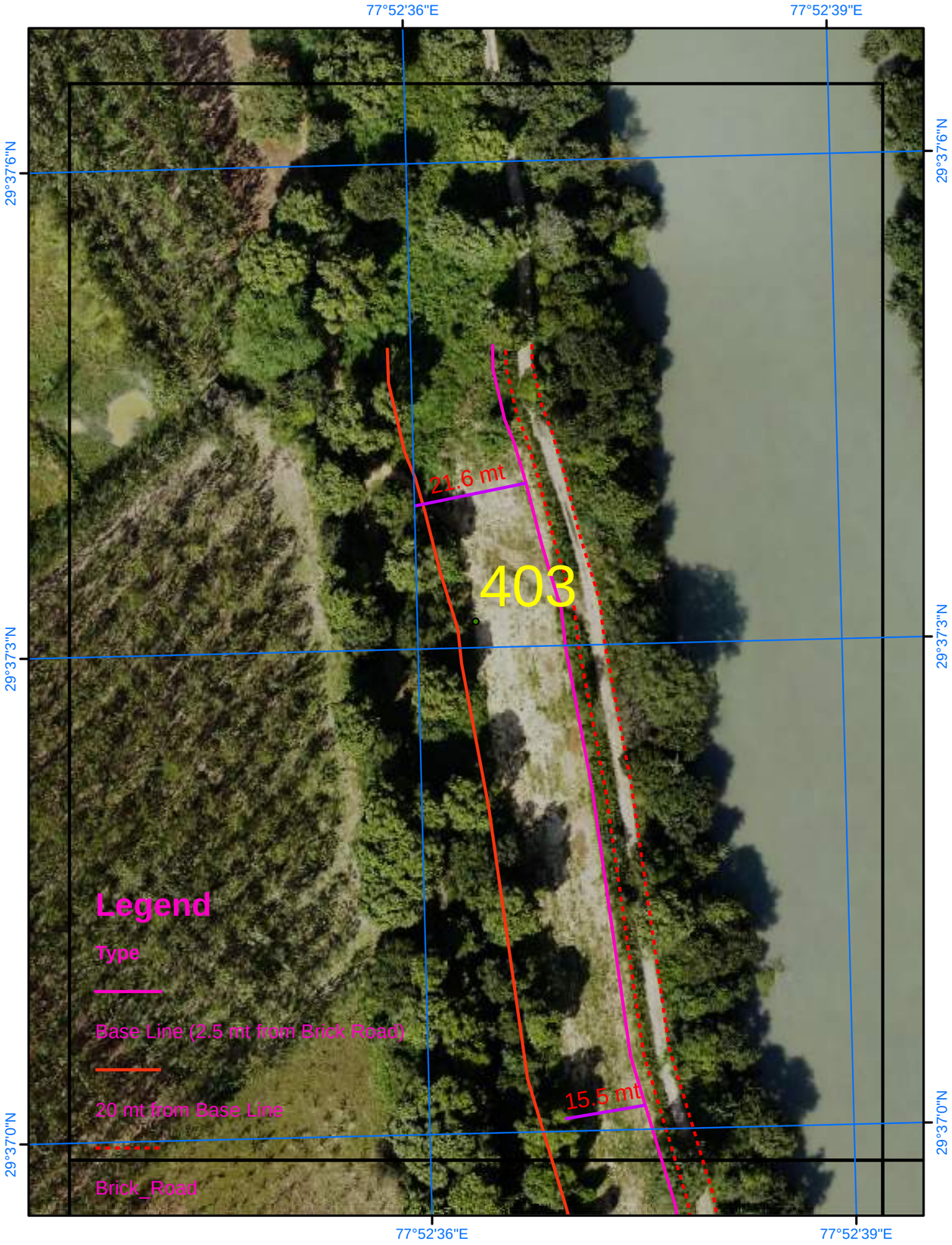


SURVEY OF INDIA

Scale 1:884

AREA_16_11

Drone Images Oct 2024



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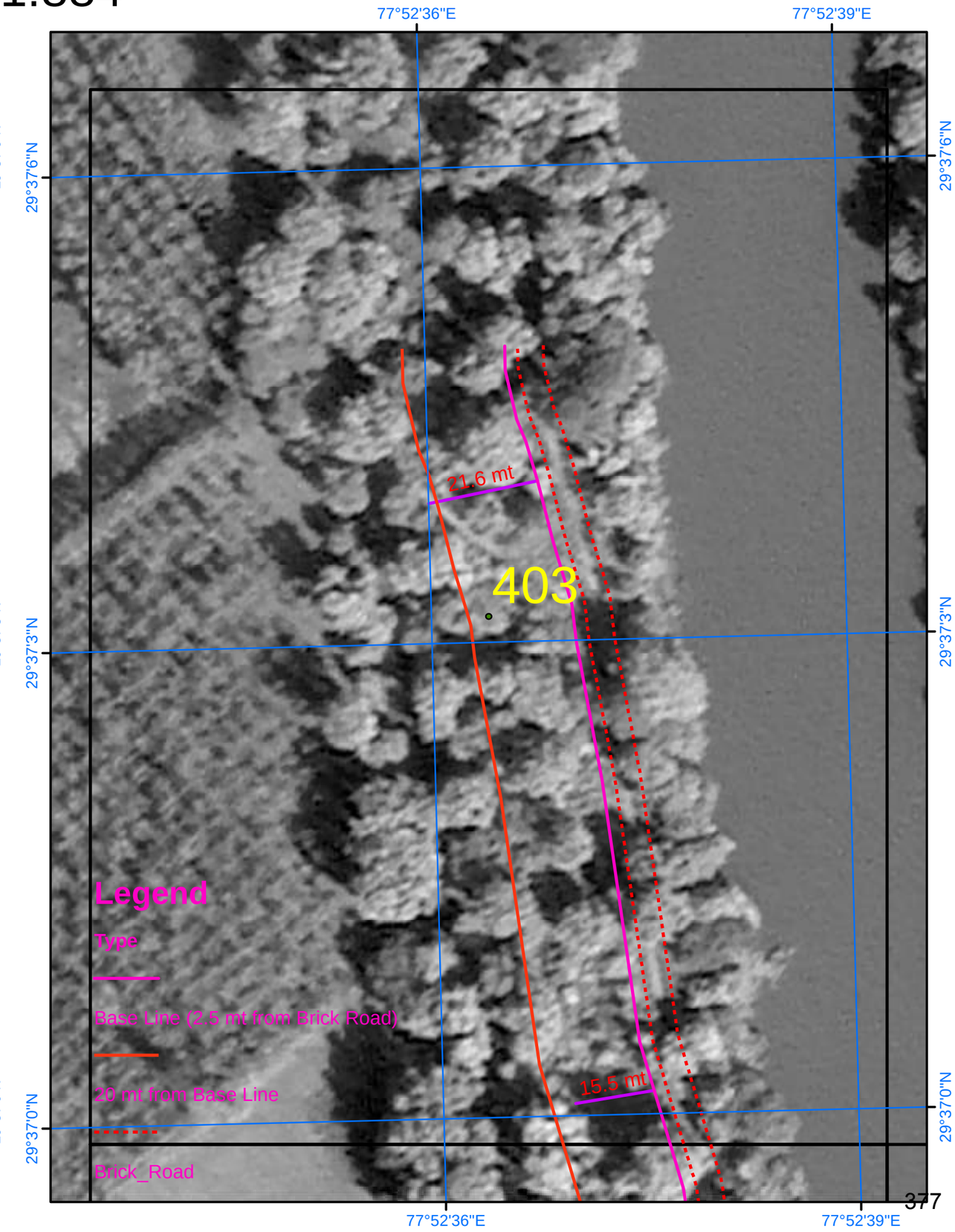


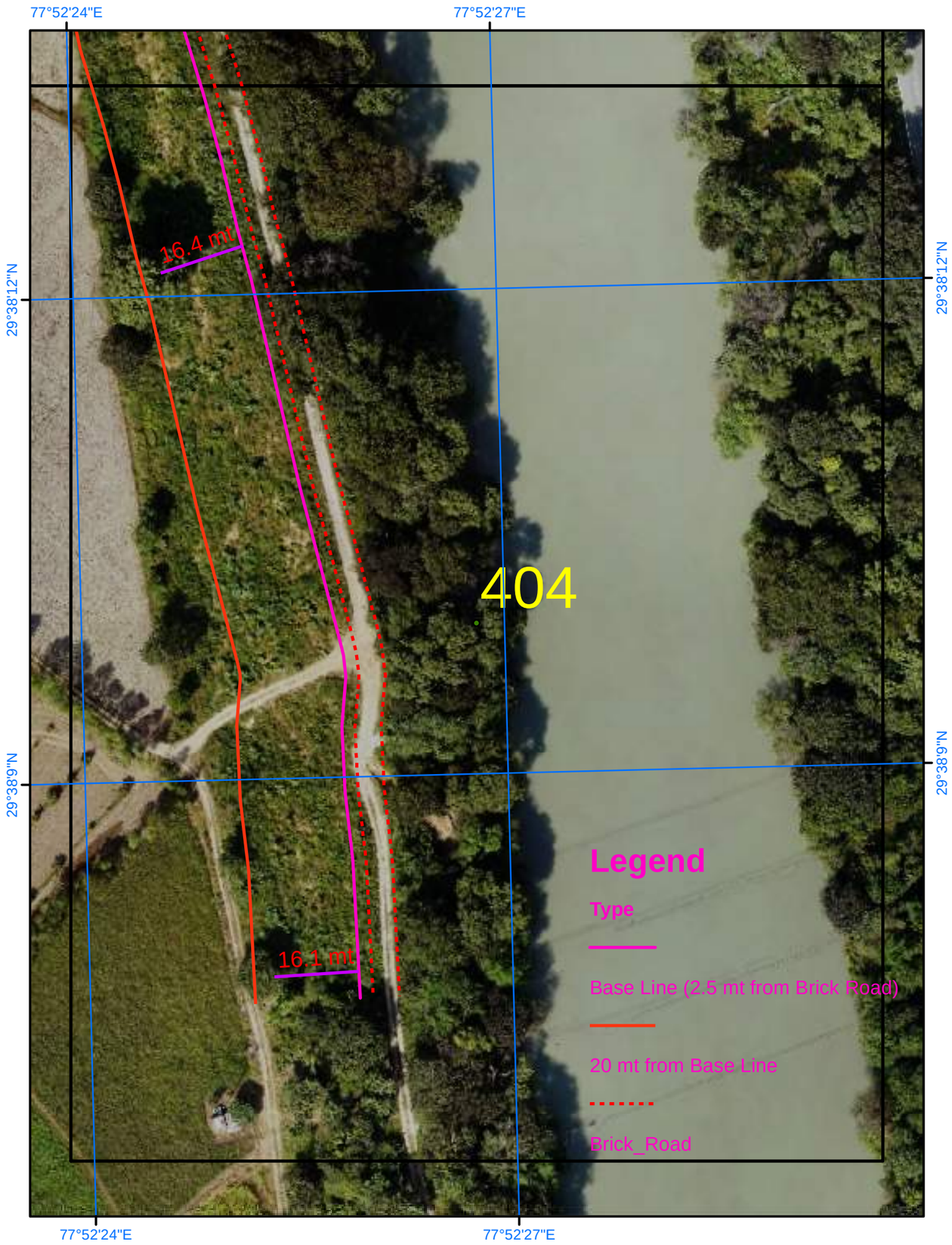
SURVEY OF INDIA

865

Scale 1:884

AREA_17_01

Drone Images Oct 2024



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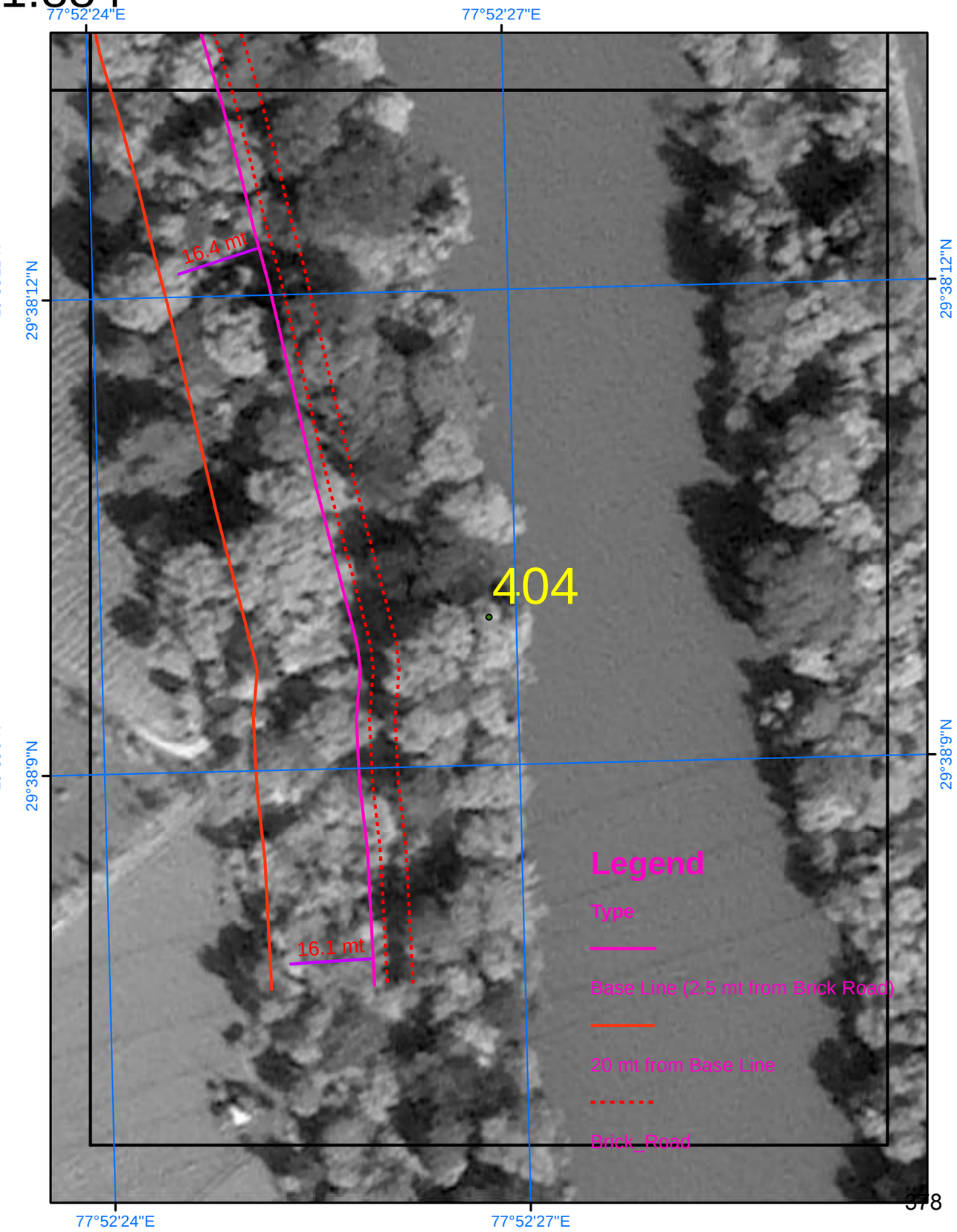


SURVEY OF INDIA

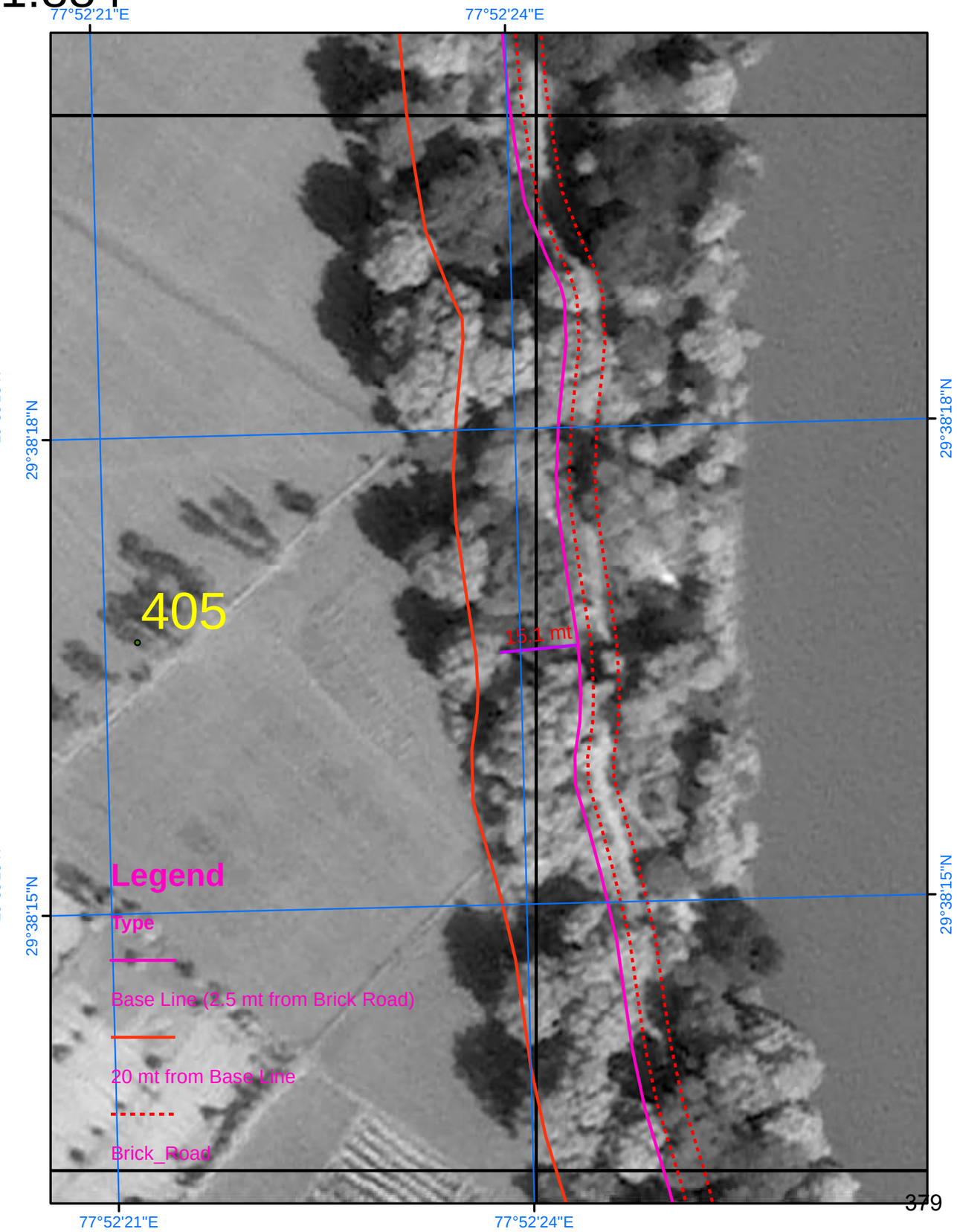
866

Scale 1:884

AREA_17_02

Drone Images Oct 2024

Satellite Images from NRSC of 2023



SURVEY OF INDIA

867

Scale 1:884

AREA_17_03

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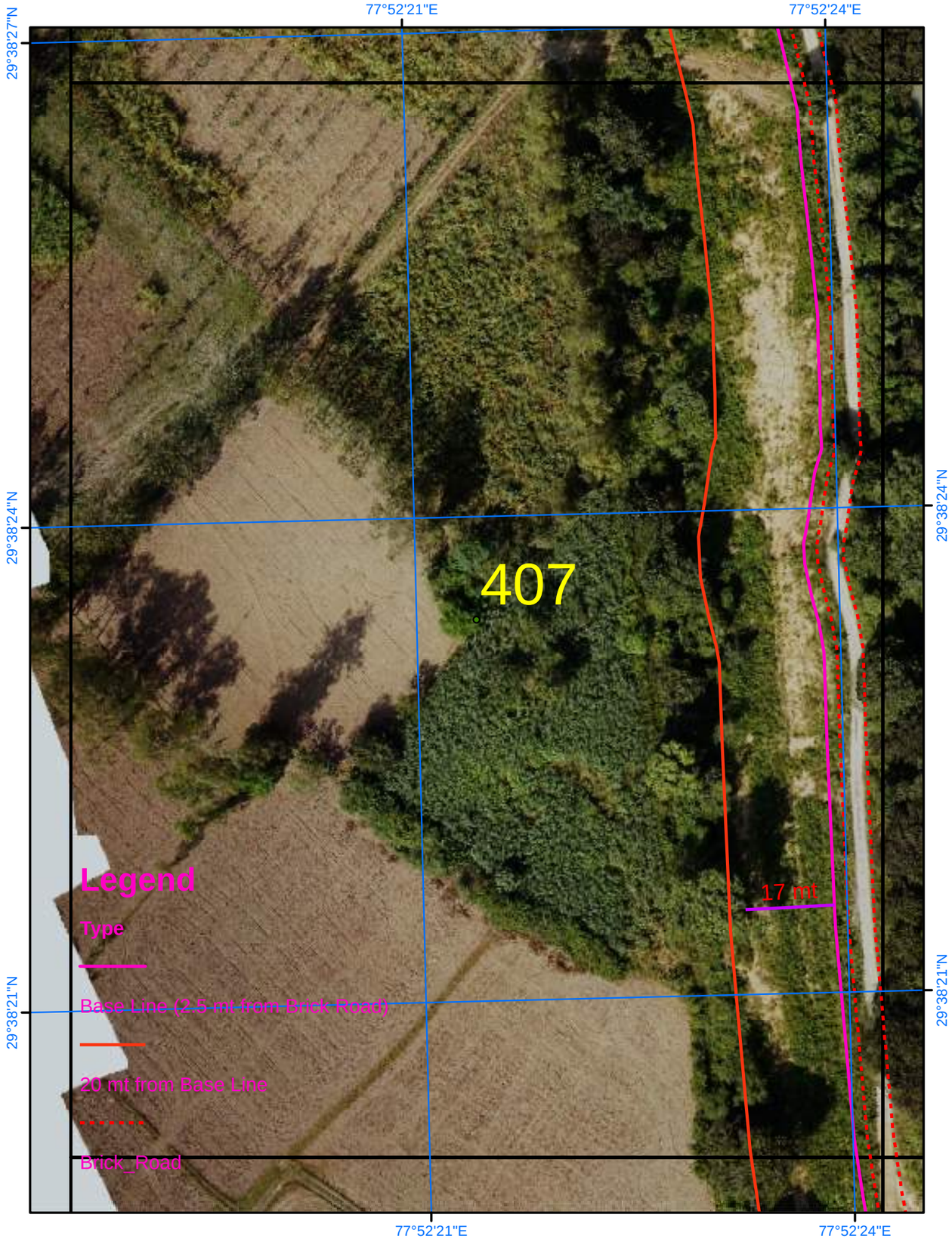

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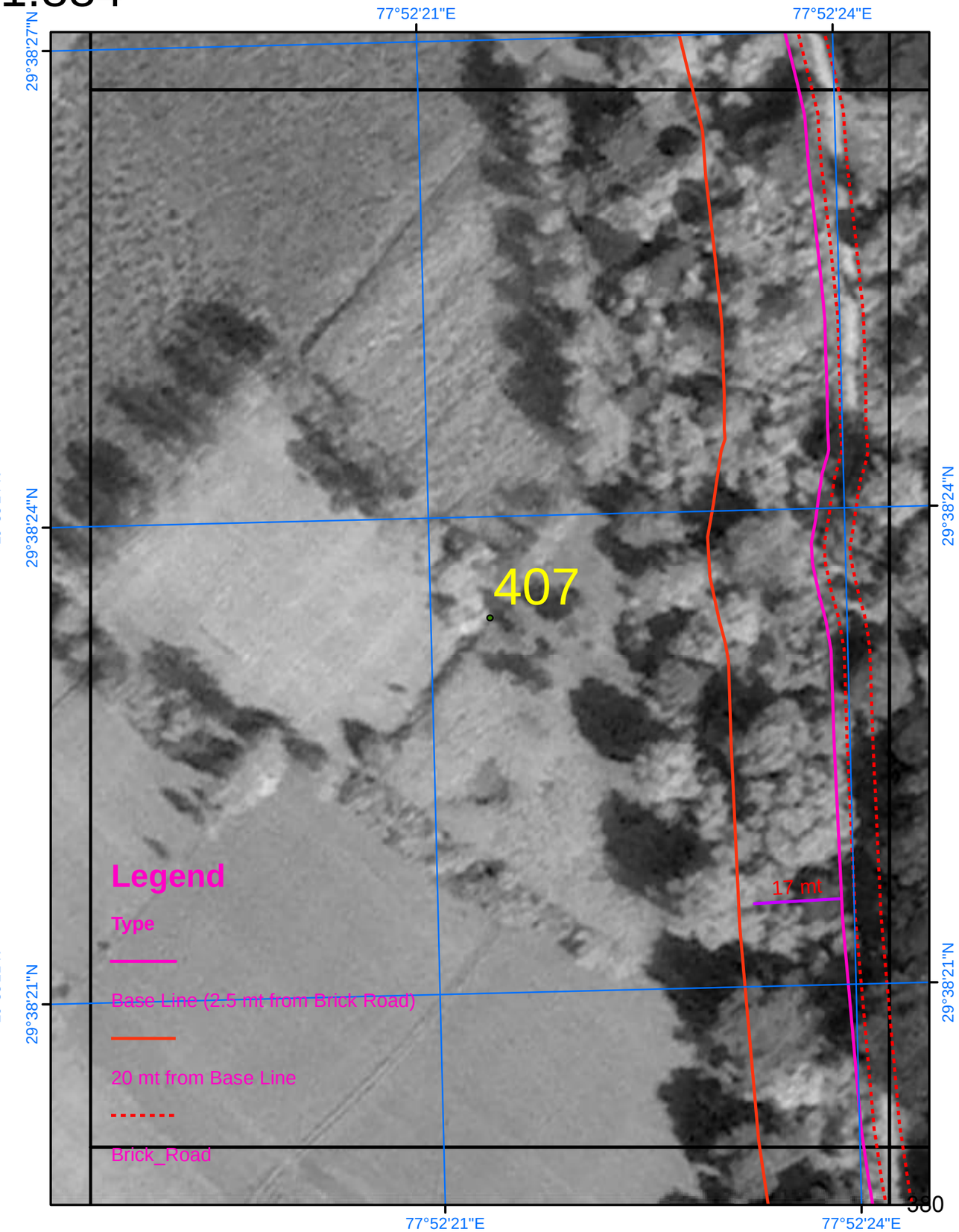

SURVEY OF INDIA

868

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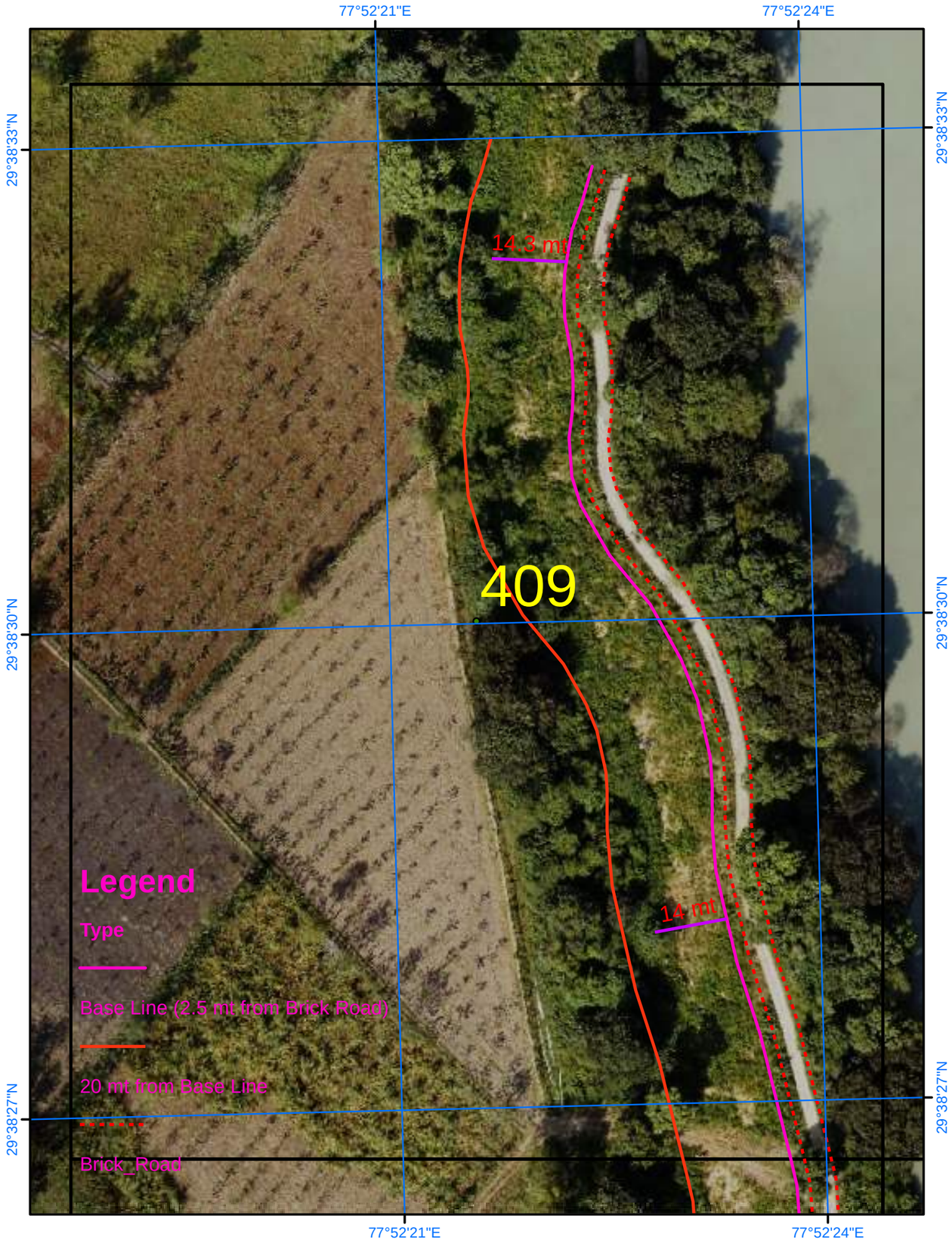
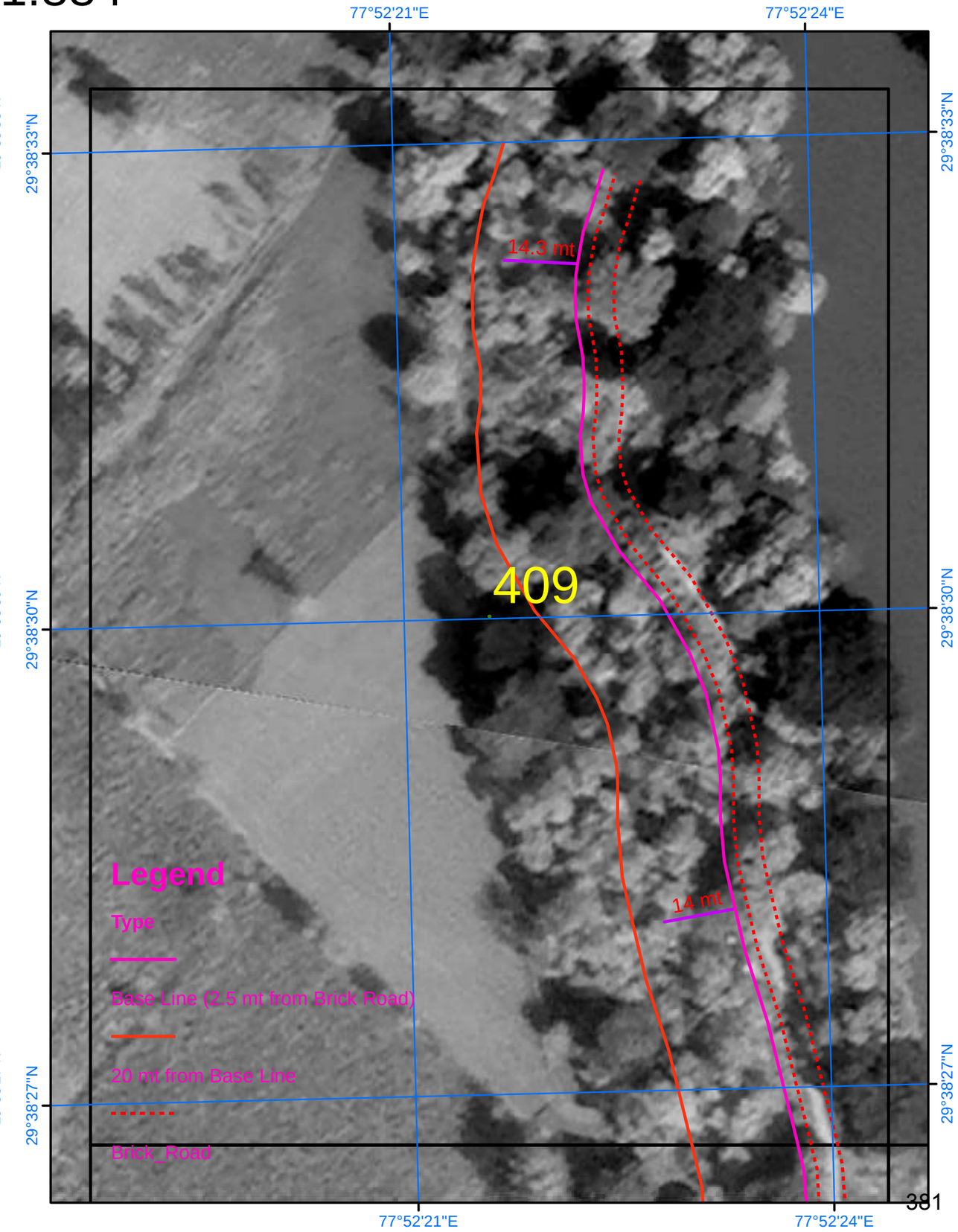
AREA_17_04

Drone Images Oct 2024



Satellite Images from NRSC of 2023